

INDEX
TO
LOK SABHA DEBATES
(FOURTEENTH SERIES)

VOLUME VII TO X

FOURTH SESSION OF THE FOURTEENTH LOK SABHA

February 25, 2005 to May 13, 2005

Phalgun 06, 1926 (Saka) to Vatshaka 23, 1927 (Saka)



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NEW DELHI

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CONTENTS

	PAGES
1. How to use the Index	(iii)
2. Part I—Subject Index	1
3. Part II—Name Index	751

HOW TO USE THE INDEX

The Index is arranged alphabetically with the Subject Index separated from Name Index and printed in the following order: Part I—SUBJECT INDEX; Part II—NAME INDEX. At the end of every entry, the Debate Number is given in numerical and Volume Number is given in Roman numerals followed by the date of the Debate in parenthesis and column number or numbers, as the case may be is given immediately after that printed as (Deb. 3, Vol. XXXVII, 04-12-2003) Col. 154—156.

All the Bills are alphabetically arranged under the main heading “Bill(s)”. The stages of the Bills are given at the end of title in form of Int., Consid., Consid. and Pass etc. The matter pertaining to Papers Laid on the Table is shown under the heading PLT.

Each keyword is reflective of the subject matter it pertains to, for example, a matter pertaining to Agriculture may be found under the heading Agriculture besides the appropriate head. Similarly matter related to all types of Diseases is put under the heading Disease and matter related to Health Care under heading Health Care.

The name of Institutions, Programmes, Schemes are put under the heading of the name of such Institution, Scheme, Programmes.

The matter pertaining to Committees are put under the heading Committee(s), Port under Ports, Airport under Airports, Airline under Airlines, River under Rivers. The Committee report stages are reflected at the end of title by the word Presented/Laid.

The Matters Under Rule 377 are shown as (MUR 377) and Discussion Under Rule 193 as (DUR 193).

Information pertaining to Railways has been indexed under the various main headings commencing with the word Railways e.g. “Railway Lines”, “Railway Trains” etc.

Information regarding various States in India and the various foreign countries has been Indexed under their respective names.

A list of Abbreviations used in the Index is given below:

A.M.	...	Adjournment Motion
C.A.	...	Calling Attention to Matter of Urgent Public Importance
Int.	...	Introduction Stage of Bill
Consid. & Pass	...	Consideration & Adoption Stage of a Bill
DUR 193	...	Discussion Under Rule 193
MUR 377	...	Matter Under Rule 377
PLT	...	Papers Laid on the Table
Res.	...	Resolution
St.	...	Statement

PART I—SUBJECT INDEX

**INDEX
TO
LOK SABHA DEBATES
(FOURTEENTH SERIES)**

VOLUME II TO IV

February 25, 2005 to May 13, 2005

Phalguna 06, 1926 (Saka) to Vaisakha 23, 1927 (Saka)

FOURTH SESSION OF THE FOURTEENTH LOK SABHA

**PART I
SUBJECT INDEX**

Accelerated Irrigation Benefit Programme	Accelerated Rural Water Supply Programme
Allocation of States under AIBP (Deb. 24, Vol. IX, 25-04-2005) Col. 384—86	ARWSP (Deb. 8, Vol. VII, 09-03-2005) Col. 573-74
Allocation to Karnataka under AIBP (Deb. 21, Vol. IX, 19-04-2005) Col. 181-82	Implementation of Sub-Mission Projects (Deb. 10, Vol. VII, 11-03-2005) Col. 266—68
Grants to States under AIBP (Deb. 34, Vol. X, 09-05-2005) Col. 502	Accelerated Urban Water Supply Programme
Accelerated Power Development and Reform Programme	Change of Norms under AUWSP (Deb. 21, Vol. IX, 19-04-2005) Col. 155-56
Accelerated Power Development and Reforms Programme (Deb. 10, Vol. VII, 11-03-2005) Col. 110—56	Norms for AUWSP (Deb. 12, Vol. VIII, 15-03-2005) Col. 118—20
APDRP (Deb. 15, Vol. VIII, 18-03-2005) Col. 150—54 (Deb. 28, Vol. IX, 29-04-2005) Col. 377—79 (Deb. 38, Vol. X, 13-05-2005) Col. 158-59	Target Under AUWSP (Deb. 30, Vol. IX, 03-05-2005) Col. 75—81
Accelerated Road Development Programme	Utilization of Funds under AUWSP (Deb. 12, Vol. VIII, 15-03-2005) Col. 367—69
Special Accelerated Road Development Programme (Deb. 5, Vol. VII, 02-03-2005) Col. 236	Accidents
	Accidents due to Overtaking (Deb. 8, Vol. VII, 09-03-2005) Col. 1081—84
	Accidents in Coal Mines (Deb. 10, Vol. VII, 11-03-2005) Col. 369—71

- Accidents on N.Hs**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 173—78
- Crimes and Accidents on N.H.**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 881-82
- Fatal Accidents in Factories/Ports**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 41—48
- Increasing Accidents on N.H.-52**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 199
- Payment of Insurance Amount to Victims of Accidents**
(Deb. 24, Vol. IX, 25-04-2005) Col. 304
- Plan to Save Lives of Accident Victims**
(Deb. 26, Vol. IX, 27-04-2005) Col. 544
- Accounting Manual**
- National Municipal Accounting Manual**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 305-06
- Accounting System**
- Accounting Systems**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 194-95
- Act(s)**
- Amendment in EPF and M.P. Act**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 318-19
- Amendment in Factories Act, 1948**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 328-29
(Deb. 29, Vol. IX, 02-05-2005) Col. 329
- Amendment in Guardianship and Wards Act, 1890**
(Deb. 27, Vol. IX, 28-04-2005) Col. 129
- Amendment in Human Rights Act**
(Deb. 35, Vol. X, 10-05-2005)
Col. 163-64
- Amendment in Industrial Disputes Act, 1947**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 72—80
- Amendment in MCI Act**
(Deb. 22, Vol. IX, 20-04-2005) Col. 161
- Amendment in Telegraph Act**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 343-44
- Amendment in the Food Adulteration Act**
(Deb. 31, Vol. X, 04-05-2005)
Col. 121-22
- Amendment in the Representation of People Act**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 747-48
- Amendment of Food Adulteration Act**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 35-36
- Amendment of Freedom of Information Act, 2002**
(Deb. 31, Vol. X, 04-05-2005)
Col. 417-18
- Amendment of Minimum Wages Act, 1948**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 89
- Amendment of Seeds Act, 1996**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 215-16
- Amendment of TRAI Act**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 377-78
- Amendment of Weights and Measures Act**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 423—25
- Amendment to Maternity Act, 1961**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 241-42
- Amendment to Patent Act**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 333—35
- Amendment to PWD Act, 1995**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 188
- Amendment to RRB Act, 1976**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 367—69

Amendment to SBI Act
(Deb. 15, Vol. VIII, 18-03-2005) Col. 297

Amendments in Criminal Procedure Code
(Deb. 8, Vol. VII, 09-03-2005)
Col. 624-25

Amendments in Indecent Presentation of Women Prohibition Act, 1986
(Deb. 25, Vol. IX, 26-04-2005)
Col. 274—76

Amendments in Post Office Act, 1898
(Deb. 22, Vol. IX, 20-04-2005)
Col. 132-33

Amendments in the Commission of Enquiry Act
(Deb. 8, Vol. VII, 09-03-2005)
Col. 737-38

Amendments in the Hindu Succession Act
(Deb. 8, Vol. VII, 09-03-2005)
Col. 509-10

Biodiversity Act, 2002
(Deb. 34, Vol. X, 09-05-2005)
Col. 251-52

Bringing of Sections of Railway Act, 1989 under RPF
(Deb. 23, Vol. IX, 21-04-2005)
Col. 257-58

Closure of Industries not cleared Under Environment (Protection) Act, 1986
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 219-20

Committee on IT Act 2000
(Deb. 5, Vol. VII, 02-03-2005)
Col. 180—82

Consumer Protection Act, 1986
(Deb. 24, Vol. IX, 25-04-2005)
Col. 380-81

CVC Act
(Deb. 31, Vol. X, 04-05-2005)
Col. 211-12

Delhi Land Reforms Act, 1954
(Deb. 18, Vol. VIII, 22-03-2005) Col. 293

Employees Provident Fund Act, 1952
(Deb. 21, Vol. IX, 19-04-2005) Col. 454

Exemption of Pharma Trade from the Purview of Rule 67 of NDPS Act
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 203-04

FEMA
(Deb. 38, Vol. X, 13-05-2005)
Col. 214-15

Formation of Health Sciences Education Act
(Deb. 26, Vol. IX, 27-04-2005) Col. 415

Implementation of 9st Constitution Amendment Act
(Deb. 21, Vol. IX, 19-04-2005) Col. 493

Implementation of Land Reform Act
(Deb. 33, Vol. X, 06-05-2005)
Col. 389-90

Implementation of PNDT Acts
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 261—63

Indian Prison Act
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 329-30

Irani Committee Report
(Deb. 33, Vol. X, 06-05-2005)
Col. 337-38

Model State Status for implementing PWD Act
(Deb. 9, Vol. VII, 10-03-2005) Col. 121

Payment of Bonus Act, 1965
(Deb. 21, Vol. IX, 19-04-2005)
Col. 484-85

Pending Proposals of PMGSY under Forest Conservation Act, 1980
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 79—88

Pending Proposals under Forest Conservation Act, 1980,
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 290—314

PNDT Act
(Deb. 8, Vol. VII, 09-03-2005)
Col. 935-36

Press and Registration of Books Act, 1867
(Deb. 32, Vol. X, 05-05-2005)
Col. 134-35

Prevention of Money Laundering Act
(Deb. 8, Vol. VII, 09-03-2005)
Col. 612-13

Repeal of Act regarding Infant Milk Substitutes
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 197-98

Sanctity of Wildlife Protection Act, 1972 and Forest Conservation Act, 1980
(Deb. 34, Vol. X, 09-05-2005)
Col. 397-98

Sick Industrial Companies Act, 1985
(Deb. 38, Vol. X, 13-05-2005)
Col. 91-92

Situation arising out of alleged violation of Payment of Wages Act and Payment of Minimum Wages Act and need to enact a Comprehensive Legislation for Unorganised Labour in the country and steps taken by the Government in this regard (CA)
(Deb. 38, Vol. X, 13-05-2005)
Col. 288—303

TADA Prisoners
(Deb. 30, Vol. IX, 03-05-2005)
Col. 63—65

Tax Evasion Under FERA and FEMA
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 39-40

Violation of Children Adoption Act
(Deb. 23, Vol. IX, 21-04-2005)
Col. 118-19

Violation of Maternity Benefit Act, 1961
(Deb. 29, Vol. IX, 02-05-2005)
Col. 174—78

Violation of Official Language Act
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 545—47

Administrative Reforms

Abolition of Posts
(Deb. 31, Vol. X, 04-05-2005)
Col. 153-54
(Deb. 32, Vol. X, 05-05-2005)
Col. 130-31

All India Accounts Services
(Deb. 31, Vol. X, 04-05-2005)
Col. 204-05

Brahma Committee Recommendations for Restructuring CSS/SCS
(Deb. 8, Vol. VII, 09-03-2005)
Col. 863—65

Cadre Restructuring Committee
(Deb. 32, Vol. X, 05-05-2005)
Col. 148—50

Cadre Review of Central Secretariat Stenographers Service
(Deb. 36, Vol. X, 11-05-2005)
Col. 343-44

Career Advancement Facility for Librarians
(Deb. 30, Vol. IX, 03-05-2005) Col. 218

Creation of Posts
(Deb. 35, Vol. X, 10-05-2005)
Col. 134-35

Downsizing in Postal Sector
(Deb. 8, Vol. VII, 09-03-2005)
Col. 853-54

Grant of Second ACP to Government Employees
(Deb. 36, Vol. X, 11-05-2005)
Col. 208—10

Promotion of Assistants/Section Officers
(Deb. 31, Vol. X, 04-05-2005)
Col. 419-20

Recommendations of Core Group of Administrative Reforms
(Deb. 5, Vol. VII, 02-03-2005)
Col. 457—59

- Administrative Reforms Commission**
Administrative Reforms Commission
 (Deb. 31, Vol. X, 04-05-2005)
 Col. 169-70
- Setting up of Second Administrative Reforms Commission**
 (Deb. 26, Vol. IX, 27-04-2005)
 Col. 56—58
- Adulteration**
Adulteration in Food Products
 (Deb. 26, Vol. IX, 27-04-2005)
 Col. 214-15
- Adulteration in Imported Oil**
 (Deb. 11, Vol. VIII, 14-03-2005) Col. 315
- Adulteration of Petroleum Products**
 (Deb. 9, Vol. VII, 10-03-2005)
 Col. 63-64
- Anti-Adulteration Cell**
 (Deb. 37, Vol. X, 12-05-2005)
 Col. 67—69
- Impact of Adulteration**
 (Deb. 31, Vol. X, 04-05-2005)
 Col. 300-01
- Advanced Management and Power Study**
Centre for Advanced Management and Power Study
 (Deb. 28, Vol. IX, 29-04-2005)
 Col. 197-99
- Advertisements**
Advertisement by Public Sector Banks and Enterprises
 (Deb. 37, Vol. X, 12-05-2005)
 Col. 156-57
- Advertisement of Medicines**
 (Deb. 5, Vol. VII, 02-03-2005)
 Col. 373-74
- Amount Spent on Advertisements**
 (Deb. 27, Vol. IX, 28-04-2005) Col. 71
- Committee to Review DAVP Advertisements Rates**
 (Deb. 9, Vol. VII, 10-03-2005)
 Col. 170-71
- Credibility of Advertisements Pertaining to Diseases**
 (Deb. 26, Vol. IX, 27-04-2005)
 Col. 147-48
- Expenditure on Advertisements by Oil Companies**
 (Deb. 14, Vol. VIII, 17-03-2005)
 Col. 199—201
- Fake Advertisement Regarding Vacancies**
 (Deb. 8, Vol. VII, 09-03-2005) Col. 454
- Funds Spent on Advertisement by Railways**
 (Deb. 32, Vol. X, 05-05-2005)
 Col. 124-25
- Misleading Advertisements by Private Companies**
 (Deb. 31, Vol. X, 04-05-2005)
 Col. 295-96
- Popularisation Measures for Welfare Schemes**
 (Deb. 27, Vol. IX, 28-04-2005)
 Col. 54-55
- Prasar Bharati's Share in Advertisements**
 (Deb. 14, Vol. VIII, 17-03-2005) Col. 155
- Publication of Advertisements in Employment News**
 (Deb. 9, Vol. VII, 10-03-2005)
 Col. 98-99
- Quality Certificate for Advertised Products**
 (Deb. 8, Vol. VII, 09-03-2005)
 Col. 301-02
- Aero Ambulance**
Aero Ambulance
 (Deb. 32, Vol. X, 05-05-2005)
 Col. 120-21
- Aerodrome**
Aerodrome at Gochar
 (Deb. 32, Vol. X, 05-05-2005) Col. 80
- Aerodrome in Jalgaon**
 (Deb. 37, Vol. X, 12-05-2005) Col. 114

Devangana Aerodrome

(Deb. 20, Vol. VIII, 24-03-2005) Col. 131

Need to set-up a civii aerodrome in Jamshedpur Parliamentary Constituency, Jharkhand (MUR 377)

(Deb. 18, Vol. VIII, 22-03-2005) Col. 616-17

Aerospace**National Policy on Aerospace**

(Deb. 14, Vol. VIII, 17-03-2005) Col. 90

Restructure of Airspace

(Deb. 20, Vol. VIII, 24-03-2005) Col. 223-24

Afforestation**Afforestation and Seizure of Timber in North Eastern Region**

(Deb. 17, Vol. VIII, 21-03-2005) Col. 237-38

Afforestation through Joint Forest Management

(Deb. 17, Vol. VIII, 21-03-2005) Col. 107—09

Integrated Afforestation and Eco-Development Project Scheme

(Deb. 21, Vol. IX, 19-04-2005) Col. 194-95

New Afforestation Policy

(Deb. 17, Vol. VIII, 21-03-2005) Col. 126-27

Targets under Afforestation

(Deb. 29, Vol. IX, 02-05-2005) Col. 55—64

Afghanistan**Developments in Nepal and Present Status of Bilateral Relations with Pakistan and Afghanistan (St.)**

(Deb. 8, Vol. VII, 09-03-2005) Col. 1113—20

Developments in Nepal and visits of Minister of External Affairs to Afghanistan and Pakistan (DUR 193)

(Deb. 17, Vol. VIII, 21-03-2005) Col. 603—70

Indo-Afghan Trade

(Deb. 30, Vol. IX, 03-05-2005) Col. 158-59

Request from Afghanistan for Teachers/Doctors

(Deb. 13, Vol. VIII, 16-03-2005) Col. 319

Africa**Commemoration of Golden Jubilee of Asian-African Conference at Bandung—Reference by the Speaker**

(Deb. 24, Vol. IX, 25-04-2005) Col. 1

Contribution to AARDO

(Deb. 15, Vol. VIII, 18-03-2005) Col. 61—63

Indian Investment in Africa

(Deb. 30, Vol. IX, 03-05-2005) Col. 284-85

Strengthening of Indo-African Bilateral Ties

(Deb. 22, Vol. IX, 20-04-2005) Col. 31—36

Afro-Asian Rural Development Organisation**Contribution to AARDO**

(Deb. 15, Vol. VIII, 18-03-2005) Col. 61—63

Contributions to CIRDAP/IOs

(Deb. 33, Vol. X, 06-05-2005) Col. 421-22

Agri-Biotech Policy**Task Force in Agri-Biotech Policy under M.S. Swaminathan Committee**

(Deb. 21, Vol. IX, 19-04-2005) Col. 437-38

Agri-Business Centre Agri-Clinics**Agri-Business Centre and Agri-Clinics**

(Deb. 11, Vol. VIII, 14-03-2005) Col. 146—48

Agricultural Insurance**Cloudburst Insurance Policy**

(Deb. 15, Vol. VIII, 18-03-2005) Col. 205-06

General Budget, 2005-06 — Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col. 17

National Agricultural Insurance Scheme
(Deb. 24, Vol. IX, 25-04-2005)
Col. 361-62

Agricultural Land

Agricultural Land Vested into Gram Sabha
(Deb. 35, Vol. X, 10-05-2005)
Col. 92

Conversion of Wasteland into Cultivable Land
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 482-92

Cultivable Land
(Deb. 24, Vol. IX, 25-04-2005)
Col. 309-10

Effort to make Land Fertile in Gujarat
(Deb. 34, Vol. X, 09-05-2005)
Col. 478-79

Micronutrients in Soil of Punjab and Haryana
(Deb. 34, Vol. X, 09-05-2005)
Col. 95-96

Programme for Optimum use of Land
(Deb. 24, Vol. IX, 25-04-2005)
Col. 318-19

Restoration of Agricultural Lands
(Deb. 34, Vol. X, 09-05-2005)
Col. 304-05

Salinity in Agricultural Land
(Deb. 29, Vol. IX, 02-05-2005)
Col. 166-67

Size of Agricultural Land
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 449-50

Survey of Agricultural Land in Delhi
(Deb. 12, Vol. VIII, 15-03-2005) Col. 67

Taking over Agriculture Land
(Deb. 37, Vol. X, 12-05-2005)
Col. 115-16

Uncultivated Land
(Deb. 21, Vol. IX, 19-04-2005)
Col. 220-22

Agricultural Products

Agricultural Exports
(Deb. 35, Vol. X, 10-05-2005)
Col. 191-93

Calculating of MSP of Agricultural Products
(Deb. 21, Vol. IX, 19-04-2005)
Col. 400-10

Dairy Products under Special Agricultural Produce Scheme
(Deb. 34, Vol. X, 09-05-2005)
Col. 285-86

Declaration of Support Price
(Deb. 34, Vol. X, 09-05-2005)
Col. 331-33

Estimates for the Agricultural Yield
(Deb. 24, Vol. IX, 25-04-2005)
Col. 251-56

Excise Duty on Agricultural Produces
(Deb. 21, Vol. IX, 19-04-2005)
Col. 339-41

Export of Agro Food Products
(Deb. 24, Vol. IX, 25-04-2005)
Col. 297-98

Exports of Agro Products
(Deb. 4, Vol. VII, 01-03-2005)
Col. 432-33

Huge Wastages of Agricultural Produce
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 332-33

Indian Exports
(Deb. 25, Vol. IX, 26-04-2005)
Col. 256-60

Integrated Price Policy for Remunerative Price to Farmers
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 169-70

Losses in Agricultural Produces (Deb. 21, Vol. IX, 19-04-2005) Col.243-44	Funds for Agricultural Research and Teaching (Deb. 17, Vol. VIII, 21-03-2005) Col.274-75
Methods for Computing Minimum Support Prices (Deb. 29, Vol. I X, 02-05-2005) Col.238	General Budget, 2005-06 — Presentation (Deb. 3, Vol. VII, 28-02-2005) Col.18-19
Pending Application for Agricultural Import (Deb. 21, Vol. IX, 19-04-2005) Col.531-32	Modernisation of Agricultural Research Centres (Deb. 24, Vol. IX, 25-04-2005) Col.189-90
Prices of Agricultural Produces (Deb. 17, Vol. VIII, 21-03-2005) Col.209-10	Periodical Research in Agriculture (Deb. 29, Vol. IX, 02-05-2005) Col.263-64
Private Sector for Sale of Farm Products (Deb. 21, Vol. IX, 19-04-2005) Col.385—87	President's Address (Deb. 1, Vol. VII, 25-02-2005) Col. 7
Rejection of Indian Products in International Market (Deb. 11, Vol. VIII, 14-03-2005) Col.533	Research and Development in Agro Sector (Deb. 13, Vol. VIII, 16-03-2005) Col.66-67
Special Agricultural Produce Scheme (Deb. 18, Vol. VIII, 22-03-2005) Col.478-79	Research Associates/Fellows in IARI (Deb.21; Vol. IX, 19-04-2005) Col. 242
Special Scheme for Export of Agricultural Products (Deb. 4, Vol. VII, 01-03-2005) Col.508-09	Restructuring of Agriculture Research Institute (Deb. 11, Vol. VIII, 14-03-2005) Col. 523
Subsidy on Agricultural Exporters (Deb. 29, Vol. IX, 02-05-2005) Col.247-48	Setting up of Agriculture Research Centres (Deb. 24, Vol. IX, 25-04-2005) Col.163—65
Agricultural Research	Agricultural Scientist Recruitment Board
Agricultural Research Institutions (Deb. 24, Vol. IX, 25-04-2005) Col.281—94	Agricultural Scientist Recruitment Board (Deb. 17, Vol. VIII, 21-03-2005) Col.293-94
Agricultural Research on International Level of Agricultural Yield (Deb. 24, Vol. IX, 25-04-2005) Col.270-71	Working of Agricultural Scientist Recruitment Board (Deb. 21, Vol. IX, 19-04-2005) Col.389-90.
Benefits of Agricultural Research (Deb. 17, Vol. VIII, 21-03-2005) Col.180-81	Agricultural Workers Agricultural Workers (Deb. 11, Vol. VIII, 14-03-2005) Col.344-45

- Medical Facilities to Agricultural Labourers**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 481-82
- Relief Measures for Workers in Agrarian Sector**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 347—99
- Relief Measures for Workers in Agrarian Sector — Motion Negatived**
(Deb. 33, Vol. X, 06-05-2005)
Col. 519—44
- Agriculture**
- Adoption of Alternative Cropping**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 237-38
- Agreement with Foreign Countries on Agricultural Projects**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 461-62
- Agreements between India and Italy**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 532
- Agricultural Technology Information Centres**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 518-22
- Agriculture Cost Affected by Product Patent Regime**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 368-69
- Agriculture Exhibition**
(Deb. 34, Vol. X, 09-05-2005)
Col. 310-11
- Agriculture in Concurrent List**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 449-50
- Agriculture under Income Tax Net**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 310-11
- Agro Climatic Zones**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 311—16
- Allocation for Agriculture**
(Deb. 29, Vol. IX, 02-05-2005) Col. 256
- Amount for Contract Farming**
(Deb. 34, Vol. X, 09-05-2005)
Col. 470-71
- Annual Compound Growth of Crop Area**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 463, 64
- Assistance by IFAD for Development Project**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 173
- Assistance to Flood Affected Areas**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 388-89
- Augmentation of Agricultural Production**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 268—70
- Average per Hectare Productivity**
(Deb. 34, Vol. X, 09-05-2005)
Col. 75—81
- Co-operation with France**
(Deb. 34, Vol. X, 09-05-2005)
Col. 316-17
- Contribution of Agriculture Sector in GDP**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 252—54
- Crop in Maharashtra for International Market**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 289
- Crop Weather Watch Group**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 209—14
- Cultivation of Land along Bangladesh Border**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 79-80
- Decline in Public Investment in Agriculture**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 314—16

- Decline of Private Investment in Agriculture
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 203-04
- Demand for Separate Budget
(Deb. 34, Vol. X, 09-05-2005)
Col. 111-12
- Development of Bio-technology in Agriculture
(Deb. 24, Vol. IX, 25-04-2005)
Col. 209-10
- Development of Horticulture and Agriculture in U.P.
(Deb. 21, Vol. IX, 19-04-2005)
Col. 252—56
- Development of Horticulture and Agriculture Project
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 155-56
- E-Chaupals
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 124-25
- Education and Assistance to Farmers for Biotech Agriculture
(Deb. 21, Vol. IX, 19-04-2005)
Col. 478-79
- Enhancement of Agricultural Productivity
(Deb. 24, Vol. IX, 25-04-2005)
Col. 220—22
- Expansion and Modernisation of Seed Production Facilities
(Deb. 24, Vol. IX, 25-04-2005) Col. 331
- External Assistance for UP Project
(Deb. 10, Vol. VII, 11-03-2005)
Col. 365—68
- Farm/Agricultural Related Programmes on Radio
(Deb. 9, Vol. VII, 10-03-2005)
Col. 147-48
- FDI in Agriculture Retail
(Deb. 34, Vol. X, 09-05-2005)
Col. 393-94
- Foreign Direct Investment in Agriculture
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 106-07
- General Budget—2005-06—Demands for Grants of the Ministry of Agriculture
(Deb. 24, Vol. IX, 25-04-2005)
Col. 416—91
- General Budget, 2005-06—Presentation
(Deb. 3, Vol. VII, 28-02-2005) Col. 13
- Genetically Modified Crops
(Deb. 24, Vol. IX, 25-04-2005) Col. 232
- Gross State Domestic Product
(Deb. 29, Vol. IX, 02-05-2005)
Col. 155—64
- Implementation of Integrated Crop Management
(Deb. 29, Vol. IX, 02-05-2005)
Col. 46—48
- Implementation of Mission Mode Project
(Deb. 24, Vol. IX, 25-04-2005)
Col. 344
- Import of Agricultural and Cash Crops
(Deb. 4, Vol. VII, 01-03-2005)
Col. 252-53
- Increasing Productivity and Profit
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 400—08
- India to Host G-20 Meet
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 416-17
- Indo-Nepal Joint Venture in Agriculture
(Deb. 29, Vol. IX, 02-05-2005) Col. 113
- Interest of Small Farmers
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 226-27
- Kishan Channel
(Deb. 9, Vol. VII, 10-03-2005)
Col. 176-77
- National Agriculture Policy
(Deb. 34, Vol. X, 09-05-2005)
Col. 532—34

- National Conference on Agriculture**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 192—94
- National Institute for Organic Farm**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 137-38
- National Policy for Agriculture Pension to Old Farmers**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 204-05
- Need to take suitable steps to develop irrigation facilities with a view to boost agricultural production in the country (MUR 377)**
(Deb. 22, Vol. IX, 20-04-2005) Col. 603
- Non-Governmental Organisation in Agricultural Research**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 194-95
- Pay Scale Revision of Teachers in Agricultural University**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 224-25
- Pending Crop Diversification Project in Maharashtra**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 127-28
- Pending Proposal of Himachal Pradesh**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 141-42
- Peppermint Production in U.P.**
(Deb. 34, Vol. X, 09-05-2005)
Col. 312-13
- Performance of Agriculture Sector**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 381—83
- Plantation of Jatropa**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 284
- Policy Changes**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 157—59
- Policy of Shifting Cultivation in North-Eastern Region**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 411—13
- Post Tsunami Plans for Andaman and Nicobar Islands**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 99-100
- Precision Farming Techniques**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 217
- Price Increase in Agricultural Farming**
(Deb. 34, Vol. X, 09-05-2005) Col. 254
- Priority to Promote Agriculture for Employment**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 219-20
- Productivity Level of Major Crops**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 287—90
- Promotion of Agriculture in Jharkhand**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 323-24
- Report of Agricultural Biotechnology Task Force**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 35—37
- Research for Agricultural Crops**
(Deb. 34, Vol. X, 09-05-2005)
Col. 448-49
- Review of Agricultural Policy**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 193-94
- Revised Estimate of IARI**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 202—06
- Setting up Integrated Agricultural Market**
(Deb. 34, Vol. X, 09-05-2005)
Col. 325-26
- Shifting of Farm Subsidies**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 518-19

- Soil Survey and Land Degradation**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 143-44
- Special Agriculture Crops Schemes**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 222-23
- Trade Liberalisation in Agriculture**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 308-09
- Unemployment of Agricultural Labourers**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 448-49
- Use of Mass Communications**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 192-94
- Use of Mechanical Power in Agriculture**
(Deb. 34, Vol. X, 09-05-2005)
Col. 469
- Water Use in Agriculture**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 238
- World Bank Assistance for Comprehensive Agriculture Development Project**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 165-66
- Agriculture Courses**
- Students of VAMCON**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 399
- Agriculture Export Zones**
- AEZ Project for Medicinal and Aromatic Plants in Kerala**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 297-98
- Agro Export Zones**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 203-08
- Establishment of AEZ for Karnataka**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 352-53
- Agriculture Loan**
- Agriculture Loan**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 546
(Deb. 34, Vol. X, 09-05-2005)
Col. 69-72
(Deb. 38, Vol. X, 13-05-2005)
Col. 94-96
- Committee for Strengthening Co-operative Financing**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 230-31
- Crop Loan**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 131-33
- Loan to Farmers**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 561-62, 583-84
- President's Address**
(Deb. 1, Vol. VII, 25-02-2005)
Col. 5-6, 19
- Vyas Committee on Credit Flow**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 599-600
- Agriculture Marketing**
- Changes in Agriculture Market System**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 45-46
- Development and Strengthening of Agriculture Marketing**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 365-66
- Development of Agricultural Marketing System**
(Deb. 34, Vol. X, 09-05-2005) Col. 331
- Entry of Private Farm Produce Markets**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 387-88
- General Budget, 2005-06—Presentation**
(Deb. 3, Vol. VII, 28-02-2005)
Col. 14-15

- Involving Private Players in Farm Goods Marketing**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 313—15
- Sale of Farmers Produce**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 244-45
- Agriculture Product Marketing Committee**
- APMCs Representation against Imposition of Income Tax**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 80-81
- Opening of Post Office in Agriculture Marketing Producing Committee Area**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 208-09
- Agriculture Sector**
- Allocation in Agriculture Sector**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 274
- Annual Growth Rate in Agriculture Sector**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 348-49
- Average Annual Increase of Four Per cent in Agricultural Sector**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 299—301
- Cooperation with China in Agricultural Sector**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 65
- Declining Trend in Investment in Agriculture Sector**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 37—44
- Decreasing of Growth Rate in Farm Sector**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 235-36
- Growth in Agriculture Sector**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 347-48
- Improvement in Agriculture Sector**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 346-47
- Institutional Loans in Agricultural Sector**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 77—80
- Payment of Insurance Amount to Victims of Accidents**
(Deb. 24, Vol. IX, 25-04-2005) Col. 304
- Performance of Agriculture Sector**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 381—83
- Policy of Multinational Companies in Agriculture Sector**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 157
- Private/Public Partnership in Farm Sector**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 147—49
- Relief Measures for Workers in Agrarian Sector**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 347—99
- Relief Measures for Workers in Agrarian Sector — Motion Negatived**
(Deb. 33, Vol. X, 06-05-2005)
Col. 519—44
- Research and Development in Agro Sector**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 66-67
- Subsidy on Capital Investment in Agro-infrastructure Projects**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 267—69
- Training for Youths in Agriculture Sector**
(Deb. 34, Vol. X, 09-05-2005)
Col. 315-16
- Agro-climatic Planning and Information Bank**
- APIB Project for Farmers**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 146

Agro-Forestry**Agro-Forestry Projects**

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 272-73

Promotion of Agro Forestry and Fruits Producing Units

(Deb. 21, Vol. IX, 19-04-2005)
Col. 187-88

Promotion of Agro Forestry and Horticulture

(Deb. 24, Vol. IX, 25-04-2005)
Col. 160-64

Agro-Industries**Action Plan for Promotion of Cottage and Agro-Industries**

(Deb. 5, Vol. VII, 02-03-2005)
Col. 143-45

Agro-Industries in Chhattisgarh

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 286-87

Categorization of Agro and Rural Industries

(Deb. 36, Vol. X, 11-05-2005)
Col. 232-34

Decrease in Production of Agro and Rural Industries

(Deb. 8, Vol. VII, 09-03-2005)
Col. 12-18

Foreign Investment in Agro and Rural Industries

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 193-95

Misuse of Facilities to Agro, Rural Industries and Khadi Sector

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 295-96

Promotion of Rural/Agro Based Industries

(Deb. 31, Vol. X, 04-05-2005)
Col. 43-45

SWOT Analysis of Agro and Rural Industries

(Deb. 26, Vol. IX, 27-04-2005)
Col. 554-55

Agro-Meteor Activities**Transfer of Agro Meteoric Activities to ICAR**

(Deb. 26, Vol. IX, 27-04-2005)
Col. 95-97

Air Accidents**Air Proximity Incident**

(Deb. 9, Vol. VII, 10-03-2005)
Col. 249

Crash of Aircrafts

(Deb. 8, Vol. VII, 09-03-2005)
Col. 42-43

Crashing of Aircrafts Owned by Bokaro Steel Plant

(Deb. 34, Vol. X, 09-05-2005) Col. 484

Helicopter/Aircraft Crashes

(Deb. 27, Vol. IX, 28-04-2005)
Col. 33-35

Implementation of Recommendations

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 112-13

Project to Check Air Crash

(Deb. 27, Vol. IX, 28-04-2005)
Col. 249-50

Verdict on Kanishka Air Crash

(Deb. 22, Vol. IX, 20-04-2005)
Col. 408-10

Air Cargo**Setting up of Perishable Cargo Centre**

(Deb. 32, Vol. X, 05-05-2005)
Col. 106-08

Utilisation of Aircraft Cargo Capacity

(Deb. 8, Vol. VII, 09-03-2005) Col. 225

Air Fare**Air Fare Policy for Children**

(Deb. 9, Vol. VII, 10-03-2005)
Col. 217-18

- Apex Fare Scheme**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 131
- Special Fare Package of IA/AI**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 203
- Air Flights**
- Additional Flights for Summer**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 253-54
- Ban on Indian Carriers**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 89-90
- Cancellation of Flights**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 152-53
- Compensation to Passengers**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 90-91
- Flights from Bangalore to Middle East Countries**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 240-41
- Flights from Hyderabad**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 207-08
- International Flights from Kolkata**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 77-78
- Modification in Flight Schedules**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 88
- Operation of Flights of Gulf Countries**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 5—15
- Small Aircraft for Flight Operation**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 207
- Use of Kalaikunda Air Base for Civil Flight**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 140
- Air Force**
- Air Fleet**
(Deb. 23, Vol. IX, 21-04-2005) Col. 200
- Alleged violation of the guidelines governing use of VIP/VVIP flights of Air Force in December, 2003 - (Sub.)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 407—10
- Development of Indigenous AWACS**
(Deb. 27, Vol. IX, 28-04-2005) Col. 239
- House Rent Allowance to Employees of Ammunition Depot, Panagarh**
(Deb. 32, Vol. X, 05-05-2005)
Col. 41-42
- Rectification of Snags**
(Deb. 37, Vol. X, 12-05-2005) Col. 150
- Sexual Harassment of Female Cadets**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 196-97
- Training of Pilots**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 161-62
- Transfer of Airforce Land**
(Deb. 27, Vol. IX, 28-04-2005) Col. 196
- Unmanned Aerial Vehicles**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 32-33
- Use of Kalaikunda Air Base for Civil Flight**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 140
- Air Hubs**
- Air Hubs**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 286
- Air India**
- Category of Persons Eligible to Fly Free**
(Deb. 32, Vol. X, 05-05-2005)
Col. 174-75
- Corruption Cases in Air India**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 264-65

Employee-Aircraft Ratio

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 226-27

Exodus of Pilots

(Deb. 27, Vol. IX, 28-04-2005)
Col. 11-18

Fleet Utilization

(Deb. 32, Vol. X, 05-05-2005)
Col. 26-27

Ground Categories Unions of Air India Limited

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 157-58

Joint Programme of Air India and Indian Airlines

(Deb. 23, Vol. IX, 21-04-2005)
Col. 155-56

Loss Incurred by AI on Purchase of Aircraft

(Deb. 27, Vol. IX, 28-04-2005)
Col. 154-55

Merger of Air India and Indian Airlines

(Deb. 23, Vol. IX, 21-04-2005)
Col. 222-23

Need to remove the precondition of knowledge of Hindi language as essential for recruitment of 'Cabin Crew' in Air India and Indian Airlines (MUR 377)

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 482

Offer of AI/IA Shares

(Deb. 37, Vol. X, 12-05-2005)
Col. 187

Purchase of Aircraft for Air India

(Deb. 32, Vol. X, 05-05-2005) Col. 147

Recruitment of Staff

(Deb. 37, Vol. X, 12-05-2005)
Col. 253-55

Serving of Food

(Deb. 27, Vol. IX, 28-04-2005)
Col. 192

Special Fare Package of IA/AI

(Deb. 27, Vol. IX, 28-04-2005)
Col. 203

Strategies of Air India to Compete with International Airlines

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 128-29

Suspension of Sale of Tickets by Air India Agents

(Deb. 23, Vol. IX, 21-04-2005)
Col. 106

Training to Pilots

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 129

Utilisation of Bilateral Entitlements in Operation of Flights

(Deb. 8, Vol. VII, 09-03-2005)
Col. 481-82

Air Navigation System**Commissioning of Gagan**

(Deb. 26, Vol. IX, 27-04-2005)
Col. 417-18

Air Passengers**Decline in Passengers**

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 24-31

Special Loan Schemes for Passengers

(Deb. 8, Vol. VII, 09-03-2005)
Col. 637-38

Air Safety**Air Surveillance**

(Deb. 27, Vol. IX, 28-04-2005)
Col. 249

Review of Air Safety Rules

(Deb. 27, Vol. IX, 28-04-2005)
Col. 18-23

Security Clearance to Board Members of Jet Airways

(Deb. 32, Vol. X, 05-05-2005)
Col. 85-86

Air Services

- Air Service Agreements with China and UK**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 31-33
- Air Services Bilateral Agreement with Qatar**
(Deb. 37, Vol. X, 12-05-2005)
Col. 210
- Air Services for N.E. Region**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 164
- Air Services for South East Region**
(Deb. 32, Vol. X, 05-05-2005)
Col. 52-53
- Air Services in Rajasthan**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 65—67
- Air Travel Concession to Senior Citizens**
(Deb. 37, Vol. X, 12-05-2005) Col. 159
- Airbus A-320 on Raipur Route**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 238
- Bilateral Pact with Singapore**
(Deb. 27, Vol. IX, 28-04-2005) Col. 190
- Cancellation of Flights in N.E. Region**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 111
- Connectivity with Cities**
(Deb. 37, Vol. X, 12-05-2005)
Col. 171-72
- Domestic Flights from Allahabad**
(Deb. 37, Vol. X, 12-05-2005)
Col. 108-09
- Flight Operation to Nepal**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1004-05
- Flights from Hyderabad**
(Deb. 32, Vol. X, 05-05-2005) Col. 46
- Foreign Countries Connected through Air Service**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 196—98

Inter-State Air Service

- (Deb. 9, Vol. VII, 10-03-2005) Col. 141
- International Air Services from Small Cities**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 231-32
- International Air Traffic Routes**
(Deb. 23, Vol. IX, 21-04-2005) Col. 222
- Investment in National Air Services**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 87-88
- Need to provide air connectivity linking Neemuch district in Madhya Pradesh (MUR 377)**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1127-28
- Open Sky Policy**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 314-15
- Open-Sky Agreements with Foreign Aviation Companies**
(Deb. 32, Vol. X, 05-05-2005)
Col. 40-41
- Operation of Scheduled Air Services by Private Airlines**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 226-27
- Resumption of Air Services**
(Deb. 37, Vol. X, 12-05-2005) Col. 120
- Revamping of Air Services**
(Deb. 32, Vol. X, 05-05-2005) Col. 39
- Special Scheme for Air Service to Tourist Spots**
(Deb. 32, Vol. X, 05-05-2005) Col. 96
- Uneconomic Routes**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 96-97
- Air Strips**
- Need to construct a helipad and an air strip at Chuddhar in Himachal Pradesh (MUR 377)**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 476-77

Utilisation of Unused Airstrips (Deb. 9, Vol. VII, 10-03-2005) Col. 266-67	(Deb. 20, Vol. VIII, 24-03-2005) Col. 195-96
Air Travel	
Cess on Air Travel (Deb. 9, Vol. VII, 10-03-2005) Col. 295-96	Crashing of Aircrafts Owned by Bokaro Steel Plant (Deb. 34, Vol. X, 09-05-2005) Col. 484
Non-payment of Inland Air Travel Tax (Deb. 10, Vol. VII, 11-03-2005) Col. 302-06	Development of Indigenous AWACS (Deb. 27, Vol. IX, 28-04-2005) Col. 239
Airbase	Development of Kaveri Jet Engine (Deb. 14, Vol. VIII, 17-03-2005) Col. 209-10
Construction of Airbase (Deb. 20, Vol. VIII, 24-03-2005) Col. 236-37	Hiring of Aircraft for Haj Pilgrims (Deb. 27, Vol. IX, 28-04-2005) Col. 51-52
Aircraft Carrier	Irregularities in Purchasing of Aircraft (Deb. 14, Vol. VIII, 17-03-2005) Col. 264
Building of Aircraft Carrier (Deb. 23, Vol. IX, 21-04-2005) Col. 241-42	Lease of Aircraft for Air India (Deb. 9, Vol. VII, 10-03-2005) Col. 140-41
Aircrafts	Leasing of Aircraft by IA (Deb. 37, Vol. X, 12-05-2005) Col. 212
Acquisition of Aircraft (Deb. 37, Vol. X, 12-05-2005) Col. 53-54	Loss Incurred by AI on Purchase of Aircraft (Deb. 27, Vol. IX, 28-04-2005) Col. 154-55
Air Fleet (Deb. 23, Vol. IX, 21-04-2005) Col. 200	Maintenance of Planes (Deb. 37, Vol. X, 12-05-2005) Col. 149-50
Auction of Old Aeroplanes (Deb. 14, Vol. VIII, 17-03-2005) Col. 187-88	Manufacturing of Advance Jet Trainer (Deb. 27, Vol. IX, 28-04-2005) Col. 92-93
Co-production of Aircraft with US Firms (Deb. 23, Vol. IX, 21-04-2005) Col. 135-37	Manufacturing of Supersonic Fighter Aircraft (Deb. 32, Vol. X, 05-05-2005) Col. 176-77
Commercial Parking Charges on Sixty Seater Planes (Deb. 9, Vol. VII, 10-03-2005) Col. 169-70	Operation of Old Aeroplanes/Helicopters (Deb. 27, Vol. IX, 28-04-2005) Col. 219-20
Contract for Supplying Fuel to Aeroplanes (Deb. 8, Vol. VII, 09-03-2005) Col. 339-40	Outstanding Dues for Use of Defence Aircraft (Deb. 20, Vol. VIII, 24-03-2005) Col. 200-01
Crash of Aircrafts (Deb. 8, Vol. VII, 09-03-2005) Col. 42-43	

- Procurement of Aircraft on Lease Basis**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 86-87
- Production of Helicopters/Light Aircraft by HAL**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 76-77
- Purchase of Aircraft**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 41-43
(Deb. 37, Vol. X, 12-05-2005)
Col. 257-58
- Purchase of Aircraft for Air India**
(Deb. 32, Vol. X, 05-05-2005)
Col. 147
- Renewal of Insurance Cover of Aircraft**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 244-45
- Repairing of Aeroplanes**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 103-04
- Small Aircraft for Flight Operation**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 207
- Upgradation of Su-30 MKI**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 235-36
- Airlines**
- Agreement with Foreign Airlines**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 148-49
- Exodus of Pilots**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 11-18
- Guidelines for Low Cost Airlines Companies**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 155-56
- Kingfisher Airlines**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 271
- Low Cost Airfares by Private Airlines**
(Deb. 32, Vol. X, 05-05-2005)
Col. 146-47
- Meeting with Representatives of Airlines Industry**
(Deb. 37, Vol. X, 12-05-2005) Col. 178
- Opening of International Route to Private Airlines**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 67-68
- Operation of Thai Airways in India**
(Deb. 37, Vol. X, 12-05-2005)
Col. 201
- Package by Foreign Airlines and Tour Operators**
(Deb. 34, Vol. X, 09-05-2005) Col. 528
- Permission for Additional Flights to Foreign Airlines**
(Deb. 32, Vol. X, 05-05-2005)
Col. 162-63
- Permission to Foreign Airlines for Investment in Indian Carriers**
(Deb. 32, Vol. X, 05-05-2005) Col. 36
- Permission to Private Airlines for International Sectors**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 172-73
- Permission to Private Airlines to Fly Abroad**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 350—52
- Private Airlines to Pakistan**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 126-27
- Recovery of Outstanding Amounts from Airlines**
(Deb. 32, Vol. X, 05-05-2005)
Col. 151-52
- Security Clearance to Board Members of Jet Airways**
(Deb. 32, Vol. X, 05-05-2005)
Col. 85-86

- Strategies of Air India to Compete with International Airlines**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 128-29
- Airports**
- Air Connectivity with Srinagar Domestic Airport**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 294
- Aircraft Hits Tractor at Goa Airport**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 228-29
- Airport at Kargil**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 410
- Airport at Navi Mumbai**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 216
- Airport at Paliakalan**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 183
- Airport at Shirdi**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 177-78
- Airports for Accommodating A-380 Aircraft**
(Deb. 32, Vol. X, 05-05-2005)
Col. 101
- Akola Airport**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 157
- Allotment of Land for Development of Airport**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 172
- Beautification of Airports**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 245-46
- Clearance to Pending Airport Projects**
(Deb. 34, Vol. X, 09-05-2005)
Col. 334
- Congestion at Mumbai and Delhi Airports**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 235
- Construction of Aerobridges at Kolkata Airport**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 112-13
- Construction of Airports**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 153-54
- Convention Centre**
(Deb. 34, Vol. X, 09-05-2005)
Col. 314
- Conversion of Airbase into Civilian Airport**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 110-11
- Development of Airport at Pondicherry**
(Deb. 32, Vol. X, 05-05-2005)
Col. 95
- Development of Airports**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 265-66
- Development of Airports by Private Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 451-52
- Development of Cooch Behar Airport**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 302-03
- Development of Devanahally Airport**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 312-13
- Development of Non-Metro Airports to Boost Tourism**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 415-17
- Development of Shimla Airport**
(Deb. 27, Vol. IX, 28-04-2005) Col. 86
- Disha Airport**
(Deb. 32, Vol. X, 05-05-2005)
Col. 48-49

- Dismantling of Safdarjung Airport**
(Deb. 8, Vol. VII, 09-03-2005)
Col.313
- Expansion of Raipur Airport**
(Deb. 23, Vol. IX, 21-04-2005)
Col.165
- Expenditure on Security at Airports**
(Deb. 32, Vol. X, 05-05-2005)
Col.10-16
- Funds for Development of Infrastructure**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.225-26
- Funds for Restructuring of Mumbai and Delhi Airports**
(Deb. 9, Vol. VII, 10-03-2005)
Col.87
- Funds for Upgradation and Modernisation of Non-Metro Airports**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.154-55
- Handing over of Services to Private Parties**
(Deb. 9, Vol. VII, 10-03-2005)
Col.43-44
- High Powered Panel on Modernisation of Airports**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.105-06
- Incentives to Profit Making Airports**
(Deb. 27, Vol. IX, 28-04-2005)
Col.3—11
- International Airport at Kolkata and Chennai**
(Deb. 37, Vol. X, 12-05-2005)
Col.166-67
- International Facilities at Srinagar Airport**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.152
- International Standard Facilities at Airports**
(Deb. 9, Vol. VII, 10-03-2005)
Col.45-46
- International Status Airports**
(Deb. 8, Vol. VII, 09-03-2005)
Col.205-06
- Management of Airports**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.51-52
- Mechanism to Check Malfunctioning at Airports**
(Deb. 9, Vol. VII, 10-03-2005)
Col.179
- Misbehaviour with Foreigner at IGI Airport**
(Deb. 21, Vol. IX, 19-04-2005)
Col.572-73
- Modernisation of Airports in N.E. Region**
(Deb. 27, Vol. IX, 28-04-2005)
Col.172-73
- Need for expeditious upgradation of Mangalore airport, Karnataka (MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005)
Col.392-93
- Need to develop an International Airport at Madurai (MUR 377)**
(Deb. 30, Vol. IX, 03-05-2005)
Col.426-27
- Need to establish an airport in Kanyakumari, Tamil Nadu (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.302
- Need to expedite completion of Surat Airport in Gujarat (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.301
- Need to expedite payment of compensation to the farmers towards acquisition of land for developing the Amausi airport in Lucknow, U.P. (MUR 377)**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.480

- Need to name the International Airport at 'Shamshabad' in Rangareddy district of Andhra Pradesh after Dr. N.T. Rama Rao (Sub.)**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 454-62
- New Airports**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 241
- New Airports in Karnataka**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 209-10
- Night Landing Facilities at Airports**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 189
- Outstanding Dues for Deployment of State Police**
(Deb. 32, Vol. X, 05-05-2005)
Col. 113-14
- Privatisation of Airports**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 100-01
- Relocation of Kota Airport**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 54
- Removal of Abattoirs Around Hindon Airport**
(Deb. 37, Vol. X, 12-05-2005)
Col. 110
- Renaming of Airports**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 189-90
- Reopening of Airport in Keshod**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 445-46
- Restructuring of Delhi and Mumbai Airports**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 90
- Revamping of Delhi Airport**
(Deb. 32, Vol. X, 05-05-2005)
Col. 146
- Showing Obscene Film at IGI Airport**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 484
- Slums at Mumbai Airport**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 116
- Suggestion of CII**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 201
- Taking of Photographs of Airports by Passengers**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 275
- Tender for Trolley**
(Deb. 37, Vol. X, 12-05-2005)
Col. 148-49
- Tout Menace at IGI Airport**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 423-24
- Upgradation of Airstrips in West Bengal**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 285
- Utilization of Land in Safdarjung Airport**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 396
- Vacation of Shops/Counters at Airports**
(Deb. 32, Vol. X, 05-05-2005)
Col. 93
- Airports Authority of India**
- Commercial Parking Charges on Sixty Seater Planes**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 169-70
- Delay in Award of Licences**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 155
- Funds for Development of Infrastructure**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 225-26
- Irregularities in Procurement**
(Deb. 37, Vol. X, 12-05-2005)
Col. 120-21

- Management of Airports**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 51-52
- Outstanding Dues of AAI**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 15—21
- Protest by AAI Employees**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 263-64
- Tender for Trolley**
(Deb. 37, Vol. X, 12-05-2005)
Col. 148-49
- Ajai Vikram Singh Committee**
- Implementation of Recommendations of
Ajai Vikram Singh Committee**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 454-55
(Deb. 23, Vol. IX, 21-04-2005)
Col. 205
- All India Council for Technical
Education**
- A.I.C.T.E.**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 422
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 471
(Deb. 25, Vol. IX, 26-04-2005)
Col. 300-301
- Opening of AICTE Regional Offices**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 524
- All India Institute of Medical Sciences**
- AIIMS Projects**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 325-26
- AIIMS-Type Institute in Gujarat**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 110-11
- Amount for Proposed AIIMS at Rishikesh**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 829
- Building for Workshop etc. in AIIMS**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 365—67
- Cadaver Bone Bank at AIIMS**
(Deb. 31, Vol. X, 04-05-2005)
Col. 88-89
- Emphasis on Medical Research in AIIMS**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 181-82
- Facilities for Patients in General Ward of
AIIMS**
(Deb. 31, Vol. X, 04-05-2005)
Col. 152-53
- Free Treatment for Poor Patients in AIIMS**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 93-94
- Improving Medical Facilities at AIIMS**
(Deb. 36, Vol. X, 11-05-2005)
Col. 185
- Laying Foundation Stone of AIIMS at
Bhubaneswar**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 318
- Making AIIMS an Autonomous Body**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 152-53
- Mega Project of AIIMS**
(Deb. 31, Vol. X, 04-05-2005)
Col. 346
- Misappropriation of Financial Assistance**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 346
- Panel to Look into the Functioning of
AIIMS**
(Deb. 31, Vol. X, 04-05-2005)
Col. 263-64
- Quality Treatment for Patients in AIIMS**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 197-98
- Research Projects in AIIMS**
(Deb. 31, Vol. X, 04-05-2005)
Col. 200-01

- Robot for Surgery in AIIMS**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 451-52
- All India Radio**
- AIR Station at Cooch Behar**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 235
- AIR Station at Siliguri**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 180-81
- AIR Station in Border Areas**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 35-36
- Akashvani Kendra in Tribal Districts**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 229—31
- Commissioning of DD/AIR Station in Kerala**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 398
- Expansion of Transmission Capacity**
(Deb. 37, Vol. X, 12-05-2005)
Col. 24—52
- External Services Division Programmes**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 160-61
- Modernisation and Digitalisation of AIR and Doordarshan Kendras**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 258-60
- Need to broadcast programmes in Bishnupriya Manipuri Language by AIR and Doordarshan centres at Silchar in Assam (MUR 377)**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 318-19
- Need to relay AIR Programmes from the F.M. Tower, Aizawl to enable people living in the remote areas of Mizoram to listen to the programmes (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 422-23
- News in Regional Languages**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 251-52
- Programme Broadcasted by AIR Centre Alwar**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 203
- Programmes of Regional Languages**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 317
- Reserved Posts in Doordarshan and All India Radio**
(Deb. 32, Vol. X, 05-05-2005)
Col. 144
- Setting up of New DD/AIR Stations**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 290—92
- Situation arising out of recent decision of All India Radio to discontinue services from Delhi in five Regional Languages and steps taken by the Government in regard thereto (CA)**
(Deb. 32, Vol. X, 05-05-2005)
Col. 193—202
- Telugu News**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 219
- All India Services**
- Official on Deputation**
(Deb. 34, Vol. X, 09-05-2005)
Col. 258—60
- Pre-Examination Coaching for IAS/IPS**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 127-28
- Promotion of IFS Officers**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 166-67
- Shortage of IAS/IPS Officers**
(Deb. 36, Vol. X, 11-05-2005)
Col. 203-04

Vacant Posts of All India Service Cadre
(Deb. 36, Vol. X, 11-05-2005)
Col. 86—88

Aluminium Companies

Establishment of Aluminium Plants
(Deb. 28, Vol. IX, 29-04-2005)
Col. 162-63

Supply of Coal to Aluminium Companies
(Deb. 36, Vol. X, 11-05-2005)
Col. 153

Ambedkar Foundation

Activities of Ambedkar and Maulana Azad Education Foundations
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 80-82
(Deb. 23, Vol. IX, 21-04-2005)
Col. 99-100

Financial Assistance for Ambedkar National Foundation
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 122

Financial Assistance to SC/ST by Ambedkar Foundation
(Deb. 27, Vol. IX, 28-04-2005)
Col. 75-76

Ambedkar Memorial

Beautification of Dr. Ambedkar's Memorial
(Deb. 37, Vol. X, 12-05-2005)
Col. 98

Andaman and Nicobar Islands

Change in Topography
(Deb. 5, Vol. VII, 02-03-2005)
Col. 238-39

Construction of Flats for Tsunami Victims
(Deb. 30, Vol. IX, 03-05-2005)
Col. 106

Development of Islands
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 407-08

IIT, Roorkee
(Deb. 4, Vol. VII, 01-03-2005)
Col. 309—11

Import of Ham Radio Equipments
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 83

Jarawas Tribe of Andaman and Nicobar
(Deb. 21, Vol. IX, 19-04-2005)
Col. 847—50

Post Tsunami Plans for Andaman and Nicobar Islands
(Deb. 24, Vol. IX, 25-04-2005)
Col. 99-100

Restoring Telephone Exchanges in Tsunami Hit Areas
(Deb. 8, Vol. VII, 09-03-2005)
Col. 954-55

Restricted Area Permit
(Deb. 21, Vol. IX, 19-04-2005)
Col. 659

Shelters to Tsunami affected Persons
(Deb. 21, Vol. IX, 19-04-2005)
Col. 593-94

Special Permission for Clearance of Irrigation Projects
(Deb. 29, Vol. I X, 02-05-2005)
Col. 241

Special Tourist Package for Andaman and Nicobar Islands by I.A.
(Deb. 32, Vol. X, 05-05-2005)
Col. 152-53

Tsunami Disaster in A&N Islands
(Deb. 4, Vol. VII, 01-03-2005)
Col. 296-97

Andhra Pradesh

Air Hubs
(Deb. 8, Vol. VII, 09-03-2005)
Col. 286

Annual Review Reports on Monsanto Mahyco Biotech
(Deb. 21, Vol. IX, 19-04-2005)
Col. 398-99

- Assistance for Oil Seeds Production**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 179-82
- Children the Newest Victims of HIV**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 212-13
- Coparcenary Rights of Women in Andhra Pradesh**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 217-18
- Conservation of Warangal Fort**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 259-60
- Construction of Flats for Tsunami Victims**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 106
- Construction on Vansadhara River by Andhra Pradesh**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 278
- Creation of Modern Warehouses**
(Deb. 34, Vol. X, 09-05-2005)
Col. 407-08
- Development of Cities in Andhra Pradesh**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 69-73
- Development of Pilgrim Centres**
(Deb. 34, Vol. X, 09-05-2005)
Col. 462
- Establishment of Joint Venture Company**
(Deb. 34, Vol. X, 09-05-2005)
Col. 502-03
- Express Way on NH-9**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 973-74
- Extension of Guarantees**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 212
- Extension/Repair of N.Hs in A.P.**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 82-83
- Externally Aided Projects**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 255
- Financial Assistance for Chitragupta Temple**
(Deb. 32, Vol. X, 05-05-2005)
Col. 154-55
- Financial Assistance for Metro Projects**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 218-19
- Flights from Hyderabad**
(Deb. 32, Vol. X, 05-05-2005)
Col. 46
- Funds for Animal Husbandry, Dairying and Fishing Harbours in A.P.**
(Deb. 34, Vol. X, 09-05-2005)
Col. 395-96
- Funds for Micro-Irrigation Development**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 206
- Gas in Krishna Godavari Basin**
(Deb. 32, Vol. X, 05-05-2005)
Col. 173
- Granite Quarry Workers**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 307
- Handicraft Scheme in Andhra Pradesh**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 301-02
- Illegal Irrigation Projects in Andhra Pradesh**
(Deb. 34, Vol. X, 09-05-2005)
Col. 302-03
- Inchampalli Irrigation Project**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 247-48
- Increase in Kerosene Quota for Andhra Pradesh**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 292
- Indian Hockey Federation**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 242

- Losses to Cottage Industries**
(Deb. 36, Vol. X, 11-05-2005)
Col. 337-38
- Losses to Small Scale Industries**
(Deb. 36, Vol. X, 11-05-2005)
Col. 112-13
- Medium Term Export Strategy**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 234-35
- Merger of Secunderabad Cantonment Board with Municipal Corporation**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 71-72
- Need to address the problems of cotton growers in Andhra Pradesh by opening more purchase centres by the Cotton Corporation of India (MUR 377)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 602
- Need to amend the Constitution to enable uniform distribution of the benefits of reservations to all sub-castes of Scheduled Castes, Particularly in Andhra Pradesh (MUR 377)**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 325
- Need to construct road over bridge at LC-371 near Tadepalligudem in Andhra Pradesh (MUR 377)**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1123
- Need to name the International Airport at 'Shamshabad' in Rangareddy district of Andhra Pradesh after Dr. N.T. Rama Rao (Sub.)**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 454—62
- Need to provide financial assistance to the Government of Andhra Pradesh to tide over the problem of shortage of drinking water in Telangana region (MUR 377)**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 617
- Need to provide remunerative prices to the chilli growers in Andhra Pradesh (MUR 377)**
(Deb. 31, Vol. X, 04-05-2005)
Col. 497
- Need to reconsider the proposal of Government of Andhra Pradesh to build a canal on river Vansadhera near Katraguda in Orissa (MUR 377)**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 476
- Need to set up additional auction platforms for marketing tobacco in Andhra Pradesh and Karnataka (MUR 377)**
(Deb. 34, Vol. X, 09-05-2005)
Col. 577-78
- Need to upgrade four lane National Highway No. 9 between Hyderabad and Vijayawada (MUR 377)**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 476
- Opening of LPG Agencies in Andhra Pradesh and Jharkhand**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 199
- Outstanding Dues for Deployment of State Police**
(Deb. 32, Vol. X, 05-05-2005)
Col. 113-14
- Pending Irrigation Projects of Andhra Pradesh**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 313—15
- Pension to Beneficiaries of Hyderabad**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 415-16
- Plantation of Red Algae**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 107

- Police Firing in the Anantapur District of Andhra Pradesh**
(Deb. 38, Vol. X, 13-05-2005)
Col.352—58
- Post and Telegraph Facilities in Gram Panchayats**
(Deb. 31, Vol. X, 04-05-2005)
Col.116—20
- Post Offices in Delhi and Osmanabad**
(Deb. 31, Vol. X, 04-05-2005)
Col.416-17
- Production of Mica Mines**
(Deb. 8, Vol. VII, 09-03-2005)
Col.620-21
- Production of Milk and Dairy Products in Andhra Pradesh**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.346
- Project for Area of Pulses Cultivation in A.P.**
(Deb. 29, Vol. IX, 02-05-2005)
Col.306
- Ramagundam Power Project**
(Deb. 10, Vol. VII, 11-03-2005)
Col.419
(Deb. 28, Vol. IX, 29-04-2005)
Col.436—38
- Rehabilitation of Oustees**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.72
- Renovation and Preservation of Monuments in Warangal**
(Deb. 9, Vol. VII, 10-03-2005)
Col.226-27
- Repair and Maintenance of N.Hs in Andhra Pradesh**
(Deb. 36, Vol. X, 11-05-2005)
Col.339—41
- Residential Schools for Child Labourers**
(Deb. 35, Vol. X, 10-05-2005)
Col.143-44
- Revenue Collected in AP**
(Deb. 28, Vol. IX, 29-04-2005)
Col.439-40
- Revision of MSP of chilli**
(Deb. 21, Vol. IX, 19-04-2005)
Col.446
- Road Accidents on NHs in A.P.**
(Deb. 31, Vol. X, 04-05-2005)
Col.101-02
- Shifting of Railway Workshops from Kazipet**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.92
- Ship Breaking Yard at Kakinada**
(Deb. 36, Vol. X, 11-05-2005)
Col.533-34
- Situation arising out of fall in price of chillies in Tamil Nadu and Andhra Pradesh causing hardship to the chilli growers and steps taken by the Government in regard thereto (CA)**
(Deb. 36, Vol. X, 11-05-2005)
Col.557—66
- Sound and Light Show in Temple at Warangal**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.190
- Sports School under SAI**
(Deb. 30, Vol. IX, 03-05-2005)
Col.294—309
- Submersion of Sangameswara Temple**
(Deb. 27, Vol. IX, 28-04-2005)
Col.71-72
- Tele Density in A.P.**
(Deb. 26, Vol. IX, 27-04-2005)
Col.216—18
- Telengana Armed Struggle**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.173
- Telephone Adalats in Andhra Pradesh**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.216—30

- Telephone Connections in Andhra Pradesh**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 398—402
- Telephone Exchanges with STD Facility in Andhra Pradesh**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 104
- Telephones to Gram Panchayats**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 354—58
- Urban Cooperative Bank in Andhra Pradesh**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 217—22
- Urban/Rural Co-operative Banks in Andhra Pradesh**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 489-90
- Anganwadi Kendras**
- Anganwadi Kendras**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 43-45
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 226—32
- Construction of Model Anganwadi Building**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 183-84
- Diversion of Funds under Anganwadi Kendras**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 375-76
- Integrated Child Development Service Schemes**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 73-74
- Report of NCAER regarding Anganwadi Kendras**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 807-08
- Anganwadi Workers**
- Anganwadi Workers**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 71-73
- Honorarium to Anganwadi Workers**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 225—28
- Insurance Cover to Anganwadi Workers**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 105—07
- World Bank Assistance for Anganwadi Workers**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 145—47
- Animal Husbandry**
- Animal Husbandry and Poultry Schemes in Maharashtra**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 276
- Development of Animal Husbandry**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 286—88
- Development of Animal Husbandry and Dairy Industry**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 168—70
- Enhancement of Agricultural Productivity**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 220—22
- Funds for Animal Husbandry, Dairying and Fishing Harbours in A.P.**
(Deb. 34, Vol. X, 09-05-2005)
Col. 395-96
- Opening of Research and Training Centres**
(Deb. 34, Vol. X, 09-05-2005)
Col. 505-06
- Schemes for Animal Husbandry, Poultry and Fishery**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 110—14

Animal Menace

Killing of Persons by Bull in Delhi
(Deb. 21, Vol. IX, 19-04-2005)
Col. 853

Animal Welfare Board of India

Funds allocated to Animal Welfare Board of India
(Deb. 24, Vol. IX, 25-04-2005)
Col. 239-40

Animals**Animal Care**

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 388
(Deb. 21, Vol. IX, 19-04-2005)
Col. 460

Anti-diabetic Properties in Camel Milk
(Deb. 31, Vol. X, 04-05-2005)
Col. 363-64

Basic Post-Mortem Requisites for Zoo Veterinarians
(Deb. 29, Vol. I X, 02-05-2005)
Col. 165

Cruelty to Animals
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 325-26

Death of Wild Animals and Birds
(Deb. 21, Vol. IX, 19-04-2005)
Col. 27-31

Functioning of National Animal Welfare Board
(Deb. 29, Vol. I X, 02-05-2005)
Col. 238-40

Goat/Sheeps Die due to Disease
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 248

Health Condition of Elephants
(Deb. 21, Vol. IX, 19-04-2005)
Col. 451-52

Homoeopathic Remedies for Treatment of Animals
(Deb. 22, Vol. IX, 20-04-2005)
Col. 203

Law of Sacrifice of Animals
(Deb. 24, Vol. IX, 25-04-2005)
Col. 131-32

National Institute of Animal Welfare
(Deb. 29, Vol. I X, 02-05-2005)
Col. 318

Padma Shri Awards for Animal Welfare
(Deb. 21, Vol. IX, 19-04-2005)
Col. 477-78

Sacrifice of Animals
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 543-45

Safety of Animals in Zoological Parks
(Deb. 29, Vol. I X, 02-05-2005)
Col. 142-43

Smuggling of Cows
(Deb. 29, Vol. I X, 02-05-2005)
Col. 234-36

Announcement by the Speaker

Group Photograph of Members
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 338

Annual Plan Allocation

Annual Plan Allocations for N-E States
(Deb. 5, Vol. VII, 02-03-2005)
Col. 77-80

Increase in Annual Allocation
(Deb. 5, Vol. VII, 02-03-2005)
Col. 360-66

Total Outlay in Annual Plan
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 306-08

Antarctica

Antarctic Missions
(Deb. 5, Vol. VII, 02-03-2005)
Col. 476

Depletion in Ozone Layer in Antarctica Region
(Deb. 34, Vol. X, 09-05-2005)
Col. 396

New Research Station at Antarctica
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 91

Anti Dumping

Amendment of Anti-Dumping Laws
(Deb. 4, Vol. VII, 01-03-2005)
Col. 145-46

Anti Dumping Duty
(Deb. 21, Vol. IX, 19-04-2005)
Col. 643—45

Discontinuation of Anti Dumping Duty on Import of Chemicals
(Deb. 30, Vol. IX, 03-05-2005)
Col. 363-64

Import of Toluene Di-Isocyanate
(Deb. 21, Vol. IX, 19-04-2005)
Col. 578-79

US Anti-Dumping Restrictions
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 173-74

Anti-India Propaganda

Anti-India Propaganda by Pak High Commissions
(Deb. 31, Vol. X, 04-05-2005)
Col. 382-83

Anti-Insurgency Operation

Anti-Insurgency Operations in Tripura
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 370-71

Anticipatory Bail

Supreme Court observations regarding Anticipatory Bail
(Deb. 28, Vol. IX, 29-04-2005)
Col. 189—96

Antiques

Smuggling of Antiques
(Deb. 27, Vol. IX, 28-04-2005)
Col. 51

Antyodaya Anna Yojana

Antyodaya Anna Yojana
(Deb. 24, Vol. IX, 25-04-2005)
Col. 366—70

General Budget, 2005-06 —Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col. 7

Need to ensure effective implementation of BPL and Antyodaya Projects in Gondiya district, Maharashtra (MUR 377)
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 302

Review of Antyodaya Anna Yojana
(Deb. 34, Vol. X, 09-05-2005)
Col. 473

APL Families

Ration Cards for APL Families
(Deb. 21, Vol. IX, 19-04-2005)
Col. 341

Appointments

Advisors to Governor of Bihar
(Deb. 35, Vol. X, 10-05-2005)
Col. 122-23

Appointment of Heads of Department of CSIR
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 291-92

Recruitment by Faulty Selection Committee
(Deb. 5, Vol. VII, 02-03-2005)
Col. 480

Appointments on Compassionate Ground

Appointment on Compassionate Grounds
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 136-37
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 164-65
(Deb. 26, Vol. IX, 27-04-2005)
Col. 294—300

Employment on Compassionate Ground
(Deb. 22, Vol. IX, 20-04-2005)
Col. 384-85
(Deb. 31, Vol. X, 04-05-2005)
Col. 289-90

- Employment on Compassionate Grounds in CPWD**
(Deb. 35, Vol. X, 10-05-2005)
Col. 170-71
- Filling up of Vacancies on Compassionate Grounds**
(Deb. 32, Vol. X, 05-05-2005)
Col. 153-54
- Job on Compassionate Ground**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 372
- Jobs to Dependents**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 105—42
- Apprentice Students**
- Training Facility for Apprentice Students**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 191
- Arab League Summit**
- Indian Participation in Arab League Summit**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 537—39
- Arabian Sea**
- Encroaching into Indian Territorial Waters**
(Deb. 31, Vol. X, 04-05-2005)
Col. 263
- Arbitration System**
- Examination of Arbitration System**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 191-92
- Archaeological Sites**
- Preservation of Buddhist Sites**
(Deb. 32, Vol. X, 05-05-2005)
Col. 124
- Remains of 'Lakshyagrih of Mahabharat Era'**
(Deb. 32, Vol. X, 05-05-2005)
Col. 78-79
- Archaeological Survey of India**
- Affected Areas Due to Tsunami Waves**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 123-24
- Excavation by ASI**
(Deb. 37, Vol. X, 12-05-2005)
Col. 69—78
- Shortage of Staff in ASI**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 224—26
- Underwater Exploration**
(Deb. 37, Vol. X, 12-05-2005)
Col. 247—49
- Arecanut**
- Arecanut Growers**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 153-54
- Arecanut Research Centre**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 193—95
- Establishment of Arecanut Board**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 176
- Supari Growers**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 431
- Arid Zone Forestry Research Institute**
- Performance of Arid Zone Forestry Research Institute, Jodhpur**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 315—20
- Arjun Sen Gupta Commission**
- Proposal Submitted by Arjun Sen Gupta Commission**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 165-66
- Armed Forces**
- Appointment on Compassionate Grounds**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 136-37

- Availability of Defence Medical Facilities**
(Deb. 37, Vol. X, 12-05-2005)
Col. 135
- Court Martial**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 182
- Creation of Posts**
(Deb. 37, Vol. X, 12-05-2005)
Col. 196-97
- Credit of Revenues in Government Account**
(Deb. 37, Vol. X, 12-05-2005)
Col. 176-77
- Decline in Discipline in Armed Forces**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 115-16
- Defence Departmental Quota in Trains**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 448-49
- Establishment of Armed Forces Tribunal**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 196
- Expenditure incurred on Clubs**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 123
- Hiring of Private Properties**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 97—99
- Indiscipline in Armed Forces**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 283
- Killing of Civilians by Security Forces**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 261
- Need to protect the interests of employees of Unit Run Canteens of Armed Forces (MUR 377)**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 305-06
- Occupation of Private Land**
(Deb. 32, Vol. X, 05-05-2005)
Col. 70-71
- President's Address**
(Deb. 1, Vol. VII, 25-02-2005)
Col. 15
- Procurement of Special Items for Siachen Troops**
(Deb. 37, Vol. X, 12-05-2005)
Col. 266-67
- Recruitment Offices**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 253—58
- Rules and Regulations to Deal with Disability**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 225-26
- Setting up of a Amphibious Warfare Training School**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 59-60
- Throwing out of Passengers**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 184-85
- Arms and Ammunitions**
- Arms Business with America**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 188-89
- Arms lying in Government Stores**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 322-23
- Arms Smugglings**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 350—52
- Automatic System Scheme**
(Deb. 32, Vol. X, 05-05-2005)
Col. 175-76
- Development of Modern Weapons/ Weapon Systems**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 148-49

- Export of Arms/Ammunitions/Defence Equipments**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 73-74
- Export of Missiles**
(Deb. 37, Vol. X, 12-05-2005)
Col. 155-56
- Gun Manufacturing**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 78-80
- Supply of Substandard Ammunitions**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 213-14
- Upgradation of 130 MM Gun**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 101-02
- Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Bill, 2005 - Int.**
(Deb. 35, Vol. X, 10-05-2005)
Col. 317-18
- Arms Licences**
- Arms Licence**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 178-80
- Issuance of Licences**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 97-98
- Army**
- Age Limit of General Duty Soldiers**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 113-14
- Army College at Jamnagar**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 174
- Casualties of Army Personnel during 'Operation Parakram'**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 28—30
- Closure of Recruitment Office**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 110
- Implementation of Recommendations of Ajai Vikram Singh Committee**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 454-55
- Military Exercises**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 52—54
- Passing of Secret Information by Army Personnel**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 258-59
- Pre-recruitment Training for Joining Army**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 285
- Recruitment in Army on Fake Documents**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 88
- Recruitments in Army**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 314-15
- Visit of Chief of Army Staff to China**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 267-68
- Weapons Recovered by Army**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 85-86
(Deb. 21, Vol. IX, 19-04-2005)
Col. 703—05
- Withdrawal of Troops from Siachen**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 173
- Aromatic Plants**
- AEZ Project for Medicinal and Aromatic Plants in Kerala**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 297-98
- Continuation of Scheme of Medicinal and Aromatic Plants in Agriculture College, Indore**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 246

Peppermint Production in U.P.
(Deb. 34, Vol. X, 09-05-2005)
Col.312-13

Arrest

Guidelines for Arrest of Accused
(Deb. 21, Vol. IX, 19-04-2005)
Col.522-23

Art and Culture

Adivasi Cultural Tourism
(Deb. 29, Vol. IX, 02-05-2005)
Col.126

Alleged Sale of Indian Cultural Heritage on Internet
(Deb. 19, Vol. VIII, 23-03-2005)
Col.256

Central Advisory Board on Culture
(Deb. 27, Vol. IX, 28-04-2005)
Col.252-53

Contribution of States in Promotion of Indian Culture
(Deb. 9, Vol. VII, 10-03-2005)
Col.91-92

Cultural Policy
(Deb. 23, Vol. IX, 21-04-2005)
Col.156

Culture Based Programmes
(Deb. 9, Vol. VII, 10-03-2005)
Col.257-58

Culture Education
(Deb. 25, Vol. IX, 26-04-2005)
Col.249-50

Development of Historical and Religious Culture
(Deb. 37, Vol. X, 12-05-2005)
Col.172

Folk Cultural Museum in Kerala
(Deb. 8, Vol. VII, 09-03-2005)
Col.310-11

Functioning of Drama Departments
(Deb. 21, Vol. IX, 19-04-2005)
Col.869

Funds to Regional Cultural Centres
(Deb. 23, Vol. IX, 21-04-2005)
Col.54—56

Guidelines for Cultural Programmes at Heritage Monuments
(Deb. 27, Vol. IX, 28-04-2005)
Col.255—64

National Tribal Museum
(Deb. 37, Vol. X, 12-05-2005)
Col.87-88

Non-Availability of Books on Indian Culture in Missions Abroad
(Deb. 22, Vol. IX, 20-04-2005)
Col.510

Opening of School of Drama and Training in Maharashtra
(Deb. 8, Vol. VII, 09-03-2005)
Col.197-98

Presentation of Indian Culture
(Deb. 8, Vol. VII, 09-03-2005)
Col.233—35

Preservation of Folk Culture
(Deb. 9, Vol. VII, 10-03-2005)
Col.212-13

Promotion of Coastal Folk Arts
(Deb. 20, Vol. VIII, 24-03-2005)
Col.214-15

Promotion of Indian Cultural Heritage by ICCR
(Deb. 19, Vol. VIII, 23-03-2005)
Col.286-87

Promotion of Indian Dances
(Deb. 9, Vol. VII, 10-03-2005)
Col.154—56

Promotion of Satriya Dance and Music
(Deb. 20, Vol. VIII, 24-03-2005)
Col.147

Promotion of Short Plays and Stories of Regional Languages
(Deb. 9, Vol. VII, 10-03-2005)
Col.77

Scheme for Cultural Development of Tribals (Deb. 12, Vol. VIII, 15-03-2005) Col. 63-64	First National Conference on Yak (Deb. 21, Vol. IX, 19-04-2005) Col. 191
Visit of Italian Minister to India (Deb. 20, Vol. VIII, 24-03-2005) Col. 88-89	Health Scheme Programme (Deb. 19, Vol. VIII, 23-03-2005) Col. 188-92
Zonal Cultural Centres (Deb. 20, Vol. VIII, 24-03-2005) Col. 78-80	Irrigation Schemes (Deb. 34, Vol. X, 09-05-2005) Col. 328
Artefacts	Loan Sanctioned by HUDCO (Deb. 35, Vol. X, 10-05-2005) Col. 135-36
Auction of Artefacts Relating to Tipu Sultan (Deb. 32, Vol. X, 05-05-2005) Col. 113	N.Hs in Arunachal Pradesh (Deb. 36, Vol. X, 11-05-2005) Col. 493
Preservation and Protection of Ancient Sculpture and Artefacts (Deb. 9, Vol. VII, 10-03-2005) Col. 154	Need to provide adequate funds for repair/maintenance of National Highway No. 52 linking Arunachal Pradesh and Assam (MUR 377) (Deb. 37, Vol. X, 12-05-2005) Col. 342-43
Procurement of Artefacts (Deb. 27, Vol. IX, 28-04-2005) Col. 251	Petrol Pumps in Arunachal Pradesh (Deb. 37, Vol. X, 12-05-2005) Col. 145-48
Artisans	Roads in Hilly Areas (Deb. 18, Vol. VIII, 22-03-2005) Col. 188-92
Helping Rural Artisans (Deb. 28, Vol. IX, 29-04-2005) Col. 53-55	Telephone Connections in Arunachal Pradesh (Deb. 31, Vol. X, 04-05-2005) Col. 358-60
Scheme for Rural Artisans by NABARD (Deb. 33, Vol. X, 06-05-2005) Col. 391-92	Textile Mills in Arunachal Pradesh (Deb. 33, Vol. X, 06-05-2005) Col. 357
Artists	Upper Sewang Power Project (Deb. 28, Vol. IX, 29-04-2005) Col. 247
Pension to Artists (Deb. 32, Vol. X, 05-05-2005) Col. 155-56	Asbestos
Arunachal Pradesh	Harmful Effects of Asbestos Exposure (Deb. 36, Vol. X, 11-05-2005) Col. 79
Clearance of Power Projects (Deb. 10, Vol. VII, 11-03-2005) Col. 315-17	
Deportation of Chakma and Hajong (Deb. 4, Vol. VII, 01-03-2005) Col. 220	

- Health Study of Workers of Asbestos Mining**
(Deb. 28, Vol. IX, 29-04-2005)
Col.417-18
- Ash Pond**
- Construction of Ash Pond**
(Deb. 8, Vol. VII, 09-03-2005)
Col.762-63
- Asia**
- Asian Petroleum Market**
(Deb. 8, Vol. VII, 09-03-2005)
Col.401—10
- Commemoration of Golden Jubilee of Asian-African Conference at Bandung-Reference by the Speaker**
(Deb. 24, Vol. IX, 25-04-2005)
Col.1-2
- Common Currency for Asia**
(Deb. 4, Vol. VII, 01-03-2005)
Col.207
- Contribution to AARDO**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.61—63
- Peace Initiatives in West Asia**
(Deb. 5, Vol. VII, 02-03-2005)
Col.211-12
- Rail Connection with Asian Nations**
(Deb. 37, Vol. X, 12-05-2005)
Col.141
- Rail Link between India and South East Asia**
(Deb. 8, Vol. VII, 09-03-2005)
Col.336
- Rivers Water Agreement with Asian Countries**
(Deb. 34, Vol. X, 09-05-2005)
Col.527-28
- Round Table of Key Asian Oil Buyers & Sellers**
(Deb. 8, Vol. VII, 09-03-2005)
Col.269—77
- Asian Bank for Energy Development**
- Establishment of Asian Bank for Energy Development**
(Deb. 8, Vol. VII, 09-03-2005)
Col.367
- Asian Development Bank**
- ADB and World Bank Aided Projects**
(Deb. 8, Vol. VII, 09-03-2005)
Col.115—19
- ADB Loan**
(Deb. 8, Vol. VII, 09-03-2005)
Col.713-14
- ADB Loan for Fiscal Reforms**
(Deb. 8, Vol. VII, 09-03-2005)
Col.688-89
- ADB Loan for Rural Roads**
(Deb. 33, Vol. X, 06-05-2005)
Col.296
- ADB Trust for Tsunami**
(Deb. 28, Vol. IX, 29-04-2005)
Col.533
- External Assistance for Drinking Water Supply Projects**
(Deb. 30, Vol. IX, 03-05-2005)
Col.42-43
- Funds from Asian Development Bank**
(Deb. 33, Vol. X, 06-05-2005)
Col.237-38
- GDP Target**
(Deb. 28, Vol. IX, 29-04-2005)
Col.12—18
- Rail Projects with ADB Loan**
(Deb. 27, Vol. IX, 28-04-2005)
Col.61
- Sanction by ADB**
(Deb. 28, Vol. IX, 29-04-2005)
Col.441
- Technical Grant-in-Aid**
(Deb. 33, Vol. X, 06-05-2005)
Col.185-86

- World Bank and ADB Assistance to Tamil Nadu**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 211
- World Bank and ADB Loan to States**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 564
- Asian Games, 2014**
Asian Games, 2014
(Deb. 21, Vol. IX, 19-04-2005)
Col. 556-57
- Assam**
- Activities of Bodo Extremists**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 584-85
- ADB Loan for Fiscal Reforms**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 688-89
- ADB Loan for Rural Roads**
(Deb. 33, Vol. X, 06-05-2005)
Col. 296
- Allocation of Funds to Lumding Railway Division**
(Deb. 37, Vol. X, 12-05-2005)
Col. 122
- Assam Accord**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 142-45
- Assam Gas Cracker Project**
(Deb. 32, Vol. X, 05-05-2005)
Col. 46-47
- Bogibeel Bridge Project**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 425-26
- Bogibeel Project**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 198
- Bordekoral Irrigation Project of Assam**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 296-97
- Border Dispute between Assam and Meghalaya**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 396-97
- Border Trade Centre**
(Deb. 35, Vol. X, 10-05-2005)
Col. 78-79
- Bridges on NHs in Assam**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 66
- CBI Investigation**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 351-52
- CD Ratio of Assam and other NE States**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 337-38
- Children Home in Assam**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 67
- Closure of Special Schools**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 374-75
- Commissioning of Telephone Exchanges**
(Deb. 36, Vol. X, 11-05-2005)
Col. 469-70
- Community Information Centres in Assam**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 73-74
- Computer Literacy Programme**
(Deb. 35, Vol. X, 10-05-2005)
Col. 270-72
- Construction of IID Centres**
(Deb. 36, Vol. X, 11-05-2005)
Col. 247-48
- Dereservation of Reserve Forest**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 537-38
- Dispute Between Assam and Nagaland Regarding Encroachment**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 243-44

- Distribution of Urea**
(Deb. 29, Vol. IX, 02-05-2005)
Col.100
- Elephant Festival**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.265
- Establishment of Central University at Kokrajhar**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.217—19
- Expansion of Telecom Network in Assam in Tenth Plan**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.310—12
- Flood Control Scheme of Assam**
(Deb. 24, Vol. IX, 25-04-2005)
Col.108-09
- Functioning of Post Offices/Telephone Exchanges in Rented Houses**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.287-88
- Funds for Gauge Conversion from Naupada to Gunupur**
(Deb. 8, Vol. VII, 09-03-2005)
Col.349-50
- Guwahati in Danger Zone of Earthquake**
(Deb. 8, Vol. VII, 09-03-2005)
Col.964-65
- IFFCO Extension Services in Assam**
(Deb. 34, Vol. X, 09-05-2005)
Col.407
- Implementation of AGCP**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.454-55
- Implementation of SGRY**
(Deb. 8, Vol. VII, 09-03-2005)
Col.547—51
- Inclusion of Majuli Island in World Heritage Sites**
(Deb. 8, Vol. VII, 09-03-2005)
Col.334
- Inclusion of Tribal Communities of Assam in List of Scheduled Tribes**
(Deb. 4, Vol. VII, 01-03-2005)
Col.236-37
- Jogighopa-New Moinaguri Broad Gauge Line**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.150
- Karbilangpi Power Project**
(Deb. 8, Vol. VII, 09-03-2005)
Col.490-91
- Majauli Island**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.284-85
- Misuse of CRF**
(Deb. 4, Vol. VII, 01-03-2005)
Col.87-88
- Modernisation of Bokajan Cement Factory**
(Deb. 23, Vol. IX, 21-04-2005)
Col.289
- Modernization of Bongaigaon TPS**
(Deb. 10, Vol. VII, 11-03-2005)
Col.231
- Muga Silk of Assam**
(Deb. 8, Vol. VII, 09-03-2005)
Col.617—19
- National Bamboo Mission**
(Deb. 8, Vol. VII, 09-03-2005)
Col.1093-94
- National Citizen Register in Assam**
(Deb. 25, Vol. IX, 26-04-2005)
Col.41
- Need to broadcast programmes in Bishnupriya Manipuri Language by AIR and Doordarshan centres at Silchar in Assam (MUR 377)**
(Deb. 9, Vol. VII, 10-03-2005)
Col.318-19
- Need to increase Height of TV Transmission Tower at Doordarshan Kendra, Dibrugarh to 150 metres and**

- introduce fullfledged News Department with uplinking facilities at the Kendra (MUR 377)
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 376-77
- Need to provide adequate funds for repair/maintenance of National Highway No. 52 linking Arunachal Pradesh and Assam (MUR 377)
(Deb. 37, Vol. X, 12-05-2005)
Col. 342-43
- Need to provide adequate funds for timely completion of rail-cum-road bridge at Bogibeel over Brahmaputra in Assam besides undertaking simultaneous gauge conversion on Rangia-Morkongchelek Section of N.F. Railways (MUR 377)
(Deb. 26, Vol. IX, 27-04-2005)
Col. 588-89
- Need to provide telephone connectivity in suburban and rural areas of Karimganj and Hailakandi districts in Assam and other parts of the country (MUR 377)
(Deb. 30, Vol. IX, 03-05-2005)
Col. 423
- Need to withdraw restriction on piecemeal booking of gunny bags from Tezpur Railway station by Assam Cooperative Jute Mills Limited (MUR 377)
(Deb. 35, Vol. X, 10-05-2005)
Col. 349-50
- New Medical Colleges in Assam
(Deb. 22, Vol. IX, 20-04-2005)
Col. 127
- New National Highways in Backward and Tribal Areas of Assam
(Deb. 8, Vol. VII, 09-03-2005)
Col. 875-76
- Non-Lapsable Central Pool
(Deb. 30, Vol. IX, 03-05-2005)
Col. 98—101
- Non-Utilisation of Fund
(Deb. 36, Vol. X, 11-05-2005)
Col. 239-40
- NSIC Scheme in Assam
(Deb. 36, Vol. X, 11-05-2005)
Col. 467-68
- Oil and Hydro-Carbon in Assam
(Deb. 8, Vol. VII, 09-03-2005)
Col. 208-09
- Operation Black Board Scheme
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 419-20
- Peace Offer to ULFA
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 238-39
- PMGSY
(Deb. 33, Vol. X, 06-05-2005)
Col. 173—76
- Possibility of Earthquake in Assam Region
(Deb. 5, Vol. VII, 02-03-2005)
Col. 442
- Post Offices in Assam
(Deb. 8, Vol. VII, 09-03-2005)
Col. 817-18
- Purchase Centre in North Eastern Region
(Deb. 23, Vol. IX, 21-04-2005)
Col. 254
- Raising of Funds by Assam
(Deb. 35, Vol. X, 10-05-2005)
Col. 79
- Renovation of Metre-Gauge Tracks of Barak Valley
(Deb. 37, Vol. X, 12-05-2005)
Col. 207-08
- Representation in Board
(Deb. 10, Vol. VII, 11-03-2005)
Col. 407-08
- River Erosion
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 271-72

Seminar in Assam on Flood Control
(Deb. 34, Vol. X, 09-05-2005)
Col.255

Setting up of Monitoring Panel
(Deb. 29, Vol. IX, 02-05-2005)
Col.322

Shilpgram Project at Guwahati
(Deb. 28, Vol. IX, 29-04-2005)
Col.181

**Smuggling of Timber between Rangia-
Rangapara**
(Deb. 27, Vol. IX, 28-04-2005)
Col.112

**SSI Units in Tribal and Backward Areas
of Lower Assam**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.300-301

**Surplus Water from Ranganadi Dam
Project**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.198-99

Task Force on Floods and Erosion Control
(Deb. 21, Vol. IX, 19-04-2005)
Col.47—52

Tipaimukh Dam Project
(Deb. 28, Vol. IX, 29-04-2005)
Col.496

Township Development in Assam
(Deb. 12, Vol. VIII, 15-03-2005)
Col.263

**Train Service between Badarpur and
Lumding**
(Deb. 37, Vol. X, 12-05-2005)
Col.232-33

Uranium Seized in Guwahati
(Deb. 36, Vol. X, 11-05-2005)
Col.520-21

Water Management Programme
(Deb. 29, Vol. IX, 02-05-2005)
Col.237

Widening of N.H. 52
(Deb. 36, Vol. X, 11-05-2005)
Col.210-11

Astrology
Promotion of Indian Knowledge
Scientifically
(Deb. 35, Vol. X, 10-05-2005)
Col.91-92

Atithi Devo Bhava
Atithi Devo Bhava
(Deb. 17, Vol. VIII, 21-03-2005)
Col.492-93

Atomic Materials
Exploitation of Atomic Grade Materials
(Deb. 22, Vol. IX, 20-04-2005)
Col.136-37

Uranium Seized in Guwahati
(Deb. 36, Vol. X, 11-05-2005)
Col.520-21

Atomic Power Plants
Atomic Plants
(Deb. 22, Vol. IX, 20-04-2005)
Col.332—34

Atomic Power Generation by NPCIL
(Deb. 13, Vol. VIII, 16-03-2005)
Col.314

Tarapur Atomic Power Project
(Deb. 19, Vol. VIII, 23-03-2005)
Col.293-94

Atrocities
Atrocities Against Women
(Deb. 4, Vol. VII, 01-03-2005)
Col.150—56

Atrocities on Women
(Deb. 4, Vol. VII, 01-03-2005)
Col.514—25
(Deb. 25, Vol. IX, 26-04-2005)
Col.331—68

**Law to Check Atrocities against SC/ST
and Minorities**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.100-101

**Need to take steps to check atrocities on
Dalits and to set up a separate Ministry**

- for the welfare of backward caste people (MUR 377)
(Deb. 29, Vol. IX, 02-05-2005)
Col. 422
- Statement Correcting Reply to Starred Question No. 294 dated 21-12-2004 regarding Atrocities on Minorities and giving reasons for delay in correcting the reply**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 452-53
- Statement Correcting Reply to Unstarred Q. No. 203 dated 01-03-2005 regarding Atrocities on Women (St.)**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 329—32
- Audit**
- Auditing of Accounts of Vanished Companies**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 222—24
- External Audit**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 185-86
- Auditorium**
- Reduction in Rent of Siri Fort Auditorium**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 172
- Setting up of Auditorium**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 91-92
- Australia**
- Import of Breeding Cattle from Australia**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 44
- Indo-Australian Ties**
(Deb. 31, Vol. X, 04-05-2005)
Col. 296
- MoU between Karnataka and Australian State of Victoria**
(Deb. 36, Vol. X, 11-05-2005)
Col. 461-62
- ODA from Australia**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 334-35
- Austria**
- Agreement between India and Austria in Health Sector**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 73-74
- Indo-Austria Talk on University Education**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 853-54
- Automobiles**
- Availability of CNG**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 304-05
- Bharat Stage-III Emission Norms**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 896
- Car Exports**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 403-04
- Cleaning of Fuel for Use in Automobiles**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 246-47
- Duty Evasion on Import of Foreign Cars**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 523
- Export of Auto Companies**
(Deb. 35, Vol. X, 10-05-2005)
Col. 220-21
- Export of Vehicles**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 174—77
- Impounding of Buses by Delhi Traffic Police**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 133—37
- Motor Insurance**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 767

Autonomous Bodies

Funds for Autonomous Councils

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 65

Grants/Loans to Autonomous Bodies

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 229

Non-Audit of Accounts of Autonomous Bodies

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 253

Aviation Fuel

Losses to I.A. on Aviation Fuel

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 263-64

Prices of Aviation Turbine Fuel

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 182

Use of Alternative Aviation Fuels

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 192

AWACS

Development of Indigenous AWACS

(Deb. 27, Vol. IX, 28-04-2005)
Col. 239

Awards

Awarding of Padmashree and Padmvibhusan Award to Criminals

(Deb. 21, Vol. IX, 19-04-2005)
Col. 585

Awarding of Padmashree and Padmvibhushan Awards

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 484—98

Awards for Games

(Deb. 4, Vol. VII, 01-03-2005)
Col. 171-72

Indian Science Award

(Deb. 26, Vol. IX, 27-04-2005)
Col. 150-51

Maintenance of Dignity of Padmashri Award

(Deb. 4, Vol. VII, 01-03-2005)
Col. 251-52

National Award for Welfare of Child

(Deb. 35, Vol. X, 10-05-2005)
Col. 247—51

National Sports Awards

(Deb. 4, Vol. VII, 01-03-2005)
Col. 427—29

Padma Award

(Deb. 25, Vol. IX, 26-04-2005)
Col. 138-39

Padmashri Awards for Animal Welfare

(Deb. 21, Vol. IX, 19-04-2005)
Col. 477-78

Selection of Persons for Prime Minister National Award

(Deb. 35, Vol. X, 10-05-2005)
Col. 169-70

Ayurveda

Availability of Ayurvedic/Homoeopathic Medicines

(Deb. 22, Vol. IX, 20-04-2005)
Col. 277

Ayurveda Park in Karnataka

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 313-14

Campaign against Ayurveda

(Deb. 5, Vol. VII, 02-03-2005)
Col. 427

Cancellation of Licences

(Deb. 22, Vol. IX, 20-04-2005)
Col. 47-48

Funds for Ayurvedic System of Treatment

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 113-14

(Deb. 22, Vol. IX, 20-04-2005)
Col. 284-85

Institutions of Ayurvedic Drugs

(Deb. 26, Vol. IX, 27-04-2005)
Col. 479-80

- Locating Herbs in Sehayadri Hill Region
(Deb. 36, Vol. X, 11-05-2005)
Col. 236
- Panchakarma Treatment
(Deb. 31, Vol. X, 04-05-2005)
Col. 275-76
- Plantation along National Highways
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 109
- Plantation of Ayurvedic Trees
(Deb. 9, Vol. VII, 10-03-2005)
Col. 217
- Research on Pippalyadi Yoga
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 68-69
- Setting up of Ayurvedic Colleges
(Deb. 22, Vol. IX, 20-04-2005)
Col. 258-59
- Setting up of Ayurvedic Research Centre
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 367
- Setting up of Institute of Ayurveda
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 76
- Toxic Free Ayurvedic Drugs
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1091-92
- Use of Gelatin by Ayurvedic Pharma
Companies
(Deb. 36, Vol. X, 11-05-2005)
Col. 111-12
- Backward Areas**
- Allocation of Funds to Backward States
(Deb. 36, Vol. X, 11-05-2005)
Col. 457-58
- Educationally Backward Districts
(Deb. 21, Vol. IX, 19-04-2005)
Col. 62-64
- General Budget, 2005-06 — Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col. 10-11
- Health Services in NE/Backward Areas
(Deb. 26, Vol. IX, 27-04-2005)
Col. 71-72
- Incentives to Backward Areas
(Deb. 8, Vol. VII, 09-03-2005)
Col. 835
- Industrially Backward Districts in Terms
Availing IT benefits
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 279-83
- Need to declare Sindhudurg and Ratmagiri
as most backward districts in
Maharashtra and include them under
the 'National Food for Work'
Programme (MUR 377)
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 380
- New Science and Technology Centres in
Backward States
(Deb. 22, Vol. IX, 20-04-2005)
Col. 469-70
- North Eastern Status to Backward
Districts of West Bengal
(Deb. 30, Vol. IX, 03-05-2005)
Col. 106
- Scheme for Backward Areas
(Deb. 31, Vol. X, 04-05-2005)
Col. 63-70
- SSI Units in Tribal and Backward Areas
of Lower Assam
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 300-301
- Backward States Grants Commission**
- Backward States Grants Commission
(Deb. 36, Vol. X, 11-05-2005)
Col. 374-75
- Bal Bhawan**
- Setting up of Bal Bhawan
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 410-12

Balika Samridhi Yojana**Balika Samridhi Yojana**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 788-92

Bamboo**Bamboo Promotion Projects**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 197-98

Bandopadhyay Committee**I.C.H.R.**

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 421-22

Bandung Conference

Commemoration of Golden Jubilee of
Asian-African Conference at
Bandung-Reference by the Speaker
(Deb. 24, Vol. IX, 25-04-2005)
Col. 1-2

President's Address

(Deb. 1, Vol. VII, 25-02-2005)
Col. 17

Banerjee Committee Report

Banerjee Committee Report on Godhra
Fire Incident
(Deb. 8, Vol. VII, 09-03-2005)
Col. 39-42

Bangladesh**Agreement for Business Promotion**

(Deb. 27, Vol. IX, 28-04-2005)
Col. 169-70

Air Surveillance

(Deb. 27, Vol. IX, 28-04-2005)
Col. 249

Check Post on Bangladesh Border

(Deb. 30, Vol. IX, 03-05-2005)
Col. 116-17

Colonies Set up for Displaced Persons

(Deb. 25, Vol. IX, 26-04-2005)
Col. 191-93

Cultivation of Land along Bangladesh Border

(Deb. 25, Vol. IX, 26-04-2005)
Col. 79-80

Economic Ties with Bangladesh

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 150-51

Export of Sugar to Bangladesh

(Deb. 21, Vol. IX, 19-04-2005)
Col. 330-31

Fencing on Borders

(Deb. 25, Vol. IX, 26-04-2005)
Col. 321-23

Fidayeen Attack on Security Installations

(Deb. 4, Vol. VII, 01-03-2005)
Col. 47-48

Firing on Border

(Deb. 30, Vol. IX, 03-05-2005)
Col. 323

Firing on Indo-Bangladesh Border

(Deb. 30, Vol. IX, 03-05-2005)
Col. 55-57

Gas Pipeline between Myanmar-India through Bangladesh

(Deb. 8, Vol. VII, 09-03-2005)
Col. 357-61

India-Bangladesh-Myanmar Gas Pipeline

(Deb. 37, Vol. X, 12-05-2005)
Col. 61-66

Indians in Bangladesh Jails

(Deb. 26, Vol. IX, 27-04-2005)
Col. 83-84

Indo-Bangladesh Trade

(Deb. 30, Vol. IX, 03-05-2005)
Col. 67-70

Inspection of Indo-Bangladesh Border

(Deb. 25, Vol. IX, 26-04-2005)
Col. 313

Migration from Bangladesh

(Deb. 25, Vol. IX, 26-04-2005)
Col. 83-84

- Need to check the illegal activities of Bangladeshi Intruders in the country (MUR 377)
(Deb. 9, Vol. VII, 10-03-2005)
Col.321-22
- Notices to Bangladeshi Nationals in Orissa
(Deb. 12, Vol. VIII, 15-03-2005)
Col.141-42
- Opening of Tetulia Corridor
(Deb. 36, Vol. X, 11-05-2005)
Col.109—11
- Restrictions Imposed by Bangladesh
(Deb. 5, Vol. VII, 02-03-2005)
Col.38—43
- Terrorist Camps in Myanmar and Bangladesh
(Deb. 13, Vol. VIII, 16-03-2005)
Col.127-28
- UBI Office in Bangladesh
(Deb. 15, Vol. VIII, 18-03-2005)
Col.66
- Utilization of Indian Assistance by Bangladesh
(Deb. 19, Vol. VIII, 23-03-2005)
Col.165-66
- Violation of Indian Air Space by Bangladesh
(Deb. 35, Vol. X, 10-05-2005)
Col.72
- Bank Employees**
- Committee for Promotion of RRB Staff
(Deb. 28, Vol. IX, 29-04-2005)
Col.438
- Ex-Gratia Relief for Retired Bank Employees
(Deb. 15, Vol. VIII, 18-03-2005)
Col.101-02
- Need to provide pensionary benefits to ex-employees of Banks who had resigned from the service (MUR 377)
(Deb. 11, Vol. VIII, 14-03-2005)
Col.601-02
- Officers in Bank Outside CVC Jurisdiction
(Deb. 38, Vol. X, 13-05-2005)
Col.263
- Protecting Interests of Bank Employees
(Deb. 38, Vol. X, 13-05-2005)
Col.211-12
- Reduction of Staff in PSBS
(Deb. 28, Vol. IX, 29-04-2005)
Col.314-15
- Strike by Employees of PSBS
(Deb. 28, Vol. IX, 29-04-2005)
Col.443-44
- Bank Loans**
- Bank Loan to Women
(Deb. 10, Vol. VII, 11-03-2005)
Col.376—79
- Diversion of Money Borrowed from Banks
(Deb. 28, Vol. IX, 29-04-2005)
Col.372-73
- Growth Rate of Loan
(Deb. 28, Vol. IX, 29-04-2005)
Col.258—60
- Priority Sector Credit
(Deb. 15, Vol. VIII, 18-03-2005)
Col.157-58
- Situation arising out of the huge non-performing assets in the banks due to default in payment of loans mainly by big borrowers and steps taken by the Government in regard thereto (CA)
(Deb. 27, Vol. IX, 28-04-2005)
Col.267—85
- Transparent Loan Process
(Deb. 15, Vol. VIII, 18-03-2005)
Col.87
- Banks**
- Advertisement by Public Sector Banks and Enterprises
(Deb. 37, Vol. X, 12-05-2005)
Col.156-57

- Advisory Group for Banks Board**
(Deb. 10, Vol. VII, 11-03-2005)
Col.420-21
- Amendment to SBI Act**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.297
- Autonomy to Banks**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.43-44
- Bank Branches**
(Deb. 33, Vol. X, 06-05-2005)
Col.199—202
- Bank Branches in Rural Area**
(Deb. 10, Vol. VII, 11-03-2005)
Col.336-37
- Bank Scam**
(Deb. 38, Vol. X, 13-05-2005)
Col.168-69
- Basel-II Norms**
(Deb. 28, Vol. IX, 29-04-2005)
Col.149-50
- Bogus Accounts**
(Deb. 28, Vol. IX, 29-04-2005)
Col.435-36
- Bonds from Cooperative Banks**
(Deb. 33, Vol. X, 06-05-2005)
Col.315-16
- Bonus on Fixed Deposit**
(Deb. 10, Vol. VII, 11-03-2005)
Col.259
- Branches in Rural Areas**
(Deb. 28, Vol. IX, 29-04-2005)
Col.532-33
- Co-operative Bank in Chhattisgarh**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.267-68
- Co-operative Banks**
(Deb. 28, Vol. IX, 29-04-2005)
Col.265-66
- Computerisation of Banks**
(Deb. 10, Vol. VII, 11-03-2005)
Col.291—94
- Corruption in PNB**
(Deb. 38, Vol. X, 13-05-2005)
Col.128-29
- Deposits by NRIs**
(Deb. 10, Vol. VII, 11-03-2005)
Col.181
- District Central Cooperative Banks**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.235-36
- Draft Vision Documents for Cooperative Banks**
(Deb. 28, Vol. IX, 29-04-2005)
Col.374-75
- Embezzlement in PSBs**
(Deb. 38, Vol. X, 13-05-2005)
Col.164-65
- Facilities Provided by Private/Foreign Banks**
(Deb. 8, Vol. VII, 09-03-2005)
Col.650-51
- FDI in Banks**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.23
- Financial Assistance through Banks to Tsunami affected People**
(Deb. 8, Vol. VII, 09-03-2005)
Col.141—49
- Foreign Banks**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.323-33
(Deb. 38, Vol. X, 13-05-2005)
Col.67
- Foreign Investors in Private Banks**
(Deb. 8, Vol. VII, 09-03-2005)
Col.578
- Fraud in Banks**
(Deb. 10, Vol. VII, 11-03-2005)
Col.221—24
- Funds Raised by PNB through Public Issue**
(Deb. 8, Vol. VII, 09-03-2005)
Col.625-26

- General Budget, 2005-06 — Presentation**
(Deb. 3, Vol. VII, 28-02-2005)
Col. 26-27
- Guidelines for NPA**
(Deb. 33, Vol. X, 06-05-2005)
Col. 116
- HDFC Branches in Maharashtra**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 496—501
- HDFC Branches**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 270-71
- Hedging of Commodities**
(Deb. 33, Vol. X, 06-05-2005)
Col. 177
- Housing Loans by Public Sector Banks**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 394—99
- Implications of FDI Hike**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 293-94
- Improvement in Customer Service**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 263
- Interest Rate by Multinational Banks**
(Deb. 38, Vol. X, 13-05-2005)
Col. 129
- Investment by Banks/FIs**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 766
- Investment in Nationalised Banks**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 215
- Irregularities in Co-operative Banks**
(Deb. 38, Vol. X, 13-05-2005)
Col. 112-13
- Irregularities in Nationalised Banks**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 47
- Irregularities in GTB**
(Deb. 8, Vol. VII, 09-03-2005)
130—33
- Licence for Setting up Rural Banks**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 205
- Liquidation of Samasta Nagar Cooperative Bank**
(Deb. 33, Vol. X, 06-05-2005)
Col. 169—71
- Loan to States by Nationalised Banks**
(Deb. 38, Vol. X, 13-05-2005)
Col. 125-26
- Merger of Banks**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 108-09
- Merger of Co-operative Banks**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 766-67
(Deb. 38, Vol. X, 13-05-2005)
Col. 69-70
- Merger of IDBI and IDBI Bank**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 676-77
- Monitoring of Cooperative Banks**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 401-02
- Monitoring of Urban Co-operative Banks**
(Deb. 33, Vol. X, 06-05-2005)
Col. 179-80
- Multy-City Cheque System**
(Deb. 33, Vol. X, 06-05-2005)
Col. 224-25
- National Gramin Bank**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 308
- Need to consider 'One time settlement Scheme' to recover chronic N.P.A.'s of the Maharashtra State Co-operative Bank (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 413
- Need to open branches of Allahabad Bank in Salempur and Deoria districts of U.P. (MUR 377)**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 322-23

- Need to retain Regional Office of Allahabad Bank at Darbhanga, Bihar (MUR 377)**
(Deb. 32, Vol. X, 05-05-2005)
Col. 220-21
- Non-Banking Operations of Banks**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 420—22
- Non-performing Assets of Banks**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 47-54
- Norms for Private Sector Banks**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 672
- NPA of Cooperative Banks**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 221-22
- NPAs of Punjab and Sind Bank**
(Deb. 33, Vol. X, 06-05-2005)
Col. 278-79
- Officers in Bank Outside CVC Jurisdiction**
(Deb. 38, Vol. X, 13-05-2005)
Col. 263
- Outflow of Profits**
(Deb. 38, Vol. X, 13-05-2005)
Col. 167
- Outstanding Amount of Cooperative Banks**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 254-55
- Overseas Expansion of Public Sector Banks**
(Deb. 33, Vol. X, 06-05-2005)
Col. 77—79
- Pending Complaints**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 88-89
- Permission for Cooperative Banks**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 270
- Post Office Saving Banks**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 44—47
- Private Banks**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 155-63
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 133-34
- Privatisation of PSBs**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 299-300
- Profit of Banks**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 153—55
- Profit of Overseas Bank Branches**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 126-27
- PSB Affected by Tsunami Disaster**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 694-95
- Raghuvanshi Co-operative Bank**
(Deb. 38, Vol. X, 13-05-2005)
Col. 132-33
- Re-finance through NABARD**
(Deb. 38, Vol. X, 13-05-2005)
Col. 206-07
- Recovery of Dues**
(Deb. 38, Vol. X, 13-05-2005)
Col. 38-39
- Reduction of Nationalised Banks**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 240-41
- Representation in Board**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 407-08
- Reservation of OBC in Banks**
(Deb. 38, Vol. X, 13-05-2005)
Col. 111
- Reservation of SC/ST in Public Sector Banks/Educational Institutions**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 534-35
- Revitalization of Cooperative Banks**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 258-59

Revival of Avadh Co-operative Bank Ltd. (Deb. 10, Vol. VII, 11-03-2005) Col. 319—21	State Bank of India (Deb. 15, Vol. VIII, 18-03-2005) Col. 295—97
Robbery/Theft in Banks (Deb. 28, Vol. IX, 29-04-2005) Col. 451-52	Strike by Bank Employees (Deb. 33, Vol. X, 06-05-2005) Col. 331-32
SBI in USA (Deb. 28, Vol. IX, 29-04-2005) Col. 469	Target for Disbursement of Loan (Deb. 33, Vol. X, 06-05-2005) Col. 119-20
Scams in Co-operative Banks (Deb. 10, Vol. VII, 11-03-2005) Col. 307-08	Task Force for Cooperative Banking System (Deb. 8, Vol. VII, 09-03-2005) Col. 690-91
Scheduled Bank Status (Deb. 10, Vol. VII, 11-03-2005) Col. 300-301 (Deb. 28, Vol. IX, 29-04-2005) Col. 373-74	UBI Office in Bangladesh (Deb. 15, Vol. VIII, 18-03-2005) Col. 66
Secrecy of Bank Accounts in Swiss Bank (Deb. 15, Vol. VIII, 18-03-2005) Col. 88	Urban Cooperative Bank in Andhra Pradesh (Deb. 10, Vol. VII, 11-03-2005) Col. 217—22
Service to Customers (Deb. 38, Vol. X, 13-05-2005) Col. 214	Urban Cooperative Banks (Deb. 8, Vol. VII, 09-03-2005) Col. 677-78
Share of Foreign Banks (Deb. 15, Vol. VIII, 18-03-2005) Col. 254	Urban/Rural Co-operative Banks in Andhra Pradesh (Deb. 8, Vol. VII, 09-03-2005) Col. 489-90
Shares of Private/Public Sector Banks (Deb. 8, Vol. VII, 09-03-2005) Col. 673—75	Vacant Post of GM in Nationalised Banks (Deb. 33, Vol. X, 06-05-2005) Col. 133
Shortfall of Market Shares of Banks (Deb. 8, Vol. VII, 09-03-2005) Col. 162—64	Violation of Guidelines (Deb. 33, Vol. X, 06-05-2005) Col. 302-03
Sick Co-operative Banks (Deb. 8, Vol. VII, 09-03-2005) Col. 671-72	Violation of Guidelines of RBI/ Government (Deb. 28, Vol. IX, 29-04-2005) Col. 536-37
Sick Grameen Banks (Deb. 28, Vol. IX, 29-04-2005) Col. 257-58	Vyas Committee on Credit Flow (Deb. 8, Vol. VII, 09-03-2005) Col. 599-600
SIDBI Stake in Banks (Deb. 8, Vol. VII, 09-03-2005) Col. 687-88	Wilful Defaulters (Deb. 33, Vol. X, 06-05-2005) Col. 397

Barrages

Construction of Check Dams and Barrages in Karnataka
(Deb. 21, Vol. IX, 19-04-2005)
Col.183-84

Need to clear the proposal of the Government of Bihar for construction of a barrage at Hamidnagar (MUR 377)
(Deb. 38, Vol. X, 13-05-2005)
Col.311

Teesta Barrage Project
(Deb. 29, Vol. I X, 02-05-2005)
Col.246-47

Basmati Rice

Basmati Rice
(Deb. 29, Vol. I X, 02-05-2005)
Col.203-04

Bay of Bengal

New Gas Reserves in Bay of Bengal
(Deb. 27, Vol. IX, 28-04-2005)
Col.190-91

Beating Retreat

Expenditure incurred on Republic Day and Beating Retreat Celebrations
(Deb. 14, Vol. VIII, 17-03-2005)
Col.245-46.

Beedi

Excise on Bidis
(Deb. 38, Vol. X, 13-05-2005)
Col.130

Relaxation of Excise Duty
(Deb. 34, Vol. X, 09-05-2005)
Col.394-95

Beedi Workers

Houses for Beedi Workers
(Deb. 17, Vol. VIII, 21-03-2005)
Col.216-17

Medical Facilities to Beedi Workers
(Deb. 29, Vol. I X, 02-05-2005)
Col.143-45

Need to ensure effective implementation of welfare schemes for beedi workers in Tirunelveli and Thuthukudi districts of Tamil Nadu (MUR 377)
(Deb. 27, Vol. IX, 28-04-2005)
Col.297-98

Scholarships to Children of Beedi Workers
(Deb. 11, Vol. VIII, 14-03-2005)
Col.190-91

Belgium

Non-Tariff Barriers
(Deb. 35, Vol. X, 10-05-2005)
Col.257-58

Trade with Belgium

(Deb. 21, Vol. IX, 19-04-2005)
Col.781-82

Bengal Partition

President's Address
(Deb. 1, Vol. VII, 25-02-2005)
Col.18

Betel Crop

Betel Crop under Crop Insurance Scheme
(Deb. 24, Vol. IX, 25-04-2005)
Col.153

Bhakhra Beas Management Board

Handover of Work of BBMB to Punjab
(Deb. 17, Vol. VIII, 21-03-2005)
Col.517

Need to give the due share of electricity produced by Bhakhra-Beas Management Board to Himachal Pradesh (MUR 377)
(Deb. 24, Vol. IX, 25-04-2005)
Col.406-07

Release of Water from Bhakhra Beas Management Board
(Deb. 11, Vol. VIII, 14-03-2005)
Col.429

Bhandari Committee

Bhandari Committee on Insurance Surveyors
(Deb. 38, Vol. X, 13-05-2005)
Col.113-14

Bharat Aluminium Company Limited
Cutting of Trees by Project Authorities
(Deb. 24, Vol. IX, 25-04-2005)
Col. 210

Sale of Shares
(Deb. 28, Vol. IX, 29-04-2005)
Col. 36

Bharat Bhari Udyog Nigam Limited
Modernisation of Bharat Bhari Udyog
Nigam Ltd.
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 198-99

Bharat Brakes and Valves Limited
Modernisation of Bharat Brakes and
Valves Ltd.
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 117-18

Bharat Cocking Coal Limited
Outstanding Royalty of BCCL
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 66-67

Bharat Dynamic Limited
Production Capacity of Bharat Dynamic
Ltd.
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 67

Bharat Earth Movers Limited
Setting up of Centre of Excellence
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 315

Bharat Electronics Limited
Export by BEL
(Deb. 27, Vol. IX, 28-04-2005)
Col. 237-38

Bharat Heavy Electricals Limited
Expansion of BHEL
(Deb. 8, Vol. VII, 09-03-2005)
Col. 464

Review of Working of BHEL
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 108-09

Status of Bhopal BHEL Unit
(Deb. 8, Vol. VII, 09-03-2005)
Col. 340-41

Bharat Nirman
General Budget, 2005-06 — Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col. 12-13

Target for Bharat Nirman Plan
(Deb. 36, Vol. X, 11-05-2005)
Col. 211-12

Bharat Petroleum Corporation Limited
GAIL - BPCL Joint Venture for Supply of
CNG
(Deb. 32, Vol. X, 05-05-2005)
Col. 52

Vehicle Care Centres by BPCL
(Deb. 23, Vol. IX, 21-04-2005)
Col. 286

Bharat Sanchar Nigam Limited
Appointment of Dealers/Distributors
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 292-93

Arbitrary disconnection of Telephones
by BSNL
(Deb. 36, Vol. X, 11-05-2005)
Col. 113-14

Billing Contract Order to U.S. Based CSG
System
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 144-45

Broad Band Initiative
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 158-59

Broadband Services
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 372-74

BSNL Expansion Plan
(Deb. 31, Vol. X, 04-05-2005)
Col. 343-45

- BSNL Mobile Connection in Chhattisgarh**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 292-93
- BSNL Mobile Phone Subscribers**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 25—28
- BSNL Mobile Services**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 335-36
(Deb. 31, Vol. X, 04-05-2005)
Col. 203-04
- BSNL Mobile Towers in UP**
(Deb. 36, Vol. X, 11-05-2005)
Col. 160
- BSNL Towers in Madhya Pradesh**
(Deb. 36, Vol. X, 11-05-2005)
Col. 80—82
- Closure of PCOs**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 522
- Complaints pertaining to Procurement of Instruments**
(Deb. 36, Vol. X, 11-05-2005)
Col. 503-04
- Construction of new BSNL Buildings in Rajasthan**
(Deb. 31, Vol. X, 04-05-2005)
Col. 123-24
- Disconnection of Telephone Connections**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 244
- Expansion of BSNL Network**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 266
- Financial Support to BSNL**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 199
- Frequency of BSNL**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 280-81
- Fund Relief to BSNL**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 956
- Introduction of Cell Phone of BSNL in Remote Areas**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 326-27
- Losses of BSNL/MTNL**
(Deb. 31, Vol. X, 04-05-2005)
Col. 46-47
- Merger of MTNL and BSNL**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 53—55
- Mobile Phone Services of BSNL**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 62-63
- Mobile Service in M.P.**
(Deb. 36, Vol. X, 11-05-2005)
Col. 517-18
- Mobile Service in the Country**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 843—46
- Mobile Services of MTNL and BSNL**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 374-75
- Modernisation of BSNL**
(Deb. 36, Vol. X, 11-05-2005)
Col. 178-79
- Outstanding Amount**
(Deb. 36, Vol. X, 11-05-2005)
Col. 148—52
- Quality of Services of BSNL and MTNL**
(Deb. 36, Vol. X, 11-05-2005)
Col. 213—20
- Recovery of Dues**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 979-80, 982-84
- Refund of Security Deposit**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 69-70
- Relief Measures for BSNL**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 92-93

- Restoring Telephone Exchanges in Tsunami Hit Areas**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 954-55
- Rural Telephony**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 57-58
- Scarcity of SIM Cards in Rajasthan**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 553-54
- Shortage of BSNL Cash Cards in Rajasthan**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 403—05
- Shortage of Phone Cards**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 115-16
- Shortage of Pre-paid Cards**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 350
- Shortage of Pre-paid SIM Cards**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 229-30
- Shortage of SIM Cards**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 331-33
- Sim Cards in Karnataka**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 471
- Strike by BSNL Employees**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 253—55
- Surrender of Landline Connections**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 290-91
- Telecom Action Plan**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 288
- Three-way agreement among DOT, MTNL and BSNL**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 282-83
- Vacancies in BSNL**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 367—69
- Violation of Terms and Conditions by Private Telecom Operators**
(Deb. 31, Vol. X, 04-05-2005)
Col. 238-39
- VRS in BSNL**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 324
- Waiting List in Uttar Pradesh**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1029-30
- Waiting List of Sim Cards in Maharashtra**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1049—51
- WLL in Rural/Semi-Urban Areas**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 362-63
- Bharat Shiksha Kosh**
Bharat Shiksha Kosh
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 60-61
- Bhartiya Puratatva Sarvekshan Virasat Pariyojna**
Bhartiya Puratatva Sarvekshan Virasat Pariyojna
Excavation Under Bhartiya Puratatva Sarvekshan Virasat Pariyojna
(Deb. 23, Vol. IX, 21-04-2005)
Col. 153
- Bhoodan Movement**
Bhoo dan Movement
Need to disburse the donated land among landless people received under 'Bhoo dan Movement' (MUR 377)
(Deb. 29, Vol. IX, 02-05-2005)
Col. 417
- Bhopal Gas Tragedy**
Bhopal Gas Tragedy
(Deb. 24, Vol. IX, 25-04-2005)
Col. 75-76
- Compensation to Bhopal Gas Victims**
(Deb. 34, Vol. X, 09-05-2005)
Col. 81

- ICMR Report on Carbide Plant in Bhopal**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 65-66
- Payment of Compensation to Victims of Bhopal Gas Tragedy**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 212
- Relief and Rehabilitation of Bhopal Gas Tragedy Victims**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 327-28
- Wind up of Bhopal Gas Tragedy Relief Department**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 247
- Bhutan**
- Funds for Strengthening of Border**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 15-16
- Indo-Bhutan Trade**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 218-20
- Joint Venture on Power Generation with Bhutan**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 124
- Link Road between Bhutan and India**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 986-87
- Rail Link between India and Bhutan**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 95-96
- Strengthening of Bhutan Border**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 646
- Tala Power Project, Bhutan**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 278-79
- Bihar**
- Advisors to Governor of Bihar**
(Deb. 35, Vol. X, 10-05-2005)
Col. 122-23
- Amount released to Bihar under CRF**
(Deb. 31, Vol. X, 04-05-2005)
Col. 140-44
- Barnar Reservoir Scheme of Bihar**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 94
- Blindness Control Programme**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 179-90
- Bridge on N.H.80**
(Deb. 36, Vol. X, 11-05-2005)
Col. 236-37
- Closure of Private Sugar Mills in Bihar**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 239-40
- Closure of Small Textile Mills**
(Deb. 33, Vol. X, 06-05-2005)
Col. 304-06
- Closure of Training Centre of SAI in Patna**
(Deb. 35, Vol. X, 10-05-2005)
Col. 198-204
- Condition of NH-80 in Bihar**
(Deb. 36, Vol. X, 11-05-2005)
Col. 457
- Condition of Roads in Bihar**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 267-72
- Construction of By-Pass on N.H.-28**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 273-74
- Construction of Halt Station at Purshotampur**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 92
- Crime Cases in Bihar**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 350-52
- Development of Border Areas**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 502-03

Development of Roads by Central Agencies (Deb. 22, Vol. IX, 20-04-2005) Col.421—24	Need for early commissioning of super thermal power project at Nabinagar, Bihar (MUR 377) (Deb. 31, Vol. X, 04-05-2005) Col.496-97
Development/Extension of Telecom Facilities in Bihar (Deb. 13, Vol. VIII, 16-03-2005) Col.64-65	Need for taking over the Darwasan Reservoir Project in Banka District, Bihar by the Central Government for its early completion (MUR 377) (Deb. 34, Vol. X, 09-05-2005) Col.579-80
Expansion of Jamalpur Diesel Shed (Deb. 14, Vol. VIII, 17-03-2005) Col.107-08	
Export Oriented Industries in Bihar (Deb. 12, Vol. VIII, 15-03-2005) Col.75	Need to accord the status of a Central University to Patna University in Bihar (MUR 377) (Deb. 22, Vol. IX, 20-04-2005) Col.601
Foreign Aid for Infrastructural Development (Deb. 18, Vol. VIII, 22-03-2005) Col.108—16	Need to clear the proposal of the Government of Bihar for construction of a barrage at Hamidnagar (MUR 377) (Deb. 38, Vol. X, 13-05-2005) Col.311
General Budget, 2005-06 - Presentation (Deb. 3, Vol. VII, 28-02-2005) Col.11	
Gun Manufacturing (Deb. 12, Vol. VIII, 15-03-2005) Col.78—80	Need to clear the proposal of the Government of Bihar for undertaking development work in Patna City (MUR 377) (Deb. 13, Vol. VIII, 16-03-2005) Col.375
Hariyali Yojana (Deb. 8, Vol. VII, 09-03-2005) Col.750-51	
Impact of PMGSY (Deb. 33, Vol. X, 06-05-2005) Col.291	Need to construct a bridge on Bhuthi-Balan river at Lokha-Narhiya section of National Highway No. 104 in Bihar (MUR 377) (Deb. 25, Vol. IX, 26-04-2005) Col.398
Indigenous Production of BMCS (Deb. 14, Vol. VIII, 17-03-2005) Col.76-77	
Kahalgau Power Project (Deb. 28, Vol. IX, 29-04-2005) Col.418-19	Need to construct high dams in Katihar district of Bihar with a view to check recurring floods in the region (MUR 377) (Deb. 15, Vol. VIII, 18-03-2005) Col.377
Mobile Connections in Bihar (Deb. 31, Vol. X, 04-05-2005) Col.292—94	
N.H. No. 28-B (Deb. 13, Vol. VIII, 16-03-2005) Col.92	Need to declare Gomah Railway Station as Netaji Railway Station (MUR 377) (Deb. 29, Vol. I X, 02-05-2005) Col.422

- Need to ensure industrial development in Gaya Parliamentary Constituency, Bihar with a view to generate employment opportunities (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 303-04
- Need to ensure uninterrupted supply of power in Nawada Parliamentary Constituency, Bihar (MUR 377)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 582
- Need to expedite completion of Upper Vadhava Reservoir in Bihar (MUR 377)**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 427-28
- Need to expedite setting up of a F.M. Radio Station in Banka Parliamentary Constituency, Bihar (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 411-12
- Need to expeditiously complete the work, inclusive of building bridges on National Highway No. 104 between Chakia and Sitamarhi via Madhubani and Sheohar in Bihar (MUR 377)**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 323
- Need to formulate a comprehensive plan to check the inundation caused in Bihar in the rainy seasons due to flow of river waters originating from Nepal (MUR 377)**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1131
- Need to formulate a master plan for Gaya with a view to improving the drainage system in the city (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col. 340
- Need to formulate special schemes for upliftment of the Manjhi Community in Bihar (MUR 377)**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 500
- Need to include Patna district under National Food for Work Programme (MUR 377)**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 587
- Need to introduce pantry car facility in Vikramshila Express train running between Bhagalpur and New Delhi (MUR 377)**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 373
- Need to nominate the children of Manjhi community of Bihar to physical educational colleges of physical education with a view to develop their sports potential (MUR 377)**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 480
- Need to provide adequate funds for the construction and early completion of pending works on National Highway No. 104 in Bihar (MUR 377)**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 379
- Need to provide financial assistance for boulder pitching and repair of dam on Budhi Gandak, Bagmati and Kharsath rivers in Bihar with a view to strengthening the river embankments (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 584
- Need to provide, immediate financial assistance to meet the acute drinking water problem in Gaya District, Bihar (MUR 377)**
(Deb. 31, Vol. X, 04-05-2005)
Col. 500
- Need to provide more funds on priority basis for construction of roads under Pradhan Mantri Gram Sadak Yojana in Patna Parliamentary Constituency, Bihar (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 419-20

- Need to release funds for early commencement of work on Maharajganj Mashrak rail line (MUR 377)**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 304-05
- Need to retain Regional Office of Allahabad Bank at Darbhanga, Bihar (MUR 377)**
(Deb. 32, Vol. X, 05-05-2005)
Col. 220-21
- Need to revive closed sugar mill in Gopalganj Parliamentary Constituency, Bihar (MUR 377)**
(Deb. 35, Vol. X, 10-05-2005)
Col. 345
- Need to run local train between Patna Junction and City Ghat for the benefit of local people (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 584
- Need to set up a fertilizer factory in Barauni, North Bihar (MUR 377)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 584
- Need to set up new telephone exchanges in Saran and Siwan districts of Bihar (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 414
- Nehru Yuva Kendra**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 93—116
- Non-payment of Dues to Indian Farmers by Nepal**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 84
- Polio Cases in the Country**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 49—53
- Pollution in Patna**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 286-87
- Post and Telegraph Facilities in Gram Panchayats**
(Deb. 31, Vol. X, 04-05-2005)
Col. 116—20
- Production of Mica Mines**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 620-21
- Programme to Increase Production of Crops in Bihar**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 279-80
- Promotion of Medicinal Plantation in Bihar**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 523-24
- Railway Budget - 2005-06 - Presentation**
(Deb. 2, Vol. VII, 26-02-2005)
Col. 41
- Railway Engineers Regiment in Jamalpur Rail Factory**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 69
- Relief for Sugar Mills of Bihar**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 148-49
- Scheme for Backward Areas**
(Deb. 31, Vol. X, 04-05-2005)
Col. 63—70
- Security to Politicians in Bihar**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 137
- Setting up of Regional Offices of NCTE**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 681-82
- SIM Cards to Applicants**
(Deb. 31, Vol. X, 04-05-2005)
Col. 301—04
- Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Bihar**
(Deb. 16, Vol. VIII, 19-03-2005)
Col. 12—142

Supply of Foodgrains to Bihar
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 233-34

Tele Density in Bihar
(Deb. 36, Vol. X, 11-05-2005)
Col. 475—79

Telephone Adalats in Bihar
(Deb. 31, Vol. X, 04-05-2005)
Col. 106—14

Uniform Scam in Samastipur Railway Division
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 128

Uttar Koel Reservoir Scheme
(Deb. 34, Vol. X, 09-05-2005)
Col. 284

Waiving off Loans
(Deb. 28, Vol. IX, 29-04-2005)
Col. 489-90

Wheel and Axle Plant in Bihar
(Deb. 27, Vol. IX, 28-04-2005)
Col. 81

Widening and Repair of National Highways in Bihar
(Deb. 36, Vol. X, 11-05-2005)
Col. 117—19

Work under JRY
(Deb. 38, Vol. X, 13-05-2005)
Col. 133

Bills

(i) Bihar Appropriation (Vote on Account) Bill, 2005 - As passed by Lok Sabha - Agreed without any recommendation

(ii) Bihar Appropriation Bill, 2005 - As passed by Lok Sabha - Agreed without any recommendation
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 567

1. Appropriation (Railways) Vote on Account Bill, 2005 - As Passed by Lok Sabha - Agreed without Amendment

2. Appropriation (Railways) Bill, 2005 - As Passed by Lok Sabha - Agreed without Amendment

3. Parel Investments and Trading Private Limited and Domestic Gas Private Limited (Taking Over of Management) Repeal Bill, 2005 - Forward to Lok Sabha as Passed by Rajya Sabha
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 363-64

1. Appropriation Bill, 2005 - As passed by Lok Sabha - Agreed without any recommendation

2. Appropriation Bill, 2005 - As passed by Lok Sabha - Agreed without any recommendation

3. Goa Appropriation Bill, 2005 - As passed by Lok Sabha - Agreed without any recommendation

4. Goa Appropriation Bill, 2005 - As passed by Lok Sabha - Agreed without any recommendation
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 544-45

1. The Appropriation (Railways) No. 2 Bill, 2005 - Assented

2. The Appropriation (No. 2) Bill, 2005 - Assented
(Deb. 38, Vol. X, 13-05-2005)
Col. 281-82

1. The Appropriation (Railways) Vote on Account Bill, 2005 - Assented

2. The Appropriation (Railways) Bill, 2005 - Assented

3. The Appropriation (Vote on Account) Bill, 2005 - Assented

4. The Appropriation Bill, 2005 - Assented

5. The Goa Appropriation (Vote on Account) Bill, 2005 - Assented

6. The Goa Appropriation Bill, 2005 - Assented

7. The Bihar Appropriation (Vote on Account) Bill, 2005 - Assented
8. The Bihar Appropriation Bill, 2005 - Assented
9. The Parel Investments and Trading Private Limited and Domestic Gas Private Limited (Taking Over of Management) Repeal Bill, 2005 - Assented
(Deb. 22, Vol. IX, 20-04-2005)
Col. 564-65
- Abolition of Begging Bill - by Shri Ramdas Athawale - Int.
(Deb. 10, Vol. VII, 11-03-2005)
Col. 501
- Abolition of Child Labour Bill - by Shri Iqbal Ahmed Saradgi - Int.
(Deb. 10, Vol. VII, 11-03-2005)
Col. 506
- Abolition of Child Labour Bill, 2005 - Consid.
(Deb. 38, Vol. X, 13-05-2005)
Col. 358-74
- Admiralty Bill, 2005 - Int.
(Deb. 36, Vol. X, 11-05-2005)
Col. 566
- Airlines (Penalty for Delays) Bill - by Shri Kashiram Rana - Int.
(Deb. 10, Vol. VII, 11-03-2005)
Col. 507
- Appropriation (No. 2) Bill, 2005 - Consid. and Pass
(Deb. 26, Vol. IX, 27-04-2005)
Col. 703-06
- Appropriation (Railways) Bill, 2005 - Consid. and Pass
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 511-12
- Appropriation (Railways) No. 2 Bill, 2005 As Passed by Lok Sabha - Agreed without any amendment
(Deb. 28, Vol. IX, 29-04-2005)
Col. 551-52
- Appropriation (Railways) No. 2 Bill, 2005 - Consid. and Pass
(Deb. 22, Vol. IX, 20-04-2005)
Col. 700-702
- Appropriation (Railways) Vote on Account Bill, 2005 - Consid. and Pass
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 509-11
- Appropriation (Vote on Account) Bill, 2005 - Consid. and Pass
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 575-77
- Appropriation Bill, 2005 - Consid. and Pass
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 577
- Banking Regulation (Amendment) Bill, 2005
(Deb. 38, Vol. X, 13-05-2005)
Col. 304-07
- Bihar Appropriation (Vote on Account) Bill, 2005 - Consid. and Pass
(Deb. 16, Vol. VIII, 19-03-2005)
Col. 190-92
- Bihar Appropriation Bill, 2005 - Consid. and Pass
(Deb. 16, Vol. VIII, 19-03-2005)
Col. 192-94
- Bihar Value Added Tax Bill, 2005 - Consid. and Pass
(Deb. 36, Vol. X, 11-05-2005)
Col. 637-49
- Bihar Value Added Tax Bill, 2005 - Int.
(Deb. 35, Vol. X, 10-05-2005)
Col. 338-39
- Bill for Small Scale Sector
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 222-23
- Bill on Inclusion/Deletion of Castes in ST List
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 299-300

- Bureau of Accountability Bill - by Shri Mohan Singh - Int.**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 496-97
- Central Himalayan States Development Council Bill - by Shri Bachi Singh Rawat "Bachda" - Int.**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 495-96
- Coastal Aquaculture Authority Bill, 2005 - As passed by Rajya Sabha**
(Deb. 31, Vol. X, 04-05-2005)
Col. 452
- Coastal Aquaculture Authority Bill, 2005 - Consid. and Pass**
(Deb. 32, Vol. X, 05-05-2005)
Col. 222—60
- Code of Criminal Procedure (Amendment) Bill, 2005 - As passed by the Rajya Sabha**
(Deb. 33, Vol. X, 06-05-2005)
Col. 529
- Code of Criminal Procedure (Amendment) Bill, 2005 - Consid. and Pass**
(Deb. 34, Vol. X, 09-05-2005)
Col. 582—635
- Commercial Crops Workers (Welfare) Bill, 2005 - Int.**
(Deb. 38, Vol. X, 13-05-2005)
Col. 337
- Commissions for Protection of Child Rights Bill, 2005- Int.**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 404
- Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005 by Shri Ajit Singh - Int.**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 402-03
- Compulsory Military Training Bill - by Shri Iqbal Ahmed Saradgi - Int.**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 505-06
- Compulsory Registration of Religious Conversions Bill - by Shri Kashiram Rana - Int.**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 506-07
- Compulsory Voting Bill - Consid.**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 508—50
- Compulsory Voting Bill, 2004 - Consid. & Negatived**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 596—610
- Compulsory Voting Bill, 2004 - Int.**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 403—50
- Constitution (Amendment) Bill (Amendment of Article 1) - by Yogi Aditya Nath - Int.**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 494-95
- Constitution (Amendment) Bill (Insertion of New Article 25A) - by Yogi Aditya Nath - Int.**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 493-94
- Constitution (Amendment) Bill (Omission of Article 44, etc.) - by Yogi Aditya Nath - Int.**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 494
- Constitution (Amendment) Bill (Substitution of new article for article 37) - by Shri Mohan Singh - Int.**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 497
- Constitution (Amendment) Bill - (Amendment of article 324) - by Shri Mohan Singh - Int.**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 499
- Constitution (Amendment) Bill - (Amendment of article 80, etc.) - by Shri Pawan Kumar Bansal - Int.**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 492-93

- Constitution (Amendment) Bill, 2005
(Amendment of the Seventh Schedule)
- Int.
(Deb. 38, Vol. X, 13-05-2005)
Col. 336
- Constitution (Amendment) Bill, 2005 -
(Amendment of article 16 and Ninth
Schedule) - By Shri Mani Charenamei
- Int.
(Deb. 28, Vol. IX, 29-04-2005)
Col. 595
- Constitution (Amendment) Bill, 2005 -
(Amendment of articles 124 and 217) -
Int.
(Deb. 38, Vol. X, 13-05-2005)
Col. 336
- Constitution (Scheduled Castes) Order
(Amendment) Bill - (Amendment of the
Schedule) - by Shri Basu Deb Acharia
- Int.
(Deb. 10, Vol. VII, 11-03-2005)
Col. 509
- Credit Information Companies
(Regulation) Bill, 2005 - As passed by
Rajya Sabha
(Deb. 35, Vol. X, 10-05-2005)
Col. 299
- Credit Information Companies
(Regulation) Bill, 2005 - Consid.
(Deb. 38, Vol. X, 13-05-2005)
Col. 312—28
- Crop Insurance Bill - Int. by Shri Iqbal
Ahmed Saradgi
(Deb. 10, Vol. VII, 11-03-2005)
Col. 505
- Delimitation (Amendment) Bill -
(Amendment of section 2) - by
Shri Bachi Singh Rawat 'Bachda' - Int.
(Deb. 10, Vol. VII, 11-03-2005)
Col. 502
- Disapproval of Patents (Amendment)
Ordinance and Patents (Amendment)
Bill, 2005
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 619—38
- Eighth Report of the Committee on Private
Member's Bills and Resolutions -
Motion Adopted
(Deb. 28, Vol. IX, 29-04-2005)
Col. 594
- Electricity (Priority Supply to Rural Areas
and Agriculture Sector) Bill - by
Shri Rayapati Sambasiva Rao - Int.
(Deb. 10, Vol. VII, 11-03-2005)
Col. 503
- Finance Bill, 2005 - As passed by the
Lok Sabha - Agreed without any
recommendation
(Deb. 33, Vol. X, 06-05-2005)
Col. 464
- Finance Bill, 2005 - Consid.
(Deb. 27, Vol. IX, 28-04-2005)
Col. 300—76
(Deb. 28, Vol. IX, 29-04-2005)
Col. 575—93
- Finance Bill, 2005 - Consid. and Pass
(Deb. 29, Vol. IX, 02-05-2005)
Col. 423—550
- Finance Bill, 2005 - Int.
(Deb. 3, Vol. VII, 28-02-2005)
Col. 48
- Free and Compulsory Education Bill - by
Shri Brajesh Pathak - Int.
(Deb. 10, Vol. VII, 11-03-2005)
Col. 498
- Free and Uniform Education Bill - by
Shri Brajesh Pathak - Int.
(Deb. 10, Vol. VII, 11-03-2005)
Col. 497-98
- Fresh Bill for Infant Food Safety
(Deb. 21, Vol. IX, 19-04-2005)
Col. 728-29
- Goa Appropriation (Vote on Account) Bill,
2005 - Consid. and Pass
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 405-06
- Goa Appropriation Bill, 2005 - Consid. and
Pass
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 407-08

- Government of Union Territories and the Government of National Capital Territory of Delhi (Amendment) Bill, 2005 - As passed by the Lok Sabha - Agreed without any amendment (Deb. 33, Vol. X, 06-05-2005) Col. 529
- Government of Union Territories and the Government of National Capital Territory of Delhi (Amendment) Bill, 2005 - Consid. and Pass (Deb. 30, Vol. IX, 03-05-2005) Col. 429—45
- Government of Union Territories and the Government of National Capital Territory of Delhi (Amendment) Bill, 2005 - Int. (Deb. 9, Vol. VII, 10-03-2005) Col. 316-17
- Government of Union Territory of Daman and Diu Bill - by Shri Dahyabhai Vallabhbai Patel - Int. (Deb. 10, Vol. VII, 11-03-2005) Col. 507-08
- High Court and Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2005 - Int. (Deb. 37, Vol. X, 12-05-2005) Col. 309—14
- High Court of Tripura Bill, 2005 by Shri Khagen Das - Int. (Deb. 20, Vol. VIII, 24-03-2005) Col. 401
- Hire Purchase (Repeal) Bill, 2005 - As passed by Rajya Sabha (Deb. 24, Vol. IX, 25-04-2005) Col. 393-94
- Hire Purchase (Repeal) Bill, 2005 - Consid. (Deb. 38, Vol. X, 13-05-2005) Col. 328—31
- (i) Navy (Amendment) Bill, 2005 - As passed by Rajya Sabha
- (ii) Appropriation (No.2) Bill, 2005 - As passed by Lok Sabha (Deb. 29, Vol. IX, 02-05-2005) Col. 385-86
- Indian Penal Code (Amendment) Bill, 2005 (Amendment of sections 304, etc.) by Shrimati Krishna Tirath - Int. (Deb. 20, Vol. VIII, 24-03-2005) Col. 401
- Indian Penal Code (Amendment) Bill, 2005 - (Amendment of section 375) - Int. (Deb. 38, Vol. X, 13-05-2005) Col. 335-36
- Indian Stamp Bill, 2004 (Deb. 18, Vol. VIII, 22-03-2005) Col. 255
- Introduction of Amendment Bills (Deb. 5, Vol. VII, 02-03-2005) Col. 410
- Lok Pal Bill (Deb. 8, Vol. VII, 09-03-2005) Col. 839-40
- Navy (Amendment) Bill, 2005, Consid. and Pass (Deb. 31, Vol. X, 04-05-2005) Col. 504, 510-13
- Parel Investments and Trading Private Limited and Domestic Gas Private Limited (Taking Over of Management) Repeal Bill, 2005 (Deb. 19, Vol. VIII, 23-03-2005) Col. 427—32
- Patents (Amendment) Bill - Int. (Deb. 15, Vol. VIII, 18-03-2005) Col. 367, 373-74
- Patents (Amendment) Bill, 2005 - Agreed without any recommendation (Deb. 20, Vol. VIII, 24-03-2005) Col. 267
- Pension Fund Regulatory and Development Authority Bill (Deb. 19, Vol. VIII, 23-03-2005) Col. 418
- Pension Fund Regulatory and Development Authority Bill, 2005 - Int. (Deb. 17, Vol. VII, 21-03-2005) Col. 547—52

- Poor and Destitute Widows (Rehabilitation and Welfare) Bill - by Shri Ramdas Athawale - Int.**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 500-501
- Population Control Bill by Shri Bachi Singh Rawat 'Bachda' - Int.**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 496
- Population Control Bill—by Shri Rayapati Sambasiva Rao—Int.**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 492
- Prevention of Genocide and Mass Crimes Bill**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 180-81
- Prevention of Insults to National Honour (Amendment) Bill—(Insertion of new section 4) by Shri Rayapati Sambasiva Rao—Int.**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 503-04
- Prevention of Money-Laundering (Amendment) Bill, 2005—Int.**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 574-75
- Prevention of Money-Laundering (Amendment) Bill, 2005—Int. and Consid.**
(Deb. 33, Vol. X, 06-05-2005)
Col. 505—18
- Private Security Agencies (Regulation) Bill, 2005—As passed by Rajya Sabha**
(Deb. 36, Vol. X, 11-05-2005)
Col. 551
- Private Security Agencies (Regulation) Bill, 2005—Consid. and Pass**
(Deb. 37, Vol. X, 12-05-2005)
Col. 409—26
- Protection of Privacy and Prevention of Video Voyeurism Bill by Shri Pawan Kumar Bansal—Int.**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 504
- Provision of Identification Marks Security Papers Bill by Shri S.P.Y. Reddy—Int.**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 493
- Real Estate Management (Regulation and Control) Bill**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 251
- Regional Rural Banks (Amendment) Bill, 2004—(Amendment of section 2, etc.)—Consid.**
(Deb. 38, Vol. X, 13-05-2005)
Col. 337—51
- Regional Rural Banks (Amendment) Bill, 2004—Consid.**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 610—38
- Representation of the People (Amendment) Bill, 2005 (Amendment of section 8) by Shri Mohan Singh—Int.**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 402
- Reserve Bank of India (Amendment) Bill, 2005**
(Deb. 38, Vol. X, 13-05-2005)
Col. 307—09
- Right to Information Bill, 2004—Consid. and Pass**
(Deb. 36, Vol. X, 11-05-2005)
Col. 588—636
- Right to Information Bill, 2004—Consid.**
(Deb. 35, Vol. X, 10-05-2005)
Col. 350—95
- Safai Karamcharis Insurance Scheme Bill, 2005 by Shrimati Krishna Tirath - Int.**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 400-01
- Scheduled Castes and Scheduled Tribes (Reservation in Services) Bill by Shri Brajesh Pathak—Int.**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 499-500

- Setting up of GoM**
(Deb. 31, Vol. X, 04-05-2005)
Col. 129-30
- Seventh Report of the Committee on Private Members Bills and Resolutions—Adopted**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 346
- Small and Medium Enterprises Development Bill, 2005—Int.**
(Deb. 37, Vol. X, 12-05-2005)
Col. 308
- Special Courts for Women Bill, 2005 by Shrimati D. Purandeswari—Int.**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 399-400
- Special Economic Zone Bill, 2005—Consid. and Pass**
(Deb. 35, Vol. X, 10-05-2005)
Col. 395—432
- Special Economic Zones Bill—Int.**
(Deb. 34, Vol. X, 09-05-2005)
Col. 591
- Special Economic Zones Bill, 2005—Consid. and Pass**
(Deb. 37, Vol. X, 12-05-2005)
Col. 426—32
- State of Uttaranchal (Regularization and Conversion of the Pre-1980 settlements on Forest Lands into Revenue Lands) Bill, 2005 by Shri K.C. Singh 'Baba'—Int.**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 595-96
- Statutory Resolution Disapproving Patents (Amendment) Ordinance and Patents (Amendment) Bill, 2005**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 584—603
- Taxation Laws (Amendment) Bill, 2005—Int.**
(Deb. 37, Vol. X, 12-05-2005)
Col. 309
- The Actuaries Bill, 2005—Int.**
(Deb. 16, Vol. VIII, 19-03-2005)
Col. 5
- The Appropriation (No.4) Bill, 2004—Assented**
(Deb. 2, Vol. VII, 26-02-2005)
Col. 55
- The Appropriation (Railways) No.4 Bill, 2004—Assented**
(Deb. 2, Vol. VII, 26-02-2005)
Col. 55
- The Banking Regulation (Amendment) And Miscellaneous Provisions Bill, 2004—Assented**
(Deb. 2, Vol. VII, 26-02-2005)
Col. 56
- The Bihar Value Added Tax Bill, 2005—As passed by Lok Sabha—Agreed without any amendment**
- The Right to Information Bill, 2005—As passed by Lok Sabha—Agreed without any amendment**
(Deb. 38, Vol. X, 13-05-2005)
Col. 352
- The Central Excise Tariff (Amendment) Bill, 2004—Assented**
(Deb. 2, Vol. VII, 26-02-2005)
Col. 55
- The Customs and Central Excise Laws (Repeal) Bill, 2004—Assented**
(Deb. 2, Vol. VII, 26-02-2005)
Col. 55
- The Delegated Legislation Provisions (Amendment) Bill, 2004—Assented**
(Deb. 2, Vol. VII, 26-02-2005)
Col. 55
- The Enforcement of Security Interest and Recovery of Debts Laws (Amendment) Bill, 2004—Assented**
(Deb. 2, Vol. VII, 26-02-2005)
Col. 56
- The Gujarat Control of Organised Crime Bill, 2003—Assented**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 225

The National Commission for Minority Educational Institutional Bill, 2004—Assented
(Deb. 2, Vol. VII, 26-02-2005)
Col. 56

The Prevention of Terrorism (Repeal) Bill, 2004 —Assented
(Deb. 2, Vol. VII, 26-02-2005)
Col. 56

The Securities Laws (Amendment) Bill, 2004 —Assented
(Deb. 2, Vol. VII, 26-02-2005)
Col. 56

The Special Tribunals (Supplementary Provisions) Repeal Bill, 2004—Assented
(Deb. 2, Vol. VII, 26-02-2005)
Col. 56

The Unlawful Activities (Prevention) Amendment Bill, 2004 —Assented
(Deb. 2, Vol. VII, 26-02-2005)
Col. 56

Tobacco Growers (Benefit) Bill by Shri Rayapati Sambasiva Rao—Int.
(Deb. 10, Vol. VII, 11-03-2005)
Col. 502-03

University of Allahabad Bill, 2005 —As passed by the Rajya Sabha
(Deb. 34, Vol. X, 09-05-2005)
Col. 549

University of Allahabad Bill, 2005—Consid. and Pass
(Deb. 36, Vol. X, 11-05-2005)
Col. 649—75

Uttar Pradesh Electricity Reforms Amendment Bill
(Deb. 30, Vol. IX, 03-05-2005)
Col. 331

Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Bill, 2005 —Int.
(Deb. 35, Vol. X, 10-05-2005)
Col. 317-18

Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Bill, 2005—Consid. and Pass
(Deb. 37, Vol. X, 12-05-2005)
Col. 343-45, 364-65

Working Journalists and other Newspaper Employees Conditions of Service and Miscellaneous Provisions (Amendment) Bill—(Insertion of new sections 13AB, 13AC and 13AD) by Shri Iqbal Ahmed Saradgi—Int.
(Deb. 10, Vol. VII, 11-03-2005)
Col. 504-05

Youth Welfare Bill, 2005—Int.
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 400

BIMSTEC Countries

Railway Budget—2005-06—Presentation
(Deb. 2, Vol. VII, 26-02-2005)
Col. 30-31

Bio-diversity

Bio-diversity Rules, 2004
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 245-46

Bio-diversity Act, 2002
(Deb. 34, Vol. X, 09-05-2005)
Col. 251-52

Conservation and Promotion of Bio-diversity in North East
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 294-95

Conservation of Bio-diversity
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 511-12

Vegetation in Wazirabad Bio-diversity Park
(Deb. 34, Vol. X, 09-05-2005)
Col. 316

Bio-Fuel

Bio-Diesel
(Deb. 9, Vol. VII, 10-03-2005)
Col. 81

Bio-Diesel as Fuel

(Deb. 29, Vol. IX, 02-05-2005)
Col.330-31

Green Fuel

(Deb. 9, Vol. VII, 10-03-2005)
Col.147

National Policy on Bio-Fuel

(Deb. 9, Vol. VII, 10-03-2005)
Col.224-25

Nodal Agency on Bio-Fuel

(Deb. 33, Vol. X, 06-05-2005)
Col.135-36

Oil from Ratan Jyot as Bio-Diesel

(Deb. 9, Vol. VII, 10-03-2005)
Col.261-62

Oil Seeds Plants for Bio-Diesel

(Deb. 28, Vol. IX, 29-04-2005)
Col.200-01

Plantation of Jatropha

(Deb. 8, Vol. VII, 09-03-2005)
Col.284
(Deb. 38, Vol. X, 13-05-2005)
Col.134-35

Production of Bio-Diesel

(Deb. 8, Vol. VII, 09-03-2005)
Col.390
(Deb. 9, Vol. VII, 10-03-2005)
Col.84-85

Bio-Gas**National Bio-Gas Programme**

(Deb. 33, Vol. X, 06-05-2005)
Col.337

Setting up of Bio-Gas Plants

(Deb. 28, Vol. IX, 29-04-2005)
Col.182—86

Bio-Mass Energy**Bio-Mass Energy**

(Deb. 10, Vol. VII, 11-03-2005)
Col.422-23

Energy Security through Bio-Mass

(Deb. 8, Vol. VII, 09-03-2005)
Col.683-84

Bio-Medical Waste**Bio-Medical Waste Unit in Hospitals**

(Deb. 19, Vol. VIII, 23-03-2005)
Col.335

Hospitals Violating Bio-Medical Waste Rules

(Deb. 13, Vol. VIII, 16-03-2005)
Col.116

Bio-Reserve**Bio-Reserve Development Board**

(Deb. 11, Vol. VIII, 14-03-2005)
Col.390

Bio-Technology**Application of Bio-Technology**

(Deb. 5, Vol. VII, 02-03-2005)
Col.27—29

Bio-Tech Park in Orissa

(Deb. 22, Vol. IX, 20-04-2005)
Col.509-10

Bio-Technology Awareness Park

(Deb. 13, Vol. VIII, 16-03-2005)
Col.144

Bio-Technology Based Programmes

(Deb. 36, Vol. X, 11-05-2005)
Col.338—40

Bio-Tech Parks

(Deb. 8, Vol. VII, 09-03-2005)
Col.841—43

Bio-Technology Information System Network

(Deb. 19, Vol. VIII, 23-03-2005)
Col.43-44

Bio-Technology Project for SCs/STs Farmers

(Deb. 26, Vol. IX, 27-04-2005)
Col.552-53

Development of Bio-Technology

(Deb. 8, Vol. VII, 09-03-2005)
Col.1008

Development of Bio-Technology in Agriculture

(Deb. 24, Vol. IX, 25-04-2005)
Col.209-10

Education and Assistance to Farmers for Bio-Tech Agriculture
(Deb. 21, Vol. IX, 19-04-2005)
Col.478-79

Emerging Bio-Tech Powers
(Deb. 12, Vol. VIII, 15-03-2005)
Col.266

General Budget, 2005-06 —Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col.21

Growth of Bio-Technology
(Deb. 19, Vol. VIII, 23-03-2005)
Col.41-42

Indian Institute of Bio-Technology in Gujarat
(Deb. 22, Vol. IX, 20-04-2005)
Col.210-11

National Bio-Technology Regulatory Authority
(Deb. 22, Vol. IX, 20-04-2005)
Col.425-26

Need for taking over of the Bio-Technology Centre at Trivandrum, Kerala by the Central Government (MUR377)
(Deb. 17, Vol. VIII, 21-03-2005)
Col.581-82
(Deb. 38, Vol. X, 13-05-2005)
Col.309

New Bio-Tech Policy
(Deb. 8, Vol. VII, 09-03-2005)
Col.877

Policy and Programmes for Bio-Technology
(Deb. 11, Vol. VIII, 14-03-2005)
Col.158-59

Promotion of Bio-Tech Market
(Deb. 19, Vol. VIII, 23-03-2005)
Col.249-50

Report of Agricultural Bio-Technology Task Force
(Deb. 29, Vol. IX, 02-05-2005)
Col.35—37

Research and Development in Bio-Technology
(Deb. 35, Vol. X, 10-05-2005)
Col.128-29

Bio-Technology Council

Establishment of Bio-Technology Council
(Deb. 5, Vol. VII, 02-03-2005)
Col.63

Biological Products

National Veterinary Biological Products Quality Control
(Deb. 21, Vol. IX, 19-04-2005)
Col.308

Bird Flu

Bird Flu
(Deb. 13, Vol. VIII, 16-03-2005)
Col.252—54

Spread of Bird Flu
(Deb. 11, Vol. VIII, 14-03-2005)
Col.275

Birds

Conservation of Peacocks
(Deb. 29, Vol. IX, 02-05-2005)
Col.132-33

Covered Bird Parks
(Deb. 24, Vol. IX, 25-04-2005)
Col.370-71

Death of Wild Animals and Birds
(Deb. 21, Vol. IX, 19-04-2005)
Col.27—31

Decline in Vulture Population
(Deb. 24, Vol. IX, 25-04-2005)
Col.151-52

Hunting of Migratory Birds in Uttar Pradesh
(Deb. 29, Vol. IX, 02-05-2005)
Col.317-18

Poaching of Migratory Siberian Birds
(Deb. 34, Vol. X, 09-05-2005)
Col.543

Population of Indian Cranes

(Deb. 34, Vol. X, 09-05-2005)
Col. 496-97

Black Money**Black Money**

(Deb. 33, Vol. X, 06-05-2005)
Col. 439-40
(Deb. 38, Vol. X, 13-05-2005)
Col. 112

Black-Marketing**Black Marketing of Sugar**

(Deb. 29, Vol. I X, 02-05-2005)
Col. 330

Black-Marketing of Fertilizers

(Deb. 34, Vol. X, 09-05-2005)
Col. 529

Black-Marketing of LPG Cylinders

(Deb. 8, Vol. VII, 09-03-2005)
Col. 299-300

Check on Blackmarketing of Telephone Lines

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 245

Blacklisted Companies**Blacklisted Suppliers**

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 231-32

Foreign Blacklisted Firms

(Deb. 31, Vol. X, 04-05-2005)
Col. 175—89

Blood**Diseases due to Unsafe Blood**

(Deb. 26, Vol. IX, 27-04-2005)
Col. 1—10

Import of Blood

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 34—38

Blood Banks**Blood Banks**

(Deb. 8, Vol. VII, 09-03-2005)
Col. 916—27

Blood Transfusion**HIV Virus during Blood Transfusion**

(Deb. 5, Vol. VII, 02-03-2005)
Col. 357-58

Board for Industrial and Financial Reconstruction**BIFR**

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 432—36

Recommendations of BIFR

(Deb. 28, Vol. IX, 29-04-2005)
Col. 95—102

Sick Pharmaceutical Units

(Deb. 21, Vol. IX, 19-04-2005)
Col. 226-27

Board of Control for Cricket in India**BCCI**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 715

Board of Trade and Industry**Board of Trade and Industry**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 796—800

Bofors Case**Bofors Case**

(Deb. 23, Vol. IX, 21-04-2005)
Col. 187

Bomb Blasts**Bomb Blast in Ordnance Factory**

(Deb. 8, Vol. VII, 09-03-2005)
Col. 204-05

Explosion in Joshimath Cantonment

(Deb. 9, Vol. VII, 10-03-2005)
Col. 72-73

Repatriation of Mumbai Bomb Blast Accused

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 336-37

Bombay High

Crude Oil Production in Bombay High
(Deb. 8, Vol. VII, 09-03-2005)
Col.277—79

Bonded Labourers

Bonded Labourers
(Deb. 24, Vol. IX, 25-04-2005)
Col.65—68,298-99

Seedhi Pratha

(Deb. 18, Vol. VIII, 22-03-2005)
Col.314-15

Bone Bank

Cadaver Bone Bank at AIIMS
(Deb. 31, Vol. X, 04-05-2005)
Col.88-89

Cadaver Bone Banks

(Deb. 26, Vol. IX, 27-04-2005)
Col.188

Bonus

Payment of Bonus Act, 1965
(Deb. 21, Vol. IX, 19-04-2005)
Col.484-85

Book Bank

Assistance under Book Bank Scheme
(Deb. 35, Vol. X, 10-05-2005)
Col.84—86

Establishment of Book Banks for SC

(Deb. 20, Vol. VIII, 24-03-2005)
Col.185-86

Book Stalls

Ban on Selling of Books
(Deb. 14, Vol. VIII, 17-03-2005)
Col.236

Bookstall Allotment Policy

(Deb. 9, Vol. VII, 10-03-2005)
Col.109

Books

Accessibility of Books for Children
(Deb. 18, Vol. VIII, 22-03-2005)
Col.59—74

Manuscript of Indian Books in Pakistan's Possession

(Deb. 14, Vol. VIII, 17-03-2005)
Col.110

NCERT Books on Net

(Deb. 18, Vol. VIII, 22-03-2005)
Col.265-66

Non-Availability of Books on Indian Culture in Missions Abroad

(Deb. 22, Vol. IX, 20-04-2005)
Col.510

Non-availability of Urdu Books

(Deb. 30, Vol. IX, 03-05-2005)
Col.213-14

Publication of Books in Indian Languages

(Deb. 14, Vol. VIII, 17-03-2005)
Col.221—32

Border Area Development Programme

Border Area Development Programme
(Deb. 31, Vol. X, 04-05-2005)
Col.143-44

Border Areas

AIR Station in Border Areas
(Deb. 27, Vol. IX, 28-04-2005)
Col.35-36

Central Social Welfare Board

(Deb. 4, Vol. VII, 01-03-2005)
Col.103--05

Development of Border Areas

(Deb. 21, Vol. IX, 19-04-2005)
Col.502-03

FM/AIR/TV Centre at Border Areas

(Deb. 9, Vol. VII, 10-03-2005)
Col.301-02

Madrasas on Border Areas

(Deb. 25, Vol. IX, 26-04-2005)
Col.195-96

Need to take steps for de-mining of areas along the border in Jammu & Kashmir with a view to protect the lives of the local people (MUR 377)

(Deb. 24, Vol. IX, 25-04-2005)
Col.407

Border Fencing**Another Fencing on LoC**

(Deb. 8, Vol. VII, 09-03-2005)
Col.461-62

Fencing on Borders

(Deb. 25, Vol. IX, 26-04-2005)
Col.321—23

Fencing Within 150 Yards of Zero Line

(Deb. 18, Vol. VIII, 22-03-2005)
Col.472-73

Border Roads**Change in Road Alignment**

(Deb. 27, Vol. IX, 28-04-2005)
Col.53

Border Security Force**Compensation to the Family of BSF**

(Deb. 18, Vol. VIII, 22-03-2005)
Col.412

Facilities to BSF at par with Armed Forces

(Deb. 21, Vol. IX, 19-04-2005)
Col.653-54

Spying

(Deb. 21, Vol. IX, 19-04-2005)
Col.688-89

Bottled Drinking Water**Packed Drinking Water/Mineral Water**

(Deb. 31, Vol. X, 04-05-2005)
Col.385-86

Pesticides in Bottled Drinking Water

(Deb. 26, Vol. IX, 27-04-2005)
Col.97—102

Sampling of Packaged Water

(Deb. 17, Vol. VIII, 21-03-2005)
Col.429-30

BPL Families**BPL Census**

(Deb. 38, Vol. X, 13-05-2005)
Col.51-52

BPL Families

(Deb. 8, Vol. VII, 09-03-2005)
Col.553—59

BPL Population in Jammu and Kashmir

(Deb. 8, Vol. VII, 09-03-2005)
Col.950-51

Families Living Below Poverty Line

(Deb. 8, Vol. VII, 09-03-2005)
Col.626—29

Foodgrain Scam

(Deb. 29, Vol. I X, 02-05-2005)
Col.54-55

Increase in Foodgrains Quota for BPL Families

(Deb. 24, Vol. IX, 25-04-2005)
Col.232-33

Loan to BPL/Weaker Sections

(Deb. 10, Vol. VII, 11-03-2005)
Col.283-84

Loans at Concessional Rates to BPL Category

(Deb. 22, Vol. IX, 20-04-2005)
Col.43-46

Need to ensure effective implementation of BPL and Antyodaya Projects in Gondiya district, Maharashtra (MUR 377)

(Deb. 14, Vol. VIII, 17-03-2005)
Col.302

Need to ensure effective implementation of Central Scheme for providing foodgrains to people living below poverty line in Sultanpur district, Uttar Pradesh (MUR 377)

(Deb. 26, Vol. IX, 27-04-2005)
Col.587-88

Need to ensure effective implementation of centrally sponsored scheme providing foodgrains to the people living below the poverty line in Barabanki district, Uttar Pradesh (MUR 377)

(Deb. 31, Vol. X, 04-05-2005)
Col.501

People Living Below Poverty Line

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 436-37

Persons below Poverty Line

(Deb. 22, Vol. IX, 20-04-2005)
Col. 138-46

Reduction in Below Poverty Line Families

(Deb. 38, Vol. X, 13-05-2005)
Col. 135-36

Supply of Sugar to BPL Families

(Deb. 24, Vol. IX, 25-04-2005)
Col. 246-50

Unemployed Below Poverty Line

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 526-27

Brass Scrap**Allocation of Brass Scrap**

(Deb. 35, Vol. X, 10-05-2005)
Col. 211-12

Brazil**Construction of Indian Embassy Building in Brazil**

(Deb. 22, Vol. IX, 20-04-2005)
Col. 508-09

Jute Export to Brazil

(Deb. 25, Vol. IX, 26-04-2005)
Col. 261-62

Technology from Brazil for Blending of Ethanol with Petrol/Diesel

(Deb. 27, Vol. IX, 28-04-2005)
Col. 139-40

Brick-Kiln**Law for Brick-Kiln Labourers**

(Deb. 34, Vol. X, 09-05-2005)
Col. 508-09

Strike in Brick Kiln Industries

(Deb. 5, Vol. VII, 02-03-2005)
Col. 45-46

Bridges**Bogibeel Bridge Project**

(Deb. 5, Vol. VII, 02-03-2005)
Col. 425-26

Bridge Across River Ghar on N.H.-12

(Deb. 26, Vol. IX, 27-04-2005)
Col. 409-10

Bridge at N.H.-2

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 151-52

Bridge Over River Torsa in WB

(Deb. 36, Vol. X, 11-05-2005)
Col. 389-91

Bridges in Karnataka

(Deb. 23, Vol. IX, 21-04-2005)
Col. 130

Bridges on N.Hs in West Bengal

(Deb. 8, Vol. VII, 09-03-2005)
Col. 833

Bridges on National Highways in Orissa

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 268-69

Bridges on NHs in Assam

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 66

Chowkighat Bridge on NH-52

(Deb. 5, Vol. VII, 02-03-2005)
Col. 306-07

Collapse of Daman Ganga Bridge

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 414-15

Construction of Bridges

(Deb. 38, Vol. X, 13-05-2005)
Col. 58-59

Construction of Bridges in North Eastern Region

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 395-96

Construction of By-Pass and Bridge by NHAI

(Deb. 22, Vol. IX, 20-04-2005)
Col. 153-54

Construction of Over Bridges in Kerala

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 87-88

Construction of Overbridge on NH-8
(Deb. 26, Vol. IX, 27-04-2005)
Col. 144

Construction of Overbridges during 10th Plan
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 122—26

Construction of Road Overbridges in Kerala
(Deb. 23, Vol. IX, 21-04-2005)
Col. 200-01

Construction of ROB
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 132

Construction of Wider Bridge Across Nanganji River
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 271-72

Conversion of Wooden Log Bridges
(Deb. 5, Vol. VII, 02-03-2005)
Col. 432-33

Flyover on National Highways
(Deb. 36, Vol. X, 11-05-2005)
Col. 344—46

Ghatkopar Road Over Bridge in Mumbai
(Deb. 9, Vol. VII, 10-03-2005)
Col. 188

Need for construction of a bridge on river Surya at Bidharghat in Khalilabad Parliamentary Constituency, U.P. (MUR 377)
(Deb. 5, Vol. VII, 02-03-2005)
Col. 500

Need for construction of an under-bridge near Shiggaon Central Bus Stand in Karnataka (MUR 377)
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 478

Need to construct a bridge on Bhuthi-Balan river at Lokha-Narhiya section of National Highway No. 104 in Bihar (MUR 377)
(Deb. 25, Vol. IX, 26-04-2005)
Col. 398

Need to construct a bridge on river Ghaghra in Sitapur district, Uttar Pradesh (MUR 377)
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 304

Need to construct a bridge over the railway crossing on National Highway No. 8 between Bulsar and Khergaon in Gujarat (MUR 377)
(Deb. 29, Vol. IX, 02-05-2005)
Col. 413

Need to construct a road overbridge at the southern end of Salempur railway station U.P. (MUR 377)
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 423-24

Need to construct over-bridges at Gangadhar and Virpur railway crossings on National Highway No. 6 in Gujarat (MUR 377)
(Deb. 36, Vol. X, 11-05-2005)
Col. 576-77

Need to construct road over bridge at LC-371 near Tadepalligudem in Andhra Pradesh (MUR 377)
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1123

Need to expeditiously complete the work, inclusive of building bridges on National Highway No. 104 between Chakia and Sitamarhi via Madhubani and Sheohar in Bihar (MUR 377)
(Deb. 9, Vol. VII, 10-03-2005)
Col. 323

Need to grant environmental clearance for construction of a bridge at Chankighat in Maharejganj Parliamentary Constituency (MUR 377)
(Deb. 9, Vol. VII, 10-03-2005)
Col. 321

- Need to provide adequate funds for timely completion of rail-cum-road bridge at Bogibeel over Brahmaputra in Assam besides undertaking simultaneous gauge conversion on Rangia-Morkongchelek Section of N.F. Railways (MUR 377)**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 588-89
- Old Bridges on N.Hs.**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1069-71
- Overbridge at Nagpur**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 101
- Overbridge in Mehar Nagar on N.H. - 7**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 371-72
- Overbridges on N.Hs.**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 149-50
- Proper Utilisation of Space/Land Below Overbridges**
(Deb. 31, Vol. X, 04-05-2005)
Col. 129
- Rail Bridge at Muraina Railway Station**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 184
- Rail Over Bridges in Delhi**
(Deb. 32, Vol. X, 05-05-2005)
Col. 101-02
- Repairing of ROB at Itwari**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 182-83
- Revised Estimate of Bridge Over N.H. 12**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 448
- Road Over Bridges**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 205-06
- ROB at Maksi Railway Crossing**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 137
- ROB in Mandi Govindgarh in Punjab**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 175-76
- ROB on Chanakyapur Railway Crossing in Ahmedabad**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 174-75
- ROB on Railway Crossing**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 131
- ROB/RUB**
(Deb. 32, Vol. X, 05-05-2005)
Col. 160-62
- Underbridge/Overbridge Projects**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 179-80
- World Bank Aid For Construction of Bridges**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 236
- Broadband Services**
- Broadband Services**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 372-74
- BSE Indonext Project**
- BSE Indonext Project**
(Deb. 33, Vol. X, 06-05-2005)
Col. 399
- Bt. Cotton**
- Annual Review Reports on Monsanto Mahyco Biotech**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 398-99
- Approval of Four Varieties of Bt. Cotton**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 222-23
- Proposal to Ban Monsanto Bt. Cotton**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 297

Buddha's Idol

Theft of Buddha's Idol from Museum
(Deb. 9, Vol. VII, 10-03-2005)
Col. 250

Buddhist Research Institute

Construction Work in Buddhist Research
Institute
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 212

Budget (Bihar), 2005-06

Bihar Budget, 2005-06—General
Discussion Demands for Grants on
Account (Bihar)—2005-06 and
Demands for Supplementary Grants
(Bihar)-2004-05
(Deb. 16, Vol. VIII, 19-03-2005)
Col. 142—90

Bihar Budget, 2005-2006
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 332

Budget (General), 2005-06

General Budget, 2005-06—Demands for
Grants—Ministry of Home Affairs
(Deb. 26, Vol. IX, 27-04-2005)
Col. 590—666

General Budget, 2005-06—Demands for
Grants—Ministry of Science and
Technology
(Deb. 26, Vol. IX, 27-04-2005)
Col. 666—89

General Budget, 2005-2006—Demands
for Grants—Ministry of Agriculture
(Deb. 23, Vol. IX, 21-04-2005)
Col. 322—66

General Budget, 2005-06—Demands For
Grants of the Ministry of Agriculture
(Deb. 24, Vol. IX, 25-04-2005)
Col. 416—91

General Budget, 2005-2006—General
Discussion, Demands for Grants on
Account (General), 2005-2006 and
Demands for Supplementary Grants
(General), 2004-05
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 378—496

General Budget, 2005-06—General
Discussion

Demands for Grants on Account—
(General), 2005-06
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 513—600

General Budget, 2005-06—Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col. 2—47

General Budget, 2005-2006—General
Discussion Demands for Grants on
Account (General) 2005-2006 and
Demands for Supplementary Grants
(General), 2004-2005
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 306—40

General Budget, 2005-06—Demands For
Grants of the Ministry of Rural
Development
(Deb. 24, Vol. IX, 25-04-2005)
Col. 497—576

Budget (Goa), 2005-06

Goa Budget, 2005-2006
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 277

Goa Budget, 2005-2006—General
Discussion, Demands for Grants on
Account (Goa), 2005-2006 and
Demands for Supplementary Grants
(Goa), 2004-2005—Adopted
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 386—405

Budgetary Allocations

Budgetary Proposals of NLC
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 333-34

Budgetary Allocation from Ministries/
Depts..
(Deb. 28, Vol. IX, 29-04-2005)
Col. 469—75

Non-Utilisation of Allocated Budgetary
Amount
(Deb. 5, Vol. VII, 02-03-2005)
Col. 102—10

- Non-Utilisation of Budgetary Amount**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 290
- Reduction in Budgetary Allocation in Water Sector**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 477
- Unspent Amount During 2004-05**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 228-29
- Buffer Stocking Policy**
- Buffer Stocking Policy**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 105—07
- Builders**
- Handling Over of Land to Builders and Slum Mafia by DDA**
(Deb. 35, Vol. X, 10-05-2005)
Col. 215—17
- Illegal Activities by Builders**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 319-20
- Buildings**
- Assistance for construction of Buildings**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 121-22
- Assistance for Construction of Buildings of Health Centres**
(Deb. 36, Vol. X, 11-05-2005)
Col. 249-50
- Dilapidated Condition of Old Buildings**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 107-08
- MTNL Offices in Rented Buildings**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 315—32
- Bullet Proof Jackets**
- Shortage of Bullet Proof Jackets**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 264
- Bundelkhand Development Council**
- Need to constitute Bundelkhand Development Council for enabling the all round development of the Region (MUR 377)**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 324
- Bunkers**
- Construction of Bunkers along Indo-Pak Border**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 50-51
- Construction of Bunkers on LoC by Pakistan**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 323-24
- Bureau of Indian Standards**
- Indian Standard Bureau in Textile Sector**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 74
- New Standard for Gold Jewellery**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 335—37
- Quality of Food Items**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 250
- Scientists in Bureau of Indian Standards**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 95-96
- Work Overload**
(Deb. 34, Vol. X, 09-05-2005)
Col. 507-08
- Bureaucracy**
- Accountability of Bureaucracy**
(Deb. 36, Vol. X, 11-05-2005)
Col. 363-64
- Bus Service**
- Leakage of List of Passengers of Srinagar-Muzaffarabad Bus**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 571

Need to start the proposed bus service linking Amritsar-Lahore-Nankana Sahib on the auspicious day of Baishakhi on 13th April, 2005 (MUR 377)

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 304-05

Registration for Travel on Srinagar Muzaffarabad Bus Service

(Deb. 31, Vol. X, 04-05-2005)
Col. 356-57

By-Pass

Construction of By-Pass and Bridge by NHAI

(Deb. 22, Vol. IX, 20-04-2005)
Col. 153-54

Construction of By-Pass on N.H.-28

(Deb. 22, Vol. IX, 20-04-2005)
Col. 273-74

Cable Operators

Cable Operators

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 201-02

Cable Operators in Delhi

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 91-92

Cable Television

Digitalisation of Cable TV

(Deb. 9, Vol. VII, 10-03-2005)
Col. 69

Implementation of Conditional Access System in Chennai

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 115-16

Increase in Cable Subscription

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 234

Indecent and Immoral Contents

(Deb. 23, Vol. IX, 21-04-2005)
Col. 238-39

New Inter-Connect Regulation for Broadcast and Cable Services

(Deb. 9, Vol. VII, 10-03-2005)
Col. 159-60

TV Cable Facility through Telephone

(Deb. 36, Vol. -X, 11-05-2005)
Col. 480

Cairon Energy

Production Sharing Contract between ONGC and Cairon Energy

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 89

Calamity Relief Fund

Fund Collected for Calamity Relief

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 481-82

Grant from NCCF/CRF

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 214—18

Misuse of CRF

(Deb. 4, Vol. VII, 01-03-2005)
Col. 87-88

Call Centres

Shifting of US based Call Centres

(Deb. 35, Vol. X, 10-05-2005)
Col. 257-58

Calling Attention

Need to promote sports and to create more infrastructure for development of sports complexes (CA)

(Deb. 29, Vol. IX, 02-05-2005)
Col. 388—403

Problems being faced by traditional fishermen in the country and steps taken by the Government in this regard (CA)

(Deb. 37, Vol. X, 12-05-2005)
Col. 296—304

Situation arising out of alleged irregular sale of Kovalam Ashoka Beach Resort at Trivandrum to M Far Hotels Private Limited and Steps taken by the Government in regard thereto (CA)

(Deb. 37, Vol. X, 12-05-2005)
Col. 304—07

- Situation arising out of alleged violation of Payment of Wages Act and Payment of Minimum Wages Act and need to enact a Comprehensive Legislation for Unorganised Labour in the country and steps taken by the Government in this regard (CA)**
(Deb. 38, Vol. X, 13-05-2005)
Col. 288—303
- Situation arising out of disinvestment of Juhu Beach Centaur Hotel, Mumbai and steps taken by the Government in regard thereto (CA)**
(Deb. 31, Vol. X, 04-05-2005)
Col. 463—84
- Situation arising out of fall in price of Chillies in Tamil Nadu and Andhra Pradesh causing hardship to the Chilli growers and steps taken by the Government in regard thereto (CA)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 557—66
- Situation arising out of increasing incidents of female foeticide resulting in fall in sex ratio adverse to females in the country and steps taken by the Government (CA)**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 391—404
- Situation arising out of inordinate delay in merging Indian Iron and Steel Company (IISCO) with Steel Authority of India Ltd. and steps taken by the Government in regard thereto (CA)**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 271—84
- Situation arising out of non-finalisation of National Coal Workers Wage Agreement-VII and steps taken by the Government in regard thereto (CA)**
(Deb. 34, Vol. X, 09-05-2005)
Col. 551—61
- Situation arising out of non-implementation of Instructions and**
- Guidelines for regularising the forest land being cultivated by the farmers prior to 1980 and steps taken by the Government in regard thereto (CA)**
(Deb. 35, Vol. X, 10-05-2005)
Col. 303—17
- Situation arising out of recent decision of All India Radio to discontinue services from Delhi in five Regional Languages and steps taken by the Government in regard thereto (CA)**
(Deb. 32, Vol. X, 05-05-2005)
Col. 193—202
- Situation arising out of the huge non-performing assets in the banks due to default in payment of loans mainly by big borrowers and steps taken by the Government in regard thereto (CA)**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 267—85
- Camel Milk**
- Anti-diabetic Properties in Camel Milk**
(Deb. 31, Vol. X, 04-05-2005)
Col. 363-64
- Canada**
- Co-operation between India and Canada in Health Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 901-02
- Increasing Visas for Travel to Canada**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 359-60
- India-Canada Trade**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 417
- Canal Projects**
- Indira Gandhi Nahar Project**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 437-38
- Lift Canal Project**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 426-27

- (Deb. 34, Vol. X, 09-05-2005)
Col.271-72
- Pench Project of Madhya Pradesh**
(Deb. 21, Vol. IX, 19-04-2005)
Col.223
- Satluj Yamuna Link Canal Project**
(Deb. 34, Vol. X, 09-05-2005)
Col.311-12
- Canals**
- Need to formulate an action plan for regular dredging of the silt and sand deposited in the catchment area of Damodar and feeder canals of Durgapur barrage (MUR 377)
(Deb. 37, Vol. X, 12-05-2005)
Col.336-37
- Need to reconsider the proposal of Government of Andhra Pradesh to build a canal on river Vansaadhara near Katraguda in Orissa (MUR 377)
(Deb. 12, Vol. VIII, 15-03-2005)
Col.476
- Canteen Stores Department**
- Corruption in Canteen Stores Department
(Deb. 27, Vol. IX, 28-04-2005)
Col.111-12
- Under-hand Sale of CSD Goods
(Deb. 32, Vol. X, 05-05-2005)
Col.144-45
- Cantonment Areas**
- Allotment of Land on Lease Basis
(Deb. 14, Vol. VIII, 17-03-2005)
Col.263
- Demolition in Deolali Cantonment Area
(Deb. 37, Vol. X, 12-05-2005)
Col.198—200
- Demolition in Mhow Cantonment Area
(Deb. 8, Vol. VII, 09-03-2005)
Col.484-85
- Encroachment in Cantonment Areas
(Deb. 23, Vol. IX, 21-04-2005)
Col.179—81
- Explosion in Joshimath Cantonment**
(Deb. 9, Vol. VII, 10-03-2005)
Col.72-73
- Rehabilitation of Civilians**
(Deb. 27, Vol. IX, 28-04-2005)
Col.94-95
- Repairing of Residential Houses**
(Deb. 32, Vol. X, 05-05-2005)
Col.112-13
- Cantonment Boards**
- Manning of Cantonment Boards**
(Deb. 23, Vol. IX, 21-04-2005)
Col.43—48
- Merger of Secunderabad Cantonment Board with Municipal Corporation**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.71-72
- Reported issue of notices by the Mhow Cantonment Board ordering eviction of local residents**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.346-47
- CAPART**
- CAPART**
(Deb. 10, Vol. VII, 11-03-2005)
Col.331-32
- Sub-Committee on CAPART**
(Deb. 28, Vol. IX, 29-04-2005)
Col.392—402
- Capital Goods**
- Import of Second Hand Capital Goods**
(Deb. 22, Vol. IX, 20-04-2005)
Col.223
- Capital Investment**
- Capital Investment by MTNL**
(Deb. 36, Vol. X, 11-05-2005)
Col.497-98
- Capital Investment in CPSEs**
(Deb. 23, Vol. IX, 21-04-2005)
Col.199
- Encouraging Net Inflow of Capital from Abroad**

(Deb. 15, Vol. VIII, 18-03-2005)
Col.206-07

**Subsidy on Capital Investment in Agro-
infrastructure Projects**
(Deb. 21, Vol. IX, 19-04-2005)
Col.267—69

Capital Market

General Budget, 2005-06 - Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col.27-28

Raising Resources from Capital Market
(Deb. 8, Vol. VII, 09-03-2005)
Col.511-12

Capital Subsidy Scheme

Capital Subsidy Scheme
(Deb. 5, Vol. VII, 02-03-2005)
Col.370-71

Capitation Fee

Capitation Fee
(Deb. 12, Vol. VIII, 15-03-2005)
Col.82-83

Cardiology

Cardiac Surgery in Government Hospitals
(Deb. 8, Vol. VII, 09-03-2005)
Col.940-41

Indiscriminate use of Medical Stents
(Deb. 8, Vol. VII, 09-03-2005)
Col.972

Cargo

Development of Nagpur as Cargo Hub
(Deb. 23, Vol. IX, 21-04-2005)
Col.103

Increase in Cargo Capacity
(Deb. 5, Vol. VII, 02-03-2005)
Col.207-08

International Cargo Containers
(Deb. 33, Vol. X, 06-05-2005)
Col.429-30

Cartography

Inclusion of Cartography Subject in
Curriculum

(Deb. 21, Vol. IX, 19-04-2005)
Col.707

Cash Deposit Ratio

Cash Deposit Ratio of RRBs
(Deb. 28, Vol. IX, 29-04-2005)
Col.36-37

Caste Certificate

Fake Caste Certificate
(Deb. 35, Vol. X, 10-05-2005)
Col.194-95

Verification of Caste Certificates by D.U.
(Deb. 21, Vol. IX, 19-04-2005)
Col.500-01

Catchment Areas

Development of Catchment Areas
(Deb. 34, Vol. X, 09-05-2005)
Col.411—15

Cattle

Assistance to Karnataka Jersey Bull
Calves
(Deb. 24, Vol. IX, 24-04-2005)
Col.342

Import of Breeding Cattle from Australia
(Deb. 24, Vol. IX, 25-04-2005)
Col.44

Setting up of Bull Semen Production
Station
(Deb. 24, Vol. IX, 25-04-2005)
Col.97—100

Cattle Breeding

Cattle Breed Improvement Project in
Karnataka
(Deb. 34, Vol. X, 09-05-2005)
Col.464-65

Funds for Implementation of National
Project for Cattle and Buffalo Breeding
(Deb. 11, Vol. VIII, 14-03-2005)
Col.276

Cauvery Basin

Petroleum Reserves in Cauvery Basin
(Deb. 23, Vol. IX, 21-04-2005)
Col.55—57

CEDAW

CEDAW

(Deb. 30, Vol. IX, 03-05-2005)
Col.128—31

Cement

Cement Export

(Deb. 4, Vol. VII, 01-03-2005)
Col.62-63

Cement Plants

(Deb. 35, Vol. X, 10-05-2005)
Col.213—16

Establishment of Cement Factories by SAIL

(Deb. 11, Vol. VIII, 14-03-2005)
Col.200-201

Import of Cement

(Deb. 12, Vol. VIII, 15-03-2005)
Col.321

Industrial use of Forest Land by L&T Cement Company

(Deb. 11, Vol. VIII, 14-03-2005)
Col.252-53

Modernisation of Bokajan Cement Factory

(Deb. 23, Vol. IX, 21-04-2005)
Col.289

Need to shift the existing cement factories located in Amreli Parliamentary Constituency in Gujarat to some other place with a view to check environmental pollution (MUR 377)

(Deb. 25, Vol. IX, 26-04-2005)
Col.390-91

Use of Cement for Roads and Highways

(Deb. 26, Vol. IX, 27-04-2005)
Col.541-42

Cement Corporation of India

Revival of CCI

(Deb. 8, Vol. VII, 09-03-2005)
Col.370-71

Censor Board

Censor Board

(Deb. 23, Vol. IX, 21-04-2005)
Col.106-07

Enhancement of Fee

(Deb. 20, Vol. VIII, 24-03-2005)
Col.172-73

Central Administrative Tribunal

Justice to CAT Employees

(Deb. 19, Vol. VIII, 23-03-2005)
Col.107—09

Pending Cases With CAT

(Deb. 19, Vol. VIII, 23-03-2005)
Col.95-96

Central Advisory Board

Central Advisory Board on Culture

(Deb. 27, Vol. IX, 28-04-2005)
Col.252-53

Central Assistance

Additional Central Assistance to Khandamal District

(Deb. 8, Vol. VII, 09-03-2005)
Col.958-59

Amendment of Formula for Allocation of Central Assistance

(Deb. 22, Vol. IX, 20-04-2005)
Col.293-94

Central Assistance for Urban Development

(Deb. 12, Vol. VIII, 15-03-2005)
Col.304-05

Central Assistance to States

(Deb. 38, Vol. X, 13-05-2005)
Col.114-15

Central Funds to States

(Deb. 10, Vol. VII, 11-03-2005)
Col.310—14

Need to release the Central funds earmarked for various development programmes in Madhya Pradesh (MUR 377)

- (Deb. 5, Vol. VII, 02-03-2005)
Col. 498
- Need to set up a Medical College at Hamirpur, U.P. with Central assistance (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 302-03
- Proposal from Karnataka**
(Deb. 38, Vol. X, 13-05-2005)
Col. 193-94
- Revision in Gadgil-Mukherjee Formula**
(Deb. 31, Vol. X, 04-05-2005)
Col. 435—40
- Central Board of Direct Taxes**
- Infrastructure Project Proposals from Field Offices pending before CBDT**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 231-32
- Central Board of Excise and Customs**
- Restructuring of CBEC in Ministry of Finance**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 353-54
- Central Board of Film Certification**
- NOC by CBFC**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 193-200
- Central Board of Secondary Education**
- Enrolment of Students**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 237-38
- Evaluation System**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 505
- Implementation of Internal Assessment Scheme for Mathematics**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 431-32
- Submission of Disability Certificate**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 282-83
- Central Bureau of Investigation**
- Autonomy to CBI**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 18—29
- Cases assigned to CBI by U.P. Government**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1016—19
- Cases under CBI Investigation**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 182
- Cases under Investigation by CBI**
(Deb. 31, Vol. X, 04-05-2005)
Col. 125-26
- CBI Enquiry against Excise Officers**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 105-06
- CBI Inquiry into Fake Pension Cases**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 131-32
- CBI Inquiry on Status of Tigers**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 167—74
- CBI Investigation**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 351-52
- CBI Investigation against Former Union Ministers**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 145
- CBI Probe into Assets of DCGI**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 95
- CBI Raid in North-Eastern Railways, Gorakhpur**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 103-04
- CBI Raids**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 451
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 195-96

- (Deb. 26, Vol. IX, 27-04-2005)
Col. 265
- (Deb. 31, Vol. X, 04-05-2005)
Col. 222-23
- CBI Report regarding Illegal Acquisition of Properties**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 498—524
- Complaints against Public Servants**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 146-47
- Economic Intelligence Wing in CBI**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 264
- Empanelled Private and Diagnostic Centres**
(Deb. 36, Vol. X, 11-05-2005)
Col. 154—56
- Inquiry against Officials**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 444-45
- Investigation by CBI against CIL**
(Deb. 36, Vol. X, 11-05-2005)
Col. 157-58
- Prosecution of Accused in Stamp Scam**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 91-92
- Prosecution of DDA Officers**
(Deb. 35, Vol. X, 10-05-2005)
Col. 219-20
- Vacancies in CBI**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 4—10
- Working of CBI**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 349-50
- Central Cattle Breeding Farms**
- Performance of CCBF**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 179-80
- Central Council of Homoeopathy**
- Elections in Central Council of Homoeopathy**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 276
(Deb. 22, Vol. IX, 20-04-2005)
Col. 463-64
- Setting up of CCH Inquiry Committee**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 249
- Central Electricity Authority**
- Cut in the Share of Power**
(Deb. 33, Vol. X, 06-05-2005)
Col. 207-08
- Central Government Health Scheme**
- Abolition of CGHS Schemes**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 235—37
- Authorised Local Chemists**
(Deb. 31, Vol. X, 04-05-2005)
Col. 214
- CGHS Beneficiaries**
(Deb. 31, Vol. X, 04-05-2005)
Col. 310—14
- CGHS Centres in Uttar Pradesh**
(Deb. 36, Vol. X, 11-05-2005)
Col. 463-64
- CGHS Dispensary in Bhubaneswar**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 968-69
- CGHS Dispensary in Greater Noida/Dehradun**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 112-13
- CGHS Facilities**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 961-62
- CGHS Scams**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 431
- Construction of CGHS Dispensary**
(Deb. 31, Vol. X, 04-05-2005)
Col. 88

- Construction of CGHS Dispensary Building**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 101-02
- Criteria for CGHS Dispensaries**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 87-88
- Drug Suppliers' Strike**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 54-55
- Exemption to CGHS Beneficiaries**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 272
- Hepatitis-B injection for CGHS Beneficiaries**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 929—33
- Hepatitis-B Vaccine**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 511-12
- Homeopathic CGHS Dispensaries**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 118
- Infant Vaccination**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 55—57
- Inspection of CGHS Hospitals and Diagnostic Centres**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 86—90
- Irregularities in Purchase of Medicines**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 177-78
- Lack of Emergency Services in CGHS Dispensaries**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 359-60
- More Private Hospitals under CGHS Scheme**
(Deb. 36, Vol. X, 11-05-2005)
Col. 89—91
- Need to take suitable steps to make C.G.H.S. Dispensary No. 54 at Shakurbasti, New Delhi functional (MUR 377)**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 482-83
- Negligence of CGHS Doctors**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 246—50
- Non-availability of Medicines in CGHS Dispensaries**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 310—14
- Number of Beneficiaries in CGHS Dispensaries**
(Deb. 36, Vol. X, 11-05-2005)
Col. 176-77
- Opening to CGHS Government Dispensaries/Government Hospitals**
(Deb. 36, Vol. X, 11-05-2005)
Col. 85-86
- Policy/Criteria for Opening ISM and H CGHS Units**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 111—13
- Posts of Doctors Lying Vacant in CGHS Dispensaries**
(Deb. 36, Vol. X, 11-05-2005)
Col. 83-84
- Problems Faced by Pensioners of CGHS Scheme**
(Deb. 36, Vol. X, 11-05-2005)
Col. 91-92
- Procedure for Seeking CGHS Permission**
(Deb. 36, Vol. X, 11-05-2005)
Col. 193—96
- Punctuality Report of CGHS Doctors and Staffs**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 385-86
- Stopping Medicines Supply to CGHS Dispensaries**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 878—80

- Supply of Sub-Standard/Fake Medicines**
(Deb. 36, Vol. X, 11-05-2005)
Col. 365—67
- Unani CGHS Dispensaries**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 957-58
- Vacant Posts in CGHS**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 418—36
- Central Health Scheme**
- Implementation of Central Health Scheme**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 276
- Central Inland Water Transport Corporation**
- Non-payment of Salaries to CIWTC Employees**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 241-42
- Central Institute of Plastics Engineering & Technology**
- Central Institute of Plastics Engineering and Technology**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 310
- Establishment of CIPET**
(Deb. 35, Vol. X, 10-05-2005)
Col. 267-68
- Central Institute of Cotton Research**
- Development of Cotton Picker**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 100-101
- Central Institute of Sheep and Wool Research**
- Central Institute of Sheep and Wool Research**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 184—86
- Central Labour Welfare Organisation**
- Need to take welfare measures for the benefit of labourers working in firework factories in Sivakasi Parliamentary Constituency, Tamil Nadu through Central Labour Welfare Organisation (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 415
- Central Pollution Control Board**
- Registration of Companies for Recycling and Re-refining**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 373-74
- Central Public Works Department**
- Amount Spent on Computers by CPWD**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 222-23
- Employment on Compassionate Grounds in CPWD**
(Deb. 35, Vol. X, 10-05-2005)
Col. 170-71
- Privatisation of CPWD**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 122
- Registration of Civil and Electrical Firms in CPWD Enquiries**
(Deb. 35, Vol. X, 10-05-2005)
Col. 174
- Transfer of CPWD Officers**
(Deb. 35, Vol. X, 10-05-2005)
Col. 260—62
- Visit of CPWD Officials to Melbourne**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 309-10
- Central Research Institute of Homoeopathy**
- Alleged Irregularities in Central Research Institute of Homoeopathy**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 153
- Central Road Fund**
- Allocation of Funds under CRF**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 884-87

- Amount released to Bihar under CRF
(Deb. 31, Vol. X, 04-05-2005)
Col. 140—44
- Assistance from CRF to Himachal Pradesh
(Deb. 22, Vol. IX, 20-04-2005)
Col. 106—08
- Need to clear the proposal of the Government of Himachal Pradesh for construction of roads in Mandi Parliamentary Constituency from Central Road Fund (MUR 377)
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 375-76
- Projects under CRF in Karnataka
(Deb. 22, Vol. IX, 20-04-2005)
Col. 192
- Central Secretariat Service**
- Cadre Review of Central Secretariat Stenographers Service
(Deb. 36, Vol. X, 11-05-2005)
Col. 343-44
- Panel of Under Secretaries
(Deb. 36, Vol. X, 11-05-2005)
Col. 240-41
- Strength of Chief Secretaries and Home Secretaries
(Deb. 26, Vol. IX, 27-04-2005)
Col. 527
- Vacancies in Central Secretariat Services
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 351-52
- Central Sheep Breeding Farm**
- Shifting of Central Sheep Breeding Farm
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 408-09
- Central Social Welfare Board**
- Central Social Welfare Board
(Deb. 4, Vol. VII, 01-03-2005)
Col. 103—05
- Central Statistical Organisation**
- Quantification of Unpaid Work
(Deb. 31, Vol. X, 04-05-2005)
Col. 234—36
- Central Vigilance Commission**
- Affidavits filed in Supreme Court on action taken by the Govt. on the CAG Report relating to procurement made for Operation Vijay (Kargil) and laying of Reports of Justice Phukan Commission and the Central Vigilance Commission (Sub.)
(Deb. 22, Vol. IX, 20-04-2005)
Col. 572—88
- CVC Act
(Deb. 31, Vol. X, 04-05-2005)
Col. 211-12
- CVC Lists of Tainted Officers
(Deb. 31, Vol. X, 04-05-2005)
Col. 393—95
- CVC to Probe Graft Cases
(Deb. 36, Vol. X, 11-05-2005)
Col. 361
- Development of Format by CVC
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 304-05
- Investigation of Corruption Cases by CVC
(Deb. 26, Vol. IX, 27-04-2005)
Col. 219-20
- Officers in Bank Outside CVC Jurisdiction
(Deb. 38, Vol. X, 13-05-2005)
Col. 263
- Tabling of the Reports of the Justice Phukan Commission and the Central Vigilance Commission
(Deb. 23, Vol. IX, 21-04-2005)
Col. 302—05
- Central Wakf Council**
- Vacancies in Central Wakf Council
(Deb. 8, Vol. VII, 09-03-2005)
Col. 456
- Central Warehousing Corporation**
- Destruction of Foodgrains

- (Deb. 29, Vol. I X, 02-05-2005)
Col. 324-25
- Central Water Commission**
- Pench Project of Madhya Pradesh**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 223
- Centrally Sponsored Schemes**
- Anti-erosion Works in Maritime States**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 341-42
- Centrally Aided Development Schemes for Gujarat**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 833-34
- Centrally Sponsored Scheme on Integrated Cereal Development Programme-Rice**
(Deb. 34, Vol. X, 09-05-2005)
Col. 449
- Centrally Sponsored Schemes**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 55—57
- Centrally Sponsored Schemes and Funds**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 356—78
- Construction of Green House**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 145-46
- Evaluation of Centrally Sponsored Schemes**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 305—07
- Implementation of Centrally Sponsored Schemes**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 209
- Need to ensure effective implementation of Central Scheme for providing foodgrains to people living below poverty line in Sultanpur district, Uttar Pradesh (MUR 377)**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 587-88
- Need to ensure effective implementation of centrally sponsored scheme providing foodgrains to the people living below the poverty line in Barabanki district, Uttar Pradesh (MUR 377)**
(Deb. 31, Vol. X, 04-05-2005)
Col. 501
- Nirmal Bharat Abhiyan Yojana**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 348
- Norms for AUWSP**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 118—20
- Plan to Promote Micro-Irrigation**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 258
- Proposal for Weeding out of Centrally Sponsored Schemes**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 248
- Proposals for Welfare of Women and Child Development**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 197—202
- Review of Rural Schemes**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 305-06
- Transfer of Central Schemes to States**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 101—03
- Transfer of Centrally Sponsored Schemes**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 359
- Withdrawal of Centrally Sponsored Schemes**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 462-63
- Centre of Excellence**
- Setting up of Centre of Excellence**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 315

Cess**Cess on Coal**

(Deb. 31, Vol. X, 04-05-2005)
Col.297

Cess on Petrol and Diesel

(Deb. 33, Vol. X, 06-05-2005)
Col.221-22

Collection of Additional Cess

(Deb. 15, Vol. VIII, 18-03-2005)
Col.81-82

Enhancing Road Cess on National Highways

(Deb. 22, Vol. IX, 20-04-2005)
Col.535—37

CFC Gases**Smuggling of CFC Gases**

(Deb. 28, Vol. IX, 29-04-2005)
Col.149

Chaitya Bhoomi**Beautification of Chaitya Bhoomi**

(Deb. 29, Vol. I X, 02-05-2005)
Col.150

Chambal Control Board**Agreement with Chambal Control Board in Water Sector**

(Deb. 21, Vol. IX, 19-04-2005)
Col.207—09

Chambal Vikas Sansthan**Approval to Institutions in Madhya Pradesh**

(Deb. 21, Vol. IX, 19-04-2005)
Col.536-37

Chambers of Commerce**Agenda of Indo-American Chambers of Commerce on Infrastructure**

(Deb. 15, Vol. VIII, 18-03-2005)
Col.352

Chandigarh**Allotment of Tenements in Rehabilitation Colonies**

(Deb. 4, Vol. VII, 01-03-2005)
Col.532-33

Construction of Houses in Chandigarh

(Deb. 25, Vol. IX, 26-04-2005)
Col.144-45

Conversion of Lease Hold Rights into Free Hold

(Deb. 4, Vol. VII, 01-03-2005)
Col.507-08

(Deb. 21, Vol. IX, 19-04-2005)
Col.816

Demands Raised by Employees of Chandigarh, U.T.

(Deb. 12, Vol. VIII, 15-03-2005)
Col.418-19

Demolition of Jhuggies in Chandigarh

(Deb. 18, Vol. VIII, 22-03-2005)
Col.211-12

Exploitation of Sanctuaries

(Deb. 29, Vol. I X, 02-05-2005)
Col.263

Family Court in Chandigarh

(Deb. 15, Vol. VIII, 18-03-2005)
Col.100

Footpath Workers in Chandigarh

(Deb. 21, Vol. IX, 19-04-2005)
Col.687-88

Girls College in Manimajra

(Deb. 18, Vol. VIII, 22-03-2005)
Col.382

Haphazard Sign Board in Chandigarh

(Deb. 21, Vol. IX, 19-04-2005)
Col.777

Issue of SC Certificates

(Deb. 8, Vol. VII, 09-03-2005)
Col.366

Need to rehabilitate people who have constructed their house in revenue estates of different villages under duly registered sale deeds in Chandigarh before demolition of their dwellings (MUR 377)

(Deb. 27, Vol. IX, 28-04-2005)
Col.297

- Power Crisis in Chandigarh**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 71-72
- Schools in Chandigarh**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 436—73
- Setting up of UT Commission for Chandigarh**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 383
- Chartered Accountancy Course**
- Change in the Chartered Accountancy Course**
(Deb. 38, Vol. X, 13-05-2005)
Col. 180-81
- Chemical Sciences**
- National Symposium on Chemical Sciences**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 208
- Chemical Waste**
- Health Hazards due to use of Carcinogenic Supphurous Waste**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 300
- Removal of Toxic Waste Lying in and around Union Carbide Factory**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 315—17
- Chemicals**
- Carcinogenic Chemicals in Baby Products (HAH Dis.)**
(Deb. 34, Vol. X, 09-05-2005)
Col. 639—50
- Carcinogenic Chemicals in Baby Products**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 15—25
- Discontinuation of Anti Dumping Duty on Import of Chemicals**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 363-64
- Import of Toluene Di-Isocyanate**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 578-79
- Increase in Production of Chemicals**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 229
- Manufacturing Units of Chemicals**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 270-71
- Production Cost of Chemicals and Fertilizers**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 375-76
- Production of Chemicals and Fertilizers**
(Deb. 34, Vol. X, 09-05-2005)
Col. 388—91
- Rotterdam Convention**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 655-56
- Setting up of Research Institute for Chemicals in Gujarat**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 152
- Subsidy on Sulphate of Potash**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 154
- Use of Manganese Based Octane-Enhancer**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 94
- Use of Toxic Chemical for Manufacturing Toys**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 195
- Chemist Stalls**
- Change in Contractors Name in Allotment of Stalls**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 232-33

Chhattisgarh

Accelerated Malaria Control Schemes
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 168-69

Agro-Industries in Chhattisgarh
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 286-87

Airbus A-320 on Raipur Route
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 238

Applications for Coal Linkages
(Deb. 22, Vol. IX, 20-04-2005)
Col. 405

BSNL Mobile Connection in Chhattisgarh
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 292-93

Co-operative Bank in Chhattisgarh
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 267-68

Coal royalty
(Deb. 22, Vol. IX, 20-04-2005)
Col. 162-63

Construction of Coaching Terminal
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 160-61

Dairy Development Schemes in Chhattisgarh
(Deb. 21, Vol. IX, 19-04-2005)
Col. 305-06

Development of Cities in Chhattisgarh
(Deb. 4, Vol. VII, 01-03-2005)
Col. 240-41

Expansion of Raipur Airport
(Deb. 23, Vol. IX, 21-04-2005)
Col. 165

Export of Iron Ore by NMDC
(Deb. 29, Vol. I X, 02-05-2005)
Col. 139—41

Funds for Income Generating Projects
(Deb. 21, Vol. IX, 19-04-2005)
Col. 699—704

Grant-in-Aid to Chhattisgarh
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 203

Inclusion of Castes in ST List of Chhattisgarh
(Deb. 30, Vol. IX, 03-05-2005)
Col. 205

Integrated Action Plan for Chhattisgarh
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 279

Iron Ore Reserves
(Deb. 29, Vol. I X, 02-05-2005)
Col. 348—51

Loss due to Lack of Storage Capacity
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 507-08

Misuse of Funds under Tribal Development Schemes
(Deb. 35, Vol. X, 10-05-2005)
Col. 222--24

National Highways Projects in Chhattisgarh
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1072—80

Need to declare the birth anniversary of Guru Ghasidasji renowned saint of Chhattisgarh falling on 18 December as a 'Public Holiday' (MUR 377)
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 376-77

Need to enquire into alleged deforestation done by Sterlite Industries Limited for setting up of a Captive Power Plant at Korba, Chhattisgarh (MUR 377)
(Deb. 32, Vol. X, 05-05-2005)
Col. 217-18

Need to protect the interests of students of universities established under Chhattisgarh State Law, which fulfill the criteria fixed by UGC (MUR 377)
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 374-75

NGO under Tribal Development Schemes in Chhattisgarh
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 251—54

- Raigarh Railway Terminal Project**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 90-91
- Rail Projects in Chhattisgarh**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 156—59
- Separation of BSP From SAIL**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 481
- Telephone Facilities in Chhattisgarh**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 327-28
- Turn Over of NMDC**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 251-52
- Child Adoption**
- Adoption of Children**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 51
- Guidelines For Child Adoption Homes**
(Deb. 32, Vol. X, 05-05-2005)
Col. 168-69
- Violation of Children Adoption Act**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 118-19
- Child Development**
- Funds for Women Development Programmes**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 175—204
- Integrated Child Development Scheme**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 695
- Kishori Shakti Yojana**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 157—66
- Publicity of Women and Children Development Schemes**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 813—15
- WB Assistance for Women and Child Development**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 255—62
- Child Labour**
- Abolition of Child Labour Bill, 2005**
Consid.
(Deb. 38, Vol. X, 13-05-2005)
Col. 358—74
- Child Labour**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 174—76
- Children in Circus**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 190-91
- Closure of Special Schools**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 374-75
- Exploitation of Children**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 443-44
- Financial Assistance for Elimination of Child Labour**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 185
- Implementation of Indo-US Joint Collaboration on Child Labour**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 289
- Increase of Female Child Labour**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 115-16
- National Commission on Child Labour**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 98-99
- Need to prevent alleged exploitation of child labourers engaged in commercial units in Delhi and other parts of the country (MUR 377)**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 427
- Scheme to Discourage Child Labour**
(Deb. 34, Vol. X, 09-05-2005)
Col. 499

School for Child Labours
(Deb. 34, Vol. X, 09-05-2005)
Col.309-10

Child Marriage

Child Marriage
(Deb. 12, Vol. VIII, 15-03-2005)
Col.163-64

Fine for Minor Marriages
(Deb. 10, Vol. VII, 11-03-2005)
Col.273-74

Childline Service

Childline Service
(Deb. 9, Vol. VII, 10-03-2005)
Col.244—47

Extension of Childline Service
(Deb. 37, Vol. X, 12-05-2005)
Col.115

Children

Accessibility of Books for Children
(Deb. 18, Vol. VIII, 22-03-2005)
Col.59—74

Air Fare Policy for Children
(Deb. 9, Vol. VII, 10-03-2005)
Col.217-18

Anaemia among Children and Pregnant Women
(Deb. 31, Vol. X, 04-05-2005)
Col.304—08

Bonded Labourers
(Deb. 24, Vol. IX, 25-04-2005)
Col.298-99

Carcinogenic Chemicals in Baby Products (HAH Dis.)
(Deb. 34, Vol. X, 09-05-2005)
Col.639—50

Carcinogenic Chemicals in Baby Products
(Deb. 22, Vol. IX, 20-04-2005)
Col.15—25

Child Abuse
(Deb. 12, Vol. VIII, 15-03-2005)
Col.412

Child Court
(Deb. 18, Vol. VIII, 22-03-2005)
Col.252-53

Children the Newest Victims of HIV
(Deb. 22, Vol. IX, 20-04-2005)
Col.212-13

Constitution of Juvenile Justice Boards and Child Welfare Committee
(Deb. 37, Vol. X, 12-05-2005)
Col.119-20

Diphtheria and Measles Cases
(Deb. 13, Vol. VIII, 16-03-2005)
Col.232—38

Enrolment of Children
(Deb. 12, Vol. VIII, 15-03-2005)
Col.32-33

Excess Viewing of Television by Children
(Deb. 20, Vol. VIII, 24-03-2005)
Col.186-87

Exploitation of Children
(Deb. 21, Vol. IX, 19-04-2005)
Col.443-44

Financial Assistance under 'An Integrated Programme for Street Children'
(Deb. 8, Vol. VII, 09-03-2005)
Col.51—88

Fresh Bill for Infant Food Safety
(Deb. 21, Vol. IX, 19-04-2005)
Col.728-29

General Budget, 2005-06 - Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col.9-10

Guidelines on Infant Child Feeding
(Deb. 25, Vol. IX, 26-04-2005)
Col.116-17

Hague Convention for Inter-Country Adoption
(Deb. 37, Vol. X, 12-05-2005)
Col.54-55

Infant Mortality Rate
(Deb. 4, Vol. VII, 01-03-2005)
Col.530-31

Infant Vaccination
(Deb. 5, Vol. VII, 02-03-2005)
Col.55—57

Legal Protection to Children
(Deb. 36, Vol. X, 11-05-2005)
Col.495-96

Maternity and Child Health Care Scheme
(Deb. 31, Vol. X, 04-05-2005)
Col.90—100

National Award for Welfare of Child
(Deb. 35, Vol. X, 10-05-2005)
Col.247—51

National Commission for Children
(Deb. 4, Vol. VII, 01-03-2005)
Col.245

Need to formulate a comprehensive plan to save the lives of children suffering from congenital disease (MUR 377)
(Deb. 8, Vol. VII, 09-03-2005)
Col.1123-24

Need to nominate the children of Manjhi community of Bihar to physical educational colleges of physical education with a view to develop their sports potential (MUR 377)
(Deb. 12, Vol. VIII, 15-03-2005)
Col.480

NGOs Engaged under Education to Girl Child
(Deb. 4, Vol. VII, 01-03-2005)
Col.273—92

NGOs Role in the Care of Girl-Child
(Deb. 31, Vol. X, 04-05-2005)
Col.171-72

Pre-Natal & Post-Natal Deaths
(Deb. 31, Vol. X, 04-05-2005)
Col.264—66

Proposals for Welfare of Women and Child Development
(Deb. 25, Vol. IX, 26-04-2005)
Col.197—202

Proposals Received from States
(Deb. 25, Vol. IX, 26-04-2005)
Col.153-54

Rehabilitation of Tsunami affected Children
(Deb. 8, Vol. VII, 09-03-2005)
Col.230-31

Repeal of Act regarding Infant Milk Substitutes
(Deb. 11, Vol. VIII, 14-03-2005)
Col.197-98

Residential Schools for Child Labourers
(Deb. 35, Vol. X, 10-05-2005)
Col.143-44

Review of Legislation on Women and Children by NCW
(Deb. 35, Vol. X, 10-05-2005)
Col.280—84

Sale of Children by Parents
(Deb. 8, Vol. VII, 09-03-2005)
Col.349

Schemes for Women and Child Development
(Deb. 4, Vol. VII, 01-03-2005)
Col.409

Scholarships to Children of Beedi Workers
(Deb. 11, Vol. VIII, 14-03-2005)
Col.190-91

Second Phase of Reproductive and Child Health Care Programme
(Deb. 31, Vol. X, 04-05-2005)
Col.386—88

Security for Women and Children
(Deb. 18, Vol. VIII, 22-03-2005)
Col.463—70

Setting up of Sports Academies
(Deb. 4, Vol. VII, 01-03-2005)
Col.227-28

Trafficking
(Deb. 18, Vol. VIII, 22-03-2005)
Col.421—30

- Trafficking of Tsunami affected Children and Women**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 409-10
- Trafficking of Women**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 837—40
- Trafficking of Women and Children**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 44-45
- United Nations Children Report**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 131
- Welfare Scheme for Women and Children**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 71—73
- WHO Report on Mother and Child Health Care**
(Deb. 31, Vol. X, 04-05-2005)
Col. 51—53
- Women and Child Protection Units**
(Deb. 35, Vol. X, 10-05-2005)
Col. 71
- Working of Preparatory Schools**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 61-62
- Children Home**
- Children Home in Assam**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 67
- Children Homes**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 233-34
- Chile**
- India-Chile Trade**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 868-69
- Trade with Chile**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 306-07
- China**
- Agreement between India and China**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 316
(Deb. 32, Vol. X, 05-05-2005)
Col. 33—35
- Agreement between India and China on Flood Control**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 28—30
- Agreement between India and China on Steel Sector**
(Deb. 34, Vol. X, 09-05-2005)
Col. 321-22
- Agreement between Indian and Chinese Oil Companies**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 31-32
- Agreement between Indian and Chinese Pharmaceutical Companies**
(Deb. 34, Vol. X, 09-05-2005)
Col. 523
- Air Service Agreements with China and UK**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 31—33
- Chinese Activities along Border**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 249
- Competition between Indian and Chinese Oil Companies in International Oil Market**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 285-86
- Construction of buildings by China along Border**
(Deb. 32, Vol. X, 05-05-2005)
Col. 179
- Cooperation with China in Agricultural Sector**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 65

- Development of Delhi and Mumbai on the Lines of Shanghai
(Deb. 21, Vol. IX, 19-04-2005)
Col. 793
- Development of Infrastructure
(Deb. 30, Vol. IX, 03-05-2005)
Col. 117
- Discontinuation of Anti Dumping Duty on Import of Chemicals
(Deb. 30, Vol. IX, 03-05-2005)
Col. 363-64
- Effect of Chinese Presence in Indian Market
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 437
- Export of Iron Ore to China
(Deb. 35, Vol. X, 10-05-2005)
Col. 111-12
- Export of Mango to China
(Deb. 30, Vol. IX, 03-05-2005)
Col. 156
- Export to China
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 213
- Family Planning Norms in China
(Deb. 36, Vol. X, 11-05-2005)
Col. 462-63
- FDI Investment *vis-a-vis* China
(Deb. 4, Vol. VII, 01-03-2005)
Col. 292-94
- FTA with various Countries
(Deb. 31, Vol. X, 04-05-2005)
Col. 82-84
- Import of Second Hand Jute Machines
(Deb. 4, Vol. VII, 01-03-2005)
Col. 68
- Import of Silk from China
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 76-78
- Indo-China Trade
(Deb. 25, Vol. IX, 26-04-2005)
Col. 77-78
- Indo-China Trade *via* Nathula Pass
(Deb. 25, Vol. IX, 26-04-2005)
Col. 141
- Indo-Sino Joint Steering Committee
(Deb. 31, Vol. X, 04-05-2005)
Col. 445
- Intrusion of Chinese Army into Indian Territory
(Deb. 31, Vol. X, 04-05-2005)
Col. 427-28
- Military Exercises
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 52-54
- Package for Tourists Visiting China
(Deb. 21, Vol. IX, 19-04-2005)
Col. 265
- Pathalic Anhydride Export
(Deb. 4, Vol. VII, 01-03-2005)
Col. 244
- Procurement of Gas from China
(Deb. 9, Vol. VII, 10-03-2005)
Col. 221
- Recent Visits of the Chinese Premier and the President of Pakistan to India (St.)
(Deb. 22, Vol. IX, 20-04-2005)
Col. 545-52
- Reconstruction of Steel Well
(Deb. 35, Vol. X, 10-05-2005)
Col. 268-69
- Safeguard the Interests of Indigenous SSIs
(Deb. 36, Vol. X, 11-05-2005)
Col. 143-44
- Statement made by Hon. Prime Minister regarding visits of Chinese Premier and President of Pakistan to India (DUR 193)
(Deb. 37, Vol. X, 12-05-2005)
Col. 366-82, 384-409
- Strategic Dialogue with China
(Deb. 8, Vol. VII, 09-03-2005)
Col. 193-94

Tea Export to China

(Deb. 30, Vol. IX, 03-05-2005)
Col. 293

Tourism Promotion in China

(Deb. 34, Vol. X, 09-05-2005)
Col. 474-75

Trade Expansion

(Deb. 21, Vol. IX, 19-04-2005)
Col. 658

Triumvirate of Delhi, Moscow and Beijing

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 191—93

Upgradation of Mumbai

(Deb. 31, Vol. X, 04-05-2005)
Col. 127

Violation of Line of Control

(Deb. 4, Vol. VII, 01-03-2005)
Col. 115-16

Visit of Chief of Army Staff to China

(Deb. 8, Vol. VII, 09-03-2005)
Col. 267-68

Visit of Chinese Premier to India

(Deb. 22, Vol. IX, 20-04-2005)
Col. 25—31

Chittaranjan Locomotives Works**Projects of Chittaranjan Locomotives Works**

(Deb. 37, Vol. X, 12-05-2005)
Col. 252-53

Cine Artists Welfare Fund**Cine Artists Welfare Fund**

(Deb. 9, Vol. VII, 10-03-2005)
Col. 223-24

Circus**Children in Circus**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 190-91

Need to set up a National Circus Academy for promoting the circus industry (MUR 377)

(Deb. 37, Vol. X, 12-05-2005)
Col. 338

CIRDAP**Contributions to CIRDAP/IOs**

(Deb. 33, Vol. X, 06-05-2005)
Col. 421-22

Cities/Towns**Amount Released to Karnataka Under IDSMT**

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 345

Cases of Female Foeticide

(Deb. 31, Vol. X, 04-05-2005)
Col. 251—58

Central Assistance for Asset Creation

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 314

Cities Covered Under City Challenge Fund

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 230

Construction of Satellite Township

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 266-67

Delegation of More Powers to Civic Bodies

(Deb. 25, Vol. IX, 26-04-2005)
Col. 47—71

Development of Cities

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 165

(Deb. 25, Vol. IX, 26-04-2005)
Col. 146-47

Development of Cities and Towns

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 115—22

Development of Cities for Providing Basic Facilities to Urban Poor

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 122—25

Development of Cities in Andhra Pradesh

(Deb. 4, Vol. VII, 01-03-2005)
Col. 69—73

- Development of Cities in Chhattisgarh**
(Deb. 4, Vol. VII, 01-03-2005)
Col.240-41
- Development of Cities/Towns**
(Deb. 21, Vol. IX, 19-04-2005)
Col.81—146
- Development of Metropolitan Cities**
(Deb. 4, Vol. VII, 01-03-2005)
Col.420-21
- Development of Tribal Towns**
(Deb. 25, Vol. IX, 26-04-2005)
Col.243-44
- Funds for Integrated Development of Small and Medium Towns**
(Deb. 25, Vol. IX, 26-04-2005)
Col.94—97
- Inclusion of Cities in Mega City Scheme**
(Deb. 21, Vol. IX, 19-04-2005)
Col.740-41
- Increase in Funds under IDSMT Scheme**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.263-64
- Integrated Development of Small and Medium Towns Scheme**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.372—75
- International Air Services from Small Cities**
(Deb. 27, Vol. IX, 28-04-2005)
Col.231-32
- Mangalore as Category II**
(Deb. 30, Vol. IX, 03-05-2005)
Col.375
- Mega City Project**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.69
- Need to clear the proposal of the Government of Bihar for undertaking development work in Patna City (MUR 377)**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.375
- Need to retain the B-2 status accorded to Ajmer city in Rajasthan (MUR 377)**
(Deb. 8, Vol. VII, 09-03-2005)
Col.1126-27
- New Policy for Allotment of Land**
(Deb. 21, Vol. IX, 19-04-2005)
Col.758-59
- Pollution in Metro Cities**
(Deb. 21, Vol. IX, 19-04-2005)
Col.182-83
- Township Development in Assam**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.263
- Urban Renewal Fund**
(Deb. 28, Vol. IX, 29-04-2005)
Col.349
- Citizenship**
- Indian Citizenship to Foreigners**
(Deb. 4, Vol. VII, 01-03-2005)
Col.220-21
- Indian Citizenship to Pakistanis**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.120-21
- Need to grant citizenship to refugees of 1947 settled in Jammu and Kashmir (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col.332-33
- Citizenship Identity Cards**
- Citizenship Identity Cards**
(Deb. 35, Vol. X, 10-05-2005)
Col.165-66
- City Booking Offices**
- Return Journey Booking Offices**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.173-83
- City Challenge Fund**
- Cities covered under City Challenge Fund**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.230

Civic Amenities**Funds for Basic Facilities**

(Deb. 18, Vol. VIII, 22-03-2005)

Col. 399

Objections for Construction of Basic Civic Amenities along Road

(Deb. 8, Vol. VII, 09-03-2005)

Col. 400

Projects under Provision of Urban Facilities to Rural Areas

(Deb. 32, Vol. X, 05-05-2005)

Col. 77

Urban Amenities to Rural Areas

(Deb. 8, Vol. VII, 09-03-2005)

Col. 638

Civic Bodies**Delegation of More Powers to Civic Bodies**

(Deb. 25, Vol. IX, 26-04-2005)

Col. 47—71

Civil Aviation**Academy for Civil Aviation Security**

(Deb. 32, Vol. X, 05-05-2005)

Col. 171

Agreement with US Under Open Sky Policy

(Deb. 37, Vol. X, 12-05-2005)

Col. 55-56

Investment in Power and Civil Aviation

(Deb. 8, Vol. VII, 09-03-2005)

Col. 616-17

Modification in Flight Schedules

(Deb. 9, Vol. VII, 10-03-2005)

Col. 88

Operation of Scheduled Air Services by Private Airlines

(Deb. 8, Vol. VII, 09-03-2005)

Col. 226-27

President's Address

(Deb. 1, Vol. VII, 25-02-2005)

Col. 10

Recommendation of Naresh Chandra Committee

(Deb. 8, Vol. VII, 09-03-2005)

Col. 289—90

Road Map for Development of Civil Aviation Sector

(Deb. 8, Vol. VII, 09-03-2005)

Col. 298-99

Setting up of Regulator for Aviation Sector

(Deb. 8, Vol. VII, 09-03-2005)

Col. 45-46

Setting up of Training Centre by European Airbus Company

(Deb. 9, Vol. VII, 10-03-2005)

Col. 86-87

Stretcher Facilities

(Deb. 37, Vol. X, 12-05-2005)

Col. 220

Civil Defence Organisation**Civil Defence Organisation**

(Deb. 30, Vol. IX, 03-05-2005)

Col. 71-72

Civil Service**CSS Assistant Grade Pay Scale**

(Deb. 8, Vol. VII, 09-03-2005)

Col. 893—95

IAS/IPS Quitting Services

(Deb. 8, Vol. VII, 09-03-2005)

Col. 825-26

Major Overhaul of Senior Civil Service

(Deb. 22, Vol. IX, 20-04-2005)

Col. 346

Violation of Code of Conduct

(Deb. 8, Vol. VII, 09-03-2005)

Col. 1022-23

Writing of Confidential Report

(Deb. 8, Vol. VII, 09-03-2005)

Col. 907-08

Civil Service Examination**Pre-examination Coaching Facilities for SC Students**

(Deb. 8, Vol. VII, 09-03-2005)

Col. 413—15

Pre-Examination Coaching for IAS/IPS

(Deb. 25, Vol. IX, 26-04-2005)

Col. 127-28

Pre-examination Coaching for ST Students

(Deb. 12, Vol. VIII, 15-03-2005)

Col. 136—38

- Recommendations of Dr. Alagh Committee**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 185—87
- Civilians**
- Rehabilitation of Civilians**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 94-95
- Shortage of Civilian Staff**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 5—9
- Clean Development Mechanism Projects**
- Clean Development Mechanism Projects**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 276—86
- Close Circuit Cameras**
- Close Circuit Cameras**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 284
- Clubs**
- Expenditure incurred on Clubs**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 123
- CNG**
- Availability of CNG**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 304-05
- CNG Filling Stations**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 192
- GAIL - BPCL Joint Venture for Supply of CNG**
(Deb. 32, Vol. X, 05-05-2005)
Col. 52
- Opening of CNG and LPG Filling Stations**
(Deb. 37, Vol. X, 12-05-2005)
Col. 188—90
- Running of Trains on CNG and Diesel Mixture**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 293
- Shortage of CNG Conversion Kits**
(Deb. 37, Vol. X, 12-05-2005)
Col. 86-87
- Supply of CNG**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 89-90
- Use of CNG and LPG in Vehicles**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 197-98
- CNG Filling Stations**
- CNG Filling Stations in NCT Region**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 267-68
- Co-operative Finance**
- Committee for Strengthening Co-operative Financing**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 230-31
- Co-operative Movement**
- Co-operative Movement**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 93-94
- Co-operative Sector**
- Credit from Cooperative Sector**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 387—89
- Promotion and Development of Co-operative Sector**
(Deb. 34, Vol. X, 09-05-2005)
Col. 67—68
- Co-operative Societies**
- Financial Crises in Co-operative Societies in Tamil Nadu**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 399—401
- Need to streamline the functioning of Co-operative Societies in Tamil Nadu (MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 398-99
- Coaching Facilities**
- Pre-examination Coaching Facilities for SC Candidates**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 193—96

Coal**Allocation of Coal Blocks**

- (Deb. 8, Vol. VII, 09-03-2005)
Col. 723-24
(Deb. 26, Vol. IX, 27-04-2005)
Col. 290—92

Allocation of Coal to Core and Non-Core Sectors

- (Deb. 36, Vol. X, 11-05-2005)
Col. 386-87

Applications for Coal Linkages

- (Deb. 22, Vol. IX, 20-04-2005)
Col. 405

Barsingsar Lignite-cum-Power Project

- (Deb. 15, Vol. VIII, 18-03-2005)
Col. 307-08

Cess on Coal

- (Deb. 31, Vol. X, 04-05-2005)
Col. 297

Change in Coal Linkage Policy

- (Deb. 22, Vol. IX, 20-04-2005)
Col. 263

Closure of Singrauli Coal Project

- (Deb. 15, Vol. VIII, 18-03-2005)
Col. 251—53

Coal Linkage to Pvt. Companies

- (Deb. 15, Vol. VIII, 18-03-2005)
Col. 193—202

Coal Linkage to Sova Ispat

- (Deb. 36, Vol. X, 11-05-2005)
Col. 146

Coal Mining Depleting Water Level

- (Deb. 36, Vol. X, 11-05-2005)
Col. 437-38

Coal royalty

- (Deb. 22, Vol. IX, 20-04-2005)
Col. 162-63

Coal Supplies to NTPC and Other Projects

- (Deb. 22, Vol. IX, 20-04-2005)
Col. 281-82

Consumption of Coal & Oil

- (Deb. 8, Vol. VII, 09-03-2005)
Col. 510-11

Demand and Supply of Coal

- (Deb. 8, Vol. VII, 09-03-2005)
Col. 559-60
(Deb. 31, Vol. X, 04-05-2005)
Col. 420—22
(Deb. 36, Vol. X, 11-05-2005)
Col. 35

Demand of Coal

- (Deb. 15, Vol. VIII, 18-03-2005)
Col. 15—20

Development of Coal and Iron Mines by SAIL in Foreign Countries

- (Deb. 34, Vol. X, 09-05-2005)
Col. 109

Diversion of Coal Rakes

- (Deb. 9, Vol. VII, 10-03-2005)
Col. 239—41

Electronic Bidding System

- (Deb. 31, Vol. X, 04-05-2005)
Col. 278-79

Employment on Compassionate Ground

- (Deb. 31, Vol. X, 04-05-2005)
Col. 289-90

Expert Committee on Revitalisation

- (Deb. 15, Vol. VIII, 18-03-2005)
Col. 163

Exploration of Coal by Private Players

- (Deb. 15, Vol. VIII, 18-03-2005)
Col. 164-65

Extraction of Coal

- (Deb. 36, Vol. X, 11-05-2005)
Col. 394—438

Free Sale of Coal

- (Deb. 15, Vol. VIII, 18-03-2005)
Col. 161

Free Trading of Coal

- (Deb. 31, Vol. X, 04-05-2005)
Col. 190-91

Import of Coal

- (Deb. 36, Vol. X, 11-05-2005)
Col. 219—24

Investment in Coal Sector

- (Deb. 31, Vol. X, 04-05-2005)
Col. 195-96, 241—46

Leveling of Land
(Deb. 31, Vol. X, 04-05-2005)
Col.315-16

Lignite based Power Projects
(Deb. 15, Vol. VIII, 18-03-2005)
Col.308—10

Need to ensure monthly supply of coal to the non-core sector at notified cost (MUR 377)
(Deb. 19, Vol. VIII, 23-03-2005)
Col.424

Need to undertake timely revision of royalty payable on coal (MUR 377)
(Deb. 8, Vol. VII, 09-03-2005)
Col.1128

Outstanding Royalty of BCCL
(Deb. 15, Vol. VIII, 18-03-2005)
Col.66-67

Pending Applications for Coal Linkage
(Deb. 36, Vol. X, 11-05-2005)
Col.230-31

Private/Foreign Players in Coal Trading
(Deb. 31, Vol. X, 04-05-2005)
Col.249—51

Production of Coal by Outsourcing
(Deb. 36, Vol. X, 11-05-2005)
Col.212-13

Profit of Coal Companies
(Deb. 31, Vol. X, 04-05-2005)
Col.207-08

Provision of Rakes for Transport of Slack Coal
(Deb. 23, Vol. IX, 21-04-2005)
Col.271-72

Rehabilitation of Persons by Coal Mines
(Deb. 36, Vol. X, 11-05-2005)
Col.367-68

Scarcity of Coal in UP
(Deb. 22, Vol. IX, 20-04-2005)
Col.201-02

Scheme for Improvement in Coal Sector
(Deb. 31, Vol. X, 04-05-2005)
Col.168-69

Short Supply of Coal to Thermal Power Projects
(Deb. 10, Vol. VII, 11-03-2005)
Col.97—109,255—57

Status of Implementation of Recommendations of First Report of Parliamentary Standing Committee on Coal and Steel - (St.)
(Deb. 15, Vol. VIII, 18-03-2005)
Col.365-66

Supply of Coal to Aluminium Companies
(Deb. 36, Vol. X, 11-05-2005)
Col.153

Supply of Coal to Power Plants
(Deb. 36, Vol. X, 11-05-2005)
Col.31—35

Supply of Coal to Small Scale and Cottage Industry
(Deb. 15, Vol. VIII, 18-03-2005)
Col.85—87

Supply of Coal to Steel Sector
(Deb. 36, Vol. X, 11-05-2005)
Col.439-40

Supply of Coal to Tea Gardens
(Deb. 22, Vol. IX, 20-04-2005)
Col.154-55

Survey for New Coal Deposits
(Deb. 10, Vol. VII, 11-03-2005)
Col.423—30

Transportation of Coal
(Deb. 31, Vol. X, 04-05-2005)
Col.257-58

Use of Un-Minable Coal by ONGC
(Deb. 20, Vol. VIII, 24-03-2005)
Col.48-49

Coal Bed Methane

Exploration of Coal Bed Methane
(Deb. 36, Vol. X, 11-05-2005)
Col.70—74

Coal Companies

Development Works by Coal Companies
(Deb. 31, Vol. X, 04-05-2005)
Col.154-55

Medical Facilities by Coal Companies Hospitals
(Deb. 36, Vol. X, 11-05-2005)
Col.232

Modernisation of NLC
(Deb. 36, Vol. X, 11-05-2005)
Col.210

Shortage of Statutory Manpower in Coal India Limited
(Deb. 36, Vol. X, 11-05-2005)
Col.246

Coal Gasification

Coal Gasification
(Deb. 27, Vol. IX, 28-04-2005)
Col.145-46
(Deb. 31, Vol. X, 04-05-2005)
Col.115

Coal India Ltd.

Coal Supplies to NTPC and Other Projects
(Deb. 22, Vol. IX, 20-04-2005)
Col.281-82

Fires in Coalfields
(Deb. 31, Vol. X, 04-05-2005)
Col.145-46

Investigation by CBI against CIL
(Deb. 36, Vol. X, 11-05-2005)
Col.157-58

Investment in Coal Sector
(Deb. 31, Vol. X, 04-05-2005)
Col.241—46

Purchase of Gas Masks
(Deb. 36, Vol. X, 11-05-2005)
Col.160-61

Shortage of Statutory Manpower in Coal India Limited
(Deb. 36, Vol. X, 11-05-2005)
Col.246

Supply of Coal to Tea Gardens
(Deb. 22, Vol. IX, 20-04-2005)
Col.154-55

Vacant Posts in CIL
(Deb. 15, Vol. VIII, 18-03-2005)
Col.170—72

Coal Mafia**Coal Mafia**

(Deb. 31, Vol. X, 04-05-2005)
Col.199-200

Coal Mines**Accidents in Coal Mines**

(Deb. 10, Vol. VII, 11-03-2005)
Col.369—71

Contract Labourers in Coal Mines

(Deb. 36, Vol. X, 11-05-2005)
Col.177-78

Expansion of Coal Mines

(Deb. 15, Vol. VIII, 18-03-2005)
Col.230—32

FDI Cap for Coal Mining

(Deb. 36, Vol. X, 11-05-2005)
Col.519-20

Fires in Coalfields

(Deb. 31, Vol. X, 04-05-2005)
Col.145-46

Life Insurance Cover to Labourers

(Deb. 22, Vol. IX, 20-04-2005)
Col.342-43

Methane in Abandoned Coal Mines

(Deb. 14, Vol. VIII, 17-03-2005)
Col.81

Reforms in Coal Mines Pension Scheme and EPF Scheme

(Deb. 36, Vol. X, 11-05-2005)
Col.238-39

Theft in Coal Mines

(Deb. 36, Vol. X, 11-05-2005)
Col.67—70

Coal Wage Board**Coal Wage Board**

(Deb. 15, Vol. VIII, 18-03-2005)
Col.133

Coal Workers**Coal Wage Agreement**

(Deb. 36, Vol. X, 11-05-2005)
Col.458-59

Situation arising out of non-finalisation of National Coal Workers Wage Agreement-VII and steps taken by the Government in regard thereto (CA)
(Deb. 34, Vol. X, 09-05-2005)
Col.551—61

Coast Guard

Construction of Coast Guard Air-Squadron Complex
(Deb. 27, Vol. IX, 28-04-2005)
Col.60

Duties of Coast Guard Board

(Deb. 14, Vol. VIII, 17-03-2005)
Col.121

Modernisation of Indian Coast Guards
(Deb. 37, Vol. X, 12-05-2005)
Col.99-100

Coastal Areas

Anti-erosion Works in Maritime States
(Deb. 29, Vol. I X, 02-05-2005)
Col.341-42

Change in Topography

(Deb. 5, Vol. VII, 02-03-2005)
Col.238-39

Coastal and Border Area Management Project

(Deb. 4, Vol. VII, 01-03-2005)
Col.233-34

Coastal Health Programme

(Deb. 19, Vol. VIII, 23-03-2005)
Col.83

Coastal Tourism

(Deb. 29, Vol. I X, 02-05-2005)
Col.277-78

Committee on Coastal Regulation

(Deb. 8, Vol. VII, 09-03-2005)
Col.1094-95

Construction of Wall along Sea Coast in Tamil Nadu

(Deb. 11, Vol. VIII, 14-03-2005)
Col.443-44

Development of Coastal Regions in Gujarat

(Deb. 5, Vol. VII, 02-03-2005)
Col.212

Development of Coastal Towns

(Deb. 22, Vol. IX, 20-04-2005)
Col.284

Ferry Services between Coastal Cities

(Deb. 8, Vol. VII, 09-03-2005)
Col.928-29

Gas Exploration on Orissa Coast

(Deb. 27, Vol. IX, 28-04-2005)
Col.201—03

Maritime Security

(Deb. 12, Vol. VIII, 15-03-2005)
Col.53—55

Need to clear the proposal of the Government of Gujarat for constructing jetties in the coastal areas (MUR 377)
(Deb. 13, Vol. VIII, 16-03-2005)
Col.371-72

Need to sanction adequate funds to conduct research in predicting Tsunami and to take preventive measures with a view to protect the lives of the people living in coastal areas (MUR 377)
(Deb. 31, Vol. X, 04-05-2005)
Col.501-02

New Rules for Coastal Areas

(Deb. 13, Vol. VIII, 16-03-2005)
Col.219

Plantation of Trees and Bushes along Sea Coasts

(Deb. 29, Vol. I X, 02-05-2005)
Col.256-57

Public Address System at Coastal Villages

(Deb. 5, Vol. VII, 02-03-2005)
Col.154-55

Regulation of Sand Mining in Coastal Areas

(Deb. 19, Vol. VIII, 23-03-2005)
Col.78

Safety Measures in Coastal Areas

(Deb. 12, Vol. VIII, 15-03-2005)
Col.417-18

Salinity in Agricultural Land

(Deb. 29, Vol. I X, 02-05-2005)
Col.166-67

- Coastal Highways**
Construction of Coastal Highway
 (Deb. 14, Vol. VIII, 17-03-2005)
 Col. 75
 (Deb. 26, Vol. IX, 27-04-2005)
 Col. 258—60
- Coastal Insurance Scheme**
Coastal Insurance Scheme
 (Deb. 11, Vol. VIII, 14-03-2005)
 Col. 200
- Coastal Regulation Zone**
Coastal Regulation Zone Notification, 1991
 (Deb. 11, Vol. VIII, 14-03-2005)
 Col. 187—90
- Implementation of CRZ Guidelines**
 (Deb. 11, Vol. VIII, 14-03-2005)
 Col. 251
- Coastline**
Vulnerability Line along Coastline
 (Deb. 29, Vol. I X, 02-05-2005)
 Col. 282
- COCO Outlets**
COCO Outlets
 (Deb. 27, Vol. IX, 28-04-2005)
 Col. 246
- Coconut**
Coconut Plantation Affected by Diseases
 (Deb. 24, Vol. IX, 25-04-2005)
 Col. 166—68
- Coconut Water as alternative to Soft Drinks**
 (Deb. 24, Vol. IX, 25-04-2005)
 Col. 214—16
- Damage of Paddy and Coconut Plantation due to Tsunami**
 (Deb. 11, Vol. VIII, 14-03-2005)
 Col. 160-61
- Mite Affected Coconut Trees**
 (Deb. 24, Vol. IX, 25-04-2005)
 Col. 358—60
- Production of Coconut**
 (Deb. 24, Vol. IX, 25-04-2005)
 Col. 355—57
- Project for Integrated Development of Coconut**
 (Deb. 34, Vol. X, 09-05-2005)
 Col. 510—12
- Coffee**
Coffee Production/Consumption
 (Deb. 12, Vol. VIII, 15-03-2005)
 Col. 64—66
- North East Coffee**
 (Deb. 4, Vol. VII, 01-03-2005)
 Col. 67
- Price Stabilisation Fund Scheme**
 (Deb. 25, Vol. IX, 26-04-2005)
 Col. 91
- Coins**
Foreign Contracts to SSP to Mint Coins
 (Deb. 11, Vol. VIII, 14-03-2005)
 Col. 216
- Introduction of Coins/Currency Notes**
 (Deb. 38, Vol. X, 13-05-2005)
 Col. 128
- Minting of Coins**
 (Deb. 28, Vol. IX, 29-04-2005)
 Col. 27—29
- Ten Rupees Coins**
 (Deb. 28, Vol. IX, 29-04-2005)
 Col. 127-28
- Coir**
Channapatana Coir Cluster
 (Deb. 30, Vol. IX, 03-05-2005)
 Col. 378
- Coir Industry**
 (Deb. 26, Vol. IX, 27-04-2005)
 Col. 309
- Crisis in Coir Industry**
 (Deb. 19, Vol. VIII, 23-03-2005)
 Col. 102-03
- Development of Coir Industry**
 (Deb. 8, Vol. VII, 09-03-2005)
 Col. 880-81

Promoting Coir Industries
(Deb. 31, Vol. X, 04-05-2005)
Col.215-16

Revival Package for Traditional Industries
(Deb. 13, Vol. VIII, 16-03-2005)
Col.135

Coir Board

**Election to Committee—Coir Board—
Election**
(Deb. 26, Vol. IX, 27-04-2005)
Col.568-69

Cold Storage

Construction of Cold Storage
(Deb. 24, Vol. IX, 25-04-2005)
Col.93-94

**Construction of Godowns and Cold
Storages**
(Deb. 29, Vol. IX, 02-05-2005)
Col.186—92

Setting up of Cold Storage
(Deb. 21, Vol. IX, 19-04-2005)
Col.445

Colleges

Affiliation by Delhi University
(Deb. 35, Vol. X, 10-05-2005)
Col.184-85

Autonomous Colleges
(Deb. 4, Vol. VII, 01-03-2005)
Col.490

Girls College in Manimajra
(Deb. 18, Vol. VIII, 22-03-2005)
Col.382

Rural Colleges
(Deb. 18, Vol. VIII, 22-03-2005)
Col.257—59

Sports School/Colleges
(Deb. 18, Vol. VIII, 22-03-2005)
Col.403—08

Colliery

**Losses Due to Non Revision of Siding
Charges**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.241

Reinstatement of Colliery Employees
(Deb. 8, Vol. VII, 09-03-2005)
Col.552-53

Commemorative Stamps

**Need to release a commemorative
stamp in the memory of
Shri N.M.R.Subbaraman, freedom
fighter hailing from Madurai on the
occasion of his Birth Centenary on
14.8.2005 (MUR377)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.419-20

**Pending Proposal for Release of
Commemorative Stamp**
(Deb. 22, Vol. IX, 20-04-2005)
Col.194-95

Release of Commemorative Stamps
(Deb. 5, Vol. VII, 02-03-2005)
Col.66—68

Commercial Borrowings

External Commercial Borrowings
(Deb. 33, Vol. X, 06-05-2005)
Col.186-87

Commercial Complexes

Construction of Commercial Complexes
(Deb. 23, Vol. IX, 21-04-2005)
Col.230

**Commercialization of Residential
Property**

Opening of Shops in Houses
(Deb. 30, Vol. IX, 03-05-2005)
Col.131-32

Commercial Property

Allotment of Commercial Land by DDA
(Deb. 18, Vol. VIII, 22-03-2005)
Col.216-17

**Conversion of Commercial Properties into
Freehold**
(Deb. 30, Vol. IX, 03-05-2005)
Col.163—65

Commission of Enquiry Act

Amendments in the Commission of Enquiry Act

(Deb. 8, Vol. VII, 09-03-2005)
Col. 737-38

Committee(s)

Committee on Absence of Members from the Sitting of the House — Third Report - Presented

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 545

Committee on Absence of Members from the Sittings of the House — Minutes—Laid

(Deb. 5, Vol. VII, 02-03-2005)
Col. 487
(Deb. 26, Vol. IX, 27-04-2005)
Col. 567

Committee on Estimates — Seventh Report —Presented

(Deb. 25, Vol. IX, 26-04-2005)
Col. 381

Committee on Government Assurances—Second Report—Presented

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 343

Committee on Members of Parliament Local Area Development Scheme—Twelfth Report —Presented

(Deb. 31, Vol. X, 04-05-2005)
Col. 453

Committee on Papers Laid on the Table—Fourth Report and Minutes—Presented

(Deb. 30, Vol. IX, 03-05-2005)
Col. 389

Committee on Papers Laid on the Table—Third Report —Presented

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 365

Committee on Petitions—Fifth and Sixth Reports —Presented

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 545

Committee on Private Members' Bill and Resolution—Tenth Report—Presented
(Deb. 36, Vol. X, 11-05-2005)
Col. 551

Committee on Private Members' Bills and Resolutions — Eighth Report—Presented

(Deb. 26, Vol. IX, 27-04-2005)
Col. 566

Committee on Private Members' Bills and Resolutions —Minutes—Laid

(Deb. 38, Vol. X, 13-05-2005)
Col. 282

Committee on Private Members' Bills and Resolutions—Ninth Report—Presented

(Deb. 31, Vol. X, 04-05-2005)
Col. 452

Committee on Private Members' Bills and Resolutions — Seventh Report —Presented

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 391

Committee on Private Members' Bills and Resolutions—Sixth Report—Presented

(Deb. 8, Vol. VII, 09-03-2005)
Col. 1110

Committee on Public Accounts (St.)

(Deb. 8, Vol. VII, 09-03-2005)
Col. 1110-11

Committee on Public Accounts —Election to Committees

(Deb. 8, Vol. VII, 09-03-2005)
Col. 1120-21

Committee on Public Accounts —Ninth Report - Presented

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 391-92

Committee on Public Accounts —Twelfth Report —Presented

(Deb. 25, Vol. IX, 26-04-2005)
Col. 406

Committee on Public Undertakings—Fifth Report —Presented

(Deb. 37, Vol. X, 12-05-2005)
Col. 271

Committee on Public Undertakings—
Fourth Report—Presented
(Deb. 22, Vol. IX, 20-04-2005)
Col. 565

Committee on Public Undertakings —
Third Report—Presented
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 268

Committee on Subordinate Legislation —
Fourth and Fifth Reports —Presented
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 364

Committee on Subordinate Legislation—
Third Report —Presented
(Deb. 9, Vol. VII, 10-03-2005)
Col. 308

Committee on Subordinate Legislation—
Sixth Report —Presented
(Deb. 37, Vol. X, 12-05-2005)
Col. 272

Committee on the Welfare of Scheduled
Castes and Scheduled Tribes—Fourth
Report and Minutes—Presented
(Deb. 26, Vol. IX, 27-04-2005)
Col. 566

Committee on the Welfare of Scheduled
Castes and Scheduled Tribes—
Statement—Laid
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 392
(Deb. 25, Vol. IX, 26-04-2005)
Col. 381-82

Committee on Welfare of Scheduled
Castes and Scheduled Tribes —
Election to Committees
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1121-22

Eighth Report of the Committee on Private
Member's Bills and Resolutions—
Motion Adopted
(Deb. 28, Vol. IX, 29-04-2005)
Col. 594

Election to Committee —Coir Board—
Election
(Deb. 26, Vol. IX, 27-04-2005)
Col. 568-69

Election to Committee—Marine Products
Export Development Authority—
Elections
(Deb. 30, Vol. IX, 03-03-2005)
Col. 389

Elections to Committees—Committee on
Estimates—Elections
(Deb. 5, Vol. VII, 02-03-2005)
Col. 490

Elections to Committees—Committee on
Public Undertakings—Motion
Adopted
(Deb. 5, Vol. VII, 02-03-2005)
Col. 491

Estimate Committee-Sixth Report—
Presented
(Deb. 24, Vol. IX, 25-04-2005)
Col. 394

Estimates Committee—Eighth Report—
Presented
(Deb. 28, Vol. IX, 29-04-2005)
Col. 552

Minutes - Laid
(Deb. 26, Vol. IX, 27-04-2005)
Col. 567

Ninth Report of the Committee on Private
Members' Bills and Resolutions—
Agreement
(Deb. 33, Vol. X, 06-05-2005)
Col. 519

One Hundred Sixty First to One Hundred
Seventy First Reports—Presented
(Deb. 32, Vol. X, 05-05-2005)
Col. 183-84

Public Accounts Committee—Seventh
and Eighth Reports—Presented
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 342-43

Public Accounts Committee—Tenth, Eleventh and Thirteenth Reports—Presented
(Deb. 27, Vol. IX, 28-04-2005)
Col. 266-67

Railway Convention Committee—Second Report—Presented
(Deb. 27, Vol. IX, 28-04-2005)
Col. 267

Sixth Report of Committee on Private Member's Bill and Resolutions—Motion Adopted
(Deb. 10, Vol. VII, 11-03-2005)
Col. 491

Standing Committee on food, Consumer Affairs and Public Distribution—Forth to Seventh Reports—Presented
(Deb. 26, Vol. IX, 27-04-2005)
Col. 567

Standing Committee External Affairs—Fourth and Fifth Reports—Presented
(Deb. 23, Vol. IX, 21-04-2005)
Col. 292

Standing Committee on Agriculture—Fifth to Eighth Reports—Laid
(Deb. 5, Vol. VII, 02-03-2005)
Col. 487-88

Standing Committee on Agriculture—Ninth to Twelfth Reports - Presented
(Deb. 22, Vol. IX, 20-04-2005)
Col. 566

Standing Committee on Chemicals and Fertilizers—Fifth and Sixth Reports—Presented
(Deb. 23, Vol. IX, 21-04-2005)
Col. 292

Standing Committee on Chemicals and Fertilizers—Fourth Report—Presented
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 451

Standing Committee on Coal and Steel—Eighth to Tenth Reports—Presented
(Deb. 25, Vol. IX, 26-04-2005)
Col. 382-83

Standing Committee on Coal and Steel—Sixth and Seventh Reports—Presented
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 392-93

Standing Committee on Commerce—Seventieth and Seventy-first Reports—Laid
(Deb. 22, Vol. IX, 20-04-2005)
Col. 569

Standing Committee on Commerce—Sixty—Seventh to Sixty—Ninth Report—Laid
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 451

Standing Committee on Defence—Fifth Report - Presented
(Deb. 35, Vol. X, 10-05-2005)
Col. 299-300

Standing Committee on Defence—Second Report—Presented
(Deb. 24, Vol. IX, 25-04-2005)
Col. 394

Standing Committee on Defence—Third and Fourth Reports—Presented
(Deb. 25, Vol. IX, 26-04-2005)
Col. 383

Standing Committee on Energy—Fifth and Sixth Reports—Presented
(Deb. 23, Vol. IX, 21-04-2005)
Col. 292

Standing Committee on Energy—Third and Fourth Reports—Laid
(Deb. 5, Vol. VII, 02-03-2005)
Col. 488

Standing Committee on External Affairs—Sixth and Seventh Report—Presented
(Deb. 25, Vol. IX, 26-04-2005)
Col. 383-84

Standing Committee on External Affairs—Statement—Laid
(Deb. 30, Vol. IX, 03-05-2005)
Col. 404-05

**Standing Committee on Finance—
Eleventh to Fifteenth Report—Laid
(Deb. 1, Vol. VII, 25-02-2005)
Col.25**

**Standing Committee on Finance—
Sixteenth to Twentieth Reports—
Presented
(Deb. 22, Vol. IX, 20-04-2005)
Col.566-67**

**Standing Committee on Health and Family
Welfare—Fourth, Fifth and Sixth
Reports—Laid
(Deb. 10, Vol. VII, 11-03-2005)
Col.433-34**

**Standing Committee on Health and Family
Welfare—Seventh to Ninth Reports—
Laid
(Deb. 26, Vol. IX, 27-04-2005)
Col.568**

**Standing Committee on Home Affairs—
Evidence—Laid
(Deb. 5, Vol. VII, 02-03-2005)
Col.489**

**Standing Committee on Home Affairs—
One Hundred Eleventh Report—Laid
(Deb. 5, Vol. VII, 02-03-2005)
Col.489**

**Standing Committee on Home Affairs—
One Hundred Twelfth and One
Hundred Thirteenth Reports—Laid
(Deb. 22, Vol. IX, 20-04-2005)
Col.569-70**

**Standing Committee on Human Resource
Development—One Hundred and
Fifty-Fourth to One Hundred and Fifty-
sixth Reports—Laid
(Deb. 5, Vol. VII, 02-03-2005)
Col.489**

**Standing Committee on Human Resource
Development—One Hundred Fifty
Eighth to One Hundred Sixtieth
Reports—Laid
(Deb. 23, Vol. IX, 21-04-2005)
Col.294**

**Standing Committee on Human Resource
Development—One Hundred Fifty-
Seventh Report—Laid
(Deb. 19, Vol. VIII, 23-03-2005)
Col.393**

**Standing Committee on Human Resource
Development—One Hundred Sixty-
First Report - Laid
(Deb. 26, Vol. IX, 27-04-2005)
Col.568**

**Standing Committee on Human Resource
Development—One Hundred Sixty-
Second Report—Laid
(Deb. 27, Vol. IX, 28-04-2005)
Col.267**

**Standing Committee on Human Resource
Development—One Hundred Sixty-
Third Report—Laid
(Deb. 33, Vol. X, 06-05-2005)
Col.464-65**

**Standing Committee on Industry—One
Hundred Seventy Second to One
Hundred Seventy Fifth Reports—
Presented
(Deb. 37, Vol. X, 12-05-2005)
Col.272**

**Standing Committee on Industry—One
Hundred Sixtieth Report—Laid
(Deb. 25, Vol. IX, 26-04-2005)
Col.384**

**Standing Committee on Information
Technology—Eleventh, Twelfth,
Thirteenth & Fourteenth Reports—
Presented
(Deb. 8, Vol. VII, 09-03-2005)
Col.1111-12**

**Standing Committee on Information
Technology—Fifteenth to Eighteenth
Reports—Presented
(Deb. 23, Vol. IX, 21-04-2005)
Col.293**

**Standing Committee on Information
Technology—Nineteenth and
Twentieth Reports—Presented
(Deb. 38, Vol. X, 13-05-2005)
Col.282**

- Standing Committee on Labour—Third and Fourth Reports—Presented**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 568-69
- Standing Committee on Labour—Fifth and Sixth Reports—Presented**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 394-95
- Standing Committee on Personnel, Public Grievances, Law and Justice—Evidence—Laid**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 546
- Standing Committee on Personnel, Public Grievances, Law and Justice—Evidence—Laid**
(Deb. 38, Vol. X, 13-05-2005)
Col. 283
- Standing Committee on Personnel, Public Grievances, Law and Justice—Fifth and Sixth Reports—Laid**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 570
- Standing Committee on Personnel, Public Grievances, Law and Justice—Fourth Report - Presented**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 268
- Standing Committee on Personnel, Public Grievances, Law and Justice—Seventh Report—Laid**
(Deb. 38, Vol. X, 13-05-2005)
Col. 282-83
- Standing Committee on Personnel, Public Grievances, Law and Justice—Third Report—Laid**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 546
- Standing Committee on Petroleum and Natural Gas—Fifth Report—Presented**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 567
- Standing Committee on Petroleum and Natural Gas—Fourth Report—Laid**
(Deb. 1, Vol. VII, 25-02-2005)
Col. 26
- Standing Committee on Railways—Eighth Report—Presented**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 567-68
- Standing Committee on Railways—Ninth and Tenth Reports—Presented**
(Deb. 36, Vol. X, 11-05-2005)
Col. 551-52
- Standing Committee on Railways—Sixth and Seventh Reports—Laid**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 488-89
- Standing Committee on Rural Development—Fifth to Eighth Reports—Presented**
(Deb. 16, Vol. VIII, 19-03-2005)
Col. 1-2
- Standing Committee on Rural Development—Ninth to Twelfth Reports—Presented**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 568
- Standing Committee on Science and Technology, Environment and Forests—One Hundred Thirty Ninth to One Hundred Forty Sixth Reports—Presented**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 395-96
- Standing Committee on Science and Technology, Environment and Forests—One Hundred Thirty-second to One Hundred Thirty-eight Report—Laid**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 271-72
- Standing Committee on Social Justice and Empowerment—Fourth to Sixth Report -Presented**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 569-70

- Standing Committee on Social Justice and Empowerment—Seventh and Eighth Reports—Presented**
(Deb. 23, Vol. IX, 21-04-2005)
Col.293
- Standing Committee on Transport, Tourism and Culture—Eighty-fourth to Eighty-eighth Reports - Laid**
(Deb. 28, Vol. IX, 29-04-2005)
Col.552
- Standing Committee on Urban Development—Fifth Reports—Presented**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.570
- Standing Committee on Urban Development—Fourth Report—Presented**
(Deb. 10, Vol. VII, 11-03-2005)
Col.433
- Standing Committee on Urban Development—Seventh Report - Presented**
(Deb. 24, Vol. IX, 25-04-2005)
Col.402
- Standing Committee on Urban Development—Sixth Reports—Presented**
(Deb. 23, Vol. IX, 21-04-2005)
Col.293
- Standing Committee on Water Resources—Third Report—Presented**
(Deb. 22, Vol. IX, 20-04-2005)
Col.568-69
- Status of implementation of recommendations in the 65th Report of Standing Committee on Commerce (St.)**
(Deb. 29, Vol. I X, 02-05-2005)
Col.387-88
- Status of Implementation of recommendations in the First Report of Standing Committee on Energy (St.)**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.570-71
- Status of implementation of recommendations in the First Report of Standing Committee on Food, Consumer Affairs and Public Distribution (St.)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.546-47
- Status of implementation of recommendations in the Second Report of Standing Committee on Urban Development (St.)**
(Deb. 25, Vol. IX, 26-04-2005)
Col.384—86
- Status of Implementation of Recommendations of First Report of Parliamentary Standing Committee on Coal and Steel - (St.)**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.365-66
- Status of implementation of recommendations on the Sixty-Sixth Report of Standing Committee on Commerce and Industry (St.)**
(Deb. 25, Vol. IX, 26-04-2005)
Col.386—88
- Status of implementation of the recommendation in 110th Report of Standing Committee on Home Affairs (St.)**
(Deb. 38, Vol. X, 13-05-2005)
Col.283—85
- Status of implementation of the recommendations in the 129th Report of Standing Committee on Science and Technology, Environment and Forests (St.)**
(Deb. 38, Vol. X, 13-05-2005)
Col.287
- Status of implementation of the recommendations in the First Report of Standing Committee on Personnel, Public Grievances, Law and Justice (St.)**
(Deb. 38, Vol. X; 13-05-2005)
Col.286

- Status of implementation of the recommendations in the Report of Standing Committee on Health and Family Welfare (St.)**
(Deb. 38, Vol. X, 13-05-2005)
Col. 285-86
- Commodity Exchanges**
- Linking of Grain Markets with Commodity Exchanges**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 413-14
- Commodity Futures Market**
- Setting up of Commodity Futures Markets**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 201
- Common Entrance Tests**
- Common Entrance Tests for Admission**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 146-47
- Commonwealth Countries**
- Cooperation with Commonwealth Countries**
(Deb. 31, Vol. X, 04-05-2005)
Col. 231
- Commonwealth Games**
- Coaches for Commonwealth Games**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 345-46
- Commonwealth Games, 2010**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 22-24
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 309-10
(Deb. 25, Vol. IX, 26-04-2005)
Col. 304-06
- Construction of Tunnel**
(Deb. 35, Vol. X, 10-05-2005)
Col. 275
- Development of Tourists Spots and Cities**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 211
- Extension of Metro Rail Project**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 321
- Financial Assistance for Commonwealth Games, 2010**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 141-42
- Games Village for Commonwealth Games, 2010**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 272-73
- Hotels and Hostels for Commonwealth Games**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 247
- Judo Players in Asian Commonwealth Games**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 157
- Visit of CPWD Officials to Melbourne**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 309-10
- Commonwealth Medical Association**
- Framework Convention on Tobacco Control**
(Deb. 31, Vol. X, 04-05-2005)
Col. 383-84
- Commonwealth of Independent States**
- Exports**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 767-69
- Communal Harmony**
- President's Address**
(Deb. 1, Vol. VII, 25-02-2005)
Col. 14
- Communication**
- Censor on Exchange of Information**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 208

- Charges of Fixed and Mobile Phones**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 128-29
- Conversion into Universal Access Service Licences**
(Deb. 31, Vol. X, 04-05-2005)
Col. 208—10
- Creation of Common Information and Communication Technology**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 153-54
- Discontinuation of Virtual Private Network**
(Deb. 31, Vol. X, 04-05-2005)
Col. 164-65
- Foreign Collaboration for Setting up R and D centre for Broadband Wireless Product**
(Deb. 31, Vol. X, 04-05-2005)
Col. 126-27
- MoU between Karnataka and Australian State of Victoria**
(Deb. 36, Vol. X, 11-05-2005)
Col. 461-62
- Optical Fibre Lines in UP**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 65—72
- Post-Offices as Multi-Purpose Service Centres**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 214-15
- Universal Service Obligation Fund**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 166-67
- World Bank Assistance for National E-governance Plan**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 59-60
- Community Based Rehabilitation Resources**
- CBRR Report on Handicaps**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 202-03
- Community Centres**
- Community Centres and Marriage Halls**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 224—29
- Construction of Community Centre**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 137
- Community Health Centres**
- PHCs and CHCs functioning in the Country**
(Deb. 31, Vol. X, 04-05-2005)
Col. 157—62
- Community Information Centres**
- Community Information Centres**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 230-31
- Community Information Centres in Assam**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 73-74
- Companies**
- Amendment of Take over Regulations by SEBI**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 246
- Annual Return of Companies**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 81—83
- Approval of Transfer of Shares through FIPB/RBI**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 405—07
- Assets Reconstruction Companies**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 487—89
(Deb. 38, Vol. X, 13-05-2005)
Col. 119-20
- Auditing of Accounts of Vanished Companies**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 222—24

Bogus Housing Finance Companies
(Deb. 8, Vol. VII, 09-03-2005)
Col. 664-65

Coal Linkage to Pvt. Companies
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 193—202

Disappeared Companies
(Deb. 28, Vol. IX, 29-04-2005)
Col. 536—38

Dividends Paid by Power Companies
(Deb. 8, Vol. VII, 09-03-2005)
Col. 663-64

EPF Facilities to Workers of Small Companies
(Deb. 29, Vol. I X, 02-05-2005)
Col. 357

Excise Duty against Companies
(Deb. 38, Vol. X, 13-05-2005)
Col. 135

Export of Auto Companies
(Deb. 35, Vol. X, 10-05-2005)
Col. 220-21

Foreign Financial Institutions' Stake in Indian Companies
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 335-36

Handset Manufacturing Companies
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 158

Inspection of Listed Companies
(Deb. 10, Vol. VII, 11-03-2005)
Col. 274-80, 335-36
(Deb. 33, Vol. X, 06-05-2005)
Col. 163-64

Investigation of Fraudulent Companies
(Deb. 8, Vol. VII, 09-03-2005)
Col. 591

Involvement of Companies in Tourism Sector
(Deb. 34, Vol. X, 09-05-2005)
Col. 326-27

Irani Committee Report
(Deb. 33, Vol. X, 06-05-2005)
Col. 337-38

Licence to Power Companies
(Deb. 10, Vol. VII, 11-03-2005)
Col. 208-09

Liquidation of Companies
(Deb. 38, Vol. X, 13-05-2005)
Col. 179

Norms for Registration of Companies
(Deb. 38, Vol. X, 13-05-2005)
Col. 173-74

Reduction in the Penalty for Delayed Payments
(Deb. 26, Vol. IX, 27-04-2005)
Col. 363-64

Registration of Companies for Recycling and Re-refining
(Deb. 29, Vol. I X, 02-05-2005)
Col. 373-74

Rules for Defunct Companies
(Deb. 8, Vol. VII, 09-03-2005)
Col. 651-52

Unclaimed Dividend
(Deb. 10, Vol. VII, 11-03-2005)
Col. 194-95

Vanished Companies
(Deb. 33, Vol. X, 06-05-2005)
Col. 257—59

Violation of Company Laws
(Deb. 10, Vol. VII, 11-03-2005)
Col. 243—50

Company Registrar Offices

Irregularities in Company Registrar Offices in Rajasthan
(Deb. 33, Vol. X, 06-05-2005)
Col. 140-41

Company Secretaries

Directorate for Company Secretaries
(Deb. 33, Vol. X, 06-05-2005)
Col. 311-12

Compensation

Compensation Paid by WCL
(Deb. 10, Vol. VII, 11-03-2005)
Col. 189—91

Compensation to Farmers
(Deb. 25, Vol. IX, 26-04-2005)
Col. 77

**Compensation to Indians Dying in
Harness Abroad**
(Deb. 31, Vol. X, 04-05-2005)
Col. 279—88

Compensation to Land Oustees
(Deb. 23, Vol. IX, 21-04-2005)
Col. 177

Compensation to Land Owners
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 161-62

Compensation to Passengers
(Deb. 9, Vol. VII, 10-03-2005)
Col. 90-91

Compensation to the Family of BSF
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 412

**Need to provide compensation to the
farmers whose crops were affected due
to heavy rain in Alapuzha and
Pathanamthitta districts in Kerala
(MUR 377)**
(Deb. 32, Vol. X, 05-05-2005)
Col. 219

**Need to provide compensation to the
opium cultivators of Hadoti region of
Rajasthan for damage caused to their
crops due to hailstorm (MUR 377)**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 478-79

Composite Brake Blocks

Procurement of Composite Brake Blocks
(Deb. 9, Vol. VII, 10-03-2005)
Col. 260

Comptroller and Auditor General

**Affidavit filed in Supreme Court on CAG
Report relating to procurement made
for Operation Vijay (Kargil) - (St.)**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 588—92

**Affidavits filed in Supreme Court on
action taken by the Govt. on the CAG
Report relating to procurement made
for Operation Vijay (Kargil) and laying
of Reports of Justice Phukan
Commission and the Central Vigilance
Commission (Sub.)**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 572—88

Computer

**Allocation of Funds for Training of Short
Term Computer Education**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 358-59

Amount Spent on Computers by CPWD
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 222-23

Computer Purchasing Power
(Deb. 35, Vol. X, 10-05-2005)
Col. 113

**Damages Caused by Laptop on Sperms
and Fertility**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 372

**Extended Warranty on Purchase of
Computers**
(Deb. 36, Vol. X, 11-05-2005)
Col. 368-69

Funds Allocated for Computer Training
(Deb. 30, Vol. IX, 03-05-2005)
Col. 140-41

Increase in Sale of Personal Computers
(Deb. 26, Vol. IX, 27-04-2005)
Col. 383

- National Electronics/IT Hardware Manufacturing Policy**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 275—80
- Computer Education**
- 'B' Level Curriculum of DOEACC Society**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 77-78
- Common Entrance Tests for Admission**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 146-47
- Computer Literacy Programme**
(Deb. 35, Vol. X, 10-05-2005)
Col. 270—72
- Computer Literacy Programme in Schools**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 473-74
- Vidya Vahini Programme**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 223—32
- Computerisation**
- Computerisation of Banks**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 291—94
- Computerisation of District Courts**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 293
- Computerisation of IT Offices**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 449-50
- Computerisation of Land Records**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 729-30
- Computerisation of Post Offices**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 867—69
- Computerisation of Railway Parcel Management System**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 190
- Computerisation of Railway Stations**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 249—58
- Computerisation of RRBs**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 248-49
- Computerised Reservation Centres**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 464—80
- Connecting of Courts with Internet**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 675-76
- Need to open a Computerised Railway Reservation Counter at Maharajganj, U.P. (MUR 377)**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 479
- Confederation of All India Traders**
- CAIT's Objection**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 453-54
- Confederation of Indian Industries**
- Suggestion of CII**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 201
- Conferences**
- Conference of Education Ministers**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 297-98
- Conference of South Asian Countries**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 80-81
- International Conference**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 93-94
- International Conference on Rapeseed Mustard**
(Deb. 34, Vol. X, 09-05-2005)
Col. 388
- Prime Minister's Meeting with District Collectors**
(Deb. 36, Vol. X, 11-05-2005)
Col. 363

- Recommendation of SC/ST Parliamentarian Conference**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 379
- Congo**
- Joining of UN Peacekeeping Mission in Congo**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 419-20
- Conserve Water**
- Need to take steps to conserve water of river Mandovi, for meeting drinking water requirements of Hubli-Dharwad cities of Karnataka (MUR 377)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 578
- Consolidated Fund of India**
- Amount Lying in GFI**
(Deb. 38, Vol. X, 13-05-2005)
Col. 75-76
- Constitution of India**
- Agriculture in Concurrent List**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 449-50
- Amendment to Article 371**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 347
- Amendment to Articles of Constitution**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 72
- Declaration of Water as National Subject**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 512
- Financial Assistance to Languages in 8th Schedule**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 712—14
- Implementation of 91st Constitution Amendment Act**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 493
- Inclusion of Bhote Language in 8th Schedule**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 538.
- Inclusion of Kodava Language in 8th Schedule**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 585-86
- Inclusion of Kosali Language in 8th Schedule**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 361-62
- Inclusion of Sports in Concurrent List**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 240—42
- Inclusion of Tulu Language in 8th Schedule**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 236
- Need to amend the Constitution to enable uniform distribution of the benefits of reservations to all sub-castes of Scheduled Castes, Particularly in Andhra Pradesh (MUR 377)**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 325
- Need to include Sambalpuri/Koshali language in the Eighth Schedule to the Constitution (MUR 377)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 425
- Supreme Court Judgement on Article 356**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 215—18
- Tourism in Concurrent List**
(Deb. 34, Vol. X, 09-05-2005)
Col. 427-28
- Construction Works**
- Bidding for Construction Works in NH Programme, PH-III**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 561-62

Condition of Workers in Construction Work
(Deb. 21, Vol. IX, 19-04-2005)
Col.448—50

Consumer Awareness

Assistance for Consumer Awareness
(Deb. 29, Vol. IX, 02-05-2005)
Col.369—74

Assistance for Consumer Programmes
(Deb. 34, Vol. X, 09-05-2005)
Col.397

Consumer Awareness Programme
(Deb. 17, Vol. VIII, 21-03-2005)
Col.33

Consumer Awareness Programme in Rural Areas
(Deb. 24, Vol. IX, 25-04-2005)
Col.361

Consumer Courts

Compensation by Railways
(Deb. 20, Vol. VIII, 24-03-2005)
Col.120

Consumer Courts in Rural Areas
(Deb. 17, Vol. VIII, 21-03-2005)
Col.431—33

Fees in Consumer Courts
(Deb. 11, Vol. VIII, 14-03-2005)
Col.270—72

Pending Consumer Cases
(Deb. 21, Vol. IX, 19-04-2005)
Col.19—22
(Deb. 34, Vol. X, 09-05-2005)
Col.455—58

Review of Consumer Courts
(Deb. 34, Vol. X, 09-05-2005)
Col.252-53

Consumer Movement

Failure of Consumer Movements
(Deb. 34, Vol. X, 09-05-2005)
Col.468

Consumer Protection

Consumer Protection Act, 1986
(Deb. 24, Vol. IX, 25-04-2005)
Col.380-81

Container Corporation of India

Bonded Trucking
(Deb. 20, Vol. VIII, 24-03-2005)
Col.247

Container Security

Container Security Initiative
(Deb. 13, Vol. VIII, 16-03-2005)
Col.295—97

Container Terminals

International Container Trans-shipment Terminal
(Deb. 13, Vol. VIII, 16-03-2005)
Col.297-98

Performance of Container Terminals
(Deb. 31, Vol. X, 04-05-2005)
Col.291-92

Setting up of Second Container Terminal
(Deb. 22, Vol. IX, 20-04-2005)
Col.131

Container Traffic

Container Traffic Movement
(Deb. 23, Vol. IX, 21-04-2005)
Col.154

Private Players in Container Traffic Business
(Deb. 14, Vol. VIII, 17-03-2005)
Col.99-100

Railway Budget - 2005-06 - Presentation
(Deb. 2, Vol. VII, 26-02-2005)
Col.17

Contingency Plan

Contingency Plan to Deal with National Calamities
(Deb. 9, Vol. VII, 10-03-2005)
Col.247-48

Contraceptives

Condom Sale

(Deb. 8, Vol. VII, 09-03-2005)
Col.814—17

Effects of Contraceptive Pills on Women

(Deb. 5, Vol. VII, 02-03-2005)
Col.433-34

Low Quality Copper T

(Deb. 31, Vol. X, 04-05-2005)
Col.235-36

Risk Associated with Oral Contraceptive

(Deb. 31, Vol. X, 04-05-2005)
Col.163-64

Contract Farming

Promotion of Contract Farming

(Deb. 24, Vol. IX, 25-04-2005)
Col.145-46

Contract Labour

Need to solve the emergent problems on

account of abolition of contract labour
at FCI depot, West Hill, Kerala (MUR
377)

(Deb. 25, Vol. IX, 26-04-2005)
Col.400-401

Need to take steps for protecting the rights

of contract workers engaged in
multinational companies located in

Sriperumbudur Parliamentary
Constituency, Tamil Nadu (MUR 377)

(Deb. 26, Vol. IX, 27-04-2005)
Col.588

Convention Centre

Convention Centre

(Deb. 34, Vol. X, 09-05-2005)
Col.314

Cooperative Credit

Cooperative Credit

(Deb. 33, Vol. X, 06-05-2005)
Col.146-47

Copra

Minimum Support Price for Copra

(Deb. 17, Vol. VIII, 21-03-2005)
Col.300-01

Core Sector

Increasing Level of Production in Core
Sector

(Deb. 19, Vol. VIII, 23-03-2005)
Col.269—71

Corporate Bonds

Corporate Bonds by FIIs

(Deb. 10, Vol. VII, 11-03-2005)
Col.354-55

Corporate Houses

Environment Protection by Corporate
Houses

(Deb. 29, Vol. IX, 02-05-2005)
Col.366-67

Corporate Sector

New Taxes on Corporate Sector

(Deb. 38, Vol. X, 13-05-2005)
Col.270

Corruption

Alleged Corruption in Procuring
Medicines

(Deb. 8, Vol. VII, 09-03-2005)
Col.1003-04

Cases against C&E Officers

(Deb. 38, Vol. X, 13-05-2005)
Col.73-74

CBI Raids

(Deb. 11, Vol. VIII, 14-03-2005)
Col.195-96

Charge-Sheeted Officials on Official
Duties

(Deb. 26, Vol. IX, 27-04-2005)
Col.203-04

Corruption and Mismanagement in EPF

(Deb. 17, Vol. VIII, 21-03-2005)
Col.245-46

Corruption Cases

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 353-54

Corruption Cases in Air India

(Deb. 23, Vol. IX, 21-04-2005)
Col. 264-65

Corruption in Allotment of Berths in Trains

(Deb. 23, Vol. IX, 21-04-2005)
Col. 246

Corruption in Canteen Stores Department

(Deb. 27, Vol. IX, 28-04-2005)
Col. 111-12

Corruption in DDA

(Deb. 35, Vol. X, 10-05-2005)
Col. 124-25

Corruption in Delhi Police

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 336-37

Corruption in FCI

(Deb. 29, Vol. IX, 02-05-2005)
Col. 360—62

Corruption in Handloom and Handicraft Sector

(Deb. 8, Vol. VII, 09-03-2005)
Col. 703

Corruption in Insurance Companies

(Deb. 8, Vol. VII, 09-03-2005)
Col. 495-96
(Deb. 38, Vol. X, 13-05-2005)
Col. 103-04

Corruption in Labour Unions of FCI

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 150-51

Corruption in PNB

(Deb. 38, Vol. X, 13-05-2005)
Col. 128-29

Corruption in Railways

(Deb. 23, Vol. IX, 21-04-2005)
Col. 234—36

Corruption in Tatkal Scheme

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 183-84

Corruption of DDA Officers

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 439

Corruption Prevention Machinery in DDA

(Deb. 4, Vol. VII, 01-03-2005)
Col. 296

Corruption Under IAY

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 165-66

Corruption/Irregularities in Railways

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 237-38

CVC Lists of Tainted Officers

(Deb. 31, Vol. X, 04-05-2005)
Col. 393—95

CVC to Probe Graft Cases

(Deb. 36, Vol. X, 11-05-2005)
Col. 361

DDA Officers Punished in Corruption Cases

(Deb. 25, Vol. IX, 26-04-2005)
Col. 309—12

Duping of Staff and Widows by DDA Officials

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 184-85

Findings of Anti-corruption Branch, Delhi

(Deb. 4, Vol. VII, 01-03-2005)
Col. 434

Inquiry against Officials

(Deb. 5, Vol. VII, 02-03-2005)
Col. 444-45

Investigation into Accounts of Xerox Modi Corporation

(Deb. 38, Vol. X, 13-05-2005)
Col. 89

Investigation of Corruption Cases by CVC

(Deb. 26, Vol. IX, 27-04-2005)
Col. 219-20

- Irregularities and Corruption in North-East Frontier Railway**
(Deb. 9, Vol. VII, 10-03-2005)
Col.305
- Judicial Corruption**
(Deb. 10, Vol. VII, 11-03-2005)
Col.268
- Menace of TTEs**
(Deb. 27, Vol. IX, 28-04-2005)
Col.213
- Pending Cases of Corruption against DDA Officials**
(Deb. 21, Vol. IX, 19-04-2005)
Col.843
- Policy of Zero Tolerance of Corruption**
(Deb. 22, Vol. IX, 20-04-2005)
Col.416
- Prevention of Corruption Treaty**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.63-64
- Prosecution Cases against Ministry Officials**
(Deb. 28, Vol. IX, 29-04-2005)
Col.483
- Prosecution of DDA Officers**
(Deb. 35, Vol. X, 10-05-2005)
Col.219-20
- Repatriation of DDA Officers**
(Deb. 35, Vol. X, 10-05-2005)
Col.207
- Retired Officers Allegedly Favoured Private Telecom Companies**
(Deb. 36, Vol. X, 11-05-2005)
Col.481
- Sanction for Prosecution of Officers**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.192
- Setting up of Vigilance Cells**
(Deb. 36, Vol. X, 11-05-2005)
Col.181-82
- Situation arising out of alleged irregular sale of Kovalam Ashoka Beach Resort at Trivandrum to M Far Hotels Private Limited and Steps taken by the Government in regard thereto (CA)**
(Deb. 37, Vol. X, 12-05-2005)
Col.304—07
- Tender for Trolley**
(Deb. 37, Vol. X, 12-05-2005)
Col.148-49
- UNESCO Global Monitoring Report**
(Deb. 35, Vol. X, 10-05-2005)
Col.239-40
- Vigilance Enquiry against Employees of FCI**
(Deb. 21, Vol. IX, 19-04-2005)
Col.429—31
- Visa Racket**
(Deb. 21, Vol. IX, 19-04-2005)
Col.728
- Cottage Industries**
- Action Plan for Promotion of Cottage and Agro-Industries**
(Deb. 5, Vol. VII, 02-03-2005) ---
Col.143—45
- Export of Products of Cottage Industry**
(Deb. 22, Vol. IX, 20-04-2005)
Col.240—48
- Goods Exported by Cottage Industries**
(Deb. 31, Vol. X, 04-05-2005)
Col.223—32
- Losses to Cottage Industries**
(Deb. 36, Vol. X, 11-05-2005)
Col.337-38
- Promotion of Cottage Industries in Rural Areas**
(Deb. 5, Vol. VII, 02-03-2005)
Col.240—43
- Supply of Coal to Small Scale and Cottage Industry**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.85—87

Cotton**Bt. Cotton Varieties**

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 558

Bumper Cash Crop

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 298-99

Cotton Cultivation in Orissa

(Deb. 34, Vol. X, 09-05-2005)
Col. 429-30

Cotton Import

(Deb. 28, Vol. IX, 29-04-2005)
Col. 173-74

Cultivation of International Quality Cotton

(Deb. 21, Vol. IX, 19-04-2005)
Col. 293-94

Development of Cotton Picker

(Deb. 29, Vol. I X, 02-05-2005)
Col. 100-101

Distress of Cotton Sector

(Deb. 38, Vol. X, 13-05-2005)
Col. 46-47

Hlegal Bt. Cotton Varieties

(Deb. 29, Vol. I X, 02-05-2005)
Col. 346-47

Impact of New Textile Policy on Export of Cotton Cloth

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 188—90

Import Duty on Cotton

(Deb. 30, Vol. IX, 03-05-2005)
Col. 215

Import of Cotton

(Deb. 28, Vol. IX, 29-04-2005)
Col. 179-80

Import of Sensitive Commodities

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 77-78

Making Cotton Chain Excise Free

(Deb. 8, Vol. VII, 09-03-2005)
Col. 537—40

Minimum Support Price for Cotton

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 440—44
(Deb. 33, Vol. X, 06-05-2005)
Col. 187

MRP on Soyabean and Cotton

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 220-21

MSP of Cotton

(Deb. 28, Vol. IX, 29-04-2005)
Col. 171-72

Per Hectare Production of Paddy, Oilseeds, Cotton and Pulses

(Deb. 24, Vol. IX, 25-04-2005)
Col. 273-74

Permission for Cultivation of Bt. Cotton

(Deb. 21, Vol. IX, 19-04-2005)
Col. 57-58

Price Support for Cotton

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 178-79

Prices of Cotton

(Deb. 28, Vol. IX, 29-04-2005)
Col. 450-51

Procurement of Cotton by NAFED

(Deb. 33, Vol. X, 06-05-2005)
Col. 292-93

Production and Marketing of Cotton

(Deb. 38, Vol. X, 13-05-2005)
Col. 19—24

Production Cost of Cotton

(Deb. 21, Vol. IX, 19-04-2005)
Col. 37—39

Production of Cotton

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 316—26

Production of Cotton and Other Items

(Deb. 33, Vol. X, 06-05-2005)
Col. 422—25

Production of Organic Cotton

(Deb. 29, Vol. I X, 02-05-2005)
Col. 118

Production of Sugarcane and Cotton
(Deb. 21, Vol. IX, 19-04-2005)
Col.290-91

Purchase of Cotton
(Deb. 38, Vol. X, 13-05-2005)
Col.91,130-31

Purchase of Cotton at District Level
(Deb. 28, Vol. IX, 29-04-2005)
Col.178-79

Quality of Cotton
(Deb. 38, Vol. X, 13-05-2005)
Col.177-78

Shortage of Cotton
(Deb. 8, Vol. VII, 09-03-2005)
Col.633—35

Shortage of Cotton Yarn
(Deb. 33, Vol. X, 06-05-2005)
Col.63

Technology Mission on Cotton
(Deb. 33, Vol. X, 06-05-2005)
Col.414-15

Cotton Corporation of India

Functions of Cotton Corporation of India
(Deb. 38, Vol. X, 13-05-2005)
Col.188-89

MSP Announced by CCI
(Deb. 15, Vol. VIII, 18-03-2005)
Col.98—100

Need to address the problems of cotton growers in Andhra Pradesh by opening more purchase centres by the Cotton Corporation of India (MUR 377)
(Deb. 11, Vol. VIII, 14-03-2005)
Col.602

Need to ensure remunerative prices to the cotton growers in the country through Cotton Corporation of India (MUR 377)
(Deb. 19, Vol. VIII, 23-03-2005)
Col.424

Cotton Growers

Need to address the problems of cotton growers in Andhra Pradesh by opening

more purchase centres by the Cotton Corporation of India (MUR 377)
(Deb. 11, Vol. VIII, 14-03-2005)
Col.602

Need to ensure remunerative prices for cotton growers and early settlement of crop insurance claims of groundnut farmers in Gujarat (MUR 377)
(Deb. 9, Vol. VII, 10-03-2005)
Col.319-20

Need to ensure remunerative prices to the cotton growers in the country through Cotton Corporation of India (MUR 377)
(Deb. 19, Vol. VIII, 23-03-2005)
Col.424

Need to take steps to ensure remunerative prices to cotton growers of Haryana (MUR 377)
(Deb. 5, Vol. VII, 02-03-2005)
Col.497

Subsidy to US Cotton Growers
(Deb. 21, Vol. IX, 19-04-2005)
Col.737-38

Cotton Mills

Cotton Mills
(Deb. 15, Vol. VIII, 18-03-2005)
Col.329—32

Cotton Research Centre

Cotton Research Centre in Gujarat
(Deb. 21, Vol. IX, 19-04-2005)
Col.426-27

Council for Physiotherapy

Formation of a Council for Physiotherapy
(Deb. 5, Vol. VII, 02-03-2005)
Col.448-49

Council of Scientific and Industrial Research

Appointment of Heads of Department of CSIR
(Deb. 19, Vol. VIII, 23-03-2005)
Col.291-92

CSIR Centre in Gujarat

(Deb. 36, Vol. X, 11-05-2005)
Col. 235-36

Functions of CSIR and ICAR

(Deb. 36, Vol. X, 11-05-2005)
Col. 375-76

Misappropriation of Funds for CSIR

(Deb. 35, Vol. X, 10-05-2005)
Col. 75—77

Counter Insurgency Training**Counter Insurgency Training**

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 390-91

Courier Companies**Private Courier Companies**

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 305-06

Court Cases**Cases Filed and Disposed of**

(Deb. 28, Vol. IX, 29-04-2005)
Col. 267-68

Pending Court Cases

(Deb. 8, Vol. VII, 09-03-2005)
Col. 109—14

(Deb. 28, Vol. IX, 29-04-2005)
Col. 147-48

(Deb. 38, Vol. X, 13-05-2005)
Col. 109—11, 256-57

Court of Revenue Assistants**Cases Pending under Court of Revenue Assistants**

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 80—82

Courts**Computerisation of District Courts**

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 293

Connecting of Courts with Internet

(Deb. 8, Vol. VII, 09-03-2005)
Col. 675-76

Fast Track Court

(Deb. 28, Vol. IX, 29-04-2005)
Col. 18—23

Fast Track Court in Rural Areas

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 223—28

Fast Track Courts in Tamil Nadu

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 277-78

Funds for Construction of Court Buildings

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 245-46

Green Courts for Environment Cases

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 428-29

Need to review the decision to observe Winter/Summer Vacations (MUR 377)

(Deb. 36, Vol. X, 11-05-2005)
Col. 586-87

Security in Tees Hazari Court

(Deb. 35, Vol. X, 10-05-2005)
Col. 121

Telephone Adalats in Bihar

(Deb. 31, Vol. X, 04-05-2005)
Col. 106—14

Video Conferencing in Courts

(Deb. 8, Vol. VII, 09-03-2005)
Col. 490

Craft Training Centre**Approval to Institutions in Madhya Pradesh**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 536-37

Creches**Creches**

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 390-91

Grants to NGOs for Creches

(Deb. 4, Vol. VII, 01-03-2005)
Col. 418-19

Credit Cards

Credit Cards

(Deb. 38, Vol. X, 13-05-2005)
Col. 53-54

Service Charges on Credit CardHolders

(Deb. 28, Vol. IX, 29-04-2005)
Col. 155-56

Credit Deposit Ratio

CD Ratio of Assam and other NE States

(Deb. 10, Vol. VII, 11-03-2005)
Col. 337-38

Credit Facility

Credit Facility for Food Processing Sector

(Deb. 34, Vol. X, 09-05-2005)
Col. 431

Credit to Industry

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 101

Credit to SSI

(Deb. 38, Vol. X, 13-05-2005)
Col. 198-99

Credit under Self-Employment Schemes

(Deb. 10, Vol. VII, 11-03-2005)
Col. 357-58

Domestic Credit to Private Sector

(Deb. 38, Vol. X, 13-05-2005)
Col. 251

General Budget, 2005-06—Presentation

(Deb. 3, Vol. VII, 28-02-2005)
Col. 16-17

Re-finance through NABARD

(Deb. 38, Vol. X, 13-05-2005)
Col. 206-07

Credit Guarantee Scheme

Credit Guarantee Scheme

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 137-38
(Deb. 26, Vol. IX, 27-04-2005)
Col. 265—68

Credit Linked Capital Subsidy Scheme

Credit Linked Capital Subsidy Scheme

(Deb. 22, Vol. IX, 20-04-2005)
Col. 525-26

Credit Rating Scheme

Credit Rating Scheme for SSI Sector

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 309-10

Crime

Alleged Online Crimes

(Deb. 36, Vol. X, 11-05-2005)
Col. 187-88

Awareness Camps about Crime and Violence

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 417-18

Child Court

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 252-53

Crime against Women

(Deb. 30, Vol. IX, 03-05-2005)
Col. 372-73

Crime against Women Cell

(Deb. 30, Vol. IX, 03-05-2005)
Col. 293-94

Crime by Police Force

(Deb. 21, Vol. IX, 19-04-2005)
Col. 661—78

Crime Cases in Bihar

(Deb. 30, Vol. IX, 03-05-2005)
Col. 350—52

Crime in Trains/Stations

(Deb. 9, Vol. VII, 10-03-2005)
Col. 161-62

(Deb. 27, Vol. IX, 28-04-2005)
Col. 166-67

Crimes and Accidents on N.H.

(Deb. 8, Vol. VII, 09-03-2005)
Col. 881-82

Gorkha Regiment Personnel Kidnapped in Nepal

(Deb. 9, Vol. VII, 10-03-2005)
Col. 86

Incidents of Pilferage from Goods Trains (Deb. 37, Vol. X, 12-05-2005) Col. 100—08	Task Force on Crime in Trains/Stations (Deb. 14, Vol. VIII, 17-03-2005) Col. 62—64
Inter-State Crimes (Deb. 18, Vol. VIII, 22-03-2005) Col. 137—39	Theft Cases in Delhi (Deb. 25, Vol. IX, 26-04-2005) Col. 274
Killing of Persons by Auto Drivers (Deb. 25, Vol. IX, 26-04-2005) Col. 242-43	Theft in Coal Mines (Deb. 36, Vol. X, 11-05-2005) Col. 67—70
Killing of Persons by Bull in Delhi (Deb. 21, Vol. IX, 19-04-2005) Col. 853	Theft of Cables (Deb. 13, Vol. VIII, 16-03-2005) Col. 130-31
Murder of Old Age Persons in Delhi (Deb. 25, Vol. IX, 26-04-2005) Col. 277-78	Theft of Milk Products in DMS (Deb. 29, Vol. IX, 02-05-2005) Col. 266-67
Non-registration of case of Women by DP (Deb. 21, Vol. IX, 19-04-2005) Col. 581-82	Theft of Rails (Deb. 27, Vol. IX, 28-04-2005) Col. 197
Pilferage Incidents (Deb. 9, Vol. VII, 10-03-2005) Col. 302	Theft of Wood (Deb. 29, Vol. IX, 02-05-2005) Col. 43—45
Prevention of Genocide and Mass Crimes Bill (Deb. 18, Vol. VIII, 22-03-2005) Col. 180-81	Theft/Robbery Cases in Delhi (Deb. 4, Vol. VII, 01-03-2005) Col. 307-08
Report of National Crime Records Bureau (Deb. 18, Vol. VIII, 22-03-2005) Col. 400	Criminal Law
Report on Death Sentences (Deb. 30, Vol. IX, 03-05-2005) Col. 132—35	Criminal Law (Deb. 25, Vol. IX, 26-04-2005) Col. 196-97
Robbery/Theft in Banks (Deb. 28, Vol. IX, 29-04-2005) Col. 451-52	Criminal Procedure Code
Role of Crime against Women Cell (Deb. 30, Vol. IX, 03-05-2005) Col. 114-15	Amendments in Criminal Procedure Code (Deb. 8, Vol. VII, 09-03-2005) Col. 624-25
Sexual Exploitation of Girl Student (Deb. 30, Vol. IX, 03-05-2005) Col. 371	Criminal Procedure Code (Deb. 28, Vol. IX, 29-04-2005) Col. 529—31
	Criminals
	Criminals Taking Asylum (Deb. 8, Vol. VII, 09-03-2005) Col. 180

- Foreigner in Tihar Jail**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 583
- Red Corner Notice**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 407-08
- Crop Insurance**
- Amendment in Existing Crop Insurance Scheme**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 179
- Betel Crop under Crop Insurance Scheme**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 153
- Crop Insurance Scheme**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 350—56
(Deb. 34, Vol. X, 09-05-2005)
Col. 280
- Need to ensure remunerative prices for cotton growers and early settlement of crop insurance claims of groundnut farmers in Gujarat (MUR 377)**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 319-20
- Need to provide Insurance cover to Apple producer under National Crop Insurance Scheme in Himachal Pradesh (MUR 377)**
(Deb. 34, Vol. X, 09-05-2005)
Col. 575-76
- Payment of Crop Insurance Money**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 300—02
- Seed Crop Insurance Scheme**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 105
- Setting up of Monitoring Panel**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 322
- Crop Weather Watch Group**
- Crop Weather Watch Group**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 209—14
- Crops**
- Annual Compound Growth of Crop Area**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 463-64
- Bumper Cash Crop**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 298-99
- Crop Loan**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 131—33
- Crops Damage due to Shortage of Water**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 339-40
- Crops including under Minimum Support Price Scheme**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 247-48
- Cultivation of Turmeric**
(Deb. 34, Vol. X, 09-05-2005)
Col. 281
- Diversification of Crops in Punjab**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 241—43
- Genetically Modified Crops**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 232
- Implementation of Integrated Crop Management**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 46—48
- Import of Agricultural and Cash Crops**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 252-53
- Land under Cash Crops**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 277—80
- Loss of Crops due to Hailstorms**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 176

Mustard as a Leading Oilseed Crop
(Deb. 29, Vol. IX, 02-05-2005)
Col. 301—03

Need to depute a Central team to Fatehpur district, Uttar Pradesh with a view to assessing the damage caused to the crops due to heavy hailstorm (MUR 377)
(Deb. 29, Vol. IX, 02-05-2005)
Col. 420

Need to provide compensation to the farmers whose crops were affected due to heavy rain in Alapuzha and Pathanamthitta districts in Kerala (MUR 377)
(Deb. 32, Vol. X, 05-05-2005)
Col. 219

Need to provide compensation to the opium cultivators of Hadoti region of Rajasthan for damage caused to their crops due to hailstorm (MUR 377)
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 478-79

Production in Plantation Sector
(Deb. 35, Vol. X, 10-05-2005)
Col. 254—56

Production of Garlic Crop in Rajasthan
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 273

Productivity Level of Major Crops
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 287—90

Programme to Increase Production of Crops in Bihar
(Deb. 29, Vol. IX, 02-05-2005)
Col. 279-80

Programmes for Increasing Crops Yield
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 391-92

Scheme for Increasing Production of Cash Crops
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 147-48

Special Agriculture Crops Schemes
(Deb. 29, Vol. IX, 02-05-2005)
Col. 222-23

Subsidy on Cash Crops
(Deb. 35, Vol. X, 10-05-2005)
Col. 111

Crude Oil

Agreement between ONGC Videsh and Russian Oil Company
(Deb. 8, Vol. VII, 09-03-2005)
Col. 385

Chartering of Ships for Crude Oil Imports
(Deb. 32, Vol. X, 05-05-2005)
Col. 30-31

Consumption of Coal & Oil
(Deb. 8, Vol. VII, 09-03-2005)
Col. 510-11

Cooperation with Yemen in Oil Sector
(Deb. 37, Vol. X, 12-05-2005)
Col. 219-20

Crude Oil Production
(Deb. 8, Vol. VII, 09-03-2005)
Col. 453

Crude Oil Production in Bombay High
(Deb. 8, Vol. VII, 09-03-2005)
Col. 277—79

Diplomatic Initiatives to Secure Oil and Gas
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 54-55

Disinvestment of Oil
(Deb. 23, Vol. IX, 21-04-2005)
Col. 152-53

Environmentally Sound Technology Guidelines on Used/Waste Oil
(Deb. 21, Vol. IX, 19-04-2005)
Col. 27

Exploration of Oil and Gas in Himalayan Region
(Deb. 8, Vol. VII, 09-03-2005)
Col. 200-01

- Exploration of Oil in Joint Venture with Norway**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 264-65
- Exploration of Oil Reserves**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 129—31
- Exploration of Oil/Gas Reserves**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 141-42
- Import of Crude Oil**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 418-19
- Import of Crude Oil from Saudi Arabia**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 53-54
- Indian-Malaysia Cooperation in Oil & Gas Sector**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 70-71
- Land Occupied by ONGC on Rental Basis**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 231
- Licenses for Oil/Gas Discoveries**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 207—10
- Marketing Plan for Semi-Urban and Rural Areas**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 198
- New Oil & Gas Fields**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 240
- New Oil Pricing Policy**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 98-99
- Oil and Gas Discoveries by Private Oil Companies**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 279
- Oil and Gas Exploration in West Bengal**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 228-29
- Oil and Gas Exploration Projects Abroad**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 42-43
- Oil and Gas Prices**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 187
- Oil and Gas Reserves in Tamil Nadu**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 106-07
- Oil and Hydro-Carbon in Assam**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 208-09
- Oil and Natural Gas Reserves in Indian Ocean**
(Deb. 37, Vol. X, 12-05-2005)
Col. 168-69
- Oil Conservation**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 57—59
- Oil from Turkmenistan**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 194-95
- Oil Import Bill**
(Deb. 37, Vol. X, 12-05-2005)
Col. 59-60
- Oil Production**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 51-52
- Oil Production by IOC**
(Deb. 37, Vol. X, 12-05-2005)
Col. 194—96
- Oil Wells in Rajasthan**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 108-09
- Pilferage of Crude Oil**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 267
- Price Stability of Oil**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 295—98

Production of Crude Oil
(Deb. 9, Vol. VII, 10-03-2005)
Col.48—57

Profit Sharing Formula
(Deb. 14, Vol. VIII, 17-03-2005)
Col.111-12

Purchase of Crude Oil
(Deb. 23, Vol. IX, 21-04-2005)
Col.35-36

Refining Cost of Oil Products
(Deb. 8, Vol. VII, 09-03-2005)
Col.97-98

Round Table of Key Asian Oil Buyers & Sellers
(Deb. 8, Vol. VII, 09-03-2005)
Col.269—77

Royalty on Crude Oil
(Deb. 9, Vol. VII, 10-03-2005)
Col.95

Royalty Rate on Crude Oil
(Deb. 14, Vol. VIII, 17-03-2005)
Col.238—40

Steps to Minimise Impact of Rising Crude Prices
(Deb. 8, Vol. VII, 09-03-2005)
Col.43-45

Strategic Reserve Facility for Crude Oil
(Deb. 32, Vol. X, 05-05-2005)
Col.35-36

Supply Contracts for Oil
(Deb. 9, Vol. VII, 10-03-2005)
Col.121—30

Supply of Crude Oil from Oman
(Deb. 8, Vol. VII, 09-03-2005)
Col.257-58

Supply of Crude Oil to Bhatinda
(Deb. 8, Vol. VII, 09-03-2005)
Col.445

Supply of Crude Oil to Punjab Refinery
(Deb. 23, Vol. IX, 21-04-2005)
Col.111

Transportation of Gas and Crude Oil from Paradeep to Barauni
(Deb. 14, Vol. VIII, 17-03-2005)
Col.182-83

Use of Kandla-Bhatinda Pipe line for Crude Oil
(Deb. 23, Vol. IX, 21-04-2005)
Col.131-32

Utilisation of Foreign Exchange Reserves on Gas Pipeline and Crude Oil Projects
(Deb. 27, Vol. IX, 28-04-2005)
Col.33

CSD Canteens

Government Servant's Status to Unit Run Canteen Employees
(Deb. 14, Vol. VIII, 17-03-2005)
Col.64-65

Need to protect the interests of employees of Unit Run Canteens of Armed Forces (MUR 377)
(Deb. 14, Vol. VIII, 17-03-2005)
Col.305-06

VAT on CSD Canteens
(Deb. 28, Vol. IX, 29-04-2005)
Col.313-14

Cuba

MoU with France, Sri Lanka, Cuba and Iran
(Deb. 11, Vol. VIII, 14-03-2005)
Col.431—35

Cultural Heritage

Alleged Sale of Indian Cultural Heritage on Internet
(Deb. 19, Vol. VIII, 23-03-2005)
Col.256

Promotion of Indian Cultural Heritage by ICCR
(Deb. 19, Vol. VIII, 23-03-2005)
Col.286-87

Currency**Common Currency for Asia-**

(Deb. 4, Vol. VII, 01-03-2005)
Col.207

Convertibility of Rupee

(Deb. 15, Vol. VIII, 18-03-2005)
Col.69-70

Dollar Window

(Deb. 35, Vol. X, 10-05-2005)
Col.131-32

Dollar-Rupee Exchange Rate

(Deb. 33, Vol. X, 06-05-2005)
Col.279

Export Earners Foreign Currency

(Deb. 35, Vol. X, 10-05-2005)
Col.277-78

Nepalese Currency

(Deb. 15, Vol. VIII, 18-03-2005)
Col.190—92

Ten Rupees Coins

(Deb. 28, Vol. IX, 29-04-2005)
Col.127-28

Value of Rupee against US Dollar

(Deb. 15, Vol. VIII, 18-03-2005)
Col.336

Currency Notes**Circulation of Mutilated Currency Notes**

(Deb. 10, Vol. VII, 11-03-2005)
Col.353-54

Fake Currency Notes

(Deb. 8, Vol. VII, 09-03-2005)
Col.133-34

Introduction of Coins/Currency Notes

(Deb. 38, Vol. X, 13-05-2005)
Col.128

Missing of Currency Notes

(Deb. 15, Vol. VIII, 18-03-2005)
Col.336-37

Printing of Currency Notes

(Deb. 15, Vol. VIII, 18-03-2005)
Col.149

Seizure of Fake Currency Notes

(Deb. 15, Vol. VIII, 18-03-2005)
Col.52-53,262

Custodial Deaths**Custodial Deaths**

(Deb. 21, Vol. IX, 19-04-2005)
Col.862—66

Death in Police Custody

(Deb. 4, Vol. VII, 01-03-2005)
Col.141—44

Custom Clearance**Custom Clearance**

(Deb. 18, Vol. VIII, 22-03-2005)
Col.449-50

Customs Department**Need to ensure that Government employees working in Excise and Customs Department are not compulsorily made to work on Good Friday which is a holiday internationally (MUR 377)**

(Deb. 20, Vol. VIII, 24-03-2005)
Col.306

Seizure of Wildlife Products by Custom Authorities

(Deb. 29, Vol. IX, 02-05-2005)
Col.223-24

Customs Duty**Abolition of Excise and Custom Duty**

(Deb. 8, Vol. VII, 09-03-2005)
Col.160—62

Custom Duty on Powerloom

(Deb. 10, Vol. VII, 11-03-2005)
Col.328

Customs Agreement with Countries

(Deb. 33, Vol. X, 06-05-2005)
Col.395-96

Customs and Excise Duty Exception on LSDs Import

(Deb. 15, Vol. VIII, 18-03-2005)
Col.92-93

Customs Duty on Ships for Recycling

(Deb. 28, Vol. IX, 29-04-2005)
Col.163-64

Customs Duty on Sugar

(Deb. 28, Vol. IX, 29-04-2005)

Col. 226-27

(Deb. 38, Vol. X, 13-05-2005)

Col. 262-63

Duty Drawbacks

(Deb. 28, Vol. IX, 29-04-2005)

Col. 293

Duty Free Import of Pepper and Cardamom

(Deb. 12, Vol. VIII, 15-03-2005)

Col. 144

Exemption of Excise and Customs Duty

(Deb. 15, Vol. VIII, 18-03-2005)

Col. 84

Need to increase customs duty on finished gold and dispense with the customs duty on imported gold materials (MUR 377)

(Deb. 35, Vol. X, 10-05-2005)

Col. 341-42

Need to redefine the terms and conditions of the Bhatinda refinery and bear the cost of making the refinery viable by giving relief in Central Excise and Customs Duties (MUR 377)

(Deb. 14, Vol. VIII, 17-03-2005)

Col. 305

Pending Excise and Customs Duty

(Deb. 15, Vol. VIII, 18-03-2005)

Col. 233-34

Rates of Final Goods Higher than their Tariff Rates

(Deb. 15, Vol. VIII, 18-03-2005)

Col. 338-39

Reduction in Basic Duty of Imported Liquor

(Deb. 15, Vol. VIII, 18-03-2005)

Col. 350

Customs Officials**Vigilance against Officers of IT and Customs**

(Deb. 15, Vol. VIII, 18-03-2005)

Col. 120—32

Cut Motions**Railway Budget—Demands for Grants—****2005-2006 and Resolution re:****Approval of Recommendations in the First Report of Railway Convention Committee—(Cut Motion)**

(Deb. 22, Vol. IX, 20-04-2005)

Col. 618—700

Cyber Cafes**Banning of Porn Sites in Cyber Cafes**

(Deb. 5, Vol. VII, 02-03-2005)

Col. 434-35

Cyber Laws**Cyber Laws**

(Deb. 38, Vol. X, 13-05-2005)

Col. 92

Cyber Regulation Appellate Tribunals**Setting up of Cyber Regulation Appellate Tribunals**

(Deb. 36, Vol. X, 11-05-2005)

Col. 145

Czech Republic**Indo-Czech Trade**

(Deb. 18, Vol. VIII, 22-03-2005)

Col. 139-40

Dadra and Nagar Haveli**Need to withdraw the move to privatise the electricity department in Daman and Diu and Dadra and Nagar Haveli (MUR 377)**

(Deb. 8, Vol. VII, 09-03-2005)

Col. 1125

Dairy**Achievements of Integrated Dairy Development Projects**

(Deb. 17, Vol. VIII, 21-03-2005)

Col. 494-95

Dairy Development in U.P.

(Deb. 34, Vol. X, 09-05-2005)

Col. 504-05

Dairy Development Schemes in Chhattisgarh
(Deb. 21, Vol. IX, 19-04-2005)
Col.305-06

Development of Animal Husbandry and Dairy Industry
(Deb. 11, Vol. VIII, 14-03-2005)
Col.168-70

Funds for Animal Husbandry, Dairying and Fishing Harbours in A.P.
(Deb. 34, Vol. X, 09-05-2005)
Col.395-96

Need to clear the proposal of the Government of Rajasthan for setting up of Dairy Development project at Alwar (MUR 377)
(Deb. 35, Vol. X, 10-05-2005)
Col.339-40

New Techniques in Development and Expansion of Dairy Development
(Deb. 24, Vol. IX, 25-04-2005)
Col.362-63

Performance of Dairy Project in West Bengal
(Deb. 11, Vol. VIII, 14-03-2005)
Col.236-37

Revitalization of Sick Dairy Co-operative Unions
(Deb. 17, Vol. VIII, 21-03-2005)
Col.337-38

Technology Mission for Dairy Development
(Deb. 29, Vol. IX, 02-05-2005)
Col.375

Dairy Products

Assistance to Increase Production of Milk and Milk Products
(Deb. 29, Vol. IX, 02-05-2005)
Col.206—17

Dairy Products under Special Agricultural Produce Scheme
(Deb. 34, Vol. X, 09-05-2005)
Col.285-86

Export of Dairy Products
(Deb. 25, Vol. IX, 26-04-2005)
Col.130-31

Improvement in Quality of Milk Products
(Deb. 29, Vol. IX, 02-05-2005)
Col.95

Milk Production
(Deb. 29, Vol. IX, 02-05-2005)
Col.260—62

Production of Milk and Dairy Products in Andhra Pradesh
(Deb. 11, Vol. VIII, 14-03-2005)
Col.346

Production of Milk Cream
(Deb. 21, Vol. IX, 19-04-2005)
Col.416—18

Special Agriculture Crops Schemes
(Deb. 29, Vol. IX, 02-05-2005)
Col.222-23

Spurious Drugs and Contaminated Milk
(Deb. 5, Vol. VII, 02-03-2005)
Col.471—74

Dalits

Committee of Ministers on Dalit Affairs
(Deb. 20, Vol. VIII, 24-03-2005)
Col.238—40

Need to take steps to check atrocities on Dalits and to set up a separate Ministry for the welfare of backward caste people (MUR 377)
(Deb. 29, Vol. IX, 02-05-2005)
Col.422

Dams

Balpahari Dam Project
(Deb. 17, Vol. VIII, 21-03-2005)
Col.445

Bargi and Bhingarh Dams
(Deb. 34, Vol. X, 09-05-2005)
Col.283-84

Construction of Check Dams and Barrages in Karnataka
(Deb. 21, Vol. IX, 19-04-2005)
Col.183-84

Construction of Dam on Ujh River
(Deb. 29, Vol. I X, 02-05-2005)
Col. 128-29

Construction of Dams
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 181

Dam on Kikavi River in Maharashtra
(Deb. 24; Vol. IX, 25-04-2005)
Col. 326-27

Dams on Verge of Collapse due to Pollution
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 524

Desilting of Dams
(Deb. 34, Vol. X, 09-05-2005)
Col. 270-71

Mula Periyar Dam
(Deb. 21, Vol. IX, 19-04-2005)
Col. 445-46

Need to construct a dam on 'Nar-Par rivers with a view to solve irrigation and drinking water problems in Malegaon Parliamentary Constituency, Maharashtra (MUR 377)
(Deb. 24, Vol. IX, 25-04-2005)
Col. 408

Need to construct high dams in Katihar district of Bihar with a view to check recurring floods in the region (MUR 377)
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 377

Need to expedite completion of Lahchura Dam Project in Mahoba district, Uttar Pradesh (MUR 377)
(Deb. 24, Vol. IX, 25-04-2005)
Col. 411

Need to formulate an action plan for regular dredging of the silt and sand deposited in the catchment area of Damodar and feeder canals of Durgapur barrage (MUR 377)
(Deb. 37, Vol. X, 12-05-2005)
Col. 336-37

Need to provide financial assistance for boulder pitching and repair of dam on Budhi Gandak, Bagmati and Kharsath rivers in Bihar with a view to strengthening the river embankments (MUR 377)
(Deb. 36, Vol. X, 11-05-2005)
Col. 584

Need to provide financial assistance to the Government of U.P. for building small dams in Hamirpur Parliamentary Constituency (MUR 377)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 602-03

Raising of Height of Sardar Sarovar Dam
(Deb. 34, Vol. X, 09-05-2005)
Col. 473-74

Rihand Dam
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 178

Storage Capacity of Tungabhadra Dam
(Deb. 24, Vol. IX, 25-04-2005)
Col. 154-55

Surplus Water from Ranganadi Dam Project
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 198-99

Tehri Dam Project
(Deb. 8, Vol. VII, 09-03-2005)
Col. 742

Tipaimukh Dam Project
(Deb. 28, Vol. IX, 29-04-2005)
Col. 496

Upper Bhadra Project of Karnataka
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 379

Daman and Diu

Extension of IT Holiday in Daman and Diu
(Deb. 10, Vol. VII, 11-03-2005)
Col. 227

Gold Ornaments
(Deb. 28, Vol. IX, 29-04-2005)
Col. 165

Grant of Advance Increments to Lecturers
(Deb. 4, Vol. VII, 01-03-2005)
Col.235-36

**Information and Communication
Technology Scheme**
(Deb. 4, Vol. VII, 01-03-2005)
Col.427

**Need to constitute a Legislative Assembly
for Daman, Silvasa and Diu (MUR 377)**
(Deb. 5, Vol. VII, 02-03-2005)
Col.497

**Need to withdraw the move to privatise
the electricity department in Daman
and Diu and Dadra and Nagar Haveli
(MUR377)**
(Deb. 8, Vol. VII, 09-03-2005)
Col.1125

**Removal of Disparity in Sales Tax
Exemption in Daman**
(Deb. 8, Vol. VII, 09-03-2005)
Col.509

Subsidy for New Units in Daman and Diu
(Deb. 10, Vol. VII, 11-03-2005)
Col.317-18

Dandi March

**Platinum Jubilee Celebration of Dandi
March**
(Deb. 10, Vol. VII, 11-03-2005)
Col.1

President's Address
(Deb. 1, Vol. VII, 25-02-2005)
Col.18

De-addiction Centres

**Scheme for Alcoholic De-addiction
Centres**
(Deb. 32, Vol. X, 05-05-2005)
Col.77-78

Death Sentences

Report on Death Sentences
(Deb. 30, Vol. IX, 03-05-2005)
Col.132—35

Debt

Debt Burden of States
(Deb. 33, Vol. X, 06-05-2005)
Col.60—62

Demand for Waiving Off Central Debt
(Deb. 13, Vol. VIII, 16-03-2005)
Col.44—48

External Debt

(Deb. 8, Vol. VII, 09-03-2005)
Col.136-37
(Deb. 33, Vol. X, 06-05-2005)
Col.411—14

Debt Recovery Tribunals

Debt Recovery Tribunals
(Deb. 10, Vol. VII, 11-03-2005)
Col.417-18
(Deb. 15, Vol. VIII, 18-03-2005)
Col.299

Deen Dayal Hathkarga Protsahan Yojana

Deen Dayal Hathkarga Protsahan Yojana
(Deb. 8, Vol. VII, 09-03-2005)
Col.165-66
(Deb. 38, Vol. X, 13-05-2005)
Col.199—204

Deep Submergence Rescue Vessels

**Acquisition of Deep Submergence
Rescue Vessels**
(Deb. 27, Vol. IX, 28-04-2005)
Col.167-68

Defence

Barak Anti-Missile Defence System
(Deb. 9, Vol. VII, 10-03-2005)
Col.188-89

- Bullet Proof Vehicles**
(Deb. 32, Vol. X, 05-05-2005)
Col. 127
- Expenditure incurred on Republic Day and Beating Retreat Celebrations**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 245-46
- FDI in Defence Sector**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 171
- General Budget, 2005-06 - Presentation**
(Deb. 3, Vol. VII, 28-02-2005)
Col. 31
- Production of Heavy Vehicles**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 173-74
- Provision of Helicopter Underwater-Escape-Trainer-Technique**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 189
- Stolen Defence Data**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 77-78
- Taking over Agriculture Land**
(Deb. 37, Vol. X, 12-05-2005)
Col. 115-16
- Defence Cooperation**
- Bilateral Defence Ties with Russia**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 140-41
- Exchange of Defence Medical Research and Facilities with USA**
(Deb. 37, Vol. X, 12-05-2005)
Col. 22—24
- Joint Venture with US Companies**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 125-26
- Military Cooperation between India and U.S.A.**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 36-37
- Military Exercises**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 52—54
- Defence Deals**
- Arms Business with America**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 188-89
- Bofors Gun Case**
(Deb. 37, Vol. X, 12-05-2005)
Col. 265
- Defence Equipments**
- Co-Production of Defence Equipments with Britain**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 450
- Development of Indigenous AWACS**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 239
- Development of Integrated Avionics Display System**
(Deb. 37, Vol. X, 12-05-2005)
Col. 263-64
- Export of Arms/Ammunitions/Defence Equipments**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 73-74
- Import of Defence Equipment**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 32
- Indigenous Production of BMCS**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 76-77
- Purchase of Defence Equipment**
(Deb. 37, Vol. X, 12-05-2005)
Col. 236-37

Defence Exercises

Joint Exercise

(Deb. 9, Vol. VII, 10-03-2005)
Col. 226

New War Doctrine

(Deb. 32, Vol. X, 05-05-2005)
Col. 133

Defence InstallationsDamage to Defence Installations by
Tsunami

(Deb. 8, Vol. VII, 09-03-2005)
Col. 90—92

Defence Land

Allotment of Land on Lease Basis

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 263

Encroachment on Defence Land

(Deb. 27, Vol. IX, 28-04-2005)
Col. 80-81

Illegal Transaction of Defence Land

(Deb. 23, Vol. IX, 21-04-2005)
Col. 140

Transfer of Airforce Land

(Deb. 27, Vol. IX, 28-04-2005)
Col. 196

Transfer of Defence Land to Karnataka

(Deb. 8, Vol. VII, 09-03-2005)
Col. 455-56

Unauthorised Constructions on Defence
Land

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 166—68

Defence Material

Incentives to Private Vendors

(Deb. 37, Vol. X, 12-05-2005)
Col. 205

Industries engaged in Defence
Production

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 212-13

Shortage of Bullet Proof Jackets

(Deb. 23, Vol. IX, 21-04-2005)
Col. 264

Defence Personnel

Benefits to Ex-PBOR

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 74-75

Pensionary Benefits to Dismissed/
Discharged Personnel

(Deb. 37, Vol. X, 12-05-2005)
Col. 116

Welfare Scheme for Wounded/Disabled
Soldiers

(Deb. 37, Vol. X, 12-05-2005)
Col. 251

Defence Procurement

Affidavit filed in Supreme court on CAG

Report relating to procurement made
for Operation Vijay (Kargil) - (St.)
(Deb. 22, Vol. IX, 20-04-2005)
Col. 588—92

Changes in Defence Purchase Policy

(Deb. 8, Vol. VII, 09-03-2005)
Col. 450-51

Kelkar Committee

(Deb. 33, Vol. X, 06-05-2005)
Col. 147—61

Kelkar Committee Recommendation on
Import Duty Structure

(Deb. 8, Vol. VII, 09-03-2005)
Col. 532-33

Kelkar Committee Report on Defence

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 247-48

Kelkar Committee Report on Defence
Purchases

(Deb. 27, Vol. IX, 28-04-2005)
Col. 42—44

Procurement of Defence Materials

(Deb. 23, Vol. IX, 21-04-2005)
Col. 288

Procurement of Special Items for Siachen Troops
(Deb. 37, Vol. X, 12-05-2005)
Col. 266-67

Procurement Policy
(Deb. 9, Vol. VII, 10-03-2005)
Col. 251-52

Defence Projects

Investment in Defence Projects
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 120-21, 151-52

Privatisation of Defence Project
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 66

Sea-Bird Project
(Deb. 32, Vol. X, 05-05-2005)
Col. 69-70

Defence Recruitment

Recruitment in Army on Fake Documents
(Deb. 27, Vol. IX, 28-04-2005)
Col. 88

Recruitment in Defence Forces
(Deb. 27, Vol. IX, 28-04-2005)
Col. 146—53

Recruitment Offices
(Deb. 9, Vol. VII, 10-03-2005)
Col. 253—58

Rejection of Certificates of Uttaranchal Primary Education Council
(Deb. 32, Vol. X, 05-05-2005)
Col. 45-46
(Deb. 8, Vol. VII, 09-03-2005)
Col. 283-84
(Deb. 27, Vol. IX, 28-04-2005)
Col. 137—39

Defence Research and Development Organisation

Development of Kaveri Jet Engine
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 209-10

Defence Tanks

Defects in T-90 Tanks
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 195

Upgradation of T-72 Tanks
(Deb. 23, Vol. IX, 21-04-2005)
Col. 170-71

Deficit Charge

Access Deficit Charge
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 174-75

Deforestation

Falling of Trees for Developmental Activities
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 273

Felling of Timber Trees and Fire Woods
(Deb. 29, Vol. IX, 02-05-2005)
Col. 376—80

Felling of Trees at Red Fort
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 199

Need to enquire into alleged deforestation done by Sterlite Industries Limited for setting up of a Captive Power Plant at Korba, Chhattisgarh (MUR 377)
(Deb. 32, Vol. X, 05-05-2005)
Col. 217-18

Need to take suitable steps to check deforestation in Malegaon Parliamentary Constituency, Maharashtra (MUR 377)
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 372

Delhi

Absorption of CPMFs in Delhi Police
(Deb. 21, Vol. IX, 19-04-2005)
Col. 579

Acquisition of Land by DDA
(Deb. 30, Vol. IX, 03-05-2005)
Col. 105-06, 319

- Action Plan for Railway Stations in Delhi**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.207-08
- Ad-valorem Tax Regime in Delhi**
(Deb. 26, Vol. IX, 27-04-2005)
Col.555-56
- Affiliation by Delhi University**
(Deb. 35, Vol. X, 10-05-2005)
Col.184-85
- Ahmedabad Delhi National Highway**
(Deb. 36, Vol. X, 11-05-2005)
Col.447-48
- Alarming Rate of Population in Delhi**
(Deb. 4, Vol. VII, 01-03-2005)
Col.433-34
- Alleged Nexus between Hospitals and Private Diagnostic Centres**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.278-79
- Allotment of Land by DDA**
(Deb. 4, Vol. VII, 01-03-2005)
Col.247-50
(Deb. 30, Vol. IX, 03-05-2005)
Col.282
(Deb. 30, Vol. IX, 03-05-2005)
Col.316
- Allotment of Land to Small Scale Industries**
(Deb. 4, Vol. VII, 01-03-2005)
Col.411
- Allotment of Plots under 20-Point Programme**
(Deb. 4, Vol. VII, 01-03-2005)
Col.531-32
- Alternative Sites for Ramlila**
(Deb. 35, Vol. X, 10-05-2005)
Col.101
- Approach Road to Malviya Nagar Main Market**
(Deb. 25, Vol. IX, 26-04-2005)
Col.129-30
- Authorised Local Chemists**
(Deb. 31, Vol. X, 04-05-2005)
Col.214
- Bungalows in Lutyen's Zone**
(Deb. 35, Vol. X, 10-05-2005)
Col.11—15
- Central Assistance for Urban Development**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.304-05
- Change of Land Use**
(Deb. 30, Vol. IX, 03-05-2005)
Col.111—13
- Clover Leaf connecting Akshardham Flyover**
(Deb. 30, Vol. IX, 03-05-2005)
Col.369
- CNG Filling Stations in NCT Region**
(Deb. 23, Vol. IX, 21-04-2005)
Col.267-68
- Completion of Eight Lane Delhi-Sonepat Highway**
(Deb. 31, Vol. X, 04-05-2005)
Col.86
- Composite Parking Policy**
(Deb. 4, Vol. VII, 01-03-2005)
Col.165-66
- Construction of CGHS Dispensary**
(Deb. 31, Vol. X, 04-05-2005)
Col.88
- Construction of Flyovers by DDA**
(Deb. 35, Vol. X, 10-05-2005)
Col.95-96
- Construction of Latrine/Toilets**
(Deb. 30, Vol. IX, 03-05-2005)
Col.311-12
- Construction of Markets**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.217-18
- Construction of Motels in Delhi**
(Deb. 30, Vol. IX, 03-05-2005)
Col.211—13

- Construction of new Hostels in Central Universities
(Deb. 4, Vol. VII, 01-03-2005)
Col. 101—03
- Construction of Subways in Delhi
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 249-50
- Construction of Tunnel
(Deb. 35, Vol. X, 10-05-2005)
Col. 275
- Conversion of Commercial Properties into Freehold
(Deb. 30, Vol. IX, 03-05-2005)
Col. 163—65
- Conversion of lease Hold into Free Hold
(Deb. 30, Vol. IX, 03-05-2005)
Col. 195
- Corruption in DDA
(Deb. 35, Vol. X, 10-05-2005)
Col. 124-25
- Corruption Prevention Machinery in DDA
(Deb. 4, Vol. VII, 01-03-2005)
Col. 296
- Court's Directives on Admission of Poor Patients
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1047-48
- Crisis of Water in Delhi
(Deb. 25, Vol. IX, 26-04-2005)
Col. 220—22
- Damage to Amir Khusru's Durgah
(Deb. 8, Vol. VII, 09-03-2005)
Col. 311
- Death of PMF Personnel in States
(Deb. 35, Vol. X, 10-05-2005)
Col. 178—80
- Death of Prisoners in Tihar Jail
(Deb. 35, Vol. X, 10-05-2005)
Col. 139-40
- Decline in Visitors of Delhi Zoo
(Deb. 29, Vol. IX, 02-05-2005)
Col. 334
- Decongestion of Delhi Roads
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 151
- Delayed Possession to Allottees
(Deb. 21, Vol. IX, 19-04-2005)
Col. 679
- Delhi Land Reforms Act, 1954
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 293
- Delhi Police Housing Society
(Deb. 30, Vol. IX, 03-05-2005)
Col. 147-48
- Delhi University
(Deb. 4, Vol. VII, 01-03-2005)
Col. 321-22
(Deb. 35, Vol. X, 10-05-2005)
Col. 183-84
- Delhi Urban Arts Commission
(Deb. 30, Vol. IX, 03-05-2005)
Col. 373-74
- Delhi-Ghaziabad Railway Line Projects
(Deb. 35, Vol. X, 10-05-2005)
Col. 126
- Delivery of Tanks
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 247
- Demolition of Buildings and Unauthorised Construction in Delhi
(Deb. 35, Vol. X, 10-05-2005)
Col. 195—97
- Demolition of Illegal Constructions
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 310-11
- Demolition of Resettlement Colony
(Deb. 35, Vol. X, 10-05-2005)
Col. 89-91
- Demolition of Unauthorised Construction
(Deb. 35, Vol. X, 10-05-2005)
Col. 108-09
- Development of Delhi and Mumbai on the Lines of Shanghai
(Deb. 21, Vol. IX, 19-04-2005)
Col. 793

- Digital Map of Delhi**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 72
- Dilapidated Condition of Old Buildings**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 107-08
- Dismantling of Safdarjung Airport**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 313
- Displacement of Slum Dwellers in Delhi**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 391
- Disposal of Old Stock**
(Deb. 37, Vol. X, 12-05-2005)
Col. 107-08
- Donation Racket in Public Schools**
(Deb. 33, Vol. X, 06-05-2005)
Col. 309-10
- Doubling of Ahmedabad-Delhi Line**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 429
- Draft Master Plan, 2021 for Delhi**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 312—14
- Drains under Encroachments/Silted**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 67-68
(Deb. 30, Vol. IX, 03-05-2005)
Col. 109—11
- Employment in Delhi**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 446
- Encroachment around Protected Monuments**
(Deb. 37, Vol. X, 12-05-2005)
Col. 152—55
- Encroachments on Government Land**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 303—05
- Enquiry Regarding Sale of Heritage Public School Land**
(Deb. 35, Vol. X, 10-05-2005)
Col. 73-74
- Execution of Warrant of Possessions**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 473-74
- Expansion of RRB**
(Deb. 33, Vol. X, 06-05-2005)
Col. 117-18
- Express Way around Delhi**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 447
- Extension of Metro Rail Project**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 321
- Fake Caste Certificate**
(Deb. 35, Vol. X, 10-05-2005)
Col. 194-95
- Fake Purchases by National Physical Laboratory**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 87
- Falling of Trees for Developmental Activities**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 273
- Fare Concession to Senior Citizens in Delhi Metro Rail**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 597-98
- Farm Houses**
(Deb. 35, Vol. X, 10-05-2005)
Col. 112-13
- Findings of Anti-corruption Branch, Delhi**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 434
- Fire Fighting Equipment**
(Deb. 35, Vol. X, 10-05-2005)
Col. 174-75
- Fire Tragedy at Lal Kuan, Delhi**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 549-50

- Flesh Trade in Delhi**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 76-77
- Foreign Language Courses**
(Deb. 35, Vol. X, 10-05-2005)
Col. 230-31
- Foreigner in Tihar Jail**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 583
- Functions in Farm Houses**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 709-10
- Funds for Development of National Zoological Parks**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 50—60
- Games Village for Commonwealth Games, 2010**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 272-73
- Government Accommodation/Units in Delhi**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 690-91
- Government Quarters in Delhi**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 81—95
- Grabbing of Land by Politicians**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 116
- Handing Over of Local Bodies and Land to NCT of Delhi**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 513-14
- Hanging of MTNL Services**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 116-17
- Hepatitis-B Vaccine**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 511-12
- Hotels/Motels, Guest House in Delhi**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 537—40
- IIT, Delhi**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 710
- Illegal Activities by Builders**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 319-20
- Illegal Construction in Delhi**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 318-19
(Deb. 25, Vol. IX, 26-04-2005)
Col. 301-02
- Illegal Constructions**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 404
- Illegal Constructions in Sainik Farms**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 292
- Illegal Felling of Trees**
(Deb. 34, Vol. X, 09-05-2005)
Col. 273
- Illegal Transaction of Defence Land**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 140
- Improper Maintenance of Safdarjung Hospital**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 800
- Increase in Lal Dora Area**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 432
- Increasing Postal Facilities**
(Deb. 36, Vol. X, 11-05-2005)
Col. 465
- Infant Vaccination**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 55—57
- Installation of New tubewells in Dwarka**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 364-65

- Installation of Towers in Delhi and Mumbai
(Deb. 26, Vol. IX, 27-04-2005)
Col.62-63
- Insurance of Identity Cards to DDA Employees
(Deb. 35, Vol. X, 10-05-2005)
Col.269-70
- Jhuggies in Delhi
(Deb. 4, Vol. VII, 01-03-2005)
Col.123-24
- Jhuggis in DIZ Area, Gole Market
(Deb. 25, Vol. IX, 26-04-2005)
Col.112—16
- Killing of Persons by Auto Drivers
(Deb. 25, Vol. IX, 26-04-2005)
Col.242-43
- Killing of Persons by Bull in Delhi
(Deb. 21, Vol. IX, 19-04-2005)
Col.853
- Lal Dora Area in Delhi
(Deb. 4, Vol. VII, 01-03-2005)
Col.485-86
- Law and Order Situation in Delhi
(Deb. 4, Vol. VII, 01-03-2005)
Col.111—14
(Deb. 25, Vol. IX, 26-04-2005)
Col.276-77
- Lax Security in Government Hospitals
(Deb. 22, Vol. IX, 20-04-2005)
Col.377
- Loan Relief Plan for 1984 Riots Victims
(Deb. 30, Vol. IX, 03-05-2005)
Col.210-11
- Master Plan for Delhi, 2021
(Deb. 18, Vol. VIII, 22-03-2005)
Col.77—79,223-24
- Medical Surveillance System
(Deb. 13, Vol. VIII, 16-03-2005)
Col.202-03
- Metro Rail Station at Shakurbasti in Delhi
(Deb. 35, Vol. X, 10-05-2005)
Col.127
- Modernisation of Hospital
(Deb. 8, Vol. VII, 09-03-2005)
Col.955
- Mumbai-Delhi Container Freight Rail Corridor
(Deb. 27, Vol. IX, 28-04-2005)
Col.245
- Murder of Old age persons in Delhi
(Deb. 25, Vol. IX, 26-04-2005)
Col.277-78
- Nangloi Railway Station
(Deb. 8, Vol. VII, 09-03-2005)
Col.311-12
- National Press Centre
(Deb. 23, Vol. IX, 21-04-2005)
Col.228
- NDMC Schools
(Deb. 35, Vol. X, 10-05-2005)
Col.100
- Need for four laning of road between Delhi and Haridwar with a view to boost tourism (MUR 377)
(Deb. 32, Vol. X, 05-05-2005)
Col.219-20
- Need for regularisation of unauthorised colonies in Delhi (MUR 377)
(Deb. 12, Vol. VIII, 15-03-2005)
Col.477
- Need to introduce pantry car facility in Vikramshila Express train running between Bhagalpur and New Delhi (MUR 377)
(Deb. 13, Vol. VIII, 16-03-2005)
Col.373
- Need to prevent alleged exploitation of child labourers engaged in commercial units in Delhi and other parts of the country (MUR 377)
(Deb. 30, Vol. IX, 03-05-2005)
Col.427

- Need to take steps for uninterrupted supply of power in Delhi (MUR 377) (Deb. 35, Vol. X, 10-05-2005) Col.341
- Need to take suitable steps to make C.G.H.S. Dispensary No. 54 at Shakurbasti, New Delhi functional (MUR 377) (Deb. 12, Vol. VIII, 15-03-2005) Col.482-83
- Need to widen Delhi-Faridabad Section of National Highway and to construct Badarpur-Faridabad-Noida flyovers (MUR 377) (Deb. 29, Vol. I X, 02-05-2005) Col.413-14
- Negligence of Doctors in Hospitals (Deb. 5, Vol. VII, 02-03-2005) Col.111
- New Facelift to Connaught Place (Deb. 25, Vol. IX, 26-04-2005) Col.154-55
- NOC to NDMC for Construction of Building (Deb. 14, Vol. VIII, 17-03-2005) Col.259-60
- Occupation of Excess Land by Gosadans in Delhi (Deb. 25, Vol. IX, 26-04-2005) Col.264
- Open Manholes in Delhi (Deb. 18, Vol. VIII, 22-03-2005) Col.504-05
- Opening of Shops in Houses (Deb. 30, Vol. IX, 03-05-2005) Col.131-32
- Parking Problems in Delhi (Deb. 25, Vol. IX, 26-04-2005) Col.194
- Patients to Purchase Medicines from Outside (Deb. 8, Vol. VII, 09-03-2005) Col.851—53
- Payment under Expandable Housing Scheme, 1996 (Deb. 30, Vol. IX, 03-05-2005) Col.113-14
- Physical Possession of Acquired Land (Deb. 21, Vol. IX, 19-04-2005) Col.707-08
- Poor Condition of Lady Hardinge Medical College (Deb. 31, Vol. X, 04-05-2005) Col.81-82
- Post Offices in Delhi and Osmanabad (Deb. 31, Vol. X, 04-05-2005) Col.416-17
- Promotion of Plantation Programme in Delhi and Haryana (Deb. 25, Vol. IX, 26-04-2005) Col.124-25
- Protection of Heritage Building in Delhi (Deb. 20, Vol. VIII, 24-03-2005) Col.187
- Public Functions at Samadhis of National Leaders (Deb. 4, Vol. VII, 01-03-2005) Col.419-20
- Rail Over Bridges in Delhi (Deb. 32, Vol. X, 05-05-2005) Col.101-02
- Recruitment of Safai Karamcharies in NDMC (Deb. 35, Vol. X, 10-05-2005) Col.80-81
- Registration of Civil and Electrical Firms in CPWD Enquires (Deb. 35, Vol. X, 10-05-2005) Col.174
- Regularisation of Sainik Farms (Deb. 21, Vol. IX, 19-04-2005) Col.729-30
- Rejuvenation of Rajpath Area (Deb. 30, Vol. IX, 03-05-2005) Col.196-97

- Relocation of Market**
(Deb. 21, Vol. IX, 19-04-2005)
Col.831-32
- Relocation of Slums**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.322-23
- Removal of Slums and Unauthorised Colonies nearby Yamuna**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.242-43
- Report on Delhi Metro Rail Project**
(Deb. 4, Vol. VII, 01-03-2005)
Col.127—30
- Research by Delhi University on Genetically Modified Crops**
(Deb. 24, Vol. IX, 25-04-2005)
Col.46-47
- Research on Iron Pillar**
(Deb. 27, Vol. IX, 28-04-2005)
Col.85
- Resettlement of Jhuggi Clusters in Delhi**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.451-52
- Residence to MPs**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.121-22
- Retaining of Government Accommodation**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.296—309
- Revamping of Delhi Airport**
(Deb. 32, Vol. X, 05-05-2005)
Col.146
- Road Accidents**
(Deb. 35, Vol. X, 10-05-2005)
Col.115—17
- Role of Crime against Women Cell**
(Deb. 30, Vol. IX, 03-05-2005)
Col.114-15
- Rusted Machines used in Safdarjung Hospital**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.284
- Safdarjung Out-Patient Facility**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.287
- Safety of Animals in Zoological Parks**
(Deb. 29, Vol. I X, 02-05-2005)
Col.142-43
- Second Delhi Finance Commission**
(Deb. 4, Vol. VII, 01-03-2005)
Col.24—27
- Security in Tees Hazari Court**
(Deb. 35, Vol. X, 10-05-2005)
Col.121
- Selling of Hospitals and Trusts**
(Deb. 4, Vol. VII, 01-03-2005)
Col.161-62
- Situation arising out of recent decision of All India Radio to discontinue services from Delhi in five Regional Languages and steps taken by the Government in regard thereto (CA)**
(Deb. 32, Vol. X, 05-05-2005)
Col.193—202
- Stamp Duty**
(Deb. 21, Vol. IX, 19-04-2005)
Col.577-78
- Statehood to Delhi**
(Deb. 21, Vol. IX, 19-04-2005)
Col.531
- Status of Works in Gole Market**
(Deb. 35, Vol. X, 10-05-2005)
Col.118-19
- Sub-ways in Delhi**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.264-65
- Summit of Asian Gas Dealers**
(Deb. 23, Vol. IX, 21-04-2005)
Col.188
- Supply of Sub-Standard/Fake Medicines**
(Deb. 36, Vol. X, 11-05-2005)
Col.365—67

- Supply of Water to Sonia Vihar Plant**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 379-80
- Survey of Agricultural Land in Delhi**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 67
- Taking over in Siri Fort Club**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 203-04
- Talkatora Swimming Pool**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 653-54
- Theft Cases in Delhi**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 274
- Theft/Robbery Cases in Delhi**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 307-08
- Tourist Security Force**
(Deb. 34, Vol. X, 09-05-2005)
Col. 444
- Tout Menace at IGI Airport**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 423-24
- Trade Fair in Delhi**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 337—70
- Traffic Arrangements in NCT of Delhi**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 775-76
- Transfer of CPWD Officers**
(Deb. 35, Vol. X, 10-05-2005)
Col. 260—62
- Unauthorised Construction in LBZ Area**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 479-80
- Unauthorised Constructions in Delhi**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 448-49
- Underbridge/Overbridge Projects**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 179-80
- Unified Traffic Management Authority**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 318
- Utilization of Land in Safdarjung Airport**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 396
- Vacation of Land Allotted to Gosadans**
(Deb. 35, Vol. X, 10-05-2005)
Col. 153—55
- Vegetation in Wazirabad Bio-diversity Park**
(Deb. 34, Vol. X, 09-05-2005)
Col. 316
- Violation of Rules by Modi Hospital**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 841-42
- Water Supply in Dwarka**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 346-47
- Water Supply in Jhuggi Jhonpura and Small Settlements**
(Deb. 35, Vol. X, 10-05-2005)
Col. 237
- Works in Departmental Colonies**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 234—36
- Yamuna Action Plan**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 198—204
- Delhi Development Authority**
- Acquisition of Land by DDA**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 105-06
- Allotment of Commercial Land by DDA**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 216-17
- Allotment of Land by DDA**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 247—50
(Deb. 25, Vol. IX, 26-04-2005)
Col. 92-93

- Allotment of Land/Flats/Bunglows**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.247
- Central NCR Formula**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.302-03
- Community Centres and Marriage Halls**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.224—29
- Composite Parking Policy**
(Deb. 4, Vol. VII, 01-03-2005)
Col.165-66
- Constitution of Horticulture Committee by DDA**
(Deb. 21, Vol. IX, 19-04-2005)
Col.775
- Construction of Flyovers by DDA**
(Deb. 35, Vol. X, 10-05-2005)
Col.95-96
- Construction of LIG Flats by DDA**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.471-72
- Construction of Vasant Kunj Mall by DDA**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.511
- Corruption in DDA**
(Deb. 35, Vol. X, 10-05-2005)
Col.124-25
- Corruption of DDA Officers**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.439
- Corruption Prevention Machinery in DDA**
(Deb. 4, Vol. VII, 01-03-2005)
Col.296
- DDA Officers Punished in Corruption Cases**
(Deb. 25, Vol. IX, 26-04-2005)
Col.309—12
- Demolition of Resettlement Colony**
(Deb. 35, Vol. X, 10-05-2005)
Col.89—91
- Development and Maintenance of Sports Complexes by DDA**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.387—90
- Duping of Staff and Widows by DDA Officials**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.184-85
- Expenditure Incurred by DDA for Maintaining Greenery**
(Deb. 21, Vol. IX, 19-04-2005)
Col.532-33
- Fake Housing Societies**
(Deb. 21, Vol. IX, 19-04-2005)
Col.631—42
- Festival Housing Scheme, 2004**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.208—14
- Festival Housing Scheme, 2004**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.274-75
- Grievances received by DDA**
(Deb. 21, Vol. IX, 19-04-2005)
Col.592-93
- Handling Over of Land to Builders and Slum Mafia by DDA**
(Deb. 35, Vol. X, 10-05-2005)
Col.215—17
- Insurance of Identity Cards to DDA Employees**
(Deb. 35, Vol. X, 10-05-2005)
Col.269-70
- Issuance of Completion Certificates by DDA**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.243—46
- Launching of New DDA Scheme**
(Deb. 25, Vol. IX, 26-04-2005)
Col.306-07
- New Housing Projects by DDA in Dwarka**
(Deb. 35, Vol. X, 10-05-2005)
Col.233

- Pending Cases of Corruption against
DDA Officials
(Deb. 21, Vol. IX, 19-04-2005)
Col. 843
- Prosecution of DDA Officers
(Deb. 35, Vol. X, 10-05-2005)
Col. 219-20
- Rehabilitation of Slum Dwellers
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 182-83
- Repatriation of DDA Officers
(Deb. 35, Vol. X, 10-05-2005)
Col. 207
- Surplus Staff in DDA
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 163-64
- Taking over in Siri Fort Club
(Deb. 8, Vol. VII, 09-03-2005)
Col. 203-04
- Delhi Golf Club**
- Membership of Delhi Golf Club
(Deb. 21, Vol. IX, 19-04-2005)
Col. 521
- Delhi Metro Rail**
- Delhi Metro Rail Project
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 84
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 447-48
- Fare Concession to Senior Citizens in
Delhi Metro Rail
(Deb. 21, Vol. IX, 19-04-2005)
Col. 597-98
- Operational Cost of DMRC
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 164
- Report on Delhi Metro Rail Project
(Deb. 4, Vol. VII, 01-03-2005)
Col. 127—30
- Undertaking of Foreign Contracts by
DMRC
(Deb. 30, Vol. IX, 03-05-2005)
Col. 108
- Delhi Milk Scheme**
- Theft of Milk Products in DMS
(Deb. 29, Vol. I X, 02-05-2005)
Col. 266-67
- Delhi Police**
- Committees/Commission on Delhi Police
(Deb. 21, Vol. IX, 19-04-2005)
Col. 745-46
- Corruption in Delhi Police
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 336-37
- Delhi Police Housing Society
(Deb. 30, Vol. IX, 03-05-2005)
Col. 147-48
- Non-registration of case of Women by
DP
(Deb. 21, Vol. IX, 19-04-2005)
Col. 581-82
- Permanent Absorption in Delhi Police
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 269-70
- Residential Facility to DP Personnel
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 381-82
- Reward to DP Personnel
(Deb. 21, Vol. IX, 19-04-2005)
Col. 773-74
- Suicide by Delhi Police Personnel
(Deb. 30, Vol. IX, 03-05-2005)
Col. 355-56
- Delhi Traffic Police**
- Impounding of Buses by Delhi Traffic
Police
(Deb. 25, Vol. IX, 26-04-2005)
Col. 133—37

Delhi Urban Arts Commission

Re-constitution of Delhi Urban Arts Commission
(Deb. 35, Vol. X, 10-05-2005)
Col. 155-56

Demands for Grants (General), 2005-06

General Budget—2005-06—Demands for Grants - Ministry of Home Affairs
(Deb. 26, Vol. IX, 27-04-2005)
Col. 590—666

General Budget—2005-06—Demands for Grants—Ministry of Science and Technology
(Deb. 26, Vol. IX, 27-04-2005)
Col. 666—89

General Budget—2005-2006—Demands for Grants—Ministry of Agriculture
(Deb. 23, Vol. IX, 21-04-2005)
Col. 322—46, 346—66
(Deb. 24, Vol. IX, 25-04-2005)
Col. 416—91

General Budget—2005-06—Demands For Grants of the Ministry of Rural Development
(Deb. 24, Vol. IX, 25-04-2005)
Col. 497—576

Demands for Grants (Railways), 2005-06

Railway Budget—Demands for Grants—2005-2006 and Resolution re: Approval of Recommendations in the First Report of Railway Convention Committee—(Cut Motion)
(Deb. 22, Vol. IX, 20-04-2005)
Col. 606—700

Demands for Grants on Account (Bihar), 2005-06

Bihar Budget, 2005-06—General Discussion Demands for Grants on Account (Bihar)—2005-06 and Demands for Supplementary Grants (Bihar)—2004-05
(Deb. 16, Vol. VIII, 19-03-2005)
Col. 142—90

Demands for Grants on Account (General), 2005-06

General Budget 2005-2006—General Discussion, Demands for Grants on Account (General), 2005-2006 and Demands for Supplementary Grants (General), 2004-05
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 378—496
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 306—32, 333—40

General Budget, 2005-06—General Discussion Demands for Grants on Account - (General), 2005-06
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 513—600

Demands for Grants on Account (Goa), 2005-06

Goa Budget, 2005-2006—General Discussion, Demands for Grants on Account (Goa), 2005-2006 and Demands for Supplementary Grants (Goa), 2004-2005—Adopted
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 386—405

Demands for Grants on Account (Railways), 2005-06

Railway (Budget), 2005-2006—General Discussion Demands for Grants on Account—(Railways), 2005-06 and Demands for Supplementary Grants (Railways) 2004-05
(Deb. 9, Vol. VII, 10-03-2005)
Col. 372—442
(Deb. 10, Vol. VII, 11-03-2005)
Col. 460—91
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 606—874
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 483—510

Demands for Supplementary Grants (Bihar), 2004-05

Bihar Budget, 2005-06—General Discussion Demands for Grants on

- Account (Bihar)—2005-06 and Demands for Supplementary Grants (Bihar)—2004-05
(Deb. 16, Vol. VIII, 19-03-2005)
Col. 142—90
- Demands for Supplementary Grants—Bihar, 2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 333
- Demands for Supplementary Grants (General), 2004-05**
- Demands for Supplementary Grants (General), 2004-05**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 454
- General Budget 2005-2006—General Discussion, Demands for Grants on Account (General), 2005-2006 and Demands for Supplementary Grants (General), 2004-05**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 378—496
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 306—32, 333—40
- Demands for Supplementary Grants (Goa), 2004-05**
- Demands for Supplementary Grants—Goa-2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 278-79
- Goa Budget, 2005-2006—General Discussion, Demands for Grants on Account (Goa), 2005-2006 and Demands for Supplementary Grants (Goa), 2004-2005—Adopted**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 386—405
- Demands for Supplementary Grants (Railways), 2004-05**
- Railway (Budget), 2005-2006—General Discussion Demands for Grants on Account—(Railways), 2005-06 and Demands for Supplementary Grants (Railways) 2004-05**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 372—442
(Deb. 10, Vol. VII, 11-03-2005)
Col. 460—91
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 606—874
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 483—510
- Dental Clinics**
- HIV Spreading through Dental Clinics**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 82-83
- Dental Colleges**
- Dental Colleges**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 388—90
- Dental Colleges in Karnataka**
(Deb. 22, Vol. IX, 26-04-2005)
Col. 333-34
- Irregularities in Dental Colleges**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 50-51
- Irregularities in Medical and Dental Colleges**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 129—31
- Medical/Dental Colleges**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 78—80
- Department for International Development**
- DFID Assistance to States**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 271-72
- Department of Posts**
- Jobs to Dependents**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 105—42

NSS087 Withdrawal without TDS
(Deb. 10, Vol. VII, 11-03-2005)
Col.214-15

Vacant Posts
(Deb. 26, Vol. IX, 27-04-2005)
Col.148-49

Department of Telecom

Three-way agreement among DoT, MTNL and BSNL
(Deb. 22, Vol. IX, 20-04-2005)
Col.282-83

Vigilance Telecom Monitoring Cell
(Deb. 13, Vol. VIII, 16-03-2005)
Col.134-35

Desert Development Projects

Premature Winding up of DDP
(Deb. 28, Vol. IX, 29-04-2005)
Col.311—14

Devdasi System

Devdasi System
(Deb. 35, Vol. X, 10-05-2005)
Col.228

Developing Nations

Network of Developing/Underdeveloped Nations
(Deb. 8, Vol. VII, 09-03-2005)
Col.999-1000

Development Package

Development Package for Jammu and Kashmir
(Deb. 25, Vol. IX, 26-04-2005)
Col.285—89

Developmental Projects

Lacunae in Developmental Projects
(Deb. 8, Vol. VII, 09-03-2005)
Col.1046-47

Need to clear the proposal of the Government of Bihar for undertaking development work in Patna City (MUR 377)
(Deb. 13, Vol. VIII, 16-03-2005)
Col.375

Non-Utilisation of Funds
(Deb. 15, Vol. VIII, 18-03-2005)
Col.262

Participation of MP in Development Work
(Deb. 33, Vol. X, 06-05-2005)
Col.236-37

Project Proposal from Karnataka Pending for Approval
(Deb. 15, Vol. VIII, 18-03-2005)
Col.337-38

Projects for Mumbai
(Deb. 28, Vol. IX, 29-04-2005)
Col.259

Projects under Implementation
(Deb. 8, Vol. VII, 09-03-2005)
Col.872-73

World Bank Aid for Development Schemes
(Deb. 15, Vol. VIII, 18-03-2005)
Col.192—94

Diagnostic Centres

Alleged Nexus between Hospitals and Private Diagnostic Centres
(Deb. 13, Vol. VIII, 16-03-2005)
Col.278-79

Inspection of CGHS Hospitals and Diagnostic Centres
(Deb. 26, Vol. IX, 27-04-2005)
Col.86—90

Norms for Private Hospitals and Diagnostic Centres
(Deb. 26, Vol. IX, 27-04-2005)
Col.360-61

Diagnostic Facilities

Strengthening of Diagnostic Facilities
(Deb. 22, Vol. IX, 20-04-2005)
Col.297

Diamond

Diamond Processing Sector
(Deb. 30, Vol. IX, 03-05-2005)
Col.151-52

Diamond Project
(Deb. 15, Vol. VIII, 18-03-2005)
Col.237

Exploration of Diamond
(Deb. 15, Vol. VIII, 18-03-2005)
Col.244

Mining of Diamonds
(Deb. 38, Vol. X, 13-05-2005)
Col.215-16

Diesel

Allotment of Petrol/Diesel Retail Outlets to SCs/STs
(Deb. 14, Vol. VIII, 17-03-2005)
Col.211-12

Cess on Petrol and Diesel
(Deb. 33, Vol. X, 06-05-2005)
Col.221-22

Collection of Additional Cess
(Deb. 15, Vol. VIII, 18-03-2005)
Col.81-82

Commission on Sale of Petrol and Diesel
(Deb. 9, Vol. VII, 10-03-2005)
Col.262—64

High Sea Bunking of Diesel and Kerosene
(Deb. 9, Vol. VII, 10-03-2005)
Col.135-36

Import of Ultra Low Sulphur Petrol and Diesel
(Deb. 9, Vol. VII, 10-03-2005)
Col.82-83

Incidents of Pilferage from Goods Trains
(Deb. 37, Vol. X, 12-05-2005)
Col.100—08

Opening of Petrol/Diesel Pumps in Orissa
(Deb. 8, Vol. VII, 09-03-2005)
Col.361—63

Petrol and Diesel Prices
(Deb. 32, Vol. X, 05-05-2005)
Col.103—05

Petrol/Diesel Retail Outlets
(Deb. 9, Vol. VII, 10-03-2005)
Col.99—101

Running of Trains on CNG and Diesel Mixture
(Deb. 8, Vol. VII, 09-03-2005)
Col.293

Smuggling of High Speed Diesel
(Deb. 8, Vol. VII, 09-03-2005)
Col.282-83

Subsidy on Diesel
(Deb. 14, Vol. VIII, 17-03-2005)
Col.88

Subsidy on Kerosene and Diesel
(Deb. 9, Vol. VII, 10-03-2005)
Col.33—35

Technology from Brazil for Blending of Ethanol with Petrol/Diesel
(Deb. 27, Vol. IX, 28-04-2005)
Col.139-40

Diesel Shed

Expansion of Jamalpur Diesel Shed
(Deb. 14, Vol. VIII, 17-03-2005)
Col.107-08

Digital Library

Digital Library
(Deb. 27, Vol. IX, 28-04-2005)
Col.250-51

Digital Map

Digital Map of Delhi
(Deb. 26, Vol. IX, 27-04-2005)
Col.72

Directorate of Advertising and Visual Publicity

Organisation of Exhibitions by DAVP
(Deb. 23, Vol. IX, 21-04-2005)
Col.134—36

Directorate of Field Publicity

Closure of DFP and Song and Drama Division
(Deb. 20, Vol. VIII, 24-03-2005)
Col.153-54

Need to forestall the move to abolish Calicut Unit of Directorate of Field Publicity in Kerala (MUR 377)

- (Deb. 27, Vol. IX, 28-04-2005)
Col. 298-99
- Disabled Children**
- Free School Education to Disabled Children**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 210-11
- New Scheme for Disabled Children**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 59
- Special Residential Schools for Disabled Children**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 164
- Disabled Persons**
- Aids/Appliances to Physically Handicapped Persons**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 184-85
- Allocation of Funds for Disabled**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 47-48
- Amendment to PWD Act, 1995**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 188
- Assistance to SURCEPH**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 205-06
- CBRR Report on Handicaps**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 202-03
- Disability Cases**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 324-25
- Disabled Friendly Schools**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 795-96
- Educational Schemes for Disabled**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 97—109
- Employment to Disabled Persons**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 211
- Establishment of Handicapped Rehabilitation Centres in M.P.**
(Deb. 32, Vol. X, 05-05-2005)
Col. 132-33
- Facilities for Mentally Challenged Persons**
(Deb. 36, Vol. X, 11-05-2005)
Col. 345-46
- Facilities to Handicapped Women**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 112
- Grants to Non-Official Institutions for Blind**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 259-60
- Grievances received by DDA**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 592-93
- Guidelines for Disabled Persons for Appearing in MBBS Exam**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 48—50
- Handicapped Rehabilitation Centres**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 67-68
- Hostels for Blind Students/Persons**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 214
- Housing for the Handicapped**
(Deb. 38, Vol. X, 13-05-2005)
Col. 194—98
- Implementation of Schemes for Disabled**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 321—23
- Institutions, Schools/Hostels for Mentally Retarded Children**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 93—98

- Jobs to Disabled Persons**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 175-76
- Loans for Self Employment**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 121-28
- National Institute for Empowerment of Persons with multiple disabilities**
(Deb. 32, Vol. X, 05-05-2005)
Col. 175
- National Task Force on Disability**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 267
- Need to permit other selected categories of persons to run telephone booths on railway stations besides handicapped persons in Tamil Nadu (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col. 334-35
- NGOs managed by SC/ST and Physically Handicapped Persons**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 119-20
- Opening of Handicapped Rehabilitation Centres/DDRC**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 247-51
- Pilot Project for Handicapped Cooperation with RCI**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 160
- Rail Travel Concessions to Disabled Persons**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 245
- Rehabilitation of Disabled Persons**
(Deb. 32, Vol. X, 05-05-2005)
Col. 136-37
- Relaxation in Norms in Purchase of Aids and Appliances**
(Deb. 32, Vol. X, 05-05-2005)
Col. 104
- Reservation for Handicapped Persons**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 75-76
- Reservation for Handicapped persons in Pondicherry**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 228
- Schemes for Disabled Persons**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 205
- Special Coach for Handicapped Passengers**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 247-48
- Submission of Disability Certificate**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 282-83
- Survey on Disabled/Handicapped Persons**
(Deb. 37, Vol. X, 12-05-2005)
Col. 165-66
- Unemployment Allowance to Disabled Persons**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 230-34
- Upliftment of Handicapped**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 55-58
- Vocational Rehabilitation Centres for Handicapped**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 146-48
- Welfare Scheme for Wounded/Disabled Soldiers**
(Deb. 37, Vol. X, 12-05-2005)
Col. 251
- Disaster Management**
- Agreement between India and China on Flood Control**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 28-30

Disaster Management College
(Deb. 18, Vol. VIII, 22-03-2005)
Col.174-75

Disaster Management Department in States
(Deb. 18, Vol. VIII, 22-03-2005)
Col.255-56

Disaster Management Policy
(Deb. 12, Vol. VIII, 15-03-2005)
Col.285
(Deb. 29, Vol. IX, 02-05-2005)
Col.224-25

Disaster Management System
(Deb. 22, Vol. IX, 20-04-2005)
Col.83

Flood Control
(Deb. 29, Vol. IX, 02-05-2005)
Col.312-13

Flood Control in Orissa
(Deb. 29, Vol. IX, 02-05-2005)
Col.114-15

General Budget, 2005-06—Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col.15

Inclusion of Disaster Management Curriculum in Text Books
(Deb. 4, Vol. VII, 01-03-2005)
Col.19-20

Kapaleswari and Keleghai Rivers in Master Plan
(Deb. 17, Vol. VIII, 21-03-2005)
Col.197-98

Legislation on Disaster Situation
(Deb. 18, Vol. VIII, 22-03-2005)
Col.511—13

Mobile Hospitals to deal with Natural Disasters
(Deb. 36, Vol. X, 11-05-2005)
Col.383-84

Need to establish a Early Tsunami Warning System in Orissa (MUR 377)
(Deb. 24, Vol. IX, 25-04-2005)
Col.412-13

Plan for Flood Control
(Deb. 29, Vol. IX, 02-05-2005)
Col.19—27

Possibility of Natural Disaster Risks in Indian Cities
(Deb. 36, Vol. X, 11-05-2005)
Col.448—50

Reduction in Budgetary Allocation in Water Sector
(Deb. 21, Vol. IX, 19-04-2005)
Col.477

Report on Disaster
(Deb. 21, Vol. IX, 19-04-2005)
Col.591-92

Safety Measures in Coastal Areas
(Deb. 12, Vol. VIII, 15-03-2005)
Col.417-18

Sea Floor Pressure Recording System
(Deb. 13, Vol. VIII, 16-03-2005)
Col.312-13

Sea Wall
(Deb. 34, Vol. X, 09-05-2005)
Col.321

Task Force on Floods and Erosion Control
(Deb. 21, Vol. IX, 19-04-2005)
Col.47—52

Disaster Victims

Aid to Tsunami Disaster Victims
(Deb. 19, Vol. VIII, 23-03-2005)
Col.104-06

Disciplinary Cases

Punishment to Officials
(Deb. 19, Vol. VIII, 23-03-2005)
Col.187-88

Suspension of Officers
(Deb. 8, Vol. VII, 09-03-2005)
Col.837

Suspension/Termination of Officers
(Deb. 8, Vol. VII, 09-03-2005)
Col.896-97

Discussion Under Rule 193

Developments in Nepal and visits of Minister of External Affairs to Afghanistan and Pakistan (DUR 193)
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 603—70

Electoral Reforms (DUR 193)

(Deb. 30, Vol. IX, 03-05-2005)
Col. 445—90
(Deb. 31, Vol. X, 04-05-2005)
Col. 513—62
(Deb. 32, Vol. X, 05-05-2005)
Col. 261—90

Increasing Population in the Country (DUR 193)

(Deb. 33, Vol. X, 06-05-2005)
Col. 518-19
(Deb. 34, Vol. X, 09-05-2005)
Col. 635—39
(Deb. 36, Vol. X, 11-05-2005)
Col. 675—85
(Deb. 38, Vol. X, 13-05-2005)
Col. 332—34

Natural Calamities in the Country (DUR 193)

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 432—544
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 306—46

Statement made by Hon. Prime Minister regarding visits of Chinese Premier and President of Pakistan to India (DUR 193)
(Deb. 37, Vol. X, 12-05-2005)
Col. 366—82, 384—409

Diseases

Accelerated Malaria Control Schemes
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 168-69

Amount Allocated/Released for Polio Control
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 81—88

Anaemia among Children and Pregnant Women

(Deb. 31, Vol. X, 04-05-2005)
Col. 304—08

Anaemia among Women

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 32—38

Anti-Cancer Drug for Treatment of Infertility

(Deb. 26, Vol. IX, 27-04-2005)
Col. 79

Anti-diabetic Properties in Camel Milk

(Deb. 31, Vol. X, 04-05-2005)
Col. 363-64

Assistance for Revised National T.B. Control Programme

(Deb. 26, Vol. IX, 27-04-2005)
Col. 365-66

Assistance for Treatment of Serious Diseases

(Deb. 5, Vol. VII, 02-03-2005)
Col. 248—304

Assistance to Srilanka for Cancer Hospitals

(Deb. 26, Vol. IX, 27-04-2005)
Col. 104-05

Avian Influenza Virus

(Deb. 8, Vol. VII, 09-03-2005)
Col. 29—32

Bird Flu

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 252—54

Blindness Control Programme

(Deb. 22, Vol. IX, 20-04-2005)
Col. 179—90

Breast Cancer

(Deb. 22, Vol. IX, 20-04-2005)
Col. 464-65

Breast Cancer Risk in Men

(Deb. 22, Vol. IX, 20-04-2005)
Col. 135-36

- Cancer Hospitals**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 74-76
- Cases of Chicken Pox**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 523-25
- Cases of Infectious Diseases**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 206-07
- Changes in the Mental Health Policy**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 318-19
- Combating Cancer**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1—12
- Combating Communicable and Non-Communicable Diseases**
(Deb. 31, Vol. X, 04-05-2005)
Col. 8—21
- Combating Diseases**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 417—21
- Combating Malaria**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 402—06
- Combating Malaria and Cholera**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 32—34
- Combating of Jaundice**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 269—71
- Committee for Investigating Diseases**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 185-86
- Credibility of Advertisements Pertaining to Diseases**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 147-48
- Delhi Diabetic Research Centre**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 48-49
- Dengue and Malaria Cases**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 28—35
- Development of Cancer Centres**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 109
- Diabetes Menace**
(Deb. 36, Vol. X, 11-05-2005)
Col. 82-83
- Diphtheria and Measles Cases**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 232—38
- Discovery of New Genes**
(Deb. 36, Vol. X, 11-05-2005)
Col. 242
- Discrimination against Leprosy Patients**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 448-49
- Diseases due to Unsafe Blood**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 1—10
- DOTs treatment for the Eradication of TB**
(Deb. 31, Vol. X, 04-05-2005)
Col. 28—36
- Dropsy Cases**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 197
- Eradication of Blindness**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 195
- Eradication of Diseases**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 284—86
- Eradication of Leprosy**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 379, 418-24
(Deb. 26, Vol. IX, 27-04-2005)
Col. 539-40
- Eradication of T.B.**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 46—56

- Excess Viewing of Television by Children**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 186-87
- Facilities to Mentally Retarded People**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 211-12
- Financial Allocation for Communicable Diseases**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 190-92
- Fruits Spoiled by Diseases**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 249-51
- Funds for Heart Patients**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 871-72
- Funds for Regional Cancer Centres**
(Deb. 31, Vol. X, 04-05-2005)
Col. 389-94
- Funds to NGOs for TB Programme**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 168-70
- Goat/Sheeps Die due to Disease**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 248
- Grant-in-aid for Eradication of Blindness and AIDS**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 298-318
- Grant-in-aid for Eradication of Diseases**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 366-84
- Hepatitis-B Vaccine**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 511-12
- Herbal Drug for Diabetics**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1063-64
- Hypertension Threat**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1024
- ICMR Study**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 223-24
- Improving Mental Hospitals and Psychiatric Wings**
(Deb. 36, Vol. X, 11-05-2005)
Col. 485-87
- Incidence of Cancer**
(Deb. 31, Vol. X, 04-05-2005)
Col. 49-50
- Incidence of Filariasis**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 293-96
- Incidence of Obesity**
(Deb. 31, Vol. X, 04-05-2005)
Col. 299-300
- Increase in Cases of Diabetes and Atherosclerosis**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 141-42
- Indiscriminate use of Medical Stents**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 972
- Integrated Disease Monitoring Project**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 291-93
- Lack of Medical Treatment for Psychiatric Disorders**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 151-52
- Leprosy**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 257
- Leprosy Training Institutes**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 301-02
- Life Style Related Diseases**
(Deb. 31, Vol. X, 04-05-2005)
Col. 388-89
- Malaria Cases**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 36-40

Marketing of Gabapentin
(Deb. 36, Vol. X, 11-05-2005)
Col. 347-48

Meningococcal Disease (St.)
(Deb. 33, Vol. X, 06-05-2005)
Col. 503-05

Mental Health Care
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 309

Mental Patients
(Deb. 26, Vol. IX, 27-04-2005)
Col. 526-27

Mentally Ill Patients
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 283-84

National Blindness Eradication Programme
(Deb. 8, Vol. VII, 09-03-2005)
Col. 187—91

National Programme to Prevent Diabetes and Cardio Vascular Problems
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 279-80

Need to formulate a comprehensive plan to save the lives of children suffering from congenital disease (MUR 377)
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1123-24

New Drugs Delivery System for Diabetes
(Deb. 31, Vol. X, 04-05-2005)
Col. 139

New Techniques for Dengue
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 62-63

No Diabetes Case among Tribes of Rajasthan
(Deb. 36, Vol. X, 11-05-2005)
Col. 362-63

Opening of Cancer Hospitals
(Deb. 26, Vol. IX, 27-04-2005)
Col. 415

Pilot Project on Disease Surveillance
(Deb. 26, Vol. IX, 27-04-2005)
Col. 391—96

Polio Camps
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 264—70

Polio Cases in the Country
(Deb. 22, Vol. IX, 20-04-2005)
Col. 49—53

Polio Eradication Programme
(Deb. 31, Vol. X, 04-05-2005)
Col. 55—64

Prevalence Rate of Leprosy
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 49-50

Prevention of Liver Cancer
(Deb. 26, Vol. IX, 27-04-2005)
Col. 59-60

Prices of Cancer Drugs
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 259—61

Promotion of Letrozole
(Deb. 36, Vol. X, 11-05-2005)
Col. 156-57

Research Centres for Cancer
(Deb. 8, Vol. VII, 09-03-2005)
Col. 965

Research on Cancer
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 252-53

Research on Medicines for Incurable Diseases
(Deb. 26, Vol. IX, 27-04-2005)
Col. 533-34

Revamped National T.B. Control Programme
(Deb. 36, Vol. X, 11-05-2005)
Col. 62—66

Rheumatic-Heart Disease
(Deb. 26, Vol. IX, 27-04-2005)
Col. 402-03

- Role of NGOs in Eradication of Diseases**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 45—48
- Scarcity of Epilepsy Drugs**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 317
- Short Supply of TB Medicines in Hospitals**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 237
- Spread of Bird Flu**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 275
- Spread of Diseases**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 226—30
- Summit on HIV/AIDS**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 385-86
- TB Control Programme**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 183—86
- Thalassaemia Patients**
(Deb. 31, Vol. X, 04-05-2005)
Col. 365-66
- Treatment of Cancer Patient**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 292
- Treatment of Goitre**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 139-40
- Virology Institute in Kerala**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 39—43
- Disinvestment**
- Accelerating Disinvestment**
(Deb. 38, Vol. X, 13-05-2005)
Col. 99-100
- Decision to order inquiry into the sale of two Hotels belonging to Hotel Corporation of India (St.)**
(Deb. 38, Vol. X, 13-05-2005)
Col. 334
- Disinvestment of Oil**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 152-53
- Disinvestment of PSU**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 765-66
- Disinvestment Target**
(Deb. 33, Vol. X, 06-05-2005)
Col. 418*20
- Review of Disinvestment Policy**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 648-49
- Sale of Shares**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 36
- Situation arising out of disinvestment of Juhu Beach Centaur Hotel, Mumbai and steps taken by the Government in regard thereto (CA)**
(Deb. 31, Vol. X, 04-05-2005)
Col. 463—84
- White Paper on Disinvestment**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 439
- Dispensaries**
- Close/Down Grade of ESI Hospitals/Dispensaries**
(Deb. 34, Vol. X, 09-05-2005)
Col. 301-02
- Grants to NGOs under Mobile Dispensaries Scheme**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 115
- Opening of Medical Hospitals and Dispensaries**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1039-41
- World Bank Funds for Hospitals and Dispensaries**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 99-100

(Deb. 19, Vol. VIII, 23-03-2005)
Col.209-10

Displaced Persons

Colonies Set up for Displaced Persons
(Deb. 25, Vol. IX, 26-04-2005)
Col.191-93

Homeless People
(Deb. 18, Vol. VIII, 22-03-2005)
Col.445-47

Living Condition in Migrants Camps
(Deb. 12, Vol. VIII, 15-03-2005)
Col.239-40

Need to fill up backlog reserve vacancies
for class IV posts in Bokaro Steel Plant
through local employment exchange
with a view to rehabilitate displaced
persons (MUR 377)
(Deb. 22, Vol. IX, 20-04-2005)
Col.605

Rehabilitation of People Displaced Due
to Establishment of Steel Plants
(Deb. 29, Vol. IX, 02-05-2005)
Col.355-56

District Advisory Committee

District Advisory Committee
(Deb. 25, Vol. IX, 26-04-2005)
Col.244—50

District Advisory Committee in
Maharashtra
(Deb. 21, Vol. IX, 19-04-2005)
Col.610—30

District Collectors

Prime Minister's Meeting with District
Collectors
(Deb. 36, Vol. X, 11-05-2005)
Col.363

District Rural Development Agencies

Merger of DRDA with Zila Parishad
(Deb. 28, Vol. IX, 29-04-2005)
Col.516—20

Dividends

Declaration of Dividends

(Deb. 38, Vol. X, 13-05-2005)
Col.254-55

Dividends Paid by Power Companies

(Deb. 8, Vol. VII, 09-03-2005)
Col.663-64

Unclaimed Dividend

(Deb. 10, Vol. VII, 11-03-2005)
Col.194-95

Doctors

Appointing ISM Doctors at PHCs

(Deb. 26, Vol. IX, 27-04-2005)
Col.472-73

Cadre for the Physicians of ISM&H

(Deb. 26, Vol. IX, 27-04-2005)
Col.473

Doctor-Patient Ratio

(Deb. 13, Vol. VIII, 16-03-2005)
Col.2—11
(Deb. 26, Vol. IX, 27-04-2005)
Col.159—62

Need to formulate a policy permitting
practice by private medical
practitioners registered with State/
Central Medical Councils (MUR 377)
(Deb. 22, Vol. IX, 20-04-2005)
Col.600-601

Negligence of CGHS Doctors

(Deb. 19, Vol. VIII, 23-03-2005)
Col.246—50

Negligence of Doctors in Hospitals

(Deb. 5, Vol. VII, 02-03-2005)
Col.111

Overload of work on Doctors

(Deb. 5, Vol. VII, 02-03-2005)
Col.147

Periodical Tests for Doctors

(Deb. 22, Vol. IX, 20-04-2005)
Col.58-59

Posts of Doctors Lying Vacant in CGHS Dispensaries
(Deb. 36, Vol. X, 11-05-2005)
Col. 83-84

Promotions of Doctors
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 347

Punctuality Report of CGHS Doctors and Staffs
(Deb. 22, Vol. IX, 20-04-2005)
Col. 385-86

Ratio of Doctors, Nurses Etc.
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 118-21

Request from Afghanistan for Teachers/Doctors
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 319

Restrictions on Medical Practitioners
(Deb. 8, Vol. VII, 09-03-2005)
Col. 949-50

Rules for Registration of Private Hospitals/Nursing Homes/Doctors
(Deb. 8, Vol. VII, 09-03-2005)
Col. 174

Separate Cadres for Primary Health Centres Doctors
(Deb. 36, Vol. X, 11-05-2005)
Col. 464-65

Tribal Doctors in Regional Institute of Medical Sciences, Imphal
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 200-201

DOEACC Society

'B' Level Curriculum of DOEACC Society
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 77-78

Domestic Violence

Domestic Violence Against Women
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 391-94

Donations

Monitoring of Donations
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 114-15

Doordarshan

Commissioning of DD/AIR Station in Kerala
(Deb. 8, Vol. VII, 09-03-2005)
Col. 398

Culture Based Programmes
(Deb. 9, Vol. VII, 10-03-2005)
Col. 257-58

DD Programmes in Banda and Chitrakoot
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 203-04

DD's DTH Service
(Deb. 8, Vol. VII, 09-03-2005)
Col. 341-42

Documentary Films by DD Srinagar/Jammu
(Deb. 27, Vol. IX, 28-04-2005)
Col. 95-96

Doordarshan Kendra at Jalpaiguri
(Deb. 27, Vol. IX, 28-04-2005)
Col. 82-83

Expansion of Transmission Capacity
(Deb. 37, Vol. X, 12-05-2005)
Col. 24-52

Facilities for Programme Production
(Deb. 9, Vol. VII, 10-03-2005)
Col. 187-88

Gujarati News on DD-1
(Deb. 9, Vol. VII, 10-03-2005)
Col. 80-81

Installation of DTH Sets
(Deb. 8, Vol. VII, 09-03-2005)
Col. 343-45

Installation of HPT/LPT/VLPTs
(Deb. 8, Vol. VII, 09-03-2005)
Col. 431-32

- Installation of TV Transmitters in Himachal Pradesh**
(Deb. 8, Vol. VII, 09-03-2005)
Col.321
- Installation of VLPT in Ransar Valley**
(Deb. 8, Vol. VII, 09-03-2005)
Col.388-89
- Irregularities in Awarding D.T.H. Contract**
(Deb. 27, Vol. IX, 28-04-2005)
Col.174
- Loss of Revenue**
(Deb. 32, Vol. X, 05-05-2005)
Col.141
- Losses to Doordarshan**
(Deb. 37, Vol. X, 12-05-2005)
Col.111-12
- Modernisation and Digitalisation of AIR and Doordarshan Kendras**
(Deb. 23, Vol. IX, 21-04-2005)
Col.258—60
- Need to broadcast programmes in Bishnupriya Manipuri Language by AIR and Doordarshan centres at Silchar in Assam (MUR 377)**
(Deb. 9, Vol. VII, 10-03-2005)
Col.318-19
- Need to commence with Narrow Broadcasting Scheme in Doordarshan Kendra, Sagar, Madhya Pradesh (MUR 377)**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.301
- Need to increase Height of TV Transmission Tower at Doordarshan Kendra, Dibrugarh to 150 metres and introduce fulfilled News Department with uplinking facilities at the Kendra (MUR 377)**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.376-77
- New Transmitters for Rural Areas**
(Deb. 23, Vol. IX, 21-04-2005)
Col.220
- News Channel of DD**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.207
- Permission to Foreign Companies for DD Telecasting Service**
(Deb. 8, Vol. VII, 09-03-2005)
Col.401
- Programmes of Regional Languages**
(Deb. 8, Vol. VII, 09-03-2005)
Col.317
- Reserved Posts in Doordarshan and All India Radio**
(Deb. 32, Vol. X, 05-05-2005)
Col.144
- Rights for Telecasting DD Channels**
(Deb. 9, Vol. VII, 10-03-2005)
Col.304
- Selection of Producers**
(Deb. 23, Vol. IX, 21-04-2005)
Col.185-86
- Set-Top Boxes of Doordarshan DTH Services**
(Deb. 32, Vol. X, 05-05-2005)
Col.143
- Setting up of New DD/AIR Stations**
(Deb. 8, Vol. VII, 09-03-2005)
Col.290-92
- Statement Correcting Reply to Part (A) and Part (B) of Starred Question No. 40 dated 02.12.2004 Regarding Losses to Doordarshan in Athens Olympics—Laid**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.272-73
- Telecasting Rights of Indo-Pak Cricket Series**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.83-84
- Transmission of Programmes in Bengali Language**
(Deb. 37, Vol. X, 12-05-2005)
Col.113-14

Doping Test Centres

Doping Test Centres
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 480-81

Double Taxation Avoidance Treaty

Double Taxation Avoidance Treaty
Signed by India with other Countries
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 259-61

Dr. Alagh Committee

Recommendations of Dr. Alagh Committee
(Deb. 26, Vol. IX, 27-04-2005)
Col. 185-87

Drainage System

Clearance to Storm Water Drainage System
(Deb. 8, Vol. VII, 09-03-2005)
Col. 294

Drainage System

(Deb. 29, Vol. IX, 02-05-2005)
Col. 336-39

Grants-in-Aid to Uttar Pradesh

(Deb. 21, Vol. IX, 19-04-2005)
Col. 538-52

Need to formulate a master plan for Gaya with a view to improving the drainage system in the city (MUR 377)
(Deb. 37, Vol. X, 12-05-2005)
Col. 340

Proposals of Madhya Pradesh

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 389-90

Solid Waste Management and Drainage Scheme

(Deb. 35, Vol. X, 10-05-2005)
Col. 1-11

Drinking Water

Availability of Drinking Water
(Deb. 27, Vol. IX, 28-04-2005)
Col. 234

Community based Pilot Projects

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 90-91

Contaminated Drinking Water

(Deb. 33, Vol. X, 06-05-2005)
Col. 259-60

Drinking Water

(Deb. 35, Vol. X, 10-05-2005)
Col. 67-70

Drinking Water Quality

(Deb. 29, Vol. IX, 02-05-2005)
Col. 126-27

Drinking Water Scheme

(Deb. 28, Vol. IX, 29-04-2005)
Col. 143-44
(Deb. 38, Vol. X, 13-05-2005)
Col. 62-63

External Assistance for Drinking Water Supply Projects

(Deb. 30, Vol. IX, 03-05-2005)
Col. 42-43

Foreign Assistance for Safe Drinking Water

(Deb. 33, Vol. X, 06-05-2005)
Col. 280-84

General Budget, 2005-06—Presentation

(Deb. 3, Vol. VII, 28-02-2005)
Col. 8-9

Grants-in-Aid to Uttar Pradesh

(Deb. 21, Vol. IX, 19-04-2005)
Col. 538-52

Implementation of Sub-Mission Projects

(Deb. 10, Vol. VII, 11-03-2005)
Col. 266-68

NABARD Assistance for Drinking Water

(Deb. 10, Vol. VII, 11-03-2005)
Col. 175-76

Need to construct a dam on 'Nar-Par rivers with a view to solve irrigation and drinking water problems in Malegaon Parliamentary Constituency, Maharashtra (MUR 377)

(Deb. 24, Vol. IX, 25-04-2005)
Col. 408

- Need to issue directives to the Government of Gujarat to spend proportionate share of royalty received from ONGC on rural development and potable water schemes in Mehsana Parliamentary Constituency, Gujarat (MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 389-90
- Need to provide financial assistance to the Government of Andhra Pradesh to tide over the problem of shortage of drinking water in Telangana region (MUR 377)**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 617
- Need to provide immediate financial assistance to meet the acute drinking water problem in Gaya District, Bihar (MUR 377)**
(Deb. 31, Vol. X, 04-05-2005)
Col. 500
- Need to sanction laying of pipeline across National Highway at Tirunelveli with a view to provide drinking water in three town Panchayats at Kayatar, Kalugumalai, Ettayapuram, Tamil Nadu (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 579-80
- Need to solve acute drinking water problem in Banaskantha and Patan districts of North Gujarat (MUR 377)**
(Deb. 35, Vol. X, 10-05-2005)
Col. 342-43
- Need to solve drinking water problem in Lalganj Parliamentary Constituency (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col. 339-40
- Need to take steps to complete the work on Integrated Drinking Water Project at Hogenekal in Tamil Nadu (MUR 377)**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 303
- Need to take suitable steps to solve drinking water problem in Delhi (MUR 377)**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 578-79
- Pending Drinking Water Projects**
(Deb. 33, Vol. X, 06-05-2005)
Col. 47—60
- Proposals of Madhya Pradesh**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 389-90
- Reforms in Rural Water Sector**
(Deb. 33, Vol. X, 06-05-2005)
Col. 238—54
- Safe Drinking Water**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 64—68
(Deb. 28, Vol. IX, 29-04-2005)
Col. 129-30
- Safe Potable Water in Villages**
(Deb. 33, Vol. X, 06-05-2005)
Col. 188—96
- Sanitation/Drinking Water Projects**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 402-14
- Supply of Water to Sonia Vihar Plant**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 379-80
- Target Under AUWSP**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 75—81
- Dropsy Cases**
Dropsy Cases
(Deb. 22, Vol. IX, 20-04-2005)
Col. 195-96
- Drought Prone Areas**
Augmentation of Water Resources
(Deb. 29, Vol. IX, 02-05-2005)
Col. 195

Drought Prone Areas

(Deb. 15, Vol. VIII, 18-03-2005)
Col.94—98

Funds under DPAP

(Deb. 33, Vol. X, 06-05-2005)
Col.445—48

NGOs in Drought Prone Areas

(Deb. 15, Vol. VIII, 18-03-2005)
Col.91-92

Stocking Norms for Drought Prone Areas

(Deb. 34, Vol. X, 09-05-2005)
Col.454-55

Drug Control Authority**Review of Functioning of Drug Control Authority**

(Deb. 5, Vol. VII, 02-03-2005)
Col.426-27

Drug Controller of India**Permission for Shipment of a New Drug**

(Deb. 31, Vol. X, 04-05-2005)
Col.209—11

Drug De-addiction Centres**Criteria for issue of Grants to NGOs**

(Deb. 8, Vol. VII, 09-03-2005)
Col.207

Review of Performance of Counselling/De-addiction Centres

(Deb. 8, Vol. VII, 09-03-2005)
Col.99-100

Drug Manufacturers**Cancellation of Licences**

(Deb. 22, Vol. IX, 20-04-2005)
Col.47-48

Imposing of Excise Duty on MRP

(Deb. 11, Vol. VIII, 14-03-2005)
Col.198

Notices Issued to Drug Companies

(Deb. 11, Vol. VIII, 14-03-2005)
Col.65—104

Opening of Closed Drugs Companies

(Deb. 11, Vol. VIII, 14-03-2005)
Col.379-80

Quantifying Liabilities of Drug Companies by DPLRC

(Deb. 34, Vol. X, 09-05-2005)
Col.318—21

Survival of Drug Industry

(Deb. 29, Vol. IX, 02-05-2005)
Col.97-98

Drug Price Liability Review Committee**Quantifying Liabilities of Drug Companies by DPLRC**

(Deb. 34, Vol. X, 09-05-2005)
Col.318—21

Recommendations of DPLRC

(Deb. 29, Vol. IX, 02-05-2005)
Col.353-54

Drugs/Medicines**Advertisement of Medicines**

(Deb. 5, Vol. VII, 02-03-2005)
Col.373-74

Affordability/Availability of Medicines

(Deb. 13, Vol. VIII, 16-03-2005)
Col.311

Alleged Corruption in Procuring Medicines

(Deb. 8, Vol. VII, 09-03-2005)
Col.1003-04

Alleged Irregularities in Purchase of Medicines and Equipments

(Deb. 36, Vol. X, 11-05-2005)
Col.241

Anti-AIDS Drugs at Concessional Rate

(Deb. 19, Vol. VIII, 23-03-2005)
Col.334-35

Anti-Cancer Drug for Treatment of Infertility

(Deb. 26, Vol. IX, 27-04-2005)
Col.79

ARV Treatment Plan
 (Deb. 26, Vol. IX, 27-04-2005)
 Col.204-05

Authorising Kendriya Bhandar to Supply Medicines
 (Deb. 8, Vol. VII, 09-03-2005)
 Col.987-88

Availability of Ayurvedic/Homoeopathic Medicines
 (Deb. 22, Vol. IX, 20-04-2005)
 Col.277

Availability of Diclowin Plus
 (Deb. 5, Vol. VII, 02-03-2005)
 Col.214

Ayurvedic and Other Alternative System of Medicines
 (Deb. 19, Vol. VIII, 23-03-2005)
 Col.356-51

Ban on Allopathic Drugs
 (Deb. 11, Vol. VIII, 14-03-2005)
 Col.149-50

Ban on the Sale of Nimeusulide
 (Deb. 8, Vol. VII, 09-03-2005)
 Col.1011-12

Calculation of Prices of Non-Scheduled Drugs
 (Deb. 17, Vol. VIII, 21-03-2005)
 Col.292-93

Campaign against Companies Manufacturing Spurious Drugs
 (Deb. 22, Vol. IX, 20-04-2005)
 Col.526—29

Cases of Spurious Drugs
 (Deb. 8, Vol. VII, 09-03-2005)
 Col.937-38

Cheap Medicines for Poor People
 (Deb. 34, Vol. X, 09-05-2005)
 Col.481-82

Clearance for the Drugs
 (Deb. 26, Vol. IX, 27-04-2005)
 Col.271

Clinical Trials of Letrozole
 (Deb. 22, Vol. IX, 20-04-2005)
 Col.103

Consumption of Allopathic Medicines for Intoxication
 (Deb. 13, Vol. VIII, 16-03-2005)
 Col.132—34

Costly Medicines and Instruments in Hospitals
 (Deb. 19, Vol. VIII, 23-03-2005)
 Col.212-13

Customs and Excise Duty Exception on LSDs Import
 (Deb. 15, Vol. VIII, 18-03-2005)
 Col.92-93

Delicensing of Drugs
 (Deb. 29, Vol. IX, 02-05-2005)
 Col.369

Drug Manufacturing Licences
 (Deb. 13, Vol. VIII, 16-03-2005)
 Col.210—14

Drug Procurement Agencies
 (Deb. 31, Vol. X, 04-05-2005)
 Col.299

Drug Suppliers' Strike
 (Deb. 13, Vol. VIII, 16-03-2005)
 Col.54-55

Drug Testing Laboratories
 (Deb. 22, Vol. IX, 20-04-2005)
 Col.271—73

Dual Price Ceiling
 (Deb. 24, Vol. IX, 25-04-2005)
 Col.213

Empty Capsules
 (Deb. 13, Vol. VIII, 16-03-2005)
 Col.267

Excise Duty on MRP of Drugs
 (Deb. 15, Vol. VIII, 18-03-2005)
 Col.276-77

Export of Drugs
 (Deb. 11, Vol. VIII, 14-03-2005)
 Col.145-46

Export of Generic Drugs

(Deb. 17, Vol. VIII, 21-03-2005)
Col.212

Export of Medicines

(Deb. 36, Vol. X, 11-05-2005)
Col.92—110

Fake Drugs Racket

(Deb. 12, Vol. VIII, 15-03-2005)
Col.438-39

Fixation of Royalty

(Deb. 17, Vol. VIII, 21-03-2005)
Col.170-71

Fraud in Purchase of Medicines

(Deb. 19, Vol. VIII, 23-03-2005)
Col.68

Free Medical Facilities and Drugs in HIV/AIDS Patients

(Deb. 8, Vol. VII, 09-03-2005)
Col.889—93

Herbal Drug for Diabetics

(Deb. 8, Vol. VII, 09-03-2005)
Col.1063-64

Illegal Sale of Medicines

(Deb. 5, Vol. VII, 02-03-2005)
Col.29—31

Impact of Anti-Mosquito Medicines

(Deb. 36, Vol. X, 11-05-2005)
Col.504—06

Import of Medicines

(Deb. 29, Vol. I X, 02-05-2005)
Col.186

Independent Drug Authority

(Deb. 22, Vol. IX, 20-04-2005)
Col.153

Irregularities in Purchase of Medicines

(Deb. 22, Vol. IX, 20-04-2005)
Col.177-78

Labelling of Medicines

(Deb. 8, Vol. VII, 09-03-2005)
Col.900

Legislation on Spurious Drugs

(Deb. 5, Vol. VII, 02-03-2005)
Col.18—21

Life Saving Medicines in Government Hospitals

(Deb. 13, Vol. VIII, 16-03-2005)
Col.193

List of Essential Drugs

(Deb. 26, Vol. IX, 27-04-2005)
Col.480—94

List of Life Saving Drugs

(Deb. 17, Vol. VIII, 21-03-2005)
Col.196-97

Marketing of Gabapentin

(Deb. 36, Vol. X, 11-05-2005)
Col.347-48

Medical Drug Abuse

(Deb. 14, Vol. VIII, 17-03-2005)
Col.185-86

Meet on Management in Bulk Drugs and Pharmaceutical Industries

(Deb. 29, Vol. IX, 02-05-2005)
Col.245-46

Monitoring of Prices of Drugs

(Deb. 21, Vol. IX, 19-04-2005)
Col.321-22

Need to Exempt Life Saving Drugs and Medical Equipment from VAT

(Deb. 28, Vol. IX, 29-04-2005)
Col.570—73

Need to have a separate Geriatric Department in all major Government Hospitals and introduce a course in Geriatric Medicine as a part of MBBS Curriculum (MUR377)

(Deb. 11, Vol. VIII, 14-03-2005)
Col.600

New Drugs Delivery System for Diabetes

(Deb. 31, Vol. X, 04-05-2005)
Col.139

NOC for Export of Drugs

(Deb. 19, Vol. VIII, 23-03-2005)
Col.158-59

- Non-Availability of Drugs**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.51—54
- Non-availability of Medicines in CGHS Dispensaries**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.310—14
- Patenting of Drugs/Formulations**
(Deb. 36, Vol. X, 11-05-2005)
Col.43-44
- Patenting of Medicines**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.26—28
- Patients to Purchase Medicines from Outside**
(Deb. 8, Vol. VII, 09-03-2005)
Col.851—53
- Per Capita Amount spent on Medicines**
(Deb. 31, Vol. X, 04-05-2005)
Col.121
- Permission for Shipment of a New Drug**
(Deb. 31, Vol. X, 04-05-2005)
Col.209—11
- Philippines Stop Import of Drugs from India**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.290
- PPA in Cough Drugs**
(Deb. 5, Vol. VII, 02-03-2005)
Col.373
- Price of Life Saving Drugs**
(Deb. 34, Vol. X, 09-05-2005)
Col.443-44
- Prices of Cancer Drugs**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.259—61
- Prices of Drugs**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.436-37
(Deb. 24, Vol. IX, 25-04-2005)
Col.125,325
(Deb. 34, Vol. X, 09-05-2005)
Col.330
- Prices of Essential Controlled and Decontrolled Medicines**
(Deb. 21, Vol. IX, 19-04-2005)
Col.180-81
- Prices of Essential Medicines**
(Deb. 24, Vol. IX, 25-04-2005)
Col.228-29
- Prices of Glipizide**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.149
- Prices of Life Saving Drugs**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.176-77
(Deb. 24, Vol. IX, 25-04-2005)
Col.43-44
- Production of Medicines**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.97—100
- Production of Quality Drugs**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.389-90
- Promotion of Letrozole**
(Deb. 36, Vol. X, 11-05-2005)
Col.156-57
- Reduction in Number of Drugs Covered under Drug Control**
(Deb. 34, Vol. X, 09-05-2005)
Col.479-80
- Report of Committee on Prices of Medicines**
(Deb. 29, Vol. IX, 02-05-2005)
Col.228-29
- Report of Sandhu Committee and Task Force**
(Deb. 21, Vol. IX, 19-04-2005)
Col.423-24
- Research on Medicines for Incurable Diseases**
(Deb. 26, Vol. IX, 27-04-2005)
Col.533-34
- Retail Cost of Drugs for AIDS**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.551—56

Retail Prices of Medicines

(Deb. 21, Vol. IX, 19-04-2005)
Col.424-25

Sale of Banned Drugs

(Deb. 31, Vol. X, 04-05-2005)
Col.21-28

Sale of Sub-Standard Drugs

(Deb. 22, Vol. IX, 20-04-2005)
Col.73-74

Sandhu Committee

(Deb. 11, Vol. VIII, 14-03-2005)
Col.456-57

Scarcity of Epilepsy Drugs

(Deb. 13, Vol. VIII, 16-03-2005)
Col.317

Selling of Generic Medicines

(Deb. 29, Vol. IX, 02-05-2005)
Col.117-18

Short Supply of TB Medicines in Hospitals

(Deb. 22, Vol. IX, 20-04-2005)
Col.237

Shortage of Anti-Epilepsy Drugs

(Deb. 17, Vol. VIII, 21-03-2005)
Col.213

Shortage of Drugs

(Deb. 11, Vol. VIII, 14-03-2005)
Col.105-06
(Deb. 21, Vol. IX, 19-04-2005)
Col.210-11

Shortage of Medicines

(Deb. 26, Vol. IX, 27-04-2005)
Col.184-85

Shortage of Psychotropic Drugs

(Deb. 19, Vol. VIII, 23-03-2005)
Col.213

Small Pharmaceutical Units

(Deb. 34, Vol. X, 09-05-2005)
Col.428-29

Smuggling of Drugs

(Deb. 38, Vol. X, 13-05-2005)
Col.248-49

Spurious Drugs

(Deb. 22, Vol. IX, 20-04-2005)
Col.53-58

Spurious Drugs and Contaminated Milk

(Deb. 5, Vol. VII, 02-03-2005)
Col.471-74

Stopping Medicines Supply to CGHS Dispensaries

(Deb. 8, Vol. VII, 09-03-2005)
Col.878-80

Supply of Pen-fill Insulin

(Deb. 8, Vol. VII, 09-03-2005)
Col.827-28

Supply of Sub-Standard/Fake Medicines

(Deb. 36, Vol. X, 11-05-2005)
Col.365-67

Tax Rebate on Costly Drug

(Deb. 11, Vol. VIII, 14-03-2005)
Col.201-02

Toxic Free Ayurvedic Drugs

(Deb. 8, Vol. VII, 09-03-2005)
Col.1091-92

Unani system of Medicines

(Deb. 5, Vol. VII, 02-03-2005)
Col.452-53

Upgradation of Infrastructure for Food Safety and Drugs Control

(Deb. 36, Vol. X, 11-05-2005)
Col.493-94

VAT and LSD

(Deb. 33, Vol. X, 06-05-2005)
Col.79

Withdrawal of Valdecoxile Pain Killer

(Deb. 34, Vol. X, 09-05-2005)
Col.306

Dry Fruits**Cashew Research Centre**

(Deb. 11, Vol. VIII, 14-03-2005)
Col.419-24

Production of Arecanut

(Deb. 11, Vol. VIII, 14-03-2005)
Col.539-44

Revival Package for Traditional Industries
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 135

Dry Land

Dry Land Development
(Deb. 33, Vol. X, 06-05-2005)
Col. 136—38

DTH Service

Channels Under DTH Service
(Deb. 23, Vol. IX, 21-04-2005)
Col. 183-84

DD's DTH Service
(Deb. 8, Vol. VII, 09-03-2005)
Col. 341-42

Free of Cost Channels
(Deb. 23, Vol. IX, 21-04-2005)
Col. 208—12

Furnishing of Undertaking by DTH Companies
(Deb. 27, Vol. IX, 28-04-2005)
Col. 254-55

Installation of DTH Sets
(Deb. 8, Vol. VII, 09-03-2005)
Col. 343—45

Irregularities in Awarding D.T.H. Contract
(Deb. 27, Vol. IX, 28-04-2005)
Col. 174

Letter of Intent for DTH Service
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 261

Licences for DTH Transmission to Private Players
(Deb. 32, Vol. X, 05-05-2005)
Col. 169

New DTH Policy
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 126

Regulation for DTH
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 128

Set-Top Boxes of Doordarshan DTH Services
(Deb. 32, Vol. X, 05-05-2005)
Col. 143

Dual Citizenship

Dual Citizenship to PIO
(Deb. 5, Vol. VII, 02-03-2005)
Col. 445-46

Duty Entitlement Pass Book Schemes

Duty Entitlement Passbook Schemes
(Deb. 28, Vol. IX, 29-04-2005)
Col. 540
(Deb. 30, Vol. IX, 03-05-2005)
Col. 154
(Deb. 38, Vol. X, 13-05-2005)
Col. 255-56

Duty Evasion

Duty Evasion
(Deb. 10, Vol. VII, 11-03-2005)
Col. 56—59

Duty Evasion on Import of Foreign Cars
(Deb. 8, Vol. VII, 09-03-2005)
Col. 523

Duty Foregone

Duty Foregone
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 328-29

Duty Free Shops

Duty Free Shops
(Deb. 34, Vol. X, 09-05-2005)
Col. 327-28

E-Chaupals

E-Chaupals
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 124-25

E-Governance

E-Governance
(Deb. 8, Vol. VII, 09-03-2005)
Col. 184—87

Managerial Remuneration Scheme

(Deb. 10, Vol. VII, 11-03-2005)
Col.242-43

Outsourcing Government Work

(Deb. 8, Vol. VII, 09-03-2005)
Col.562-63

World Bank Assistance for National e-governance Plan

(Deb. 22, Vol. IX, 20-04-2005)
Col.59-60

Earth**Change in Earth Shape**

(Deb. 19, Vol. VIII, 23-03-2005)
Col.242

Earthquake Prone Areas**Survey of Earthquake Prone Areas**

(Deb. 8, Vol. VII, 09-03-2005)
Col.990—92

Ecological Township Project**Norms for Development of Tourist Spots under Ecological Township Project**

(Deb. 34, Vol. X, 09-05-2005)
Col.497

Ecology**Ecology of Vrindavan**

(Deb. 21, Vol. IX, 19-04-2005)
Col.273—76

Integrated Afforestation and Eco-Development Project Scheme

(Deb. 21, Vol. IX, 19-04-2005)
Col.194-95

Restoration of Ecology

(Deb. 21, Vol. IX, 19-04-2005)
Col.283—85

Economic Advisory Council**Economic Advisory Council**

(Deb. 8, Vol. VII, 09-03-2005)
Col.955-56

Economic Census**Fifth Economic Census**

(Deb. 13, Vol. VIII, 16-03-2005)
Col.125-26

Economic Cooperation Agreement**Economic Cooperation Agreement**

(Deb. 21, Vol. IX, 19-04-2005)
Col.537-38

Economic Growth**Economic Development of Socially Backward Classes**

(Deb. 37, Vol. X, 12-05-2005)
Col.202—04

Export Basis for Economic Development

(Deb. 15, Vol. VIII, 18-03-2005)
Col.215-16

Growth Projection for the Next 10 Years

(Deb. 8, Vol. VII, 09-03-2005)
Col.611-12

Growth Rate

(Deb. 12, Vol. VIII, 15-03-2005)
Col.419

Growth Rate in Tenth Five Year Plan

(Deb. 8, Vol. VII, 09-03-2005)
Col.989-90

Triumvirate of Delhi, Moscow and Beijing

(Deb. 19, Vol. VIII, 23-03-2005)
Col.191—93

World Bank Estimate on Annual Growth Rate

(Deb. 36, Vol. X, 11-05-2005)
Col.385

Economic Offences**Economic Intelligence Wing in CBI**

(Deb. 15, Vol. VIII, 18-03-2005)
Col.264

Specialised Tribunals on Economic Offences

- (Deb. 8, Vol. VII, 09-03-2005)
Col.487-88
- Economic Package**
Economic Package
(Deb. 33, Vol. X, 06-05-2005)
Col.263
- Need to provide a special economic package for all round development of Banaskantha Parliamentary Constituency, Gujarat (MUR 377)
(Deb. 29, Vol. IX, 02-05-2005)
Col.415
- Need to provide special economic package for all-round development of Ajmer and Pushkar cities in Rajasthan with a view to promote tourism in the region (MUR 377)
(Deb. 22, Vol. IX, 20-04-2005)
Col.598-99
- Need to provide special economic package for construction of roads and undertaking rural electrification in Shahabad Parliamentary Constituency, Uttar Pradesh (MUR 377)
(Deb. 34, Vol. X, 09-05-2005)
Col.580
- Special Economic Package for Various States**
(Deb. 10, Vol. VII, 11-03-2005)
Col.59
- Economic Reforms**
Economic Reforms
(Deb. 10, Vol. VII, 11-03-2005)
Col.251—54
(Deb. 38, Vol. X, 13-05-2005)
Col.98-99
- German Assistance for Economic Reforms
(Deb. 10, Vol. VII, 11-03-2005)
Col.353
- Investment in West Bengal under Economic Reforms
(Deb. 10, Vol. VII, 11-03-2005)
Col.200-01
- Economic Zone**
IT Economic Zone
(Deb. 31, Vol. X, 04-05-2005)
Col.135
- Edible Oil**
Adulteration in Imported Oil
(Deb. 11, Vol. VIII, 14-03-2005)
Col.315
- Allocation for Oil Palm
(Deb. 29, Vol. I X, 02-05-2005)
Col.332
- Argemone Mexicana in Edible Oils
(Deb. 22, Vol. IX, 20-04-2005)
Col.465-66
- Assistance for Edible Oil Industry
(Deb. 24, Vol. IX, 25-04-2005)
Col.301-02
- Distribution of Spurious Edible Oil
(Deb. 17, Vol. VIII, 21-03-2005)
Col.453-54
- Fund for Edible Oil Industry
(Deb. 34, Vol. X, 09-05-2005)
Col.483-84
- Import of Edible Oil
(Deb. 21, Vol. IX, 19-04-2005)
Col.31—33
- Import of Palm Oil
(Deb. 17, Vol. VIII, 21-03-2005)
Col.195-96
(Deb. 18, Vol. VIII, 22-03-2005)
Col.452-53
- Import of Sensitive Commodities
(Deb. 12, Vol. VIII, 15-03-2005)
Col.77-78
- MoU between IRCON and Malaysian Government
(Deb. 37, Vol. X, 12-05-2005)
Col.121-22

- Palm Oil Import**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 75-76
- Production of Edible Oil**
(Deb. 34, Vol. X, 09-05-2005)
Col. 491-94
- Rice Bran Oil**
(Deb. 34, Vol. X, 09-05-2005)
Col. 408-09
- Education**
- Admission of Foreign Students in Higher Education**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 130-41
- Adult Education**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 693-94
(Deb. 25, Vol. IX, 26-04-2005)
Col. 107-09
- Allocation of Funds for Higher Education**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 419
- Allocation of Funds for Promoting Education**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 254
- Allocation of Funds for Training of Short Term Computer Education**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 358-59
- Allocation of Funds for University Education**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 56-60
- Allocation of Funds to Technical and Professional Education**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 85
- Appointment of Educational Committee**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 139-40
- Budgetary Provision to Provide Technological Information**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 166
- Central Legislation on Medical Admission**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1059
- Conference of Education Ministers**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 297-98
- Culture Education**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 249-50
- Declining Interest in Study of Science**
(Deb. 36, Vol. X, 11-05-2005)
Col. 534-35
- Declining Trend in Science Education**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 95-97
- Disabled Friendly Schools**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 795-96
- Dual Education System**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 73-74
- Education by NGO's**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 692-93
- Education Cess**
(Deb. 38, Vol. X, 13-05-2005)
Col. 74-75
- Education Loan**
(Deb. 33, Vol. X, 06-05-2005)
Col. 196-200
- Education System**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 169-70
- Education through Open Schools and Universities**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 297-300

- Educational Loan Scheme**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 568—70
- Educational Schemes for Disabled**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 97—109
- Educationally Backward Districts**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 62—64
- Enrolment of Children**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 32-33
- Environmental Orientation to School Education Scheme**
(Deb. 35, Vol. X, 10-05-2005)
Col. 35—38
- Establishment of PIO University**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 423—25
- Fellowship to PG and Ph. D. Students**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 331-32
- Financial Assistance to SC/OBC Students for Educational Purposes**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 131—36
- Foreign Investments in Higher Education**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 45-46
- Foreign Language Courses**
(Deb. 35, Vol. X, 10-05-2005)
Col. 230-31
- Foreign Language Teaching Institute**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 715-16
- Formation of Health Sciences Education Act**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 415
- Formulation of Well defined System of Education**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 859—61
- Free School Education to Disabled Children**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 210-11
- Funding of Education in Rural Areas**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 440
- Funds Available with IEPF**
(Deb. 38, Vol. X, 13-05-2005)
Col. 61-62
- Funds for Education in Tribal Sub-Plan Areas**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 14—33
- Girls Education**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 581-82
- Grants for Higher Education**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 232—34
- Grants to Social and Educational Institutions**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 511-12
- Grants to Voluntary Organisations for Education Centres**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 604-05
- Grants under Teacher Education Scheme**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 122—24
- Higher Education**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 173
- Higher Education to Players alongwith Sports Training**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 77—79
- Implementation of Internal Assessment Scheme for Mathematics**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 431-32

- Improvement of Science Education in Schools**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 151—54
- Inclusion of Cartography Subject in Curriculum**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 707
- Indo-Austria Talk on University Education**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 853-54
- Introduction of Curriculum to Promote Value Education**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 217-18
- Introduction of HRD Subject as Secondary School Level**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 240
- Introduction of Peace Education**
(Deb. 35, Vol. X, 10-05-2005)
Col. 190-91
- Legislation to Make Education a Fundamental Right**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 231
- Loans for Providing Employment Oriented Education**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 118-19
- M.B.A. Institutes**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 281—83
- Medical Seats for PG Courses**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1042-43
- Minority Education**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 223-24
- Modern and Conventional Education**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 210-11
- National Population Education Project**
(Deb. 35, Vol. X, 10-05-2005)
Col. 193-94
- NCERT History Text Books**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 168-69
- Need to take suitable steps to check increase in the rate of drop-outs among the Scheduled Tribes students at primary school level in Orissa (MUR 377)**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 380-81
- NGOs engaged under Education to Girl Child**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 273—92
- Non-Availability of NCERT Books**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 70-71
- Nursery Education**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 694-95
- Ph.D. Degrees by Universities**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 218—80
- President's Address**
(Deb. 1, Vol. VII, 25-02-2005)
Col. 8-9
- Primary Education**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 333-34
- Primitive Tribals**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 51—55
- Professional Education**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 706-07
- Promotion of Indian Knowledge Scientifically**
(Deb. 35, Vol. X, 10-05-2005)
Col. 91-92

- Rejection of Certificates of Uttaranchal Primary Education Council**
(Deb. 32, Vol. X, 05-05-2005)
Col.45-46
- Reservation of Seats in Educational Institutions**
(Deb. 21, Vol. IX, 19-04-2005)
Col.657-58
- Revamping Minority Education**
(Deb. 30, Vol. IX, 03-05-2005)
Col.186-87
- Review of National Curriculum for School Education**
(Deb. 35, Vol. X, 10-05-2005)
Col.39-40
- Role of Panchayats under S.S.A.**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.265-66
- S.S.A.**
(Deb. 25, Vol. IX, 26-04-2005)
Col.273
- Satellite Oriented Education in Schools**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.129-30
- Scheme for Higher Secondary Education**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.503-04
- Secondary Education**
(Deb. 4, Vol. VII, 01-03-2005)
Col.158
(Deb. 18, Vol. VIII, 22-03-2005)
Col.277-78
- Setting up of Committee to look into Working of Women Studies**
(Deb. 35, Vol. X, 10-05-2005)
Col.183
- Setting up of Technical Institutes**
(Deb. 21, Vol. IX, 19-04-2005)
Col.786
- Shorthand Typing and Computer Centre in Tribal Areas**
(Deb. 21, Vol. IX, 19-04-2005)
Col.659-60
- Special Examination for Students of Secondary Education**
(Deb. 4, Vol. VII, 01-03-2005)
Col.305-06
- Special Package for Education**
(Deb. 4, Vol. VII, 01-03-2005)
Col.214
- Sub Plan for Development of Education**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.86-87
- Technical and Vocational Education**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.285
- UNESCO Global Monitoring Report**
(Deb. 35, Vol. X, 10-05-2005)
Col.239-40
- Universalization of Elementary Education**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.79—83
- Use of Mass Communications**
(Deb. 27, Vol. IX, 28-04-2005)
Col.192—94
- Utilisation of Education Cess**
(Deb. 8, Vol. VII, 09-03-2005)
Col.767-68
- Education Boards**
- Grants to SSC/HSC Boards**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.73—75
- Education Cess**
- Education Cess**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.415
- Educational Institutions**
- Demolition of Educational Institution**
(Deb. 23, Vol. IX, 21-04-2005)
Col.104
- Disabled Friendly Educational Institutions/Hospitals**
(Deb. 23, Vol. IX, 21-04-2005)
Col.213-14

- DRS Connection in Educational Institutions**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 125-26
- Educational Institutions not Paying Income Tax**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 219-20
- Financial Assistance to NGOs for Educational Centres**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 157-58
- Grants to Educational Institutions for Hostel Facilities**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 140-41
- Legislation to Regulate Admission and Fee Structure in Educational Institutions**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 20-21
- M.B.A. Institutes**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 281-83
- N.I.E.P.A**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 126
- Need to amend Article 371 of the Constitution for enabling region-wise reservations in jobs and admissions to educational institutions in Karnataka (MUR 377)**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 496
- Need to ensure that minority educational institutions are not restrained through regulatory provisions of the State in controlling their institutions (MUR 377)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 579
- Need to extend the policy of reservations for Scheduled Castes and Tribes in the private sector and for admission to educational institutions (MUR 377)**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 377
- Reservation of SC/ST in Public Sector Banks/Educational Institutions**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 534-35
- Educational Technology Scheme**
Assistance under Educational Technology Scheme
(Deb. 25, Vol. IX, 26-04-2005)
Col. 317-20
- Edusat Programme**
Inclusion of Orissa in Edusat Programme
(Deb. 26, Vol. IX, 27-04-2005)
Col. 456-57
- Effluent Treatment Plants**
Grant-in-Aid for Effluent Treatment Plants
(Deb. 29, Vol. IX, 02-05-2005)
Col. 321
- Egg**
Production of Egg and Meat
(Deb. 34, Vol. X, 09-05-2005)
Col. 399-401
- Egypt**
Oil Fields in Egypt
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 142
- Elections**
Election of Central Council of Homoeopathy
(Deb. 22, Vol. IX, 20-04-2005)
Col. 463-64
- Election to Committee - Coir Board - Election**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 568-69
- Elections to Committees - Committee on Estimates - Elections**

(Deb. 5, Vol. VII, 02-03-2005)
Col.490

State Funding for Election
(Deb. 15, Vol. VIII, 18-03-2005)
Col.163-64

Electoral Reforms

Electoral Reforms
(Deb. 10, Vol. VII, 11-03-2005)
Col.193-94

Electoral Reforms (DUR 193)
(Deb. 31, Vol. X, 04-05-2005)
Col.513—62
(Deb. 32, Vol. X, 05-05-2005)
Col.261—90

Negative Vote
(Deb. 25, Vol. IX, 26-04-2005)
Col.177-78

Electoral Rolls

Removal of Backward Communities from Electoral Rolls
(Deb. 15, Vol. VIII, 18-03-2005)
Col.213-14

Electrification

Electrification of Rail Lines in National Capital Region
(Deb. 20, Vol. VIII, 24-03-2005)
Col.99—101

Electrification of Villupuram-Madurai Line
(Deb. 23, Vol. IX, 21-04-2005)
Col.139-40

Electrifications of East Coast Railway
(Deb. 37, Vol. X, 12-05-2005)
Col.234-35

Identification of Tracks for Electrification
(Deb. 8, Vol. VII, 09-03-2005)
Col.432-33

Need for doubling and electrification of railway line linking Waltair (Vizag), Raipur and Bokaro (MUR 377)
(Deb. 18, Vol. VIII, 22-03-2005)
Col.612

Rural Electrification
(Deb. 8, Vol. VII, 09-03-2005)
Col.567—70,591

Electronic Bidding System

Electronic Bidding System
(Deb. 31, Vol. X, 04-05-2005)
Col.278-79

Electronic Items

Electronic Import
(Deb. 18, Vol. VIII, 22-03-2005)
Col.224-25

Electronic News Gathering Units

Electronic News Gathering Units
(Deb. 23, Vol. IX, 21-04-2005)
Col.223—25

Electronic Payment Gate

Railway Budget - 2005-06 - Presentation
(Deb. 2, Vol. VII, 26-02-2005)
Col.15

Elephant Festival

Elephant Festival
(Deb. 17, Vol. VIII, 21-03-2005)
Col.265

Embankments

Need to provide financial assistance for boulder pitching and repair of dam on Budhi Gandak, Bagmati and Kharsath rivers in Bihar with a view to strengthening the river embankments (MUR 377)
(Deb. 36, Vol. X, 11-05-2005)
Col.584

Emigration

Identification/verification of Documents for Crossing of Border
(Deb. 25, Vol. IX, 26-04-2005)
Col.281-82

Emission Norms

Bharat Stage-III Emission Norms
(Deb. 8, Vol. VII, 09-03-2005)
Col.896

Employees**Creation of Posts**

(Deb. 37, Vol. X, 12-05-2005)
Col. 196-97

Employees of Media Organisation

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 548-52

EPF of HUDA Employees

(Deb. 29, Vol. IX, 02-05-2005)
Col. 322-23

Justice to CAT Employees

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 107-09

Medical Facilities to the Employees of Steel Plants

(Deb. 34, Vol. X, 09-05-2005)
Col. 323-25

Need to protect the interests of employees of Unit Run Canteens of Armed Forces (MUR 377)

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 305-06

Non-payment of Salaries to CIWTC Employees

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 241-42

Payment of Arrears to Employees

(Deb. 23, Vol. IX, 21-04-2005)
Col. 100-01

Payment of Dues to Employees of HMT Chinar, Kashmir

(Deb. 27, Vol. IX, 28-04-2005)
Col. 164-65

Payment of Wages to Employees

(Deb. 9, Vol. VII, 10-03-2005)
Col. 133-34

Protest by AAI Employees

(Deb. 23, Vol. IX, 21-04-2005)
Col. 263-64

Rate of Interest on PF of Employees of RBI

(Deb. 10, Vol. VII, 11-03-2005)
Col. 329-30

Recruitment Rules for Employees of Prasar Bharati

(Deb. 32, Vol. X, 05-05-2005)
Col. 125

Reinstatement of Colliery Employees

(Deb. 8, Vol. VII, 09-03-2005)
Col. 552-53

Shortage of Employees in Telephone Circles

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 300-01

Social Security Benefits to Employees of ESI Scheme

(Deb. 29, Vol. IX, 02-05-2005)
Col. 344-45

Statutory Dues to CPSUs Employees

(Deb. 23, Vol. IX, 21-04-2005)
Col. 265-66

Strike by Employees of Public Sector Insurance Companies

(Deb. 28, Vol. IX, 29-04-2005)
Col. 316-17

Vigilance Enquiry against Employees of FCI

(Deb. 21, Vol. IX, 19-04-2005)
Col. 429-31

VRS Opted by Employees of Fertilizer Plants

(Deb. 21, Vol. IX, 19-04-2005)
Col. 302-03

Employees Provident Fund**Amendment in EPF and M.P. Act**

(Deb. 29, Vol. IX, 02-05-2005)
Col. 318-19

Appointment of Global Consultant for EPF

(Deb. 21, Vol. IX, 19-04-2005)
Col. 454-55

Condition of P.F. Trust of Private Sector

(Deb. 34, Vol. X, 09-05-2005)
Col. 314-15

- Corruption and Mismanagement in EPF**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.245-46
- Delay in Issuing Notification**
(Deb. 24, Vol. IX, 25-04-2005)
Col.270
- Employees Provident Fund Act, 1952**
(Deb. 21, Vol. IX, 19-04-2005)
Col.454
- EPF Defaulters**
(Deb. 34, Vol. X, 09-05-2005)
Col.260-61
- EPF Facilities to Workers of Small Companies**
(Deb. 29, Vol. IX, 02-05-2005)
Col.357
- EPF Money Investment in various Heads**
(Deb. 21, Vol. IX, 19-04-2005)
Col.456-57
- EPF of HUDA Employees**
(Deb. 29, Vol. IX, 02-05-2005)
Col.322-23
- EPF Scheme**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.434
- External Audit to Check Corruption in Employees Provident Fund**
(Deb. 24, Vol. IX, 25-04-2005)
Col.364-65
- Institutions/Workers under EPF**
(Deb. 29, Vol. IX, 02-05-2005)
Col.123—26
- Interest Rate on EPF**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.547-48
- International Consulting Firm to Advise P.F. Reform**
(Deb. 24, Vol. IX, 25-04-2005)
Col.359—61
- Linkage of EPF Scheme with PPF Scheme**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.179-80
- New Coverage of EPF**
(Deb. 34, Vol. X, 09-05-2005)
Col.446-47
- Non-Refundable Advance from Employees Provident Fund**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.177-78
- Outstanding Amount against Defaulting Establishments**
(Deb. 29, Vol. IX, 02-05-2005)
Col.307-08
- Outstanding Due to Organisations**
(Deb. 34, Vol. X, 09-05-2005)
Col.282-83
- P.F. Deposited by Nokia (India) Pvt. Ltd.**
(Deb. 34, Vol. X, 09-05-2005)
Col.495
- Reforms in Coal Mines Pension Scheme and EPF Scheme**
(Deb. 36, Vol. X, 11-05-2005)
Col.238-39
- Unclaimed/Imperative Accounts of EPF**
(Deb. 24, Vol. IX, 25-04-2005)
Col.245-46
- Employees Provident Fund Organisation**
- Computerisation of EPFO Account**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.296
- Default in Payment by Employers to EPFO**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.457—78
- Employees Pension Scheme in Huge Deficit**
(Deb. 24, Vol. IX, 25-04-2005)
Col.42-43
- EPFO to Handle Employees Pension Scheme**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.151
- Losses to Employees Pension Scheme**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.242-43

National Social Security Number
(Deb. 24, Vol. IX, 25-04-2005)
Col. 269

Pending Cases of Defaulting Employees
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 198

Policy for Grant of Pension by EPFO
(Deb. 29, Vol. IX, 02-05-2005)
Col. 183

Recovery of Arrears from Defaulting Employees
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 55—58

Vacant Post of Central P.F. Commissioner
(Deb. 21, Vol. IX, 19-04-2005)
Col. 462-63

Employees State Insurance Corporation
Close/Down Grade of ESI Hospitals/ Dispensaries
(Deb. 34, Vol. X, 09-05-2005)
Col. 301-02

Development of ESI Hospitals
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 449

Development of Model Hospital by ESIC
(Deb. 34, Vol. X, 09-05-2005)
Col. 279

ESI Facilities to Employees of Municipal Corporation/Council
(Deb. 21, Vol. IX, 19-04-2005)
Col. 215

Expenses on ESIS
(Deb. 21, Vol. IX, 19-04-2005)
Col. 209-10

Extension of ESI Medical Facilities
(Deb. 24, Vol. IX, 25-04-2005)
Col. 276

Funds Allocation for ESI Hospitals
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 453-54

Granite Quarry Workers
(Deb. 29, Vol. IX, 02-05-2005)
Col. 307

Modernisation of ESI Network
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 440—44

Need to upgrade the existing ESI Hospital at Kunnicoode, Quilon, Kerala to a super speciality hospital and construct a building for the same (MUR 377)
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 583-84

Pending Amount on Account of ESIC Facilities
(Deb. 24, Vol. IX, 25-04-2005)
Col. 363-64

Social Security Benefits to Employees of ESI Scheme
(Deb. 29, Vol. IX, 02-05-2005)
Col. 344-45

Super Speciality Hospitals
(Deb. 24, Vol. IX, 25-04-2005)
Col. 353

Unemployment Allowance to Employees of ESIC
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 243-44

Vacant Posts of Medical Category in ESI
(Deb. 34, Vol. X, 09-05-2005)
Col. 480

Working Staff at ESIC Hospital
(Deb. 21, Vol. IX, 19-04-2005)
Col. 185-86

Employment

Creation of Employment Opportunities
(Deb. 21, Vol. IX, 19-04-2005)
Col. 399-400

Creation of Employment Opportunities under PMRY
(Deb. 36, Vol. X, 11-05-2005)
Col. 369—71

- Credit Under Self-Employment Schemes**
(Deb. 10, Vol. VII, 11-03-2005)
Col.357-58
- Decline in Employment Opportunities**
(Deb. 24, Vol. IX, 25-04-2005)
Col.357
- Decline in Jobs in Government and Organised Sector**
(Deb. 31, Vol. X, 04-05-2005)
Col.221-22
- Employment for Girls**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.296—98
- Employment Generating Schemes**
(Deb. 32, Vol. X, 05-05-2005)
Col.156-57
- Employment Generation by FPI**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.454
- Employment Generation in Organised/Unorganised Sector**
(Deb. 21, Vol. IX, 19-04-2005)
Col.52—56
- Employment Generation Schemes for Tribals**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.245—47
- Employment Guarantee Programme for Urban Areas**
(Deb. 24, Vol. IX, 25-04-2005)
Col.220
- Employment in Delhi**
(Deb. 5, Vol. VII, 02-03-2005)
Col.446
- Employment in Handloom Sector**
(Deb. 33, Vol. X, 06-05-2005)
Col.209—18
- Employment in Mobile Telephone Sector**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.157-58
- Employment in Railways**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.44-45
- Employment Market Information Programme**
(Deb. 34, Vol. X, 09-05-2005)
Col.107
- Employment on Compassionate Ground**
(Deb. 22, Vol. IX, 20-04-2005)
Col.384-85
(Deb. 31, Vol. X, 04-05-2005)
Col.289-90
- Employment on Compassionate Grounds in CPWD**
(Deb. 35, Vol. X, 10-05-2005)
Col.170-71
- Employment Opportunities**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.455-56
- Employment Opportunities in IT Sector**
(Deb. 26, Vol. IX, 27-04-2005)
Col.269-70
- Employment Opportunities in Madhya Pradesh**
(Deb. 35, Vol. X, 10-05-2005)
Col.104
- Employment Opportunities in PSUs**
(Deb. 9, Vol. VII, 10-03-2005)
Col.160
- Employment Schemes for Tribals**
(Deb. 35, Vol. X, 10-05-2005)
Col.236-37
- Employment to Disabled Persons**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.211
- Employment to Local People in NHPC**
(Deb. 33, Vol. X, 06-05-2005)
Col.289-90
- Employment to SCs/STs/OBCs**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.524—28

Employment to Tribals
(Deb. 4, Vol. VII, 01-03-2005)
Col. 169-70

Employment to Unemployed Persons
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 189—94
(Deb. 30, Vol. IX, 03-05-2005)
Col. 73-74

Employment to Urban Unemployed Persons
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 512-13

Employment to Women under Condensed Courses
(Deb. 35, Vol. X, 10-05-2005)
Col. 33—35

General Budget, 2005-06—Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col. 6-7

Grants-in-Aid for Housing and Employment Facilities
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 166—68

Guidelines for SHG under SGSY
(Deb. 33, Vol. X, 06-05-2005)
Col. 264—66

Housing and Employment Facilities for Poor
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 84-85

Increased Focus on Khadi and Village Industries
(Deb. 31, Vol. X, 04-05-2005)
Col. 53—55

Job Benefits Scheme
(Deb. 21, Vol. IX, 19-04-2005)
Col. 480-81

Jobs to Disabled Persons
(Deb. 27, Vol. IX, 28-04-2005)
Col. 175-76

Loans for Providing Employment Oriented Education
(Deb. 30, Vol. IX, 03-05-2005)
Col. 118-19

Loans for Self Employment
(Deb. 5, Vol. VII, 02-03-2005)
Col. 121—28

Need to ensure industrial development in Gaya Parliamentary Constituency, Bihar with a view to generate employment opportunities (MUR 377)
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 303-04

Need to implement the policy of reservation in employment to most backward class of Pondicherry (MUR 377)
(Deb. 37, Vol. X, 12-05-2005)
Col. 341-42

Need to set up an industry in Kasargod district of Kerala with a view to provide employment to local people (MUR 377)
(Deb. 38, Vol. X, 13-05-2005)
Col. 311-12

Pending Proposals of Uttar Pradesh
(Deb. 35, Vol. X, 10-05-2005)
Col. 100-01

Plan for Urban Employment and Poverty Alleviation
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 316

Planning Commission Assessment on Employment Generation
(Deb. 5, Vol. VII, 02-03-2005)
Col. 113—16

Poor Employment Quality
(Deb. 34, Vol. X, 09-05-2005)
Col. 541

President's Address
(Deb. 1, Vol. VII, 25-02-2005)
Col. 8

Priority to Promote Agriculture for Employment

(Deb. 11, Vol. VIII, 14-03-2005)
Col.219-20

Proposal Submitted by Arjun Sen Gupta Commission

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 165-66

Providing Employment to Youth Crossing Age Limit

(Deb. 36, Vol. X, 11-05-2005)
Col.361-62

Rate of Employment Generation

(Deb. 34, Vol. X, 09-05-2005)
Col.300-301

Recruitment of Groups C & D Employees

(Deb. 37, Vol. X, 12-05-2005)
Col.141-42

Rural Employment Generation

(Deb. 10, Vol. VII, 11-03-2005)
Col.179—81

Rural Employment Generation Programme

(Deb. 31, Vol. X, 04-05-2005)
Col.384-85

Scheme for Employment -

(Deb. 29, Vol. IX, 02-05-2005)
Col.381

Setting up of National Commission on Enterprises

(Deb. 18, Vol. VIII, 22-03-2005)
Col.196-97

Students of VAMCON

(Deb. 11, Vol. VIII, 14-03-2005)
Col.399

Training to Youth for Jobs

(Deb. 33, Vol. X, 06-05-2005)
Col.310-11

Women Literacy and Employment

(Deb. 18, Vol. VIII, 22-03-2005)
Col.231—47

Employment Exchanges

Need to fill up backlog reserve vacancies for class IV posts in Bokaro Steel Plant through local employment exchange with a view to rehabilitate displaced persons (MUR 377).

(Deb. 22, Vol. IX, 20-04-2005)
Col.605

Employment Guarantee Scheme

Employment Guarantee Programme for Urban Areas

(Deb. 24, Vol. IX, 25-04-2005)
Col.220

Employment Guarantee Scheme

(Deb. 33, Vol. X, 06-05-2005)
Col.401-02

Employment News

Publication of Advertisements in Employment News

(Deb. 9, Vol. VII, 10-03-2005)
Col.98-99

Encroachment

Drains under Encroachments/Silted

(Deb. 4, Vol. VII, 01-03-2005)
Col.67-68

Encroachment around Protected Monuments

(Deb. 37, Vol. X, 12-05-2005)
Col.152—55

Encroachment around World Heritage Sites

(Deb. 27, Vol. IX, 28-04-2005)
Col.230—32

Encroachment of Government Land

(Deb. 8, Vol. VII, 09-03-2005)
Col.1000-01

Encroachment of Land by Neighbouring Countries

(Deb. 13, Vol. VIII, 16-03-2005)
Col.55-56

Encroachment of Surplus Land

(Deb. 22, Vol. IX, 20-04-2005)
Col. 275

Encroachment on Defence Land

(Deb. 27, Vol. IX, 28-04-2005)
Col. 80-81

Encroachments and Unauthorised Constructions

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 184

Encroachments on Forest Land

(Deb. 21, Vol. IX, 19-04-2005)
Col. 58-59

Encroachments on G.T. Road

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 171-72

Encroachments on Government Land

(Deb. 4, Vol. VII, 01-03-2005)
Col. 303—05
(Deb. 21, Vol. IX, 19-04-2005)
Col. 580-81

Expenditure Incurred by DDA for Maintaining Greenery

(Deb. 21, Vol. IX, 19-04-2005)
Col. 532-33

Removal of Encroachments by NDMC

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 419-20

Removal of Encroachments from Gram Sabha Land

(Deb. 21, Vol. IX, 19-04-2005)
Col. 687

Endangered Species**Breeding of Endangered Wildlife**

(Deb. 29, Vol. IX, 02-05-2005)
Col. 280-81

Need to exclude wild pigs from the category of protected species in Uttarakhand (MUR 377)

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 421-22

Protection of Endangered Species of Flora and Fauna

(Deb. 21, Vol. IX, 19-04-2005)
Col. 322

Suggestions of CITES on Protection of Indian Tigers

(Deb. 34, Vol. X, 09-05-2005)
Col. 469-70

Energy**Energy from Rice Husk**

(Deb. 38, Vol. X, 13-05-2005)
Col. 169-70

Energy from Waste

(Deb. 8, Vol. VII, 09-03-2005)
Col. 753-54

Energy Parks

(Deb. 28, Vol. IX, 29-04-2005)
Col. 201—03

Energy Policy

(Deb. 23, Vol. IX, 21-04-2005)
Col. 246

Establishment of Asian Bank for Energy Development

(Deb. 8, Vol. VII, 09-03-2005)
Col. 367

Hydrogen Energy as a Fuel

(Deb. 38, Vol. X, 13-05-2005)
Col. 122-23

Use of Hydrogen as Energy Sources

(Deb. 28, Vol. IX, 29-04-2005)
Col. 288-89

Energy Conservation**Energy Conservation**

(Deb. 33, Vol. X, 06-05-2005)
Col. 138-39

Energy Conservation Programme

(Deb. 38, Vol. X, 13-05-2005)
Col. 54-55

Engineering Colleges

Curtaiment of Admission Capacity in Engineering Colleges
(Deb. 4, Vol. VII, 01-03-2005)
Col. 314

Engineering Colleges
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 554—57

Need to open Medical and Engineering Colleges in Hazaribagh district, Jharkhand (MUR 377)
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1130

Recruitment of Teachers in IIT's and REC's
(Deb. 25, Vol. IX, 26-04-2005)
Col. 194-95

Transfer of Land by DSP to REC
(Deb. 29, Vol. IX, 02-05-2005)
Col. 99

Uniform Policy for Medical and Engineering Colleges
(Deb. 30, Vol. IX, 03-05-2005)
Col. 312-13

Engineering Export Promotion: Council
Engineering Export Promotion Council
(Deb. 25, Vol. IX, 26-04-2005)
Col. 323—25

Engineering Goods

Indian Exports
(Deb. 25, Vol. IX, 26-04-2005)
Col. 256—60

Engineers

Training to Highway Engineers
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 283

Enquiry Commission

Enquiry Commission
(Deb. 8, Vol. VII, 09-03-2005)
Col. 768

Reports of Commission of Enquiry
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 154-55

Entertainment Tax

Payment of Entertainment Tax
(Deb. 23, Vol. IX, 21-04-2005)
Col. 154-55

Uniformity Rate of Entertainment Tax
(Deb. 23, Vol. IX, 21-04-2005)
Col. 29-30

Entrepreneurship Development

Entrepreneurship Development Programmes
(Deb. 26, Vol. IX, 27-04-2005)
Col. 286-87

Environment

Carbon Credit under Kyoto Protocol
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 163—70

Clean Development Mechanism Projects
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 276—86

Closure of Industries not cleared Under Environment (Protection) Act, 1986
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 219-20

Collision on Goa Sea Coast
(Deb. 24, Vol. IX, 25-04-2005)
Col. 303

Creation of Vegetative Coastal Shelter
(Deb. 24, Vol. IX, 25-04-2005)
Col. 124-25

Depletion in Ozone Layer in Antarctica Region
(Deb. 34, Vol. X, 09-05-2005)
Col. 396

Depletion of Ozone Layer
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 477-78

- Drives for Protection of Environment and Forests**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 149
- Ecologically Fragile Areas**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 323-24
- Ecology of Vrindavan**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 273-76
- Effects of Defusion of Explosives on Environment**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 204
- Environment Protection by Corporate Houses**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 366-67
- Environmental Assessment Expert Committee for Clearance of Projects**
(Deb. 34, Vol. X, 09-05-2005)
Col. 45-59
- Environmental Clearance for Setting up of Industries**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 23-25
- Environmental Clearance to Deep Water Ports**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 219-20
- Environmental School Curriculum**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 438
- Environmentally Sound Technology Guidelines on Used/Waste Oil**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 27
- Establishment of National Environmental Tribunal**
(Deb. 34, Vol. X, 09-05-2005)
Col. 506-07
- External Assistance for Projects**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 346-52
- Foreign Assistance for Environmental Improvement Projects**
(Deb. 35, Vol. X, 10-05-2005)
Col. 251-53
- Green Courts for Environment Cases**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 428-29
- Health Hazards due to Use of Mercury in Industries**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 129-30
- Involvement of Women at Panchayat Level in Environment Preservation**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 47-51
- Law of Sacrifice of Animals**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 131-32
- Mineral Sand Mining**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 246
- Minutilization of BST Guidelines**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 119-20
- Need to check dumping of waste and restoration of waterbody named Rani Jhil in Howrah Division of Eastern Railway with a view to prevent the environment pollution (MUR 377)**
(Deb. 38, Vol. X, 13-05-2005)
Col. 310
- Need to obtain environmental clearance for construction of a road between Khejramati and Bahadurpur under Pradhan Mantri Gram Sadak Yojana in Sagar Parliamentary Constituency, Madhya Pradesh (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 417-18

Need to shift the existing cement factories located in Amreli Parliamentary Constituency in Gujarat to some other place with a view to check environmental pollution (MUR 377)
(Deb. 25, Vol. IX, 26-04-2005)
Col. 390—91

Pending Environment and Forestry Cases
(Deb. 34, Vol. X, 09-05-2005)
Col. 329

Prakriti Aur Parivartan Programme
(Deb. 29, Vol. IX, 02-05-2005)
Col. 323-24

Right to Clean Environment as Fundamental Right
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 252

Role of Women Organisations in the Environment Preservation
(Deb. 21, Vol. IX, 19-04-2005)
Col. 271-72

Standard of Environment in Factories
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 271—73

Task Force on Floods and Erosion Control
(Deb. 21, Vol. IX, 19-04-2005)
Col. 47—52

Telecasting of Environment Awareness Programmes
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 207-08

Use of Endosulphan
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 395—98

Environment Courts

Establishment of Environment Courts
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 450-51

Environmental Clearance

Environmental Clearance for Lease to Kudremukh Iron Ore Limited
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 151-52

Need to give Environmental clearance for construction of metalled road on Amereli-Junagarh-Kodinar route falling in Gir Forest area in Gujarat (MUR 377)
(Deb. 22, Vol. IX, 20-04-2005)
Col. 603-04

Need to grant environmental clearance for construction of a bridge at Chankighat in Maharajanj Parliamentary Constituency (MUR 377)
(Deb. 9, Vol. VII, 10-03-2005)
Col. 321

Erosion

Anti-Erosion Works in States
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 496-97

General Budget, 2005-06 - Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col. 15

River Erosion
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 271-72

Task Force on Floods and Erosion Control
(Deb. 21, Vol. IX, 19-04-2005)
Col. 47—52

Essential Commodities

Increase in Prices
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 48—58

Need to air-lift essential commodities to Ladakh Region to meet the shortage in the region (MUR 377)
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 425-26

Ethanol

Mixing of Ethanol in Petrol
(Deb. 9, Vol. VII, 10-03-2005)
Col. 99

Production of Ethanol
(Deb. 8, Vol. VII, 09-03-2005)
Col. 371-72

Sale of Ethanol Mixed Petrol
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 232-33

- Use of Petrol Blended with Ethanol**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 48
- European Airbus Company**
- Setting up of Training Centre by European Airbus Company**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 86-87
- European Union**
- EU Concessions to Tsunami Affected Nations**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 216-17
- EU Scholarships to Indian Students**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 167-68
- India-EU Summit**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 474
- Indo-Pak Exports to EU**
(Deb. 35, Vol. X, 10-05-2005)
Col. 180—82
- Marine Exports to EU**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 488-89
- Proposal from European Union**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 170
- Satellite Radio Navigation Programme**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 209
- Trade Liberalisation Policy**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 686-87
- Ex-Servicemen**
- Grant of Pension to Ex-Military Personnel**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 153-54
- Medical Facilities to Ex-servicemen**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 162—78
- National Commission for Ex-Servicemen**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 103
- One Rank One Pension**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 96-97
- President's Address**
(Deb. 1, Vol. VII, 25-02-2005)
Col. 15
- Re-employment to Ex-Servicemen**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 345—48
- Ex-servicemen Group Health Scheme**
- Opening of 'EGHS' Dispensaries**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 63—66
- Excavation Work**
- Excavation by ASI**
(Deb. 37, Vol. X, 12-05-2005)
Col. 69—78
- Excavation Work in Goa**
(Deb. 37, Vol. X, 12-05-2005)
Col. 249-50
- Plan for Off-shore Excavation in Poompuhar**
(Deb. 32, Vol. X, 05-05-2005)
Col. 53
- Underwater Exploration**
(Deb. 37, Vol. X, 12-05-2005)
Col. 247—49
- Excise Department**
- CBI Enquiry against Excise Officers**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 105-06
- Central Excise Deptts. Highhandedness**
(Deb. 38, Vol. X, 13-05-2005)
Col. 262
- Need to ensure that Government employees working in Excise and Customs Department are not compulsorily made to work on Good**

- Friday which is a holiday internationally MUR 377)
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 306
- Excise Duty**
- Abolition of Excise and Custom Duty**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 160—62
- Additional Excise Duty on various Items**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 665—67
- Commissionerate-wise Collection of Excise Duty**
(Deb. 15, Vol VIII, 18-03-2005)
Col. 155—57
- Customs and Excise Duty Exception on LSDs Import**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 92-93
- Duty Drawbacks**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 293
- Excise Duty against Companies**
(Deb. 28, Vol. X, 13-05-2005)
Col. 135
- Excise Duty on Agricultural Produce**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 339—41
- Excise Duty on MRP of Drugs**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 276-77
- Excise Duty Outstanding against ITC**
(Deb. 33, Vol. X, 06-05-2005)
Col. 307—09
- Excise Exemption**
(Deb. 33, Vol. X, 06-05-2005)
Col. 367-68
- Excise Exemption on Pharma Industries**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 191-92
- Excise on Biris**
(Deb. 38, Vol. X, 13-05-2005)
Col. 130
- Exemption of Excise and Customs Duty**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 84
- Imposing of Excise Duty on MRP**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 198
- Increase in Taxes, Duties, NPAs.**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 679
- Need to redefine the terms and conditions of the Bhatinda refinery and bear the cost of making the refinery viable by giving relief in Central Excise and Customs Duties (MUR 377)**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 305
- Need to withdraw the Notification dated 9th November, 2004 extending the date of exemption of excise duty on Kutch district of Gujarat up to 31st December, 2005 (MUR 377)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 423
- Pending Excise and Customs Duty**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 233-34
- Relaxation of Excise Duty**
(Deb. 34, Vol. X, 09-05-2005)
Col. 394-95
- Expenditure Reforms Commission**
- Expenditure Reforms Commission**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 145
- Expenditure Reforms Committee**
- Recommendations of Expenditure Reforms Committee**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 129-30
- Exploration Licensing Policy**
- Exploration Licensing Policy**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 242—44

New Exploration Licensing Policy
(Deb. 27, Vol. IX, 28-04-2005)
Col. 176—78

Exploration Work

Exploration of Oil and Gas in Himalayan Region
(Deb. 8, Vol. VII, 09-03-2005)
Col. 200-01

Exploration Projects Abroad
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 248—50

Funds for Drilling Exploratory Wells
(Deb. 9, Vol. VII, 10-03-2005)
Col. 234-35

Gas Exploration on Orissa Coast
(Deb. 27, Vol. IX, 28-04-2005)
Col. 201—03

Licenses for Oil/Gas Discoveries
(Deb. 27, Vol. IX, 28-04-2005)
Col. 207—10

New Exploration Blocks
(Deb. 27, Vol. IX, 28-04-2005)
Col. 225—28

Oil and Gas Exploration in West Bengal
(Deb. 9, Vol. VII, 10-03-2005)
Col. 228-29

Explosives

Effects of Defusion of Explosives on Environment
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 204

Shortage of Explosives
(Deb. 36, Vol. X, 11-05-2005)
Col. 153-54

Expo Gold Card

Expo Gold Card
(Deb. 38, Vol. X, 13-05-2005)
Col. 68-69

Export

Agricultural Exports
(Deb. 35, Vol. X, 10-05-2005)
Col. 191—93

Basmati Rice
(Deb. 29, Vol. IX, 02-05-2005)
Col. 203-04

Car Exports
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 403-04

Cement Export
(Deb. 4, Vol. VII, 01-03-2005)
Col. 62-63

Certificate of Consignments
(Deb. 30, Vol. IX, 03-05-2005)
Col. 197

Contribution of SSI Sector in Export
(Deb. 5, Vol. VII, 02-03-2005)
Col. 131-32

Decline in Textile Export
(Deb. 33, Vol. X, 06-05-2005)
Col. 124—27

Duty Entitlement Pass Book Schemes
(Deb. 28, Vol. IX, 29-04-2005)
Col. 540

Duty Entitlement Pass Book Schemes
(Deb. 30, Vol. IX, 03-05-2005)
Col. 154
(Deb. 38, Vol. X, 13-05-2005)
Col. 255-56

Duty Foregone
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 328-29

Expo Gold Card
(Deb. 38, Vol. X, 13-05-2005)
Col. 68-69

Export Basis for Economic Development
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 215-16

Export by BEL
(Deb. 27, Vol. IX, 28-04-2005)
Col. 237-38

Export Earners Foreign Currency
(Deb. 35, Vol. X, 10-05-2005)
Col. 277-78

Export Infrastructure
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 405

Export of Agro Food Products
(Deb. 24, Vol. IX, 25-04-2005)
Col.297-98

Export of Arms/Ammunitions/Defence Equipments
(Deb. 20, Vol. VIII, 24-03-2005)
Col.73-74

Export of Auto Companies
(Deb. 35, Vol. X, 10-05-2005)
Col.220-21

Export of Dairy Products
(Deb. 25, Vol. IX, 26-04-2005)
Col.130-31

Export of Diamond and Jewellery
(Deb. 4, Vol. VII, 01-03-2005)
Col.207—11

Export of Drugs
(Deb. 11, Vol. VIII, 14-03-2005)
Col.145-46

Export of Flowers
(Deb. 35, Vol. X, 10-05-2005)
Col.133-34,278—80

Export of Foodgrains
(Deb. 24, Vol. IX, 25-04-2005)
Col.159

Export of Fruits and Vegetables
(Deb. 4, Vol. VII, 01-03-2005)
Col.526—29

Export of Generic Drugs
(Deb. 17, Vol. VIII, 21-03-2005)
Col.212

Export of Handicraft
(Deb. 8, Vol. VII, 09-03-2005)
Col.134-35
(Deb. 33, Vol. X, 06-05-2005)
Col.306-07

Export of Handicrafts/Handloom
(Deb. 28, Vol. IX, 29-04-2005)
Col.297—300

Export of Human Hair
(Deb. 30, Vol. IX, 03-05-2005)
Col.359-60

Export of I.T. Products
(Deb. 31, Vol. X, 04-05-2005)
Col.347—50

Export of Iron Ore
(Deb. 34, Vol. X, 09-05-2005)
Col.449—51
(Deb. 35, Vol. X, 10-05-2005)
Col.98-99,271-72

Export of Iron Ore by NMDC
(Deb. 29, Vol. IX, 02-05-2005)
Col.139—41

Export of Iron Ore to China
(Deb. 35, Vol. X, 10-05-2005)
Col.111-12

Export of Jute Products
(Deb. 8, Vol. VII, 09-03-2005)
Col.520—22

Export of Mango to China
(Deb. 30, Vol. IX, 03-05-2005)
Col.156

Export of Mangoes
(Deb. 4, Vol. VII, 01-03-2005)
Col.487-88
(Deb. 25, Vol. IX, 26-04-2005)
Col.362

Export of Medicines
(Deb. 36, Vol. X, 11-05-2005)
Col.92—110

Export of Milk
(Deb. 11, Vol. VIII, 14-03-2005)
Col.218-19

Export of Minerals
(Deb. 21, Vol. IX, 19-04-2005)
Col.780-81

Export of Missiles
(Deb. 37, Vol. X, 12-05-2005)
Col.155-56

Export of Naphtha
(Deb. 37, Vol. X, 12-05-2005)
Col.161-64

- Export of Non-Basmati Rice**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 120
- Export of Opium**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 298-99
- Export of Perishable Items**
(Deb. 35, Vol. X, 10-05-2005)
Col. 28—33
- Export of Petroleum Products**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 45—47
- Export of Pharmaceutical Companies**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 28-29
- Export of Processed Meat**
(Deb. 34, Vol. X, 09-05-2005)
Col. 392-93
- Export of Products by PSU's**
(Deb. 32, Vol. X, 05-05-2005)
Col. 150-51
- Export of Products of Cottage Industry**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 240—48
- Export of Rice**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 39-40
(Deb. 29, Vol. IX, 02-05-2005)
Col. 226-27
- Export of Soyameal**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 300-301
- Export of Steel to Pakistan**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 502-03
- Export of Tea**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 803-07
- Export of Vehicles**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 174—77
- Export of Wheat to Pakistan**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 155-56
- Export Oriented Industries in Bihar**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 75
- Export Promotion**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 378-79
- Export Target**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 332-33
- Export Target 2005-2006**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 509-10
- Export to China**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 213
- Export Transaction Cost**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 215-16
- Exports**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 767—69
- Exports of Agro Products**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 432-33
- Exports to America**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 402-03
- External Market Development Scheme**
(Deb. 33, Vol. X, 06-05-2005)
Col. 291-92
- Floriculture Export**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 262-63
- Foodgrain Export Policy**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 404
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 521—23

- Fruits Export**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 843-44
- Funds for Export Promotion**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 253—73
- Garlic Export**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 156-57
- Goods Exported by Cottage Industries**
(Deb. 31, Vol. X, 04-05-2005)
Col. 223—32
- Grain Export**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 131-32
- Growth Rate**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 419
- Honey Export**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 248-49
- Illegal Export of Garment**
(Deb. 33, Vol. X, 06-05-2005)
Col. 432
- Illegal Export of Iron Ore**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 47-48
- Impact of New Textile Policy on Export of Cotton Cloth**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 188—90
- Import-Export Policy of Petroleum Products**
(Deb. 37, Vol. X, 12-05-2005)
Col. 177-78
- Indian Exports**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 256—60
- Indo-Pak Exports to EU**
(Deb. 35, Vol. X, 10-05-2005)
Col. 180—82
- Iron Ore Export**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 760-61
- Items of SSI Included in Export List**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 101-02
- Jute Export to Brazil**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 261-62
- Leather and Textiles Export**
(Deb. 35, Vol. X, 10-05-2005)
Col. 253-54
- Marine Export**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 776-77
- Marine Exports to EU**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 488-89
- Medium Term Export Strategy**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 234-35
- Need to formulate a policy for promoting export of mangoes from the country (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 416
- NOC for Export of Drugs**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 158-59
- Non-Tariff Barriers**
(Deb. 35, Vol. X, 10-05-2005)
Col. 257-58
- Oranges Export**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 68-69
- Pathalic Anhydride Export**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 244
- Pineapple Export**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 314-15

Prawn Export (Deb. 25, Vol. IX, 26-04-2005) Col. 255-56	Subsidy on Marine Exports (Deb. 4, Vol. VII, 01-03-2005) Col. 24
Production and Export of Minerals (Deb. 15, Vol. VIII, 18-03-2005) Col. 292-93	Subsidy on Wheat Exports (Deb. 11, Vol. VIII, 14-03-2005) Col. 253-54
Production, Consumption and Export of Steel (Deb. 11, Vol. VIII, 14-03-2005) Col. 254—56	Sugar Export at Subsidised Rates (Deb. 11, Vol. VIII, 14-03-2005) Col. 339—44
Production/Export of Tea (Deb. 25, Vol. IX, 26-04-2005) Col. 250—53	Synthetic Dyes in Food Items (Deb. 19, Vol. VIII, 23-03-2005) Col. 241-42
Promotion of Meat Industry (Deb. 30, Vol. IX, 03-05-2005) Col. 325-26	Task Force on Project Exports (Deb. 35, Vol. X, 10-05-2005) Col. 123
Reduction in Export by SAIL (Deb. 17, Vol. VIII, 21-03-2005) Col. 229-30	Tea Export to China (Deb. 30, Vol. IX, 03-05-2005) Col. 293
Seafood Exporters (Deb. 4, Vol. VII, 01-03-2005) Col. 483-84	Tea Export to Libya (Deb. 4, Vol. VII, 01-03-2005) Col. 305
Searches Relating to Export Promotion Schemes (Deb. 15, Vol. VIII, 18-03-2005) Col. 158—60	Textile Export (Deb. 38, Vol. X, 13-05-2005) Col. 260
Soya-Cake Export (Deb. 18, Vol. VIII, 22-03-2005) Col. 75-76	Wheat Export (Deb. 21, Vol. IX, 19-04-2005) Col. 331
Special Scheme for Export of Agricultural Products (Deb. 4, Vol. VII, 01-03-2005) Col. 508-09	Export Oriented Units 100 Percent Export Oriented Units (Deb. 4, Vol. VII, 01-03-2005) Col. 63—66
Spice Production and Exports (Deb. 21, Vol. IX, 19-04-2005) Col. 606—08	Export Oriented Units (Deb. 21, Vol. IX, 19-04-2005) Col. 705-06
Subsidy (Deb. 21, Vol. IX, 19-04-2005) Col. 495—97	Export Processing Zone
Subsidy on Cash Crops (Deb. 35, Vol. X, 10-05-2005) Col. 111	Export Processing Zones (Deb. 12, Vol. VIII, 15-03-2005) Col. 310-11
	Madras Export Processing Zone (Deb. 35, Vol. X, 10-05-2005) Col. 99-100

Export Promotion Council

Branches of Export Promotion Council
(Deb. 10, Vol. VII, 11-03-2005)
Col. 201-02

Export Promotion Council
(Deb. 21, Vol. IX, 19-04-2005)
Col. 501-02

Handicrafts Export Promotion Council
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 201-02

Handloom Export Promotion Council
(Deb. 28, Vol. IX, 29-04-2005)
Col. 218-19

Exporters

Dollar Window
(Deb. 35, Vol. X, 10-05-2005)
Col. 131-32

Guidelines to Textile Exporters
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 118-19

IT Related Harassment
(Deb. 38, Vol. X, 13-05-2005)
Col. 267

Loans to Exporters
(Deb. 33, Vol. X, 06-05-2005)
Col. 137

Need to address the problems of foodgrains exporters in the country (MUR 377)
(Deb. 35, Vol. X, 10-05-2005)
Col. 347

Need to solve the problems being faced by the exporters in the Country (MUR 377)
(Deb. 35, Vol. X, 10-05-2005)
Col. 346-47

Scheme for Compensating Exporters
(Deb. 4, Vol. VII, 01-03-2005)
Col. 311-12

Subsidy on Agricultural Exporters
(Deb. 29, Vol. IX, 02-05-2005)
Col. 247-48

Expressways

Delhi-Gurgaon Expressway Project
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 77

Development of Western and Eastern Peripheral Express Highway
(Deb. 36, Vol. X, 11-05-2005)
Col. 479-80

Express Highway in Rajasthan
(Deb. 31, Vol. X, 04-05-2005)
Col. 87-88

Express Way around Delhi
(Deb. 5, Vol. VII, 02-03-2005)
Col. 447

Funds for Development of National Highways and Expressways
(Deb. 31, Vol. X, 04-05-2005)
Col. 206

Project Cost of Expressways Under Construction
(Deb. 36, Vol. X, 11-05-2005)
Col. 241

External Commercial Borrowings

External Commercial Borrowings
(Deb. 21, Vol. IX, 19-04-2005)
Col. 605-06

External Debt

Position of India in the Indebted Countries
(Deb. 10, Vol. VII, 11-03-2005)
Col. 265-66

Scheme to Reduce Burden of Interest
(Deb. 10, Vol. VII, 11-03-2005)
Col. 268—70

Extradition

Extradition of Terrorists from India
(Deb. 25, Vol. IX, 26-04-2005)
Col. 126-27

Extradition Treaty with Nepal
(Deb. 5, Vol. VII, 02-03-2005)
Col. 12-13

Signing of Extradition and Mutual Legal Assistance Treaties
(Deb. 36, Vol. X, 11-05-2005)
Col. 49-50

Factories**Amendment in Factories Act, 1948**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 328-29

(Deb. 29, Vol. I X, 02-05-2005)
Col. 329

Enhancement in Pension of Factory Workers

(Deb. 26, Vol. IX, 27-04-2005)
Col. 214

Factories Producing Spurious Pesticides

(Deb. 29, Vol. I X, 02-05-2005)
Col. 342

Fatal Accidents in Factories/Ports

(Deb. 21, Vol. IX, 19-04-2005)
Col. 41—48

Standard of Environment in Factories

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 271—73

Fair Price Shop**Illegal Sale from Fair Price Shop**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 383-84

Fairs and Exhibitions**Agriculture Exhibition**

(Deb. 34, Vol. X, 09-05-2005)
Col. 310-11

Alternative Sites for Ramlila

(Deb. 35, Vol. X, 10-05-2005)
Col. 101

Designed Garments Exhibition

(Deb. 8, Vol. VII, 09-03-2005)
Col. 592-93

Exhibition by SSI Sector

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 255

Garment Technology Expo.

(Deb. 10, Vol. VII, 11-03-2005)
Col. 341—43

Health Fair

(Deb. 5, Vol. VII, 02-03-2005)
Col. 231—34

(Deb. 22, Vol. IX, 20-04-2005)
Col. 231—35

National Status to Fairs and Festivals

(Deb. 21, Vol. IX, 19-04-2005)
Col. 449

Organisation of Exhibitions by DAVP

(Deb. 23, Vol. IX, 21-04-2005)
Col. 134—36

Trade Fair in Delhi

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 337—70

Fake Degrees**Printing and Selling of Fake Degrees**

(Deb. 25, Vol. IX, 26-04-2005)
Col. 215—17

Family Counselling Centres**Family Counselling Centres**

(Deb. 30, Vol. IX, 03-05-2005)
Col. 57—61

Family Courts**Family Court in Chandigarh**

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 100

Family Courts

(Deb. 8, Vol. VII, 09-03-2005)
Col. 491—95

Family Planning**Family Planning Camps**

(Deb. 36, Vol. X, 11-05-2005)
Col. 207-08

Family Planning Centres

(Deb. 22, Vol. IX, 20-04-2005)
Col. 113—26

Family Planning Norms in China

(Deb. 36, Vol. X, 11-05-2005)
Col. 462-63

Family Welfare Programmes in Villages

(Deb. 22, Vol. IX, 20-04-2005)
Col. 325—29

Funds for Family Welfare Programme

(Deb. 36, Vol. X, 11-05-2005)
Col. 389—91

Implementing Family Planning Uniformly

(Deb. 5, Vol. VII, 02-03-2005)
Col. 198-99

- Performance of National Population Stabilisation Fund**
(Deb. 22, Vol. IX, 20-04-2005)
Col.517-18
- Target for Reduction in Population Growth**
(Deb. 22, Vol. IX, 20-04-2005)
Col.263—65
- Farm Houses**
- Farm Houses**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.265
(Deb. 18, Vol. VIII, 22-03-2005)
Col.157
(Deb. 35, Vol. X, 10-05-2005)
Col.112-13
- Functions in Farm Houses**
(Deb. 21, Vol. IX, 19-04-2005)
Col.709-10
- Farmers**
- Acquisition of Farmers Land in Maharashtra**
(Deb. 27, Vol. IX, 28-04-2005)
Col.227-28
- Aid to Rajasthan from Japan**
(Deb. 29, Vol. I X, 02-05-2005)
Col.96-97
- Announcement of Benefits for Big Farmers and Landlords**
(Deb. 21, Vol. IX, 19-04-2005)
Col.201-02
- APIB Project for Farmers**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.146
- Areca nut Growers**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.153-54
- Arrears of Sugarcane Farmers**
(Deb. 21, Vol. IX, 19-04-2005)
Col.427—30
- Assistance to SCs/STs Farmers under Rain Water Harvesting Scheme**
(Deb. 34, Vol. X, 09-05-2005)
Col.422—26
- Biotechnology Project for SCs/STs Farmers**
(Deb. 26, Vol. IX, 27-04-2005)
Col.552-53
- Cloudburst Insurance Policy**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.205-06
- Compensation to Farmers**
(Deb. 25, Vol. IX, 26-04-2005)
Col.77
- Construction of Ash Pond**
(Deb. 8, Vol. VII, 09-03-2005)
Col.762-63
- Demands of Representative Organizations**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.515-17
- Education and Assistance to Farmers for Biotech Agriculture**
(Deb. 21, Vol. IX, 19-04-2005)
Col.478-79
- Entry of Private Farm Produce Markets**
(Deb. 24, Vol. IX, 25-04-2005)
Col.387-88
- Farmers Income Insurance Scheme**
(Deb. 21, Vol. IX, 19-04-2005)
Col.33-36
- Farmers Partnership in Sugarcane Industry**
(Deb. 24, Vol. IX, 25-04-2005)
Col.295
- Indebtedness of Farmers**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.161—64
- Integrated Price Policy for Remunerative Price to Farmers**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.169-70
- Interest of Small Farmers**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.226-27
- Loan Burden on Marginal Farmers**
(Deb. 21, Vol. IX, 19-04-2005)
Col.299-300

Loan to Farmers

(Deb. 8, Vol. VII, 09-03-2005)
Col. 561-62, 583-84

(Deb. 10, Vol. VII, 11-03-2005)
Col. 13—30

National Electronic Commodity Spot Exchange for Produce of Farmers

(Deb. 29, Vol. I X, 02-05-2005)
Col. 129-30

National Policy for Agriculture Pension to old Farmers

(Deb. 24, Vol. IX, 25-04-2005)
Col. 204-05

Need to address the problems of farmers carrying out cultivation in the Indo-Pak border districts of Punjab (MUR 377)

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 612-13

Need to expedite payment of compensation to the farmers towards acquisition of land for developing the Amausi airport in Lucknow, U.P. (MUR 377)

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 480

Need to protect the interest of farmers by providing them adequate compensation for the land being acquired for setting up gas based power project at Masuri in Ghaziabad district, U.P. (MUR 377)

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 375

Need to provide compensation to the farmers whose crops were affected due to heavy rain in Alapuzha and Pathanamthitta districts in Kerala (MUR 377)

(Deb. 32, Vol. X, 05-05-2005)
Col. 219

Need to provide Insurance cover to Apple producer under National Crop Insurance Scheme in Himachal Pradesh (MUR 377)

(Deb. 34, Vol. X, 09-05-2005)
Col. 575-76

Need to provide relief and compensation to the farmers whose crops were damaged due to heavy rains in November, 2004 in Chidambaram Parliamentary Constituency, Tamil Nadu (MUR 377)

(Deb. 36, Vol. X, 11-05-2005)
Col. 586

Need to review the norms of the National Crop Insurance Policy with a view to protect the interests of farmers (MUR 377)

(Deb. 8, Vol. VII, 09-03-2005)
Col. 1126

New Scheme for Farmers

(Deb. 33, Vol. X, 06-05-2005)
Col. 229—31

(Deb. 34, Vol. X, 09-05-2005)
Col. 399

Non-payment of Dues to Indian Farmers by Nepal

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 84

Package for Farmers

(Deb. 24, Vol. IX, 25-04-2005)
Col. 187-88

Policy for Training to Farmers

(Deb. 24, Vol. IX, 25-04-2005)
Col. 138

Problems of Soyabean Growers

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 457-58

Protection to Farmer against Unstable Prices

(Deb. 24, Vol. IX, 25-04-2005)
Col. 225-26

Rashtriya Krishak Ayog

(Deb. 29, Vol. I X, 02-05-2005)
Col. 342-43

Rate of Interest on Loan to Farmers

(Deb. 8, Vol. VII, 09-03-2005)
Col. 166—71

Recovery of Losses to Farmers

(Deb. 34, Vol. X, 09-05-2005)
Col.108-09

Report of National Commission on Farmers

(Deb. 21, Vol. IX, 19-04-2005)
Col.40-41

Schemes Announced for Farmers

(Deb. 34, Vol. X, 09-05-2005)
Col.477-78

Service Area Restriction on Loan to Farmers

(Deb. 28, Vol. IX, 29-04-2005)
Col.244

Subsidy on Diesel

(Deb. 14, Vol. VIII, 17-03-2005)
Col.88

Sugarcane Growers in Uttaranchal

(Deb. 34, Vol. X, 09-05-2005)
Col.262-63

Suicide by Farmers

(Deb. 17, Vol. VIII, 21-03-2005)
Col.224-25

Training to Farmers by National Dairy Research Institute

(Deb. 29, Vol. IX, 02-05-2005)
Col.250-51

Use of Banned Pesticides by Farmers

(Deb. 11, Vol. VIII, 14-03-2005)
Col.46-47

Farmers Club

Farmers Club

(Deb. 28, Vol. IX, 29-04-2005)
Col.187—89

Fast Food Restaurants

Fast Food Restaurants at Petrol Pumps

(Deb. 20, Vol. VIII, 24-03-2005)
Col.112

Federal Bureau of Investigation

Visit of FBI Team

(Deb. 21, Vol. IX, 19-04-2005)
Col.716-17

Fellow of Royal Society

Selection of Indian Scientists

(Deb. 26, Vol. IX, 27-04-2005)
Col.523

Fellowship

Fellowship to PG and Ph. D. Students

(Deb. 17, Vol. VIII, 21-03-2005)
Col.331-32

Fellowship to ST Students in Universities

(Deb. 25, Vol. IX, 26-04-2005)
Col.111

Female Cadets

Sexual Harassment of Female Cadets

(Deb. 23, Vol. IX, 21-04-2005)
Col.196-97

Female Foeticide

Cases of Female Foeticide

(Deb. 31, Vol. X, 04-05-2005)
Col.251—58

Conference on Female Foeticide

(Deb. 31, Vol. X, 04-05-2005)
Col.104-05

Situation arising out of increasing incidents of female foeticide resulting in fall in sex ratio adverse to females in the country and steps taken by the Government (CA)

(Deb. 30, Vol. IX, 03-05-2005)
Col.391—404

FERA

Revenue from FERA, MRT etc.

(Deb. 38, Vol. X, 13-05-2005)
Col.124-25

Ferry Services

Ferry Services between Coastal Cities

(Deb. 8, Vol. VII, 09-03-2005)
Col.928-29

Fertilizer Corporation of India

Revival of Unit of FCI in Gorakhpur

(Deb. 11, Vol. VIII, 14-03-2005)
Col.326

Fertilizer Plants**Assistance for FACT**

(Deb. 21, Vol. IX, 19-04-2005)
Col.237-38

Fertilizer Plants

(Deb. 29, Vol. IX, 02-05-2005)
Col.108—12
(Deb. 34, Vol. X, 09-05-2005)
Col.98

Gas Based Fertilizer Plants

(Deb. 11, Vol. VIII, 14-03-2005)
Col.343-44

Need to revive Sindri Fertilizer Plant in Jharkhand (MUR 377)

(Deb. 25, Vol. IX, 26-04-2005)
Col.391

Revival of Urea Plant

(Deb. 29, Vol. IX, 02-05-2005)
Col.133—38

Setting up of New Urea Units

(Deb. 21, Vol. IX, 19-04-2005)
Col.397

Subsidy to Non-governmental Factories

(Deb. 11, Vol. VIII, 14-03-2005)
Col.113—40

VRS Opted by Employees of Fertilizer Plants

(Deb. 21, Vol. IX, 19-04-2005)
Col.302-03

Fertilizers**Black-Marketing of Fertilizers**

(Deb. 34, Vol. X, 09-05-2005)
Col.529

Bring down Cost of Production of Urea

(Deb. 11, Vol. VIII, 14-03-2005)
Col.346—48

Crises in Supply of DAP and Urea

(Deb. 29, Vol. IX, 02-05-2005)
Col.116

Decline in Consumption of Fertilizers

(Deb. 24, Vol. IX, 25-04-2005)
Col.92-93

Demand and Supply of Fertilizers

(Deb. 24, Vol. IX, 25-04-2005)
Col.48—50

Demand and Supply of Urea

(Deb. 17, Vol. VIII, 21-03-2005)
Col.339—41

Demand of Subsidy

(Deb. 17, Vol. VIII, 21-03-2005)
Col.118—22

Distribution of Urea

(Deb. 29, Vol. IX, 02-05-2005)
Col.100

Expansion of R&D Activities in Fertilizer Sector

(Deb. 34, Vol. X, 09-05-2005)
Col.540—42

Export of Naphtha

(Deb. 37, Vol. X, 12-05-2005)
Col.161—64

Fertilizer Plants

(Deb. 17, Vol. VIII, 21-03-2005)
Col.304—06

Fertilizer Policy

(Deb. 21, Vol. IX, 19-04-2005)
Col.490—92

Fertilizer Prices in W.B.

(Deb. 17, Vol. VIII, 21-03-2005)
Col.303-04

Fertilizer Sale Centres of IFFCO and KRIBHCO

(Deb. 17, Vol. VIII, 21-03-2005)
Col.221

Fertilizers Sale Centres and Kisan Sewa Kendra of IFFCO and KRIBHCO

(Deb. 24, Vol. IX, 25-04-2005)
Col.195

Import of Fertilizers

(Deb. 17, Vol. VIII, 21-03-2005)
Col.193—95

Licence to Sell Fertilizers

(Deb. 34, Vol. X, 09-05-2005)
Col.112-13

Misappropriation of Subsidy Funds
(Deb. 17, Vol. VIII, 21-03-2005)
Col.68—72

Need to set up a fertilizer factory in Barauni, North Bihar (MUR 377)
(Deb. 17, Vol. VIII, 21-03-2005)
Col.584

New National Fertilizer Policy
(Deb. 29, Vol. IX, 02-05-2005)
Col.368

New Pricing Scheme for Urea Producing Units
(Deb. 24, Vol. IX, 25-04-2005)
Col.340-41

New Scheme for Farmers
(Deb. 34, Vol. X, 09-05-2005)
Col.399

Performance of Fertilizer Units
(Deb. 17, Vol. VIII, 21-03-2005)
Col.23—32

Power Consumption in Fertilizers Units
(Deb. 34, Vol. X, 09-05-2005)
Col.280-81

Prices of DAP
(Deb. 29, Vol. IX, 02-05-2005)
Col.262

Production and Sale of Super Single Phosphate
(Deb. 17, Vol. VIII, 21-03-2005)
Col.283-84

Production Cost of Chemicals and Fertilizers
(Deb. 29, Vol. IX, 02-05-2005)
Col.375-76

Production of Chemicals and Fertilizers
(Deb. 34, Vol. X, 09-05-2005)
Col.388—91

Production of Fertilisers
(Deb. 17, Vol. VIII, 21-03-2005)
Col.115-16
(Deb. 29, Vol. IX, 02-05-2005)
Col.354-55

Production of Fertilizers in Government and Aided Factories
(Deb. 11, Vol. VIII, 14-03-2005)
Col.534—36

Production of Quality Fertilizers
(Deb. 29, Vol. IX, 02-05-2005)
Col.332-33

Rake Points for Transportation of Fertilizers
(Deb. 14, Vol. VIII, 17-03-2005)
Col.80

Rise in Deficiency of Soil Nutrient
(Deb. 34, Vol. X, 09-05-2005)
Col.512-13

Rise in Prices of Fertilizers
(Deb. 11, Vol. VIII, 14-03-2005)
Col.106-07

Secondary Freight Rate for Fertilizers
(Deb. 24, Vol. IX, 25-04-2005)
Col.353-54

Selling Price of Urea
(Deb. 24, Vol. IX, 25-04-2005)
Col.294-95

Setting up of Bio-Fertilizers Production Units
(Deb. 34, Vol. X, 09-05-2005)
Col.463-64

Shortage of Fertilizers
(Deb. 11, Vol. VIII, 14-03-2005)
Col.326—36

Shortage of Phosphoric Acid
(Deb. 24, Vol. IX, 25-04-2005)
Col.96-97

Subsidies on Fertilizers
(Deb. 29, Vol. IX, 02-05-2005)
Col.179
(Deb. 21, Vol. IX, 19-04-2005)
Col.293

Subsidy on Phosphatic Fertilizers
(Deb. 24, Vol. IX, 25-04-2005)
Col.63-65

Subsidy on Sulphate of Potash
(Deb. 11, Vol. VIII, 14-03-2005)
Col.154

Supply of Gas to Power and Fertilizer Consumers
(Deb. 14, Vol. VIII, 17-03-2005)
Col.152-53

Use of Chemical Fertilizer and Pesticides
(Deb. 11, Vol. VIII, 14-03-2005)
Col.431

Use of Fertilizer
(Deb. 24, Vol. IX, 25-04-2005)
Col.345-46

Use of Organic Manure
(Deb. 24, Vol. IX, 25-04-2005)
Col.339-40

Fertilizers and Chemicals Travancore Ltd.

Assistance for FACT
(Deb. 21, Vol. IX, 19-04-2005)
Col.237-38

Revival of Fertilizers and Chemicals Travancore Ltd. in Kerala
(Deb. 17, Vol. VIII, 21-03-2005)
Col.431

Festivals

Arrangements for Gurutagaddi Programme
(Deb. 8, Vol. VII, 09-03-2005)
Col.336

Overcrowding of Stations during Holi Festival
(Deb. 23, Vol. IX, 21-04-2005)
Col.240-41

FICCI

Establishment of Bio-Technology Council
(Deb. 5, Vol. VII, 02-03-2005)
Col.63

FICCI Proposal to Enact Legislation for Elimination of States Revenue Deficit
(Deb. 15, Vol. VIII, 18-03-2005)
Col.299-300

Film Festival of India

Film Festival of India
(Deb. 8, Vol. VII, 09-03-2005)
Col.423

Films

Award Winning Films
(Deb. 14, Vol. VIII, 17-03-2005)
Col.31-37

Cinema Hall in Running Trains
(Deb. 23, Vol. IX, 21-04-2005)
Col.245-46

Documentary Films by DD Srinagar/Jammu
(Deb. 27, Vol. IX, 28-04-2005)
Col.95-96

Exchange of Programmes with Film Societies
(Deb. 9, Vol. VII, 10-03-2005)
Col.303-04

Films on Empowerment of Women
(Deb. 30, Vol. IX, 03-05-2005)
Col.121

Films on Great Personalities
(Deb. 32, Vol. X, 05-05-2005)
Col.138-40
(Deb. 37, Vol. X, 12-05-2005)
Col.205

Implementation of Special Package for NER
(Deb. 9, Vol. VII, 10-03-2005)
Col.233-34

IT on Foreign Nationals involved in Indian Film Industry
(Deb. 10, Vol. VII, 11-03-2005)
Col.309-10

NOC by CBFC
(Deb. 14, Vol. VIII, 17-03-2005)
Col.193—200

Preservation and Digitalisation of Documentary Films of National History
(Deb. 8, Vol. VII, 09-03-2005)
Col.206

Showing Obscene Film at IGI Airport
(Deb. 8, Vol. VII, 09-03-2005)
Col.484

Finance Commission

- 12th Finance Commission
(Deb. 38, Vol. X, 13-05-2005)
Col.247-48
- 12th Finance Commission Action Plan
(Deb. 33, Vol. X, 06-05-2005)
Col.226—30
- 12th Finance Commission Suggestion on
Natural Disasters
(Deb. 12, Vol. VIII, 15-03-2005)
Col.435
- Allocation for Karnataka State Under 11th
Finance Commission
(Deb. 10, Vol. VII, 11-03-2005)
Col.410—12
- EFC Grants for Construction of Class
Rooms
(Deb. 15, Vol. VIII, 18-03-2005)
Col.113-14
- General Budget, 2005-06 — Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col.30-31
- Implementation of Recommendations of
Ninth Finance Commission
(Deb. 38, Vol. X, 13-05-2005)
Col.87-88
- Recommendation of 10th Finance
Commission
(Deb. 10, Vol. VII, 11-03-2005)
Col.163—65
- Second Delhi Finance Commission
(Deb. 4, Vol. VII, 01-03-2005)
Col.24—27
- Twelfth Finance Commission
(Deb. 15, Vol. VIII, 18-03-2005)
Col.54—62
- Twelfth Finance Commission Report
(Deb. 8, Vol. VII, 09-03-2005)
Col.135-36

Financial Assistance

- Assistance by IFAD for Development
Project
(Deb. 28, Vol. IX, 29-04-2005)
Col.173
- Assistance for Construction of Buildings
(Deb. 19, Vol. VIII, 23-03-2005)
Col.121-22
- Assistance for Medical Treatment
(Deb. 31, Vol. X, 04-05-2005)
Col.191-92
- Assistance for Oil Seeds Production
(Deb. 29, Vol. IX, 02-05-2005)
Col.179—82
- Assistance for Rural Development
Projects
(Deb. 28, Vol. IX, 29-04-2005)
Col.538-39
- Assistance from NABARD
(Deb. 28, Vol. IX, 29-04-2005)
Col.80—94
- Assistance provided by Maulana Azad
Education Foundation
(Deb. 32, Vol. X, 05-05-2005)
Col.57—65
- Assistance to Handicraft Corporations
(Deb. 8, Vol. VII, 09-03-2005)
Col.719-22
- Assistance to Handicraft Sector
(Deb. 33, Vol. X, 06-05-2005)
Col.341—46
- Assistance to Tsunami Affected
Countries
(Deb. 5, Vol. VII, 02-03-2005)
Col.323—25
- Assistance under Re-survey Project in
Tribal Areas
(Deb. 35, Vol. X, 10-05-2005)
Col.131
- Assistance to Unemployed Youth
(Deb. 28, Vol. IX, 29-04-2005)
Col.196-97

Assistance under Book Bank Scheme
(Deb. 35, Vol. X, 10-05-2005)
Col.84-86

Barnar Reservoir Scheme of Bihar
(Deb. 24, Vol. IX, 25-04-2005)
Col.94

Central Assistance for Asset Creation
(Deb. 18, Vol. VIII, 22-03-2005)
Col.314

Central Assistance for Infrastructural Development
(Deb. 4, Vol. VII, 01-03-2005)
Col.218-19

Central Assistance to IRCS
(Deb. 13, Vol. VIII, 16-03-2005)
Col.266

Central Assistance to Red Cross Society
(Deb. 13, Vol. VIII, 16-03-2005)
Col.290

Central Assistance to State Capitals
(Deb. 35, Vol. X, 10-05-2005)
Col.187-90

Central Financial Assistance to Maharashtra
(Deb. 30, Vol. IX, 03-05-2005)
Col.135-37

Change in the Ratio of Financial Assistance
(Deb. 22, Vol. IX, 20-04-2005)
Col.414-15

Construction and Maintenance of Sea-Walls
(Deb. 34, Vol. X, 09-05-2005)
Col.295-97

Construction of Night Shelters for Destitute Persons
(Deb. 32, Vol. X, 05-05-2005)
Col.121-22

DFID Assistance to States
(Deb. 15, Vol. VIII, 18-03-2005)
Col.271-72

Environmental Orfentation to School Education Scheme
(Deb. 35, Vol. X, 10-05-2005)
Col.35-38

Financial Allocation for Communicable Diseases
(Deb. 5, Vol. VII, 02-03-2005)
Col.190-92

Financial Assistance by HUDCO
(Deb. 18, Vol. VIII, 22-03-2005)
Col.317

Financial Assistance for Ambedkar National Foundation
(Deb. 20, Vol. VIII, 24-03-2005)
Col.122

Financial Assistance for Chitragupta Temple
(Deb. 32, Vol. X, 05-05-2005)
Col.154-55

Financial Assistance for Commonwealth Games,2010
(Deb. 30, Vol. IX, 03-05-2005)
Col.141-42

Financial Assistance for Health Projects
(Deb. 31, Vol. X, 04-05-2005)
Col.82

Financial Assistance for Maintenance of Monuments
(Deb. 32, Vol. X, 05-05-2005)
Col.88

Financial Assistance for Medical Purposes
(Deb. 19, Vol. VIII, 23-03-2005)
Col.151-57

Financial Assistance for Metro Projects
(Deb. 25, Vol. IX, 26-04-2005)
Col.218-19

Financial Assistance for Poverty Alleviation
(Deb. 38, Vol. X, 13-05-2005)
Col.127

- Financial Assistance for Preparation of Directory of Monuments**
(Deb. 32, Vol. X, 05-05-2005)
Col.109-10
- Financial Assistance for Tsunami Affected Areas**
(Deb. 28, Vol. IX, 29-04-2005)
Col.23—27
- Financial Assistance through Banks to Tsunami affected People**
(Deb. 8, Vol. VII, 09-03-2005)
Col.141—49
- Financial Assistance to Languages in 8th Schedule**
(Deb. 21, Vol. IX, 19-04-2005)
Col.712—14
- Financial Assistance to MP**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.333-34
- Financial Assistance to Nehru Yuva Kendras**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.422—30
- Financial Assistance to NGOs**
(Deb. 4, Vol. VII, 01-03-2005)
Col.162-63
- Financial Assistance to Rajasthan**
(Deb. 35, Vol. X, 10-05-2005)
Col.176—78
- Financial Assistance to SC/OBC Students for Educational Purposes**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.131—36
- Financial Assistance to SC/ST by Ambedkar Foundation**
(Deb. 27, Vol. IX, 28-04-2005)
Col.75-76
- Financial Assistance to Sports Institutions**
(Deb. 30, Vol. IX, 03-05-2005)
Col.198—205
- Financial Assistance to States**
(Deb. 5, Vol. VII, 02-03-2005)
Col.180
- Financial Assistance to States under S.S.A.**
(Deb. 30, Vol. IX, 03-05-2005)
Col.43—48
- Financial Assistance to U.P. for Taj Mahal Celebration**
(Deb. 27, Vol. IX, 28-04-2005)
Col.252
- Financial Assistance to Voluntary Cultural Organisations**
(Deb. 32, Vol. X, 05-05-2005)
Col.167-68
- Financial Assistance to West Bengal**
(Deb. 4, Vol. VII, 01-03-2005)
Col.217
- Financial Assistance under 'An Integrated Programme for Street Children'**
(Deb. 8, Vol. VII, 09-03-2005)
Col.51—88
- Financial Assistance under Plan Development Schemes**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.216—18
- Financial Assistance under Programme for Juvenile Justice**
(Deb. 8, Vol. VII, 09-03-2005)
Col.433—37
- Financial Assistance under Project Elephant**
(Deb. 34, Vol. X, 09-05-2005)
Col.432—38
- Financial Assistance under SSA**
(Deb. 30, Vol. IX, 03-05-2005)
Col.320—23
- Financial Assistance under Urban Renewal Mission**
(Deb. 4, Vol. VII, 01-03-2005)
Col.130
- Financial Package to Israel**
(Deb. 31, Vol. X, 04-05-2005)
Col.130-31

Financial Support to BSNL

(Deb. 5, Vol. VII, 02-03-2005)
Col. 199

Foreign Financial Assistance to Tamil Nadu

(Deb. 33, Vol. X, 06-05-2005)
Col. 301-02

Grants to States in Lumpsum

(Deb. 32, Vol. X, 05-05-2005)
Col. 114—16

Increase of Assistance to Weavers

(Deb. 28, Vol. IX, 29-04-2005)
Col. 219-20

Misappropriation of Financial Assistance

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 346

Need to ensure that people affected due to incidents of fire or floods in rural areas are compensated suitably by providing them financial assistance and houses under Indira Awas Yojana (MUR 377)

(Deb. 29, Vol. IX, 02-05-2005)
Col. 419

Need to provide financial assistance to the Government of Andhra Pradesh to tide over the problem of shortage of drinking water in Telangana region (MUR 377)

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 617

Need to provide financial assistance to the Government of Karnataka for providing relief to the people affected by drought in the State (MUR 377)

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 298-99

Need to provide financial assistance to the Government of U.P. for building small dams in Hamirpur Parliamentary Constituency (MUR 377)

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 602-03

Need to provide special economic package for overall development of the small islands in Alappuzha Parliamentary Constituency, Kerala (MUR 377)

(Deb. 36, Vol. X, 11-05-2005)
Col. 581

Per Capita Assistance to States during 2003-04

(Deb. 33, Vol. X, 06-05-2005)
Col. 338—40

Primitive Tribals

(Deb. 30, Vol. IX, 03-05-2005)
Col. 51—55

Projects from Finance and Development Corporations of Gujarat

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 145—47

Proposal for Financial Assistance to North East Handicraft Development

(Deb. 38, Vol. X, 13-05-2005)
Col. 90

Special Package and Concessions

(Deb. 35, Vol. X, 10-05-2005)
Col. 261—63

Special Plan Assistance to States

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 134

Tribal Population in Tamil Nadu

(Deb. 4, Vol. VII, 01-03-2005)
Col. 85—87

Utilization Certificate of Funds

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 152

Financial Crisis**Financial Crises in Co-operative Societies in Tamil Nadu**

(Deb. 10, Vol. VII, 11-03-2005)
Col. 399—401

Financial Crunch in LIC

(Deb. 28, Vol. IX, 29-04-2005)
Col. 143

Proposal of Redemption of Maharashtra from Financial Crisis
(Deb. 15, Vol. VIII, 18-03-2005)
Col.311-12

Financial Institutions

Assistance from International Financial Institutions
(Deb. 38, Vol. X, 13-05-2005)
Col.59—62

Co-operative Financial Institutions
(Deb. 8, Vol. VII, 09-03-2005)
Col.560-61

External Assistance for UP Project
(Deb. 10, Vol. VII, 11-03-2005)
Col.365—68

General Budget, 2005-06 — Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col.17-18

Harassment of Loan Borrowers
(Deb. 28, Vol. IX, 29-04-2005)
Col.519-20

Investment by Banks/FIs
(Deb. 8, Vol. VII, 09-03-2005)
Col.766

Non-Banking Finance Companies
(Deb. 33, Vol. X, 06-05-2005)
Col.118,313

Non-Banking Financial Institutions
(Deb. 38, Vol. X, 13-05-2005)
Col.118

Service Charges
(Deb. 28, Vol. IX, 29-04-2005)
Col.246-47

Financial Markets

Regulation of Financial Markets
(Deb. 24, Vol. IX, 25-04-2005)
Col.146-47

Finland

Indo-Finland Trade
(Deb. 18, Vol. VIII, 22-03-2005)
Col.275-76

FIPB

Approval of Transfer of Shares through FIPB/RBI
(Deb. 10, Vol. VII, 11-03-2005)
Col.405—07

Fire Fighting Equipment

Fire Fighting Equipment
(Deb. 4, Vol. VII, 01-03-2005)
Col.505—07
(Deb. 35, Vol. X, 10-05-2005)
Col.174-75

Fire Incidents

Banerjee Committee Report on Godhra Fire Incident
(Deb. 8, Vol. VII, 09-03-2005)
Col.39—42

Fire in Ammunition Depots
(Deb. 37, Vol. X, 12-05-2005)
Col.90-91

Fire in Coaches Standing at Stations/Yards
(Deb. 9, Vol. VII, 10-03-2005)
Col.104—08

Fire Tragedy at Lal Kuan, Delhi
(Deb. 18, Vol. VIII, 22-03-2005)
Col.549-50

Fires in National Parks
(Deb. 34, Vol. X, 09-05-2005)
Col.537-38

Need to ensure that people affected due to incidents of fire or floods in rural areas are compensated suitably by providing them financial assistance and houses under Indira Awas Yojana (MUR377)
(Deb. 29, Vol. IX, 02-05-2005)
Col.419

Fire Safety

Fire Safety in Hospitals
(Deb. 13, Vol. VIII, 16-03-2005)
Col.131

Fireworks**Fireworks Production**

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 61-62

First Information Report**Online Report Lodging Facility**

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 333

Fiscal Deficit**Compensation for Fiscal Deficit from "Reserve Fund"**

(Deb. 28, Vol. IX, 29-04-2005)
Col. 156-57

Fiscal Deficit of India

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 350-51

General Budget, 2005-06 — Presentation

(Deb. 3, Vol. VII, 28-02-2005)
Col. 33

Fiscal Reforms**ADB Loan for Fiscal Reforms**

(Deb. 8, Vol. VII, 09-03-2005)
Col. 688-89

Austerity Measures

(Deb. 8, Vol. VII, 09-03-2005)
Col. 691

Fiscal Position of Punjab

(Deb. 8, Vol. VII, 09-03-2005)
Col. 567

Fiscal Responsibility and Budget Management**RBI and FRBM**

(Deb. 33, Vol. X, 06-05-2005)
Col. 396-97

Fishermen**Coastal Insurance Scheme**

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 200

Construction of Houses for Fishermen

(Deb. 29, Vol. IX, 02-05-2005)
Col. 221-22

Construction of Mathsya Ashraya-II in Karnataka

(Deb. 34, Vol. X, 09-05-2005)
Col. 519-20

Diplomatic Mechanism to Save Indian Fishermen

(Deb. 26, Vol. IX, 27-04-2005)
Col. 52—54

Early Tsunami Warning by Fishermen

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 207-08

Funds to Fishermen Community

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 333—35

Need to ensure supply of kerosene at subsidised rates to the fishermen community in Kerala (MUR 377)

(Deb. 31, Vol. X, 04-05-2005)
Col. 499

Need to include fishermen community of Andhra Pradesh in the list of Scheduled Tribes (MUR 377)

(Deb. 35, Vol. X, 10-05-2005)
Col. 349

Need to take appropriate measures for the rehabilitation of Tsunami affected fishermen of Chidambaram Parliamentary Constituency, Tamil Nadu (MUR 377)

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 603-04

Need to take steps for early release and repatriation of Indian fishermen taken captive by Pakistan Marine Security Agency (MUR 377)

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 580

Problems being faced by traditional fishermen in the country and steps taken by the Government in this regard (CA)

(Deb. 37, Vol. X, 12-05-2005)
Col. 296—304

Training Programme Organised for Fishermen
(Deb. 34, Vol. X, 09-05-2005)
Col.445

Fishery

Assistance for Promotion of Poultry, Livestock and Fisheries
(Deb. 34, Vol. X, 09-05-2005)
Col.38—43

Availability of Fish
(Deb. 17, Vol. VIII, 21-03-2005)
Col.113—15

Decline in Production of Fish in Gujarat
(Deb. 29, Vol. IX, 02-05-2005)
Col.263

Development of Fishery
(Deb. 11, Vol. VIII, 14-03-2005)
Col.61-64
(Deb. 29, Vol. IX, 02-05-2005)
Col.281-82

Development of Marine Fisheries
(Deb. 34, Vol. X, 09-05-2005)
Col.305,391

Effect of Tsunami on Fishing Industry
(Deb. 12, Vol. VIII, 15-03-2005)
Col.151-52

Enhancement of Agricultural Productivity
(Deb. 24, Vol. IX, 25-04-2005)
Col.220—22

Establishment of Joint Venture Company
(Deb. 34, Vol. X, 09-05-2005)
Col.502-03

Fish Import
(Deb. 12, Vol. VIII, 15-03-2005)
Col.174-75

Fish Production
(Deb. 34, Vol. X, 09-05-2005)
Col.297-98

Fishing Facilities in Lakshadweep
(Deb. 21, Vol. IX, 19-04-2005)
Col.217-18

Fishing Harbours in West Bengal.
(Deb. 21, Vol. IX, 19-04-2005)
Col.440-41

Fishing Industry
(Deb. 34, Vol. X; 09-05-2005)
Col.482-83

Fishing Policies
(Deb. 17, Vol. VIII, 21-03-2005)
Col.149—51

Funds for Animal Husbandry, Dairying and Fishing Harbours in A.P.
(Deb. 34, Vol. X, 09-05-2005)
Col.395-96

Import of Fish
(Deb. 24, Vol. IX, 25-04-2005)
Col.130-31

Import of Fish from Thailand
(Deb. 12, Vol. VIII, 15-03-2005)
Col.144-45

Marine Export
(Deb. 21, Vol. IX, 19-04-2005)
Col.776-77

Prawn Export
(Deb. 25, Vol. IX, 26-04-2005)
Col.255-56

Preservation and Processing of Fish
(Deb. 34, Vol. X, 09-05-2005)
Col.534—37

Production of Fish
(Deb. 29, Vol. IX, 02-05-2005)
Col.358-59

Protection of Domestic Fish Industry
(Deb. 17, Vol. VIII, 21-03-2005)
Col.63-64

Schemes for Animal Husbandry, Poultry and Fishery
(Deb. 17, Vol. VIII, 21-03-2005)
Col.110-14

Fishing Harbours

Development of Thangssery Fishing Harbour
(Deb. 24, Vol. IX, 25-04-2005)
Col.195-96

Fishing Harbour
(Deb. 17, Vol. VIII, 21-03-2005)
Col.204—06

Fishing Harbours in West Bengal
(Deb. 21, Vol. IX, 19-04-2005)
Col.440-41

Jakhau Fishing Harbour Project
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 168

Mangalore Fishing Harbour
(Deb. 17, Vol. VIII, 21-03-2005)
Col.311-12

Modernisation of Fishing Harbours
(Deb. 17, Vol. VIII, 21-03-2005)
Col.269—72

Five Year Plans

Construction of NHs in Tenth Five Year Plan
(Deb. 36, Vol. X, 11-05-2005)
Col.228-29

Construction of Overbridges during 10th Plan
(Deb. 14, Vol. VIII, 17-03-2005)
Col.122—26

Decongestion of Major Ports
(Deb. 22, Vol. IX, 20-04-2005)
Col.191-92

Development of Nature Parks
(Deb. 21, Vol. IX, 19-04-2005)
Col.188-89

Expansion of Telecom Network in Assam in Tenth Plan
(Deb. 13, Vol. VIII, 16-03-2005)
Col.310—12

Funds for various Schemes for Labour Welfare
(Deb. 21, Vol. IX, 19-04-2005)
Col.310—14

Growth Rate in Tenth Five Year Plan
(Deb. 8, Vol. VII, 09-03-2005)
Col.989-90

Improving Health Status in Tenth Plan
(Deb. 31, Vol. X, 04-05-2005)
Col.396—411

Lignite based Power Projects
(Deb. 15, Vol. VIII, 18-03-2005)
Col.308—10

Mid-Term Appraisal of the Tenth Five Year Plan
(Deb. 31, Vol. X, 04-05-2005)
Col.48-49

Mid-Term Review of Tenth Five Plan
(Deb. 13, Vol. VIII, 16-03-2005)
Col.272
(Deb. 24, Vol. IX, 25-04-2005)
Col.149-50

New Rail Lines during Tenth Five Year Plan
(Deb. 9, Vol. VII, 10-03-2005)
Col.201-02

Reduction in Poverty Level
(Deb. 22, Vol. IX, 20-04-2005)
Col.41—43

Resource in Tenth Five Year Plan
(Deb. 13, Vol. VIII, 16-03-2005)
Col.50—52

Revision in Gadgil-Mukherjee Formula
(Deb. 31, Vol. X, 04-05-2005)
Col.435—40

Scheme for Production and Distribution of Seeds
(Deb. 29, Vol. IX, 02-05-2005)
Col.48—54

Shortcomings in Implementation of Developmental Schemes
(Deb. 21, Vol. IX, 19-04-2005)
Col.576

Targets under Afforestation
(Deb. 29, Vol. IX, 02-05-2005)
Col.55—64

Flesh Trade

Flesh Trade in Delhi
(Deb. 4, Vol. VII, 01-03-2005)
Col.76-77

Flood Prone Areas

Flood Prone Areas
(Deb. 29, Vol. IX, 02-05-2005)
Col.264—66

Levy of Tax in Flood Prone Areas
(Deb. 29, Vol. IX, 02-05-2005)
Col. 115

Task Force to Map Flood Prone Areas
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 454-55

Flora and Fauna

Protection of Endangered Species of Flora and Fauna
(Deb. 21, Vol. IX, 19-04-2005)
Col. 322

Flowers

Cultivation of Marigold
(Deb. 21, Vol. IX, 19-04-2005)
Col. 419

Development and Research of Orchid Flower in Sikkim
(Deb. 21, Vol. IX, 19-04-2005)
Col. 249-50

Development of Floriculture
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 398-99

Export of Flowers
(Deb. 35, Vol. X, 10-05-2005)
Col. 133-34, 278—80

Floriculture Export
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 262-63

Floriculture Trade
(Deb. 4, Vol. VII, 01-03-2005)
Col. 412

Production of Vegetables and Flowers
(Deb. 34, Vol. X, 09-05-2005)
Col. 509-10

Fly Ash

Use of Fly Ash
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 157-58

Utilisation of Fly Ash
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 201

Fly-overs

Construction of Flyover at Railway Crossings
(Deb. 9, Vol. VII, 10-03-2005)
Col. 70

Construction of Flyovers
(Deb. 5, Vol. VII, 02-03-2005)
Col. 386-87

Construction of Flyovers by DDA
(Deb. 35, Vol. X, 10-05-2005)
Col. 95-96

Flyovers in NCR
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 308-09

Need to widen Delhi-Faridabad Section of National Highway and to construct Badarpur-Faridabad-Noida flyovers (MUR 377)
(Deb. 29, Vol. I X, 02-05-2005)
Col. 413-14

Flying Clubs

Flying Clubs
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 162

FM Radio

Amit Mitra Committee
(Deb. 32, Vol. X, 05-05-2005)
Col. 28-29

FM Transmission by Private Companies
(Deb. 8, Vol. VII, 09-03-2005)
Col. 425—27

Need for early transmission of F.M. Programme in Amreli Parliamentary Constituency, Gujarat (MUR 377)
(Deb. 34, Vol. X, 09-05-2005)
Col. 576

Need to expedite setting up of a F.M. Radio station in Paralakhemundi in Orissa (MUR 377)
(Deb. 22, Vol. IX, 20-04-2005)
Col. 597

Need to relay AIR Programmes from the F.M. Tower, Aizawal to enable people living in the remote areas of Mizoram to listen to the programmes (MUR 377)
(Deb. 29, Vol. I X, 02-05-2005)
Col.422-23

New FM Radio Policy
(Deb. 9, Vol. VII, 10-03-2005)
Col.40-41

News on FM Channels
(Deb. 14, Vol. VIII, 17-03-2005)
Col.180-81

Timings of FM Band in Periyakulam
(Deb. 8, Vol. VII, 09-03-2005)
Col.315

Fodder

Scheme for Food and Fodder Development
(Deb. 24, Vol. IX, 25-04-2005)
Col.100-01

Food Adulteration

Amendment in the Food Adulteration Act
(Deb. 19, Vol. VIII, 23-03-2005)
Col.35-36
(Deb. 31, Vol. X, 04-05-2005)
Col.121-22

Argemone Mexicana in Edible Oils
(Deb. 22, Vol. IX, 20-04-2005)
Col.465-66

Food Adulteration
(Deb. 21, Vol. IX, 19-04-2005)
Col.435—38

Food Adulteration Programme
(Deb. 31, Vol. X, 04-05-2005)
Col.260—62

Spurious Drugs and Contaminated Milk
(Deb. 5, Vol. VII, 02-03-2005)
Col.471—74

Synthetic Dyes in Food Items
(Deb. 19, Vol. VIII, 23-03-2005)
Col.241-42

Food and Agriculture Organisation

FAO Report on Undernourished People
(Deb. 12, Vol. VIII, 15-03-2005)
Col.68-69

Food Security
(Deb. 34, Vol. X, 09-05-2005)
Col.73-74

Promotion of Production of Medicinal Plants
(Deb. 24, Vol. IX, 25-04-2005)
Col.219-20

Food and Drug Authority

Carcinogenic Chemicals in Baby Products
(Deb. 22, Vol. IX, 20-04-2005)
Col.15—25

Food and Nutrition Programme

Food and Nutrition Programme
(Deb. 21, Vol. IX, 19-04-2005)
Col.479

Food Corporation of India

Activities of Food Corporation of India
(Deb. 24, Vol. IX, 25-04-2005)
Col.206-07

Agreement between FCI and NCDEX
(Deb. 24, Vol. IX, 25-04-2005)
Col.337

Coarse Grain Allocation for SGRY
(Deb. 11, Vol. VIII, 14-03-2005)
Col.417

Construction of New Godowns
(Deb. 29, Vol. I X, 02-05-2005)
Col.150—54

Corruption in FCI
(Deb. 29, Vol. I X, 02-05-2005)
Col.360—62

Corruption in Labour Unions of FCI
(Deb. 11, Vol. VIII, 14-03-2005)
Col.150-51

Creation of Modern Warehouses
(Deb. 34, Vol. X, 09-05-2005)
Col.407-08

Destruction of Foodgrains
(Deb. 29, Vol. I X, 02-05-2005)
Col.324-25

Diversion of Rice from Mid-day Meal Scheme
(Deb. 17, Vol. VIII, 21-03-2005)
Col.299-300

Economic Cost of Foodgrains
(Deb. 11, Vol. VIII, 14-03-2005)
Col.321-22

Irregularities in Procurement
(Deb. 17, Vol. VIII, 21-03-2005)
Col.217

Losses to FCI
(Deb. 24, Vol. IX, 25-04-2005)
Col.350—52

Need to enhance the wages of Head Loaders working in Food Corporation of India in Kerala (MUR 377)
(Deb. 22, Vol. IX, 20-04-2005)
Col.599-600

Need to solve the emergent problems on account of abolition of contract labour at FCI depot, West Hill, Kerala (MUR 377)
(Deb. 25, Vol. IX, 26-04-2005)
Col.400-401

Official on Deputation
(Deb. 34, Vol. X, 09-05-2005)
Col.258—60

Private Participation in Godown Constructions
(Deb. 24, Vol. IX, 25-04-2005)
Col.89-90

Procurement of Rice as Levy
(Deb. 21, Vol. IX, 19-04-2005)
Col.266-67

Proxy Labour in Food Corporation of India
(Deb. 21, Vol. IX, 19-04-2005)
Col.18-19

Quality Test of Foodgrains
(Deb. 29, Vol. I X, 02-05-2005)
Col.241-42

Regularisation of Workers
(Deb. 17, Vol. VIII, 21-03-2005)
Col.538

Reimbursement to FCI
(Deb. 21, Vol. IX, 19-04-2005)
Col.322—28

Revolving Fund for FCI
(Deb. 11, Vol. VIII, 14-03-2005)
Col.148-49

Rural Godowns in Uttaranchal
(Deb. 21, Vol. IX, 19-04-2005)
Col.198—200

Situation of Godowns
(Deb. 29, Vol. I X, 02-05-2005)
Col.359-60

Stocking Norms for Drought Prone Areas
(Deb. 34, Vol. X, 09-05-2005)
Col.454-55

Supply of Sugar to BPL Families
(Deb. 24, Vol. IX, 25-04-2005)
Col.246—50

Transit Losses
(Deb. 34, Vol. X, 09-05-2005)
Col.317-18

Vigilance Enquiry against Employees of FCI
(Deb. 21, Vol. IX, 19-04-2005)
Col.429—31

VRS in FCI
(Deb. 34, Vol. X, 09-05-2005)
Col.499—501

Food for Work Programme

Coarse Grain Allocation for SGRY
(Deb. 11, Vol. VIII, 14-03-2005)
Col.417

Food for Work Programme
(Deb. 28, Vol. IX, 29-04-2005)
Col.55—64

Foodgrain Allocation for Food for Work Scheme
(Deb. 34, Vol. X, 09-05-2005)
Col.307—09

Fund Appraisal for Food for Work Programme (Deb. 33, Vol. X, 06-05-2005) Col.394-95	Selling of Eatables at Stations of High Prices (Deb. 27, Vol. IX, 28-04-2005) Col.92
Interest on Dues against Food-for-Work Programme (Deb. 28, Vol. IX, 29-04-2005) Col.157-58	Serving of Food (Deb. 27, Vol. IX, 28-04-2005) Col.192
Review of Food for Work Programme (Deb. 38, Vol. X, 13-05-2005) Col.33—36	Food Parks Conference for Food Parks (Deb. 24, Vol. IX, 25-04-2005) Col.341-42
Setting up Monitoring Group (Deb. 36, Vol. X, 11-05-2005) Col.201	Food Parks (Deb. 29, Vol. I X, 02-05-2005) Col.270-71
Food Items Adulteration in Food Products (Deb. 26, Vol. IX, 27-04-2005) Col.214-15	Proposal for Food Parks from Foreign Countries (Deb. 29, Vol. I X, 02-05-2005) Col.98
Export of Agro Food Products (Deb. 24, Vol. IX, 25-04-2005) Col.297-98	Food Processing Closed Units of NAFED (Deb. 29, Vol. I X, 02-05-2005) Col.218
III Effect of Fructose Corn Syrup (Deb. 36, Vol. X, 11-05-2005) Col.183-84	Credit Facility for Food Processing Sector (Deb. 34, Vol. X, 09-05-2005) Col.431
Integrated Law for Checking Quality of Food Products (Deb. 8, Vol. VII, 09-03-2005) Col.1008-09	Employment Generation by FPI (Deb. 17, Vol. VIII, 21-03-2005) Col.454
Nutritional Security (Deb. 24, Vol. IX, 25-04-2005) Col.335-36	Export of Processed Meat (Deb. 34, Vol. X, 09-05-2005) Col.392-93
Quality of Food Items (Deb. 21, Vol. IX, 19-04-2005) Col.250	Financial and Technical Assistance for Setting up of FPI (Deb. 17, Vol. VIII, 21-03-2005) Col.221-22
Re-Vital as a Food Supplement (Deb. 36, Vol. X, 11-05-2005) Col.351	Food Atlas (Deb. 17, Vol. VIII, 21-03-2005) Col.96
Scheme for Food and Fodder Development (Deb. 24, Vol. IX, 25-04-2005) Col.100-01	Food Development Fund (Deb. 34, Vol. X, 09-05-2005) Col.461-62

Food Processing Infrastructure
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 121-24

Mushroom Food Processing Unit
(Deb. 34, Vol. X, 09-05-2005)
Col. 466—68

National Food Processing Policy, 2005
(Deb. 29, Vol. IX, 02-05-2005)
Col. 227-28

Need to evolve a Pilot scheme for promoting tomato cultivation and its marketability besides setting up of food processing industries in Thirupathur, Natrampalli and Ottanchathiram in Tamil Nadu (MUR 377)
(Deb. 30, Vol. IX, 03-05-2005)
Col. 428

Patent of Processed Food
(Deb. 34, Vol. X, 09-05-2005)
Col. 306-07

Preservation and Processing of Fish
(Deb. 34, Vol. X, 09-05-2005)
Col. 534—37

Promotion of Food Processing Industries
(Deb. 24, Vol. IX, 25-04-2005)
Col. 141-42

Setting up of Food Processing Units for Mangoes
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 419

Share of India in FPI
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 550-51

Vision Documents — 2005
(Deb. 29, Vol. I X, 02-05-2005)
Col. 240-41

Food Security

Availability of Food
(Deb. 21, Vol. IX, 19-04-2005)
Col. 303-04

Food and Nutrition Watch
(Deb. 29, Vol. I X, 02-05-2005)
Col. 327-28

Food Security
(Deb. 34, Vol. X, 09-05-2005)
Col. 73-74

Fresh Bill for Infant Food Safety
(Deb. 21, Vol. IX, 19-04-2005)
Col. 728-29

Global Food and Nutritional Security
(Deb. 34, Vol. X, 09-05-2005)
Col. 476-77

Upgradation of Infrastructure for Food Safety and Drugs Control
(Deb. 36, Vol. X, 11-05-2005)
Col. 493-94

Foodgrains

Allocation of Foodgrains
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 478—506

Alternative Scheme for Distribution of Foodgrains
(Deb. 29, Vol. I X, 02-05-2005)
Col. 305

Availability of Rice and Kerosene
(Deb. 34, Vol. X, 09-05-2005)
Col. 419—21

Basmati Rice
(Deb. 29, Vol. I X, 02-05-2005)
Col. 203-04

Buffer Stocking Policy
(Deb. 24, Vol. IX, 25-04-2005)
Col. 105—07

Caterpillars Destroyed Soyabean Crop in M.P.
(Deb. 24, Vol. IX, 25-04-2005)
Col. 387

Centrally Sponsored Scheme on Integrated Cereal Development Programme—Rice
(Deb. 34, Vol. X, 09-05-2005)
Col. 449

Changes in Procurement and Distribution Policy : (Deb. 11, Vol. VIII, 14-03-2005) Col. 1—6	Export of Non-Basmati Rice (Deb. 29, Vol. IX, 02-05-2005) Col. 120
Coarse Grain Allocation for SGRY (Deb. 11, Vol. VIII, 14-03-2005) Col. 417	Export of Rice (Deb. 11, Vol. VIII, 14-03-2005) Col. 39-40 (Deb. 29, Vol. IX, 02-05-2005) Col. 226-27
Convergence of Schemes (Deb. 34, Vol. X, 09-05-2005) Col. 109-10	Export of Wheat to Pakistan (Deb. 24, Vol. IX, 25-04-2005) Col. 155-56
Damage of Paddy and Coconut Plantation due to Tsunami (Deb. 11, Vol. VIII, 14-03-2005) Col. 160-61	Foodgrain Allocation for Food for Work Scheme (Deb. 34, Vol. X, 09-05-2005) Col. 307—09
Destruction of Foodgrains (Deb. 29, Vol. IX, 02-05-2005) Col. 324-25	Foodgrain Export Policy (Deb. 4, Vol. VII, 01-03-2005) Col. 404
Diversification of Pulses in Rice/Wheat Fields (Deb. 24, Vol. IX, 25-04-2005) Col. 257	Foodgrain Scam (Deb. 29, Vol. IX, 02-05-2005) Col. 54-55
Diversion of Foodgrains under Rural Development Schemes (Deb. 10, Vol. VII, 11-03-2005) Col. 421-22	Foodgrain Supply (Deb. 29, Vol. IX, 02-05-2005) Col. 106
Diversion of PDS Foodgrains (Deb. 17, Vol. VIII, 21-03-2005) Col. 317—30	Foodgrains Export Policy (Deb. 11, Vol. VIII, 14-03-2005) Col. 521—23
Diversion of Rice from Mid-day Meal Scheme (Deb. 17, Vol. VIII, 21-03-2005) Col. 299-300	Foodgrains for SGRY (Deb. 28, Vol. IX, 29-04-2005) Col. 381—88
Economic Cost of Foodgrains (Deb. 11, Vol. VIII, 14-03-2005) Col. 321-22	Foodgrains Procurement (Deb. 11, Vol. VIII, 14-03-2005) Col. 385-86
Expenditure on Procurement (Deb. 24, Vol. IX, 25-04-2005) Col. 383-84	Foodgrains Scam in U.P. (Deb. 11, Vol. VIII, 14-03-2005) Col. 317-18
Export of Foodgrains (Deb. 24, Vol. IX, 25-04-2005) Col. 159	Foodgrains Spoiled (Deb. 34, Vol. X, 09-05-2005) Col. 457—59
	Foodgrains Supply for Tsunami Affected Areas (Deb. 11, Vol. VIII, 14-03-2005) Col. 536

Foodgrains under SGRY
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 145—48

Gene Revolution
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 349-50

Godowns for Foodgrains
(Deb. 24, Vol. IX, 25-04-2005)
Col. 258—68

Grain Export
(Deb. 25, Vol. IX, 26-04-2005)
Col. 131-32

Grain Policy
(Deb. 24, Vol. IX, 25-04-2005)
Col. 304—10

Import Policy on Food Items
(Deb. 30, Vol. IX, 03-05-2005)
Col. 31-32

Incentives for Procurement
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 447-48

Increase in Foodgrains Quota for BPL Families
(Deb. 24, Vol. IX, 25-04-2005)
Col. 232-33

Irregularities in Foodgrain Distribution in Maharashtra
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 171-72

Irregularities in Procurement
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 221-36
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 217

Issue Price of Foodgrains
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 171—84

Loans against Foodgrains Stored
(Deb. 24, Vol. IX, 25-04-2005)
Col. 188-89

Need to address the problems of foodgrains exporters in the country (MUR 377)
(Deb. 35, Vol. X, 10-05-2005)
Col. 347

Need to ensure effective implementation of Central Scheme for providing foodgrains to people living below poverty line in Sultanpur district, Uttar Pradesh (MUR 377)
(Deb. 26, Vol. IX, 27-04-2005)
Col. 587-88

Need to ensure effective implementation of centrally sponsored scheme providing foodgrains to the people living below the poverty line in Barabanki district, Uttar Pradesh (MUR 377)
(Deb. 31, Vol. X, 04-05-2005)
Col. 501

Need to make railway siding yard Jalpaiguri operational with a view to safeguard the interest of workers engaged in unloading foodgrains at Jalpaiguri Railway Station (MUR 377)
(Deb. 37, Vol. X, 12-05-2005)
Col. 337-38

Organic Farming
(Deb. 29, Vol. IX, 02-05-2005)
Col. 102-03

Per Hectare Production of Paddy, Oilseeds, Cotton and Pulses
(Deb. 24, Vol. IX, 25-04-2005)
Col. 273-74

Pilferage of Subsidised Foodgrains
(Deb. 34, Vol. X, 09-05-2005)
Col. 14—22

Procurement of Foodgrains
(Deb. 24, Vol. IX, 25-04-2005)
Col. 138-41

Procurement of Paddy in Kerala
(Deb. 34, Vol. X, 09-05-2005)
Col. 313-14

Procurement of Rice as Levy
(Deb. 21, Vol. IX, 19-04-2005)
Col. 266-67

Procurement of Wheat
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 206-07

Production of Foodgrain

(Deb. 34, Vol. X, 09-05-2005)
Col. 442-43

Production of Foodgrains and Fruits

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 559-60

Production of Paddy

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 186-87
(Deb. 29, Vol. IX, 02-05-2005)
Col. 309—11

Production of Wheat

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 380—86

Purchase of Foodgrains after Cut off Date

(Deb. 21, Vol. IX, 19-04-2005)
Col. 200-01,

Quality Test of Foodgrains

(Deb. 29, Vol. IX, 02-05-2005)
Col. 241-42

Ranking in Productivity of Major Crops

(Deb. 24, Vol. IX, 25-04-2005)
Col. 111—14

Re-introduction of Subsidy for Foodgrains

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 338-39

Relief Card for Tsunami Victims

(Deb. 29, Vol. IX, 02-05-2005)
Col. 127-28

Review of Agricultural Policy

(Deb. 29, Vol. IX, 02-05-2005)
Col. 193-94

Rice Procurement

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 218-19

Stock of Foodgrains

(Deb. 24, Vol. IX, 25-04-2005)
Col. 216

Stocks for Welfare Schemes

(Deb. 29, Vol. IX, 02-05-2005)
Col. 89—91

Storage of Foodgrains

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 527-28

Subsidy on Wheat Exports

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 253-54

Supply of Foodgrains

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 21—23
(Deb. 34, Vol. X, 09-05-2005)
Col. 288-89

Supply of Foodgrains to Bihar

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 233-34

Supply of Inferior Quality Foodgrains

(Deb. 21, Vol. IX, 19-04-2005)
Col. 263-64

Support Price of Millet

(Deb. 34, Vol. X, 09-05-2005)
Col. 259-60

Surplus Stock of Foodgrains

(Deb. 24, Vol. IX, 25-04-2005)
Col. 317-18

Utilisation of Central Allocation

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 128-44

Wheat Export

(Deb. 21, Vol. IX, 19-04-2005)
Col. 331

Wheat Procurement Centres

(Deb. 24, Vol. IX, 25-04-2005)
Col. 109—11

Wheat/Mango Varieties for Cultivation

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 495-96

Wholesale Outlets at Block Level

(Deb. 34, Vol. X, 09-05-2005)
Col. 59-60

Foodgrains Godowns**Construction of Godowns and Cold Storages**

(Deb. 29, Vol. IX, 02-05-2005)
Col. 186-92

Construction of New Godowns
(Deb. 29, Vol. IX, 02-05-2005)
Col. 150—54

Godowns for Foodgrains
(Deb. 24, Vol. IX, 25-04-2005)
Col. 258—68

Lack of Godown in Rural Areas
(Deb. 24, Vol. IX, 25-04-2005)
Col. 343-44

Lack of Storage Space
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 116—18

Rural Godowns in Uttaranchal
(Deb. 21, Vol. IX, 19-04-2005)
Col. 198—200

Situation of Godowns
(Deb. 29, Vol. IX, 02-05-2005)
Col. 359-60

Storage Capacity in Orissa
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 409—12

Subsidy for Construction of Godowns
(Deb. 29, Vol. IX, 02-05-2005)
Col. 131-32

Foodgrains Storage

Loss due to Lack of Storage Capacity
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 507-08

Footpath Workers

Footpath Workers in Chandigarh
(Deb. 21, Vol. IX, 19-04-2005)
Col. 687-88

Footwears Park

Footwears Park
(Deb. 30, Vol. IX, 03-05-2005)
Col. 155

Foreign Agreements

Agreement between India and China
(Deb. 8, Vol. VII, 09-03-2005)
Col. 316

Agreement between India and China on Flood Control
(Deb. 29; Vol. IX, 02-05-2005)
Col. 28-30

Agreement between Indian and Chinese Oil Companies
(Deb. 23, Vol. IX, 21-04-2005)
Col. 31-32

Agreement between ONGC Videsh and Russian Oil Company
(Deb. 8, Vol. VII, 09-03-2005)
Col. 385

Agreement for Business Promotion
(Deb. 27, Vol. IX, 28-04-2005)
Col. 169-70

Agreement with Foreign Countries on Agricultural Projects
(Deb. 21, Vol. IX, 19-04-2005)
Col. 461-62

Agreement with Italy in Tourism Sector
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 508-09

Agreements between India and Italy
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 532

Bilateral Pact with Singapore
(Deb. 27, Vol. IX, 28-04-2005)
Col. 190

Co-operation in the Field of Science and Technology
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 57

Customs Agreement with Countries
(Deb. 33, Vol. X, 06-05-2005)
Col. 395-96

Energy Charter Treaty
(Deb. 37, Vol. X, 12-05-2005)
Col. 136

Indo-Japan Double Taxation Avoidance Treaty
(Deb. 10, Vol. VII, 11-03-2005)
Col. 242

- Indo-Romanian Agreement in Oil Sector**
(Deb. 37, Vol. X, 12-05-2005)
Col.127-28
- Indo-USA Agreement on NCES**
(Deb. 28, Vol. IX, 29-04-2005)
Col.359-62
- Indus Water Treaty**
(Deb. 21, Vol. IX, 19-04-2005)
Col.411-12
- Signing of Extradition and Mutual Legal Assistance Treaties**
(Deb. 36, Vol. X, 11-05-2005)
Col.49-50
- Strengthening of Indo-African Bilateral Ties**
(Deb. 22, Vol. IX, 20-04-2005)
Col.31-36
- Tax Treaty with Malaysia**
(Deb. 10, Vol. VII, 11-03-2005)
Col.213-14
- Violation of Indus Water Treaty**
(Deb. 8, Vol. VII, 09-03-2005)
Col.912
- Foreign Aid**
- Aid to Rajasthan from Japan**
(Deb. 29, Vol. IX, 02-05-2005)
Col.96-97
- External Aid for Road Sector**
(Deb. 22, Vol. IX, 20-04-2005)
Col.60
- Externally Aided Projects**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.255
- Filling of Additional Proforma by NGO's**
(Deb. 38, Vol. X, 13-05-2005)
Col.152
- Foreign Aided Forestry Projects**
(Deb. 34, Vol. X, 09-05-2005)
Col.98/103
- JBIC Aided Forestry Projects**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.399-400
- United Kingdom Aid for AIDS**
(Deb. 5, Vol. VII, 02-03-2005)
Col.441
- Foreign Assistance**
- Aid/Assistance Programmes for Technical and Economic Collaboration**
(Deb. 22, Vol. IX, 20-04-2005)
Col.335-39
- Assistance from Development Partners**
(Deb. 22, Vol. IX, 20-04-2005)
Col.213-14
- Assistance received for Tsunami Disaster**
(Deb. 22, Vol. IX, 20-04-2005)
Col.145
- Construction of School Building from Foreign Assistance**
(Deb. 35, Vol. X, 10-05-2005)
Col.103
- Direct External Assistance to States**
(Deb. 8, Vol. VII, 09-03-2005)
Col.600-01
- External Assistance for Drinking Water Supply Projects**
(Deb. 30, Vol. IX, 03-05-2005)
Col.42-43
- External Assistance for Projects**
(Deb. 10, Vol. VII, 11-03-2005)
Col.346-52
- External Assistance for UP Project**
(Deb. 10, Vol. VII, 11-03-2005)
Col.365-68
- External Assistance for West Bengal Projects**
(Deb. 10, Vol. VII, 11-03-2005)
Col.249-50
- Foreign Assistance**
(Deb. 28, Vol. IX, 29-04-2005)
Col.527-30
- Foreign Assistance for Environmental Improvement Projects**
(Deb. 35, Vol. X, 10-05-2005)
Col.251-53
- Foreign Assistance for Phasing out Ozone Depleting Substance**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.458-80

- Foreign Assistance for Safe Drinking Water**
(Deb. 33, Vol. X, 06-05-2005)
Col.280-84
- Foreign Assistance in Textile Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col.742-44
- Foreign Assistance to Naxal Outfits**
(Deb. 25, Vol. IX, 26-04-2005)
Col.40-41
- Foreign Assistance to NGO's**
(Deb. 21, Vol. IX, 19-04-2005)
Col.731-32
- Foreign Funding for NGO's**
(Deb. 38, Vol. X, 13-05-2005)
Col.255
- German Assistance for Economic Reforms**
(Deb. 10, Vol. VII, 11-03-2005)
Col.353
- Indo-German Cooperation in Power Sector**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.47-48
- International Assistance for Pulse Polio Programme**
(Deb. 26, Vol. IX, 27-04-2005)
Col.437-40
- Japanese Assistance for TISCO**
(Deb. 29, Vol. IX, 02-05-2005)
Col.315-17
- Multilateral Assistance for Reconstruction of Tsunami Hit Areas**
(Deb. 10, Vol. VII, 11-03-2005)
Col.355-56
- ODA from Australia**
(Deb. 10, Vol. VII, 11-03-2005)
Col.334-35
- Promotion of Small Scale Industries with Foreign Assistance**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.172-73
- Rural Works under Indo-Dutch Schemes**
(Deb. 33, Vol. X, 06-05-2005)
Col.303-04
- Soft Loans from Japan**
(Deb. 33, Vol. X, 06-05-2005)
Col.400-02
- World Bank Aid to Tsunami Hit Areas**
(Deb. 8, Vol. VII, 09-03-2005)
Col.755-56
- Foreign Companies**
- Coal Suppliers by Foreign Companies**
(Deb. 26, Vol. IX, 27-04-2005)
Col.528-29
- No. of Companies Opened/Invested in India**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.293-94
- Permission to Foreign Companies for Oil Exploration**
(Deb. 9, Vol. VII, 10-03-2005)
Col.231-32
- Foreign Countries**
- Development of Coal and Iron Mines by SAIL in Foreign Countries**
(Deb. 34, Vol. X, 09-05-2005)
Col.109
- Double Taxation Avoidance Treaty Signed by India with other Countries**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.259-61
- Encouraging Net Inflow of Capital from Abroad**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.206-07
- Exploration Projects Abroad**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.248-50
- Foreign Channels**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.53-55

Opening of Tourism Offices in Foreign Countries
(Deb. 29, Vol. IX, 02-05-2005)
Col.275-76

Proposal for Food Parks from Foreign Countries
(Deb. 29, Vol. IX, 02-05-2005)
Col.98

Retail Outlets in Foreign Countries
(Deb. 14, Vol. VIII, 17-03-2005)
Col.68-69

Sale of Petroleum Products to Foreign Countries
(Deb. 37, Vol. X, 12-05-2005)
Col.262-63

Setting up of Power Projects in Foreign Countries
(Deb. 28, Vol. IX, 29-04-2005)
Col.375-78

Foreign Delegations

Foreign Delegations
(Deb. 21, Vol. IX, 19-04-2005)
Col.710-11

Indian and Foreign Delegation Visits
(Deb. 5, Vol. VII, 02-03-2005)
Col.313-23

Visit of Indian and Foreign Delegations
(Deb. 22, Vol. IX, 20-04-2005)
Col.352-70

Foreign Dignitaries

Recent Visits of the Chinese Premier and the President of Pakistan to India (St.)
(Deb. 22, Vol. IX, 20-04-2005)
Col.545-52

Visit of Amir of Qatar
(Deb. 36, Vol. X, 11-05-2005)
Col.338-39

Visit of Chinese Premier to India
(Deb. 22, Vol. IX, 20-04-2005)
Col.25-31

Visit of Italian Minister to India
(Deb. 20, Vol. VIII, 24-03-2005)
Col.88-89

Visit of Japanese Prime Minister
(Deb. 36, Vol. X, 11-05-2005)
Col.51-52

Visit of Pakistan President to India
(Deb. 26, Vol. IX, 27-04-2005)
Col.10-18

Visit of U.S. Secretary of State
(Deb. 22, Vol. IX, 20-04-2005)
Col.46-47

Foreign Direct Investment

Establishment of Steel Plant in Orissa by South Koreans
(Deb. 29, Vol. IX, 02-05-2005)
Col.218-19

FDI Cap for Coal Mining
(Deb. 36, Vol. X, 11-05-2005)
Col.519-20

FDI in Agriculture Retail
(Deb. 34, Vol. X, 09-05-2005)
Col.393-94

FDI in Banks
(Deb. 15, Vol. VIII, 18-03-2005)
Col.23

FDI in Defence Sector
(Deb. 23, Vol. IX, 21-04-2005)
Col.171

FDI in Insurance Sector
(Deb. 28, Vol. IX, 29-04-2005)
Col.522-23

FDI in Oil Sector
(Deb. 23, Vol. IX, 21-04-2005)
Col.42-43

FDI in Print Media
(Deb. 9, Vol. VII, 10-03-2005)
Col.46-47

FDI in Telecom Sector
(Deb. 12, Vol. VIII, 15-03-2005)
Col.221-22

- FDI Investment *vis-a-vis* China**
(Deb. 4, Vol. VII, 01-03-2005)
Col.292-94
- Foreign Direct Investment**
(Deb. 4, Vol. VII, 01-03-2005)
Col.480-82
(Deb. 12, Vol. VIII, 15-03-2005)
Col.294-95
(Deb. 18, Vol. VIII, 22-03-2005)
Col.325-27
(Deb. 21, Vol. IX, 19-04-2005)
Col.648-52
- Foreign Direct Investment in Agriculture**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.106-07
- Foreign Direct Investment in Real Estate**
(Deb. 4, Vol. VII, 01-03-2005)
Col.126-27
- Foreign Direct Investment in Telecom Sector**
(Deb. 5, Vol. VII, 02-03-2005)
Col.21-25
- General Budget, 2005-06 - Presentation**
(Deb. 3, Vol. VII, 28-02-2005)
Col.22-23
- Implications of FDI Hike**
(Deb. 28, Vol. IX, 29-04-2005)
Col.293-94
- Increase in Foreign Direct Investment**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.53-54
- Interlinking FDI Policy on Electronic and Print Media**
(Deb. 9, Vol. VII, 10-03-2005)
Col.64-65
- Low Rate of Investment in Infrastructure**
(Deb. 10, Vol. VII, 11-03-2005)
Col.207-08
- Need to review the decision to permit foreign direct investment in the retail sector (MUR 377)**
(Deb. 5, Vol. VII, 02-03-2005)
Col.498
- Percentage of FDI inflow in GDP**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.139
- Foreign Exchange**
- Cement Export**
(Deb. 4, Vol. VII, 01-03-2005)
Col.62-63
- FEMA**
(Deb. 38, Vol. X, 13-05-2005)
Col.214-15
- Foreign Exchange Reserve**
(Deb. 8, Vol. VII, 09-03-2005)
Col.759-60
- Illegal Transaction of Foreign Exchange**
(Deb. 28, Vol. IX, 29-04-2005)
Col.248-49
- Use of Foreign Exchange Reserve**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.334-35
- Utilisation of Foreign Exchange Reserves on Gas Pipeline and Crude Oil Projects**
(Deb. 27, Vol. IX, 28-04-2005)
Col.33
- Foreign Financial Institutions**
- External Aid for Road Sector**
(Deb. 22, Vol. IX, 20-04-2005)
Col.60
- FFIs Investment in Stock Market**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.312
- Foreign Financial Institutions**
(Deb. 28, Vol. IX, 29-04-2005)
Col.175-77
- Foreign Financial Institutions' Stake in Indian Companies**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.335-36
- Foreign Institutions**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.416-17

Loan from FFIs

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 325-28

Loan Received from FFIs

(Deb. 10, Vol. VII, 11-03-2005)
Col. 187

Value of Rupee against US Dollar

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 336

World Bank Aided Projects in Maharashtra

(Deb. 10, Vol. VII, 11-03-2005)
Col. 372-73

Foreign Goods

Dumping of Foreign Goods in India
(Deb. 5, Vol. VII, 02-03-2005)
Col. 246-47

Foreign Institutional Investors

Corporate Bonds by FIIs
(Deb. 10, Vol. VII, 11-03-2005)
Col. 354-55

FII Investment

(Deb. 8, Vol. VII, 09-03-2005)
Col. 740-41
(Deb. 28, Vol. IX, 29-04-2005)
Col. 160-62

FIIs Investment in Indian Equity

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 102-03

Investment Limit for FIIs

(Deb. 38, Vol. X, 13-05-2005)
Col. 207-08

Shares Purchased by FIIs

(Deb. 8, Vol. VII, 09-03-2005)
Col. 577

Foreign Jails**Indians Lodged in Foreign Jails**

(Deb. 22, Vol. IX, 20-04-2005)
Col. 285-89

Foreign Medical Degrees

Recognition of Foreign Medical Degrees
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 66

Foreign Missions

Opening Consulates in State Capitals
(Deb. 8, Vol. VII, 09-03-2005)
Col. 927

Foreign Policy

President's Address
(Deb. 1, Vol. VII, 25-02-2005)
Col. 15

Foreign Relations

Co-operation with France
(Deb. 34, Vol. X, 09-05-2005)
Col. 316-17

Confidence Building Measures between India and Pakistan
(Deb. 8, Vol. VII, 09-03-2005)
Col. 182-84

Fifth Indo-Kazakh Joint Commission Meeting
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 147-48

Indo-German Joint Commission
(Deb. 35, Vol. X, 10-05-2005)
Col. 166-68

Indo-Israel Cooperation on High Technology Areas
(Deb. 8, Vol. VII, 09-03-2005)
Col. 960-61

Rivers Water Agreement with Asian Countries
(Deb. 34, Vol. X, 09-05-2005)
Col. 527-28

Strengthening Ties with Iraq
(Deb. 5, Vol. VII, 02-03-2005)
Col. 389

Foreign Soldiers

Training to Foreign Soldiers
(Deb. 27, Vol. IX, 28-04-2005)
Col. 141-46

Foreign Trade**Agreement between India and China on Steel Sector**

(Deb. 34, Vol. X, 09-05-2005)
Col.321-22

Agreement between Indian and Chinese Pharmaceutical Companies

(Deb. 34, Vol. X, 09-05-2005)
Col.523

Agreement for Business Promotion

(Deb. 27, Vol. IX, 28-04-2005)
Col.169-70

Annual Foreign Trade Policy for 2005-06

(Deb. 4, Vol. VII, 01-03-2005)
Col.535-36

Bilateral Trade

(Deb. 12, Vol. VIII, 15-03-2005)
Col.371

Border Trade Centre

(Deb. 35, Vol. X, 10-05-2005)
Col.78-79

Cooperation with Yemen in Oil Sector

(Deb. 37, Vol. X, 12-05-2005)
Col.219-20

Doha Round Achievements

(Deb. 35, Vol. X, 10-05-2005)
Col.258-59

Economic Ties with Bangladesh

(Deb. 13, Vol. VIII, 16-03-2005)
Col.150-51

Expo Gold Card

(Deb. 38, Vol. X, 13-05-2005)
Col.68-69

Export Oriented Units

(Deb. 21, Vol. IX, 19-04-2005)
Col.705-06

Foreign Trade

(Deb. 35, Vol. X, 10-05-2005)
Col.265

Foreign Trade Policy

(Deb. 21, Vol. IX, 19-04-2005)
Col.829-30

General Budget, 2005-06 - Presentation

(Deb. 3, Vol. VII, 28-02-2005)
Col.22

India A Global Trade Hub

(Deb. 25, Vol. IX, 26-04-2005)
Col.78-79

India and Nepal

(Deb. 12, Vol. VIII, 15-03-2005)
Col.297-99

India-Canada Trade

(Deb. 12, Vol. VIII, 15-03-2005)
Col.417

India-Chile Trade

(Deb. 21, Vol. IX, 19-04-2005)
Col.868-69

India-Italy Trade

(Deb. 12, Vol. VIII, 15-03-2005)
Col.429-32

Indo-Afghan Trade

(Deb. 30, Vol. IX, 03-05-2005)
Col.158-59

Indo-Australian Ties

(Deb. 31, Vol. X, 04-05-2005)
Col.296

Indo-Bangladesh Trade

(Deb. 30, Vol. IX, 03-05-2005)
Col.67-70

Indo-Bhutan Trade

(Deb. 18, Vol. VIII, 22-03-2005)
Col.218-20

Indo-China Trade

(Deb. 25, Vol. IX, 26-04-2005)
Col.77-78

Indo-China Trade via Nathula Pass

(Deb. 25, Vol. IX, 26-04-2005)
Col.141

Indo-Czech Trade

(Deb. 18, Vol. VIII, 22-03-2005)
Col.139-40

Indo-Finland Trade

(Deb. 18, Vol. VIII, 22-03-2005)
Col.275-76

Indo-Iran Trade

(Deb. 35, Vol. X, 10-05-2005)
Col.94

Indo-Iraq Trade

(Deb. 30, Vol. IX, 03-05-2005)
Col.367/69

Indo-Israel Trade

(Deb. 25, Vol. IX, 26-04-2005)
Col.264-65

Indo-Italy Trade

(Deb. 35, Vol. X, 10-05-2005)
Col.235-36

Indo-Japan Co-operation in IT Sector

(Deb. 13, Vol. VIII, 16-03-2005)
Col.69-70

Indo-Japan Trade

(Deb. 25, Vol. IX, 26-04-2005)
Col.173-74
(Deb. 35, Vol. X, 10-05-2005)
Col.151-19

Indo-Malaysia Bilateral Economic Pact

(Deb. 31, Vol. X, 04-05-2005)
Col.205-06

Indo-Malaysia Trade

(Deb. 12, Vol. VIII, 15-03-2005)
Col.171-73

Indo-Mauritius Trade

(Deb. 25, Vol. IX, 26-04-2005)
Col.152-53

Indo-Myanmar Trade

(Deb. 12, Vol. VIII, 15-03-2005)
Col.402-03

Indo-Nepal Trade

(Deb. 21, Vol. IX, 19-04-2005)
Col.579-80

Indo-Singapore Trade

(Deb. 35, Vol. X, 10-05-2005)
Col.141-42

Indo-Sri Lanka Trade

(Deb. 21, Vol. IX, 19-04-2005)
Col.535-36

Indo-Thai Free Trade Agreement

(Deb. 25, Vol. IX, 26-04-2005)
Col.292-93

Indo-UK Trade

(Deb. 4, Vol. VII, 01-03-2005)
Col.217-18

Indo-US Trade

(Deb. 21, Vol. IX, 19-04-2005)
Col.70

Indo-Vietnam Trade

(Deb. 30, Vol. IX, 03-05-2005)
Col.157

International Trade

(Deb. 30, Vol. IX, 03-05-2005)
Col.292-93

President's Address

(Deb. 1, Vol. VII, 25-02-2005)
Col.5

Protection of Endangered Species of Flora and Fauna

(Deb. 21, Vol. IX, 19-04-2005)
Col.322

Restrictions on Indian Business by Nepal

(Deb. 26, Vol. IX, 27-04-2005)
Col.473-75

Rotterdam Convention

(Deb. 21, Vol. IX, 19-04-2005)
Col.655-56

Tea Trade

(Deb. 35, Vol. X, 10-05-2005)
Col.228-30

Trade Agreements

(Deb. 18, Vol. VIII, 22-03-2005)
Col.54-55

Trade Barriers

(Deb. 35, Vol. X, 10-05-2005)
Col.268

Trade Deficit

(Deb. 4, Vol. VII, 01-03-2005)
Col.21-22

- Trade Expansion**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 658
- Trade Liberalisation Policy**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 686-87
- Trade related Intellectual Property Rights**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 271
- Trade with Belgium**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 781-82
- Trade with Chile**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 306-07
- Trade with France**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 857-58
- Trade with Germany**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 757-58
- Trade with Pakistan**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 81-83
- Trade with US**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 240-42
- Trade with Uzbekistan**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 807-08
- Trade with Venezuela**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 733-34
- Unilateral Tariff Concessions**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 779-80
- Foreign Visits**
- Expenditure on Foreign Travel**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 519-20
- Illegal Foreign Trips**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 174
- Increasing Visas for Travel to Canada**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 359-60
- Training Programmes Abroad**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 639
- Visit of Chief of Army Staff to China**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 267-68
- Visit of CPWD Officials to Melbourne**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 309-10
- Visit of EAM to US**
(Deb. 31, Vol. X, 04-05-2005)
Col. 146-47
- Visit of Officials Abroad**
(Deb. 31, Vol. X, 04-05-2005)
Col. 134-35
- Foreigners**
- Adoption of Tsunami Affected Children by Foreigners**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 93
- Foreigner in Tihar Jail**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 583
- Foreigners Staying in Mathura**
(Deb. 35, Vol. X, 10-05-2005)
Col. 135
- Illegal Stay of Foreigners in India**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 274-75
- Indian Citizenship to Foreigners**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 220-21
- Indian Citizenship to Pakistanis**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 120-21

IT on Foreign Nationals Involved in Indian Film Industry (Deb. 10, Vol. VII, 11-03-2005) Col.309-10	Conversion of Forest Villages into Revenue Villages (Deb. 21, Vol. IX, 19-04-2005) Col.235
Misbehaviour with Foreigner at IGI Airport (Deb. 21, Vol. IX, 19-04-2005) Col.572-73	Dereservation of Reserve Forest (Deb. 17, Vol. VIII, 21-03-2005) Col.537-38
Missing Pak Nationals (Deb. 21, Vol. IX, 19-04-2005) Col.523-24	Diversion and Distribution of Forest Land (Deb. 24, Vol. IX, 25-04-2005) Col.373-80
Movement of Foreigners in North Eastern States (Deb. 4, Vol. VII, 01-03-2005) Col.411-12	Diversion of Forest Land (Deb. 11, Vol. VIII, 14-03-2005) Col.41-46
Nepalese Citizens Entered in India (Deb. 21, Vol. IX, 19-04-2005) Col.751	Diversion of Forest Land for Railway Projects (Deb. 17, Vol. VIII, 21-03-2005) Col.533-38
Notices to Bangladeshi Nationals in Orissa (Deb. 12, Vol. VIII, 15-03-2005) Col.141-42	Drives for Protection of Environment and Forests (Deb. 24, Vol. IX, 25-04-2005) Col.149
Pakistan Nationals Staying in India (Deb. 21, Vol. IX, 19-04-2005) Col.586-87	Encroachments on Forest Land (Deb. 21, Vol. IX, 19-04-2005) Col.58-59
Forensic Science Services	Establishment of Gender and Forestry Task Force (Deb. 24, Vol. IX, 25-04-2005) Col.180-81
Forensic Science Services (Deb. 25, Vol. IX, 26-04-2005) Col.46-47	
Forests	Fencing of Forests (Deb. 11, Vol. VIII, 14-03-2005) Col.313
Afforestation through Joint Forest Management (Deb. 17, Vol. VIII, 21-03-2005) Col.107-09	Fire in Forests (Deb. 24, Vol. IX, 25-04-2005) Col.277-80
Compensation to States with Higher Forest Cover (Deb. 24, Vol. IX, 25-04-2005) Col.192-94	Forestry Plantation (Deb. 24, Vol. IX, 25-04-2005) Col.218-19
Construction of Roads Passing through Forests (Deb. 34, Vol. X, 09-05-2005) Col.114-249	Functioning of Forest Department (Deb. 17, Vol. VIII, 21-03-2005) Col.297-98

- Grant of Forest Land for Mining**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.345-430
- Illegal Diversion of Forest Land in Orissa**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.197
- Illegal Mining in Forest Areas of Uttar Pradesh**
(Deb. 29, Vol. IX, 02-05-2005)
Col.96
- Industrial use of Forest Land by L&T Cement Company**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.252-53
- Integrated Forest Protection Scheme**
(Deb. 21, Vol. IX, 19-04-2005)
Col.460-61
- Joint Forest Management**
(Deb. 21, Vol. IX, 19-04-2005)
Col.482-84
- Mini Forests**
(Deb. 29, Vol. IX, 02-05-2005)
Col.185
- Need to give Environmental clearance for construction of metalled road on Amereli-Junagarh-Kodinar route falling in Gir Forest area in Gujarat (MUR 377)**
(Deb. 22, Vol. IX, 20-04-2005)
Col.603-04
- Need to provide ownership right to the Tribals living in Forest area of Mirzapur district of U.P. (MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005)
Col.398
- Need to review the implementation of National Afforestation Programme with a view to making it effective (MUR 377)**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.373
- Need to take remedial measures to protect the disappearing tigers from Reserve Forests (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.300
- Pending Environment and Forestry Cases**
(Deb. 34, Vol. X, 09-05-2005)
Col.329
- Pending Proposals of PMGSY under Forest Conservation Act, 1980**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.79-88
- Pending Proposals under Forest Conservation Act, 1980,**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.290-314
- Relaxation of Forestry Laws to Industries**
(Deb. 29, Vol. IX, 02-05-2005)
Col.193
- Sanctity of Wildlife Protection Act, 1972 and Forest Conservation Act, 1980**
(Deb. 34, Vol. X, 09-05-2005)
Col.397-98
- Separate Fund for Saving Forests**
(Deb. 29, Vol. IX, 02-05-2005)
Col.137-40
- Tribals in Fifth Scheduled Areas**
(Deb. 25, Vol. IX, 26-04-2005)
Col.117
- Utilisation of Forest Resources**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.144-46
- Violation of Forest Rules by Vedanta Alumina Limited**
(Deb. 21, Vol. IX, 19-04-2005)
Col.281-83
- Wildlife and Forest Tourism in Uttar Pradesh**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.438

Forest Dwellers

Ownership Rights to Forest Dwellers
(Deb. 21, Vol. IX, 19-04-2005)
Col.421-23

Forest Produce

Import of Forest Produce
(Deb. 11, Vol. VIII, 14-03-2005)
Col.414-18

Forestry Projects

Foreign Aided Forestry Projects
(Deb. 34, Vol. X, 09-05-2005)
Col.98-103

JBIC Aided Forestry Projects
(Deb. 11, Vol. VIII, 14-03-2005)
Col.399-400

Forward Markets Commission

Autonomy to Forward Markets Commission
(Deb. 8, Vol. VII, 09-03-2005)
Col.534-35

France

Ban on wearing Turbans in France
(Deb. 5, Vol. VII, 02-03-2005)
Col.196

Co-operation with France
(Deb. 34, Vol. X, 09-05-2005)
Col.316-17

Indo-French Task Force on Seismic Zones
(Deb. 13, Vol. VIII, 16-03-2005)
Col.57-58

MoU between Indian and French Railways for Development of Fast Track

Connection
(Deb. 9, Vol. VII, 10-03-2005)
Col.162

MoU with France, Sri Lanka, Cuba and Iran
(Deb. 11, Vol. VIII, 14-03-2005)
Col.431-35

Trade with France
(Deb. 21, Vol. IX, 19-04-2005)
Col.857-58

Frauds

Cheque Fraud
(Deb. 28, Vol. IX, 29-04-2005)
Col.123-24

Fraud in Banks
(Deb. 10, Vol. VII, 11-03-2005)
Col.221-24

Fraud in Concessional Tickets
(Deb. 20, Vol. VIII, 24-03-2005)
Col.193

Fraud in Industrial Finance Corporation of India
(Deb. 38, Vol. X, 13-05-2005)
Col.120-21

Fraud in Mulund Post Offices, Mumbai
(Deb. 19, Vol. VIII, 23-03-2005)
Col.352-53

Fraud in Purchase of Medicines
(Deb. 19, Vol. VIII, 23-03-2005)
Col.68

Investigation of Fraudulent Companies
(Deb. 8, Vol. VII, 09-03-2005)
Col.591

Free Trade Agreement

FTA with SAARC Countries
(Deb. 35, Vol. X, 10-05-2005)
Col.137-38

FTA with various Countries
(Deb. 31, Vol. X, 04-05-2005)
Col.82-84

FTA with WTO Countries
(Deb. 35, Vol. X, 10-05-2005)
Col.241-51

South Asian Free Trade Agreement
(Deb. 21, Vol. IX, 19-04-2005)
Col.599-600

Freedom Fighters

Freedom Fighter Pension
(Deb. 21, Vol. IX, 19-04-2005)
Col.741-44

Freedom Fighter Pension in West Bengal
(Deb. 4, Vol. VII, 01-03-2005)
Col.413-17

Increase in Facilities to Freedom Fighters
(Deb. 4, Vol. VII, 01-03-2005)
Col.512-14

Need to release a commemorative stamp in the memory of Shri N.M.R.Subbaraman, freedom fighter hailing from Madurai on the occasion of his Birth Centenary on 14.8.2005 (MUR 377)
(Deb. 19, Vol. VIII, 23-03-2005)
Col.419-20

Pension to Freedom Fighters in States
(Deb. 21, Vol. IX, 19-04-2005)
Col.170-77

Pension to Punnapra Vayalar Freedom Fighters
(Deb. 18, Vol. VIII, 22-03-2005)
Col.552-53

Telangana Armed Struggle
(Deb. 18, Vol. VIII, 22-03-2005)
Col.173

TV Serials on Prominent Freedom Fighters
(Deb. 8, Vol. VII, 09-03-2005)
Col.303-04

TV Serials on Women Freedom Fighters
(Deb. 32, Vol. X, 05-05-2005)
Col.123-24

Freight Rail Corridors

Mumbai-Delhi Container Freight Rail Corridor
(Deb. 27, Vol. IX, 28-04-2005)
Col.245

National Dedicated Freight Rail Corridor
(Deb. 13, Vol. VIII, 16-03-2005)
Col.43-44

Need to take up Delhi-Chennai Freight Corridor for implementation with a view to encourage investment in the region (MUR 377)
(Deb. 36, Vol. X, 11-05-2005)
Col.581-82

Fruit Stalls

Change in Contractors Name in Allotment of Stalls
(Deb. 23, Vol. IX, 21-04-2005)
Col.232-33

Fruits

Banana Zone
(Deb. 35, Vol. X, 10-05-2005)
Col.94-95

Cultivation of Seedless Fruits
(Deb. 24, Vol. IX, 25-04-2005)
Col.342-43

Development of Plastic Green Houses
(Deb. 29, Vol. IX, 02-05-2005)
Col.101-02

Encouragement to Fruits and Vegetable Growers
(Deb. 11, Vol. VIII, 14-03-2005)
Col.289-90

Export of Fruits and Vegetables
(Deb. 4, Vol. VII, 01-03-2005)
Col.526-29

Export of Mango to China
(Deb. 30, Vol. IX, 03-05-2005)
Col.156

Export of Mangoes
(Deb. 4, Vol. VII, 01-03-2005)
Col.487-88
(Deb. 25, Vol. IX, 26-04-2005)
Col.302

Export of Perishable Items
(Deb. 35, Vol. X, 10-05-2005)
Col.28-33

Fruit and Vegetable Outlets of Mother Dairy
(Deb. 21, Vol. IX, 19-04-2005)
Col.182

Fruits Export
(Deb. 21, Vol. IX, 19-04-2005)
Col.843-44

Fruits Spoiled by Diseases

(Deb. 24, Vol. IX, 25-04-2005)
Col. 249-51

Guava Crop affected by Welt Disease

(Deb. 24, Vol. IX, 25-04-2005)
Col. 226-27

Improvement in Variety of Fruits

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 102-04

Mango Research Centre in Gujarat

(Deb. 24, Vol. IX, 25-04-2005)
Col. 196-97

Marketing of Mango

(Deb. 24, Vol. IX, 25-04-2005)
Col. 238-39

MSP for Fruits and Vegetables

(Deb. 34, Vol. X, 09-05-2005)
Col. 542

Need to formulate a policy for promoting export of mangoes from the country (MUR 377)

(Deb. 29, Vol. IX, 02-05-2005)
Col. 416

Need to provide Insurance cover to Apple producer under National Crop Insurance Scheme in Himachal Pradesh (MUR 377)

(Deb. 34, Vol. X, 09-05-2005)
Col. 575-76

New Banana Variety

(Deb. 34, Vol. X, 09-05-2005)
Col. 427

New Variety of Orange and Coconut

(Deb. 21, Vol. IX, 19-04-2005)
Col. 481-82

Oranges Export

(Deb. 4, Vol. VII, 01-03-2005)
Col. 68-69

Pineapple Export

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 314-15

Premature Blossom of Mango Trees

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 270

Production of Alphonso Mango

(Deb. 34, Vol. X, 09-05-2005)
Col. 281-82

Production of Foodgrains and Fruits

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 559-60

Production of Grapes in Nasik

(Deb. 29, Vol. IX, 02-05-2005)
Col. 283-84

Production of Litchi

(Deb. 21, Vol. IX, 19-04-2005)
Col. 281-82

Promotion of Agro Forestry and Fruits Producing Units

(Deb. 21, Vol. IX, 19-04-2005)
Col. 187-88

Setting up of an Industry for Potato, Apple and Pear Crops in Shimla

(Deb. 34, Vol. X, 09-05-2005)
Col. 104-05

Setting up of Food Processing Units for Mangoes

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 419

Steps to Patent Mango

(Deb. 34, Vol. X, 09-05-2005)
Col. 415-17

Supply of Raw Fruits and Vegetables in Mother Dairy Outlets

(Deb. 34, Vol. X, 09-05-2005)
Col. 107-08

Wheat/Mango Varieties for Cultivation

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 495-96

Fuel**Bio-Diesel as Fuel**

(Deb. 29, Vol. IX, 02-05-2005)
Col. 330-31

Cleaning of Fuel for Use in Automobiles
(Deb. 17, Vol. VIII, 21-03-2005)
Col.246-47

Exploration of Coal Bed Methane
(Deb. 36, Vol. X, 11-05-2005)
Col.70-74

Hydrogen Energy as a Fuel
(Deb. 38, Vol. X, 13-05-2005)
Col.122-23

Losses to I.A. on Aviation Fuel
(Deb. 14, Vol. VIII, 17-03-2005)
Col.263-64

Misuse of Fuel
(Deb. 8, Vol. VII, 09-03-2005)
Col.441-42

Technology from Brazil for Blending of Ethanol with Petrol/Diesel
(Deb. 27, Vol. IX, 28-04-2005)
Col.139-40

Use of Fuels for Trains
(Deb. 9, Vol. VII, 10-03-2005)
Col.131

Use of Hydrogen Gas for Fuel Purpose
(Deb. 27, Vol. IX, 28-04-2005)
Col.41-42

Use of LPG as Auto Fuel
(Deb. 31, Vol. X, 04-05-2005)
Col.424

Use of Manganese Based Octane-Enhancer
(Deb. 27, Vol. IX, 28-04-2005)
Col.94

Fundamental Rights

Legislation to Make Education a Fundamental Right
(Deb. 12, Vol. VIII, 15-03-2005)
Col.231

Right to Clean Environment as Fundamental Right
(Deb. 11, Vol. VIII, 14-03-2005)
Col.252

Funds

Additional Funds for Health Schemes
(Deb. 8, Vol. VII, 09-03-2005)
Col.1067-69

Allocation for Karnataka State Under 11th Finance Commission
(Deb. 10, Vol. VII, 11-03-2005)
Col.410-12

Allocation for Viability Gap Fund for Infrastructure Projects
(Deb. 15, Vol. VIII, 18-03-2005)
Col.247-48

Allocation in Agriculture Sector
(Deb. 10, Vol. VII, 11-03-2005)
Col.274

Allocation of Funds for Earthquake
(Deb. 35, Vol. X, 10-05-2005)
Col.179-80

Allocation of Funds for Higher Education
(Deb. 4, Vol. VII, 01-03-2005)
Col.419

Allocation of Funds for Promoting Education
(Deb. 18, Vol. VIII, 22-03-2005)
Col.254

Allocation of Funds for University Education
(Deb. 18, Vol. VIII, 22-03-2005)
Col.56-60

Allocation of Funds to Backward States
(Deb. 36, Vol. X, 11-05-2005)
Col.457-58

Allocation of Funds to States Under VAMBAY
(Deb. 12, Vol. VIII, 15-03-2005)
Col.373-84

Allocation of Funds to Technical and Professional Education
(Deb. 12, Vol. VIII, 15-03-2005)
Col.85

Allocation of Funds under CRF (Deb. 8, Vol. VII, 09-03-2005) Col. 884-87	Enhancement of Allocation of Funds to Orissa for Road Sector (Deb. 31, Vol. X, 04-05-2005) Col. 113-15
Allocation of Funds under Low Cost Sanitation Scheme (Deb. 18, Vol. VIII, 22-03-2005) Col. 507-08	Enhancement of Funds for Development of Sports (Deb. 12, Vol. VIII, 15-03-2005) Col. 397-400
Allocation of Funds under Poverty Alleviation Programmes (Deb. 22, Vol. IX, 20-04-2005) Col. 137-38	Enhancement of Funds for Tribal Regions in Karnataka (Deb. 12, Vol. VIII, 15-03-2005) Col. 372-73
Allocation of Funds under Welfare Schemes (Deb. 8, Vol. VII, 09-03-2005) Col. 422-23	Enhancement of Funds under Tribal Development Schemes (Deb. 18, Vol. VIII, 22-03-2005) Col. 266-70
Allocation/Utilisation of Funds (Deb. 26, Vol. IX, 27-04-2005) Col. 220-24	Fund Appraisal for Food for Work Programme (Deb. 33, Vol. X, 06-05-2005) Col. 394-95
Budgetary Allocation for Rural Development (Deb. 28, Vol. IX, 29-04-2005) Col. 321-26	Fund for Edible Oil Industry (Deb. 34, Vol. X, 09-05-2005) Col. 483-84
CAPART (Deb. 10, Vol. VII, 11-03-2005) Col. 331-32	Fund for Telecom Services in West Bengal (Deb. 22, Vol. IX, 20-04-2005) Col. 204-06
Centrally Sponsored Schemes and Funds (Deb. 11, Vol. VIII, 14-03-2005) Col. 356-78	Fund for Water Supply Schemes (Deb. 28, Vol. IX, 29-04-2005) Col. 269-70
Collection of Funds by NTPC (Deb. 33, Vol. X, 06-05-2005) Col. 361	Funds Allocated under SGSY (Deb. 28, Vol. IX, 29-04-2005) Col. 239-40
Creation of Funds for NABARD (Deb. 15, Vol. VIII, 18-03-2005) Col. 97-98	Funds Allocation by Sports Authority of India (Deb. 30, Vol. IX, 03-05-2005) Col. 50-51
Diversion of Funds under Anganwadi Kendras (Deb. 18, Vol. VIII, 22-03-2005) Col. 375-76	Funds Allocation for ESI Hospitals (Deb. 11, Vol. VIII, 14-03-2005) Col. 453-54
Diversion of PMRY Funds (Deb. 8, Vol. VII, 09-03-2005) Col. 840	Funds by National Seed Corporation (Deb. 34, Vol. X, 09-05-2005) Col. 484-87

- | | |
|---|--|
| Funds Earmarked for Inter-State Roads
(Deb. 5, Vol. VII, 02-03-2005)
Col.239 | Funds for Drilling Exploratory Wells
(Deb. 9, Vol. VII, 10-03-2005)
Col.234-35 |
| Funds for Agricultural Research and Teaching
(Deb. 17, Vol. VIII, 21-03-2005)
Col.274-75 | Funds for Education in Tribal Sub-Plan Areas
(Deb. 18, Vol. VIII, 22-03-2005)
Col.14-33 |
| Funds for AIIMS type Institutes
(Deb. 22, Vol. IX, 20-04-2005)
Col.95-96 | Funds for Export Promotion
(Deb. 4, Vol. VII, 01-03-2005)
Col.253-73 |
| Funds for Animal Husbandry, Dairying and Fishing Harbours in A.P.
(Deb. 34, Vol. X, 09-05-2005)
Col.395-96 | Funds for Heart Patients
(Deb. 8, Vol. VII, 09-03-2005)
Col.871-72 |
| Funds for Autonomous Councils
(Deb. 19, Vol. VIII, 23-03-2005)
Col.65 | Funds for Highway Projects
(Deb. 8, Vol. VII, 09-03-2005)
Col.1092-93 |
| Funds for Ayurvedic System of Treatment
(Deb. 22, Vol. IX, 20-04-2005)
Col.284-85 | Funds for Implementation of National Project for Cattle and Buffalo Breeding
(Deb. 11, Vol. VIII, 14-03-2005)
Col.276 |
| Funds for Basic Facilities
(Deb. 18, Vol. VIII, 22-03-2005)
Col.399 | Funds for Indian Council for Medical Research
(Deb. 8, Vol. VII, 09-03-2005)
Col.997-98 |
| Funds for Construction of Court Buildings
(Deb. 15, Vol. VIII, 18-03-2005)
Col.245-46 | Funds for Integrated Development of Small and Medium Towns
(Deb. 25, Vol. IX, 26-04-2005)
Col.94-97 |
| Funds for Development of Horticulture Crops in M.P.
(Deb. 11, Vol. VIII, 14-03-2005)
Col.450-51 | Funds for Livestock Development Corporation in Orissa
(Deb. 11, Vol. VIII, 14-03-2005)
Col.447-48 |
| Funds for Development of National Highways and Expressways
(Deb. 31, Vol. X, 04-05-2005)
Col.206 | Funds for Modernisation Schemes
(Deb. 14, Vol. VIII, 17-03-2005)
Col.47-48 |
| Funds for Development of Sports
(Deb. 12, Vol. VIII, 15-03-2005)
Col.301 | Funds for New Railway Lines
(Deb. 20, Vol. VIII, 24-03-2005)
Col.141 |
| Funds for Development of Sports and Youth Programmes
(Deb. 18, Vol. VIII, 22-03-2005)
Col.383-87 | Funds for Pollution Control
(Deb. 34, Vol. X, 09-05-2005)
Col.82-95 |

Funds for Regional Cancer Centres

(Deb. 31, Vol. X, 04-05-2005)
Col. 389-94

Funds for Rural Development

(Deb. 8, Vol. VII, 09-03-2005)
Col. 540-43

Funds for Telecom Network in Orissa

(Deb. 8, Vol. VII, 09-03-2005)
Col. 1022

Funds for Traditional Industries

(Deb. 8, Vol. VII, 09-03-2005)
Col. 951-52

Funds for Upgradation and Modernisation of Non-Metro Airports

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 154-55

Funds for Women Development Programmes

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 175-204

Funds from Asian Development Bank

(Deb. 33, Vol. X, 06-05-2005)
Col. 237-38

Funds Provided for Repair and Maintenance of NHs

(Deb. 26, Vol. IX, 27-04-2005)
Col. 272-73

Funds Raised by PNB through Public Issue

(Deb. 8, Vol. VII, 09-03-2005)
Col. 625-26

Funds to Gram Panchayats and Zila Parishads

(Deb. 5, Vol. VII, 02-03-2005)
Col. 209

Funds to Maharashtra under PMRY

(Deb. 8, Vol. VII, 09-03-2005)
Col. 1012

Funds to Militants in North East

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 313-14

Funds to NGOs

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 352

(Deb. 22, Vol. IX, 20-04-2005)
Col. 512-18

Funds to NGOs for TB Programme

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 168-70

Funds to Power Plants

(Deb. 8, Vol. VII, 09-03-2005)
Col. 589-90

Funds to Regional Cultural Centres

(Deb. 23, Vol. IX, 21-04-2005)
Col. 54-56

Funds to VOs/NGOs

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 130-31

Funds under DPAP

(Deb. 33, Vol. X, 06-05-2005)
Col. 445-48

Funds under Rural Employment Scheme

(Deb. 10, Vol. VII, 11-03-2005)
Col. 83-96

Funds under Swajaldhara Scheme

(Deb. 8, Vol. VII, 09-03-2005)
Col. 524-30

Funds under Wasteland Development Programme

(Deb. 28, Vol. IX, 29-04-2005)
Col. 483-88

Funds Under Welfare Schemes

(Deb. 23, Vol. IX, 21-04-2005)
Col. 132-33

Funds under Youth Development Programme

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 412-15

Growth Fund

(Deb. 33, Vol. X, 06-05-2005)
Col. 188-96

Increase in Funds under IDSMT Scheme
(Deb. 12, Vol. VIII, 15-03-2005)
Col.263-64

Misuse of Funds under Tribal Development Schemes
(Deb. 35, Vol. X, 10-05-2005)
Col.222-24

Misutilisation of Funds by NGOs
(Deb. 26, Vol. IX, 27-04-2005)
Col.416

Mobilization of Funds for Cleaning of Rivers and Lakes
(Deb. 29, Vol. IX, 02-05-2005)
Col.284-302

Need to allocate adequate funds for undertaking the work of cleansing river Yamuna at Mathura, U.P. (MUR 377)
(Deb. 13, Vol. VIII, 16-03-2005)
Col.377-78

Need to grant adequate funds for modernisation of Jhanjra Mining Project in West Bengal (MUR 377)
(Deb. 15, Vol. VIII, 18-03-2005)
Col.378-79

Need to provide additional funds to the Government of Kerala for undertaking rehabilitation work in the Tsunami affected areas of the State (MUR 377)
(Deb. 13, Vol. VIII, 16-03-2005)
Col.374

Need to provide adequate funds for the construction and early completion of pending works on National Highway No. 104 in Bihar (MUR 377)
(Deb. 15, Vol. VIII, 18-03-2005)
Col.379

Need to provide funds for implementation of Swajal Dhara Yojana in Madhya Pradesh (MUR 377)
(Deb. 25, Vol. IX, 26-04-2005)
Col.394-95

Need to provide more funds on priority basis for construction of roads under Pradhan Mantri Gram Sadak Yojana in Patna Parliamentary Constituency, Bihar (MUR 377)
(Deb. 29, Vol. IX, 02-05-2005)
Col.419-20

Need to release adequate funds to the Government of Madhya Pradesh for ensuring timely implementation of projects under Pradhan Mantri Gramin Sadak Yojana (MUR 377)
(Deb. 19, Vol. VIII, 23-03-2005)
Col.422

Need to release funds for early commencement of work on Maharajganj Mashrak rail line (MUR 377)
(Deb. 14, Vol. VIII, 17-03-2005)
Col.304-05

Need to release the Central funds earmarked for various development programmes in Madhya Pradesh (MUR 377)
(Deb. 5, Vol. VII, 02-03-2005)
Col.498

Non Lapsable Central Pool Fund for NER
(Deb. 21, Vol. IX, 19-04-2005)
Col.574-75

Non-Utilisation of Funds
(Deb. 15, Vol. VIII, 18-03-2005)
Col.262

Raising GDR Funds from Abroad
(Deb. 38, Vol. X, 13-05-2005)
Col.167-68

Raising of Funds by Assam
(Deb. 35, Vol. X, 10-05-2005)
Col.79

Release of Funds for Basic Infrastructure
(Deb. 35, Vol. X, 10-05-2005)
Col.145-54

Release of Funds to North-Eastern States
(Deb. 12, Vol. VIII, 15-03-2005)
Col.263

Release of Funds under MPLAD Scheme
(Deb. 8, Vol. VII, 09-03-2005)
Col. 179-80

Release of Funds under NSAP
(Deb. 33, Vol. X, 06-05-2005)
Col. 180-86

Revolving Fund for FCI
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 148-49

**Separate Fund for Rural
Telecommunication**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 279

Separate Fund for Saving Forests
(Deb. 29, Vol. IX, 02-05-2005)
Col. 137-40

Special Road Fund
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 333

Transfer of Funds
(Deb. 8, Vol. VII, 09-03-2005)
Col. 317-20

Transfer of Non-Lapsable Pool Fund
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 163-65

Under Utilisation of Funds
(Deb. 8, Vol. VII, 09-03-2005)
Col. 741-42

Universal Service Obligation Fund
(Deb. 31, Vol. X, 04-05-2005)
Col. 413-14

Unutilised Funds Under MPLAD Scheme
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 257-62

Urban Reforms Incentive Fund
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 87-89

Utilization Certificate of Funds
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 152

Utilisation of Funds
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 524-26

(Deb. 25, Vol. IX, 26-04-2005)
Col. 219

**Utilization of Funds for Tribal
Development Schemes**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 401-02

Utilization of Funds under AUWSP
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 367-69

G-20 Countries

G-20 Meet
(Deb. 21, Vol. IX, 19-04-2005)
Col. 793-94

India to Host G-20 Meet
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 416-17

G-7 Countries

Meeting of G-7 Countries
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 219-20

**Permanent Membership in G-7 and G-8
Countries**
(Deb. 31, Vol. X, 04-05-2005)
Col. 411-12

G-8 Countries

Donor Assistance from G-8 Countries
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 299-300

**Permanent Membership in G-7 and G-8
Countries**
(Deb. 31, Vol. X, 04-05-2005)
Col. 411-12

Gadgil-Mukherjee Formula

Revision in Gadgil-Mukherjee Formula
(Deb. 31, Vol. X, 04-05-2005)
Col. 435-40

- Gandhi Darshan and Darshan Samiti**
 Gandhi Darshan and Darshan Samiti
 (Deb. 27, Vol. IX, 28-04-2005)
 Col.61
- Gandhi Smriti and Darshan Samiti
 (Deb. 32, Vol. X, 05-05-2005)
 Col.90-91
- Gandhi Sagar Project**
 Construction of Structures in M.P.
 (Deb. 17, Vol. VIII, 21-03-2005)
 Col.225-26
- Ganga Action Plan**
 Japanese Assistance for Cleaning of
 Ganga
 (Deb. 24, Vol. IX, 25-04-2005)
 Col.325-26
- Need for speedy and effective
 implementation of Ganga Action Plan
 and preventing pollution in river
 Ganga near Varanasi, Uttar Pradesh
 (MUR 377)
 (Deb. 27, Vol. IX, 28-04-2005)
 Col.296
- Pollution Level in Ganga
 (Deb. 21, Vol. IX, 19-04-2005)
 Col.17-18
- Gangotri Vikas Yojana**
 Gangotri Vikas Yojana
 (Deb. 8, Vol. VII, 09-03-2005)
 Col.632
- Gas Agencies**
 Allotment of Gas Agencies
 (Deb. 9, Vol. VII, 10-03-2005)
 Col.73-74
- Allotment of Petrol Pumps and Gas
 Agencies to MPs
 (Deb. 9, Vol. VII, 10-03-2005)
 Col.97-98
- Closure of Gas Agencies
 (Deb. 32, Vol. X, 05-05-2005)
 Col.47-48
- Criteria for Allotment of Gas Agencies
 (Deb. 32, Vol. X, 05-05-2005)
 Col.43-44
- Gas Agencies in Uttar Pradesh
 (Deb. 9, Vol. VII, 10-03-2005)
 Col.237-38
- Opening of Gas Agencies
 (Deb. 20, Vol. VIII, 24-03-2005)
 Col.143-46
- Gas Authority of India Limited**
 Coal Gasification
 (Deb. 27, Vol. IX, 28-04-2005)
 Col.145-46
- Financial Irregularities in GAIL
 (Deb. 37, Vol. X, 12-05-2005)
 Col.262
- Foreign Ventures by GAIL.
 (Deb. 14, Vol. VIII, 17-03-2005)
 Col.46-47
- GAIL - BPCL Joint Venture for Supply of
 CNG
 (Deb. 32, Vol. X, 05-05-2005)
 Col.52
- Gas Distribution Schemes of GAIL
 (Deb. 14, Vol. VIII, 17-03-2005)
 Col.136
- Laying of Gas Pipelines by GAIL
 (Deb. 20, Vol. VIII, 24-03-2005)
 Col.256-57
- Lignite Gasification Plant
 (Deb. 37, Vol. X, 12-05-2005)
 Col.151
- MoU between GAIL and SAIL
 (Deb. 20, Vol. VIII, 24-03-2005)
 Col.116
- Pipelines Projects
 (Deb. 14, Vol. VIII, 17-03-2005)
 Col.60-61
- Subsidy to Private Sector for Sale of LPG
 (Deb. 14, Vol. VIII, 17-03-2005)
 Col.92-93

Supply of Gas by GAIL
(Deb. 8, Vol. VII, 09-03-2005)
Col. 384-85

Supply of LNG by GAIL to SAIL
(Deb. 21, Vol. IX, 19-04-2005)
Col. 296

Unlocking Cross Holdings
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 241-42

Gas Cracker Project

Gas Cracker Project
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 66

Assam Gas Cracker Project
(Deb. 32, Vol. X, 05-05-2005)
Col. 46-47

Gas Cracker Unit in Kerala
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 202-03

Naphtha Cracker Project
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 316-17

**Setting up of Naphtha and Gas Cracker
Complex by ONGC**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 153

Gas Cylinders

Supply of Gas Cylinders to Customers
(Deb. 9, Vol. VII, 10-03-2005)
Col. 21-33

Gas Masks

Purchase of Gas Masks
(Deb. 36, Vol. X, 11-05-2005)
Col. 160-61

Gas Pipelines

**Conversion of LPG Gas Pipeline into
Natural Gas Pipeline**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 427

Energy Charter Treaty
(Deb. 37, Vol. X, 12-05-2005)
Col. 136

Extension of Indo-Iran Gas Pipeline
(Deb. 23, Vol. IX, 21-04-2005)
Col. 214-15

**Gas Pipeline between Myanmar-India
through Bangladesh**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 357-61

Gas Pipeline from Dadri to Punjab
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 183

Gas Pipeline Projects
(Deb. 27, Vol. IX, 28-04-2005)
Col. 156
(Deb. 32, Vol. X, 05-05-2005)
Col. 154

Hazira Gas Pipelines in Maharashtra
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 69-70

India-Bangladesh-Myanmar Gas Pipeline
(Deb. 37, Vol. X, 12-05-2005)
Col. 61-66

Indo-Iran Gas Pipeline Project
(Deb. 8, Vol. VII, 09-03-2005)
Col. 102-04
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 40-41

Jagdishpur-Haldia Pipeline Project
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 185

Laying of Gas Pipelines by GAIL
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 256-57

National Pipeline Policy
(Deb. 37, Vol. X, 12-05-2005)
Col. 93-94

Pipelines Projects
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 60-61

- US Reservation on Indo-Iran Gas Pipeline**
(Deb. 22, Vol. IX, 20-04-2005)
Col.249-50
- Utilisation of Foreign Exchange Reserves on Gas Pipeline and Crude Oil Projects**
(Deb. 27, Vol. IX, 28-04-2005)
Col.33
- GATS**
- General Agreement on Trade in Services**
(Deb. 25, Vol. IX, 26-04-2005)
Col.222-24
- Gelatin**
- Use of Gelatin by Ayurvedic Pharma Companies**
(Deb. 36, Vol. X, 11-05-2005)
Col.111-12
- Gems and Jewellery**
- Export of Diamond and Jewellery**
(Deb. 4, Vol. VII, 01-03-2005)
Col.207-11
- Gem Testing Centres**
(Deb. 21, Vol. IX, 19-04-2005)
Col.733-36
- Gemological Institute**
(Deb. 35, Vol. X, 10-05-2005)
Col.273-75
- Gold Ornaments**
(Deb. 28, Vol. IX, 29-04-2005)
Col.165
- New Standard for Gold Jewellery**
(Deb. 21, Vol. IX, 19-04-2005)
Col.335-37
- Reserves of Gem Stones**
(Deb. 38, Vol. X, 13-05-2005)
Col.264-66
- Gender Disparity**
- Gender Disparity**
(Deb. 33, Vol. X, 10-05-2005)
Col.275-77
- General Insurance Corporation**
- Negotiation with Employees of GIC**
(Deb. 33, Vol. X, 06-05-2005)
Col.327
- Genes**
- Discovery of New Genes**
(Deb. 36, Vol. X, 11-05-2005)
Col.242
- Gene Revolution**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.349-50
- Genes Data Bank**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.289-90
- Genetic Transformation System**
- Development of Genetic Transformation System for Mosquito**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.222
- Geneva Convention**
- Examination of 1977 Protocols to Geneva Convention**
(Deb. 31, Vol. X, 04-05-2005)
Col.240
- Genocide**
- Prevention of Genocide and Mass Crimes Bill**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.180-81
- Geological Survey of India**
- Survey by GSI**
(Deb. 38, Vol. X, 13-05-2005)
Col.221-22
- Germany**
- Assistance from Germany for Health Programmes**
(Deb. 5, Vol. VII, 02-03-2005)
Col.407-08
- German Assistance for Economic Reforms**
(Deb. 10, Vol. VII, 11-03-2005)
Col.353

Indo-German Cooperation in Power Sector
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 47-48

Indo-German Joint Commission
(Deb. 35, Vol. X, 10-05-2005)
Col. 166-68

Setting up of Technical Institutes
(Deb. 21, Vol. IX, 19-04-2005)
Col. 786

Trade with Germany
(Deb. 21, Vol. IX, 19-04-2005)
Col. 757-58

Girls

Boarding and Hostel Facility to Girl Children
(Deb. 25, Vol. IX, 26-04-2005)
Col. 270-71

Employment for Girls
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 296-98

Girls College in Manimajra
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 382

Increase of Female Child Labour
(Deb. 29, Vol. IX, 02-05-2005)
Col. 115-16

Infant Girl Mortality Rate
(Deb. 31, Vol. X, 04-05-2005)
Col. 147-48

Nutritious food under Kasturba Gandhi Balika Vidyalaya Scheme
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 155-56

Schemes for Welfare of Women and Girls
(Deb. 4, Vol. VII, 01-03-2005)
Col. 219-20

Scholarship to Girls
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 306-08

Glaciers

Accumulation of Water in Tsho-Rolpa Glacier
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 173-74

Flood due to Shrinking of Gangotri Glaciers
(Deb. 21, Vol. IX, 19-04-2005)
Col. 25-26

Shrinking of Glaciers of Himalayas
(Deb. 26, Vol. IX, 27-04-2005)
Col. 43-45

Global Depository Receipt Fund

Raising GDR Funds from Abroad
(Deb. 38, Vol. X, 13-05-2005)
Col. 167-68

Global Warming

Global Warming
(Deb. 21, Vol. IX, 19-04-2005)
Col. 212-13

Goa

Aircraft Hits Tractor at Goa Airport
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 228-29

Change of Route of Goa Express
(Deb. 37, Vol. X, 12-05-2005)
Col. 149

Collision on Goa Sea Coast
(Deb. 24, Vol. IX, 25-04-2005)
Col. 303

Excavation Work in Goa
(Deb. 37, Vol. X, 12-05-2005)
Col. 249-50

Expansion of RRB
(Deb. 33, Vol. X, 06-05-2005)
Col. 117-18

Film Festival of India
(Deb. 8, Vol. VII, 09-03-2005)
Col. 423

- Goa Appropriation (Vote on Account) Bill, 2005—Consid. and Pass**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 405-06
- Goa Appropriation Bill, 2005—Consid. and Pass**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 407-08
- Gold Ornaments**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 165
- Land Losers of Goa**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 332
- National Institute of Oceanography**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 97-98
- Sale of Meat of Exotic Wild Animals**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 190
- Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Goa**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 408-82
- Godhra Fire Incident**
- Banerjee Committee Report on Godhra Fire Incident**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 39-42
- Godhra Inquiry Committee**
- Extension of Tenure of Godhra Inquiry Committee**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 132
- Gold**
- Gold Ornaments**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 165
- Gold Policy**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 262-63
- Gold Reserve in Karnataka**
(Deb. 38, Vol. X, 13-05-2005)
Col. 253-54
- New Standard for Gold Jewellery**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 335-37
- Regulatory Structure of Gold Industry**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 324-26
- Golden Quadrilateral Project**
- Autonomy to National Highways Authority of India**
(Deb. 36, Vol. X, 11-05-2005)
Col. 61
- Golden Quadrilateral Project**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 43-45
- Land Acquired in Regard to Golden Quadrilateral Project**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 110-15
- Goods Transportation**
- Rakes for Transportation of Industrial Products**
(Deb. 32, Vol. X, 05-05-2005)
Col. 51-52
- Transportation of Goods**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 245
- Gorkha Regiment**
- Gorkha Regiment Personnel Kidnapped in Nepal**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 86
- Gosadans**
- Occupation of Excess Land by Gosadans in Delhi**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 264
- Vacation of Land Allotted to Gosadans**
(Deb. 35, Vol. X, 10-05-2005)
Col. 153-55

Government Accommodation

Accommodation to Government Staff/
Officers

(Deb. 21, Vol. IX, 19-04-2005)
Col. 801-02

Allotment of Government
Accommodation

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 354-68

Central Government Flats in Maharashtra

(Deb. 21, Vol. IX, 19-04-2005)
Col. 533-35

Construction of Additional Room

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 323-24

Dangerous Government Flats in
Government Colonies

(Deb. 25, Vol. IX, 26-04-2005)
Col. 117-19

Encroachment on Government Houses/
Land

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 140

Government Accommodation/Units in
Delhi

(Deb. 21, Vol. IX, 19-04-2005)
Col. 690-91

Government Quarters in Delhi

(Deb. 30, Vol. IX, 03-05-2005)
Col. 81-95

Life Time Bungalow to Spouse of Speaker

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 303-04

Residence to MPs

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 121-22

Retaining of Government
Accommodation

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 296-309

Retaining of Quarters Allotted from
General Pool

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 151-52

Government Departments

Budgetary Allocation from Ministries/
Depts.

(Deb. 28, Vol. IX, 29-04-2005)
Col. 469-75

Cases of Tax Evasion

(Deb. 10, Vol. VII, 11-03-2005)
Col. 234

Computerisation of IT Offices

(Deb. 28, Vol. IX, 29-04-2005)
Col. 449-50

Enquiry against Officers in IT Department

(Deb. 10, Vol. VII, 11-03-2005)
Col. 187-89

Forecasting of Cyclone

(Deb. 31, Vol. X, 04-05-2005)
Col. 77-78

IT Related Harassment

(Deb. 38, Vol. X, 13-05-2005)
Col. 267

Outstanding Dues against Government
Departments

(Deb. 27, Vol. IX, 28-04-2005)
Col. 240

Vigilance against Officers of IT and
Customs

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 120-32

Government Expenditure

Expenditure incurred on Clubs

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 123

Government Expenditure

(Deb. 28, Vol. IX, 29-04-2005)
Col. 515

Government Land

Allotment of Government Land

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 408-09

Encroachments on Government Land
(Deb. 21, Vol. IX, 19-04-2005)
Col.580-81

Government of India Presses

Closure/Transfer of Government of India Presses
(Deb. 25, Vol. IX, 26-04-2005)
Col.91-92

Government Offices

Reservation of SCs/STs/Backward Classes
(Deb. 29, Vol. IX, 02-05-2005)
Col.328-29

Vacant Posts

(Deb. 11, Vol. VIII, 14-03-2005)
Col.165
(Deb. 29, Vol. IX, 02-05-2005)
Col.272-74

Government Officials

Amendment in CSMA Rules
(Deb. 26, Vol. IX, 27-04-2005)
Col.548-49

Cadre Review of Central Secretariat Stenographers Service
(Deb. 36, Vol. X, 11-05-2005)
Col.343-44

Cases against C&E Officers
(Deb. 38, Vol. X, 13-05-2005)
Col.73-74

Charge-Sheeted Officials on Official Duties
(Deb. 26, Vol. IX, 27-04-2005)
Col.203-04

Claiming Treatment Expenses
(Deb. 8, Vol. VII, 09-03-2005)
Col.958

DA for Central Government Employees
(Deb. 33, Vol. X, 06-05-2005)
Col.397-98

Demands Raised by Employees of Chandigarh, U.T.
(Deb. 12, Vol. VIII, 15-03-2005)
Col.418-19

Employment on Compassionate Ground
(Deb. 22, Vol. IX, 20-04-2005)
Col.384-85

Fixed Tenure for Civil Servants
(Deb. 5, Vol. VII, 02-03-2005)
Col.169-70

Government Officers in World Bank/Affiliated Organisations
(Deb. 19, Vol. VIII, 23-03-2005)
Col.81-82

Government Servant's Status to Unit Run Canteen Employees
(Deb. 14, Vol. VIII, 17-03-2005)
Col.64-65

Grant of Second ACP to Government Employees
(Deb. 36, Vol. X, 11-05-2005)
Col.208-10

Guidelines for Deputation
(Deb. 19, Vol. VIII, 23-03-2005)
Col.96-97

Hindi Training to Non-Hindi Speaking Employees
(Deb. 21, Vol. IX, 19-04-2005)
Col.772-73

HRA Issue
(Deb. 15, Vol. VIII, 18-03-2005)
Col.333

Implementation of Post Based Roster
(Deb. 36, Vol. X, 11-05-2005)
Col.75

Indian Officials in World Organisations
(Deb. 31, Vol. X, 04-05-2005)
Col.431-32

Need to ensure that Government employees working in Excise and Customs Department are not compulsorily made to work on Good Friday which is a holiday internationally (MUR 377)
(Deb. 20, Vol. VIII, 24-03-2005)
Col.306

- Need to increase promotional avenues of Inspectors in the Department of Posts (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 299
- New Pay Scale for Official Language Service Cadre**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 349
- No Second ACP to Government Employees**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1048-49
- Number of Joint Secretaries Level Officers**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 123-24
- Officers belonging to SCs/STs/OBCs**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 537
- Pay and Perks of Government Officials**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 196-99
- Pay Scale of Hindi Translators**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 141-42
- Pension to Government Employees**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 111-12
- Powers of IT Commissioners**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 158
- Promotion of Assistants/Section Officers**
(Deb. 31, Vol. X, 04-05-2005)
Col. 419-20
- Promotion of IFS Officers**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 166-67
- Promotion of SC/ST Employees**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 211-13
- Prosecution Cases against Ministry Officials**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 483
- Punishment to Officials**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 187-88
- Reduction in Staff Strength**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 90
- Reserved Posts**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 248
- Retired Officials on Personal Staff of Ministers**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 94-95
- Retrospective Adoption of Post Based Roster Policy**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 263-65
- Right to Strike**
(Deb. 31, Vol. X, 04-05-2005)
Col. 122-23
- Sanction for Prosecution of Officers**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 192
- Secretaries Heading Ministries/ Departments**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 117-18
- Standing Committee for Redressal of Grievance of Officials**
(Deb. 36, Vol. X, 11-05-2005)
Col. 173-74
- Suspension/Termination of Officers**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 896-97
- Tendency to go on Deputation**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 162-63

Training Programmes Abroad
(Deb. 8, Vol. VII, 09-03-2005)
Col.639

Welfare of OBC Employees
(Deb. 26, Vol. IX, 27-04-2005)
Col.435-37

Government Railway Police

Reimbursement of Expenditure
(Deb. 27, Vol. IX, 28-04-2005)
Col.248

Government Service

Decline in Jobs in Government and Organised Sector
(Deb. 31, Vol. X, 04-05-2005)
Col.221-22

Empanelment of IPAS 1982 Batch
(Deb. 19, Vol. VIII, 23-03-2005)
Col.273-74

Establishment of Gender and Forestry Task Force
(Deb. 24, Vol. IX, 25-04-2005)
Col.180-81

Extension of Services
(Deb. 13, Vol. VIII, 16-03-2005)
Col.39-40

Non-Medical Scientists' Promotions
(Deb. 13, Vol. VIII, 16-03-2005)
Col.121-22

Permanent Absorption in Delhi Police
(Deb. 18, Vol. VIII, 22-03-2005)
Col.269-70

Preparation of Dossiers
(Deb. 26, Vol. IX, 27-04-2005)
Col.205-06

Procedure for Maintaining of Vacancies
(Deb. 22, Vol. IX, 20-04-2005)
Col.110-11

Relaxation in age limit for OBC Candidates
(Deb. 31, Vol. X, 04-05-2005)
Col.221

Reservation for Economically Backward Classes in Government Jobs
(Deb. 8, Vol. VII, 09-03-2005)
Col.310

Reservation for SCs/STs/OBCs in Government Departments
(Deb. 31, Vol. X, 04-05-2005)
Col.127-29

Vacancies of Grade 'C' and 'D' Stenographers
(Deb. 13, Vol. VIII, 16-03-2005)
Col.75

Vacant Posts of Stenographers
(Deb. 22, Vol. IX, 20-04-2005)
Col.129-30

Governors

Advisors to Governor of Bihar
(Deb. 35, Vol. X, 10-05-2005)
Col.122-23

Grain Bank Scheme

Grain Bank
(Deb. 12, Vol. VIII, 15-03-2005)
Col.316-20

Grain Market

Linking of Grain Markets with Commodity Exchanges
(Deb. 11, Vol. VIII, 14-03-2005)
Col.413-14

Gram Chetna Samiti

Approval to Institutions in Madhya Pradesh
(Deb. 21, Vol. IX, 19-04-2005)
Col.536-37

Gram Gyan Kendra

Gram Gyan Kendra
(Deb. 8, Vol. VII, 09-03-2005)
Col.244-53

Gramset Yojna

Gramset Yojna
(Deb. 23, Vol. IX, 21-04-2005)
Col.269

Grants**Discontinuation of Grants to NGOs**

(Deb. 8, Vol. VII, 09-03-2005)
Col.385-86

Grant for Upgradation of Urban Infrastructure

(Deb. 28, Vol. IX, 29-04-2005)
Col.495

Grant from NCCF/CRF

(Deb. 12, Vol. VIII, 15-03-2005)
Col.214-18

Grant-in-Aid for Effluent Treatment Plants

(Deb. 29, Vol. IX, 02-05-2005)
Col.321

Grant-in-Aid for Eradication of Blindness and AIDS

(Deb. 22, Vol. IX, 20-04-2005)
Col.298-318

Grant-in-Aid to Chhattisgarh

(Deb. 19, Vol. VIII, 23-03-2005)
Col.203

Grant-in-Aid to NGOs

(Deb. 20, Vol. VIII, 24-03-2005)
Col.94-100

Grant/Loans from Japan

(Deb. 28, Vol. IX, 29-04-2005)
Col.330-38

Grants for Higher Education

(Deb. 12, Vol. VIII, 15-03-2005)
Col.232-34

Grants to Educational Institutions for Hostel Facilities

(Deb. 25, Vol. IX, 26-04-2005)
Col.140-41

Grants to Gujarat under SJSRY

(Deb. 4, Vol. VII, 01-03-2005)
Col.323-24

Grants to NGOs for Creches

(Deb. 4, Vol. VII, 01-03-2005)
Col.418-19

Grants to NGOs in Water Sector

(Deb. 34, Vol. X, 09-05-2005)
Col.252

Grants to NGOs under Mobile Dispensaries Scheme

(Deb. 25, Vol. IX, 26-04-2005)
Col.115

Grants to Sambalpur University

(Deb. 12, Vol. VIII, 15-03-2005)
Col.353-54

Grants to Social and Educational Institutions

(Deb. 4, Vol. VII, 01-03-2005)
Col.511-12

Grants to States under AIBP

(Deb. 34, Vol. X, 09-05-2005)
Col.502

Grants-in-Aid to NGOs

(Deb. 23, Vol. IX, 21-04-2005)
Col.128-29

Grants/Loans to Autonomous Bodies

(Deb. 15, Vol. VIII, 18-03-2005)
Col.229

Loans & Grants Provision to Maharashtra

(Deb. 15, Vol. VIII, 18-03-2005)
Col.249-52

Need to provide additional grants to the Government of Maharashtra for completing the on-going irrigation projects in the State (MUR 377)

(Deb. 37, Vol. X, 12-05-2005)
Col.341

Need to release the balance amount of grants due to the Government of Karnataka under Teachers Education Programme (MUR 377)

(Deb. 37, Vol. X, 12-05-2005)
Col.335

Package/Grants to States

(Deb. 8, Vol. VII, 09-03-2005)
Col.1051-52

Request for Grant-in-Aid
(Deb. 26, Vol. IX, 27-04-2005)
Col.215-16

Revised Estimate of IARI
(Deb. 21, Vol. IX, 19-04-2005)
Col.202-06

Special Grants to Rural Electrification
(Deb. 10, Vol. VII, 11-03-2005)
Col.237-38

Green House

Construction of Green House
(Deb. 29, Vol. IX, 02-05-2005)
Col.145-46

Development of Plastic Green Houses
(Deb. 29, Vol. IX, 02-05-2005)
Col.101-02

Gross Domestic Product

Contribution of Agriculture Sector in GDP
(Deb. 29, Vol. IX, 02-05-2005)
Col.252-54

Effect of Tsunami on GDP
(Deb. 15, Vol. VIII, 18-03-2005)
Col.170-73

GDP Growth Rate
(Deb. 15, Vol. VIII, 18-03-2005)
Col.134

GDP Target
(Deb. 28, Vol. IX, 29-04-2005)
Col.12-18

Gross State Domestic Product
(Deb. 29, Vol. IX, 02-05-2005)
Col.155-64

Increasing Level of Production in Core Sector
(Deb. 19, Vol. VIII, 23-03-2005)
Col.269-71

Percentage of FDI inflow in GDP
(Deb. 12, Vol. VIII, 15-03-2005)
Col.139

Percentage of Investment as against GDP
(Deb. 10, Vol. VII, 11-03-2005)
Col.183-85

Ground Water

Contaminated Ground Water
(Deb. 21, Vol. IX, 19-04-2005)
Col.485-90

(Deb. 24, Vol. IX, 25-04-2005)
Col.27-42

Depletion of Ground Water Resources
(Deb. 29, Vol. IX, 02-05-2005)
Col.10-19

Exploitation of Ground Water
(Deb. 21, Vol. IX, 19-04-2005)
Col.207

Extraction of Ground Water by MNCs
(Deb. 21, Vol. IX, 19-04-2005)
Col.455

Raising of Water Level in States
(Deb. 24, Vol. IX, 25-04-2005)
Col.80-90

Scheme to Recharge Ground Water
(Deb. 24, Vol. IX, 25-04-2005)
Col.369-70

Survey by GSI
(Deb. 38, Vol. X, 13-05-2005)
Col.221-22

Survey on Ground Water
(Deb. 17, Vol. VIII, 21-03-2005)
Col.231-33

Groundnut

Groundnut Research Centre
(Deb. 24, Vol. IX, 25-04-2005)
Col.76-77

Production of Groundnuts
(Deb. 24, Vol. IX, 25-04-2005)
Col.274-75

Group Housing Society

Possession of Flats by Group Housing Society
(Deb. 18, Vol. VIII, 22-03-2005)
Col.540-41

Guatemala**Smuggling of Cardamom**

(Deb. 33, Vol. X, 06-05-2005)
Col. 162-64

Guest Houses**Hotels/Motels, Guest House in Delhi**

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 537-40

Setting up of Guest Houses/Hotels in Gujarat

(Deb. 29, Vol. IX, 02-05-2005)
Col. 361-63

Guidelines**Amendment of Disclosure Guidelines by SEBI**

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 347

Guidelines for Allocation of Water

(Deb. 29, Vol. IX, 02-05-2005)
Col. 107

Guidelines for Cultural Programmes at Heritage Monuments

(Deb. 27, Vol. IX, 28-04-2005)
Col. 255-64

Guidelines for Deputation

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 96-97

Guidelines for Private Participation for improving Water Supply

(Deb. 25, Vol. IX, 26-04-2005)
Col. 289-90

Guidelines on Infant Child Feeding

(Deb. 25, Vol. IX, 26-04-2005)
Col. 116-17

Guidelines to Textile Exporters

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 118-19

Implementation of CRZ Guidelines

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 251

Misutilization of EST Guidelines

(Deb. 29, Vol. IX, 02-05-2005)
Col. 119-20

Need to formulate new guidelines to make the Targeted Public Distribution System effective (MUR 377)

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 479-80

Specific Guidelines for Small Pharma Units

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 92-93

Uniform Admission Guidelines

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 126-27

Violation of Guidelines of RBI/ Government

(Deb. 28, Vol. IX, 29-04-2005)
Col. 536-37

Gujarat**100 Per cent Export Oriented Units**

(Deb. 4, Vol. VII, 01-03-2005)
Col. 63-66

Adult Education

(Deb. 25, Vol. IX, 26-04-2005)
Col. 107-09

Ahmedabad Delhi National Highway

(Deb. 36, Vol. X, 11-05-2005)
Col. 447-48

AIIMS-Type Institute in Gujarat

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 110-11

Amount Released to Municipalities

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 477-78

Army College at Jamnagar

(Deb. 9, Vol. VII, 10-03-2005)
Col. 174

Assistance for Rural Development Projects

(Deb. 28, Vol. IX, 29-04-2005)
Col. 538-39

- Assistance under Re-survey Project in Tribal Areas**
(Deb. 35, Vol. X, 10-05-2005)
Col. 131
- Banerjee Committee Report on Godhra Fire Incident**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 39-42
- Biotech Parks**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 841-43
- Centrally Aided Development Schemes for Gujarat**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 833-34
- Coastal and Border Area Management Project**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 233-34
- Complaint regarding Watershed Construction**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 502-06
- Conversion of Telephone Exchanges into Electronic Ones**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 61-62
- Cotton Research Centre in Gujarat**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 426-27
- Crude Oil Production in Bombay High**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 277-79
- CSIR Centre in Gujarat**
(Deb. 36, Vol. X, 11-05-2005)
Col. 235-36
- Dandi March Route**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 126
- Decline in Production of Fish in Gujarat**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 263
- Decline in Water Level in Gujarat**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 257
- Demise of a number of passengers in the tragic Railway Accident in Gujarat**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 1
- Development of Coastal Regions in Gujarat**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 212
- Development of Existing National Highways**
(Deb. 36, Vol. X, 11-05-2005)
Col. 459-61
- Doubling of Ahmedabad-Delhi Line**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 429
- Economic Package to Gujarat**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 994-95
- Effort to make Land Fertile in Gujarat**
(Deb. 34, Vol. X, 09-05-2005)
Col. 478-79
- Enhancement of Capacity of Surat T.V. Transmitter**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 85
- Environmental Clearance to Deep Water Ports**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 219-20
- Establishment of Petrochemical Complex and Special Economic Zone in Gujarat**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 90-91
- Exhibition by SSI Sector**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 255
- Financial and Technical Assistance for Setting up of FPI**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 221-22

Foreign Language Teaching Institute
(Deb. 21, Vol. IX, 19-04-2005)
Col. 715-16

Funds for Development of National
Highways and Expressways
(Deb. 31, Vol. X, 04-05-2005)
Col. 206

Funds for Modernisation of Sugar Mills
(Deb. 21, Vol. IX, 19-04-2005)
Col. 438-39

Funds for Telecom Services in Gujarat
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 363-66

Grants to Gujarat under SJSRY
(Deb. 4, Vol. VII, 01-03-2005)
Col. 323-24

Grants to Voluntary Organisations for
Education Centres
(Deb. 21, Vol. IX, 19-04-2005)
Col. 604-05

Gujarat Urban Reform Project
(Deb. 28, Vol. IX, 29-04-2005)
Col. 289-90

Gujarati News on DD-I
(Deb. 9, Vol. VII, 10-03-2005)
Col. 80-81

Highway from Ahmedabad to Bharuch
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 245-46

HTs for Tribal Students
(Deb. 34, Vol. X, 09-05-2005)
Col. 272

Implementation of Mission Mode Project
(Deb. 24, Vol. IX, 25-04-2005)
Col. 344

Increase in Berth Hire Charges
(Deb. 31, Vol. X, 04-05-2005)
Col. 212

Indian Institute of Biotechnology in
Gujarat
(Deb. 22, Vol. IX, 20-04-2005)
Col. 210-11

Indian Stamp Bill, 2004
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 255

Jakhau Fishing Harbour Project
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 168

Land Salinity
(Deb. 21, Vol. IX, 19-04-2005)
Col. 251-52

LPG Shortage in Gujarat
(Deb. 8, Vol. VII, 09-03-2005)
Col. 228-29

Mango Research Centre in Gujarat
(Deb. 24, Vol. IX, 25-04-2005)
Col. 196-97

Misuse of Funds
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 433-34

Mobile Service in Gujarat
(Deb. 26, Vol. IX, 27-04-2005)
Col. 495-96

National Highways Development
Proposal
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 341-44

Need for early transmission of F.M.
Programme in Amreli Parliamentary
Constituency, Gujarat (MUR 377)
(Deb. 34, Vol. X, 09-05-2005)
Col. 576

Need for setting up of a TV relay tower at
Danta in Banaskantha district, Gujarat
(MUR 377)
(Deb. 26, Vol. IX, 27-04-2005)
Col. 586

Need to clear the proposal of the
Government of Gujarat for constructing
jetties in the coastal areas (MUR 377)
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 371-72

- Need to connect Amreli Parliamentary Constituency in Gujarat with a national highway (MUR 377)**
(Deb. 32, Vol. X, 05-05-2005)
Col. 216
- Need to construct a bridge over the railway crossing on National Highway No. 8 between Bulsar and Khergaon in Gujarat (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 413
- Need to construct over-bridges at Gangadhar and Virpur railway crossings on National Highway No. 6 in Gujarat (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 576-77
- Need to expedite completion of Surat Airport in Gujarat (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 301
- Need to give Environmental clearance for construction of metalled road on Amereli-Junagarh-Kodinar route falling in Gir Forest area in Gujarat (MUR 377)**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 603-04
- Need to improve the mobile phone connectivity of BSNL in Balsad Parliamentary Constituency, Gujarat (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col. 333-34
- Need to Improve the Mobile Telephone network in Amreli and Junagarh Districts of Gujarat and provide connectivity to more areas in the region (MUR 377)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 419
- Need to improve the working of landline and mobile telephone services network in Junagarh district, Gujarat (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 578
- Need to introduce express train between Ahmedabad and Agra via Ajmer-Bandikui (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 408-09
- Need to issue directives to the Government of Gujarat to spend proportionate share of royalty received from ONGC on rural development and potable water schemes in Mehsana Parliamentary Constituency, Gujarat (MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 389-90
- Need to lay a broad gauge railway line in Saurashtra and open more computerised reservation counters in Amreli district of Gujarat (MUR 377)**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 376
- Need to provide a special economic package for all round development of Banaskantha Parliamentary Constituency, Gujarat (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 415
- Need to review the rural development programmes undertaken during the period 1998-2004 in Mehsana Parliamentary Constituency, Gujarat (MUR 377)**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 610
- Need for setting up of a Central School in Bulsar Parliamentary Constituency, Gujarat (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 407-08
- Need to shift the existing cement factories located in Amreli Parliamentary Constituency in Gujarat to some other**

- place with a view to check environmental pollution (MUR 377)
(Deb. 25, Vol. IX, 26-04-2005)
Col. 390-91
- Need to solve acute drinking water problem in Banaskantha and Patan districts of North Gujarat (MUR 377)**
(Deb. 35, Vol. X, 10-05-2005)
Col. 342-43
- Need to withdraw the Notification dated 9th November, 2004 extending the date of exemption of excise duty in Kutch district of Gujarat up to 31st December, 2005 (MUR 377)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 423
- Non-Governmental Organisations in Health Programmes**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 291
- Opening of Pharmacy Colleges**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 145-47
- Over Billing in Gujarat**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 71-72
- Plantation Along National Highways**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 109
- Population of Indian Cranes**
(Deb. 34, Vol. X, 09-05-2005)
Col. 496-97
- Posts and Telegraph Facilities in Gujarat**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 298-99
- Projects from Finance and Development Corporations of Gujarat**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 145-47
- Quota in Recruitment of Para Military Forces**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 833-34
- Rail Connection upto Dholera Port**
(Deb. 32, Vol. X, 05-05-2005)
Col. 84
- Railway Division at Ahmedabad**
(Deb. 37, Vol. X, 12-05-2005)
Col. 259-60
- Railway Projects in Gujarat**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 181-87
- Reopening of Airport in Keshod**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 445-46
- Reported improper treatment meted out to Railway Minister in Gujarat**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 305-09
- Revenue Collected from Gujarat**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 498-514
- ROB on Chanakyapur Railway Crossing in Ahmedabad**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 174-75
- Sardar Sarovar Project**
(Deb. 34, Vol. X, 09-05-2005)
Col. 307-08
- Scheme for Handicraft Sector**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 327-28
- Science Centre at Jamnagar**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 302-03
- Seminar Conducted by National Entrepreneurship Development Board**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 204-05
- Setting up of Ayurvedic Research Centre**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 367
- Setting up of Food Processing Units for Mangoes**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 419

- Setting up of Guest Houses/Hotels in Gujarat
(Deb. 29, Vol. IX, 02-05-2005)
Col.361-63
- Setting up of Pharmacy Research Institute in Gujarat
(Deb. 29, Vol. IX, 02-05-2005)
Col.270
- Setting up of Research Institute for Chemicals in Gujarat
(Deb. 17, Vol. VIII, 21-03-2005)
Col.152
- Ship Passenger Service from Jamnagar to Mumbai
(Deb. 8, Vol. VII, 09-03-2005)
Col.833-34
- Shortage of LPG cylinders
(Deb. 14, Vol. VIII, 17-03-2005)
Col.71
- Shortage of Phone Cards
(Deb. 5, Vol. VII, 02-03-2005)
Col.115-16
- Special Status to Saurashtra Region in Gujarat
(Deb. 4, Vol. VII, 01-03-2005)
Col.149
- Speed Post Service
(Deb. 8, Vol. VII, 09-03-2005)
Col.998-99
- STD Facility in Taluka Headquarters
(Deb. 36, Vol. X, 11-05-2005)
Col.121-30
- Supply of Gas by GAIL
(Deb. 8, Vol. VII, 09-03-2005)
Col.384-85
- Supply of Gas to Power Projects in Gujarat
(Deb. 20, Vol. VIII, 24-03-2005)
Col.150
- Surcharge of 2% in Gujarat
(Deb. 33, Vol. X, 06-05-2005)
Col.273
- Telecom Service in Gujarat
(Deb. 8, Vol. VII, 09-03-2005)
Col.820-21
- Telephone Adalats in Gujarat
(Deb. 5, Vol. VII, 02-03-2005)
Col.83-99
- Telephone Exchanges in Gujarat
(Deb. 13, Vol. VIII, 16-03-2005)
Col.312
- Textiles Mills in Gujarat
(Deb. 33, Vol. X, 06-05-2005)
Col.333-34
- Unigauge Rail Line from Sabarmati to Khodiyar
(Deb. 8, Vol. VII, 09-03-2005)
Col.482-83
- Upgradation of Roads near Ports in Gujarat
(Deb. 19, Vol. VIII, 23-03-2005)
Col.180-81
- Upliftment of Gujarat
(Deb. 24, Vol. IX, 25-04-2005)
Col.207-08
- Village Public Telephone in Gujarat
(Deb. 22, Vol. IX, 20-04-2005)
Col.370-72
- Waiting list for Telephone Connections in Gujarat
(Deb. 22, Vol. IX, 20-04-2005)
Col.251-54
- Water Harvesting in Saurashtra Region in Gujarat
(Deb. 29, Vol. IX, 02-05-2005)
Col.334-35
- Water Resource Project in Gujarat
(Deb. 21, Vol. IX, 19-04-2005)
Col.189
- Women SHGs
(Deb. 18, Vol. VIII, 22-03-2005)
Col.140-46

Gujarat Maritime Board

Gujarat Maritime Board under IT Net
(Deb. 38, Vol. X, 13-05-2005)
Col. 166-67

Gulf Countries

Operation of Flights to Gulf Countries
(Deb. 9, Vol. VII, 10-03-2005)
Col. 5—15

Security Arrangements for Flights to Gulf Countries
(Deb. 8, Vol. VIII, 09-03-2005)
Col. 429-30

Torture of Indians Abroad
(Deb. 31, Vol. X, 04-05-2005)
Col. 202-03

Violation of Human Rights for Labourers in Gulf Countries
(Deb. 22, Vol. IX, 20-04-2005)
Col. 222-23

Guru Ghasidasji

Need to declare the birth anniversary of Guru Ghasidasji renowned saint of Chhattisgarh falling on 18 December as a 'Public Holiday' (MUR 377)
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 376-77

Gyan Kendras

Gyan Kendras
(Deb. 25, Vol. IX, 26-04-2005)
Col. 126

Haj Pilgrims

Death of Haj Pilgrims
(Deb. 5, Vol. VII, 02-03-2005)
Col. 475

Flights for Haj Pilgrims
(Deb. 9, Vol. VII, 10-03-2005)
Col. 173

Hiring of Aircraft for Haj Pilgrims
(Deb. 27, Vol. IX, 28-04-2005)
Col. 51-52

Separate Organisation to Facilitate Haj Travel
(Deb. 31, Vol. X, 04-05-2005)
Col. 84-85

Half-an-Hour Discussion

Carcinogenic Chemicals in Baby Products (HAH Dis.)
(Deb. 34, Vol. X, 09-05-2005)
Col. 639—50

Sarva Shiksha Abhiyan (HAH Dis.)
(Deb. 36, Vol. X, 11-05-2005)
Col. 685—704

Hallmarking

Hallmarking on Silver Ornaments
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 159-60

Hand Pumps

Installation of Hand Pumps
(Deb. 10, Vol. VII, 11-03-2005)
Col. 236-37
(Deb. 33, Vol. X, 06-05-2005)
Col. 359-60

Handicraft

Assessment of Schemes of Handloom/ Handicraft Sector
(Deb. 38, Vol. X, 13-05-2005)
Col. 101-02

Assistance to Handicraft Corporations
(Deb. 8, Vol. VII, 09-03-2005)
Col. 719—22

Assistance to Handicraft Sector
(Deb. 33, Vol. X, 06-05-2005)
Col. 341—46

Benefits of Schemes for Handloom and Handicraft Sector
(Deb. 33, Vol. X, 06-05-2005)
Col. 225-26

Corruption in Handloom and Handicraft Sector
(Deb. 8, Vol. VII, 09-03-2005)
Col. 703

Demand of handicraft Items
(Deb. 33, Vol. X, 06-05-2005)
Col.217—20

Expansion of Handicraft Sector
(Deb. 33, Vol. X, 06-05-2005)
Col.222—24

Export of Handicraft
(Deb. 8, Vol. VII, 09-03-2005)
Col.134-35
(Deb. 33, Vol. X, 06-05-2005)
Col.306-07

Export of Handicrafts/Handloom
(Deb. 28, Vol. IX, 29-04-2005)
Col.297—300

Handicraft Scheme in Andhra Pradesh
(Deb. 10, Vol. VII, 11-03-2005)
Col.301-02

Handicraft Sector
(Deb. 8, Vol. VII, 09-03-2005)
Col.155—60

Handicrafts Export Promotion Council
(Deb. 15, Vol. VIII, 18-03-2005)
Col.201-02

Industrial Status to Handicraft Sector
(Deb. 15, Vol. VIII, 18-03-2005)
Col.234-35

International Craft Complexes
(Deb. 38, Vol. X, 13-05-2005)
Col.121-22

Promotion of Handicraft Industry in Rajasthan
(Deb. 10, Vol. VII, 11-03-2005)
Col.313-14

Proposal for Financial Assistance to North East Handicraft Development
(Deb. 38, Vol. X, 13-05-2005)
Col.90

Review of Handicraft Scheme
(Deb. 15, Vol. VIII, 18-03-2005)
Col.64-65

Scheme for Handicraft
(Deb. 15, Vol. VIII, 18-03-2005)
Col.255-56

Scheme for Handicraft Sector
(Deb. 10, Vol. VII, 11-03-2005)
Col.327-28

Shilpgram Project at Guwahati
(Deb. 28, Vol. IX, 29-04-2005)
Col.181

Special Economic Zone for Handicrafts
(Deb. 4, Vol. VII, 01-03-2005)
Col.474—76

Handloom

Assessment of Schemes of Handloom/ Handicraft Sector
(Deb. 38, Vol. X, 13-05-2005)
Col.101-02

Benefits of Schemes for Handloom and Handicraft Sector
(Deb. 33, Vol. X, 06-05-2005)
Col.225-26

Closure of Handloom and Other Units
(Deb. 33, Vol. X, 06-05-2005)
Col.334-35

Closure of Handloom Units
(Deb. 10, Vol. VII, 11-03-2005)
Col.299

Conversion from Handloom and Powerloom
(Deb. 38, Vol. X, 13-05-2005)
Col.181

Corruption in Handloom and Handicraft Sector
(Deb. 8, Vol. VII, 09-03-2005)
Col.703

Crisis in Handloom Industry
(Deb. 15, Vol. VIII, 18-03-2005)
Col.89-90

De-reserving Handloom from SSI
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 333-34

Employment in Handloom Sector
(Deb. 33, Vol. X, 06-05-2005)
Col. 209—18

Export of Handicrafts/Handloom
(Deb. 28, Vol. IX, 29-04-2005)
Col. 297—300

Handloom as Heritage Industry
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 211-12

Handloom Cluster Scheme
(Deb. 28, Vol. IX, 29-04-2005)
Col. 441—43

Handloom Development Centres
(Deb. 28, Vol. IX, 29-04-2005)
Col. 113-22

Handloom Exhibition and Fairs
(Deb. 38, Vol. X, 13-05-2005)
Col. 154

Handloom Export Promotion Council
(Deb. 28, Vol. IX, 29-04-2005)
Col. 218-19

Handloom Industry
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 300—04

Houses for Handloom Weavers
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 148

Problems of Handloom Sector
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 38

Production in Handloom
(Deb. 28, Vol. IX, 29-04-2005)
Col. 179—81

Promotion of Handloom Sector
(Deb. 28, Vol. IX, 29-04-2005)
Col. 271—84

Scheme for Handloom Industry
(Deb. 8, Vol. VII, 09-03-2005)
Col. 699—701

Scheme for Handloom Weavers
(Deb. 8, Vol. VII, 09-03-2005)
Col. 711—13

Support to Handloom Weavers
(Deb. 33, Vol. X, 06-05-2005)
Col. 128-29

Handloom Export Promotion Council

Handloom Export Promotion Council
(Deb. 8, Vol. VII, 09-03-2005)
Col. 645

Handloom Weavers

Houses for Handloom Weavers
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 148

Training to Handloom Workers
(Deb. 10, Vol. VII, 11-03-2005)
Col. 281-82

Hariyali Yojana

Hariyali Yojana
(Deb. 8, Vol. VII, 09-03-2005)
Col. 750-51

Haryana

Agreement on Power Sharing
(Deb. 28, Vol. IX, 29-04-2005)
Col. 154-55

Completion of Eight Lane Delhi-Sonepat Highway
(Deb. 31, Vol. X, 04-05-2005)
Col. 86

Construction of CGHS Dispensary Building
(Deb. 5, Vol. VII, 02-03-2005)
Col. 101-02

Construction of Flyovers
(Deb. 5, Vol. VII, 02-03-2005)
Col. 386-87

Encroachments on G.T. Road
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 171-72

- Groups Constituted under SGSY**
(Deb. 33, Vol. X, 06-05-2005)
Col.219—21
- Increase in SKO Quota**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.248-49
- Jobs to Educated Youth**
(Deb. 8, Vol. VII, 09-03-2005)
Col.1013
- Micronutrients in Soil of Punjab and Haryana**
(Deb. 34, Vol. X, 09-05-2005)
Col.95-96
- National Commission for Women**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.59-60
- National Institute of Animal Welfare**
(Deb. 29, Vol. IX, 02-05-2005)
Col.318
- Need to enquire into alleged mining in Aravali Hills in Faridabad district, Haryana (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col.333
- Need to lay the Aligarh-Palwal-Alwar rail line for the development of Mewat region (MUR 377)**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.299-300
- Need to shift toll tax plaza from National Highway No. 1 at Karnal, Haryana to any other place (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col.332
- Need to take steps to ensure remunerative prices to cotton growers of Haryana (MUR 377)**
(Deb. 5, Vol. VII, 02-03-2005)
Col.497
- Need to widen Delhi-Faridabad Section of National Highway and to construct Badarpur-Faridabad-Noida flyovers (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col.413-14
- PCO at Panchayat Level**
(Deb. 22, Vol. IX, 20-04-2005)
Col.164-65
- Promotion of Plantation Programme in Delhi and Haryana**
(Deb. 25, Vol. IX, 26-04-2005)
Col.124-25
- Rail Projects in Haryana**
(Deb. 37, Vol. X, 12-05-2005)
Col.135
- Seedhi Pratha**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.314-15
- Shifting of Central Sheep Breeding Farm**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.408-09
- Telephone Exchanges in Haryana and U.P.**
(Deb. 26, Vol. IX, 27-04-2005)
Col.225—58
- Toll Charges**
(Deb. 26, Vol. IX, 27-04-2005)
Col.154—58
- Training to Farmers by National Dairy Research Institute**
(Deb. 29, Vol. IX, 02-05-2005)
Col.250-51
- Withdrawal of Assistance by HPCL from Panipat Refinery**
(Deb. 8, Vol. VII, 09-03-2005)
Col.420-21
- Haryana Urban Development Authority**
EPF of HUDA Employees
(Deb. 29, Vol. IX, 02-05-2005)
Col.322-23
- Hathi Committee**
Hathi Committee
(Deb. 11, Vol. VIII, 14-03-2005)
Col.391

Hawala Money**Estimate of Hawala Money**

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 165

Hawala Money

(Deb. 28, Vol. IX, 29-04-2005)
Col. 373

Hazardous Waste**Hazardous Waste Units**

(Deb. 29, Vol. IX, 02-05-2005)
Col. 65-66

Survival of Drug Industry

(Deb. 29, Vol. IX, 02-05-2005)
Col. 97-98

Health**Additional Funds for Health Schemes**

(Deb. 8, Vol. VII, 09-03-2005)
Col. 1067—69

Agreement between India and Austria in Health Sector

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 73-74

Amount Allocated/Released for Polio Control

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 81—88

Assessment of Medical Facilities

(Deb. 5, Vol. VII, 02-03-2005)
Col. 155—68

Assistance for Construction of Buildings of Health Centres

(Deb. 36, Vol. X, 11-05-2005)
Col. 249-50

Assistance for Treatment of Serious Diseases

(Deb. 5, Vol. VII, 02-03-2005)
Col. 248—304

Assistance for Various Health Schemes

(Deb. 26, Vol. IX, 27-04-2005)
Col. 280—84

Assistance from Germany for Health Programmes

(Deb. 5, Vol. VII, 02-03-2005)
Col. 407-08

Availability of Health Facilities

(Deb. 26, Vol. IX, 27-04-2005)
Col. 85-86

Ayurvedic/Homoeopathic Facilities to Senior Citizens

(Deb. 36, Vol. X, 11-05-2005)
Col. 371-72

Ban on Human Cloning

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 75-76

Ban on Sale of Non-iodised Salt

(Deb. 22, Vol. IX, 20-04-2005)
Col. 343-44

Blindness Control Programme

(Deb. 22, Vol. IX, 20-04-2005)
Col. 179—90

Carcinogenic Chemicals in Baby Products

(Deb. 22, Vol. IX, 20-04-2005)
Col. 15—25

Clinical Trials

(Deb. 5, Vol. VII, 02-03-2005)
Col. 425

Co-operation between India and Canada in Health Sector

(Deb. 8, Vol. VII, 09-03-2005)
Col. 901-02

Coastal Health Programme

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 83

Cold Chain System in Transportation

(Deb. 5, Vol. VII, 02-03-2005)
Col. 145-46

Damages Caused by Laptop on Sperms and Fertility

(Deb. 5, Vol. VII, 02-03-2005)
Col. 372

- Data Bank for Diagnostic Technique**
(Deb. 5, Vol. VII, 02-03-2005)
Col.329-30
- Deaths Due to Unsafe Abortions**
(Deb. 26, Vol. IX, 27-04-2005)
Col.64—66
- Development of Genetic Transformation System for Mosquito**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.222
- Discovery of a Ripening Enzyme**
(Deb. 22, Vol. IX, 20-04-2005)
Col.416-17
- Doctor-Patient Ratio**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.2—11
- Dropsy Cases**
(Deb. 22, Vol. IX, 20-04-2005)
Col.195-96
- Expenditure on Health Care**
(Deb. 36, Vol. X, 11-05-2005)
Col.81-82
- Expenditure on Health Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col.180—82
- Facilities for Patients in General Ward of AIIMS**
(Deb. 31, Vol. X, 04-05-2005)
Col.152-53
- Facilities to Persons with Spinal Injury**
(Deb. 32, Vol. X, 05-05-2005)
Col.128—30
- Financial Assistance for Health Projects**
(Deb. 31, Vol. X, 04-05-2005)
Col.82
- Formation of Health Sciences Education Act**
(Deb. 26, Vol. IX, 27-04-2005)
Col.415
- Free Medical Facilities to Senior Citizens**
(Deb. 26, Vol. IX, 27-04-2005)
Col.287
- Free Treatment to Poor**
(Deb. 36, Vol. X, 11-05-2005)
Col.175-76
- Funds for Ayurvedic System of Treatment**
(Deb. 22, Vol. IX, 20-04-2005)
Col.284-85
- Funds to NGOs for TB Programme**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.168—70
- Genes Causing Obesity in Rats**
(Deb. 22, Vol. IX, 20-04-2005)
Col.217-18
- Guidelines for use of Stem Cell**
(Deb. 22, Vol. IX, 20-04-2005)
Col.63—65
- Health Cards to all Families**
(Deb. 8, Vol. VII, 09-03-2005)
Col.901
- Health Care Services**
(Deb. 5, Vol. VII, 02-03-2005)
Col.205-06
- Health Care Services in Rural Areas**
(Deb. 31, Vol. X, 04-05-2005)
Col.276-77
- Health Facilities in Naxal Affected Areas**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.272-73
- Health Fair**
(Deb. 5, Vol. VII, 02-03-2005)
Col.231—34
- Health Insurance Schemes for Weavers**
(Deb. 33, Vol. X, 06-05-2005)
Col.330
- Health Melas**
(Deb. 22, Vol. IX, 20-04-2005)
Col.231—35
- Health Scheme Programme**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.188-92

Health Services for North-Eastern States
(Deb. 31, Vol. X, 04-05-2005)
Col.120-21

Health Services in NE/Backward Areas
(Deb. 26, Vol. IX, 27-04-2005)
Col.71-72

Health Study of Workers of Asbestos Mining
(Deb. 28, Vol. IX, 29-04-2005)
Col.417-18

Heavy Rush in Government Hospitals
(Deb. 36, Vol. X, 11-05-2005)
Col.372-73

Hefty Medical Bill
(Deb. 36, Vol. X, 11-05-2005)
Col.250

Hypertension Threat
(Deb. 8, Vol. VII, 09-03-2005)
Col.1024

Ill Effect of Cell Phones on Health
(Deb. 13, Vol. VIII, 16-03-2005)
Col.34

Impact of Poisonous Air on Human Health
(Deb. 29, Vol. IX, 02-05-2005)
Col.326

Implementation of Central Health Scheme
(Deb. 22, Vol. IX, 20-04-2005)
Col.276

Implementation of PNDT Acts
(Deb. 19, Vol. VIII, 23-03-2005)
Col.261—63

Improvement of Health Services in Hospitals
(Deb. 26, Vol. IX, 27-04-2005)
Col.464—72

Improving Health Care in Rural Areas for Safe Motherhood
(Deb. 26, Vol. IX, 27-04-2005)
Col.39—41

Improving Health Status in Tenth Plan
(Deb. 31, Vol. X, 04-05-2005)
Col.396—411

Inadequate Infrastructure
(Deb. 8, Vol. VII, 09-03-2005)
Col.1006-07

Independent Drug Authority
(Deb. 22, Vol. IX, 20-04-2005)
Col.153

Iron Supplementation through Toffees
(Deb. 5, Vol. VII, 02-03-2005)
Col.358

Janani Suraksha Yojana
(Deb. 22, Vol. IX, 20-04-2005)
Col.238—40

Launching of Communication Satellite for Health Care
(Deb. 22, Vol. IX, 20-04-2005)
Col.289-90

Law to Regulate ART Clinics
(Deb. 8, Vol. VII, 09-03-2005)
Col.1061-62

Lax Security in Government Hospitals
(Deb. 22, Vol. IX, 20-04-2005)
Col.377

Maternal Mortality Rate
(Deb. 5, Vol. VII, 02-03-2005)
Col.382—84

Maternity and Child Health Care Scheme
(Deb. 31, Vol. X, 04-05-2005)
Col.90-100

Medical Facilities for Common People
(Deb. 26, Vol. IX, 27-04-2005)
Col.260

Medical Facilities to the Employees of Steel Plants
(Deb. 34, Vol. X, 09-05-2005)
Col.323—25

Medical Relief Operations in Tsunami Affected Areas
(Deb. 5, Vol. VII, 02-03-2005)
Col.330—56

Mobile Health Care Units
(Deb. 20, Vol. VIII, 24-03-2005)
Col.93-94

Monitoring PHCs Activities
(Deb. 26, Vol. IX, 27-04-2005)
Col.407

National Health Policy
(Deb. 13, Vol. VIII, 16-03-2005)
Col.155-56

National Programme to Prevent Diabetes and Cardio Vascular Problems
(Deb. 13, Vol. VIII, 16-03-2005)
Col.279-80

National Rural Health Missions
(Deb. 13, Vol. VIII, 16-03-2005)
Col.16—24

Need to bring a legislation to regulate functioning of Associated Reproductive Technology (ART) clinics in the country (MUR 377)
(Deb. 32, Vol. X, 05-05-2005)
Col.222

Need to sanction the proposal of Government of Uttar Pradesh for setting up of Sub-health Centres in every Gram Panchayat of the State (MUR 377)
(Deb. 34, Vol. X, 09-05-2005)
Col.582

Need to set up a Post Graduate Institute of Medical Sciences and Research Centre at Jalandhar, Punjab (MUR 377)
(Deb. 8, Vol. VII, 09-03-2005)
Col.1124-25

NGOs in Health related Programmes in Karnataka
(Deb. 22, Vol. IX, 20-04-2005)
Col.276-77

Non-Governmental Organisations in Health Programmes
(Deb. 22, Vol. IX, 20-04-2005)
Col.291

Opening of 'EGHS' Dispensaries
(Deb. 27, Vol. IX, 28-04-2005)
Col.63—66

ORBIS Hospital
(Deb. 31, Vol. X, 04-05-2005)
Col.80-81

Per Capita Amount spent on Medicines
(Deb. 31, Vol. X, 04-05-2005)
Col.121

Permission for Treatment in Referral Hospitals
(Deb. 19, Vol. VIII, 23-03-2005)
Col.243-44

PNDT Act
(Deb. 8, Vol. VII, 09-03-2005)
Col.935-36

Poor Expenditure by Ministries/Non-utilisation of Funds
(Deb. 33, Vol. X, 06-05-2005)
Col.398-99

President's Address
(Deb. 1, Vol. VII, 25-02-2005)
Col.9

Promotion of Holistic Medicine Treatment
(Deb. 5, Vol. VII, 02-03-2005)
Col.213-14

Protocol for Prevention of Kidney Failure
(Deb. 22, Vol. IX, 20-04-2005)
Col.203-04

Quality of Health Care in Government Hospitals
(Deb. 31, Vol. X, 04-05-2005)
Col.277-78

Quality Treatment for Patients in AIIMS
(Deb. 13, Vol. VIII, 16-03-2005)
Col.197-98

Re-Vital as a Food Supplement
(Deb. 36, Vol. X, 11-05-2005)
Col.351

- Recognition of Regional Cancer Centres**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 532—36
- Reproductive Health in Orissa**
(Deb. 31, Vol. X, 04-05-2005)
Col. 174-75
- Review of Health Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 956-57
- Review of Performance of Health Care Programmes**
(Deb. 36, Vol. X, 11-05-2005)
Col. 52—62
- Robot for Surgery in AIIMS**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 451-52
- Rural Health Care and Sanitation Facilities**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 261
- Second Phase of Reproductive and Child Health Care Programme**
(Deb. 31, Vol. X, 04-05-2005)
Col. 386—88
- Setting up of Advanced Medical Science Research and Treatment Centre**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 990
- Spending on Health Care**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 99—101
- State Health Development Projects**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 358
- Stem Cell Research**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 304-05
- Strengthening of Auxiliary Health Care System**
(Deb. 36, Vol. X, 11-05-2005)
Col. 42-43
- Study on Geriatric Problem**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1030-31
- Treatment of Goitre**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 139-40
- Unethical Practices of Assisted Productive Technology Clinics**
(Deb. 36, Vol. X, 11-05-2005)
Col. 36—38
- Use of Mass Communications**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 192—94
- Use of unsafe Injections**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 195
- Vande Mataram Scheme**
(Deb. 36, Vol. X, 11-05-2005)
Col. 26—31
- VAT on Heart Surgery Consumables**
(Deb. 33, Vol. X, 06-05-2005)
Col. 393-94
- Health Hazards**
- Health Hazards due to use of Carciogenic Supphurous Waste**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 300
- Health Hazards due to Use of Mercury in Industries**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 129-30
- III Effect of Fructose Corn Syrup**
(Deb. 36, Vol. X, 11-05-2005)
Col. 183-84
- Phasing out of Mercury Equipments**
(Deb. 36, Vol. X, 11-05-2005)
Col. 180-81
- Use of Manganese Based Octane-Enhancer**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 94

Health Insurance**Health Insurance**

(Deb. 8, Vol. VII, 09-03-2005)
Col. 739-40

Health Insurance Scheme

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 193-94

Health Resorts**Setting up of Health Resorts**

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 272

Health Workers**Recognition to Public Health Workers**

(Deb. 5, Vol. VII, 02-03-2005)
Col. 437-42

Heavy Engineering Corporation**Orders to HEC**

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 236-37

Helicopters**Operation of Old Aeroplanes/Helicopters**

(Deb. 27, Vol. IX, 28-04-2005)
Col. 219-20

Production of Helicopters/Light Aircraft by HAL

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 76-77

Shortage of Helicopters

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 147-48

Upgradation of Chetak Helicopters

(Deb. 27, Vol. IX, 28-04-2005)
Col. 244

Helipad**Need to construct a helipad and an air strip at Chuddhar in Himachal Pradesh (MUR 377)**

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 476-77

Helmets**Use of Helmets**

(Deb. 36, Vol. X, 11-05-2005)
Col. 229

Herbal Medicines**Industry Status to Harvesting of Herbal Medicines**

(Deb. 30, Vol. IX, 03-05-2005)
Col. 331-32

Manufacture of Herbal Medicines

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 48-50

Safed Musli

(Deb. 35, Vol. X, 10-05-2005)
Col. 113-14

Herbs**Herb Growers**

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 387-88

Research on Indian Herbs

(Deb. 26, Vol. IX, 27-04-2005)
Col. 54-55

Special Package for Herbal Industry

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 543

Spurious Herbal Products

(Deb. 5, Vol. VII, 02-03-2005)
Col. 409-10

US Study on Indian Herb

(Deb. 22, Vol. IX, 20-04-2005)
Col. 283-84

Utilising Herbs in Maharashtra

(Deb. 22, Vol. IX, 20-04-2005)
Col. 84

Heritage**Encroachment around World Heritage Sites**

(Deb. 27, Vol. IX, 28-04-2005)
Col. 230-32

Gold Ornaments

(Deb. 28, Vol. IX, 29-04-2005)
Col.165

Guidelines for Heritage Sites

(Deb. 9, Vol. VII, 10-03-2005)
Col.261

Heritage Site Status to Golden Temple

(Deb. 20, Vol. VIII, 24-03-2005)
Col.237

Heritage Sites

(Deb. 27, Vol. IX, 28-04-2005)
Col.76-78

Heritage Trains

(Deb. 27, Vol. IX, 28-04-2005)
Col.59-60
(Deb. 37, Vol. X, 12-05-2005)
Col.144

Maintenance of Ajanta and Ellora Paintings

(Deb. 14, Vol. VIII, 17-03-2005)
Col.81-82

Mapping of Heritage Sites

(Deb. 23, Vol. IX, 21-04-2005)
Col.57

Promotion of Ancient Heritage Cities as Tourist Destination

(Deb. 21, Vol. IX, 19-04-2005)
Col.439

Protected Monuments/Cultural Heritage Sites of North-East India

(Deb. 27, Vol. IX, 28-04-2005)
Col.87

Protection of Heritage Building in Delhi

(Deb. 20, Vol. VIII, 24-03-2005)
Col.187

Protection to Heritage Buildings

(Deb. 37, Vol. X, 12-05-2005)
Col.56-58

Special Package to Heritage Train

(Deb. 9, Vol. VII, 10-03-2005)
Col.208-09

Submersion of Sangameswara Temple

(Deb. 27, Vol. IX, 28-04-2005)
Col.71-72

Withdrawal of Notifications

(Deb. 9, Vol. VII, 10-03-2005)
Col.74-75

World Heritage Sites

(Deb. 9, Vol. VII, 10-03-2005)
Col.296-99

Hi-Tech Parks**Hi-Tech Parks**

(Deb. 33, Vol. X, 06-05-2005)
Col.296-98

High Courts**High Court Bench**

(Deb. 28, Vol. IX, 29-04-2005)
Col.104

High Court Bench at Madurai

(Deb. 10, Vol. VII, 11-03-2005)
Col.328-29

High Courts for States

(Deb. 15, Vol. VIII, 18-03-2005)
Col.349-50

Non-functioning of High Court Benches

(Deb. 28, Vol. IX, 29-04-2005)
Col.241

High Security Number Plates**High Security Number Plates**

(Deb. 8, Vol. VII, 09-03-2005)
Col.873-75

High-Tech Products**Monitor of High Tech Products**

(Deb. 19, Vol. VIII, 23-03-2005)
Col.380-81

Hijacking**Visit of FBI Team**

(Deb. 21, Vol. IX, 19-04-2005)
Col.716-17

Hill Stations

Development of Hill Stations
(Deb. 21, Vol. IX, 19-04-2005)
Col.270

Hilly Areas

Functioning of T.V. Towers in Hilly States
(Deb. 20, Vol. VIII, 24-03-2005)
Col.1-4

Installation of T.V. Transmitters in Adivasis and Hilly Areas
(Deb. 20, Vol. VIII, 24-03-2005)
Col.4-18

Internet Facility in Hilly Areas
(Deb. 22, Vol. IX, 20-04-2005)
Col.104-06

Locating Herbs in Sehayadri Hill Region
(Deb. 36, Vol. X, 11-05-2005)
Col.236

Roads in Hilly Areas
(Deb. 18, Vol. VIII, 22-03-2005)
Col.188-92

Scheme for Hill Areas
(Deb. 19, Vol. VIII, 23-03-2005)
Col.367-68

Telecom Network in Tribal and Hilly Areas
(Deb. 13, Vol. VIII, 16-03-2005)
Col.88-90

Himachal Pradesh

Adventure Tourism in Himachal Pradesh
(Deb. 24, Vol. IX, 25-04-2005)
Col.128

Allotment of LPG Agencies in Himachal Pradesh
(Deb. 8, Vol. VII, 09-03-2005)
Col.282

Arrival of Tourists to Himachal Pradesh
(Deb. 24, Vol. IX, 25-04-2005)
Col.236-38

Assistance from CRF to Himachal Pradesh
(Deb. 22, Vol. IX, 20-04-2005)
Col.106-08

Border Area Development Programme
(Deb. 31, Vol. X, 04-05-2005)
Col.143-44

Change in Road Alignment
(Deb. 27, Vol. IX, 28-04-2005)
Col.53

Clearance of Welfare Programme
(Deb. 13, Vol. VIII, 16-03-2005)
Col.318-19

Construction of Green House
(Deb. 29, Vol. IX, 02-05-2005)
Col.145-46

Death of PMF Personnel in Himachal Pradesh
(Deb. 4, Vol. VII, 01-03-2005)
Col.408-09

Development of Shimla Airport
(Deb. 27, Vol. IX, 28-04-2005)
Col.86

Expenditure Incurred on National Highways in HP
(Deb. 5, Vol. VII, 02-03-2005)
Col.230-32

Family Planning Centres
(Deb. 22, Vol. IX, 20-04-2005)
Col.113-26

Girls Education
(Deb. 21, Vol. IX, 19-04-2005)
Col.581-82

Grant of Subsidy
(Deb. 23, Vol. IX, 21-04-2005)
Col.119

Hydro Power Projects in H.P.
(Deb. 15, Vol. VIII, 18-03-2005)
Col.68-70

IIAS
(Deb. 21, Vol. IX, 19-04-2005)
Col.589-91

Incentives for Industrial Development
(Deb. 4, Vol. VII, 01-03-2005)
Col.237

Industrial Development in Himachal Pradesh
(Deb. 21, Vol. IX, 19-04-2005)
Col. 793

Installation of VLPT in Ransar Valley
(Deb. 8, Vol. VII, 09-03-2005)
Col. 388-89

Installation of TV Transmitters in Himachal Pradesh
(Deb. 8, Vol. VII, 09-03-2005)
Col. 321

Integrated Disease Surveillance Project
(Deb. 22, Vol. IX, 20-04-2005)
Col. 292-93

Intrusion of Chinese Army into Indian Territory
(Deb. 31, Vol. X, 04-05-2005)
Col. 427-28

Koldam Power Project
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 231-33

Militant Hideouts in Himachal Pradesh
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 284-85

N.H. in H.P.
(Deb. 5, Vol. VII, 02-03-2005)
Col. 216

Need to clear the proposal of the Government of Himachal Pradesh for construction of roads in Mandi Parliamentary Constituency from Central Road Fund (MUR 377)
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 375-76

Need to construct a helipad and an air strip at Chuddhar in Himachal Pradesh (MUR 377)
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 476-77

Need to declare Giri-Par region in Himachal Pradesh as a Scheduled Tribe Area (MUR 377)
(Deb. 30, Vol. IX, 03-05-2005)
Col. 423-24

Need to develop Bilaspur town in Himachal Pradesh as a place of tourist importance (MUR 377)
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 580-81

Need to give the due share of electricity produced by Bhakhra-Beas Management Board to Himachal Pradesh (MUR 377)
(Deb. 24, Vol. IX, 25-04-2005)
Col. 406-07

Need to install high-power TV transmitters in high attitude remote areas of Shimla Parliamentary Constituency, Himachal Pradesh (MUR 377)
(Deb. 27, Vol. IX, 28-04-2005)
Col. 296-97

Need to provide funds for the Chanshal-Shimla-Solan multi-purpose project of Himachal Pradesh (MUR 377)
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 578

Need to provide Insurance cover to Apple producer under National Crop Insurance Scheme in Himachal Pradesh (MUR 377)
(Deb. 34, Vol. X, 09-05-2005)
Col. 575-76

Need to provide special economic package for all-round development in Himachal Pradesh (MUR 377)
(Deb. 30, Vol. IX, 03-05-2005)
Col. 424

Need to take suitable measure to meet impending danger of earthquakes in Kangra region of Himachal Pradesh (MUR 377)
(Deb. 29, Vol. IX, 02-05-2005)
Col. 415-16

- Pending Proposal of Himachal Pradesh**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 141-42
- Plantation Projects in Rural Areas**
(Deb. 34, Vol. X, 09-05-2005)
Col. 249-51
- Release of Water from Bhakhra Beas Management Board**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 429
- Road Proposals Received from Himachal Pradesh**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 199-200
- Setting up of an Industry for Potato, Apple and Pear Crops in Shimla**
(Deb. 34, Vol. X, 09-05-2005)
Col. 104-05
- Studies on Lakes and Rivers in Himachal Pradesh**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 107-08
- Towers in Himachal Pradesh**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 65
- WLL in Himachal Pradesh**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 412
- Himalayan Region**
- Exploration of Oil and Gas in Himalayan Region**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 200-01
- Possibility of Earthquake in Himalayan Region**
(Deb. 36, Vol. X, 11-05-2005)
Col. 483-85
- Hindi Language**
- Hindi Training to Non-Hindi Speaking Employees**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 772-73
- Mahatma Gandhi Antarrashtriya Hindi Viswavidyalaya**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 81-82
- Need to remove the precondition of knowledge of Hindi language as essential for recruitment of 'Cabin Crew' in Air India and Indian Airlines (MUR 377)**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 482
- Removal of Hindi Sign Boards**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 962
- Hindu Religion**
- Recognition of Hindu Religion in France**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 390-91
- Hindustan Aeronautics Limited**
- Production of Helicopters/Light Aircraft by HAL**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 76-77
- Hindustan Antibiotics Limited**
- Revival of HAL**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 194
- Hindustan Copper Limited**
- Need to review the decision to shift the Head Office of Hindustan Copper Limited from Kolkata to Delhi (MUR 377)**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 302
- Shifting of Head Office**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 93
- Hindustan Fertilizers Corporation Limited**
- Delay in Disbursement of Quarters of HFCL, Durgapur**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 439-40

Need to implement the decision to take over the township and water treatment plant of HFCL by the Asansol Durgapur Development Authorities (ADDA) without causing any financial burden to the ex-employees of HFCL (MUR 377)
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1128-29

Sale of HFCL Property
(Deb. 24, Vol. IX, 25-04-2005)
Col. 128-29

Hindustan Insecticides Limited

Production of Endosulphane in HIL
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 429-30

Hindustan Machine Tools

Revamping of HMT Units
(Deb. 23, Vol. IX, 21-04-2005)
Col. 97-99

Hindustan Machine Tools Ltd.

Payment of Dues to Employees of HMT
Chinar, Kashmir
(Deb. 27, Vol. IX, 28-04-2005)
Col. 164-65

Hindustan Petroleum Corporation Limited

Agreement for Commercial Storage Facilities
(Deb. 32, Vol. X, 05-05-2005)
Col. 131

Bhatinda Refinery
(Deb. 27, Vol. IX, 28-04-2005)
Col. 171

Saudi Aramco's offer for Stake in HPCL Refinery
(Deb. 23, Vol. IX, 21-04-2005)
Col. 234

Voluntary Retirement by HPCL Employees
(Deb. 8, Vol. VII, 09-03-2005)
Col. 419

Withdrawal of Assistance by HPCL from Panipat Refinery
(Deb. 8, Vol. VII, 09-03-2005)
Col. 420-21

Hindustan Shipyard Limited

Revival of Hindustan Shipyard Ltd.
(Deb. 5, Vol. VII, 02-03-2005)
Col. 431-32

Hindustan Zinc Limited

Need to take steps for revival of Tundu Unit of Hindustan Zinc Limited with a view to safeguard the interests of workers of the company (MUR 377)
(Deb. 36, Vol. X, 11-05-2005)
Col. 578-79

Historical Places

Development of Historical and Religious Places
(Deb. 27, Vol. IX, 28-04-2005)
Col. 254

Development of Khandagiri and Udayagiri Sites
(Deb. 9, Vol. VII, 10-03-2005)
Col. 149

Need to increase the amount under 'Sam Vikas Yojana' for construction and repair of roads leading to historical palaces in Gopa Mau town in Hardoi district, Uttar Pradesh (MUR 377)
(Deb. 22, Vol. IX, 20-04-2005)
Col. 601-02

Research on Iron Pillar

(Deb. 27, Vol. IX, 28-04-2005)
Col. 85

HIV/AIDS

Acquired Immuno Deficiency Syndrome Vaccine
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 187

AIDS by Foreign Sex Workers
 (Deb. 26, Vol. IX, 27-04-2005)
 Col.150

AIDS Cases
 (Deb. 13, Vol. VIII, 16-03-2005)
 Col.94-99

AIDS Cases in Kashmir
 (Deb. 8, Vol. VII, 09-03-2005)
 Col.902-05

AIDS Policy
 (Deb. 26, Vol. IX, 27-04-2005)
 Col.58-59

AIDS to CRPF Personnel
 (Deb. 4, Vol. VII, 01-03-2005)
 Col.429-31

Anti-AIDS Drugs at Concessional Rate
 (Deb. 19, Vol. VIII, 23-03-2005)
 Col.334-35

Anti-Retroviral Treatment
 (Deb. 5, Vol. VII, 02-03-2005)
 Col.453-54

ARV Treatment Plan
 (Deb. 26, Vol. IX, 27-04-2005)
 Col.204-05

Children the Newest Victims of HIV
 (Deb. 22, Vol. IX, 20-04-2005)
 Col.212-13

Combating Diseases
 (Deb. 22, Vol. IX, 20-04-2005)
 Col.417-21

Compulsory HIV Test
 (Deb. 5, Vol. VII, 02-03-2005)
 Col.77

Control/Prevention of HIV/AIDS
 (Deb. 26, Vol. IX, 27-04-2005)
 Col.189-90

Counselling/Testing Centres for HIV/AIDS
 (Deb. 26, Vol. IX, 27-04-2005)
 Col.192-93

Defective Test Kits for AIDS
 (Deb. 26, Vol. IX, 27-04-2005)
 Col.199-201

Denial of Admission in Schools
 (Deb. 4, Vol. VII, 01-03-2005)
 Col.80-81

Eradication of AIDS
 (Deb. 13, Vol. VIII, 16-03-2005)
 Col.56-57

Expert Group on AIDS
 (Deb. 26, Vol. IX, 27-04-2005)
 Col.357

Free Medical Facilities and Drugs in HIV/AIDS Patients
 (Deb. 8, Vol. VII, 09-03-2005)
 Col.889-93

Functionaries Trained by NACO
 (Deb. 13, Vol. VIII, 16-03-2005)
 Col.101-08

Funds for HIV/AIDS
 (Deb. 26, Vol. IX, 27-04-2005)
 Col.535-36

Funds to NGOs
 (Deb. 22, Vol. IX, 20-04-2005)
 Col.512-18

Grant-in-aid for Eradication of Blindness and AIDS
 (Deb. 22, Vol. IX, 20-04-2005)
 Col.298-318

Health Melas
 (Deb. 22, Vol. IX, 20-04-2005)
 Col.231-35

High Rank Group in HIV/AIDS
 (Deb. 13, Vol. VIII, 16-03-2005)
 Col.94

HIV Cases
 (Deb. 26, Vol. IX, 27-04-2005)
 Col.206-14

HIV Virus during Blood Transfusion
 (Deb. 5, Vol. VII, 02-03-2005)
 Col.357-58

HIV/AIDS in Myanmar

(Deb. 8, Vol. VII, 09-03-2005)
Col. 927-28

Human Trial of HIV Vaccines

(Deb. 8, Vol. VII, 09-03-2005)
Col. 870-71

Indian Communication Consortium on HIV/AIDS

(Deb. 26, Vol. IX, 27-04-2005)
Col. 395-97

Law to Regulate ART Clinics

(Deb. 8, Vol. VII, 09-03-2005)
Col. 1061-62

Legislation on AIDS Control

(Deb. 22, Vol. IX, 20-04-2005)
Col. 168-70

LIC Policy for HIV Infected Women

(Deb. 8, Vol. VII, 09-03-2005)
Col. 899-900

Life Insurance Policies for HIV People

(Deb. 22, Vol. IX, 20-04-2005)
Col. 265

National AIDS Control Programme

(Deb. 31, Vol. X, 04-05-2005)
Col. 361-63

National Council on AIDS

(Deb. 8, Vol. VII, 09-03-2005)
Col. 967-68
(Deb. 31, Vol. X, 04-05-2005)
Col. 357

Nutritious Food and Self-employment Opportunities to AIDS Patients

(Deb. 8, Vol. VII, 09-03-2005)
Col. 1041

Proper Treatment for AIDS Patients

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 153-54

Public Awareness about AIDS

(Deb. 8, Vol. VII, 09-03-2005)
Col. 966-67

Puppets to Spread AIDS Awareness

(Deb. 26, Vol. IX, 27-04-2005)
Col. 475

Retail Cost of Drugs for AIDS

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 551-56

Review of HIV(AIDS) Programmes

(Deb. 8, Vol. VII, 09-03-2005)
Col. 1062-63

Setting up of AIDS Hospitals in Karnataka

(Deb. 22, Vol. IX, 20-04-2005)
Col. 265-66

Spread of AIDS

(Deb. 31, Vol. X, 04-05-2005)
Col. 368-69

Summit on HIV/AIDS

(Deb. 5, Vol. VII, 02-03-2005)
Col. 385-86

UN AIDS Report on the Global HIV/AIDS Epidemic

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 99-100

United Kingdom Aid for AIDS

(Deb. 5, Vol. VII, 02-03-2005)
Col. 441

Use of unsafe Injections

(Deb. 22, Vol. IX, 20-04-2005)
Col. 195

Vaccine for AIDS

(Deb. 5, Vol. VII, 02-03-2005)
Col. 369-70

Holistic Medicine Treatment**Promotion of Holistic Medicine Treatment**

(Deb. 5, Vol. VII, 02-03-2005)
Col. 213-14

Homage**Homage to Memory of Martyrs**

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 1-3

Home Guards**Expenditure on U.P. Home Guards and**

Civil Defence
(Deb. 35, Vol. X, 10-05-2005)
Col. 130

Homoeopathy

Alleged Irregularities in Central Research Institute of Homoeopathy
(Deb. 26, Vol. IX, 27-04-2005)
Col.153

Availability of Ayurvedic/Homoeopathic Medicines
(Deb. 22, Vol. IX, 20-04-2005)
Col.277

Draft Regulations Pertaining to Homoeopathic Colleges
(Deb. 19, Vol. VIII, 23-03-2005)
Col.379-80

Homoeopathic Remedies for Treatment of Animals
(Deb. 22, Vol. IX, 20-04-2005)
Col.203

Opening of Homoeopathic Colleges
(Deb. 19, Vol. VIII, 23-03-2005)
Col.377-79

Power to Inspect Homeopathic Medical Colleges
(Deb. 19, Vol. VIII, 23-03-2005)
Col.337-38

Honey

Honey Export
(Deb. 12, Vol. VIII, 15-03-2005)
Col.248-49

Price of Honey
(Deb. 21, Vol. IX, 19-04-2005)
Col.188

Horticulture

Constitution of Horticulture Committee by DDA
(Deb. 21, Vol. IX, 19-04-2005)
Col.775

Creation of Special Horticulture Zones
(Deb. 21, Vol. IX, 19-04-2005)
Col.450-51

Development of Horticulture
(Deb. 17, Vol. VIII, 21-03-2005)
Col.89-94

Development of Horticulture and Agriculture in U.P.
(Deb. 21, Vol. IX, 19-04-2005)
Col.252-56

Development of Horticulture and Agriculture Project
(Deb. 11, Vol. VIII, 14-03-2005)
Col.155-56

Development of Horticulture Crops in M.P.
(Deb. 24, Vol. IX, 25-04-2005)
Col.197

Development of Plastic Green Houses
(Deb. 29, Vol. IX, 02-05-2005)
Col.101-02

Enhancement of Agricultural Productivity
(Deb. 24, Vol. IX, 25-04-2005)
Col.220-22

Funds for Development of Horticulture
(Deb. 24, Vol. IX, 25-04-2005)
Col.168-74

Funds for Development of Horticulture Crops in M.P.
(Deb. 11, Vol. VIII, 14-03-2005)
Col.450-51

General Budget, 2005-06 - Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col.14

Hi-Tech Horticulture
(Deb. 21, Vol. IX, 19-04-2005)
Col.249

Mini-Horticulture Mission for NER
(Deb. 21, Vol. IX, 19-04-2005)
Col.390-94

Peppermint Production in U.P.
(Deb. 34, Vol. X, 09-05-2005)
Col.312-13

Promotion of Agro Forestry and Horticulture
(Deb. 24, Vol. IX, 25-04-2005)
Col.160-64

<p>Proposal from Tamil Nadu (Deb. 28, Vol. IX, 29-04-2005) Col.490-92</p> <p>Technology Mission for Horticulture Sector in J&K (Deb. 11, Vol. VIII, 14-03-2005) Col.349-50</p> <p>Hosiery Units</p> <p>Closure of Hosiery Units (Deb. 33, Vol. X, 06-05-2005) Col.232-33</p> <p>Hospitals</p> <p>Accommodation in LNJP Hospitals (Deb. 19, Vol. VIII, 23-03-2005) Col.88-89</p> <p>Alleged Nexus between Hospitals and Private Diagnostic Centres (Deb. 13, Vol. VIII, 16-03-2005) Col.278-79</p> <p>Alleged Suicides in AIIMS (Deb. 22, Vol. IX, 20-04-2005) Col.175-76</p> <p>Assistance to Sri Lanka for Cancer Hospitals (Deb. 26, Vol. IX, 27-04-2005) Col.104-05</p> <p>Bio-Medical Waste Unit in Hospitals (Deb. 19, Vol. VIII, 23-03-2005) Col.335</p> <p>Cancellation of Land Allotted to Escorts Hospital (Deb. 18, Vol. VIII, 22-03-2005) Col.324</p> <p>Cancer Hospitals (Deb. 19, Vol. VIII, 23-03-2005) Col.74-76</p> <p>Cardiac Surgery in Government Hospitals (Deb. 8, Vol. VII, 09-03-2005) Col.940-41</p> <p>Charitable Hospitals (Deb. 22, Vol. IX, 20-04-2005) Col.330-31</p>	<p>Close/Down Grade of ESI Hospitals/Dispensaries (Deb. 34, Vol. X, 09-05-2005) Col.301-02</p> <p>Condition of Mortuaries in Government Hospitals (Deb. 19, Vol. VIII, 23-03-2005) Col.289</p> <p>Construction Work in Safdarjung Hospital (Deb. 26, Vol. IX, 27-04-2005) Col.259-60</p> <p>Conversion of Medical Colleges into Hospitals (Deb. 8, Vol. VII, 09-03-2005) Col.934-35</p> <p>Costly Medicines and Instruments in Hospitals (Deb. 19, Vol. VIII, 23-03-2005) Col.212-13</p> <p>Court's Directives on Admission of Poor Patients (Deb. 8, Vol. VII, 09-03-2005) Col.1047-48</p> <p>CT Scan Machines in Government Hospitals (Deb. 19, Vol. VIII, 23-03-2005) Col.112-13</p> <p>Development of Cancer Centres (Deb. 19, Vol. VIII, 23-03-2005) Col.109</p> <p>Development of ESI Hospitals (Deb. 17, Vol. VIII, 21-03-2005) Col.449</p> <p>Development of Model Hospital by ESIC (Deb. 34, Vol. X, 09-05-2005) Col.279</p> <p>Disabled Friendly Educational Institutions/Hospitals (Deb. 23, Vol. IX, 21-04-2005) Col.213-14</p>
--	--

- Empanelled Private and Diagnostic Centres**
(Deb. 36, Vol. X, 11-05-2005)
Col.154-56
- Empty Capsules**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.267
- ESI Dispensaries/Hospitals**
(Deb. 21, Vol. IX, 19-04-2005)
Col.192
- Establishment of Super-Specialty Hospitals**
(Deb. 5, Vol. VII, 02-03-2005)
Col.305-06
- Extension of ESI Medical Facilities**
(Deb. 24, Vol. IX, 25-04-2005)
Col.276
- Fire Safety in Hospitals**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.131
- Foreign Patients in Indian Hospitals**
(Deb. 26, Vol. IX, 27-04-2005)
Col.103-04
- Free Treatment for Poor Patients in AIIMS**
(Deb. 22, Vol. IX, 20-04-2005)
Col.93-94
- Funds Allocation for ESI Hospitals**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.453-54
- Funds for AIIMS type Institutes**
(Deb. 22, Vol. IX, 20-04-2005)
Col.95-96
- Funds for Procurement of Modern Equipments in Govt. Hospitals**
(Deb. 36, Vol. X, 11-05-2005)
Col.359
- Grading of Private Hospitals**
(Deb. 31, Vol. X, 04-05-2005)
Col.309
- Granite Quarry Workers**
(Deb. 29, Vol IX, 02-05-2005)
Col.307
- Guideline for Proper Disposal of Hospital Waste**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.232
- Heavy Rush in Government Hospitals**
(Deb. 36, Vol. X, 11-05-2005)
Col.372-73
- Hefty Medical Bill**
(Deb. 36, Vol. X, 11-05-2005)
Col.250
- Hepatitis-B Vaccine**
(Deb. 22, Vol. IX, 20-04-2005)
Col.511-12
- Hospitals along National Highways**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.319-24
- Hospitals and Schools for Factory Workers**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.285-86
- Hospitals and Schools for Workers Family**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.210
- Hospitals Violating Bio-Medical Waste Rules**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.116
- Improper Maintenance of Safdarjung Hospital**
(Deb. 21, Vol. IX, 19-04-2005)
Col.800
- Improvement of Health Services in Hospitals**
(Deb. 26, Vol. IX, 27-04-2005)
Col.464-72
- Improving Mental Hospitals and Psychiatric Wings**
(Deb. 36, Vol. X, 11-05-2005)
Col.485-87
- Increase in Patients**
(Deb. 5, Vol. VII, 02-03-2005)
Col.191-92

- Injections Administered in Government Hospitals**
(Deb. 5, Vol. VII, 02-03-2005)
Col.310
- Inspection of CGHS Hospitals and Diagnostic Centres**
(Deb. 26, Vol. IX, 27-04-2005)
Col.86-90
- Inspection of Medical Colleges/Hospitals**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.347-48
- Installing Incinerators in Hospitals**
(Deb. 36, Vol. X, 11-05-2005)
Col.355-56
- Irregularities in Purchase of Medicines**
(Deb. 22, Vol. IX, 20-04-2005)
Col.177-78
- Lack of Dialysis Machines in Government Hospitals**
(Deb. 36, Vol. X, 11-05-2005)
Col.159
- Lack of Equipment and Materials in Government Hospitals**
(Deb. 31, Vol. X, 04-05-2005)
Col.165-67
- Lax Security in Government Hospitals**
(Deb. 22, Vol. IX, 20-04-2005)
Col.377
- Life Saving Medicines in Government Hospitals**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.193
- Maintenance of Machines in Government Hospitals**
(Deb. 31, Vol. X, 04-05-2005)
Col.297-98
- Medical Facilities by Coal Companies Hospitals**
(Deb. 36, Vol. X, 11-05-2005)
Col.232
- Medical Facilities in Government Hospitals**
(Deb. 5, Vol. VII, 02-03-2005)
Col.239-40
- Medical Facilities to the Employees of Rourkela Steel Plant**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.243-45
- Medical Surveillance System**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.202-03
- Mega Project of AIIMS**
(Deb. 31, Vol. X, 04-05-2005)
Col.346
- Mental Health Home**
(Deb. 36, Vol. X, 11-05-2005)
Col.229-30
- Mentally Ill Patients**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.283-84
- Mobile Hospitals to deal with Natural Disasters**
(Deb. 36, Vol. X, 11-05-2005)
Col.383-84
- Modernisation of ESI Network**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.440-44
- Modernisation of Hospital**
(Deb. 8, Vol. VII, 09-03-2005)
Col.955
- Modernisation of Hospitals with World Bank Fund**
(Deb. 22, Vol. IX, 20-04-2005)
Col.94-95
- More Private Hospitals under CGHS Scheme**
(Deb. 36, Vol. X, 11-05-2005)
Col.89-91
- Need to have a separate Geriatric Department in all major Government Hospitals and introduce a course in Geriatric Medicine as a part of MBBS Curriculum (MUR 377)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.600

- Need to upgrade the existing ESI Hospital at Kunnicode, Quilon, Kerala to a super specialty hospital and construct a building for the same (MUR 377)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 583-84
- Negligence of Doctors in Hospitals**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 111
- Norms for Nurses in Central Government Hospitals**
(Deb. 36, Vol. X, 11-05-2005)
Col. 88-89
- Norms for Private Hospitals and Diagnostic Centres**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 360-61
- Opening Central Government Hospitals**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 255-56
- Opening of Cancer Hospitals**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 415
- Opening of Medical Hospitals and Dispensaries**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1039-41
- Opening to CGHS Government Dispensaries/Government Hospitals**
(Deb. 36, Vol. X, 11-05-2005)
Col. 85-86
- ORBIS Hospital**
(Deb. 31, Vol. X, 04-05-2005)
Col. 80-81
- Panel to Look into the Functioning of AIIMS**
(Deb. 31, Vol. X, 04-05-2005)
Col. 263-64
- Patients to Purchase Medicines from Outside**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 851-53
- Permission for Treatment in Referral Hospitals**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 243-44
- Phasing out of Mercury based Equipments from Hospitals**
(Deb. 34, Vol. X, 09-05-2005)
Col. 465-66
- Phasing out of Mercury Equipments**
(Deb. 36, Vol. X, 11-05-2005)
Col. 180-81
- Poor Condition of Lady Hardinge Medical College**
(Deb. 31, Vol. X, 04-05-2005)
Col. 81-82
- Proposal to Strengthen Emergency Facilities**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 477
- Quality of Health Care in Government Hospitals**
(Deb. 31, Vol. X, 04-05-2005)
Col. 277-78
- Quality Treatment for Patients in AIIMS**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 197-98
- Railway Hospitals**
(Deb. 32, Vol. X, 05-05-2005)
Col. 160
- Ratio of Doctors, Nurses etc.**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 118-21
- Recruitment by Faulty Selection Committee**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 480
- Report on Registration of Private Hospitals**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 291

- Rules for Registration of Private Hospitals/Nursing Homes/Doctors**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 174
- Rusted Machines used in Safdarjung Hospital**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 284
- Safdarjung Out-Patient Facility**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 287
- Selling of Hospitals and Trusts**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 161-62
- Setting up of Advanced Medical Science and Treatment Centre**
(Deb. 31, Vol. X, 04-05-2005)
Col. 240-41
- Setting up of Advanced Medical Science Research and Treatment Centre**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 990
- Setting up of AIDS Hospitals in Karnataka**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 265-66
- Setting up of Ayurvedic and Dental Hospitals and Medical Colleges**
(Deb. 31, Vol. X, 04-05-2005)
Col. 415-16
- Shifting of Nainpur Railway Hospital**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 116-17
- Short Supply of TB Medicines in Hospitals**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 237
- Shortage of Doctors/Staff in Rural Hospitals**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 171-74
- Super Speciality Hospitals**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 353
- Tenders for Purchasing Imported Equipments**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 329-30
- Unethical Practices of Assisted Productive Technology Clinics**
(Deb. 36, Vol. X, 11-05-2005)
Col. 36-38
- Unhygienic Conditions in Government Hospitals**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 205
- Vacant Posts in Government Hospitals**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 865-67
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 251
- Vacant Posts of Medical Category in ESI**
(Deb. 34, Vol. X, 09-05-2005)
Col. 480
- Violation of Rules by Modi Hospital**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 841-42
- Violation of Rules of Hospitals**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 262
- Working Staff at ESIC Hospital**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 185-86
- World Bank Funds for Hospitals and Dispensaries**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 99-100
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 209-10
- World Bank's Funds for Hospitals in Uttar Pradesh**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 201-02
- Wrong Diagnosis by Hospitals**
(Deb. 36, Vol. X, 11-05-2005)
Col. 38-39

Hostels

- Boarding and Hostel Facility to Girl Children**
(Deb. 25, Vol. IX, 26-04-2005)
Col.270-71
- Construction of new Hostels in Central Universities**
(Deb. 4, Vol. VII, 01-03-2005)
Col.101-03
- Grants for Working Women Hostels**
(Deb. 4, Vol. VII, 01-03-2005)
Col.158-61
- Grants to Educational Institutions for Hostel Facilities**
(Deb. 25, Vol. IX, 26-04-2005)
Col.140-41
- Hostels and Schools/Residential Schools for SCs and OBCs**
(Deb. 9, Vol. VII, 10-03-2005)
Col.268-74
- Hostels/Ashram Schools**
(Deb. 35, Vol. X, 10-05-2005)
Col.185-87
- Hostels/Ashrams/Boarding Schools in Tribal Areas**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.333-44
- Institutions, Schools/Hostels for Mentally Retarded Children**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.93-98
- Need for constructing a Youth Hostel and Sports Stadium in Chidambaram Parliamentary Constituency, Tamil Nadu (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.305
- Transfer of Central Schemes to States**
(Deb. 30, Vol. IX, 03-05-2005)
Col.101-03
- Youth Hostels**
(Deb. 30, Vol. IX, 03-05-2005)
Col.179-83

Hotels

- Construction of Hotels in Amritsar**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.523-24
- Decision to order inquiry into the sale of two Hotels belonging to Hotel Corporation of India (St.)**
(Deb. 38, Vol. X, 13-05-2005)
Col.334
- Economic/Budget Hotels**
(Deb. 8, Vol. VII, 09-03-2005)
Col.369-70
- Motels around NRI Cities**
(Deb. 8, Vol. VII, 09-03-2005)
Col.1020
- Recovery of Arrears from Hotels**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.547-48
- Sale of Ashok Hotel**
(Deb. 34, Vol. X, 09-05-2005)
Col.537
- Setting up of Guest Houses/Hotels in Gujarat**
(Deb. 29, Vol. IX, 02-05-2005)
Col.361+63
- Situation arising out of disinvestment of Juhu Beach Centaur Hotel, Mumbai and steps taken by the Government in regard thereto (CA)**
(Deb. 31, Vol. X, 04-05-2005)
Col.463-84
- Yatri Niwas**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.234-35
- Housing**
- Accommodation in LNJP Hospitals**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.88-89
- Allocation of Funds to States under VAMBAY**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.373-84

- Allotment of Land/Flats/Bunglows**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.247
- Allotment of Plots under 20-Point Programme**
(Deb. 4, Vol. VII, 01-03-2005)
Col.531-32
- Bogus Housing Finance Companies**
(Deb. 8, Vol. VII, 09-03-2005)
Col.664-65
- Bungalows in Lutyen's Zone**
(Deb. 35, Vol. X, 10-05-2005)
Col.11-15
- Construction of Houses**
(Deb. 8, Vol. VII, 09-03-2005)
Col.657-60
- Construction of Houses for Fishermen**
(Deb. 29, Vol. IX, 02-05-2005)
Col.221-22
- Construction of Houses in Chandigarh**
(Deb. 25, Vol. IX, 26-04-2005)
Col.144-45
- Construction of Houses in NCR**
(Deb. 30, Vol. IX, 03-05-2005)
Col.178-79
- Construction of Houses under VAMBAY**
(Deb. 4, Vol. VII, 01-03-2005)
Col.89-101
- Construction of Mathsya Ashraya-II in Karnataka**
(Deb. 34, Vol. X, 09-05-2005)
Col.519-20
- Criteria for Allocation under IAY**
(Deb. 33, Vol. X, 06-05-2005)
Col.265-72
- Delayed Possession to Allottees**
(Deb. 21, Vol. IX, 19-04-2005)
Col.679
- Delhi Police Housing Society**
(Deb. 30, Vol. IX, 03-05-2005)
Col.147-48
- Externally Aided Projects**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.255
- Fake Housing Societies**
(Deb. 21, Vol. IX, 19-04-2005)
Col.631-42
- Festival Housing Scheme, 2004**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.208-14
(Deb. 18, Vol. VIII, 22-03-2005)
Col.274-75
- Funding by HUDCO for Housing Projects**
(Deb. 25, Vol. IX, 26-04-2005)
Col.142-44
- Grants-in-Aid for Housing and Employment Facilities**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.166-68
- Houses for Beedi Workers**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.216-17
- Housing and Employment Facilities for Poor**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.84-85
- Housing for All Programmes**
(Deb. 25, Vol. IX, 26-04-2005)
Col.228-40
- Housing for the Handicapped**
(Deb. 38, Vol. X, 13-05-2005)
Col.194-98
- Housing Loan Scam**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.236-37
- Housing Loans by Public Sector Banks**
(Deb. 10, Vol. VII, 11-03-2005)
Col.394-99
- Installation of Iron Gates**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.276-77

Investment in Housing and Real-Estate Sectors
(Deb. 21, Vol. IX, 19-04-2005)
Col. 844-47

Issuance of Completion Certificates by DDA
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 243-46

Launching of New DDA Scheme
(Deb. 25, Vol. IX, 26-04-2005)
Col. 306-07

Low Cost Housing Schemes
(Deb. 4, Vol. VII, 01-03-2005)
Col. 49-50

Need to provide additional dwelling units and civic amenities to the people living in slums under S.R.A. Scheme in Mumbai, Maharashtra (MUR 377)
(Deb. 35, Vol. X, 10-05-2005)
Col. 340

Need to rehabilitate people who have constructed their house in revenue estates of different villages under duly registered sale deeds in Chandigarh before demolition of their dwellings (MUR 377)
(Deb. 27, Vol. IX, 28-04-2005)
Col. 297

New Housing Projects by DDA in Dwarka
(Deb. 35, Vol. X, 10-05-2005)
Col. 233

Payment under Expandable Housing Scheme, 1996
(Deb. 30, Vol. IX, 03-05-2005)
Col. 113-14

Private Participation in Housing
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 176-77

Proposals under Housing Scheme
(Deb. 8, Vol. VII, 09-03-2005)
Col. 756-59

Valmiki Ambedkar Awas Yojana
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 156-60

Hovercraft Service

Hovercraft Service for Inland Water Transport
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 59

HUDCO

Development of Model Villages by HUDCO
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 123-26

Financial Assistance by HUDCO
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 317
(Deb. 21, Vol. IX, 19-04-2005)
Col. 499

Funding by HUDCO for Housing Projects
(Deb. 25, Vol. IX, 26-04-2005)
Col. 142-44

Loan Provided by HUDCO
(Deb. 35, Vol. X, 10-05-2005)
Col. 208-12

Loan Sanctioned by HUDCO
(Deb. 35, Vol. X, 10-05-2005)
Col. 135-36

Human Cloning

Ban on Human Cloning
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 75-76

Human Development Report

Preparation of Human Development Report
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 147

Human Hair

Export of Human Hair
(Deb. 30, Vol. IX, 03-05-2005)
Col. 359-60

Human Organs

Committee on Organ Donation
(Deb. 8, Vol. VII, 09-03-2005)
Col.1034-36

Law on Organ Transplantation
(Deb. 19, Vol. VIII, 23-03-2005)
Col.178-80

Laws on Organ Donation
(Deb. 36, Vol. X, 11-05-2005)
Col.496-97

Organ Donation
(Deb. 8, Vol. VII, 09-03-2005)
Col.1014-15

Protocol for Prevention of Kidney Failure
(Deb. 22, Vol. IX, 20-04-2005)
Col.203-04

Human Resource Development

**Introduction of HRD Subject as
Secondary School Level**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.240

Human Rights

**Abuse of Human Rights by UN Peace
Keeping Forces**
(Deb. 27, Vol. IX, 28-04-2005)
Col.168

Amendment in Human Rights Act
(Deb. 35, Vol. X, 10-05-2005)
Col.163-64

Human Rights of Prisoners
(Deb. 30, Vol. IX, 03-05-2005)
Col.281-82

**Violation of Human Rights for Labourers
in Gulf Countries**
(Deb. 22, Vol. IX, 20-04-2005)
Col.222-23

Hungary

Export of Generic Drugs
(Deb. 17, Vol. VIII, 21-03-2005)
Col.212

Hunger

Availability of Food
(Deb. 21, Vol. IX, 19-04-2005)
Col.303-04

Eradication of Poverty and Hunger
(Deb. 26, Vol. IX, 27-04-2005)
Col.546-47

Hyderabad Liberation Movement

Pension to Beneficiaries of Hyderabad
(Deb. 12, Vol. VIII, 15-03-2005)
Col.415-16

Hydrocarbons

Extraction of Hydrocarbons
(Deb. 14, Vol. VIII, 17-03-2005)
Col.213-14

Hydrocarbon Reserves
(Deb. 23, Vol. IX, 21-04-2005)
Col.30-31

Institutes for Hydrocarbons Technology
(Deb. 14, Vol. VIII, 17-03-2005)
Col.186-87

Oil and Hydro-Carbon in Assam
(Deb. 8, Vol. VII, 09-03-2005)
Col.208-09

Hydrogen Gas

Use of Hydrogen as Energy Sources
(Deb. 28, Vol. IX, 29-04-2005)
Col.288-89

Use of Hydrogen Gas for Fuel Purpose
(Deb. 27, Vol. IX, 28-04-2005)
Col.41-42

Hydrographic Features

**Constitution of Committee to Study
Hydrographic Features**
(Deb. 9, Vol. VII, 10-03-2005)
Col.299-300

Hydrographic Survey in Kankasanturai
(Deb. 14, Vol. VIII, 17-03-2005)
Col.80-81

IBP

Merger of IBP with IOC
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 192

Identification Documents

Identification/verification of Documents for Crossing of Border
(Deb. 25, Vol. IX, 26-04-2005)
Col. 281-82

Identity Cards

Insurance of Identity Cards to DDA Employees
(Deb. 35, Vol. X, 10-05-2005)
Col. 269-70

Multi-purpose Identity Card
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 58-59

Idols

Smuggling of Idols
(Deb. 32, Vol. X, 05-05-2005)
Col. 42-43

IFFCO

Cloudburst Insurance Policy
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 205-06

Fertilizer Sale Centres of IFFCO and KRIBHCO
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 221

IID Centres

Construction of IID Centres
(Deb. 36, Vol. X, 11-05-2005)
Col. 247-48

IITs

IIT
(Deb. 4, Vol. VII, 01-03-2005)
Col. 434-35

IIT, Delhi
(Deb. 21, Vol. IX, 19-04-2005)
Col. 710

IIT, Kharagpur
(Deb. 30, Vol. IX, 03-05-2005)
Col. 74-75

IIT, Roorkee
(Deb. 4, Vol. VII, 01-03-2005)
Col. 309-11

IITs

(Deb. 30, Vol. IX, 03-05-2005)
Col. 205-07

IITs for Tribal Students

(Deb. 34, Vol. X, 09-05-2005)
Col. 272

New Courses in IITs

(Deb. 25, Vol. IX, 26-04-2005)
Col. 149-50

Recruitment of Teachers in IITs and RECs

(Deb. 25, Vol. IX, 26-04-2005)
Col. 194-95

Illegal Constructions

Alleged illegal Occupancy and Construction
(Deb. 9, Vol. VII, 10-03-2005)
Col. 178

Demolition of Illegal Constructions

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 310-11

Illegal Construction in Delhi

(Deb. 4, Vol. VII, 01-03-2005)
Col. 318-19
(Deb. 25, Vol. IX, 26-04-2005)
Col. 301-02

Illegal Constructions

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 404

Illegal Money

Illegal Money Entering Stock Market
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 257-58

Illiteracy**Illiteracy Rate**

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 55-58

Immigration**Abolition of Immigration Check Clearance**

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 98-101

Illegal Immigration

(Deb. 21, Vol. IX, 19-04-2005)
Col. 64-65

Immigration Laws

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 118

Indo-Britain Agreement on Illegal Immigration

(Deb. 21, Vol. IX, 19-04-2005)
Col. 146-50

Import**Adulteration in Imported Oil**

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 315

Banning of Import of Onion

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 186

Certificate of Consignments

(Deb. 30, Vol. IX, 03-05-2005)
Col. 197

Cotton Import

(Deb. 28, Vol. IX, 29-04-2005)
Col. 173-74

Customs and Excise Duty Exception on LSDs Import

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 92-93

Discontinuation of Anti Dumping Duty on Import of Chemicals

(Deb. 30, Vol. IX, 03-05-2005)
Col. 363-64

Duty Evasion on Import of Foreign Cars

(Deb. 8, Vol. VII, 09-03-2005)
Col. 523

Duty Free Import of Pepper and Cardamom

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 144

Electronic Import

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 224-25

Fish Import

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 174-75

Import of Agricultural and Cash Crops

(Deb. 4, Vol. VII, 01-03-2005)
Col. 252-53

Import of Blood

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 34-38

Import of Breeding Cattle from Australia

(Deb. 24, Vol. IX, 25-04-2005)
Col. 44

Import of Cement

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 321

Import of Cloth

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 141

Import of Coaches

(Deb. 32, Vol. X, 05-05-2005)
Col. 171-72

Import of Coal

(Deb. 36, Vol. X, 11-05-2005)
Col. 219-24

Import of Cotton

(Deb. 28, Vol. IX, 29-04-2005)
Col. 179-80

Import of Crude Oil

(Deb. 8, Vol. VII, 09-03-2005)
Col. 418-19

Import of Crude Oil from Saudi Arabia

(Deb. 27, Vol. IX, 28-04-2005)
Col. 53-54

- Import of Defence Equipment**
(Deb. 23, Vol. IX, 21-04-2005)
Col.32
- Import of Duty Free Raw Material by Private Steel Industries**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.227-28
- Import of Edible Oil**
(Deb. 21, Vol. IX, 19-04-2005)
Col.31-33
- Import of Fertilizers**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.193-95
- Import of Fish**
(Deb. 24, Vol. IX, 25-04-2005)
Col.130-31
- Import of Fish from Thailand**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.144-45
- Import of Forest Produce**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.414-18
- Import of Garlic**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.285
- Import of Gas**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.191-92
- Import of GM Oilseeds**
(Deb. 21, Vol. IX, 19-04-2005)
Col.289-90
- Import of Ham Radio Equipments**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.83
- Import of Iron Scrap**
(Deb. 4, Vol. VII, 01-03-2005)
Col.483
- Import of Liquefied Natural Gas**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.154
- Import of Marbles**
(Deb. 25, Vol. IX, 26-04-2005)
Col.145-46
- Import of Marine Products**
(Deb. 35, Vol. X, 10-05-2005)
Col.206
- Import of Medicines**
(Deb. 29, Vol. IX, 02-05-2005)
Col.186
- Import of Mercury**
(Deb. 21, Vol. IX, 19-04-2005)
Col.571-72
- Import of Orthodox Tea**
(Deb. 21, Vol. IX, 19-04-2005)
Col.784-85
- Import of Palm Oil**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.195-96
(Deb. 18, Vol. VIII, 22-03-2005)
Col.452-53
- Import of Petroleum Products**
(Deb. 37, Vol. X, 12-05-2005)
Col.192-94
- Import of Pulses**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.355-56
- Import of Scrap**
(Deb. 21, Vol. IX, 19-04-2005)
Col.744-45
- Import of Second Hand Capital Goods**
(Deb. 22, Vol. IX, 20-04-2005)
Col.223
- Import of Second Hand Jute Machines**
(Deb. 4, Vol. VII, 01-03-2005)
Col.68
- Import of Sensitive Commodities**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.77-78
- Import of Silk from China**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.76-78

- Import of Spare Parts**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 104-05
- Import of Sugar**
(Deb. 34, Vol. X, 09-05-2005)
Col. 44
- Import of Telecom Instruments**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 107
- Import of Timber**
(Deb. 35, Vol. X, 10-05-2005)
Col. 114-15
- Import of Toluene Di-Isocyanate**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 578-79
- Import of Used Clothes**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 30—33
- Import of Used Tyres**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 74-75
- Import of Vitrified Tiles**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 310-11
- Import Policy on Food Items**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 31-32
- Import-Export Policy of Petroleum Products**
(Deb. 37, Vol. X, 12-05-2005)
Col. 177-78
- Marble Import**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 242-43
- Oil Import Bill**
(Deb. 37, Vol. X, 12-05-2005)
Col. 59-60
- Palm Oil Import**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 75-76
- Pending Application for Agricultural Import**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 531-32
- Philippines Stop Import of Drugs from India**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 290
- Rubber Import**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 677-78
- Scheme to Check Cheap Imports**
(Deb. 35, Vol. X, 10-05-2005)
Col. 218-19
- Zero Duty Imports**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 156-57
- Inaccessible Areas**
- W.L. Medium for Inaccessible Areas**
(Deb. 31, Vol. X, 04-05-2005)
Col. 172
- Incinerators**
- Installing Incinerators in Hospitals**
(Deb. 36, Vol. X, 11-05-2005)
Col. 355-56
- Income Generating Projects**
- Funds for Income Generating Projects**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 699—704
- India Council for Veterinary and Fishery Research**
- Formation of India Council for Veterinary and Fishery Research**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 228-29
- India Tourism Development Corporation**
- Duty Free Shops**
(Deb. 34, Vol. X, 09-05-2005)
Col. 327-28
- Losses of ITDC**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 173—75

- Sale of Ashok Hotel**
(Deb. 34, Vol. X, 09-05-2005)
Col. 537
- India Trade Promotion Organisation**
- India Trade Promotion Organisation**
(Deb. 35, Vol. X, 10-05-2005)
Col. 164-65
- Indian Agricultural Research Institute**
- More Funds to IARI**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 223-24
- Research Associates/Fellows in IARI**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 242
- Revised Estimate of IARI**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 202—06
- Indian Airlines**
- Apex Fare Scheme**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 131
- Auction of Old Aeroplanes**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 187-88
- Category of Persons Eligible to Fly Free**
(Deb. 32, Vol. X, 05-05-2005)
Col. 174-75
- Collection of funds through IPO**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 92-93
- Concessional Fares of Indian Airlines**
(Deb. 32, Vol. X, 05-05-2005)
Col. 37—39
- Employees-Aircraft Ratio**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 226-27
- Exodus of Pilots**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 11—18
- Fleet Utilization**
(Deb. 32, Vol. X, 05-05-2005)
Col. 26-27
- Joint Programme of Air India and Indian Airlines**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 155-56
- Leasing of Aircraft by IA**
(Deb. 37, Vol. X, 12-05-2005)
Col. 212
- Loss Suffered by Indian Airlines**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 230-31
- Losses to I.A. on Aviation Fuel**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 263-64
- Merger of Air India and Indian Airlines**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 222-23
- Need to remove the precondition of knowledge of Hindi language as essential for recruitment of 'Cabin Crew' in Air India and Indian Airlines (MUR377)**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 482
- Offer of AI/IA Shares**
(Deb. 37, Vol. X, 12-05-2005)
Col. 187
- Outstanding amount against Credit Parties**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 167—70
- Payment of Arrears to Employees**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 100-01
- Recruitment of Staff**
(Deb. 37, Vol. X, 12-05-2005)
Col. 253—55
- Repairing of Aeroplanes**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 103-04
- Security Arrangements for Flights to Gulf Countries**
(Deb. 8, Vol. VIII, 09-03-2005)
Col. 429-30

Serving of Food

(Deb. 27, Vol. IX, 28-04-2005)
Col.192

Special Fare Package of IA/AI

(Deb. 27, Vol. IX, 28-04-2005)
Col.203

Special Tourist Package for Andaman and Nicobar Islands by I.A.

(Deb. 32, Vol. X, 05-05-2005)
Col.152-53

Utilisation of Aircraft Cargo Capacity

(Deb. 8, Vol. VII, 09-03-2005)
Col.225

Utilisation of Bilateral Entitlements in Operation of Flights

(Deb. 8, Vol. VII, 09-03-2005)
Col.481-82

Withdrawal of Bumper Super Saver Scheme

(Deb. 20, Vol. VIII, 24-03-2005)
Col.212

Indian Archaeological Service**Indian Archaeological Service**

(Deb. 32, Vol. X, 05-05-2005)
Col.118-19

Indian Council for Cultural Relations**Opening of Regional Centres of ICCR**

(Deb. 13, Vol. VIII, 16-03-2005)
Col.209-10

Promotion of Indian Cultural Heritage by ICCR

(Deb. 19, Vol. VIII, 23-03-2005)
Col.286-87

Verification of ICCR Publications

(Deb. 36, Vol. X, 11-05-2005)
Col.48-49

Indian Council of Agricultural Research**Development of Cotton Picker**

(Deb. 29, Vol. IX, 02-05-2005)
Col.100-101

Fellowship to PG and Ph. D. Students

(Deb. 17, Vol. VIII, 21-03-2005)
Col.331-32

Functions of CSIR and ICAR

(Deb. 36, Vol. X, 11-05-2005)
Col.375-76

MoU with France, Sri Lanka, Cuba and Iran

(Deb. 11, Vol. VIII, 14-03-2005)
Col.431-35

Research Centre and Project

(Deb. 34, Vol. X, 09-05-2005)
Col.334—88

Seeds Research by ICAR

(Deb. 34, Vol. X, 09-05-2005)
Col.257

Transfer of Agro Meteoric Activities to ICAR

(Deb. 26, Vol. IX, 27-04-2005)
Col.95—97

Indian Council of Historical Research**I.C.H.R.**

(Deb. 12, Vol. VIII, 15-03-2005)
Col.421-22

(Deb. 18, Vol. VIII, 22-03-2005)
Col.544-45

(Deb. 35, Vol. X, 10-05-2005)
Col.81—83

Indian Council of Medical Research**Funds for Indian Council for Medical Research**

(Deb. 8, Vol. VII, 09-03-2005)
Col.997-98

Guidelines for use of Stem Cell

(Deb. 22, Vol. IX, 20-04-2005)
Col.63—65

ICMR Report on Carbide Plant in Bhopal

(Deb. 19, Vol. VIII, 23-03-2005)
Col.65-66

ICMR Study

(Deb. 26, Vol. IX, 27-04-2005)
Col.223-24

Indian Council of World Affairs**Allotment of Land to ICWAS**

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 348-49

Inter University Debate Competition by ICWA

(Deb. 8, Vol. VII, 09-03-2005)
Col. 996

Indian Drugs and Pharmaceuticals Limited**Filling Vacant Posts in IDPL**

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 316

Indian Drugs and Pharmaceuticals Ltd.

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 211

Indian Farmers Fertiliser Cooperative Limited**Fertilizers Sale Centres and Kisan Sewa Kendra of IFFCO and KRIBHCO**

(Deb. 24, Vol. IX, 25-04-2005)
Col. 195

IFFCO Extension Services in Assam

(Deb. 34, Vol. X, 09-05-2005)
Col. 407

Indian Hockey Federation**Indian Hockey Federation**

(Deb. 4, Vol. VII, 01-03-2005)
Col. 226-27, 242

Indian Institute of Advanced Study**I.I.A.S. Report**

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 420-21

IIAS

(Deb. 21, Vol. IX, 19-04-2005)
Col. 589-91

Indian Institute of Biotechnology**Indian Institute of Biotechnology in Gujarat**

(Deb. 22, Vol. IX, 20-04-2005)
Col. 210-11

Indian Institute of Management**Indian Institute of Management**

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 29—32

Indian Institute of Mass Communication**Recognition of Hindi Journalism Courses in IIMC**

(Deb. 8, Vol. VII, 09-03-2005)
Col. 231-32

Indian Iron and Steel Company Limited**Merger of IISCO with SAIL**

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 165

Situation arising out of inordinate delay in merging Indian Iron and Steel Company (IISCO) with Steel Authority of India Ltd. and steps taken by the Government in regard thereto (CA)

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 271-84

Indian Language Newspapers Association**Right to Publish**

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 226

Indian Medical Association**Conference on Female Foeticide**

(Deb. 31, Vol. X, 04-05-2005)
Col. 104-05

Indian Ocean**Oil and Natural Gas Reserves in Indian Ocean**

(Deb. 37, Vol. X, 12-05-2005)
Col. 168-69

Indian Oil Corporation Ltd.**Agreement between IOC and OIL**

(Deb. 23, Vol. IX, 21-04-2005)
Col. 197-98

Agreement for Commercial Storage Facilities

(Deb. 32, Vol. X, 05-05-2005)
Col. 131

Allotment of Retail Outlets in Karnataka (Deb. 14, Vol. VIII, 17-03-2005) Col.207	Manufacture and Launch of Satellites (Deb. 22, Vol. IX, 20-04-2005) Col.415
Conservation of Warangal Fort (Deb. 20, Vol. VIII, 24-03-2005) Col.259-60	Resources for Space Plans (Deb. 22, Vol. IX, 20-04-2005) Col.209-10
Investment by IOC in Non-Oil Sector (Deb. 20, Vol. VIII, 24-03-2005) Col.89-90	Setting up Automatic Weather Stations (Deb. 22, Vol. IX, 20-04-2005) Col.250-51
IOC Depot at Satna (Deb. 37, Vol. X, 12-05-2005) Col.174-75	Indian System of Medicines
Loss of IOCL (Deb. 8, Vol. VII, 09-03-2005) Col.482	Appointing ISM Doctors at PHCs (Deb. 26, Vol. IX, 27-04-2005) Col.472-73
Merger of IBP with IOC (Deb. 20, Vol. VIII, 24-03-2005) Col.192	Cadre for the Physicians of ISM&H (Deb. 26, Vol. IX, 27-04-2005) Col.473
Oil Production by IOC (Deb. 37, Vol. X, 12-05-2005) Col.194—96	Campaign Against Ayurveda (Deb. 5, Vol. VII, 02-03-2005) Col.427
Unlocking Cross Holdings (Deb. 20, Vol. VIII, 24-03-2005) Col.241-42	Demands for Expertise in ISM (Deb. 13, Vol. VIII, 16-03-2005) Col.287-88
Indian Science Congress	Indigenous System of Medicine (Deb. 26, Vol. IX, 27-04-2005) Col.194
Indian Science Congress (Deb. 13, Vol. VIII, 16-03-2005) Col.179-80	Opening of New Siddha Units (Deb. 5, Vol. VII, 02-03-2005) Col.360
Indian Space Research Organisation	Policy/Criteria for Opening ISM and H CGHS Units (Deb. 22, Vol. IX, 20-04-2005) Col.111—13
Designing of Micro Satellite (Deb. 36, Vol. X, 11-05-2005) Col.465-66	Promotion of Amchi System of Medicine (Deb. 26, Vol. IX, 27-04-2005) Col.271-72
Inclusion of Orissa in Edusat Programme (Deb. 26, Vol. IX, 27-04-2005) Col.456-57	Promotion of Indian System of Medicines (Deb. 22, Vol. IX, 20-04-2005) Col.519—21
International Telemedicine Conference (Deb. 22, Vol. IX, 20-04-2005) Col.169-70	Promotion of Indian System of Medicines (Deb. 36, Vol. X, 11-05-2005) Col.40-41
Low Cost Access to Space (Deb. 22, Vol. IX, 20-04-2005) Col.210	

- Standardisation of Ayurvedic Treatment**
(Deb. 36, Vol. X, 11-05-2005)
Col.1—10
- Traditional Systems of Medicines**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.163-64
- Indian Telephone Industries**
- Financial Health of Indian Telephone Industries**
(Deb. 5, Vol. VII, 02-03-2005)
Col.80-81
- Indian Territorial Waters**
- Encroaching into Indian Territorial Waters**
(Deb. 31, Vol. X, 04-05-2005)
Col.263
- Indians Abroad**
- Acceptance of Indians by Israel**
(Deb. 26, Vol. IX, 27-04-2005)
Col.408
- Ban on wearing Turbans in France**
(Deb. 5, Vol. VII, 02-03-2005)
Col.196
- Bringing Back Remains of Indians Dying Abroad**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.245-46
- Illegal Recruitment Agencies**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.42-43
- Indian Officials in World Organisations**
(Deb. 31, Vol. X, 04-05-2005)
Col.431-32
- Indians in Bangladesh Jails**
(Deb. 26, Vol. IX, 27-04-2005)
Col.83-84
- Indians in Pak Jails**
(Deb. 5, Vol. VII, 02-03-2005)
Col.25—27
- Non-Issuance of Visas to Indians Living Abroad**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.143-44
- Repatriation of Alleged Illegal Indian Workers**
(Deb. 31, Vol. X, 04-05-2005)
Col.216-17
- Torture of Indians Abroad**
(Deb. 22, Vol. IX, 20-04-2005)
Col.176-77
(Deb. 31, Vol. X, 04-05-2005)
Col.202-03
- Indira Awas Yojana**
- Corruption Under IAY**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.165-66
- Criteria for Allocation under IAY**
(Deb. 33, Vol. X, 06-05-2005)
Col.265—72
- General Budget, 2005-06 - Presentation**
(Deb. 3, Vol. VII, 28-02-2005)
Col.24
- Indira Awas Yojana**
(Deb. 10, Vol. VII, 11-03-2005)
Col.217
(Deb. 15, Vol. VIII, 18-03-2005)
Col.138—46, 303—05
- Need to ensure that people affected due to incidents of fire or floods in rural areas are compensated suitably by providing them financial assistance and houses under Indira Awas Yojana (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col.419
- Indira Gandhi National Centre for Arts**
- Vacant Posts**
(Deb. 27, Vol. IX, 28-04-2005)
Col.90-91
- Indonesia**
- Assistance to Tsunami Affected Countries**
(Deb. 5, Vol. VII, 02-03-2005)
Col.323—25

Earthquake in Indonesia

(Deb. 26, Vol. IX, 27-04-2005)
Col. 154

Relief Material to Indonesia

(Deb. 31, Vol. X, 04-05-2005)
Col. 275

Indus Water Treaty**Indus Water Treaty**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 411-12

Utilisation of Ravi River Water

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 213-14

Industrial Areas**Setting Up of Industrial Unit Group/Cluster**

(Deb. 8, Vol. VII, 09-03-2005)
Col. 1071-72

Industrial Development**Growth in Industrial Production**

(Deb. 25, Vol. IX, 26-04-2005)
Col. 111-12

Incentives for Industrial Development

(Deb. 4, Vol. VII, 01-03-2005)
Col. 237

Industrial Development in Himachal Pradesh

(Deb. 21, Vol. IX, 19-04-2005)
Col. 793

Industrial Growth

(Deb. 21, Vol. IX, 19-04-2005)
Col. 730-31

Industrial Infrastructure Upgradation Scheme

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 147--50

Industrially Backward Districts in Terms Availing IT benefits

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 279—83

Need to ensure industrial development in Gaya Parliamentary Constituency, Bihar with a view to generate employment opportunities (MUR 377)
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 303-04

Need to extend a package of incentives for promoting industrial development in Punjab as done in some States (MUR 377)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 603

Need to review the decision to prematurely curtail the special category status accorded to Uttaranchal for enabling industrial promotion in the state (MUR 377)
(Deb. 22, Vol. IX, 20-04-2005)
Col. 597-98

Schemes for Modernisation of Traditional Industries
(Deb. 36, Vol. X, 11-05-2005)
Col. 466-67

SIDBI Assistance to States

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 106—08

Subsidy

(Deb. 21, Vol. IX, 19-04-2005)
Col. 495—97

Industrial Development Bank of India**Merger of IFCI**

(Deb. 28, Vol. IX, 29-04-2005)
Col. 453

NPA of IDBI

(Deb. 8, Vol. VII, 09-03-2005)
Col. 727-28

Restructuring of UTI and IDBI

(Deb. 28, Vol. IX, 29-04-2005)
Col. 390-91

Industrial Finance Corporation of India

Fraud in Industrial Finance Corporation of India

(Deb. 38, Vol. X, 13-05-2005)
Col.120-21

Merger of IFCI

(Deb. 28, Vol. IX, 29-04-2005)
Col.453

Industrial Policy

Need to formulate an industrial development policy for Jammu region (MUR 377)

(Deb. 14, Vol. VIII, 17-03-2005)
Col.299

Need to formulate labour intensive economic and industrial policies for enabling all-round development of the country (MUR 377)

(Deb. 18, Vol. VIII, 22-03-2005)
Col.615

New Industrial Policy

(Deb. 4, Vol. VII, 01-03-2005)
Col.163-64

North East Industrial Policy

(Deb. 25, Vol. IX, 26-04-2005)
Col.293—96

Industrial Sickness**BIFR**

(Deb. 18, Vol. VIII, 22-03-2005)
Col.432—36

Industrial Sickness

(Deb. 21, Vol. IX, 19-04-2005)
Col.744

Revival of CCI

(Deb. 8, Vol. VII, 09-03-2005)
Col.370-71

Revival of Sick CPSEs

(Deb. 8, Vol. VII, 09-03-2005)
Col.367—69

Revival of Unit of FCI in Gorakhpur

(Deb. 11, Vol. VIII, 14-03-2005)
Col.326

Sick Industrial Companies Act. 1985

(Deb. 38, Vol. X, 13-05-2005)
Col.91-92

Sick Industrial Units

(Deb. 33, Vol. X, 06-05-2005)
Col.133—35

Sick Silk Industry

(Deb. 28, Vol. IX, 29-04-2005)
Col.491—93

Sick SSI Units

(Deb. 26, Vol. IX, 27-04-2005)
Col.408-09

Industrial Tariffs**Industrial Tariffs**

(Deb. 12, Vol. VIII, 15-03-2005)
Col.347

Industrial Tribunals

Vacant Post of Presiding Officer in Labour Courts and Industrial Tribunals

(Deb. 21, Vol. IX, 19-04-2005)
Col.441—44

Industrial Zoning Atlas**Zoning Atlas for Industrial Sites**

(Deb. 26, Vol. IX, 27-04-2005)
Col.89—95

Industrialisation**Industrialisation of Remote Areas**

(Deb. 21, Vol. IX, 19-04-2005)
Col.830-31

Industrialisation of Villages

(Deb. 36, Vol. X, 11-05-2005)
Col.188—90

National Programme on Rural Industrialisation

(Deb. 5, Vol. VII, 02-03-2005)
Col.215-16

Need to set up an industry in Kasargod district of Kerala with a view to provide employment to local people (MUR 377)

(Deb. 38, Vol. X, 13-05-2005)
Col.311-12

Industries

Board of Trade and Industry
(Deb. 21, Vol. IX, 19-04-2005)
Col. 796—800

Cases of Payment of Gratuity of Closed
Industrial Units
(Deb. 34, Vol. X, 09-05-2005)
Col. 417

Closure of Industries not cleared Under
Environment (Protection) Act, 1986
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 219-20

Compensation to Workers of Closed
Industry
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 555—57

Credit Guarantee Scheme
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 137-38

Credit to Industry
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 101

Effect of Chinese Presence in Indian
Market
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 437

Environmental Clearance for Setting up
of Industries
(Deb. 21, Vol. IX, 19-04-2005)
Col. 23—25

Export Oriented Industries in Bihar
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 75

Farmers Partnership in Sugarcane
Industry
(Deb. 24, Vol. IX, 25-04-2005)
Col. 295

Flexible Law for New Industries
(Deb. 29, Vol. IX, 02-05-2005)
Col. 229-30

Funds for Traditional Industries

(Deb. 8, Vol. VII, 09-03-2005)
Col. 951-52

Growth Fund
(Deb. 33, Vol. X, 06-05-2005)
Col. 188—96

Handloom as Heritage Industry
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 211-12

Harassment of Employers of Factory by
Inspectors
(Deb. 24, Vol. IX, 25-04-2005)
Col. 338-39

Identification of Polluting Industries
(Deb. 34, Vol. X, 09-05-2005)
Col. 111

Income From I.T. Industry
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 36—41

Industrial Projects
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 69—72

Industrial Projects Pending Clearance
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 285—92

Industrial Sickness
(Deb. 21, Vol. IX, 19-04-2005)
Col. 744

Industrial use of Forest Land by L&T
Cement Company
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 252-53

Industries engaged in Defence
Production
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 212-13

Industries falling under Domestic
Industries
(Deb. 21, Vol. IX, 19-04-2005)
Col. 746—51

Industries in West Bengal
(Deb. 25, Vol. IX, 26-04-2005)
Col. 174—77

Industry Status to Surface Transport Sector
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 68

International Market Pressure
(Deb. 4, Vol. VII, 01-03-2005)
Col. 165

Investment by Japan in Indian Industries
(Deb. 30, Vol. IX, 03-05-2005)
Col. 65—67

Manufacturing Industry Share in GDP
(Deb. 4, Vol. VII, 01-03-2005)
Col. 314-15

Mineral Based Industry
(Deb. 8, Vol. VII, 09-03-2005)
Col. 739

Modernizing Leather Industry
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 48-49

Recovery of Subsidy
(Deb. 21, Vol. IX, 19-04-2005)
Col. 692

Regulatory Structure of Gold Industry
(Deb. 4, Vol. VII, 01-03-2005)
Col. 324—26

Relaxation of Forestry Laws to Industries
(Deb. 29, Vol. IX, 02-05-2005)
Col. 193

Relaxations of Polluting Industries
(Deb. 34, Vol. X, 09-05-2005)
Col. 521-22

Representation from Glass Manufacturing Industries
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 119

Revival of Sick/Closed Industries
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 409—12

Revival Package for Traditional Industries
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 135

Rural Industrial Sector Scheme
(Deb. 31, Vol. X, 04-05-2005)
Col. 418-19

Schemes for Modernisation of Traditional Industries
(Deb. 36, Vol. X, 11-05-2005)
Col. 466-67

Scissors Industry
(Deb. 21, Vol. IX, 19-04-2005)
Col. 598-99

Shifting of Industries
(Deb. 24, Vol. IX, 25-04-2005)
Col. 325

Unemployment due to Closure of Industries
(Deb. 24, Vol. IX, 25-04-2005)
Col. 150-51

Workers of Closed Industrial Units
(Deb. 29, Vol. IX, 02-05-2005)
Col. 91-92

Zoning Atlas for Industrial Sites
(Deb. 26, Vol. IX, 27-04-2005)
Col. 89—95

Infant Mortality Rate

Deaths of Infants
(Deb. 26, Vol. IX, 27-04-2005)
Col. 84-85

Infant Girl Mortality Rate
(Deb. 31, Vol. X, 04-05-2005)
Col. 147-48

Infant Mortality Rate
(Deb. 4, Vol. VII, 01-03-2005)
Col. 530-31

Review of Performance of Health Care Programmes
(Deb. 36, Vol. X, 11-05-2005)
Col. 52—62

Infiltration

Intrusion of Chinese Army into Indian Territory
(Deb. 31, Vol. X, 04-05-2005)
Col.427-28

Need to check the illegal activities of Bangladeshi Intruders in the country (MUR377)
(Deb. 9, Vol. VII, 10-03-2005)
Col.321-22

Inflation

Inflation Rate
(Deb. 8, Vol. VII, 09-03-2005)
Col.645-48
(Deb. 15, Vol. VIII, 18-03-2005)
Col.222—24

President's Address

(Deb. 1, Vol. VII, 25-02-2005)
Col.4-5

Rate of Inflation in India

(Deb. 15, Vol. VIII, 18-03-2005)
Col.214—16

Information Technology

Clearance of Welfare Programme
(Deb. 13, Vol. VIII, 16-03-2005)
Col.318-19

Committee on IT Act 2000

(Deb. 5, Vol. VII, 02-03-2005)
Col.180—82

Computer Purchasing Power

(Deb. 35, Vol. X, 10-05-2005)
Col.113

Employment in IT Sector

(Deb. 8, Vol. VII, 09-03-2005)
Col.969—72

Employment Opportunities in IT Sector

(Deb. 26, Vol. IX, 27-04-2005)
Col.269-70

Export of I.T. Products

(Deb. 31, Vol. X, 04-05-2005)
Col.347—50

Foreign Co-Operation/Collaboration in the Field of IT

(Deb. 26, Vol. IX, 27-04-2005)
Col.261

Incentives to Hardware Sector

(Deb. 13, Vol. VIII, 16-03-2005)
Col.261—65

Incentives to States for Development of IT

(Deb. 13, Vol. VIII, 16-03-2005)
Col.203—07

Income From I.T. Industry

(Deb. 19, Vol. VIII, 23-03-2005)
Col.36—41

Indo-Japan Cooperation in IT Sector

(Deb. 13, Vol. VIII, 16-03-2005)
Col.69-70

Indo-Pak Cooperation in IT Sector

(Deb. 8, Vol. VII, 09-03-2005)
Col.929

Indo-U.S. High Technology Group

(Deb. 5, Vol. VII, 02-03-2005)
Col.76-77

Information and Communication Technology Scheme

(Deb. 4, Vol. VII, 01-03-2005)
Col.427

Irregularities in IT Purchasers

(Deb. 19, Vol. VIII, 23-03-2005)
Col.235-36

IT Economic Zone

(Deb. 31, Vol. X, 04-05-2005)
Col.135

IT Facilities in Rural/Tribal Areas

(Deb. 13, Vol. VIII, 16-03-2005)
Col.199-200

IT Infrastructure in Karnataka

(Deb. 13, Vol. VIII, 16-03-2005)
Col.58

Jobs to Educated Youth

(Deb. 8, Vol. VII, 09-03-2005)
Col.1013

- MoU between Karnataka and Australian State of Victoria**
(Deb. 36, Vol. X, 11-05-2005)
Col.461-62
- National Electronics/IT Hardware Manufacturing Policy**
(Deb. 26, Vol. IX, 27-04-2005)
Col.275—80
- Reduction in the Penalty for Delayed Payments**
(Deb. 26, Vol. IX, 27-04-2005)
Col.363-64
- Rural Information Technology Network**
(Deb. 5, Vol. VII, 02-03-2005)
Col.179-80
- Setting up of Centre of Information Technology for Railways**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.113-14
- Setting up of Regional I.T.Centres**
(Deb. 8, Vol. VII, 09-03-2005)
Col.939
- Setting up of Software Development and Support Centre by EMC**
(Deb. 36, Vol. X, 11-05-2005)
Col.342-43
- US Companies in IT Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col.995-96
- Infrastructure**
- Agenda of Indo-American Chambers of Commerce on Infrastructure**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.352
- Allocation for Viability Gap Fund for Infrastructure Projects**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.247-48
- Central Assistance for Asset Creation**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.314
- Central Assistance for Infrastructural Development**
(Deb. 4, Vol. VII, 01-03-2005)
Col.218-19
- Development of Infrastructure**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.143-44
(Deb. 30, Vol. IX, 03-05-2005)
Col.117
- Development/Strengthening of Infrastructural Facilities in Lucknow City**
(Deb. 36, Vol. X, 11-05-2005)
Col.202-03
- Expenditure of Infrastructure**
(Deb. 36, Vol. X, 11-05-2005)
Col.393-94
- Export Infrastructure**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.405
- External Assistance for Projects**
(Deb. 10, Vol. VII, 11-03-2005)
Col.346—52
- Externally Aided Projects**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.255
- Fall in Production in Infrastructure Sectors**
(Deb. 4, Vol. VII, 01-03-2005)
Col.211-12
- Foreign Aid for Infrastructural Development**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.108—16
- Inadequate Infrastructure**
(Deb. 8, Vol. VII, 09-03-2005)
Col.1006-07
- Industrial Infrastructure Upgradation Scheme**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.147—50

- Infrastructural Facilities in Medical Colleges**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.282-83
- Infrastructure Development in North Eastern States**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.295
- Infrastructure Oriented Investments**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.309-10
- Infrastructure Project Proposals from Field Offices pending before CBDT**
(Deb. 10, Vol. VII, 11-03-2005)
Col.231-32
- Infrastructure Projects**
(Deb. 27, Vol. IX, 28-04-2005)
Col.176
(Deb. 28, Vol. IX, 29-04-2005)
Col.252
- Infrastructure Support**
(Deb. 35, Vol. X, 10-05-2005)
Col.109-10
- Integrated Infrastructure Development Centre**
(Deb. 26, Vol. IX, 27-04-2005)
Col.202-03
- Integrated Infrastructure Development Works**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.215-16
- Jobs to Educated Youth**
(Deb. 8, Vol. VII, 09-03-2005)
Col.1013
- Low Rate of Investment in Infrastructure**
(Deb. 10, Vol. VII, 11-03-2005)
Col.207-08
- Need to develop infrastructural and other facilities at Sunderbans wildlife area with a view to promote eco-tourism (MUR377)**
(Deb. 9, Vol. VII, 10-03-2005)
Col.325-26
- Need to develop proper infrastructural facilities at Ghojadanga (Itinda Ghat) under Basirhat sub-division of North 24 Parganas Districts in West Bengal (MUR377)**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.381
- PC Suggestions on Infrastructure**
(Deb. 26, Vol. IX, 27-04-2005)
Col.55-56
- Private Sector Investment in Infrastructure**
(Deb. 28, Vol. IX, 29-04-2005)
Col.321
- Release of Funds for Basic Infrastructure**
(Deb. 35, Vol. X, 10-05-2005)
Col.145—54
- RIDF**
(Deb. 38, Vol. X, 13-05-2005)
Col.208-12
- Rural Infrastructure**
(Deb. 10, Vol. VII, 11-03-2005)
Col.326-27
- Rural Infrastructure Development Fund**
(Deb. 34, Vol. X, 09-05-2005)
Col.451-52
- Special Package for Bangalore**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.311-12
- Urban Renewal Fund**
(Deb. 28, Vol. IX, 29-04-2005)
Col.349
- Inland Water Transport**
- Hovercraft Service for Inland Water Transport**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.59
- Institute for Research in Cognitive Science**
- Central Assistance to IRCS**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.266

Institutions

Institutes for Minority Communities
(Deb. 23, Vol. IX, 21-04-2005)
Col.268-69

Institutions/Workers under EPF
(Deb. 29, Vol. IX, 02-05-2005)
Col.123—26

S.K. Joshi Report for Upgradation of
Institutions
(Deb. 18, Vol. VIII, 22-03-2005)
Col.509—11

Upgrading of Institutions/Laboratories
(Deb. 34, Vol. X, 09-05-2005)
Col.290-91

Institutions of Excellence

General Budget, 2005-06—Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col.29

Instrumentation Limited

Revival Package for Instrumentation Ltd.
(Deb. 27, Vol. IX, 28-04-2005)
Col.73-74

Insurance

Bhandari Committee on Insurance
Surveyors
(Deb. 38, Vol. X, 13-05-2005)
Col.113-14

Changes in Insurance Claim
(Deb. 28, Vol. IX, 29-04-2005)
Col.245-46

Contributory Insurance Scheme
(Deb. 15, Vol. VIII, 18-03-2005)
Col.61

Expansion of Insurance Coverage
(Deb. 33, Vol. X, 06-05-2005)
Col.167

Fake Insurance Business
(Deb. 38, Vol. X, 13-05-2005)
Col.165

Farmers Income Insurance Scheme
(Deb. 21, Vol. IX, 19-04-2005)
Col.33—36

FDI in Insurance Sector

(Deb. 28, Vol. IX, 29-04-2005)
Col.522-23

Health Insurance Scheme

(Deb. 13, Vol. VIII, 16-03-2005)
Col.193-94

Health Insurance Schemes for Weavers

(Deb. 33, Vol. X, 06-05-2005)
Col.330

Insurance Business

(Deb. 15, Vol. VIII, 18-03-2005)
Col.167-68

Insurance Cover to Anganwadi Workers

(Deb. 25, Vol. IX, 26-04-2005)
Col.105—07

Insurance Cover to Mobile Phones

(Deb. 28, Vol. IX, 29-04-2005)
Col.440—42

**Insurance for National Calamity Affected
People**

(Deb. 8, Vol. VII, 09-03-2005)
Col.521—23

**Insurance provision to Tsunami Like
Calamity Prone Areas**

(Deb. 10, Vol. VII, 11-03-2005)
Col.284-85

**Insurance Scheme for Small Growers in
Plantation Sector**

(Deb. 17, Vol. VIII, 21-03-2005)
Col.493-94

Legislation on Insurance Sector

(Deb. 33, Vol. X, 06-05-2005)
Col.290-91

Life Insurance Cover to Labourers

(Deb. 22, Vol. IX, 20-04-2005)
Col.342-43

Life Insurance Policies for HIV People

(Deb. 22, Vol. IX, 20-04-2005)
Col.265

Life Insurance Schemes for Weavers

(Deb. 33, Vol. X, 06-05-2005)
Col.113—16

Livestock Insurance Scheme
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 452-53

Micro Insurance Scheme
(Deb. 8, Vol. VII, 09-03-2005)
Col. 687

Monthly Insurance Saving Scheme
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 147-48

Motor Insurance
(Deb. 8, Vol. VII, 09-03-2005)
Col. 767

Negotiation with Employees of GIC
(Deb. 33, Vol. X, 06-05-2005)
Col. 327

New Insurance Policy
(Deb. 28, Vol. IX, 29-04-2005)
Col. 318-19

Payment of Insurance Amount to Victims of Accidents
(Deb. 24, Vol. IX, 25-04-2005)
Col. 304

Port Trust Insurance
(Deb. 33, Vol. X, 06-05-2005)
Col. 262-63

Renewal of Insurance Cover of Aircraft
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 244-45

Tariff Advisory Committee
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 258-59

Varsha Bima Yojana
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 456-57

Vehicle Insurance
(Deb. 33, Vol. X, 06-05-2005)
Col. 340-41

Violation of IRDA Regulation
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 168-69

VRS in Insurance Companies
(Deb. 8, Vol. VII, 09-03-2005)
Col. 719

Insurance Companies

Closure of Offices of New India Assurance Company
(Deb. 10, Vol. VII, 11-03-2005)
Col. 280-81

Closure of Private Insurance Companies
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 72

Corruption in Insurance Companies
(Deb. 8, Vol. VII, 09-03-2005)
Col. 495-96
(Deb. 38, Vol. X, 13-05-2005)
Col. 103-04

Losses to General Insurance Company
(Deb. 28, Vol. IX, 29-04-2005)
Col. 315-16

Market Share of Insurance Companies
(Deb. 33, Vol. X, 06-05-2005)
Col. 171-72

Merger of Public Sector Insurance Companies
(Deb. 33, Vol. X, 06-05-2005)
Col. 127-28

Private Insurance Companies
(Deb. 38, Vol. X, 13-05-2005)
Col. 89-90

Strike by Employees of Public Sector Insurance Companies
(Deb. 28, Vol. IX, 29-04-2005)
Col. 316-17

Violation by Insurance Companies
(Deb. 28, Vol. IX, 29-04-2005)
Col. 215-17

Insurance Regulatory & Development Authority

Tariff Advisory Committee
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 258-59

Violation of IRDA Regulation
(Deb. 15, Vol. VIII, 18-03-2005)
Col.168-69

Insurgency

Air Surveillance
(Deb. 27, Vol. IX, 28-04-2005)
Col.249

Insurgency in North East
(Deb. 4, Vol. VII, 01-03-2005)
Col.236
(Deb. 12, Vol. VIII, 15-03-2005)
Col.310

Need to send additional forces to Tripura to check insurgency in the State (MUR 377)
(Deb. 32, Vol. X, 05-05-2005)
Col.218-19

Integrated Child Development Scheme

General Budget, 2005-06—Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col.7-8

Integrated Child Development Scheme
(Deb. 18, Vol. VIII, 22-03-2005)
Col.152-54
(Deb. 21, Vol. IX, 19-04-2005)
Col.695

Integrated Child Development Service Schemes
(Deb. 4, Vol. VII, 01-03-2005)
Col.73-74

Nutrition Projects Under ICDS
(Deb. 25, Vol. IX, 26-04-2005)
Col.325-30

Integrated Dairy Development Project
Improvement in Quality of Milk Products
(Deb. 29, Vol. IX, 02-05-2005)
Col.95

Integrated Development of Small and Medium Towns Scheme

Amount Released to Karnataka Under IDSMT
(Deb. 12, Vol. VIII, 15-03-2005)
Col.345

Conversion of Loan Component under IDSMT
(Deb. 18, Vol. VIII, 22-03-2005)
Col.256-57

Increase in Funds under IDSMT Scheme
(Deb. 12, Vol. VIII, 15-03-2005)
Col.263-64

Integrated Disease Monitoring Project

Integrated Disease Monitoring Project
(Deb. 26, Vol. IX, 27-04-2005)
Col.291-93

Integrated Disease Surveillance Programme
(Deb. 19, Vol. VIII, 23-03-2005)
Col.205

Integrated Disease Surveillance Project
(Deb. 22, Vol. IX, 20-04-2005)
Col.292-93

Need to implement Integrated Disease Monitoring Project in U.P. (MUR 377)
(Deb. 25, Vol. IX, 26-04-2005)
Col.397

Integrated Forest Protection Scheme

Integrated Forest Protection Scheme
(Deb. 21, Vol. IX, 19-04-2005)
Col.460-61

Integrated Sheep and Wool Development Programme

Integrated Sheep and Wool Development Programme
(Deb. 10, Vol. VII, 11-03-2005)
Col.293—300

Intel Corporation

Partnership with Intel Corporation
(Deb. 19, Vol. VIII, 23-03-2005)
Col.281-82

Intellectual Property Rights**Hike in Prices of Pesticides**

(Deb. 29, Vol. I X, 02-05-2005)
Col. 106-07

Intellectual Property Rights

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 450-51

(Deb. 35, Vol. X, 10-05-2005)
Col. 283—85

Trade related Intellectual Property Rights

(Deb. 25, Vol. IX, 26-04-2005)
Col. 271

Inter-State Council**Inter-State Trade Council**

(Deb. 25, Vol. IX, 26-04-2005)
Col. 302—04

Meeting of Inter-State Council

(Deb. 21, Vol. IX, 19-04-2005)
Col. 69-70

Meeting of Standing Committee of Inter-State Council

(Deb. 30, Vol. IX, 03-05-2005)
Col. 165—67

Interest Rate**Increase in Interest Rate of Provident Fund**

(Deb. 8, Vol. VII, 09-03-2005)
Col. 764-65

Interest Rate by Multinational Banks

(Deb. 38, Vol. X, 13-05-2005)
Col. 129

Uniform Interest Rate

(Deb. 28, Vol. IX, 29-04-2005)
Col. 270

Internal Security**President's Address**

(Deb. 1, Vol. VII, 25-02-2005)
Col. 13

International Atomic Energy Agency**Indian Nuclear Projects under IAEA Safeguards**

(Deb. 31, Vol. X, 04-05-2005)
Col. 197—99

Talks with IAEA

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 260-61

International Border**Agreement on Border Issue with Pakistan**

(Deb. 35, Vol. X, 10-05-2005)
Col. 73

Air Surveillance

(Deb. 27, Vol. IX, 28-04-2005)
Col. 249

Another Fencing on LoC

(Deb. 8, Vol. VII, 09-03-2005)
Col. 461-62

Appointment of RTSA/RTA in Border States

(Deb. 9, Vol. VII, 10-03-2005)
Col. 248-49

Border Area Development Scheme

(Deb. 4, Vol. VII, 01-03-2005)
Col. 406—08

Border Disputes

(Deb. 35, Vol. X, 10-05-2005)
Col. 225—27

Border Posts Set up by Nepal

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 336

Border Trade Centre

(Deb. 35, Vol. X, 10-05-2005)
Col. 78-79

Check Post on Bangladesh Border

(Deb. 30, Vol. IX, 03-05-2005)
Col. 116-17

Chinese Activities along Border

(Deb. 25, Vol. IX, 26-04-2005)
Col. 249

Close Circuit Cameras

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 284

- Coastal and Border Area Management Project**
(Deb. 4, Vol. VII, 01-03-2005)
Col.233-34
- Compensation to Landmine Victims**
(Deb. 32, Vol. X, 05-05-2005)
Col.27-28
- Construction of Buildings by China along Border**
(Deb. 32, Vol. X, 05-05-2005)
Col.179
- Construction of Bunkers along Indo-Pak Border**
(Deb. 4, Vol. VII, 01-03-2005)
Col.50-51
- Construction of Bunkers on LoC by Pakistan**
(Deb. 8, Vol. VII, 09-03-2005)
Col.323-24
- Cultivation of Land along Bangladesh Border**
(Deb. 25, Vol. IX, 26-04-2005)
Col.79-80
- Damage to Fence**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.131
- Development of Border Areas**
(Deb. 21, Vol. IX, 19-04-2005)
Col.502-03
- Fencing of Borders**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.127-28
- Firing on Border**
(Deb. 30, Vol. IX, 03-05-2005)
Col.323
- Firing on Indo-Bangladesh Border**
(Deb. 30, Vol. IX, 03-05-2005)
Col.55—57
- Firing on LoC**
(Deb. 8, Vol. VII, 09-03-2005)
Col.105—07
- Funds for Strengthening of Border**
(Deb. 30, Vol. IX, 03-05-2005)
Col.315-16
- Identification/verification of Documents for Crossing of Border**
(Deb. 25, Vol. IX, 26-04-2005)
Col.281-82
- Indo-Pak Talks on Border Issue**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.58-59
- Inspection of Indo-Bangladesh Border**
(Deb. 25, Vol. IX, 26-04-2005)
Col.313
- Intrusion of Chinese Army into Indian Territory**
(Deb. 31, Vol. X, 04-05-2005)
Col.427-28
- Joint Survey of Borders by India and Pakistan**
(Deb. 5, Vol. VII, 02-03-2005)
Col.195-96
- Killing of Civilians by Security Forces**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.261
- Maoists Activities in Border Areas**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.308
- Need to address the problems of farmers carrying out cultivation in the Indo-Pak border districts of Punjab (MUR 377)**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.612-13
- Re-Opening of Hussainiwala Border**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.176-77
- Relocating Villages of Border Areas in J&K**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.117

Satellite for Surveillance of Indian Borders

(Deb. 19, Vol. VIII, 23-03-2005)
Col.253-54

Shelling on Indo-Pak Border

(Deb. 30, Vol. IX, 03-05-2005)
Col.42

Smuggling at Borders

(Deb. 8, Vol. VII, 09-03-2005)
Col.692-93

Smuggling on the Borders

(Deb. 33, Vol. X, 06-05-2005)
Col.121—24

Strengthening of Bhutan Border

(Deb. 21, Vol. IX, 19-04-2005)
Col.646

Unauthorised Constructions along Pak Borders

(Deb. 30, Vol. IX, 03-05-2005)
Col.313

Violation of Line of Control

(Deb. 4, Vol. VII, 01-03-2005)
Col.115-16

International Convention Centre**International Convention Centre**

(Deb. 11, Vol. VIII, 14-03-2005)
Col.537

International Cricket Council**International Cricket Council**

(Deb. 35, Vol. X, 10-05-2005)
Col.125-26

International Development Bank**Position of India in the Indebted Countries**

(Deb. 10, Vol. VII, 11-03-2005)
Col.265-66

International Fund for Agriculture Development**Assistance by IFAD for Development Project**

(Deb. 28, Vol. IX, 29-04-2005)
Col.173

International Labour Organisation**Convention 89 of ILO**

(Deb. 34, Vol. X, 09-05-2005)
Col.297

International Maritime Organisation**Junking of Tankers**

(Deb. 22, Vol. IX, 20-04-2005)
Col.127-28

International Market**International Market Pressure**

(Deb. 4, Vol. VII, 01-03-2005)
Col.165

Rejection of Indian Products in International Market

(Deb. 11, Vol. VIII, 14-03-2005)
Col.533

International Organisations**Grants from International Agencies**

(Deb. 5, Vol. VII, 02-03-2005)
Col.214-15

Indian Officials in World Organisations

(Deb. 31, Vol. X, 04-05-2005)
Col.431-32

Permanent Membership in G-7 and G-8 Countries

(Deb. 31, Vol. X, 04-05-2005)
Col.411-12

International Wetland Sites**RAMSAR Sites**

(Deb. 29, Vol. IX, 02-05-2005)
Col.200-201

Internet**Alleged Sale of Indian Cultural Heritage on Internet**

(Deb. 19, Vol. VIII, 23-03-2005)
Col.256

Connecting of Courts with Internet

(Deb. 8, Vol. VII, 09-03-2005)
Col.675-76

Discontinuation of Virtual Private Network
(Deb. 31, Vol. X, 04-05-2005)
Col.164-65

E-Chaupals
(Deb. 13, Vol. VIII, 16-03-2005)
Col.124-25

Funds for Telecom and Internet Services in UP
(Deb. 5, Vol. VII, 02-03-2005)
Col.236—38

Illegal Money Transfer through Internet
(Deb. 15, Vol. VIII, 18-03-2005)
Col.193

Internet Facility in Hilly Areas
(Deb. 22, Vol. IX, 20-04-2005)
Col.104—06

Internet Subscribers
(Deb. 31, Vol. X, 04-05-2005)
Col.379-80

Internet Telephone on VOIP
(Deb. 36, Vol. X, 11-05-2005)
Col.231

IT Facilities in Rural/Tribal Areas
(Deb. 13, Vol. VIII, 16-03-2005)
Col.199-200

NCERT Books on Net
(Deb. 18, Vol. VIII, 22-03-2005)
Col.265-66

On-line Tax Assessment
(Deb. 10, Vol. VII, 11-03-2005)
Col.241-42

Online Rail Booking through Internet
(Deb. 27, Vol. IX, 28-04-2005)
Col.229-30

Online Report Lodging Facility
(Deb. 12, Vol. VIII, 15-03-2005)
Col.333

Upgradation to New Internet Protocol Version
(Deb. 31, Vol. X, 04-05-2005)
Col.259-60

Interpol

Red Corner Notice
(Deb. 18, Vol. VIII, 22-03-2005)
Col.407-08

Investment

Appointment of Global Consultant for EPF
(Deb. 21, Vol. IX, 19-04-2005)
Col.454-55

Central Investment in PEs in Tamil Nadu
(Deb. 38, Vol. X, 13-05-2005)
Col.72-73

Committee of Secretaries
(Deb. 33, Vol. X, 06-05-2005)
Col.390

Decline in Public Investment in Agriculture
(Deb. 29, Vol. IX, 02-05-2005)
Col.314—16

Decline of Private Investment in Agriculture
(Deb. 17, Vol. VIII, 21-03-2005)
Col.203-04

Declining Trend in Investment in Agriculture Sector
(Deb. 29, Vol. IX, 02-05-2005)
Col.37—44

EPF Money Investment in various Heads
(Deb. 21, Vol. IX, 19-04-2005)
Col.456-57

FDI Investment *vis-a-vis* China
(Deb. 4, Vol. VII, 01-03-2005)
Col.292—94

FFIs Investment in Stock Market
(Deb. 15, Vol. VIII, 18-03-2005)
Col.312

FII Investment
(Deb. 8, Vol. VII, 09-03-2005)
Col.740-41
(Deb. 28, Vol. IX, 29-04-2005)
Col.160—62

FII's Investment in Indian Equity
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 102-03

Foreign Investment
(Deb. 35, Vol. X, 10-05-2005)
Col. 45—52

Foreign Investment in Agro and Rural Industries
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 193—95

Foreign Investment in Indian Steel Sector
(Deb. 34, Vol. X, 09-05-2005)
Col. 96—98

Foreign Investment in Petroleum Sector
(Deb. 9, Vol. VII, 10-03-2005)
Col. 199-200

Foreign Investment in Research Sector
(Deb. 21, Vol. IX, 19-04-2005)
Col. 771-72

Foreign Investments in Higher Education
(Deb. 4, Vol. VII, 01-03-2005)
Col. 45-46

Foreign Investors in Private Banks
(Deb. 8, Vol. VII, 09-03-2005)
Col. 578

Foreign Investment in Retail Sector
(Deb. 30, Vol. IX, 03-05-2005)
Col. 62-63

General Budget, 2005-06—Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col. 13

Growth Projection for the Next 10 Years
(Deb. 8, Vol. VII, 09-03-2005)
Col. 611-12

Indian Investment in Africa
(Deb. 30, Vol. IX, 03-05-2005)
Col. 284-85

Inflow of Foreign Investment
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 197—203

Infrastructure Oriented Investments
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 309-10

Investment by Banks/FIs
(Deb. 8, Vol. VII, 09-03-2005)
Col. 766

Investment by Foreign Oil Companies
(Deb. 8, Vol. VII, 09-03-2005)
Col. 261—66

Investment by IOC in Non-Oil Sector
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 89-90

Investment by Japan in Indian Industries
(Deb. 30, Vol. IX, 03-05-2005)
Col. 65—67

Investment by ONGC Abroad
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 209-10

Investment by STC
(Deb. 35, Vol. X, 10-05-2005)
Col. 272-73

Investment in Defence Projects
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 151-52

Investment in Housing and Real-Estate Sectors
(Deb. 21, Vol. IX, 19-04-2005)
Col. 844—47

Investment in National Air Services
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 87-88

Investment in Nationalised Banks
(Deb. 28, Vol. IX, 29-04-2005)
Col. 215

Investment in Overseas Projects
(Deb. 32, Vol. X, 05-05-2005)
Col. 16—21

Investment in Power and Civil Aviation
(Deb. 8, Vol. VII, 09-03-2005)
Col. 616-17

Investment in Power Sector
 (Deb. 28, Vol. IX, 29-04-2005)
 Col.371-72
 (Deb. 38, Vol. X, 13-05-2005)
 Col.121,251-52

Investment in Small Savings
 (Deb. 8, Vol. VII, 09-03-2005)
 Col.613-14

Investment in Telecom Sector
 (Deb. 36, Vol. X, 11-05-2005)
 Col.235

Investment in Textile Sector
 (Deb. 15, Vol. VIII, 18-03-2005)
 Col.313-14

Investment in Tourism Sector
 (Deb. 24, Vol. IX, 25-04-2005)
 Col.103

**Investment in West Bengal under
 Economic Reforms**
 (Deb. 10, Vol. VII, 11-03-2005)
 Col.200-201

Investment Limit for FIIs
 (Deb. 38, Vol. X, 13-05-2005)
 Col.207-08

Investment made by NTPC
 (Deb. 38, Vol. X, 13-05-2005)
 Col.126

**Investment of Non-Government Provident
 Funds**
 (Deb. 10, Vol. VII, 11-03-2005)
 Col.257-58

Investment of Provident Fund
 (Deb. 10, Vol. VII, 11-03-2005)
 Col.239-40

**Investment on Research and
 Development**
 (Deb. 13, Vol. VIII, 16-03-2005)
 Col.167-68

Jump in Investment Proposals
 (Deb. 10, Vol. VII, 11-03-2005)
 Col.330-31

National Investment Fund
 (Deb. 38, Vol. X, 13-05-2005)
 Col.118-19

NRI Investment
 (Deb. 38, Vol. X, 13-05-2005)
 Col.174—76

Per Capita Investment
 (Deb. 22, Vol. IX, 20-04-2005)
 Col.372—76

Percentage of Investment as against GDP
 (Deb. 10, Vol. VII, 11-03-2005)
 Col.183—85

**Permission to Foreign Airlines for
 Investment in Indian Carriers**
 (Deb. 32, Vol. X, 05-05-2005)
 Col.36

Press Note 18
 (Deb. 4, Vol. VII, 01-03-2005)
 Col.124-25

Private Investment in Power Sector
 (Deb. 8, Vol. VII, 09-03-2005)
 Col.149-50
 (Deb. 38, Vol. X, 13-05-2005)
 Col.142—44

**Private Sector Investment in
 Infrastructure**
 (Deb. 28, Vol. IX, 29-04-2005)
 Col.321

Reinvestment of Profit in Exploration
 (Deb. 20, Vol. VIII, 24-03-2005)
 Col.228

Review of Investments by NRIs
 (Deb. 5, Vol. VII, 02-03-2005)
 Col.415-16

Investor Education and Protection Fund
Funds Available with IEPF
 (Deb. 38, Vol. X, 13-05-2005)
 Col.61-62

Investor Grievance Cell
**Complaints received by Investor
 Grievance Cell**
 (Deb. 8, Vol. VII, 09-03-2005)
 Col.680

Investors

Amendment of Disclosure Guidelines by SEBI

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 347

Exorbitant Cost of Obtaining Unique Identification Number (UIN)

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 104—06

Export Committee on Small Savings

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 20—23

National Conference of Investors Associations

(Deb. 33, Vol. X, 06-05-2005)
Col. 167—69

Target Plus Scheme

(Deb. 30, Vol. IX, 03-05-2005)
Col. 198

Investors Fund

Protection of Investors Fund

(Deb. 8, Vol. VII, 09-03-2005)
Col. 580-81

Iran

Deal with Iran for Purchase of LNG

(Deb. 9, Vol. VII, 10-03-2005)
Col. 102-03

Extension of Indo-Iran Gas Pipeline

(Deb. 23, Vol. IX, 21-04-2005)
Col. 214-15

Indo-Iran Gas Pipeline Project

(Deb. 8, Vol. VII, 09-03-2005)
Col. 102—04
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 40-41

Indo-Iran Trade

(Deb. 35, Vol. X, 10-05-2005)
Col. 94

MoU with France, Sri Lanka, Cuba and Iran

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 431—35

Share in Iran Oil Fields

(Deb. 32, Vol. X, 05-05-2005)
Col. 127-28

US Reservation on Indo-Iran Gas Pipeline

(Deb. 22, Vol. IX, 20-04-2005)
Col. 249-50

Welcome to Parliamentary Delegation from the Islamic Republic of Iran

(Deb. 3, Vol. VII, 28-02-2005)
Col. 1

Irani Committee Report

Irani Committee Report

(Deb. 33, Vol. X, 06-05-2005)
Col. 337-38

Iraq

Indo-Iraq Trade

(Deb. 30, Vol. IX, 03-05-2005)
Col. 367—69

Oil-For-Food Programme in Iraq

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 122-23

Reconstruction Work in Iraq

(Deb. 5, Vol. VII, 02-03-2005)
Col. 21

Strengthening Ties with Iraq

(Deb. 5, Vol. VII, 02-03-2005)
Col. 389

IRCON

Execution of Projects by IRCON

(Deb. 9, Vol. VII, 10-03-2005)
Col. 189—94

MoU between IRCON and Malaysian Government

(Deb. 37, Vol. X, 12-05-2005)
Col. 121-22

Participation of IRCON in Global Tenders

(Deb. 32, Vol. X, 05-05-2005)
Col. 108-09

Iron Pillar**Research on Iron Pillar**

(Deb. 27, Vol. IX, 28-04-2005)
Col. 85

Iron Scrap**Import of Iron Scrap**

(Deb. 4, Vol. VII, 01-03-2005)
Col. 483

Iron Scrap

(Deb. 25, Vol. IX, 26-04-2005)
Col. 120-21

Irregularities**Alleged Irregularities in Central Research Institute of Homoeopathy**

(Deb. 26, Vol. IX, 27-04-2005)
Col. 153

Alleged Irregularities in Purchase of Medicines and Equipments

(Deb. 36, Vol. X, 11-05-2005)
Col. 241

Financial Irregularities

(Deb. 9, Vol. VII, 10-03-2005)
Col. 275-76

Irregularities and Corruption in North-East Frontier Railway

(Deb. 9, Vol. VII, 10-03-2005)
Col. 305

Irregularities in Awarding D.T.H. Contract

(Deb. 27, Vol. IX, 28-04-2005)
Col. 174

Irregularities in Company Registrar Offices in Rajasthan

(Deb. 33, Vol. X, 06-05-2005)
Col. 140-41

Irregularities in Customs Milling Work

(Deb. 34, Vol. X, 09-05-2005)
Col. 103-04

Irregularities in IT Purchasers

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 235-36

Irregularities in Jawahar Navodaya Vidyalayas

(Deb. 25, Vol. IX, 26-04-2005)
Col. 159—61

Irregularities in Nationalised Banks

(Deb. 28, Vol. IX, 29-04-2005)
Col. 417

Irregularities in Procurement

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 221—36

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 217

Irregularities in Purchases Made by SAIL

(Deb. 29, Vol. IX, 02-05-2005)
Col. 233-34

Irregularities in Sahitya Akademi

(Deb. 37, Vol. X, 12-05-2005)
Col. 96

Irregularities under PMGSY

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 73

Misappropriation of Financial Assistance

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 346

Procurement of Video Projectors

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 117-18

Upgradation of 130 MM Gun

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 101-02

Irrigation**Aid to Rajasthan from Japan**

(Deb. 29, Vol. IX, 02-05-2005)
Col. 96-97

Allocation of States under AIBP

(Deb. 24, Vol. IX, 25-04-2005)
Col. 384-86

Allocation to Karnataka under AIBP

(Deb. 21, Vol. IX, 19-04-2005)
Col. 181-82

Assistance from NABARD for Irrigation Scheme (Deb. 8, Vol. VII, 09-03-2005) Col. 578—80	Implementation of CADP (Deb. 17, Vol. VIII, 21-03-2005) Col. 251—66
Assistance to Karnataka for Irrigation Projects (Deb. 17, Vol. VIII, 21-03-2005) Col. 285-86	Inchampalli Irrigation Project (Deb. 11, Vol. VIII, 14-03-2005) Col. 247-48
Augmentation of Water Resources (Deb. 29, Vol. IX, 02-05-2005) Col. 195	Indira Gandhi Nahar Project (Deb. 11, Vol. VIII, 14-03-2005) Col. 437-38
Barnar Reservoir Scheme of Bihar (Deb. 24, Vol. IX, 25-04-2005) Col. 94	Indira Sagar Gosikhurd Irrigation Project of Maharashtra (Deb. 34, Vol. X, 09-05-2005) Col. 539-40
Birupa-Genguti Projects of Orissa (Deb. 24, Vol. IX, 25-04-2005) Col. 227-28	Installation of Tube Wells (Deb. 21, Vol. IX, 19-04-2005) Col. 331-32
Bordekoral Irrigation Project of Assam (Deb. 21, Vol. IX, 19-04-2005) Col. 296-97	Irrigation Projects (Deb. 34, Vol. X, 09-05-2005) Col. 60—67
Conditions imposed by World Bank for Financing Irrigation Projects (Deb. 11, Vol. VIII, 14-03-2005) Col. 513—16	Irrigation Projects in Scheduled Areas (Deb. 34, Vol. X, 09-05-2005) Col. 287-88
Funds for Micro-Irrigation Development (Deb. 17, Vol. VIII, 21-03-2005) Col. 206	Irrigation Projects under Cauvery River Basin (Deb. 34, Vol. X, 09-05-2005) Col. 459—61
General Budget, 2005-06 - Presentation (Deb. 3, Vol. VII, 28-02-2005) Col. 15-16	Irrigation Schemes (Deb. 34, Vol. X, 09-05-2005) Col. 328
Ghatghar Project (Deb. 17, Vol. VIII, 21-03-2005) Col. 266	Land under Irrigation (Deb. 11, Vol. VIII, 14-03-2005) Col. 161—64
Grants to States under AIBP (Deb. 34, Vol. X, 09-05-2005) Col. 502	Lift Canal Project (Deb. 34, Vol. X, 09-05-2005) Col. 271-72
Handover of Irrigation Projects to Private Sector (Deb. 34, Vol. X, 09-05-2005) Col. 446	Lift Irrigation Centres (Deb. 24, Vol. IX, 25-04-2005) Col. 372
Illegal Irrigation Projects in Andhra Pradesh (Deb. 34, Vol. X, 09-05-2005) Col. 302-03	

- Management of Irrigation**
(Deb. 34, Vol. X, 09-05-2005)
Col.419
- Master Plan for Irrigation**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.509
- Mini Lift Irrigation Schemes**
(Deb. 29, Vol. IX, 02-05-2005)
Col.195—98
- Need to construct a dam on 'Nar-Par rivers with a view to solve irrigation and drinking water problems in Malegaon Parliamentary Constituency, Maharashtra (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005)
Col.408
- Need to provide additional grants to the Government of Maharashtra for completing the on-going irrigation projects in the State (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col.341
- Need to provide adequate financial assistance to the Government of Jharkhand for Implementation of small Irrigation projects in the State (MUR 377)**
(Deb. 31, Vol. X, 04-05-2005)
Col.498
- Need to release funds for completion of Saidpur and Gurauli irrigation pump projects in Chail Parliamentary Constituency, Uttar Pradesh (MUR 377)**
(Deb. 38, Vol. X, 13-05-2005)
Col.310
- Need to take suitable steps to develop irrigation facilities with a view to boost agricultural production in the country (MUR 377)**
(Deb. 22, Vol. IX, 20-04-2005)
Col.603
- Netravati Water Project of Karnataka**
(Deb. 24, Vol. IX, 25-04-2005)
Col.324
- On-going Irrigation Projects**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.153-56,306—08
- Ongoing Water Project**
(Deb. 24, Vol. IX, 25-04-2005)
Col.119—22
- Pending Irrigation Projects**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.30—40
(Deb. 17, Vol. VIII, 21-03-2005)
Col.248—52
(Deb. 24, Vol. IX, 25-04-2005)
Col.223,257-58
- Pending Irrigation Projects of Andhra Pradesh**
(Deb. 21, Vol. IX, 19-04-2005)
Col.313—15
- Pending Irrigation Schemes**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.257—60
- Plan to Promote Micro-Irrigation**
(Deb. 29, Vol. IX, 02-05-2005)
Col.258
- Policy for Increasing Agricultural Area Under Irrigation**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.528—34
- Prevention of Wastage of Water**
(Deb. 24, Vol. IX, 25-04-2005)
Col.94-95
- Reduction in Budgetary Allocation in Water Sector**
(Deb. 21, Vol. IX, 19-04-2005)
Col.477
- Release of Water from Bhakhra Beas Management Board**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.429

Rengali Multi-purpose Project of Orissa (Deb. 34, Vol. X, 09-05-2005) Col. 530-31	Israel
Sardar Sarovar Project (Deb. 34, Vol. X, 09-05-2005) Col. 307-08	Acceptance of Indians by Israel (Deb. 26, Vol. IX, 27-04-2005) Col. 408
Satluj Yamuna Link Canal Project (Deb. 34, Vol. X, 09-05-2005) Col. 311-12	Financial Package to Israel (Deb. 31, Vol. X, 04-05-2005) Col. 130-31
Scheme for Contaminated Water (Deb. 29, Vol. I X, 02-05-2005) Col. 304-05	Indo-Israel Agreement for Micro-Satellites Technology (Deb. 36, Vol. X, 11-05-2005) Col. 509
Special Permission for Clearance of Irrigation Projects (Deb. 29, Vol. I X, 02-05-2005) Col. 241	Indo-Israel Cooperation on High Technology Areas (Deb. 8, Vol. VII, 09-03-2005) Col. 960-61
Uttar Koel Reservoir Scheme (Deb. 34, Vol. X, 09-05-2005) Col. 284	Indo-Israel Trade (Deb. 25, Vol. IX, 26-04-2005) Col. 264-65
Water for Irrigation (Deb. 11, Vol. VIII, 14-03-2005) Col. 516—22	Peace Initiatives in West Asia (Deb. 5, Vol. VII, 02-03-2005) Col. 211-12
Water Use in Agriculture (Deb. 21, Vol. IX, 19-04-2005) Col. 238	Italy
World Bank Fund for Minor Irrigation Projects (Deb. 11, Vol. VIII, 14-03-2005) Col. 439	Agreement with Italy in Tourism Sector (Deb. 11, Vol. VIII, 14-03-2005) Col. 508-09
Irrigation Research Institute	Agreements between India and Italy (Deb. 11, Vol. VIII, 14-03-2005) Col. 532
Need to take over the Irrigation Research Institute at Haridwar, Uttaranchal by the Central Government (MUR 377) (Deb. 27, Vol. IX, 28-04-2005) Col. 299	Indo-Italy Trade (Deb. 12, Vol. VIII, 15-03-2005) Col. 429—32 (Deb. 35, Vol. X, 10-05-2005) Col. 235-36
ISI Activities	Visit of Italian Minister to India (Deb. 20, Vol. VIII, 24-03-2005) Col. 88-89
Activities of ISI Agents (Deb. 18, Vol. VIII, 22-03-2005) Col. 401-02	ITC Limited
ISI Activities in NE (Deb. 18, Vol. VIII, 22-03-2005) Col. 279-80	Excise Duty Outstanding against ITC (Deb. 33, Vol. X, 06-05-2005) Col. 307—09

Jabali Scheme**Jabali Yojana**

(Deb. 4, Vol. VII, 01-03-2005)
Col. 221

Jai Vigyan Scheme**Projects under Jai Vigyan Scheme**

(Deb. 22, Vol. IX, 20-04-2005)
Col. 96—100

Jail**Death of Prisoners in Tihar Jail**

(Deb. 35, Vol. X, 10-05-2005)
Col. 139-40

Foreigner in Tihar Jail

(Deb. 21, Vol. IX, 19-04-2005)
Col. 583

Jail Reforms

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 213

Jal Samvardhan Yojana**Jal Samvardhan Yojana**

(Deb. 34, Vol. X, 09-05-2005)
Col. 519

Jammu & Kashmir**Activities of Pak Nationals**

(Deb. 4, Vol. VII, 01-03-2005)
Col. 311

Activities of Pakistani Terrorist Groups

(Deb. 21, Vol. IX, 19-04-2005)
Col. 753—55

AIDS Cases in Kashmir

(Deb. 8, Vol. VII, 09-03-2005)
Col. 902—05

Air Connectivity with Srinagar Domestic Airport

(Deb. 8, Vol. VII, 09-03-2005)
Col. 294

Airport at Kargil

(Deb. 8, Vol. VII, 09-03-2005)
Col. 410

Another Fencing on LoC

(Deb. 8, Vol. VII, 09-03-2005)
Col. 461-62

Autonomy Status to J&K

(Deb. 4, Vol. VII, 01-03-2005)
Col. 147

Avalanches in Jammu and Kashmir

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 213-14

Baghlihar Hydro-Electric Project

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 28-29

BPL Population in Jammu and Kashmir

(Deb. 8, Vol. VII, 09-03-2005)
Col. 950-51

Change in Road Alignment

(Deb. 27, Vol. IX, 28-04-2005)
Col. 53

Community Information Centres

(Deb. 22, Vol. IX, 20-04-2005)
Col. 230-31

Compensation to Migrated Families of J&K

(Deb. 21, Vol. IX, 19-04-2005)
Col. 740

Construction of Dam on Ujh River

(Deb. 29, Vol. IX, 02-05-2005)
Col. 128-29

Damage to Fence

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 131

Damage to Srinagar-Jammu Highway

(Deb. 37, Vol. X, 12-05-2005)
Col. 163-64

Denial of Leaders of J&K on Bus Journey

(Deb. 36, Vol. X, 11-05-2005)
Col. 480

Development Package for Jammu and Kashmir

(Deb. 25, Vol. IX, 26-04-2005)
Col. 285—89

Discussions with Hurriyat Conference
(Deb. 4, Vol. VII, 01-03-2005)
Col.48

**Documentary Films by DD Srinagar/
Jammu**
(Deb. 27, Vol. IX, 28-04-2005)
Col.95-96

Economic Package
(Deb. 33, Vol. X, 06-05-2005)
Col.263

Engagement of Outside Producers
(Deb. 27, Vol. IX, 28-04-2005)
Col.179

Firing on LoC
(Deb. 8, Vol. VII, 09-03-2005)
Col.105—07

Funds from Asian Development Bank
(Deb. 33, Vol. X, 06-05-2005)
Col.237-38

General Budget, 2005-06 - Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col.11

Impact of PMGSY
(Deb. 33, Vol. X, 06-05-2005)
Col.291

Incentives for Industrial Development
(Deb. 4, Vol. VII, 01-03-2005)
Col.237

International Facilities at Srinagar Airport
(Deb. 14, Vol. VIII, 17-03-2005)
Col.152

**Joint Project on Captive Breeding of
Tibetan Antelope**
(Deb. 24, Vol. IX, 25-04-2005)
Col.91

Kashir Channel
(Deb. 8, Vol. VII, 09-03-2005)
Col.303

Living Condition in Migrants Camps
(Deb. 12, Vol. VIII, 15-03-2005)
Col.239-40

**Migration of Minority Community from
J&K**
(Deb. 4, Vol. VII, 01-03-2005)
Col.316-17

Militant Activities in J&K
(Deb. 27, Vol. IX, 28-04-2005)
Col.30-31

**Need to air-lift essential commodities to
Ladakh Region to meet the shortage
in the region (MUR 377)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.425-26

**Need to formulate an industrial
development policy for Jammu region
(MUR 377)**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.299

**Need to grant citizenship to refugees of
1947 settled in Jammu and Kashmir
(MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col.332-33

**Need to make Jammu and Kashmir State
entitled for Non-lapsable Central Pool
of Resources for enabling
development of tourism industry in the
State (MUR 377)**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.618

**Need to take steps for de-mining of areas
along the border in Jammu & Kashmir
with a view to protect the lives of the
local people (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005)
Col.407

**Need to take up an integrated
infrastructural development plan for
connecting Jammu with the distant
areas of Kashmir valley through the
network of roads (MUR 377)**
(Deb. 30, Vol. IX, 03-05-2005)
Col.428-29

- Need to undertake suitable relief measures in the disaster affected areas of Jammu and Kashmir (MUR 377)**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 496-97
- News Papers from J&K**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 276—92
- OFC in Jammu & Kashmir**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 208
- Payment of Dues to Employees of HMT Chinar, Kashmir**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 164-65
- Personnel Died due to Snow Storm**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 127
- PMGSY**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 228-29
- Power Generation in J&K**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 115—17
- Public Distribution System in Jammu and Kashmir**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 340
- Rail Line Between Jammu and Udhampur**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 186-87
- Recruitment in PMF**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 755—57
- Recruitments in Army**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 314-15
- Registration for Travel on Srinagar Muzaffarabad Bus Service**
(Deb. 31, Vol. X, 04-05-2005)
Col. 356-57
- Relocating Villages of Border Areas in J&K**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 117
- Rescue Operation in Jammu and Kashmir**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 174-75
- Revamping of HMT Units**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 97—99
- Special Package for Education**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 214
- Special Package for Herbal Industry**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 543
- Technology Mission for Horticulture Sector in J&K**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 349-50
- Telecom Facilities in Ladakh**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 60-61
- Telephone Connectivity in J&K**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 523-24
- Tourism Development in J&K**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 184-85
- Jan Sewa Smiti**
- Approval to Institutions in Madhya Pradesh**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 536-37
- Jan Shikshan Sansthan**
- Jan Shikshan Sansthan**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 553—56
- Janani Suraksha Yojana**
- Janani Suraksha Yojana**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 238—40

- Japan**
- Aid to Rajasthan from Japan**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 96-97
- Assistance from Japan in Tourism Sector**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 129
- Grant/Loans from Japan**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 330—38
- Indo-Japan Co-operation in IT Sector**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 69-70
- Indo-Japan Double Taxation Avoidance Agreement**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 167
- Indo-Japan Double Taxation Avoidance Treaty**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 242
- Indo-Japan Ties in Telecom Sector**
(Deb. 31, Vol. X, 04-05-2005)
Col. 290-91
- Indo-Japan Trade**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 173-74
(Deb. 35, Vol. X, 10-05-2005)
Col. 15—19
- International Airport at Kolkata and Chennai**
(Deb. 37, Vol. X, 12-05-2005)
Col. 166-67
- Investment by Japan in Indian Industries**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 65—67
- Japanese Assistance for Cleaning of Ganga**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 325-26
- Japanese Assistance for TISCO**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 315—17
- JBIC Aided Forestry Projects**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 399-400
- Pathalic Anhydride Export**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 244
- Preservation of Buddhist Sites**
(Deb. 32, Vol. X, 05-05-2005)
Col. 124
- Request for Grant-in-Aid**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 215-16
- Soft Loans from Japan**
(Deb. 33, Vol. X, 06-05-2005)
Col. 400—02
- Visit of Japanese Prime Minister**
(Deb. 36, Vol. X, 11-05-2005)
Col. 51-52
- WB and JBIC Loans for Road Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1086—91
- Jatropha**
- Need to take steps to encourage cultivation of Jatropha Plants in the country (MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 393
- Plantation of Jatropha**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 284
(Deb. 38, Vol. X, 13-05-2005)
Col. 134-35
- Jawahar Rojagar Yojana**
- Work under JRY**
(Deb. 38, Vol. X, 13-05-2005)
Col. 133
- Jetties**
- Need to clear the proposal of the Government of Gujarat for constructing jetties in the coastal areas (MUR 377)**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 371-72

Jharkhand**Balpahari Dam Project**

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 445

Closure of Small Textile Mills

(Deb. 33, Vol. X, 06-05-2005)
Col. 304—06

Coal Mining Depleting Water Level

(Deb. 36, Vol. X, 11-05-2005)
Col. 437-38

Connecting of Villages with Mobile Network

(Deb. 36, Vol. X, 11-05-2005)
Col. 351—54

Construction of Over Bridges at Jhargram

(Deb. 8, Vol. VII, 09-03-2005)
Col. 399-400

Crashing of Aircrafts Owned by Bokaro Steel Plant

(Deb. 34, Vol. X, 09-05-2005)
Col. 484

Development Works by Coal Companies

(Deb. 31, Vol. X, 04-05-2005)
Col. 154-55

Ekai Vidyalayas

(Deb. 35, Vol. X, 10-05-2005)
Col. 238-39

Fires in Coalfields

(Deb. 31, Vol. X, 04-05-2005)
Col. 145-46

Foreign Loan for Koel Karo Power Project

(Deb. 28, Vol. IX, 29-04-2005)
Col. 388-89

Improving Telecom Service in Jharkhand

(Deb. 8, Vol. VII, 09-03-2005)
Col. 905—07

Lease of Mines

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 268—70

Leveling of Land

(Deb. 31, Vol. X, 04-05-2005)
Col. 315-16

Mining by SAIL in Chiriyā

(Deb. 21, Vol. IX, 19-04-2005)
Col. 457-58

National Biotechnology Institute in Jharkhand

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 297-98

Need for all round development of Jharkhand by Damodar Valley Corporation (MUR 377)

(Deb. 30, Vol. IX, 03-05-2005)
Col. 429

Need to consolidate river embankments in Jharkhand with a view to check recurring floods in the region (MUR 377)

(Deb. 36, Vol. X, 11-05-2005)
Col. 587

Need to declare Kali Temple at Pathraul in Deoghar, Jharkhand as a tourist centre and provide civic amenities for pilgrims (MUR 377)

(Deb. 36, Vol. X, 11-05-2005)
Col. 580

Need to fill up backlog reserve vacancies for class IV posts in Bokaro Steel Plant through local employment exchange with a view to rehabilitate displaced persons (MUR 377)

(Deb. 22, Vol. IX, 20-04-2005)
Col. 605

Need to include 'Kurmi' caste of Jharkhand in the 'list of Scheduled Tribes (MUR 377)

(Deb. 25, Vol. IX, 26-04-2005)
Col. 400

Need to lay a railway line between Lohardagga and Gumla via Korba in Jharkhand (MUR 377)

(Deb. 35, Vol. X, 10-05-2005)
Col. 342

- Need to open Medical and Engineering Colleges in Hazaribagh district, Jharkhand (MUR 377)**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1130
- Need to provide adequate financial assistance to the Government of Jharkhand for Implementation of small Irrigation projects in the State (MUR 377)**
(Deb. 31, Vol. X, 04-05-2005)
Col. 498
- Need to persuade the Government of Jharkhand for installation of gates at the dams on North Koel and Batane rivers (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 577-78
- Need to rescind the decision to shift Bareilly Unit office of the Ministry of Water Resources to Ranchi (MUR 377)**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 378
- Need to revive Sindri Fertilizer Plant in Jharkhand (MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 391
- Need to set up a Media Commission with a view to safeguard the interest of employees of electronic and print media (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 410-11
- Need to set-up a civil aerodrome in Jamshedpur Parliamentary Constituency Jharkhand (MUR 377)**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 616-17
- Need to take effective steps to check the menace caused by wild elephants in Godda, Sahebganj, Pakud and Dumka districts in Jharkhand (MUR 377)**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 324-25
- Need to take steps for revival of Tundu Unit of Hindustan Zinc Limited with a view to safeguard the interests of workers of the company (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 578-79
- Need to take steps to check pollution caused by mining activities by CCI in Bokaro district, Jharkhand (MUR 377)**
(Deb. 35, Vol. X, 10-05-2005)
Col. 348-49
- Need to upgrade and declare Joda-Badbil-Chaibasa-Tata Nagar Road in Jharkhand as a National Highway (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 297-98
- Opening of LPG Agencies in Andhra Pradesh and Jharkhand**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 199
- Opening of Post Offices in Rural Areas**
(Deb. 31, Vol. X, 04-05-2005)
Col. 440—45
- Orders to HEC**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 236-37
- Political Situation in the State of Jharkhand (Sub.)**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 442—59
- Post and Telegraph Facilities**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 959-60
- Production of Mica Mines**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 620-21
- Promotion of Agriculture in Jharkhand**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 323-24
- Repair and Maintenance of National Highways**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 307-08

- Report by State Government on Losses due to Floods
(Deb. 11, Vol. VIII, 14-03-2005)
Col.207—10
- Setting up of Steel Plants
(Deb. 21, Vol. IX, 19-04-2005)
Col.213
- Shortage of IAS/IPS Officers
(Deb. 36, Vol. X, 11-05-2005)
Col.203-04
- SIM Cards to Applicants
(Deb. 31, Vol. X, 04-05-2005)
Col.301—04
- STD in Taluka/Tehsil Headquarters in Jharkhand
(Deb. 19, Vol. VIII, 23-03-2005)
Col.211
- Telecommunication Facilities in North Eastern Region
(Deb. 19, Vol. VIII, 23-03-2005)
Col.118—20
- Telephone Adalats in Jharkhand
(Deb. 22, Vol. IX, 20-04-2005)
Col.84—92
- The Alleged Delay by the Governor in Inviting the NDA to form the Government in Jharkhand—Disc.
(Deb. 5, Vol. VII, 02-03-2005)
Col.1—12
- Train between Giridih and Dhanbad
(Deb. 37, Vol. X, 12-05-2005)
Col.129-30
- Transmission of Programmes in Bengali Language
(Deb. 37, Vol. X, 12-05-2005)
Col.113-14
- Transportation of Coal
(Deb. 31, Vol. X, 04-05-2005)
Col.257-58
- World Bank Funds for Hospitals/Dispensaries
(Deb. 5, Vol. VII, 02-03-2005)
Col.99-100
- Jinnah House**
- Handing Over Jinnah House to Pakistan
(Deb. 13, Vol. VIII, 16-03-2005)
Col.290-91
- Joint Ventures**
- Establishment of Joint Venture Company
(Deb. 34, Vol. X, 09-05-2005)
Col.502-03
- Indo-Nepal Joint Venture in Agriculture
(Deb. 29, Vol. IX, 02-05-2005)
Col.113
- Joint Venture on Power Generation with Bhutan
(Deb. 13, Vol. VIII, 16-03-2005)
Col.124
- Joint Venture Projects with Railways
(Deb. 14, Vol. VIII, 17-03-2005)
Col.160
- Joint Ventures with Russian Companies
(Deb. 20, Vol. VIII, 24-03-2005)
Col.132
- Jordan**
- Welcome to Parliamentary Delegation from the Hashemite Kingdom of Jordan
(Deb. 21, Vol. IX, 19-04-2005)
Col.8
- Journalism**
- Recognition of Hindi Journalism Courses in IIMC
(Deb. 8, Vol. VII, 09-03-2005)
Col.231-32
- Judges**
- Shetty Commission
(Deb. 28, Vol. IX, 29-04-2005)
Col.225-26
- Transfer of Judges
(Deb. 15, Vol. VIII, 18-03-2005)
Col.221

- Transfer Policy for Judges**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 693-94
- Vacancies of Judges**
(Deb. 33, Vol. X, 06-05-2005)
Col. 261-62
- Judiciary**
- Forensic Science Services**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 46-47
- Increase in the Posts of Judges**
(Deb. 33, Vol. X, 06-05-2005)
Col. 447-49
- Infrastructure Facilities for Judiciary**
(Deb. 33, Vol. X, 06-05-2005)
Col. 63-68
- Judicial Accountability**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 496-98
- Judicial Corruption**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 268
- Pending Writ Petitions**
(Deb. 33, Vol. X, 06-05-2005)
Col. 263-64
- Right to Penalize**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 305
- Vacancies of Judges**
(Deb. 33, Vol. X, 06-05-2005)
Col. 261-62
- Justice Phukan Commission**
- Tabling of the Reports of the Justice Phukan Commission and the Central Vigilance Commission**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 302-05
- Jute**
- Export of Jute**
(Deb. 38, Vol. X, 13-05-2005)
Col. 212-13
- Export of Jute Products**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 520-22
- External Market Development Scheme**
(Deb. 33, Vol. X, 06-05-2005)
Col. 291-92
- Jute Export to Brazil**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 261-62
- MSP for Jute**
(Deb. 33, Vol. X, 06-05-2005)
Col. 384-88
- National Jute Board**
(Deb. 38, Vol. X, 13-05-2005)
Col. 269-70
- National Policy on Jute**
(Deb. 38, Vol. X, 13-05-2005)
Col. 40-42
- Need to withdraw restriction on piecemeal booking of gunny bags from Tezpur Railway station by Assam Cooperative Jute Mills Limited (MUR 377)**
(Deb. 35, Vol. X, 10-05-2005)
Col. 349-50
- Production of Jute**
(Deb. 38, Vol. X, 13-05-2005)
Col. 162-63
- Special Jute Development Fund**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 48-49
- Jute Machines**
- Import of Second Hand Jute Machines**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 68
- Juvenile Justice**
- Constitution of Juvenile Justice Boards and Child Welfare Committee**
(Deb. 37, Vol. X, 12-05-2005)
Col. 119-20
- Financial Assistance under Programme for Juvenile Justice**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 433-37

Kamal Kumar Committee**Kamal Kumar Committee**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 737

Karnataka**Agreement with Foreign Countries on
Agricultural Projects**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 461-62

**Allocation for Karnataka State Under 11th
Finance Commission**

(Deb. 10, Vol. VII, 11-03-2005)
Col. 410-12

Allocation for Oil Palm

(Deb. 29, Vol. IX, 02-05-2005)
Col. 332

**Allocation of Grants under SJSRY to
Karnataka**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 679-80

Allocation to Karnataka under AIBP

(Deb. 21, Vol. IX, 19-04-2005)
Col. 181-82

**Allotment of Public Telephone Booths in
Karnataka**

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 360-62

Allotment of Retail Outlets in Karnataka

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 207

Amendment to Article 371

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 347

**Amount for Seed Development
Programme**

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 498-508

**Amount Released to Karnataka Under
IDSMT**

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 345

APIB Project for Farmers

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 146

Arecanut Growers

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 153-54

Arecanut Research Centre

(Deb. 24, Vol. IX, 25-04-2005)
Col. 193-95

Assistance for Clean Milk Production

(Deb. 34, Vol. X, 09-05-2005)
Col. 289

Assistance to Karnataka

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 336

**Assistance to Karnataka for Irrigation
Projects**

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 285-86

**Assistance to Karnataka Jersey Bull
Calves**

(Deb. 24, Vol. IX, 25-04-2005)
Col. 342

**Automatic and Modern Telephone
Exchanges in Karnataka**

(Deb. 5, Vol. VII, 02-03-2005)
Col. 379-82

Ayurveda Park in Karnataka

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 313-14

Bangalore Express Way

(Deb. 8, Vol. VII, 09-03-2005)
Col. 822-23

Bill from Karnataka

(Deb. 35, Vol. X, 10-05-2005)
Col. 104-05

Bridges in Karnataka

(Deb. 23, Vol. IX, 21-04-2005)
Col. 130

- Cattle Breed Improvement Project in Karnataka**
(Deb. 34, Vol. X, 09-05-2005)
Col.464-65
- Cauvery Water Dispute**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.430
- Change in the Ratio of Financial Assistance**
(Deb. 22, Vol. IX, 20-04-2005)
Col.414-15
- Channapatana Coir Cluster**
(Deb. 30, Vol. IX, 03-05-2005)
Col.378
- Clearance to Storm Water Drainage System**
(Deb. 8, Vol. VII, 09-03-2005)
Col.294
- Closure of Kudremukh Iron Ore Company Ltd.**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.427-28
- Coastal Karnataka Tour Scheme**
(Deb. 32, Vol. X, 05-05-2005)
Col.89
- Coastal Special Economic Zone, Mangalore**
(Deb. 8, Vol. VII, 09-03-2005)
Col.412-13
- Coconut Plantation affected by Diseases**
(Deb. 24, Vol. IX, 25-04-2005)
Col.166—68
- Condition of NHs in Karnataka**
(Deb. 26, Vol. IX, 27-04-2005)
Col.362—64
- Condition of PCOs in Karnataka**
(Deb. 31, Vol. X, 04-05-2005)
Col.380—82
- Conference of Education Ministers**
(Deb. 4, Vol. VII, 01-03-2005)
Col.297-98
- Conservation of Magadi Lake in Karnataka**
(Deb. 29, Vol. IX, 02-05-2005)
Col.248-49
- Conservation of Peacocks**
(Deb. 29, Vol. IX, 02-05-2005)
Col.132-33
- Construction and Maintenance of Sea-Walls**
(Deb. 34, Vol. X, 09-05-2005)
Col.295—97
- Construction of Check Dams and Barrages in Karnataka**
(Deb. 21, Vol. IX, 19-04-2005)
Col.183-84
- Construction of Mathsya Ashraya-II in Karnataka**
(Deb. 34, Vol. X, 09-05-2005)
Col.519-20
- Construction of Public Toilets in Karnataka**
(Deb. 21, Vol. IX, 19-04-2005)
Col.816—30
- Crimes and Accidents on N.H.**
(Deb. 8, Vol. VII, 09-03-2005)
Col.881-82
- Dental Colleges in Karnataka**
(Deb. 22, Vol. IX, 20-04-2005)
Col.333-34
- Derecognition of Kasturba Medical College**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.243-44
- Development of Devanahally Airport**
(Deb. 8, Vol. VII, 09-03-2005)
Col.312-13
- Development of Slums and Jhuggies in Karnataka**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.482—84

- Diversion of Rivers Water**
(Deb. 29, Vol. IX, 02-05-2005)
Col.303
(Deb. 34, Vol. X, 09-05-2005)
Col.417—19
- Doubling of Rail Line between Bangalore and Mysore**
(Deb. 23, Vol. IX, 21-04-2005)
Col.139
- Dumping of Nuclear Plants Waste**
(Deb. 22, Vol. IX, 20-04-2005)
Col.466-67
- Empty Capsules**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.267
- Enhancement of Funds for Tribal Regions in Karnataka**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.372-73
- Establishment of AEZ for Karnataka**
(Deb. 29, Vol. IX, 02-05-2005)
Col.352-53
- Expansion of Capacity of Telephone Exchanges**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.255—60
- Fund to Karnataka for Organizing Mahamastak Abhishek**
(Deb. 37, Vol. X, 12-05-2005)
Col.192
- Gas Connections in Rural Areas**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.233-34
- Global Corporate Research Centre**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.202
- Gold Reserve in Karnataka**
(Deb. 38, Vol. X, 13-05-2005)
Col.253-54
- Grants under Teacher Education Scheme**
(Deb. 30, Vol. IX, 03-05-2005)
Col.122—24
- Guidelines for Allocation of Water**
(Deb. 29, Vol. IX, 02-05-2005)
Col.107
- Gun Manufacturing**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.78—80
- Implementation of Sub-Mission Projects**
(Deb. 10, Vol. VII, 11-03-2005)
Col.266—68
- Inclusion of Tulu Language in 8th Schedule**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.236
- International Telemedicine Conference**
(Deb. 22, Vol. IX, 20-04-2005)
Col.169-70
- Introduction of Cell Phone of BSNL in Remote Areas**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.326-27
- Irrigation Projects under Cauvery River Basin**
(Deb. 34, Vol. X, 09-05-2005)
Col.459—61
- IT Infrastructure in Karnataka**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.58
- Krishna Water Dispute Tribunal**
(Deb. 29, Vol. IX, 02-05-2005)
Col.149
- Land Salinity**
(Deb. 21, Vol. IX, 19-04-2005)
Col.251-52
- Laying of Railway Line in Karnataka**
(Deb. 27, Vol. IX, 28-04-2005)
Col.84-85
- Mahajan Commission**
(Deb. 4, Vol. VII, 01-03-2005)
Col.145
- Mangalore as Category II**
(Deb. 30, Vol. IX, 03-05-2005)
Col.375

- Mangalore Fishing Harbour**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.311-12
- Milk Production in Karnataka**
(Deb. 29, Vol. IX, 02-05-2005)
Col.258—60
- Mining Companies in Karnataka**
(Deb. 8, Vol. VII, 09-03-2005)
Col.667—71
- Mobile Phone Services in Karnataka**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.313—16
- MoU between Karnataka and Australian State of Victoria**
(Deb. 36, Vol. X, 11-05-2005)
Col.461-62
- N.H. Patrolling Scheme**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.149—52
- N.Hs Passing through Karnataka**
(Deb. 5, Vol. VII, 02-03-2005)
Col.235
- National Agricultural Prices Commissions for MSP**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.182-83
- Need for construction of an under-bridge near Shiggaon Central Bus Stand in Karnataka (MUR 377)**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.478
- Need for expeditious upgradation of Mangalore airport, Karnataka (MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005)
Col.392-93
- Need for laying of a new railway line between Jolarpettai and Hosur via Tirupattur-Sulagiri (MUR 377)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.583
- Need to address the problems being faced by local people in paying toll tax on newly constructed road between Nelamangala and Tumkur in Karnataka (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col.418
- Need to amend Article 371 of the Constitution for enabling region-wise reservations in jobs and admissions to educational institutions in Karnataka (MUR 377)**
(Deb. 5, Vol. VII, 02-03-2005)
Col.496
- Need to clear the proposal of the Government of Karnataka for implementation of Metro Project in Bangalore (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col.342
- Need to provide financial assistance to the Government of Karnataka for providing relief to the people affected by drought in the State (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.298-99
- Need to release the balance amount of grants due to the Government of Karnataka under Teachers Education Programme (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col.335
- Need to set up additional auction platforms for marketing tobacco in Andhra Pradesh and Karnataka (MUR 377)**
(Deb. 34, Vol. X, 09-05-2005)
Col.577-78
- Need to simplify the procedure for getting permission to mine iron ore from agricultural land in Bellary, Karnataka (MUR 377)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.581

- Need to take steps to conserve water of river Mandovi, for meeting drinking water requirements of Hubli-Dharwad cities of Karnataka (MUR 377)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 578
- Netravati Water Project of Karnataka**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 324
- New Airports in Karnataka**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 209-10
- New Nuclear Reactors at Kaiga**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 280-81
- NGOs in Health related Programmes in Karnataka**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 276-77
- Non-Utilisation of Funds**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 262
- Objections for Construction of Basic Civic Amenities along Road**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 400
- Old Bridges on N.Hs.**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1069—71
- Opening of New Medical Colleges**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 449-50
- Opening of Research and Training Centres**
(Deb. 34, Vol. X, 09-05-2005)
Col. 505-06
- Package Tours to Students in Karnataka**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 432
- Per Capita Assistance to States during 2003-04**
(Deb. 33, Vol. X, 06-05-2005)
Col. 338—40
- PMGSY**
(Deb. 33, Vol. X, 06-05-2005)
Col. 409-10
- Poppy Cultivation**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 242
- Post Offices in Rural Areas**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 455-63
- Poverty Alleviation in Karnataka**
(Deb. 35, Vol. X, 10-05-2005)
Col. 157-60
- Procurement of Rice as Levy**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 266-67
- Production of Paddy**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 309—11
- Project for Integrated Development of Coconut**
(Deb. 34, Vol. X, 09-05-2005)
Col. 510—12
- Project Proposal from Karnataka Pending for Approval**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 337-38
- Projects Report by Karnataka**
(Deb. 34, Vol. X, 09-05-2005)
Col. 268-69
- Projects under CRF in Karnataka**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 192
- Proposal from Karnataka**
(Deb. 38, Vol. X, 13-05-2005)
Col. 193-94
- Proposal to Strengthen Emergency Facilities**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 477
- Proposal under SGSY**
(Deb. 38, Vol. X, 13-05-2005)
Col. 137-38

- Proposals for Urban Development in Karnataka
(Deb. 4, Vol. VII, 01-03-2005)
Col.228—33
- Push and Pull Trains in Bangalore
(Deb. 37, Vol. X, 12-05-2005)
Col.164-65
- Raichur Thermal Power Station
(Deb. 38, Vol. X, 13-05-2005)
Col.97
- Railway Projects in Karnataka
(Deb. 27, Vol. IX, 28-04-2005)
Col.181—88
- Reforms in Rural Water Sector
(Deb. 33, Vol. X, 06-05-2005)
Col.238—54
- Report on Lifting of Water
(Deb. 29, Vol. IX, 02-05-2005)
Col.198
- Research Facility in Bangalore
(Deb. 19, Vol. VIII, 23-03-2005)
Col.64
- Retail Outlets by Mangalore Refinery
(Deb. 32, Vol. X, 05-05-2005)
Col.87-88
- Revamp of Postal Services
(Deb. 31, Vol. X, 04-05-2005)
Col.273-74
- Rice Procurement
(Deb. 17, Vol. VIII, 21-03-2005)
Col.218-19
- Ropeways in Chamundi Hills and Jogfalls in Mysore
(Deb. 21, Vol. IX, 19-04-2005)
Col.247-48
- Sea-Bird Project
(Deb. 32, Vol. X, 05-05-2005)
Col.69-70
- Setting up of AIDS Hospitals in Karnataka
(Deb. 22, Vol. IX, 20-04-2005)
Col.265-66
- Setting up of Mega Petrochemical Complex in Mangalore
(Deb. 21, Vol. IX, 19-04-2005)
Col.216-17
- Setting up of Software Development and Support Centre by EMC
(Deb. 36, Vol. X, 11-05-2005)
Col.342-43
- Setting up of Trauma Centres
(Deb. 5, Vol. VII, 02-03-2005)
Col.390—400
- Shifting of Godown Facilities from Tumkur to Kyathasundara
(Deb. 14, Vol. VIII, 17-03-2005)
Col.101
- Shortage of SIM Cards in Karnataka
(Deb. 31, Vol. X, 04-05-2005)
Col.155—57
- Sim Cards in Karnataka
(Deb. 5, Vol. VII, 02-03-2005)
Col.471
- Special Package for Bangalore
(Deb. 18, Vol. VIII, 22-03-2005)
Col.311-12
- Speed Post Service
(Deb. 8, Vol. VII, 09-03-2005)
Col.998-99
- Spread of AIDS
(Deb. 31, Vol. X, 04-05-2005)
Col.368-69
- STD Facility in Taluka/Tehsil Headquarters
(Deb. 19, Vol. VIII, 23-03-2005)
Col.111-12
- Storage Capacity of Tungabhadra Dam
(Deb. 24, Vol. IX, 25-04-2005)
Col.154-55
- Strengthening of Diagnostic Facilities
(Deb. 22, Vol. IX, 20-04-2005)
Col.297
- Suicide by Farmers
(Deb. 17, Vol. VIII, 21-03-2005)
Col.224-25

Supari Growers
 (Deb. 21, Vol. IX, 19-04-2005)
 Col. 431

Supply of Gas to KSEB
 (Deb. 14, Vol. VIII, 17-03-2005)
 Col. 143-44

Taking over Agriculture Land
 (Deb. 37, Vol. X, 12-05-2005)
 Col. 115-16

Telephone Facilities in Karnataka
 (Deb. 19, Vol. VIII, 23-03-2005)
 Col. 370—72

Testing Centres of SSIs
 (Deb. 36, Vol. X, 11-05-2005)
 Col. 179-80

Transfer of Defence Land to Karnataka
 (Deb. 8, Vol. VII, 09-03-2005)
 Col. 455-56

Transfer of Surplus Land
 (Deb. 35, Vol. X, 10-05-2005)
 Col. 156-57

Tribals Welfare Schemes in Karnataka
 (Deb. 21, Vol. IX, 19-04-2005)
 Col. 717-18

Upgradation of Medical Units in Karnataka
 (Deb. 19, Vol. VIII, 23-03-2005)
 Col. 363

Upgradation of National Highways in Karnataka
 (Deb. 31, Vol. X, 04-05-2005)
 Col. 173-74

Upper Bhadra Project of Karnataka
 (Deb. 11, Vol. VIII, 14-03-2005)
 Col. 379

Wastage of Rivers-Water into Sea
 (Deb. 17, Vol. VIII, 21-03-2005)
 Col. 268-69

Water flow in Mahadayi River
 (Deb. 34, Vol. X, 09-05-2005)
 Col. 445-46

Widening of N.H. between Bangalore and Mysore
 (Deb. 13, Vol. VIII, 16-03-2005)
 Col. 271

Kashmiri Migrants

Unemployed Kashmiri Migrants
 (Deb. 25, Vol. IX, 26-04-2005)
 Col. 43

Kasturba Gandhi Balika Vidyalaya Scheme

Nutritious food under Kasturba Gandhi Balika Vidyalaya Scheme
 (Deb. 12, Vol. VIII, 15-03-2005)
 Col. 155-56

Kazakhstan

Fifth Indo-Kazakh Joint Commission Meeting
 (Deb. 14, Vol. VIII, 17-03-2005)
 Col. 147-48

Kelkar Committee

Kelkar Committee
 (Deb. 33, Vol. X, 06-05-2005)
 Col. 147—61

Kelkar Committee Recommendation on Import Duty Structure
 (Deb. 8, Vol. VII, 09-03-2005)
 Col. 532-33

Kelkar Committee Report on Defence
 (Deb. 14, Vol. VIII, 17-03-2005)
 Col. 247-48

Kelkar Committee Report on Defence Purchases
 (Deb. 27, Vol. IX, 28-04-2005)
 Col. 42—44

Kendriya Bhandar

Allotment of General Pool Accommodation to Kendriya Bhandar
 (Deb. 21, Vol. IX, 19-04-2005)
 Col. 783-84

- Authorising Kendriya Bhandar to Supply Medicines**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 987-88
- Discontinuing Sale of Non-Popular Products by Kendriya Bhandar**
(Deb. 36, Vol. X, 11-05-2005)
Col. 360
- Retaining of amount by Kendriya Bhandar**
(Deb. 36, Vol. X, 11-05-2005)
Col. 515—17
- Statement Correcting Reply to USQ No. 454 dated 25-07-2001 regarding "Blacklisted Suppliers"**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 337-38
- Stores of Kendriya Bhandar**
(Deb. 36, Vol. X, 11-05-2005)
Col. 530—32
- Kendriya Vidyalayas**
- Admission Quota in KVS**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 58—62
- Amendments in Promotion Rules by KVS and NVS**
(Deb. 35, Vol. X, 10-05-2005)
Col. 124
- Appointment of Teachers in KVS**
(Deb. 35, Vol. X, 10-05-2005)
Col. 122
- Charging Fee other than Tuition Fee by KVs**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 500—02
- Constitution of Regional Advisory Committees in KVS**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 108-09
- Expenditure Incurred for Construction of Buildings in KVs**
(Deb. 35, Vol. X, 10-05-2005)
Col. 234—36
- Introduction of Nursery Classes in KVS**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 156-57
- Irregularities in Kendriya Vidyalayas**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 181-82
- Kendriya Vidyalaya Sangathan**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 125—27
- Need for setting up a Central School at Kanyakumari, Tamil Nadu (MUR 377)**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 586-87
- Need for setting up of second Kendriya Vidyalaya at Cuttack in Orissa (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 421
- Need to admit students in Standard-I in Kendriya Vidyalaya, Deoria, Uttar Pradesh (MUR 377)**
(Deb. 35, Vol. X, 10-05-2005)
Col. 344-45
- Need to open a Kendriya Vidyalaya at Paralakhemundi in Orissa (MUR 377)**
(Deb. 32, Vol. X, 05-05-2005)
Col. 217
- Need to re-appoint 327 Kendriya Vidyalaya Principals (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 417
- Need to set up a Central School in Parbhani Parliamentary Constituency, Maharashtra (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 412
- Need to set up a Kendriya Vidyalaya at Indirapuram, Ghaziabad, Uttar Pradesh (MUR 377)**
(Deb. 34, Vol. X, 09-05-2005)
Col. 576

- Need to upgrade the Central School at Mandsaur, Madhya Pradesh upto senior secondary level (MUR 377)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 600-601
- Opening of Kendriya Vidyalayas**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 160
- Opening of KVs in Mauritius**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 608—10
- Recruitment of Teachers**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 514-15
- Removal of KV Teachers**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 497-98
- Review Cases of K. V. Teachers**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 177-78
- Sanskrit Language in KVs**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 208-09
- Selection of Principals in Kendriya Vidyalayas**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 575-76
- Setting up of Regional Training Institute for Teachers and Staff**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 139-40
- Suicide Incidents**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 148—50
- Swimming Pools in KVs**
(Deb. 35, Vol. X, 10-05-2005)
Col. 217-18
- Three Language Formula in KVs**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 154-55
- Vacant Posts of Teachers under KVs**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 286—92
- Kenya**
- WTO Meet at Kenya**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 280-81
- Kerala**
- ADB and World Bank Aided Projects**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 115—19
- AEZ Project for Medicinal and Aromatic Plants in Kerala**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 297-98
- Amount earmarked for By-Passes**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 840-41
- Areca nut Growers**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 153-54
- Assistance for FACT**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 237-38
- Bauxite Deposits in Kerala**
(Deb. 33, Vol. X, 06-05-2005)
Col. 367
- Cauvery Water Dispute**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 430
- Citizenship to Migrants**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 680-81
- Clearance to Pending Airport Projects**
(Deb. 34, Vol. X, 09-05-2005)
Col. 334
- Closure of Kayamkulam Power Project**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 596—98
- Coastal Health Programme**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 83

Coca Cola Plant (Deb. 25, Vol. IX, 26-04-2005) Col.178	Folk Cultural Museum in Kerala (Deb. 8, Vol. VII, 09-03-2005) Col.310-11
Commissioning of DD/AIR Station in Kerala (Deb. 8, Vol. VII, 09-03-2005) Col.398	Gas Cracker Unit in Kerala (Deb. 20, Vol. VIII, 24-03-2005) Col.202-03
Condition of Lighthouse and Pier at Alapuzha (Deb. 31, Vol. X, 04-05-2005) Col.239-40	Improving Inland Waterways-3 (Deb. 13, Vol. VIII, 16-03-2005) Col.152-53
Construction of Flats for Tsunami Victims (Deb. 30, Vol. IX, 03-05-2005) Col.106	Incidence of Cancer (Deb. 31, Vol. X, 04-05-2005) Col.49-50
Construction of Over Bridges in Kerala (Deb. 14, Vol. VIII, 17-03-2005) Col.87-88	Institutions, Schools/Hostels for Mentally Retarded Children (Deb. 14, Vol. VIII, 17-03-2005) Col.93—98
Construction of Road Overbridges in Kerala (Deb. 23, Vol. IX, 21-04-2005) Col.200-01	International Container Transshipment Terminal (Deb. 13, Vol. VIII, 16-03-2005) Col.297-98
Crisis in Coir Industry (Deb. 19, Vol. VIII, 23-03-2005) Col.102-03	Introduction of DMU in Kerala (Deb. 23, Vol. IX, 21-04-2005) Col.242
Decline in Price of Vanilla in Kerala (Deb. 29, Vol. IX, 02-05-2005) Col.219-20	Kayamkulam Power Project (Deb. 15, Vol. VIII, 18-03-2005) Col.243-44
Development of Railway Platforms (Deb. 32, Vol. X, 05-05-2005) Col.133-34	Kudumbasree Project on Women Empowerment (Deb. 32, Vol. X, 05-05-2005) Col.87
Development of Thangssery Fishing Harbour (Deb. 24, Vol. IX, 25-04-2005) Col.195-96	Losses to Cottage Industries (Deb. 36, Vol. X, 11-05-2005) Col.337-38
Development of Tourism (Deb. 17, Vol. VIII, 21-03-2005) Col.201—03	Losses to Small Scale Industries (Deb. 36, Vol. X, 11-05-2005) Col.112-13
Ecologically Fragile Areas (Deb. 24, Vol. IX, 25-04-2005) Col.323-24	Mental Health Home (Deb. 36, Vol. X, 11-05-2005) Col.229-30
Ezhimala Naval Academy (Deb. 20, Vol. VIII, 24-03-2005) Col.212-13	Mineral Sand Mining (Deb. 11, Vol. VIII, 14-03-2005) Col.246

- Modernisation of Medical Colleges in Kerala**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 103
- Motels around NRI Cities**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1020
- Mula Periyar Dam**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 445-46
- National Institute for Organic Farm**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 137-38
- Need for taking over the Bio-technology Centre at Trivandrum, Kerala by the Central Government (MUR 377)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 581-82
(Deb. 38, Vol. X, 13-05-2005)
Col. 309
- Need to concur with the proposal of the Government of Kerala to change the name of Pattikkad railway station to Poonthanam railway station (MUR 377)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 605
- Need to enhance the wages of Head Loaders working in Food Corporation of India in Kerala (MUR 377)**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 599-600
- Need to ensure supply of kerosene at subsidised rates to the fishermen community in Kerala (MUR 377)**
(Deb. 31, Vol. X, 04-05-2005)
Col. 499
- Need to extend all possible assistance to the Government of Kerala to address the problems of workers engaged in traditional industries in the State (MUR 377)**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 498-99
- Need to extend National Highway No. 67 upto Palakkad in Kerala (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 414
- Need to forestall the move to abolish Calicut Unit of Directorate of Field Publicity in Kerala (MUR 377)**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 298-99
- Need to grant early clearance to the proposal of Government of Kerala for laying a new approach track and strengthening the existing track to Sabarimala Temple (MUR 377)**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 495
- Need to provide additional funds to the Government of Kerala for undertaking rehabilitation work in the Tsunami affected areas of the State (MUR 377)**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 374
- Need to provide compensation to the farmers whose crops were affected due to heavy rain in Alapuzha and Pathanamthitta districts in Kerala (MUR 377)**
(Deb. 32, Vol. X, 05-05-2005)
Col. 219
- Need to provide special economic package for overall development of the small islands in Alapuzha Parliamentary Constituency, Kerala (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 581
- Need to set up an industry in Kasargod district of Kerala with a view to provide employment to local people (MUR 377)**
(Deb. 38, Vol. X, 13-05-2005)
Col. 311-12

Need to solve the emergent problems on account of abolition of contract labour at FCI depot, West Hill, Kerala (MUR 377)

(Deb. 25, Vol. IX, 26-04-2005)
Col.400-401

Need to take suitable measures to mitigate the sufferings of Tsunami affected people in Kollam district, Kerala (MUR 377)

(Deb. 34, Vol. X, 09-05-2005)
Col-578

Need to upgrade the existing ESI Hospital at Kunnicode, Quilon, Kerala to a super speciality hospital and construct a building for the same (MUR 377)

(Deb. 17, Vol. VIII, 21-03-2005)
Col.583-84

New Railway Station at Cochin

(Deb. 20, Vol. VIII, 24-03-2005)
Col.237-38

New Variety of Orange and Coconut

(Deb. 21, Vol. IX, 19-04-2005)
Col.481-82

Pamba Action Plan

(Deb. 11, Vol. VIII, 14-03-2005)
Col.184-85

Pilgrimage Tourism

(Deb. 17, Vol. VIII, 21-03-2005)
Col.199-200

Pooyamkutty Hydro Power Project

(Deb. 28, Vol. IX, 29-04-2005)
Col.203—16

Power Purchase Agreement

(Deb. 10, Vol. VII, 11-03-2005)
Col.224—27

Procurement of Paddy in Kerala

(Deb. 34, Vol. X, 09-05-2005)
Col.313-14

Production of Endosulphane in HIL

(Deb. 11, Vol. VIII, 14-03-2005)
Col.429-30

Railway Connectivity with ICTT Project (Deb. 32, Vol. X, 05-05-2005)
Col.94

Regulation of Sand Mining in Coastal Areas

(Deb. 19, Vol. VIII, 23-03-2005)
Col.78

Revival of Fertilizers and Chemicals Travancore Ltd. in Kerala

(Deb. 17, Vol. VIII, 21-03-2005)
Col.431

Revival Package for Traditional Industries

(Deb. 13, Vol. VIII, 16-03-2005)
Col.135

Safety Equipments for Prevention of Smuggling of Sandalwood

(Deb. 11, Vol. VIII, 14-03-2005)
Col.318—20

Sea Food Parks

(Deb. 21, Vol. IX, 19-04-2005)
Col.215-16

Setting up of Rail Neer Plant

(Deb. 8, Vol. VII, 09-03-2005)
Col.236-37

Setting up of Railway Hospitals in Kerala

(Deb. 9, Vol. VII, 10-03-2005)
Col.171-72

Ship Building Yard at Cochin

(Deb. 31, Vol. X, 04-05-2005)
Col.145-46

Situation arising out of alleged irregular sale of Kovalam Ashoka Beach Resort at Trivandrum to M Far Hotels Private Limited and Steps taken by the Government in regard thereto (CA)

(Deb. 37, Vol. X, 12-05-2005)
Col.304—07

Special Development Package for Sabarimala

(Deb. 19, Vol. VIII, 23-03-2005)
Col.69

Telephone Exchanges in Kerala
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 333

Titanium Deposit
(Deb. 8, Vol. VII, 09-03-2005)
Col. 818—20

Virology Institute in Kerala
(Deb. 5, Vol. VII, 02-03-2005)
Col. 39—43

Kerosene

Additional Allocation of Kerosene
(Deb. 23, Vol. IX, 21-04-2005)
Col. 239-40

Allocation of Kerosene
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 215—20

Availability of Rice and Kerosene
(Deb. 34, Vol. X, 09-05-2005)
Col. 419—21

Demand for LPG & Kerosene
(Deb. 9, Vol. VII, 10-03-2005)
Col. 199

Demand of Kerosene
(Deb. 32, Vol. X, 05-05-2005)
Col. 173-74

Fuel Marketing Policy
(Deb. 8, Vol. VII, 09-03-2005)
Col. 315-16

High Sea Bunking of Diesel and Kerosene
(Deb. 9, Vol. VII, 10-03-2005)
Col. 135-36

Increase in Kerosene Quota for Andhra Pradesh
(Deb. 9, Vol. VII, 10-03-2005)
Col. 292

Increase in Quota in Kerosene in Uttar Pradesh
(Deb. 23, Vol. IX, 21-04-2005)
Col. 190

Increase in SKO Quota
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 248-49

Need to ensure supply of kerosene at subsidised rates to the fishermen community in Kerala (MUR 377)
(Deb. 31, Vol. X, 04-05-2005)
Col. 499

Need to have a separate network for retail distribution of white kerosene under parallel marketing Scheme (MUR 377)
(Deb. 25, Vol. IX, 26-04-2005)
Col. 394

Parallel Marketing of LPG & Kerosene
(Deb. 9, Vol. VII, 10-03-2005)
Col. 200-01

Release of Quota of Kerosene Oil
(Deb. 9, Vol. VII, 10-03-2005)
Col. 44-45

Sale of Kerosene
(Deb. 8, Vol. VII, 09-03-2005)
Col. 288-89

Shortage of Kerosene
(Deb. 37, Vol. X, 12-05-2005)
Col. 126-27

SKO/LDO Dealership
(Deb. 37, Vol. X, 12-05-2005)
Col. 172-73

Strengthening of Distribution Network
(Deb. 37, Vol. X, 12-05-2005)
Col. 9—22

Subsidy on Kerosene and Diesel
(Deb. 9, Vol. VII, 10-03-2005)
Col. 33—35

Supply of Kerosene
(Deb. 8, Vol. VII, 09-03-2005)
Col. 200

Withdrawal of Subsidy on Kerosene and Cooking Gas
(Deb. 8, Vol. VII, 09-03-2005)
Col. 210-11

Khadi and Village Industries

Misuse of Facilities to Agro, Rural Industries and Khadi Sector
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 295-96

Prices of Khadi Products

(Deb. 31, Vol. X, 04-05-2005)
Col. 395-96

Renovation of Khadi Gramodyog Bhawans and Bhandars

(Deb. 22, Vol. IX, 20-04-2005)
Col. 211-12

Khadi and Village Industries Commission**Annual Sale of KVIC**

(Deb. 36, Vol. X, 11-05-2005)
Col. 506-08

Increased Focus on Khadi and Village Industries

(Deb. 31, Vol. X, 04-05-2005)
Col. 53-55

Khadi Certification

(Deb. 5, Vol. VII, 02-03-2005)
Col. 387-88

KVIC Schemes

(Deb. 31, Vol. X, 04-05-2005)
Col. 149-52

KVIC's Loan to Weaker Persons

(Deb. 26, Vol. IX, 27-04-2005)
Col. 410-14

Marketing of Products of Women Self Help Groups by KVIC

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 252

Production of KVIC

(Deb. 36, Vol. X, 11-05-2005)
Col. 186

Promotion of Cottage Industries in Rural Areas

(Deb. 5, Vol. VII, 02-03-2005)
Col. 240-43

Schemes Launched by KVIC

(Deb. 31, Vol. X, 04-05-2005)
Col. 217-20

Khalsa Heritage Complex**Khalsa Heritage Complex**

(Deb. 9, Vol. VII, 10-03-2005)
Col. 223

Khosla Committee**Khosla Committee Report on Electrification of Track**

(Deb. 32, Vol. X, 05-05-2005)
Col. 36-37

Kisan Credit Card**Kisan Credit Card**

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 103-04

(Deb. 28, Vol. IX, 29-04-2005)
Col. 444-45

(Deb. 38, Vol. X, 13-05-2005)
Col. 42-43

Kisan Sewa Kendra**Fertilizers Sale Centres and Kisan Sewa Kendra of IFFCO and KRIBHCO**

(Deb. 24, Vol. IX, 25-04-2005)
Col. 195

Kisan Vikas Patra**National Saving Certificate**

(Deb. 8, Vol. VII, 09-03-2005)
Col. 507

Kishori Shakti Yojana**Kishori Shakti Yojana**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 157-66

Knowledge Based Civilization**President's Address**

(Deb. 1, Vol. VII, 25-02-2005)
Col. 8

Knowledge Centre**General Budget, 2005-06—Presentation**

(Deb. 3, Vol. VII, 28-02-2005)
Col. 18

Konkan Railway Corporation**Acquiring of Land by KRC**

(Deb. 23, Vol. IX, 21-04-2005)
Col. 130-31

Training to Railway Crew by KRC

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 211-12

Krishak Bharati Cooperative Ltd.**Fertilizer Sale Centres of IFFCO and KRIBHCO**

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 221

Fertilizers Sale Centres and Kisan Sewa Kendra of IFFCO and KRIBHCO

(Deb. 24, Vol. IX, 25-04-2005)
Col. 195

Krishi Vigyan Kendras**Krishi Vigyan Kendras**

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 186-92

(Deb. 29, Vol. IX, 02-05-2005)
Col. 363-64

Kudremukh Iron Ore Company Limited**Closure of Kudremukh Iron Ore Company Ltd.**

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 427-28

Environmental Clearance for Lease to Kudremukh Iron Ore Limited

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 151-52

Kutir Jyoti Yojana**Kutir Jyoti Yojana**

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 30—37

Kyoto Protocol**Carbon Credit under Kyoto Protocol**

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 163—70

Kyoto Protocol

(Deb. 24, Vol. IX, 25-04-2005)
Col. 153-54

Laboratories**Drug Testing Laboratories**

(Deb. 22, Vol. IX, 20-04-2005)
Col. 271—73

Impact of Adulteration

(Deb. 31, Vol. X, 04-05-2005)
Col. 300-01

Laboratories for Testing of Bacteria

(Deb. 8, Vol. VII, 09-03-2005)
Col. 1060

New Millennium Fund

(Deb. 36, Vol. X, 11-05-2005)
Col. 523—29

Regional Research Laboratory in Rajasthan

(Deb. 5, Vol. VII, 02-03-2005)
Col. 196-97

Setting up of Bio Agent Laboratories

(Deb. 29, Vol. IX, 02-05-2005)
Col. 237-38

Drug Testing Laboratories**Setting up of New Drug Testing Laboratories**

(Deb. 36, Vol. X, 11-05-2005)
Col. 384-85

Upgrading of Institutions/Laboratories

(Deb. 34, Vol. X, 09-05-2005)
Col. 290-91

Work Overload

(Deb. 34, Vol. X, 09-05-2005)
Col. 507-08

Labour Courts**Vacant Post of Presiding Officer in Labour Courts and Industrial Tribunals**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 441—44

Labour Intensive Industries**Setting up of Labour Intensive Industries**

(Deb. 26, Vol. IX, 27-04-2005)
Col. 530—32

Labour Unions

Corruption in Labour Unions of FCI
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 150-51

Labour Welfare**Labour Reforms**

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 455

Labourers**Agricultural Workers**

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 344-45

**Amendment in Contract Labour
(Regulation & Abolition) Act, 1970**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 289

Appointment of Labour Contractor

(Deb. 32, Vol. X, 05-05-2005)
Col. 49-50

**Awareness among Workers of
Unorganised Sector**

(Deb. 24, Vol. IX, 25-04-2005)
Col. 135-36

Bonded Labourers

(Deb. 21, Vol. IX, 19-04-2005)
Col. 458-59

Child Labour under NCLP

(Deb. 24, Vol. IX, 25-04-2005)
Col. 104-06

**Compensation to Workers of Closed
Industry**

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 555-57

Contract Labourers in Coal Mines

(Deb. 36, Vol. X, 11-05-2005)
Col. 177-78

Convention 89 of ILO

(Deb. 34, Vol. X, 09-05-2005)
Col. 297

Dues of Workers of Closed NTC Mills

(Deb. 33, Vol. X, 06-05-2005)
Col. 208

Electronic Media Workers

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 197

**Enhancement in Pension of Factory
Workers**

(Deb. 26, Vol. IX, 27-04-2005)
Col. 214

**EPF Facilities to Workers of Small
Companies**

(Deb. 29, Vol. I X, 02-05-2005)
Col. 357

**Expansion of Training Programme for
Labourers**

(Deb. 24, Vol. IX, 25-04-2005)
Col. 334-35

Extension of Pension Scheme

(Deb. 21, Vol. IX, 19-04-2005)
Col. 291-92

Footpath Workers in Chandigarh

(Deb. 21, Vol. IX, 19-04-2005)
Col. 687-88

**Funds for various Schemes for Labour
Welfare**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 310-14

Granite Quarry Workers

(Deb. 29, Vol. I X, 02-05-2005)
Col. 307

Gratuity to Workers of Closed Mills

(Deb. 24, Vol. IX, 25-04-2005)
Col. 132

**Harassment of Employers of Factory by
Inspectors**

(Deb. 24, Vol. IX, 25-04-2005)
Col. 338-39

**Health Study of Workers of Asbestos
Mining**

(Deb. 28, Vol. IX, 29-04-2005)
Col. 417-18

**Hospitals and Schools for Factory
Workers**

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 285-86

ICMR Study
(Deb. 26, Vol. IX, 27-04-2005)
Col.223-24

Illegal Recruitment Agencies
(Deb. 13, Vol. VIII, 16-03-2005)
Col.42-43

Institutions/Workers under EPF
(Deb. 29, Vol. IX, 02-05-2005)
Col.123—26

Labour Law
(Deb. 17, Vol. VIII, 21-03-2005)
Col.101

Labour Outflows from India
(Deb. 31, Vol. X, 04-05-2005)
Col.131—34

Labour Reforms
(Deb. 24, Vol. IX, 25-04-2005)
Col.61-62

Labourers in Tea Industry
(Deb. 25, Vol. IX, 26-04-2005)
Col.132-33

Law for Brick-Klin Labourers
(Deb. 34, Vol. X, 09-05-2005)
Col.508-09

Life Insurance Cover to Labourers
(Deb. 22, Vol. IX, 20-04-2005)
Col.342-43

Medical Facilities to Agricultural Labourers
(Deb. 17, Vol. VIII, 21-03-2005)
Col.481-82

Minimum Wages
(Deb. 24, Vol. IX, 25-04-2005)
Col.204-05

Need to enhance the wages of Head Loaders working in Food Corporation of India in Kerala (MUR 377)
(Deb. 22, Vol. IX, 20-04-2005)
Col.599-600

Need to extend all possible assistance to the Government of Kerala to address

the problems of workers engaged in traditional industries in the State (MUR 377)
(Deb. 5, Vol. VII, 02-03-2005)
Col.498-99

Need to formulate labour intensive economic and industrial policies for enabling all-round development of the country (MUR 377)
(Deb. 18, Vol. VIII, 22-03-2005)
Col.615

Need to rescind the order for recovery of bonus from the workers of NTC Mill in Coimbatore, Sivagangai and Ramanathapuram districts in Tamil Nadu (MUR 377)
(Deb. 25, Vol. IX, 26-04-2005)
Col.399-400

Presentation of Petition
(Deb. 38, Vol. X, 13-05-2005)
Col.283

President's Address
(Deb. 1, Vol. VII, 25-02-2005)
Col.12

Proxy Labour in Food Corporation of India
(Deb. 21, Vol. IX, 19-04-2005)
Col.18-19

Quantification of Unpaid Work
(Deb. 31, Vol. X, 04-05-2005)
Col.234—36

Reduction of Workers in ICF
(Deb. 20, Vol. VIII, 24-03-2005)
Col.184

Regularisation of Casual Labourers
(Deb. 19, Vol. VIII, 23-03-2005)
Col.369-70
(Deb. 20, Vol. VIII, 24-03-2005)
Col.102

Regularisation of Workers
(Deb. 17, Vol. VIII, 21-03-2005)
Col.538

Relaxation in Labour Law
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 317

Repatriation of Alleged Illegal Indian Workers
(Deb. 31, Vol. X, 04-05-2005)
Col. 216-17

Residential Schools for Child Labourers
(Deb. 35, Vol. X, 10-05-2005)
Col. 143-44

Restoring Retirement Age of Port/Dock Workers
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 359

Right to Strike
(Deb. 29, Vol. IX, 02-05-2005)
Col. 346

Shortage of Skilled Labour
(Deb. 24, Vol. IX, 25-04-2005)
Col. 365

Situation arising out of alleged violation of Payment of Wages Act and Payment of Minimum Wages Act and need to enact a Comprehensive Legislation for Unorganised Labour in the country and steps taken by the Government in this regard (CA)
(Deb. 38, Vol. X, 13-05-2005)
Col. 288—303

Skill Workforce
(Deb. 24, Vol. IX, 25-04-2005)
Col. 121—23

Social Security Scheme for Contract and Industrial Labourers
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 2—15

Status of Implementation of Recommendations in the Second Report of Standing Committee on Labour (St.)
(Deb. 28, Vol. IX, 29-04-2005)
Col. 553

Textile Workers Rehabilitation Fund Scheme
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 169-70

Unemployment of Agricultural Labourers
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 448-49

Upliftment of Gujarat
(Deb. 24, Vol. IX, 25-04-2005)
Col. 207-08

Wages to Textile Workers of Tamil Nadu
(Deb. 28, Vol. IX, 29-04-2005)
Col. 236-37

Welfare of All Workers
(Deb. 24, Vol. IX, 25-04-2005)
Col. 77

Welfare of Tea Labourers
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 439-40

Workers of Closed Industrial Units
(Deb. 29, Vol. IX, 02-05-2005)
Col. 91-92

Lac

Production of Lac
(Deb. 34, Vol. X, 09-05-2005)
Col. 275—77

Lakes

Conservation of Magadi Lake in Karnataka
(Deb. 29, Vol. IX, 02-05-2005)
Col. 248-49

Desilting of Lakes and Reservoirs
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 214—16

Mobilization of Funds for Cleaning of Rivers and Lakes
(Deb. 29, Vol. IX, 02-05-2005)
Col. 284—302

Need to check dumping of waste and restoration of waterbody named Rani Jhil in Howrah Division of Eastern Railway with a view to prevent the environment pollution (MUR 377)
(Deb. 38, Vol. X, 13-05-2005)
Col. 310

Need to provide financial assistance to the Government of Uttar Pradesh for development of Charkhari lake in Mahoba district with a view to promote eco-tourism (MUR 377)
(Deb. 36, Vol. X, 11-05-2005)
Col. 582-83

Studies on Lakes and Rivers in Himachal Pradesh
(Deb. 24, Vol. IX, 25-04-2005)
Col. 107-08

Lakshadweep Islands

Export Processing Zones
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 310-11

Fishing Facilities in Lakshadweep
(Deb. 21, Vol. IX, 19-04-2005)
Col. 217-18

Lighthouse facility in Lakshadweep Islands
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1006

Medical Seats for PG Courses
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1042-43

Protection to Lakshadweep from Tsunami
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 143

Upgradation of ED Post Offices in Lakshadweep
(Deb. 8, Vol. VII, 09-03-2005)
Col. 933

Lal Dora Area

Increase in Lal Dora Area
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 432

Lalit Kala Akademi

Irregularities in Lalit Kala Akademi
(Deb. 37, Vol. X, 12-05-2005)
Col. 118

Land

Allotment of Gram Sabha Land to Voluntary Organisations
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 239

Allotment of Land by DDA
(Deb. 4, Vol. VII, 01-03-2005)
Col. 247—50
(Deb. 25, Vol. IX, 26-04-2005)
Col. 92-93
(Deb. 30, Vol. IX, 03-05-2005)
Col. 282—316

Allotment of Land for Development of Airport
(Deb. 23, Vol. IX, 21-04-2005)
Col. 172

Allotment of Land to ICWAS
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 348-49

Allotment of Land to Small Scale Industries
(Deb. 4, Vol. VII, 01-03-2005)
Col. 411

Allotment of Land/Flats/Bungalows
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 247

Cancellation of Land Allotted to Escorts Hospital
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 324

Change of Land Use
(Deb. 30, Vol. IX, 03-05-2005)
Col. 111—13

Commercial Utilisation of Land
(Deb. 23, Vol. IX, 21-04-2005)
Col. 163-64

Consolidation of Land Holdings
(Deb. 38, Vol. X, 13-05-2005)
Col. 9—19

Encroachment around Protected Monuments
(Deb. 9, Vol. VII, 10-03-2005)
Col. 74

Encroachment of Government Land
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1000-01

Encroachment of Surplus Land
(Deb. 22, Vol. IX, 20-04-2005)
Col. 275

**Encroachment on Government Houses/
Land**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 140

Grabbing of Land by Politicians
(Deb. 30, Vol. IX, 03-05-2005)
Col. 116

Land Policies
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 294-95

**Need to disburse the donated land among
landless people received under
'Bhoodan Movement' (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 417

New Policy for Allotment of Land
(Deb. 21, Vol. IX, 19-04-2005)
Col. 758-59

**Occupation of Excess Land by Gosadans
in Delhi**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 264

Occupation of Private Land
(Deb. 32, Vol. X, 05-05-2005)
Col. 70-71

**Removal of Encroachments from Gram
Sabha Land**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 687

**Submission of Report by Yogesh Chandra
Committee**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 73-74

Transfer of Land by DSP to REC
(Deb. 29, Vol. IX, 02-05-2005)
Col. 99

Transfer of Surplus Land
(Deb. 35, Vol. X, 10-05-2005)
Col. 156-57

Utilization of Land in Safdarjung Airport
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 396

Vacant Land with Department of Posts
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 70-71

Vacation of Land Allotted to Gosadans
(Deb. 35, Vol. X, 10-05-2005)
Col. 153—55

Land Acquisition

Acquiring of Land by KRC
(Deb. 23, Vol. IX, 21-04-2005)
Col. 130-31

**Acquisition of Farmers Land in
Maharashtra**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 227-28

Acquisition of Land
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 509

Acquisition of Land by DDA
(Deb. 30, Vol. IX, 03-05-2005)
Col. 105-06, 319

Acquisition of Land for NHs
(Deb. 26, Vol. IX, 27-04-2005)
Col. 301-02

Acquisition of Land of NTC Mills
(Deb. 27, Vol. IX, 28-04-2005)
Col. 204-05

**Compensation on Acquiring Land by
ONGC**
(Deb. 37, Vol. X, 12-05-2005)
Col. 91—93

Compensation to Villagers/Farmers
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 45-46

**Land Acquired in Regard to Golden
Quadrilateral Project**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 110—15

Land Acquisition for Road Construction
(Deb. 31, Vol. X, 04-05-2005)
Col.47-48

Land Acquisition for Road Sector
(Deb. 22, Vol. IX, 20-04-2005)
Col.202-03

Land Losers of Goa
(Deb. 8, Vol. VII, 09-03-2005)
Col.332

Need to expedite payment of compensation to the farmers towards acquisition of land for developing the Amausi Airport in Lucknow, U.P. (MUR 377)
(Deb. 12, Vol. VIII, 15-03-2005)
Col.480

Need to protect the interest of farmers by providing them adequate compensation for the land being acquired for setting up gas based power project at Masuri in Ghaziabad district, U.P. (MUR 377)
(Deb. 15, Vol. VIII, 18-03-2005)
Col.375

Physical Possession of Acquired Land
(Deb. 21, Vol. IX, 19-04-2005)
Col.707-08

Rehabilitation of Oustees
(Deb. 37, Vol. X, 12-05-2005)
Col.88-89

Taking over Agriculture Land
(Deb. 37, Vol. X, 12-05-2005)
Col.115-16

Land Owners

Compensation to Land Owners
(Deb. 14, Vol. VIII, 17-03-2005)
Col.161-62

Land Records

Computerisation of Land Records
(Deb. 8, Vol. VII, 09-03-2005)
Col.729-30
(Deb. 33, Vol. X, 06-05-2005)
Col.402—10

Land Reforms

Delhi Land Reforms Act, 1954
(Deb. 18, Vol. VIII, 22-03-2005)
Col.293

Implementation of Land Reform Act
(Deb. 33, Vol. X, 06-05-2005)
Col.389-90

Land Reforms
(Deb. 17, Vol. VIII, 21-03-2005)
Col.64—68

Land Resource Development Institute

Land Resource Development Institute
(Deb. 38, Vol. X, 13-05-2005)
Col.67-68

Landless Labourers

Landless Labourers
(Deb. 29, Vol. IX, 02-05-2005)
Col.225-26

Landmines

Compensation to Landmine Victims
(Deb. 32, Vol. X, 05-05-2005)
Col.27-28

Languages

Ancient Languages
(Deb. 9, Vol. VII, 10-03-2005)
Col.229-30

Bodo Languages
(Deb. 18, Vol. VIII, 22-03-2005)
Col.207-08

Classical Language Status of Kannada
(Deb. 20, Vol. VIII, 24-03-2005)
Col.111

Classical Languages
(Deb. 23, Vol. IX, 21-04-2005)
Col.117-18

Classical Status to Some Languages
(Deb. 4, Vol. VII, 01-03-2005)
Col. 168-69

Financial Assistance to Languages in 8th Schedule
(Deb. 21, Vol. IX, 19-04-2005)
Col. 712—14

Foreign Language Courses
(Deb. 35, Vol. X, 10-05-2005)
Col. 230-31

Foreign Language Teaching Institute
(Deb. 21, Vol. IX, 19-04-2005)
Col. 715-16

Hindi Training to Non-Hindi Speaking Employees
(Deb. 21, Vol. IX, 19-04-2005)
Col. 772-73

Inclusion of Bhote Language in 8th Schedule
(Deb. 21, Vol. IX, 19-04-2005)
Col. 538

Inclusion of Kodava Language in 8th Schedule
(Deb. 21, Vol. IX, 19-04-2005)
Col. 585-86

Inclusion of Kosali Language in 8th Schedule
(Deb. 30, Vol. IX, 03-05-2005)
Col. 361-62

Inclusion of Tulu Language in 8th Schedule
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 236

Mahatma Gandhi Antarrashtriya Hindi Viswavidyalaya
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 81-82

Merger of Organisation for Development of Hindi Language
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 167

Need to broadcast programmes in Bishnupriya Manipuri Language by AIR and Doordarshan centres at Silchar in Assam (MUR 377)
(Deb. 9, Vol. VII, 10-03-2005)
Col. 318-19

Need to include Sambalpuri/Koshali language in the Eighth Schedule to the Constitution (MUR 377)
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 425

Need to remove the precondition of knowledge of Hindi language as essential for recruitment of 'Cabin Crew' in Air India and Indian Airlines (MUR 377)
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 482

News in Regional Languages
(Deb. 27, Vol. IX, 28-04-2005)
Col. 251-52

Popularisation of Kannada Language
(Deb. 35, Vol. X, 10-05-2005)
Col. 205-06

Promotion of Languages
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 474—76

Promotion of Sanskrit
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 160—63

Promotion of Short Plays and Stories of Regional Languages
(Deb. 9, Vol. VII, 10-03-2005)
Col. 77

Publication of Books in Indian Languages
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 221—32

Removal of Hindi Sign Boards
(Deb. 8, Vol. VII, 09-03-2005)
Col. 962

Sanskrit Language in KVs
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 208-09

- Situation arising out of recent decision of All India Radio to discontinue services from Delhi in five Regional Languages and steps taken by the Government in regard thereto (CA)**
(Deb. 32, Vol. X, 05-05-2005)
Col.193—202
- Teaching Language in Morarji Desai Rashtriya Yoga Sansthan**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.68-69
- Three Language Formula in KVs**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.154-55
- Urdu Language**
(Deb. 25, Vol. IX, 26-04-2005)
Col.121—23
- Vacant Posts for Regional Languages in Delhi University**
(Deb. 35, Vol. X, 10-05-2005)
Col.221-22
- Working in Hindi Language**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.186-87
- Law and Order**
- Law and Order Situation in Delhi**
(Deb. 4, Vol. VII, 01-03-2005)
Col.111—14
(Deb. 25, Vol. IX, 26-04-2005)
Col.276-77
- Law Commission**
- Criminal Law**
(Deb. 25, Vol. IX, 26-04-2005)
Col.196-97
- Suggestion by Law Commission**
(Deb. 28, Vol. IX, 29-04-2005)
Col.220
- Leather**
- Annual Leather Research Industry Get-Together**
(Deb. 36, Vol. X, 11-05-2005)
Col.158-59
- Leather and Textiles Export**
(Deb. 35, Vol. X, 10-05-2005)
Col.253-54
- Modernizing Leather Industry**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.48-49
- National Leather Development Programme**
(Deb. 21, Vol. IX, 19-04-2005)
Col.855-56
- Lebanon**
- Indians Killed in Bomb Blasts in Lebanon**
(Deb. 31, Vol. X, 04-05-2005)
Col.86-87
- Legal Services**
- Legal Services**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.400-01
- Legislations**
- Amendment in Patent Law**
(Deb. 4, Vol. VII, 01-03-2005)
Col.55—57
- Amendment of Anti-Dumping Laws**
(Deb. 4, Vol. VII, 01-03-2005)
Col.145-46
- Central Legislation for Compulsory Registration of Marriage**
(Deb. 28, Vol. IX, 29-04-2005)
Col.414
- Central Legislation on Medical Admission**
(Deb. 8, Vol. VII, 09-03-2005)
Col.1059
- Changes in Personnel Laws of Parsis Community**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.111
- Evaluation of Working of Legislation on Tobacco Products**
(Deb. 5, Vol. VII, 02-03-2005)
Col.479-80

FICCI Proposal to Enact Legislation for Elimination of States' Revenue Deficit (Deb. 15, Vol. VIII, 18-03-2005) Col. 299-300	Legislation to Make Education a Fundamental Right (Deb. 12, Vol. VIII, 15-03-2005) Col. 231
Flexible Law for New Industries (Deb. 29, Vol. IX, 02-05-2005) Col. 229-30	Legislation to Regulate Admission and Fee Structure in Educational Institutions (Deb. 4, Vol. VII, 01-03-2005) Col. 20-21
Immigration Laws (Deb. 12, Vol. VIII, 15-03-2005) Col. 118	Need to bring a legislation banning consumption of tobacco and its products in the country (MUR 377) (Deb. 25, Vol. IX, 26-04-2005) Col. 391-92
Integrated Law for Checking Quality of Food Products (Deb. 8, Vol. VII, 09-03-2005) Col. 1008-09	Need to bring a legislation to regulate functioning of Associated Reproductive Technology (ART) clinics in the country (MUR 377) (Deb. 32, Vol. X, 05-05-2005) Col. 222
Labour Law (Deb. 17, Vol. VIII, 21-03-2005) Col. 101	Patent Law Issues (Deb. 35, Vol. X, 10-05-2005) Col. 175-76
Law for Brick-Kiln Labourers (Deb. 34, Vol. X, 09-05-2005) Col. 508-09	Relaxation in Labour Law (Deb. 11, Vol. VIII, 14-03-2005) Col. 317
Law of Sacrifice of Animals (Deb. 24, Vol. IX, 25-04-2005) Col. 131-32	Relaxation of Forestry Laws to Industries (Deb. 29, Vol. IX, 02-05-2005) Col. 193
Law on Organ Transplantation (Deb. 19, Vol. VIII, 23-03-2005) Col. 178—80	Review of Legislation on Women and Children by NCW (Deb. 35, Vol. X, 10-05-2005) Col. 280—84
Law to Regulate ART Clinics (Deb. 8, Vol. VII, 09-03-2005) Col. 1061-62	Simplification of Tax Laws (Deb. 28, Vol. IX, 29-04-2005) Col. 220-21
Legislation and Manpower Mobilisation on Service Tax (Deb. 10, Vol. VII, 11-03-2005) Col. 216-17	Strengthening of Wildlife Laws (Deb. 24, Vol. IX, 25-04-2005) Col. 165-66
Legislation of Shahtoosh Trade (Deb. 29, Vol. IX, 02-05-2005) Col. 357-58	Violation of Company Laws (Deb. 10, Vol. VII, 11-03-2005) Col. 243—50
Legislation on AIDS Control (Deb. 22, Vol. IX, 20-04-2005) Col. 168—70	
Legislation on Spurious Drugs (Deb. 5, Vol. VII, 02-03-2005) Col. 18—21	

Legislative Assembly

Need to constitute a Legislative Assembly for Daman, Silvassa and Diu (MUR 377)
(Deb. 5, Vol. VII, 02-03-2005)
Col. 497

Leprosy Training Institutes

Leprosy Training Institutes
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 301-02

Level Crossings

Accident at Kanhanpur Level Crossing
(Deb. 27, Vol. IX, 28-04-2005)
Col. 162-63

Construction of Level Crossings
(Deb. 27, Vol. IX, 28-04-2005)
Col. 55-56

Train Actuated Warning Device at Level Crossings
(Deb. 8, Vol. VII, 09-03-2005)
Col. 295

Library

Construction of Jai Prakash Narayan Library
(Deb. 23, Vol. IX, 21-04-2005)
Col. 178

Need to declare Uttarpara Joykrishna Public Library in Hooghly district, West Bengal as an institute of national importance (MUR 377)
(Deb. 36, Vol. X, 11-05-2005)
Col. 582

Libya

Oil Block Project in Libya
(Deb. 8, Vol. VII, 09-03-2005)
Col. 201-02

Tea Export to Libya
(Deb. 4, Vol. VII, 01-03-2005)
Col. 305

Licence

Cancellation of Licences
(Deb. 22, Vol. IX, 20-04-2005)
Col. 47-48

Delay in Award of Licences
(Deb. 23, Vol. IX, 21-04-2005)
Col. 155

Drug Manufacturing Licences
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 210—14

Licence for Setting up Rural Banks
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 205

Licence to Power Companies
(Deb. 10, Vol. VII, 11-03-2005)
Col. 208-09

Licence to Sell Fertilizers
(Deb. 34, Vol. X, 09-05-2005)
Col. 112-13

Licence to Shopkeepers
(Deb. 29, Vol. IX, 02-05-2005)
Col. 113-14

Licenses for Oil/Gas Discoveries
(Deb. 27, Vol. IX, 28-04-2005)
Col. 207—10

Renewal of Licences
(Deb. 37, Vol. X, 12-05-2005)
Col. 66-67

Violation of Licence Conditions
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 339

Licence Fee

Reduction in the Penalty for Delayed Payments
(Deb. 26, Vol. IX, 27-04-2005)
Col. 363-64

Life Insurance Corporation of India

Assistance Provided by LIC
(Deb. 38, Vol. X, 13-05-2005)
Col. 179-80

Financial Crunch in LIC

(Deb. 28, Vol. IX, 29-04-2005)
Col.143

Irregularities in LIC

(Deb. 8, Vol. VII, 09-03-2005)
Col.680-81

LIC Overseas Operation

(Deb. 10, Vol. VII, 11-03-2005)
Col.230-31

LIC Policy for HIV Infected Women

(Deb. 8, Vol. VII, 09-03-2005)
Col.899-900

LIC Service Tax

(Deb. 8, Vol. VII, 09-03-2005)
Col.580

LIC Wage Hike

(Deb. 10, Vol. VII, 11-03-2005)
Col.235-36

LIC' Business

(Deb. 33, Vol. X, 06-05-2005)
Col.255-57

Performance of LIC

(Deb. 8, Vol. VII, 09-03-2005)
Col.691-92

Tenure of CMDs in LIC

(Deb. 28, Vol. IX, 29-04-2005)
Col.451

Lighthouse**Condition of Lighthouse and Pier at Alappuzha**

(Deb. 31, Vol. X, 04-05-2005)
Col.239-40

Lighthouse facility in Lakshadweep Islands

(Deb. 8, Vol. VII, 09-03-2005)
Col.1006

Liquor**Reduction in Basic Duty of Imported Liquor**

(Deb. 15, Vol. VIII, 18-03-2005)
Col.350

Selling of Banned Items by Vendors

(Deb. 20, Vol. VIII, 24-03-2005)
Col.213-14

Spurious Liquor

(Deb. 12, Vol. VIII, 15-03-2005)
Col.207-08

Literacy**Adult Education**

(Deb. 21, Vol. IX, 19-04-2005)
Col.693-94

Female Literacy Rate in Tribal Areas

(Deb. 35, Vol. X, 10-05-2005)
Col.70-71

Low Literacy Rate of Tribals

(Deb. 21, Vol. IX, 19-04-2005)
Col.802-03

Need to take steps to accelerate literacy rate in the country (MUR 377)

(Deb. 35, Vol. X, 10-05-2005)
Col.348

Review of National Literacy Mission

(Deb. 25, Vol. IX, 26-04-2005)
Col.272-73

Women Literacy and Employment

(Deb. 18, Vol. VIII, 22-03-2005)
Col.231-47

Livelihood Security Project**Livelihood Security Project**

(Deb. 17, Vol. VIII, 21-03-2005)
Col.171

Livestock**Assistance for Promotion of Poultry, Livestock and Fisheries**

(Deb. 34, Vol. X, 09-05-2005)
Col.38-43

Central Institute of Sheep and Wool Research

(Deb. 17, Vol. VIII, 21-03-2005)
Col.184-86

- Conversion of Species of Goat and Buffaloes**
 (Deb. 24, Vol. IX, 25-04-2005)
 Col.231
- Development of Livestock in Tribal Districts**
 (Deb. 11, Vol. VIII, 14-03-2005)
 Col.335-38
- Encouragement of Sheep and Goat Rearers**
 (Deb. 17, Vol. VIII, 21-03-2005)
 Col.445-46
- Goat/Sheeps Die due to Disease**
 (Deb. 11, Vol. VIII, 14-03-2005)
 Col.248
- Increase in Livestock Population**
 (Deb. 29, Vol. IX, 02-05-2005)
 Col.274-75
- Integrated Sheep and Wool Development Programme**
 (Deb. 10, Vol. VII, 11-03-2005)
 Col.293-300
- Livestock Census**
 (Deb. 24, Vol. IX, 25-04-2005)
 Col.142-43
- Livestock Insurance Scheme**
 (Deb. 11, Vol. VIII, 14-03-2005)
 Col.452-53
- National Livestock Policy**
 (Deb. 21, Vol. IX, 19-04-2005)
 Col.432-33
- Shifting of Central Sheep Breeding Farm**
 (Deb. 11, Vol. VIII, 14-03-2005)
 Col.408-09
- Livestock Development Corporation**
- Funds for Livestock Development Corporation in Orissa**
 (Deb. 11, Vol. VIII, 14-03-2005)
 Col.447-48
- LNG**
- Contracts for Supply of LNG**
 (Deb. 9, Vol. VII, 10-03-2005)
 Col.104
- Deal with Iran for Purchase of LNG**
 (Deb. 9, Vol. VII, 10-03-2005)
 Col.102-03
- LNG from Qatar**
 (Deb. 32, Vol. X, 05-05-2005)
 Col.118
- LNG Terminal**
 (Deb. 14, Vol. VIII, 17-03-2005)
 Col.192-93
- Supply of LNG by GAIL to SAIL**
 (Deb. 21, Vol. IX, 19-04-2005)
 Col.296
- LNG Plant**
- LNG Plant in Russia**
 (Deb. 23, Vol. IX, 21-04-2005)
 Col.171
- Loans and Advances**
- ADB Loan**
 (Deb. 8, Vol. VII, 09-03-2005)
 Col.713-14
- Agriculture Loan**
 (Deb. 8, Vol. VII, 09-03-2005)
 Col.546
- Anti-Terrorism Loan Outstanding in Punjab**
 (Deb. 8, Vol. VII, 09-03-2005)
 Col.602
- Arrears Outstanding against Tamil Nadu**
 (Deb. 15, Vol. VIII, 18-03-2005)
 Col.80
- Borrowing of Government**
 (Deb. 33, Vol. X, 06-05-2005)
 Col.416
- Conversion of Loan Component under IDSMT**
 (Deb. 18, Vol. VIII, 22-03-2005)
 Col.256-57
- Dollar Window**
 (Deb. 35, Vol. X, 10-05-2005)
 Col.131-32
- Educational Loan Scheme**
 (Deb. 28, Vol. IX, 29-04-2005)
 Col.568-70

Extension of Guarantees

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 212

External Loan

(Deb. 38, Vol. X, 13-05-2005)
Col. 191-94

External Loan for Power Sector

(Deb. 8, Vol. VII, 09-03-2005)
Col. 488-89

Foreign Loan for Koel Karo Power Project

(Deb. 28, Vol. IX, 29-04-2005)
Col. 388-89

Grant/Loans from Japan

(Deb. 28, Vol. IX, 29-04-2005)
Col. 330-38

Grants/Loans to Autonomous Bodies

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 229

Guidelines for Loan to Priority Sector

(Deb. 8, Vol. VII, 09-03-2005)
Col. 107-08

Harassment of Loan Borrowers

(Deb. 28, Vol. IX, 29-04-2005)
Col. 519-20

Housing Loan Scam

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 236-37

Housing Loans by Public Sector Banks

(Deb. 10, Vol. VII, 11-03-2005)
Col. 394-99

Institutional Loans in Agricultural Sector

(Deb. 24, Vol. IX, 25-04-2005)
Col. 77-80

Loan Burden on Marginal Farmers

(Deb. 21, Vol. IX, 19-04-2005)
Col. 299-300

Loan Cum Subsidy for Sanitary Purposes

(Deb. 38, Vol. X, 13-05-2005)
Col. 220-21

Loan Disbursed by PFC

(Deb. 38, Vol. X, 13-05-2005)
Col. 106-07

Loan for NCES Projects

(Deb. 33, Vol. X, 06-05-2005)
Col. 362-66

Loan from FFIs

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 325-28

Loan of NALCO

(Deb. 33, Vol. X, 06-05-2005)
Col. 349-52

Loan Provided by HUDCO

(Deb. 35, Vol. X, 10-05-2005)
Col. 208-12

Loan Received from FFIs

(Deb. 10, Vol. VII, 11-03-2005)
Col. 187

Loan Relief Plan for 1984 Riots Victims

(Deb. 30, Vol. IX, 03-05-2005)
Col. 210-11

Loan Sanctioned by HUDCO

(Deb. 35, Vol. X, 10-05-2005)
Col. 135-36

Loan to BPL/Weaker Sections

(Deb. 10, Vol. VII, 11-03-2005)
Col. 283-84

Loan to Farmers

(Deb. 8, Vol. VII, 09-03-2005)
Col. 561-62

(Deb. 10, Vol. VII, 11-03-2005)
Col. 13-30

Loan to Poor and Unemployed

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 284-91

Loan to Rural Areas

(Deb. 10, Vol. VII, 11-03-2005)
Col. 176-79

Loan to Rural Poor

(Deb. 33, Vol. X, 06-05-2005)
Col. 177-79

Loan to SC/ST under Self-employment Scheme

(Deb. 8, Vol. VII, 09-03-2005)
Col. 737

- Loan to SSI**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 695-97
(Deb. 10, Vol. VII, 11-03-2005)
Col. 373-76
- Loan to States by Nationalised Banks**
(Deb. 38, Vol. X, 13-05-2005)
Col. 125-26
- Loan Under PMRY**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 584-89
- Loans & Grants Provision to Maharashtra**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 249-52
- Loans against Foodgrains Stored**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 188-89
- Loans at Concessional Rates to BPL Category**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 43-46
- Loans for Providing Employment Oriented Education**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 118-19
- Loans for Self Employment**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 121-28
- Loans to Exporters**
(Deb. 33, Vol. X, 06-05-2005)
Col. 137
- Loans to Farmers**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 583-84
- Loans to SSI**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 294-96
- Loans under PMRY**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 245-46
- Maharashtra's Proposal for Raising Bonds**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 763-64
- Proposals for Loan from Sugar Development Fund**
(Deb. 34, Vol. X, 09-05-2005)
Col. 520-21
- Raising of Margins on Advances against Shares**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 80
- Rate of Interest on Loan to Farmers**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 166-71
- SDF Loan for Sugarcane Development**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 538-39
- Service Area Restriction on Loan to Farmers**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 244
- Sikh Riot**
(Deb. 38, Vol. X, 13-05-2005)
Col. 56-57
- Soft Loan from World Bank**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 185-86
- Soft Loans from Japan**
(Deb. 33, Vol. X, 06-05-2005)
Col. 400-02
- Special Loan Schemes for Passengers**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 637-38
- Special Structural Adjustment for Maharashtra**
(Deb. 38, Vol. X, 13-05-2005)
Col. 260-61
- Target for Disbursement of Loan**
(Deb. 33, Vol. X, 06-05-2005)
Col. 119-20
- Vyas Committee on Credit Flow**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 599-600
- Waiving off Loans**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 489-90

Ways and Means Advance

(Deb. 28, Vol. IX, 29-04-2005)
Col. 493-94

World Bank and ADB Loan to States

(Deb. 8, Vol. VII, 09-03-2005)
Col. 564

World Bank Credit/Loan for Slum Sanitation Programme

(Deb. 4, Vol. VII, 01-03-2005)
Col. 327

World Bank Loan

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 342-47

World Bank Soft Loan

(Deb. 10, Vol. VII, 11-03-2005)
Col. 186

Local Administration**Handing over of Big Markets to Local Bodies**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 521-22

Lock Industry**Artisan Employed in Lock Industry**

(Deb. 35, Vol. X, 10-05-2005)
Col. 136-37

Locomotives**Production of Diesel and Electric Locomotives**

(Deb. 8, Vol. VII, 09-03-2005)
Col. 266-67

Restarting of Steam Locomotives

(Deb. 27, Vol. IX, 28-04-2005)
Col. 69-70

Rolling Assets

(Deb. 27, Vol. IX, 28-04-2005)
Col. 155-56

Lok Adalats**Lok Adalats**

(Deb. 10, Vol. VII, 11-03-2005)
Col. 361-66
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 53-54

Lokpal**Lok Pal Bill**

(Deb. 8, Vol. VII, 09-03-2005)
Col. 839-40

Setting up of GoM

(Deb. 31, Vol. X, 04-05-2005)
Col. 129-30

Look East Policy**President's Address**

(Deb. 1, Vol. VII, 25-02-2005)
Col. 17

Lotteries**Ban on Lotteries**

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 234-35

LPG**Black-Marketing of LPG Cylinders**

(Deb. 8, Vol. VII, 09-03-2005)
Col. 299-300

Circulation of Old Gas Cylinders

(Deb. 8, Vol. VII, 09-03-2005)
Col. 442-43

Commercial Use of LPG

(Deb. 32, Vol. X, 05-05-2005)
Col. 122

Community Kitchen Scheme

(Deb. 37, Vol. X, 12-05-2005)
Col. 215-16

Conversion of LPG Gas Pipeline into Natural Gas Pipeline

(Deb. 8, Vol. VII, 09-03-2005)
Col. 427

Demand and Supply of LPG

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 252-54

Demand for LPG & Kerosene

(Deb. 9, Vol. VII, 10-03-2005)
Col. 199

Fake LPG Cylinders

(Deb. 23, Vol. IX, 21-04-2005)
Col. 34-35

- Fuel Marketing Policy**
(Deb. 8, Vol. VII, 09-03-2005)
Col.315-16
- Gas Connections**
(Deb. 8, Vol. VII, 09-03-2005)
Col.253-57
- Gas Connections in Rural Areas**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.233-34
- Import of LPG**
(Deb. 9, Vol. VII, 10-03-2005)
Col.87-88
- Increase in Security Deposit of Domestic LPG Cylinders**
(Deb. 8, Vol. VII, 09-03-2005)
Col.395-97
- Irregularity in Supply of LPG**
(Deb. 37, Vol. X, 12-05-2005)
Col.260-61
- LPG on Concessional Rates**
(Deb. 37, Vol. X, 12-05-2005)
Col.213-14
- LPG Shortage in Gujarat**
(Deb. 8, Vol. VII, 09-03-2005)
Col.228-29
- LPG Shortage in West Bengal**
(Deb. 9, Vol. VII, 10-03-2005)
Col.83-84
- Metering of LPG Cylinders**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.91
- Opening of CNG and LPG Filling Stations**
(Deb. 37, Vol. X, 12-05-2005)
Col.188-90
- Parallel Marketing of LPG & Kerosene**
(Deb. 9, Vol. VII, 10-03-2005)
Col.200-01
- Production Cost of LPG**
(Deb. 8, Vol. VII, 09-03-2005)
Col.258-61
- Sale of LPG at Grocery Shops**
(Deb. 23, Vol. IX, 21-04-2005)
Col.206
- Shortage of LPG Cylinders**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.71
- Subsidy on LPG**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.119
- Subsidy to Private Sector for Sale of LPG**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.92-93
- Supply of LPG in Rural Areas**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.72-73
- Supply of Smaller LPG Cylinders**
(Deb. 23, Vol. IX, 21-04-2005)
Col.176
- Under Weight LPG Cylinders**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.137-38
- Underweight Cylinders**
(Deb. 8, Vol. VII, 09-03-2005)
Col.387-88
- Use of CNG and LPG in Vehicles**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.197-98
- Use of LPG as Auto Fuel**
(Deb. 31, Vol. X, 04-05-2005)
Col.424
- Use of LPG in Private Vehicles**
(Deb. 8, Vol. VII, 09-03-2005)
Col.300-01
- LPG Agencies**
- Allotment of Dealership in Rajasthan**
(Deb. 23, Vol. IX, 21-04-2005)
Col.242-43
- Allotment of LPG Agencies in Himachal Pradesh**
(Deb. 8, Vol. VII, 09-03-2005)
Col.282
- Computation of Dealers Commission**
(Deb. 23, Vol. IX, 21-04-2005)
Col.109

Opening of LPG Agencies in Andhra Pradesh and Jharkhand
(Deb. 8, Vol. VII, 09-03-2005)
Col. 199

Opening of LPG Agencies in Cooch Behar, West Bengal
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 205-06

Termination of LPG Agencies in Punjab
(Deb. 23, Vol. IX, 21-04-2005)
Col. 176-77

LPG Bottling Plants

LPG Bottling Plants
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 73-74

LPG Dealership

Allotment of LPG Dealership in West Bengal
(Deb. 9, Vol. VII, 10-03-2005)
Col. 81-82

Selection of LPG Distributors in M.P.
(Deb. 9, Vol. VII, 10-03-2005)
Col. 75-76

M.S. Swaminathan Committee

Task Force in Agri-Biotech Policy under M.S. Swaminathan Committee
(Deb. 21, Vol. IX, 19-04-2005)
Col. 437-38

Machines and Equipments

Import of Ham Radio Equipments
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 83

Rusted Machines used in Safdarjung Hospital
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 284

Safety Equipments for Prevention of Smuggling of Sandalwood
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 318-20

Use of Heavy Machinery
(Deb. 36, Vol. X, 11-05-2005)
Col. 197-202

Madhya Pradesh

Accelerated Malaria Control Schemes
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 168-69

Agreement with Chambal Control Board in Water Sector
(Deb. 21, Vol. IX, 19-04-2005)
Col. 207-09

Allocation for Old Age Pension and National Family Assistance
(Deb. 22, Vol. IX, 20-04-2005)
Col. 151-52

Amount Provided to Madhya Pradesh under SJSRV
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 372

Approval to Institutions in Madhya Pradesh
(Deb. 21, Vol. IX, 19-04-2005)
Col. 536-37

Assistance for Construction of Buildings
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 121-22

Availability of Water Resources
(Deb. 29, Vol. IX, 02-05-2005)
Col. 107-08

Awards under Talent Motivation Scheme
(Deb. 21, Vol. IX, 19-04-2005)
Col. 576-77

Bargi and Bhingarh Dams
(Deb. 34, Vol. X, 09-05-2005)
Col. 283-84

BSNL Towers in Madhya Pradesh
(Deb. 36, Vol. X, 11-05-2005)
Col. 80-82

Caterpillars Destroyed Soyabean Crop in M.P.
(Deb. 24, Vol. IX, 25-04-2005)
Col. 387

Clearance to NTPC Power Projects
(Deb. 8, Vol. VII, 09-03-2005)
Col. 681-83

- Close/Down Grade of ESI Hospitals/
Dispensaries
(Deb. 34, Vol. X, 09-05-2005)
Col.301-02
- Closure of Singrauli Coal Project
(Deb. 15, Vol. VIII, 18-03-2005)
Col.251+53
- Coach Rehabilitation Workshop in
Bhopal
(Deb. 8, Vol. VII, 09-03-2005)
Col.421
- Construction of Structures in M.P.
(Deb. 17, Vol. VIII, 21-03-2005)
Col.225-26
- Continuation of Scheme of Medicinal and
Aromatic Plants in Agriculture College,
Indore
(Deb. 17, Vol. VIII, 21-03-2005)
Col.246
- Contract of Jubilee Retail Outlets
(Deb. 20, Vol. VIII, 24-03-2005)
Col.171-72
- Contribution Released to Madhya
Pradesh
(Deb. 10, Vol. VII, 11-03-2005)
Col.215-16
- Control of Kamliya Pest
(Deb. 11, Vol. VIII, 14-03-2005)
Col.213-14
- Cut in the Share of Power
(Deb. 33, Vol. X, 06-05-2005)
Col.207-08
- DD Programmes in Banda and Chitrakoot
(Deb. 20, Vol. VIII, 24-03-2005)
Col.203-04
- Demand of Subsidy
(Deb. 17, Vol. VIII, 21-03-2005)
Col.118-22
- Demolition in Mhow Cantonment Area
(Deb. 8, Vol. VII, 09-03-2005)
Col.484-85
- Development of Closing Terminal
(Deb. 8, Vol. VII, 09-03-2005)
Col.421-22
- Development of Horticulture Crops in
M.P.
(Deb. 24, Vol. IX, 25-04-2005)
Col.197
- Development of Tourist Places
(Deb. 21, Vol. IX, 19-04-2005)
Col.459
- Employment Opportunities in Madhya
Pradesh
(Deb. 35, Vol. X, 10-05-2005)
Col.104
- Establishment of Handicapped
Rehabilitation Centres in M.P.
(Deb. 32, Vol. X, 05-05-2005)
Col.132-33
- Expenditure Incurred on Railway Police
(Deb. 14, Vol. VIII, 17-03-2005)
Col.82-83
- Fate of Gir Lions
(Deb. 21, Vol. IX, 19-04-2005)
Col.225-26
- Financial Assistance to MP
(Deb. 13, Vol. VIII, 16-03-2005)
Col.333-34
- Funds Earmarked for Inter-State Roads
(Deb. 5, Vol. VII, 02-03-2005)
Col.239
- Funds for Development of Horticulture
Crops in M.P.
(Deb. 11, Vol. VIII, 14-03-2005)
Col.450-51
- Gauge Conversion between Indore and
Khandwa
(Deb. 8, Vol. VII, 09-03-2005)
Col.480-81
- Grants to NGOs for Creches
(Deb. 4, Vol. VII, 01-03-2005)
Col.418-19

Heritage Trains

(Deb. 27, Vol. IX, 28-04-2005)
Col.59-60

Housing and Employment Facilities for Poor

(Deb. 12, Vol. VIII, 15-03-2005)
Col.84-85

ICMR Report on Carbide Plant in Bhopal

(Deb. 19, Vol. VIII, 23-03-2005)
Col.65-66

Import of Duty Free Raw Material by Private Steel Industries

(Deb. 17, Vol. VIII, 21-03-2005)
Col.227-28

Improvement of NHs in Madhya Pradesh

(Deb. 5, Vol. VII, 02-03-2005)
Col.173

Inchampalli Irrigation Project

(Deb. 11, Vol. VIII, 14-03-2005)
Col.247-48

Installation of Tube Wells

(Deb. 21, Vol. IX, 19-04-2005)
Col.331-32

IOC Depot at Satna

(Deb. 37, Vol. X, 12-05-2005)
Col.174-75

Jabali Yojana

(Deb. 4, Vol. VII, 01-03-2005)
Col.221

Lalitpur-Singarauli Rail Line

(Deb. 27, Vol. IX, 28-04-2005)
Col.62-63

Maheshwar Hydro Power Project

(Deb. 10, Vol. VII, 11-03-2005)
Col.301

Mahu Bypass on N.H. No. 3

(Deb. 5, Vol. VII, 02-03-2005)
Col.376-77

Maintenance of Ajanta and Ellora Paintings

(Deb. 14, Vol. VIII, 17-03-2005)
Col.81-82

Mineral Exploration in Madhya Pradesh

(Deb. 28, Vol. IX, 29-04-2005)
Col.266-67

Mobile Service in M.P.

(Deb. 36, Vol. X, 11-05-2005)
Col.517-18

Naphtha Cracker Project

(Deb. 11, Vol. VIII, 14-03-2005)
Col.316-17

Need to commence with Narrow Broadcasting Scheme in Doordarshan Kendra, Sagar, Madhya Pradesh (MUR377)

(Deb. 14, Vol. VIII, 17-03-2005)
Col.301

Need to constitute district level committees under the chairmanship of the area M.P. to supervise implementation of Central Government sponsored welfare schemes (MUR 377)

(Deb. 5, Vol. VII, 02-03-2005)
Col.500-02

Need to obtain environmental clearance for construction of a road between Khejramati and Bahadurpur under Pradhan Mantri Gram Sadak Yojana in Sagar Parliamentary Constituency, Madhya Pradesh (MUR 377)

(Deb. 29, Vol. IX, 02-05-2005)
Col.417-18

Need to provide air connectivity linking Neemuch district in Madhya Pradesh (MUR377)

(Deb. 8, Vol. VII, 09-03-2005)
Col.1127-28

Need to provide funds for implementation of Swajal Dhara Yojana in Madhya Pradesh (MUR 377)

(Deb. 25, Vol. IX, 26-04-2005)
Col.394-95

- Need to release adequate funds to the Government of Madhya Pradesh for ensuring timely implementation of projects under Pradhan Mantri Gramin Sadak Yojana (MUR 377)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.422
- Need to release the Central funds earmarked for various development programmes in Madhya Pradesh (MUR 377)**
(Deb. 5, Vol. VII, 02-03-2005)
Col.498
- Need to upgrade the Central School at Mandsaur, Madhya Pradesh upto senior secondary level (MUR 377)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.600-601
- New Rai:way Station at Bhimbaitka**
(Deb. 8, Vol. VII, 09-03-2005)
Col.325
- Number of Highways**
(Deb. 5, Vol. VII, 02-03-2005)
Col.70-72
- Overbridge in Mehar Nagar on N.H. - 7**
(Deb. 5, Vol. VII, 02-03-2005)
Col.371-72
- Payment of Compensation to Victims of Bhopal Gas Tragedy**
(Deb. 21, Vol. IX, 19-04-2005)
Col.212
- Pench Project of Madhya Pradesh**
(Deb. 21, Vol. IX, 19-04-2005)
Col.223
- Poaching of Wildlife in Madhya Pradesh**
(Deb. 34, Vol. X, 09-05-2005)
Col.523-26
- Policy to Develop Places as Tourist Spots**
(Deb. 24, Vol. IX, 25-04-2005)
Col.219
- Position of Rail Lines of Madhya Pradesh**
(Deb. 8, Vol. VII, 09-03-2005)
Col.324-25
- Production in Gun Carriage Factory, Jabalpur**
(Deb. 27, Vol. IX, 28-04-2005)
Col.140-41
- Proposal for Development of Sports in Madhya Pradesh**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.155-56
- Proposal from Madhya Pradesh**
(Deb. 21, Vol. IX, 19-04-2005)
Col.869-70
- Proposals of Madhya Pradesh**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.389-90
- Rail Bridge at Muraina Railway Station**
(Deb. 23, Vol. IX, 21-04-2005)
Col.184
- Railway Projects in Madhya Pradesh**
(Deb. 27, Vol. IX, 28-04-2005)
Col.132,38
- Rajiv Sagar Project**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.386-87
- Rani Damyanti Fort**
(Deb. 32, Vol. X, 05-05-2005)
Col.179
- Relief and Rehabilitation of Bhopal Gas Tragedy Victims**
(Deb. 21, Vol. IX, 19-04-2005)
Col.327-28
- Removal of Toxic Waste Lying in and around Union Carbide Factory**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.315-17
- Repairing of Residential Houses**
(Deb. 32, Vol. X, 05-05-2005)
Col.112-13
- Replacement of MARRs**
(Deb. 36, Vol. X, 11-05-2005)
Col.482

- Reported issue of notices by the Mhow Cantonment Board ordering eviction of local residents**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 346-47
- Sardar Sarovar Project**
(Deb. 34, Vol. X, 09-05-2005)
Col. 307-08
- Scheme for Linking of Rivers**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 343-44
- Schemes for Welfare of Women and Girls**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 219-20
- Selection of LPG Distributors in M.P.**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 75-76
- Shifting of Nainpur Railway Hospital**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 116-17
- Shortage of SIM Cards**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 331-33
- Status of Bhopal BHEL Unit**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 340-41
- T and D of Power in M.P.**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 241-42
- Telecom Facilities in Madhya Pradesh**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 463-70
- Telecom Services in M.P.**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 953-54
- Telephone Facilities in Madhya Pradesh**
(Deb. 36, Vol. X, 11-05-2005)
Col. 248-49
- Tourism Triangle**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 299
- Toxic Waste Lying in and around Union Carbide Factory, Bhopal**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 195-99
- Transmission and Distribution System**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 596
- Upgradation of Tulsi Museum**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 109-10
- Vocational Training to Women and Girls**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 275-76
- Wastage of River Water**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 236-37
- Wheat Procurement Centres**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 109-11
- Working Staff at ESIC Hospital**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 185-86
- Madrasas**
- Madrasas on Border Areas**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 195-96
- Magazines**
- Assistance to Small and Medium Newspapers/Magazines**
(Deb. 37, Vol. X, 12-05-2005)
Col. 265-66
- Mahajan Commission**
- Mahajan Commission**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 145
- Mahamasthakabhisheka Ceremony**
- Proposal from Karnataka**
(Deb. 38, Vol. X, 13-05-2005)
Col. 193-94

Mahanadi Coalfields Limited

Exploration of Coal by Private Players
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 164-65

Mahanagar Telephone Nigam Ltd.

Broad Band Initiative
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 158-59

Broadband Services
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 372-74

Capital Investment by MTNL
(Deb. 36, Vol. X, 11-05-2005)
Col. 497-98

Cellular Mobile Telephone Services of MTNL
(Deb. 26, Vol. IX, 27-04-2005)
Col. 553

Closure of PCOs
(Deb. 22, Vol. IX, 20-04-2005)
Col. 522

Concession in Tariff by MTNL
(Deb. 22, Vol. IX, 20-04-2005)
Col. 451-56

Decline in MTNL Services
(Deb. 8, Vol. VII, 09-03-2005)
Col. 992-94

Formation of Subsidiary Company
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1043-44

Garuda Mobile Service
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 274-76
(Deb. 26, Vol. IX, 27-04-2005)
Col. 388

Hanging of MTNL Services
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 116-17

Hike in Call Charges
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 140-41

Hike in Tariff
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 170-72

Illegal Routing by Reliance Infocomm
(Deb. 5, Vol. VII, 02-03-2005)
Col. 194-95

Inflated MTNL Bills
(Deb. 26, Vol. IX, 27-04-2005)
Col. 149-50

Loss of MTNL
(Deb. 36, Vol. X, 11-05-2005)
Col. 530-32

Losses of BSNL/MTNL
(Deb. 31, Vol. X, 04-05-2005)
Col. 46-47

Merger of MTNL and BSNL
(Deb. 22, Vol. IX, 20-04-2005)
Col. 53-55

Mobile Service in the Country
(Deb. 8, Vol. VII, 09-03-2005)
Col. 843-46

Mobile Services of MTNL and BSNL
(Deb. 5, Vol. VII, 02-03-2005)
Col. 374-75

MTNL Offices in Rented Buildings
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 315-32

MTNL's Training Centre
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 249-50

Quality of Services of BSNL and MTNL
(Deb. 36, Vol. X, 11-05-2005)
Col. 213-20

Reduction in Monthly Rate
(Deb. 5, Vol. VII, 02-03-2005)
Col. 185

Telecom Action Plan
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 288

Theft of Cables
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 130-31

Three-way agreement among DoT, MTNL and BSNL
(Deb. 22, Vol. IX, 20-04-2005)
Col.282-83

Vacancies in MTNL
(Deb. 26, Vol. IX, 27-04-2005)
Col.302

Violation of Licence Conditions
(Deb. 19, Vol. VIII, 23-03-2005)
Col.339

Violation of Terms and Conditions by Private Telecom Operators
(Deb. 31, Vol. X, 04-05-2005)
Col.238-39

VRS in MTNL
(Deb. 8, Vol. VII, 09-03-2005)
Col.813

Maharashtra

Accident at Kanhanpur Level Crossing
(Deb. 27, Vol. IX, 28-04-2005)
Col.162-63

Acquisition of Farmers Land in Maharashtra
(Deb. 27, Vol. IX, 28-04-2005)
Col.227-28

Aerodrome in Jalgaon
(Deb. 37, Vol. X, 12-05-2005)
Col.114

Akola Airport
(Deb. 27, Vol. IX, 28-04-2005)
Col.157

Akola by Pass on N.H.6
(Deb. 8, Vol. VII, 09-03-2005)
Col.853

Allotment of Petrol/Diesel Retail Outlets to SCs/STs
(Deb. 14, Vol. VIII, 17-03-2005)
Col.211-12

Animal Husbandry and Poultry Schemes in Maharashtra
(Deb. 21, Vol. IX, 19-04-2005)
Col.276

Arrangements for Gurutagaddi Programme
(Deb. 8, Vol. VII, 09-03-2005)
Col.336

Banana Zone
(Deb. 35, Vol. X, 10-05-2005)
Col.94-95

Bar Girls of Maharashtra
(Deb. 35, Vol. X, 10-05-2005)
Col.265-66

Beautification of Chaitya Bhoomi
(Deb. 29, Vol. IX, 02-05-2005)
Col.150

Beautification of Dr. Ambedkar's Memorial
(Deb. 37, Vol. X, 12-05-2005)
Col.98

Beautification of Vardha Railway Station
(Deb. 37, Vol. X, 12-05-2005)
Col.187

Bill from Maharashtra
(Deb. 35, Vol. X, 10-05-2005)
Col.115

Biotechnology Project for SCs/STs Farmers
(Deb. 26, Vol. IX, 27-04-2005)
Col.552-53

Bye Pass on N.H. 3
(Deb. 5, Vol. VII, 02-03-2005)
Col.477

CD on Historical Monuments/Temples
(Deb. 14, Vol. VIII, 17-03-2005)
Col.184

Cellular Companies in Maharashtra Districts
(Deb. 19, Vol. VIII, 23-03-2005)
Col.242-43

Central Financial Assistance to Maharashtra
(Deb. 30, Vol. IX, 03-05-2005)
Col.135-37

- Central Government Flats in Maharashtra**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 533-35
- Change in Name of Ajani Railway Station of Nagpur**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 128
- Charitable Hospitals**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 330-31
- Circulation of Mutilated Currency Notes**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 353-54
- Clearance to IV Mumbai (Middle-Vaitarana) Water Supply Project**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 266-67
- Closure of Railway Workshop at Kurduwadi**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 109-10
- Comments on VAT by Maharashtra and Other States**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 769-70
- Compensation to Land Owners**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 161-62
- Compensation to Postal Employees**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 247-48
- Construction of Godhni-Kalmana Cord Line**
(Deb. 32, Vol. X, 05-05-2005)
Col. 50-51
- Construction of LNG Terminal at Dabhol**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 239-40
- Construction of Over-Bridge at Mankapur Railway Crossing**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 209
- Construction of Overbridge at Manmad Junction**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 373
- Construction of Rail Lines**
(Deb. 37, Vol. X, 12-05-2005)
Col. 167
- Construction of ROB**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 132
- Crop in Maharashtra for International Market**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 289
- Curtailement of Admission Capacity in Engineering Colleges**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 314
- Dabhol Power Project**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 260-66, 321-22
- Dam on Kikavi River in Maharashtra**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 326-27
- Demolition in Deolali Cantonment Area**
(Deb. 37, Vol. X, 12-05-2005)
Col. 198-200
- Development of Cotton Picker**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 100-101
- Development of Delhi and Mumbai on the Lines of Shanghai**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 793
- Development of Dharavi Slum**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 148
- Development of Lonar Caves and Lakes in Maharashtra**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 309

Development of Metropolitan Cities (Deb. 4, Vol. VII, 01-03-2005) Col.420-21	Foreign Assistance for Environmental Improvement Projects (Deb. 35, Vol. X, 10-05-2005) Col.251-53
Development of Mumbai (Deb. 4, Vol. VII, 01-03-2005) Col.315-16	Fraud in Mulund Post Offices, Mumbai (Deb. 19, Vol. VIII, 23-03-2005) Col.352-53
Development of Nagpur as Cargo Hub (Deb. 23, Vol. IX, 21-04-2005) Col.103	Funds to Maharashtra under PMRY (Deb. 8, Vol. VII, 09-03-2005) Col.1012
Development of National Highways in Maharashtra (Deb. 26, Vol. IX, 27-04-2005) Col.218-19	Gauge Conversion between Mudkhed-Kinwat and Purnia-Akola Rail Routes (Deb. 8, Vol. VII, 09-03-2005) Col.424-25
Development of Sugar Units (Deb. 34, Vol. X, 09-05-2005) Col.503-04	Ghatghar Project (Deb. 17, Vol. VIII, 21-03-2005) Col.266
DFID Assistance to States (Deb. 15, Vol. VIII, 18-03-2005) Col.271-72	Grants to Sainik School (Deb. 8, Vol. VII, 09-03-2005) Col.342-43
Disaster Management College (Deb. 18, Vol. VIII, 22-03-2005) Col.174-75	Handing Over Jinnah House to Pakistan (Deb. 13, Vol. VIII, 16-03-2005) Col.290-91
District Advisory Committee in Maharashtra (Deb. 21, Vol. IX, 19-04-2005) Col.610-30	Hazira Gas Pipelines in Maharashtra (Deb. 14, Vol. VIII, 17-03-2005) Col.69-70
Diversion of Rivers Water (Deb. 34, Vol. X, 09-05-2005) Col.417-19	HDFC Branches in Maharashtra (Deb. 8, Vol. VII, 09-03-2005) Col.496-501
Equity for MRTS along Andheri Ghatkopar Corridor (Deb. 25, Vol. IX, 26-04-2005) Col.138	Health Hazards due to use of Carcinogenic Sulphurous Waste (Deb. 17, Vol. VIII, 21-03-2005) Col.300
Expansion of Telephone Exchange in Maharashtra (Deb. 13, Vol. VIII, 16-03-2005) Col.136-37	Homoeopathic CGHS Dispensaries (Deb. 5, Vol. VII, 02-03-2005) Col.118
Extension of VAMBAY (Deb. 4, Vol. VII, 01-03-2005) Col.491	Hovercraft Service for Inland Water Transport (Deb. 13, Vol. VIII, 16-03-2005) Col.59

- I.T. Payee in Maharashtra**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 754-55
- Identification of Poorest in Adivasi Dominated Areas**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 251-52
- Impact of PMGSY**
(Deb. 33, Vol. X, 06-05-2005)
Col. 291
- Implementation of Central Health Scheme**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 276
- Import Duty on Cotton**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 215
- Inchampalli Irrigation Project**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 247-48
- Inclusion of Castes in ST List of Maharashtra**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 150-51
- Indian Water Bank Programme**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 274
- Indira Sagar Gosikhurd Irrigation Project of Maharashtra**
(Deb. 34, Vol. X, 09-05-2005)
Col. 539-40
- Installation of Towers in Delhi and Mumbai**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 62-63
- Irregularities in Customs Milling Work**
(Deb. 34, Vol. X, 09-05-2005)
Col. 103-04
- Irregularities in Foodgrain Distribution in Maharashtra**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 171-72
- Krishna Water Dispute Tribunal**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 149
- Lack of Storage Space**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 116-18
- Loans & Grants Provision to Maharashtra**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 249-52
- Loans under PMRY**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 245-46
- Locating Herbs in Sehayadri Hill Region**
(Deb. 36, Vol. X, 11-05-2005)
Col. 236
- Lunar Crater**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 272
- Mahajan Commission**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 145
- Maharashtra's Borrowing from the National Savings Fund**
(Deb. 38, Vol. X, 13-05-2005)
Col. 88
- Maharashtra's Proposal for Raising Bonds**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 763-64
- Mahatma Gandhi Antarrashtriya Hindi Viswavidyalaya**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 81-82
- Medical Facilities to Beedi Workers**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 143-45
- Minimum Support Price of Soyabean**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 231-32
- Mobile Phone Subscribers in Maharashtra**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 477-79

Modernisation of ESI Network

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 440-44

MTNL's Training Centre

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 249-50

Mumbai Blast Case

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 251

Mumbai Local Train Network

(Deb. 8, Vol. VII, 09-03-2005)
Col. 437/39

Mumbai Urban Transport Project

(Deb. 23, Vol. IX, 21-04-2005)
Col. 113-15

Mumbai-Delhi Container Freight Rail Corridor

(Deb. 27, Vol. IX, 28-04-2005)
Col. 245

National Coastal Protection Project

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 109-10

Need to accord approval to the Maharashtra Government's proposal for developing eco-tourism at Agashiva Hills on National Highway No.4 near Karad town in Satara District (MUR 377)

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 615-16

Need to charge rent applicable to rural areas on telephones in Kolhapur and Echalkaranji Parliamentary Constituencies, Maharashtra (MUR 377)

(Deb. 35, Vol. X, 10-05-2005)
Col. 347-48

Need to consider 'One time settlement Scheme' to recover chronic N.P.A.'s of the Maharashtra State Co-operative Bank (MUR 377)

(Deb. 24, Vol. IX, 25-04-2005)
Col. 413

Need to construct a dam on 'Nar-Par rivers with a view to solve irrigation and drinking water problems in Malegaon Parliamentary Constituency, Maharashtra (MUR 377)

(Deb. 24, Vol. IX, 25-04-2005)
Col. 408

Need to declare Sindhudurg and Ratnagiri as most backward districts in Maharashtra and include them under the 'National Food for Work' Programme (MUR 377)

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 380

Need to develop Lonar Crater in Buldhana Parliamentary Constituency, Maharashtra as a tourist resort (MUR 377)

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 480-81

Need to ensure effective implementation of BPL and Antyodaya Projects in Gondiya district, Maharashtra (MUR 377)

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 302

Need to ensure effective implementation of Sam Vikas Yojana, Rural Development Project, Pradhan Mantri Gramin Sadak Yojana in Maharashtra (MUR 377)

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 301

Need to extract coal from Minjhari Mines in Chandrapur District, Maharashtra (MUR 377)

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 420

Need to include Pandharpur in Maharashtra in the Central List of Pilgrimage centres and allocate adequate funds for its development as a tourist centre (MUR 377)

(Deb. 31, Vol. X, 04-05-2005)
Col. 503-04

- Need to provide additional dwelling units and civic amenities to the people living in slums under S.R.A. Scheme in Mumbai, Maharashtra (MUR 377) (Deb. 35, Vol. X, 10-05-2005) Col. 340
- Need to provide additional grants to the Government of Maharashtra for completing the on-going irrigation projects in the State (MUR 377) (Deb. 37, Vol. X, 12-05-2005) Col. 341
- Need to set up a 'Nature Park' at Gureghar in Satara district of Maharashtra (MUR 377) (Deb. 8, Vol. VII, 09-03-2005) Col. 1130-31
- Need to set up a Central School in Parbhani Parliamentary Constituency, Maharashtra (MUR 377) (Deb. 24, Vol. IX, 25-04-2005) Col. 412
- Need to set up a Department of Agre-Biotechnology in Shivaji University, Kolhapur, Maharashtra and provide requisite funds for its establishment (MUR 377) (Deb. 32, Vol. X, 05-05-2005) Col. 221-22
- Need to take suitable steps to check deforestation in Malegaon Parliamentary Constituency, Maharashtra (MUR 377) (Deb. 13, Vol. VIII, 16-03-2005) Col. 372
- New Railway Station at Ganpur, Manmad (Deb. 8, Vol. VII, 09-03-2005) Col. 209
- New Railway Stations in Maharashtra (Deb. 27, Vol. IX, 28-04-2005) Col. 67
- NYKs in Maharashtra (Deb. 4, Vol. VII, 01-03-2005) Col. 222-25
- Opening of 'EGHS' Dispensaries (Deb. 27, Vol. IX, 28-04-2005) Col. 634-66
- Opening of Post Office in Agriculture Marketing Producing Committee Area (Deb. 5, Vol. VII, 02-03-2005) Col. 208-09
- Opening of Post Offices in Maharashtra (Deb. 22, Vol. IX, 20-04-2005) Col. 342
- Opening of School of Drama and Training in Maharashtra (Deb. 8, Vol. VII, 09-03-2005) Col. 197-98
- Oranges Export (Deb. 4, Vol. VII, 01-03-2005) Col. 68-69
- Package for Shirdi in Maharashtra (Deb. 24, Vol. IX, 25-04-2005) Col. 126
- Package for Sugar Industry of Maharashtra (Deb. 11, Vol. VIII, 14-03-2005) Col. 265-68
- Pending Crop Diversification Project in Maharashtra (Deb. 24, Vol. IX, 25-04-2005) Col. 127-28
- Persons below Poverty Line (Deb. 22, Vol. IX, 20-04-2005) Col. 138-46
- PMGSY (Deb. 8, Vol. VII, 09-03-2005) Col. 613-16
- Post and Telegraph Facilities (Deb. 8, Vol. VII, 09-03-2005) Col. 959-60
- Production of Fish (Deb. 29, Vol. IX, 02-05-2005) Col. 358-59
- Production of Grapes in Nasik (Deb. 29, Vol. IX, 02-05-2005) Col. 283-84

- Progress of Works of NHAI in Maharashtra**
(Deb. 26, Vol. IX, 27-04-2005)
Col.410
- Projects for Mumbai**
(Deb. 28, Vol. IX, 29-04-2005)
Col.259
- Proposal of Redemption of Maharashtra from Financial Crisis**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.311-12
- Proposals from NGOs**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.229
- Protection of River Banks**
(Deb. 29, Vol. IX, 02-05-2005)
Col.205
- Quota in Recruitment of Para Military Forces**
(Deb. 21, Vol. IX, 19-04-2005)
Col.833-34
- R.C.F. Unit in Mumbai**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.378-79
- Rail Projects in Maharashtra**
(Deb. 27, Vol. IX, 28-04-2005)
Col.160-62
- Rajiv Sagar Project**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.386-87
- Rehabilitation of Pune Milk Union**
(Deb. 34, Vol. X, 09-05-2005)
Col.253-54
- Reimbursement of Expenditure**
(Deb. 27, Vol. IX, 28-04-2005)
Col.248
- Repair and Maintenance of National Highways**
(Deb. 5, Vol. VII, 02-03-2005)
Col.307-08
- Repairing of ROB at Itwari**
(Deb. 23, Vol. IX, 21-04-2005)
Col.182-83
- Repatriation of Mumbai Bomb Blast Accused**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.336-37
- Representation for Development of Mumbai**
(Deb. 35, Vol. X, 10-05-2005)
Col.233-34
- Research Centre and Project**
(Deb. 34, Vol. X, 09-05-2005)
Col.334-88
- Research Institutes in Maharashtra**
(Deb. 5, Vol. VII, 02-03-2005)
Col.371
- Revival of Explosives Manufacturing Unit**
(Deb. 37, Vol. X, 12-05-2005)
Col.129
- Risk Factors Filing with SEBI**
(Deb. 28, Vol. IX, 29-04-2005)
Col.531-32
- Ropeway for Saptshringi Gayu Temple**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.339
- S.S.A.**
(Deb. 25, Vol. IX, 26-04-2005)
Col.273
- Sahastrakund Power Project**
(Deb. 8, Vol. VII, 09-03-2005)
Col.545-46
- Salt Pan Land, Mumbai**
(Deb. 35, Vol. X, 10-05-2005)
Col.101-02
- Sardar Sarovar Project**
(Deb. 34, Vol. X, 09-05-2005)
Col.307-08
- Scheme for Rural Artisans by NABARD**
(Deb. 33, Vol. X, 06-05-2005)
Col.391-92
- Sea Corridor in Mumbai**
(Deb. 8, Vol. VII, 09-03-2005)
Col.883

- Setting up of Ayurvedic Colleges**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 258-59
- Setting up of Bio Agent Laboratories**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 237-38
- Ship Passenger Service from Jamnagar to Mumbai**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 833-34
- Situation arising out of disinvestment of Juhu Beach Centaur Hotel, Mumbai and steps taken by the Government in regard thereto (CA)**
(Deb. 31, Vol. X, 04-05-2005)
Col. 463-84
- Slums at Mumbai Airport**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 116
- Special Package for Maharashtra**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 832
- Special Structural Adjustment for Maharashtra**
(Deb. 38, Vol. X, 13-05-2005)
Col. 260-61
- Stamp Duty**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 577-78
- Stampede at Mandradevi Temple**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 46-47
- Tarapur Atomic Power Project**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 293-94
- Telecom works in Maharashtra**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 101-03
- Tourism Development in Maharashtra**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 204-05
- Upgradation of Mumbai**
(Deb. 31, Vol. X, 04-05-2005)
Col. 127
- Utilising Herbs in Maharashtra**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 84
- Utilization of Central Funds**
(Deb. 35, Vol. X, 10-05-2005)
Col. 53-68
- Valuation Estimate of Price of Salt Pan Land, Mumbai**
(Deb. 35, Vol. X, 10-05-2005)
Col. 172
- Vocational Training Centres for SCs**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 85-86
- Vocational Training to Women and Girls**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 275-76
- Waiting List of Sim Cards in Maharashtra**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1049-51
- Welfare Schemes for Female Sex Workers**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 834-35
- World Bank Aid for Mumbai Projects**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 264-65
- World Bank Aided Projects in Maharashtra**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 372-73
- World Bank Loan for Mumbai Sewerage Disposal Project, Stage-II**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 370-71
- Maharashtra Elektrosmelt Limited**
- Merger of MEL with SAIL**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 184

- Mahatma Gandhi**
Committee on Collected Works of Mahatma Gandhi
(Deb. 8, Vol. VII, 09-03-2005)
Col.244
- Dandi March Route**
(Deb. 24, Vol. IX, 25-04-2005)
Col.126
- Mahila Samakhya Programme**
Mahila Samakhya Programme
(Deb. 12, Vol. VIII, 15-03-2005)
Col.205-06
- Majauli Island**
Inclusion of Majauli Island in World Heritage Sites
(Deb. 8, Vol. VII, 09-03-2005)
Col.334
- Majauli Island**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.284-85
- Malaria Research Centre**
Malaria Research Centre
(Deb. 26, Vol. IX, 27-04-2005)
Col.287-88
- Malaysia**
Covered Bird Parks
(Deb. 24, Vol. IX, 25-04-2005)
Col.370-71
- Indian-Malaysia Cooperation in Oil & Gas Sector**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.70-71
- Indo-Malaysia Bilateral Economic Pact**
(Deb. 31, Vol. X, 04-05-2005)
Col.205-06
- Indo-Malaysia Trade**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.171—73
- MoU between IRCON and Malaysian Government**
(Deb. 37, Vol. X, 12-05-2005)
Col.121-22
- Multiple Entry Visa between India and Malaysia**
(Deb. 36, Vol. X, 11-05-2005)
Col.509-10
- Repatriation of Alleged Illegal Indian Workers**
(Deb. 31, Vol. X, 04-05-2005)
Col.216-17
- Tax Treaty with Malaysia**
(Deb. 10, Vol. VII, 11-03-2005)
Col.213-14
- Malimath Committee**
V.S. Malimath Committee on Police Reforms
(Deb. 12, Vol. VIII, 15-03-2005)
Col.66-67
- Malnutrition**
Deaths due to Malnutrition
(Deb. 22, Vol. IX, 20-04-2005)
Col.147-48
- Distribution of Candy among Children and Women**
(Deb. 21, Vol. IX, 19-04-2005)
Col.739-40
- Managerial Remuneration Scheme**
Managerial Remuneration Scheme
(Deb. 10, Vol. VII, 11-03-2005)
Col.242-43
- Mandal Commission**
Implementation of Mandal Commission's Recommendations
(Deb. 4, Vol. VII, 01-03-2005)
Col.126
(Deb. 27, Vol. IX, 28-04-2005)
Col.158-59
- Mangalore Refinery & Petrochemicals Ltd.**
Non-Availability of Raw Water in Mangalore Refinery & Petrochemicals Ltd.
(Deb. 37, Vol. X, 12-05-2005)
Col.234

Mango Research Centre

Mango Research Centre in Gujarat
(Deb. 24, Vol. IX, 25-04-2005)
Col. 196-97

Manipur

Diversion of Rice from Mid-day Meal Scheme
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 299-300

Incursion by the Myanmar Security Forces
(Deb. 4, Vol. VII, 01-03-2005)
Col. 239-40

NCW Visit to Manipur
(Deb. 30, Vol. IX, 03-05-2005)
Col. 376—78

Tipaimukh Dam Project
(Deb. 28, Vol. IX, 29-04-2005)
Col. 496

Tribal Doctors in Regional Institute of Medical Sciences, Imphal
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 200-201

Manpower

Dearth of Trained Technical Hands
(Deb. 31, Vol. X, 04-05-2005)
Col. 104

Health Manpower Planning
(Deb. 26, Vol. IX, 27-04-2005)
Col. 51-52

Legislation and Manpower Mobilisation on Service Tax
(Deb. 10, Vol. VII, 11-03-2005)
Col. 216-17

Shortage of Statutory Manpower in Coal India Limited
(Deb. 36, Vol. X, 11-05-2005)
Col. 246

Manufacturing Sector

Promotion of Manufacturing Sector
(Deb. 4, Vol. VII, 01-03-2005)
Col. 435-36

Manuscripts

Manuscripts of SGPC
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 548-49

Maoists

Activities of Maoist Gorillas
(Deb. 21, Vol. IX, 19-04-2005)
Col. 795

Link of Terrorist with Maoists
(Deb. 21, Vol. IX, 19-04-2005)
Col. 555-56

Map Policy

New Map Policy
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 368

Marble

Import of Marbles
(Deb. 25, Vol. IX, 26-04-2005)
Col. 145-46

Marble Import
(Deb. 4, Vol. VII, 01-03-2005)
Col. 242-43

Promotion of Marble Industry
(Deb. 35, Vol. X, 10-05-2005)
Col. 110

Marine Archaeology

Marine Archaeology
(Deb. 27, Vol. IX, 28-04-2005)
Col. 68-69

Marine Products

Import of Marine Products
(Deb. 35, Vol. X, 10-05-2005)
Col. 206

Marine Export
(Deb. 21, Vol. IX, 19-04-2005)
Col. 776-77

Marine Exports to EU

(Deb. 4, Vol. VII, 01-03-2005)
Col. 488-89

Sea Pollution

(Deb. 29, Vol. IX, 02-05-2005)
Col.221

Seafood Exporters

(Deb. 4, Vol. VII, 01-03-2005)
Col.483-84

Subsidy on Marine Exports

(Deb. 4, Vol. VII, 01-03-2005)
Col.24

Maritime Development**Levy on Maritime Development.**

(Deb. 19, Vol. VIII, 23-03-2005)
Col.193

National Maritime Development Programme

(Deb. 26, Vol. IX, 27-04-2005)
Col.48

Maritime Security**Maritime Security**

(Deb. 12, Vol. VIII, 15-03-2005)
Col.53--55

Market**Construction of Markets**

(Deb. 18, Vol. VIII, 22-03-2005)
Col.217-18

External Market Development Scheme

(Deb. 33, Vol. X, 06-05-2005)
Col.291-92

Handing over of Big Markets to Local Bodies

(Deb. 21, Vol. IX, 19-04-2005)
Col.521-22

Relocation of Market

(Deb. 21, Vol. IX, 19-04-2005)
Col.831-32

Marriage Halls

Community Centres and Marriage Halls
(Deb. 12, Vol. VIII, 15-03-2005)
Col.224—29

Marriage Registration**Central Legislation for Compulsory Registration of Marriage**

(Deb. 28, Vol. IX, 29-04-2005)
Col.414

Martyrs**Allotment of Petrol Pumps to Families of Kargil Martyrs**

(Deb. 27, Vol. IX, 28-04-2005)
Col.49-50

Homage to Memory of Martyrs

(Deb. 19, Vol. VIII, 23-03-2005)
Col.1—3

Maruti Udyog Limited**New Venture by MUL**

(Deb. 38, Vol. X, 13-05-2005)
Col.215

Sale of Shares

(Deb. 28, Vol. IX, 29-04-2005)
Col.36

Mass Communications**Use of Mass Communications**

(Deb. 27, Vol. IX, 28-04-2005)
Col.192—94

Mass Rapid Transport System**Equity for MRTS along Andheri Ghatkopar Corridor**

(Deb. 25, Vol. IX, 26-04-2005)
Col.138

Master Plans**Kapaleswari and Keleghai Rivers in Master Plan**

(Deb. 17, Vol. VIII, 21-03-2005)
Col.197-98

Master Plan for Delhi, 2021

(Deb. 18, Vol. VIII, 22-03-2005)
Col.77—79,223-24

Master Plan for Rural Areas

(Deb. 8, Vol. VII, 09-03-2005)
Col.632-33

Maternal Mortality

Maternal Mortality Rate

(Deb. 5, Vol. VII, 02-03-2005)
Col. 382—84

UN Target on Maternal Mortality Rate

(Deb. 31, Vol. X, 04-05-2005)
Col. 73—75

Vande Mataram Scheme

(Deb. 36, Vol. X, 11-05-2005)
Col. 26—31

Maternity Care

Amendment to Maternity Act, 1961

(Deb. 24, Vol. IX, 25-04-2005)
Col. 241-42

Violation of Maternity Benefit Act, 1961

(Deb. 29, Vol. IX, 02-05-2005)
Col. 174—78

Matters Under Rule 377

Need for all round development of

Jharkhand by Damodar Valley Corporation (MUR 377)

(Deb. 30, Vol. IX, 03-05-2005)
Col. 429

Need for constructing a Youth Hostel and

Sports Stadium in Chidambaram Parliamentary Constituency, Tamil Nadu (MUR 377)

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 305

Need for construction of a bridge on river

Surya at Bidharghat in Khalilabad Parliamentary Constituency, U.P. (MUR 377)

(Deb. 5, Vol. VII, 02-03-2005)
Col. 500

Need for construction of an under-bridge near Shiggaon Central Bus Stand in Karnataka (MUR 377)

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 478

Need for doubling and electrification of railway line linking Waltair (Vizag), Raipur and Bokaro (MUR 377)

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 612

Need for early commissioning of super thermal power project at Nabinagar, Bihar (MUR 377)

(Deb. 31, Vol. X, 04-05-2005)
Col. 496-97

Need for early transmission of F.M. Programme in Amreli Parliamentary Constituency, Gujarat (MUR 377)

(Deb. 34, Vol. X, 09-05-2005)
Col. 576

Need for expeditious upgradation of Mangalore airport, Karnataka (MUR 377)

(Deb. 25, Vol. IX, 26-04-2005)
Col. 392-93

Need for four laning of road between Delhi and Haridwar with a view to boost tourism (MUR 377)

(Deb. 32, Vol. X, 05-05-2005)
Col. 219-20

Need for four-laning of National Highway No. 215 in Orissa (MUR 377)

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 477-78

Need for inter-linking of major rivers in the country (MUR 377)

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 298-99

Need for introduction of DMU train services between Madurai and adjoining towns in Tamil Nadu (MUR 377)

(Deb. 25, Vol. IX, 26-04-2005)
Col. 396-97

- Need for laying of a new railway line between Jolarpettai and Hosur via Tirupattur-Sulagiri (MUR 377)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 583
- Need for proper upkeep and maintenance of roads linking National Highway-119 and National Highway-74 in Bijnore district, Uttar Pradesh (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 415-16
- Need for regularisation of unauthorised colonies in Delhi (MUR 377)**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 477
- Need for setting up a Central School at Kanyakumari, Tamil Nadu (MUR 377)**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 586-87
- Need for setting up of a TV relay tower at Danta in Banaskantha district, Gujarat (MUR 377)**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 586
- Need for setting up of second Kendriya Vidyalaya at Cuttack in Orissa (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 421
- Need for speedy and effective implementation of Ganga Action Plan and preventing pollution in river Ganga near Varanasi, Uttar Pradesh (MUR 377)**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 296
- Need for taking over the Bio-technology Centre at Trivandrum, Kerala by the Central Government (MUR 377)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 581-82.
(Deb. 38, Vol. X, 13-05-2005)
Col. 309
- Need for taking over the Darwasan Reservoir Project in Banka District, Bihar by the Central Government for its early completion (MUR 377)**
(Deb. 34, Vol. X, 09-05-2005)
Col. 579-80
- Need to accord approval to the Maharashtra Government's proposal for developing eco-tourism at Agashiva Hills on National Highway No.4 near Karad town in Satara District (MUR 377)**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 615-16
- Need to accord Central University status to Tripura University (MUR 377)**
(Deb. 35, Vol. X, 10-05-2005)
Col. 343-44
- Need to accord the status of a Central University to Patna University in Bihar (MUR 377)**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 601
- Need to address related pending issues in the direction of promoting tourism in Rajasthan (MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 393-94
- Need to address the problems being faced by local people in paying toll tax on newly constructed road between Nelamangala and Tumkur in Karnataka (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 418
- Need to address the problems faced by the ancillary units set up around Rourkela Steel Plant in Sundergarh district, Orissa due to lack of work orders (MUR 377)**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 320-21

- Need to address the problems of cotton growers in Andhra Pradesh by opening more purchase centres by the Cotton Corporation of India (MUR 377) (Deb. 11, Vol. VIII, 14-03-2005) Col.602
- Need to address the problems of farmers carrying out cultivation in the Indo-Pak border districts of Punjab (MUR 377) (Deb. 18, Vol. VIII, 22-03-2005) Col.612-13
- Need to address the problems of foodgrains exporters in the country (MUR 377) (Deb. 35, Vol. X, 10-05-2005) Col.347
- Need to admit students in Standard-I in Kendriya Vidyalaya, Deoria, Uttar Pradesh (MUR 377) (Deb. 35, Vol. X, 10-05-2005) Col.344-45
- Need to advise the Government of Tamil Nadu to release water from Parambikulam Dam to Uppar Dam for the benefit of the farmers (MUR 377) (Deb. 14, Vol. VIII, 17-03-2005) Col.297-98
- Need to air-lift essential commodities to Ladakh Region to meet the shortage in the region (MUR 377) (Deb. 19, Vol. VIII, 23-03-2005) Col.425-26
- Need to allocate adequate funds for undertaking the work of cleansing river Yamuna at Mathura, U.P. (MUR 377) (Deb. 13, Vol. VIII, 16-03-2005) Col.377-78
- Need to allocate more funds for speeding up gauge conversion work on Naupada-Gunupur railway section in Waltair Division of East Coast Railway (MUR 377) (Deb. 18, Vol. VIII, 22-03-2005) Col.617-18
- Need to allocate more funds under 'Sam Vikas Yojna' for extending the existing bridge on Garra river in Shahabad Parliamentary Constituency, Uttar Pradesh (MUR 377) (Deb. 17, Vol. VIII, 21-03-2005) Col.582-83
- Need to amend Article 371 of the Constitution for enabling region-wise reservations in jobs and admissions to educational institutions in Karnataka (MUR 377) (Deb. 5, Vol. VII, 02-03-2005) Col.496
- Need to amend the Constitution to enable uniform distribution of the benefits of reservations to all sub-castes of Scheduled Castes, Particularly in Andhra Pradesh (MUR 377) (Deb. 9, Vol. VII, 10-03-2005) Col.325
- Need to ban production and sale of Gutkha in the country (MUR 377) (Deb. 24, Vol. IX, 25-04-2005) Col.410
- Need to bring a legislation banning consumption of tobacco and its products in the country (MUR 377) (Deb. 25, Vol. IX, 26-04-2005) Col.391-92
- Need to bring a legislation to regulate functioning of Associated Reproductive Technology (ART) clinics in the country (MUR 377) (Deb. 32, Vol. X, 05-05-2005) Col.222
- Need to broadcast programmes in Bishnupriya Manipuri Language by AIR and Doordarshan centres at Silchar in Assam (MUR 377) (Deb. 9, Vol. VII, 10-03-2005) Col.318-19

- Need to build and repair roads in Muzaffarnagar, U.P. under the Pradhan Mantri Gram Sadak Yojana (MUR 377) (Deb. 8, Vol. VII, 09-03-2005) Col. 1131-32
- Need to charge rent applicable to rural areas on telephones in Kolhapur and Echalkaranji Parliamentary Constituencies, Maharashtra (MUR 377) (Deb. 35, Vol. X, 10-05-2005) Col. 347-48
- Need to check dumping of waste and restoration of waterbody named Rani Jhil in Howrah Division of Eastern Railway with a view to prevent the environment pollution (MUR 377) (Deb. 38, Vol. X, 13-05-2005) Col. 310
- Need to check the illegal activities of Bangladeshi Intruders in the country (MUR 377) (Deb. 9, Vol. VII, 10-03-2005) Col. 321-22
- Need to check the Sale of adulterated petrol in the country (MUR 377) (Deb. 14, Vol. VIII, 17-03-2005) Col. 302-03
- Need to clear the proposal of the Government of Bihar for construction of a barrage at Hamidnagar (MUR 377) (Deb. 38, Vol. X, 13-05-2005) Col. 311
- Need to clear the proposal of the Government of Bihar for undertaking development work in Patna City (MUR 377) (Deb. 13, Vol. VIII, 16-03-2005) Col. 375
- Need to clear the proposal of the Government of Gujarat for constructing jetties in the coastal areas (MUR 377) (Deb. 13, Vol. VIII, 16-03-2005) Col. 371-72
- Need to clear the proposal of the Government of Himachal Pradesh for construction of roads in Mandi Parliamentary Constituency from Central Road Fund (MUR 377) (Deb. 15, Vol. VIII, 18-03-2005) Col. 375-76
- Need to clear the proposal of the Government of Karnataka for implementation of Metro Project in Bangalore (MUR 377) (Deb. 37, Vol. X, 12-05-2005) Col. 342
- Need to clear the proposal of the Government of Rajasthan for setting up of Dairy Development project at Alwar (MUR 377) (Deb. 35, Vol. X, 10-05-2005) Col. 339-40
- Need to clear the proposal to implement pension scheme for the employees of Punjab University (MUR 377) (Deb. 9, Vol. VII, 10-03-2005) Col. 318
- Need to commence the gauge conversion work on Virudhunagar-Manamadurai route by allocating adequate funds (MUR 377) (Deb. 5, Vol. VII, 02-03-2005) Col. 502
- Need to commence with Narrow Broadcasting Scheme in Doordarshan Kendra, Sagar, Madhya Pradesh (MUR 377) (Deb. 14, Vol. VIII, 17-03-2005) Col. 301
- Need to concur with the proposal of the Government of Kerala to change the name of Pattikkad railway station to Poonthanam railway station (MUR 377) (Deb. 11, Vol. VIII, 14-03-2005) Col. 605

- Need to conduct a survey for laying new rail lines linking Hamirpur road (U.P.)-Harpalpur (M.P.) and Urai-Mahoba in Uttar Pradesh (MUR 377)
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1129
- Need to connect Amreli Parliamentary Constituency in Gujarat with a national highway (MUR 377)
(Deb. 32, Vol. X, 05-05-2005)
Col. 216
- Need to consider 'One time settlement Scheme' to recover chronic N.P.A.'s of the Maharashtra State Co-operative Bank (MUR 377)
(Deb. 24, Vol. IX, 25-04-2005)
Col. 413
- Need to consolidate river embankments in Jharkhand with a view to check recurring floods in the region (MUR 377)
(Deb. 36, Vol. X, 11-05-2005)
Col. 587
- Need to constitute a Legislative Assembly for Daman, Silvassa and Diu (MUR 377)
(Deb. 5, Vol. VII, 02-03-2005)
Col. 497
- Need to constitute Bundelkhand Development Council for enabling the all round development of the Region (MUR 377)
(Deb. 9, Vol. VII, 10-03-2005)
Col. 324
- Need to constitute district level committees under the chairmanship of the area M.P. to supervise implementation of Central Government sponsored welfare schemes (MUR 377)
(Deb. 5, Vol. VII, 02-03-2005)
Col. 500—02
- Need to construct a bridge on Bhuthi-Balan river at Lokha-Narhiya section of National Highway No. 104 in Bihar (MUR 377)
(Deb. 25, Vol. IX, 26-04-2005)
Col. 398
- Need to construct a bridge on river Ghaghra in Sitapur district, Uttar Pradesh (MUR 377)
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 304
- Need to construct a bridge over the railway crossing on National Highway No. 8 between Bulsar and Khergaon in Gujarat (MUR 377)
(Deb. 29, Vol. IX, 02-05-2005)
Col. 413
- Need to construct a dam on 'Nar-Par rivers with a view to solve irrigation and drinking water problems in Malegaon Parliamentary Constituency, Maharashtra (MUR 377)
(Deb. 24, Vol. IX, 25-04-2005)
Col. 408
- Need to construct a helipad and an air strip at Chuddhar in Himachal Pradesh (MUR 377)
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 476-77
- Need to construct a road overbridge at the southern end of Salempur railway station U.P. (MUR 377)
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 423-24
- Need to construct high dams in Katihar district of Bihar with a view to check recurring floods in the region (MUR 377)
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 377

- Need to construct over-bridges at Gangadhar and Virpur railway crossings on National Highway No. 6 in Gujarat (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 576-77
- Need to construct road over bridge at LC-371 near Tadepalligudem in Andhra Pradesh (MUR 377)**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1123
- Need to construct roads under rural development schemes in Sultanpur district, Uttar Pradesh (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col. 340-41
- Need to declare certain State Highways in Jalaun Parliamentary Constituency, U.P. as National Highways (MUR 377)**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 378
- Need to declare Cuttack-Chandbali State Highway in Orissa as a National Highway (MUR 377)**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 481
- Need to declare Giri-Par region in Himachal Pradesh as a Scheduled Tribe Area (MUR 377)**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 423-24
- Need to declare Gomah Railway Station as Netaji Railway Station (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 422
- Need to declare Kali Temple at Pathraul in Deoghar, Jharkhand as a tourist centre and provide civic amenities for pilgrims (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 580
- Need to declare Sindhudurg and Ratnagiri as most backward districts in Maharashtra and include them under the 'National Food for Work' Programme (MUR 377)**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 380
- Need to declare Sunderbans Waterways in West Bengal as National Waterways (MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 401
- Need to declare the birth anniversary of Guru Ghasidasji renowned saint of Chhattisgarh falling on 18 December as a 'Public Holiday' (MUR 377)**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 376-77
- Need to declare Uttarpara Joykrishna Public Library in Hooghly district, West Bengal as an institute of national importance (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 582
- Need to depute a Central team to Fatehpur district, Uttar Pradesh with a view to assessing the damage caused to the crops due to heavy hailstorm (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 420
- Need to develop an express highway from Cuttack to Paradeep by Indian Oil Corporation by drawing up a 'Special Purpose Vehicle' (MUR 377)**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1129-30
- Need to develop an International Airport at Madurai (MUR 377)**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 426-27

- Need to develop Bilaspur town in Himachal Pradesh as a place of tourist importance (MUR 377)
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 580-81
- Need to develop infrastructural and other facilities at Sunderbans wildlife area with a view to promote eco-tourism (MUR 377)
(Deb. 9, Vol. VII, 10-03-2005)
Col. 325-26
- Need to develop Lonar Crater in Buldhana Parliamentary Constituency, Maharashtra as a tourist resort (MUR 377)
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 480-81
- Need to develop proper infrastructural facilities at Ghojadanga (Itinda Ghat) under Basirhat sub-division of North 24 Parganas Districts in West Bengal (MUR 377)
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 381
- Need to disburse the donated land among landless people received under 'Bhoodan Movement' (MUR 377)
(Deb. 29, Vol. IX, 02-05-2005)
Col. 417
- Need to enhance the wages of Head Loaders working in Food Corporation of India in Kerala (MUR 377)
(Deb. 22, Vol. IX, 20-04-2005)
Col. 599-600
- Need to enquire into alleged deforestation done by Sterlite Industries Limited for setting up of a Captive Power Plant at Korba, Chhattisgarh (MUR 377)
(Deb. 32, Vol. X, 05-05-2005)
Col. 217-18
- Need to enquire into alleged mining in Aravali Hills in Faridabad district, Haryana (MUR 377)
(Deb. 37, Vol. X, 12-05-2005)
Col. 333
- Need to ensure effective implementation of BPL and Antyodaya Projects in Gondiya district, Maharashtra (MUR 377)
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 302
- Need to ensure effective implementation of Central Scheme for providing foodgrains to people living below poverty line in Sultanpur district, Uttar Pradesh (MUR 377)
(Deb. 26, Vol. IX, 27-04-2005)
Col. 587-88
- Need to ensure effective implementation of centrally sponsored scheme providing foodgrains to the people living below the poverty line in Barabanki district, Uttar Pradesh (MUR 377)
(Deb. 31, Vol. X, 04-05-2005)
Col. 501
- Need to ensure effective implementation of Sam Vikas Yojana, Rural Development Project, Pradhan Mantri Gramin Sadak Yojana in Maharashtra (MUR 377)
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 301
- Need to ensure effective implementation of welfare schemes for beedi workers in Tirunelveli and Thuthukudi districts of Tamil Nadu (MUR 377)
(Deb. 27, Vol. IX, 28-04-2005)
Col. 297-98
- Need to ensure industrial development in Gaya Parliamentary Constituency, Bihar with a view to generate employment opportunities (MUR 377)
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 303-04
- Need to ensure monthly supply of coal to the non-core sector at notified cost (MUR 377)
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 424

- Need to ensure payment of compensation to the victims of Tsunami in Tamil Nadu and other parts of the country (MUR 377)**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 374-75
- Need to ensure proper functioning of sub-telephone exchanges in rural areas of Bilhaur Parliamentary Constituency, Uttar Pradesh (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 585
- Need to ensure remunerative prices for cotton growers and early settlement of crop insurance claims of groundnut farmers in Gujarat (MUR 377)**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 319-20
- Need to ensure remunerative prices to the cotton growers in the country through Cotton Corporation of India (MUR 377)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 424
- Need to ensure that Government employees working in Excise and Customs Department are not compulsorily made to work on Good Friday which is a holiday internationally (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 306
- Need to ensure that minority educational institutions are not restrained through regulatory provisions of the State in controlling their institutions (MUR 377)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 579
- Need to ensure that people affected due to incidents of fire or floods in rural areas are compensated suitably by providing them financial assistance and houses under Indira Awas Yojana (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 419
- Need to ensure uninterrupted supply of power in Nawada Parliamentary Constituency, Bihar (MUR 377)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 582
- Need to establish a Early Tsunami Warning System in Orissa (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 412-13
- Need to establish a railway workshop in Unnao Parliamentary Constituency, Uttar Pradesh (MUR 377)**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 380
- Need to establish an airport in Kanyakumari, Tamil Nadu (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 302
- Need to evolve a Pilot scheme for promoting tomato cultivation and its marketability besides setting up of food processing industries in Thirupathur,**
- Natrampalli and Ottanchathiram in Tamil Nadu (MUR 377)**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 428
- Need to exclude wild pigs from the category of protected species in Uttaranchal (MUR 377)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 421-22
- Need to expedite completion of Lahchura Dam Project in Mahoba district, Uttar Pradesh (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 411
- Need to expedite completion of Surat Airport in Gujarat (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 301
- Need to expedite completion of Upper Vadhava Reservoir in Bihar (MUR 377)**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 427-28

Need to expedite construction of railway over bridge at Rangpur road railway gate in Kota city of Rajasthan (MUR 377)
(Deb. 14, Vol. VIII, 17-03-2005)
Col.300

Need to expedite payment of compensation to the farmers towards acquisition of land for developing the Amausi airport in Lucknow, U.P. (MUR 377)
(Deb. 12, Vol. VIII, 15-03-2005)
Col.480

Need to expedite setting up of a F.M. Radio station in Paralakhemundi in Orissa (MUR 377)
(Deb. 22, Vol. IX, 20-04-2005)
Col. 597

Need to expedite setting up of a F.M. Radio Station in Banka Parliamentary Constituency, Bihar (MUR 377)
(Deb. 24, Vol. IX, 25-04-2005)
Col.411-12

Need to expedite the proposal for setting up a power project in Shahjahanpur District, Uttar Pradesh (MUR 377)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 599-600

Need to Expedite Work on Sethu Samudram Project (MUR 377)
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 376

Need to expeditiously complete the work, inclusive of building bridges on National Highway No. 104 between Chakia and Sitamarhi via Madhuban and Sheohar in Bihar (MUR 377)
(Deb. 9, Vol. VII, 10-03-2005)
Col.323

Need to extend a package of incentives for promoting industrial development in Punjab as done in some States (MUR 377)
(Deb. 11, Vol. VIII, 14-03-2005)
Col.603

Need to extend all possible assistance to the Government of Kerala to address the problems of workers engaged in traditional industries in the State (MUR 377)
(Deb. 5, Vol. VII, 02-03-2005)
Col.498-99

Need to extend National Highway No. 67 upto Palakkad in Kerala (MUR 377)
(Deb. 29, Vol. IX, 02-05-2005)
Col.414

Need to extend reservation benefits to SCs and STs in private sector also (MUR 377)
(Deb. 36, Vol. X, 11-05-2005)
Col.587-88

Need to extend the passenger train No. 565 running between Balia and Varanasi upto Allahabad (MUR 377)
(Deb. 35, Vol. X, 10-05-2005)
Col.344

Need to extend the policy of reservations for Scheduled Castes and Tribes in the private sector and for admission to educational institutions (MUR 377)
(Deb. 13, Vol. VIII, 16-03-2005)
Col.377

Need to extract coal from Minjhari Mines in Chandrapur District, Maharashtra (MUR 377)
(Deb. 19, Vol. VIII, 23-03-2005)
Col.420

Need to fill up backlog reserve vacancies for class IV posts in Bokaro Steel Plant through local employment exchange with a view to rehabilitate displaced persons (MUR 377)
(Deb. 22, Vol. IX, 20-04-2005)
Col.605

Need to fill up the vacant posts of Gangman in Kharagpur Division of South Eastern Railway (MUR 377)
(Deb. 20, Vol. VIII, 24-03-2005)
Col.304

- Need to forestall the move to abolish Calicut Unit of Directorate of Field Publicity in Kerala (MUR 377)**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 298-99
- Need to formulate a comprehensive plan for construction of new National Highways and widening of existing National Highways in U.P. (MUR 377)**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 499
- Need to formulate a comprehensive plan to check the inundation caused in Bihar in the rainy seasons due to flow of river waters originating from Nepal (MUR 377)**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1131
- Need to formulate a comprehensive plan to save the lives of children suffering from congenital disease (MUR 377)**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1123-24
- Need to formulate a comprehensive policy of Social Welfare Schemes for the benefit of tribals population in the country (MUR 377)**
(Deb. 31, Vol. X, 04-05-2005)
Col. 495-96
- Need to formulate a master plan for Gaya with a view to improving the drainage system in the city (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col. 340
- Need to formulate a national plan for rehabilitation of Gujjar Community in Uttaranchal and other parts of the country (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col. 336
- Need to formulate a National Waterways Project for linking the major rivers of the country (MUR 377)**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 317-18
- Need to formulate a policy for promoting export of mangoes from the country (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 416
- Need to formulate a policy permitting practice by private medical practitioners registered with State/ Central Medical Councils (MUR 377)**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 600-601
- Need to formulate an action plan for regular dredging of the silt and sand deposited in the catchment area of Damodar and feeder canals of Durgapur barrage (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col. 336-37
- Need to formulate an industrial development policy for Jammu region (MUR 377)**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 299
- Need to formulate labour intensive economic and industrial policies for enabling all-round development of the country (MUR 377)**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 615
- Need to formulate new guidelines to make the Targetted Public Distribution System effective (MUR 377)**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 479-80
- Need to formulate special schemes for upliftment of the Manjhi Community in Bihar (MUR 377)**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 500
- Need to give Environmental clearance for construction of metalled road on Amereli-Junagarh-Kodinar route falling in Gir Forest area in Gujarat (MUR 377)**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 603-04

- Need to give the due share of electricity produced by Bhakhra-Beas Management Board to Himachal Pradesh (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005)
Col.406-07
- Need to grant adequate funds for modernisation of Jhanjra Mining Project in West Bengal (MUR 377)**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.378-79
- Need to grant B-2 Status to Pondicherry city for PRA purpose (MUR 377)**
(Deb. 31, Vol. X, 04-05-2005)
Col.502-03
- Need to grant citizenship to refugees of 1947 settled in Jammu and Kashmir (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col.332-33
- Need to grant early clearance to the proposal of Government of Kerala for laying a new approach track and strengthening the existing track to Sabarimala Temple (MUR 377)**
(Deb. 5, Vol. VII, 02-03-2005)
Col.495
- Need to grant environmental clearance for construction of a bridge at Chankighat in Maharajganj Parliamentary Constituency (MUR 377)**
(Deb. 9, Vol. VII, 10-03-2005)
Col.321
- Need to have a separate Geriatric Department in all major Government Hospitals and introduce a course in Geriatric Medicine as a part of MBBS Curriculum (MUR 377)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.600
- Need to have a separate network for retail distribution of white kerosene under parallel marketing Scheme (MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005)
Col.394
- Need to implement Integrated Disease Monitoring Project in U.P. (MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005)
Col.397
- Need to implement the decision to take over the township and water treatment plant of HFCL by the Asansol Durgapur Development Authorities (ADDA) without causing any financial burden to the ex-employees of HFCL (MUR 377)**
(Deb. 8, Vol. VII, 09-03-2005)
Col.1128-29
- Need to implement the policy of reservation in employment to most backward class of Pondicherry (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col.341-42
- Need to improve the mobile phone connectivity of BSNL in Balsad Parliamentary Constituency, Gujarat (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col.333-34
- Need to Improve the Mobile Telephone network in Amreli and Junagarh Districts of Gujarat and provide connectivity to more areas in the region (MUR 377)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.419
- Need to improve the working of landline and mobile telephone services network in Junagarh district, Gujarat (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col.578
- Need to include 'Kurmi' caste of Jharkhand in the list of Scheduled Tribes (MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005)
Col.400

- Need to include 'Bishnoi' caste of Rajasthan in the list of 'Other Backward Classes' (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 409-10
- Need to include 'Dalit Christians' in the category of Scheduled Castes (MUR 377)**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 611-12
- Need to include fishermen community of Andhra Pradesh in the list of scheduled tribes (MUR 377)**
(Deb. 35, Vol. X, 10-05-2005)
Col. 349
- Need to include Krishnagiri district in Tamil Nadu under 'National Food for Work Programme' (MUR 377)**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 602
- Need to include Pandharpur in Maharashtra in the Central List of Pilgrimage centres and allocate adequate funds for its development as a tourist centre (MUR 377)**
(Deb. 31, Vol. X, 04-05-2005)
Col. 503-04
- Need to include Patna district under National Food for Work Programme (MUR 377)**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 587
- Need to include Rajbhar caste of Uttar Pradesh in the Scheduled Castes List (MUR 377)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 579
- Need to include Sambalpuri/Koshali language in the Eighth Schedule to the Constitution (MUR 377)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 425
- Need to include study material relating to North-eastern States in educational text books in the country (MUR 377)**
(Deb. 35, Vol. X, 10-05-2005)
Col. 340-41
- Need to increase customs duty on finished gold and dispense with the customs duty on imported gold materials (MUR 377)**
(Deb. 35, Vol. X, 10-05-2005)
Col. 341-42
- Need to increase Height of TV Transmission Tower at Doordarshan Kendra, Dibrugarh to 150 metres and introduce fulfilled News Department with uplinking facilities at the Kendra (MUR 377)**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 376-77
- Need to increase honorarium of Vocational Teachers in the country (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col. 338-39
- Need to increase promotional avenues of Inspectors in the Department of Posts (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 299
- Need to increase the amount under 'Sam Vikas Yojana' for construction and repair of roads leading to historical palaces in Gopa Mau town in Hardoi district, Uttar Pradesh (MUR 377)**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 601-02
- Need to initiate appropriate measures for controlling air and water pollution in the surroundings of Khandadhar water falls in Keonjhar District, Orissa (MUR 377)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 421

- Need to initiate measures for de-silting of shipping channel in Haldia Dock complex (MUR 377)
(Deb. 25, Vol. IX, 26-04-2005)
Col. 395-96
- Need to install high-power TV transmitters in high attitude remote areas of Shimla Parliamentary Constituency, Himachal Pradesh (MUR 377)
(Deb. 27, Vol. IX, 28-04-2005)
Col. 296-97
- Need to introduce a 'Southern Splendour Train' from Hyderabad covering important tourist destinations of Southern India (MUR 377)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 604
- Need to introduce a fast passenger train between Madurai and Chennai *via* Dindigul in Tamil Nadu (MUR 377)
(Deb. 34, Vol. X, 09-05-2005)
Col. 577
- Need to introduce express train between Ahmedabad and Agra *via* Ajmer-Bandikui (MUR 377)
(Deb. 24, Vol. IX, 25-04-2005)
Col. 408-09
- Need to introduce pantry car facility in Vikramshila Express train running between Bhagalpur and New Delhi (MUR 377)
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 373
- Need to issue caste certificates to the people belonging to SC category who have migrated from other States to Kharagpur with a view to provide them entitled benefits in West Bengal (MUR 377)
(Deb. 34, Vol. X, 09-05-2005)
Col. 580-81
- Need to issue directives to the Government of Gujarat to spend proportionate share of royalty received from ONGC on rural development and potable water schemes in Mehsana Parliamentary Constituency, Gujarat (MUR 377)
(Deb. 25, Vol. IX, 26-04-2005)
Col. 389-90
- Need to lay a broad gauge railway line in Saurashtra and open more computerised reservation counters in Amreli district of Gujarat (MUR 377)
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 376
- Need to lay a new rail line between Chandrakona Road and Panskura *via* Ghatal in West Bengal (MUR 377)
(Deb. 9, Vol. VII, 10-03-2005)
Col. 322
- Need to lay a new railway line between Jhargram and Purulia in West Bengal (MUR 377)
(Deb. 29, Vol. IX, 02-05-2005)
Col. 419
- Need to lay a new railway line linking Anandnagar rail junction-Maharajganj and Ghughil Railway Station in Uttar Pradesh (MUR 377)
(Deb. 29, Vol. IX, 02-05-2005)
Col. 416
- Need to lay a railway line between Lohardagga and Gumla *via* Korba in Jharkhand (MUR 377)
(Deb. 35, Vol. X, 10-05-2005)
Col. 342
- Need to lay the Aligarh-Palwal-Alwar rail line for the development of Mewat region (MUR 377)
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 299-300

Need to make Jammu and Kashmir State entitled for Non-lapsable Central Pool of Resources for enabling development of tourism industry in the State (MUR 377)

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 618

Need to make optimum utilization of newly laid broad gauge line between Virudhnagar junction and Tenkasi by introducing more trains (MUR 377)

(Deb. 34, Vol. X, 09-05-2005)
Col. 581

Need to make railway siding yard Jalpaiguri operational with a view to safeguard the interest of workers engaged in unloading foodgrains at Jalpaiguri Railway Station (MUR 377)

(Deb. 37, Vol. X, 12-05-2005)
Col. 337-38

Need to nominate the children of Manjhi community of Bihar to physical educational colleges of physical education with a view to develop their sports potential (MUR 377)

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 480

Need to obtain environmental clearance for construction of a road between Khejramati and Bahadurpur under Pradhan Mantri Gram Sadak Yojana in Sagar Parliamentary Constituency, Madhya Pradesh (MUR 377)

(Deb. 29, Vol. IX, 02-05-2005)
Col. 417-18

Need to open a Computerised Railway Reservation Counter at Maharajganj, U.P. (MUR 377)

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 479

Need to open a Kendriya Vidyalaya at Paralakhemundi in Orissa (MUR 377)

(Deb. 32, Vol. X, 05-05-2005)
Col. 217

Need to open a Sainik School in Madhogarh Tehsil of Jalaun Parliamentary Constituency, U.P. (MUR 377)

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 300

Need to open branches of Allahabad Bank in Salempur and Deoria districts of U.P. (MUR 377)

(Deb. 9, Vol. VII, 10-03-2005)
Col. 322-23

Need to open Medical and Engineering Colleges in Hazaribagh district, Jharkhand (MUR 377)

(Deb. 8, Vol. VII, 09-03-2005)
Col. 1130

Need to permit other selected categories of persons to run telephone booths on railway stations besides handicapped persons in Tamil Nadu (MUR 377)

(Deb. 37, Vol. X, 12-05-2005)
Col. 334-35

Need to prevent alleged exploitation of child labourers engaged in commercial units in Delhi and other parts of the country (MUR 377)

(Deb. 30, Vol. IX, 03-05-2005)
Col. 427

Need to protect the interest of farmers by providing them adequate compensation for the land being acquired for setting up gas based power project at Masuri in Ghaziabad district, U.P. (MUR 377)

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 375

Need to protect the interests of employees of Unit Run Canteens of Armed Forces (MUR 377)

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 305-06

Need to protect the interests of students of universities established under Chhattisgarh State Law, which fulfil the criteria fixed by UGC (MUR 377)
(Deb. 13, Vol. VIII, 16-03-2005)
Col.374-75

Need to provide a halt to Ashram Express at Beawar railway station in Rajasthan (MUR 377)
(Deb. 17, Vol. VIII, 21-03-2005)
Col.579-80

Need to provide a special economic package for all round development of Banaskantha Parliamentary Constituency, Gujarat (MUR 377)
(Deb. 29, Vol. IX, 02-05-2005)
Col.415

Need to provide a special package for undertaking developmental work in Khoda-Makanpur Colony in Hapur Parliamentary Constituency, U.P. (MUR 377)
(Deb. 18, Vol. VIII, 22-03-2005)
Col.610-11

Need to provide additional dwelling units and civic amenities to the people living in slums under S.R.A. Scheme in Mumbai, Maharashtra (MUR 377)
(Deb. 35, Vol. X, 10-05-2005)
Col.340

Need to provide additional funds to the Government of Kerala for undertaking rehabilitation work in the Tsunami affected areas of the State (MUR 377)
(Deb. 13, Vol. VIII, 16-03-2005)
Col.374

Need to provide additional grants to the Government of Maharashtra for completing the on-going irrigation projects in the State (MUR 377)
(Deb. 37, Vol. X, 12-05-2005)
Col.341

Need to provide adequate financial assistance to the Government of Jharkhand for Implementation of small Irrigation projects in the State (MUR 377)
(Deb. 31, Vol. X, 04-05-2005)
Col.498

Need to provide adequate funds for repair/maintenance of National Highway No. 52 linking Arunachal Pradesh and Assam (MUR 377)
(Deb. 37, Vol. X, 12-05-2005)
Col.342-43

Need to provide adequate funds for the construction and early completion of pending works on National Highway No. 104 in Bihar (MUR 377)
(Deb. 15, Vol. VIII, 18-03-2005)
Col.379

Need to provide adequate funds for timely completion of rail-cum-road bridge at Bogibeel over Brahmaputra in Assam besides undertaking simultaneous gauge conversion on Rangia-Morkongchelek Section of N.F. Railways (MUR 377)
(Deb. 26, Vol. IX, 27-04-2005)
Col.588-89

Need to provide adequate funds to the State Government for consolidation of river embankments in Hardoi Parliamentary Constituency, Uttar Pradesh (MUR 377)
(Deb. 17, Vol. VIII, 21-03-2005)
Col.582

Need to provide air connectivity linking Neemuch district in Madhya Pradesh (MUR 377)
(Deb. 8, Vol. VII, 09-03-2005)
Col.1127-28

Need to provide better road connectivity and basic amenities at Kalyani Devi Temple and Periyar in Unnao, Uttar Pradesh with a view to promote tourism in the area (MUR 377)
(Deb. 36, Vol. X, 11-05-2005)
Col.585-86

Need to provide compensation to the farmers whose crops were affected due to heavy rain in Alapuzha and Pathanamthitta districts in Kerala (MUR 377)

(Deb. 32, Vol. X, 05-05-2005)
Col. 219

Need to provide compensation to the opium cultivators of Hadoti region of Rajasthan for damage caused to their crops due to hailstorm (MUR 377)

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 478-79

Need to provide financial assistance for boulder pitching and repair of dam on Budhi Gandak, Bagmati and Kharsath rivers in Bihar with a view to strengthening the river embankments (MUR 377)

(Deb. 36, Vol. X, 11-05-2005)
Col. 584

Need to provide financial assistance to the Government of Andhra Pradesh to tide over the problem of shortage of drinking water in Telangana region (MUR 377)

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 617

Need to provide financial assistance to the Government of Karnataka for providing relief to the people affected by drought in the State (MUR 377)

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 298-99

Need to provide financial assistance to the Government of U.P. for building small dams in Hamirpur Parliamentary Constituency (MUR 377)

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 602-03

Need to provide financial assistance to the Government of Uttar Pradesh for development of Charkhari lake in

Mahoba district with a view to promote eco-tourism (MUR 377)

(Deb. 36, Vol. X, 11-05-2005)
Col. 582-83

Need to provide funds for implementation of Swajal Dhara Yojana in Madhya Pradesh (MUR 377)

(Deb. 25, Vol. IX, 26-04-2005)
Col. 394-95

Need to provide funds for the Chanshal-Shimla-Solan multi-purpose project of Himachal Pradesh (MUR 377)

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 578

Need to provide immediate financial assistance to meet the acute drinking water problem in Gaya District, Bihar (MUR 377)

(Deb. 31, Vol. X, 04-05-2005)
Col. 500

Need to provide Insurance cover to Apple producer under National Crop Insurance Scheme in Himachal Pradesh (MUR 377)

(Deb. 34, Vol. X, 09-05-2005)
Col. 575-76

Need to provide more funds on priority basis for construction of roads under Pradhan Mantri Gram Sadak Yojana in Patna Parliamentary Constituency, Bihar (MUR 377)

(Deb. 29, Vol. I X, 02-05-2005)
Col. 419-20

Need to provide ownership right to the Tribals living in Forest area of Mirzapur district of U.P. (MUR 377)

(Deb. 25, Vol. IX, 26-04-2005)
Col. 398

Need to provide pensionary benefits to ex-employees of Banks who had resigned from the service (MUR 377)

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 601-02

- Need to provide relief and compensation to the farmers whose crops were damaged due to heavy rains in November, 2004 in Chidambaram Parliamentary Constituency, Tamil Nadu (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 586
- Need to provide remunerative prices to the chilli growers in Andhra Pradesh (MUR 377)**
(Deb. 31, Vol. X, 04-05-2005)
Col. 497
- Need to provide small shops to unemployed youths by Urban Development Agencies throughout the country with a view to solving unemployment problem (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 583-84
- Need to provide special economic package for all-round development in Himachal Pradesh (MUR 377)**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 424
- Need to provide special economic package for all-round development of Ajmer and Pushkar cities in Rajasthan with a view to promote tourism in the region (MUR 377)**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 598-99
- Need to provide special economic package for construction of roads and undertaking rural electrification in Shahabad Parliamentary Constituency, Uttar Pradesh (MUR 377)**
(Deb. 34, Vol. X, 09-05-2005)
Col. 580
- Need to provide special economic package for overall development of the small islands in Alappuzha Parliamentary Constituency, Kerala (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 581
- Need to provide telephone connectivity in suburban and rural areas of Karimganj and Hailakandi districts in Assam and other parts of the country (MUR 377)**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 423
- Need to persuade the Government of Jharkhand for installation of gates at the dams on North Koel and Batane rivers (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 577-78
- Need to re-appoint 327 Kendriya Vidyalaya Principals (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 417
- Need to reconsider the proposal of Government of Andhra Pradesh to build a canal on river Vansaadhara near Katraguda in Orissa (MUR 377)**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 476
- Need to reconstitute the Special Investigating Team and High Power Committee in the North Eastern Region (MUR 377)**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 612
- Need to redefine the terms and conditions of the Bhatinda refinery and bear the cost of making the refinery viable by giving relief in Central Excise and Customs Duties (MUR 377)**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 305
- Need to redress the grievances of employees of NABARD (MUR 377)**
(Deb. 35, Vol. X, 10-05-2005)
Col. 343

- Need to rehabilitate people who have constructed their house in revenue estates of different villages under duly registered sale deeds in Chandigarh before demolition of their dwellings (MUR 377)
(Deb. 27, Vol. IX, 28-04-2005)
Col.297
- Need to relay AIR Programmes from the F.M. Tower, Aizawal to enable people living in the remote areas of Mizoram to listen to the programmes (MUR 377)
(Deb. 29, Vol. I X, 02-05-2005)
Col.422-23
- Need to release a commemorative stamp in the memory of Shri N.M.R.Subbaraman, freedom fighter hailing from Madurai on the occasion of his Bjrth Centenary on 14.8.2005 (MUR 377)
(Deb. 19, Vol. VIII, 23-03-2005)
Col.419-20
- Need to release adequate funds to the Government of Madhya Pradesh for ensuring timely implementation of projects under Pradhan Mantri Gramin Sadak Yojana (MUR 377)
(Deb. 19, Vol. VIII, 23-03-2005)
Col.422
- Need to release funds for completion of Saidpur and Gurauli irrigation pump projects in Chail Parliamentary Constituency, Uttar Pradesh (MUR 377)
(Deb. 38, Vol. X, 13-05-2005)
Col.310
- Need to release funds for early commencement of work on Maharajganj Mashrak rail line (MUR 377)
(Deb. 14, Vol. VIII, 17-03-2005)
Col.304-05
- Need to release required funds in the current budget for completion of Sadulpur-Bikaner and Ratanagarh-Degana Railway Section in Rajasthan (MUR 377)
(Deb. 24, Vol. IX, 25-04-2005)
Col.409
- Need to release the balance amount of grants due to the Government of Karnataka under Teachers Education Programme (MUR 377)
(Deb. 37, Vol. X, 12-05-2005)
Col.335
- Need to release the Central funds earmarked for various development programmes in Madhya Pradesh (MUR 377)
(Deb. 5, Vol. VII, 02-03-2005)
Col.498
- Need to remove the precondition of knowledge of Hindi language as essential for recruitment of 'Cabin Crew' in Air India and Indian Airlines (MUR 377)
(Deb. 12, Vol. VIII, 15-03-2005)
Col.482
- Need to rename one train each running between Delhi-Jammu and Jammu-Ajmer routes as 'Shri Mata Vaishno Devi Shrine Express' and 'Ajmer Sharief Dargah Express', respectively (MUR 377)
(Deb. 37, Vol. X, 12-05-2005)
Col.331-32
- Need to rescind the decision to shift Bareilly Unit office of the Ministry of Water Resources to Ranchi (MUR 377)
(Deb. 15, Vol. VIII, 18-03-2005)
Col.378
- Need to rescind the order for recovery of bonus from the workers of NTC Mill in Coimbatore, Sivagangai and Ramanathapuram districts in Tamil Nadu (MUR 377)
(Deb. 25, Vol. IX, 26-04-2005)
Col.399-400

- Need to restore Dhubri-Fakiragram Railway Line (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col.335-36
- Need to restore direct booking of betel leaves at Mechada and Panskura Stations in West Bengal and consider waiver of tariff hike on betel levels (MUR 377)**
(Deb. 30, Vol. IX, 03-05-2005)
Col.425-26
- Need to restrain domestic newsprint makers from raising price of newsprint from the 1st April, 2005 (MUR 377)**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.614
- Need to resume Ajanta and Elora Express trains services on Manmad-Kachiguda railway section besides providing a new rail service between Manmad and Tirupati (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col.420-21
- Need to retain Regional Office of Allahabad Bank at Darbhanga, Bihar (MUR 377)**
(Deb. 32, Vol. X, 05-05-2005)
Col.220-21
- Need to retain the B-2 status accorded to Ajmer city in Rajasthan (MUR 377)**
(Deb. 8, Vol. VII, 09-03-2005)
Col.1126-27
- Need to review new catering policy of Railways (MUR 377)**
(Deb. 34, Vol. X, 09-05-2005)
Col.579
- Need to review the construction of roads under Pradhan Mantri Gramin Sadak Yojana in certain blocks of Dumariaganj Parliamentary Constituency, Uttar Pradesh (MUR 377)**
(Deb. 35, Vol. X, 10-05-2005)
Col.345-46
- Need to review the decision to observe Winter/Summer Vacations (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col.586-87
- Need to review the decision to permit foreign direct investment in the retail sector (MUR 377)**
(Deb. 5, Vol. VII, 02-03-2005)
Col.498
- Need to review the decision to prematurely curtail the special category status accorded to Uttaranchal for enabling industrial promotion in the state (MUR 377)**
(Deb. 22, Vol. IX, 20-04-2005)
Col.597-98
- Need to review the decision to shift the Head Office of Hindustan Copper Limited from Kolkata to Delhi (MUR 377)**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.302
- Need to review the implementation of National Afforestation Programme with a view to making it effective (MUR 377)**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.373
- Need to review the norms of the National Crop Insurance Policy with a view to protect the interests of farmers (MUR 377)**
(Deb. 8, Vol. VII, 09-03-2005)
Col.1126
- Need to review the rural development programmes undertaken during the period 1998-2004 in Mehsana Parliamentary Constituency, Gujarat (MUR 377)**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.610
- Need to revive and modernise closed N.T.C. mills in the country (MUR 377)**
(Deb. 30, Vol. IX, 03-05-2005)
Col.425

- Need to revive closed sugar mill in Gopalganj Parliamentary Constituency, Bihar (MUR 377) (Deb. 35, Vol. X, 10-05-2005) Col. 345
- Need to revive Sindri Fertilizer Plant in Jharkhand (MUR 377) (Deb. 25, Vol. IX, 26-04-2005) Col. 391
- Need to run local train between Patna Junction and City Ghat for the benefit of local people (MUR 377) (Deb. 36, Vol. X, 11-05-2005) Col. 584
- Need to run Marudhar Express between Jodhpur and Varanasi via Lucknow (MUR 377) (Deb. 19, Vol. VIII, 23-03-2005) Col. 418-19
- Need to sanction adequate funds to conduct research in predicting Tsunami and to take preventive measures with a view to protect the lives of the people living in coastal areas (MUR 377) (Deb. 31, Vol. X, 04-05-2005) Col. 501-02
- Need to sanction laying of pipeline across National Highway at Tirunelveli with a view to provide drinking water in three town panchayats at Kayatar, Kalugumalai, Ettayapuram, Tamil Nadu (MUR 377) (Deb. 36, Vol. X, 11-05-2005) Col. 579-80
- Need to sanction the proposal of Government of Uttar Pradesh for setting up of Sub-health Centres in every Gram Panchayat of the State (MUR 377) (Deb. 34, Vol. X, 09-05-2005) Col. 582
- Need to send additional forces to Tripura to check insurgency in the State (MUR 377) (Deb. 32, Vol. X, 05-05-2005) Col. 218-19
- Need to set up a 'Nature Park' at Gureghar in Satara district of Maharashtra (MUR 377) (Deb. 8, Vol. VII, 09-03-2005) Col. 1130-31
- Need to set up a Bench of Supreme Court in Chennai, Tamil Nadu (MUR 377) (Deb. 25, Vol. IX, 26-04-2005) Col. 388-89
- Need to set up a Central Monitoring Agency for 'National Food for Work Programme' in the country (MUR 377) (Deb. 24, Vol. IX, 25-04-2005) Col. 414-15
- Need to set up a Central School in Parbhani Parliamentary Constituency, Maharashtra (MUR 377) (Deb. 24, Vol. IX, 25-04-2005) Col. 412
- Need to set up a Department of Agro-Biotechnology in Shivaji University, Kolhapur, Maharashtra and provide requisite funds for its establishment (MUR 377) (Deb. 32, Vol. X, 05-05-2005) Col. 221-22
- Need to set up a fertilizer factory in Barauni, North Bihar (MUR 377) (Deb. 17, Vol. VIII, 21-03-2005) Col. 584
- Need to set up a Kendriya Vidyalaya at Indirapuram, Ghaziabad, Uttar Pradesh (MUR 377) (Deb. 34, Vol. X, 09-05-2005) Col. 576
- Need to set up a Media Commission with a view to safeguard the interest of

- employees of electronic and print media (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005)
Col.410-11
- Need to set up a Medical College at Hamirpur, U.P. with Central assistance (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.302-03
- Need to set up a National Circus Academy for promoting the circus industry (MUR377)**
(Deb. 37, Vol. X, 12-05-2005)
Col.338
- Need to set up a Post Graduate Institute of Medical Sciences and Research Centre at Jalandhar, Punjab (MUR 377)**
(Deb. 8, Vol. VII, 09-03-2005)
Col.1124-25
- Need to set up a Railway Scrap Disposal Unit at Bareilly, Uttar Pradesh (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.301-02
- Need to set up a Rural Technology Centre in Jhalawar Parliamentary Constituency, Rajasthan (MUR 377)**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.613-14
- Need to set up additional auction platforms for marketing tobacco in Andhra Pradesh and Karnataka (MUR 377)**
(Deb. 34, Vol. X, 09-05-2005)
Col.577-78
- Need to set up an industry in Kasargod district of Kerala with a view to provide employment to local people (MUR 377)**
(Deb. 38, Vol. X, 13-05-2005)
Col.311-12
- Need to set up an Oil Refinery in Rajasthan (MUR 377)**
(Deb. 9, Vol. VII, 10-03-2005)
Col.320
(Deb. 15, Vol. VIII, 18-03-2005)
Col.377-78
- Need to set up new telephone exchanges in Saran and Siwan districts of Bihar (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005)
Col.414
- Need to set-up a civil aerodrome in Jamshedpur Parliamentary Constituency, Jharkhand (MUR 377)**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.616-17
- Need to setting up of a Central School in Bulsar Parliamentary Constituency, Gujarat (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005)
Col.407-08
- Need to setting up of Special Economic Zone at Jalandhar (MUR 377)**
(Deb. 5, Vol. VII, 02-03-2005)
Col.495-96
- Need to shift the existing cement factories located in Amreli Parliamentary Constituency in Gujarat to some other place with a view to check environmental pollution (MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005)
Col.390-91
- Need to shift toll tax plaza from National Highway No. 1 at Karnal, Haryana to any other place (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col.332
- Need to simplify the procedure for getting permission to mine iron ore from agricultural land in Bellary, Karnataka (MUR 377)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.581
- Need to solve acute drinking water problem in Banaskantha and Patan districts of North Gujarat (MUR 377)**
(Deb. 35, Vol. X, 10-05-2005)
Col.342-43

- Need to solve drinking water problem in Lalganj Parliamentary Constituency (MUR 377)
(Deb. 37, Vol. X, 12-05-2005)
Col. 339-40
- Need to solve the emergent problems on account of abolition of contract labour at FCI depot, West Hill, Kerala (MUR 377)
(Deb. 25, Vol. IX, 26-04-2005)
Col. 400-401
- Need to solve the problems being faced by the exporters in the country (MUR 377)
(Deb. 35, Vol. X, 10-05-2005)
Col. 346-47
- Need to start the proposed bus service linking Amritsar-Lahore-Nankana Sahib on the auspicious day of Baisbakhhi on 13th April, 2005 (MUR 377)
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 304-05
- Need to streamline the functioning of Co-operative Societies in Tamil Nadu (MUR 377)
(Deb. 25, Vol. IX, 26-04-2005)
Col. 398-99
- Need to take appropriate measures for the rehabilitation of Tsunami affected fishermen of Chidambaram Parliamentary Constituency, Tamil Nadu (MUR 377)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 603-04
- Need to take effective steps to check the menace caused by wild elephants in Godda, Sahebganj, Pakud and Dumka districts in Jharkhand (MUR 377)
(Deb. 9, Vol. VII, 10-03-2005)
Col. 324-25
- Need to take over the Irrigation Research Institute at Haridwar, Uttaranchal by the Central Government (MUR 377)
(Deb. 27, Vol. IX, 28-04-2005)
Col. 299
- Need to take remedial measures to protect the disappearing tigers from Reserve Forests (MUR 377)
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 300
- Need to take steps for de-mining of areas along the border in Jammu & Kashmir with a view to protect the lives of the local people (MUR 377)
(Deb. 24, Vol. IX, 25-04-2005)
Col. 407
- Need to take steps for early release and repatriation of Indian fishermen taken captive by Pakistan Marine Security Agency (MUR 377)
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 580
- Need to take steps for protecting the rights of contract workers engaged in multinational companies located in Sriperumbudur Parliamentary Constituency, Tamil Nadu (MUR 377)
(Deb. 26, Vol. IX, 27-04-2005)
Col. 588
- Need to take steps for revival of Tundu Unit of Hindustan Zinc Limited with a view to safeguard the interests of workers of the company (MUR 377)
(Deb. 36, Vol. X, 11-05-2005)
Col. 578-79
- Need to take steps for the revival of tea industry in the country (MUR 377)
(Deb. 31, Vol. X, 04-05-2005)
Col. 503
- Need to take steps for uninterrupted supply of power in Delhi (MUR 377)
(Deb. 35, Vol. X, 10-05-2005)
Col. 341
- Need to take steps to accelerate literacy rate in the country (MUR 377)
(Deb. 35, Vol. X, 10-05-2005)
Col. 348

Need to take steps to check atrocities on Dalits and to set up a separate Ministry for the welfare of backward caste people (MUR 377)
(Deb. 29, Vol. I X, 02-05-2005)
Col.422

Need to take steps to check pollution caused by mining activities by CCI in Bokaro district, Jharkhand (MUR 377)
(Deb. 35, Vol. X, 10-05-2005)
Col.348-49

Need to take steps to complete the work on Integrated Drinking Water Project at Hogenekal in Tamil Nadu (MUR 377)
(Deb. 14, Vol. VIII, 17-03-2005)
Col.303

Need to take steps to conserve water of river Mandovi, for meeting drinking water requirements of Hubli-Dharwad cities of Karnataka (MUR 377)
(Deb. 17, Vol. VIII, 21-03-2005)
Col.578

Need to take steps to encourage cultivation of Jatropha Plants in the country (MUR377)
(Deb. 25, Vol. IX, 26-04-2005)
Col.393

Need to take steps to ensure remunerative prices to cotton growers of Haryana (MUR 377)
(Deb. 5, Vol. VII, 02-03-2005)
Col.497

Need to take suitable measure to meet impending danger of earthquakes in Kangra region of Himachal Pradesh (MUR 377)
(Deb. 29, Vol. I X, 02-05-2005)
Col.415-16

Need to take suitable measures to check increasing level of pollution in rivers in the country (MUR 377)
(Deb. 32, Vol. X, 05-05-2005)
Col.220

Need to take suitable measures to check the menace caused by elephants in Periyakulam Parliamentary Constituency, Tamil Nadu (MUR 377)
(Deb. 32, Vol. X, 05-05-2005)
Col.216

Need to take suitable measures to mitigate the sufferings of Tsunami affected people in Kollam district, Kerala (MUR 377)
(Deb. 34, Vol. X, 09-05-2005)
Col.578

Need to take suitable steps to check deforestation in Malegaon Parliamentary Constituency, Maharashtra (MUR 377)
(Deb. 13, Vol. VIII, 16-03-2005)
Col.372

Need to take suitable steps to check increase in the rate of drop-outs among the Scheduled Tribes students at primary school level in Orissa (MUR 377)
(Deb. 15, Vol. VIII, 18-03-2005)
Col.380-81

Need to take suitable steps to check pollution of River Ganga caused by Simbhawali Sugar Mill in Hapur Parliamentary Constituency, Uttar Pradesh (MUR 377)
(Deb. 32, Vol. X, 05-05-2005)
Col.215-16

Need to take suitable steps to develop irrigation facilities with a view to boost agricultural production in the country (MUR 377)
(Deb. 22, Vol. IX, 20-04-2005)
Col.603

Need to take suitable steps to make C.G.H.S. Dispensary No. 54 at Shakurbasti, New Delhi functional (MUR 377)
(Deb. 12, Vol. VIII, 15-03-2005)
Col.482-83

- Need to take suitable steps to solve drinking water problem in Delhi (MUR 377)**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 578-79
- Need to take up an integrated infrastructural development plan for connecting Jammu with the distant areas of Kashmir valley through the network of roads (MUR 377)**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 428-29
- Need to take up Delhi-Chennai Freight Corridor for implementation with a view to encourage investment in the region (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 581-82
- Need to take welfare measures for the benefit of labourers working in firework factories in Sivakasi Parliamentary Constituency, Tamil Nadu through Central Labour Welfare Organisation (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 415
- Need to undertake developmental programmes in Natham and Vedasanthu Talukas of Palani Parliamentary Constituency, Tamil Nadu under the Rashtriya Sam Vikas Yojana (MUR 377)**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 609-10
- Need to undertake suitable relief measures in the disaster affected areas of Jammu and Kashmir (MUR 377)**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 496-97
- Need to undertake timely revision of royalty payable on coal (MUR 377)**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1128
- Need to upgrade and declare Joda-Badbil-Chaibasa-Tata Nagar Road in Jharkhand as a National Highway (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 297-98
- Need to upgrade four lane National Highway No. 9 between Hyderabad and Vijayawada (MUR 377)**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 476
- Need to upgrade the Central School at Mandsaur, Madhya Pradesh upto senior secondary level (MUR 377)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 600-601
- Need to upgrade the existing ESI Hospital at Kunnicode, Qullon, Kerala to a super speciality hospital and construct a building for the same (MUR 377)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 583-84
- Need to widen Delhi-Faridabad Section of National Highway and to construct Badarpur-Faridabad-Noida flyovers (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 413-14
- Need to withdraw restriction on piecemeal booking of gunny bags from Tezpur Railway station by Assam Cooperative Jute Mills Limited (MUR 377)**
(Deb. 35, Vol. X, 10-05-2005)
Col. 349-50
- Need to withdraw the move to privatise the electricity department in Daman and Diu and Dadra and Nagar Haveli (MUR 377)**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1125
- Need to withdraw the move to transfer employees of Police Wireless Department of Uttar Pradesh to Uttaranchal (MUR 377)**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 379

- Need to withdraw the Notification dated 9th November, 2004 extending the date of exemption of excise duty in Kutch district of Gujarat up to 31st December, 2005 (MUR 377)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 423
- Maulana Azad Education Foundation**
- Activities of Ambedker and Maulana Azad Education Foundations**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 80-82
(Deb. 23, Vol. IX, 21-04-2005)
Col. 99-100
- Assistance provided by Maulana Azad Education Foundation**
(Deb. 32, Vol. X, 05-05-2005)
Col. 57—65
- Mauritius**
- Indo-Mauritius Trade**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 152-53
- Opening of KVs in Mauritius**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 608—10
- Meat**
- Advisory Committee on Meat Products**
(Deb. 34, Vol. X, 09-05-2005)
Col. 526-27
- Export of Processed Meat**
(Deb. 34, Vol. X, 09-05-2005)
Col. 392-93
- Production of Egg and Meat**
(Deb. 34, Vol. X, 09-05-2005)
Col. 399—401
- Promotion of Meat Industry**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 325-26
- Media**
- Electronic Media Workers**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 197
- Employees of Media Organisation**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 548—52
- FDI in Print Media**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 46-47
- Interlinking FDI Policy on Electronic and Print Media**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 64-65
- Need to set up a Media Commission with a view to safeguard the interest of employees of electronic and print media (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 410-11
- Print Media Policy**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 62
- Quality Certificate for Advertised Products**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 301-02
- Media Lab Asia**
- Media Lab Asia**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1086
- Restructuring Media Lab Asia**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 416-17
- Medical Colleges**
- Affiliation of Medical College**
(Deb. 36, Vol. X, 11-05-2005)
Col. 175
- Amount for Upgradation of Medical Colleges**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 985-86
- Cancellation of Medical Seats in UP**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 179

- Cancellations of Medical Seats**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 378-79
- Conversion of Medical Colleges into Hospitals**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 934-35
- Derecognition of Kasturba Medical College**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 243-44
- Draft Regulations Pertaining to Homoeopathic Colleges**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 379-80
- Establishment of Medical Colleges**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1026—28
- Fake Institutions/Doctors**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 297-98
- Increasing Seats in Medical Colleges**
(Deb. 36, Vol. X, 11-05-2005)
Col. 204—08
- Infrastructural Facilities in Medical Colleges**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 282-83
- Inspection of Medical Colleges/Hospitals**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 347-48
- Irregularities in Medical and Dental Colleges**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 129—31
- Medical/Dental Colleges**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 78—80
- Modernisation of Medical Colleges in Kerala**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 103
- Need to set up a Medical College at Hamirpur, U.P. with Central assistance (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 302-03
- Need to set up a Post Graduate Institute of Medical Sciences and Research Centre at Jalandhar, Punjab (MUR 377)**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1124-25
- New Medical Colleges in Assam**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 127
- Opening of Homoeopathic Colleges**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 377—79
- Opening of New Medical Colleges**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 449-50
- Power to Inspect Homeopathic Medical Colleges**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 337-38
- Problem in VM Medical College**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1023-24
- Proliferation of Private Medical Colleges**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 181—83
- Reports on Facilities of Medical Colleges**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 155
- Sale of Medical College Seats**
(Deb. 35, Vol. X, 10-05-2005)
Col. 118
- Setting up of Ayurvedic and Dental Hospitals and Medical Colleges**
(Deb. 31, Vol. X, 04-05-2005)
Col. 415-16
- Tribal Doctors in Regional Institute of Medical Sciences, Imphal**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 200-01

- Uniform Admission Guidelines**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.126-27
- Uniform Policy for Medical and Engineering Colleges**
(Deb. 30, Vol. IX, 03-05-2005)
Col.312-13
- Uniform Policy for Medical Colleges**
(Deb. 36, Vol. X, 11-05-2005)
Col.190-91
- Upgradation of Medical Colleges/ Institutions**
(Deb. 31, Vol. X, 04-05-2005)
Col.136
- Medical Council of India**
- Punishment of Erring Medical Teachers**
(Deb. 31, Vol. X, 04-05-2005)
Col.345-46
- Restructuring of Medical Council of India**
(Deb. 8, Vol. VII, 09-03-2005)
Col.974-75
- Vacant Post in MCI**
(Deb. 36, Vol. X, 11-05-2005)
Col.349-50
- Medical Councils**
- Need to formulate a policy permitting practice by private medical practitioners registered with State/ Central Medical Councils (MUR 377)**
(Deb. 22, Vol. IX, 20-04-2005)
Col.600-601
- Medical Education**
- Assisted Reproductive Technology in Medical Curriculum**
(Deb. 22, Vol. IX, 20-04-2005)
Col.171
- Guidelines for Disabled Persons for Appearing in MBBS Exam.**
(Deb. 26, Vol. IX, 27-04-2005)
Col.48—50
- Imbalance amongst States in Medical Education**
(Deb. 26, Vol. IX, 27-04-2005)
Col.75—78
- Imparting Quality Medical Education**
(Deb. 36, Vol. X, 11-05-2005)
Col.41-42
- Need to have a separate Geriatric Department in all major Government Hospitals and introduce a course in Geriatric Medicine as a part of MBBS Curriculum (MUR 377)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.600
- Recognition of Nursing Certificates**
(Deb. 36, Vol. X, 11-05-2005)
Col.183
- Medical Equipments**
- Alleged Irregularities in Purchase of Medicines and Equipments**
(Deb. 36, Vol. X, 11-05-2005)
Col.241
- CT Scan Machines in Government Hospitals**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.112-13
- Funds for Procurement of Modern Equipments in Govt. Hospitals**
(Deb. 36, Vol. X, 11-05-2005)
Col.359
- Lack of Dialysis Machines in Government Hospitals**
(Deb. 36, Vol. X, 11-05-2005)
Col.159
- Need to Exempt Life Saving Drugs and Medical Equipment from VAT**
(Deb. 28, Vol. IX, 29-04-2005)
Col.570—73
- Phasing out of Mercury based Equipments from Hospitals**
(Deb. 34, Vol. X, 09-05-2005)
Col.465-66

Phasing out of Mercury Equipments
(Deb. 36, Vol. X, 11-05-2005)
Col.180-81

Tenders for Purchasing Imported Equipments
(Deb. 22, Vol. IX, 20-04-2005)
Col.329-30

Utilising Rejected Medical Devices
(Deb. 5, Vol. VII, 02-03-2005)
Col.437

Medical Facilities

Assistance for Medical Treatment
(Deb. 31, Vol. X, 04-05-2005)
Col.191-92

Availability of Defence Medical Facilities
(Deb. 37, Vol. X, 12-05-2005)
Col.135

Cardiac Surgery in Government Hospitals
(Deb. 8, Vol. VII, 09-03-2005)
Col.940-41

Claiming Treatment Expenses
(Deb. 8, Vol. VII, 09-03-2005)
Col.958

Critical Care Ambulance Compartment in Long Distance Trains
(Deb. 27, Vol. IX, 28-04-2005)
Col.49

Exchange of Defence Medical Research and Facilities with USA
(Deb. 37, Vol. X, 12-05-2005)
Col.22—24

Extension of ESI Medical Facilities
(Deb. 24, Vol. IX, 25-04-2005)
Col.276

Financial Assistance for Medical Purposes
(Deb. 19, Vol. VIII, 23-03-2005)
Col.151—57

Improving Medical Facilities at AIIMS
(Deb. 36, Vol. X, 11-05-2005)
Col.185

Lack of Medical Treatment for Psychiatric Disorders
(Deb. 26, Vol. IX, 27-04-2005)
Col.151-52

Medical Facilities in Government Hospitals
(Deb. 5, Vol. VII, 02-03-2005)
Col.239-40

Medical Facilities in Navodaya Vidyalayas
(Deb. 18, Vol. VIII, 22-03-2005)
Col.149-50

Medical Facilities to Agricultural Labourers
(Deb. 17, Vol. VIII, 21-03-2005)
Col.481-82

Medical Facilities to Beedi Workers
(Deb. 29, Vol. IX, 02-05-2005)
Col.143—45

Medical Facilities to Ex-servicemen
(Deb. 14, Vol. VIII, 17-03-2005)
Col.162—78

Medical Facilities to Poor People
(Deb. 5, Vol. VII, 02-03-2005)
Col.170-71

Modern Facilities of Treatment to Poor Patients
(Deb. 22, Vol. IX, 20-04-2005)
Col.206—08

Proposal to Strengthen Emergency Facilities
(Deb. 26, Vol. IX, 27-04-2005)
Col.477

Railway Budget—2005-06—Presentation
(Deb. 2, Vol. VII, 26-02-2005)
Col.28

Medical Insurance

Medical Insurance
(Deb. 10, Vol. VII, 11-03-2005)
Col.229-30

Medical Items

Bandage made from Cow-Intestines and Animal Blood
(Deb. 21, Vol. IX, 19-04-2005)
Col. 178-79

Medical Research

Emphasis on Medical Research in AIIMS
(Deb. 26, Vol. IX, 27-04-2005)
Col. 181-82

Expenses on Medical Research
(Deb. 28, Vol. IX, 29-04-2005)
Col. 543

Genes Causing Obesity in Rats
(Deb. 22, Vol. IX, 20-04-2005)
Col. 217-18

Research Projects in AIIMS
(Deb. 31, Vol. X, 04-05-2005)
Col. 200-01

Setting up of Advanced Medical Science & Treatment Centre
(Deb. 31, Vol. X, 04-05-2005)
Col. 240-41

Medical Stents

Indiscriminate use of Medical Stents
(Deb. 8, Vol. VII, 09-03-2005)
Col. 972

Medical Stores

Allotment of Chemist Shops at Railway Stations
(Deb. 37, Vol. X, 12-05-2005)
Col. 264-65

Allotment of Chemist Stalls at Stations
(Deb. 32, Vol. X, 05-05-2005)
Col. 111-12

Authorised Local Chemists
(Deb. 31, Vol. X, 04-05-2005)
Col. 214

Network of Government Chemist Shops
(Deb. 22, Vol. IX, 20-04-2005)
Col. 106

Network of Medical Stores

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 372

Medical Surveillance System

Medical Surveillance System
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 202-03

Medical Tourism

Medical Tourism
(Deb. 24, Vol. IX, 25-04-2005)
Col. 47

Medical Units

Upgradation of Medical Units in Karnataka
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 363

Medical Universities

Assistance for Setting up of Medical University
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 93-94

Opening of Medical Universities in Tribal Areas
(Deb. 22, Vol. IX, 20-04-2005)
Col. 178

Medical University Grants Commission

Medical University Grants Commission
(Deb. 5, Vol. VII, 02-03-2005)
Col. 63-65

Medicinal Plants

AEZ Project for Medicinal and Aromatic Plants in Kerala
(Deb. 21, Vol. IX, 19-04-2005)
Col. 297-98

Continuation of Scheme of Medicinal and Aromatic Plants in Agriculture College, Indore
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 246

Cultivation of Medicinal Plants

(Deb. 17, Vol. VIII, 21-03-2005)

Col.33—55

(Deb. 29, Vol. I X, 02-05-2005)

Col.183-84

**Encouragement of Cultivation of Herbal,
Medicinal and Aromatic Plants**

(Deb. 24, Vol. IX, 25-04-2005)

Col.223—25

Farming of Medicinal Plants

(Deb. 5, Vol. VII, 02-03-2005)

Col.65-66

Locating Herbs in Sehayadri Hill Region

(Deb. 36, Vol. X, 11-05-2005)

Col.236

Medicinal Plants Gardens

(Deb. 24, Vol. IX, 25-04-2005)

Col.101—03

National Medicinal Plant Board

(Deb. 24, Vol. IX, 25-04-2005)

Col.114-15

Patent for Medicinal Plants

(Deb. 13, Vol. VIII, 16-03-2005)

Col.142-43

Patenting of Plants

(Deb. 12, Vol. VIII, 15-03-2005)

Col.19—26

Patenting of Traditional Herbal Plants

(Deb. 13, Vol. VIII, 16-03-2005)

Col.40—42

Plantation of Ayurvedic Trees

(Deb. 9, Vol. VII, 10-03-2005)

Col.217

Policy Formulated for Medicinal Plants

(Deb. 31, Vol. X, 04-05-2005)

Col.364-65

**Promoting Medicinal Plants under Rural
Development Schemes**

(Deb. 15, Vol. VIII, 18-03-2005)

Col.212-13

**Promotion of Medicinal Plantation in
Bihar**

(Deb. 17, Vol. VIII, 21-03-2005)

Col.523-24

**Promotion of Production of Medicinal
Plants**

(Deb. 24, Vol. IX, 25-04-2005)

Col.219-20

Smuggling of Medicinal Herbs

(Deb. 11, Vol. VIII, 14-03-2005)

Col.509-10

Subsidy for Medicinal Plants

(Deb. 31, Vol. X, 04-05-2005)

Col.143

Meghalaya**Border Dispute between Assam and
Meghalaya**

(Deb. 12, Vol. VIII, 15-03-2005)

Col.396-97

Construction of Satellite Township

(Deb. 12, Vol. VIII, 15-03-2005)

Col.266-67

Uranium Mining

(Deb. 31, Vol. X, 04-05-2005)

Col.232-33

Members of Parliament**Allotment of Petrol Pumps and Gas
Agencies to MPs**

(Deb. 9, Vol. VII, 10-03-2005)

Col.97-98

Group Photograph of Members

(Deb. 13, Vol. VIII, 16-03-2005)

Col.338

Participation of MP in Development Work

(Deb. 33, Vol. X, 06-05-2005)

Col.236-37

Residence to MPs

(Deb. 12, Vol. VIII, 15-03-2005)

Col.121-22

Responding to MPs Letters

(Deb. 36, Vol. X, 11-05-2005)

Col.348-49

Shri Rajesh Ranjan Alias Pappu Yadav—Sworn
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 539

Shri Shankhlal Majhi—Sworn

Shri Dharmendra Yadav—Sworn
(Deb. 3, Vol. VII, 28-02-2005)
Col. 1

Mental Health Home

Mental Health Home
(Deb. 36, Vol. X, 11-05-2005)
Col. 229-30

Mentally Retarded Children

Institutions, Schools/Hostels for Mentally Retarded Children
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 93—98

Training Institutes for Mentally Retarded Children
(Deb. 27, Vol. IX, 28-04-2005)
Col. 233

Mercy Killing

Mercy Killing
(Deb. 38, Vol. X, 13-05-2005)
Col. 249-50

Message from the President

Message received from the President
Re: Expression of Thanks by the Members of the Lok Sabha for the Address which was delivered to both Houses of Parliament Assembled together on 25th February, 2005
(Deb. 16, Vol. VIII, 19-03-2005)
Col. 1

Messages from Rajya Sabha

(i) **Bihar Appropriation (Vote on Account) Bill, 2005—As passed by Lok Sabha—Agreed without any recommendation**

(ii) **Bihar Appropriation Bill, 2005—As passed by Lok Sabha—Agreed without any recommendation**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 567

1. **Appropriation (Railways) Vote on Account Bill, 2005—As Passed by Lok Sabha—Agreed without Amendment**

2. **Appropriation (Railways) Bill, 2005—As Passed by Lok Sabha—Agreed without Amendment**

3. **Parel Investments and Trading Private Limited and Domestic Gas Private Limited (Taking Over of Management) Repeal Bill, 2005—Forward to Lok Sabha as Passed by Rajya Sabha**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 363-64

1. **Appropriation Bill, 2005—As passed by Lok Sabha—Agreed without any recommendation**

2. **Appropriation Bill, 2005—As passed by Lok Sabha—Agreed without any recommendation**

3. **Goa Appropriation Bill, 2005—As passed by Lok Sabha—Agreed without any recommendation**

4. **Goa Appropriation Bill, 2005—As passed by Lok Sabha—Agreed without any recommendation**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 544-45

Appropriation (Railways) No. 2 Bill, 2005—As Passed by Lok Sabha—Agreed without any amendment
(Deb. 28, Vol. IX, 29-04-2005)
Col. 551-52

Coastal Aquaculture Authority Bill, 2005—As passed by Rajya Sabha
(Deb. 31, Vol. X, 04-05-2005)
Col. 452

Code of Criminal Procedure (Amendment) Bill, 2005—As passed by the Rajya Sabha
(Deb. 33, Vol. X, 06-05-2005)
Col. 529

- Committee on Public Undertakings—
Elections Committee on Public
Accounts—Elections Committee on
the Welfare of Scheduled Castes and
Scheduled Tribes—Elections
(Deb. 25, Vol. IX, 26-04-2005)
Col. 378—81
- Credit Information Companies
(Regulation) Bill, 2005—As passed by
Rajya Sabha
(Deb. 35, Vol. X, 10-05-2005)
Col. 299
- Finance Bill, 2005—As passed by the
Lok Sabha—Agreed without any
recommendation
(Deb. 33, Vol. X, 06-05-2005)
Col. 464
- Government of Union Territories and the
Government of National Capital
Territory of Delhi (Amendment) Bill,
2005—As passed by the Lok Sabha—
Agreed without any amendment
(Deb. 33, Vol. X, 06-05-2005)
Col. 529
- Hire Purchase (Repeal) Bill, 2005—As
passed by Rajya Sabha
(Deb. 24, Vol. IX, 25-04-2005)
Col. 393-94
- (i) Navy (Amendment) Bill, 2005—As
passed by Rajya Sabha
- (ii) Appropriation (No. 2) Bill, 2005—As
passed by Lok Sabha
(Deb. 29, Vol. IX, 02-05-2005)
Col. 385-86
- Patents (Amendment) Bill, 2005—Agreed
without any recommendation
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 267
- Prevention of Money-Laundering
(Amendment) Bill, 2005—As passed
by the Lok Sabha—Agreed without
Amendment
(Deb. 37, Vol. X, 12-05-2005)
Col. 271
- Private Security Agencies (Regulation)
Bill, 2005—As passed by Rajya Sabha
(Deb. 36, Vol. X, 11-05-2005)
Col. 551
- Special Economic Zones Bill, 2005—
Passed by the Lok Sabha—Returned
with Amendments
(Deb. 37, Vol. X, 12-05-2005)
Col. 383
- The Bihar Value Added Tax Bill, 2005—
As passed by Lok Sabha—Agreed
without any amendment the Right to
Information Bill, 2005—As passed by
Lok Sabha—Agreed without any
amendment
(Deb. 38, Vol. X, 13-05-2005)
Col. 352
- University of Allahabad Bill, 2005—As
passed by the Rajya Sabha
(Deb. 34, Vol. X, 09-05-2005)
Col. 549
- Metals**
- Development of Coal and Iron Mines by
SAIL in Foreign Countries
(Deb. 34, Vol. X, 09-05-2005)
Col. 109
- Export of Iron Ore
(Deb. 34, Vol. X, 09-05-2005)
Col. 449—51
(Deb. 35, Vol. X, 10-05-2005)
Col. 98-99, 271-72
- Export of Iron Ore by NMDC
(Deb. 29, Vol. IX, 02-05-2005)
Col. 139—41
- Export of Iron Ore to China
(Deb. 35, Vol. X, 10-05-2005)
Col. 111-12
- Extraction of Iron Ore
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 302
- Fixation of Royalty on Iron Ore
(Deb. 21, Vol. IX, 19-04-2005)
Col. 447-48

Import of Mercury
(Deb. 21, Vol. IX, 19-04-2005)
Col.571-72

Iron Ore Export
(Deb. 21, Vol. IX, 19-04-2005)
Col.760-61

Iron Ore Mines under NMDC
(Deb. 34, Vol. X, 09-05-2005)
Col.255-56

Mining of Iron Ore by SAIL
(Deb. 21, Vol. IX, 19-04-2005)
Col.396

Need to simplify the procedure for getting permission to mine iron ore from agricultural land in Bellary, Karnataka (MUR 377)
(Deb. 17, Vol. VIII, 21-03-2005)
Col.581

Production of Iron Ore
(Deb. 11, Vol. VIII, 14-03-2005)
Col.533-34

Production of Mica Mines
(Deb. 8, Vol. VII, 09-03-2005)
Col.620-21

Royalty for Iron Ore
(Deb. 28, Vol. IX, 29-04-2005)
Col.415—17

Scrap Metals
(Deb. 33, Vol. X, 06-05-2005)
Col.328-29

Supply and Mining of Iron Ore by NMDC
(Deb. 21, Vol. IX, 19-04-2005)
Col.272-73

Meteorological Department

Overhaul of Indian Meteorological Department
(Deb. 8, Vol. VII, 09-03-2005)
Col.985

Performance of Meteorological Department
(Deb. 8, Vol. VII, 09-03-2005)
Col.914-15

Metro Rail

Extension of Metro Rail Project
(Deb. 4, Vol. VII, 01-03-2005)
Col.321

Financial Assistance for Metro Projects
(Deb. 25, Vol. IX, 26-04-2005)
Col.218-19

Land for Extension of Metro Rail Project
(Deb. 18, Vol. VIII, 22-03-2005)
Col.149

Metro Rail in Chennai
(Deb. 23, Vol. IX, 21-04-2005)
Col.182

Metro Rail Station at Shakurbasti in Delhi
(Deb. 35, Vol. X, 10-05-2005)
Col.127

Need to clear the proposal of the Government of Karnataka for implementation of Metro Project in Bangalore (MUR 377)
(Deb. 37, Vol. X, 12-05-2005)
Col.342

Setting up of Centre of Excellence
(Deb. 12, Vol. VIII, 15-03-2005)
Col.315

Metropolitan Planning Committee

Setting up of MPCs
(Deb. 18, Vol. VIII, 22-03-2005)
Col.433—36

Mid-day Meal Scheme

Diversion of Rice from Mid-day Meal Scheme
(Deb. 17, Vol. VIII, 21-03-2005)
Col.299-300

General Budget, 2005-06—Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col.8

Merger of S.S.A. into Mid-day Meal Scheme
(Deb. 18, Vol. VIII, 22-03-2005)
Col.261-62

Mid-Day-Meal Scheme

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 321-22

(Deb. 21, Vol. IX, 19-04-2005)
Col. 769—72

(Deb. 25, Vol. IX, 26-04-2005)
Col. 267-68

Middle East Countries**Flights from Bangalore to Middle East Countries**

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 240-41

Migrants**Citizenship to Migrants**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 680-81

Migration**Migration from Bangladesh**

(Deb. 25, Vol. IX, 26-04-2005)
Col. 83-84

Migration of Minority Community from J&K

(Deb. 4, Vol. VII, 01-03-2005)
Col. 316-17

Military Hospitals**Homoeopathy Treatment in Military Hospitals**

(Deb. 23, Vol. IX, 21-04-2005)
Col. 123-24

Military Training**Military Training to Youths**

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 110-11

Military Uniform**Availability of Police/Military Uniform**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 588-89

Milk**Anti-diabetic Properties in Camel Milk**

(Deb. 31, Vol. X, 04-05-2005)
Col. 363-64

Assistance for Clean Milk Production

(Deb. 34, Vol. X, 09-05-2005)
Col. 289

Assistance from World Bank for Increasing the Production of Milk

(Deb. 21, Vol. IX, 19-04-2005)
Col. 248-49

Export of Milk

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 218-19

Import of Sensitive Commodities

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 77-78

Milk Production

(Deb. 29, Vol. IX, 02-05-2005)
Col. 260—62

Milk Production in Karnataka

(Deb. 29, Vol. IX, 02-05-2005)
Col. 258-60

Milk Yield

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 63-64

Production of Milk

(Deb. 24, Vol. IX, 25-04-2005)
Col. 331—33

(Deb. 29, Vol. IX, 02-05-2005)
Col. 220-21

Production of Milk and Dairy Products in Andhra Pradesh

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 346

Repeal of Act regarding Infant Milk Substitutes

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 197-98

Setting up of Mega Project for Milk Products by Singapore

(Deb. 24, Vol. IX, 25-04-2005)
Col. 191-92

Theft of Milk Products in DMS

(Deb. 29, Vol. IX, 02-05-2005)
Col. 266-67

Milk Producers

Problems Faced by Milk Producers in Rural Areas

(Deb. 21, Vol. IX, 19-04-2005)
Col. 185

Protection of Interest of Milk Producers

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 242

Mineral Water

Contaminated Water in Rail Neer

(Deb. 32, Vol. X, 05-05-2005)
Col. 106

Illegal Production of Mineral Water

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 286—88

Packed Drinking Water/Mineral Water

(Deb. 31, Vol. X, 04-05-2005)
Col. 385-86

Rail Neer Plants

(Deb. 27, Vol. IX, 28-04-2005)
Col. 234—38

Setting up of Rail Neer Plant

(Deb. 8, Vol. VII, 09-03-2005)
Col. 236-37

Minerals

Bauxite Deposits

(Deb. 38, Vol. X, 13-05-2005)
Col. 37-38

Bauxite Deposits in Kerala

(Deb. 33, Vol. X, 06-05-2005)
Col. 367

Chromite Ore Reserves

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 558-59

Exploration of Minerals

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 8—14

Export of Iron Ore

(Deb. 34, Vol. X, 09-05-2005)
Col. 449—51

Export of Iron Ore to China

(Deb. 35, Vol. X, 10-05-2005)
Col. 111-12

Export of Minerals

(Deb. 21, Vol. IX, 19-04-2005)
Col. 780-81

Fixation of Royalty on Iron Ore

(Deb. 21, Vol. IX, 19-04-2005)
Col. 447-48

Grant of Forest Land for Mining

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 345—430

Illegal Export of Iron Ore

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 47-48

Iron Ore Export

(Deb. 21, Vol. IX, 19-04-2005)
Col. 760-61

Iron Ore Reserves

(Deb. 29, Vol. IX, 02-05-2005)
Col. 348—51

Lease of Mines

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 258—70

Manganese Ore Mines

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 188

Mineral Based Industry

(Deb. 8, Vol. VII, 09-03-2005)
Col. 739

Mineral Exploration in Madhya Pradesh

(Deb. 28, Vol. IX, 29-04-2005)
Col. 266-67

Mineral Mines

(Deb. 28, Vol. IX, 29-04-2005)
Col. 426—36

Mineral Sand Mining

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 246

Mining of Iron Ore by RINL

(Deb. 24, Vol. IX, 25-04-2005)
Col. 156—58

Mining of Iron Ore by SAIL

(Deb. 21, Vol. IX, 19-04-2005)
Col. 396

Mining Works in Orissa

(Deb. 10, Vol. VII, 11-03-2005)
Col. 209—13

Production and Export of Minerals

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 292-93

Royalty for Iron Ore

(Deb. 28, Vol. IX, 29-04-2005)
Col. 415—17

Royalty on Minerals

(Deb. 28, Vol. IX, 29-04-2005)
Col. 125-26

Sale of Iron Ore by NMDC to Private Sector

(Deb. 34, Vol. X, 09-05-2005)
Col. 521

Supply and Mining of Iron Ore by NMDC

(Deb. 21, Vol. IX, 19-04-2005)
Col. 272-73

Surplus Gold and Silver

(Deb. 38, Vol. X, 13-05-2005)
Col. 100-01

Titanium Deposit

(Deb. 8, Vol. VII, 09-03-2005)
Col. 818—20

Minerals and Metals Trading Corporation**Mining and Metal Trading Corporation**

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 435-36

MMTC

(Deb. 30, Vol. IX, 03-05-2005)
Col. 332-33

(Deb. 35, Vol. X, 10-05-2005)
Col. 142-43

Restructuring of MMTC & STC

(Deb. 25, Vol. IX, 26-04-2005)
Col. 150

Mines**Allotment of Captive Mining Blocks**

(Deb. 36, Vol. X, 11-05-2005)
Col. 487—94

Coal Mining Depleting Water Level

(Deb. 36, Vol. X, 11-05-2005)
Col. 437-38

Funds for Modernisation of Mines

(Deb. 38, Vol. X, 13-05-2005)
Col. 268-69

Iron Ore Mines under NMDC

(Deb. 34, Vol. X, 09-05-2005)
Col. 255-56

Lease of Mines

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 268—70

Manganese Ore Mines

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 188

Mineral Mines

(Deb. 28, Vol. IX, 29-04-2005)
Col. 426—36

Mining by SAIL in Chiriya

(Deb. 21, Vol. IX, 19-04-2005)
Col. 457-58

Need to extract coal from Minjhari Mines in Chandrapur District, Maharashtra (MUR 377)

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 420

Production of Mica Mines

(Deb. 8, Vol. VII, 09-03-2005)
Col. 620-21

Rehabilitation of Persons by Coal Mines

(Deb. 36, Vol. X, 11-05-2005)
Col. 367-68

Use of Empty Mines

(Deb. 33, Vol. X, 06-05-2005)
Col. 440-41

Mini India Project

Land for Setting up of Mini India Project
(Deb. 21, Vol. IX, 19-04-2005)
Col. 858-59

Minimum Support Prices

Agriculture Under Income Tax Net
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 310-11

Calculating of MSP of Agricultural Products
(Deb. 21, Vol. IX, 19-04-2005)
Col. 400—10

Crops including under Minimum Support Price Scheme
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 247-48

Declaration of Support Price
(Deb. 34, Vol. X, 09-05-2005)
Col. 331—33

Declaration of Support Price of Mustard
(Deb. 21, Vol. IX, 19-04-2005)
Col. 395-96

Expenditure on Procurement
(Deb. 24, Vol. IX, 25-04-2005)
Col. 383-84

Methods for Computing Minimum Support Prices
(Deb. 29, Vol. IX, 02-05-2005)
Col. 238

Minimum Support Price for Copra
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 300-01

Minimum Support Price for Cotton
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 440—44

Minimum Support Price for Tobacco
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 44—46

Minimum Support Price of Cotton
(Deb. 33, Vol. X, 06-05-2005)
Col. 187

Minimum Support Price of Soyabean
(Deb. 24, Vol. IX, 25-04-2005)
Col. 231-32

MSP announced by CCI
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 98—100

MSP for Fruits and Vegetables
(Deb. 34, Vol. X, 09-05-2005)
Col. 542

MSP for Jute
(Deb. 33, Vol. X, 06-05-2005)
Col. 384—88

MSP of Cotton
(Deb. 28, Vol. IX, 29-04-2005)
Col. 171-72

MSP of Oil Seeds
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 255—57

National Agricultural Prices Commissions for MSP
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 182-83

Revision of MSP of Chilli
(Deb. 21, Vol. IX, 19-04-2005)
Col. 446

Minimum Wages

Amendment of Minimum Wages Act, 1948
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 89

Minimum Wages
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 156—58

Minimum Wages for Unorganised Sectors
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 276—84

Mining

Grant of Forest Land for Mining
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 345—430

- Health Study of Workers of Asbestos Mining**
(Deb. 28, Vol. IX, 29-04-2005)
Col.417-18
- Illegal Mining**
(Deb. 38, Vol. X, 13-05-2005)
Col.133-34
- Illegal Mining in Forest Areas of Uttar Pradesh**
(Deb. 29, Vol. IX, 02-05-2005)
Col.96
- Illegal Mining in Uttar Pradesh and Rajasthan**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.152-53
- Impact of Mining on Wildlife**
(Deb. 34, Vol. X, 09-05-2005)
Col.286-87
- Losses in Mining Sector**
(Deb. 28, Vol. IX, 29-04-2005)
Col 145—47
- Mineral Sand Mining**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.246
- Mining of Diamonds**
(Deb. 38, Vol. X, 13-05-2005)
Col 215-16
- Mining of Iron Ore by RINL**
(Deb. 24, Vol. IX, 25-04-2005)
Col.156—58
- Mining Works in Orissa**
(Deb. 10, Vol. VII, 11-03-2005)
Col.209—13
- Modernisation of Mining Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col.689-90
- Need to engage private companies for mining activities in Bundelkhand Region, Uttar Pradesh (MUR 377)**
(Deb. 31, Vol. X, 04-05-2005)
Col.499
- Need to enquire into alleged mining in Aravali Hills in Faridabad district, Haryana (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col.333
- Need to grant adequate funds for modernisation of Jhanjra Mining Project in West Bengal (MUR 377)**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.378-79
- Need to take steps to check pollution caused by mining activities by CCI in Bokaro district, Jharkhand (MUR 377)**
(Deb. 35, Vol. X, 10-05-2005)
Col.348-49
- PSU in Mining Sector in Orissa**
(Deb. 10, Vol. VII, 11-03-2005)
Col.272-73
- Regulation of Sand Mining in Coastal Areas**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.78
- Underground Mining**
(Deb. 36, Vol. X, 11-05-2005)
Col.226—28
- Uranium Mining**
(Deb. 31, Vol. X, 04-05-2005)
Col.232-33
- Mining Companies**
- Mining Companies in Karnataka**
(Deb. 8, Vol. VII, 09-03-2005)
Col.667—71
- Ministers**
- Reported improper treatment meted out to Railway Minister in Gujarat**
(Deb. 23, Vol. IX, 21-04-2005)
Col.305—09
- Retired Officials on Personal Staff of Ministers**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.94-95

Ministries

**Budgetary Allocation from Ministries/
Depts.**

(Deb. 28, Vol. IX, 29-04-2005)
Col. 469—75

**Need to rescind the decision to shift
Bareilly Unit office of the Ministry of
Water Resources to Ranchi (MUR 377)**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 378

Works Undertaken by OIA Ministry
(Deb. 31, Vol. X, 04-05-2005)
Col. 214-15

Minorities

15-Point Programme for Minorities .
(Deb. 23, Vol. IX, 21-04-2005)
Col. 189-90

**Changes in Personnel Laws of Parsis
Community**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 111

**Christian Population in North-Eastern
Region**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 404-05

Commission on Muslim Community
(Deb. 27, Vol. IX, 28-04-2005)
Col. 168-69

Committee of Ministers on Minorities
(Deb. 32, Vol. X, 05-05-2005)
Col. 119-20

Exploitation of Muslim Women
(Deb. 35, Vol. X, 10-05-2005)
Col. 175

General Budget, 2005-06—Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col. 10

Institutes for Minority Communities
(Deb. 23, Vol. IX, 21-04-2005)
Col. 268-69

**Law to Check Atrocities against SC/ST
and Minorities**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 100-101

**Migration of Minority Community from
J&K**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 316-17

Minority Education
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 223-24

**Need to ensure that minority educational
institutions are not restrained through
regulatory provisions of the State in
controlling their institutions
(MUR 377)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 579

President's Address
(Deb. 1, Vol. VII, 25-02-2005)
Col. 3-4

**Project/Proposals from State Finance and
Development Corporation**
(Deb. 37, Vol. X, 12-05-2005)
Col. 180—86

**Projects from Finance and Development
Corporations of Gujarat**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 145—47

**Recasting of 15-Point Programme for
Minorities**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 173

Revamping Minority Education
(Deb. 30, Vol. IX, 03-05-2005)
Col. 186-87

**Setting up of Minority Commissions/
Advisory Committees**
(Deb. 32, Vol. X, 05-05-2005)
Col. 54-55

Statement Correcting Reply to Starred Question No. 294 dated 21-12-2004 regarding Atrocities on Minorities and giving reasons for delay in correcting the reply

(Deb. 12, Vol. VIII, 15-03-2005)
Col.452-53

Welfare and Reservation of Christian Tribal Community

(Deb. 4, Vol. VII, 01-03-2005)
Col.166-67

Welfare Schemes for Minorities

(Deb. 8, Vol. VII, 09-03-2005)
Col.211—24

White Paper on Status of Minorities

(Deb. 23, Vol. IX, 21-04-2005)
Col.254

Missiles

Barak Anti-Missile Defence System

(Deb. 9, Vol. VII, 10-03-2005)
Col.188-89

Export of Missiles

(Deb. 37, Vol. X, 12-05-2005)
Col.155-56

Missions Abroad

Complaints against Indian Missions

(Deb. 22, Vol. IX, 20-04-2005)
Col.426—52

Construction of Indian Embassy Building in Brazil

(Deb. 22, Vol. IX, 20-04-2005)
Col.508-09

Non-Availability of Books on Indian Culture in Missions Abroad

(Deb. 22, Vol. IX, 20-04-2005)
Col.510

Promotion of Hindi in Missions Abroad

(Deb. 5, Vol. VII, 02-03-2005)
Col.133—44

Mizoram

Need to relay AIR Programmes from the

F.M. Tower, Aizawal to enable people living in the remote areas of Mizoram to listen to the programmes (MUR 377)
(Deb. 29, Vol. IX, 02-05-2005)
Col.422-23

Tipaimukh Dam Project

(Deb. 28, Vol. IX, 29-04-2005)
Col.496

Mobile Telephones

Appointment of Dealers/Distributors

(Deb. 13, Vol. VIII, 16-03-2005)
Col.292-93

Ban on Mobile Phones

(Deb. 8, Vol. VII, 09-03-2005)
Col.893
(Deb. 36, Vol. X, 11-05-2005)
Col.471

Billing Contract Order to U.S. Based CSG System

(Deb. 13, Vol. VIII, 16-03-2005)
Col.144-45

BSNL Mobile Connection in Chhattisgarh

(Deb. 19, Vol. VIII, 23-03-2005)
Col.292-93

BSNL Mobile Phone Subscribers

(Deb. 13, Vol. VIII, 16-03-2005)
Col.25—28

BSNL Mobile Services

(Deb. 13, Vol. VIII, 16-03-2005)
Col.335-36
(Deb. 31, Vol. X, 04-05-2005)
Col.203-04

BSNL Mobile Towers in UP

(Deb. 36, Vol. X, 11-05-2005)
Col.160

- Cellular Mobile Telephone Services of MTNL**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 553
- Cellular Service in Nagpur Zone**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 909—11
- Cellular Telephone Capacity in Tamil Nadu**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 831-32
- Changes in the Tariff Plans**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 160-61
- Coinbox to Mobile Connectivity at Tehsil HQs**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 912-13
- Complaints pertaining to Procurement of Instruments**
(Deb. 36, Vol. X, 11-05-2005)
Col. 503-04
- Connecting of Villages with Mobile Network**
(Deb. 36, Vol. X, 11-05-2005)
Col. 351—54
- Employment in Mobile Telephone Sector**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 157-58
- Expansion of BSNL Network**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 266
- Frequency of BSNL**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 280-81
- Garuda Mobile Service**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 274—76
(Deb. 26, Vol. IX, 27-04-2005)
Col. 388
- III Effect of Cell Phones on Health**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 34
- Increase in Number of Mobile Phone Users**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 529—31
- Installation of BTS in Mobile Towers**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 179-80
- Insurance Cover to Mobile Phones**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 440—42
- Introduction of 3G Third Generation Technology**
(Deb. 31, Vol. X, 04-05-2005)
Col. 261-62
- Introduction of Cell Phone of BSNL in Remote Areas**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 326-27
- Land Line and Mobile Phone Service**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 37-38
- Mobile Connections in Bihar**
(Deb. 31, Vol. X, 04-05-2005)
Col. 292—94
- Mobile Phone Services in Karnataka**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 313—16
- Mobile Phone Subscribers in Maharashtra**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 477—79
- Mobile Phones Companies**
(Deb. 36, Vol. X, 11-05-2005)
Col. 355

Mobile Phones in Rural Areas

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 334-35

Mobile Service in Gujarat

(Deb. 26, Vol. IX, 27-04-2005)
Col. 495-96

Mobile Service in M.P.

(Deb. 36, Vol. X, 11-05-2005)
Col. 517-18

Mobile Service in Orissa

(Deb. 8, Vol. VII, 09-03-2005)
Col. 980—82

Mobile Service in Rural Areas

(Deb. 22, Vol. IX, 20-04-2005)
Col. 375—77

Mobile Service in the Country

(Deb. 8, Vol. VII, 09-03-2005)
Col. 843—46

Mobile Service in West Bengal

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 131-32

Mobile Services in U.P.

(Deb. 26, Vol. IX, 27-04-2005)
Col. 549-50

Mobile Services in Uttar Pradesh

(Deb. 31, Vol. X, 04-05-2005)
Col. 170-71

Mobile Services of MTNL and BSNL

(Deb. 5, Vol. VII, 02-03-2005)
Col. 374-75

Mobile Telephone Services in West Bengal

(Deb. 8, Vol. VII, 09-03-2005)
Col. 939-40

Need to improve the mobile phone connectivity of BSNL in Balsad Parliamentary Constituency, Gujarat (MUR 377)

(Deb. 37, Vol. X, 12-05-2005)
Col. 333-34

Need to Improve the Mobile Telephone network in Amreli and Junagarh Districts of Gujarat and provide connectivity to more areas in the region (MUR 377)

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 419

Production of Mobile Phone Handsets

(Deb. 22, Vol. IX, 20-04-2005)
Col. 531-32

Reduction in Access Deficit Charges

(Deb. 26, Vol. IX, 27-04-2005)
Col. 187-88

Scarcity of SIM Cards in Rajasthan

(Deb. 26, Vol. IX, 27-04-2005)
Col. 553-54

Shortage of Phone Cards

(Deb. 5, Vol. VII, 02-03-2005)
Col. 115-16

Shortage of Pre-paid Cards

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 350

Shortage of Pre-paid SIM Cards

(Deb. 5, Vol. VII, 02-03-2005)
Col. 229-30

Shortage of SIM Cards

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 331—33

Shortage of SIM Cards in Karnataka

(Deb. 31, Vol. X, 04-05-2005)
Col. 155—57

Sim Cards in Karnataka

(Deb. 5, Vol. VII, 02-03-2005)
Col. 471

SIM Cards to Applicants

(Deb. 31, Vol. X, 04-05-2005)
Col. 301—04

Single-Chip Mobile Phones

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 192-93

Streamlining of Mobile Services

(Deb. 31, Vol. X, 04-05-2005)
Col. 236—38

- Towers in Himachal Pradesh**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 65
- Towers in Rajasthan**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 261—63
- Unwanted Calls in Mobile Phones**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 837—39
- Use of Cell Phones**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 122
- Verification for Prepaid Connections**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1059-60
- Waiting List of Sim Cards in Maharashtra**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1049—51
- WLL in Rural/Semi-Urban Areas**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 362-63
- WLL Medium for Inaccessible Areas**
(Deb. 31, Vol. X, 04-05-2005)
Col. 172
- WLL Services**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 324—26
- Mobile Telephone Companies**
- Cellular Companies in Maharashtra Districts**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 242-43
- Recovery of Dues**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 979-80
- Refund of Fee by Cellular Operators**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 37—39
- Violation of Terms and Conditions by Private Telecom Operators**
(Deb. 31, Vol. X, 04-05-2005)
Col. 238-39
- Money Laundering**
- Prevention of Money Laundering Act**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 612-13
- Money Orders**
- Delay in Delivery of Money Orders**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 320-21
- Money Transfer**
- Illegal Money Transfer Through Internet**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 193
- Inter-State Money Transfer Schemes**
(Deb. 31, Vol. X, 04-05-2005)
Col. 346-47
- Monsanto Mahyco Biotech**
- Annual Review Reports on Monsanto Mahyco Biotech**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 398-99
- Monsoon**
- Adopting Technology to Predict Monsoon**
(Deb. 36, Vol. X, 11-05-2005)
Col. 521—23
- Forecast of Drought in the event of Monsoon Failure**
(Deb. 34, Vol. X, 09-05-2005)
Col. 452:54
- Monuments**
- Ancient Temple Unearthed at Mamlapuram**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 173-74
- Beautification in and around Red Fort**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 215-16
- CD on Historical Monuments/Temples**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 184
- Conservation of Warangal Fort**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 259-60
- Construction of Galiara around Golden Temple, Amritsar**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 714
- Declaration of Head Post Office, Lucknow as National Monument**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 462
- Declaration of Monuments as Centrally Protected Monuments**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 84—88
- Development of Taj Mahal**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 451

- Encroachment around Protected Monuments**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 74
(Deb. 37, Vol. X, 12-05-2005)
Col. 152—55
- Entry Fee for Viewing Taj during Night**
(Deb. 32, Vol. X, 05-05-2005)
Col. 68-69
- Felling of Trees at Red Fort**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 199
- Financial Assistance for Maintenance of Monuments**
(Deb. 32, Vol. X, 05-05-2005)
Col. 88
- Financial Assistance for Preparation of Directory of Monuments**
(Deb. 32, Vol. X, 05-05-2005)
Col. 109-10
- Financial Assistance to U.P. for Taj Mahal Celebration**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 252
- Guidelines for Cultural Programmes at Heritage Monuments**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 255—64
- Hike in Entry Fee of Monuments**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 240
- Involvement of Private Sector for Maintenance of Monuments**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 110
- Lonar Crater**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 272
- Maintenance of Monuments**
(Deb. 37, Vol. X, 12-05-2005)
Col. 126
- Maintenance of Monuments of Historical Importance**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 188-89
- Night Viewing of Monuments**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 425
- Policy for Conservation of Monuments and Maintenance of Archives/ Museums**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 36—39
- Protected Monuments/Cultural Heritage Sites of North-East India**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 87
- Rani Damyanti Fort**
(Deb. 32, Vol. X, 05-05-2005)
Col. 179
- Renovation and Preservation of Monuments in Warangal**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 226-27
- Renovation of Monuments in Orissa**
(Deb. 32, Vol. X, 05-05-2005)
Col. 163—66
- Repairing of Jama Masjid**
(Deb. 37, Vol. X, 12-05-2005)
Col. 175-76
- Tilting of Minarets and Towers**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 128-29
- Visitors to Taj Mahal**
(Deb. 32, Vol. X, 05-05-2005)
Col. 133-34
- Withdrawal of Notifications**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 74-75
- Yoga Classes at Taj**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 151—53

Morarji Desai Rashtriya Yog Sansthan

Morarji Desai Rashtriya Yog Sansthan
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 59—61

Mortuaries

Condition of Mortuaries in Government
Hospitals
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 289

Mosquito

Development of Genetic Transformation
System for Mosquito
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 222

Mosquito Nets

Mosquito Nets
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 151-52

Most Favoured Nation Status

MFN Status to India
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 56

Motels

Construction of Motels in Delhi
(Deb. 30, Vol. IX, 03-05-2005)
Col. 211—13

Motels around NRI Cities

(Deb. 8, Vol. VII, 09-03-2005)
Col. 1020

Mother Dairy

Fruit and Vegetable Outlets of Mother
Dairy
(Deb. 21, Vol. IX, 19-04-2005)
Col. 182

**Supply of Raw Fruits and Vegetables in
Mother Dairy Outlets**

(Deb. 34, Vol. X, 09-05-2005)
Col. 107-08

Mother-Child Health Programme

Request for Grant-in-Aid
(Deb. 26, Vol. IX, 27-04-2005)
Col. 215-16

Motherhood

Incidents of Unwed Motherhood
(Deb. 35, Vol. X, 10-05-2005)
Col. 240

Initiatives for Safe-Motherhood

(Deb. 26, Vol. IX, 27-04-2005)
Col. 323—56

Motion(s)

Seventh Report of the Committee on
Private Members Bills and
Resolutions—Adopted
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 346

MPLAD Scheme

Release of Funds under MPLAD Scheme
(Deb. 8, Vol. VII, 09-03-2005)
Col. 179-80

Report on MPLAD Scheme

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 10—21

Unutilised Funds Under MPLAD Scheme

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 257—62

MRTP**MRTP Commission**

(Deb. 33, Vol. X, 06-05-2005)
Col. 312-13

Revenue from FERA, MRTP etc.

(Deb. 38, Vol. X, 13-05-2005)
Col. 124-25

Multi-Hazard Zones**High risk Multi-Hazard Zones**

(Deb. 22, Vol. IX, 20-04-2005)
Col. 148—51

Multi-National Companies**E-Chaupals**

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 124-25

Extraction of Ground Water by MNCs

(Deb. 21, Vol. IX, 19-04-2005)
Col. 455

Impact on Unemployment due to MNCs
(Deb. 21, Vol. IX, 19-04-2005)
Col. 265-66

Manufacturing Units of Chemicals
(Deb. 21, Vol. IX, 19-04-2005)
Col. 270-71

Multi-National Companies
(Deb. 35, Vol. X, 10-05-2005)
Col. 172-73

Multi-National Companies in Seed Market
(Deb. 24, Vol. IX, 25-04-2005)
Col. 123-24

Need to take steps for protecting the rights of contract workers engaged in multinational companies located in Sriperumbudur Parliamentary Constituency, Tamil Nadu (MUR 377)
(Deb. 26, Vol. IX, 27-04-2005)
Col. 588

Opening up of Pension Sector to Pvt. MNCs
(Deb. 33, Vol. X, 06-05-2005)
Col. 199

Policy of Multinational Companies in Agriculture Sector
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 157

Multi-Purpose Projects

Need to provide funds for the Chanshal-Shimla-Solan multi-purpose project of Himachal Pradesh (MUR 377)
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 578

Rengali Multi-purpose Project of Orissa
(Deb. 34, Vol. X, 09-05-2005)
Col. 530-31

Mumbai Urban Transport Project

Mumbai Urban Transport Project
(Deb. 23, Vol. IX, 21-04-2005)
Col. 113—15

Municipal Corporation of Delhi

Basic Facilities by MCD
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 183

Composite Parking Policy
(Deb. 4, Vol. VII, 01-03-2005)
Col. 165-66

Demolition by MCD
(Deb. 25, Vol. IX, 26-04-2005)
Col. 313—15

Drive against Encroachments and Commercialisation of Residential Properties
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 187-88

Packed Drinking Water/Mineral Water
(Deb. 31, Vol. X, 04-05-2005)
Col. 385-86

Municipalities

Amount Released to Municipalities
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 477-78

ESI Facilities to Employees of Municipal Corporation/Council
(Deb. 21, Vol. IX, 19-04-2005)
Col. 215

Extension of Municipalities and NACs to Fifth Scheduled Areas
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 128-29

Merger of Secunderabad Cantonment Board with Municipal Corporation
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 71-72

Museum

Assistance for Construction of Museums
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 190-91

Conversion of INS Vikrant into Museum
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 205-06

Folk Cultural Museum in Kerala
(Deb. 8, Vol. VII, 09-03-2005)
Col.310-11

Maintenance of Museums
(Deb. 20, Vol. VIII, 24-03-2005)
Col.133—40

Museum of Rare Artefacts
(Deb. 32, Vol. X, 05-05-2005)
Col.78

National Museum of Natural History
(Deb. 34, Vol. X, 09-05-2005)
Col.513-14

National Tribal Museum
(Deb. 37, Vol. X, 12-05-2005)
Col.87-88

Policy for Conservation of Monuments and Maintenance of Archives/Museums
(Deb. 9, Vol. VII, 10-03-2005)
Col.36—39

Procurement of Artefacts
(Deb. 27, Vol. IX, 28-04-2005)
Col.251

Setting up of New Museums
(Deb. 9, Vol. VII, 10-03-2005)
Col.215-16

Theft from Museums
(Deb. 14, Vol. VIII, 17-03-2005)
Col.219—21

Theft of Buddha's Idol from Museum
(Deb. 9, Vol. VII, 10-03-2005)
Col.250

Upgradation of Tulsi Museum
(Deb. 20, Vol. VIII, 24-03-2005)
Col.109-10

Mushroom

Mushroom Food Processing Unit
(Deb. 34, Vol. X, 09-05-2005)
Col.466—68

Myanmar

Anti Myanmar Rebels Asylum in India
(Deb. 30, Vol. IX, 03-05-2005)
Col.371-72

Digging of Gas in Myanmar
(Deb. 9, Vol. VII, 10-03-2005)
Col.300-01

Gas Pipeline between Myanmar-India through Bangladesh
(Deb. 8, Vol. VII, 09-03-2005)
Col.357—61

HIV/AIDS in Myanmar
(Deb. 8, Vol. VII, 09-03-2005)
Col.927-28

Import of Timber
(Deb. 35, Vol. X, 10-05-2005)
Col.114-15

Incursion by the Myanmar Security Forces
(Deb. 4, Vol. VII, 01-03-2005)
Col.239-40

India-Bangladesh-Myanmar Gas Pipeline
(Deb. 37, Vol. X, 12-05-2005)
Col.61—66

Indo-Myanmar Trade
(Deb. 12, Vol. VIII, 15-03-2005)
Col.402-03

Reconstruction of Steel Well
(Deb. 35, Vol. X, 10-05-2005)
Col.268-69

Restrictions Imposed by Bangladesh
(Deb. 5, Vol. VII, 02-03-2005)
Col.38—43

Terrorist Camps in Myanmar and Bangladesh
(Deb. 13, Vol. VIII, 16-03-2005)
Col.127-28

Terrorist Hiding in Myanmar
(Deb. 12, Vol. VIII, 15-03-2005)
Col.62-63

ULFA Training Camps in Myanmar
(Deb. 4, Vol. VII, 01-03-2005)
Col.294-95

NAFED

Assistance to NAFED
(Deb. 34, Vol. X, 09-05-2005)
Col.108

Closed Units of NAFED

(Deb. 29, Vol. IX, 02-05-2005)
Col.218

Procurement of Cotton by NAFED

(Deb. 33, Vol. X, 06-05-2005)
Col.292-93

Procurement of Rye by NAFED

(Deb. 24, Vol. IX, 25-04-2005)
Col.211--14

Nagaland**Dispute between Assam and Nagaland Regarding Encroachment**

(Deb. 4, Vol. VII, 01-03-2005)
Col.243-44

NSCN (IM) Demands

(Deb. 25, Vol. IX, 26-04-2005)
Col.239-40

Reservation of Seats for SCs/STs and Women in Nagaland Municipalities & Panchayats

(Deb. 32, Vol. X, 05-05-2005)
Col.166-67

Talks with Naga Leaders

(Deb. 4, Vol. VII, 01-03-2005)
Col.48-49

Nair Committee**Nair Committee on CPSUs**

(Deb. 14, Vol. VIII, 17-03-2005)
Col.65-66

Narcotic Drugs**Exemption of Pharma Trade from the Purview of Rule 67 of NDPS Act**

(Deb. 11, Vol. VIII, 14-03-2005)
Col.203-04

India as Drug Smuggling Route

(Deb. 26, Vol. IX, 27-04-2005)
Col.193

Sale of Narcotics Drugs

(Deb. 12, Vol. VIII, 15-03-2005)
Col.282-83

Sex-Tourism and Drug Abuse in Pondicherry

(Deb. 12, Vol. VIII, 15-03-2005)
Col.312-13

Naresh Chandra Committee**Recommendation of Naresh Chandra Committee**

(Deb. 8, Vol. VII, 09-03-2005)
Col.289-90

NASA**Study by NASA on Pollution Level**

(Deb. 29, Vol. IX, 02-05-2005)
Col.242—44

Nathula Pass**Indo-China Trade via Nathula Pass**

(Deb. 25, Vol. IX, 26-04-2005)
Col.141

National Academy for Children**National Academy for Children**

(Deb. 20, Vol. VIII, 24-03-2005)
Col.206-07

National Advisory Council**National Advisory Council**

(Deb. 8, Vol. VII, 09-03-2005)
Col.442

National Afforestation Programme**Need to review the implementation of National Afforestation Programme with a view to making it effective**

(MUR 377)

(Deb. 13, Vol. VIII, 16-03-2005)
Col.373

Plantation under National Afforestation Programme

(Deb. 24, Vol. IX, 25-04-2005)
Col.205-06

Utilization of Funds Allocated under National Afforestation Programme

(Deb. 21, Vol. IX, 19-04-2005)
Col.413—16

- National Agricultural Insurance Scheme**
National Agricultural Insurance Scheme
(Deb. 24, Vol. IX, 25-04-2005)
Col. 234—36, 361-62
- National Agricultural Prices Commissions**
National Agricultural Prices Commissions for MSP
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 182-83
- National Agriculture Policy**
National Agriculture Policy
(Deb. 34, Vol. X, 09-05-2005)
Col. 532—34
- National AIDS Control Organisation**
Functionaries Trained by NACO
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 101-08
- National Aluminium Company Limited**
Loan of NALCO
(Deb. 33, Vol. X, 06-05-2005)
Col. 349—52
- NALCO**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 341-42
- National Animal Welfare Board**
Functioning of National Animal Welfare Board
(Deb. 29, Vol. IX, 02-05-2005)
Col. 238—40
- National Anthem**
National Anthem
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 2—6
- National Anthem—Played**
(Deb. 1, Vol. VII, 25-02-2005)
Col. 1
- National Auto Fuel Policy**
National Auto Fuel Policy
(Deb. 32, Vol. X, 05-05-2005)
Col. 102-03
- National Bamboo Mission**
National Bamboo Mission
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1093-94
- National Bank for Agriculture and Rural Development**
Assistance for Water Development Shed by NABARD
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 237—40
- Assistance from NABARD
(Deb. 28, Vol. IX, 29-04-2005)
Col. 80—94
- Assistance from NABARD for Irrigation Scheme
(Deb. 8, Vol. VII, 09-03-2005)
Col. 578—80
- Assistance from NABARD for Priority Sector
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 265-66
- Creation of Funds for NABARD
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 97-98
- Creation of National Micro Finance Equity Fund
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 236-37
- NABARD Assistance for Drinking Water
(Deb. 10, Vol. VII, 11-03-2005)
Col. 175-76
- Need to redress the grievances of employees of NABARD (MUR 377)**
(Deb. 35, Vol. X, 10-05-2005)
Col. 343
- Re-finance through NABARD**
(Deb. 38, Vol. X, 13-05-2005)
Col. 206-07

Refinance Interest Rate

(Deb. 8, Vol. VII, 09-03-2005)
Col. 137—41

Scheme for Rural Artisans by NABARD

(Deb. 33, Vol. X, 06-05-2005)
Col. 391-92

National Bio-Fuel Policy**National Bio-Fuel Policy**

(Deb. 8, Vol. VII, 09-03-2005)
Col. 649

National Bio-technology Institute**National Biotechnology Institute in**

Jharkhand

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 297-98

National Bird**Conservation of Peacocks**

(Deb. 29, Vol. IX, 02-05-2005)
Col. 132-33

National Blindness Eradication Programme**National Blindness Eradication Programme**

(Deb. 8, Vol. VII, 09-03-2005)
Col. 187—91

National Book Trust**National Book Trust**

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 234

National Cadet Corps**NCC Document Vision-2010**

(Deb. 32, Vol. X, 05-05-2005)
Col. 49

Priority to NCC

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 265

Refreshment Amount under NCC

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 67-68

Setting up of NCC Units

(Deb. 37, Vol. X, 12-05-2005)
Col. 230-31

National Calamities**Contingency Plan to Deal with National Calamities**

(Deb. 9, Vol. VII, 10-03-2005)
Col. 247-48

Insurance for National Calamity Affected People

(Deb. 8, Vol. VII, 09-03-2005)
Col. 521—23

National Calamity Contingency Fund**Grant from NCCF/CRF**

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 214—18

National Cancer Control Programme**Funds for Regional Cancer Centres**

(Deb. 31, Vol. X, 04-05-2005)
Col. 389—94

National Capital Region**Central NCR Formula**

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 302-03

Construction of Houses in NCR

(Deb. 30, Vol. IX, 03-05-2005)
Col. 178-79

Development of Western and Eastern Peripheral Express Highway

(Deb. 36, Vol. X, 11-05-2005)
Col. 479-80

Electrification of Rail Lines in National Capital Region

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 99—101

Flyovers in NCR

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 308-09

Hike in Tariff

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 170—72

Uniform Call Rates and Integrated Transport System in NCR

(Deb. 21, Vol. IX, 19-04-2005)
Col. 689-90

National Carriers

Safeguarding of National Carriers
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 49-50

National Centre for Good Governance

Setting-up of National Centre for Good Governance
(Deb. 30, Vol. IX, 03-05-2005)
Col. 127-28

National Centre for Plant Genome Research

Discovery of a Ripening Enzyme
(Deb. 22, Vol. IX, 20-04-2005)
Col. 416-17

National Child Labour Project

Child Labour under NCLP
(Deb. 24, Vol. IX, 25-04-2005)
Col. 104—06

Project Proposals under NCLP
(Deb. 21, Vol. IX, 19-04-2005)
Col. 465-66

National Citizen Register

National Citizen Register
(Deb. 21, Vol. IX, 19-04-2005)
Col. 786-87

National Citizen Register in Assam
(Deb. 25, Vol. IX, 26-04-2005)
Col. 41

National Coastal Protection Project

National Coastal Protection Project
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 109-10
(Deb. 24, Vol. IX, 25-04-2005)
Col. 258

National Commission for Children

National Commission for Children
(Deb. 4, Vol. VII, 01-03-2005)
Col. 245

National Commission for Minorities

Changes in Personnel Laws of Parsis Community
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 111

National Commission for Scheduled Castes

Autonomy to National Commission for Scheduled Castes
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 15—24

Implementation of Recommendations of National Commission for SCs
(Deb. 23, Vol. IX, 21-04-2005)
Col. 254-55

National Commission for Women

Harassment of Women at Work Place
(Deb. 21, Vol. IX, 19-04-2005)
Col. 71—81

National Commission for Women
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 59-60
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 273-74
(Deb. 25, Vol. IX, 26-04-2005)
Col. 128-29

NCW Visit to-Manipur
(Deb. 30, Vol. IX, 03-05-2005)
Col. 376—78

Reconstitution of National Commission for Women
(Deb. 4, Vol. VII, 01-03-2005)
Col. 80

Review of Legislation on Women and Children by NCW
(Deb. 35, Vol. X, 10-05-2005)
Col. 280—84

National Commission on Child Labour

National Commission on Child Labour
(Deb. 29, Vol. IX, 02-05-2005)
Col. 98-99

National Commission on Enterprises

Setting up of National Commission on Enterprises
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 196-97

National Commodity and Derivatives Exchange

Agreement between FCI and NCDEX
(Deb. 24, Vol. IX, 25-04-2005)
Col. 337

National Consumer Cooperative Federation

Ban on N.C.C.F.
(Deb. 34, Vol. X, 09-05-2005)
Col. 498

National Cooperative Development Corporation

Implementation of NCDC Programme
(Deb. 29, Vol. IX, 02-05-2005)
Col. 278-79

National Council of Applied Economic Research

National Council for Applied Economic Research
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 415-16

Recommendations of NCAER
(Deb. 33, Vol. X, 06-05-2005)
Col. 166

Report of NCAER regarding Anganwadi Kendras
(Deb. 21, Vol. IX, 19-04-2005)
Col. 807-08

National Council of Educational Research and Training

Improvement of Science Education in Schools
(Deb. 21, Vol. IX, 19-04-2005)
Col. 151-54

Introduction of Peace Education
(Deb. 35, Vol. X, 10-05-2005)
Col. 190-91

NCERT Books on Net

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 265-66

NCERT History Text Books

(Deb. 21, Vol. IX, 19-04-2005)
Col. 168-69

Non-Availability of NCERT Books

(Deb. 21, Vol. IX, 19-04-2005)
Col. 70-71

Review of National Curriculum for School Education

(Deb. 35, Vol. X, 10-05-2005)
Col. 39-40

National Council of Rural Institute

National Council of Rural Institute
(Deb. 28, Vol. IX, 29-04-2005)
Col. 534-35

National Council of Teachers Education

N.C.T.E.
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 92-93

Setting up of Regional Offices of NCTE
(Deb. 21, Vol. IX, 19-04-2005)
Col. 681-82

National Council on AIDS

National Council on AIDS
(Deb. 8, Vol. VII, 09-03-2005)
Col. 967-68

National Crime Records Bureau

Report of National Crime Records Bureau
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 400

National Crop Insurance Policy

Need to review the norms of the National Crop Insurance Policy with a view to protect the interests of farmers (MUR 377)
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1126

National Dairy Development Board

National Dairy Development Board
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 235-36

National Dairy Research Institute

Training to Farmers by National Dairy Research Institute
(Deb. 29, Vol. IX, 02-05-2005)
Col.250-51

National Defence University

Establishment of National Defence University
(Deb. 9, Vol. VII, 10-03-2005)
Col.92-93

National Development Council

Amendment of Formula for Allocation of Central Assistance
(Deb. 22, Vol. IX, 20-04-2005)
Col.293-94

National Disaster Management Authority

Constitution of National Disaster Management Authority and its Associated Committees Pending Enactment of a Law on Disaster Management (St.)
(Deb. 9, Vol. VII, 10-03-2005)
Col.308—10

National Disaster Relief Fund

National Disaster Relief Fund
(Deb. 38, Vol. X, 13-05-2005)
Col.50-51

National Discipline Scheme of Instructors

NDSI Scheme
(Deb. 18, Vol. VIII, 22-03-2005)
Col.409-10

National Electricity Policy

President's Address
(Deb. 1, Vol. VII, 25-02-2005)
Col.11

National Employment Services

Working Group on National Employment Services
(Deb. 24, Vol. IX, 25-04-2005)
Col.61

National Entrepreneurship Development Board

Seminar Conducted by National Entrepreneurship Development Board
(Deb. 19, Vol. VIII, 23-03-2005)
Col.204-05

National Environmental Tribunal

Establishment of National Environmental Tribunal
(Deb. 34, Vol. X, 09-05-2005)
Col.506-07

National Family Benefit Scheme

Allocation for Old Age Pension and National Family Assistance
(Deb. 22, Vol. IX, 20-04-2005)
Col.151-52

Pending Proposals under National Family Benefit Scheme
(Deb. 26, Vol. IX, 27-04-2005)
Col.86

National Family Relief Fund

National Family Relief Fund
(Deb. 21, Vol. IX, 19-04-2005)
Col.591
(Deb. 23, Vol. IX, 21-04-2005)
Col.113

National Film Development Corporation

Recovery of Outstanding Amounts from Advertising Agencies
(Deb. 32, Vol. X, 05-05-2005)
Col.141—43

National Flag

Detaining of Indian Flag Ships
(Deb. 8, Vol. VII, 09-03-2005)
Col.771

Disrespect to National Flag

(Deb. 21, Vol. IX, 19-04-2005)
Col.711-12

National Flag

(Deb. 30, Vol. IX, 03-05-2005)
Col.122

National Flying Training Institute

Setting up of National Flying Training Institute
(Deb. 23, Vol. IX, 21-04-2005)
Col. 198

National Food for Work Programme

Need to declare Sindhudurg and Ratnagiri as most backward districts in Maharashtra and include them under the 'National Food for Work' Programme (MUR 377)
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 380

Need to include Krishnagiri district in Tamil Nadu under 'National Food for Work Programme' (MUR 377)
(Deb. 22, Vol. IX, 20-04-2005)
Col. 602

Need to include Patna district under National Food for Work Programme (MUR 377)
(Deb. 26, Vol. IX, 27-04-2005)
Col. 587

Need to set up a Central Monitoring Agency for 'National Food for Work Programme' in the country (MUR 377)
(Deb. 24, Vol. IX, 25-04-2005)
Col. 414-15

National Food Processing Policy

National Food Processing Policy, 2005
(Deb. 29, Vol. IX, 02-05-2005)
Col. 227-28

National Forest Commission

Report of National Forest Commission
(Deb. 24, Vol. IX, 25-04-2005)
Col. 71-72

National Games

Setting up of a Board for National Games
(Deb. 4, Vol. VII, 01-03-2005)
Col. 167-68

National Gas Grid

National Gas Grid
(Deb. 9, Vol. VII, 10-03-2005)
Col. 130

National Handloom Development Corporation

National Handloom Development Corporation
(Deb. 33, Vol. X, 06-05-2005)
Col. 382—84

National Health Policy

National Health Policy
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 155-56

National Highway Development Programme

Awarding National Highway Projects to Private Sector
(Deb. 31, Vol. X, 04-05-2005)
Col. 70—72

General Budget, 2005-06—Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col. 23-24

Programme Under NHDP-III
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 213—20

Progress of Projects
(Deb. 26, Vol. IX, 27-04-2005)
Col. 273-74

Slow Pace of Fore Laning Work on NHDP Project
(Deb. 22, Vol. IX, 20-04-2005)
Col. 398—404

National Highways

4-Laning in Rajasthan
(Deb. 26, Vol. IX, 27-04-2005)
Col. 311-12

4-Laning of Stretch on NH-11
(Deb. 26, Vol. IX, 27-04-2005)
Col. 213

- Accidents on NHs**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 173—78
- Acquisition of Land for NHs**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 301-02
- Ahmedabad-Delhi National Highway**
(Deb. 36, Vol. X, 11-05-2005)
Col. 447-48
- Akola by Pass on NH 6**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 853
- Allocation/Utilisation of Funds**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 220—24
- Amount earmarked for By-Passes**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 840-41
- Award of Tenders for Development of National Highways**
(Deb. 36, Vol. X, 11-05-2005)
Col. 391-92
- Awarding National Highway Projects to Private Sector**
(Deb. 31, Vol. X, 04-05-2005)
Col. 70—72
- Bad Condition of National Highways**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 824-25
- Bangalore Express Way**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 822-23
- Bidding for Construction Works in NH Programme, PH-III**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 561-62
- Bridge Across River Ghar on NH-12**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 409-10
- Bridge at NH-2**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 151-52
- Bridge on NH 80**
(Deb. 36, Vol. X, 11-05-2005)
Col. 236-37
- Bridges on NHs in West Bengal**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 833
- Bridges on National Highways in Orissa**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 268-69
- Bridges on NHs in Assam**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 66
- Broadening of NHs**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 115-16
- By-pass on National Highways No. 24**
(Deb. 36, Vol. X, 11-05-2005)
Col. 494-95
- By-pass Road at NH-209**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 166-67
- By-Pass Roads on National Highways**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 146
- Bye Pass on NH 3**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 477
- Chowkighat Bridge on NH-52**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 306-07
- Collection of Toll Tax**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 200-201
- Completion of Eight Lane Delhi-Sonepat Highway**
(Deb. 31, Vol. X, 04-05-2005)
Col. 86
- Condition of NH No. 76**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 156-57
- Condition of NH No. 78**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 84-85

Condition of National Highways
(Deb. 31, Vol. X, 04-05-2005)
Col. 137-38

Condition of NH-3
(Deb. 26, Vol. IX, 27-04-2005)
Col. 201-02

Condition of NH-80 in Bihar
(Deb. 36, Vol. X, 11-05-2005)
Col. 457

Condition of NHs in Karnataka
(Deb. 26, Vol. IX, 27-04-2005)
Col. 362—64

Condition of Roads in Bihar
(Deb. 22, Vol. IX, 20-04-2005)
Col. 267—72

Construction of a By-pass
(Deb. 5, Vol. VII, 02-03-2005)
Col. 411-12

Construction of By-Pass on NH-28
(Deb. 22, Vol. IX, 20-04-2005)
Col. 273-74

Construction of National Highways
(Deb. 5, Vol. VII, 02-03-2005)
Col. 202—04

Construction of NH-6
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 175-76

Construction of NHs in Tenth Five Year Plan
(Deb. 36, Vol. X, 11-05-2005)
Col. 228-29

Construction of Overbridge on NH-8
(Deb. 26, Vol. IX, 27-04-2005)
Col. 144

Construction of Wider Bridge Across Nanganji River
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 271-72

Construction Work on NH 57
(Deb. 36, Vol. X, 11-05-2005)
Col. 246-47

Construction/Widening of National Highways
(Deb. 31, Vol. X, 04-05-2005)
Col. 298-99

Conversion of State Highways into National Highways
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 173-80

Crimes and Accidents on NH
(Deb. 8, Vol. VII, 09-03-2005)
Col. 881-82

Criteria for National Highways
(Deb. 26, Vol. IX, 27-04-2005)
Col. 66—72

Damage to National Highways
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1025-26

Damage to Srinagar-Jammu Highway
(Deb. 37, Vol. X, 12-05-2005)
Col. 163-64

Declaration of Roads as NH
(Deb. 5, Vol. VII, 02-03-2005)
Col. 308

Deficiencies NHs Network
(Deb. 36, Vol. X, 11-05-2005)
Col. 441—48

Delhi-Gurgaon Expressway Project
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 77

Delhi-Rishikesh NH- 58
(Deb. 5, Vol. VII, 02-03-2005)
Col. 148

Development and Maintenance of National Highways
(Deb. 22, Vol. IX, 20-04-2005)
Col. 155—60

Development of Existing National Highways
(Deb. 36, Vol. X, 11-05-2005)
Col. 459—61

- Development of National Highways in Maharashtra
(Deb. 26, Vol. IX, 27-04-2005)
Col.218-19
- Development of Roads and Highways
(Deb. 26, Vol. IX, 27-04-2005)
Col.307—09
- Dilapidated Condition of National Highways Nos. 6 and 41
(Deb. 8, Vol. VII, 09-03-2005)
Col.1002-03
- Enhancing Road Cess on National Highways
(Deb. 22, Vol. IX, 20-04-2005)
Col.535—37
- Expenditure Incurred on National Highways in HP
(Deb. 5, Vol. VII, 02-03-2005)
Col.230—32
- Express Way on NH-9
(Deb. 8, Vol. VII, 09-03-2005)
Col.973-74
- Extension/Repair of NHs in A.P.
(Deb. 5, Vol. VII, 02-03-2005)
Col.82-83
- Fencing of Highways
(Deb. 31, Vol. X, 04-05-2005)
Col.380
- Financial Assistance to MP
(Deb. 13, Vol. VIII, 16-03-2005)
Col.333-34
- Flyover on National Highways
(Deb. 36, Vol. X, 11-05-2005)
Col.344—46
- Four Laning of Agra-Jaipur Section
(Deb. 19, Vol. VIII, 23-03-2005)
Col.296-97
- Four Laning of N.H.23
(Deb. 36, Vol. X, 11-05-2005)
Col.145-46
- Four Laning of National Highways
(Deb. 8, Vol. VII, 09-03-2005)
Col.1052—58
- Four Laning of National Highways
(Deb. 26, Vol. IX, 27-04-2005)
Col.496
- Four Laning of NH
(Deb. 5, Vol. VII, 02-03-2005)
Col.414
- Four Laning of Roads in Punjab
(Deb. 8, Vol. VII, 09-03-2005)
Col.933-34
- Four-Laning of National Highway Number-3
(Deb. 26, Vol. IX, 27-04-2005)
Col.141—43
- Funds for Development of National Highways and Expressways
(Deb. 31, Vol. X, 04-05-2005)
Col.206
- Funds for Highway Projects
(Deb. 8, Vol. VII, 09-03-2005)
Col.1092-93
- Funds for New Highways
(Deb. 5, Vol. VII, 02-03-2005)
Col.171-72
- Funds Provided for Repair and Maintenance of NHs
(Deb. 26, Vol. IX, 27-04-2005)
Col.272-73
- Garuwa Bridge on NH-80
(Deb. 31, Vol. X, 04-05-2005)
Col.201-02
- Golden Quadrilateral Project
(Deb. 5, Vol. VII, 02-03-2005)
Col.43—45
- GQ Project
(Deb. 8, Vol. VII, 09-03-2005)
Col.1029
- Grants from International Agencies
(Deb. 5, Vol. VII, 02-03-2005)
Col.214-15
- Hard Shoulders on Roads
(Deb. 31, Vol. X, 04-05-2005)
Col.194-95

- Highway from Ahmedabad to Bharuch**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 245-46
- Highway Upgradation Programme**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 448
- Highways in Chennai**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 477
- Hospitals along National Highways**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 319-24
- Improvement of NHs in Madhya Pradesh**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 173
- Inclusion of Mumbai-Nagpur-Raipur-Kolkata Highway under GQ Scheme**
(Deb. 31, Vol. X, 04-05-2005)
Col. 313-14
- Increasing Accidents on N H -52**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 199
- Launch of NHDP PH-IV**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1010-11
- Levy of Toll Tax**
(Deb. 36, Vol. X, 11-05-2005)
Col. 510-16
- Link Road between Bhutan and India**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 986-87
- Mahu Bypass on N.H. No. 3**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 376-77
- Maintenance of N.Hs by Private Sector**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 140
- Maintenance of National Highways**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 152
- N.H. in H.P.**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 216
- N.H. No. 2 in Kanpur**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 191
- N.H. No. 28-B**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 92
- N.H. Patrolling Scheme**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 149-52
- N.H.s in Arunachal Pradesh**
(Deb. 36, Vol. X, 11-05-2005)
Col. 493
- N.Hs Passing through Karnataka**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 235
- National Highways Development Proposal**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 341-44
- National Highways in North-East**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 858-62
- National Highways Projects in Chhattisgarh**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1072-80
- Need for four-laning National Highway No. 215 in Orissa (MUR 377)**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 477-78
- Need for proper upkeep and maintenance of roads linking National Highway-119 and National Highway-74 in Bijnore district, Uttar Pradesh (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 415-16
- Need to accord approval to the Maharashtra Government's proposal for developing eco-tourism at Agashiva Hills on National Highway No.4 near Karad town in Satara District (MUR 377)**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 615-16

Need to connect Amreli Parliamentary Constituency in Gujarat with a national highway (MUR 377)
(Deb. 32, Vol. X, 05-05-2005)
Col.216

Need to construct a bridge on Bhuthi-Balan river at Lokha-Narhiya section of National Highway No. 104 in Bihar (MUR 377)
(Deb. 25, Vol. IX, 26-04-2005)
Col.398

Need to construct a bridge over the railway crossing on National Highway No. 8 between Bulsar and Khergaon in Gujarat (MUR 377)
(Deb. 29, Vol. IX, 02-05-2005)
Col.413

Need to construct over-bridges at Gangadhar and Virpur railway crossings on National Highway No. 6 in Gujarat (MUR 377)
(Deb. 36, Vol. X, 11-05-2005)
Col.576-77

Need to declare certain State Highways in Jalaun Parliamentary Constituency, U.P. as National Highways (MUR 377)
(Deb. 13, Vol. VIII, 16-03-2005)
Col.378

Need to declare Cuttack-Chandbali State Highway in Orissa as a National Highway (MUR 377)
(Deb. 12, Vol. VIII, 15-03-2005)
Col.481

Need to develop an express highway from Cuttack to Paradeep by Indian Oil Corporation by drawing up a 'Special Purpose Vehicle' (MUR 377)
(Deb. 8, Vol. VII, 09-03-2005)
Col.1129-30

Need to expeditiously complete the work, inclusive of building bridges on National Highway No. 104 between Chakia and Sitamarhi via Madhuban and Sheohar in Bihar (MUR 377)
(Deb. 9, Vol. VII, 10-03-2005)
Col.323

Need to extend National Highway No. 67 upto Palakkad in Kerala (MUR 377)
(Deb. 29, Vol. IX, 02-05-2005)
Col.414

Need to formulate a comprehensive plan for construction of new National Highways and widening of existing National Highways in U.P. (MUR 377)
(Deb. 5, Vol. VII, 02-03-2005)
Col.499

Need to provide adequate funds for repair/maintenance of National Highway No. 52 linking Arunachal Pradesh and Assam (MUR 377)
(Deb. 37, Vol. X, 12-05-2005)
Col.342-43

Need to provide adequate funds for the construction and early completion of pending works on National Highway No. 104 in Bihar (MUR 377)
(Deb. 15, Vol. VIII, 18-03-2005)
Col.379

Need to sanction laying of pipeline across National Highway at Tirunelveli with a view to provide drinking water in three town panchayats at Kayatar, Kalugumalai, Ettayapuram, Tamil Nadu (MUR 377)
(Deb. 36, Vol. X, 11-05-2005)
Col.579-80

Need to shift toll tax plaza from National Highway No. 1 at Karnal, Haryana to any other place (MUR 377)
(Deb. 37, Vol. X, 12-05-2005)
Col.332

- Need to upgrade and declare Joda-Badbil-Chaibasa-Tata Nagar Road in Jharkhand as a National Highway (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 297-98
- Need to upgrade four lane National Highway No. 9 between Hyderabad and Vijayawada (MUR 377)**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 476
- Need to widen Delhi-Faridabad Section of National Highway and to construct Badarpur-Faridabad-Noida flyovers (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 413-14
- New National Highways in Backward and Tribal Areas of Assam**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 875-76
- New National Highways in Uttaranchal**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 200
- Number of Highways**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 70—72
- Old Bridges on N.Hs.**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1069—71
- Overbridge in Mehar Nagar on N.H. 7**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 371-72
- Overbridges on N.Hs**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 149-50
- Pace of National Highway Construction**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 254-55
- Pending National Highways Proposals**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 210-11
- Petrol Pumps on Highways**
(Deb. 37, Vol. X, 12-05-2005)
Col. 117-18
- Phone Booths/Wayside Amenities along NH's**
(Deb. 36, Vol. X, 11-05-2005)
Col. 387-88
- Plantation Along National Highways**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 109
- Poor Expenditure by Ministries / Non-utilisation of Funds**
(Deb. 33, Vol. X, 06-05-2005)
Col. 398-99
- Project Cost of Expressways Under Construction**
(Deb. 36, Vol. X, 11-05-2005)
Col. 241
- Projects of Rajasthan**
(Deb. 36, Vol. X, 11-05-2005)
Col. 375
- Proposal from U.P.**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1004
- Removal of Hindi Sign Boards**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 962
- Repair and Maintenance of Highways in West Bengal**
(Deb. 36, Vol. X, 11-05-2005)
Col. 373-74
- Repair and Maintenance of N.Hs in Andhra Pradesh**
(Deb. 36, Vol. X, 11-05-2005)
Col. 339—41
- Repair and Maintenance of National Highways**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 307-08
- Revised Estimate of Bridge Over N.H. 12**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 448
- Road Accidents on NHs in A.P.**
(Deb. 31, Vol. X, 04-05-2005)
Col. 101-02

- Road Projects in T.N.**
(Deb. 31, Vol. X, 04-05-2005)
Col. 366—68
- Sanctioning of Petrol Pumps along National Highways**
(Deb. 36, Vol. X, 11-05-2005)
Col. 379-80
- Slow Progress of Highway Development**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 459-60
- Submission of GAD by National Highways Authority of India**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 251
- Telecom Services on National Highways/ Rail Routes**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 117-18
- Toll Fee Collected on NH-I**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 869-70
- Total Length of NHs in 2005-06**
(Deb. 31, Vol. X, 04-05-2005)
Col. 211
- Traffic Jam on N.H. in UP**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 883-84
- Training to Highway Engineers**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 283
- Trauma Centres along NHs**
(Deb. 31, Vol. X, 04-05-2005)
Col. 355-56
- Truck Terminals**
(Deb. 31, Vol. X, 04-05-2005)
Col. 233-34
- Upgradation of National Highways**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 341
- Upgradation of National Highways in Karnataka**
(Deb. 31, Vol. X, 04-05-2005)
Col. 173-74
- Upgradation of State Highways**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 265-66
- Upgradation of State Roads in Rajasthan**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 293
- Use of Cement for Roads and Highways**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 541-42
- WB and JBIC Loans for Road Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1086—91
- Widening and Repair of National Highways in Bihar**
(Deb. 36, Vol. X, 11-05-2005)
Col. 117—19
- Widening of N.H. between Bangalore and Mysore**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 271
- Widening of N.H. -17**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 247-48
- Widening of N.H. 52**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 224-25
(Deb. 36, Vol. X, 11-05-2005)
Col. 210-11
- Widening of NHs in Rajasthan**
(Deb. 36, Vol. X, 11-05-2005)
Col. 438
- Widening/Repair of N.Hs. in Orissa**
(Deb. 31, Vol. X, 04-05-2005)
Col. 115-16
- Works Undertaken in Punjab by NHAI**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 200—02
- National Highways Authority of India**
- Autonomy to National Highways Authority of India**
(Deb. 36, Vol. X, 11-05-2005)
Col. 61

Conferring Legal Powers on NHAI

(Deb. 36, Vol. X, 11-05-2005)
Col. 184-85

Construction of By-Pass and Bridge by NHAI

(Deb. 22, Vol. IX, 20-04-2005)
Col. 153-54

Greater Autonomy to NHAI

(Deb. 31, Vol. X, 04-05-2005)
Col. 167

New Projects under NHAI

(Deb. 31, Vol. X, 04-05-2005)
Col. 316-44

NHAI Projects

(Deb. 36, Vol. X, 11-05-2005)
Col. 341-42

North-South, East-West Corridor Projects

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 348

Progress of NHAI in Uttar Pradesh

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 164-65

Progress of Works of NHAI in Maharashtra

(Deb. 26, Vol. IX, 27-04-2005)
Col. 410

Slow Pace of Works by NHAI

(Deb. 26, Vol. IX, 27-04-2005)
Col. 183

Toll Charges

(Deb. 26, Vol. IX, 27-04-2005)
Col. 154-58

Toll Tax

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 191-92

National History**Preservation and Digitalisation of Documentary Films of National History**

(Deb. 8, Vol. VII, 09-03-2005)
Col. 206

National Horticulture Mission**National Horticulture Mission**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 39-40

National Housing Bank**Announcement of Concessional Scheme by NHB**

(Deb. 8, Vol. VII, 09-03-2005)
Col. 514-15

National Human Rights Commission**Forensic Science Services**

(Deb. 25, Vol. IX, 26-04-2005)
Col. 46-47

Guidelines for Arrest of Accused

(Deb. 21, Vol. IX, 19-04-2005)
Col. 522-23

Protection to Women in Trains

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 138-41

National Hydroelectric Power Corporation**Employment to Local People in NHPC**

(Deb. 33, Vol. X, 06-05-2005)
Col. 289-90

National Information Commission**National Information Commission**

(Deb. 27, Vol. IX, 28-04-2005)
Col. 216

National Innovation Foundation**National Innovation Foundation**

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 194-95

National Institute for Organic Farm**National Institute for Organic Farm**

(Deb. 24, Vol. IX, 25-04-2005)
Col. 137-38

National Institute of Advance Materials and Application**National Institute of Advance Materials and Application**

(Deb. 26, Vol. IX, 27-04-2005)
Col. 526

National Institute of Animal Welfare

National Institute of Animal Welfare
(Deb. 29, Vol. IX, 02-05-2005)
Col. 318

National Institute of Design

National Institute of Design
(Deb. 28, Vol. IX, 29-04-2005)
Col. 495-96

National Institute of Educational Planning and Administration

N.I.E.P.A.
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 126
(Deb. 25, Vol. IX, 26-04-2005)
Col. 307-08

National Institute of Fashion Technology

Centres of National Institute of Fashion Technology
(Deb. 10, Vol. VII, 11-03-2005)
Col. 414—16

National Institute of Oceanography

National Institute of Oceanography
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 97-98

National Institute of Open Schooling

Establishment of NIOS
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 505—08

National Institute of Technology

National Institute of Technology
(Deb. 25, Vol. IX, 26-04-2005)
Col. 147—48

National Institute of Urban Affairs

Studies Conducted by NIUA
(Deb. 30, Vol. IX, 03-05-2005)
Col. 184—86

National Institution of Rehabilitation, Training and Research

Distribution of Aids/Appliances by NIKIR
(Deb. 8, Vol. VII, 09-03-2005)
Col. 352—54

National Instruments Limited

National Instruments Limited
(Deb. 9, Vol. VII, 10-03-2005)
Col. 211-12

National Integration Council

National Integration Council
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 551-52

Sittings of National Integration Council
(Deb. 30, Vol. IX, 03-05-2005)
Col. 115

National Investment Fund

National Investment Fund
(Deb. 8, Vol. VII, 09-03-2005)
Col. 533-34
(Deb. 38, Vol. X, 13-05-2005)
Col. 118-19

National Judicial Commission

National Judicial Commission
(Deb. 38, Vol. X, 13-05-2005)
Col. 3—9

National Knowledge Commission

General Budget, 2005-06—Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col. 29

National Knowledge Commission
(Deb. 25, Vol. IX, 26-04-2005)
Col. 320-21

Setting up of Knowledge Commission
(Deb. 8, Vol. VII, 09-03-2005)
Col. 987

Setting-up of National Knowledge Commission
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 284-85

National Labour Commission

Second National Labour Commission
(Deb. 21, Vol. IX, 19-04-2005)
Col. 455-56

National Leaders

Public Functions at Samadhis of National Leaders
(Deb. 4, Vol. VII, 01-03-2005)
Col. 419-20

National Legal Literacy Mission

National Legal Literacy Mission
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 84-85
(Deb. 28, Vol. IX, 29-04-2005)
Col. 448-49

National Level Growth Fund

Setting up of a National Level Growth Fund
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 275-76

National Livestock Policy

National Livestock Policy
(Deb. 21, Vol. IX, 19-04-2005)
Col. 432-33

National Manufacturing Competitiveness Council

National Manufacturing Competitiveness Council
(Deb. 4, Vol. VII, 01-03-2005)
Col. 105-06

President's Address

(Deb. 1, Vol. VII, 25-02-2005)
Col. 11

National Maternity Benefit Scheme

Replacement of National Maternity Benefit Scheme
(Deb. 26, Vol. IX, 27-04-2005)
Col. 460—162

National Media Centre

National Media Centre
(Deb. 8, Vol. VII, 09-03-2005)
Col. 337

National Media Policy

National Media Policy
(Deb. 9, Vol. VII, 10-03-2005)
Col. 268

National Medicinal Plants Board

National Medicinal Plants Board
(Deb. 24, Vol. IX, 25-04-2005)
Col. 114-15

Shortage of Staff in National Medicinal Plants Board

(Deb. 36, Vol. X, 11-05-2005)
Col. 231-32

National Micro Finance Equity Fund

Creation of National Micro Finance Equity Fund
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 236-37

National Mineral Development Corporation

Export of Iron Ore by NMDC
(Deb. 29, Vol. IX, 02-05-2005)
Col. 139—141

Iron Ore Mines under NMDC

(Deb. 34, Vol. X, 09-05-2005)
Col. 255-56

Profit earned by National Mineral Development Corporation

(Deb. 24, Vol. IX, 25-04-2005)
Col. 359

Sale of Iron Ore by NMDC to Private Sector

(Deb. 34, Vol. X, 09-05-2005)
Col. 521

Supply and Mining of Iron Ore by NMDC

(Deb. 21, Vol. IX, 19-04-2005)
Col. 272-73

Turn Over of NMDC

(Deb. 29, Vol. IX, 02-05-2005)
Col. 251-52

National Minorities Development and Finance Corporation**Enhancement in Authorised Capital of NMDFC**

(Deb. 37, Vol. X, 12-05-2005)
Col. 130

- National Minorities Development and Finance Corporation**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 157—60
- National Municipal Accounting Manual**
- National Municipal Accounting Manual**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 305-06
- National Museum of Natural History**
- National Museum of Natural History**
(Deb. 34, Vol. X, 09-05-2005)
Col. 513-14
- National Nutrition Mission**
- National Nutrition Mission**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 33—40
- National Nutrition Policy**
- National Nutrition Policy**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 142
- National Parks**
- Conditions of Tigers in National Parks**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 298-99
- Death of Wild Animals and Birds**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 27—31
- Fencing of Tiger Reserves**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 198—1200
- Fires in National Parks**
(Deb. 34, Vol. X, 09-05-2005)
Col. 537-38
- Funds for Development of National Zoological Parks**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 50—60
- Illegal Felling of Trees in National Parks**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 66—89
- Plight of Elephant Corridors**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 152-53
- Protection of Tigers**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 143—45
- Setting up of Sanctuary Authority**
(Deb. 34, Vol. X, 09-05-2005)
Col. 285
- Shortage of Water in Keoladeo Sanctuary**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 532-33
- Special Packages for National Parks**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 306—08
- National Pharmaceuticals Pricing Authority**
- Filling up of Vacant Post in NPPA**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 452-53
- National Physical Laboratory**
- Fake Purchases by National Physical Laboratory**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 87
- National Population Commission**
- National Population Commission**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 71—74
- National Population Policy**
- National Population Policy, 2000**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 47—49
- National Population Stabilisation Fund**
- Performance of National Population Stabilisation Fund**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 517-18

National Postal Policy

National Postal Policy
(Deb. 36, Vol. X, 11-05-2005)
Col. 342

National Press Centre

National Press Centre
(Deb. 23, Vol. IX, 21-04-2005)
Col. 228

National Productivity Council

National Productivity Council
(Deb. 35, Vol. X, 10-05-2005)
Col. 168-69

National Real Estate Development Policy

National Real Estate Development Policy
(Deb. 25, Vol. IX, 26-04-2005)
Col. 110-11

National Reconstruction Corps

National Reconstruction Corps
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 83—93

National Rehabilitation Policy

Amendment in National Rehabilitation
Policy
(Deb. 38, Vol. X, 13-05-2005)
Col. 136—38

National River Conservation Programme

Projects Report by Karnataka
(Deb. 34, Vol. X, 09-05-2005)
Col. 268-69

National Road Safety Board

Formation of National Road Safety Board
(Deb. 22, Vol. IX, 20-04-2005)
Col. 413-14

National Road Safety Policy

National Road Safety Policy
(Deb. 8, Vol. VII, 09-03-2005)
Col. 895

National Rural Health Mission

Janani Suraksha Yojana
(Deb. 22, Vol. IX, 20-04-2005)
Col. 238—40

National Rural Health Mission

(Deb. 8, Vol. VII, 09-03-2005)
Col. 988-89
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 16—24
(Deb. 31, Vol. X, 04-05-2005)
Col. 1—8

National Sample Survey

Report of National Sample Survey
(Deb. 36, Vol. X, 11-05-2005)
Col. 533

National Saving Certificate

National Saving Certificate
(Deb. 8, Vol. VII, 09-03-2005)
Col. 507

National Saving Fund

Maharashtra's Borrowing from the
National Savings Fund
(Deb. 38, Vol. X, 13-05-2005)
Col. 88

**National Scheduled Tribes Finance
Development Corporation**

National Scheduled Tribes Finance
Development Corporation
(Deb. 30, Vol. IX, 03-05-2005)
Col. 365—67

Objectives of NSTFDC

(Deb. 25, Vol. IX, 26-04-2005)
Col. 161—72

National School of Drama

Development of Language Theatres
(Deb. 23, Vol. IX, 21-04-2005)
Col. 152

National School of Drama

(Deb. 23, Vol. IX, 21-04-2005)
Col. 263

**National Science and Research
Foundation**

Setting up of N.S.R.F.
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 278

National Scientific Advisory Committee
National Scientific Advisory Committee
 on Natural Disasters
 (Deb. 13, Vol. VIII, 16-03-2005)
 Col.305

National Security

Chinese Activities along Border
 (Deb. 25, Vol. IX, 26-04-2005)
 Col.249

National Security Council

Revamping of National Security Council
 (Deb. 27, Vol. IX, 28-04-2005)
 Col.247

National Seed Board

Constitution of National Seed Board
 (Deb. 21, Vol. IX, 19-04-2005)
 Col.177-78

National Seed Corporation

Funds by National Seed Corporation
 (Deb. 34, Vol. X, 09-05-2005)
 Col.484—87

National Seed Research and Training Centre

National Seed Research and Training Centre in Varanasi
 (Deb. 29, Vol. IX, 02-05-2005)
 Col.99-100

National Service Scheme

National Service Scheme
 (Deb. 18, Vol. VIII, 22-03-2005)
 *Col.453—62

Refreshment Amount under NSS
 (Deb. 18, Vol. VIII, 22-03-2005)
 Col.127-28

Reimbursement of Expenses
 (Deb. 30, Vol. IX, 03-05-2005)
 Col.103-04

National Shipping Board

Meeting of the National Shipping Board
 (Deb. 36, Vol. X, 11-05-2005)
 Col.358-59

National Silkworm Seed Regulatory Authority

National Silkworm Seed Regulatory Authority
 (Deb. 28, Vol. IX, 29-04-2005)
 Col.285-86

National Small Industries Corporation

NSIC Scheme in Assam
 (Deb. 36, Vol. X, 11-05-2005)
 Col.467-68

National Social Assistance Programme

Release of Funds under NSAP
 (Deb. 33, Vol. X, 06-05-2005)
 Col.180—86

National Social Security Number

National Social Security Number
 (Deb. 24, Vol. IX, 25-04-2005)
 Col.269

National Song

National Song
 (Deb. 38, Vol. X, 13-05-2005)
 Col.380

National Sports Development Fund

National Sports Development Fund
 (Deb. 21, Vol. IX, 19-04-2005)
 Col.810—14

National Spot Exchange for Agriculture Produce

National Electronic Commodity Spot Exchange for Produce of Farmers
 (Deb. 29, Vol. IX, 02-05-2005)
 Col.129-30

National Statistical Commission

National Statistical Commission
 (Deb. 22, Vol. IX, 20-04-2005)
 Col.257-58

National Textile Corporation

Acquisition of Land of NTC Mills
 (Deb. 27, Vol. IX, 28-04-2005)
 Col.204-05

Dues of Workers of Closed NTC Mills
(Deb. 33, Vol. X, 06-05-2005)
Col.208

Modernisation of NTC Mills
(Deb. 10, Vol. VII, 11-03-2005)
Col.338—41
(Deb. 33, Vol. X, 06-05-2005)
Col.416—18

Need to rescind the order for recovery of bonus from the workers of NTC Mills in Coimbatore, Sivagangai and Ramanathapuram districts in Tamil Nadu (MUR 377)
(Deb. 25, Vol. IX, 26-04-2005)
Col.399-400

Need to revive and modernise closed NTC Mills in the country (MUR 377)
(Deb. 30, Vol. IX, 03-05-2005)
Col.425

Repayment of Outstanding Debts of NTC
(Deb. 28, Vol. IX, 29-04-2005)
Col.242-43

Unauthorised Occupation of NTC Mills Land
(Deb. 38, Vol. X, 13-05-2005)
Col.77—86

National Thermal Power Corporation

Clearance to NTPC Power Projects
(Deb. 8, Vol. VII, 09-03-2005)
Col.681—83

Coal Supplies to NTPC and Other Projects
(Deb. 22, Vol. IX, 20-04-2005)
Col.281-82

Collection of Funds by NTPC
(Deb. 33, Vol. X, 06-05-2005)
Col.361

Construction of Ash Pond
(Deb. 8, Vol. VII, 09-03-2005)
Col.762-63

Expansion of NTPC
(Deb. 8, Vol. VII, 09-03-2005)
Col.563-64

Expansion of NTPC Power Projects
(Deb. 15, Vol. VIII, 18-03-2005)
Col.242—44

Funds Raised by NTPC
(Deb. 38, Vol. X, 13-05-2005)
Col.58

Investment made by NTPC
(Deb. 38, Vol. X, 13-05-2005)
Col.126

Joint Venture Power Projects
(Deb. 14, Vol. VIII, 17-03-2005)
Col.75-76

Kayamkulam Power Project
(Deb. 15, Vol. VIII, 18-03-2005)
Col.243-44
(Deb. 28, Vol. IX, 29-04-2005)
Col.227-28

Losses to Thermal Power Corporation
(Deb. 33, Vol. X, 06-05-2005)
Col.67—72

Modernisation of NTPC Power Plants
(Deb. 8, Vol. VII, 09-03-2005)
Col.730—36

NTPC Outlay
(Deb. 15, Vol. VIII, 18-03-2005)
Col.241-42

NTPC Power Projects
(Deb. 15, Vol. VIII, 18-03-2005)
Col.291

Power Purchase Agreement
(Deb. 10, Vol. VII, 11-03-2005)
Col.224—27

Thermal Power Generation
(Deb. 10, Vol. VII, 11-03-2005)
Col.322—26

National Tourism Promotion Board

National Tourism Promotion Board
(Deb. 21, Vol. IX, 19-04-2005)
Col.444-45

National Urban Renewal Mission

General Budget, 2005-06—Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col.25

- National Urbanisation Policy**
 Policy on National Urbanisation
 (Deb. 25, Vol. IX, 26-04-2005)
 Col. 153
- National Water Policy**
 National Water Policy
 (Deb. 11, Vol. VIII, 14-03-2005)
 Col. 167-68
 (Deb. 34, Vol. X, 09-05-2005)
 Col. 501-02
- National Watershed Development Project**
 National Watershed Development Project
 (Deb. 24, Vol. IX, 25-04-2005)
 Col. 176—80
- National Waterways**
 Need to declare Sunderbans Waterways
 in West Bengal as National Waterways
 (MUR 377)
 (Deb. 25, Vol. IX, 26-04-2005)
 Col. 401
- Need to formulate a National Waterways
 Project for linking the major rivers of
 the country (MUR 377)
 (Deb. 9, Vol. VII, 10-03-2005)
 Col. 317-18
- Projects for Improvement of NWs-II
 (Deb. 26, Vol. IX, 27-04-2005)
 Col. 404—08
- National Youth Festival**
 National Youth Festival
 (Deb. 21, Vol. IX, 19-04-2005)
 Col. 685-86
- Natural Calamities**
 12th Finance Commission Suggestion on
 Natural Disasters
 (Deb. 12, Vol. VIII, 15-03-2005)
 Col. 435
- ADB Trust for Tsunami**
 (Deb. 28, Vol. IX, 29-04-2005)
 Col. 533
- Affected Areas Due to Tsunami Waves
 (Deb. 20, Vol. VIII, 24-03-2005)
 Col. 123-24
- Agreement between India and China on
 Flood Control
 (Deb. 29, Vol. IX, 02-05-2005)
 Col. 28—30
- Allocation for Flood and Erosion Control
 Schemes
 (Deb. 34, Vol. X, 09-05-2005)
 Col. 406-07
- Allocation of Funds for Earthquake
 (Deb. 35, Vol. X, 10-05-2005)
 Col. 179-80
- Announcement of Concessional Scheme
 by NHB
 (Deb. 8, Vol. VII, 09-03-2005)
 Col. 514-15
- Anti-Erosion Works in States
 (Deb. 17, Vol. VIII, 21-03-2005)
 Col. 496-97
- Assistance by U.S. for Tsunami Disaster
 (Deb. 8, Vol. VII, 09-03-2005)
 Col. 1085
- Assistance to Flood Affected Areas
 (Deb. 24, Vol. IX, 25-04-2005)
 Col. 388-89
- Assistance to Tsunami Affected
 Countries
 (Deb. 5, Vol. VII, 02-03-2005)
 Col. 323—25
- Avalanches in Jammu and Kashmir
 (Deb. 12, Vol. VIII, 15-03-2005)
 Col. 213-14
- Damage Caused by Tsunami
 (Deb. 14, Vol. VIII, 17-03-2005)
 Col. 114
- Damage of Paddy and Coconut Plantation
 due to Tsunami
 (Deb. 11, Vol. VIII, 14-03-2005)
 Col. 160-61

- Damage to Defence Installations by Tsunami**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 90—92
- Damage to National Highways**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1025-26
- Damage to Railway Bridges due to Floods**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 287-88
- Demand of Onion in Tsunami Affected Areas**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 261-62
- Development of Tsunami Affected Villages**
(Deb. 34, Vol. X, 09-05-2005)
Col. 290
- Drought Affected States**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 237—42
- Drought Prone Areas**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 94—98
- Drought Relief to Rajasthan**
(Deb. 38, Vol. X, 13-05-2005)
Col. 123-24
- Early Information about Tsunami**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 898-99
- Earthquake in Indonesia**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 154
- Earthquake Relief**
(Deb. 38, Vol. X, 13-05-2005)
Col. 221
- Earthquake Tremors**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 383-84
- Earthquake Warning by Scientists**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 496-97
- Effect of Tsunami on Economy**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 277
- Effect of Tsunami on Fishing Industry**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 151-52
- Famine Affected States**
(Deb. 34, Vol. X, 09-05-2005)
Col. 277—79
- Financial Assistance for Tsunami Affected Areas**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 23—27
- Financial Assistance through Banks to Tsunami affected People**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 141—49
- Flood Control**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 312-13
- Flood Control in Orissa**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 114-15
- Flood Control Projects**
(Deb. 34, Vol. X, 09-05-2005)
Col. 263—66
- Flood Control Scheme of Assam**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 108-09
- Flood due to Shrinking of Gangotri Glaciers**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 25-26
- Flood Prone Areas**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 264—66
- Foodgrains Supply for Tsunami Affected Areas**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 536

- Forecast of Drought in the event of Monsoon Failure**
(Deb. 34, Vol. X, 09-05-2005)
Col. 452—54
- Forecasting of Cyclone**
(Deb. 31, Vol. X, 04-05-2005)
Col. 77-78
- Guwahati in Danger Zone of Earthquake**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 964-65
- Impact of Tsunami Disaster**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 506-07
- Incident of Tremors**
(Deb. 35, Vol. X, 10-05-2005)
Col. 227
- Increase in Earthquake Tremors**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 534-35
- Indo-French Task Force on Seismic Zones**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 57-58
- Insurance provision to Tsunami Like Calamity Prone Areas**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 284-85
- Levy of Tax in Flood Prone Areas**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 115
- Livelihood Security Project**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 171
- Long Term Impact of Tsunami on Ocean Eco System**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 345-46
- Loss caused by Hailstorm in Rajasthan**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 275-76
- Loss due to Natural Calamity**
(Deb. 35, Vol. X, 10-05-2005)
Col. 173-74
- Loss of Crops due to Hailstorms**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 176
- Losses to States due to Floods**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 159-60
- Mobile Hospitals to deal with Natural Disasters**
(Deb. 36, Vol. X, 11-05-2005)
Col. 383-84
- Monitoring of Systems in Earthquake Prone Areas**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 231
- Multilateral Conference on Tsunami**
(Deb. 5; Vol. VII, 02-03-2005)
Col. 193-94
- National Scientific Advisory Committee on Natural Disasters**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 305
- Natural Calamities**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 164-65
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 127
- Natural Calamities in the Country (DUR 193)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 432—544
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 306—46
- Natural Calamities Warning Centres**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 206-07
- Need to consolidate river embankments in Jharkhand with a view to check recurring floods in the region (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 587

- Need to construct high dams in Katihar district of Bihar with a view to check recurring floods in the region (MUR 377)**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 377
- Need to depute a Central team to Fatehpur district, Uttar Pradesh with a view to assessing the damage caused to the crops due to heavy hailstorm (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 420
- Need to ensure payment of compensation to the victims of Tsunami in Tamil Nadu and other parts of the country (MUR 377)**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 374-75
- Need to ensure that people affected due to incidents of fire or floods in rural areas are compensated suitably by providing them financial assistance and houses under Indira Awas Yojana (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 419
- Need to provide compensation to the opium cultivators of Hadoti region of Rajasthan for damage caused to their crops due to hailstorm (MUR 377)**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 478-79
- Need to provide financial assistance to the Government of Karnataka for providing relief to the people affected by drought in the State (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 298-99
- Need to sanction adequate funds to conduct research in predicting Tsunami and to take preventive measures with a view to protect the lives of the people living in coastal areas (MUR 377)**
(Deb. 31, Vol. X, 04-05-2005)
Col. 501-02
- Need to take suitable measure to meet impending danger of earthquakes in Kangra region of Himachal Pradesh (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 415-16
- Need to take suitable measures to mitigate the sufferings of Tsunami affected people in Kollam district, Kerala (MUR 377)**
(Deb. 34, Vol. X, 09-05-2005)
Col. 578
- Need to undertake suitable relief measures in the disaster affected areas of Jammu and Kashmir (MUR 377)**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 496-97
- Personnel Died due to Snow Storm**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 127
- Plan for Flood Control**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 19—27
- Plantation of Trees and Bushes along Sea Coasts**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 256-57
- Ports Damaged due to Tsunami**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 826-27
- Possibility of Earthquake in Assam Region**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 442
- Possibility of Earthquake in Himalayan Region**
(Deb. 36, Vol. X, 11-05-2005)
Col. 483—85
- Possibility of Major Earthquake**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 184

- Possibility of Natural Disaster Risks in Indian Cities**
(Deb. 36, Vol. X, 11-05-2005)
Col.448—50
- Post Tsunami Plans for Andaman and Nicobar Islands**
(Deb. 24, Vol. IX, 25-04-2005)
Col.99-100
- Precaution for Tsunami**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.130
- Protection to Lakshadweep from Tsunami**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.143
- PSB Affected by Tsunami Disaster**
(Deb. 8, Vol. VII, 09-03-2005)
Col.694-95
- Psychological Trauma among Tsunami Victims**
(Deb. 8, Vol. VII, 09-03-2005)
Col.175-76
- Public Address System at Coastal Villages**
(Deb. 5, Vol. VII, 02-03-2005)
Col.154-55
- Reduction in Budgetary Allocation in Water Sector**
(Deb. 21, Vol. IX, 19-04-2005)
Col.477
- Rehabilitation of Tsunami affected Children**
(Deb. 8, Vol. VII, 09-03-2005)
Col.230-31
- Relief and Rehabilitation of Tsunami Affected People (St.)**
(Deb. 9, Vol. VII, 10-03-2005)
Col.310—15
- Relief Card for Tsunami Victims**
(Deb. 29, Vol. IX, 02-05-2005)
Col.127-28
- Relief Material to Indonesia**
(Deb. 31, Vol. X, 04-05-2005)
Col.275
- Report by State Government on Losses due to Floods**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.207—10
- River Erosion**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.271-72
- Safety from Tsunami**
(Deb. 8, Vol. VII, 09-03-2005)
Col.594-95
- Safety Measures in Coastal Areas**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.417-18
- Sea Wall**
(Deb. 34, Vol. X, 09-05-2005)
Col.321
- Seminar in Assam on Flood Control**
(Deb. 34, Vol. X, 09-05-2005)
Col.255
- Setting up of Multi-purpose Cyclone Shelters**
(Deb. 35, Vol. X, 10-05-2005)
Col.182-83
- Skill Development Project for Women affected by Tsunami Disaster**
(Deb. 29, Vol. IX, 02-05-2005)
Col.122-23
- Soil Erosion by Rivers**
(Deb. 34, Vol. X, 09-05-2005)
Col.471-72
- Stocking Norms for Drought Prone Areas**
(Deb. 34, Vol. X, 09-05-2005)
Col.454-55
- Study Conducted on Tsunami Waves**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.293
- Suggestion by Law Commission**
(Deb. 28, Vol. IX, 29-04-2005)
Col.220
- Surcharge of 2% in Gujarat**
(Deb. 33, Vol. X, 06-05-2005)
Col.273

Survey of Earthquake Prone Areas
(Deb. 8, Vol. VII, 09-03-2005)
Col. 990—92

Survey regarding Tsunami
(Deb. 26, Vol. IX, 27-04-2005)
Col. 550-51

Tackling Drought
(Deb. 8, Vol. VII, 09-03-2005)
Col. 537

Task Force on Floods and Erosion Control
(Deb. 21, Vol. IX, 19-04-2005)
Col. 47—52

Task Force on Tsunami
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1048

Task Force to Map Flood Prone Areas
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 454-55

**Tax Holiday/Concession in Tsunami
Affected Areas**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 139-40

Tourism Promotion in Tsunami Hit States
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 59—61

Tsunami
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 216

Tsunami Disaster
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 309-10

Visit of Central Team
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 515—38

World Bank Aid to Tsunami Hit Areas
(Deb. 8, Vol. VII, 09-03-2005)
Col. 755-56

Natural Gas

Agreement between India and China
(Deb. 8, Vol. VII, 09-03-2005)
Col. 316

Allocation of Natural Gas to States
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 104-05

Construction of LNG Terminal at Dabhol
(Deb. 27, Vol. IX, 28-04-2005)
Col. 239-40

**Conversion of LPG Gas Pipeline into
Natural Gas Pipeline**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 427

Demand of Liquefied Natural Gas
(Deb. 8, Vol. VII, 09-03-2005)
Col. 430-31

Development of Natural Gas Reserves
(Deb. 23, Vol. IX, 21-04-2005)
Col. 241

Digging of Gas in Myanmar
(Deb. 9, Vol. VII, 10-03-2005)
Col. 300-01

**Diplomatic Initiatives to Secure Oil and
Gas**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 54-55

Direct Marketing of PMT Gas
(Deb. 23, Vol. IX, 21-04-2005)
Col. 175

Exploration and Production of Natural Gas
(Deb. 9, Vol. VII, 10-03-2005)
Col. 228

Exploration of Oil/Gas Reserves
(Deb. 9, Vol. VII, 10-03-2005)
Col. 141-42

Gas Based Fertilizer Plants
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 343-44

Gas Distribution Schemes of GAIL
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 136

Gas Exploration on Orissa Coast
(Deb. 27, Vol. IX, 28-04-2005)
Col. 201—03

- Gas Linkage Committee**
(Deb. 32, Vol. X, 05-05-2005)
Col. 86-87
- Gas-based Power Projects**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 421—23
- Import of Gas**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 191-92
- Import of Liquefied Natural Gas**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 154
- Increase in Production of Gas**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 211
- Indian-Malaysia Cooperation in Oil & Gas Sector**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 70-71
- Methane in Abandoned Coal Mines**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 81
- Natural Gas Resources**
(Deb. 32, Vol. X, 05-05-2005)
Col. 21—26
- Need to protect the interest of farmers by providing them adequate compensation for the land being acquired for setting up gas based power project at Masuri in Ghaziabad district, U.P. (MUR 377)**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 375
- New Gas Reserves in Bay of Bengal**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 190-91
- New Oil & Gas Fields**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 240
- Oil and Gas Discoveries by Private Oil Companies**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 279
- Oil and Gas Exploration Projects Abroad**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 42-43
- Oil and Gas Prices**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 187
- Oil and Gas Reserves in Tamil Nadu**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 106-07
- Oil and Natural Gas Reserves in Indian Ocean**
(Deb. 37, Vol. X, 12-05-2005)
Col. 168-69
- Permission for Exploration and Production of Oil and Natural Gas**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 446-47
- Petroleum and Natural Gas Appellate Tribunal**
(Deb. 32, Vol. X, 05-05-2005)
Col. 55
- Prices of Natural Gas**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 252
- Procurement of Gas from China**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 221
- Production of Natural Gas**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 104-05
- Profit Sharing Formula**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 111-12
- Quantity of Gas Lifted by ONGC**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 79-80
- Rates of Natural Gas**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 101-02
- Recommendations of Working Group**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 208-09

- Requirement of Gas by Gas-based Projects**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 218—20
- Restrictions Imposed by Bangladesh**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 38—43
- Storage of Natural Gas**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 400-01
- Supply Contracts for Oil**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 121—30
- Supply of Gas to KSEB**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 143-44
- Supply of Gas to Power and Fertilizer Consumers**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 152-53
- Transportation of Gas and Crude Oil from Paradeep to Barauni**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 182-83
- Natural Resources**
- Augmentation of Natural Resources**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 303
- Increase in Natural Resources**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 193—95
- Natural Resources Statistical Management System**
- Natural Resources Statistical Management System**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 300
- Nature Parks**
- Development of Nature Parks**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 188-89
- Need to set up a 'Nature Park' at Gureghar in Satara district of Maharashtra (MUR 377)**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1130-31
- Naval Chief**
- Visit of Naval Chief to USA**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 36-37
- Navigation**
- Development of Satellite based Navigation System**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 52
- Navodaya Vidyalaya**
- Amendments in Promotion Rules by KVS and NVS**
(Deb. 35, Vol. X, 10-05-2005)
Col. 124
- Irregularities in Jawahar Navodaya Vidyalayas**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 159—61
- Medical Facilities in Navodaya Vidyalayas**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 149-50
- Pension Scheme for NVS Employees**
(Deb. 35, Vol. X, 10-05-2005)
Col. 238
- Suicide Incidents**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 148—50
- Vacant Posts in Navodaya Vidyalayas**
(Deb. 35, Vol. X, 10-05-2005)
Col. 87—90
- Navy**
- Acquisition of Deep Submergence Rescue Vessels**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 167-68

- Conversion of INS Vikrant into Museum**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.205-06
- Ezhimala Naval Academy**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.212-13
- Grant of Short Service Commission in Indian Navy**
(Deb. 27, Vol. IX, 28-04-2005)
Col.93-94
- Naval Operation in Tsunami Hit Countries**
(Deb. 9, Vol. VII, 10-03-2005)
Col.93-94
- Provision of Helicopter Underwater-Escape-Trainer-Technique**
(Deb. 27, Vol. IX, 28-04-2005)
Col.189
- Renovation of Ballard Bunder Gate**
(Deb. 8, Vol. VII, 09-03-2005)
Col.422
- Setting up of Naval Institute**
(Deb. 5, Vol. VII, 02-03-2005)
Col.411
- Shortage of Civilian Staff**
(Deb. 23, Vol. IX, 21-04-2005)
Col.5—9
- Naxalism**
- Areas of Disquiet**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.323-24
- Foreign Assistance to Naxal Outfits**
(Deb. 25, Vol. IX, 26-04-2005)
Col.40-41
- Health Facilities in Naxal Affected Areas**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.272-73
- Land Line and Mobile Phone Service**
(Deb. 26, Vol. IX, 27-04-2005)
Col.37-38
- Naxalism**
(Deb. 4, Vol. VII, 01-03-2005)
Col.300-03
(Deb. 35, Vol. X, 10-05-2005)
Col.240-41
- Pilot Trains in Naxalite Affected Areas**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.106
- Nehru Memorial Museum and Library**
- Vacant Posts**
(Deb. 27, Vol. IX, 28-04-2005)
Col.90-91
- Nehru Yuva Kendra**
- District Advisory Committee**
(Deb. 25, Vol. IX, 26-04-2005)
Col.244—50
- District Advisory Committee in Maharashtra**
(Deb. 21, Vol. IX, 19-04-2005)
Col.610—30
- Financial Assistance to Nehru Yuva Kendras**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.422—30
- Nehru Yuva Kendra**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.93—116
- Nehru Yuva Kendras in Rajasthan**
(Deb. 25, Vol. IX, 26-04-2005)
Col.97—105
- Nehru Yuvak Kendras**
(Deb. 30, Vol. IX, 03-05-2005)
Col.1—14
- NYKs in Maharashtra**
(Deb. 4, Vol. VII, 01-03-2005)
Col.222—25
- Publicity of Functions of Nehru Yuva Kendra**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.137-38
- Setting up of District Advisory Committees**
(Deb. 4, Vol. VII, 01-03-2005)
Col.174—207

- Shifting of Nehru Yuva Kendra in West Bengal**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 235-36
- Transfer/Posting in NYKS**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 267—80
- Neighbourhood School Programme**
- Common Schools under Neighbourhood School Programme**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 121
- Neighbouring Countries**
- Encroachment of Land by Neighbouring Countries**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 55-56
- Highways, Rail Connectivity with Neighbouring Countries**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 449—56
- Nepal**
- Ban on Indian Channels in Nepal**
(Deb. 31, Vol. X, 04-05-2005)
Col. 413-15
- Border Area Development Scheme**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 406-08
- Border Posts Set up by Nepal**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 336
- Development of Border Areas**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 502-03
- Developments in Nepal and Present Status of Bilateral Relations with Pakistan and Afghanistan (St.)**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1113-20
- Developments in Nepal and visits of Minister of External Affairs to Afghanistan and Pakistan (DUR 193)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 603—70
- Emergency Situation in Nepal**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 328-29
- Extradition Treaty with Nepal**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 12-13
- Flight Operation to Nepal**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1004-05
- Funds for Strengthening of Border**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 315-16
- Gorkha Regiment Personnel Kidnapped in Nepal**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 86
- Home Secretary Level Talks with Nepal**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 333
- Identification/verification of Documents for Crossing of Border**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 281-82
- India and Nepal**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 297-99
- Indo-Nepal Joint Venture**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 420
- Indo-Nepal Joint Venture in Agriculture**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 113
- Indo-Nepal Trade**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 579-80
- Levy of New Tourist Tax in Nepal**
(Deb. 36, Vol. X, 11-05-2005)
Col. 114-15

Link of Terrorist with Maoists
(Deb. 21, Vol. IX, 19-04-2005)
Col. 555-56

Maoist Activities
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 250

Meeting between India and Nepal on Utilisation of Water
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 437-39

Need to formulate a comprehensive plan to check the inundation caused in Bihar in the rainy seasons due to flow of river waters originating from Nepal (MUR 377)
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1131

Nepalese Citizens Entered in India
(Deb. 21, Vol. IX, 19-04-2005)
Col. 751

Nepalese Currency
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 190-92

Non-payment of Dues to Indian Farmers by Nepal
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 84

President's Address
(Deb. 1, Vol. VII, 25-02-2005)
Col. 16

Restoring Democracy in Nepal
(Deb. 31, Vol. X, 04-05-2005)
Col. 172-73

Restrictions on Indian Business by Nepal
(Deb. 26, Vol. IX, 27-04-2005)
Col. 473-75

Smuggling of Cardamom
(Deb. 33, Vol. X, 06-05-2005)
Col. 162-64

Study Conducted by RITES in Nepal
(Deb. 37, Vol. X, 12-05-2005)
Col. 199-201

Traffic Jam on N.H. in UP
(Deb. 8, Vol. VII, 09-03-2005)
Col. 883-84

Vanaspati Raw Material
(Deb. 35, Vol. X, 10-05-2005)
Col. 115

Wrongful Depiction of Indian Areas
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 177

Netaji Subhash Chandra Bose

Expenditure Incurred on Inquiry Committee on Netaji Subhash Chandra Bose
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 253—55

Netherlands

Rural Works under Indo-Dutch Schemes
(Deb. 33, Vol. X, 06-05-2005)
Col. 303-04

New Delhi Municipal Council

Composite Parking Policy
(Deb. 4, Vol. VII, 01-03-2005)
Col. 165-66

NDMC Parking Fee
(Deb. 21, Vol. IX, 19-04-2005)
Col. 498-99

NDMC Schools
(Deb. 35, Vol. X, 10-05-2005)
Col. 100

New Facelift to Connaught Place
(Deb. 25, Vol. IX, 26-04-2005)
Col. 154-55

NOC to NDMC for Construction of Building
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 259-60

Recruitment of Safai Karamcharies in NDMC
(Deb. 35, Vol. X, 10-05-2005)
Col. 80-81

Removal of Encroachments by NDMC
(Deb. 12, Vol. VIII, 15-03-2005)
Col.419-20

News

Gujarati News on DD-I
(Deb. 9, Vol. VII, 10-03-2005)
Col.80-81

News Channel of DD
(Deb. 20, Vol. VIII, 24-03-2005)
Col.207

News in Regional Languages
(Deb. 27, Vol. IX, 28-04-2005)
Col.251-52

News Readers

**Remuneration to Casual News Readers/
Editors**
(Deb. 9, Vol. VII, 10-03-2005)
Col.107—09

Newspapers

**Assistance to Small and Medium
Newspapers/Magazines**
(Deb. 37, Vol. X, 12-05-2005)
Col.265-66

Facsimile Edition of Foreign Newspapers
(Deb. 37, Vol. X, 12-05-2005)
Col.177

News Papers from J&K
(Deb. 9, Vol. VII, 10-03-2005)
Col.276—92

Publication of Foreign Newspapers
(Deb. 27, Vol. IX, 28-04-2005)
Col.57

**Publication of International Herald
Tribune**
(Deb. 37, Vol. X, 12-05-2005)
Col.110-11

Supply of Newspaper Clippings
(Deb. 23, Vol. IX, 21-04-2005)
Col.174

Newsprint

**Need to restrain domestic newsprint
makers from raising price of newsprint
from the 1st April, 2005 (MUR 377)**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.614

Newsprint Price
(Deb. 30, Vol. IX, 03-05-2005)
Col.63

Neyveli Lignite Corporation

Budgetary Proposals of NLC
(Deb. 15, Vol. VIII, 18-03-2005)
Col.333-34

Modernisation of NLC
(Deb. 36, Vol. X, 11-05-2005)
Col.210

Nidhi Companies

Nidhi Companies
(Deb. 33, Vol. X, 06-05-2005)
Col.390-91

Night Safari

Night Safari in Greater Noida
(Deb. 11, Vol. VIII, 14-03-2005)
Col.159

Night Shelters

**Construction of Night Shelters for
Destitute Persons**
(Deb. 32, Vol. X, 05-05-2005)
Col.121-22

Nilachala Ispat Nigam Limited

**Reservation in Nilachala Ispat Nigam
Limited**
(Deb. 34, Vol. X, 09-05-2005)
Col.273-75

NIRD Centres

Setting up Regional NIRD Centres
(Deb. 33, Vol. X, 06-05-2005)
Col.274

Nirmal Bharat Abhiyan Yojana

Nirmal Bharat Abhiyan Yojana
(Deb. 12, Vol. VIII, 15-03-2005)
Col.348

Nokia (India) Pvt. Ltd.

P.F. Deposited by Nokia (India) Pvt. Ltd.
(Deb. 34, Vol. X, 09-05-2005)
Col. 495

Non-Banking Finance Companies

Non-Banking Finance Companies
(Deb. 8, Vol. VII, 09-03-2005)
Col. 652-54
(Deb. 28, Vol. IX, 29-04-2005)
Col. 475-76
(Deb. 33, Vol. X, 06-05-2005)
Col. 313

Non-Conventional Energy Sources

Clearance to NCES Projects
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 283-84

Closure of Regional Offices
(Deb. 10, Vol. VII, 11-03-2005)
Col. 254-55

Development of NCES Programme
(Deb. 33, Vol. X, 06-05-2005)
Col. 80—114

Energy Security through Bio Mass
(Deb. 8, Vol. VII, 09-03-2005)
Col. 683-84

Global Opportunities Fund
(Deb. 34, Vol. X, 09-05-2005)
Col. 471

Indo-USA Agreement on NCES
(Deb. 28, Vol. IX, 29-04-2005)
Col. 359—62

Loan for NCES Projects
(Deb. 33, Vol. X, 06-05-2005)
Col. 362—66

National Bio-gas Programme
(Deb. 33, Vol. X, 06-05-2005)
Col. 337

National Bio-gas Programme
(Deb. 33, Vol. X, 06-05-2005)
Col. 337

NCES

(Deb. 8, Vol. VII, 09-03-2005)
Col. 623-24

NCES Power Plants

(Deb. 8, Vol. VII, 09-03-2005)
Col. 694-87

NCES Programme

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 169

Non-conventional Energy Sources

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 1—8

Non-conventional Energy Sources Projects

(Deb. 28, Vol. IX, 29-04-2005)
Col. 186-87

Potential of Renewable Energy

(Deb. 28, Vol. IX, 29-04-2005)
Col. 525-26

Power from Garbage

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 117

Power from Wastes

(Deb. 8, Vol. VII, 09-03-2005)
Col. 546-47, 629-30

Power Generation Through NCES

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 221-22

Proposals for Solar Energy

(Deb. 33, Vol. X, 06-05-2005)
Col. 357-58

Setting up of NCES Projects

(Deb. 28, Vol. IX, 29-04-2005)
Col. 366-72

Solar Energy

(Deb. 28, Vol. IX, 29-04-2005)
Col. 351—60

Solar Energy Board

(Deb. 38, Vol. X, 13-05-2005)
Col. 205-06

Wind and Solar Energy
(Deb. 28, Vol. IX, 29-04-2005)
Col. 240-42

Wind Energy
(Deb. 28, Vol. IX, 29-04-2005)
Col. 389-90, 414-15, 521-22

Wind Mills in U.P. and Uttaranchal
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 109-10

Wind Power Generation
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 293-96

Wind/Solar Energy
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 76

Windmills
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 74-75

Non-Core Sectors

Allocation of Coal to Core and Non-Core Sectors
(Deb. 36, Vol. X, 11-05-2005)
Col. 386-87

Non-development Expenses

Reduction in the Non-development Expenses
(Deb. 33, Vol. X, 06-05-2005)
Col. 431-32

Non-governmental Organisations

Allotment of Land/Flats/Bunglows
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 247

Assistance for Consumer Awareness
(Deb. 29, Vol. IX, 02-05-2005)
Col. 369-74

Committee on Funds Allocation to NGOs
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 214-15

Creches
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 390-91

Criteria for issue of Grants to NGOs
(Deb. 8, Vol. VII, 09-03-2005)
Col. 207

Discontinuation of Grants to NGOs
(Deb. 8, Vol. VII, 09-03-2005)
Col. 385-86

Education by NGO's
(Deb. 21, Vol. IX, 19-04-2005)
Col. 692-93

Filling of Additional Proforma by NGO's
(Deb. 38, Vol. X, 13-05-2005)
Col. 152

Financial Assistance to NGOs
(Deb. 4, Vol. VII, 01-03-2005)
Col. 162-63
(Deb. 9, Vol. VII, 10-03-2005)
Col. 238-40

Financial Assistance to NGOs for Educational Centres
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 157-58

Foreign Assistance to NGOs
(Deb. 21, Vol. IX, 19-04-2005)
Col. 731-32

Foreign Funding for NGO's
(Deb. 38, Vol. X, 13-05-2005)
Col. 255

Funds to NGOs
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 352

(Deb. 22, Vol. IX, 20-04-2005)
Col. 512-18

Funds to NGOs for TB Programme
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 168-70

Funds to NGOs for Women Development Schemes
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 502

Funds to VOs/NGOs
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 130-31

Grant-in-aid to NGOs
(Deb. 20, Vol. VIII, 24-03-2005)
Col.94—100

Grants to NGOs for Creches
(Deb. 4, Vol. VII, 01-03-2005)
Col.418-19

Grants to NGOs in Water Sector
(Deb. 34, Vol. X, 09-05-2005)
Col.252

Grants to NGOs on Proportionate Basis
(Deb. 32, Vol. X, 05-05-2005)
Col.157

Grants to NGOs under Mobile
Dispensaries Scheme
(Deb. 25, Vol. IX, 26-04-2005)
Col.115

Grants-in-Aid to NGOs
(Deb. 23, Vol. IX, 21-04-2005)
Col.128-29

Misuse of Funds under Tribal
Development Schemes
(Deb. 35, Vol. X, 10-05-2005)
Col.222—24

Misutilisation of Funds by NGOS
(Deb. 26, Vol. IX, 27-04-2005)
Col.416

NGO under Tribal Development Schemes
in Chhattisgarh
(Deb. 12, Vol. VIII, 15-03-2005)
Col.251—54

NGOs engaged in Promotion of Sports
(Deb. 4, Vol. VII, 01-03-2005)
Col.491—503

NGOs Engaged under Education to Girl
Child
(Deb. 4, Vol. VII, 01-03-2005)
Col.273—92

NGOs in Drought Prone Areas
(Deb. 15, Vol. VIII, 18-03-2005)
Col.91-92

NGOs in Health related Programmes in
Karnataka
(Deb. 22, Vol. IX, 20-04-2005)
Col.276-77

NGOs managed by SC/ST and Physically
Handicapped Persons
(Deb. 20, Vol. VIII, 24-03-2005)
Col.119-20

NGOs Role in the Care of Girl-Child
(Deb. 31, Vol. X, 04-05-2005)
Col.171-72

NGOs under Tribal Development Scheme
(Deb. 18, Vol. VIII, 22-03-2005)
Col.293-94

NGOs under Youth Development Projects
(Deb. 25, Vol. IX, 26-04-2005)
Col.282—86

Non-Governmental Organisation in
Agricultural Research
(Deb. 29, Vol. IX, 02-05-2005)
Col.194-95

Non-Governmental Organisation
Involved in Tiger Census
(Deb. 29, Vol. IX, 02-05-2005)
Col.244

Non-Governmental Organisations in
Health Programmes
(Deb. 22, Vol. IX, 20-04-2005)
Col.291

Non-Governmental Organisations
Involved in Wildlife Conservation
(Deb. 21, Vol. IX, 19-04-2005)
Col.433-34

Pending Proposal of NGOs
(Deb. 12, Vol. VIII, 15-03-2005)
Col.350—54

Proposals from NGOs
(Deb. 12, Vol. VIII, 15-03-2005)
Col.229

Proposals Received from States
(Deb. 25, Vol. IX, 26-04-2005)
Col.153-54

Protocol for Prevention of Kidney Failure
(Deb. 22, Vol. IX, 20-04-2005)
Col. 203-04

Rejection of NGOs' Proposals
(Deb. 9, Vol. VII, 10-03-2005)
Col. 92

Review of Welfare Schemes of NGOs'
(Deb. 30, Vol. IX, 03-05-2005)
Col. 285-86

Survey on Non-Governmental Organisation
(Deb. 22, Vol. IX, 20-04-2005)
Col. 378-79

Non-iodised Salt

Ban on Sale of Non-iodised Salt
(Deb. 22, Vol. IX, 20-04-2005)
Col. 343-44

Non-Performing Assets

Guidelines for NPA
(Deb. 33, Vol. X, 06-05-2005)
Col. 116

Increase in Taxes, Duties, NPAs
(Deb. 8, Vol. VII, 09-03-2005)
Col. 679

Need to consider 'One time settlement Scheme' to recover chronic N.P.A.'s of the Maharashtra State Co-operative Bank (MUR 377)
(Deb. 24, Vol. IX, 25-04-2005)
Col. 413

Non-Performing Assets
(Deb. 10, Vol. VII, 11-03-2005)
Col. 192-93

Non-performing Assets of Banks
(Deb. 28, Vol. IX, 29-04-2005)
Col. 47—54

NPA of Cooperative Banks
(Deb. 28, Vol. IX, 29-04-2005)
Col. 221-22

NPA of IDBI
(Deb. 8, Vol. VII, 09-03-2005)
Col. 727-28

NPAs of Punjab and Sind Bank
(Deb. 33, Vol. X, 06-05-2005)
Col. 278-79

Situation arising out of the huge non-performing assets in the banks due to default in payment of loans mainly by big borrowers and steps taken by the Government in regard thereto (CA)
(Deb. 27, Vol. IX, 28-04-2005)
Col. 267—85

Non-Plan Expenditure

General Budget, 2005-06 - Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col. 33

Non Plan Expenditure
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 127

Non-resident Indians

Abandoning of NRI Brides
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 55-56

Compensation to Indians Dying in Harness Abroad
(Deb. 31, Vol. X, 04-05-2005)
Col. 279—88

Demands of NRIs
(Deb. 22, Vol. IX, 20-04-2005)
Col. 467-68

Deposits by NRIs
(Deb. 10, Vol. VII, 11-03-2005)
Col. 181

Issuance of Smart Card for NRIs
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 142-43

NRI Deposit
(Deb. 28, Vol. IX, 29-04-2005)
Col. 267

- Pravasi Bharatiya Divas**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 326—28
- Pravasi Bhartiya Samman**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 248-49
- Reservation of Seats for Non-Resident Indians**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 159
- Review of Investments by NRIs**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 415-16
- Tracing of Roots by NRIs**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 73
- Non-Tariff Barriers**
- Non-Tariff Barriers**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 317-18
- Non-Tariff Barriers**
(Deb. 35, Vol. X, 10-05-2005)
Col. 257-58
- North-Bengal Development Board**
- North Bengal Development Board**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 114-15
- North-East Valley Authority**
- North East Valley Authority**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 255
- North-Eastern Council**
- Functioning of NEC and DONER**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 231-32
- PM Package to NER**
(Deb. 35, Vol. X, 10-05-2005)
Col. 223-25
- Professional Support to North Eastern Council**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 157-58
- North-Eastern Region States**
- Afforestation and Seizure of Timber in North Eastern Region**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 237-38
- Air Services for N.E. Region**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 164
- Allocation for Flood and Erosion Control Schemes**
(Deb. 34, Vol. X, 09-05-2005)
Col. 406-07
- Allocation for North-Eastern Region**
(Deb. 36, Vol. X, 11-05-2005)
Col. 75—78
(Deb. 37, Vol. X, 12-05-2005)
Col. 160-61
- Annual Plan Allocations for N-E States**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 77—80
- Border Disputes**
(Deb. 35, Vol. X, 10-05-2005)
Col. 225—27
- Cancellation of Flights in N.E. Region**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 111
- CD Ratio of Assam and other NE States**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 337-38
- Christian Population in North-Eastern Region**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 404-05
- Connectivity of North-Eastern States by Rail**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 130-31
- Conservation and Promotion of Biodiversity in North East**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 294-95

- Construction of Bridges in North Eastern Region**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 395-96
- Deployment to Troops and PMF in NE**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 353
- Development of Cities in N.E. States**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 557-72
- Development of North-East Trade**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 164-65
- Diversion of Funds from NER Funds**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 370-71
- Encouragement of Cultivation of Herbal, Medicinal and Aromatic Plants**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 223-25
- Engagement of Outside Producers**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 179
- Functioning of Forest Department**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 297-98
- Functioning of NEC and DONER**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 231-32
- Funds for Mangaldoi-Bhutiachang Road in NE Region**
(Deb. 35, Vol. X, 10-05-2005)
Col. 166
- Funds to Militants in North East**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 313-14
- General Budget, 2005-06 - Presentation**
(Deb. 3, Vol. VII, 28-02-2005)
Col. 11-12
- Health Services for North-Eastern States**
(Deb. 31, Vol. X, 04-05-2005)
Col. 120-21
- Health Services in NE/Backward Areas**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 71-72
- Implementation of Special Package for NER**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 233-34
- Inclusion of North Bengal in North Eastern Region**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 209
- Indira Gandhi Regional Institute of Medical Sciences**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 828
- Infrastructure Development in North Eastern States**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 295
- Insurgency in North East**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 236
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 310
- ISI Activities in NE**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 279-80
- Militancy in North East**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 86
- Mini-Horticulture Mission for NER**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 390-94
- Modernisation and Expansion of Telecom Network in NER**
(Deb. 36, Vol. X, 11-05-2005)
Col. 378-79
- Modernisation of Airports in N.E. Region**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 172-73
- Movement of Foreigners in North Eastern States**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 411-12

National Highways in North-East
(Deb. 8, Vol. VII, 09-03-2005)
Col. 858—62

Need to include study material relating to North-Eastern States in educational text books in the country (MUR 377)
(Deb. 35, Vol. X, 10-05-2005)
Col. 340-41

Need to reconstitute the Special Investigating Team and High Power Committee in the North Eastern Region (MUR 377)
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 612

Non Lapsable Central Pool Fund for NER
(Deb. 21, Vol. IX, 19-04-2005)
Col. 574-75

Non-Lapsable Central Pool
(Deb. 30, Vol. IX, 03-05-2005)
Col. 98—101

North East Coffee
(Deb. 4, Vol. VII, 01-03-2005)
Col. 67

North East Industrial Policy
(Deb. 25, Vol. IX, 26-04-2005)
Col. 293—96

North Eastern Region Urban Development Project
(Deb. 38, Vol. X, 13-05-2005)
Col. 87

North Eastern Status to Backward Districts of West Bengal
(Deb. 30, Vol. IX, 03-05-2005)
Col. 106

PM Package to NER
(Deb. 35, Vol. X, 10-05-2005)
Col. 223—25

Policy of Shifting Cultivation in North-Eastern Region
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 411—13

Possibility of Earthquake in Assam Region
(Deb. 5, Vol. VII, 02-03-2005)
Col. 442

Power Projects Commissioned by NEEPCO
(Deb. 38, Vol. X, 13-05-2005)
Col. 146—50

President's Address
(Deb. 1, Vol. VII, 25-02-2005)
Col. 13

Proposal for Financial Assistance to North East Handicraft Development
(Deb. 38, Vol. X, 13-05-2005)
Col. 90

Protected Monuments/Cultural Heritage Sites of North-East India
(Deb. 27, Vol. IX, 28-04-2005)
Col. 87

Purchase Centre in North Eastern Region
(Deb. 23, Vol. IX, 21-04-2005)
Col. 254

Rehabilitation of Tribals in North Eastern States
(Deb. 25, Vol. IX, 26-04-2005)
Col. 150-51

Release of Funds to North-Eastern States
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 263

Representation in Board
(Deb. 10, Vol. VII, 11-03-2005)
Col. 407-08

Special Accelerated Road Development Programme
(Deb. 5, Vol. VII, 02-03-2005)
Col. 236

Special Road Package for North Eastern Region
(Deb. 26, Vol. IX, 27-04-2005)
Col. 363—65

Sports Centres of SAI
(Deb. 30, Vol. IX, 03-05-2005)
Col. 187—95

Sports Facilities in North Eastern Regions
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 89—91

Stumbling Blocks in Tourism Sector in North-East
(Deb. 34, Vol. X, 09-05-2005)
Col. 487—90

Talks with Naga Leaders
(Deb. 4, Vol. VII, 01-03-2005)
Col. 48-49

Talks with Terrorists
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 301-02

Telecommunication Facilities in North Eastern Region
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 118—20

Tendency to go on Deputation
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 162-63

Tourism in N.E.
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 96-97

Transfer of Non-Lapsable Pool Fund
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 163—65

Urban Development Projects in NE Region
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 34—54

Weapons Recovered by Army
(Deb. 21, Vol. IX, 19-04-2005)
Col. 703—05

North-South Corridor

Completion of North-South Corridor
(Deb. 22, Vol. IX, 20-04-2005)
Col. 294—96

Northern Coalfields Limited

Closure of Singrauli Coal Project
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 251—53

Norway

Exploration of Oil in Joint Venture with Norway
(Deb. 9, Vol. VII, 10-03-2005)
Col. 264-65

Notary Public

Appointment of Notaries
(Deb. 28, Vol. IX, 29-04-2005)
Col. 454—62

Appointment of Notary Public
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 110—12

Norms for Notary Public
(Deb. 8, Vol. VII, 09-03-2005)
Col. 512-13

Nuclear Energy

Application of Nuclear Energy for Development of Rural Areas
(Deb. 22, Vol. IX, 20-04-2005)
Col. 537—39

Harnessing of Nuclear Energy
(Deb. 22, Vol. IX, 20-04-2005)
Col. 521-22

Indian Nuclear Projects under IAEA Safeguards
(Deb. 31, Vol. X, 04-05-2005)
Col. 197—99

Nuclear Power Programme
(Deb. 22, Vol. IX, 20-04-2005)
Col. 60-61

US Co-operation in Nuclear Energy Field
(Deb. 26, Vol. IX, 27-04-2005)
Col. 551-52

Nuclear Materials

Recovery of Uranium
(Deb. 22, Vol. IX, 20-04-2005)
Col. 131-32

Uranium Mining
(Deb. 31, Vol. X, 04-05-2005)
Col. 232-33

Nuclear Plants

Dumping of Nuclear Plants Waste
(Deb. 22, Vol. IX, 20-04-2005)
Col. 466-67

Indo-Pak Exchange of Information on Nuclear Installations
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 282

New Nuclear Reactors at Kaiga
(Deb. 22, Vol. IX, 20-04-2005)
Col. 280-81

Protection to Kalpakkam Nuclear Reactor and Kudankulam Power Project
(Deb. 22, Vol. IX, 20-04-2005)
Col. 277-78

Safety Norms of Nuclear Plants
(Deb. 8, Vol. VII, 09-03-2005)
Col. 194-95

Nuclear Power Corporation of India Ltd.

Atomic Power Generation by NPCIL
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 314

Nuclear Weapons

Development of Nuclear Weapons by Pakistan
(Deb. 26, Vol. IX, 27-04-2005)
Col. 190-91

US Developing New Nukes
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 368-69

Nurses

Norms for Nurses in Central Government Hospitals
(Deb. 36, Vol. X, 11-05-2005)
Col. 88-89

Ratio of Doctors, Nurses Etc.
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 118—21

Nursing Colleges

Establishment of Nursing Colleges
(Deb. 36, Vol. X, 11-05-2005)
Col. 119—21

Nursing Colleges

(Deb. 8, Vol. VII, 09-03-2005)
Col. 1031-32

Recognition of Nursing Certificates
(Deb. 36, Vol. X, 11-05-2005)
Col. 183

Nursing Homes

Rules for Registration of Private Hospitals/Nursing Homes/Doctors
(Deb. 8, Vol. VII, 09-03-2005)
Col. 174

Nutrition

Community Food and Nourishment Counters
(Deb. 4, Vol. VII, 01-03-2005)
Col. 173-74

Food and Nutrition Watch
(Deb. 29, Vol. IX, 02-05-2005)
Col. 327-28

Iron Supplementation through Toffees
(Deb. 5, Vol. VII, 02-03-2005)
Col. 358

Nutritious food under Kasturba Gandhi Balika Vidyalaya Scheme
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 155-56

Nutrition Projects Under ICDS
(Deb. 25, Vol. IX, 26-04-2005)
Col. 325—30

Nutritional Security
(Deb. 24, Vol. IX, 25-04-2005)
Col. 335-36

Nutritious Food and Self-employment Opportunities to AIDS Patients
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1041

Revision of Cost Norms of Nutrition Food
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 448

Obesity

Incidence of Obesity
(Deb. 31, Vol. X, 04-05-2005)
Col. 299-300

Obituary References

Sad demise of Shri P.V. Narsimha Rao, Shri K.S. Ramaswamy, Shri V. Arunachalam, Shri Krishna Prakash Tiwari and Shri Haribhau Shankar Mahale

(Deb. 1, Vol. VII, 25-02-2005)
Col. 20—24

Sad demise of His Holiness Pope John Paul-II, Shri M. Palaniyandi, Shri Om Prakash Jindal, Shri Surender Singh and Shri Sant Ram Singla

(Deb. 21, Vol. IX, 19-04-2005)
Col. 1—4

Sad demise of Shri Akbar Ali Khandoker
(Deb. 29, Vol. I X, 02-05-2005)
Col. 1

Sad demise of Shri Ebrahim Sulaiman Sait
(Deb. 28, Vol. IX, 29-04-2005)
Col. 1-2

Sad demise of Shri Laxman Kakadya Dumada
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 1

Sad demise of Shri Shyam Lal Yadav and reference re: Sixtieth Anniversary of the End of Second World War
(Deb. 34, Vol. X, 09-05-2005)
Col. 1—3

Sad demise of Shri Tulsidas Dasappa and Shri Chandradev Prasad Verma
(Deb. 38, Vol. X, 13-05-2005)
Col. 1-2

Sad demise of Swami Ranganathananda, President of the Rama Krishna Mission
(Deb. 25, Vol. IX, 26-04-2005)
Col. 1

Obscenity

Amendments in Indecent Presentation of Women Prohibition Act, 1986
(Deb. 25, Vol. IX, 26-04-2005)
Col. 274—76

Banning of Porn Sites in Cyber Cafes

(Deb. 5, Vol. VII, 02-03-2005)
Col. 434-35

Obscene Programme on TV

(Deb. 8, Vol. VII, 09-03-2005)
Col. 89

Obscenity in TV Programmes and Advertisements

(Deb. 23, Vol. IX, 21-04-2005)
Col. 21—27

Showing Obscene Film at IGI Airport

(Deb. 8, Vol. VII, 09-03-2005)
Col. 484

Observation by the Speaker**Manner of taking up of Questions for Oral Answers**

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 441—43

Need to Conserve water resources and constitution of Parliamentary Forum on Water—Observation by the Speaker

(Deb. 37, Vol. X, 12-05-2005)
Col. 293-94

Notice of Motion for Adjournment

(Deb. 4, Vol. VII, 01-03-2005)
Col. 11-12

Participation of Opposition Parties in Lok Sabha Proceedings

(Deb. 32, Vol. X, 05-05-2005)
Col. 2-3

Regulation of raising matters of urgent public importance after Question Hour ('Zero Hour')

(Deb. 23, Vol. IX, 21-04-2005)
Col. 301-02

Ocean Development**Long Term Impact of Tsunami on Ocean Eco System**

(Deb. 22, Vol. IX, 20-04-2005)
Col. 345-46

- Progress in Ocean Development**
(Deb. 31, Vol. X, 04-05-2005)
Col. 102-03
- Proposals for Ocean Development**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 275-76
- Oceanic Disaster Management Centres**
- Oceanic Disaster Management Centres**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 169
- Oceanography**
- Study of Indian Plate**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 409
- Official Language**
- Official Language Rules**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 856-57
- Violation of Official Language Act**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 545—47
- Official Language Service Cadre**
- New Pay Scale for Official Language Service Cadre**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 349
- Oil and Natural Gas Corporation Limited**
- Agreement between ONGC Videsh and Russian Oil Company**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 385
- Compensation on Acquiring Land by ONGC**
(Deb. 37, Vol. X, 12-05-2005)
Col. 91—93
- Consultancy and Maintenance Contracts by ONGC**
(Deb. 32, Vol. X, 05-05-2005)
Col. 67-68
- Development of Backward Villages as Model Villages by ONGC**
(Deb. 32, Vol. X, 05-05-2005)
Col. 70
- Fuel Retailing by ONGC**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 121-22
- Gas Reserves in Tripura**
(Deb. 37, Vol. X, 12-05-2005)
Col. 187
- Indo-Russia Agreement in Oil Sector**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 206
- Investment by ONGC Abroad**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 209-10
- Land Occupied by ONGC on Rental Basis**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 231
- Need to issue directives to the Government of Gujarat to spend proportionate share of royalty received from ONGC on rural development and potable water schemes in Mehsana Parliamentary Constituency, Gujarat (MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 389-90
- ONGC MoU with Russian Institute of Mining**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 397-98
- Payment by ONGC to Marketing Companies**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 233
- Power Plants and Petrochemicals Complex by ONGC**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 236-37

- Production Sharing Contract between ONGC and Cairn Energy**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 89
- Quantity of Gas Lifted by ONGC**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 79-80
- Sale of Shares of ONGC**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 207-08
- SC/ST Component Plan**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 129-30
- Setting up of Naphtha and Gas Cracker Complex by ONGC**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 153
- Subsidy Bill**
(Deb. 37, Vol. X, 12-05-2005)
Col. 114-15
- Unlocking Cross Holdings**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 241-42
- Use of Un-Minable Coal by ONGC**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 48-49
- Oil Companies**
- Agreement between Indian and Chinese Oil Companies**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 31-32
- Agreement for Business Promotion**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 169-70
- Amount Spent on Advertisements**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 71
- Autonomy to Oil PSUs**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 37-38
- Community Kitchen Scheme**
(Deb. 37, Vol. X, 12-05-2005)
Col. 215-16
- Competition between Indian and Chinese Oil Companies in International Oil Market**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 285-86
- Computation of Dealers Commission**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 109
- Creation of Petro India**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 325-26
- Demand of Oil Companies for Wagons**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 111-12
- Expenditure on Advertisements by Oil Companies**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 199—201
- Extraction of Hydrocarbons**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 213-14
- Hedging Mechanism in Oil Market**
(Deb. 32, Vol. X, 05-05-2005)
Col. 91-92
- Indo-Romanian Agreement in Oil Sector**
(Deb. 37, Vol. X, 12-05-2005)
Col. 127-28
- Interest of Foreign Oil Companies in Indian Retail Markets**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 393
- Investment by Foreign Oil Companies**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 261—66
- Merger of IBP with IOC**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 192
- Oil and Gas Discoveries by Private Oil Companies**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 279

- Oil Exploration Contract to Indian Companies**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 354—56
- Opening of Retail Outlets/Gas Agencies**
(Deb. 32, Vol. X, 05-05-2005)
Col. 97
- Outstanding Dues against Oil Companies**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 240—42
- Payment by ONGC to Marketing Companies**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 233
- Retail Outlets under Landlord Scheme**
(Deb. 32, Vol. X, 05-05-2005)
Col. 53-54
- Setting up of Power Projects by Public Sector Oil Companies**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 262-63
- SKO/LDO Dealership**
(Deb. 37, Vol. X, 12-05-2005)
Col. 172-73
- Stake in Oil Companies**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 293-94
- Use of Manganese based Octane Enhancer by Oil Companies**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 75
- Use of Manganese Based Octane-Enhancer**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 94
- Oil Exploration**
- Bids to Oil and Gas Blocks**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 373-74
- Contracts for Oil Exploration**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 245—48
- Exploration of Hydrocarbon Reserves**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 463-64
- Exploration of Oil and Gas from Panna/ Mukta and Tapti Reserves**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 102
- Exploration of Oil and Gas in Himalayan Region**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 200-01
- Exploration of Oil Reserves**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 129—31
- Exploratory Drilling in Sunderban Areas**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 259
- Exploratory Wells in Mahanadi**
(Deb. 32, Vol. X, 05-05-2005)
Col. 169-70
- Gas in Krishna Godavari Basin**
(Deb. 32, Vol. X, 05-05-2005)
Col. 173
- Oil and Gas Blocks to Foreign Firms**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 439—41
- Oil and Gas Fields**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 372-73
- Oil Blocks in U.P.**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 165-66
- Oil Exploration Contract to Indian Companies**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 354—56
- Oil Exploration in Rajasthan**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 126—28
- Permission for Exploration and Production of Oil and Natural Gas**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 446-47

Permission to Foreign Companies for Oil Exploration
(Deb. 9, Vol. VII, 10-03-2005)
Col. 231-32

Private Companies in Oil Exploration Activities
(Deb. 9, Vol. VII, 10-03-2005)
Col. 109—11

Reinvestment of Profit in Exploration
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 228

Role of Private Companies in Exploration Activities
(Deb. 8, Vol. VII, 09-03-2005)
Col. 447-48

Utilisation of Land After Exploration of Oil and Gas
(Deb. 32, Vol. X, 05-05-2005)
Col. 84-85

Oil Fields

Direct Marketing of PMT Gas
(Deb. 23, Vol. IX, 21-04-2005)
Col. 175

Exploration of Oil and Gas from Panna/ Mukta and Tapti Reserves
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 102

Oil Field in Qatar
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 78-79

Oil Fields in Egypt
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 142

Oil India Limited

Agreement between IOC and OIL
(Deb. 23, Vol. IX, 21-04-2005)
Col. 197-98

Offer of Shares by Oil India Limited
(Deb. 8, Vol. VII, 09-03-2005)
Col. 336-37

Oil Refineries

Bhatinda Refinery
(Deb. 27, Vol. IX, 28-04-2005)
Col. 171

Need to redefine the terms and conditions of the Bhatinda refinery and bear the cost of making the refinery viable by giving relief in Central Excise and Customs

Duties (MUR 377)
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 305

Need to set up an Oil Refinery in Rajasthan (MUR 377)
(Deb. 9, Vol. VII, 10-03-2005)
Col. 320
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 377-78

Non-Availability of Raw Water in Mangalore Refinery & Petrochemicals Ltd.
(Deb. 37, Vol. X, 12-05-2005)
Col. 234

Oil Refineries
(Deb. 9, Vol. VII, 10-03-2005)
Col. 218—22

Oil Refineries at Mathura and Panipat
(Deb. 9, Vol. VII, 10-03-2005)
Col. 136—38

Refinery at Bhatinda
(Deb. 8, Vol. VII, 09-03-2005)
Col. 332-33

Refinery in Saudi Arabia
(Deb. 9, Vol. VII, 10-03-2005)
Col. 164-65

Refinery in Sudan
(Deb. 9, Vol. VII, 10-03-2005)
Col. 150

Refining Capacity
(Deb. 9, Vol. VII, 10-03-2005)
Col. 58

- Rehabilitation of Oustees**
(Deb. 37, Vol. X, 12-05-2005)
Col.88-89
- Retail Outlets by Mangalore Refinery**
(Deb. 32, Vol. X, 05-05-2005)
Col.87-88
- Saudi Aramco's offer for Stake in HPCL Refinery**
(Deb. 23, Vol. IX, 21-04-2005)
Col.234
- Setting up of Refineries in States**
(Deb. 8, Vol. VII, 09-03-2005)
Col.452-53
- Supply of Crude Oil to Bhatinda**
(Deb. 8, Vol. VII, 09-03-2005)
Col.445
- Supply of Crude Oil to Punjab Refinery**
(Deb. 23, Vol. IX, 21-04-2005)
Col.111
- Withdrawal of Assistance by HPCL from Panipat Refinery**
(Deb. 8, Vol. VII, 09-03-2005)
Col.420-21
- Oil Sector**
- FDI in Oil Sector**
(Deb. 23, Vol. IX, 21-04-2005)
Col.42-43
- Indo-US Co-operation in Oil Sector**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.227
- Oil Tankers**
- Junking of Tankers**
(Deb. 22, Vol. IX, 20-04-2005)
Col.127-28
- Oil-for-Food Programme**
- Oil-For-Food Programme in Iraq**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.122-23
- Oilséeds**
- Assistance for Oil Seeds Production**
(Deb. 29, Vol. I X, 02-05-2005)
Col.179—82
- Caterpillars Destroyed Soyabean Crop in M.P.**
(Deb. 24, Vol. IX, 25-04-2005)
Col.387
- Declaration of Support Price of Mustard**
(Deb. 21, Vol. IX, 19-04-2005)
Col.395-96
- Decline of Production of Soyabean/ Mustard**
(Deb. 29, Vol. I X, 02-05-2005)
Col.267-68
- Development of New Varieties of Pulses and Oilseeds**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.435—38
- Export of Soyameal**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.300-301
- Groundnut Research Centre**
(Deb. 24, Vol. IX, 25-04-2005)
Col.76-77
- Import of GM Oilseeds**
(Deb. 21, Vol. IX, 19-04-2005)
Col.289-90
- International Conference on Rapeseed Mustard**
(Deb. 34, Vol. X, 09-05-2005)
Col.388
- Minimum Support Price of Soyabean**
(Deb. 24, Vol. IX, 25-04-2005)
Col.231-32
- MRP on Soyabean and Cotton**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.220-21
- MSP of Oil Seeds**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.255—57
- Mustard as a Leading Oilseed Crop**
(Deb. 29, Vol. I X, 02-05-2005)
Col.301—03
- Oil Seeds Plants for Bio-diesel**
(Deb. 28, Vol. IX, 29-04-2005)
Col.200-01

- Oilseed Crushing Industry**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 185
- Per Hectare Production of Paddy, Oilseeds, Cotton and Pulses**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 273-74
- Pricing of Groundnut**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 121-22
- Problems of Soyabean Growers**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 457-58
- Procurement of Mustard**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 245
(Deb. 24, Vol. IX, 25-04-2005)
Col. 45-46
- Procurement of Rye by NAFED**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 211—14
- Production of Groundnuts**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 274-75
- Production of Mustard**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 177—79
- Production of Oilseeds**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 312-13
(Deb. 34, Vol. X, 09-05-2005)
Col. 74-75
- Scheme for Development of Pulses and Oilseeds**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 2—19
- Scheme to Promote Production of Pulses and Oilseeds**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 308-09
- Setting up Oil Seeds and Vegetable Projects in Orissa**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 479-80
- Soya-Cake Export**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 75-76
- Supply of Groundnut and Sesame Seeds**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 62
- Old Age Homes**
- Functioning of Old Age Homes**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 274
- Old Age Pension**
- Allocation for Old Age Pension and National Family Assistance**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 151-52
- General Budget, 2005-06 - Presentation**
(Deb. 3, Vol. VII, 28-02-2005)
Col. 27
- Old Age Pension to Tribals**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 573-74
- Old Age Persons**
- Murder of Old age persons in Delhi**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 277-78
- Review of National Policy on Older People**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 24—28
- Olympic Games**
- Criteria for Selection of Players in Olympics 2004**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 311-12
- Doping Test Centres**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 480-81
- Olympic Games, 2008**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 173-74

Performance of Indian Players in Olympic Games
(Deb. 4, Vol. VII, 01-03-2005)
Col.245—47

Statement Correcting Reply to Part (A) and Part (B) of Starred Question No. 40 Dated 02.12.2004 Regarding Losses to Doordarshan in Athens Olympics—Laid
(Deb. 14, Vol. VIII, 17-03-2005)
Col.272-73

Oman

Supply of Crude Oil from Oman
(Deb. 8, Vol. VII, 09-03-2005)
Col.257-58

Open Schools

Education through Open Schools and Universities
(Deb. 25, Vol. IX, 26-04-2005)
Col.297—300

Open Sky Policy

Agreement with US under Open Sky Policy
(Deb. 8, Vol. VII, 09-03-2005)
Col.95—97

Open Sky Policy
(Deb. 17, Vol. VIII, 21-03-2005)
Col.314-15

Operation Black Board Scheme

Operation Black Board Scheme
(Deb. 18, Vol. VIII, 22-03-2005)
Col.419-20

Operation Vijay (Kargil)

Affidavit filed in Supreme court on CAG Report relating to procurement made for Operation Vijay (Kargil)—(St.)
(Deb. 22, Vol. IX, 20-04-2005)
Col.588—92

Affidavits filed in Supreme Court on action taken by the Govt. on the CAG Report relating to procurement made for Operation Vijay (Kargil) and laying of Reports of Justice Phukan Commission and the Central Vigilance Commission (Sub.)
(Deb. 22, Vol. IX, 20-04-2005)
Col.572—88

Opium

Encouragement of Farming of Opium
(Deb. 38, Vol. X, 13-05-2005)
Col.93

Export of Opium
(Deb. 15, Vol. VIII, 18-03-2005)
Col.298-99

Opium Growers

Need to provide compensation to the opium cultivators of Hadoti region of Rajasthan for damage caused to their crops due to hailstorm (MUR 377)
(Deb. 12, Vol. VIII, 15-03-2005)
Col.478-79

Problems of Opium Growers
(Deb. 28, Vol. IX, 29-04-2005)
Col.224-25

Optical Fibre Lines

Optical Fibre Lines in UP
(Deb. 22, Vol. IX, 20-04-2005)
Col.65—72

Ordinance

Statement Re: Patents (Amendment) Ordinance—Laid
(Deb. 15, Vol. VIII, 18-03-2005)
Col.374

Ordinance Depots

Fire in Ammunition Depots
(Deb. 37, Vol. X, 12-05-2005)
Col.90-91

Modernisation of Ordnance Depots
(Deb. 37, Vol. X, 12-05-2005)
Col.112

Ordnance Factories

Accidents in Ordnance Factories
(Deb. 23, Vol. IX, 21-04-2005)
Col.260-62

Ammunition Factories
(Deb. 32, Vol. X, 05-05-2005)
Col.135

Bomb Blast in Ordnance Factory
(Deb. 8, Vol. VII, 09-03-2005)
Col.204-05

Cadre Review in Ordnance Factories
(Deb. 20, Vol. VIII, 24-03-2005)
Col.88

**Conversion of Foundry into Ammunition
Factory**
(Deb. 32, Vol. X, 05-05-2005)
Col.89-90

Indigenous Production of BMCS
(Deb. 14, Vol. VIII, 17-03-2005)
Col.76-77

Installation of Electronic Punching Clock
(Deb. 14, Vol. VIII, 17-03-2005)
Col.77

Ordnance Factories
(Deb. 9, Vol. VII, 10-03-2005)
Col.132-33

**Production in Gun Carriage Factory,
Jabalpur**
(Deb. 27, Vol. IX, 28-04-2005)
Col.140-41

Revival of Explosives Manufacturing Unit
(Deb. 37, Vol. X, 12-05-2005)
Col.129

Organic Farming

Organic Farming
(Deb. 29, Vol. I X, 02-05-2005)
Col.102-03

Organisational Research Group

Monitoring of Prices of Drugs
(Deb. 21, Vol. IX, 19-04-2005)
Col.321-22

Orissa

**Additional Central Assistance to
Khandamal District**
(Deb. 8, Vol. VII, 09-03-2005)
Col.958-59

Assistance for Sports in Orissa
(Deb. 12, Vol. VIII, 15-03-2005)
Col.77

Bio-Tech Park in Orissa
(Deb. 22, Vol. IX, 20-04-2005)
Col.509-10

Birupa-Genguti Projects of Orissa
(Deb. 24, Vol. IX, 25-04-2005)
Col.227-28

Bridges on National Highways in Orissa
(Deb. 13, Vol. VIII, 16-03-2005)
Col.268-69

CGHS Dispensary in Bhubaneshwar
(Deb. 8, Vol. VII, 09-03-2005)
Col.968-69

Committees for KBK Regions
(Deb. 22, Vol. IX, 20-04-2005)
Col.165

Construction of Coastal Highway
(Deb. 14, Vol. VIII, 17-03-2005)
Col.75

**Construction on Vansadhara River by
Andhra Pradesh**
(Deb. 29, Vol. I X, 02-05-2005)
Col.278

Cotton Cultivation in Orissa
(Deb. 34, Vol. X, 09-05-2005)
Col.429-30

Development of Daringbari in Orissa
(Deb. 17, Vol. VIII, 21-03-2005)
Col.172-73

Development of Pilgrim Centres
(Deb. 34, Vol. X, 09-05-2005)
Col.462

Development of Tribals in Orissa
(Deb. 21, Vol. IX, 19-04-2005)
Col. 785-86

Displaced of Kannih Power Project
(Deb. 33, Vol. X, 06-05-2005)
Col. 164-65

**Doubling of Railway Track between
Cuttack and Barang**
(Deb. 37, Vol. X, 12-05-2005)
Col. 142-43

Enhancement of plan size for Orissa
(Deb. 22, Vol. IX, 20-04-2005)
Col. 283

**Enhancement of Allocation of Funds to
Orissa for Road Sector**
(Deb. 31, Vol. X, 04-05-2005)
Col. 113—15

ESI Dispensaries/Hospitals
(Deb. 21, Vol. IX, 19-04-2005)
Col. 192

**Establishment of Steel Plant in Orissa by
South Koreans**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 218-19

Execution of Sub-way in Rayagada
(Deb. 37, Vol. X, 12-05-2005)
Col. 96-97

Extension of Naupada-Gunapur Line
(Deb. 32, Vol. X, 05-05-2005)
Col. 51

Flood Control in Orissa
(Deb. 29, Vol. IX, 02-05-2005)
Col. 114-15

Four Laning of N.H.23
(Deb. 36, Vol. X, 11-05-2005)
Col. 145-46

**Freight Route from Haridaspur to
Paradeep**
(Deb. 32, Vol. X, 05-05-2005)
Col. 111

Funds for KBK
(Deb. 5, Vol. VII, 02-03-2005)
Col. 229

**Funds for Livestock Development
Corporation in Orissa**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 447-48

Funds for Telecom Network in Orissa
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1022

Gas Exploration on Orissa Coast
(Deb. 27, Vol. IX, 28-04-2005)
Col. 201—03

Grant of Forest Land for Mining
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 345—430

Grants to Sambalpur University
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 353-54

IB Thermal Power Project
(Deb. 8, Vol. VII, 09-03-2005)
Col. 501

Illegal Diversion of Forest Land in Orissa
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 197

Impact of Mining on Wildlife
(Deb. 34, Vol. X, 09-05-2005)
Col. 286-87

Inclusion of Orissa in Edusat Programme
(Deb. 26, Vol. IX, 27-04-2005)
Col. 456-57

Industrialisation of Remote Areas
(Deb. 21, Vol. IX, 19-04-2005)
Col. 830-31

Konark Spinning Mill
(Deb. 33, Vol. X, 06-05-2005)
Col. 237

**Laying Foundation Stone of AIIMS at
Bhubaneswar**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 318

Mining Works in Orissa
(Deb. 10, Vol. VII, 11-03-2005)
Col. 209—13

Mobile Service in Orissa

(Deb. 8, Vol. VII, 09-03-2005)
Col. 980—82

Modernisation of Police Force in Orissa

(Deb. 21, Vol. IX, 19-04-2005)
Col. 659

Need for four-laning National Highway No. 215 in Orissa (MUR 377)

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 477-78

Need for setting up of second Kendriya Vidyalaya at Cuttack in Orissa (MUR 377)

(Deb. 29, Vol. IX, 02-05-2005)
Col. 421

Need to address the problems faced by the ancillary units set up around Rourkela Steel Plant in Sundergarh district, Orissa due to lack of work orders (MUR 377)

(Deb. 9, Vol. VII, 10-03-2005)
Col. 320-21

Need to declare Cuttack-Chandbali State Highway in Orissa as a National Highway (MUR 377)

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 481

Need to develop an express highway from Cuttack to Paradeep by Indian Oil Corporation by drawing up a 'Special Purpose Vehicle' (MUR 377)

(Deb. 8, Vol. VII, 09-03-2005)
Col. 1129-30

Need to establish a Early Tsunami Warning System in Orissa (MUR 377)

(Deb. 24, Vol. IX, 25-04-2005)
Col. 412-13

Need to expedite setting up of a F.M. Radio station in Paralakhemundi in Orissa. (MUR 377)

(Deb. 22, Vol. IX, 20-04-2005)
Col. 597

Need to include Sambalpuri/Koshali language in the Eighth Schedule to the Constitution (MUR 377)

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 425

Need to initiate appropriate measures for controlling air and water pollution in the surroundings of Khandadhar water falls in Keonjhar District, Orissa (MUR 377)

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 421

Need to open a Kendriya Vidyalaya at Paralakhemundi in Orissa (MUR 377)

(Deb. 32, Vol. X, 05-05-2005)
Col. 217

Need to reconsider the proposal of Government of Andhra Pradesh to build a canal on river Vansaadhara near Katraguda in Orissa (MUR 377)

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 476

Need to take suitable steps to check increase in the rate of drop-outs among the Scheduled Tribes students at primary school level in Orissa (MUR 377)

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 380-81

Notices to Bangladeshi Nationals in Orissa

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 141-42

Opening of an AIR Centre at Soro in Orissa

(Deb. 32, Vol. X, 05-05-2005)
Col. 55-56

Opening of Petrol/Diesel Pumps in Orissa

(Deb. 8, Vol. VII, 09-03-2005)
Col. 361—63

Paradeep Port

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 161-62

- Pending Applications of PCOs in Orissa**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 310—12
- Per Hectare Production of Paddy, Oilseeds, Cotton and Pulses**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 273-74
- Peripheral Development by Rourkela Steel Plant**
(Deb. 34, Vol. X, 09-05-2005)
Col. 514—18
- Petro-Chemical Plant at Paradip**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 320
- Post Offices in Rural Areas**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 455-63
- Preservation of Buddhist Sites**
(Deb. 32, Vol. X, 05-05-2005)
Col. 124
- Preservation of Sun Temple**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 208-09
- Promoting Coir Industries**
(Deb. 31, Vol. X, 04-05-2005)
Col. 215-16
- Promotion of Sports in Universities of Orissa**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 290—92
- PSU in Mining Sector in Orissa**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 272-73
- Radio and Television Coverage**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 112-13
- Rail Connectivity to Paradeep Port**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 131
- Rail Projects in Orissa**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 238—43
- Rengali Multi-purpose Project of Orissa**
(Deb. 34, Vol. X, 09-05-2005)
Col. 530-31
- Renovation of Monuments in Orissa**
(Deb. 32, Vol. X, 05-05-2005)
Col. 163—66
- Reproductive Health in Orissa**
(Deb. 31, Vol. X, 04-05-2005)
Col. 174-75
- Reservation in Nilachala Ispat Nigam Limited**
(Deb. 34, Vol. X, 09-05-2005)
Col. 273—75
- Review of Revised Long Term Action Plan for Orissa**
(Deb. 31, Vol. X, 04-05-2005)
Col. 428-29
- Sale of Cooperative Weaving Mills**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 228
- Salinity in Agricultural Land**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 166-67
- Scheme for Backward Areas**
(Deb. 31, Vol. X, 04-05-2005)
Col. 63—70
- Scheme for Hill Areas**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 367-68
- Setting up of Wheel & Axle Plant at Rourkela**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 73
- Setting up Oil Seeds and Vegetable Projects in Orissa**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 479-80
- Sponge Iron Plants**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 327

Steel Plant Deal between Posco and Orissa Government
(Deb. 21, Vol. IX, 19-04-2005)
Col. 261-62

Storage Capacity in Orissa
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 409-12

Sub-Plan for Telecom Services in Orissa
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 79-81

Talcher Railway Station
(Deb. 37, Vol. X, 12-05-2005)
Col. 164

Telephone Adalats in Orissa
(Deb. 36, Vol. X, 11-05-2005)
Col. 133-43

Telephone Exchange in Orissa
(Deb. 5, Vol. VII, 02-03-2005)
Col. 200-201

Thermal Power Plants in Orissa
(Deb. 31, Vol. X, 04-05-2005)
Col. 212-13

Violation of Forest Rules by Vedanta Alumina Limited
(Deb. 21, Vol. IX, 19-04-2005)
Col. 281-83

Water Supply in Towns of Orissa
(Deb. 30, Vol. IX, 03-05-2005)
Col. 137-39

WB and JBIC Loans for Road Sector
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1086-91

Widening/Repair of N.Hs. in Orissa
(Deb. 31, Vol. X, 04-05-2005)
Col. 115-16

Orphaned Children

Rehabilitation of Orphaned Children
(Deb. 23, Vol. IX, 21-04-2005)
Col. 244-45

Welfare Schemes for Orphan Children
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 75-76

Orphans

Protection and Development of Orphans
(Deb. 37, Vol. X, 12-05-2005)
Col. 173-74

Outsourcing

Outsourcing Government Work
(Deb. 8, Vol. VII, 09-03-2005)
Col. 562-63

Outsourcing of Non-core Activities
(Deb. 8, Vol. VII, 09-03-2005)
Col. 286-88

Outstanding Dues

NALCO
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 341-42

Outstanding Amount
(Deb. 36, Vol. X, 11-05-2005)
Col. 148-52

Outstanding Amount of Cooperative Banks
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 254-55

Outstanding Dues
(Deb. 31, Vol. X, 04-05-2005)
Col. 193-94

Outstanding Dues against Government Departments
(Deb. 27, Vol. IX, 28-04-2005)
Col. 240

Outstanding Dues against Oil Companies
(Deb. 27, Vol. IX, 28-04-2005)
Col. 240-42

Outstanding Dues against Railways
(Deb. 27, Vol. IX, 28-04-2005)
Col. 241-43

Payment of Dues to Employees of HMT Chinar, Kashmir
(Deb. 27, Vol. IX, 28-04-2005)
Col. 164-65

Ownership Rights

Need to provide ownership right to the Tribals living in Forest area of Mirzapur district of U.P. (MUR 377)
(Deb. 25, Vol. IX, 26-04-2005)
Col. 398

Ozone Layer

Depletion in Ozone Layer in Antarctica Region
(Deb. 34, Vol. X, 09-05-2005)
Col. 396

Depletion of Ozone Layer
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 477-78

Foreign Assistance for Phasing out Ozone Depleting Substance
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 458—80

Paintings

Maintenance of Ajanta and Ellora Paintings
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 81-82

Pakistan

Activities of Pak
(Deb. 4, Vol. VII, 01-03-2005)
Col. 410-11

Activities of Pak Nationals
(Deb. 4, Vol. VII, 01-03-2005)
Col. 311

Activities of Pakistani Terrorist Groups
(Deb. 21, Vol. IX, 19-04-2005)
Col. 753—55

Agreement on Border Issue with Pakistanes
(Deb. 35, Vol. X, 10-05-2005)
Col. 73

Another Fencing on LoC
(Deb. 8, Vol. VII, 09-03-2005)
Col. 461-62

Anti-India Propaganda by Pak High Commissions
(Deb. 31, Vol. X, 04-05-2005)
Col. 382-83

Bus between Amritsar and Lahore
(Deb. 35, Vol. X, 10-05-2005)
Col. 83

Bus Service between Srinagar and Muzaffarabad
(Deb. 8, Vol. VII, 09-03-2005)
Col. 965-66

Citizenship to Migrants
(Deb. 21, Vol. IX, 19-04-2005)
Col. 680-81

Compensation to Landmine Victims
(Deb. 32, Vol. X, 05-05-2005)
Col. 27-28

Compensation to Villagers/Farmers
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 45-46

Confidence Building Measures between India and Pakistan
(Deb. 8, Vol. VII, 09-03-2005)
Col. 182—84

Construction of Bunkers along Indo-Pak Border
(Deb. 4, Vol. VII, 01-03-2005)
Col. 50-51

Construction of Bunkers on LoC by Pakistan
(Deb. 8, Vol. VII, 09-03-2005)
Col. 323-24

Denial of Leaders of J&K on Bus Journey
(Deb. 36, Vol. X, 11-05-2005)
Col. 480

Development of Nuclear Weapons by Pakistan
(Deb. 26, Vol. IX, 27-04-2005)
Col. 190-91

Developments in Nepal and Present Status of Bilateral Relations with Pakistan and Afghanistan (St.)
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1113—20

- Developments in Nepal and visits of Minister of External Affairs to Afghanistan and Pakistan (DUR 193)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 603—70
- Encroachment of Indian Territorial Water by Pakistan**
(Deb. 32, Vol. X, 05-05-2005)
Col. 120
- Export of Steel to Pakistan**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 502-03
- Export of Wheat to Pakistan**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 155-56
- Fencing on Borders**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 321—23
- Fidayeen Attack on Security Installations**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 47-48
- Firing on LoC**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 105—07
- Handing Over Jinnah House to Pakistan**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 290-91
- Indian Citizenship to Pakistanis**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 120-21
- Indians in Pak Jails**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 25—27
- Indo Pakistan Cricket Series**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 125-26
- Indo-Pak Cooperation in IT Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 929
- Indo-Pak Exchange of Information on Nuclear Installations**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 282
- Indo-Pak Exports to EU**
(Deb. 35, Vol. X, 10-05-2005)
Col. 180—82
- Indo-Pak Talks on Border Issue**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 58-59
- Indus Water Treaty**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 411-12
- Joint Survey of Borders by India and Pakistan**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 195-96
- Leakage of List of Passengers of Srinagar-Muzaffarabad Bus**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 571
- Manuscript of Indian Books in Pakistan's Possession**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 110
- MFN Status to India**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 56
- Missing Pak Nationals**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 523-24
- Need to start the proposed bus service linking Amritsar-Lahore-Nankana Sahib on the auspicious day of Baisakhi on 13th April, 2005 (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 304-05
- Pakistan Nationals Staying in India**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 586-87
- Pakistani Television Programmes**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 225-26
- President's Address**
(Deb. 1, Vol. VII, 25-02-2005)
Col. 16

- Private Airlines to Pakistan**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 126-27
- Proposal to reunite divided families of India and Pakistan**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 175
- Recent Visits of the Chinese Premier and the President of Pakistan to India (St.)**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 545—52
- Registration for Travel on Srinagar Muzaffarabad Bus Service**
(Deb. 31, Vol. X, 04-05-2005)
Col. 356-57
- Security to Bus Service**
(Deb. 32, Vol. X, 05-05-2005)
Col. 162
- Shelling on Indo-Pak Border**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 42
- Spying**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 688-89
- Statement made by Hon. Prime Minister regarding visits of Chinese Premier and President of Pakistan to India (DUR 193)**
(Deb. 37, Vol. X, 12-05-2005)
Col. 366—32, 384—409
- Telecasting Rights of Indo-Pak Cricket Series**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 83-84
- Trade with Pakistan**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 81-83
- Unauthorised Constructions along Pak Borders**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 313
- Utilisation of Ravi River Water**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 213-14
- Violation of Indus Water Treaty**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 912
- Violation of International Air Zone by Pakistan**
(Deb. 37, Vol. X, 12-05-2005)
Col. 217
- Visas to Pakistanies to Witness Cricket Matches**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 198-99
- Visit of Pak President to Witness Cricket Match**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 203-04
- Visit of Pakistan President to India**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 10—18
- Palestine**
- Peace Initiatives in West Asia**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 211-12
- PAN Card**
- Fake PAN Cards**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 515-16
(Deb. 38, Vol. X, 13-05-2005)
Col. 39-40
- Fake Pan Racket**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 259-60
- Issue of PAN Cards**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 748
- Panchayat Sanchar Seva Yojana**
- Panchayat Sanchar Seva Yojana**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 359-60

Panchayati Raj

Agricultural Land Vested into Gram Sabha
(Deb. 35, Vol. X, 10-05-2005)
Col.92

Allotment of Gram Sabha Land to Voluntary Organisations
(Deb. 12, Vol. VIII, 15-03-2005)
Col.239

Centrally Sponsored Schemes
(Deb. 14, Vol. VIII, 17-03-2005)
Col.55—57

Community Development through Panchayats
(Deb. 32, Vol. X, 05-05-2005)
Col.98—102

Empowerment of Panchayati Raj Institutions
(Deb. 27, Vol. IX, 28-04-2005)
Col.114—28

Extension of Scheduled Areas Act
(Deb. 35, Vol. X, 10-05-2005)
Col.171

Functioning of Panchayati Raj Institutions
(Deb. 9, Vol. VII, 10-03-2005)
Col.59—62

Funds to Gram Panchayats and Zila Parishads
(Deb. 5, Vol. VII, 02-03-2005)
Col.209

Implementation of Article 243(IX)
(Deb. 37, Vol. X, 12-05-2005)
Col.237—47

Internal Audit System in Panchayati Raj System
(Deb. 23, Vol. IX, 21-04-2005)
Col.279—85

Involvement of PRIs in Implementation of Development Oriented Programmes
(Deb. 27, Vol. IX, 28-04-2005)
Col.213-14

Involvement of Women at Panchayat Level in Environment Preservation
(Deb. 23, Vol. IX, 21-04-2005)
Col.47—51

Merger of DRDA with Zila Parishad
(Deb. 28, Vol. IX, 29-04-2005)
Col.516—20

Need to sanction the proposal of Government of Uttar Pradesh for setting up of Sub-health Centres in every Gram Panchayat of the State (MUR377)
(Deb. 34, Vol. X, 09-05-2005)
Col.582

Objectives of Panchayati Raj
(Deb. 20, Vol. VIII, 24-03-2005)
Col.102—09

Opening of Post Offices in Gram Panchayat
(Deb. 8, Vol. VII, 09-03-2005)
Col.984-85

Panchayati Raj Training Centres
(Deb. 8, Vol. VII, 09-03-2005)
Col.305—10

PCO at Panchayat Level
(Deb. 22, Vol. IX, 20-04-2005)
Col.164-65

Post and Telegraph Facilities in Gram Panchayats
(Deb. 13, Vol. VIII, 16-03-2005)
Col.207—09
(Deb. 31, Vol. X, 04-05-2005)
Col.116—20

Recommendations of Sarkaria Commission on Panchayati Raj
(Deb. 20, Vol. VIII, 24-03-2005)
Col.188—190

Removal of Encroachments from Gram Sabha Land
(Deb. 21, Vol. IX, 19-04-2005)
Col.687

Reservation of Seats for SCs/STs and Women in Nagaland Municipalities & Panchayats
(Deb. 32, Vol. X, 05-05-2005)
Col. 166-67

Reservations in PRIs
(Deb. 32, Vol. X, 05-05-2005)
Col. 73—77

Role of Panchayat Bodies in Rural Development
(Deb. 37, Vol. X, 12-05-2005)
Col. 221—30

Role of Panchayats under S.S.A.
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 265-66

Separate Act for Scheduled Areas in States
(Deb. 21, Vol. IX, 19-04-2005)
Col. 500

Seventh Round Table Conference on Panchayati Raj
(Deb. 9, Vol. VII, 10-03-2005)
Col. 112—20

Telephone Facilities to Gram Panchayats
(Deb. 36, Vol. X, 11-05-2005)
Col. 131-32

Telephone Facility to Village Panchayats
(Deb. 26, Vol. IX, 27-04-2005)
Col. 557—61

Telephones to Gram Panchayats
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 354—58

Transfer of Funds
(Deb. 8, Vol. VII, 09-03-2005)
Col. 317—20

Two Child Norm for Panchayat Polls
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1026

Panchayati Raj Training Centres
Panchayati Raj Training Centres
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 57—73

Paper Mills

Paper Mills
(Deb. 4, Vol. VII, 01-03-2005)
Col. 327—29

Paper Production

Paper Production
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 259-60

Para-military Forces

Absorption of CPMFs in Delhi Police
(Deb. 21, Vol. IX, 19-04-2005)
Col. 579

AIDS to CRPF Personnel
(Deb. 4, Vol. VII, 01-03-2005)
Col. 429—31

CISF for VIP Security
(Deb. 21, Vol. IX, 19-04-2005)
Col. 738-39

Death of PMF Personnel in Himachal Pradesh
(Deb. 4, Vol. VII, 01-03-2005)
Col. 408-09

Death of PMF Personnel in States
(Deb. 35, Vol. X, 10-05-2005)
Col. 178—80

Deployment of CISF in Public and Private Sector
(Deb. 4, Vol. VII, 01-03-2005)
Col. 476-77

Deployment of PMF in States
(Deb. 25, Vol. IX, 26-04-2005)
Col. 265—67

Deployment to Troops and PMF in NE
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 353

Facilities to BSF at par with Armed Forces
(Deb. 21, Vol. IX, 19-04-2005)
Col. 653-54

Long Duty Hours of PMF Personnel
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 223

Modernisation of PMFs

(Deb. 21, Vol. IX, 19-04-2005)
Col. 603-04

Quota in Recruitment of Para Military Forces

(Deb. 21, Vol. IX, 19-04-2005)
Col. 833-34

Recruitment in PMF

(Deb. 21, Vol. IX, 19-04-2005)
Col. 755—57

Recruitment of Militants in CRPF

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 281-82

Recruitment of Terrorism Affected Youth in PMF

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 462-63

Recruitment Qualification in PMF

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 212-13

Retirement Benefit to PMF

(Deb. 35, Vol. X, 10-05-2005)
Col. 170

Services and Retirement benefit to PMF

(Deb. 21, Vol. IX, 19-04-2005)
Col. 678-79

Special Package for Widows of PMF

(Deb. 30, Vol. IX, 03-05-2005)
Col. 70-71

Spying

(Deb. 21, Vol. IX, 19-04-2005)
Col. 688-89

Suicide by Personnel of PMF

(Deb. 35, Vol. X, 10-05-2005)
Col. 42-43

Training Centres for PMF

(Deb. 35, Vol. X, 10-05-2005)
Col. 138—40

Parcels**Ban on Licensed Porters from Handling Parcels**

(Deb. 8, Vol. VII, 09-03-2005)
Col. 352

Parcel Booking Centres

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 157-58

Pariwar Medicine Yojana**Pariwar Medicine Yojana**

(Deb. 5, Vol. VII, 02-03-2005)
Col. 244-45

Parking**NDMC Parking Fee**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 498-99

Parking Problems in Delhi

(Deb. 25, Vol. IX, 26-04-2005)
Col. 194

Parliamentary Delegation**Welcome to Parliamentary Delegation**

from the Hashemite Kingdom of Jordan
(Deb. 21, Vol. IX, 19-04-2005)
Col. 8

Welcome to Parliamentary Delegation

from the Islamic Republic of Iran
(Deb. 3, Vol. VII, 28-02-2005)
Col. 1

Parliamentary Forum**Need to Conserve water resources and**

constitution of Parliamentary Forum

on Water - Observation by the Speaker

(Deb. 37, Vol. X, 12-05-2005)
Col. 293-94

Passenger Tax**Imposition of Passenger Tax**

(Deb. 8, Vol. VII, 09-03-2005)
Col. 279-80

Passport**Agreement Regarding Passport Services**

(Deb. 5, Vol. VII, 02-03-2005)
Col. 475-76

Bilingual Entries in Passports

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 281

- Delay in Issuance of Passport**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 374—77
- Expeditious issue of Passports**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 61—63
- Fake Passports**
(Deb. 36, Vol. X, 11-05-2005)
Col. 153
- Issue of Electronic Passports**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 478
- Outsourcing and Privatising of Passport Work**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 274-75
- Passport Rackets**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 647-48
- Procedure for Renewing Passports**
(Deb. 36, Vol. X, 11-05-2005)
Col. 40
- Passport Office**
- Regularising Employees in Passport Office**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 79
- Pasture Land**
- Shortage of Pasture Land**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 303-04
- Patent**
- Agriculture Cost Affected by Product Patent Regime**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 368-69
- Amendment in Patent Law**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 55-57
- Amendment to Patent Act**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 333—35
- Grant of EMR**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 238-39
- Hike in Prices of Pesticides**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 106-07
- Indo-Swiss Patent**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 544
- Patent for Medicinal Plants**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 142-43
- Patent Law Issues**
(Deb. 35, Vol. X, 10-05-2005)
Col. 175-76
- Patent of Processed Food**
(Deb. 34, Vol. X, 09-05-2005)
Col. 306-07
- Patenting of Drugs/Formulations**
(Deb. 36, Vol. X, 11-05-2005)
Col. 43-44
- Patenting of Medicines**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 26-28
- Patenting of Plants**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 19—26
- Patenting of Traditional Herbal Plants**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 40—42
- Patenting Provisions**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 249—51
- Product Patenting**
(Deb. 35, Vol. X, 10-05-2005)
Col. 260
- Safed Musli**
(Deb. 35, Vol. X, 10-05-2005)
Col. 113-14
- Steps to Patent Mango**
(Deb. 34, Vol. X, 09-05-2005)
Col. 415—17

Patients

Court's Directives on Admission of Poor Patients

(Deb. 8, Vol. VII, 09-03-2005)
Col. 1047-48

Discrimination against Leprosy Patients

(Deb. 26, Vol. IX, 27-04-2005)
Col. 448-49

Free Medical Facilities and Drugs in HIV/AIDS Patients

(Deb. 8, Vol. VII, 09-03-2005)
Col. 889-93

Free Treatment for Poor Patients in AIIMS

(Deb. 22, Vol. IX, 20-04-2005)
Col. 93-94

Funds for Heart Patients

(Deb. 8, Vol. VII, 09-03-2005)
Col. 871-72

Increase in Patients

(Deb. 5, Vol. VII, 02-03-2005)
Col. 191-92

Life Insurance Policies for HIV People

(Deb. 22, Vol. IX, 20-04-2005)
Col. 265

Long Waiting list of Patients

(Deb. 22, Vol. IX, 20-04-2005)
Col. 152

Modern Facilities of Treatment to Poor Patients

(Deb. 22, Vol. IX, 20-04-2005)
Col. 206-08

Pay and Allowances

Anomalies in Pay Structure

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 169-72

DA for Central Government Employees

(Deb. 33, Vol. X, 06-05-2005)
Col. 397-98

Pay and Perks of Government Officials

(Deb. 22, Vol. IX, 20-04-2005)
Col. 196-99

Pay Scale to Job Oriented Vocational Teachers

(Deb. 21, Vol. IX, 19-04-2005)
Col. 587-88

Revision of Scales of Teachers

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 129-30

Unemployment Allowance to Disabled Persons

(Deb. 29, Vol. IX, 02-05-2005)
Col. 230-34

Upgradation of Pay Scales of Inspector

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 301

Pay Commissions

Fifth Pay Commission Recommendations

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 148-49

Sixth Pay Commission

(Deb. 8, Vol. VII, 09-03-2005)
Col. 598-99

Peace Initiatives

Peace Initiatives in West Asia

(Deb. 5, Vol. VII, 02-03-2005)
Col. 211-12

Pension

Beneficiaries from Employees Pension Scheme

(Deb. 24, Vol. IX, 25-04-2005)
Col. 242-44

CBI Inquiry into Fake Pension Cases

(Deb. 9, Vol. VII, 10-03-2005)
Col. 131-32

Central Assistance for Payment of Destitute Pension

(Deb. 23, Vol. IX, 21-04-2005)
Col. 206-07

Discontinuance of Employees Pension Scheme

(Deb. 21, Vol. IX, 19-04-2005)
Col. 277

- Employees Pension Scheme in Huge Deficit**
 (Deb. 24, Vol. IX, 25-04-2005)
 Col.42-43
- Enhancement in Pension of Factory Workers**
 (Deb. 26, Vol. IX, 27-04-2005)
 Col.214
- EPFO to Handle Employees Pension Scheme**
 (Deb. 17, Vol. VIII, 21-03-2005)
 Col.151
- Extension of Pension Scheme**
 (Deb. 21, Vol. IX, 19-04-2005)
 Col.291-92
- Freedom Fighter Pension**
 (Deb. 21, Vol. IX, 19-04-2005)
 Col.741—44
- Freedom Fighter Pension in West Bengal**
 (Deb. 4, Vol. VII, 01-03-2005)
 Col.413—17
- Investment of Pension Fund**
 (Deb. 17, Vol. VIII, 21-03-2005)
 Col.155-56
- Losses to Employees Pension Scheme**
 (Deb. 17, Vol. VIII, 21-03-2005)
 Col.242-43
- National Policy for Agriculture Pension to Old Farmers**
 (Deb. 24, Vol. IX, 25-04-2005)
 Col.204-05
- Need to clear the proposal to implement pension scheme for the employees of Punjab University (MUR 377)**
 (Deb. 9, Vol. VII, 10-03-2005)
 Col.318
- Need to provide pensionary benefits to ex-employees of Banks who had resigned from the service (MUR 377)**
 (Deb. 11, Vol. VIII, 14-03-2005)
 Col.601-02
- One Rank One Pension**
 (Deb. 27, Vol. IX, 28-04-2005)
 Col.96-97
- Opening up of Pension Funds to Private Operators**
 (Deb. 8, Vol. VII, 09-03-2005)
 Col.583
- Opening up of Pension Sector to Pvt. MNCs**
 (Deb. 33, Vol. X, 06-05-2005)
 Col.199
- Pension Scheme for NVS Employees**
 (Deb. 35, Vol. X, 10-05-2005)
 Col.238
- Pension Scheme for Unorganized Sector**
 (Deb. 38, Vol. X, 13-05-2005)
 Col.92-93
- Pension Scheme to Employees working under Punjab University**
 (Deb. 18, Vol. VIII, 22-03-2005)
 Col.476-77
- Pension to Artists**
 (Deb. 32, Vol. X, 05-05-2005)
 Col.155-56
- Pension to Beneficiaries of Hyderabad**
 (Deb. 12, Vol. VIII, 15-03-2005)
 Col.415-16
- Pension to Freedom Fighters in States**
 (Deb. 21, Vol. IX, 19-04-2005)
 Col.170—77
- Pension to Government Employees**
 (Deb. 5, Vol. VII, 02-03-2005)
 Col.111-12
- Policy for Grant of Pension by EPFO**
 (Deb. 29, Vol. IX, 02-05-2005)
 Col.183
- Public Grievances and Pension Related Complaints**
 (Deb. 36, Vol. X, 11-05-2005)
 Col.471—76
- Railway Budget - 2005-06—Presentation**
 (Deb. 2, Vol. VII, 26-02-2005)
 Col.23

Recovery of Arrears from Defaulting Employees

(Deb. 17, Vol. VIII, 21-03-2005)
Col.55—58

Reforms in Coal Mines Pension Scheme and EPF Scheme

(Deb. 36, Vol. X, 11-05-2005)
Col.238-39

Services and Retirement benefit to PMF

(Deb. 21, Vol. IX, 19-04-2005)
Col.678-79

Setting up of PFRDA

(Deb. 33, Vol. X, 06-05-2005)
Col.294—96

Pension Fund Regulatory and Development Authority**Setting up of Pension Fund Regulatory and Development Authority**

(Deb. 8, Vol. VII, 09-03-2005)
Col.706

Pensioners**Medical Allowances to Pensioners**

(Deb. 22, Vol. IX, 20-04-2005)
Col.72-73

Problems Faced by Pensioners of CGHS Scheme

(Deb. 36, Vol. X, 11-05-2005)
Col.91-92

Peppermint**Peppermint Production in U.P.**

(Deb. 34, Vol. X, 09-05-2005)
Col.312-13

Per Capita Consumption**Per Capita Consumption**

(Deb. 13, Vol. VIII, 16-03-2005)
Col.237—41

Per Capita Investment**Per Capita Investment**

(Deb. 22, Vol. IX, 20-04-2005)
Col.372—76

Per-Capita Income**Increase in Per-Capita Income**

(Deb. 13, Vol. VIII, 16-03-2005)
Col.298-99

Persons of Indian Origin**Dual Citizenship to PIO**

(Deb. 5, Vol. VII, 02-03-2005)
Col.445-46

Opportunities to Scientists and Technologists of Indian Origin

(Deb. 5, Vol. VII, 02-03-2005)
Col.405-06

Pesticides**Factories Producing Spurious Pesticides**

(Deb. 29, Vol. IX, 02-05-2005)
Col.342

Hike in Prices of Pesticides

(Deb. 29, Vol. IX, 02-05-2005)
Col.106-07

Ill Effects of Pesticides

(Deb. 17, Vol. VIII, 21-03-2005)
Col.451-52

Increasing use of Pesticides

(Deb. 24, Vol. IX, 25-04-2005)
Col.354-55

Organic Farming

(Deb. 29, Vol. IX, 02-05-2005)
Col.102-03

Pesticides in Bottled Drinking Water

(Deb. 26, Vol. IX, 27-04-2005)
Col.97—102

Production of Endosulphane in HIL

(Deb. 11, Vol. VIII, 14-03-2005)
Col.429-30

Rotterdam Convention

(Deb. 21, Vol. IX, 19-04-2005)
Col.655-56

Use of Banned Pesticides by Farmers

(Deb. 11, Vol. VIII, 14-03-2005)
Col.46-47

- Use of Chemical Fertilizer and Pesticides**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.431
- Use of Endosulphan**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.395—98
- Pests**
- Control of Kamliya Pest**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 213-14
- Petitions**
- Presentation of Petitions**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.452
(Deb. 38, Vol. X, 13-05-2005)
Col.283
- Petro-chemical Complex**
- Establishment of Petrochemical Complex and Special Economic Zone in Gujarat**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.90-91
- Power Plants and Petrochemicals Complex by ONGC**
(Deb. 23, Vol. IX, 21-04-2005)
Col.236-37
- Setting up of Mega Petrochemical Complex in Mangalore**
(Deb. 21, Vol. IX, 19-04-2005)
Col.216-17
- Petro-chemicals**
- National Policy on Petrochemicals**
(Deb. 29, Vol. IX, 02-05-2005)
Col.228
- Petro-Chemical Plant at Paradip**
(Deb. 8, Vol. VII, 09-03-2005)
Col.320
- Task Force on Petrochemicals**
(Deb. 34, Vol. X, 09-05-2005)
Col.497-98
- Petro-Tech-2005**
- Expenditure Incurred on Petro-Tech-2005**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.125-26
- Petrotech'05**
(Deb. 8, Vol. VII, 09-03-2005)
Col.335-36
- Petrol**
- Allotment of Petrol/Diesel Retail Outlets to SCs/STs**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.211-12
- Cess on Petrol and Diesel**
(Deb. 33, Vol. X, 06-05-2005)
Col.221-22
- Collection of Additional Cess**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.81-82
- Commission on Sale of Petrol and Diesel**
(Deb. 9, Vol. VII, 10-03-2005)
Col.262—64
- Enhancement of Penalty for Under Weighing of Petrol**
(Deb. 23, Vol. IX, 21-04-2005)
Col.272-73
- Import of Ultra Low Sulphur Petrol and Diesel**
(Deb. 9, Vol. VII, 10-03-2005)
Col.82-83
- Mixing of Ethanol in Petrol**
(Deb. 9, Vol. VII, 10-03-2005)
Col.99
- Need to check the Sale of adulterated petrol in the country (MUR 377)**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.302-03
- Petrol and Diesel Prices**
(Deb. 32, Vol. X, 05-05-2005)
Col.103—05
- Petrol/Diesel Retail Outlets**
(Deb. 9, Vol. VII, 10-03-2005)
Col.99—101

Sale of Ethanol Mixed Petrol

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 232-33

Supply of Ultra Low Sulphur Petrol

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 214

Technology from Brazil for Blending of Ethanol with Petrol/Diesel

(Deb. 27, Vol. IX, 28-04-2005)
Col. 139-40

Petrol Pumps**Advertisements for Installation of Petrol Pumps**

(Deb. 23, Vol. IX, 21-04-2005)
Col. 110

Allotment of Dealership in Rajasthan

(Deb. 23, Vol. IX, 21-04-2005)
Col. 242-43

Allotment of Petrol Pumps

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 231—35

Allotment of Petrol Pumps and Gas Agencies to MPs

(Deb. 9, Vol. VII, 10-03-2005)
Col. 97-98

Allotment of Petrol Pumps to Families of Kargil Martyrs

(Deb. 27, Vol. IX, 28-04-2005)
Col. 49-50

Automation of Petrol Pumps

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 160-61

Computation of Dealers Commission

(Deb. 23, Vol. IX, 21-04-2005)
Col. 109

Dealers Commission

(Deb. 37, Vol. X, 12-05-2005)
Col. 190—92

Delivery of Tanks

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 247

Disposal of Old Stock

(Deb. 37, Vol. X, 12-05-2005)
Col. 107-08

Expenditure Incurred on Modernisation of Petrol Pumps

(Deb. 37, Vol. X, 12-05-2005)
Col. 118

Fast Food Restaurants at Petrol Pumps

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 112

Issue of NOC for Installation of Petrol Pump

(Deb. 27, Vol. IX, 28-04-2005)
Col. 161-62

Low Cost Petrol Pumps

(Deb. 27, Vol. IX, 28-04-2005)
Col. 70-71

New Types of Petrol Pumps

(Deb. 32, Vol. X, 05-05-2005)
Col. 147-48

Opening of New Petrol/Diesel Pumps in West Bengal

(Deb. 8, Vol. VII, 09-03-2005)
Col. 205

Opening of Petrol/Diesel Pumps in Orissa

(Deb. 8, Vol. VII, 09-03-2005)
Col. 361—63

Petrol Pumps in Arunachal Pradesh

(Deb. 37, Vol. X, 12-05-2005)
Col. 145—48

Petrol Pumps on Highways

(Deb. 37, Vol. X, 12-05-2005)
Col. 117-18

Sanctioning of Petrol Pumps along National Highways

(Deb. 36, Vol. X, 11-05-2005)
Col. 379-80

Setting up of Petrol Pumps by Private Companies

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 260—62

- SKO/LDO Dealership**
(Deb. 37, Vol. X, 12-05-2005)
Col.172-73
- Unauthorised Petrol Pumps**
(Deb. 9, Vol. VII, 10-03-2005)
Col.291-92
- Petroleum and Natural Gas Appellate Tribunal**
- Petroleum and Natural Gas Appellate Tribunal**
(Deb. 32, Vol. X, 05-05-2005)
Col.55
- Petroleum Products**
- Adulteration of Petroleum Products**
(Deb. 9, Vol. VII, 10-03-2005)
Col.63-64
- Buying of Petroleum Products by Private Companies**
(Deb. 23, Vol. IX, 21-04-2005)
Col.275-76
- Creation of Petro India**
(Deb. 8, Vol. VII, 09-03-2005)
Col.325-26
- Export of Petroleum Products**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.45—47
- Gap between Production and Consumption of Petroleum Products**
(Deb. 9, Vol. VII, 10-03-2005)
Col.142—44
- Import of Petroleum Products**
(Deb. 37, Vol. X, 12-05-2005)
Col.192—94
- Import-Export Policy of Petroleum Products**
(Deb. 37, Vol. X, 12-05-2005)
Col.177-78
- Increase in Prices of Petroleum Products**
(Deb. 23, Vol. IX, 21-04-2005)
Col.9—21
- Increase in the Prices of Petroleum Products**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.201—05
- Marketing of Petroleum Products**
(Deb. 32, Vol. X, 05-05-2005)
Col.116—18
- Misuse of Fuel**
(Deb. 8, Vol. VII, 09-03-2005)
Col.441-42
- New Exploration Licensing Policy**
(Deb. 27, Vol. IX, 28-04-2005)
Col.176—78
- Petroleum and Natural Gas Appellate Tribunal**
(Deb. 32, Vol. X, 05-05-2005)
Col.55
- Petroleum Reserves in Cauvery Basin**
(Deb. 23, Vol. IX, 21-04-2005)
Col.55—57
- Petroleum Rules, 2002**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.144-45
- Profit Margin on Sale of Petroleum Products**
(Deb. 37, Vol. X, 12-05-2005)
Col.178—80
- Requirement of Petroleum Products**
(Deb. 23, Vol. IX, 21-04-2005)
Col.38—42
- Retail Outlets in Foreign Countries**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.68-69
- Retail Selling of Petroleum Products**
(Deb. 37, Vol. X, 12-05-2005)
Col.264
- Sale of Petroleum Products to Foreign Countries**
(Deb. 37, Vol. X, 12-05-2005)
Col.262-63
- Sales Tax Rates on Petro Goods**
(Deb. 33, Vol. X, 06-05-2005)
Col.330-31

Scarcity of Petroleum Products

(Deb. 27, Vol. IX, 28-04-2005)
Col. 158

Self-reliance in Petroleum Products

(Deb. 8, Vol. VII, 09-03-2005)
Col. 391-92

Subsidy on Petroleum Products

(Deb. 9, Vol. VII, 10-03-2005)
Col. 221—313

Petroleum Projects**Petroleum Projects**

(Deb. 9, Vol. VII, 10-03-2005)
Col. 76-77

Petroleum Regulatory Board**Petroleum Regulatory Board**

(Deb. 8, Vol. VII, 09-03-2005)
Col. 279

Petroleum Sector**Agreement between India and China**

(Deb. 8, Vol. VII, 09-03-2005)
Col. 316

Asian Petroleum Market

(Deb. 8, Vol. VII, 09-03-2005)
Col. 401—10

Foreign Investment in Petroleum Sector

(Deb. 9, Vol. VII, 10-03-2005)
Col. 199-200

Indo-Romanian Agreement in Oil Sector

(Deb. 37, Vol. X, 12-05-2005)
Col. 127-28

MoU with Venezuela on Petroleum Sector

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 142-43

Oil Sector Reforms

(Deb. 37, Vol. X, 12-05-2005)
Col. 77—86

Recommendations of Working Group

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 208-09

Reorganisation of Petroleum Sector

(Deb. 8, Vol. VII, 09-03-2005)
Col. 417

Petroleum Sports Control Board**Petroleum Sports Control Board**

(Deb. 37, Vol. X, 12-05-2005)
Col. 169—71

Pets**Carrying of Pets in Trains**

(Deb. 23, Vol. IX, 21-04-2005)
Col. 269-70

PFRDA**General Budget, 2005-06—Presentation**

(Deb. 3, Vol. VII, 28-02-2005)
Col. 27

Setting up of PFRDA

(Deb. 33, Vol. X, 06-05-2005)
Col. 294—96

Pharmaceutical Companies**Agreement between Indian and Chinese Pharmaceutical Companies**

(Deb. 34, Vol. X, 09-05-2005)
Col. 523

Campaign against Companies Manufacturing Spurious Drugs

(Deb. 22, Vol. IX, 20-04-2005)
Col. 526—29

Credit Linked Capital Subsidy Scheme

(Deb. 22, Vol. IX, 20-04-2005)
Col. 525-26

Export of Pharmaceutical Companies

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 28-29

Pharma Company

(Deb. 24, Vol. IX, 25-04-2005)
Col. 227

Sick Pharmaceutical Units

(Deb. 21, Vol. IX, 19-04-2005)
Col. 226-27

Small Pharmaceutical Units

(Deb. 34, Vol. X, 09-05-2005)
Col. 428-29

Small Scale Drugs Manufacturing Units

(Deb. 34, Vol. X, 09-05-2005)
Col. 267

Small Scale Pharma Units
(Deb. 8, Vol. VII, 09-03-2005)
Col.1019-20

Specific Guidelines for Small Pharma Units
(Deb. 13, Vol. VIII, 16-03-2005)
Col.92-93

Use of Gelatin by Ayurvedic Pharma Companies
(Deb. 36, Vol. X, 11-05-2005)
Col.111-12

Pharmaceutical Industry

Excise Exemption on Pharma Industries
(Deb. 10, Vol. VII, 11-03-2005)
Col.191-92

Exemption of Pharma Trade from the Purview of Rule 67 of NDPS Act
(Deb. 11, Vol. VIII, 14-03-2005)
Col.203-04

Financial Resources for R&D Activities
(Deb. 11, Vol. VIII, 14-03-2005)
Col.531

Hathi Committee
(Deb. 11, Vol. VIII, 14-03-2005)
Col.391

Meet on Management in Bulk Drugs and Pharmaceutical Industries
(Deb. 29, Vol. IX, 02-05-2005)
Col.245-46

Pharmaceuticals Industry
(Deb. 21, Vol. IX, 19-04-2005)
Col.189-90

Plan for Growth of Pharmacy Industry
(Deb. 17, Vol. VIII, 21-03-2005)
Col.148

Research in Pharma Sector
(Deb. 8, Vol. VII, 09-03-2005)
Col.877-78

Shortage of Skilled Manpower
(Deb. 24, Vol. IX, 25-04-2005)
Col.119

Textile and Pharmaceutical Sectors
(Deb. 4, Vol. VII, 01-03-2005)
Col.529-30

Pharmaceuticals

Allocation for Pharmaceutical Research and Development Support Fund
(Deb. 26, Vol. IX, 27-04-2005)
Col.475-76

Development of Molecules for Pharmaceuticals use
(Deb. 17, Vol. VIII, 21-03-2005)
Col.239—41

General Budget, 2005-06—Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col.21

Pharmacists

Posts of Pharmacists Lying Vacant
(Deb. 36, Vol. X, 11-05-2005)
Col.239

Pharmacy Colleges

Opening of Pharmacy Colleges
(Deb. 22, Vol. IX, 20-04-2005)
Col.145—47

Pharmacy Research Institute

Setting up of Pharmacy Research Institute in Gujarat
(Deb. 29, Vol. IX, 02-05-2005)
Col.270

Pharmexcil

Formation of Pharmexcil
(Deb. 4, Vol. VII, 01-03-2005)
Col.82-83

Philippines

Philippines Stop Import of Drugs from India
(Deb. 11, Vol. VIII, 14-03-2005)
Col.290

Phukan Commission

Affidavits filed in Supreme Court on action taken by the Govt. on the CAG

Report relating to procurement made for Operation Vijay (Kargil) and laying of Reports of Justice Phukan Commission and the Central Vigilance Commission (Sub.)
(Deb. 22, Vol. IX, 20-04-2005)
Col. 572—88

Article appeared in Outlook magazine about the visit of the Justice S.N. Phukan Commission to Pune and other places (St.)
(Deb. 31, Vol. X, 04-05-2005)
Col. 469—72

Physical Education

Need to nominate the children of Manjhi community of Bihar to physical educational colleges of physical education with a view to develop their sports potential (MUR 377)
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 480

Physical Education in Schools
(Deb. 35, Vol. X, 10-05-2005)
Col. 74-75

Pier

Condition of Lighthouse and Pier at Alappuzha
(Deb. 31, Vol. X, 04-05-2005)
Col. 239-40

Pigeon Mail Service

Documentary on Pigeon Mail Service
(Deb. 9, Vol. VII, 10-03-2005)
Col. 195

Pilgrimage

Arrangements for Gurutagaddi Programme
(Deb. 8, Vol. VII, 09-03-2005)
Col. 336

Development of Hardwar
(Deb. 21, Vol. IX, 19-04-2005)
Col. 205—08

Short Route to Kailash-Mansarovar
(Deb. 8, Vol. VII, 09-03-2005)
Col. 897-98

Pilgrims

Need to declare Kali Temple at Pathraul in Deoghar, Jharkhand as a tourist centre and provide civic amenities for pilgrims (MUR 377)
(Deb. 36, Vol. X, 11-05-2005)
Col. 580

Visit of Pilgrims to Kailash Mansarovar
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 277-78

Pilots

Exodus of Pilots
(Deb. 27, Vol. IX, 28-04-2005)
Col. 11—18

Recruitment of Pilots
(Deb. 23, Vol. IX, 21-04-2005)
Col. 221

Retirement Age of Pilots
(Deb. 23, Vol. IX, 21-04-2005)
Col. 270-71

Training to Pilots
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 129
(Deb. 23, Vol. IX, 21-04-2005)
Col. 161-62

Training to Pilots for CAT-III A System
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 51-52

Plan Development Scheme

Financial Assistance under Plan Development Schemes
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 216—18

Plan Expenditure

General Budget, 2005-06—Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col. 32-33

Non-Utilisation of Plan Expenditure
(Deb. 31, Vol. X, 04-05-2005)
Col. 433-36

Plan Size

Enhancement of plan size for Orissa
(Deb. 22, Vol. IX, 20-04-2005)
Col. 283

Planetorium

Setting up of a Planetorium
(Deb. 37, Vol. X, 12-05-2005)
Col. 97-98

Planning

District Level Planning
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 158

Planning Commission

**Planning Commission Assessment on
Employment Generation**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 113—16

Reduction of Allocation to States
(Deb. 36, Vol. X, 11-05-2005)
Col. 197

Shifting of Farm Subsidies
(Deb. 22, Vol. IX, 20-04-2005)
Col. 518-19

Plantation

**Expenditure Incurred by DDA for
Maintaining Greenery**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 532-33

Plantation of Red Algae
(Deb. 24, Vol. IX, 25-04-2005)
Col. 107

Plantation Companies

Plantation Companies
(Deb. 33, Vol. X, 06-05-2005)
Col. 235-36

Plantation Projects

Plantation Projects in Rural Areas
(Deb. 21, Vol. IX, 19-04-2005)
Col. 479-80
(Deb. 34, Vol. X, 09-05-2005)
Col. 249—51

**Promotion of Plantation Programme in
Delhi and Haryana**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 124-25

Plantation Sector

Betterment of Plantation Sector
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 541—43

General Budget, 2005-06—Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col. 14

**Insurance Scheme for Small Growers in
Plantation Sector**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 493-94

Production in Plantation Sector
(Deb. 35, Vol. X, 10-05-2005)
Col. 254—56

Plastic

Development of Plastic Green Houses
(Deb. 29, Vol. IX, 02-05-2005)
Col. 101-02

Establishment of CIPET
(Deb. 35, Vol. X, 10-05-2005)
Col. 267-68

Rise in Prices of Plastic Raw Material
(Deb. 29, Vol. IX, 02-05-2005)
Col. 367-68

**Treating Roads with Plastic Waste
Material**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1093

Plastic Bags**Ban on Plastic Bags**

(Deb. 29, Vol. IX, 02-05-2005)
Col. 30—35

Platform Tickets**Ban on Travelling with Platform Tickets in Trains**

(Deb. 9, Vol. VII, 10-03-2005)
Col. 267-68

PLT

A copy of the Bihar Value Added Tax Ordinance, 2005, under Article 213 (2) (a) of the Constitution
(Deb. 33, Vol. X, 06-05-2005)
Col. 463

Annual Accounts and Audit Report of the National Human Rights Commission, New Delhi, for the year 2002-2003
(Deb. 22, Vol. IX, 20-04-2005)
Col. 564

Annual Accounts and Audit Report of the working of the National Council of Educational Research and Training, New Delhi, for the year 2002-2003
(Deb. 25, Vol. IX, 26-04-2005)
Col. 371

Annual Accounts and Audit Report of the working of the Pondicherry University, Pondicherry, for the year 2003-2004
(Deb. 25, Vol. IX, 26-04-2005)
Col. 372

Annual Assessment Report regarding programme for accelerating the spread and development of Hindi and its progressive use for the various official purposes of the Union and its implementation for the year 2003-04
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 560

Annual Report & Audited Accounts of the Press Council of India, New Delhi, for the year 2003-2004
(Deb. 32, Vol. X, 05-05-2005)
Col. 181

Annual Report and Audited Accounts of the working of the Research and Information System for the Non-Aligned and Other Developing Countries, New Delhi, for the year 2003-04
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1101

Annual Report and Audited Accounts of the Delhi Development Authority, New Delhi for the years 1998-99, 1999-2000, 2000-01
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 559

Annual Report and Audited Accounts of the Insurance Regulatory and Development Authority, Hyderabad, for the year 2003-2004
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 358

Annual Report and Audited Accounts of the National Housing Bank, New Delhi, for the year 2003-2004
(Deb. 10, Vol. VII, 11-03-2005)
Col. 433

Annual Report and Audited Accounts of the Rashtriya Arogya Nidhi (Formerly known as National Illness Assistance Fund), New Delhi, for the years 1996-1997, 1997-1998 and 1998-1999
(Deb. 38, Vol. X, 13-05-2005)
Col. 273

Annual Report and Audited Accounts of the Rubber Board, Kottayam, for the year 2003-04
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 566

- Annual Report and Review of the working of the Aligarh Muslim University, Aligarh, for the year 2002-2003**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 374
- Annual Report and Review of the working of the Indira Gandhi National Open University, New Delhi, for the year 2003-04**
(Deb. 35, Vol. X, 10-05-2005)
Col. 290
- Annual Report and Review of the working of the National Council for Educational Research and Training, New Delhi, for the year 2003-04**
(Deb. 35, Vol. X, 10-05-2005)
Col. 287-88
- Annual Report and Review of the working of the North-Eastern Hill University, Shillong, for the year 2003-04**
(Deb. 35, Vol. X, 10-05-2005)
Col. 291
- Annual Report and Review of the working of the University of Hyderabad, Hyderabad, for the year 2003-2004**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 374
- Annual Report of the Controller General of Patents, Designs, Trade Marks and Geographical Indications, Kolkata, for the year 2003-2004**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 448-49
- Annual Report of the Employees' Provident Fund Organisation, New Delhi for the year 2003-04**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 541
- Annual Report of the National Commission for Backward Classes, New Delhi, for the years 2001-2002 and 2002-2003**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 267
- Annual Report of the Union Public Service Commission, New Delhi, for the year 2002-2003**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 483
- Annual Report, Audited Account and Review of the working of the Hindustan Cables Limited, Kolkata, for the year 2003-2004**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 290-91
- Annual Report, Annual Accounts and Review of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 2003-2004**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 290
- Annual Report, Audited Accounts and Review of the working of the Bureau of Energy Efficiency, New Delhi, for the year 2002-2003**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 545
- Annual Report, Audited Account and Review of the Bharat Yantra Nigam Limited and its subsidiaries Kolkata, for the year 2003-2004**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 264
- Annual Report, Audited Account and Review of the working of the North Central Zone Cultural Centre, Allahabad, for the year 2002-2003**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 290
- Annual Report, Audited Account and Review of the working of the National Institute for the Visually Handicapped, Dehradun, for the year 2003-2004**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 291

Annual Report, Audited Account and Review of the working of the National Scheduled Castes Finance and Development Corporation, New Delhi, for the year 2003-2004

(Deb. 23, Vol. IX, 21-04-2005)

Col. 291

Annual Report, Audited Accounts and Review of the Delhi Metro Rail Corporation Limited, New Delhi, for the year 2003-2004

(Deb. 5, Vol. VII, 02-03-2005)

Col. 482

Annual Report, Audited Accounts and Review of the Federation of Indian Export Organizations, New Delhi, for the year 2003-2004

(Deb. 5, Vol. VII, 02-03-2005)

Col. 486-87

Annual Report, Audited Accounts and Review of the Institute of Applied Manpower Research, Delhi, for the year 2003-2004

(Deb. 5, Vol. VII, 02-03-2005)

Col. 486

Annual Report, Audited Accounts and Review of the Mumbai Port Trust, Mumbai, for the year 2003-2004

(Deb. 31, Vol. X, 04-05-2005)

Col. 448

Annual Report, Audited Accounts and Review of the working of the C.P.R. Environmental Education Centre, Chennai, for the year 2003-04

(Deb. 24, Vol. IX, 25-04-2005)

Col. 392

Annual Report, Audited Accounts and Review of the working of the Donyi Polo Ashok Hotel Corporation Limited, Itanagar, for the year 2003-04

(Deb. 24, Vol. IX, 25-04-2005)

Col. 391

Annual Report, Audited Accounts and Review of the working of the Pondicherry Ashok Hotel Corporation Limited, Pondicherry, for the year 2003-04

(Deb. 24, Vol. IX, 25-04-2005)

Col. 391

Annual Report, Audited Accounts and Review of the working of Industrial Development Bank of India, Mumbai, for the year 2003-2004

(Deb. 33, Vol. X, 06-05-2005)

Col. 456

Annual Report, Audited Accounts and Review of the working of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 2002-03

(Deb. 18, Vol. VIII, 22-03-2005)

Col. 564

Annual Report, Audited Accounts and Review of the working of the Airline Allied Services Limited, New Delhi, for the year 2003-04

(Deb. 37, Vol. X, 12-05-2005)

Col. 270

Annual Report, Audited Accounts and Review of the working of the All India Institute of Medical Sciences, New Delhi, for the year 2002-2003

(Deb. 38, Vol. X, 13-05-2005)

Col. 274

Annual Report, Audited Accounts and Review of the working of the Andhra Pradesh Mahila Samatha Society, Hyderabad, for the year 2002-03

(Deb. 18, Vol. VIII, 22-03-2005)

Col. 560-61

Annual Report, Audited Accounts and Review of the working of the Andhra Pradesh State Agro Industries Development Corporation Limited, Hyderabad, for the year 2002-2003

(Deb. 38, Vol. X, 13-05-2005)

Col. 275-76

- Annual Report, Audited Accounts and Review of the working of the Animal Welfare Board of India, Chennai, for the year 2003-2004**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 384
- Annual Report, Audited Accounts and Review of the working of the Asiatic Society, Kolkata, for the year 2003-2004**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 262
- Annual Report, Audited Accounts and Review of the working of the Assam Agro Industries Development Corporation Limited, Guwahati, for the year 2001-2002**
(Deb. 34, Vol. X, 09-05-2005)
Col. 547
- Annual Report, Audited Accounts and Review of the working of the Assam Ashok Hotel Corporation Limited, Guwahati, for the year 2003-04**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 391
- Annual Report, Audited Accounts and Review of the working of the Axom Sarva Siksha Abhiyan Mission (Sarva Shiksha Abhiyan), Guwahati, for the year 2003-2004**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 377
- Annual Report, Audited Accounts and Review of the working of the Banaras Hindu University, Varanasi, for the year 2002-2003**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 375
- Annual Report, Audited Accounts and Review of the working of the Betwa River Board, Jhansi, for the year 2003-2004**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 556-57
- Annual Report, Audited Accounts and Review of the working of the Bharat Gold Mines Limited, Kolar Gold Fields, for the year 2003-2004**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 431
- Annual Report, Audited Accounts and Review of the working of the Bharat Sanchar Nigam Limited, New Delhi, for the year 2003-2004**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 558
- Annual Report, Audited Accounts and Review of the working of the Bharat Yantra Nigam Limited and its subsidiaries Kolkata, for the year 2003-2004**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 264
- Annual Report, Audited Accounts and Review of the working of the Bharatiya Nabhkiya Vidyut Nigam Limited, Chennai, for the year 2003-04**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 391
- Annual Report, Audited Accounts and Review of the working of the Bird Jute and Exports Limited, Kolkata, for the year 2003-2004**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 354
- Annual Report, Audited Accounts and Review of the working of the Board of Apprenticeship Training (Northern Region), Kanpur, for the year 2003-04**
(Deb. 35, Vol. X, 10-05-2005)
Col. 297-98
- Annual Report, Audited Accounts and Review of the working of the Board of Apprenticeship Training (Southern Region), Chennai, for the year 2003-04**
(Deb. 35, Vol. X, 10-05-2005)
Col. 295

Annual Report, Audited Accounts and Review of the working of the Board of Apprenticeship Training (Western Region), Mumbai, for the year 2003-04
(Deb. 35, Vol. X, 10-05-2005)
Col. 297

Annual Report, Audited Accounts and Review of the working of the Brahmaputra Valley Fertilizer Corporation Limited, Dibrugarh, for the year 2003-04
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 539-40

Annual Report, Audited Accounts and Review of the working of the British India Corporation Limited, Kanpur, for the year 2003-2004
(Deb. 28, Vol. IX, 29-04-2005)
Col. 544-45

Annual Report, Audited Accounts and Review of the working of the Broadcast Engineering Consultants India Limited, Noida for the Year 2003-2004
(Deb. 23, Vol. IX, 21-04-2005)
Col. 289

Annual Report, Audited Accounts and Review of the working of the Bureau of Indian Standards, New Delhi, for the year 2003-2004
(Deb. 34, Vol. X, 09-05-2005)
Col. 561

Annual Report, Audited Accounts and Review of the working of the Calcutta Dock Labour Board, Kolkata, for the year 2003-04
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1098

Annual Report, Audited Accounts and Review of the working of the Central Council for Research in Ayurveda and Siddha, New Delhi, for the year 2002-03
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1102

Annual Report, Audited Accounts and Review of the working of the Central Council for Research in Ayurveda and Sidda, New Delhi, for the year 2003-04
(Deb. 38, Vol. X, 13-05-2005)
Col. 273

Annual Report, Audited Accounts and Review of the working of the Central Council for Research in Homoeopathy, New Delhi, for the year 2003-04
(Deb. 36, Vol. X, 11-05-2005)
Col. 540

Annual Report, Audited Accounts and Review of the working of the Central Council for Research in Unani Medicine, New Delhi, for the year 2003-04
(Deb. 36, Vol. X, 11-05-2005)
Col. 541

Annual Report, Audited Accounts and Review of the working of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 2003-04
(Deb. 36, Vol. X, 11-05-2005)
Col. 539

Annual Report, Audited Accounts and Review of the working of the Central Council of Homoeopathy, New Delhi, for the year 2003-04
(Deb. 36, Vol. X, 11-05-2005)
Col. 539

Annual Report, Audited Accounts and Review of the working of the Central Council of Indian Medicine, New Delhi, for the year 2003-04
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1101

Annual Report, Audited Accounts and Review of the working of the Central Electronics Limited, New Delhi, for the year 2003-04
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 384

Annual Report, Audited Accounts and Review of the working of the Central Inland Water Transport Corporation Limited, Kolkata, for the year 2003-04
(Deb. 36, Vol. X, 11-05-2005)
Col. 535

Annual Report, Audited Accounts and Review of the working of the Central Manufacturing Technology Institute, Bangalore, for the year 2003-2004
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 450

Annual Report, Audited Accounts and Review of the working of the Central Pollution Control Board, Delhi, for the year 2003-04
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 543

Annual Report, Audited Accounts and Review of the working of the Central Social Welfare Board, New Delhi, for the year 2003-2004
(Deb. 30, Vol. IX, 03-05-2005)
Col. 388

Annual Report, Audited Accounts and Review of the working of the Central Tibetan Schools Administrations, Delhi, for the year 2003-04
(Deb. 35, Vol. X, 10-05-2005)
Col. 289

Annual Report, Audited Accounts and Review of the working of the Central Zoo Authority, New Delhi, for the year 2003-2004
(Deb. 38, Vol. X, 13-05-2005)
Col. 281

Annual Report, Audited Accounts and Review of the working of the Centre for Environment Education, Ahmedabad, for the year 2003-04
(Deb. 24, Vol. IX, 25-04-2005)
Col. 392

Annual Report, Audited Accounts and Review of the working of the Centre for Railway Information Systems, New Delhi, for the year 2003-2004
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 265

Annual Report, Audited Accounts and Review of the working of the Chennai Port Trust, Chennai, for the year 2003-04
(Deb. 36, Vol. X, 11-05-2005)
Col. 536-37

Annual Report, Audited Accounts and Review of the working of the Children's Film Society, India, Mumbai, for the year 2003-2004
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 262-63

Annual Report, Audited Accounts and Review of the working of the Coconut Development Board, Kochi, for the year 2003-04
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 542

Annual Report, Audited Accounts and Review of the working of the Coffee Board, Bangalore, for the year 2003-04
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 566-67

Annual Report, Audited Accounts and Review of the working of the Coir Board, Kochi, for the year 2003-04
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 382

Annual Report, Audited Accounts and Review of the working of the Council for Advancement of People's Action and Rural Technology, New Delhi, for the year 2002-2003
(Deb. 33, Vol. X, 06-05-2005)
Col. 452

- Annual Report, Audited Accounts and Review of the working of the Council of Advancement of People's Action and Rural Technology, New Delhi, for the year 2003-2004**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 358
- Annual Report, Audited Accounts and Review of the working of the Delhi Public Library, New Delhi, for the year 2002-2003**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 267
- Annual Report, Audited Accounts and Review of the working of the Educational Consultants India Limited, New Delhi, for the year 2003-04**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 562
- Annual Report, Audited Accounts and Review of the working of the Ennore Port Limited, Chennai, for the year 2003-2004**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 340
- Annual Report, Audited Accounts and Review of the working of the Erstwhile Bombay Dock Labour Board, Mumbai, for the year 2003-04**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1098
- Annual Report, Audited Accounts and Review of the working of the Export Inspection Council and Export Inspection Agencies, for the year 2003-04**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 565
- Annual Report, Audited Accounts and Review of the working of the Fertilizers and Chemicals Travancore Limited, Kochi, for the year 2003-2004**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 382
- Annual Report, Audited Accounts and Review of the working of the Food Corporation of India, New Delhi, for the year 2002-03**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 544
- Annual Report, Audited Accounts and Review of the working of the Footwear Design and Development Institute, Noida, for the year 2003-04**
(Deb. 35, Vol. X, 10-05-2005)
Col. 299
- Annual Report, Audited Accounts and Review of the working of the Gandhi Smriti and Darshan Samiti, New Delhi, for the year 2002-2003**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 268
- Annual Report, Audited Accounts and Review of the working of the Govind Ballabh Pant Institute of Himalayan Environment and Development, Almora, for the year 2003-2004**
(Deb. 38, Vol. X, 13-05-2005)
Col. 281
- Annual Report, Audited Accounts and Review of the working of the Gujarat State Seeds Corporation Limited, Gandhinagar, for the year 2003-2004**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 383
- Annual Report, Audited Accounts and Review of the working of the Haryana Agro Industries Corporation Limited, Chandigarh, for the year 2003-2004**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 565
- Annual Report, Audited Accounts and Review of the working of the Himachal Pradesh Agro Industries Corporation Limited, Shimla, for the year 2003-2004**
(Deb. 34, Vol. X, 09-05-2005)
Col. 547-48

Annual Report, Audited Accounts and Review of the working of the Himalayan Mountaineering Institute, Darjeeling, for the year 2003-04
(Deb. 37, Vol. X, 12-05-2005)
Col. 267-68

Annual Report, Audited Accounts and Review of the working of the Hindustan Antibiotics Limited, Pune, for the year 2002-2003
(Deb. 34, Vol. X, 09-05-2005)
Col. 545

Annual Report, Audited Accounts and Review of the working of the Hindustan Copper Limited, Kolkata, for the year 2003-04
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1098

Annual Report, Audited Accounts and Review of the working of the Hindustan Insecticides Limited, New Delhi, for the year 2003-04
(Deb. 24, Vol. IX, 25-04-2005)
Col. 390

Annual Report, Audited Accounts and Review of the working of the Hindustan Organic Chemicals Limited, Rasayani, for the year 2003-04
(Deb. 24, Vol. IX, 25-04-2005)
Col. 390

Annual Report, Audited Accounts and Review of the working of the Hindustan Prefab Limited, New Delhi, for the year 2003-2004
(Deb. 30, Vol. IX, 03-05-2005)
Col. 379

Annual Report, Audited Accounts and Review of the working of the HMT Limited, Bangalore, for the year 2003-2004
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 269

Annual Report, Audited Accounts and Review of the working of the Hooghly Dock and Port Engineers Limited, Kolkata, for the year 2003-04
(Deb. 36, Vol. X, 11-05-2005)
Col. 535

Annual Report, Audited Accounts and Review of the working of the Housing and Urban Development Corporation Limited, New Delhi, for the year 2003-2004
(Deb. 30, Vol. IX, 03-05-2005)
Col. 379

Annual Report, Audited Accounts and Review of the working of the Indian Airlines Limited, New Delhi, for the year 2003-2004
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 270

Annual Report, Audited Accounts and Review of the working of the Indian Council of Arbitration, New Delhi, for the year 2003-2004
(Deb. 25, Vol. IX, 26-04-2005)
Col. 377-78

Annual Report, Audited Accounts and Review of the working of the Indian Council of Medical Research, New Delhi, for the year 2002-2003
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 340

Annual Report, Audited Accounts and Review of the working of the Indian Council of Philosophical Research, New Delhi, for the year 2003-2004
(Deb. 25, Vol. IX, 26-04-2005)
Col. 376

Annual Report, Audited Accounts and Review of the working of the Indian Council of Social Science Research, New Delhi, for the year 2002-2003
(Deb. 25, Vol. IX, 26-04-2005)
Col. 370-71

Annual Report, Audited Accounts and Review of the working of the Indian Drugs and Pharmaceuticals Limited, Gurgaon, for the year 2001-2002
(Deb. 38, Vol. X, 13-05-2005)
Col.271

Annual Report, Audited Accounts and Review of the working of the Indian Institute of Entrepreneurship, Guwahati, for the year 2003-2004
(Deb. 13, Vol. VIII, 16-03-2005)
Col.339

Annual Report, Audited Accounts and Review of the working of the Indian Institute of Information Technology, Allahabad, for the year 2002-2003
(Deb. 25, Vol. IX, 26-04-2005)
Col.371

Annual Report, Audited Accounts and Review of the working of the Indian Institute of Management, Bangalore, for the year 2003-04
(Deb. 35, Vol. X, 10-05-2005)
Col.290

Annual Report, Audited Accounts and Review of the working of the Indian Institute of Management, Calcutta, for the year 2002-03
(Deb. 18, Vol. VIII, 22-03-2005)
Col.562-63

Annual Report, Audited Accounts and Review of the working of the Indian Institute of Management, Lucknow, for the year 2003-04
(Deb. 18, Vol. VIII, 22-03-2005)
Col.561

Annual Report, Audited Accounts and Review of the working of the Indian Institute of Mass Communication, New Delhi, for the year 2003-2004
(Deb. 14, Vol. VIII, 17-03-2005)
Col.267

Annual Report, Audited Accounts and Review of the working of the Indian Institute of Science, Bangalore, for the year 2003-04
(Deb. 35, Vol. X, 10-05-2005)
Col.287

Annual Report, Audited Accounts and Review of the working of the Indian Institute of Technology (Madras), Chennai, for the year 2003-04
(Deb. 35, Vol. X, 10-05-2005)
Col.291

Annual Report, Audited Accounts and Review of the working of the Indian Institute of Technology, Bombay, for the year 2003-2004
(Deb. 30, Vol. IX, 03-05-2005)
Col.383

Annual Report, Audited Accounts and Review of the working of the Indian Institute of Technology, Roorkee, for the year 2003-04
(Deb. 35, Vol. X, 10-05-2005)
Col.287

Annual Report, Audited Accounts and Review of the working of the Indian Jute Industries' Research Association, Kolkata, for the year 2003-2004
(Deb. 10, Vol. VII, 11-03-2005)
Col.431-32

Annual Report, Audited Accounts and Review of the working of the Indian Renewal Energy Development Agency Limited, New Delhi, for the year 2003-2004
(Deb. 28, Vol. IX, 29-04-2005)
Col.546-47

Annual Report, Audited Accounts and Review of the working of the Indira Gandhi Rashtri Uran Academi, Raebareli, for the year 2003-04
(Deb. 37, Vol. X, 12-05-2005)
Col.270

- Annual Report, Audited Accounts and Review of the working of the Indira Gandhi Institute of Medical Sciences (Regional Cancer Centre), Patna, for the year 2002-03
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 385
- Annual Report, Audited Accounts and Review of the working of the Inland Waterways Authority of India, Noida, for the year 2003-2004
(Deb. 31, Vol. X, 04-05-2005)
Col. 447-48
- Annual Report, Audited Accounts and Review of the working of the Institute of Mental Health and Neuro Sciences, Bangalore, for the year 2003-2004
(Deb. 31, Vol. X, 04-05-2005)
Col. 449
- Annual Report, Audited Accounts and Review of the working of the Institute of Pesticide Formulation Technology, Gurgaon, for the year 2003-04
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 540
- Annual Report, Audited Accounts and Review of the working of the Institute of Post Graduate Teaching and Research in Ayurveda, Jamnagar, for the year 2003-04
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1101
- Annual Report, Audited Accounts and Review of the working of the International Institute for Population Sciences, Mumbai, for the year 2003-04
(Deb. 36, Vol. X, 11-05-2005)
Col. 537-38
- Annual Report, Audited Accounts and Review of the working of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, for the year 1988-89
(Deb. 34, Vol. X, 09-05-2005)
Col. 547
- Annual Report, Audited Accounts and Review of the working of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, for the year 1987-88
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 565
- Annual Report, Audited Accounts and Review of the working of the Jawahar Institute of Mountaineering and Winter Sports, Pahalgam, for the year 2003-04
(Deb. 37, Vol. X, 12-05-2005)
Col. 267
- Annual Report, Audited Accounts and Review of the working of the Jawaharlal Nehru Aluminium Research Development and Design Centre, Nagpur, for the year 2003-2004
(Deb. 28, Vol. IX, 29-04-2005)
Col. 544
- Annual Report, Audited Accounts and Review of the working of the Jawaharlal Nehru University, New Delhi, for the year 2003-04
(Deb. 35, Vol. X, 10-05-2005)
Col. 290
- Annual Report, Audited Accounts and Review of the working of the Jute Manufactures Development Council, Kolkata, for the year 2003-2004
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 356
- Annual Report, Audited Accounts and Review of the working of the Khadi and Village Industries Commission, Mumbai, for the year 2003-04
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 382-83
- Annual Report, Audited Accounts and Review of the working of the Kidwai Memorial Institute of Oncology, Bangalore, for the year 2003-04
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 386

Annual Report, Audited Accounts and Review of the working of the Kolkata Port Trust, Kolkata, for the year 2003-04

(Deb. 36, Vol. X, 11-05-2005)
Col. 536

Annual Report, Audited Accounts and Review of the working of the Kumarakruppa Frontier Hotels Private Limited, New Delhi, for the year 2002-2003

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 563

Annual Report, Audited Accounts and Review of the working of the Lakshadweep Development Corporation Limited, Kavaratti, for the year 2001-02, 2002-03 and 2003-04

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 564-65

Annual Report, Audited Accounts and Review of the working of the Lalit Kala Akademi, New Delhi, for the year 2002-03

(Deb. 8, Vol. VII, 09-03-2005)
Col. 1097

Annual Report, Audited Accounts and Review of the working of the M.P. Ashok Hotel Corporation Limited, Bhopal, for the year 2003-2004

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 563

Annual Report, Audited Accounts and Review of the working of the Madhya Pradesh State Agro Industries Development Corporation Limited, Bhopal, for the year 2001-2002

(Deb. 38, Vol. X, 13-05-2005)
Col. 275

Annual Report, Audited Accounts and Review of the working of the Madras Fertilizers Limited, Chennai, for the year 2003-2004

(Deb. 29, Vol. IX, 02-05-2005)
Col. 382

Annual Report, Audited Accounts and Review of the working of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya, Wardha, for the year 1997-98, 1998-99, 1999-2000, 2000-01.

(Deb. 35, Vol. X, 10-05-2005)
Col. 293-95

Annual Report, Audited Accounts and Review of the working of the Mahila Samakhyia Karnataka, Bangalore, for the year 2003-04

(Deb. 35, Vol. X, 10-05-2005)
Col. 296-97

Annual Report, Audited Accounts and Review of the working of the Mahila Samakhyia Uttar Pradesh, Lucknow, for the year 2003-04

(Deb. 35, Vol. X, 10-05-2005)
Col. 295-96

Annual Report, Audited Accounts and Review of the working of the Maulana Azad National Institute of Technology, Bhopal, for the year 2003-2004

(Deb. 30, Vol. IX, 03-05-2005)
Col. 381

Annual Report, Audited Accounts and Review of the working of the Maulana Azad National Urdu University, Hyderabad, for the year 2001-2002 and 2002-03

(Deb. 25, Vol. IX, 26-04-2005)
Col. 374-75

Annual Report, Audited Accounts and Review of the working of the MNJ Institute of Oncology (Regional Cancer Centre), Hyderabad, for the year 2003-04

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 386

Annual Report, Audited Accounts and Review of the working of the Morarji Desai National Institute of Yoga, New Delhi, for the year 2003-04

(Deb. 36, Vol. X, 11-05-2005)
Col. 541

- Annual Report, Audited Accounts and Review of the working of the Mumbai Railway Vikas Corporation Limited, Mumbai, for the year 2003-2004**
(Deb. 27, Vol. IX, 28-04-2005)
Col.265-66
- Annual Report, Audited Accounts and Review of the working of the Nagaland University, Kohima, for the year 2002-03**
(Deb. 35, Vol. X, 10-05-2005)
Col.296
- Annual Report, Audited Accounts and Review of the working of the National Coöperative Development Corporation, New Delhi, for the year 2003-2004**
(Deb. 38, Vol. X, 13-05-2005)
Col.274-75
- Annual Report, Audited Accounts and Review of the working of the National Institute of Ayurveda, Jaipur, New Delhi, for the year 2003-2004**
(Deb. 38, Vol. X, 13-05-2005)
Col.272-73
- Annual Report, Audited Accounts and Review of the working of the National Academy of Ayurveda (Rashtriya Ayurveda Vidyapeeth), for the year 2003-2004**
(Deb. 38, Vol. X, 13-05-2005)
Col.272
- Annual Report, Audited Accounts and Review of the working of the National Academy of Medical Sciences, New Delhi, for the year 2003-2004**
(Deb. 31, Vol. X, 04-05-2005)
Col.448
- Annual Report, Audited Accounts and Review of the working of the National Agricultural Co-operative Marketing Federation of India Limited, New Delhi, for the year 2003-2004**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.566
- Annual Report, Audited Accounts and Review of the working of the National Bal Bhavan, New Delhi, for the year 2002-03 & 2003-04**
(Deb. 35, Vol. X, 10-05-2005)
Col.292-93
- Annual Report, Audited Accounts and Review of the working of the National Centre for Jute Diversification, Kolkata, for the year 2003-2004**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.356
- Annual Report, Audited Accounts and Review of the working of the National Cooperative Agriculture and Rural Development Banks' Federation Limited, Mumbai, for the year 2003-2004**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.566
- Annual Report, Audited Accounts and Review of the working of the National Council for Cement and Building Materials, New Delhi, for the year 2003-2004**
(Deb. 30, Vol. IX, 03-05-2005)
Col.387
- Annual Report, Audited Accounts and Review of the working of the National Council for Promotion of Sindhi Language, Vadodara, for the year 2003-2004**
(Deb. 25, Vol. IX, 26-04-2005)
Col.372-73
- Annual Report, Audited Accounts and Review of the working of the National Culture Fund for the year 2002-03**
(Deb. 8, Vol. VII, 09-03-2005)
Col.1096
- Annual Report, Audited Accounts and Review of the working of the National Dairy Development Board, Anand, for the year 2003-2004**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.566

- Annual Report, Audited Accounts and Review of the working of the National Highways Authority of India, New Delhi for the year 2003-2004**
(Deb. 38, Vol. X, 13-05-2005)
Col. 274
- Annual Report, Audited Accounts and Review of the working of the National Institute for the Orthopaedically Handicapped, Kolkata, for the year 2003-2004**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 266
- Annual Report, Audited Accounts and Review of the working of the National Institute for Training of Highway Engineers, Noida, for the year 2003-04**
(Deb. 36, Vol. X, 11-05-2005)
Col. 548
- Annual Report, Audited Accounts and Review of the working of the National Institute of Biologicals, Noida, for the year 2003-2004**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 341
- Annual Report, Audited Accounts and Review of the working of the National Institute of Foundry and Forge Technology, Ranchi, for the year 2003-2004**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 371
- Annual Report, Audited Accounts and Review of the working of the National Institute of Hydrology, Roorkee, for the year 2003-04**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 543
- Annual Report, Audited Accounts and Review of the working of the National Institute of Industrial Engineering, Mumbai, for the year 2003-2004**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 382
- Annual Report, Audited Accounts and Review of the working of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 2003-2004**
(Deb. 38, Vol. X, 13-05-2005)
Col. 280
- Annual Report, Audited Accounts and Review of the working of the National Institute of Small Industry Extension Training, Hyderabad, for the year 2003-2004**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 339
- Annual Report, Audited Accounts and Review of the working of the National Institute of Technical Teachers Training and Research, Chennai, for the year 2003-2004**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 383
- Annual Report, Audited Accounts and Review of the working of the National Institute of Technical Teachers' Training and Research, Chandigarh, for the year 2003-04**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 561-62
- Annual Report, Audited Accounts and Review of the working of the National Institute of Technical Teachers' Training and Research, Bhopal for the year 2003-2004**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 377
- Annual Report, Audited Accounts and Review of the working of the National Institute of Technical Teachers Training and Research, Kolkata, for the year 2003-2004**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 384

- Annual Report, Audited Accounts and Review of the working of the National Institute of Technology, Karnataka, Surathkal, for the year 2003-2004**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 447
- Annual Report, Audited Accounts and Review of the working of the National Institute of Technology, Rourkela, for the year 2003-04**
(Deb. 35, Vol. X, 10-05-2005)
Col. 296
- Annual Report, Audited Accounts and Review of the working of the National Institute of Technology, Silchar, for the year 2003-2004**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 447
- Annual Report, Audited Accounts and Review of the working of the National Institute of Technology, Warangal, for the year 2003-2004**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 381-82
- Annual Report, Audited Accounts and Review of the working of the National Institute of Unani Medicine, Bangalore, for the year 2003-04**
(Deb. 36, Vol. X, 11-05-2005)
Col. 539-40
- Annual Report, Audited Accounts and Review of the working of the National Instruments Limited, Kolkata, for the year 2003-2004**
(Deb. 32, Vol. X, 05-05-2005)
Col. 182
- Annual Report, Audited Accounts and Review of the working of the National Judicial Academy, New Delhi, for the year 2003-04**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1099
- Annual Report, Audited Accounts and Review of the working of the National Jute Manufactures Corporation Limited, Kolkata, for the year 2003-2004**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 355
- Annual Report, Audited Accounts and Review of the working of the National Productivity Council, New Delhi, for the year 2003-04**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 565
- Annual Report, Audited Accounts and Review of the working of the National Projects Construction Corporation Limited, New Delhi, for the year 2003-2004**
(Deb. 34, Vol. X, 09-05-2005)
Col. 546
- Annual Report, Audited Accounts and Review of the working of the National Scheduled Tribes Finance and Development Corporation, New Delhi, for the year 2003-2004**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 555
- Annual Report, Audited Accounts and Review of the working of the National Textile Corporation Limited, New Delhi, for the year 2003-2004**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 355
- Annual Report, Audited Accounts and Review of the working of the National Trust for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities, New Delhi, for the year 2003-2004**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 270
- Annual Report, Audited Accounts and Review of the working of the National Water Development Agency, New Delhi, for the year 2003-2004**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 557

Annual Report, Audited Accounts and Review of the working of the Navodaya Vidyalaya Samiti, New Delhi, for the year 2000-2001 and 2001-2002
(Deb. 35, Vol. X, 10-05-2005)
Col. 288

Annual Report, Audited Accounts and Review of the working of the Nehru Institute of Mountaineering Uttarkashi, for the year 2003-04
(Deb. 37, Vol. X, 12-05-2005)
Col. 267

Annual Report, Audited Accounts and Review of the working of the Nehru Memorial Museum and Library, New Delhi, for the year 2001-2002 and 2002-03
(Deb. 37, Vol. X, 12-05-2005)
Col. 268

Annual Report, Audited Accounts and Review of the working of the Nepa Limited, Neapanagar, for the year 2003-2004
(Deb. 32, Vol. X, 05-05-2005)
Col. 181

Annual Report, Audited Accounts and Review of the working of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, for the year 2003-2004
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 341

Annual Report, Audited Accounts and Review of the working of the Oil India Limited, Kolkata, for the year 2003-2004
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 268

Annual Report, Audited Accounts and Review of the working of the Oil Industry Development Board, New Delhi, for the year 2003-2004
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 269

Annual Report, Audited Accounts and Review of the working of the Omnibus Industrial Development Corporation of Daman and Diu and Dadra and Nagar Haveli Limited, Moti Daman, for the year 2003-2004
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 338-39

Annual Report, Audited Accounts and Review of the working of the Orissa Agro Industries Corporation Limited, Bhubaneswar, for the year 1998-1999
(Deb. 38, Vol. X, 13-05-2005)
Col. 275

Annual Report, Audited Accounts and Review of the working of the Paddy Processing Research Centre, Thanjavur, for the year 2003-2004
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 542

Annual Report, Audited Accounts and Review of the working of the Paradip Port Trust, Paradip, for the year 2003-04
(Deb. 36, Vol. X, 11-05-2005)
Col. 536

Annual Report, Audited Accounts and Review of the working of the Pharmacy Council of India, New Delhi, for the year 2003-04
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 384-85

Annual Report, Audited Accounts and Review of the working of the Pondicherry University, Pondicherry, for the year 2003-2004
(Deb. 30, Vol. IX, 03-05-2005)
Col. 383

Annual Report, Audited Accounts and Review of the working of the Practical Training (Eastern Region), Kolkata, for the year 2003-04
(Deb. 35, Vol. X, 10-05-2005)
Col. 293

- Annual Report, Audited Accounts and Review of the working of the Primary Education Development Society of Kerala (Sarva Shiksha Abhiyan Programme) for the year 2001-02, 2002-03**
(Deb. 35, Vol. X, 10-05-2005)
Col. 298
- Annual Report, Audited Accounts and Review of the working of the Primary Education Development Society of Kerala (District Primary Education Programme, Phase-I and II), for the year 2002-2003**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 447-48
- Annual Report, Audited Accounts and Review of the working of the Pt. Deendayal Upadhyaya Institute for the Physically Handicapped, New Delhi, for the year 2003-2004**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 266
- Annual Report, Audited Accounts and Review of the working of the Punjab Ashok Hotel Company Limited, Chandigarh, for the year 2002-2003**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 563
- Annual Report, Audited Accounts and Review of the working of the Pyrites, Phosphates and Chemicals Limited, for the year 2003-2004**
(Deb. 34, Vol. X, 09-05-2005)
Col. 545
- Annual Report, Audited Accounts and Review of the working of the Quality Council of India, New Delhi, for the year 2003-04**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 563-64
- Annual Report, Audited Accounts and Review of the working of the Rajghat Samadhi Committee, New Delhi, for the year 2003-2004**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 554-55
- Annual Report, Audited Accounts and Review of the working of the Ranchi Ashok Bihar Hotel Corporation Limited, Ranchi, for the year 2003-2004**
(Deb. 34, Vol. X, 09-05-2005)
Col. 546-47
- Annual Report, Audited Accounts and Review of the working of the Rashtriya Sanskrit Vidyapeetha, Tirupathi, for the year 2003-2004**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 373
- Annual Report, Audited Accounts and Review of the working of the Sahitya Akademi, New Delhi, for the year 2002-03**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1097
- Annual Report, Audited Accounts and Review of the working of the Salim Ali Centre for Ornithology and Natural History, Coimbatore, for the year 2003-2004**
(Deb. 34, Vol. X, 09-05-2005)
Col. 548
- Annual Report, Audited Accounts and Review of the working of the Sardar Vallabhbhai Patel Institute of Textile Management, Coimbatore, for the year 2003-2004**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 355
- Annual Report, Audited Accounts and Review of the working of the Sarva Shiksha Abhiyan Authority Punjab, Chandigarh, for the year 2001-02 and 2002-03**
(Deb. 35, Vol. X, 10-05-2005)
Col. 298

Annual Report, Audited Accounts and Review of the working of the Sarva Shiksha Abhiyan State Mission Authority of Meghalaya, Shillong, for the year 2001-02 and 2002-03

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 446-47

Annual Report, Audited Accounts and Review of the working of the Seamen's Provident Fund Organisation, Mumbai, for the year 2003-04

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 381

Annual Report, Audited Accounts and Review of the working of the Sports Authority of India, New Delhi, for the year 2001-02 and 2002-03

(Deb. 25, Vol. IX, 26-04-2005)
Col. 369-70

Annual Report, Audited Accounts and Review of the working of the State Mission Authority (Sarva Shiksha Abhiyan), Sikkim, for the year 2002-2003

(Deb. 25, Vol. IX, 26-04-2005)
Col. 376

Annual Report, Audited Accounts and Review of the working of the State Mission Authority, Sikkim, for the year 2002-03

(Deb. 35, Vol. X, 10-05-2005)
Col. 297

Annual Report, Audited Accounts and Review of the working of the Tariff Authority for Major Ports, Mumbai, for the year 2003-04

(Deb. 36, Vol. X, 11-05-2005)
Col. 536

Annual Report, Audited Accounts and Review of the working of the Tea Board, Kolkata, for the year 2003-04

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 566

Annual Report, Audited Accounts and Review of the working of the Technology Development Board, New Delhi, for the year 2003-04

(Deb. 36, Vol. X, 11-05-2005)
Col. 538

Annual Report, Audited Accounts and Review of the working of the Technology Information Forecasting and Assessment Council, New Delhi, for the year 2003-04

(Deb. 36, Vol. X, 11-05-2005)
Col. 538

Annual Report, Audited Accounts and Review of the working of the Telecom Regulatory Authority of India, New Delhi, for the year 2002-03

(Deb. 8, Vol. VII, 09-03-2005)
Col. 1102

Annual Report, Audited Accounts and Review of the working of the Textiles Committee, Mumbai, for the year 2003-2004

(Deb. 10, Vol. VII, 11-03-2005)
Col. 432

Annual Report, Audited Accounts and Review of the working of the Tribal Co-operative Marketing Development Federation of India Limited, New Delhi, for the year 2003-2004

(Deb. 22, Vol. IX, 20-04-2005)
Col. 555-56

Annual Report, Audited Accounts and Review of the working of the U.P. Projects Corporation Limited, Lucknow, for the year 2000-2001

(Deb. 34, Vol. X, 09-05-2005)
Col. 546

Annual Report, Audited Accounts and Review of the working of the University Grants Commission, New Delhi, for the year, 2003-04

(Deb. 35, Vol. X, 10-05-2005)
Col. 295

- Annual Report, Audited Accounts and Review of the working of the Utkal Ashok Hotel Corporation Limited, Puri, for the year 2003-04**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 391
- Annual Report, Audited Accounts and Review of the working of the Uttaranchal Sabhi ke Liye Shiksha Parishad (District Primary Education Programme-III), Dehradun, for the year 2001-2002**
(Deb. 38, Vol. X, 13-05-2005)
Col. 276
- Annual Report, Audited Accounts and Review of the working of the Uttaranchal Sabhi ke Liye Shiksha Parishad (Sarva Shiksha Abhiyan), Dehradun, for the year 2001-02, 2002-03 and 2003-04**
(Deb. 38, Vol. X, 13-05-2005)
Col. 277-78
- Annual Report, Audited Accounts and Review of the working of the Uttaranchal Sabhi ke Liye Shiksha Parishad (District Primary Education Programme-III), Dehradun, for the year 2002-2003 and 2003-2004**
(Deb. 38, Vol. X, 13-05-2005)
Col. 276-77
- Annual Report, Audited Accounts and Review of the working of the Vayudoot Limited, New Delhi, for the year 2003-2004**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 265
- Annual Report, Audited Accounts and Review of the working of the Veterinary Council of India, New Delhi, for the year 2003-2004**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 563-64
- Annual Report, Audited Accounts and Review of the working of the Visvesvaraya National Institute of Technology, Nagpur, for the year 2003-2004**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 381
- Annual Report, Audited Accounts and Review of the working of the Water and Power Consultancy Services (India) Limited, New Delhi, for the year 2003-3004**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 557
- Annual Report, Audited Accounts and Review of the working of the West Bengal Agro Industries Corporation Limited, Kolkata, for the year 2002-03 and 2003-04**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 564-65
- Annual Report, Audited Accounts and Review of the working of the Wildlife Institute of India, Dehradun, for the year 2003-2004**
(Deb. 34, Vol. X, 09-05-2005)
Col. 548
- Annual Report, Audited Accounts and Review of the working of the Acharya Tulsi Regional Cancer Treatment and Research Institute (Regional Cancer Centre) Bikaner, for the year 2003-2004**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 564

- Annual Report, Audited Accounts and Review of the working of the Bose Institute, Kolkata, for the year 2003-2004**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 563
- Annual Report, Audited Accounts and Review of the working of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 2002-2003**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 564-65
- Annual Report, Audited Accounts and Review of the working of the Indian Nursing Council, New Delhi, for the year 2003-2004**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 563-64
- Annual Report, Audited Accounts and Review of the working of the Jawaharlal Nehru Centre for Advanced Scientific Research, Bangalore, for the year 2003-2004**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 563
- Annual Report, Audited Accounts and Review of the working of the Post Graduate Institute of Medical Education and Research, Chandigarh, for the year 2003-2004**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 564
- Annual Report, Audited Accounts of the Rashtriya Arogya Nidhi (Formerly known as National Illness Assistance Fund), New Delhi, for the years 1999-2000 and 2000-2001**
(Deb. 38, Vol. X, 13-05-2005)
Col. 273
- Appropriation Accounts (Civil) Union Government for the year 2003-2004**
(Deb. 33, Vol. X, 06-05-2005)
Col. 456
- Appropriation Accounts of the Defence Services-Union Government - for the year 2003-2004**
(Deb. 33, Vol. X, 06-05-2005)
Col. 456
- Appropriation Accounts, Indian Railways for the year 2003-2004, Part I- Review**
(Deb. 33, Vol. X, 06-05-2005)
Col. 455
- Appropriation Accounts, Indian Railways for the year 2003-2004, Part II-Detailed Appropriation Accounts**
(Deb. 33, Vol. X, 06-05-2005)
Col. 455
- Appropriation Accounts, Postal Services-Union Government - for the year 2003-2004**
(Deb. 33, Vol. X, 06-05-2005)
Col. 456
- Audited Accounts of the Viswa Bharati, Shantiniketan for the year 2002-03**
(Deb. 35, Vol. X, 10-05-2005)
Col. 289
- Audited Accounts and Review of the working of the Mormugao Port Trust, Goa, for the year 2003-04**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1099
- Audited Accounts of the Delhi Development Authority, New Delhi, for the year 1997-1998 and 2003-2004**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 445
- Audited Accounts of the National Capital Region Planning Board, New Delhi for the year 2002-03**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 482

- Audited Accounts of the Securities and Exchange Board of India for the year 2003-04**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1110
- Audited Accounts of the University Grants Commission, New Delhi for the year 2001-02 and 2002-03**
(Deb. 35, Vol. X, 10-05-2005)
Col. 289
- Audited Accounts of the University of Hyderabad for the year 2003-04**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 562
- Copy of the Foreign Trade Policy and Handbook of Procedures (Vol. I) for the year 2004-05**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 556
- Copy of the Presidential Special Order authorizing Governor of Goa for additional expenses under 'Tour Expenses' of Schedule-II to the Governors (Allowances and Privileges) Rules, 1987, under sub-section (3) of section 12 of the Governor (Emoluments, Allowances and Privileges) Act, 1982**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 563
- Demand for Grants of the Ministry of Statistics and Programme Implementation for the year 2005-06**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 383
- Demands for Grants of the Department of Information Technology for the year 2005-06**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1103
- Demands for Grants of the Department of Ocean Development and Ministry of Science and Technology for the year 2005-06**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 384
- Demands for Grants of the Department of Posts for the year 2005-06**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 387
- Demands for Grants of the Department of Telecommunications, Ministry of Communications and Information Technology for the year 2005-06**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 383
- Demands for Grants of the Ministry of Defence and Defence Services Estimates for the year 2005-06**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 266
- Demands for Grants of the Ministry of Environment and Forests for the year 2005-06**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 543
- Demands for Grants of the Ministry of External Affairs for the year 2005-06**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 387
- Demands for Grants of the Ministry of Information and Broadcasting for the year 2005-06**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 262
- Demands for Grants of the Ministry of Overseas Indian Affairs for the year 2005-06**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 383
- Demands for Grants of the Ministry of Personnel, Public Grievances and Pensions and Union Public Service Commission for the year 2005-06**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 384

Demands for Grants of the Ministry of Shipping, Road Transport and Highways for the year 2005-06
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 382

Detailed Demands for Grants for the Department of Atomic Energy for the year 2005-06
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 342

Detailed Demands for Grants of Ministry of Agro and Rural Industries for the year 2005-06
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 540

Detailed Demands for Grants of Ministry of Chemicals and Fertilizers for the year 2005-06
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 540

Detailed Demands for Grants of Ministry of Food for the year 2005-06
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 542

Detailed Demands for Grants of Ministry of Labour for the year 2005-06
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 541

Detailed Demands for Grants of Ministry of Small Scale Industries for the year 2005-06
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 541

Detailed Demands for Grants of Ministry of Steel for the year 2005-06
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 540

Detailed Demands for Grants of Ministry of Tourism for the year 2005-06
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 541

Detailed Demands for Grants of Ministry of Water Resources for the year 2005-06
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 541

Detailed Demands for Grants of the Department of Space for the year 2005-06
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 342

Detailed Demands for Grants of the Ministry of Agriculture for the year 2005-06
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 266

Detailed Demands for Grants of the Ministry of Civil Aviation for the year 2005-06
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 264

Detailed Demands for Grants of the Ministry of Coal for the year 2005-06
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 357

Detailed Demands for Grants of the Ministry of Commerce and Industry for the year 2005-06
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 564

Detailed Demands for Grants of the Ministry of Company Affairs for the year 2005-06
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 357

Detailed Demands for Grants of the Ministry of Culture for the year 2005-06
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 268

Detailed Demands for Grants of the Ministry of Development of North Eastern Region for the year 2005-06
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 559

Detailed Demands for Grants of the Ministry of Heavy Industries and Public Enterprises for the year 2005-06
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 264

Detailed Demands for Grants of the Ministry of Home Affairs Volume-I and Ministry of Home Affairs (Union Territories without Legislature) for the year 2005-06 Volume-II
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 267

Detailed Demands for Grants of the Ministry of Human Resource Development for the year 2005-06
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 558

Detailed Demands for Grants of the Ministry of Law and Justice for the year 2005-06
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 559

Detailed Demands for Grants of the Ministry of Non-conventional Energy Sources for the year 2005-06
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 357

Detailed Demands for Grants of the Ministry of Panchayati Raj for the year 2005-06
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 263

Detailed Demands for Grants of the Ministry of Parliamentary Affairs for the year 2005-06
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 560

Detailed Demands for Grants of the Ministry of Petroleum and Natural Gas for the year 2005-06
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 269

Detailed Demands for Grants of the Ministry of Power for the year 2005-06
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 356

Detailed Demands for Grants of the Ministry of Rural Development for the year 2005-06
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 356

Detailed Demands for Grants of the Ministry of Social Justice and Empowerment for the year 2005-06
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 263-64

Detailed Demands for Grants of the Ministry of Textiles for the year 2005-06
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 355

Detailed Demands for Grants of the Ministry of Tribal Affairs for the year 2005-06
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 263

Detailed Demands for Grants of the Ministry of Urban Development for the year 2005-06
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 559

Detailed Demands for Grants of the Ministry of Urban Employment and Poverty Alleviation for the year 2005-06
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 560

Detailed Demands for Grants of the Ministry of Youth Affairs and Sports for the year 2005-06
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 560

Forty Eighth Annual Report on the Working and Administration of the Companies Act, 1956 for the year ended the 31st March, 2004

(Deb. 33, Vol. X, 06-05-2005)
Col.452

Interim Report of the High Level Committee submitted by Hon'ble Justice Umesh C. Banerjee, former Judge, Supreme Court of India

(Deb. 2, Vol. VII, 26-02-2005)
Col.54

Interim Report submitted by Hon'ble Justice Umesh C. Banerjee, former Judge, Supreme Court of India

(Deb. 8, Vol. VII, 09-03-2005)
Col.1103

Memorandum of Action on the advices tendered by the National Commission for Backward Classes, New Delhi for the years 2001-02 and 2002-03

(Deb. 20, Vol. VIII, 24-03-2005)
Col.267

Memorandum of Understanding between the Container Corporation of India Limited and the Ministry of Railways for the year 2005-06

(Deb. 32, Vol. X, 05-05-2005)
Col.183

Memorandum of Understanding between the Indian Railway Finance Corporation Limited and the Ministry of Railways for the year 2005-06

(Deb. 32, Vol. X, 05-05-2005)
Col.182

Memorandum of Understanding between the Balmer Lawrie and Company Limited and the Ministry of Petroleum and Natural Gas for the year 2005-06

(Deb. 32, Vol. X, 05-05-2005)
Col.181

Memorandum of Understanding between the Bharat Dynamics Limited and the Department of Defence Production, Ministry of Defence for the year 2005-06

(Deb. 32, Vol. X, 05-05-2005)
Col.180

Memorandum of Understanding between the Bharat Earth Movers Limited and the Department of Defence Production, Ministry of Defence for the year 2005-06

(Deb. 32, Vol. X, 05-05-2005)
Col.180

Memorandum of Understanding between the Bharat Electronics Limited and the Department of Defence Production, Ministry of Defence for the year 2005-06

(Deb. 32, Vol. X, 05-05-2005)
Col.180

Memorandum of Understanding between the Brahmaputra Valley Fertilizer Corporation Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers for the year 2005-06

(Deb. 29, Vol. IX, 02-05-2005)
Col.383

Memorandum of Understanding between the Coal India Limited and the Department of Coal, Ministry of Coal and Mines for the year 2004-05

(Deb. 15, Vol. VIII, 18-03-2005)
Col.357

Memorandum of Understanding between the Coal India Limited and the Ministry of Coal for the year 2005-06

(Deb. 36, Vol. X, 11-05-2005)
Col.542

Memorandum of Understanding between the Cochin Shipyard Limited and the Ministry of Shipping, Road Transport and Highways for the year 2005-06

(Deb. 31, Vol. X, 04-05-05)
Col.447

Memorandum of Understanding between the Dredging Corporation of India Limited and the Ministry of Shipping, Road Transport and Highways for the year 2005-06
(Deb. 36, Vol. X, 11-05-2005)
Col. 537

Memorandum of Understanding between the Engineers India Limited and the Ministry of Petroleum and Natural Gas for the year 2005-06
(Deb. 32, Vol. X, 05-05-2005)
Col. 181

Memorandum of Understanding between the Export Credit Guarantee Corporation of India Limited and the Ministry of Commerce for the year 2005-06
(Deb. 25, Vol. IX, 26-04-2005)
Col. 378

Memorandum of Understanding between the Ferro Scrap Nigam Limited and the Ministry of Steel for the year 2005-06
(Deb. 34, Vol. X, 09-05-2005) Col. 544

Memorandum of Understanding between the Garden Reach Shipbuilders and Engineers Limited and the Department of Defence Production, Ministry of Defence for the year 2005-06
(Deb. 27, Vol. IX, 28-04-2005) Col. 265

Memorandum of Understanding between the Gas Authority of India Limited and the Ministry of Petroleum and Natural Gas for the year 2005-06
(Deb. 37, Vol. X, 12-05-2005) Col. 269

Memorandum of Understanding between the Goa Shipyard Limited and the Department of Defence Production, Ministry of Defence for the year 2005-06
(Deb. 32, Vol. X, 05-05-2005) Col. 180

Memorandum of Understanding between the Hindustan Copper Limited and the

Ministry of Mines for the year 2005-06
(Deb. 33, Vol. X, 06-05-2005) Col. 451

Memorandum of Understanding between the Hindustan Paper Corporation Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2005-06
(Deb. 27, Vol. IX, 28-04-2005) Col. 265

Memorandum of Understanding between the Hindustan Petroleum Corporation Limited and the Ministry of Petroleum and Natural Gas for the year 2005-06
(Deb. 37, Vol. X, 12-05-2005) Col. 269

Memorandum of Understanding between the Hindustan Shipyard Limited and the Ministry of Shipping, Road Transport and Highways for the year 2005-06
(Deb. 31, Vol. X, 04-05-2005) Col. 447

Memorandum of Understanding between the Hindustan Steelworks Construction Limited and the Ministry of Steel for the year 2005-06
(Deb. 34, Vol. X, 09-05-2005) Col. 545

Memorandum of Understanding between the India Trade Promotion Organization and the Department of Commerce, Ministry of Commerce and Industry for the year 2005-06
(Deb. 30, Vol. IX, 03-05-2005) Col. 387

Memorandum of Understanding between the Indian Oil Corporation Limited and the Ministry of Petroleum and Natural Gas for the year 2005-06
(Deb. 37, Vol. X, 12-05-2005) Col. 269

Memorandum of Understanding between the Kudremukh Iron Ore Company Limited and the Ministry of Steel for the year 2005-06
(Deb. 34, Vol. X, 09-05-2005) Col. 545

Memorandum of Understanding between the Manganese Ore (India) Limited and the Ministry of Steel for the year 2005-06

(Deb. 34, Vol. X, 09-05-2005) Col. 544

Memorandum of Understanding between the MECON Limited and the Ministry of Steel for the year 2005-06

(Deb. 34, Vol. X, 09-05-2005) Col. 544

Memorandum of Understanding between the Mineral Exploration Corporation Limited and the Ministry of Mines for the year 2005-06

(Deb. 33, Vol. X, 06-05-2005) Col. 451

Memorandum of Understanding between the Mishra Dhatu Nigam Limited and the Department of Defence Production, Ministry of Defence for the year 2005-06

(Deb. 27, Vol. IX, 28-04-2005) Col. 264

Memorandum of Understanding between the MSTC Limited and the Ministry of Steel for the year 2005-06

(Deb. 34, Vol. X, 09-05-2005) Col. 544

Memorandum of Understanding between the National Aluminium Company Limited and the Ministry of Mines for the year 2005-06

(Deb. 33, Vol. X, 06-05-2005) Col. 451

Memorandum of Understanding between the National Backward Classes Finance and Development Corporation and the Ministry of Social Justice and Empowerment for the year 2005-06

(Deb. 32, Vol. X, 05-05-2005) Col. 183

Memorandum of Understanding between the National Buildings Construction Corporation Limited and the Ministry of Urban Development for the year 2005-06

(Deb. 25, Vol. IX, 26-04-2005) Col. 369

Memorandum of Understanding between the National Fertilizers Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers for the year 2005-06

(Deb. 29, Vol. IX, 02-05-2005) Col. 382

Memorandum of Understanding between the National Hydroelectric Power Corporation Limited and the Ministry of Power for the year 2005-06

(Deb. 33, Vol. X, 06-05-2005) Col. 451

Memorandum of Understanding between the National Mineral Development Corporation Limited and the Ministry of Steel for the year 2005-06

(Deb. 34, Vol. X, 09-05-2005) Col. 544

Memorandum of Understanding between the Neyveli Lignite Corporation Limited and the Ministry of Coal for the year 2005-06

(Deb. 36, Vol. X, 11-05-2005) Col. 542

Memorandum of Understanding between the North Eastern Electric Power Corporation Limited and the Ministry of Power for the year 2005-06

(Deb. 28, Vol. IX, 29-04-2005) Col. 546

Memorandum of Understanding between the P.E.C. Limited and the Department of Commerce, Ministry of Commerce and Industry, for the year 2005-06

(Deb. 30, Vol. IX, 03-05-2005) Col. 387

Memorandum of Understanding between the Rajasthan Electronics and Instruments Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2005-06

(Deb. 32, Vol. X, 05-05-2005) Col. 182

Memorandum of Understanding between the Rashtriya Chemicals and Fertilizers and the Department of Fertilizers, Ministry of Chemicals and Fertilizers, for the year 2005-06

(Deb. 29, Vol. IX, 02-05-2005) Col. 383

- Memorandum of Understanding between the Rashtriya Ispat Nigam Limited and the Ministry of Steel for the year 2005-06**
(Deb. 34, Vol. X, 09-05-2005) Col. 544
- Memorandum of Understanding between the Shipping Corporation of India Limited and the Ministry of Shipping, Road Transport and Highways for the year 2005-06**
(Deb. 36, Vol. X, 11-05-2005) Col. 537
- Memorandum of Understanding between the Sponge Iron India Limited and the Ministry of Steel for the year 2005-06**
(Deb. 34, Vol. X, 09-05-2005) Col. 544
- Memorandum of Understanding between the State Trading Corporation of India Limited and the Department of Commerce, Ministry of Commerce and Industry for the year 2005-06**
(Deb. 30, Vol. IX, 03-05-2005) Col. 387
- Memorandum of Understanding between the Steel Authority of India Limited and the Ministry of Steel for the year 2005-06**
(Deb. 24, Vol. IX, 25-04-2005) Col. 389
- Memorandum of Understanding between the Water and Power Consultancy Services (India) Limited and the Ministry of Water Resources for the year 2005-06**
(Deb. 38, Vol. X, 13-05-2005) Col. 272
- Memorandum of Understanding between the Bharat Petroleum Corporation Limited and the Ministry of Petroleum and Natural Gas for the year 2005-06**
(Deb. 32, Vol. X, 05-05-2005) Col. 181
- Merchant Shipping (Sailing Vessels) Amendment Rules, 2004**
(Deb. 5, Vol. VII, 02-03-2005) Col. 482
- National Human Rights Commission (Group "A" and Group "B" Posts) Recruitment (Amendment) Rules, 2004**
(Deb. 5, Vol. VII, 02-03-2005) Col. 486
- Notification issued under section 3 of the Foreigners Act, 1946**
(Deb. 36, Vol. X, 11-05-2005) Col. 549
- Notification issued under the Delhi Development Act, 1957**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 558
- Notification under article 356 (3) of the Constitution**
(Deb. 8, Vol. VII, 09-03-2005) Col. 1096
(Deb. 12, Vol. VIII, 15-03-2005) Col. 445
- Notification under section 1 of the Central Excise Tariff (Amendment) Act, 2004**
(Deb. 28, Vol. IX, 29-04-2005) Col. 550
- Notification under section 10 of the Customs Tariff Act, 1975**
(Deb. 38, Vol. X, 13-05-2005) Col. 279
- Notification under section 159 of the Customs Act, 1962**
(Deb. 8, Vol. VII, 09-03-2005) Col. 1107-08
- Notification under section 199 of the Railways Act, 1989**
(Deb. 8, Vol. VII, 09-03-2005) Col. 1096
- Notification under section 23 of the Employment of Manual Scavengers and Construction of Dry Latrines (Prohibition) Act, 1993**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 446
- Notification under section 23 of the Environment (Protection) Act, 1986**
(Deb. 29, Vol. IX, 02-05-2005) Col. 384
- Notification under section 24 of the All India Council for Technical Education Act, 1987**
(Deb. 30, Vol. IX, 03-05-2005) Col. 384-86
- Notification under section 24 of the Andaman and Nicobar Islands Marine Fishing Regulation, 2003**
(Deb. 24, Vol. IX, 25-04-2005) Col. 392

- Notification under section 26 of the Environment (Protection) Act, 1986
(Deb. 17, Vol. VIII, 21-03-2005) Col. 543
- Notification under section 28 of the University Grants Commission Act, 1956
(Deb. 30, Vol. IX, 03-05-2005) Col. 382
- Notification under section 3 of the Control of National Highways (Land and Traffic) Act, 2002
(Deb. 26, Vol. IX, 27-04-2005) Col. 565
- Notification under section 3 of the Environment (Protection) Act, 1986
(Deb. 17, Vol. VIII, 21-03-2005) Col. 543
- Notification under section 3 of the Jute Manufactures Development Council Act, 1983
(Deb. 38, Vol. X, 13-05-2005) Col. 271-72
- Notification under section 31 of the Securities and Exchange Board of India Act, 1992
(Deb. 33, Vol. X, 06-05-2005) Col. 452-53
- Notification under section 33 of the Kalakshetra Foundation Act, 1993
(Deb. 14, Vol. VIII, 17-03-2005) Col. 268
- Notification under section 34 of the Agricultural and Processed Food Products Development Authority Act, 1985
(Deb. 18, Vol. VIII, 22-03-2005) Col. 564
- Notification under section 34 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990
(Deb. 32, Vol. X, 05-05-2005) Col. 180
- Notification under section 37 of the Telecom Regulatory Authority of India Act, 1997
(Deb. 36, Vol. X, 11-05-2005) Col. 542
- Notification under section 39 of the Bureau of Indian Standards Act, 1986
(Deb. 34, Vol. X, 09-05-2005) Col. 561
- Notification under section 58 of the Delhi Development Act, 1957
(Deb. 12, Vol. VIII, 15-03-2005) Col. 445
- Notification under section 77 of the Narcotic Drugs and Psychotropic Substances Act, 1985
(Deb. 28, Vol. IX, 29-04-2005) Col. 550
- Notification under section 7A of the Citizenship Act, 1955
(Deb. 30, Vol. IX, 03-05-2005) Col. 380
- Notification under Small Industries Development Bank of India Act, 1989
(Deb. 8, Vol. VII, 09-03-2005) Col. 1110
- Notification under sub section (2) of section (3) of the Central Excise Rules, 2002
(Deb. 8, Vol. VII, 09-03-2005) Col. 1106
- Notification under sub-section (1) of section 3 of the Electricity Act, 2003
(Deb. 10, Vol. VII, 11-03-2005) Col. 432
- Notification under sub-section (1) of section 31 of the Consumer Protection Act, 1986
(Deb. 11, Vol. VIII, 14-03-2005) Col. 561
- Notification under sub-section (1) of section 48 of Tea Act, 1953
(Deb. 30, Vol. IX, 03-05-2005) Col. 387
- Notification under sub-section (2) of Section 148 of the Delhi Police Act, 1978
(Deb. 36, Vol. X, 11-05-2005) Col. 548-49
- Notification under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954
(Deb. 19, Vol. VIII, 23-03-2005) Col. 385
(Deb. 36, Vol. X, 11-05-2005) Col. 540

- Notification under sub-section (2) of section 28 of the Indian Boilers Act, 1923
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 449
(Deb. 30, Vol. IX, 03-05-2005)
Col. 388
- Notification under sub-section (2) of section 3 of the All India Services Act, 1951
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 384
- Notification under sub-section (2) of section 3 of the Central Excise Tariff Act, 1985
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 448
- Notification under sub-section (2) of section 3 of the Registration of Foreigners Act, 1939
(Deb. 30, Vol. IX, 03-05-2005)
Col. 380
- Notification under Sub-section (2) of section 30 of the Regional Rural Banks Act, 1976
(Deb. 28, Vol. IX, 29-04-2005)
Col. 551
- Notification under sub-section (2) of section 36 of the Indian Medicine Central Council Act, 1970
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 385
- Notification under sub-section (2) of section 38 of the Central Excise Act, 1944
(Deb. 33, Vol. X, 06-05-2005)
Col. 461
- Notification under sub-section (2) of section 40 of the Indira Gandhi National Open University Act, 1985
(Deb. 38, Vol. X, 13-05-2005)
Col. 276
- Notification under sub-section (2) of section 40 of the Indira Gandhi National Open University Act, 1985
(Deb. 25, Vol. IX, 26-04-2005)
Col. 372
- Notification under sub-section (2) of section 43 of the Babasaheb Bhimrao Ambedkar University Act, 1994
(Deb. 30, Vol. IX, 03-05-2005)
Col. 384
- Notification under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 562
- Notification under sub-section (2H) of section 29B of the Industries (Development and Regulation) Act, 1951
(Deb. 22, Vol. IX, 20-04-2005)
Col. 564
- Notification under sub-section (3) of section (9) of the Sugar Development Fund Act, 1982
(Deb. 29, Vol. IX, 02-05-2005)
Col. 385
- Notification under sub-section (3) of section 1 of the Bihar Value Added Tax Ordinance, 2005
(Deb. 33, Vol. X, 06-05-2005)
Col. 463
- Notification under sub-section (3) of section 11B of the Industries (Development and Regulation) Act, 1951
(Deb. 22, Vol. IX, 20-04-2005)
Col. 564
- Notification under sub-section (3) of section 139 of the National Security Guard Act, 1986
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 446

- Notification under sub-section (3) of section 15 of the Government Savings Banks Act, 1873
(Deb. 10, Vol. VII, 11-03-2005)
Col. 432-33
- Notification under sub-section (3) of section 156 of the Indo-Tibetan Border Police Force Act, 1992
(Deb. 25, Vol. IX, 26-04-2005)
Col. 369
- Notification under sub-section (3) of section 21 of the Coinage Act, 1906
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 362
- Notification under sub-section (3) of section 3 of the Passport (Entry into India) Act, 1920
(Deb. 30, Vol. IX, 03-05-2005)
Col. 381
- Notification under sub-section (3) of section 30 of the Railway Claims Tribunal Act, 1987
(Deb. 32, Vol. X, 05-05-2005)
Col. 182
- Notification under sub-section (3) of section 458 of Merchant Shipping Act, 1958
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 339
- Notification under sub-section (3) of section 49 of the Tea Act, 1953
(Deb. 30, Vol. IX, 03-05-2005)
Col. 388
- Notification under sub-section (3) of section 6 of the Registration of Foreigners Act, 1939
(Deb. 30, Vol. IX, 03-05-2005)
Col. 380
- Notification under sub-section (3) of section 620A of the Companies Act, 1956
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 357
- Notification under sub-section (3) of section 9 of the Dowry Prohibition Act, 1961
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 450
(Deb. 30, Vol. IX, 03-05-2005)
Col. 388
- Notification under sub-section (4) of section 124 of the Major Port Trusts Act, 1963
(Deb. 36, Vol. X, 11-05-2005)
Col. 537
- Notification under sub-section (4) of section 18 of the Citizenship Act, 1955
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 446
(Deb. 30, Vol. IX, 03-05-2005)
Col. 380
- Notification under sub-section (4) of section 29 of the Petroleum Act, 1934
(Deb. 9, Vol. VII, 10-03-2005)
Col. 305
- Notification under sub-section (4) of section 3 of the Commissions of Inquiry Act, 1952
(Deb. 37, Vol. X, 12-05-2005)
Col. 270-71
- Notification under sub-section (4) of section 83 of the Standards of Weights and Measures Act, 1976
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 539
(Deb. 24, Vol. IX, 25-04-2005)
Col. 389
- Notification under sub-section (4) section 212 of the Motor Vehicles Act, 1988
(Deb. 26, Vol. IX, 27-04-2005)
Col. 565
- Notification under sub-section (4) of section 94 of the Finance Act, 1994
(Deb. 38, Vol. X, 13-05-2005)
Col. 278
- Notification under sub-section (5) of section 2 of the Prevention of Terrorism (Repeal) Act, 2004
(Deb. 25, Vol. IX, 26-04-2005)
Col. 370

- Notification under sub-section (5) of section 45 of the Food Corporation Act, 1964
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 567
(Deb. 34, Vol. X, 09-05-2005)
Col. 549
- Notification under sub-section (5) of section 7 of the Indian Telegraph Act, 1885
(Deb. 22, Vol. IX, 20-04-2005)
Col. 558
- Notification under sub-section (6) of section 3 of the Essential Commodities Act, 1955
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 449
(Deb. 24, Vol. IX, 25-04-2005)
Col. 390
- Notification under sub-section (7) of section 9A of the Custom Tariff Act, 1975
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 638-39
(Deb. 28, Vol. IX, 29-04-2005)
Col. 549
- Notification under sub-section (11) of section 45 of the Banking Regulation Act, 1949
(Deb. 38, Vol. X, 13-05-2005)
Col. 278
- Notification under sub-section (I) of section 28 of the Mines and Minerals (Development and Regulation) Act, 1957
(Deb. 28, Vol. IX, 29-04-2005)
Col. 544
- Notification under the Customs Act, 1962
(Deb. 28, Vol. IX, 29-04-2005)
Col. 549
- Notification under the Electricity Act, 2003
(Deb. 28, Vol. IX, 29-04-2005)
Col. 546
- Notifications under Foreign Exchange Management Act, 1999
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1108-09
(Deb. 33, Vol. X, 06-05-2005)
Col. 457
- Notifications under regulation 6 of the Securities and Exchange Board of India (Central Database of Market Participants) (Regulation) 2003
(Deb. 33, Vol. X, 06-05-2005)
Col. 458-59
- Notifications under section 10 of the National Highways Act, 1956
(Deb. 5, Vol. VII, 02-03-2005)
Col. 484-86
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 341-42
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 387-91
(Deb. 22, Vol. IX, 20-04-2005)
Col. 559-63
(Deb. 26, Vol. IX, 27-04-2005)
Col. 565-66
(Deb. 31, Vol. X, 04-05-2005)
Col. 450-52
(Deb. 36, Vol. X, 11-05-2005)
Col. 543-47
- Notifications under section 10 of the Oilfields (Regulation and Development) Act, 1948
(Deb. 37, Vol. X, 12-05-2005)
Col. 269
- Notifications under section 11 of the National Highways Authority of India Act, 1988
(Deb. 36, Vol. X, 11-05-2005)
Col. 547
- Notifications under section 159 of the Customs Act, 1962
(Deb. 15, Vol. VIII, 18-03-2005) Col. 359
(Deb. 28, Vol. IX, 29-04-2005)
Col. 547-49
(Deb. 33, Vol. X, 06-05-2005)
Col. 461-62
(Deb. 38, Vol. X, 13-05-2005) Col. 279
- Notifications under section 179 of the Electricity Act, 2003
(Deb. 28, Vol. IX, 29-04-2005)
Col. 545-46

Notifications under section 18G of the Industries (Development and Regulation) Act, 1951
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 449

Notifications under section 27 of the Depositories Act, 1996
(Deb. 33, Vol. X, 06-05-2005)
Col. 458

Notifications under section 28 of the University Grants Commission Act, 1956
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 448

Notifications under section 296 of the Income Tax Act, 1961
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1106-07
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 358-59
(Deb. 28, Vol. IX, 29-04-2005)
Col. 547
(Deb. 33, Vol. X, 06-05-2005)
Col. 459-60

Notifications under section 36 of the Inland Waterways Authority of India Act, 1985
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1099

Notifications under section 37 of the Telecom Regulatory Authority of India Act, 1997
(Deb. 5, Vol. VII, 02-03-2005)
Col. 483
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 386-87

Notifications under section 39 of the Bureau of Indian Standards Act, 1986
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 562

Notifications under section 43 of the Airports Authority of India Act, 1994
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1100

Notifications under section 48 of the Foreign Exchange Management Act, 1999

(Deb. 8, Vol. VII, 09-03-2005)
Col. 1109

(Deb. 33, Vol. X, 06-05-2005)
Col. 456-57

Notifications under section 5 of the Export of Service Rules, 2005

(Deb. 33, Vol. X, 06-05-2005)
Col. 461

Notifications under section 99 of the Bihar Value Added Tax Ordinance, 2005

(Deb. 33, Vol. X, 06-05-2005)
Col. 463-64

Notifications under sections 1, 3 and 5 of the Control of National Highways (Land and Traffic) Act, 2002

(Deb. 5, Vol. VII, 02-03-2005)
Col. 485-86

Notifications under sections 12 and 13 of the Environment (Protection) Act, 1986

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 567

Notifications under sub-section (1) of section 28 of the Mines and Minerals (Development and Regulation) Act, 1957

(Deb. 8, Vol. VII, 09-03-2005)
Col. 1097

Notifications under sub-section (1) of section 31 of the Consumer Protection Act, 1986

(Deb. 34, Vol. X, 09-05-2005)
Col. 561

Notifications under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954

(Deb. 31, Vol. X, 04-05-2005)
Col. 449

- Notifications under sub-section (2) of section 38 of the Central Excise Act, 1944**
 (Deb. 8, Vol. VII, 09-03-2005) Col. 1105
 (Deb. 15, Vol. VIII, 18-03-2005) Col. 359-61
 (Deb. 28, Vol. IX, 29-04-2005) Col. 550-51
 (Deb. 38, Vol. X, 13-05-2005) Col. 279-80
- Notifications under sub-section (2) of section 40 of the Indira Gandhi National Open University Act, 1985**
 (Deb. 35, Vol. X, 10-05-2005) Col. 291-92
- Notifications under sub-section (3) of section 156 of the Indo-Tibetan Border Police Force Act, 1992**
 (Deb. 5, Vol. VII, 02-03-2005) Col. 481-82
- Notifications under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963**
 (Deb. 12, Vol. VIII, 15-03-2005) Col. 449
- Notifications under sub-section (3) of section 21 of the Coinage Act, 1906**
 (Deb. 20, Vol. VIII, 24-03-2005) Col. 265-66
- Notifications under sub-section (3) of section 30 of the Securities Contracts (Regulation) Act, 1956**
 (Deb. 33, Vol. X, 06-05-2005) Col. 457-58
- Notifications under sub-section (3) of section 620 A of the Companies Act, 1956**
 (Deb. 8, Vol. VII, 09-03-2005) Col. 1100-01
- Notifications under sub-section (4) of section 124 of the Major Port Trusts Act, 1963**
 (Deb. 13, Vol. VIII, 16-03-2005) Col. 339-40
- Notifications under sub-section (4) of section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Acts, 1970 and 1980**
 (Deb. 15, Vol. VIII, 18-03-2005) Col. 362-63
- Notifications under sub-section (4) of section 212 of the Motor Vehicles Act, 1988**
 (Deb. 36, Vol. X, 11-05-2005) Col. 547-48
- Notifications under sub-section (4) of section 83 of the Standards of Weights and Measures Act, 1976**
 (Deb. 11, Vol. VIII, 14-03-2005) Col. 561
- Notifications under sub-section (4) of section 94 of the Finance Act, 1994**
 (Deb. 8, Vol. VII, 09-03-2005) Col. 1106
 (Deb. 15, Vol. VIII, 18-03-2005) Col. 361
 (Deb. 28, Vol. IX, 29-04-2005) Col. 550
- Notifications under sub-section (5) of section 7 of the Indian Telegraph Act, 1885**
 (Deb. 8, Vol. VII, 09-03-2005) Col. 1102-03
- Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955**
 (Deb. 24, Vol. IX, 25-04-2005) Col. 393
 (Deb. 29, Vol. IX, 02-05-2005) Col. 384
- Notifications under sub-section (7) of section 9A of the Customs Tariff Act, 1975**
 (Deb. 8, Vol. VII, 09-03-2005) Col. 1103-05
 (Deb. 15, Vol. VIII, 18-03-2005) Col. 362
 (Deb. 33, Vol. X, 06-05-2005) Col. 460
 (Deb. 38, Vol. X, 13-05-2005) Col. 278-79

- Notification under sub-section (3) of section 458 of the Merchant Shipping Act, 1958**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 556
- Report of the Comptroller and Auditor General of India—Union Government (No. 5 of 2005) (Commercial)—Public Sector Undertakings (Telecommunications Sector) for the year ended March, 2004 under article 151(1) of the Constitution**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1103
- Report of the Comptroller and Auditor General of India—Union Government (Commercial) (No. 6 of 2005)—Public Sector Undertakings—Petroleum Sector, for the year ended the March, 2004**
(Deb. 35, Vol. X, 10-05-2005)
Col. 285-86
- Report of the Comptroller and Auditor General of India—Union Government (Commercial) (No. 1 of 2005)—Public Sector Undertakings—Review of Accounts, for the year ended March, 2004**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 563
- Report of the Comptroller and Auditor General of India—Union Government (Commercial) (No. 2 of 2005)—Public Sector Undertakings—Comments on Accounts, for the year ended March, 2004**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 563
- Report of the Comptroller and Auditor General of India—Union Government (Commercial) (No. 3 of 2005)—Public Sector Undertakings—Transaction Audit Observations, for the year ended March, 2004**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 563
- Report of the Comptroller and Auditor General of India—Union Government (Commercial) (No. 4 of 2005)—Public Sector Undertakings**
(Deb. 32, Vol. X, 05-05-2005)
Col. 182
- Report of the Comptroller and Auditor General of India—Union Government (Commercial) No. 7 under article 151(1) of the Constitution**
(Deb. 36, Vol. X, 11-05-2005)
Col. 548
- Report of Twelfth Finance Commission (2005-10) together with the Explanatory Memorandum showing action taken thereon, under article 281 of the Constitution**
(Deb. 2, Vol. VII, 26-02-2005)
Col. 54
- Report under sub-section (4) of section (3) of the Commissions of Inquiry Act, 1952**
(Deb. 38, Vol. X, 13-05-2005)
Col. 271
- Reports of the Comptroller and Auditor General of India under article 151(1) of the Constitution**
(Deb. 33, Vol. X, 06-05-2005)
Col. 453-55
- Statement Correcting Reply to Unstarred Q. No. 203 dated 01-03-2005 Regarding Atrocities on Women (St.)**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 329-32
- Statement of Market Borrowings by Central Government during the year 2004-2005**
(Deb. 33, Vol. X, 06-05-2005)
Col. 457
- Statement on Quarterly Review of the trends in receipts and expenditure in relation to the budget during the third quarter of the financial year 2004-2005**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 263

Statement regarding Compulsory Arbitration in respect of the pay scales for the post of Computer in the Office of Registrar General, India
(Deb. 5, Vol. VII, 02-03-2005)
Col.481

Technology Development Board (Terms and Conditions of service of the Secretary and Employees) Amendment Regulations, 2005
(Deb. 5, Vol. VII, 02-03-2005)
Col.483

The Central Excise Laws (Amendment and Validation) Ordinance, 2005
(Deb. 1, Vol. VII, 25-02-2005)
Col.25

The Patents (Amendment) Ordinance, 2004
(Deb. 1, Vol. VII, 25-02-2005)
Col.24-25

The Pension Fund Regulatory and Development Authority Ordinance, 2004
(Deb. 1, Vol. VII, 25-02-2005)
Col.25

Union Government—Finance Accounts for the year 2003-2004
(Deb.33, Vol. X, 06-05-2005) Col.455

PNG

Supply of PNG in Residential Areas
(Deb. 20, Vol. VIII, 24-03-2005)
Col.158-59

Poaching

Poaching of Migratory Siberian Birds
(Deb. 34, Vol. X, 09-05-2005) Col. 543

Poaching of Wildlife in Madhya Pradesh
(Deb. 34, Vol. X, 09-05-2005)
Col. 523-26

Police Force

Availability of Police/Military Uniform
(Deb. 21, Vol. IX, 19-04-2005)
Col. 588-89

Crime By Police Force
(Deb. 21, Vol. IX, 19-04-2005)
Col.661-78

Death in Police Custody
(Deb. 4, Vol. VII, 01-03-2005)
Col.141-44

Deployment of Armed Police
(Deb. 21, Vol. IX, 19-04-2005)
Col.713

Kamal Kumar Committee
(Deb. 21, Vol. IX, 19-04-2005)
Col.737

Modernisation of Police Force
(Deb. 21, Vol. IX, 19-04-2005)
Col.761-68

Modernisation of Police Force in Orissa
(Deb. 21, Vol. IX, 19-04-2005)
Col.659

Need to withdraw the move to transfer employees of Police Wireless Department of Uttar Pradesh to Uttaranchal (MUR 377)
(Deb. 15, Vol. VIII, 18-03-2005)
Col.379

Online Report Lodging Facility
(Deb. 12, Vol. VIII, 15-03-2005)
Col.333

Police Encounters with Terrorists
(Deb. 25, Vol. IX, 26-04-2005)
Col.110

Police Firing in the Anantapur District of Andhra Pradesh
(Deb. 38, Vol. X, 13-05-2005)
Col.352-58

Policy Planning Group on Financial Set-up
(Deb. 12, Vol. VIII, 15-03-2005)
Col.283

Statement Correcting Reply to Unstarred Question No. 3305 Dated 21st December, 2004 Regarding Women Desks in Police Stations
(Deb. 12, Vol. VIII, 15-03-2005) Col. 441

V.S. Malimath Committee on Police Reforms (Deb. 12, Vol. VIII, 15-03-2005) Col. 66-67	Dams on Verge of Collapse due to Pollution (Deb. 11, Vol. VIII, 14-03-2005) Col. 524
Women Police Officer in UN (Deb. 4, Vol. VII, 01-03-2005) Col. 436	Drive against Vehicular Pollution (Deb. 11, Vol. VIII, 14-03-2005) Col. 510-11
Polio Eradication Programme	Funds for Pollution Control (Deb. 34, Vol. X, 09-05-2005) Col. 82-95
International Assistance for Pulse Polio Programme (Deb. 26, Vol. IX, 27-04-2005) Col. 437-40	Guideline for Proper Disposal of Hospital Waste (Deb. 19, Vol. VIII, 23-03-2005) Col. 232
Polio Eradication Programme (Deb. 31, Vol. X, 04-05-2005) Col. 55-64	Health Hazards due to Use of Mercury in Industries (Deb. 24, Vol. IX, 25-04-2005) Col. 129-30
Politicians	Identification of Polluting Industries (Deb. 34, Vol. X, 09-05-2005) Col. 111
Allotment of Land/Flats/Bunglows (Deb. 12, Vol. VIII, 15-03-2005) Col. 247	Impact of Poisonous Air on Human Health (Deb. 29, Vol. IX, 02-05-2005) Col. 326
Hosting of Commemorative Functions of Political Leaders (Deb. 18, Vol. VIII, 22-03-2005) Col. 185	Need for speedy and effective implementation of Ganga Action Plan and preventing pollution in river Ganga near Varanasi, Uttar Pradesh (MUR 377) (Deb. 27, Vol. IX, 28-04-2005) Col. 296
Security to Politicians in Bihar (Deb. 30, Vol. IX, 03-05-2005) Col. 137	Need to initiate appropriate measures for controlling air and water pollution in the surroundings of Khandadhar water falls in Keonjhar District, Orissa (MUR 377) (Deb. 19, Vol. VIII, 23-03-2005) Col. 421
Superannuation Retirement Age for Politicians (Deb. 38, Vol. X, 13-05-2005) Col. 220	Need to shift the existing cement factories located in Amreli Parliamentary Constituency in Gujarat to some other place with a view to check environmental pollution (MUR 377) (Deb. 25, Vol. IX, 26-04-2005) Col. 390-91
Pollution	
Air Pollution in Asian Cities (Deb. 21, Vol. IX, 19-04-2005) Col. 241-42	
Availability of CNG (Deb. 8, Vol. VII, 09-03-2005) Col. 304-05	
Burning of Dry leaves (Deb. 24, Vol. IX, 25-04-2005) Col. 95-96	
Contaminated Ground Water (Deb. 21, Vol. IX, 19-04-2005) Col. 485-90	

- Need to take steps to check pollution caused by mining activities by CCI in Bokaro district, Jharkhand (MUR 377)**
(Deb. 35, Vol. X, 10-05-2005)
Col.348-49
- Need to take suitable measures to check increasing level of pollution in rivers in the country (MUR 377)**
(Deb. 32, Vol. X, 05-05-2005)
Col.220
- Need to take suitable steps to check pollution of River Ganga caused by Simbhawali Sugar Mill in Hapur Parliamentary Constituency, Uttar Pradesh (MUR 377)**
(Deb. 32, Vol. X, 05-05-2005)
Col.215-16
- Pamba Action Plan**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.184-85
- Polluting Industrial Units**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.335-36
- Pollution by Sponge Iron Plants**
(Deb. 21, Vol. IX, 19-04-2005)
Col.269-70
- Pollution Control in Textile Sector**
(Deb. 28, Vol. IX, 29-04-2005)
Col.249-50
- Pollution Control with Coordination of UNEP**
(Deb. 24, Vol. IX, 25-04-2005)
Col.221-23
- Pollution from Power Plants**
(Deb. 28, Vol. IX, 29-04-2005)
Col.268-69
- Pollution in Metro Cities**
(Deb. 21, Vol. IX, 19-04-2005)
Col.182-83
- Pollution in Patna**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.286-87
- Pollution Level Check Plan**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.447
- Pollution Level in Ganga**
(Deb. 21, Vol. IX, 19-04-2005)
Col.17-18
- Relaxations of Polluting Industries**
(Deb. 34, Vol. X, 09-05-2005)
Col.521-22
- Sea Pollution**
(Deb. 29, Vol. IX, 02-05-2005)
Col.221
- Study by NASA on Pollution Level**
(Deb. 29, Vol. IX, 02-05-2005)
Col.242-44
- Supply of Ultra Low Sulphur Petrol**
(Deb.20, Vol. VIII,24-03-2005) Col.214
- Survival of Drug Industry**
(Deb. 29, Vol. IX, 02-05-2005)
Col.97-98
- Tax for Release of Untreated Sewage into Rivers**
(Deb. 15, Vol. VIII, 18-03-2005) Col.353
- Use of Manganese based Octane Enhancer by Oil Companies**
(Deb. 24, Vol. IX, 25-04-2005)
Col.75
- Zero Emission Bus**
(Deb. 27, Vol. IX, 28-04-2005) Col.255
- Pondicherry**
- Development of Airport at Pondicherry**
(Deb. 32, Vol. X, 05-05-2005) Col.95
- Need to grant B-2 Status to Pondicherry city for HRA purpose (MUR 377)**
(Deb. 31, Vol. X, 04-05-2005)
Col.502-03
- Need to implement the policy of reservation in employment to most backward class of Pondicherry (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col.341-42

- Public Address System at Coastal Villages**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 154-55
- Recognition of Tribal Communities in Pondicherry**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 295-96
- Reservation for Handicapped persons in Pondicherry**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 228
- Sex-Tourism and Drug Abuse in Pondicherry**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 312-13
- Taking Over of Swadeshi Cotton Textile Mills**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 738
- Ponds**
- Drying up of Ponds**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 309
- Poor**
- Cheap Medicines for Poor People**
(Deb. 34, Vol. X, 09-05-2005)
Col. 481-82
- Compensation to Indians Dying in Harness Abroad**
(Deb. 31, Vol. X, 04-05-2005)
Col. 279-88
- Construction of Night Shelters for Destitute Persons**
(Deb. 32, Vol. X, 05-05-2005)
Col. 121-22
- Development of Cities for Providing Basic Facilities to Urban Poor**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 722/25
- Estimates of Poverty and Unemployment**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 322-23
- Free Treatment for Poor Patients in AIIMS**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 93-94
- Free Treatment to Poor**
(Deb. 36, Vol. X, 11-05-2005)
Col. 175-76
- Housing and Employment Facilities for Poor**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 84-85
- Identification of Poorest in Adivasi Dominated Areas**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 251-52
- Loan to Poor and Unemployed**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 284/91
- Loan to Rural Poor**
(Deb. 33, Vol. X, 06-05-2005)
Col. 177-79
- Medical Facilities to Poor People**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 170-71
- Micro Insurance Scheme**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 687
- Modern Facilities of Treatment to Poor Patients**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 206-08
- National Policy for Urban Poor**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 125-26
- Percentage of Subsidy Reaching the Poor**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 332-33
- Reduction in Poverty Level**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 41/43
- ST Communities Below Poverty Line**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 286-90

Poppy**Poppy Cultivation**

(Deb. 29, Vol. I X, 02-05-2005) Col. 242

Population**Alarming Rate of Population in Delhi**

(Deb. 4, Vol. VII, 01-03-2005)

Col. 433-34

BPL Population in Jammu and Kashmir

(Deb. 8, Vol. VII, 09-03-2005)

Col. 950-51

Decline in Population Growth Rate

(Deb. 13, Vol. VIII, 16-03-2005)

Col. 180—91

Empowered Action Group on Population**Stabilisation**

(Deb. 8, Vol. VII, 09-03-2005)

Col. 936-37

Implementing Population Policy

(Deb. 5, Vol. VII, 02-03-2005)

Col. 459-60

Inadequate Infrastructure

(Deb. 8, Vol. VII, 09-03-2005)

Col. 1006-07

Increasing Population in the Country

(DUR 193)

(Deb. 33, Vol. X, 06-05-2005)

Col. 518-19

(Deb. 34, Vol. X, 09-05-2005)

Col. 635—39

(Deb. 36, Vol. X, 11-05-2005)

Col. 675—85

(Deb. 38, Vol. X, 13-05-2005)

Col. 332—34

National Population Education Project

(Deb. 35, Vol. X, 10-05-2005)

Col. 193-94

Population Control Programmes

(Deb. 31, Vol. X, 04-05-2005)

Col. 89-90

Population Growth in Rural Areas

(Deb. 31, Vol. X, 04-05-2005)

Col. 422—24

Population Policy

(Deb. 36, Vol. X, 11-05-2005)

Col. 192-93

Programme for Optimum use of Land

(Deb. 24, Vol. IX, 25-04-2005)

Col. 318-19

Special Scheme to Check Population

(Deb. 22, Vol. IX, 20-04-2005)

Col. 320—24

Population Control**Supreme Court's Suggestion for
Population Control**

(Deb. 26, Vol. IX, 27-04-2005)

Col. 18-19

**Target for Reduction in Population,
Growth**

(Deb. 22, Vol. IX, 20-04-2005)

Col. 263—65

Trends of Population Growth

(Deb. 19, Vol. VIII, 23-03-2005)

Col. 237—40

Tribal Population in Tamil Nadu

(Deb. 4, Vol. VII, 01-03-2005)

Col. 85—87

UN Report on Population

(Deb. 19, Vol. VIII, 23-03-2005)

Col. 59—61

**UNFPA Programmes on Population
Stabilisation**

(Deb. 8, Vol. VII, 09-03-2005)

Col. 1044-45

Ports

Decline in Income Earned by Ports
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 339-40

Decongestion of Major Ports
(Deb. 22, Vol. IX, 20-04-2005)
Col. 191-92

Deepening of Channels
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 459-60

Demands of Rakes at Major Ports
(Deb. 32, Vol. X, 05-05-2005)
Col. 66-67

Development of Ports
(Deb. 31, Vol. X, 04-05-2005)
Col. 78-80

Encroachment of Surplus Land
(Deb. 22, Vol. IX, 20-04-2005)
Col. 275

Environmental Clearance to Deep Water Ports
(Deb. 21, Vol. IX, 19-04-2005)
Col. 219-20

Fatal Accidents in Factories/Ports
(Deb. 21, Vol. IX, 19-04-2005)
Col. 41-48

Financial Condition of Ports
(Deb. 31, Vol. X, 04-05-2005)
Col. 445-47

Handling of New Generation Vessels at Ports
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 291-92

Increase in Berth Hire Charges
(Deb. 31, Vol. X, 04-05-2005)
Col. 212

Installation of Scanners at Major Ports
(Deb. 30, Vol. IX, 03-05-2005)
Col. 74

International Norms for Development of Ports
(Deb. 26, Vol. IX, 27-04-2005) Col. 161

Modern Equipment at Ports

(Deb. 8, Vol. VII, 09-03-2005)
Col. 915-16

Need to initiate measures for de-silting of shipping channel in Haldia Dock complex (MUR 377)
(Deb. 25, Vol. IX, 26-04-2005)
Col. 395-96

Outstanding Dues
(Deb. 31, Vol. X, 04-05-2005)
Col. 193-94

Paradeep Port
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 161-62

Performance of Container Terminals
(Deb. 31, Vol. X, 04-05-2005)
Col. 291-92

Port Connectivity Projects
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 1-16

Port Trust Insurance
(Deb. 33, Vol. X, 06-05-2005)
Col. 262-63

Ports Damaged due to Tsunami
(Deb. 8, Vol. VII, 09-03-2005)
Col. 826-27

Rail Connection upto Dholera Port
(Deb. 32, Vol. X, 05-05-2005)
Col. 84

Rail Connectivity to Paradeep Port
(Deb. 27, Vol. IX, 28-04-2005)
Col. 131

Regulation of Private Ports
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 328-29

Representations Received by Kandla Port Trust
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 75-76

Reservation to Women in Port Sector
(Deb. 8, Vol. VII, 09-03-2005)
Col. 967

- Restoring Retirement Age of Port/Dock Workers**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 359
- Road and Rail Connectivity to Various Ports**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 218-22
- Road Connectivity to Major Ports**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 473-74
- Safe Loading/Unloading at Anchorage Ports**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 319
- Setting up of Gateway Ports**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 35-36
- Ship Building Hubs**
(Deb. 31, Vol. X, 04-05-2005)
Col. 258-59
- Traffic at Ports**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 318-20
- Upgradation of Roads near Ports in Gujarat**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 180-81
- Porters**
- Ban on Licensed Porters from Handling Parcels**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 352
- Portugal**
- Gold Ornaments**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 165
- Post and Telegraph Services**
- Amendment in Telegraph Acts**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 343-44
- Door to Door Postal Service in Rural Areas**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 115-16
- Increasing Postal Facilities**
(Deb. 36, Vol. X, 11-05-2005)
Col. 465
- Late Delivery of Mails**
(Deb. 31, Vol. X, 04-05-2005)
Col. 139-40
- Lowering of Postal Rates**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 201-03
- Modernisation of Postal Operations**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 91-93
- Modernisation of Postal Services**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 436-38
- Modernisation of Telegraph Service**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 217-28
- Post and Telegraph Facilities**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 959-60
- Post and Telegraph Facilities in Gram Panchayats**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 207-09
(Deb. 31, Vol. X, 04-05-2005)
Col. 116-20
- Postal Facilities**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 254-56
- Posts and Telegraph Facilities in Gujarat**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 298-99
- Privatisation of Postal Services**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 305-06
- Recovery of Dues**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 383-84
- Reforming of Postal System in Rural Areas**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 406-08
- Revamp of Postal Services**
(Deb. 31, Vol. X, 04-05-2005)
Col. 273-74

Revenue Earned from Postal Circles
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 196-98

Setting up of New Postal Circles and Divisions
(Deb. 31, Vol. X, 04-05-2005)
Col. 396-412

Speed Post Service
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 51-52

Vacant Land with Department of Posts
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 70-71

Post Offices

Amendments in Post Office Act, 1898
(Deb. 22, Vol. IX, 20-04-2005)
Col. 132-33

Closure of Post Offices
(Deb. 5, Vol. VII, 02-03-2005)
Col. 461-64

Collection of Telephone Bills in Post Offices
(Deb. 5, Vol. VII, 02-03-2005)
Col. 309-10

Computerisation of Post Offices
(Deb. 8, Vol. VII, 09-03-2005)
Col. 867-69
(Deb. 26, Vol. IX, 27-04-2005)
Col. 162-63, 542-43

Conversion of Post Offices into Finance Marts
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 67-68

Declaration of Head Post Office, Lucknow as National Monument
(Deb. 8, Vol. VII, 09-03-2005)
Col. 462

Expansion of Post Offices in Rural Areas
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 169-74

Fraud in Mulund Post Offices, Mumbai
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 352-53

Functioning of Post Offices/Telephone Exchanges in Rented Houses
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 287-88

Lack of Trained Personnel in Post Offices
(Deb. 26, Vol. IX, 27-04-2005)
Col. 42-43

Monthly Insurance Saving Scheme
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 147-48

New Policy for Opening of Post Offices
(Deb. 26, Vol. IX, 27-04-2005)
Col. 262-63

Opening of Head Post Office
(Deb. 26, Vol. IX, 27-04-2005)
Col. 397-98

Opening of Permanent Departmental Offices/Outlets
(Deb. 26, Vol. IX, 27-04-2005)
Col. 457-60

Opening of Post Office and Telephone Exchanges
(Deb. 26, Vol. IX, 27-04-2005)
Col. 443-47

Opening of Post Office in Agriculture Marketing Producing Committee Area
(Deb. 5, Vol. VII, 02-03-2005)
Col. 208-09

Opening of Post Offices
(Deb. 5, Vol. VII, 02-03-2005)
Col. 400-01
(Deb. 26, Vol. IX, 27-04-2005)
Col. 384-87

Opening of Post Offices in Gram Panchayat
(Deb. 8, Vol. VII, 09-03-2005)
Col. 984-85

Opening of Post Offices in Maharashtra
(Deb. 22, Vol. IX, 20-04-2005)
Col. 342

Opening of Post Offices in Rural Areas
(Deb. 31, Vol. X, 04-05-2005)
Col. 440-45

- Post Office Recurring Deposit Account**
(Deb. 8, Vol. VII, 09-03-2005)
Col.1013-14
- Post Office Saving Banks**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.44-47
- Post Offices in Assam**
(Deb. 8, Vol. VII, 09-03-2005)
Col.817-18
- Post Offices in Delhi and Osmanabad**
(Deb. 31, Vol. X, 04-05-2005)
Col.416-17
- Post Offices in Rural Areas**
(Deb. 8, Vol. VII, 09-03-2005)
Col.823-24
(Deb. 22, Vol. IX, 20-04-2005)
Col.455-63
- Post-Offices as Multi-Purpose Service Centres**
(Deb. 22, Vol. IX, 20-04-2005)
Col.214-15
- Relaxation in Criteria for Opening of Post Offices**
(Deb. 5, Vol. VII, 02-03-2005)
Col.308-09
- Renovation of Post Office Buildings**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.76-77
- Sale of Revenue Stamps from Post Offices**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.145-47
- Telephone connections in Post Offices**
(Deb. 31, Vol. X, 04-05-2005)
Col.439-40
- Upgradation of ED Post Offices in Lakshadweep**
(Deb. 8, Vol. VII, 09-03-2005)
Col.933
- Postal Articles**
- Circulation of Fake Postal Stamps/Postal Orders**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.194-98
- Decline in Sale of Postal Articles**
(Deb. 22, Vol. IX, 20-04-2005)
Col.61-62
- Postal Department**
- Discrimination against GDS Section of Postal Department**
(Deb. 28, Vol. IX, 29-04-2005)
Col.105
- Loss of Registered Letters by Postal Department**
(Deb. 26, Vol. IX, 27-04-2005)
Col.358-59
- Losses in Postal Department**
(Deb. 5, Vol. VII, 02-03-2005)
Col.185-88
- Need to increase promotional avenues of Inspectors in the Department of Posts (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.299
- New Ventures of Postal Department**
(Deb. 36, Vol. X, 11-05-2005)
Col.242-43
- Postal Employees**
- Compensation to Postal Employees**
(Deb. 5, Vol. VII, 02-03-2005)
Col.247-48
- Participation of Postmen in Public Relations Schemes**
(Deb. 31, Vol. X, 04-05-2005)
Col.231-32
- Training Facilities to Postal Employees**
(Deb. 5, Vol. VII, 02-03-2005)
Col.430-31
- Postal Stamps**
- Release of Philatelic Stamps**
(Deb. 8, Vol. VII, 09-03-2005)
Col.772
- Poultry**
- Animal Husbandry and Poultry Schemes in Maharashtra**
(Deb. 21, Vol. IX, 19-04-2005) Col.276

Assistance for Promotion of Poultry,
Livestock and Fisheries
(Deb. 34, Vol. X, 09-05-2005)
Col.38-43

Poultry Sector
(Deb. 24, Vol. IX, 25-04-2005)
Col.229-30
(Deb. 34, Vol. X, 09-05-2005)
Col.522-23

Schemes for Animal Husbandry, Poultry
and Fishery
(Deb. 17, Vol. VIII, 21-03-2005)
Col.110-14

Special Agriculture Crops Schemes
(Deb. 29, Vol. I X, 02-05-2005)
Col.222-23

Poverty Alleviation

Allocation of Funds under Poverty
Alleviation Programmes
(Deb. 22, Vol. IX, 20-04-2005)
Col.137-38

Eradication of Poverty and Hunger
(Deb. 26, Vol. IX, 27-04-2005)
Col.546-47

External Assistance for Projects
(Deb. 10, Vol. VII, 11-03-2005)
Col.346-52

Externally Aided Projects
(Deb. 12, Vol. VIII, 15-03-2005)
Col.255

Financial Assistance for Poverty
Alleviation
(Deb. 38, Vol. X, 13-05-2005)
Col.127

Plan for Urban Employment and Poverty
Alleviation
(Deb. 18, Vol. VIII, 22-03-2005)
Col.316

Poverty Alleviation in Karnataka
(Deb. 35, Vol. X, 10-05-2005)
Col.157-60

Progress under Poverty Alleviation
Programme
(Deb. 33, Vol. X, 06-05-2005)
Col.441-44

Release of Funds to North-Eastern States
(Deb. 12, Vol. VIII, 15-03-2005)
Col.263

Scheme for Employment
(Deb. 29, Vol. IX, 02-05-2005)
Col.381

Target for Poverty Alleviation
(Deb. 4, Vol. VII, 01-03-2005)
Col.329-32
(Deb. 21, Vol. IX, 19-04-2005)
Col.167-68

World Bank Assistance for Poverty
Alleviation
(Deb. 15, Vol. VIII, 18-03-2005)
Col.65-66

Power

Agreement on Power Sharing
(Deb. 28, Vol. IX, 29-04-2005)
Col.154-55

Allocation of Power
(Deb. 10, Vol. VII, 11-03-2005)
Col.169-74
(Deb. 15, Vol. VIII, 18-03-2005)
Col.263-64
(Deb. 33, Vol. X, 06-05-2005)
Col.316-28

APDRP

(Deb. 28, Vol. IX, 29-04-2005)
Col.377-79
(Deb. 38, Vol. X, 13-05-2005)
Col.158-59

Atomic Power Generation by NPCIL
(Deb. 13, Vol. VIII, 16-03-2005)
Col.314

Centre for Advanced Management and
Power Study
(Deb. 28, Vol. IX, 29-04-2005)
Col.197-99

Cold Chain System in Transportation
(Deb. 5, Vol. VII, 02-03-2005)
Col.145-46

Cut in the Share of Power
(Deb. 33, Vol. X, 06-05-2005)
Col.207-08

Dabhol Power Project
(Deb. 8, Vol. VII, 09-03-2005)
Col.663

Deficiency in Power Generation Capacity
(Deb. 8, Vol. VII, 09-03-2005)
Col.508-09

Dividends Paid by Power Companies
(Deb. 8, Vol. VII, 09-03-2005)
Col.663-64

Employment to Local People in NHPC
(Deb. 33, Vol. X, 06-05-2005)
Col.289-90

Energy Charter Treaty
(Deb. 37, Vol. X, 12-05-2005)
Col.136

Energy Security
(Deb. 37, Vol. X, 12-05-2005)
Col.122-25

Funds Raised by NTPC
(Deb. 38, Vol. X, 13-05-2005)
Col.58

Hydro Power Generation
(Deb. 28, Vol. IX, 29-04-2005)
Col.339-50

Hydro Power Project
(Deb. 38, Vol. X, 13-05-2005)
Col.131

Investment in Power and Civil Aviation
(Deb. 8, Vol. VII, 09-03-2005)
Col.616-17

Investment in Power Sector
(Deb. 28, Vol. IX, 29-04-2005)
Col.371-72

Joint Venture on Power Generation with Bhutan
(Deb. 13, Vol. VIII, 16-03-2005)
Col.124

Kota Thermal Power Plant
(Deb. 33, Vol. X, 06-05-2005)
Col.294

Licence to Power Companies
(Deb. 10, Vol. VII, 11-03-2005)
Col.208-09

Losses to Thermal Power Corporation
(Deb. 33, Vol. X, 06-05-2005)
Col.677-72

Misuse of Fuel
(Deb. 8, Vol. VII, 09-03-2005)
Col.441-42

Need to enquire into alleged deforestation done by Sterlite Industries Limited for setting up of a Captive Power Plant at Korba, Chhattisgarh (MUR 377)
(Deb. 32, Vol. X, 05-05-2005)
Col.217-18

Need to ensure uninterrupted supply of power in Nawada Parliamentary Constituency, Bihar (MUR 377)
(Deb. 17, Vol. VIII, 21-03-2005)
Col.582

Need to give the due share of electricity produced by Bhakhra-Beas Management Board to Himachal Pradesh (MUR 377)
(Deb. 24, Vol. IX, 25-04-2005)
Col.406-07

Need to take steps for uninterrupted supply of power in Delhi (MUR 377)
(Deb. 35, Vol. X, 10-05-2005)
Col.341

Need to withdraw the move to privatise the electricity department in Daman and Diu and Dadra and Nagar Haveli (MUR 377) (Deb. 8, Vol. VII, 09-03-2005) Col. 1125	Power Shortage (Deb. 33, Vol. X, 06-05-2005) Col. 1-41
New Power Policy (Deb. 28, Vol. IX, 29-04-2005) Col. 167-71	Power Supply through Central Grid (Deb. 33, Vol. X, 06-05-2005) Col. 351-56
New Scheme for Farmers (Deb. 34, Vol. X, 09-05-2005) Col. 399	Private Investment in Power Sector (Deb. 8, Vol. VII, 09-03-2005) Col. 149-50
Nuclear Power Generation (Deb. 26, Vol. IX, 27-04-2005) Col. 300-01	Privatisation of T & D (Deb. 38, Vol. X, 13-05-2005) Col. 73
Potential of Renewable Energy (Deb. 28, Vol. IX, 29-04-2005) Col. 525-26	Privatization of Power Supply (Deb. 10, Vol. VII, 11-03-2005) Col. 318-20
Power Consumption in Fertilizers Units (Deb. 34, Vol. X, 09-05-2005) Col. 280-81	Purchase of Electricity (Deb. 14, Vol. VIII, 17-03-2005) Col. 113-14
Power Crisis in Chandigarh (Deb. 15, Vol. VIII, 18-03-2005) Col. 71-72	Setting up of Power Exchanges (Deb. 8, Vol. VII, 09-03-2005) Col. 637
Power Exchanges (Deb. 38, Vol. X, 13-05-2005) Col. 101	Setting up of Power Project in Sri Lanka (Deb. 33, Vol. X, 06-05-2005) Col. 345-46
Power from Garbage (Deb. 15, Vol. VIII, 18-03-2005) Col. 117	Supply of Gas to Power and Fertilizer Consumers (Deb. 14, Vol. VIII, 17-03-2005) Col. 152-53
Power from Waste (Deb. 8, Vol. VII, 09-03-2005) Col. 546-47, 629-30 (Deb. 33, Vol. X, 06-05-2005) Col. 165-66	Supply of Power (Deb. 28, Vol. IX, 29-04-2005) Col. 337-39
Power Generation through Renewable Energy Sources (Deb. 8, Vol. VII, 09-03-2005) Col. 591-92	Surplus Power (Deb. 38, Vol. X, 13-05-2005) Col. 267-68
Power Purchase Agreement (Deb. 10, Vol. VII, 11-03-2005) Col. 224-27	T and D of Power in M.P. (Deb. 28, Vol. IX, 29-04-2005) Col. 241-42

T&D Losses

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 135-38

Thermal and Hydro Power Generation

(Deb. 28, Vol. IX, 29-04-2005)
Col. 130-44

Thermal Power Generation

(Deb. 10, Vol. VII, 11-03-2005)
Col. 322-26
(Deb. 33, Vol. X, 06-05-2005)
Col. 368-82

Thermal Power Projects

(Deb. 33, Vol. X, 06-05-2005)
Col. 358-59, 437-40

Transmission and Distribution of Power

(Deb. 10, Vol. VII, 11-03-2005)
Col. 59-63
(Deb. 33, Vol. X, 06-05-2005)
Col. 345
(Deb. 38, Vol. X, 13-05-2005)
Col. 163-64

Transmission and Distribution System

(Deb. 8, Vol. VII, 09-03-2005)
Col. 596

**Uttar Pradesh Electricity Reforms
Amendment Bill**

(Deb. 30, Vol. IX, 03-05-2005)
Col. 331

Power Finance Corporation**Loan Disbursed by PFC**

(Deb. 38, Vol. X, 13-05-2005)
Col. 106-07

Power Generation**Construction of Dam on Ujh River**

(Deb. 29, Vol. IX, 02-05-2005)
Col. 128-29

Decline in Hydro Power Generation

(Deb. 10, Vol. VII, 11-03-2005)
Col. 250-52

High Cost Power Generation

(Deb. 38, Vol. X, 13-05-2005)
Col. 47-50

Power Generation

(Deb. 8, Vol. VII, 09-03-2005)
Col. 751
(Deb. 10, Vol. VII, 11-03-2005)
Col. 33-56

Power Generation in J&K

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 115-17

Power Generation Through NCES

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 221-22

Review of Power Generation

(Deb. 8, Vol. VII, 09-03-2005)
Col. 119-28

Wind Power Generation

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 293-96

Power Grid**Allocation for Power**

(Deb. 10, Vol. VII, 11-03-2005)
Col. 169-74

Power Grid

(Deb. 8, Vol. VII, 09-03-2005)
Col. 706-11

Power Grid in South India

(Deb. 38, Vol. X, 13-05-2005)
Col. 55-56

Power Grid Corporation of India**Power Grid Corporation**

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 78-79, 202-05

Power Grid Corporation of India

(Deb. 8, Vol. VII, 09-03-2005)
Col. 724-25

Transmission and Distribution of Power

(Deb. 10, Vol. VII, 11-03-2005)
Col. 59-63

Power Plants

Effect of Tsunami on Kalpakkam Atomic Power Plant
(Deb. 5, Vol. VII, 02-03-2005)
Col.413

Funds to Power Plants
(Deb. 8, Vol. VII, 09-03-2005)
Col.589-90

Modernisation of NTPC Power Plants
(Deb. 8, Vol. VII, 09-03-2005)
Col.730-36

Modernisation of Power Plants
(Deb. 28, Vol. IX, 29-04-2005)
Col.41-42

Modernization of Bongaigaon TPS
(Deb. 10, Vol. VII, 11-03-2005)
Col.231

NCES Power Plants
(Deb. 8, Vol. VII, 09-03-2005)
Col.694—97

Outstanding dues of Railway from Power Plants
(Deb. 14, Vol. VIII, 17-03-2005)
Col.102-03

Power Plants and Petrochemicals Complex by ONGC
(Deb. 23, Vol. IX, 21-04-2005)
Col.236-37

Raichur Thermal Power Station
(Deb. 38, Vol. X, 13-05-2005)
Col.97

Supply of Coal to Power Plants
(Deb. 36, Vol. X, 11-05-2005)
Col.31-35

Supply of Gas by GAIL
(Deb. 8, Vol. VII, 09-03-2005)
Col.384-85

Thermal Power Plants in Orissa
(Deb. 31, Vol. X, 04-05-2005)
Col.212-13

Use of Fly Ash
(Deb. 19, Vol. VIII, 23-03-2005)
Col.157-58

Power Projects

Anpara and Rihand Power Projects
(Deb. 15, Vol. VIII, 18-03-2005)
Col.246-47

Anpara Thermal Power Project
(Deb. 33, Vol. X, 06-05-2005)
Col.447

Baghlihar Hydro-Electric Project
(Deb. 11, Vol. VIII, 14-03-2005)
Col.28-29

Barsingsar Lignite-cum-Power Project
(Deb. 15, Vol. VIII, 18-03-2005)
Col.307-08

Captive Power Projects
(Deb. 10, Vol. VII, 11-03-2005)
Col.401-06

Captive Thermal Power Plants by Railways
(Deb. 27, Vol. IX, 28-04-2005)
Col.179-82

Clearance of Power Projects
(Deb. 10, Vol. VII, 11-03-2005)
Col.315-17

Clearance to NTPC Power Projects
(Deb. 8, Vol. VII, 09-03-2005)
Col.681-83

Closure of Kayamkulam Power Project
(Deb. 8, Vol. VII, 09-03-2005)
Col.596-98

Compliance of Norms by Hydro Power Projects
(Deb. 34, Vol. X, 09-05-2005)
Col.403-05

Counter Guarantee to Private Projects
(Deb. 28, Vol. IX, 29-04-2005)
Col.419-20

Dabhol Power Project
(Deb. 10, Vol. VII, 11-03-2005)
Col.260-66,321-22

Displaced of Kanniha Power Project
(Deb. 33, Vol. X, 06-05-2005)
Col.164-65

Expansion of NTPC Power Projects
 (Deb. 15, Vol. VIII, 18-03-2005)
 Col. 242-44

Foreign Loan for Koel Karo Power Project
 (Deb. 28, Vol. IX, 29-04-2005)
 Col. 388-89

Foreign Loan for Power Projects
 (Deb. 38, Vol. X, 13-05-2005)
 Col. 104-06

Gas-based Power Projects
 (Deb. 28, Vol. IX, 29-04-2005)
 Col. 421-23

Hydel Power Projects
 (Deb. 15, Vol. VIII, 18-03-2005)
 Col. 135

Hydro Power Projects
 (Deb. 33, Vol. X, 06-05-2005)
 Col. 144-45

Hydro Power Projects in H.P.
 (Deb. 15, Vol. VIII, 18-03-2005)
 Col. 68-70

IB Thermal Power Project
 (Deb. 8, Vol. VII, 09-03-2005)
 Col. 501

Identification of Low Power Generation Capacity Power Projects
 (Deb. 8, Vol. VII, 09-03-2005)
 Col. 602-11

Joint Venture Power Projects
 (Deb. 14, Vol. VIII, 17-03-2005)
 Col. 75-76

Kahalgaon Power Project
 (Deb. 28, Vol. IX, 29-04-2005)
 Col. 418-19

Karbilangpi Power Project
 (Deb. 8, Vol. VII, 09-03-2005)
 Col. 490-91

Kayamkulam Power Project
 (Deb. 15, Vol. VIII, 18-03-2005)
 Col. 243-44
 (Deb. 28, Vol. IX, 29-04-2005)
 Col. 227-28

Koldam Power Project
 (Deb. 15, Vol. VIII, 18-03-2005)
 Col. 231-33

Lignite based Power Projects
 (Deb. 15, Vol. VIII, 18-03-2005)
 Col. 308-10

Maheshwar Hydro Power Project
 (Deb. 10, Vol. VII, 11-03-2005)
 Col. 301

Mega Power Projects
 (Deb. 28, Vol. IX, 29-04-2005)
 Col. 29-35, 42-46

Need for early commissioning of super thermal power project at Nabinagar, Bihar (MUR 377)
 (Deb. 31, Vol. X, 04-05-2005)
 Col. 496-97

Need to expedite the proposal for setting up a power project in Shahjahanpur District, Uttar Pradesh (MUR 377)
 (Deb. 11, Vol. VIII, 14-03-2005)
 Col. 599-600

Need to protect the interest of farmers by providing them adequate compensation for the land being acquired for setting up gas based power project at Masuri in Ghaziabad district, U.P. (MUR 377)
 (Deb. 15, Vol. VIII, 18-03-2005)
 Col. 375

Non-completion of Power Projects
 (Deb. 8, Vol. VII, 09-03-2005)
 Col. 564-66

NTPC Power Projects
 (Deb. 15, Vol. VIII, 18-03-2005)
 Col. 291

Nuclear Power Project at Kudankulam
 (Deb. 31, Vol. X, 04-05-2005)
 Col. 295

On-going Power Projects
 (Deb. 10, Vol. VII, 11-03-2005)
 Col. 380-94

Pollution from Power Plants
(Deb. 28, Vol. IX, 29-04-2005)
Col.268-69

Pooyamkutty Hydro Power Project
(Deb. 28, Vol. IX, 29-04-2005)
Col.203-16

Power Projects Commissioned by NEEPCO
(Deb. 38, Vol. X, 13-05-2005)
Col.146-50

Power Projects in Rural Areas
(Deb. 15, Vol. VIII, 18-03-2005)
Col.339-41

Protection to Kalpakkam Nuclear Reactor and Kudankulam Power Project
(Deb. 22, Vol. IX, 20-04-2005)
Col.277-78

Pykara Power Project
(Deb. 28, Vol. IX, 29-04-2005)
Col.286-87

Ramagundam Power Project
(Deb. 10, Vol. VII, 11-03-2005)
Col.419
(Deb. 28, Vol. IX, 29-04-2005)
Col.436-38

Renovation of Kanti and Barauni Power Projects
(Deb. 38, Vol. X, 13-05-2005)
Col.166

Renovation of Power Projects
(Deb. 38, Vol. X, 13-05-2005)
Col.115-18

Requirement of Gas by Gas-based Projects
(Deb. 27, Vol. IX, 28-04-2005)
Col.218-20

Rosa Thermal Power Project
(Deb. 15, Vol. VIII, 18-03-2005)
Col.113

Sahastrakund Power Project
(Deb. 8, Vol. VII, 09-03-2005)
Col.545-46

Setting up of Hydel Power Projects
(Deb. 38, Vol. X, 13-05-2005)
Col.182-87

Setting up of Hydro Electric Projects
(Deb. 8, Vol. VII, 09-03-2005)
Col.639-43

Setting up of Hydro Power Projects
(Deb. 38, Vol. X, 13-05-2005)
Col.222-44

Setting up of Power Projects
(Deb. 28, Vol. IX, 29-04-2005)
Col.152-53
(Deb. 33, Vol. X, 06-05-2005)
Col.202-06

Setting up of Power Projects by Public Sector Oil Companies
(Deb. 14, Vol. VIII, 17-03-2005)
Col.262-63

Setting up of Power Projects in Foreign Countries
(Deb. 28, Vol. IX, 29-04-2005)
Col.375-78

Setting up of Power Projects in Uttaranchal
(Deb. 10, Vol. VII, 11-03-2005)
Col.412-14

Setting up of Thermal Power Projects
(Deb. 38, Vol. X, 13-05-2005)
Col.154-55

Shivanasasamudram Power Project
(Deb. 38, Vol. X, 13-05-2005)
Col.132

Short Supply of Coal to Thermal Power Projects
(Deb. 10, Vol. VII, 11-03-2005)
Col.97-109,255-57

Slow Implementation of Power Projects
(Deb. 5, Vol. VII, 02-03-2005)
Col.311-14

Small Hydro Power Projects
(Deb. 10, Vol. VII, 11-03-2005)
Col.165-68

Subansiri Hydro Power Project
(Deb. 33, Vol. X, 06-05-2005)
Col. 161-62

Super Thermal Power Projects
(Deb. 28, Vol. IX, 29-04-2005)
Col. 260—64

Supply of Gas to Power Projects in Gujarat
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 150

Tala Power Project, Bhutan
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 278-79

Tehri Hydro Power Project
(Deb. 28, Vol. IX, 29-04-2005)
Col. 165-66

Upper Sewang Power Project
(Deb. 28, Vol. IX, 29-04-2005)
Col. 247

Power Reforms

Accelerated Power Development and Reforms Programme
(Deb. 10, Vol. VII, 11-03-2005)
Col. 110—56

APDRP
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 150—54

T and D Reforms Training Programme
(Deb. 10, Vol. VII, 11-03-2005)
Col. 408—10

Transfer of Funds
(Deb. 8, Vol. VII, 09-03-2005)
Col. 317—20

Power Sector

External Loan for Power Sector
(Deb. 8, Vol. VII, 09-03-2005)
Col. 488-89

Indo-German Cooperation in Power Sector
(Deb. 15, Vol. VII, 18-03-2005)
Col. 47-88

Investment in Power Sector
(Deb. 38, Vol. X, 13-05-2005)
Col. 121, 251-52

Private Investment in Power Sector
(Deb. 38, Vol. X, 13-05-2005)
Col. 142—44

Private Participation in Power Sector
(Deb. 38, Vol. X, 13-05-2005)
Col. 149—51

Task Force for Power Sector
(Deb. 38, Vol. X, 13-05-2005)
Col. 205

Power Tariff Policy

National Power Tariff Policy
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 173—86

Power Tariff Policy
(Deb. 28, Vol. IX, 29-04-2005)
Col. 254-57, 463

Powerloom

Closure of Powerloom
(Deb. 8, Vol. VII, 09-03-2005)
Col. 621-22

Conversion from Handloom and Powerloom
(Deb. 38, Vol. X, 13-05-2005)
Col. 181

Custom Duty on Powerloom
(Deb. 10, Vol. VII, 11-03-2005)
Col. 328

Modernisation of Powerloom Sector
(Deb. 33, Vol. X, 06-05-2005)
Col. 233-34

Subsidy to Small Powerlooms
(Deb. 8, Vol. VII, 09-03-2005)
Col. 543—45
(Deb. 28, Vol. IX, 29-04-2005)
Col. 229—34

Pradhan Mantri Bharat Jodo Pariyojana

Pradhan Mantri Bharat Jodo Pariyojana
(Deb. 5, Vol. VII, 02-03-2005)
Col. 24-25

Pradhan Mantri Gram Sadak Yojana

Approval of Special Proposals under PMGSY
(Deb. 33, Vol. X, 06-05-2005)
Col. 260

Changes in Guidelines under PMGSY
(Deb. 38, Vol. X, 13-05-2005)
Col. 63—66

Impact of PMGSY
(Deb. 33, Vol. X, 06-05-2005)
Col. 291

Irregularities under PMGSY
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 73

Need to build and repair roads in Muzaffarnagar, U.P. under the Pradhan Mantri Gram Sadak Yojana (MUR 377)
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1131-32

Need to ensure effective implementation of Sam Vikas Yojana, Rural Development Project, Pradhan Mantri Gramin Sadak Yojana in Maharashtra (MUR 377)
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 301

Need to obtain environmental clearance for construction of a road between Khejramati and Bahadurpur under Pradhan Mantri Gram Sadak Yojana in Sagar Parliamentary Constituency, Madhya Pradesh (MUR 377)
(Deb. 29, Vol. IX, 02-05-2005)
Col. 417-18

Need to provide more funds on priority basis for construction of roads under Pradhan Mantri Gram Sadak Yojana in Patna Parliamentary Constituency, Bihar (MUR 377)
(Deb. 29, Vol. IX, 02-05-2005)
Col. 419-20

Need to release adequate funds to the Government of Madhya Pradesh for ensuring timely implementation of projects under Pradhan Mantri Gramin Sadak Yojana (MUR 377)
(Deb. 19, Vol. VIII, 23-03-2005) Col. 422

Need to review the construction of roads under Pradhan Mantri Gramin Sadak Yojana in certain blocks of Dumariaganj Parliamentary Constituency, Uttar Pradesh (MUR 377)
(Deb. 35, Vol. X, 10-05-2005)
Col. 345-46

Pending Proposals of PMGSY under Forest Conservation Act, 1980
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 79—88

PMGSY
(Deb. 8, Vol. VII, 09-03-2005)
Col. 151-55, 581-82, 613-16
(Deb. 10, Vol. VII, 11-03-2005)
Col. 68—84
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 41-42
(Deb. 28, Vol. IX, 29-04-2005)
Col. 177-78, 228-29, 237-39, 287-88, 290—92
(Deb. 33, Vol. X, 06-05-2005)
Col. 129-32, 173-76, 409-10
(Deb. 38, Vol. X, 13-05-2005)
Col. 107—10

Pradhan Mantri Rozgar Yojana
Creation of Employment Opportunities under PMRY
(Deb. 36, Vol. X, 11-05-2005)
Col. 369—71

Diversion of PMRY Funds
(Deb. 8, Vol. VII, 09-03-2005)
Col. 840

Funds to Maharashtra under PMRY
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1012

Loans under PMRY
(Deb. 5, Vol. VII, 02-03-2005)
Col. 245-46
(Deb. 8, Vol. VII, 09-03-2005)
Col. 584—89

Progress made under PMRY
(Deb. 31, Vol. X, 04-05-2005)
Col. 349—54

Targets under PMRY and REGP
(Deb. 26, Vol. IX, 27-04-2005)
Col. 173—80

Prakriti Aur Parivartan Programme
Prakriti Aur Parivartan Programme
(Deb. 29, Vol. IX, 02-05-2005)
Col. 323-24

Prasar Bharati
Anomalies in Pay Structure
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 169—72

Appointment on Compassionate Grounds
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 164-65

- Autonomy to Prasar Bharati**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 48-49
- Award Winning Films**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 31—37
- Engagement of Outside Producers**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 179
- Funds to Prasar Bharati**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 124-25
- Improvement in Programmes by the Prasar Bharati**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 276-77
- Installation of IIPT in Rajasthan**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 121-22
- Modernisation of Prasar Bharti**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 229-30
- Opening of News Report Centres in Rajasthan**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 181
- Prasar Bharati's Share in Advertisements**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 155
- Recruitment Rules for Employees of Prasar Bharati**
(Deb. 32, Vol. X, 05-05-2005) Col. 125
- Review of Functioning of Prasar Bharati**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 243-44
- Sanction of Funds to Prasar Bharti**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 33-34
- Telecast Right of Cricket Match to Prasar Bharati**
(Deb. 35, Vol. X, 10-05-2005)
Col. 117-18
- Telecasting Rights to Prasar Bharati**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 49
- Upgradation of Guwahati and Dibrugarh Radio Centres**
(Deb. 23, Vol. IX, 21-04-2005) Col. 163
- Pravasi Bharatiya Divas**
Pravasi Bharatiya Divas
(Deb. 5, Vol. VII, 02-03-2005)
Col. 326—28
- Pravasi Bhartiya Samman**
Pravasi Bhartiya Samman
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 248-49
- President's Address**
President's Address
(Deb. 1, Vol. VII, 25-02-2005)
Col. 1-20
- President's Address (Motion on)**
Motion of Thanks on the President's Address
(Deb. 5, Vol. VII, 02-03-2005)
Col. 511—28
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1132—1340
(Deb. 9, Vol. VII, 10-03-2005)
Col. 331—65
- Press Council of India**
Press Council of India
(Deb. 32, Vol. X, 05-05-2005)
Col. 31-32
- Press Information Bureau**
Functioning of PIB
(Deb. 8, Vol. VII, 09-03-2005)
Col. 411-12
- Preparation of Press Releases**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 197-98
- Press Releases**
Preparation of Press Releases
(Deb. 27, Vol. IX, 28-04-2005)
Col. 197-98
- Price Index**
Price Index
(Deb. 33, Vol. X, 06-05-2005)
Col. 425—29

Price Stabilization Fund Scheme**Price Stabilization Fund Scheme**

(Deb. 21, Vol. IX, 19-04-2005)

Col. 708

(Deb. 25, Vol. IX, 26-04-2005)

Col. 91

Price Stabilisation Fund

(Deb. 24, Vol. IX, 25-04-2005)

Col. 230-31

Primary Education**Early School Admission in Primary Education**

(Deb. 18, Vol. VIII, 22-03-2005)

Col. 263—65

Primary Education

(Deb. 18, Vol. VIII, 22-03-2005)

Col. 420-21

(Deb. 21, Vol. IX, 19-04-2005)

Col. 65—67

Setting up of Primary Schools with World Bank Assistance

(Deb. 18, Vol. VIII, 22-03-2005)

Col. 49—54

Primary Health Centres**Appointing ISM Doctors at PHCs**

(Deb. 26, Vol. IX, 27-04-2005)

Col. 472-73

Condition of PHCs

(Deb. 5, Vol. VII, 02-03-2005)

Col. 443

Low Quality Copper T

(Deb. 31, Vol. X, 04-05-2005)

Col. 235-36

Monitoring PHCs Activities

(Deb. 26, Vol. IX, 27-04-2005) Col. 407

PHCs and CHCs functioning in the Country

(Deb. 31, Vol. X, 04-05-2005)

Col. 157—62

Ratio of Doctors, Nurses Etc.

(Deb. 13, Vol. VIII, 16-03-2005)

Col. 118—21

Separate Cadres for Primary Health Centres Doctors

(Deb. 36, Vol. X, 11-05-2005)

Col. 464-65

Prime Minister Office**Complaints Received in PMO**

(Deb. 26, Vol. IX, 27-04-2005)

Col. 544—46

Priority Sector**Assistance from NABARD for Priority Sector**

(Deb. 15, Vol. VIII, 18-03-2005)

Col. 265-66

Guidelines for Loan to Priority Sector

(Deb. 8, Vol. VII, 09-03-2005)

Col. 107-08

Prisoners**Human Rights of Prisoners**

(Deb. 30, Vol. IX, 03-05-2005)

Col. 281-82

Indians in Bangladesh Jails

(Deb. 26, Vol. IX, 27-04-2005)

Col. 83-84

TADA Prisoners

(Deb. 30, Vol. IX, 03-05-2005)

Col. 63-65

Private Companies**FM Transmission by Private Companies**

(Deb. 8, Vol. VII, 09-03-2005)

Col. 425—27

Outsourcing of Various Items to Private Companies

(Deb. 20, Vol. VIII, 24-03-2005)

Col. 84

Private Sector**Cell for Clearance of Private Water Projects**

(Deb. 11, Vol. VIII, 14-03-2005)

Col. 274-75

Closure of Private Insurance Companies

(Deb. 15, Vol. VIII, 18-03-2005) Col. 72

- Condition of P.F. Trust of Private Sector
(Deb. 34, Vol. X, 09-05-2005)
Col.314-15
- Decline of Private Investment in
Agriculture
(Deb. 17, Vol. VIII, 21-03-2005)
Col.203-04
- Deployment of CISF in Public and Private
Sector
(Deb. 4, Vol. VII, 01-03-2005)
Col.476-77
- Domestic Credit to Private Sector
(Deb. 38, Vol. X, 13-05-2005)
Col.251
- Exploration of Coal by Private Players
(Deb. 15, Vol. VIII, 18-03-2005)
Col.164-65
- Guidelines for Private Participation for
improving Water Supply
(Deb. 25, Vol. IX, 26-04-2005)
Col.289-90
- Handover of Irrigation Projects to Private
Sector
(Deb. 34, Vol. X, 09-05-2005)
Col.446
- Involvement of Private Sector for
Maintenance of Monuments
(Deb. 27, Vol. IX, 28-04-2005)
Col.110
- Involving Private Players in Farm Goods
Marketing
(Deb. 11, Vol. VIII, 14-03-2005)
Col.313—15
- Maintenance of N.Hs by Private Sector
(Deb. 13, Vol. VIII, 16-03-2005)
Col.140
- Need to extend reservation benefits to
SCs and STs in private sector also
(MUR377)
(Deb. 36, Vol. X, 11-05-2005)
Col.587-88
- Need to extend the policy of reservations
for Scheduled Castes and Tribes in the
private sector and for admission to
educational institutions (MUR 377)
(Deb. 13, Vol. VIII, 16-03-2005)
Col.377
- Opening up of Pension Funds to Private
Operators
(Deb. 8, Vol. VII, 09-03-2005)
Col.583
- Private Participation in Railway Projects
(Deb. 20, Vol. VIII, 24-03-2005)
Col.202
- Private Sector Investment in
Infrastructure
(Deb. 28, Vol. IX, 29-04-2005)
Col.321
- Public-Private Participation for
New Trains
(Deb. 27, Vol. IX, 28-04-2005)
Col.89
- Reservation in Private Sector
(Deb. 9, Vol. VII, 10-03-2005)
Col.39
- Reservation of SCs/STs in Public Sectors/
Private Co.
(Deb. 26, Vol. IX, 27-04-2005)
Col.157-58
- Reservation/Employment Opportunities
for SC/ST/OBC in Private Sector
(Deb. 23, Vol. IX, 21-04-2005)
Col.37-38
- Rosa Thermal Power Project
(Deb. 15, Vol. VIII, 18-03-2005)
Col.113
- Sale of Iron Ore by NMDC to Private
Sector
(Deb.34, Vol. X, 09-05-2005) Col. 521
- Private Security Agency**
Private Security Agency
(Deb. 18, Vol. VIII, 22-03-2005)
Col.195-96.

Private Vendors

Incentives to Private Vendors
(Deb. 37, Vol. X, 12-05-2005)
Col. 205

Privatisation

Need to withdraw the move to privatise the electricity department in Daman and Diu and Dadra and Nagar Haveli (MUR 377)
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1125

Privatisation of CPWD
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 122

Privatisation of Defence Project
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 66

Privatisation of Postal Services
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 305-06

Privatisation of PSBs
(Deb. 10, Vol. VII, 11-03-2005)
Col. 299-300

Privatization of Power Supply
(Deb. 10, Vol. VII, 11-03-2005)
Col. 318—20

Proclamation by the President

Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Bihar
(Deb. 16, Vol. VIII, 19-03-2005)
Col. 12—142

Programme Generation Facility Centres

Programme Generation Facility Centres
(Deb. 23, Vol. IX, 21-04-2005)
Col. 219

Project Tiger

Financial Assistance under Project Elephant
(Deb. 34, Vol. X, 09-05-2005)
Col. 432—38

New Tiger Projects

(Deb. 34, Vol. X, 09-05-2005)
Col. 291—95

Procedure Regarding Release of Funds for Project Tiger
(Deb. 21, Vol. IX, 19-04-2005)
Col. 218-19

Properties

Cancellation of Lease of Prime Properties
(Deb. 21, Vol. IX, 19-04-2005)
Col. 654

CBI Report regarding Illegal Acquisition of Properties
(Deb. 26, Vol. IX, 27-04-2005)
Col. 498—524

Co-parcenary Rights of Women in Andhra Pradesh
(Deb. 28, Vol. IX, 29-04-2005)
Col. 217-18

Conversion of lease Hold into Free Hold
(Deb. 30, Vol. IX, 03-05-2005)
Col. 195

Conversion of Lease Hold Right into Free Hold
(Deb. 21, Vol. IX, 19-04-2005)
Col. 816

Hiring of Private Properties
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 97—99

Illegal Acquisition of Properties
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 122-23

Provident Fund

Increase in Interest Rate of Provident Fund
(Deb. 8, Vol. VII, 09-03-2005)
Col. 764-65

Investment of Non-Government Provident Funds
(Deb. 10, Vol. VII, 11-03-2005)
Col. 257-58

- Investment of Provident Fund**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 239-40
- Public Provident Fund**
(Deb. 33, Vol. X, 06-05-2005)
Col. 430-31
- Rate of Interest on PF of Employees of RBI**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 329-30
- Recovery of Arrears from Defaulting Employees**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 55—58
- Seamen's Provident Fund Scam**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 74—76
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 93
- Provident Fund Regulatory and Development Authority**
- Proposal for giving Punitive Power to PFRDA**
(Deb. 38, Vol. X, 13-05-2005)
Col. 219-20
- Public Administration System**
- Revamping Public Administration System**
(Deb. 31, Vol. X, 04-05-2005)
Col. 353—55
- Public Distribution System**
- Assistance to States for Strengthening Public Distribution System**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 257—60
- Corruption in Public Distribution System**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 397-98
- Diversion of PDS Foodgrains**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 317—30
- Foodgrain Supply**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 106
- Higher Rate for P.D.S.**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 451
- Illegal Sale from Fair Price Shop**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 383-84
- Increase in SKO Quota**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 248-49
- Irregularities in Foodgrain Distribution in Maharashtra**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 171-72
- Irregularities in Procurement**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 221—36
- More Items Under PDS**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 273-74
- Need to formulate new guidelines to make the Targetted Public Distribution System effective (MUR 377)**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 479-80
- Pilferage of Subsidised Foodgrains**
(Deb. 34, Vol. X, 09-05-2005)
Col. 14—22
- Procurement Under PDS**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 337-38
- Public Distribution System in Jammu and Kashmir**
(Deb. 29, Vol. I X, 02-05-2005) Col. 340
- Ration Cards for APL Families**
(Deb. 21, Vol. IX, 19-04-2005) Col. 341
- Revamp of PDS**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 529-30

Setting up Monitoring Group
(Deb. 36, Vol. X, 11-05-2005) Col. 201

Strengthening of Distribution Network
(Deb. 37, Vol. X, 12-05-2005)
Col. 9—22

Strengthening of PDS
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 141-42

Supply of Inferior Quality Food grains
(Deb. 21, Vol. IX, 19-04-2005)
Col. 263-64

Supply of Sugar to BPL Families
(Deb. 24, Vol. IX, 25-04-2005)
Col. 246—50

Training for Personnel of Public Distribution System
(Deb. 34, Vol. X, 09-05-2005)
Col. 4—14

Utilisation of Central Allocation
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 128—44

Wholesale Outlets at Block Level
(Deb. 34, Vol. X, 09-05-2005)
Col. 59-60

Public Grievances

Policy for Redressal of Public Grievances
(Deb. 36, Vol. X, 11-05-2005)
Col. 144-45

Public Grievances and Pension Related Complaints
(Deb. 36, Vol. X, 11-05-2005)
Col. 471—76

Public Health Institute

Setting up of Public Health Institute
(Deb. 5, Vol. VII, 02-03-2005)
Col. 152-53

Public Health Standards

Launching of Indian Public Health Standards
(Deb. 26, Vol. IX, 27-04-2005)
Col. 529-30

Public Health Workers

Appointment of Public Health Workers
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 245

Public Holidays

Need to declare the birth anniversary of Guru Ghasidasji renowned saint of Chhattisgarh falling on 18 December as a 'Public Holiday' (MUR 377)
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 376-77

Public Issue

Funds Raised by PNB through Public Issue
(Deb. 8, Vol. VII, 09-03-2005)
Col. 625-26

Public Procurement Norms

Task Force on Procurement Norms
(Deb. 28, Vol. IX, 29-04-2005)
Col. 167

Public Relations Schemes

Participation of Postmen in Public Relations Schemes
(Deb. 31, Vol. X, 04-05-2005)
Col. 231-32

Public Sector

Advertisement by Public Sector Banks and Enterprises
(Deb. 37, Vol. X, 12-05-2005)
Col. 156-57

Amount Spent on Advertisements
(Deb. 27, Vol. IX, 28-04-2005)
Col. 71

Autonomy to Oil PSUs
(Deb. 27, Vol. IX, 28-04-2005)
Col. 37-38

Autonomy to PSEs
(Deb. 32, Vol. X, 05-05-2005)
Col. 35

Cadre for CPSUs
(Deb. 14, Vol. VIII, 17-03-2005) Col. 115

- Capital Investment in CPSEs**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 199
- Central Investment in PEs in Tamil Nadu**
(Deb. 38, Vol. X, 13-05-2005)
Col. 72-73
- Disinvestment of PSU**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 765-66
- Employment Opportunities in PSUs**
(Deb. 9, Vol. VII, 10-03-2005) Col. 160
- Export of Products by PSU's**
(Deb. 32, Vol. X, 05-05-2005)
Col. 150-51
- Filling up of Backlog Vacancies**
(Deb. 31, Vol. X, 04-05-2005)
Col. 165
- Growth in Production of CPSEs**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 294-95
- Interim Dividend by PSUs**
(Deb. 8, Vol. VII, 09-03-2005) Col. 648
- Investment in Public Sector Undertakings**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 56-57
- Loss Making CPSUs**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 137-38
- Machinery of Arbitration for CPSUs**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 207
- Merger of Public Sector Insurance Companies**
(Deb. 33, Vol. X, 06-05-2005)
Col. 127-28
- MMTC**
(Deb. 35, Vol. X, 10-05-2005)
Col. 142-43
- Nair Committee on CPSUs**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 65-66
- Overseas Expansion of Public Sector Banks**
(Deb. 33, Vol. X, 06-05-2005)
Col. 77—79
- Payment of Interim Dividend by CPSEs**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 345
- Performance of CPSUs**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 389-90
- Power to Navratna and Miniratna CPSUs**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 102
- PSU in Mining Sector in Orissa**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 272-73
- Public-Private Participation for New Trains**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 89
- Recommendations of BIFR**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 95—102
- Recruitment in PSUs**
(Deb. 32, Vol. X, 05-05-2005) Col. 54
- Reduction of Equity of CPSEs**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 398-99
- Reservation of SC/ST in Public Sector Banks/Educational Institutions**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 534-35
- Reservation of SCs/STs in Public Sectors/Private Co.**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 157-58
- Revision of Pay Scales in PSUs**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 74-75
- Revival of HAL**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 194

Revival of Sick CPSEs

(Deb. 8, Vol. VII, 09-03-2005)
Col. 367-69

Setting up of Power Projects by Public Sector Oil Companies

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 262-63

Sick PSUs

(Deb. 28, Vol. IX, 29-04-2005)
Col. 301-12

Statutory Dues to CPSUs Employees

(Deb. 23, Vol. IX, 21-04-2005)
Col. 265-66

Strike by Employees of Public Sector Insurance Companies

(Deb. 28, Vol. IX, 29-04-2005)
Col. 316-17

Target for Disbursement of Loan

(Deb. 33, Vol. X, 06-05-2005)
Col. 119-20

Vacant Posts in PSUs

(Deb. 9, Vol. VII, 10-03-2005)
Col. 144

Value of Assets of CPSEs

(Deb. 23, Vol. IX, 21-04-2005)
Col. 255-56

Public Servants**Complaints against Public Servants**

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 146-47

Public Works Departments**Model State Status for implementing PWD Act**

(Deb. 9, Vol. VII, 10-03-2005)
Col. 121

Publication Division**Setting up of Branch Offices of Publication Division**

(Deb. 37, Vol. X, 12-05-2005)
Col. 235-36

Publications**Publication of Books in Indian Languages**

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 221-32

Publication of Gramin Bharat

(Deb. 28, Vol. IX, 29-04-2005)
Col. 129

Verification of ICCR Publications

(Deb. 36, Vol. X, 11-05-2005)
Col. 48-49

Pulses**Development of New Varieties of Pulses and Oilseeds**

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 435-38

Diversification of Pulses in Rice-Wheat Fields

(Deb. 24, Vol. IX, 25-04-2005)
Col. 257

Export of Soyameal

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 300-301

Import of Pulses

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 355-56

National Pulses Development Scheme in U.P.

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 313-14

Per Hectare Production of Paddy, Oilseeds, Cotton and Pulses

(Deb. 24, Vol. IX, 25-04-2005)
Col. 273-74

Problems of Soyabean Growers

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 457-58

Production of Pulses

(Deb. 21, Vol. IX, 19-04-2005)
Col. 246-47

(Deb. 24, Vol. IX, 25-04-2005)
Col. 348-49

- Project for Area of Pulses Cultivation in A.P.**
(Deb. 29, Vol. IX, 02-05-2005)
Col.306
- Scheme for Development of Pulses and Oilseeds**
(Deb. 29, Vol. IX, 02-05-2005)
Col.2-9
- Scheme to Promote Production of Pulses and Oilseeds**
(Deb. 29, Vol. IX, 02-05-2005)
Col.308-09
- Soya-Cake Export**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.75-76
- Punching Clock**
- Installation of Electronic Punching Clock**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.77
- Pune Milk Union**
- Rehabilitation of Pune Milk Union**
(Deb. 34, Vol. X, 09-05-2005)
Col.253-54
- Punjab**
- Agreement on Power Sharing**
(Deb. 28, Vol. IX, 29-04-2005)
Col.154-55
- Anti-Terrorism Loan Outstanding in Punjab**
(Deb. 8, Vol. VII, 09-03-2005)
Col.602
- Bhatinda Refinery**
(Deb. 27, Vol. IX, 28-04-2005)
Col.171
- Compensation to Villagers/Farmers**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.45-46
- Construction of Galiara around Golden Temple, Amritsar**
(Deb. 21, Vol. IX, 19-04-2005)
Col.714
- Construction of Hotels in Amritsar**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.523-24
- Debt of Punjab**
(Deb. 28, Vol. IX, 29-04-2005)
Col.329
- Diversification of Crops in Punjab**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.241-43
- Encroachments on G.T. Road**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.171-72
- Expansion of Rail Coach Factory, Kapurthala**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.115-16
- Financial Assistance for Guru Ramdas Integrated Slum Programme**
(Deb. 21, Vol. IX, 19-04-2005)
Col.582-83
- Financial Irregularities in GAIL**
(Deb. 37, Vol. X, 12-05-2005)
Col.262
- Fiscal Position of Punjab**
(Deb. 8, Vol. VII, 09-03-2005)
Col.567
- Four Lining of Roads in Punjab**
(Deb. 8, Vol. VII, 09-03-2005)
Col.933-34
- Gas Pipeline from Dadri to Punjab**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.183
- Handover of Work of BBMB to Punjab**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.517
- Impact of PMGSY**
(Deb. 33, Vol. X, 06-05-2005)
Col.291
- Interim Report on Mukeria Rail Accidents**
(Deb. 8, Vol. VII, 09-03-2005)
Col.383-84

- Khalsa Heritage Complex**
(Deb. 9, Vol. VII, 10-03-2005)
Col.223
- Micronutrients in Soil of Punjab and Haryana**
(Deb. 34, Vol. X, 09-05-2005)
Col.95-96
- National Commission for Women**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.59-60
- Need to address the problems of farmers carrying out cultivation in the Indo-Pak border districts of Punjab (MUR 377)**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.612-13
- Need to clear the proposal to implement pension scheme for the employees of Punjab University (MUR 3)**
(Deb. 9, Vol. VII, 10-03-2005)
Col.318
- Need to extend a package of incentives for promoting industrial development in Punjab as done in some States (MUR 377)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.603
- Need to set up a Post Graduate Institute of Medical Sciences and Research Centre at Jalandhar, Punjab (MUR 377)**
(Deb. 8, Vol. VII, 09-03-2005)
Col.1124-25
- Need to setting up of Special Economic Zone at Jalandhar (MUR 377)**
(Deb. 5, Vol. VII, 02-03-2005)
Col.495-96
- New War Doctrine**
(Deb. 32, Vol. X, 05-05-2005)
Col.133
- Pension Scheme to Employees working under Punjab University**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.476-77
- Promotion of Telemedicine**
(Deb. 36, Vol. X, 11-05-2005)
Col.251-52
- Rail Projects in Punjab**
(Deb. 9, Vol. VII, 10-03-2005)
Col.150-52
- Refinery at Bhatinda**
(Deb. 8, Vol. VII, 09-03-2005)
Col.332-33
- ROB in Mandi Govindgarh in Punjab**
(Deb. 23, Vol. IX, 21-04-2005)
Col.175-76
- Sharing of Ravi-Beas Water**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.530-31
- Supply of Crude Oil to Bhatinda**
(Deb. 8, Vol. VII, 09-03-2005)
Col.445
- Supply of Crude Oil to Punjab Refinery**
(Deb. 23, Vol. IX, 21-04-2005)
Col.111
- Termination of LPG Agencies in Punjab**
(Deb. 23, Vol. IX, 21-04-2005)
Col.176-77
- Terrorist Outfits in Punjab**
(Deb. 25, Vol. IX, 26-04-2005)
Col.224
- Works Undertaken in Punjab by NHAI**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.200-02
- Purchase Centre**
- Purchase Centre in North Eastern Region**
(Deb. 23, Vol. IX, 21-04-2005) Col. 254
- Purchase Preference Policy**
- Purchase Preference Policy**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 87
- Qatar**
- Air Services Bilateral Agreement with Qatar**
(Deb. 37, Vol. X, 12-05-2005)
Col.210

LNG from Qatar
(Deb. 32, Vol. X, 05-05-2005)
Col. 118

Oil Field in Qatar
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 78-79

Visit of Amir of Qatar
(Deb. 36, Vol. X, 11-05-2005)
Col. 338-39

Quacks

Quacks Duping People
(Deb. 26, Vol. IX, 27-04-2005)
Col. 41-42

Quality Certificate

Quality Certificate for Advertised
Products
(Deb. 8, Vol. VII, 09-03-2005)
Col. 301-02

Quarry Industries

Quarry Industries
(Deb. 10, Vol. VII, 11-03-2005)
Col. 198-200

Radio

Bidding for Establishment of FM Stations
(Deb. 32, Vol. X, 05-05-2005)
Col. 145-46

Expansion of Television and Radio
Coverage
(Deb. 23, Vol. IX, 21-04-2005)
Col. 237-38

Farm/Agricultural related Programmes on
Radio
(Deb. 9, Vol. VII, 10-03-2005)
Col. 147-48

FM/AIR/TV Centre at Border Areas
(Deb. 9, Vol. VII, 10-03-2005)
Col. 301-02

Import of Ham Radio Equipments
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 83

Need to expedite setting up of a F.M. Radio
Station in Banka Parliamentary
Constituency, Bihar (MUR 377)
(Deb. 24, Vol. IX, 25-04-2005)
Col. 411-12

Opening of an AIR Centre at Soro in Orissa
(Deb. 32, Vol. X, 05-05-2005)
Col. 55-56

Operating Community Radio Stations
(Deb. 23, Vol. IX, 21-04-2005)
Col. 274-75

Policy Package for Private FM Radio
(Deb. 37, Vol. X, 12-05-2005)
Col. 255

Popuiarisation Measures for Welfare
Schemes
(Deb. 27, Vol. IX, 28-04-2005)
Col. 54-55

Programme and Advertising Codes
(Deb. 32, Vol. X, 05-05-2005)
Col. 71-72

Radio and Television Coverage
(Deb. 27, Vol. IX, 28-04-2005)
Col. 112-13

Radio Centres
(Deb. 27, Vol. IX, 28-04-2005)
Col. 205

Renaming of Radio Stations
(Deb. 37, Vol. X, 12-05-2005)
Col. 210-12

Satellite Radio Service
(Deb. 9, Vol. VII, 10-03-2005)
Col. 242

Social Awareness Programmes
(Deb. 14, Vol. VIII, 17-03-2005) Col. 79

Use of Radio Frequency Spectrum
(Deb. 36, Vol. X, 11-05-2005) Col. 373

Rail Coach Factories

Expansion of Rail Coach Factory,
Kapurthala
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 115-16

Reduction of Workers in ICF
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 184

**Setting up Rail Coach Manufacturing
Factory**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 209

Rail Land Development Authority
Railway Budget—2005-06—Presentation
(Deb. 2, Vol. VII, 26-02-2005)
Col. 16

Rail Tel Corporation of India Limited
Railway Budget - 2005-06 - Presentation
(Deb. 2, Vol. VII, 26-02-2005) Col. 17

Rail Travellers Service Agents
Appointment of RTSAs/RTAs
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 224-25

Rail Vikas Corporation
Mumbai Rail Vikas Corporation
(Deb. 9, Vol. VII, 10-03-2005)
Col. 179-80

Rails

Theft of Rails
(Deb. 27, Vol. IX, 28-04-2005) Col. 197

Railway (Budget), 2005-06

**Implementation of Rail Budget
Announcement**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 444-45

**Railway (Budget), 2005-2006 - General
Discussion Demands for Grants on
Account - (Railways), 2005-06 and
Demands for Supplementary Grants
(Railways) 2004-05**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 372-442
(Deb. 10, Vol. VII, 11-03-2005)
Col. 460-91
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 606-874

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 483-510

Railway Budget - 2005-06 - Presentation
(Deb. 2, Vol. VII, 26-02-2005)
Col. 10-54

Railway Accidents

Accident at Kanhanpur Level Crossing
(Deb. 27, Vol. IX, 28-04-2005)
Col. 162-63

Anti-Collision Device
(Deb. 23, Vol. IX, 21-04-2005)
Col. 119-20

**Attachment of Crash Worthy Doors in
Long Distance Trains**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 200-01

**Collision between 9168 UP Sabarmati
Express and Goods Train at Samlaya
Station on Vadodara Division of
Western Railways on 21st April, 2004
(Sub.)**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 433

**Collision between Sabarmati Express and
Goods Train on Godhra - Vadodara
Section of Western Railway (St.)**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 294-95
(Deb. 24, Vol. IX, 25-04-2005)
Col. 491-97

Death of Tigers in Rail Accidents
(Deb. 29, Vol. IX, 02-05-2005)
Col. 201-04

**Demise of a number of passengers in the
tragic Railway Accident in Gujarat**
(Deb. 23, Vol. IX, 21-04-2005) Col. 1

Interim Report on Mukeria Rail Accidents
(Deb. 8, Vol. VII, 09-03-2005)
Col. 383-84

Khanna Rail Accident Report
(Deb. 9, Vol. VII, 10-03-2005)
Col.205—07

Rail Accidents
(Deb. 8, Vol. VII, 09-03-2005)
Col.32—39

Training to Railway Staff
(Deb. 37, Vol. X, 12-05-2005)
Col.94-95

Railway Accounting Initiatives

Railway Budget - 2005-06 — Presentation
(Deb. 2, Vol. VII, 26-02-2005)
Col.22-23

Railway Board

Implementation of Post Based Roster
(Deb. 23, Vol. IX, 21-04-2005)
Col.161

Railway Booking

Online Rail Booking through Internet
(Deb. 27, Vol. IX, 28-04-2005)
Col.229-30

Railway Bridges

Construction of Over-Bridges at Jhargram
(Deb. 8, Vol. VII, 09-03-2005)
Col.399-400

**Construction of Over-Bridge at Mankapur
Railway Crossing**
(Deb. 8, Vol. VII, 09-03-2005)
Col.209

**Construction of Over-Bridge Near Maihar
Station**
(Deb. 8, Vol. VII, 09-03-2005) Col.225

**Construction of Over-Bridge at Manmad
Junction**
(Deb. 8, Vol. VII, 09-03-2005) Col.373

Damage to Railway Bridges due to Floods
(Deb. 23, Vol. IX, 21-04-2005)
Col.287-88

**Need to expedite construction of railway
over bridge at Rangpur road railway**

gate in Kota city of Rajasthan
(MUR377)
(Deb. 14, Vol. VIII, 17-03-2005)
Col.300

Rail Overbridges in Haridwar
(Deb. 9, Vol. VII, 10-03-2005)
Col.80

Repairing of Old Railway Bridges
(Deb. 8, Vol. VII, 09-03-2005)
Col.91—95

Work on ROBs
(Deb. 20, Vol. VIII, 24-03-2005)
Col.221

World Bank Assistance for Rail Bridges
(Deb. 14, Vol. VIII, 17-03-2005)
Col.79-80

Railway Catering

**Allotment of Catering Contracts at
Stations**
(Deb. 23, Vol. IX, 21-04-2005)
Col.141—51

Catering Charges in Ticket Fare
(Deb. 20, Vol. VIII, 24-03-2005)
Col.150-51

**Introduction of Continental Cuisine in
Trains**
(Deb. 32, Vol. X, 05-05-2005)
Col.45

**Need to review new catering policy of
Railways (MUR377)**
(Deb. 34, Vol. X, 09-05-2005)
Col.579

**Quality of Food and Water in Trains and
at Stations**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.37—46

Railway Budget - 2005-06 — Presentation
(Deb. 2, Vol. VII, 26-02-2005)
Col.28-29

Reservation in New Catering Policy
(Deb. 37, Vol. X, 12-05-2005)
Col. 134-35

Railway Claims Tribunal

Compensation Claim Cases before RCT
(Deb. 9, Vol. VII, 10-03-2005)
Col. 65-67

Railway Coaches

Crash Proof Test for Passenger Coach
(Deb. 37, Vol. X, 12-05-2005)
Col. 201-02

**Entry of Unreserved/Unauthorised
Passengers in Reserved Coaches**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 226-27

**Fire in Coaches Standing at Stations/
Yards**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 104-08

Import of Coaches
(Deb. 32, Vol. X, 05-05-2005)
Col. 171-72

Improvement in Old Coaches
(Deb. 23, Vol. IX, 21-04-2005)
Col. 278

Rolling Assets
(Deb. 27, Vol. IX, 28-04-2005)
Col. 155-56

**Special Coach for Handicapped
Passengers**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 247-48

Use of Over-aged Coaches and Engines
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 246-47

Wheel and Axle Plant in Bihar
(Deb. 27, Vol. IX, 28-04-2005)
Col. 81

Railway Colony

**Alleged illegal Occupancy and
Construction**
(Deb. 9, Vol. VII, 10-03-2005) Col. 178

Railway Communication System

Railway Budget - 2005-06 - Presentation
(Deb. 2, Vol. VII, 26-02-2005)
Col. 17

**State-of-the-Art Communication System
in Railways**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 250-51

Railway Containers

Rakes on Priority Basis
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 77

Railway Crossings

**Communication System at Manned Level
Crossings**
(Deb. 37, Vol. X, 12-05-2005)
Col. 219

**Construction of Flyover at Railway
Crossings**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 70

Manning of Sahni-Devara Crossing
(Deb. 8, Vol. VII, 09-03-2005)
Col. 313-14

**Need to construct a bridge over the
railway crossing on National Highway
No. 8 between Bulsar and Khergaon
in Gujarat (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 413

ROB on Railway Crossing
(Deb. 23, Vol. IX, 21-04-2005)
Col. 131

Railway Electrification

**Electrification of Bangalore-Jolarpet Rail
Line**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 210-11

Electrification of Kollam-Trivandrum
(Deb. 9, Vol. VII, 10-03-2005)
Col. 70

- Electrification of Rail Lines**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 44-48
- Electrification of Siding**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 241-42
- Electrification of Tracks**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 43-44
- Khosla Committee Report on
Electrification of Track**
(Deb. 32, Vol. X, 05-05-2005)
Col. 36-37
- Rail Line Electrification**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 349
- Railway Budget - 2005-06 - Presentation**
(Deb. 2, Vol. VII, 26-02-2005)
Col. 46-47
- Railway Employees**
- Allowances of Loco Running Staff**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 120-21
- Court Cases of Railway Employees**
(Deb. 32, Vol. X, 05-05-2005)
Col. 121
- Grievance of Railway Workers**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 338
- Menace of TTEs**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 213
- Overcharging by TTEs**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 229-30
- Railway Budget - 2005-06 - Presentation**
(Deb. 2, Vol. VII, 26-02-2005)
Col. 30-31
- Recruitment of Staff in New Railway
Zones**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 233
- Security of TTEs in Running Trains**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 207-08
- Training to Railway Staff**
(Deb. 37, Vol. X, 12-05-2005)
Col. 94-95
- Railway Engineers Regiment**
- Railway Engineers Regiment in Jamalpur
Rail Factory**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 69
- Railway Engines**
- Diesel Rail Engine Factory at Varanasi**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 150-51
- Railway Budget - 2005-06 - Presentation**
(Deb. 2, Vol. VII, 26-02-2005)
Col. 13-14
- Use of Over-aged Coaches and Engines**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 246-47
- Railway Enquiry System**
- Integrated Train Enquiry System**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 204
- Railway Budget - 2005-06 - Presentation**
(Deb. 2, Vol. VII, 26-02-2005)
Col. 18-19
- Railway Freight**
- Alleged Irregularities in Railway Freight**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 480
- Diversion of Coal Rakes**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 239-41
- Freight and Passenger Traffic**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 265-66
- Improvement in Freight Charges**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 260-61

Loading and Unloading Points

(Deb. 9, Vol. VII, 10-03-2005)
Col. 202-06

Redevelopment of Dilapidated Goods Sheds and Freight Terminals

(Deb. 9, Vol. VII, 10-03-2005)
Col. 238

Revenues from Freight Traffic

(Deb. 9, Vol. VII, 10-03-2005)
Col. 232-33

Railway Freight Services**Railway Budget - 2005-06 - Presentation**

(Deb. 2, Vol. VII, 26-02-2005)
Col. 50-53

Railway Goods Sheds**Development of Goods Sheds**

(Deb. 27, Vol. IX, 28-04-2005)
Col. 216

Redevelopment of Dilapidated Goods Sheds and Freight Terminals

(Deb. 9, Vol. VII, 10-03-2005)
Col. 238

Railway Heritage**Railway Budget - 2005-06 - Presentation**

(Deb. 2, Vol. VII, 26-02-2005)
Col. 30

Railway Hospitals**Setting up of Railway Hospitals in Kerala**

(Deb. 9, Vol. VII, 10-03-2005)
Col. 171-72

Railway Journey**Rail Travel Concessions to Disabled Persons**

(Deb. 23, Vol. IX, 21-04-2005)
Col. 245

Relaxation in Journey Rules

(Deb. 9, Vol. VII, 10-03-2005)
Col. 35-36

Railway Junctions**Modernisation of Railway Junctions**

(Deb. 9, Vol. VII, 10-03-2005) Col. 163

Shifting of Sub-Divisional Office at Nainpur Junction

(Deb. 9, Vol. VII, 10-03-2005)
Col. 144-45

Railway Land**Allotment of Railway Land on Lease Basis**

(Deb. 27, Vol. IX, 28-04-2005)
Col. 79

Railway Land Development Authority**Railway Land Development Authority**

(Deb. 23, Vol. IX, 21-04-2005)
Col. 243-44.

Railway Lines**BG line between Dhasa and Jetalsar**

(Deb. 9, Vol. VII, 10-03-2005)
Col. 75

Construction of Abohar Fazilka Rail Line

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 121

Construction of Godhni-Kalmana Cord Line

(Deb. 32, Vol. X, 05-05-2005)
Col. 50-51

Construction of New Hajipur-Vaishali-Sugauli Rail Line

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 130

Construction of Rail Lines

(Deb. 37, Vol. X, 12-05-2005)
Col. 167

Construction of Rail Lines in Sudan

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 149

Construction of Ramganj-Mandi-Bhopal Rail Line

(Deb. 27, Vol. IX, 28-04-2005)
Col. 230

- Conversion of Gurgaon-Delhi MG Line into BG
(Deb. 8, Vol. VII, 09-03-2005)
Col. 210
- Delhi-Ghaziabad Railway Line Projects
(Deb. 35, Vol. X, 10-05-2005) Col. 126
- Discontinuation of Uneconomic Rail Lines
(Deb. 23, Vol. IX, 21-04-2005)
Col. 27-29
- Doubling of Ahmedabad-Delhi Line
(Deb. 8, Vol. VII, 09-03-2005)
Col. 429
- Doubling of Barharva to Teen Pahar Rail Line Project
(Deb. 23, Vol. IX, 21-04-2005)
Col. 139
- Doubling of Midnapore-Kharagpur Rail Lines
(Deb. 32, Vol. X, 05-05-2005)
Col. 95-96
- Doubling of Rail Line between Bangalore and Mysore
(Deb. 23, Vol. IX, 21-04-2005)
Col. 139
- Doubling of Rail Line from Luxar to Dehradun
(Deb. 37, Vol. X, 12-05-2005)
Col. 236
- Electrification of Rail Lines
(Deb. 27, Vol. IX, 28-04-2005)
Col. 44-48
- Electrification of Rail Lines in National Capital Region
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 99-101
- Electrification of Villupuram-Madurai Line
(Deb. 23, Vol. IX, 21-04-2005)
Col. 139-40
- Extension of Naupada-Gunapur Line
(Deb. 32, Vol. X, 05-05-2005)
Col. 51
- Funds for Gauge Conversion from Naupada to Gunapur
(Deb. 8, Vol. VII, 09-03-2005)
Col. 349-50
- Funds for New Railway Lines
(Deb. 20, Vol. VIII, 24-03-2005) Col. 141
- Funds for Wadsa Garhchiroli New Railway Line
(Deb. 23, Vol. IX, 21-04-2005)
Col. 57-58
- Gauge Conversion
(Deb. 8, Vol. VII, 09-03-2005)
Col. 268-69
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 235-36
(Deb. 27, Vol. IX, 28-04-2005)
Col. 220-22
- Gauge Conversion between Indore and Khandwa
(Deb. 8, Vol. VII, 09-03-2005)
Col. 480-81
- Gauge Conversion between Mudkhed-Kinwat and Purnia-Akola Rail Routes
(Deb. 8, Vol. VII, 09-03-2005)
Col. 424-25
- Gauge Conversion between Palanpur and Gandhidham
(Deb. 23, Vol. IX, 21-04-2005)
Col. 226
- Gauge Conversion of Dindigul-Trichi Line
(Deb. 8, Vol. VII, 09-03-2005)
Col. 280-81
- Gauge Conversion of Gorakhpur-Gonda Rail Line
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 100
- Gauge Conversion of Gwalior-Shioper Kalam Rail Line
(Deb. 23, Vol. IX, 21-04-2005)
Col. 105

Gauge Conversion of Mangalore-Hassan Rail Track (Deb. 9, Vol. VII, 10-03-2005) Col. 146	Laying of Railway Line in Karnataka (Deb. 27, Vol. IX, 28-04-2005) Col. 84-85
Gauge Conversion of NFR (Deb. 9, Vol. VII, 10-03-2005) Col. 167-70	Need for doubling and electrification of railway line linking Waltair (Vizag), Raipur and Bokaro (MUR 377) (Deb. 18, Vol. VIII, 22-03-2005) Col. 612
Gauge Conversion of Pathankot-Joginder Nagar Rail Line (Deb. 9, Vol. VII, 10-03-2005) Col. 195-95	Need for laying of a new railway line between Jolarpettai and Hosur via Tirupattur-Sulagiri (MUR 377) (Deb. 17, Vol. VIII, 21-03-2005) Col. 583
Gauge Conversion of Rail Line between Dindigul-Coimbatore (Deb. 32, Vol. X, 05-05-2005) Col. 150	Need to allocate more funds for speeding up gauge conversion work on Naupada-Gunupur railway section in Waltair Division of East Coast Railway (MUR 377) (Deb. 18, Vol. VIII, 22-03-2005) Col. 617-18
Gauge Conversion of Rangia-Murkongselek Rail Section (Deb. 37, Vol. X, 12-05-2005) Col. 133-34	Need to commence the gauge conversion work on Virudhunagar-Manamadurai route by allocating adequate funds (MUR 377) (Deb. 5, Vol. VII, 02-03-2005) Col. 502
Gauge Conversion of Rewari-Bikaner Rail Line (Deb. 32, Vol. X, 05-05-2005) Col. 44-45	Need to conduct a survey for laying new rail lines linking Hamirpur road (U.P.)—Harpalpur (M.P.) and Urai-Mahoba in Uttar Pradesh (MUR 377) (Deb. 8, Vol. VII, 09-03-2005) Col. 1129
Gauge Conversion of VM-VKM-KPD Section (Deb. 37, Vol. X, 12-05-2005) Col. 207	Need to grant early clearance to the proposal of Government of Kerala for laying a new approach track and strengthening the existing track to Sabarimala Temple (MUR 377) (Deb. 5, Vol. VII, 02-03-2005) Col. 495
Jogighopa-New Moinaguri Board Gauge Line (Deb. 14, Vol. VIII, 17-03-2005) Col. 150	Need to lay a broad gauge railway line in Saurashtra and open more computerised reservation counters in
Kodarma-Hazaribag-Ranchi Line (Deb. 9, Vol. VII, 10-03-2005) Col. 139	
Lalitpur-Singarauli Rail Line (Deb. 27, Vol. IX, 28-04-2005) Col. 62-63	
Latur-Kuruvadi Rail Project (Deb. 32, Vol. X, 05-05-2005) Col. 56-57	

- Amreli district of Gujarat (MUR 377)
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 376
- Need to lay a new rail line between Chandrakona Road and Panskura via Ghatal in West Bengal (MUR 377)
(Deb. 9, Vol. VII, 10-03-2005)
Col. 322
- Need to lay a new railway line between Jhargram and Purulia in West Bengal (MUR 377)
(Deb. 29, Vol. I X, 02-05-2005)
Col. 419
- Need to lay a new railway line linking Anandnagar rail junction-Maharajganj and Ghughil Railway Station in Uttar Pradesh (MUR 377)
(Deb. 29, Vol. I X, 02-05-2005)
Col. 416
- Need to lay a railway line between Lohardagga and Gumla via Korba in Jharkhand (MUR 377)
(Deb. 35, Vol. X, 10-05-2005)
Col. 342
- Need to lay the Aligarh-Palwal-Alwar rail line for the development of Mewat region (MUR 377)
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 299-300
- Need to make optimum utilization of newly laid broad gauge line between Virudhnagar junction and Tenkasi by introducing more trains (MUR 377)
(Deb. 34, Vol. X, 09-05-2005)
Col. 581
- Need to provide adequate funds for timely completion of rail-cum-road bridge at Bogibeel over Brahmaputra in Assam besides undertaking simultaneous gauge conversion on Rangia-
- Morkongchelek Section of N.F. Railways (MUR 377)
(Deb. 26, Vol. IX, 27-04-2005)
Col. 588-89
- Need to release funds for early commencement of work on Maharajganj Mashrak rail line (MUR 377)
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 304-05
- Need to release required funds in the current budget for completion of Sadulpur-Bikaner and Ratanagarh-Degana Railway Section in Rajasthan (MUR 377)
(Deb. 24, Vol. IX, 25-04-2005)
Col. 409
- Need to restore Dhubri-Fakiragram Railway Line (MUR 377)
(Deb. 37, Vol. X, 12-05-2005)
Col. 335-36
- New Rail Lines During Tenth Five Year Plan
(Deb. 9, Vol. VII, 10-03-2005)
Col. 201-02
- Position of Rail Lines of Madhya Pradesh
(Deb. 8, Vol. VII, 09-03-2005)
Col. 324-25
- Quality of Tracks
(Deb. 8, Vol. VII, 09-03-2005)
Col. 285-86
- Rail Connection upto Dholera Port
(Deb. 32, Vol. X, 05-05-2005)
Col. 84
- Rail Connection with Religious Places
(Deb. 8, Vol. VII, 09-03-2005)
Col. 236
- Rail Line Between Jammu and Udhampur
(Deb. 23, Vol. IX, 21-04-2005)
Col. 186-87
- Rail Line Electrification
(Deb. 8, Vol. VII, 09-03-2005)
Col. 349

Rail Line Without Signal

(Deb. 37, Vol. X, 12-05-2005)
Col. 100

Rail Lines

(Deb. 27, Vol. IX, 28-04-2005)
Col. 198-200

Rail Link between India and South East Asia

(Deb. 8, Vol. VII, 09-03-2005) Col. 336

Railway Budget - 2005-06 Presentation

(Deb. 2, Vol. VII, 26-02-2005)
Col. 45-48

Renovation of Tindharia Workshop

(Deb. 27, Vol. IX, 28-04-2005)
Col. 93

Retention of Tiruchi-Karaikudi MG Rail Line

(Deb. 23, Vol. IX, 21-04-2005)
Col. 101-02

Salem-Cuddalore Gauge Conversion

(Deb. 9, Vol. VII, 10-03-2005)
Col. 78

Shifting of Railway Line

(Deb. 27, Vol. IX, 28-04-2005)
Col. 221-23

Smuggling of Timber between Rangia-Rangapara

(Deb. 27, Vol. IX, 28-04-2005)
Col. 112

Uneconomical Rail Lines

(Deb. 8, Vol. VII, 09-03-2005)
Col. 335

Unigauge Rail Line from Sabarmati to Khodiyar

(Deb. 8, Vol. VII, 09-03-2005)
Col. 482-83

Upgradation of Railway Lines

(Deb. 37, Vol. X, 12-05-2005)
Col. 112-13

Use of EMU between Coimbatore Ernakulam Rail Line

(Deb. 23, Vol. IX, 21-04-2005)
Col. 126

Railway Link**Rail Link between India and Bhutan**

(Deb. 9, Vol. VII, 10-03-2005)
Col. 95-96

Rail Link Projects

(Deb. 23, Vol. IX, 21-04-2005)
Col. 122-24

Railway Parcel Booking**Computerisation of Railway Parcel Management System**

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 190

Discontinuation of Parcel Booking in Express Trains

(Deb. 27, Vol. IX, 28-04-2005)
Col. 214-15

Railway Passengers**Compensation by Railways**

(Deb. 20, Vol. VIII, 24-03-2005) Col. 120

Freight and Passenger Traffic

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 265-66

Frequent Traveller Scheme

(Deb. 9, Vol. VII, 10-03-2005)
Col. 236-37

Menace of TTEs

(Deb. 27, Vol. IX, 28-04-2005)
Col. 213

Passenger Amenities Committee

(Deb. 27, Vol. IX, 28-04-2005)
Col. 199-200

Safety of Women Passengers

(Deb. 27, Vol. IX, 28-04-2005)
Col. 195

Throwing out of Passengers

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 184-85

Throwing out of Passengers from Farrakka Express

(Deb. 8, Vol. VII, 09-03-2005)
Col. 374-83

Railway Passes**Fake Pass Racket**

(Deb. 20, Vol. VIII, 24-03-2005) Col. 219

Free Rail Passes to Patient's Attendant

(Deb. 23, Vol. IX, 21-04-2005) Col. 170

Reservation Centres Issuing Indrail Pass(Deb. 27, Vol. IX, 28-04-2005)
Col. 165-66**Railway Platforms****Development of Railway Platforms**(Deb. 32, Vol. X, 05-05-2005)
Col. 133-34**Railway Police****Expenditure Incurred on Railway Police**(Deb. 14, Vol. VIII, 17-03-2005)
Col. 82-83**Maltreatment with Labourers by Railway
Police, Coolies and Touts**(Deb. 20, Vol. VIII, 24-03-2005)
Col. 127-28**Railway Production Units****Modernisation of Production Units**

(Deb. 27, Vol. IX, 28-04-2005) Col. 82

Rail Projects**Bogibeel Project**(Deb. 8, Vol. VII, 09-03-2005)
Col. 198**Implementation of Railway Projects**(Deb. 23, Vol. IX, 21-04-2005)
Col. 29**Joint Venture Projects with Railways**(Deb. 14, Vol. VIII, 17-03-2005)
Col. 160**Land Losers of Goa**(Deb. 8, Vol. VII, 09-03-2005)
Col. 332**Latur-Kuruvadi Rail Project**(Deb. 32, Vol. X, 05-05-2005)
Col. 56-57**Loss making Railway Projects**(Deb. 23, Vol. IX, 21-04-2005)
Col. 267**Pending Rail Projects**(Deb. 20, Vol. VIII, 24-03-2005)
Col. 242-46**Pending Railway Projects**(Deb. 8, Vol. VII, 09-03-2005)
Col. 393-96**Private Participation in Railway Projects**(Deb. 20, Vol. VIII, 24-03-2005)
Col. 202**Rail Link Projects**(Deb. 23, Vol. IX, 21-04-2005)
Col. 122-24**Rail Projects**(Deb. 8, Vol. VII, 09-03-2005)
Col. 483-84(Deb. 37, Vol. X, 12-05-2005)
Col. 136-40**Rail Projects in Chhattisgarh**(Deb. 9, Vol. VII, 10-03-2005)
Col. 156-59**Rail Projects in Haryana**(Deb. 37, Vol. X, 12-05-2005)
Col. 135**Rail Projects in Maharashtra**(Deb. 27, Vol. IX, 28-04-2005)
Col. 160-62**Rail Projects in Orissa**(Deb. 8, Vol. VII, 09-03-2005)
Col. 238-43**Rail Projects in Punjab**(Deb. 9, Vol. VII, 10-03-2005)
Col. 150-52**Rail Projects in Tamil Nadu**(Deb. 23, Vol. IX, 21-04-2005)
Col. 230-31**Railway Budget — 2005-06 ; Presentation**(Deb. 2, Vol. VII, 26-02-2005)
Col. 43-44, 47-48

Railway Projects

- (Deb. 14, Vol. VIII, 17-03-2005)
Col. 149-50, 240-41
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 47, 141-44

Railway Protection Force

- Bringing of Sections of Railway Act, 1989 Under RPF**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 257-58

Latest Equipments to RPF

- (Deb. 37, Vol. X, 12-05-2005)
Col. 212-13

Purchase of Vehicles by R.P.F.

- (Deb. 27, Vol. IX, 28-04-2005)
Col. 72-73

Strengthening of RPF

- (Deb. 20, Vol. VIII, 24-03-2005)
Col. 33-39

Railway Recruitment**Leakage of Question Papers**

- (Deb. 20, Vol. VIII, 24-03-2005)
Col. 220-21

Railway Budget - 2005-06 - Presentation

- (Deb. 2, Vol. VII, 26-02-2005)
Col. 27

Recruitment of Groups C & D Employees

- (Deb. 37, Vol. X, 12-05-2005)
Col. 141-42

Recruitment of Staff in New Railway Zones

- (Deb. 23, Vol. IX, 21-04-2005)
Col. 233

Railway Reservation**Allotment of Seats/Berths under Tatkal Reservation Scheme**

- (Deb. 9, Vol. VII, 10-03-2005)
Col. 263-64

Appointment of RTSA/RTA in Border States

- (Deb. 9, Vol. VII, 10-03-2005)
Col. 248-49

Computerisation of Railway Stations

- (Deb. 14, Vol. VIII, 17-03-2005)
Col. 249-58

Corruption in Tatkal Scheme

- (Deb. 14, Vol. VIII, 17-03-2005)
Col. 183-84

- Need to lay a broad gauge railway line in Saurashtra and open more computerised reservation counters in Amreli district of Gujarat (MUR 377)**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 376

Need to open a Computerised Railway Reservation Counter at Maharajganj, U.P. (MUR 377)

- (Deb. 12, Vol. VIII, 15-03-2005)
Col. 479

Railway Reservation Centres

- (Deb. 8, Vol. VII, 09-03-2005)
Col. 363-66

Reservation Centres Issuing Indrail Pass

- (Deb. 27, Vol. IX, 28-04-2005)
Col. 165-66

Reservation Upgradation from Lower to Upper Class

- (Deb. 9, Vol. VII, 10-03-2005)
Col. 268

Tatkal Reservation Scheme

- (Deb. 8, Vol. VII, 09-03-2005)
Col. 391

Railway Routes**Telecom Services on National Highways/ Rail Routes**

- (Deb. 19, Vol. VIII, 23-03-2005)
Col. 117-18

Railway Safety Fund**Railway Budget - 2005-06 - Presentation**

- (Deb. 2, Vol. VII, 26-02-2005)
Col. 24-25

Railway Safety Fund

- (Deb. 20, Vol. VIII, 24-03-2005)
Col. 18-32

Railway Sanitation

Railway Budget - 2005-06 - Presentation
(Deb. 2, Vol. VII, 26-02-2005) Col. 29

Railway Security

Railway Budget - 2005-06 - Presentation
(Deb. 2, Vol. VII, 26-02-2005)
Col. 25-27

Security Arrangements in Trains/Railway
Premises
(Deb. 9, Vol. VII, 10-03-2005)
Col. 145-46

Railway Signalling System

Multi-Signal Coloured Light Signalling
System
(Deb. 8, Vol. VII, 09-03-2005)
Col. 386-87

Rail Line Without Signal
(Deb. 37, Vol. X, 12-05-2005)
Col. 100

Railway Sleepers

Development of Concrete Sleepers
(Deb. 9, Vol. VII, 10-03-2005)
Col. 214-15

Railway Budget - 2005-06 - Presentation
(Deb. 2, Vol. VII, 26-02-2005)
Col. 41-42

Railway Stations

Action Plan for Railway Stations in Delhi
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 207-08

Allotment of Catering Contracts at
Stations
(Deb. 23, Vol. IX, 21-04-2005)
Col. 141-51

Allotment of Chemist Shops at Railway
Stations
(Deb. 37, Vol. X, 12-05-2005)
Col. 264-65

Allotment of Chemist Stalls at Stations
(Deb. 32, Vol. X, 05-05-2005)
Col. 111-12

Allotment of Refreshment Room at Station
(Deb. 37, Vol. X, 12-05-2005)
Col. 206-07

Arakkonam Railway Station as a Model
Station
(Deb. 23, Vol. IX, 21-04-2005)
Col. 187

Availability of Drinking Water
(Deb. 27, Vol. IX, 28-04-2005)
Col. 234

Ban on Selling of Books
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 236

Beautification of Vardha Railway Station
(Deb. 37, Vol. X, 12-05-2005)
Col. 187

Change in Contractors Name in Allotment
of Stalls
(Deb. 23, Vol. IX, 21-04-2005)
Col. 232-33

Change in Name of Ajani Railway Station
of Nagpur
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 128

Computerisation of Railway Stations
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 249-58

Construction of Halt Station at
Purshotampur
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 92

Construction of Nahur Railway Station
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 146

Construction of New Railway Station/
Junction
(Deb. 27, Vol. IX, 28-04-2005)
Col. 212-13

Container Depot at Ravantha Road
Railway Station
(Deb. 9, Vol. VII, 10-03-2005)
Col. 71-72

Contaminated Water in Rail Neer
(Deb. 32, Vol. X, 05-05-2005)
Col. 106

**Conversion of Sondeemra Halt into
Railway Station**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 120-21

Cooking of Eatables at Tea-Stalls
(Deb. 27, Vol. IX, 28-04-2005)
Col. 157-58

Crime in Trains/Stations
(Deb. 9, Vol. VII, 10-03-2005)
Col. 161-62
(Deb. 27, Vol. IX, 28-04-2005)
Col. 166-67

Development of Closing Terminal
(Deb. 8, Vol. VII, 09-03-2005)
Col. 421-22

Durgapur Station as Model Station
(Deb. 37, Vol. X, 12-05-2005)
Col. 109-10

Facilities at Bogri Railway Station
(Deb. 9, Vol. VII, 10-03-2005)
Col. 69-70

Facilities at Mathura Railway Station
(Deb. 23, Vol. IX, 21-04-2005)
Col. 219-20

Funds for Model Railway Stations
(Deb. 9, Vol. VII, 10-03-2005)
Col. 215

Halt Station
(Deb. 32, Vol. X, 05-05-2005)
Col. 44

Howrah Railway Station
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 121-22

**Installation of CCTV and Cameras at
Stations**
(Deb. 29, Vol. VIII, 24-03-2005)
Col. 118-19

**Mechanised Sanitation System at Railway
Stations/Platforms**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 166-68

Menace of Touts at Stations
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 243-44

**Modernisation of Azamgarh and Jaunpur
Railway Stations**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 273-75

**Modernisation of New Jalpaiguri Railway
Station**
(Deb. 32, Vol. X, 05-05-2005)
Col. 105-06

Nangloi Railway Station
(Deb. 8, Vol. VII, 09-03-2005)
Col. 311-12

**Need to concur with the proposal of the
Government of Kerala to change the
name of Pattikkad railway station to
Poonthanam railway station (MUR
377)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 605

**Need to construct a road overbridge at
the southern end of Salempur railway
station U.P. (MUR 377)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 423-24

**Need to declare Gomah Railway Station
as Netaji Railway Station (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 422

**Need to lay a new railway line linking
Anandnagar rail junction-Maharajganj
and Ghughil Railway Station in Uttar
Pradesh (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 416

- Need to make railway siding yard Jalpaiguri operational with a view to safeguard the interest of workers engaged in unloading foodgrains at Jalpaiguri Railway Station (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col.337-38
- Need to permit other selected categories of persons to run telephone booths on railway stations besides handicapped persons in Tamil Nadu (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col.334-35
- Need to withdraw restriction on piecemeal booking of gunny bags from Tezpur Railway station by Assam Cooperative Jute Mills Limited (MUR 377)**
(Deb. 35, Vol. X, 10-05-2005)
Col.349-50
- New Railway Halt Station**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.203
- New Railway Station at Bhimbaitka**
(Deb. 8, Vol. VII, 09-03-2005)
Col.325
- New Railway Station at Cochin**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.237-38
- New Railway Station at Ganpur, Manmad**
(Deb. 8, Vol. VII, 09-03-2005)
Col.209
- New Railway Stations in Maharashtra**
(Deb. 27, Vol. IX, 28-04-2005)
Col.67
- Over-Crowded Railway Stations**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.148
- Overcrowding of Stations during Holi Festival**
(Deb. 23, Vol. IX, 21-04-2005)
Col.240-41
- Rail Bridge at Muraina Railway Station**
(Deb. 23, Vol. IX, 21-04-2005)
Col.184
- Re-opening of Naginimara Railway Station**
(Deb. 9, Vol. VII, 10-03-2005)
Col.139
- Renaming of Tirupur Railway Station as Tirupur Kumaran Railway Station**
(Deb. 21, Vol. IX, 19-04-2005)
Col.815-16
- Renovation of Railway Stations in U.P.**
(Deb. 8, Vol. VII, 09-03-2005)
Col.326-32
- Selling of Banned Items by Vendors**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.213-14
- Selling of Eatables at Stations of High Prices**
(Deb. 27, Vol. IX, 28-04-2005)
Col.92
- Setting up of Railway Stations**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.41-42
- Shifting of Platform**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.83-84
- STD/ISD/PCO Facilities at Stations**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.82-83
- Talcher Railway Station**
(Deb. 37, Vol. X, 12-05-2005)
Col.164
- Ticket Issuing Facility at Stations**
(Deb.27, Vol. IX, 28-04-2005) Col.91
- Upgradation of Railway Stations**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.158-59
- Railway Terminals**
- Raigarh Railway Terminal Project**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.90-91

Railway Budget - 2005-06 — Presentation
(Deb. 2, Vol. VII, 26-02-2005)
Col. 14-15, 44-45

South East Railway Terminal at Shalimar
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 126-27

Railway Tickets

Catering Charges in Ticket Fare
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 150-51

Fake Rail Tickets Racket
(Deb. 37, Vol. X, 12-05-2005)
Col. 196

Fraud in Concessional Tickets
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 193

Pending Cases of Railway Ticket Refund
(Deb. 27, Vol. IX, 28-04-2005)
Col. 83-84

Railway Budget - 2005-06 — Presentation
(Deb. 2, Vol. VII, 26-02-2005)
Col. 19-21

Ticket Issuing Facility at Stations
(Deb. 27, Vol. IX, 28-04-2005)
Col. 91

Railway Time Table

Time Table for Goods Trains
(Deb. 27, Vol. IX, 28-04-2005)
Col. 96

Railway Tracks

Change of Pune-Miraj-Hubli Section Track
(Deb. 9, Vol. VII, 10-03-2005)
Col. 72

Doubling of Railway Track
(Deb. 23, Vol. IX, 21-04-2005)
Col. 124-26

MoU between Indian and French Railways for Development of Fast Track Connection
(Deb. 9, Vol. VII, 10-03-2005)
Col. 162

Railway Trains

Attachment of Crash Worthy Doors in Long Distance Trains
(Deb. 27, Vol. IX, 28-04-2005)
Col. 200-01

Cancellation of Pink City Express
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 162-63

Carrying of Pets in Trains
(Deb. 23, Vol. IX, 21-04-2005)
Col. 269-70

Change in Route of Navjeevan Express
(Deb. 27, Vol. IX, 28-04-2005) Col. 206

Change of Route of Goa Express
(Deb. 37, Vol. X, 12-05-2005)
Col. 149

Cinema Hall in Running Trains
(Deb. 23, Vol. IX, 21-04-2005)
Col. 245-46

Collision between 9168 UP Sabarmati Express and Goods Train at Samlaya Station on Vadodara Division of Western Railways on 21st April, 2004 (Sub.)
(Deb. 25, Vol. IX, 26-04-2005)
Col. 4-33

Corruption in Allotment of Berths in Trains
(Deb. 23, Vol. IX, 21-04-2005)
Col. 246

Crime in Trains/Stations
(Deb. 9, Vol. VII, 10-03-2005)
Col. 161-62
(Deb. 27, Vol. IX, 28-04-2005)
Col. 166-67

Criteria for Attachment of Coaches in Trains
(Deb. 32, Vol. X, 05-05-2005)
Col. 52

Critical Care Ambulance Compartment in Long Distance Trains
(Deb. 27, Vol. IX, 28-04-2005)
Col. 49

Defence Departmental Quota in Trains
(Deb. 8, Vol. VII, 09-03-2005)
Col.448-49

Dis-continuation of Train Services
(Deb.20, Vol. VIII, 24-03-2005) Col.251

Discontinuation of Express Train
(Deb. 9, Vol. VII, 10-03-2005)
Col.94

Discontinuation of Parcel Booking in Express Trains
(Deb. 27, Vol. IX, 28-04-2005)
Col.214-15

Heritage Trains
(Deb. 27, Vol. IX, 28-04-2005)
Col.59-60
(Deb. 37, Vol. X, 12-05-2005)
Col.144

High Speed Bullet Trains
(Deb. 27, Vol. IX, 28-04-2005)
Col.47-49

Incidents of Pilferage from Goods Trains
(Deb. 37, Vol. X, 12-05-2005)
Col.100-08

Increase in Speed of Passenger Trains
(Deb. 37, Vol. X, 12-05-2005)
Col.131-33

Increase in Speed of Trains
(Deb. 27, Vol. IX, 28-04-2005)
Col.40-41

Inter-Station Local Train Service
(Deb. 27, Vol. IX, 28-04-2005)
Col.156-57

Introduction of Continental Cuisine in Trains
(Deb. 32, Vol. X, 05-05-2005)
Col.45

Introduction of DMU in Kerala
(Deb.23, Vol. IX, 21-04-2005) Col.242

Introduction of Shuttle Trains
(Deb. 32, Vol. X, 05-05-2005)
Col.48-49

ISO Certificate to Trains
(Deb. 20, Vol. VIII, 24-03-2005)
Col.204-06

Luxury Tourist Trains
(Deb. 9, Vol. VII, 10-03-2005)
Col.302-03

Maintenance Facilities for Trains
(Deb. 23, Vol. IX, 21-04-2005)
Col.278-79

Menace of Vendors/Hawkers/Beggars in Trains
(Deb. 32, Vol. X, 05-05-2005)
Col.170-71

Mumbai Local Train Network
(Deb. 8, Vol. VII, 09-03-2005)
Col.437-39

Need for introduction of DMU train services between Madurai and adjoining towns in Tamil Nadu (MUR377)
(Deb. 25, Vol. IX, 26-04-2005)
Col.396-97

Need to extend the passenger train No. 565 running between Balia and Varanasi upto Allahabad (MUR 377)
(Deb. 35, Vol. X, 10-05-2005)
Col.344

Need to introduce a 'Southern Splendour Train' from Hyderabad covering important tourist destinations of Southern India (MUR 377)
(Deb. 11, Vol. VIII, 14-03-2005)
Col.604

Need to introduce a fast passenger train between Madurai and Chennai via Dindigul in Tamil Nadu (MUR 377)
(Deb. 34, Vol. X, 09-05-2005)
Col.577

Need to introduce express train between Ahmedabad and Agra via Ajmer-Bandikui (MUR 377)
(Deb. 24, Vol. IX, 25-04-2005)
Col.408-09

- Need to introduce pantry car facility in Vikramshila Express train running between Bhagalpur and New Delhi (MUR 377)**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 373
- Need to make optimum utilization of newly laid broad gauge line between Virudhnagar junction and Tenkasi by introducing more trains (MUR 377)**
(Deb. 34, Vol. X, 09-05-2005)
Col. 581
- Need to provide a halt to Ashram Express at Beawar railway station in Rajasthan (MUR 377)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 579-80
- Need to rename one train each running between Delhi-Jammu and Jammu-Ajmer routes as 'Shri Mata Vaishno Devi Shrine Express' and 'Ajmer Sharief Dargah Express', respectively (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col. 331-32
- Need to resume Ajanta and Elora Express trains services on Manmad-Kachiguda railway section besides providing a new rail service between Manmad and Tirupati (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 420-21
- Need to run local train between Patna Junction and City Ghat for the benefit of local people (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 584
- Need to run Marudhar Express between Jodhpur and Varanasi via Lucknow (MUR 377)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 418-19
- Occupancy Ratio of Rajdhani Trains**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 131-32
- Pantry Car Facility in Trains**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 215-18
- Pilot Trains in Naxalite Affected Areas**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 106
- Provision of Sleeping Beds/Woolens in Trains**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 153-54
- Public-Private Participation for New Trains**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 89
- Punctuality of Trains**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 117-19
- Push and Pull Trains in Bangalore**
(Deb. 37, Vol. X, 12-05-2005)
Col. 164-65
- Railway Budget - 2005-06 — Presentation**
(Deb. 2, Vol. VII, 26-02-2005)
Col. 32-33
- Running of Trains on CNG and Diesel Mixture**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 293
- Running of Trains through Shorter Route**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 342
- Security Arrangements for VIPs in Trains**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 114-15
- Security of TTEs in Running Trains**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 207-08
- Selling of Banned Items by Vendors**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 213-14

Smoking and Drinking in Trains
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 155

Special Package to Heritage Train
(Deb. 9, Vol. VII, 10-03-2005)
Col. 208-09

Summer Special Trains
(Deb. 23, Vol. IX, 21-04-2005)
Col. 201-06

Super Express Train Status to Panchvati Express
(Deb. 9, Vol. VII, 10-03-2005)
Col. 104

Time Table for Goods Trains
(Deb. 27, Vol. IX, 28-04-2005)
Col. 96

Train between Giridih and Dhanbad
(Deb. 37, Vol. X, 12-05-2005)
Col. 129-30

Train Service between Badarpur and Lumding
(Deb. 37, Vol. X, 12-05-2005)
Col. 232-33

Use of Fuels for Trains
(Deb. 9, Vol. VII, 10-03-2005)
Col. 131

Railway Wagons

Procurement of Rail Wagons
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 242-43

Requirement of Wagons
(Deb. 27, Vol. IX, 28-04-2005)
Col. 79-80

Use of Condemned Wagons
(Deb. 23, Vol. IX, 21-04-2005)
Col. 277

Use of Z Section Steel in Fabrication of Wagons
(Deb. 9, Vol. VII, 10-03-2005)
Col. 178-79

Railway Warehouse

Railway Budget—2005-06—Presentation
(Deb. 2, Vol. VII, 26-02-2005)
Col. 16-17

Railway Wheel Plant

Railway Budget-2005-06—Presentation
(Deb. 2, Vol. VII, 26-02-2005)
Col. 41

Railway Workshops

Modernisation of Kancharapara Railway Workshop
(Deb. 9, Vol. VII, 10-03-2005)
Col. 135

Need to establish a railway workshop in Unnao Parliamentary Constituency, Uttar Pradesh (MUR 377)
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 380

Renovation of Tindharia Workshop
(Deb. 27, Vol. IX, 28-04-2005)
Col. 93

Railways

Accounting Systems
(Deb. 27, Vol. IX, 28-04-2005)
Col. 194-95

Allocation of Funds to Lumding Railway Division
(Deb. 37, Vol. X, 12-05-2005)
Col. 122

Allotment of Store Room
(Deb. 37, Vol. X, 12-05-2005)
Col. 231

Arrangement of Containers
(Deb. 37, Vol. X, 12-05-2005)
Col. 151-52

Ban on Licensed Porters from Handling Parcels
(Deb. 8, Vol. VII, 09-03-2005)
Col. 352

Bogibeel Bridge Project
(Deb. 5, Vol. VII, 02-03-2005)
Col.425-26

Bridges in Karnataka
(Deb. 23, Vol. IX, 21-04-2005) Col. 130

Bringing of Sections of Railway Act, 1989 Under RPF
(Deb. 23, Vol. IX, 21-04-2005)
Col.257-58

Cadre Restructuring Committee
(Deb. 32, Vol. X, 05-05-2005)
Col.148-50

Captive Thermal Power Plants by Railways
(Deb. 27, Vol. IX, 28-04-2005)
Col.179-82

CBI Raid in North-Eastern Railways, Gorakhpur
(Deb. 14, Vol. VIII, 17-03-2005)
Col.103-04

Change of Route of Goa Express
(Deb. 37, Vol. X, 12-05-2005)
Col.149

Chhattarpati Shivaji Terminus
(Deb. 23, Vol. IX, 21-04-2005)
Col.184-85

Closure of Railway Workshop at Kurduwadi
(Deb. 14, Vol. VIII, 17-03-2005)
Col.109-10

Coach Rehabilitation Workshop in Bhopal
(Deb. 8, Vol. VII, 09-03-2005)
Col.421

Coastal Karnataka Tour Scheme
(Deb. 32, Vol. X, 05-05-2005)
Col.89

Collision between Sabarmati Express and Goods Train on Godhra - Vadodara Section of Western Railway (St.)
(Deb. 23, Vol. IX, 21-04-2005)
Col.294-95

Commercial Utilisation of Land
(Deb. 23, Vol. IX, 21-04-2005)
Col.163-64

Committee on Revamping and Streamlining the Legal Set up on Railway
(Deb. 37, Vol. X, 12-05-2005)
Col.166

Compensation to Land Oustees
(Deb. 23, Vol. IX, 21-04-2005) Col. 177

Computerised Reservation Centres
(Deb. 8, Vol. VII, 09-03-2005)
Col.464-80

Computerised Weighbridges
(Deb. 37, Vol. X, 12-05-2005)
Col.258-59

Connectivity of North-Eastern States by Rail
(Deb. 14, Vol. VIII, 17-03-2005)
Col.130-31

Construction of Coaching Terminal
(Deb. 14, Vol. VIII, 17-03-2005)
Col.160-61

Construction of Community Centre
(Deb. 14, Vol. VIII, 17-03-2005)
Col.137

Construction of Rail Lines in Sudan
(Deb. 14, Vol. VIII, 17-03-2005)
Col.149

Contingency Plan to Deal with National Calamities
(Deb. 9, Vol. VII, 10-03-2005)
Col.247-48

Contracts for Railway Projects
(Deb. 32, Vol. X, 05-05-2005)
Col.157-59

Corruption in Railways
(Deb. 23, Vol. IX, 21-04-2005)
Col.234-36

Corruption/Irregularities in Railways
(Deb. 14, Vol. VIII, 17-03-2005)
Col.237-38

- Creation of Divisions**
(Deb. 37, Vol. X, 12-05-2005)
Col. 253
- Criteria for Confirmation of Reservation for VIP**
(Deb. 37, Vol. X, 12-05-2005)
Col. 160
- Decline in Catering and Bedroll Facilities**
(Deb. 32, Vol. X, 05-05-2005)
Col. 65-66
- Demands for Supplementary Grants — Railways, 2004-05**
(Deb. 8, Vol. VII, 09-03-2005) Col. 1122
- Deployment of Bomb Disposal Squads**
(Deb. 32, Vol. X, 05-05-2005)
Col. 126
- Diesel Rail Engine Factory at Varanasi**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 150-51
- Diversion of Forest Land for Railway Projects**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 533-38
- Doubling of Railway Track between Cuttack and Barang**
(Deb. 37, Vol. X, 12-05-2005)
Col. 142-43
- Economic Condition of Railways**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 369
- Economic/Budget Hotels**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 369-70
- Electrifications of East Coast Railway**
(Deb. 37, Vol. X, 12-05-2005)
Col. 234-35
- Employment Generating Schemes**
(Deb. 32, Vol. X, 05-05-2005)
Col. 156-57
- Employment in Railways**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 44-45
- Environment Friendly Toilet System in Trains**
(Deb. 23, Vol. IX, 21-04-2005) Col. 58
- Examination of Arbitration System**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 191-92
- Execution of Sub-way in Rayagada**
(Deb. 37, Vol. X, 12-05-2005)
Col. 96-97
- Expansion of Jamalpur Diesel Shed**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 107-08
- Financial Powers for Purchase of Materials**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 115-16
- Financial Requirements for Railways Projects**
(Deb. 32, Vol. X, 05-05-2005)
Col. 176
- Fire in Toofan Mail**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 108
- Fraudulent Refunds**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 84
- Funds for Modernisation Schemes**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 47-48
- Funds Provided and Utilised for Rail Projects**
(Deb. 37, Vol. X, 12-05-2005)
Col. 214-15
- Funds Spent on Advertisement by Railways**
(Deb. 32, Vol. X, 05-05-2005)
Col. 124-25
- Gauge Conversion of Rangia-Murkongselek Rail Section**
(Deb. 37, Vol. X, 12-05-2005)
Col. 133-34

- Hand over of Catering Work to Multinational Companies**
(Deb. 32, Vol. X, 05-05-2005)
Col. 94-95
- Highways, Rail Connectivity with Neighbouring Countries**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 449-56
- Hike in Steel Prices Used in Railway**
(Deb. 32, Vol. X, 05-05-2005)
Col. 39-40
- Howrah Railway Station**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 121-22
- Improvement in Goods Transportation**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 210
- Increase in Speed of Chitrakoot Express**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 109
- Introduction of Partner in Allotment of Tea Stalls**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 231-32
- Irregularities and Corruption in North-East Frontier Railway**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 305
- Issue of Seasonal Tickets Through ATM**
(Deb. 32, Vol. X, 05-05-2005)
Col. 50
- Joint Venture Power Projects**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 75-76
- Life Span on Railway Engines**
(Deb. 32, Vol. X, 05-05-2005)
Col. 83-84
- Loss to Railways in Transportation**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 38-40
- Losses Due to Non-Revision of Siding Charges**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 241
- Manual Paper Line Clearance System**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 134-35
- Modernisation of Railways**
(Deb. 32, Vol. X, 05-05-2005) Col. 92
- National Rail Vikas Yojana**
(Deb. 32, Vol. X, 05-05-2005)
Col. 4-10
- Need to allocate more funds for speeding up gauge conversion work on Naupada-Gunupur railway section in Waltair Division of East Coast Railway (MUR 377)**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 617-18
- Need to check dumping of waste and restoration of waterbody named Rani Jhil in Howrah Division of Eastern Railway with a view to prevent the environment pollution (MUR 377)**
(Deb. 38, Vol. X, 13-05-2005)
Col. 310
- Need to fill up the vacant posts of Gangman in Kharagpur Division of South Eastern Railway (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 304
- Need to provide adequate funds for timely completion of rail-cum-road bridge at Bogibeel over Brahmaputra in Assam besides undertaking simultaneous gauge conversion on Rangia-Morkongchelek Section of N.F. Railways (MUR 377)**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 588-89
- Need to restore direct booking of betel leaves at Mechada and Panskura Stations in West Bengal and consider waiver of tariff hike on betel levels (MUR 377)**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 425-26

- Need to take up Delhi-Chennai Freight Corridor for implementation with a view to encourage investment in the region (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 581-82
- Operation of Old Steam Engines**
(Deb. 37, Vol. X, 12-05-2005)
Col. 232
- Operational Cost of Indian Railways**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 49—51
- Outsourcing of Non-core Activities**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 286—88
- Outstanding Dues against Railways**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 241—43
- Outstanding dues of Railway from Power Plants**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 102-03
- Overbridge at Nagpur**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 101
- Passenger Train Between Meerut-Delhi Route**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 53
- Permission for use of Officers Club Premises**
(Deb. 32, Vol. X, 05-05-2005)
Col. 177-78
- Pilferage Incidents**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 302
- Pilot Trains in Naxalite Affected Areas**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 106
- Plan to Increase the Axle Load Limit**
(Deb. 32, Vol. X, 05-05-2005)
Col. 130
- Porter Service**
(Deb. 37, Vol. X, 12-05-2005)
Col. 218-19
- Pre-Stressed Concrete Sleepers**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 112-13
- Private Players in Container Traffic Business**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 99-100
- Private Sector Participation in Railways**
(Deb. 8, Vol. VII, 09-03-2005) Col. 72
- Procurement of Composite Brake Blocks**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 260
- Promotion of Sports in Railways**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 85-86
- Promotion of Tourism through Railways**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 215-16
- Protection to Women in Trains**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 138-41
- Provision of Rakes for Transport of Slack Coal**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 271-72
- Punctuality of Trains**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 117-19
- Purchase of Simulators**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 214
- Push and Pull Trains in Bangalore**
(Deb. 37, Vol. X, 12-05-2005)
Col. 164-65
- Rail Connection with Asian Nations**
(Deb. 37, Vol. X, 12-05-2005)
Col. 141

- R& I Connectivity to Paradeep Port**
(Deb. 27, Vol. IX, 28-04-2005) Col. 131
- Rail Connectivity with States**
(Deb. 23, Vol. IX, 21-04-2005) Col. 199
- Rail Development in West Bengal**
(Deb. 37, Vol. X, 12-05-2005)
Col. 144-45
- Rail Neer Plants**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 234-38
- Rail Projects in Chennai-Egmore**
(Deb. 37, Vol. X, 12-05-2005)
Col. 251-52
- Rail Projects of Uttaranchal**
(Deb. 37, Vol. X, 12-05-2005)
Col. 116-17
- Rail Projects with ADB Loan**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 61
- Rail Sleeper Manufacturing Depot**
(Deb. 32, Vol. X, 05-05-2005)
Col. 172-73
- Rail Towns**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 105
- Railway Budget-2005-06 — Presentation**
(Deb. 2, Vol. VII, 26-02-2005)
Col. 21-22, 31-32, 42-43
- Railway Connectivity with ICTT Project**
(Deb. 32, Vol. X, 05-05-2005)
Col. 94
- Railway Division at Ahmedabad**
(Deb. 37, Vol. X, 12-05-2005)
Col. 259-60
- Railway Division at Salem**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 229
- Railway Hospitals**
(Deb. 32, Vol. X, 05-05-2005)
Col. 160
- Railway Infrastructure Corporation**
(Deb. 32, Vol. X, 05-05-2005)
Col. 159
- Railway Projects in Gujarat**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 181-87
- Railway Projects in Karnataka**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 181-88
- Railway Projects in Madhya Pradesh**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 132-38
- Railway Projects with Foreign Assistance**
(Deb. 32, Vol. X, 05-05-2005)
Col. 137-38
- Railway Reforms Committee**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 184
- Railways Comprehensive Perspective Plan**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 251
- Rakes for Transportation of Industrial Products**
(Deb. 32, Vol. X, 05-05-2005)
Col. 51-52
- Reduction in Penalty Amount for Ticketless Travellers**
(Deb. 32, Vol. X, 05-05-2005) Col. 132
- Refrigerated Vans**
(Deb. 32, Vol. X, 05-05-2005)
Col. 143-44
- Reimbursement of Expenditure**
(Deb. 27, Vol. IX, 28-04-2005) Col. 248
- Renewal of Licences**
(Deb. 37, Vol. X, 12-05-2005)
Col. 66-67
- Renovation of Metre-Gauge Tracks of Barak Valley**
(Deb. 37, Vol. X, 12-05-2005)
Col. 207-08

- Replacement of Level Crossings**
(Deb. 32, Vol. X, 05-05-2005)
Col.29-30
- Replacement of Old Signal System**
(Deb. 32, Vol. X, 05-05-2005)
Col.114
- Replacement of Signal System**
(Deb.23, Vol. IX, 21-04-2005) Col.157
- Return Journey Booking Offices**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.173-83
- Road and Rail Connectivity to Various Ports**
(Deb. 22, Vol. IX, 20-04-2005)
Col.218—22
- Running of Jammu Tawi-Haridwar Express via Amritsar**
(Deb. 23, Vol. IX, 21-04-2005)
Col.128
- Seizure of Cartridges**
(Deb. 23, Vol. IX, 21-04-2005)
Col.192-93
- Setting up of Centre of Information Technology for Railways**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.113-14
- Setting up of Wheel & Axle Plant at Rourkela**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.73
- Shifting of Godown Facilities from Tumkur to Kyathasundara**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.101
- Shifting of Nainpur Railway Hospital**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.116-17
- Shifting of Railway Workshops from Kazipet**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.92
- Standard Size of Trolley at Platforms**
(Deb. 37, Vol. X, 12-05-2005)
Col.157-58
- Task Force on Crime in Trains/Stations**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.62-64
- Tea Stalls**
(Deb. 23, Vol. IX, 21-04-2005)
Col.102-03
- Theft of Scrap from Railway Godowns**
(Deb. 37, Vol. X, 12-05-2005)
Col.230
- Train Actuated Warning Device at Level Crossings**
(Deb. 8, Vol. VII, 09-03-2005) Col.295
- Transfer in Railways**
(Deb.23, Vol. IX, 21-04-2005) Col.112
- Transit Losses**
(Deb. 34, Vol. X, 09-05-2005)
Col.317-18
- Transportation of Goods**
(Deb. 27, Vol. IX, 28-04-2005)
Col.245
- Uniform Scam in Samastipur Railway Division**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.128
- Unutilisation of Work-Force and Machinery**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.78
- Upgradation of Mathura as Sub-Division**
(Deb. 37, Vol. X, 12-05-2005)
Col.117
- Utilization of Metre Gauge Wheel Sets**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.157-58
- Vacancies in Railways**
(Deb.23, Vol. IX, 21-04-2005) Col.275
- Wheel Trolley System**
(Deb.32, Vol. X, 05-05-2005) Col.91

Yari Niwas-

(Deb. 14, Vol. VIII, 17-03-2005)
Col.234-35

Railways Users Consultative Committee**Members of Railways Users Consultative Committee**

(Deb. 20, Vol. VIII, 24-03-2005)
Col.257-58

Rain Fed Agricultural Area**Development of Rain Fed Agricultural Area**

(Deb. 17, Vol. VIII, 21-03-2005)
Col.207—10

Rainfall

Need to provide compensation to the farmers whose crops were affected due to heavy rain in Alapuzha and Pathanamthitta districts in Kerala (MUR 377)

(Deb. 32, Vol. X, 05-05-2005)
Col.219

Rainfall

(Deb. 21, Vol. IX, 19-04-2005)
Col.264-65

Rajasthan**4-Laning in Rajasthan**

(Deb. 26, Vol. IX, 27-04-2005)
Col.311-12

Agreement on Power Sharing

(Deb. 28, Vol. IX, 29-04-2005)
Col.154-55

Agreement with Chambal Control Board in Water Sector

(Deb. 21, Vol. IX, 19-04-2005)
Col.207—09

Aid to Rajasthan from Japan

(Deb. 29, Vol. IX, 02-05-2005)
Col.96-97

Air Services in Rajasthan

(Deb. 27, Vol. IX, 28-04-2005)
Col.65—67

Allocation of Funds for Promoting Education

(Deb. 18, Vol. VIII, 22-03-2005)
Col.254

Allotment of Dealership in Rajasthan

(Deb. 23, Vol. IX, 21-04-2005)
Col.242-43

Amount Sanctioned for Development of Jodhpur

(Deb. 12, Vol. VIII, 15-03-2005) Col. 167

Assistance for Consumer Programmes

(Deb. 34, Vol. X, 09-05-2005) Col. 397

Barsingsar Lignite-cum-Power Project

(Deb. 15, Vol. VIII, 18-03-2005)
Col.307-08

Bridge Across River Ghar on N.H.-12

(Deb. 26, Vol. IX, 27-04-2005)
Col.409-10

Central Institute of Sheep and Wool Research

(Deb. 17, Vol. VIII, 21-03-2005)
Col.184—86

Centre for Development of Stones

(Deb. 18, Vol. VIII, 22-03-2005)
Col.376-77

Closure of Recruitment Office

(Deb. 14, Vol. VIII, 17-03-2005)
Col.110

Construction of new BSNL Buildings in Rajasthan

(Deb. 31, Vol. X, 04-05-2005)
Col.123-24

Construction of Roads through BOT Route

(Deb. 31, Vol. X, 04-05-2005)
Col.370—78

Conversion of Airbase into Civilian Airport

(Deb. 27, Vol. IX, 28-04-2005)
Col.110-11

- Crops Including under Minimum Support Price Scheme**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.247-48
- Demand of Subsidy**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.118—22
- Development of Tribal Sub-Plan Areas in Rajasthan**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.253-54
- Drought Relief to Rajasthan**
(Deb. 38, Vol. X, 13-05-2005)
Col.123-24
- EFC Grants for School Building in Rajasthan**
(Deb. 33, Vol. X, 06-05-2005)
Col.205
- Express Highway in Rajasthan**
(Deb. 31, Vol. X, 04-05-2005)
Col.87-88
- Financial Assistance to NGOs**
(Deb. 4, Vol. VII, 01-03-2005)
Col.162-63
- Financial Assistance to Rajasthan**
(Deb. 35, Vol. X, 10-05-2005)
Col.176—78
- Five Star Resort at Udaipur**
(Deb. 21, Vol. IX, 19-04-2005)
Col.211
- Funds for Ayurvedic System of Treatment**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.113-14
- Halt Station**
(Deb. 32, Vol. X, 05-05-2005)
Col.44
- Illegal Mining in Uttar Pradesh and Rajasthan**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.152-53
- Inclusion of Castes in OBC List**
(Deb. 23, Vol. IX, 21-04-2005)
Col.252-53
- Installation of HPT in Rajasthan**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.121-22
- Inter-State Roads in Rajasthan**
(Deb. 8, Vol. VII, 09-03-2005)
Col.902
- Irregularities in Company Registrar Offices in Rajasthan**
(Deb. 33, Vol. X, 06-05-2005)
Col.140-41
- Kota Thermal Power Plant**
(Deb. 33, Vol. X, 06-05-2005)
Col.294
- Lignite Gasification Plant**
(Deb. 37, Vol. X, 12-05-2005)
Col.151
- Loss caused by Hailstorm in Rajasthan**
(Deb. 24, Vol. IX, 25-04-2005)
Col.275-76
- Maternity and Child Health Care Scheme**
(Deb. 31, Vol. X, 04-05-2005)
Col.90—100
- Medical University in Rajasthan**
(Deb. 8, Vol. VII, 09-03-2005)
Col.1002
- Modernisation of Postal Operations**
(Deb. 22, Vol. IX, 20-04-2005)
Col.91—93
- National Agricultural Insurance Scheme**
(Deb. 24, Vol. IX, 25-04-2005)
Col.234—36
- Need to address related pending issues in the direction of promoting tourism in Rajasthan (MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005)
Col.393-94
- Need to clear the proposal of the Government of Rajasthan for setting**

- up of Dairy Development project at Alwar (MUR 377)
(Deb. 35, Vol. X, 10-05-2005)
Col.339-40
- Need to expedite construction of railway over bridge at Rangpur road railway gate in Kota city of Rajasthan (MUR 377)
(Deb. 14, Vol. VIII, 17-03-2005)
Col.300
- Need to include 'Bishnoi' caste of Rajasthan in the list of 'Other Backward Classes' (MUR 377)
(Deb. 24, Vol. IX, 25-04-2005)
Col.409-10
- Need to provide a halt to Ashram Express at Beawar railway station in Rajasthan (MUR 377)
(Deb. 17, Vol. VIII, 21-03-2005)
Col.579-80
- Need to provide compensation to the opium cultivators of Hadoti region of Rajasthan for damage caused to their crops due to hailstorm (MUR 377)
(Deb. 12, Vol. VIII, 15-03-2005)
Col.478-79
- Need to provide special economic package for all-round development of Ajmer and Pushkar cities in Rajasthan with a view to promote tourism in the region (MUR 377)
(Deb. 22, Vol. IX, 20-04-2005)
Col.598-99
- Need to recognise the Castes declared as OBC by the Government of Rajasthan (MUR 377)
(Deb. 20, Vol. VIII, 24-03-2005)
Col.300-301
- Need to release required funds in the current budget for completion of Sadulpur-Bikaner and Ratanagarh-
- Degana Railway Section in Rajasthan (MUR 377)
(Deb. 24, Vol. IX, 25-04-2005)
Col.409
- Need to retain the B-2 status accorded to Ajmer city in Rajasthan (MUR 377)
(Deb. 8, Vol. VII, 09-03-2005)
Col.1126-27
- Need to set up a Rural Technology Centre in Jhalawar Parliamentary Constituency, Rajasthan (MUR 377)
(Deb. 18, Vol. VIII, 22-03-2005)
Col.613-14
- Need to set up an Oil Refinery in Rajasthan (MUR 377)
(Deb. 9, Vol. VII, 10-03-2005)
Col.320
(Deb. 15, Vol. VIII, 18-03-2005)
Col.377-78
- Nehru Yuva Kendras in Rajasthan
(Deb. 25, Vol. IX, 26-04-2005)
Col.97-105
- New Industrial Policy
(Deb. 4, Vol. VII, 01-03-2005)
Col.163-64
- New War Doctrine
(Deb. 32, Vol. X, 05-05-2005)
Col.133
- No Diabetes Case among Tribes of Rajasthan
(Deb. 36, Vol. X, 11-05-2005)
Col.362-63
- Oil and Gas Fields
(Deb. 8, Vol. VII, 09-03-2005)
Col.372-73
- Oil Exploration in Rajasthan
(Deb. 23, Vol. IX, 21-04-2005)
Col.126-28
- Oil Wells in Rajasthan
(Deb. 23, Vol. IX, 21-04-2005)
Col.108-09

- Opening of News Report Centres in Rajasthan**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 181
- Performance of Arid Zone Forestry Research Institute, Jodhpur**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 315—20
- Petroleum Sports Control Board**
(Deb. 37, Vol. X, 12-05-2005)
Col. 169—71
- Population of Indian Cranes**
(Deb. 34, Vol. X, 09-05-2005)
Col. 496-97
- Production of Garlic and Onions**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 371-72
- Production of Garlic Crop in Rajasthan**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 273
- Production of Mica Mines**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 620-21
- Production of Zimikand**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 227-28
- Production Sharing Contract between ONGC and Cairn Energy**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 89
- Profit Sharing Formula**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 111-12
- Programme Broadcasted by AIR Centre Alwar**
(Deb. 8, Vol. VII, 09-03-2005) Col. 203
- Projects of Rajasthan**
(Deb. 36, Vol. X, 11-05-2005)
Col. 375
- Promotion of Handicraft Industry in Rajasthan**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 313-14
- Proposal for Urban Development in Rajasthan**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 718—26
- Proposals sent by Rajasthan**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 725—28
- Regional Research Laboratory in Rajasthan**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 196-97
- Relocation of Kota Airport**
(Deb. 23, Vol. IX, 21-04-2005) Col. 54
- Restrictions on Textile Industry in Rajasthan**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 371-72
- Sardar Sarovar Project**
(Deb. 34, Vol. X, 09-05-2005)
Col. 307-08
- Scarcity of SIM Cards in Rajasthan**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 553-54
- Sharing of Ravi-Beas Water**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 530-31
- Shiksha Karmi Project**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 374-75
- Shortage of BSNL Cash Cards in Rajasthan**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 403—05
- Shortage of Water in Keoladeo Sanctuary**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 532-33
- Target Under AUWSP**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 75—81
- Telephone Facilities in Rajasthan**
(Deb. 36, Vol. X, 11-05-2005)
Col. 380-84

Toll Tax on Roads

(Deb. 22, Vol. IX, 20-04-2005)
Col. 161-62

Towers in Rajasthan

(Deb. 22, Vol. IX, 20-04-2005)
Col. 261-63

TRIFED

(Deb. 4, Vol. VII, 01-03-2005)
Col. 417-18

Upgradation of State Roads in Rajasthan

(Deb. 22, Vol. IX, 20-04-2005)
Col. 293

Vacant Posts of All India Service Cadre

(Deb. 36, Vol. X, 11-05-2005)
Col. 86-88

Wastage of River Water

(Deb. 29, Vol. IX, 02-05-2005)
Col. 236-37

Widening of NHs in Rajasthan

(Deb. 36, Vol. X, 11-05-2005)
Col. 438

World Bank Projects in Rajasthan

(Deb. 33, Vol. X, 06-05-2005)
Col. 392-94

Rajiv Gandhi National Fellowship**Rajiv Gandhi National Fellowship for SC and ST Students**

(Deb. 23, Vol. IX, 21-04-2005)
Col. 190-91

Rajiv Gandhi Shramik Kalyan Yojana**Unemployment Benefit Scheme**

(Deb. 29, Vol. IX, 02-05-2005)
Col. 254-55

Rajiv Gandhi Grameen Vidyuteekaran Yojana**Rajiv Gandhi Grameen Vidyuteekaran Yojana**

(Deb. 28, Vol. IX, 29-04-2005)
Col. 2-12

Rakesh Mohan Committee**Reduction in Staff Strength**

(Deb. 27, Vol. IX, 28-04-2005)
Col. 90

Rashtriya Chemicals and Fertilizers Limited**R.C.F. Unit in Mumbai**

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 378-79

Review of Project Implemented by Rashtriya Chemicals and Fertilizers

(Deb. 34, Vol. X, 09-05-2005)
Col. 110

Rashtriya Gramin Swasthya Scheme**Rashtriya Gramin Swasthya Scheme**

(Deb. 22, Vol. IX, 20-04-2005)
Col. 77-82

Rashtriya Ispat Nigam Limited**Mining of Iron Ore by RINL**

(Deb. 24, Vol. IX, 25-04-2005)
Col. 156-58

Rashtriya Krishak Ayog**Rashtriya Krishak Ayog**

(Deb. 29, Vol. I X, 02-05-2005)
Col. 342-43

Rashtriya Mahila Kosh**Rashtriya Mahila Kosh**

(Deb. 25, Vol. IX, 26-04-2005)
Col. 201-02
(Deb. 30, Vol. IX, 03-05-2005)
Col. 35-41

Rashtriya Sam Vikas Yojana**Funds for KBK**

(Deb. 5, Vol. VII, 02-03-2005)
Col. 229

Implementation of Schemes under RSVY

(Deb. 5, Vol. VII, 02-03-2005)
Col. 209-10

Launching of Rashtriya Sam Vikas Yojana

(Deb. 8, Vol. VII, 09-03-2005)
Col. 821

Need to undertake developmental programmes in Natham and Vedasanthu Talukas of Palani Parliamentary Constituency, Tamil Nadu under the Rashtriya Sam Vikas Yojana (MUR 377)
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 609-10

Rashtriya Sam Vikas Yojana in UP
(Deb. 22, Vol. IX, 20-04-2005)
Col. 424-25

Rashtriya Sanskrit Sansthan

Promotion of Sanskrit
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 160-63

Rashtriya Yoga Sansthan

Teaching Language in Morarji Desai Rashtriya Yoga Sansthan
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 68-69

Ration Cards

Excess Units in Ration Card
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 295-96

Ration Cards for APL Families
(Deb. 21, Vol. IX, 19-04-2005)
Col. 341

Readymade Garments

Import of Readymade Garments
(Deb. 8, Vol. VII, 09-03-2005)
Col. 515-18

Increase in Cargo Capacity
(Deb. 5, Vol. VII, 02-03-2005)
Col. 207-08

Real Estate

Foreign Direct Investment in Real Estate
(Deb. 4, Vol. VII, 01-03-2005)
Col. 126-27

Investment in Housing and Real-Estate Sectors
(Deb. 21, Vol. IX, 19-04-2005)
Col. 844—47

National Real Estate Development Policy
(Deb. 25, Vol. IX, 26-04-2005)
Col. 110-11

Real Estate Management (Regulation and Control) Bill
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 251

Recruitment

Agencies for Overseas Recruitment
(Deb. 36, Vol. X, 11-05-2005)
Col. 44—48

Changes in Recruitment Policy
(Deb. 34, Vol. X, 09-05-2005)
Col. 495

Recruitment Drive to Fill Vacancies
(Deb. 22, Vol. IX, 20-04-2005) Col. 351

Recruitment in PMF
(Deb. 21, Vol. IX, 19-04-2005)
Col. 755—57

Recruitment in PSUs
(Deb. 32, Vol. X, 05-05-2005) Col. 54

Recruitment of Pilots
(Deb. 23, Vol. IX, 21-04-2005) Col. 221

Recruitment of Staff
(Deb. 37, Vol. X, 12-05-2005)
Col. 253—55

Recruitment of Teachers in IIT's and REC's
(Deb. 25, Vol. IX, 26-04-2005)
Col. 194-95

Recruitment Rules for Employees of Prasar Bharati
(Deb. 32, Vol. X, 05-05-2005)
Col. 125

Recruitments in Army
(Deb. 8, Vol. VII, 09-03-2005)
Col. 314-15

Recruitment Agencies

Illegal Recruitment Agencies
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 42-43

Red Cross Society

Central Assistance to Red Cross Society
(Deb. 13, Vol. VIII, 16-03-2005)
Col.290

Red Fort

Beautification in and around Red Fort
(Deb. 14, Vol. VIII, 17-03-2005)
Col.215-16

Felling of Trees at Red Fort
(Deb. 11, Vol. VIII, 14-03-2005)
Col.199

Reference by the Speaker

Commemoration of Golden Jubilee of Asian-African Conference at Bandung-Reference by the Speaker
(Deb. 24, Vol. IX, 25-04-2005)
Col.1-2

Demise of a number of passengers in the tragic Railway Accident in Gujarat
(Deb. 23, Vol. IX, 21-04-2005)
Col.1

Platinum Jubilee Celebration of Dandi March
(Deb. 10, Vol. VII, 11-03-2005)
Col.1

Successful Launch of PSL Vehicle Carrying Two Satellites from Satish Dhawan Space Centre at Sriharikota
(Deb. 32, Vol. X, 05-05-2005)
Col.1

Referral Centres

Referral Centres
(Deb. 23, Vol. IX, 21-04-2005)
Col.256-57

Refugees

Compensation to Refugees of 1947
(Deb. 30, Vol. IX, 03-05-2005)
Col.214-15

Deportation of Chakma and Hajong
(Deb. 4, Vol. VII, 01-03-2005)
Col.220

Need to grant citizenship to refugees of 1947 settled in Jammu and Kashmir

(MUR377)
(Deb. 37, Vol. X, 12-05-2005)
Col.332-33

Regional Cancer Centres

Funds for Regional Cancer Centres
(Deb. 31, Vol. X, 04-05-2005)
Col.389—94

Recognition of Regional Cancer Centres
(Deb. 22, Vol. IX, 20-04-2005)
Col.532—36

Regional Development

Peripheral Development by Rourkela Steel Plant
(Deb. 34, Vol. X, 09-05-2005)
Col.514—18

Peripheral Development by Steel Plants
(Deb. 34, Vol. X, 09-05-2005)
Col.329-30

Regional Financial Centre

General Budget, 2005-06 — Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col.28-29

Regional Institute of Medical Science

Tribal Doctors in Regional Institute of Medical Sciences, Imphal
(Deb. 13, Vol. VIII, 16-03-2005)
Col.200-201

Regional Rural Banks

Amendment to RRB Act, 1976
(Deb. 10, Vol. VII, 11-03-2005)
Col.367—69

Benefit of Employees of RRBs
(Deb. 8, Vol. VII, 09-03-2005)
Col.622-23

Cash Deposit Ratio of RRBs
(Deb. 28, Vol. IX, 29-04-2005)
Col.36-37

Committee for Promotion of RRB Staff
(Deb. 28, Vol. IX, 29-04-2005)
Col. 438

Computerisation of RRBs
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 248-49

Demand Draft on Sponsored Banks of RRBs
(Deb. 8, Vol. VII, 09-03-2005)
Col. 723

Expansion of RRB
(Deb. 33, Vol. X, 06-05-2005)
Col. 117-18

Facilities to Trade Unions in RRBs
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 63-64

Forum for RRB Employees
(Deb. 33, Vol. X, 06-05-2005)
Col. 429

Functioning of RRBs
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 44-47

Losses of RRBs
(Deb. 33, Vol. X, 06-05-2005)
Col. 432-36

Nationalisation of RRBs
(Deb. 8, Vol. VII, 09-03-2005)
Col. 631

Opening of RRBs in States
(Deb. 38, Vol. X, 13-05-2005)
Col. 160-61

Pay Scale of Employees of RRBs
(Deb. 10, Vol. VII, 11-03-2005)
Col. 429-30

Regional Rural Banks
(Deb. 8, Vol. VII, 09-03-2005)
Col. 752
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 187-88

Schedule Status to Regional Rural Banks
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 76

Villages Covered by RRBs
(Deb. 28, Vol. IX, 29-04-2005)
Col. 285

Regional Training Institute

Setting up of Regional Training Institute for Teachers and Staff
(Deb. 25, Vol. IX, 26-04-2005)
Col. 139-40

Registrar Office

Modernization of Registrar Office
(Deb. 38, Vol. X, 13-05-2005)
Col. 155-56

Regulatory Authority

Regulatory Authority
(Deb. 35, Vol. X, 10-05-2005)
Col. 86-87

Regulatory Bodies

Autonomy of Regulatory Bodies
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 93-94

Regulatory Systems

Regulatory Systems
(Deb. 33, Vol. X, 06-05-2005)
Col. 272-73

Rehabilitation

Allotment of Tenements in Rehabilitation Colonies
(Deb. 4, Vol. VII, 01-03-2005)
Col. 532-33

Assistance to SURCEPH

(Deb. 29, Vol. I X, 02-05-2005)
Col. 205-06

CBRR Report on Handicaps

(Deb. 8, Vol. VII, 09-03-2005)
Col. 202-03

Development of Tsunami Affected Villages

(Deb. 34, Vol. X, 09-05-2005) Col. 290

Grants to Non-Official Institutions for Blind

(Deb. 9, Vol. VII, 10-03-2005)
Col. 259-60

Handicapped Rehabilitation Centres
(Deb. 9, Vol. VII, 10-03-2005)
Col. 67-68

Inchampalli Irrigation Project
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 247-48

Land Losers of Goa
(Deb. 8, Vol. VII, 09-03-2005)
Col. 332

Living Condition in Migrants Camps
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 239-40

**Multilateral Assistance for
Reconstruction of Tsunami Hit Areas**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 355-56

**National Policy on Resettlement and
Rehabilitation**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 317-19

National Rehabilitation Policy
(Deb. 28, Vol. IX, 29-04-2005)
Col. 513-15

**Need to formulate a national plan for
rehabilitation of Gujjar Community in
Uttaranchal and other parts of the
country (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005) Col. 336

**Need to provide additional funds to the
Government of Kerala for undertaking
rehabilitation work in the Tsunami
affected areas of the State (MUR 377)**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 374

**Need to rehabilitate people who have
constructed their house in revenue
estates of different villages under duly
registered sale deeds in Chandigarh
before demolition of their dwellings
(MUR 377)**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 297

**Need to take appropriate measures for the
rehabilitation of Tsunami affected
fishermen of Chidambaram
Parliamentary Constituency, Tamil
Nadu (MUR 377)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 603-04

Rehabilitation of Civilians
(Deb. 27, Vol. IX, 28-04-2005)
Col. 94-95

**Rehabilitation of Disabled and Old
Persons**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 222-23

Rehabilitation of Disabled Persons
(Deb. 32, Vol. X, 05-05-2005)
Col. 136-37

Rehabilitation of Displaced Tribals
(Deb. 4, Vol. VII, 01-03-2005)
Col. 17-19

Rehabilitation of Oustees¹
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 72
(Deb. 37, Vol. X, 12-05-2005)
Col. 88-89

Rehabilitation of Oustees of THDC
(Deb. 10, Vol. VII, 11-03-2005)
Col. 238-39

**Rehabilitation of People Displaced Due
to Establishment of Steel Plants**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 355-56

Rehabilitation of Persons by Coal Mines
(Deb. 36, Vol. X, 11-05-2005)
Col. 367-68

Rehabilitation of Pune Milk Union
(Deb. 34, Vol. X, 09-05-2005)
Col. 253-54

Rehabilitation of Slum Dwellers
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 182-83

Rehabilitation of Surrendered Extremists
(Deb. 21, Vol. IX, 19-04-2005)
Col. 787-88

Rehabilitation of Tribals in North Eastern States
(Deb. 25, Vol. IX, 26-04-2005)
Col. 150-51

Rehabilitation of Tsunami affected Children
(Deb. 8, Vol. VII, 09-03-2005)
Col. 230-31

Relief and Rehabilitation of Tsunami Affected People (St.)
(Deb. 9, Vol. VII, 10-03-2005)
Col. 310-15

Relocation of Slums
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 322-23

Shelters to Tsunami affected Persons
(Deb. 21, Vol. IX, 19-04-2005)
Col. 593-94

Skill Development Project for Women affected by Tsunami Disaster
(Deb. 29, Vol. I X, 02-05-2005)
Col. 122-23

Suggestion by Law Commission
(Deb. 28, Vol. IX, 29-04-2005)
Col. 220

Vocational Rehabilitation Centres for Handicapped
(Deb. 29, Vol. I X, 02-05-2005)
Col. 146—48

Rehabilitation Council of India

Pilot Project for Handicapped Cooperation with RCI
(Deb. 27, Vol. IX, 28-04-2005)
Col. 160

Rehabilitation Council of India
(Deb. 27, Vol. IX, 28-04-2005)
Col. 90

Reliance Industries Limited

Concession to RIL
(Deb. 33, Vol. X, 06-05-2005)
Col. 449-50

Illegal Routing by Reliance Infocomm
(Deb. 5, Vol. VII, 02-03-2005)
Col. 194-95

Sale of RIL Shares
(Deb. 28, Vol. IX, 29-04-2005)
Col. 150-52

Tax Outstanding against Reliance Group of Industries
(Deb. 28, Vol. IX, 29-04-2005)
Col. 104-05

Relief Cranes

Requirement and Manufacturing of Relief Cranes
(Deb. 9, Vol. VII, 10-03-2005)
Col. 195-96

Relief Material

Relief Material to Indonesia
(Deb. 31, Vol. X, 04-05-2005)
Col. 275

Use of Relief Material
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 557-58

Relief Works

Drought Relief to Rajasthan
(Deb. 38, Vol. X, 13-05-2005)
Col. 123-24

Earthquake Relief
(Deb. 38, Vol. X, 13-05-2005)
Col. 221

Need to undertake suitable relief measures in the disaster affected areas of Jammu and Kashmir (MUR 377)
(Deb. 5, Vol. VII, 02-03-2005)
Col. 496-97

Relief and Rehabilitation of Tsunami Affected People (St.)
(Deb. 9, Vol. VII, 10-03-2005)
Col. 310—15

Relief Measures for BSNL

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 92-93

Religious Books**Setting up of National Institute for Research on Guru Granth Sahib**

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 144

Religious Conversions**Religious Conversions**

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 230-31

Religious Places**CD on Historical Monuments/Temples**

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 184

Construction of Galiara around Golden Temple, Amritsar

(Deb. 21, Vol. IX, 19-04-2005)
Col. 714

Damage to Amir Khusru's Durgah

(Deb. 8, Vol. VII, 09-03-2005)
Col. 311

Development of Historical and Religious Culture

(Deb. 37, Vol. X, 12-05-2005)
Col. 172

Development of Historical and Religious Places

(Deb. 27, Vol. IX, 28-04-2005) Col. 254

Development of Pilgrim Centres

(Deb. 34, Vol. X, 09-05-2005)
Col. 462

Diversion and Distribution of Forest Land

(Deb. 24, Vol. IX, 25-04-2005)
Col. 373-80

Financial Assistance for Chitragupta Temple

(Deb. 32, Vol. X, 05-05-2005)
Col. 154-55

Fund to Karnataka for Organizing Mahamastak Abhishek

(Deb. 37, Vol. X, 12-05-2005)
Col. 192

Heritage Site Status to Golden Temple

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 237

Need to grant early clearance to the proposal of Government of Kerala for laying a new approach track and strengthening the existing track to Sabarimala Temple (MUR 377)

(Deb. 5, Vol. VII, 02-03-2005)
Col. 495

Need to include Pandharpur in Maharashtra in the Central List of Pilgrimage centres and allocate adequate funds for its development as a tourist centre (MUR 377)

(Deb. 31, Vol. X, 04-05-2005)
Col. 503-04

Need to provide better road connectivity and basic amenities at Kalayani Devi Temple and Periyar in Unnao, Uttar Pradesh with a view to promote tourism in the area (MUR 377)

(Deb. 36, Vol. X, 11-05-2005)
Col. 585-86

Package for Shirdi in Maharashtra

(Deb. 24, Vol. IX, 25-04-2005)
Col. 126

Pilgrimage Tourism

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 199-200

Preservation of Sun Temple

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 208-09

Rail Connection with Religious Places

(Deb. 8, Vol. VII, 09-03-2005)
Col. 236

Religious Tourism

(Deb. 29, Vol. I X, 02-05-2005)
Col. 249

Renovation of Katarmal Temple
(Deb. 8, Vol. VII, 09-03-2005)
Col. 340

Renovation of Submerged Temples
(Deb. 37, Vol. X, 12-05-2005)
Col. 128

Repairing of Jama Masjid
(Deb. 37, Vol. X, 12-05-2005)
Col. 175-76

Ropeway for Saptshringi Gavu Temple
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 339

Security of Religious Places
(Deb. 25, Vol. IX, 26-04-2005)
Col. 151-52

Sound and Light Show in Temple at Warrangal
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 190

Special Development Package for Sabarimala
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 69

Stampede at Mandradevi Temple
(Deb. 4, Vol. VII, 01-03-2005)
Col. 46-47

Submersion of Sangameswara Temple
(Deb. 27, Vol. IX, 28-04-2005)
Col. 71-72

Visit of Pilgrims to Kailash Mansarovar
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 277-78

Remote Areas

Introduction of Cell Phone of BSNL in Remote Areas
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 326-27

Renewable Energy Sources

Power Generation Through Renewable Energy Sources
(Deb. 8, Vol. VII, 09-03-2005)
Col. 591-92

Renewable Energy Sources
(Deb. 28, Vol. IX, 29-04-2005)
Col. 319-20

Republic Day Celebrations

Disturbances during Telecasting of Republic Day Parade
(Deb. 9, Vol. VII, 10-03-2005)
Col. 263

Expenditure incurred on Republic Day and Beating Retreat Celebrations
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 245-46

Research

Global Corporate Research Centre
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 202

Research & Development

Arecanut Research Centre
(Deb. 24, Vol. IX, 25-04-2005)
Col. 193—95

Commissioning of Research Vessels
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1015-16

Decline in Quality of Scientific Research Works
(Deb. 31, Vol. X, 04-05-2005)
Col. 271-73

Expansion of R&D Activities in Fertilizer Sector
(Deb. 34, Vol. X, 09-05-2005)
Col. 540-42

Financial Resources for R&D Activities
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 531

Foreign Investment in Research Sector
(Deb. 21, Vol. IX, 19-04-2005)
Col. 771-72

Investment on Research and Development
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 167-68

- **Non-Governmental Organisation in Agricultural Research**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 194-95
- Research by Delhi University on Genetically Modified Crops**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 46-47
- Research Centres for Cancer**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 965
- Research Facility in Bangalore**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 64
- Research for Agricultural Crops**
(Deb. 34, Vol. X, 09-05-2005)
Col. 448-49
- Research in Pharma Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 877-78
- Research/Training Programme for Tribals**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 280-81
- Science and Engineering Council R and D Programme**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 215-17
- Tax Deduction on R&D Expenses**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 220—22
- Research and Analysis Wing**
- Abscinding RAW Officers**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 254-55
- Research and Engineering Foundation**
- Establishment of Research and Engineering Foundation**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 463-64
- Research Institutes**
- Research Institutes in Maharashtra**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 371
- Science and Research Institutes**
(Deb. 22, Vol. IX, 20-04-2005) Col. 423
- Reservation**
- Filling up of Reserved Quota**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 130-31
- Filling up of Reservation Quota for SCs/STs/OBCs**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 101-02
- Implementation of Reservation Policy**
(Deb. 8, Vol. VII, 09-03-2005) Col. 836
- Maintenance of roster of reservation Policy for SCs/STs**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 147-48
- Memoranda on SCs/STs Facilities/Reservation**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 77-78
- Need to extend reservation benefits to SCs and STs in private sector also (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 587-88
- Need to extend the policy of reservations for Scheduled Castes and Tribes in the private sector and for admission to educational institutions (MUR 377)**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 377
- Need to implement the policy of reservation in employment to most backward class of Pondicherry (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col. 341-42

- Reservation for Economically Backward Classes in Government Jobs**
(Deb. 8, Vol. VII, 09-03-2005) Col. 310
- Reservation for Handicapped Persons**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 75-76
- Reservation for SCs/STs/OBCs in Government Departments**
(Deb. 31, Vol. X, 04-05-2005)
Col. 127—29
- Reservation in New Catering Policy**
(Deb. 37, Vol. X, 12-05-2005)
Col. 134-35
- Reservation in Nilachala Ispat Nigam Limited**
(Deb. 34, Vol. X, 09-05-2005)
Col. 273—75
- Reservation in Private Sector**
(Deb. 9, Vol. VII, 10-03-2005) Col. 39
- Reservation of OBC in Banks**
(Deb. 38, Vol. X, 13-05-2005) Col. 111
- Reservation of one third of seats for women in all the State Legislatures and Parliament**
(Deb. 33, Vol. X, 06-05-2005)
Col. 544—54
- Reservation of SC/ST in Public Sector Banks/Educational Institutions**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 534-35
- Reservation of SCs/STs & Backward Classes**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 119—21
- Reservation of SCs/STs in Public Sectors/Private Co.**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 157-58
- Reservation of SCs/STs/Backward Classes**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 328-29
- Reservation of Seats for Non-Resident Indians**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 159
- Reservation of Seats for SCs/STs and Women in Nagaland Municipalities & Panchayats**
(Deb. 32, Vol. X, 05-05-2005)
Col. 166-67
- Reservation to Women in Port Sector**
(Deb. 8, Vol. VII, 09-03-2005) Col. 967
- Reservation/Employment Opportunities for SC/ST/OBC in Private Sector**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 37-38
- Reservations in PRIs**
(Deb. 32, Vol. X, 05-05-2005)
Col. 73—77
- Reserved Posts in Doordarshan and All India Radio**
(Deb. 32, Vol. X, 05-05-2005) Col. 144
- Reserved Quota of SC/ST/OBCs**
(Deb. 37, Vol. X, 12-05-2005)
Col. 208-09
- Reserved Vacancies in REC**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 725—27
- Revamping Public Administration System**
(Deb. 31, Vol. X, 04-05-2005)
Col. 353—55
- Risk Factors Filing with SEBI**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 531-32
- Vacancy based Roster Reservation**
(Deb. 31, Vol. X, 04-05-2005)
Col. 424—27
- Welfare and Reservation of Christian Tribal Community**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 166-67

Reserve Bank of India

Approval of Transfer of Shares through FIPB/RBI
(Deb. 10, Vol. VII, 11-03-2005)
Col. 405—07

Corporate Bonds by FIIs
(Deb. 10, Vol. VII, 11-03-2005)
Col. 354-55

Guidelines for NPA
(Deb. 33, Vol. X, 06-05-2005)
Col. 116

Pending Complaints
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 88-89

Raising of Margins on Advances against Shares
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 80

Rate of Interest on PF of Employees of RBI
(Deb. 10, Vol. VII, 11-03-2005)
Col. 329-30

RBI and FRBM
(Deb. 33, Vol. X, 06-05-2005)
Col. 396-97

Service to Customers
(Deb. 38, Vol. X, 13-05-2005)
Col. 214

Violation of Guidelines
(Deb. 33, Vol. X, 06-05-2005)
Col. 302-03

Violation of Guidelines of RBI/ Government
(Deb. 28, Vol. IX, 29-04-2005)
Col. 536-37

Reserve Fund

Compensation for Fiscal Deficit from "Reserve Fund"
(Deb. 28, Vol. IX, 29-04-2005)
Col. 156-57

Resettlement Colony

Demolition of Resettlement Colony
(Deb. 35, Vol. X, 10-05-2005)
Col. 89—91

Residential Areas

Drive against Encroachments and Commercialisation of Residential Properties
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 187-88

Supply of PNG in Residential Areas
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 158-59

Residents Welfare Associations

Installation of Iron Gates
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 276-77

Resolution(s)

Approval of Notification seeking to Amend the First Schedule and Second Schedule to the Central Excise Tariff Act
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 426-27

Eighth Report of the Committee on Private Member's Bills and Resolutions - Motion Adopted
(Deb. 28, Vol. IX, 29-04-2005)
Col. 594

Railway Budget - Demands for Grants - 2005-2006 and Resolution re: Approval of Recommendations in the First Report of Railway Convention Committee
(Deb. 22, Vol. IX, 20-04-2005)
Col. 606-700

Relief Measures for Workers in Agrarian Sector

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 347-99

Relief Measures for Workers in Agrarian Sector - Motion Negatived
(Deb. 33, Vol. X, 06-05-2005)
Col.519—44

Seventh Report of the Committee on Private Members Bills and Resolutions—Adopted
(Deb. 20, Vol. VIII, 24-03-2005)
Col.346

Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Bihar
(Deb. 16, Vol. VIII, 19-03-2005)
Col.12—142

Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Goa
(Deb. 15, Vol. VIII, 18-03-2005)
Col.408—82

Resources

Mobilisation of Additional Resources by State
(Deb. 33, Vol. X, 06-05-2005)
Col.346—50

Retail Outlets

Allotment of Petrol/Diesel Retail Outlets to SCs/STs
(Deb. 14, Vol. VIII, 17-03-2005)
Col.211-12

Allotment of Retail Outlets in Karnataka
(Deb.14, Vol. VIII, 17-03-2005) Col.207

COCO/JRO Retail Outlets
(Deb. 20, Vol. VIII, 24-03-2005)
Col.83

Contract of Jubilee Retail Outlets
(Deb. 20, Vol. VIII, 24-03-2005)
Col.171-72

Newly Commissioned Retail Outlets
(Deb. 23, Vol. IX, 21-04-2005)
Col.110-11

Opening of Retail Outlets
(Deb. 23, Vol. IX, 21-04-2005)
Col.252

Petrol and Diesel Retail Outlets
(Deb. 23, Vol. IX, 21-04-2005)
Col.239

Petrol/Diesel Retail Outlets
(Deb. 9, Vol. VII, 10-03-2005)
Col.99—101

Retail Outlets in Foreign Countries
(Deb. 14, Vol. VIII, 17-03-2005)
Col.68-69

Retail Outlets of SCs/STs
(Deb. 23, Vol. IX, 21-04-2005)
Col.229

Retail Outlets under Landlord Scheme
(Deb. 32, Vol. X, 05-05-2005)
Col.53-54

Retail Outlets/Gas Agencies/Kerosene Depots on Lease Basis
(Deb. 23, Vol. IX, 21-04-2005)
Col.121

Retail Sector

Foreign Investment in Retail Sector
(Deb. 30, Vol. IX, 03-05-2005)
Col.62-63

Need to review the decision to permit foreign direct investment in the retail sector (MUR 377)
(Deb. 5, Vol. VII, 02-03-2005)
Col.498

Retirement Age

Increase in Retirement Age
(Deb. 20, Vol. VIII, 24-03-2005)
Col.163-64

Reduction in Retirement Age
(Deb. 8, Vol. VII, 09-03-2005)
Col.1005

Reduction in Service Period
(Deb. 9, Vol. VII, 10-03-2005)
Col.216-17

Restoring Retirement Age of Port/Dock Workers
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 359

Retirement Age of Pilots
(Deb. 23, Vol. IX, 21-04-2005)
Col. 270-71

Superannuation Retirement Age for Politicians
(Deb. 38, Vol. X, 13-05-2005)
Col. 220

Revenue

Credit of Revenues in Government Account
(Deb. 37, Vol. X, 12-05-2005)
Col. 176-77

Duty Pending Realization with Various Commissionerates
(Deb. 10, Vol. VII, 11-03-2005)
Col. 422

FICCI Proposal to Enact Legislation for Elimination of States' Revenue Deficit
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 299-300

General Budget, 2005-06 - Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col. 33

Revenue Collected from Gujarat
(Deb. 28, Vol. IX, 29-04-2005)
Col. 498-514

Revenue Collected in AP
(Deb. 28, Vol. IX, 29-04-2005)
Col. 439-40

Revenue Deficit
(Deb. 38, Vol. X, 13-05-2005)
Col. 153-54

Revenue Earned from Postal Circles
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 196-98

Revenue Earned through Auction of Scrap
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 145

Revenue from FERA, MRTP etc.
(Deb. 38, Vol. X, 13-05-2005)
Col. 124-25

Revenue Loss due to Ban on Felling of Commercial Trees
(Deb. 34, Vol. X, 09-05-2005)
Col. 409-11

Revenue of the Government
(Deb. 38, Vol. X, 13-05-2005)
Col. 152-53

Revenue Stamps

Sale of Revenue Stamps from Post Offices
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 145-47

Rice Husk

Energy from Rice Husk
(Deb. 38, Vol. X, 13-05-2005)
Col. 169-70

Rice Mill

Irregularities in Customs Milling Work
(Deb. 34, Vol. X, 09-05-2005)
Col. 103-04

Riots

Loan Relief Plan for 1984 Riots Victims
(Deb. 30, Vol. IX, 03-05-2005)
Col. 210-11

Sikh Riot
(Deb. 38, Vol. X, 13-05-2005)
Col. 56-57

RITES

Study Conducted by RITES in Nepal
(Deb. 37, Vol. X, 12-05-2005)
Col. 199-201

River Banks

Protection of River Banks
(Deb. 29, Vol. IX, 02-05-2005) Col. 205

River Basins

Anti-Erosion Works in Ganga Basin States
(Deb. 29, Vol. IX, 02-05-2005)
Col. 335-36

Irrigation Projects under Cauvery River Basin

(Deb. 34, Vol. X, 09-05-2005)
Col.459—61

River Embankment

Need to consolidate river embankments in Jharkhand with a view to check recurring floods in the region (MUR 377)

(Deb. 36, Vol. X, 11-05-2005)
Col.587

Need to provide adequate funds to the State Government for consolidation of river embankments in Hardoi Parliamentary Constituency, Uttar Pradesh (MUR 377)

(Deb. 17, Vol. VIII, 21-03-2005)
Col.582

River Inter-linking

Committee on Linking of Rivers

(Deb. 17, Vol. VIII, 21-03-2005)
Col.59—62

Disbanding of Task Force on Linking of Rivers

(Deb. 11, Vol. VIII, 14-03-2005)
Col.6—28

Inter-linking of Rivers

(Deb. 11, Vol. VIII, 14-03-2005)
Col.244-45

(Deb. 34, Vol. X, 09-05-2005)
Col.508

Linking of Rivers

(Deb. 11, Vol. VIII, 14-03-2005)
Col.160

Meeting on Inter-Linking of Rivers

(Deb. 24, Vol. IX, 25-04-2005)
Col.295-96

Need for inter-linking of major rivers in the country (MUR 377)

(Deb. 14, Vol. VIII, 17-03-2005)
Col.298-99

Need to formulate a National Waterways Project for linking the major rivers of the country (MUR 377)

(Deb. 9, Vol. VII, 10-03-2005)
Col.317-18

Scheme for Linking of Rivers

(Deb. 21, Vol. IX, 19-04-2005)
Col.343-44

River Projects

Lift Canal Project

(Deb. 11, Vol. VIII, 14-03-2005)
Col.426-27

Rajiv Sagar Project

(Deb. 11, Vol. VIII, 14-03-2005).
Col.386-87

River Water

Diversion of Rivers Water

(Deb. 29, Vol. IX, 02-05-2005)
Col.303

Rivers Water Agreement with Asian Countries

(Deb. 34, Vol. X, 09-05-2005)
Col.527-28

Sharing of Ravi-Beas Water

(Deb. 11, Vol. VIII, 14-03-2005)
Col.530-31

Utilisation of Rivers Water

(Deb. 34, Vol. X, 09-05-2005)
Col.439—42

Wastage of River Water

(Deb. 29, Vol. IX, 02-05-2005)
Col.236-37

(Deb. 34, Vol. X, 09-05-2005)
Col.68-69

River-Water Disputes

Cauvery Water Dispute

(Deb. 11, Vol. VIII, 14-03-2005)
Col.430

Water Sharing Disputes

(Deb. 11, Vol. VIII, 14-03-2005)
Col.537--39

Rivers**Bridge Across River Ghar on N.H. 12**

(Deb. 26, Vol. IX, 27-04-2005)
Col. 409-10

Bridge Over River Torsa in WB

(Deb. 36, Vol. X, 11-05-2005)
Col. 389-91

Change of Course of Rivers

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 515

Construction of Dam on Ujh River

(Deb. 29, Vol. IX, 02-05-2005)
Col. 128-29

Construction of Wider Bridge Across Nanganji River

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 271-72

Construction on Vansadhara River by Andhra Pradesh

(Deb. 29, Vol. IX, 02-05-2005)
Col. 278

Dam on Kikavi River in Maharashtra

(Deb. 24, Vol. IX, 25-04-2005)
Col. 326-27

Diversion of Rivers Water

(Deb. 34, Vol. X, 09-05-2005)
Col. 417-19

Flow of Water in Rivers

(Deb. 21, Vol. IX, 19-04-2005)
Col. 261

Kapaleswari and Keleghai Rivers in Master Plan

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 197-98

Mobilization of Funds for Cleaning of Rivers and Lakes

(Deb. 29, Vol. IX, 02-05-2005)
Col. 284-302

Nationalisation of Rivers

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 290-91

Need for speedy and effective implementation of Ganga Action Plan and preventing pollution in river Ganga near Varanasi, Uttar Pradesh (MUR 377)

(Deb. 27, Vol. IX, 28-04-2005)
Col. 296

Need to allocate adequate funds for undertaking the work of cleansing river Yamuna at Mathura, U.P. (MUR 377)
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 377-78

Need to construct a bridge on Bhuthi-Balan river at Lokha-Narhiya section of National Highway No. 104 in Bihar (MUR 377)

(Deb. 25, Vol. IX, 26-04-2005)
Col. 398

Need to formulate a comprehensive plan to check the inundation caused in Bihar in the rainy seasons due to flow of river waters originating from Nepal (MUR 377)

(Deb. 8, Vol. VII, 09-03-2005)
Col. 1131

Need to provide financial assistance for boulder pitching and repair of dam on Budhi Gandak, Bagmati and Kharsath rivers in Bihar with a view to strengthening the river embankments (MUR 377)

(Deb. 36, Vol. X, 11-05-2005)
Col. 584

Need to persuade the Government of Jharkhand for installation of gates at the dams on North Koel and Batane rivers (MUR 377)

(Deb. 36, Vol. X, 11-05-2005)
Col. 577-78

Need to take suitable measures to check increasing level of pollution in rivers in the country (MUR 377)

(Deb. 32, Vol. X, 05-05-2005)
Col. 220

- Need to take suitable steps to check pollution of River Ganga caused by Simbhawali Sugar Mill in Hapur Parliamentary Constituency, Uttar Pradesh (MUR 377)**
(Deb. 32, Vol. X, 05-05-2005)
Col.215-16
- Pamba Action Plan**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.184-85
- Pollution Level in Ganga**
(Deb. 21, Vol. IX, 19-04-2005)
Col.17-18
- Removal of Slums and Unauthorised Colonies nearby Yamuna**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.242-43
- Report on Lifting of Water**
(Deb. 29, Vol. IX, 02-05-2005)
Col.198
- Soil Erosion by Rivers**
(Deb. 34, Vol. X, 09-05-2005)
Col.471-72
- Studies on Lakes and Rivers in Himachal Pradesh**
(Deb. 24, Vol. IX, 25-04-2005)
Col.107-08
- Task Force on Floods and Erosion Control**
(Deb. 21, Vol. IX, 19-04-2005)
Col.47—52
- Tax for Release of Untreated Sewage into Rivers**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.353
- Utilisation of Ravi River Water**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.213-14
- Wastage of Rivers Water into Sea**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.268-69
- Water flow in Mahadayi River**
(Deb. 34, Vol. X, 09-05-2005)
Col.445-46
- Yamuna Action Plan-II**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.435-36
- Road Accidents**
- Road Accidents**
(Deb. 35, Vol. X, 10-05-2005)
Col.115—17
- Road Accidents on NHs in A.P.**
(Deb. 31, Vol. X, 04-05-2005)
Col.101-02
- Road Corridors**
- High Speed Elevated Roadway Corridor**
(Deb. 26, Vol. IX, 27-04-2005)
Col.309-10
- Opening of Tetulia Corridor**
(Deb. 36, Vol. X, 11-05-2005)
Col.109—11
- Road Development Scheme**
- 20-Year Road Development Scheme**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.58—60
- Road Projects**
- BOT Route for Road Projects**
(Deb. 26, Vol. IX, 27-04-2005)
Col.531—33
- Road Construction Projects**
(Deb. 36, Vol. X, 11-05-2005) Col.225
- Road Safety**
- Use of Helmets**
(Deb. 36, Vol. X, 11-05-2005) Col.229
- Road Transport**
- Collection of Toll Tax**
(Deb. 22, Vol. IX, 20-04-2005)
Col.200-201
- New National Highways in Uttaranchal**
(Deb. 22, Vol. IX, 20-04-2005)
Col.200

Roads**4-Laning in Rajasthan**

(Deb. 26, Vol. IX, 27-04-2005)
Col. 311-12

ADB Loan for Rural Roads

(Deb. 33, Vol. X, 06-05-2005)
Col. 296

Approach Road to Malviya Nagar Main Market

(Deb. 25, Vol. IX, 26-04-2005)
Col. 129-30

BOT Scheme

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 267-68

Condition of Roads in Bihar

(Deb. 22, Vol. IX, 20-04-2005)
Col. 267—72

Construction of a By-pass

(Deb. 5, Vol. VII, 02-03-2005)
Col. 411-12

Construction of Roads

(Deb. 28, Vol. IX, 29-04-2005)
Col. 228

Construction of Roads Passing through Forests

(Deb. 34, Vol. X, 09-05-2005)
Col. 114—249

Construction of Roads through BOT Route

(Deb. 31, Vol. X, 04-05-2005)
Col. 370—78

Declaration of Roads as N.H.

(Deb. 5, Vol. VII, 02-03-2005)
Col. 308

Decongestion of Delhi Roads

(Deb. 12, Vol. VIII, 15-03-2005) Col. 151

Development of Roads and Highways

(Deb. 26, Vol. IX, 27-04-2005)
Col. 307—09

Development of Roads by Central Agencies

(Deb. 22, Vol. IX, 20-04-2005)
Col. 421—24

Encroachments on G.T. Road

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 171-72

Enhancement of Allocation of Funds to Orissa for Road Sector

(Deb. 31, Vol. X, 04-05-2005)
Col. 113—15

Enhancing Road Cess on National Highways

(Deb. 22, Vol. IX, 20-04-2005)
Col. 535—37

External Aid for Road Sector

(Deb. 22, Vol. IX, 20-04-2005)
Col. 60

Formation of National Road Safety Board

(Deb. 22, Vol. IX, 20-04-2005)
Col. 413-14

Four Laning of Kishanganj-Purnia Road

(Deb. 26, Vol. IX, 27-04-2005)
Col. 191-92

Funds Earmarked for Inter-State Roads

(Deb. 5, Vol. VII, 02-03-2005)
Col. 239

Funds for Mangaldoi-Bhutiachang Road in NE Region

(Deb. 35, Vol. X, 10-05-2005)
Col. 166

Hard Shoulders on Roads

(Deb. 31, Vol. X, 04-05-2005)
Col. 194-95

Highways, Rail Connectivity with Neighbouring Countries

(Deb. 26, Vol. IX, 27-04-2005)
Col. 449—56

Inter-State Roads in Rajasthan

(Deb. 8, Vol. VII, 09-03-2005)
Col. 902

Land Acquisition for Road Construction

(Deb. 31, Vol. X, 04-05-2005)
Col. 47-48

Land Acquisition for Road Sector
(Deb. 22, Vol. IX, 20-04-2005)
Col.202-03

Modernisation of State Roads
(Deb. 22, Vol. IX, 20-04-2005)
Col.344-45

Need for four laning of road between
Delhi and Haridwar with a view to
boost tourism (MUR 377)
(Deb. 32, Vol. X, 05-05-2005)
Col.219-20

Need to address the problems being faced
by local people in paying toll tax on
newly constructed road between
Nelamangala and Tumkur in Karnataka
(MUR 377)
(Deb. 29, Vol. IX, 02-05-2005)
Col.418

Need to build and repair roads in
Muzaffarnagar, U.P. under the Pradhan
Mantri Gram Sadak Yojana (MUR 377)
(Deb. 8, Vol. VII, 09-03-2005)
Col.1131-32

Need to clear the proposal of the
Government of Himachal Pradesh for
construction of roads in Mandi
Parliamentary Constituency from
Central Road Fund (MUR 377)
(Deb. 15, Vol. VIII, 18-03-2005)
Col.375-76

Need to give Environmental clearance for
construction of metalled road on
Amreli-Junagarh-Kodinar route falling
in Gir Forest area in Gujarat (MUR 377)
(Deb. 22, Vol. IX, 20-04-2005)
Col.603-04

Need to increase the amount under 'Sam
Vikas Yojana' for construction and
repair of roads leading to historical
palaces in Gopa Mau town in Hardoi

district, Uttar Pradesh (MUR 377)
(Deb. 22, Vol. IX, 20-04-2005)
Col.601-02

Need to obtain environmental clearance
for construction of a road between
Khejramati and Bahadurpur under
Pradhan Mantri Gram Sadak Yojana in
Sagar Parliamentary Constituency,
Madhya Pradesh (MUR 377)
(Deb. 29, Vol. I X, 02-05-2005)
Col.417-18

Need to provide better road connectivity
and basic amenities at Kalyani Devi
Temple and Periyar in Unnao, Uttar
Pradesh with a view to promote tourism
in the area (MUR 377)
(Deb. 36, Vol. X, 11-05-2005)
Col.585-86

Need to provide more funds on priority
basis for construction of roads under
Pradhan Mantri Gram Sadak Yojana in
Patna Parliamentary Constituency,
Bihar (MUR 377)
(Deb. 29, Vol. I X, 02-05-2005)
Col.419-20

Need to provide special economic
package for construction of roads and
undertaking rural electrification in
Shahabad Parliamentary Constituency,
Uttar Pradesh (MUR 377)
(Deb. 34, Vol. X, 09-05-2005)
Col.580

Need to review the construction of roads
under Pradhan Mantri Gramin Sadak
Yojana in certain blocks of Dumariaganj
Parliamentary Constituency, Uttar
Pradesh (MUR 377)
(Deb. 35, Vol. X, 10-05-2005)
Col.345-46

Need to take up an integrated
infrastructural development plan for
connecting Jammu with the distant
areas of Kashmir valley through the

network of roads (MJR 377) (Deb. 30, Vol. IX, 03-05-2005) Col.428-29	Special Road Fund (Deb. 19, Vol. VIII, 23-03-2005) Col.333
New Road Tax in U.P. (Deb. 13, Vol. VIII, 16-03-2005) Col.280	Speeding up Road Projects (Deb. 26, Vol. IX, 27-04-2005) Col.476-77
Open Manholes in Delhi (Deb. 18, Vol. VIII, 22-03-2005) Col.504-05	Toll Tax (Deb. 13, Vol. VIII, 16-03-2005) Col.191-92
Pending Road Proposals (Deb. 26, Vol. IX, 27-04-2005) Col.87	Toll Tax on Roads (Deb. 22, Vol. IX, 20-04-2005) Col.161-62
Road and Rail Connectivity to Various Ports (Deb. 22, Vol. IX, 20-04-2005) Col.218—22	Treating Roads with Plastic Waste Material (Deb. 8, Vol. VII, 09-03-2005) Col.1093
Road Connectivity to Major Ports (Deb. 5, Vol. VII, 02-03-2005) Col.473-74	Upgradation of Roads near Ports in Gujarat (Deb. 19, Vol. VIII, 23-03-2005) Col.180-81
Road Projects in T.N. (Deb. 31, Vol. X, 04-05-2005) Col.366—68	Upgradation of State Roads in Rajasthan (Deb. 22, Vol. IX, 20-04-2005) Col.293
Road Projects in Tamil Nadu (Deb. 31, Vol. X, 04-05-2005) Col.245—50	Use of Cement for Roads and Highways (Deb. 26, Vol. IX, 27-04-2005) Col.541-42
Road Proposals Received from Himachal Pradesh (Deb. 5, Vol. VII, 02-03-2005) Col.199-200	Use of Soil in Road Construction (Deb. 22, Vol. IX, 20-04-2005) Col.83-84
Road Safety Guidelines (Deb. 31, Vol. X, 04-05-2005) Col.164	Romania
Roads in Hilly Areas (Deb. 18, Vol. VIII, 22-03-2005) Col.188—92	Indo-Romanian Agreement in Oil Sector (Deb. 37, Vol. X, 12-05-2005) Col.127-28
Rubberised Road Projects (Deb. 8, Vol. VII, 09-03-2005) Col.962—64	Ropeway
Special Accelerated Road Development Programme (Deb. 5, Vol. VII, 02-03-2005) Col.236	Ropeway for Saptshringi Gavu Temple (Deb. 11, Vol. VIII, 14-03-2005) Col.339
	Rotterdam Convention
	Rotterdam Convention (Deb. 21, Vol. IX, 19-04-2005) Col.655-56

Royalty

Fixation of Royalty

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 170-71

Need to issue directives to the Government of Gujarat to spend proportionate share of royalty received from ONGC on rural development and potable water schemes in Mehsana Parliamentary Constituency, Gujarat (MUR 377)

(Deb. 25, Vol. IX, 26-04-2005)
Col. 389-90

Need to undertake timely revision of royalty payable on coal (MUR 377)

(Deb. 8, Vol. VII, 09-03-2005)
Col. 1128

Outstanding Royalty of BCCL

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 66-67

Royalty for Iron Ore

(Deb. 28, Vol. IX, 29-04-2005)
Col. 415-17

Royalty on Minerals

(Deb. 28, Vol. IX, 29-04-2005)
Col. 125-26

Royalty Rate on Crude Oil

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 238-40

Rubber

Price Stabilisation Fund Scheme

(Deb. 25, Vol. IX, 26-04-2005)
Col. 91

Rubber Import

(Deb. 21, Vol. IX, 19-04-2005)
Col. 677-78

Subsidy on Cash Crops

(Deb. 35, Vol. X, 10-05-2005)
Col. 111

Rules & Regulations

Amendment in CSMA Rules

(Deb. 26, Vol. IX, 27-04-2005)
Col. 548-49

Amendment of Take over Regulations by SEBI

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 246

Bio-diversity Rules, 2004

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 245-46

Hospitals Violating Bio-Medical Waste Rules

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 116

New Rules for Coastal Areas

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 219

Official Language Rules

(Deb. 21, Vol. IX, 19-04-2005)
Col. 856-57

Petroleum Rules, 2002

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 144-45

Regulation for DTH

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 128

Relaxation in Journey Rules

(Deb. 9, Vol. VII, 10-03-2005)
Col. 35-36

Review of Air Safety Rules

(Deb. 27, Vol. IX, 28-04-2005)
Col. 18-23

Violation of Forest Rules by Vedanta Alumina Limited

(Deb. 21, Vol. IX, 19-04-2005)
Col. 281-83

Violation of Rules of Hospitals

(Deb. 25, Vol. IX, 26-04-2005)
Col. 262

Rural Areas

ADB Loan for Rural Roads

(Deb. 33, Vol. X, 06-05-2005)
Col. 296

Assistance to Domestic Women of Rural Areas
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 273-74

Bank Branches in Rural Area
(Deb. 10, Vol. VII, 11-03-2005)
Col. 336-37

Branches in Rural Areas
(Deb. 28, Vol. IX, 29-04-2005)
Col. 532-33

Community based Pilot Projects
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 90-91

Construction of Houses
(Deb. 8, Vol. VII, 09-03-2005)
Col. 657—60

Consumer Awareness Programme in Rural Areas
(Deb. 24, Vol. IX, 25-04-2005)
Col. 361

Consumer Courts in Rural Areas
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 431—33

Density of Telephone Lines/Telephones in Rural Areas
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 329—32

Development of Latent Talents in Schools
(Deb. 35, Vol. X, 10-05-2005)
Col. 44-45

Development of Sports in Rural Areas
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 432—36

Development/Expansion of Works in Telecom Sector in WB
(Deb. 36, Vol. X, 11-05-2005)
Col. 115-18

Door to Door Postal Service in Rural Areas
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 115—16

DOTs treatment for the Eradication of TB
(Deb. 31, Vol. X, 04-05-2005)
Col. 28-36

E-Chaupals
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 124-25

Employment in Handloom Sector
(Deb. 33, Vol. X, 06-05-2005)
Col. 209—18

Expansion of Post Offices in Rural Areas
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 169—74

Fast Track Court in Rural Areas
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 223—28

Funding of Education in Rural Areas
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 440

Gas Connections in Rural Areas
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 233-34

General Budget, 2005-06 - Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col. 16-17

Gyan Kendras
(Deb. 25, Vol. IX, 26-04-2005)
Col. 126

Health Care Services in Rural Areas
(Deb. 31, Vol. X, 04-05-2005)
Col. 276-77

Hike in Rural Telephone Rates
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 28-32

Implementation of Sub-Mission Projects
(Deb. 10, Vol. VII, 11-03-2005)
Col. 266—68

Improving Health Care in Rural Areas for Safe Motherhood
(Deb. 26, Vol. IX, 27-04-2005)
Col. 39—41

Inadequate Infrastructure
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1006-07

Increase in Lal Dora Area
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 432

- Increased Focus on Khadi and Village Industries**
(Deb. 31, Vol. X, 04-05-2005)
Col. 53—55
- Industrialisation of Villages**
(Deb. 36, Vol. X, 11-05-2005)
Col. 188—90
- Installation of Hand Pumps**
(Deb. 33, Vol. X, 06-05-2005)
Col. 359-60
- Internet Subscribers**
(Deb. 31, Vol. X, 04-05-2005)
Col. 379-80
- IT Facilities in Rural/Tribal Areas**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 199-200
- Lack of Godown in Rural Areas**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 343-44
- Licence for Setting up Rural Banks**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 205
- Loan to Rural Areas**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 176—79
- Loan to Rural Poor**
(Deb. 33, Vol. X, 06-05-2005)
Col. 177—79
- Mahila Samakhya Programme**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 205-06
- Marketing Plan for Semi Urban and Rural Areas**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 198
- Master Plan for Rural Areas**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 632-33
- Mobile Phones in Rural Areas**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 334-35
- Mobile Service in Rural Areas**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 375—77
- Model Villages under Sanitation Programme**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 123
- National Programme on Rural Industrialisation**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 215-16
- National Rural Health Missions**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 16—24
- Need to charge rent applicable to rural areas on telephones in Kolhapur and Echalkaranji Parliamentary Constituencies, Maharashtra (MUR 377)**
(Deb. 35, Vol. X, 10-05-2005)
Col. 347-48
- Need to ensure proper functioning of sub-telephone exchanges in rural areas of Bilhaur Parliamentary Constituency, Uttar Pradesh (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 585
- Need to ensure that people affected due to incidents of fire or floods in rural areas are compensated suitably by providing them financial assistance and houses under Indira Awas Yojana (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 419
- New Industrial Policy**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 163-64
- New Transmitters for Rural Areas**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 220

- Opening of Post Offices in Rural Areas**
(Deb. 31, Vol. X, 04-05-2005)
Col. 440—45
- Participation of MP in Development Work**
(Deb. 33, Vol. X, 06-05-2005)
Col. 236-37
- Per Capita Amount spent on Medicines**
(Deb. 31, Vol. X, 04-05-2005)
Col. 121
- Per Capita Consumption**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 237—41
- Per-Capita Expenditure in Urban/Rural Areas**
(Deb. 36, Vol. X, 11-05-2005)
Col. 364-65
- Plantation Projects in Rural Areas**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 479-80 (Deb. 34, Vol. X, 09-05-2005)
Col. 249—51
- Population Growth in Rural Areas**
(Deb. 31, Vol. X, 04-05-2005)
Col. 422—24
- Post and Telegraph Facilities in Gram Panchayats**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 207—09
- Post Offices in Rural Areas**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 823-24
- Power Projects in Rural Areas**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 339—41
- President's Address**
(Deb. 1, Vol. VII, 25-02-2005)
Col. 5-6, 19
- Problems Faced by Milk Producers in Rural Areas**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 185
- Projects under Provision of Urban Facilities to Rural Areas**
(Deb. 32, Vol. X, 05-05-2005)
Col. 77
- Promotion and Development of Co-operative Sector**
(Deb. 34, Vol. X, 09-05-2005)
Col. 67-68
- Promotion of Cottage Industries in Rural Areas**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 240—43
- Proposals from U.P.**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 419-20
- Publication of Gramin Bharat**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 129
- Reduction in Tariff**
(Deb. 36, Vol. X, 11-05-2005)
Col. 130-31
- Reform in Rural Water Supply Sector**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 464-66
- Reforming of Postal System in Rural Areas**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 406—08
- Reforms in Rural Water Sector**
(Deb. 33, Vol. X, 06-05-2005)
Col. 238—54
- Replacement of MARRs**
(Deb. 36, Vol. X, 11-05-2005)
Col. 482
- Restructuring Rural Schemes**
(Deb. 33, Vol. X, 06-05-2005)
Col. 274
- Review of National Curriculum for School Education**
(Deb. 35, Vol. X, 10-05-2005)
Col. 39-40

- Rural Colleges**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 257—59
- Rural Community Phones**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 213—15
- Rural Electrification**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 367—70, 591
- Rural Employment Generation**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 179—81
- Rural Employment Generation Programme**
(Deb. 31, Vol. X, 04-05-2005)
Col. 384-85
- Rural Health Care and Sanitation Facilities**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 261
- Rural Industrial Sector Scheme**
(Deb. 31, Vol. X, 04-05-2005)
Col. 418-19
- Rural Information Technology Network**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 179-80
- Rural Infrastructure**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 326-27
- Rural Infrastructure Development Fund**
(Deb. 34, Vol. X, 09-05-2005)
Col. 451-52
- Rural Telephony**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 57-58
- Rural Tourism**
(Deb. 34, Vol. X, 09-05-2005)
Col. 22—38
- Rural Water Management Scheme**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 389
- Safe Potable Water in Villages**
(Deb. 33, Vol. X, 06-05-2005)
Col. 188—96
- Schemes for Upliftment of Rural Women**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 130—38
- Separate Cadres for Primary Health Centres Doctors**
(Deb. 36, Vol. X, 11-05-2005)
Col. 464-65
- Separate Fund for Rural Telecommunication**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 279
- Setting up of Business Rural India**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 823
- Setting up of Rural Universities**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 150
- Solar Energy to Villages**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 78-79
- Special Scheme to Check Population**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 320—24
- Stadium in Rural Areas**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 83—85
- Study on Rural and Urban Telecom Service**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 386—98
- Supply of LPG in Rural Areas**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 72-73
- Supply of Water to Rural Habitats**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 252—54
- Telecom Services in Rural Areas**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 81-82
(Deb. 22, Vol. IX, 20-04-2005)
Col. 1—15

Telephone Connections in Urban and Rural Areas (Deb. 22, Vol. IX, 20-04-2005) Col. 379—84	Budgetary Allocation for Rural Development (Deb. 28, Vol. IX, 29-04-2005) Col. 321—26
Telephone Connections in Villages (Deb. 5, Vol. VII, 02-03-2005) Col. 59—62	Contribution to AARDO (Deb. 15, Vol. VIII, 18-03-2005) Col. 61-63
Telephone Exchanges in Rural Areas (Deb. 36, Vol. X, 11-05-2005) Col. 17—26	Curtailment of Rural Projects (Deb. 19, Vol. VIII, 23-03-2005) Col. 173
Telephone Facilities in Chhattisgarh (Deb. 13, Vol. VIII, 16-03-2005) Col. 327-28	Diversion of Foodgrains under Rural Development Schemes (Deb. 10, Vol. VII, 11-03-2005) Col. 421-22
Telephones on Demand (Deb. 19, Vol. VIII, 23-03-2005) Col. 306-07	Functioning of DRDA (Deb. 38, Vol. X, 13-05-2005) Col. 170—73
Training for Rural Unemployed Youth (Deb. 8, Vol. VII, 09-03-2005) Col. 523-24	Funds for Rural Development (Deb. 8, Vol. VII, 09-03-2005) Col. 540-43
Universal Service Obligation Fund (Deb. 22, Vol. IX, 20-04-2005) Col. 166-67	General Budget-2005-06 - Demands For Grants of the Ministry of Rural Development (Deb. 24, Vol. IX, 25-04-2005) Col. 497—576
Urban Amenities to Rural Areas (Deb. 8, Vol. VII, 09-03-2005) Col. 638	Government Expenditure (Deb. 28, Vol. IX, 29-04-2005) Col. 515
WLL Services (Deb. 13, Vol. VIII, 16-03-2005) Col. 324—26	Guidelines for Hariyali (Deb. 33, Vol. X, 06-05-2005) Col. 277-78, 360-61
Rural Development	Need to construct roads under rural development schemes in Sultanpur district, Uttar Pradesh (MUR 377) (Deb. 37, Vol. X, 12-05-2005) Col. 340—41
Application of Nuclear Energy for Development of Rural Areas (Deb. 22, Vol. IX, 20-04-2005) Col. 537—39	Need to ensure effective implementation of Sam Vikas Yojana, Rural Development Project, Pradhan Mantri Gramin Sadak Yojana in Maharashtra (MUR 377) (Deb. 14, Vol. VIII, 17-03-2005) Col. 301
Assistance for Rural Development Projects (Deb. 28, Vol. IX, 29-04-2005) Col. 538-39	
Assistance for Village Development Institute (Deb. 38, Vol. X, 13-05-2005) Col. 105	

- Need to issue directives to the Government of Gujarat to spend proportionate share of royalty received from ONGC on rural development and potable water schemes in Mehsana Parliamentary Constituency, Gujarat (MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 389-90
- Need to review the rural development programmes undertaken during the period 1998-2004 in Mehsana Parliamentary Constituency, Gujarat (MUR 377)**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 610
- New Proposal/Schemes for Rural Development**
(Deb. 33, Vol. X, 06-05-2005)
Col. 289
- Plans for Building Rural India**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 547-48
- Poor Expenditure by Ministries / Non-utilisation of Funds**
(Deb. 33, Vol. X, 06-05-2005)
Col. 398-99
- Private Sector in Rural Development**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 630-31
- Promoting Medicinal Plants under Rural Development Schemes**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 212-13
- Proposals for Rural Development**
(Deb. 38, Vol. X, 13-05-2005)
Col. 144-46
- Restructuring Rural Schemes**
(Deb. 33, Vol. X, 06-05-2005) Col. 274
- Review of District Level Rural Development Agencies**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 338
- Review of Rural Development Scheme**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 651
- Review of Rural Schemes**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 305-06
- Role of Panchayat Bodies in Rural Development**
(Deb. 37, Vol. X, 12-05-2005)
Col. 221-30
- Rural Development Blocks**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 175
- Rural Works under Indo-Dutch Schemes**
(Deb. 33, Vol. X, 06-05-2005)
Col. 303-04
- Setting up Regional NIRD Centres**
(Deb. 33, Vol. X, 06-05-2005)
Col. 274
- Status of Implementation of recommendations in the Third Report of Standing Committee on Rural Development (St.)**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 554-58
- Use of Mass Communications**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 192-94
- Rural Electrification**
- General Budget, 2005-06 - Presentation**
(Deb. 3, Vol. VII, 28-02-2005)
Col. 24
- Kutir Jyoti Yojana**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 30-37
- Need to provide special economic package for construction of roads and undertaking rural electrification in Shahabad Parliamentary Constituency, Uttar Pradesh (MUR 377)**
(Deb. 34, Vol. X, 09-05-2005)
Col. 580

Rajiv Gandhi Grameen Vidyuteekaran Yojana
(Deb. 28, Vol. IX, 29-04-2005)
Col.2—12

Road Map for Rural Electrification
(Deb. 15, Vol. VIII, 18-03-2005)
Col.49—52

Rural Electrification
(Deb. 10, Vol. VII, 11-03-2005)
Col.232-34, 239
(Deb. 15, Vol. VIII, 18-03-2005)
Col.119-20, 207-10
(Deb. 28, Vol. IX, 29-04-2005)
Col.63-70, 199-200, 320, 466—68

Special Grants to Rural Electrification
(Deb. 10, Vol. VII, 11-03-2005)
Col.237-38

Rural Electrification Corporation

Reserved Vacancies in REC
(Deb. 8, Vol. VII, 09-03-2005)
Col.725—27

Rural Employment Generation Programme

Rural Employment Generation Programme
(Deb. 31, Vol. X, 04-05-2005)
Col.384-85

Targets under PMRY and REGP
(Deb. 26, Vol. IX, 27-04-2005)
Col.173—80

Rural Employment Guarantee Scheme

Funds under Rural Employment Scheme
(Deb. 10, Vol. VII, 11-03-2005)
Col.83—96

General Budget, 2005-06— Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col.7

Rural Health Mission

General Budget, 2005-06 - Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col.7

Rural Housing Scheme

Rural Housing Scheme
(Deb. 28, Vol. IX, 29-04-2005)
Col.325—28

Rural Industries

Categorization of Agro and Rural Industries
(Deb. 36, Vol. X, 11-05-2005)
Col.232—34

Decrease in Production of Agro and Rural Industries
(Deb. 8, Vol. VII, 09-03-2005)
Col.12—18

Foreign Investment in Agro and Rural Industries
(Deb. 18, Vol. VIII, 22-03-2005)
Col.193—95

Misuse of Facilities to Agro, Rural Industries and Khad. Sector
(Deb. 19, Vol. VIII, 23-03-2005)
Col.295-96

Promotion of Rural/Agro Based Industries
(Deb. 31, Vol. X, 04-05-2005)
Col.43—45

SWOT Analysis of Agro and Rural Industries
(Deb. 26, Vol. IX, 27-04-2005)
Col.554-55

Rural Infrastructure

General Budget, 2005-06 - Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col.12

President's Address
(Deb. 1, Vol. VII, 25-02-2005) Col.8

Rural Infrastructure Development Fund RIDF

(Deb. 38, Vol. X, 13-05-2005)
Col.208—12

Rural Infrastructure Fund

(Deb. 28, Vol. IX, 29-04-2005) Col.521

Rural Knowledge Centres**Rural Knowledge Centres**

(Deb. 34, Vol. X, 09-05-2005)
Col. 105-06

Rural Technology**Development of Rural Technology**

(Deb. 38, Vol. X, 13-05-2005)
Col. 98

Rural Technology Centre**Need to set up a Rural Technology Centre**

in Jhalawar Parliamentary
Constituency, Rajasthan (MUR 377)
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 613-14

Rural Water Management Scheme**Rural Water Management Scheme**

(Deb. 28, Vol. IX, 29-04-2005)
Col. 106—12

Russia**Agreement between ONGC Videsh and
Russian Oil Company**

(Deb. 8, Vol. VII, 09-03-2005)
Col. 385

Bilateral Defence Ties with Russia

(Deb. 23, Vol. IX, 21-04-2005)
Col. 140-41

Development of Kaveri Jet Engine

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 209-10

Indo-Russia Agreement in Oil Sector

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 206

Joint Ventures with Russian Companies

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 132

LNG Plant in Russia

(Deb. 23, Vol. IX, 21-04-2005)
Col. 171

Nuclear Power Project at Kudankulam

(Deb. 31, Vol. X, 04-05-2005) Col. 295

**ONGC MoU with Russian Institute of
Mining**

(Deb. 8, Vol. VII, 09-03-2005)
Col. 397-98

Triumvirate of Delhi, Moscow and Beijing

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 191—93

Upgradation of Su-30 MKI

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 235-36

SAARC**Failure of SAARC**

(Deb. 5, Vol. VII, 02-03-2005)
Col. 197-98

FTA with SAARC Countries

(Deb. 35, Vol. X, 10-05-2005)
Col. 137-38

India Pulling out from SAARC Summit

(Deb. 5, Vol. VII, 02-03-2005)
Col. 169

Postponement of SAARC Summit

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 281-82

President's Address

(Deb. 1, Vol. VII, 25-02-2005)
Col. 16

SAARC High Economic Council

(Deb. 26, Vol. IX, 27-04-2005)
Col. 183-84

Safai Karamcharis**Recruitment of Safai Karamcharies in
NDMC**

(Deb. 35, Vol. X, 10-05-2005)
Col. 80-81

**Socio-Economic Upliftment of Safai
Karamcharis**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 594—98

Sahitya Akademi**Irregularities in Sahitya Akademi**

(Deb. 37, Vol. X, 12-05-2005) Col. 96

Sainik School**Grants to Sainik School**

(Deb. 8; Vol. VII, 09-03-2005)
Col. 342-43

Need to open a Sainik School in Madhogarh tehsil of Jalaun Parliamentary Constituency, U.P. (MUR 377)
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 300

Salary & Allowances**Allowances of Loco Running Staff**

(Deb. 23, Vol. IX, 21-04-2005)
Col. 120-21

Cases of Payment of Gratuity of Closed Industrial Units

(Deb. 34, Vol. X, 09-05-2005)
Col. 417

CSS Assistant Grade Pay Scale

(Deb. 8, Vol. VII, 09-03-2005)
Col. 893—95

Grant of Advance Increments to Lecturers

(Deb. 4, Vol. VII, 01-03-2005)
Col. 235-36

House Rent Allowance to Employees of Ammunition Depot, Panagarh

(Deb. 32, Vol. X, 05-05-2005)
Col. 41-42

HRA Issue

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 333

Need to grant B-2 Status to Pondicherry city for HRA purpose (MUR 377)

(Deb. 31, Vol. X, 04-05-2005)
Col. 502-03

New Pay Scale for Official Language Service Cadre

(Deb. 12, Vol. VIII, 15-03-2005) Col. 349

Non-payment of Salaries to CIWTC Employees

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 241-42

Pay Scale of Employees of RRBs

(Deb. 10, Vol. VII, 11-03-2005)
Col. 429-30

Pay Scale of Hindi Translators

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 141-42

Pay Scale Revision of Teachers in Agricultural University

(Deb. 29, Vol. I X, 02-05-2005)
Col. 224-25

Revision of Pay Scales in PSUs

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 74-75

Shetty Commission

(Deb. 28, Vol. IX, 29-04-2005)
Col. 225-26

Situation arising out of non-finalisation of National Coa! Workers Wage Agreement-VII and steps taken by the Government in regard thereto (CA)

(Deb. 34, Vol. X, 09-05-2005)
Col. 551—61

Unemployment Allowance to Employees of ESIC

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 243-44

Sales Tax**Removal of Disparity in Sales Tax Exemption in Daman**

(Deb. 8, Vol. VII, 09-03-2005)
Col. 509

Sales Tax Rates on Petro Goods

(Deb. 33, Vol. X, 06-05-2005)
Col. 330-31

Waiver of Sales Tax

(Deb. 32, Vol. X, 05-05-2005)
Col. 159-60

Salinity**Land Salinity**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 251-52

Salt

Production/Consumption of Salt

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 132-36

Salt Policy

(Deb. 35, Vol. X, 10-05-2005)
Col. 41-42

Tax on Salt

(Deb. 28, Vol. IX, 29-04-2005)
Col. 317-18

Use of Iodised Salt

(Deb. 26, Vol. IX, 27-04-2005)
Col. 293-94

Salt Pan Land

Salt Pan Land

(Deb. 35, Vol. X, 10-05-2005)
Col. 144-45

Salt Pan Land, Mumbai

(Deb. 35, Vol. X, 10-05-2005)
Col. 101-02

Valuation Estimate of Price of Salt Pan Land, Mumbai

(Deb. 35, Vol. X, 10-05-2005)
Col. 172

Salt Satyagraha

President's Address

(Deb. 1, Vol. VII, 25-02-2005)
Col. 18

Sam Vikas Yojana

Need to allocate more funds under 'Sam Vikas Yojna' for extending the existing bridge on Garra river in Shahabad Parliamentary Constituency, Uttar Pradesh (MUR 377)
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 582-83

Need to ensure effective implementation of Sam Vikas Yojana, Rural Development Project, Pradhan Mantri Gramin Sadak Yojana in Maharashtra

(MUR 377)

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 301

Need to increase the amount under 'Sam Vikas Yojana' for construction and repair of roads leading to historical palaces in Gopa Mau town in Hardoi district, Uttar Pradesh (MUR 377)
(Deb. 22, Vol. IX, 20-04-2005)
Col. 601-02

Sam Vikas Yojana

(Deb. 36, Vol. X, 11-05-2005)
Col. 243-44

Sampoorna Grameen Rozgar Yojana

Coarse Grain Allocation for SGRY

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 417

Foodgrains for SGRY

(Deb. 28, Vol. IX, 29-04-2005)
Col. 381-88

Foodgrains under SGRY

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 145-48

Implementation of SGRY

(Deb. 8, Vol. VII, 09-03-2005)
Col. 547-51

Jobs under SGSY/SGRY

(Deb. 8, Vol. VII, 09-03-2005)
Col. 714-18

Proposal under SGRY

(Deb. 28, Vol. IX, 29-04-2005)
Col. 124-25
(Deb. 33, Vol. X, 06-05-2005)
Col. 144

Sampoorna Grameen Rozgar Yojana

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 216-20

Sampoorna Swachhata Karyakaram

Sampoorna Swachhata Karyakaram in Uttar Pradesh

(Deb. 21, Vol. IX, 19-04-2005)
Col. 583-84

Sanctuaries**Death of Wild Animals and Birds**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 27-31

Exploitation of Sanctuaries

(Deb. 29, Vol. IX, 02-05-2005) Col. 263

Fencing of Tiger Reserves

(Deb. 29, Vol. IX, 02-05-2005)
Col. 198-200

Protection of Tigers

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 143-45

Setting up of Sanctuary Authority

(Deb. 34, Vol. X, 09-05-2005) Col. 285

Sandalwood**Forestry Plantation**

(Deb. 24, Vol. IX, 25-04-2005)
Col. 218-19

Safety Equipments for Prevention of Smuggling of Sandalwood

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 318-20

Smuggling of Sandalwood

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 287-89

Sandhu Committee**Report of Sandhu Committee and Task Force**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 423-24

Sandhu Committee

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 456-57

Sanitation**Allocation of Funds under Low Cost Sanitation Scheme**

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 507-08

General Budget, 2005-06 — Presentation

(Deb. 3, Vol. VII, 28-02-2005)
Col. 8-9

Implementation of Sanitation Campaign

(Deb. 8, Vol. VII, 09-03-2005)
Col. 574-77

Loan Cum Subsidy for Sanitary Purposes

(Deb. 38, Vol. X, 13-05-2005)
Col. 220-21

Mechanised Sanitation System at Railway Stations/Platforms

(Deb. 9, Vol. VII, 10-03-2005)
Col. 166-68

Model Villages under Sanitation Programme

(Deb. 28, Vol. IX, 29-04-2005)
Col. 123

Nirmal Bharat Abhiyan Yojana

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 348

Review of Total Sanitation Programme

(Deb. 33, Vol. X, 06-05-2005)
Col. 315

Rural Health Care and Sanitation Facilities

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 261

Sampuran Swachhata Karyakram in Uttar Pradesh

(Deb. 21, Vol. IX, 19-04-2005)
Col. 583-84

Sanitation Projects

(Deb. 38, Vol. X, 13-05-2005)
Col. 139-42

Sanitation/Drinking Water Projects

(Deb. 28, Vol. IX, 29-04-2005)
Col. 402-14

Tirupur Water Supply and Sanitation Project

(Deb. 28, Vol. IX, 29-04-2005)
Col. 111-13

Toilets for Citizens

(Deb. 25, Vol. IX, 26-04-2005) Col. 125

Total Sanitation Campaign

(Deb. 28, Vol. IX, 29-04-2005)
Col. 523-25

- World Bank Credit/Loan for Slum Sanitation Programme**
(Deb. 4, Vol. VII, 01-03-2005)
Col.327
- Sardar Sarovar Project**
Sardar Sarovar Project
(Deb. 34, Vol. X, 09-05-2005)
Col.307-08
- Sarkaria Commission**
Recommendations of Sarkaria Commission on Panchayati Raj
(Deb. 20, Vol. VIII, 24-03-2005)
Col.188—190
- Sarva Shiksha Abhiyan**
Assistance to Institutions under SSA
(Deb. 4, Vol. VII, 01-03-2005)
Col.149-50
- Enrolment of Students under S.S.A.
(Deb. 18, Vol. VIII, 22-03-2005)
Col.167—73
- Financial Assistance to States under S.S.A.
(Deb. 30, Vol. IX, 03-05-2005)
Col.43—48
- Financial Assistance under SSA
(Deb. 30, Vol. IX, 03-05-2005)
Col.320-23
- Funding Gap in Implementing Sarva Shiksha Abhiyan
(Deb. 18, Vol. VIII, 22-03-2005)
Col.107-08
- General Budget, 2005-06 — Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col.8
- Merger of S.S.A. into Mid-day Meal Scheme
(Deb. 18, Vol. VIII, 22-03-2005)
Col.261-62
- Role of Panchayats under S.S.A.
(Deb. 12, Vol. VIII, 15-03-2005)
Col.265-66
- S.S.A.**
(Deb. 25, Vol. IX, 26-04-2005)
Col.273
- Sarva Shiksha Abhiyan**
(Deb. 4, Vol. VII, 01-03-2005)
Col.116—22
(Deb. 18, Vol. VIII, 22-03-2005)
Col.1—14
- Sarva Shiksha Abhiyan (HAH-Dis.)**
(Deb. 36, Vol. X, 11-05-2005)
Col.685—704
- Satellite Radio Navigation Programme**
Satellite Radio Navigation Programme
(Deb. 13, Vol. VIII, 16-03-2005)
Col.209
- Satellites**
Designing of Micro Satellite
(Deb. 36, Vol. X, 11-05-2005)
Col.465-66
- Development of Satellite based Navigation System
(Deb. 23, Vol. IX, 21-04-2005)
Col.52
- Indo-Israel Agreement for Micro-Satellites Technology
(Deb. 36, Vol. X, 11-05-2005)
Col.509
- KU Band Satellite Distribution Project
(Deb. 27, Vol. IX, 28-04-2005)
Col.217
- Launching of Communication Satellite for Helath Care
(Deb. 22, Vol. IX, 20-04-2005)
Col.289-90
- Launching of G.S.L.V.
(Deb. 19, Vol. VIII, 23-03-2005)
Col.52-53
- Launching of Satellites
(Deb. 13, Vol. VIII, 16-03-2005)
Col.250-51
(Deb. 26, Vol. IX, 27-04-2005)
Col.462-63

Manufacture and Launch of Satellites
(Deb. 22, Vol. IX, 20-04-2005)
Col.415

Satellite for Surveillance of Indian Borders
(Deb. 19, Vol. VIII, 23-03-2005)
Col.253-54

Successful Launch of PSL Vehicle Carrying Two Satellites from Satish Dhawan Space Centre at Sriharikota
(Deb. 32, Vol. X, 05-05-2005)
Col. 1

Sati Pratha

Sati Pratha
(Deb. 4, Vol. VII, 01-03-2005)
Col.484-85

Saudi Arabia

Bringing Back Remains of Indians Dying Abroad
(Deb. 13, Vol. VIII, 16-03-2005)
Col.245-46

Death of Haj Pilgrims
(Deb. 5, Vol. VII, 02-03-2005)
Col.475

Import of Crude Oil from Saudi Arabia
(Deb. 27, Vol. IX, 28-04-2005)
Col.53-54

Refinery in Saudi Arabia
(Deb. 9, Vol. VII, 10-03-2005)
Col.164-65

Trade with Saudi Arabia
(Deb. 30, Vol. IX, 03-05-2005)
Col.153-54

Visit of Prince of Saudi Arabia
(Deb. 22, Vol. IX, 20-04-2005)
Col.331-32

Saving Deposits

Post Office Recurring Deposit Account
(Deb. 8, Vol. VII, 09-03-2005)
Col.1013-14

Scams

CGHS Scams
(Deb. 5, Vol. VII, 02-03-2005)
Col.431

Foodgrain Scam
(Deb. 29, Vol. I X, 02-05-2005)
Col.54-55

Foodgrains Scam in U.P.
(Deb. 11, Vol. VIII, 14-03-2005)
Col.317-18

Grabbing of Land by Politicians
(Deb. 30, Vol. IX, 03-05-2005)
Col.116

Housing Loan Scam
(Deb. 12, Vol. VIII, 15-03-2005)
Col.236-37

Involvement of Persons in ISD Phone Calls Racket
(Deb. 4, Vol. VII, 01-03-2005)
Col.404—06

IT Return Scam
(Deb. 15, Vol. VIII, 18-03-2005)
Col.310-11

Prosecution of Accused in Stamp Scam
(Deb. 19, Vol. VIII, 23-03-2005)
Col.91-92

Scams in Co-operative Banks
(Deb. 10, Vol. VII, 11-03-2005)
Col.307-08

Seamen's Provident Fund Scam
(Deb. 5, Vol. VII, 02-03-2005)
Col.74—76
(Deb. 19, Vol. VIII, 23-03-2005)
Col.93

Scavengers

Manual Scavenging
(Deb. 30, Vol. IX, 03-05-2005)
Col.33—35

Utilization of Funds
(Deb. 25, Vol. IX, 26-04-2005)
Col.219

Scheduled Areas

Extension of Municipalities and NACs to Fifth Scheduled Areas

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 128-29

Extension of Scheduled Areas Act

(Deb. 35, Vol. X, 10-05-2005)
Col. 171

Good Governance in Fifth Scheduled Areas

(Deb. 35, Vol. X, 10-05-2005)
Col. 79-80

Scholarships

Central Assistance under Pre/Post matric Scholarship Scheme to OBC

(Deb. 37, Vol. X, 12-05-2005) Col. 262

Fellowships to Students

(Deb. 4, Vol. VII, 01-03-2005)
Col. 431-32

Pending Proposals under Pre/Post Matric Scholarship Schemes

(Deb. 27, Vol. IX, 28-04-2005)
Col. 210-11

Pre-matric Scholarship to ST Students

(Deb. 35, Vol. X, 10-05-2005) Col. 93

Revision of Rates of Scholarship for Scheduled Tribes Students

(Deb. 21, Vol. IX, 19-04-2005)
Col. 832-33

Scholarship for DNB Course

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 209-10

Scholarship for ST Students

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 405-08

Scholarship Schemes for SC Students

(Deb. 23, Vol. IX, 21-04-2005)
Col. 162-63

Scholarship Schemes for SCs and OBCs Students

(Deb. 8, Vol. VII, 09-03-2005)
Col. 456-61

Scholarship to Girls

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 306-08

Scholarships to Children of Beedi Workers

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 190-91

School of Drama and Training

Opening of School of Drama and Training in Maharashtra

(Deb. 8, Vol. VII, 09-03-2005)
Col. 197-98

Setting up of New Schools of Drama and Training

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 215

Schools

Basic Facilities in Schools

(Deb. 30, Vol. IX, 03-05-2005)
Col. 147

Budgetary Provision to Provide Technological Information

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 166

Capitation Fee

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 82-83

Closure of Special Schools

(Deb. 29, Vol. I X, 02-05-2005)
Col. 374-75

Common Schools under Neighbourhood School Programme

(Deb. 25, Vol. IX, 26-04-2005) Col. 121

Computer Literacy Programme in Schools

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 473-74

Construction of Ashrams in Tribal Areas

(Deb. 30, Vol. IX, 03-05-2005) Col. 168

Construction of School Building from Foreign Assistance

(Deb. 35, Vol. X, 10-05-2005)
Col. 103

Denial of Admission in Schools

(Deb. 4, Vol. VII, 01-03-2005)
Col. 80-81

Development of Latent Talents in Schools

(Deb. 35, Vol. X, 10-05-2005)
Col. 44-45

Disabled Friendly Schools

(Deb. 21, Vol. IX, 19-04-2005)
Col. 795-96

Donation Racket in Public Schools

(Deb. 33, Vol. X, 06-05-2005)
Col. 309-10

Early School Admission in Primary Education

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 263-65

EFC Grants for Construction of Class Rooms

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 113-14

EFC Grants for School Building in Rajasthan

(Deb. 33, Vol. X, 06-05-2005)
Col. 205-07

Ekal Vidyalayas

(Deb. 35, Vol. X, 10-05-2005)
Col. 238-39

Encouragement to Sports in Schools

(Deb. 30, Vol. IX, 03-05-2005)
Col. 14-31

Enquiry Regarding Sale of Heritage Public School Land

(Deb. 35, Vol. X, 10-05-2005)
Col. 73-74

Environmental Orientation to School Education Scheme

(Deb. 35, Vol. X, 10-05-2005)
Col. 35-38

Environmental School Curriculum

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 438

Expenditure Incurred for Construction of Buildings in KVs

(Deb. 35, Vol. X, 10-05-2005)
Col. 234-36

Funds Allocated for Computer Training

(Deb. 30, Vol. IX, 03-05-2005)
Col. 140-41

Grants to States in Lumpsum

(Deb. 32, Vol. X, 05-05-2005)
Col. 114-16

Hospitals and Schools for Factory Workers

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 285-86

Hospitals and Schools for Workers Family

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 210

Hostels and Schools/Residential Schools for SCs and OBCs

(Deb. 9, Vol. VII, 10-03-2005)
Col. 268-74

Hostels/Ashram Schools

(Deb. 35, Vol. X, 10-05-2005)
Col. 185-87

Hostels/Ashrams/Boarding Schools in Tribal Areas

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 333-44

Information and Communication Technology Scheme

(Deb. 4, Vol. VII, 01-03-2005) Col. 427

Institutions, Schools/Hostels for Mentally Retarded Children

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 93-98

NDMC Schools

(Deb. 35, Vol. X, 10-05-2005) Col. 100

Need to setting up of a Central School in Bulsar Parliamentary Constituency, Gujarat (MUR 377)

(Deb. 24, Vol. IX, 25-04-2005)
Col. 407-08

Non-Boarding Schools

(Deb. 37, Vol. X, 12-05-2005)
Col. 125-26

Physical Education in Schools

(Deb. 35, Vol. X, 10-05-2005)
Col. 74-75

Re-writing of School Text Books

(Deb. 30, Vol. IX, 03-05-2005)
Col. 127

Refreshment Amount under NCC

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 67-68

Residential Schools for Child Labourers

(Deb. 35, Vol. X, 10-05-2005)
Col. 143-44

Review of National Curriculum for School Education

(Deb. 35, Vol. X, 10-05-2005)
Col. 39-40

Satellite Oriented Education in Schools

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 129-30

School for Child Labourers

(Deb. 34, Vol. X, 09-05-2005)
Col. 309-10

Schools in Chandigarh

(Deb. 4, Vol. VII, 01-03-2005)
Col. 436—73

Setting up of NCC Units

(Deb. 37, Vol. X, 12-05-2005)
Col. 230-31

Setting up of Primary Schools with World Bank Assistance

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 49—54

Shortage of Schools

(Deb. 4, Vol. VII, 01-03-2005)
Col. 107—11

Sport as Subject in School

(Deb. 25, Vol. IX, 26-04-2005)
Col. 41-42

Sports School under SAI

(Deb. 30, Vol. IX, 03-05-2005)
Col. 294—309

Sports School/Colleges

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 403—08

Transfer of Central Schemes to States

(Deb. 30, Vol. IX, 03-05-2005)
Col. 101—03

Vidya Vahini Programme

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 223—32

Working of Preparatory Schools

(Deb. 30, Vol. IX, 03-05-2005)
Col. 61-62

Science and Engineering Council

Science and Engineering Council R and D Programme

(Deb. 22, Vol. IX, 20-04-2005)
Col. 215—17

Science and Technology

Allocation of Funds to Universities

(Deb. 30, Vol. IX, 03-05-2005)
Col. 333—48

Budgetary Provision to Provide Technological Information

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 166

Co-operation in the Field of Science and Technology

(Deb. 13, Vol. VIII, 16-03-2005) Col. 57

Cost Effective Technology for Desalination of Sea Water

(Deb. 35, Vol. X, 10-05-2005) Col. 128

Creation of Common Information and Communication Technology

(Deb. 5, Vol. VII, 02-03-2005)
Col. 153-54

Decline in Quality of Scientific Research Works

(Deb. 31, Vol. X, 04-05-2005)
Col. 271—73

- Declining Interest in Study of Science**
(Deb. 36, Vol. X, 11-05-2005)
Col. 534-35
- Declining Trend in Science Education**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 95-97
- Indo-Israel Cooperation on High Technology Areas**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 960-61
- Indo-Sino Joint Steering Committee**
(Deb. 31, Vol. X, 04-05-2005)
Col. 445
- Institutes for Hydrocarbons Technology**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 186-87
- Introduction of 3G Third Generation Technology**
(Deb. 31, Vol. X, 04-05-2005)
Col. 261-62
- New Science & Technology Policy**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 261-62
- New Science and Technology Centres in Backward States**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 469-70
- Schemes for Development of Science and Technology**
(Deb. 36, Vol. X, 11-05-2005)
Col. 237-38
- Science and Research Institutes**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 423
- Science and Technology Project on Mission Mode**
(Deb. 37, Vol. X, 12-05-2005)
Col. 217-18
- Setting up of new Scientific Institutions**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 827
- Technology from Brazil for Blending of Ethanol with Petrol/Diesel**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 139-40
- Technology Mission for Horticulture Sector in J&K**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 349-50
- Technology Policy 1983**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 247
- Technology Upgradation**
(Deb. 35, Vol. X, 10-05-2005)
Col. 207-08
- Technology Upgradation Fund Scheme**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 285-90
- Technology Upgradation in Textile Sector**
(Deb. 33, Vol. X, 06-05-2005)
Col. 335-36
- Unethical Practices of Assisted Productive Technology Clinics**
(Deb. 36, Vol. X, 11-05-2005)
Col. 36-38
- Science Centre**
- Science Centre at Jamnagar**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 302-03
- Science Cities**
- Setting up of Science Cities**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 232
- Scientists**
- Non-Medical Scientists' Promotions**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 121-22
- Opportunities to Scientists and Technologists of Indian Origin**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 405-06

- Scientists in Bureau of Indian Standards**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 95-96
- Selection of Indian Scientists**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 523
- Warning by Consortium of India Scientists**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 376
- Scissors Industry**
- Scissors Industry**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 598-99
- Scout Guide**
- Scout Guide in Schools and Colleges**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 646-47
- Scrap**
- Import of Scrap**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 744-45
- Need to set up a Railway Scrap Disposal Unit at Bareilly, Uttar Pradesh (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 301-02
- Revenue Earned through Auction of Scrap**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 145
- Sale of Scrap**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 255-56
- Scrap Depots in Uttar Pradesh**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 247-48
- SCs/STs/OBCs**
- Addition/Deletion of Castes in SC List**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 258-59
- Adivasi Cultural Tourism**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 126
- Allotment of Petrol/Diesel Retail Outlets to SCs/STs**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 211-12
- Appointment of SCs/STs/OBCs Teachers**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 241
- Assistance to SCs/STs Farmers under Rain Water Harvesting Scheme**
(Deb. 34, Vol. X, 09-05-2005)
Col. 422—26
- Assistance under Book Bank Scheme**
(Deb. 35, Vol. X, 10-05-2005)
Col. 84—86
- Bill on Inclusion/Deletion of Castes in ST List**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 299-300
- Bio-Technology Based Programmes**
(Deb. 36, Vol. X, 11-05-2005)
Col. 338-40
- Biotechnology Project for SCs/STs Farmers**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 552-53
- Budget Allocation for Welfare Schemes of Scheduled Tribes**
(Deb. 35, Vol. X, 10-05-2005)
Col. 231-32
- Central Assistance under Pre/Post matric Scholarship Scheme to OBC**
(Deb. 37, Vol. X, 12-05-2005) Col. 262
- Changing the Name of Sub Tribes**
(Deb. 30, Vol. IX, 03-05-2005) Col. 372
- Commission for Development of Tribals in ST Areas**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 498-99
- Commission for Economically Backward Classes**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 116-17

Committee of Ministers on OBCs
(Deb. 32, Vol. X, 05-05-2005)
Col. 79-80

**Community Food and Nourishment
Counters**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 173-74

Construction of Ashrams in Tribal Areas
(Deb. 30, Vol. IX, 03-05-2005)
Col. 168

Creamy Layer Concept for OBC
(Deb. 23, Vol. IX, 21-04-2005)
Col. 178

Creation of Backward Caste Department
(Deb. 27, Vol. IX, 28-04-2005)
Col. 223-24

Creation of Posts
(Deb. 35, Vol. X, 10-05-2005)
Col. 134-35

Criteria for Inclusion of Castes in ST List
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 128-32

Development of Tribal Sub Plan Areas
(Deb. 35, Vol. X, 10-05-2005) Col. 225

Direct Assistance to Beneficiaries
(Deb. 30, Vol. IX, 03-05-2005)
Col. 283-84

Discontentment among Tribals
(Deb. 30, Vol. IX, 03-05-2005)
Col. 209-10

**Dr. Ambedkar National Scholarship
Scheme for Meritorious SC/ST
Students**
(Deb. 32, Vol. X, 05-05-2005)
Col. 80-83

**Economic Development of Socially
Backward Classes**
(Deb. 3, Vol. X, 12-05-2005)
Col. 202-04

Education Loan
(Deb. 33, Vol. X, 06-05-2005)
Col. 196-200

Employment Schemes for Tribals
(Deb. 35, Vol. X, 10-05-2005)
Col. 236-37

Employment to SCs/STs/OBCs
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 524-28

Employment to Tribals
(Deb. 4, Vol. VII, 01-03-2005)
Col. 169-70

Establishment of Book Banks for SC
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 185-86

Eviction of Tribals
(Deb. 35, Vol. X, 10-05-2005)
Col. 40-41

Fellowship to ST Students in Universities
(Deb. 25, Vol. IX, 26-04-2005)
Col. 111

Filling up of Reserved Quota
(Deb. 29, Vol. IX, 02-05-2005)
Col. 130-31

**Filling up or Reservation Quota for SCs/
STs/OBCs**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 101-02

Financial Assistance to NGOs
(Deb. 4, Vol. VII, 01-03-2005)
Col. 162-63

**Financial Assistance to SC/OBC Students
for Educational Purposes**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 131-36

**Financial Assistance to SC/ST by
Ambedkar Foundation**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 75-76

Funds for Income Generating Projects
(Deb. 21, Vol. IX, 19-04-2005)
Col. 699-704

General Budget, 2005-06—Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col. 9

- Grievances received by DDA
(Deb. 21, Vol. IX, 19-04-2005)
Col. 592-93
- Hostel for ST Students
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 319-24
- Hostels and Schools/Residential Schools
for SCs and OBCs
(Deb. 9, Vol. VII, 10-03-2005)
Col. 268-74
- IITs for Tribal Students
(Deb. 34, Vol. X, 09-05-2005)
Col. 272
- Implementation of PCR Act, 1995 and SCs
& STs (PoA) Act, 1989
(Deb. 8, Vol. VII, 09-03-2005)
Col. 410-11
- Implementation of Post Based Roster
(Deb. 36, Vol. X, 11-05-2005)
Col. 75
- Implementation of Schemes for SCs
(Deb. 37, Vol. X, 12-05-2005)
Col. 98-99
- Inclusion of Badaga Community of Tamil
Nadu in ST List
(Deb. 25, Vol. IX, 26-04-2005)
Col. 149
- Inclusion of Bhar/Rajbhar Caste of UP in
SC List
(Deb. 32, Vol. X, 05-05-2005)
Col. 93-94
- Inclusion of Castes in OBC List
(Deb. 23, Vol. IX, 21-04-2005)
Col. 252-53
- Inclusion of Castes in ST List of
Chhattisgarh
(Deb. 30, Vol. IX, 03-05-2005)
Col. 205
- Inclusion of Castes in ST List of
Maharashtra
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 150-51
- Inclusion of Dhangar and Herdsmen
Castes in SC List
(Deb. 27, Vol. IX, 28-04-2005)
Col. 52
- Inclusion of Nomadic Community in SC/
ST List
(Deb. 23, Vol. IX, 21-04-2005)
Col. 286
- Inclusion of OBC of State List in Central
List
(Deb. 37, Vol. X, 12-05-2005)
Col. 143-44
- Inclusion of Saratha Samaj Community in
SC/ST List
(Deb. 37, Vol. X, 12-05-2005)
Col. 128-29
- Inclusion of Tribal Communities of Assam
in List of Scheduled Tribes
(Deb. 4, Vol. VII, 01-03-2005)
Col. 236-37
- Inclusion of Tribes in ST List
(Deb. 21, Vol. IX, 19-04-2005)
Col. 601-03
- Inclusion of Washermen (Dhobi)
Community in SC List
(Deb. 27, Vol. IX, 28-04-2005)
Col. 74-75
- Instructions/Guidelines for SC/ST
Promotions
(Deb. 36, Vol. X, 11-05-2005)
Col. 196-97
- Issue of SC Certificates
(Deb. 8, Vol. VII, 09-03-2005)
Col. 366
- Law to Check Atrocities against SC/ST
and Minorities
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 100-101
- Limitation of Job Opportunities for SCs/
STs
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1001-02

- Loan to SC/ST under Self-employment Scheme**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 737
- Loans for Self-employment**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 121—28
- Maintenance of roster of reservation Policy for SCs/STs**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 147-48
- Memoranda on SCs/STs Facilities/Reservation**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 77-78
- Misuse of Funds under Tribal Development Schemes**
(Deb. 35, Vol. X, 10-05-2005)
Col. 19—28
- National Scheduled Tribes Finance Development Corporation**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 365—67
- National Tribal Museum**
(Deb. 37, Vol. X, 12-05-2005)
Col. 87-88
- Need to declare Giri-Par region in Himachal Pradesh as a Scheduled Tribe Area (MUR 377)**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 423-24
- Need to extend reservation benefits to SCs and STs in private sector also (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 587-88
- Need to extend the policy of reservations for Scheduled Castes and Tribes in the private sector and for admission to educational institutions (MUR 377)**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 377
- Need to formulate special schemes for upliftment of the Manjhi Community in Bihar (MUR 377)**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 500
- Need to implement the policy of reservation in employment to most backward class of Pondicherry (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col. 341-42
- Need to include 'Kurmi' caste of Jharkhand in the list of Scheduled Tribes (MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 400
- Need to include 'Bishnoi' caste of Rajasthan in the list of 'Other Backward Classes' (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 409-10
- Need to include 'Dalit Christians' in the category of Scheduled Castes (MUR 377)**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 611-12
- Need to include fishermen community of Andhra Pradesh in the list of scheduled tribes (MUR 377)**
(Deb. 35, Vol. X, 10-05-2005)
Col. 349
- Need to include Rajbhar caste of Uttar Pradesh in the Scheduled Castes List (MUR 377)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 579
- Need to issue caste certificates to the people belonging to SC category who have migrated from other States to Kharagpur with a view to provide them entitled benefits in West Bengal (MUR 377)**
(Deb. 34, Vol. X, 09-05-2005)
Col. 580-81

- Need to recognise the Castes declared as OBC by the Government of Rajasthan (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 300-301
- Need to take steps to check atrocities on Dalits and to set up a separate Ministry for the welfare of backward caste people (MUR 377)**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 422
- Need to take suitable steps to check increase in the rate of drop-outs among the Scheduled Tribes students at primary school level in Orissa (MUR 377)**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 380-81
- NGOs managed by SC/ST and Physically Handicapped Persons**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 119-20
- No Diabetes Case among Tribes of Rajasthan**
(Deb. 36, Vol. X, 11-05-2005)
Col. 362-63
- Non-inclusion of Castes in SC List**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 232-33
- Officers belonging to SCs/STs/OBCs**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 537
- Policy on Tribals**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 225-26
- Pre-examination Coaching Facilities for SC Candidates**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 193—96
- Pre-examination Coaching Facilities for SC Students**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 413—15
- Pre-examination Coaching for ST Students**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 136—38
- Pre-matric Scholarship to ST Students**
(Deb. 35, Vol. X, 10-05-2005)
Col. 93
- Primitive Tribals**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 51—55
- Project/Proposals from State Finance and Development Corporation**
(Deb. 37, Vol. X, 12-05-2005)
Col. 180—86
- Projects from Finance and Development Corporations of Gujarat**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 145—47
- Promotion of Assistants/Section Officers**
(Deb. 31, Vol. X, 04-05-2005)
Col. 419-20
- Promotion of SC/ST Employees**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 211—13
- Rajiv Gandhi National Fellowship for SC and ST Students**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 190-91
- Rationalization of Interest Rates Charged by SCA**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 216—20
- Recognition of Tribal Communities in Pondicherry**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 295-96
- Recommendation of SC/ST Parliamentary Conference**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 379
- Relaxation in age limit for OBC Candidates**
(Deb. 31, Vol. X, 04-05-2005)
Col. 221

- Removal of Backward Communities from Electoral Rolls**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 213-14
- Representation from Tribals**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 268—70
- Reservation for Economically Backward Classes in Government Jobs**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 310
- Reservation for SCs/STs/OBCs in Government Departments**
(Deb. 31, Vol. X, 04-05-2005)
Col. 127—29
- Reservation of OBC in Banks**
(Deb. 38, Vol. X, 13-05-2005)
Col. 111
- Reservation of SC/ST in Public Sector Banks/Educational Institutions**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 534-35
- Reservation of SCs/STs & Backward Classes**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 119-21
- Reservation of SCs/STs in Public Sectors/Private Co.**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 157-58
- Reservation of SCs/STs/Backward Classes**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 328-29
- Reservation of Seats for SCs/STs and Women in Nagaland Municipalities & Panchayats**
(Deb. 32, Vol. X, 05-05-2005)
Col. 166-67
- Reservation/Employment Opportunities for SC/ST/OBC in Private Sector**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 37-38
- Reserved Posts**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 248
- Reserved Quota of SC/ST/OBCs**
(Deb. 37, Vol. X, 12-05-2005)
Col. 208-09
- Restructuring of National Commission for Denotified Tribes, Nomadic and Semi-Nomadic Tribes**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 156
- Retail Outlets of SCs/STs**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 229
- Retention of SC/ST Status after Migration**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 114-15
- Revamping Public Administration System**
(Deb. 31, Vol. X, 04-05-2005)
Col. 353—55
- Review of Schemes for SCs**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 273
- Review of Welfare Schemes of NGOs**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 285-86
- SC/ST Component Plan**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 129-30
- Scheme for SCs/STs**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 233-34
- Schemes for Welfare of Tribals**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 27—43
- Scholarship for ST Students**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 405—08
- Scholarship Schemes for SC Students**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 162-63

- Scholarship Schemes for SCs and OBCs Students
(Deb. 8, Vol. VII, 09-03-2005)
Col. 456—61
- Self-sufficiency among Scheduled Tribes Community
(Deb. 4, Vol. VII, 01-03-2005)
Col. 75-76
- Setting up of Technical Institutes for Tribes
(Deb. 30, Vol. IX, 03-05-2005)
Col. 146-47
- Skill Upgradation
(Deb. 4, Vol. VII, 01-03-2005)
Col. 486
- ST Communities Below Poverty Line
(Deb. 30, Vol. IX, 03-05-2005)
Col. 286—90
- ST Status to Bhotia Community
(Deb. 30, Vol. IX, 03-05-2005)
Col. 208-09
- Task Group for Development of SCs/STs
(Deb. 35, Vol. X, 10-05-2005)
Col. 185
- Telecom Network in Tribal and Hilly Areas
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 88—90
- Transfer of Central Schemes to States
(Deb. 30, Vol. IX, 03-05-2005)
Col. 101—03
- Tribal Doctors in Regional Institute of Medical Sciences, Imphal
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 200-201
- Tribal Population in Tamil Nadu
(Deb. 4, Vol. VII, 01-03-2005)
Col. 85—87
- Tribal Sub-Plan
(Deb. 30, Vol. IX, 03-05-2005)
Col. 329-31
- Tribals Welfare Schemes in Karnataka
(Deb. 21, Vol. IX, 19-04-2005)
Col. 717-18
- Vacant Post in MCI
(Deb. 36, Vol. X, 11-05-2005)
Col. 349-50
- Vocational Training Centres
(Deb. 30, Vol. IX, 03-05-2005)
Col. 356—58
- Vocational Training Centres for SCs
(Deb. 9, Vol. VII, 10-03-2005)
Col. 85-86
- Welfare and Reservation of Christian Tribal Community
(Deb. 4, Vol. VII, 01-03-2005)
Col. 166-67
- Welfare of OBC Employees
(Deb. 26, Vol. IX, 27-04-2005)
Col. 435—37
- Welfare of SC/ST
(Deb. 23, Vol. IX, 21-04-2005)
Col. 273
- Sculpture**
- Preservation and Protection of Ancient Sculpture and Artefacts
(Deb. 9, Vol. VII, 10-03-2005)
Col. 154
- Sea**
- Cost Effective Technology for Desalination of Sea Water
(Deb. 35, Vol. X, 10-05-2005)
Col. 128
- Desalination of Sea-water
(Deb. 31, Vol. X, 04-05-2005)
Col. 45-46
- High Sea Bunking of Diesel and Kerosene
(Deb. 9, Vol. VII, 10-03-2005)
Col. 135-36
- Rise in Sea Water Level
(Deb. 26, Vol. IX, 27-04-2005)
Col. 556-57
- Sea Pollution
(Deb. 29, Vol. IX, 02-05-2005)
Col. 221

Sea Corridor**Sea Corridor in Mumbai**

(Deb. 8, Vol. VII, 09-03-2005)
Col. 883

Sea Erosion**Sea Erosion**

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 417-18

Sea Erosion in Coastal States

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 173

Sea Food Parks**Sea Food Parks**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 215-16

Sea Link Project**Pending Sea Link Project**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 214

Sea Walls**Construction and Maintenance of Sea-Walls**

(Deb. 34, Vol. X, 09-05-2005)
Col. 295—97

Construction of Sea Wall against Tsunamis

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 275—77

Construction of Wall along Sea Coast in Tamil Nadu

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 443-44

Sea Wall

(Deb. 34, Vol. X, 09-05-2005)
Col. 321

Sea-Bed Mining**Mobile Sea-Bed Mining**

(Deb. 5, Vol. VII, 02-03-2005)
Col. 454-55

Sea-Bird Project**Sea-Bird Project**

(Deb. 32, Vol. X, 05-05-2005)
Col. 69-70

Second World War**President's Address**

(Deb. 1, Vol. VII, 25-02-2005)
Col. 18

Sad demise of Shri Shyam Lal Yadav and reference re: Sixtieth Anniversary of the End of Second World War

(Deb. 34, Vol. X, 09-05-2005)
Col. 1—3

Securities and Exchange Board of India**Amendment of Disclosure Guidelines by SEBI**

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 347

Amendment of Take over Regulations by SEBI

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 246

Code of Conduct by SEBI

(Deb. 33, Vol. X, 06-05-2005)
Col. 235

Focus on Debt Market Development by SEBI

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 117-18

Inquiry on Black Monday

(Deb. 10, Vol. VII, 11-03-2005)
Col. 63-64

Instructions of SEBI

(Deb. 28, Vol. IX, 29-04-2005)
Col. 181-82

Integrated Surveillance System

(Deb. 8, Vol. VII, 09-03-2005)
Col. 636

Risk Factors Filing with SEBI

(Deb. 28, Vol. IX, 29-04-2005)
Col. 531-32

SEBI

(Deb. 38, Vol. X, 13-05-2005)
Col. 104

Security

Availability of Police/Military Uniform
(Deb. 21, Vol. IX, 19-04-2005)
Col. 588-89

CISF for VIP Security

(Deb. 21, Vol. IX, 19-04-2005)
Col. 738-39

Exchange of Bomb Explosive Data

(Deb. 30, Vol. IX, 03-05-2005)
Col. 376

Expenditure on Security at Airports

(Deb. 32, Vol. X, 05-05-2005)
Col. 10-16

Installation of Iron Gates

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 276-77

Integrated Operations Centre

(Deb. 30, Vol. IX, 03-05-2005)
Col. 360-61

Lax Security in Government Hospitals

(Deb. 22, Vol. IX, 20-04-2005)
Col. 377

Meeting of Chief Ministers

(Deb. 30, Vol. IX, 03-05-2005)
Col. 353-55

Passport Rackets

(Deb. 21, Vol. IX, 19-04-2005)
Col. 647-48

Raising of Funds by Assam

(Deb. 35, Vol. X, 10-05-2005)
Col. 79

Restricted Area Permit

(Deb. 21, Vol. IX, 19-04-2005)
Col. 659

Security Arrangements for VIPs in Trains

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 114-15

Security in Tees Hazari Court

(Deb. 35, Vol. X, 10-05-2005)
Col. 121

Security Related Expenditure

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 315-16

Security to Bus Service

(Deb. 32, Vol. X, 05-05-2005)
Col. 162

Security to Politicians in Bihar

(Deb. 30, Vol. IX, 03-05-2005) Col. 137

Seed Authority**Setting up of Seed Authority**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 466-76

Seedhi Pratha**Seedhi Pratha**

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 314-15

Seeds**Amendment of Seeds Act, 1996**

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 215-16

Amount for Seed Development Programme

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 498-508

Consequence of Liberalisation of Seed Industry

(Deb. 21, Vol. IX, 19-04-2005)
Col. 191-92

Expansion and Modernisation of Seed Production Facilities

(Deb. 24, Vol. IX, 25-04-2005) Col. 331

Multi-national Companies in Seed Market

(Deb. 24, Vol. IX, 25-04-2005)
Col. 123-24

National Seed Research and Training Centre in Varanasi

(Deb. 29, Vol. IX, 02-05-2005)
Col. 99-100

New Scheme for Farmers
(Deb. 34, Vol. X, 09-05-2005)
Col.399

Scheme for Production and Distribution of Seeds
(Deb. 29, Vol. IX, 02-05-2005)
Col.48—54

Seeds Research by ICAR
(Deb. 34, Vol. X, 09-05-2005)
Col.257

Seeds under Value Added Tax
(Deb. 24, Vol. IX, 25-04-2005)
Col.179-80

Setting up of Seed Directorate
(Deb. 34, Vol. X, 09-05-2005)
Col.303

VAT on Seeds
(Deb. 38, Vol. X, 13-05-2005)
Col.127-28

Seismic Zones

Indo-French Task Force on Seismic Zones
(Deb. 13, Vol. VIII, 16-03-2005)
Col.57-58

Self Employment

Loan to SC/ST under Self-employment Scheme
(Deb. 8, Vol. VII, 09-03-2005)
Col.737

Nutritious Food and Self-employment Opportunities to AIDS Patients
(Deb. 8, Vol. VII, 09-03-2005)
Col.1041

Rationalization of Interest Rates Charged by SCA
(Deb. 14, Vol. VIII, 17-03-2005)
Col.216—20

Self Help Groups

General Budget, 2005-06 — Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col.17

Marketing of Products of Women Self Help Groups by KVIC
(Deb. 13, Vol. VIII, 16-03-2005)
Col.252

Scheduled Bank Status
(Deb. 28, Vol. IX, 29-04-2005)
Col.373-74

Self-Help Group
(Deb. 8, Vol. VII, 09-03-2005)
Col.619-20

Women SHGs
(Deb. 18, Vol. VIII, 22-03-2005)
Col.140—46

Semi Conductor Complex Limited

Performance of Semi Conductor Complex Limited
(Deb. 26, Vol. IX, 27-04-2005)
Col.497-98

Semi Urban Areas

Marketing Plan for Semi Urban and Rural Areas
(Deb. 27, Vol. IX, 28-04-2005)
Col.198

Senior Citizens

Air Travel Concession to Senior Citizens
(Deb. 37, Vol. X, 12-05-2005)
Col.159

Ayurvedic/Homoeopathic Facilities to Senior Citizens
(Deb. 36, Vol. X, 11-05-2005)
Col.371-72

Facilities to Senior Citizens
(Deb. 8, Vol. VII, 09-03-2005)
Col.334

Fare Concession to Senior Citizens in Delhi Metro Rail
(Deb. 21, Vol. IX, 19-04-2005)
Col.597-98

Free Medical Facilities to Senior Citizens
(Deb. 26, Vol. IX, 27-04-2005)
Col.287

- Funds under Integrated Programme for Older Persons**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 61-62
- Senior Citizen Scheme**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 535-36
- Study on Geriatric Problem**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1030-31
- Separatist Groups**
- Activities of BODO Extremists**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 584-85
- Discussions with Hurriyat Conference**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 48
- Link of Terrorist with Maoists**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 555-56
- NSCN (IM) Demands**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 239-40
- Peace Offer to ULFA**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 238-39
- Peace Talks with ULFA**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 531
- ULFA Training Camps in Myanmar**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 294-95
- Serious Fraud Investigation Office**
- Investigation by SFIO**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 196-97
- Service Charges**
- Service Charges**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 246-47
- Service Charges on Credit Card-Holders**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 155-56
- Service Sector**
- Persons Engaged in Various Service Sectors**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 319—23
- Service Tax**
- Collection of Service Tax**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 245
- Implementation of Service Tax**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 167
- LIC Service Tax**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 580
- Non-payment of Service Tax**
(Deb. 33, Vol. X, 06-05-2005)
Col. 171
- Service Tax**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 519
- Sethu Samudram Project**
- Need to Expedite Work on Sethu Samudram Project (MUR 377)**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 376
- Sethu Samudram Ship Canal Project**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 117-18
- Sewage Disposal**
- Funds for Urban Water Supply and Sewage Disposal Schemes**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 312-13
- Manhole Covers Over Sewage Lines**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 295-96

Tax for Release of Untreated Sewage into Rivers
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 353

Water Supply and Sewage Services
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 247-48

World Bank Aid for Mumbai Projects
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 264-65

World Bank Loan for Mumbai Sewerage Disposal Project, Stage-II
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 370-71

Sex Ratio

Decline in Sex Ratio
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 335—37

National Commission for Women
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 59-60

Sex Tourism

Sex-Tourism and Drug Abuse in Pondicherry
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 312-13

Sex Workers

AIDS by Foreign Sex Workers
(Deb. 26, Vol. IX, 27-04-2005)
Col. 150

Welfare Schemes for Female Sex Workers
(Deb. 21, Vol. IX, 19-04-2005)
Col. 834-35

Sexual Harassment

Harassment of Women at Work Place
(Deb. 21, Vol. IX, 19-04-2005)
Col. 71—81

Setting up of Committee to look after cases of Sexual Harassment
(Deb. 35, Vol. X, 10-05-2005)
Col. 254

Sexual Exploitation of Women
(Deb. 21, Vol. IX, 19-04-2005)
Col. 865—68

Sexual Harassment of Female Cadets
(Deb. 23, Vol. IX, 21-04-2005)
Col. 196-97

Shahtoosh Trade

Legislation of Shahtoosh Trade
(Deb. 29, Vol. IX, 02-05-2005)
Col. 357-58

Share Market

Collection of funds Through IPO
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 92-93

Defaulting Stock Brokers
(Deb. 38, Vol. X, 13-05-2005)
Col. 30—34

Exorbitant Cost of Obtaining Unique Identification Number (UIN)
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 104—06

FFIs Investment in Stock Market
(Deb. 15, Vol. VIII, 18-03-2005) Col. 312

Fluctuation in Share Prices
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 26—30

Focus on Debt Market Development by SEBI
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 117-18

General Budget, 2005-06 - Presentation
(Deb. 3, Vol. VII, 28-02-2005) Col. 28

Illegal Money Entering Stock Market
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 257-58

Innovative Saving Scheme
(Deb. 10, Vol. VII, 11-03-2005)
Col. 308-09

Inquiry on Black Monday
(Deb. 10, Vol. VII, 11-03-2005)
Col. 63-64

Integrated Surveillance System

(Deb. 8, Vol. VII, 09-03-2005) Col. 636

Plight of Small Investors(Deb. 33, Vol. X, 06-05-2005)
Col. 313—15**Stock Exchanges**(Deb. 28, Vol. IX, 29-04-2005)
Col. 361—66**Trading Systems in Stock Exchanges**(Deb. 38, Vol. X, 13-05-2005)
Col. 257-58**Shares****Offer of Shares by Oil India Limited**(Deb. 8, Vol. VII, 09-03-2005)
Col. 336-37**Raising of Margins on Advances against Shares**

(Deb. 15, Vol. VIII, 18-03-2005) Col. 80

Sale of RIL Shares(Deb. 28, Vol. IX, 29-04-2005)
Col. 150—52**Shares Purchased by FIIs**

(Deb. 8, Vol. VII, 09-03-2005) Col. 577

Shelters**Setting up of Multi-purpose Cyclone Shelters**(Deb. 35, Vol. X, 10-05-2005)
Col. 182-83**Shetty Commission****Shetty Commission**(Deb. 28, Vol. IX, 29-04-2005)
Col. 225-26**Shiksha Karmi Project****Shiksha Karmi Project**(Deb. 30, Vol. IX, 03-05-2005)
Col. 374-75**Ship****Modernisation of Lighthouses and Lightships**(Deb. 13, Vol. VIII, 16-03-2005)
Col. 315—17**Shipping****Committee on Development of Shipping Industry**(Deb. 13, Vol. VIII, 16-03-2005)
Col. 138-39**Handling of New Generation Vessels at Ports**(Deb. 13, Vol. VIII, 16-03-2005)
Col. 291-92**Modernisation of Lighthouses and Lightships**(Deb. 13, Vol. VIII, 16-03-2005)
Col. 315—17**Need to initiate measures for de-silting of shipping channel in Haldia Dock complex (MUR 377)**(Deb. 25, Vol. IX, 26-04-2005)
Col. 395-96**Setting up of Shipping Regulator**(Deb. 5, Vol. VII, 02-03-2005)
Col. 243-44**Shipping Corporation of India****Expansion of Fleet of SCI**(Deb. 8, Vol. VII, 09-03-2005)
Col. 913**Shortage of Vessels in SCI**(Deb. 5, Vol. VII, 02-03-2005)
Col. 237**Ships****Chartering of Ships for Crude Oil Imports**(Deb. 32, Vol. X, 05-05-2005)
Col. 30-31**Customs Duty on Ships for Recycling**(Deb. 28, Vol. IX, 29-04-2005)
Col. 163-64**Detaining of Indian Flag Ships**(Deb. 8, Vol. VII, 09-03-2005)
Col. 771**Detention of Ships**(Deb. 36, Vol. X, 11-05-2005)
Col. 498—504

Ship Passenger Service from Jamnaga, to Mumbai
(Deb. 8, Vol. VII, 09-03-2005)
Col. 833-34

Shipyards

Improvement in Ship Yards
(Deb. 31, Vol. X, 04-05-2005)
Col. 192-93

Revenue Earned through Auction of Scrap
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 145

Ship Breaking Yard at Kakinada
(Deb. 36, Vol. X, 11-05-2005)
Col. 533-34

Ship Building Hubs
(Deb. 31, Vol. X, 04-05-2005)
Col. 258-59

Ship Building Yard at Cochin
(Deb. 31, Vol. X, 04-05-2005)
Col. 145-46

Shiromani Gurudwara Prabandhak Committee

Manuscripts of SGPC
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 548-49

Shopkeepers

Licence to Shopkeepers
(Deb. 29, Vol. IX, 02-05-2005)
Col. 113-14

Shopping Mall

Construction of Vasant Kunj Mall by DDA
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 511

Siachen

Procurement of Special Items for Siachen Troops
(Deb. 37, Vol. X, 12-05-2005)
Col. 266-67

Withdrawal of Troops from Siachen
(Deb. 23, Vol. IX, 21-04-2005)
Col. 173

Siddha Units

Opening of New Siddha Units
(Deb. 5, Vol. VII, 02-03-2005)
Col. 360

Sign Boards

Removal of Hindi Sign Boards
(Deb. 8, Vol. VII, 09-03-2005)
Col. 962

Sikkim

Development and Research of Orchid Flower in Sikkim
(Deb. 21, Vol. IX, 19-04-2005)
Col. 249-50

Development of Cities in N.E. States
(Deb. 21, Vol. IX, 19-04-2005)
Col. 557-72

Development of Infrastructure
(Deb. 30, Vol. IX, 03-05-2005)
Col. 117

Expansion of RRB
(Deb. 33, Vol. X, 06-05-2005)
Col. 117-18

Implementation of 91st Constitution Amendment Act
(Deb. 21, Vol. IX, 19-04-2005)
Col. 493

Non Plan Expenditure
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 127

Restricted Area Permit
(Deb. 21, Vol. IX, 19-04-2005) Col. 659

Silk

Import of Sensitive Commodities
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 77-78

Import of Silk from China
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 76-78

Muga Silk

(Deb. 38, Vol. X, 13-05-2005)
Col. 56

Muga Silk of Assam

(Deb. 8, Vol. VII, 09-03-2005)
Col. 617-19

National Silkworm Seed Regulatory Authority

(Deb. 28, Vol. IX, 29-04-2005)
Col. 285-86

Remunerative Prices to the Silk Producers

(Deb. 28, Vol. IX, 29-04-2005)
Col. 379—81

Sick Silk Industry

(Deb. 28, Vol. IX, 29-04-2005)
Col. 491—93

Silk Mark Organisation of India

(Deb. 28, Vol. IX, 29-04-2005)
Col. 148

Silver Ornaments**Hallmarking on Silver Ornaments**

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 159-60

Singapore**Bilateral Pact with Singapore**

(Deb. 27, Vol. IX, 28-04-2005)
Col. 190

FTA with various Countries

(Deb. 31, Vol. X, 04-05-2005)
Col. 82—84

Indo-Singapore Trade

(Deb. 35, Vol. X, 10-05-2005)
Col. 141-42

Setting up of Mega Project for Milk Products by Singapore

(Deb. 24, Vol. IX, 25-04-2005)
Col. 191-92

Special Loan Schemes for Passengers

(Deb. 8, Vol. VII, 09-03-2005)
Col. 637-38

Sky Bus**Sky Bus Project**

(Deb. 4, Vol. VII, 01-03-2005)
Col. 57-58

Trial Run of Sky Bus Metro

(Deb. 8, Vol. VII, 09-03-2005)
Col. 281

Slums**Central Financial Assistance to Maharashtra**

(Deb. 30, Vol. IX, 03-05-2005)
Col. 135—37

Demolition of Jhuggies in Chandigarh

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 211-12

Development of Dharavi Slum

(Deb. 4, Vol. VII, 01-03-2005)
Col. 148

Development of Slums

(Deb. 4, Vol. VII, 01-03-2005)
Col. 51-55

Development of Slums and Jhuggies

(Deb. 30, Vol. IX, 03-05-2005)
Col. 148—51

Development of Slums and Jhuggies in Karnataka

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 482—84

Displacement of Slum Dwellers in Delhi

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 391

Financial Assistance for Guru Ramdas Integrated Slum Programme

(Deb. 21, Vol. IX, 19-04-2005)
Col. 582-83

Grants-in-Aid to Uttar Pradesh

(Deb. 21, Vol. IX, 19-04-2005)
Col. 538—52

Handling Over of Land to Builders and Slum Mafia by DDA

(Deb. 35, Vol. X, 10-05-2005)
Col. 215—17

Implementation of Jhuggi Rehabilitation Scheme (Deb. 14, Vol. VIII, 17-03-2005) Col. 212	World Bank Credit/Loan for Slum Sanitation Programme (Deb. 4, Vol. VII, 01-03-2005) Col. 327
Jhuggies in Delhi (Deb. 4, Vol. VII, 01-03-2005) Col. 123-24	Small Industrial Development Bank of India
Jhuggis in DIZ Area, Gole Market (Deb. 25, Vol. IX, 26-04-2005) Col. 112—16	Growth Fund (Deb. 33, Vol. X, 06-05-2005) Col. 188-96
Proposals of Madhya Pradesh (Deb. 12, Vol. VIII, 15-03-2005) Col. 389-90	Setting up of a National Level Growth Fund (Deb. 15, Vol. VIII, 18-03-2005) Col. 275-76
Proposals sent by Rajasthan (Deb. 21, Vol. IX, 19-04-2005) Col. 725—28	SIDBI (Deb. 8, Vol. VII, 09-03-2005) Col. 485—87, 531 (Deb. 28, Vol. IX, 29-04-2005) Col. 172
Rehabilitation of Slum Dwellers (Deb. 18, Vol. VIII, 22-03-2005) Col. 182-83, 478	SIDBI Assistance to States (Deb. 15, Vol. VIII, 18-03-2005) Col. 106—08
Relocation of Slums (Deb. 12, Vol. VIII, 15-03-2005) Col. 322-23	SIDBI Stake in Banks (Deb. 8, Vol. VII, 09-03-2005) Col. 687-88
Removal of Slums and Unauthorised Colonies nearby Yamuna (Deb. 12, Vol. VIII, 15-03-2005) Col. 242-43	Small Industries Corporation Limited
Resettlement of Jhuggi Clusters in Delhi (Deb. 18, Vol. VIII, 22-03-2005) Col. 451-52	Setting up of SICL Representative Offices Abroad (Deb. 19, Vol. VIII, 23-03-2005) Col. 61—64
Resettlement Policy for Slums (Deb. 21, Vol. IX, 19-04-2005) Col. 730	Small Investors
Slums at Mumbai Airport (Deb. 14, Vol. VIII, 17-03-2005) Col. 116	Plight of Small Investors (Deb. 33, Vol. X, 06-05-2005) Col. 313—15
Water Supply in Jhuggi Jhonpri and Small Settlements (Deb. 35, Vol. X, 10-05-2005) Col. 237	Protection of Small Investors (Deb. 38, Vol. X, 13-05-2005) Col. 218-19
World Bank Aid for Mumbai Projects (Deb. 15, Vol. VIII, 18-03-2005) Col. 264-65	Small Saving Schemes
	Commission on Small Saving Schemes (Deb. 19, Vol. VIII, 23-03-2005) Col. 121
	Innovative Saving Scheme (Deb. 10, Vol. VII, 11-03-2005) Col. 308-09

- Interest Rate of Small Savings Schemes
(Deb. 8, Vol. VII, 09-03-2005)
Col.635-36
- Investment in Small Savings
(Deb. 8, Vol. VII, 09-03-2005)
Col.613-14
- Small Scale Industries**
- Allotment of Land to Small Scale Industries
(Deb. 4, Vol. VII, 01-03-2005)
Col.411
- Bill for Small Scale Sector
(Deb. 13, Vol. VIII, 16-03-2005)
Col.222-23
- Closure of Small Scale Industries
(Deb. 5, Vol. VII, 02-03-2005)
Col.31—38
- Comprehensive Policy Package for SSIs
(Deb. 8, Vol. VII, 09-03-2005)
Col.1008
- Concession to SSI Sector
(Deb. 19, Vol. VIII, 23-03-2005)
Col.193-94
- Construction of IID Centres
(Deb. 36, Vol. X, 11-05-2005)
Col.247-48
- Contribution of SSI Sector in Export
(Deb. 5, Vol. VII, 02-03-2005)
Col.131-32
- Credit Rating Scheme for SSI Sector
(Deb. 19, Vol. VIII, 23-03-2005)
Col.309-10
- Credit to SSI
(Deb. 38, Vol. X, 13-05-2005)
Col.198-99
- De-reserving Handloom from SSI
(Deb. 19, Vol. VIII, 23-03-2005)
Col.333-34.
- Exhibition by SSI Sector
(Deb. 13, Vol. VIII, 16-03-2005)
Col.255
- General Budget, 2005-06 — Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col.21-22
- Guidance to Entrepreneurs of Small Scale Sector
(Deb. 13, Vol. VIII, 16-03-2005)
Col.128-29
- Items of SSI Included in Export List
(Deb. 19, Vol. VIII, 23-03-2005)
Col.101-02
- Loan to SSI
(Deb. 8, Vol. VII, 09-03-2005)
Col.695—97
(Deb. 10, Vol. VII, 11-03-2005)
Col.373—76
(Deb. 28, Vol. IX, 29-04-2005)
Col.294—296
- Loans at Concessional Rates to BPL Category
(Deb. 22, Vol. IX, 20-04-2005)
Col.43-46
- Losses to Small Scale Industries
(Deb. 36, Vol. X, 11-05-2005)
Col.112-13
- Marketing of Items Manufactured by SSI Sector
(Deb. 19, Vol. VIII, 23-03-2005)
Col.199-200
- No-objection Certificates for SSI Units
(Deb. 19, Vol. VIII, 23-03-2005)
Col.303-04
- NSIC Scheme in Assam
(Deb. 36, Vol. X, 11-05-2005)
Col.467-68
- Promotion of Small Scale Industries in West Bengal
(Deb. 5, Vol. VII, 02-03-2005)
Col.151-52
- Promotion of Small Scale Industries with Foreign Assistance
(Deb. 13, Vol. VIII, 16-03-2005)
Col.172-73

Promotion of SSI (Deb. 26, Vol. IX, 27-04-2005) Col. 440—44	Testing Centres of SSIs (Deb. 36, Vol. X, 11-05-2005) Col. 179-80
Registered/Unregistered SSI Units (Deb. 13, Vol. VIII, 16-03-2005) Col. 289-90	Training to Small Entrepreneurs (Deb. 35, Vol. X, 10-05-2005) Col. 43-44
Reserved Items in SSI Sector (Deb. 5, Vol. VII, 02-03-2005) Col. 189-90	Smart Cards
Safeguard the Interests of Indigenous SSIs (Deb. 36, Vol. X, 11-05-2005) Col. 143-44	Issuance of Smart Card for NRIs (Deb. 12, Vol. VIII, 15-03-2005) Col. 142-43
Sale of SSI Items in World Market (Deb. 8, Vol. VII, 09-03-2005) Col. 176-77	Smuggling
Setting up of SICL Representative Offices Abroad (Deb. 19, Vol. VIII, 23-03-2005) Col. 61—64	Arms Smugglings (Deb. 28, Vol. IX, 29-04-2005) Col. 350—52
Sick SSI Units (Deb. 26, Vol. IX, 27-04-2005) Col. 408-09	Forestry Plantation (Deb. 24, Vol. IX, 25-04-2005) Col. 218-19
Small Industries Service Institutes (Deb. 8, Vol. VII, 09-03-2005) Col. 1045-46	India as Drug Smuggling Route (Deb. 26, Vol. IX, 27-04-2005) Col. 193
Small Scale Drugs Manufacturing Units (Deb. 34, Vol. X, 09-05-2005) Col. 267	Safety Equipments for Prevention of Smuggling of Sandalwood (Deb. 11, Vol. VIII, 14-03-2005) Col. 318—20
SSI Units in Tribal and Backward Areas of Lower Assam (Deb. 13, Vol. VIII, 16-03-2005) Col. 300-301	Smuggling at Borders (Deb. 8, Vol. VII, 09-03-2005) Col. 692-93
Statistics Collection Scheme (Deb. 31, Vol. X, 04-05-2005) Col. 361	Smuggling of Antiques (Deb. 27, Vol. IX, 28-04-2005) Col. 51
Subsidy to Small Scale Industry (Deb. 10, Vol. VII, 11-03-2005) Col. 325-26	Smuggling of Cardamom (Deb. 33, Vol. X, 06-05-2005) Col. 162—64
Supply of Coal to Small Scale and Cottage Industry (Deb. 15, Vol. VIII, 18-03-2005) Col. 85—87	Smuggling of CFC Gases (Deb. 28, Vol. IX, 29-04-2005) Col. 149
	Smuggling of Cows (Deb. 29, Vol. IX, 02-05-2005) Col. 234—36
	Smuggling of Drugs (Deb. 38, Vol. X, 13-05-2005) Col. 248-49

Smuggling of High Speed Diesel
(Deb. 8, Vol. VII, 09-03-2005)
Col. 282-83

Smuggling of Idols
(Deb. 32, Vol. X, 05-05-2005)
Col. 42-43

Smuggling of Medicinal Herbs
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 509-10

Smuggling of Sandalwood
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 287—89

Smuggling of Timber between Rangia-Rangapara
(Deb. 27, Vol. IX, 28-04-2005) Col. 112

Smuggling of Wildlife
(Deb. 11, Vol. VIII, 14-03-2005) Col. 425

Smuggling on the Borders
(Deb. 33, Vol. X, 06-05-2005)
Col. 121—24

Social Awareness Programmes

Social Awareness Programmes
(Deb. 14, Vol. VIII, 17-03-2005) Col. 79

Social Security

Social Security Benefits to Employees of ESI Scheme
(Deb. 29, Vol. IX, 02-05-2005)
Col. 344-45

Social Security Scheme for Contract and Industrial Labourers
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 2—15

Social Welfare

Freedom Fighter Pension
(Deb. 21, Vol. IX, 19-04-2005)
Col. 741—44

Need to formulate a comprehensive policy of Social Welfare Schemes for the benefit of tribals population in the country (MUR 377)
(Deb. 31, Vol. X, 04-05-2005)
Col. 495-96

Prices of Essential Controlled and Decontrolled Medicines
(Deb. 21, Vol. IX, 19-04-2005)
Col. 180-81

Soft Drinks

Ban on Tinted Bottles for Soft Drinks
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 253

Coca Cola Plant
(Deb. 25, Vol. IX, 26-04-2005)
Col. 178

Coconut Water as alternative to Soft Drinks
(Deb. 24, Vol. IX, 25-04-2005)
Col. 214—16

Establishment of Bottling Plants
(Deb. 21, Vol. IX, 19-04-2005)
Col. 225

Fixation of Prices of Cola Bottles
(Deb. 34, Vol. X, 09-05-2005)
Col. 272

III Effect of Fructose Corn Syrup
(Deb. 36, Vol. X, 11-05-2005)
Col. 183-84

Implementation of Recommendations of JPC on Soft Drinks
(Deb. 8, Vol. VII, 09-03-2005)
Col. 191--93

Printing on Soft Drinks Bottles Extent of Pesticides Residues
(Deb. 26, Vol. IX, 27-04-2005)
Col. 289

Software Technology Parks

Software Technology Parks
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1036—39
(Deb. 31, Vol. X, 04-05-2005)
Col. 267—70

Soil Erosion

Anti-erosion Works in Maritime States
(Deb. 29, Vol. IX, 02-05-2005)
Col. 341-42

Land Erosion

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 101

Soil Erosion by Rivers

(Deb. 34, Vol. X, 09-05-2005)
Col. 471-72

Soil Nutrients

Micronutrients in Soil of Punjab and Haryana
(Deb. 34, Vol. X, 09-05-2005)
Col. 95-96

Rise in Deficiency of Soil Nutrient

(Deb. 34, Vol. X, 09-05-2005)
Col. 512-13

Solar Energy

Proposals for Solar Energy
(Deb. 33, Vol. X, 06-05-2005)
Col. 357-58

Solar Energy

(Deb. 8, Vol. VII, 09-03-2005)
Col. 728-29

Solar Energy Board

(Deb. 38, Vol. X, 13-05-2005)
Col. 205-06

Solar Energy to Villages

(Deb. 28, Vol. IX, 29-04-2005)
Col. 78-79

Wind and Solar Energy

(Deb. 28, Vol. IX, 29-04-2005)
Col. 240-42

Song and Drama Division

Closure of DFP and Song and Drama Division
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 153-54

Sound and Light Shows

Sound and Light Shows at Tourist Spots
(Deb. 21, Vol. IX, 19-04-2005)
Col. 240-41

South Africa

Indigenous Production of BMCS
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 76-77

South Asia

Conference of South Asian Countries
(Deb. 25, Vol. IX, 26-04-2005)
Col. 80-81

South Asian Free Trade Agreement

(Deb. 21, Vol. IX, 19-04-2005)
Col. 599-600

South Korea

Establishment of Steel Plant in Orissa by South Koreans
(Deb. 29, Vol. IX, 02-05-2005)
Col. 218-19

Pathalic Anhydride Export

(Deb. 4, Vol. VII, 01-03-2005)
Col. 244

Southern India

Need to introduce a 'Southern Splendour Train' from Hyderabad covering important tourist destinations of Southern India (MUR 377)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 604

Power Grid in South India

(Deb. 38, Vol. X, 13-05-2005)
Col. 55-56

Space**Low Cost Access to Space**

(Deb. 22, Vol. IX, 20-04-2005)
Col. 210

Resources for Space Plans

(Deb. 22, Vol. IX, 20-04-2005)
Col. 209-10

Spare Parts

Import of Spare Parts
(Deb. 23, Vol. IX, 21-04-2005)
Col. 104-05

Speaker Lok Sabha

Life Time Bungalow to Spouse of Speaker
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 303-04

Special Category States

Need to review the decision to prematurely curtail the special category status accorded to Uttaranchal for enabling industrial promotion in the state (MUR 377)
(Deb. 22, Vol. IX, 20-04-2005)
Col. 597-98

Special Package and Concessions
(Deb. 35, Vol. X, 10-05-2005)
Col. 261—63

Special Economic Zones

Bill from Maharashtra
(Deb. 35, Vol. X, 10-05-2005)
Col. 115

Coastal Special Economic Zone, Mangalore
(Deb. 8, Vol. VII, 09-03-2005)
Col. 412-13

Creation of Special Economic Regions
(Deb. 26, Vol. IX, 27-04-2005)
Col. 540-41

Establishment of Petrochemical Complex and Special Economic Zone in Gujarat
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 90-91

Need to setting up of Special Economic Zone at Jalandhar (MUR 377)
(Deb. 5, Vol. VII, 02-03-2005)
Col. 495-96

Special Economic Zone
(Deb. 30, Vol. IX, 03-05-2005)
Col. 49-50
(Deb. 35, Vol. X, 10-05-2005)
Col. 251

Special Economic Zone Bill, 2005—Consid. and Pass
(Deb. 35, Vol. X, 10-05-2005)
Col. 395—432

Special Economic Zone for Handicrafts
(Deb. 4, Vol. VII, 01-03-2005)
Col. 474—76

Special Package

Need to provide special economic package for all-round development in Himachal Pradesh (MUR 377)
(Deb. 30, Vol. IX, 03-05-2005) Col. 424

Special Development Package for Sabarimala
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 69

Special Package for Widows of PMF
(Deb. 30, Vol. IX, 03-05-2005)
Col. 70-71

Special Purpose Vehicle

General Budget, 2005-06 — Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col. 24-25

Special Structural Adjustment

Special Structural Adjustment for Maharashtra
(Deb. 38, Vol. X, 13-05-2005)
Col. 260-61

Speed Post Service

Speed Post Centres
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 123 —46

Speed Post Service
(Deb. 8, Vol. VII, 09-03-2005)
Col. 998-99

Spices

Adulteration in Chilli Powder
(Deb. 21, Vol. IX, 19-04-2005)
Col. 59-60

Benefits From Spices
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 83-84

- Cultivation of Turmeric**
(Deb. 34, Vol. X, 09-05-2005)
Col. 281
- Duty Free Import of Pepper and Cardamom**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 144
- Import of Garlic**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 285
- Import of Sensitive Commodities**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 77-78
- Need to provide remunerative prices to the chilli growers in Andhra Pradesh (MUR 377)**
(Deb. 31, Vol. X, 04-05-2005)
Col. 497
- Price Stabilization Fund Scheme**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 708
- Production of Chillies**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 337—40
(Deb. 34, Vol. X, 09-05-2005)
Col. 298—300
- Red-Chilli Trade**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 379—81
- Revision of MSP of Chilli**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 446
- Situation arising out of fall in price of Chillies in Tamil Nadu and Andhra Pradesh causing hardship to the Chilli growers and steps taken by the Government in regard thereto (CA)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 557—66
- Smuggling of Cardamom**
(Deb. 33, Vol. X, 06-05-2005)
Col. 162—64
- Spice Production and Exports**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 606—08
- Spices Trade**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 46—48
(Deb. 35, Vol. X, 10-05-2005)
Col. 197
- Spinning Mills**
- Spinning Mills**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 203-06
- Sports**
- Adventure Sports**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 74—76
- Age Group of Youths**
(Deb. 21, Vol. X, 19-04-2005)
Col. 751—53
- Assistance for Sports in Orissa**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 77
- Assistance to Sports Federations**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 326—29
- Awards for Games**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 171-72
- BCCI**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 715
- Boat Race as Sports Item**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 294-95
- Coaches for Sports**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 173
- Commonwealth Games, 2010**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 309-10

Development of Sports
(Deb. 30, Vol. IX, 03-05-2005)
Col. 159—62

Development of Sports in Rural Areas
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 432—36

Development of Women in Sports Sector
(Deb. 30, Vol. IX, 03-05-2005)
Col. 162-63

Encouragement to Sports in Schools
(Deb. 30, Vol. IX, 03-05-2005)
Col. 14—31

Enhancement of Funds for Development
of Sports
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 397—400

Female Sports Trainers
(Deb. 21, Vol. IX, 19-04-2005)
Col. 645-46

Financial Assistance to Sports
Institutions
(Deb. 30, Vol. IX, 03-05-2005)
Col. 198—205

Funds for Development of Sports
(Deb. 12, Vol. VIII, 15-03-2005) Col. 301

Funds for Development of Sports and
Youth Programmes
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 383-87

Funds for Vocational Training Centre
(Deb. 21, Vol. IX, 19-04-2005)
Col. 835—38

Higher Education to Players alongwith
Sports Training
(Deb. 4, Vol. VII, 01-03-2005)
Col. 77—79

Hosting of International Sports by States
(Deb. 4, Vol. VII, 01-03-2005)
Col. 421—27

Inclusion of Sports in Concurrent List
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 240—42

Indian Hockey Federation
(Deb. 4, Vol. VII, 01-03-2005)
Col. 226-27, 242

Indo Pakistan Cricket Series
(Deb. 4, Vol. VII, 01-03-2005)
Col. 125-26

Judo Players in Asian Commonwealth
Games
(Deb. 4, Vol. VII, 01-03-2005)
Col. 157

Mallkhamb as National Sport
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 291-93

National Coaching Camps
(Deb. 25, Vol. IX, 26-04-2005)
Col. 315-16

National Sports Awards
(Deb. 4, Vol. VII, 01-03-2005)
Col. 427—29

National Sports Development Fund
(Deb. 21, Vol. IX, 19-04-2005)
Col. 810—14

Need to nominate the children of Manjhi
community of Bihar to physical
educational colleges of physical
education with a view to develop their
sports potential (MUR 377)
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 480

Need to promote sports and to create
more infrastructure for development of
sports complexes (CA)
(Deb. 29, Vol. IX, 02-05-2005)
Col. 388—403

New Projects for Development of Sports
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 385—90

NGOs engaged in Promotion of Sports
(Deb. 4, Vol. VII, 01-03-2005)
Col. 491—503

Olympic Games, 2008
(Deb. 30, Vol. IX, 03-05-2005)
Col. 173-74

- Participation of Federation in International Sports Events**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 89-90
- Petroleum Sports Control Board**
(Deb. 37, Vol. X, 12-05-2005)
Col. 169—71
- Poor Performance of Indian Hockey Team**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 489-90
- Popularisation of Indian Hockey**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 214-15
- Promotion of Sports**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 777—79
- Promotion of Sports among Tribal Youths**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 840-41
- Promotion of Sports in Railways**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 85-86
- Promotion of Sports in Universities of Orissa**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 290—92
- Proposal for Development of Sports in Madhya Pradesh**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 155-56
- Quota of Sports Players**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 250-51
- Railway Budget - 2005-06 — Presentation**
(Deb. 2, Vol. VII, 26-02-2005)
Col. 28
- Rural Sports Programme**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 682—85
- Services of Foreign Coaches**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 179—92
- Setting up of a Board for National Games**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 167-68
- Sport as Subject in School**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 41-42
- Sports Centres of SAI**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 187—95
- Sports Discipline under Institutions**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 164-65
- Sports Facilities in North Eastern Regions**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 89—91
- Sports Federations**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 850
- Sports Organisations**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 76—77
- Sports School under SAI**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 294-309
- Sports School/Colleges**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 403—08
- Sports Sub Centres in Tamil Nadu**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 378-79
- Standard of Sports**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 81-82
- Telecasting Rights of Indo-Pak Cricket Series**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 83-84
- Visas to Pakistanis to Witness Cricket Matches**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 198-99

Visit of Pak President to Witness Cricket Match
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 203-04

Sports Academies

Setting up of Sports Academies
(Deb. 4, Vol. VII, 01-03-2005)
Col. 227-28

Sports Academy
(Deb. 21, Vol. IX, 19-04-2005)
Col. 736-37

Sports Authority of India

Centre for SAI
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 435—44

Closure of Training Centre of SAI in Patna
(Deb. 35, Vol. X, 10-05-2005)
Col. 198—204

Funds Allocation by Sports Authority of India
(Deb. 30, Vol. IX, 03-05-2005)
Col. 50-51

General Body of SAI
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 219—22

Higher Education to Players along with Sports Training
(Deb. 4, Vol. VII, 01-03-2005)
Col. 77—79

Rural Sports Programme
(Deb. 21, Vol. IX, 19-04-2005)
Col. 682—85

Services of Foreign Coaches
(Deb. 25, Vol. IX, 26-04-2005)
Col. 179—92

Sports Authority of India
(Deb. 12, Vol. VIII, 15-03-2005) Col. 303
(Deb. 21, Vol. IX, 19-04-2005)
Col. 861-62

Talkatora Swimming Pool
(Deb. 21, Vol. IX, 19-04-2005)
Col. 653-54

Sports Coaches

Coaches for Commonwealth Games
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 345-46

Sports Complexes

Development and Maintenance of Sports Complexes by DDA
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 387—90

Sports Complexes
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 325—34

Sports Persons

Criteria for Selection of Players in Olympics 2004
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 311-12

Junior Wrestlers
(Deb. 21, Vol. IX, 19-04-2005)
Col. 755

Sports Stadiums

Construction of Indoor and Outdoor Stadiums
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 168—72

Dhyanchand Stadium, Jhansi
(Deb. 4, Vol. VII, 01-03-2005)
Col. 66

Stadium in Rural Areas
(Deb. 4, Vol. VII, 01-03-2005)
Col. 83—85

Talkatora Swimming Pool
(Deb. 21, Vol. IX, 19-04-2005)
Col. 653-54

Upgradation of Stadia
(Deb. 35, Vol. X, 10-05-2005)
Col. 156

Water Sports Stadium
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 158—63

Spying

Spying

(Deb. 21, Vol. IX, 19-04-2005)
Col. 688-89

Sri Lanka

Assistance to Srilanka for Cancer
Hospitals
(Deb. 26, Vol. IX, 27-04-2005)
Col. 104-05

Hydrographic Survey in Kankesanturai
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 80-81

Import of Agricultural and Cash Crops
(Deb. 4, Vol. VII, 01-03-2005)
Col. 252-53

Indo-Sri Lanka Trade
(Deb. 21, Vol. IX, 19-04-2005)
Col. 535-36

MoU with France, Sri Lanka, Cuba and
Iran
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 431—35

Setting up of Power Project in Sri Lanka
(Deb. 33, Vol. X, 06-05-2005)
Col. 345-46

Vanaspati Raw Material
(Deb. 35, Vol. X, 10-05-2005)
Col. 115

Staff Selection Commission

Medium of SSC Examination
(Deb. 5, Vol. VII, 02-03-2005)
Col. 179

Procedure for Maintaining of Vacancies
(Deb. 22, Vol. IX, 20-04-2005)
Col. 110-11

Stamp Duty

General Budget, 2005-06 — Presentation
(Deb. 3, Vol. VII, 28-02-2005) Col. 28

Stamp Duty
(Deb. 21, Vol. IX, 19-04-2005)
Col. 577-78

Stamp Papers

Fake Stamp Papers

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 306-07

Stamp Papers

(Deb. 33, Vol. X, 06-05-2005) Col. 185

Starvation Deaths

Starvation Deaths

(Deb. 25, Vol. IX, 26-04-2005)
Col. 119-20

State Border Disputes

Border Dispute between Assam and
Meghalaya
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 396-97

State Borrowings

Debt of Punjab

(Deb. 28, Vol. IX, 29-04-2005) Col. 329

Maharashtra's Borrowing from the
National Savings Fund
(Deb. 38, Vol. X, 13-05-2005) Col. 88

Part Funding for States Debt Payment

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 351-52

Waiving off Loans

(Deb. 28, Vol. IX, 29-04-2005)
Col. 489-90

State Capitals

Central Assistance to State Capitals

(Deb. 35, Vol. X, 10-05-2005)
Col. 187—90

State Channelising AgenciesRationalization of Interest Rates Charged
by SCA

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 216—20

State Electricity Boards

Abolition of SEBs

(Deb. 10, Vol. VII, 11-03-2005)
Col. 270—72

- Losses to State Electricity Boards
(Deb. 8, Vol. VII, 09-03-2005)
Col.571—73
- Profit and Losses of SEBs
(Deb. 28, Vol. IX, 29-04-2005)
Col.69—78
- Purchase of Electricity
(Deb. 14, Vol. VIII, 17-03-2005)
Col.113-14
- State Electricity Boards
(Deb. 8, Vol. VII, 09-03-2005)
Col.704-05
- State Highways**
- Conversion of State Highways into
National Highways
(Deb. 13, Vol. VIII, 16-03-2005)
Col.173—80
- Need to declare certain State Highways
in Jalaun Parliamentary Constituency,
U.P. as National Highways (MUR 377)
(Deb. 13, Vol. VIII, 16-03-2005)
Col.378
- Need to declare Cuttack-Chandbali State
Highway in Orissa as a National
Highway (MUR 377)
(Deb. 12, Vol. VIII, 15-03-2005)
Col.481
- State Highways Improvement Project
(Deb. 13, Vol. VIII, 16-03-2005)
Col.283-84
- Upgradation of State Highways
(Deb. 13, Vol. VIII, 16-03-2005)
Col.265-66
- State Reorganisation Committee**
- State Reorganisation Committee
(Deb. 4, Vol. VII, 01-03-2005)
Col.312
- State Trading Corporation**
- Investment by STC
(Deb. 35, Vol. X, 10-05-2005)
Col.272-73
- Restructuring of MMTC & STC
(Deb.25, Vol. IX, 26-04-2005) Col.150
- State Tribal Research Institutes**
- Research Institutes for Tribals
(Deb. 30, Vol. IX, 03-05-2005)
Col.313-14
- State Warehousing Corporation**
- Creation of Modern Warehouses
(Deb. 34, Vol. X, 09-05-2005)
Col.407-08
- Statement(s)**
- Affidavit filed in Supreme Court on CAG
Report relating to procurement made
for Operation Vijay (Kargil) - (St.)
(Deb. 22, Vol. IX, 20-04-2005)
Col.588—92
- Article appeared in Outlook magazine
about the visit of the Justice S.N.
Phukan Commission to Pune and other
places (St.)
(Deb. 31, Vol. X, 04-05-2005)
Col.469—72
- Collision between Sabarmati Express and
Goods Train on Godhra — Vadodara
Section of Western Railway (St.)
(Deb. 23, Vol. IX, 21-04-2005)
Col.294-95
(Deb. 24, Vol. IX, 25-04-2005)
Col.491—97
- Constitution of National Disaster
Management Authority and its
Associated Committees Pending
Enactment of a Law on Disaster
Management (St.)
(Deb. 9, Vol. VII, 10-03-2005)
Col.308—10
- Decision to order inquiry into the sale of
two Hotels belonging to Hotel
Corporation of India (St.)
(Deb. 38, Vol. X, 13-05-2005)
Col.334

- Developments in Nepal and Present Status of Bilateral Relations with Pakistan and Afghanistan (St.)**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1113—20
- Launching of Unemployment Benefit Scheme (St.)**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 273—77
- Meningococcal Disease (St.)**
(Deb. 33, Vol. X, 06-05-2005)
Col. 503—05
- Private Universities (St.)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 569—77
- Recent Visits of the Chinese Premier and the President of Pakistan to India (St.)**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 545—52
- Relief and Rehabilitation of Tsunami Affected People (St.)**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 310—15
- Statement Correcting Reply to Part (A) and Part (B) of Starred Question No. 40 Dated 02.12.2004 Regarding Losses to Doordarshan in Athens Olympics — Laid**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 272-73
- Statement Correcting Reply to Starred Question No. 294 dated 21-12-2004, regarding Atrocities on Minorities and giving reasons for delay in correcting the reply**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 452-53
- Statement Correcting Reply to Unstarred Q. No. 203 dated 01-03-2005 Regarding Atrocities on Women (St.)**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 329—32
- Statement Correcting Reply to Unstarred Question No. 3305 Dated 21st December, 2004 Regarding Women Desks in Police Stations**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 441
- Statement Correcting Reply to USQ No. 454 dated 25-07-2001 regarding "Blacklisted Suppliers"**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 337-38
- Statement Re: Patents (Amendment) Ordinance — Laid**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 374
- Statements Laid under Fiscal Responsibility and Budget Management Act, 2003 (St.)**
(Deb. 3, Vol. VII, 28-02-2005)
Col. 47-48
- Status of implementation of recommendations contained in the First Report of the Standing Committee on Defence (St.)**
(Deb. 32, Vol. X, 05-05-2005)
Col. 184-92
- Status of implementation of recommendations in the 65th Report of Standing Committee on Commerce (St.)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 387-88
- Status of Implementation of recommendations in the First Report of Standing Committee on Energy (St.)**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 570-71
- Status of implementation of recommendations in the First Report of Standing Committee on Food, Consumer Affairs and Public Distribution (St.)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 546-47

Status of implementation of recommendations in the Second Report of Standing Committee on Labour (St.)
(Deb. 28, Vol. IX, 29-04-2005)
Col. 553

Status of implementation of recommendations in the Second Report of Standing Committee on Urban Development (St.)
(Deb. 25, Vol. IX, 26-04-2005)
Col. 384—86

Status of implementation of recommendations in the Third Report of Standing Committee on Rural Development (St.)
(Deb. 28, Vol. IX, 29-04-2005)
Col. 554—58

Status of implementation of Recommendations of First Report of Parliamentary Standing Committee on Coal and Steel (St.)
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 365-66

Status of implementation of recommendations on the Sixty-sixth Report of Standing Committee on Commerce and Industry (St.)
(Deb. 25, Vol. IX, 26-04-2005)
Col. 386—88

Status of implementation of the recommendation in 110th Report of Standing Committee on Home Affairs (St.)
(Deb. 38, Vol. X, 13-05-2005)
Col. 283—85

Status of implementation of the recommendations in the 129th Report of Standing Committee on Science and Technology, Environment and Forests (St.)
(Deb. 38, Vol. X, 13-05-2005)
Col. 287

Status of implementation of the recommendations in the First Report of Standing Committee on Personnel, Public Grievances, Law and Justice (St.)
(Deb. 38, Vol. X, 13-05-2005) Col. 286

Status of implementation of the recommendations in the Report of Standing Committee on Health and Family Welfare (St.)
(Deb. 38, Vol. X, 13-05-2005)
Col. 285-86

States

Allocation of Funds to Backward States
(Deb. 36, Vol. X, 11-05-2005)
Col. 457-58

Allocation of Funds to States Under VAMBAY
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 373—84

Allocation of States under AIBP
(Deb. 24, Vol. IX, 25-04-2005)
Col. 384—86

Annual Scheme of States and UTs
(Deb. 38, Vol. X, 13-05-2005) Col. 252

Appointment of RTSA/RTA in Border States
(Deb. 9, Vol. VII, 10-03-2005)
Col. 248-49

Central Assistance to States
(Deb. 38, Vol. X, 13-05-2005)
Col. 114-15

Central Funds to States
(Deb. 10, Vol. VII, 11-03-2005)
Col. 310—14

Classification of States
(Deb. 22, Vol. IX, 20-04-2005)
Col. 109-10

Contribution of States in Promotion of Indian Culture
(Deb. 9, Vol. VII, 10-03-2005)
Col. 91-92

Debt Burden of States

(Deb. 33, Vol. X, 06-05-2005)
Col. 60-62

Deployment of PMF in States

(Deb. 25, Vol. IX, 26-04-2005)
Col. 265-67

DFID Assistance to States

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 271-72

Direct External Assistance to States

(Deb. 8, Vol. VII, 09-03-2005)
Col. 600-01

Dwindling Tourist Traffic in States

(Deb. 21, Vol. IX, 19-04-2005)
Col. 233-34

Expenses on ESIS

(Deb. 21, Vol. IX, 19-04-2005)
Col. 209-10

FICCI Proposal to Enact Legislation for Elimination of States' Revenue Deficit

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 299-300

Financial Assistance to States under S.S.A.

(Deb. 30, Vol. IX, 03-05-2005)
Col. 43-48

Functioning of T.V. Towers in Hilly States

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 1-4

Funds Earmarked for Inter-State Roads

(Deb. 5, Vol. VII, 02-03-2005)
Col. 239

Grants to States under AIBP

(Deb. 34, Vol. X, 09-05-2005)
Col. 502

Gross State Domestic Product

(Deb. 29, Vol. IX, 02-05-2005)
Col. 155-64

High Courts for States

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 349-50

Hosting of International Sports by States

(Deb. 4, Vol. VII, 01-03-2005)
Col. 421-27

Incentives to States for Development of IT

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 203-07

Increase in Annual Allocation

(Deb. 5, Vol. VII, 02-03-2005)
Col. 360-66

Loan to States by Nationalised Banks

(Deb. 38, Vol. X, 13-05-2005)
Col. 125-26

Model State Status for implementing PWD Act

(Deb. 9, Vol. VII, 10-03-2005) Col. 121

Monitoring of Donations

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 114-15

New Science and Technology Centres in Backward States

(Deb. 22, Vol. IX, 20-04-2005)
Col. 469-70

Opening of RRBs in States

(Deb. 38, Vol. X, 13-05-2005)
Col. 160-61

Package/Grants to States

(Deb. 8, Vol. VII, 09-03-2005)
Col. 1051-52

Proposals Received from States

(Deb. 25, Vol. IX, 26-04-2005)
Col. 153-54

Recovery of Dues

(Deb. 8, Vol. VII, 09-03-2005)
Col. 982-84

Report by State Government on Losses due to Floods

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 207-10

Separate Act for Scheduled Areas in States

(Deb. 21, Vol. IX, 19-04-2005) Col. 500

SIDBI Assistance to States

(Deb. 15, Vol. VIII, 18-03-2005)
Col.106—08

Special Category Status to States

(Deb. 13, Vol. VIII, 16-03-2005)
Col.335

Special Economic Package for Various States

(Deb. 10, Vol. VII, 11-03-2005)
Col.59

Special Plan Assistance to States

(Deb. 13, Vol. VIII, 16-03-2005)
Col.134

Spl. Category States

(Deb. 33, Vol. X, 06-05-2005)
Col.223-24

Ten Fastest Growing States

(Deb. 15, Vol. VIII, 18-03-2005)
Col.271—76

Tourism Promotion in Tsunami Hit States

(Deb. 11, Vol. VIII, 14-03-2005)
Col.59—61

Yatri Niwas in States

(Deb. 34, Vol. X, 09-05-2005)
Col.470

Stationery**Expenditure on Government of India Stationery Office**

(Deb. 35, Vol. X, 10-05-2005)
Col.263-64

Purchase of Stationery

(Deb. 9, Vol. VII, 10-03-2005)
Col.68-69
(Deb. 20, Vol. VIII, 24-03-2005)
Col.165-66,200

Statistical Data**National Policy on Dissemination of Statistical Data**

(Deb. 36, Vol. X, 11-05-2005)
Col.376—79

Statistics Collection Scheme**Statistics Collection Scheme**

(Deb. 31, Vol. X, 04-05-2005)
Col.361

Steel**Agreement between India and China on Steel Sector**

(Deb. 34, Vol. X, 09-05-2005)
Col.321-22

Export of Steel to Pakistan

(Deb. 18, Vol. VIII, 22-03-2005)
Col.502-03

Foreign Investment in Indian Steel Sector

(Deb. 34, Vol. X, 09-05-2005)
Col.96—98

Hike in Steel Prices Used in Railway

(Deb. 32, Vol. X, 05-05-2005)
Col.39-40

Import of Duty Free Raw Material by Private Steel Industries

(Deb. 17, Vol. VIII, 21-03-2005)
Col.227-28

Increase in Price of Steel

(Deb. 17, Vol. VIII, 21-03-2005)
Col.289-90

National Steel Policy

(Deb. 17, Vol. VIII, 21-03-2005)
Col.267-68

Production of Steel

(Deb. 24, Vol. IX, 25-04-2005)
Col.62—64

Production, Consumption and Export of Steel

(Deb. 11, Vol. VIII, 14-03-2005)
Col.254—56

Quality and Prices of Steel

(Deb. 34, Vol. X, 09-05-2005)
Col.475-76

Reconstruction of Steel Well

(Deb. 35, Vol. X, 10-05-2005)
Col.268-69

Status of Implementation of Recommendations of First Report of Parliamentary Standing Committee on Coal and Steel - (St.) (Deb. 15, Vol. VIII, 18-03-2005) Col. 365-66	MoU between GAIL and SAIL (Deb. 20, Vol. VIII, 24-03-2005) Col. 116
Supply of Coal to Steel Sector (Deb. 36, Vol. X, 11-05-2005) Col. 439-40	Reduction in Export by SAIL (Deb. 17, Vol. VIII, 21-03-2005) Col. 229-30
Steel Authority of India Limited	Revival of Kulti Unit of SAIL (Deb. 11, Vol. VIII, 14-03-2005) Col. 204-05
Development of Coal and Iron Mines by SAIL in Foreign Countries (Deb. 34, Vol. X, 09-05-2005) Col. 109	Sale of Products by Steel Authority of India Limited (Deb. 24, Vol. IX, 25-04-2005) Col. 296—98
Establishment of Cement Factories by SAIL (Deb. 11, Vol. VIII, 14-03-2005) Col. 200-201	Situation arising out of inordinate delay in merging Indian Iron and Steel Company (IISCO) with Steel Authority of India Ltd. and steps taken by the Government in regard thereto (CA) (Deb. 20, Vol. VIII, 24-03-2005) Col. 271—84
Establishment of Factory by SAIL (Deb. 17, Vol. VIII, 21-03-2005) Col. 291	Supply of LNG by GAIL to SAIL (Deb. 21, Vol. IX, 19-04-2005) Col. 296
Extraction of Iron Ore (Deb. 17, Vol. VIII, 21-03-2005) Col. 302	Voluntary Retirement Scheme in SAIL (Deb. 11, Vol. VIII, 14-03-2005) Col. 152—54
Financial Performance of SAIL (Deb. 24, Vol. IX, 25-04-2005) Col. 17—27	VRS in Kulti Unit of SAIL (Deb. 11, Vol. VIII, 14-03-2005) Col. 438-39
Irregularities in Purchases Made by SAIL (Deb. 29, Vol. IX, 02-05-2005) Col. 233-34	Steel Plants
Merger of IISCO with SAIL (Deb. 11, Vol. VIII, 14-03-2005) Col. 165	Coal Linkage to Sova Ispat (Deb. 36, Vol. X, 11-05-2005) Col. 146
Merger of MEL with SAIL (Deb. 21, Vol. IX, 19-04-2005) Col. 184	Crashing of Aircrafts owned by Bokaro Steel Plant (Deb. 34, Vol. X, 09-05-2005) Col. 484
Mining by SAIL in Chiriya (Deb. 21, Vol. IX, 19-04-2005) Col. 457-58	Development of Basic Infrastructure by Steel Plants (Deb. 34, Vol. X, 09-05-2005) Col. 262
Mining of Iron Ore by SAIL (Deb. 21, Vol. IX, 19-04-2005) Col. 396	Establishment of Plant for Finished Goods by DSP (Deb. 21, Vol. IX, 19-04-2005) Col. 186-87

- Establishment of Steel Plant in Orissa by South Koreans
(Deb. 29, Vol. IX, 02-05-2005)
Col.218-19
- Foreign Contracts to SSP to Mint Coins
(Deb. 11, Vol. VIII, 14-03-2005)
Col.216
- Medical Facilities to the Employees of Rourkela Steel Plant
(Deb. 17, Vol. VIII, 21-03-2005)
Col.243—45
- Medical Facilities to the Employees of Steel Plants
(Deb. 34, Vol. X, 09-05-2005)
Col.323—25
- Merger of MEL with SAIL
(Deb. 21, Vol. IX, 19-04-2005)
Col.184
- Mining by SAIL in Chiriya
(Deb. 21, Vol. IX, 19-04-2005)
Col.457-58
- Need to address the problems faced by the ancillary units set up around Rourkela Steel Plant in Sundergarh district, Orissa due to lack of work orders (MUR 377)
(Deb. 9, Vol. VII, 10-03-2005)
Col.320-21
- Need to fill up backlog reserve vacancies for class IV posts in Bokaro Steel Plant through local employment exchange with a view to rehabilitate displaced persons (MUR 377)
(Deb. 22, Vol. IX, 20-04-2005)
Col.605
- New Furnace at Alloy Steel Plant
(Deb. 34, Vol. X, 09-05-2005)
Col.287
- Peripheral Development by Rourkela Steel Plant
(Deb. 34, Vol. X, 09-05-2005)
Col.514—18
- Peripheral Development by Steel Plants
(Deb. 34, Vol. X, 09-05-2005)
Col.329-30
- Pollution by Sponge Iron Plants
(Deb. 21, Vol. IX, 19-04-2005)
Col.269-70
- Rehabilitation of People displaced due to Establishment of Steel Plants
(Deb. 29, Vol. IX, 02-05-2005)
Col.355-56
- Reservation in Nilachala Ispat Nigam Limited
(Deb. 34, Vol. X, 09-05-2005)
Col.273—75
- Separation of BSP From SAIL
(Deb. 17, Vol. VIII, 21-03-2005)
Col.481
- Setting up of Steel Plants
(Deb. 21, Vol. IX, 19-04-2005)
Col.213
- Sponge Iron Plants
(Deb. 29, Vol. IX, 02-05-2005)
Col.327
- Steel Plant Deal between Posco and Orissa Government
(Deb. 21, Vol. IX, 19-04-2005)
Col.261-62
- Transfer of Land by DSP to REC
(Deb. 29, Vol. IX, 02-05-2005)
Col.99
- Stem Cell**
- Guidelines for use of Stem Cell
(Deb. 22, Vol. IX, 20-04-2005)
Col.63—65
- Stem Cell Research
(Deb. 13, Vol. VIII, 16-03-2005)
Col.304-05
- Sterilisation Programmes**
- Guidelines for Sterilisation Programmes
(Deb. 31, Vol. X, 04-05-2005)
Col.75—78

Stock Brokers**Defaulting Stock Brokers**

(Deb. 38, Vol. X, 13-05-2005)
Col. 30—34

Stones**Centre for Development of Stones**

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 376-77

Strikes**Drug Suppliers' Strike**

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 54-55

Right to Strike

(Deb. 29, Vol. IX, 02-05-2005)
Col. 346
(Deb. 31, Vol. X, 04-05-2005)
Col. 122-23

Strike by Bank Employees

(Deb. 33, Vol. X, 06-05-2005)
Col. 331-32

Strike by BSNL Employees

(Deb. 22, Vol. IX, 20-04-2005)
Col. 253—55

Strike by Employees of PSBS

(Deb. 28, Vol. IX, 29-04-2005)
Col. 443-44

Strike by Employees of Public Sector Insurance Companies

(Deb. 28, Vol. IX, 29-04-2005)
Col. 316-17

Strike in Brick Kiln Industries

(Deb. 5, Vol. VII, 02-03-2005)
Col. 45-46

Students**Admission of Foreign Students in Higher Education**

(Deb. 4, Vol. VII, 01-03-2005)
Col. 130-41

Development of Latent Talents in Schools

(Deb. 35, Vol. X, 10-05-2005)
Col. 44-45

Education Loan

(Deb. 33, Vol. X, 06-05-2005)
Col. 196-200

Enrolment of Students

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 237-38

Enrolment of Students under S.S.A.

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 167-73

EU Scholarships to Indian Students

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 167-68

Fellowship to PG and Ph. D. Students

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 331-32

Fellowship to ST Students in Universities

(Deb. 25, Vol. IX, 26-04-2005)
Col. 111

Fellowships to Students

(Deb. 4, Vol. VII, 01-03-2005)
Col. 431-32

Hostel for ST Students

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 31924

Hostels for Blind Students/Persons

(Deb. 9, Vol. VII, 10-03-2005)
Col. 214

IITs for Tribal Students

(Deb. 34, Vol. X, 09-05-2005) Col. 272

Need to protect the interests of students of universities established under Chhattisgarh State Law, which fulfil the criteria fixed by UGC (MUR 377)
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 374-75

Need to take suitable steps to check increase in the rate of drop-outs among the Scheduled Tribes students at primary school level in Orissa (MUR 377)
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 380-81

Pre-examination Coaching Facilities for SC Students
(Deb. 8, Vol. VII, 09-03-2005)
Col.413—15

Pre-examination Coaching for ST Students
(Deb. 12, Vol. VIII, 15-03-2005)
Col.136-38

Pre-matric Scholarship to ST Students
(Deb. 35, Vol. X, 10-05-2005)
Col.93

Revision of Rates of Scholarship for Scheduled Tribes Students
(Deb. 21, Vol. IX, 19-04-2005)
Col:832-33

Scholarship for ST Students
(Deb. 12, Vol. VIII, 15-03-2005)
Col.405—08

Scholarship Schemes for SC Students
(Deb. 23, Vol. IX, 21-04-2005)
Col.162-63

Scholarship Schemes for SCs and OBCs Students
(Deb. 8, Vol. VII, 09-03-2005)
Col.456—61

Scholarship to Girls
(Deb. 12, Vol. VIII, 15-03-2005)
Col.306—08

Sexual Exploitation of Girl Student
(Deb. 30, Vol. IX, 03-05-2005)
Col.371

Skill Upgradation
(Deb. 4, Vol. VII, 01-03-2005)
Col.486

Special Examination for Students of Secondary Education
(Deb. 4, Vol. VII, 01-03-2005)
Col.305—06

Students going Abroad
(Deb. 30, Vol. IX, 03-05-2005)
Col.291

Students of VAMCON
(Deb. 11, Vol. VIII, 14-03-2005)
Col.399

Submission of Disability Certificate²
(Deb. 30, Vol. IX, 03-05-2005)
Col.282-83

Submarines

Purchase of Scorpene Submarines
(Deb. 23, Vol. IX, 21-04-2005)
Col.191-92

Submission by Members

Affidavits filed in Supreme Court on action taken by the Govt. on the CAG Report relating to procurement made for Operation Vijay (Kargil) and laying of Reports of Justice Phukan Commission and the Central Vigilance Commission (Sub.)
(Deb. 22, Vol. IX, 20-04-2005)
Col.572-88

Alleged violation of the guidelines governing use of VIP/VVIP flights of Air Force in December, 2003 (Sub.)
(Deb. 29, Vol. IX, 02-05-2005)
Col.407-10

Collision between 9168 UP Sabarmati Express and Goods Train at Samlaya Station on Vadodara Division of Western Railways on 21st April, 2004 (Sub.)
(Deb. 25, Vol. IX, 26-04-2005)
Col.4-33

Need to name the International Airport at 'Shamshabad' in Rangareddy district of Andhra Pradesh after Dr. N.T. Rama Rao (Sub.)
(Deb. 12, Vol. VIII, 15-03-2005)
Col.454-62

Political Situation in the State of Jharkhand (Sub.)
(Deb. 10, Vol. VII, 11-03-2005)
Col.442-59

Reported improper treatment meted out to Railway Minister in Gujarat (Deb. 23, Vol. IX, 21-04-2005) Col. 305-09	Recovery of Subsidy (Deb. 21, Vol. IX, 19-04-2005) Col. 692
Tabling of the Reports of the Justice Phukan Commission and the Central Vigilance Commission (Deb. 23, Vol. IX, 21-04-2005) Col. 302-05	Shifting of Farm Subsidies (Deb. 22, Vol. IX, 20-04-2005) Col. 518-19
World Water-Day (Sub.) (Deb. 18, Vol. VIII, 22-03-2005) Col. 604-06	Subsidies on Fertilizers (Deb. 29, Vol. IX, 02-05-2005) Col. 179
Subsidy	Subsidy (Deb. 21, Vol. IX, 19-04-2005) Col. 495-97
Demand of Subsidy (Deb. 17, Vol. VIII, 21-03-2005) Col. 118-22	Subsidy Bill (Deb. 37, Vol. X, 12-05-2005) Col. 114-15
Formulation of National Policy on Subsidies (Deb. 10, Vol. VII, 11-03-2005) Col. 2-13	Subsidy for Construction of Godowns (Deb. 29, Vol. IX, 02-05-2005) Col. 131-32
General Budget, 2005-06 — Presentation (Deb. 3, Vol. VII, 28-02-2005) Col. 31-32	Subsidy for New Units in Daman and Diu (Deb. 10, Vol. VII, 11-03-2005) Col. 317-18
Grant of Subsidy (Deb. 23, Vol. IX, 21-04-2005) Col. 119	Subsidy on Agricultural Exporters (Deb. 29, Vol. IX, 02-05-2005) Col. 247-48
Misappropriation of Subsidy Funds (Deb. 17, Vol. VIII, 21-03-2005) Col. 68-72	Subsidy on Capital Investment in Agro-infrastructure Projects (Deb. 21, Vol. IX, 19-04-2005) Col. 267-69
National Policy on Subsidies (Deb. 33, Vol. X, 06-05-2005) Col. 118-19	Subsidy on Diesel (Deb. 14, Vol. VIII, 17-03-2005) Col. 88
New Scheme for Farmers (Deb. 34, Vol. X, 09-05-2005) Col. 399	Subsidy on Kerosene and Diesel (Deb. 9, Vol. VII, 10-03-2005) Col. 33-35
Percentage of Subsidy reaching the Poor (Deb. 10, Vol. VII, 11-03-2005) Col. 332-33	Subsidy on LPG (Deb. 15, Vol. VIII, 18-03-2005) Col. 119
Re-introduction of Subsidy for Foodgrains (Deb. 17, Vol. VIII, 21-03-2005) Col. 338-39	Subsidy on Marine Exports (Deb. 4, Vol. VII, 01-03-2005) Col. 24
	Subsidy on Petroleum Products (Deb. 9, Vol. VII, 10-03-2005) Col. 221-13

Subsidy on Phosphatic Fertilizers
(Deb. 24, Vol. IX, 25-04-2005)
Col. 63-65

Subsidy on Sulphate of Potash
(Deb. 11, Vol. VIII, 14-03-2005) Col. 154

Subsidy on Wheat Exports
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 253-54

Subsidy to Non-governmental Factories
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 113-40

Subsidy to Private Sector for Sale of LPG
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 92-93

Subsidy to Small Powerlooms
(Deb. 8, Vol. VII, 09-03-2005)
Col. 543-45
(Deb. 28, Vol. IX, 29-04-2005)
Col. 229-34

Subsidy to Small Scale Industry
(Deb. 10, Vol. VII, 11-03-2005)
Col. 325-26

Subsidy to Tea Planters
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 115-17

Subsidy to US Cotton Growers
(Deb. 21, Vol. IX, 19-04-2005)
Col. 737-38

Sugar Export at Subsidised Rates
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 339-44

**Withdrawal of Subsidy on Kerosene and
Cooking Gas**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 210-11

Subways

Construction of Subways in Delhi
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 249-50

Execution of Sub-way in Rayagada
(Deb. 37, Vol. X, 12-05-2005)
Col. 96-97

Sub-ways in Delhi
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 264-65

Sudan

Construction of Rail Lines in Sudan
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 149

Refinery in Sudan
(Deb. 9, Vol. VII, 10-03-2005) Col. 150

Sugar

Allocation of Sugar
(Deb. 24, Vol. IX, 25-04-2005)
Col. 352-53

Black Marketing of Sugar
(Deb. 29, Vol. IX, 02-05-2005)
Col. 330

Customs Duty on Sugar
(Deb. 28, Vol. IX, 29-04-2005)
Col. 226-27
(Deb. 38, Vol. X, 13-05-2005)
Col. 262-63

Export of Sugar to Bangladesh
(Deb. 21, Vol. IX, 19-04-2005)
Col. 330-31

Higher Rate for P.D.S.
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 451

Import of Sugar
(Deb. 34, Vol. X, 09-05-2005)
Col. 44

Revision in Levy of Sugar
(Deb. 24, Vol. IX, 25-04-2005) Col. 181

Revival Package for Sugar Industry
(Deb. 21, Vol. IX, 19-04-2005)
Col. 384-85

Sugar Export at Subsidised Rates
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 339-44

Supply of Sugar to BPL Families
(Deb. 24, Vol. IX, 25-04-2005)
Col. 246-50

Sugar Development Fund

Assistance from Sugar Development Fund

(Deb. 21, Vol. IX, 19-04-2005)
Col. 344-83

Proposals for Loan from Sugar Development Fund

(Deb. 34, Vol. X, 09-05-2005)
Col. 520-21

Sugar Industry

Decontrol of Sugar Industry

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 425-26

General Budget, 2005-06 — Presentation

(Deb. 3, Vol. VII, 28-02-2005)
Col. 20-21

Package for Sugar Industry of Maharashtra

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 265-68

Revitalisation of Sugar Industry

(Deb. 34, Vol. X, 09-05-2005)
Col. 269-70

Sugar Mills

Closure of Private Sugar Mills in Bihar

(Deb. 21, Vol. IX, 19-04-2005)
Col. 239-40

Condition of Sugar Mills

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 377-78

Development of Sugar Units

(Deb. 34, Vol. X, 09-05-2005)
Col. 503-04

Funds for Modernisation of Sugar Mills

(Deb. 21, Vol. IX, 19-04-2005)
Col. 438-39

Need to revive closed sugar mill in Gopalganj Parliamentary Constituency, Bihar (MUR 377)

(Deb. 35, Vol. X, 10-05-2005)
Col. 345

Non-payment of Dues to Indian Farmers by Nepal

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 84

Relief for Sugar Mills of Bihar

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 148-49

Revival of Ganesh Sugar Mill, Anandnagar

(Deb. 10, Vol. VII, 11-03-2005)
Col. 333-34

Sugar Mills in West Bengal

(Deb. 24, Vol. IX, 25-04-2005)
Col. 217-18

Sugarcane

Arrears of Sugarcane Farmers

(Deb. 21, Vol. IX, 19-04-2005)
Col. 427-30

Development of High Yield Sugarcane Variety

(Deb. 21, Vol. IX, 19-04-2005)
Col. 489-90

Farmers Partnership in Sugarcane Industry

(Deb. 24, Vol. IX, 25-04-2005)
Col. 295

Production of Sugarcane and Cotton

(Deb. 21, Vol. IX, 19-04-2005)
Col. 290-91

Production of Sugarcane in Uttar Pradesh and Uttaranchal

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 183-84

SDF Loan for Sugarcane Development

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 538-39

Sugarcane Crushing Capacity

(Deb. 21, Vol. IX, 19-04-2005)
Col. 294-95

Sugarcane Growers in Uttaranchal

(Deb. 34, Vol. X, 09-05-2005)
Col. 262-63

Suicides**Alleged Suicides in AIIMS**

(Deb. 22, Vol. IX, 20-04-2005)
Col. 175-76

Suicide by Farmers

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 224-25

Suicide by Personnel of PMF

(Deb. 35, Vol. X, 10-05-2005)
Col. 42-43

Suicide Incidents

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 148-50

Summits**India-EU Summit**

(Deb. 5, Vol. VII, 02-03-2005)
Col. 474

Summit of Asian Gas Dealers

(Deb. 23, Vol. IX, 21-04-2005)
Col. 188

Sunderban Area**Exploratory Drilling in Sunderban Areas**

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 259

Supreme Court**Need to set up a Bench of Supreme Court in Chennai, Tamil Nadu (MUR 377)**

(Deb. 25, Vol. IX, 26-04-2005)
Col. 388-89

Supreme Court Judgement on Article 356

(Deb. 30, Vol. IX, 03-05-2005)
Col. 215-18

Supreme Court observations regarding Anticipatory Bail

(Deb. 28, Vol. IX, 29-04-2005)
Col. 189-96

Surface Transport**Industry Status to Surface Transport Sector**

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 68

Survey**Hydrographic Survey in Kankasanturai**

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 80-81

Survey by GSI

(Deb. 38, Vol. X, 13-05-2005)
Col. 221-22

Survey for New Coal Deposits

(Deb. 10, Vol. VII, 11-03-2005)
Col. 423-30

Survey of Agricultural Land in Delhi

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 67

Survey of India**Modernization of Survey of India**

(Deb. 22, Vol. IX, 20-04-2005)
Col. 278-80

Swajaldhara Yojana**Funds under Swajaldhara Scheme**

(Deb. 8, Vol. VII, 09-03-2005)
Col. 524-30

Need to provide funds for implementation of Swajal Dhara Yojana in Madhya Pradesh (MUR 377)

(Deb. 25, Vol. IX, 26-04-2005)
Col. 394-95

Swajaldhara Yojana

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 160-61

Water Supply under Swajaldhara Yojana

(Deb. 33, Vol. X, 06-05-2005)
Col. 41-48

Swarn Jayanti Shahari Rozgar Yojana**Allocation of Grants under SJSRY to Karnataka**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 679-80

Amount Provided to Madhya Pradesh under SJSRY

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 372

- Grants to Gujarat under SJSRY**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 323-24
- Pending Proposals of Uttar Pradesh**
(Deb. 35, Vol. X, 10-05-2005)
Col. 100-01
- Revision of SJSRY**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 418-19
- Shortcomings in Implementation of Developmental Schemes**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 576
- Swarnjayanti Gram Swarozgar Yojana**
- Achievements under SGSY**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 344-46
- Funds Allocated under SGSY**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 239-40
- Groups Constituted under SGSY**
(Deb. 33, Vol. X, 06-05-2005)
Col. 219-21
- Guidelines for SHG under SGSY**
(Deb. 33, Vol. X, 06-05-2005)
Col. 264-66
- Jobs under SGSY/SGRY**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 714-18
- Proposal under SGSY**
(Deb. 38, Vol. X, 13-05-2005)
Col. 137-38
- Proposal under SJGSY**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 42-43
- Scheduled Bank Status**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 373-74
- SGSY**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 358-61
- Swimming Pools**
- Swimming Pools in KVs**
(Deb. 35, Vol. X, 10-05-2005)
Col. 217-18
- Talkatora Swimming Pool**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 653-54
- Swiss Bank**
- Secrecy of Bank Accounts in Swiss Bank**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 88
- Switzerland**
- Indo-Swiss Patent**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 544
- SWOT Analysis**
- SWOT Analysis of Agro and Rural Industries**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 554-55
- Syringes**
- Manufacture of Auto-disposable Syringes**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 251
- T.B. Control Programme**
- Assistance for Revised National T.B. Control Programme**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 365-66
- Revamped National T.B. Control Programme**
(Deb. 36, Vol. X, 11-05-2005)
Col. 62-66
- TB Control Programme**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 183-86
- Taj Mahal**
- Demand for Control and Management of Taj**
(Deb. 37, Vol. X, 12-05-2005)
Col. 197-98

- Development of Taj Mahal**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 451
- Entry Fee for Viewing Taj during Night**
(Deb. 32, Vol. X, 05-05-2005)
Col. 68-69
- Financial Assistance to U.P. for Taj Mahal Celebration**
(Deb. 27, Vol. IX, 28-04-2005) Col. 252
- Hike in Charges for Night Viewing of Taj**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 166-68
- Safety of Buildings in Taj Premises**
(Deb. 32, Vol. X, 05-05-2005)
Col. 122-23
- Visitors to Taj Mahal**
(Deb. 32, Vol. X, 05-05-2005)
Col. 133-34
- Yoga Classes at Taj**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 151-53
- Talent Motivation Scheme**
- Awards under Talent Motivation Scheme**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 576-77
- Tamil Nadu**
- Arrears Outstanding against Tamil Nadu**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 80
- Assistance to SURCEPH**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 205-06
- Automatic and Modern Telephone Exchanges in Tamil Nadu**
(Deb. 36, Vol. X, 11-05-2005)
Col. 252-336
- Beach Tourism**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 116-17
- Bonded Labourers**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 458-59
- By-pass Road at NH-209**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 166-67
- Cauvery Water Dispute**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 430
- Cellular Telephone Capacity in Tamil Nadu**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 831-32
- Central Investment in PEs in Tamil Nadu**
(Deb. 38, Vol. X, 13-05-2005)
Col. 72-73
- Cheque Fraud**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 123-24
- Clearance for Tsunami Relief Materials at Wagah Border**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 369-70
- Completion of North-South Corridor**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 294-96
- Construction of Flats for Tsunami Victims**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 106
- Construction of Wall along Sea Coast in Tamil Nadu**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 443-44
- Damage Caused by Tsunami**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 114
- Declaration of Roads as N.H.**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 308
- Development of Catchment Areas**
(Deb. 34, Vol. X, 09-05-2005)
Col. 411-15
- Development of Tourism in Tamil Nadu**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 342

- Effect of Tsunami on Kalpakkam Atomic Power Plant
(Deb. 5, Vol. VII, 02-03-2005)
Col. 415
- Export Infrastructure
(Deb. 12, Vol. VIII, 15-03-2005) Col. 405
- Fast Track Courts in Tamil Nadu
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 277-78
- Ferry Services between Coastal Cities
(Deb. 8, Vol. VII, 09-03-2005)
Col. 928-29
- Financial Crises in Co-operative Societies in Tamil Nadu
(Deb. 10, Vol. VII, 11-03-2005)
Col. 399-401
- Fireworks Production
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 61-62
- Foreign Assistance to Tamil Nadu
(Deb. 33, Vol. X, 06-05-2005)
Col. 141-44
- Foreign Contracts to SSP to Mint Coins
(Deb. 11, Vol. VIII, 14-03-2005) Col. 216
- Foreign Financial Assistance to Tamil Nadu
(Deb. 33, Vol. X, 06-05-2005)
Col. 301-02
- Forestry Plantation
(Deb. 24, Vol. IX, 25-04-2005)
Col. 218-19
- Funds to NGOs for TB Programme
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 168-70
- Gauge Conversion of Dindigul-Trichi Line
(Deb. 8, Vol. VII, 09-03-2005)
Col. 280-81
- Gauge Conversion of Rail Line between Dindigul-Coimbatore
(Deb. 32, Vol. X, 05-05-2005)
Col. 150
- Gratuity to Workers of Closed Mills
(Deb. 24, Vol. IX, 25-04-2005)
Col. 132
- High Court Bench at Madurai
(Deb. 10, Vol. VII, 11-03-2005)
Col. 328-29
- Highways in Chennai
(Deb. 5, Vol. VII, 02-03-2005)
Col. 477
- Implementation of Conditional Access System in Chennai
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 115-16
- Inclusion of Badaga Community of Tamil Nadu in ST List
(Deb. 25, Vol. IX, 26-04-2005)
Col. 149
- Inclusion of Washermen (Dhobi) Community in SC List
(Deb. 27, Vol. IX, 28-04-2005)
Col. 74-75
- Irrigation Projects under Cauvery River Basin
(Deb. 34, Vol. X, 09-05-2005)
Col. 459-61
- Kayamkulam Power Project
(Deb. 28, Vol. IX, 29-04-2005)
Col. 227-28
- Losses to Cottage Industries
(Deb. 36, Vol. X, 11-05-2005)
Col. 337-38
- Losses to Small Scale Industries
(Deb. 36, Vol. X, 11-05-2005)
Col. 112-13
- Madras Export Processing Zone
(Deb. 35, Vol. X, 10-05-2005)
Col. 99-100
- Metro Rail in Chennai
(Deb. 23, Vol. IX, 21-04-2005) Col. 182
- Mineral Sand Mining
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 246

- Modernisation of NLC**
(Deb. 36, Vol. X, 11-05-2005)
Col.210
- Need for constructing a Youth Hostel and Sports Stadium in Chidambaram Parliamentary Constituency, Tamil Nadu (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.305
- Need for introduction of DMU train services between Madurai and adjoining towns in Tamil Nadu (MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005)
Col.396-97
- Need for laying of a new railway line between Jolarpettai and Hosur via Tirupattur-Sulagiri (MUR 377)**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 583
- Need for setting up a Central School at Kanyakumari, Tamil Nadu (MUR 377)**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 586-87
- Need to advise the Government of Tamil Nadu to release water from Parambikulam Dam to Uppar Dam for the benefit of the farmers (MUR 377)**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.297-98
- Need to commence the gauge conversion work on Virudhunagar-Manamadurai route by allocating adequate funds (MUR 377)**
(Deb. 5, Vol. VII, 02-03-2005) Col. 502
- Need to develop an International Airport at Madurai (MUR 377)**
(Deb. 30, Vol. IX, 03-05-2005)
Col.426-27
- Need to ensure effective implementation of welfare schemes for beedi workers in Tirunelveli and Thuthukudi districts of Tamil Nadu (MUR 377)**
(Deb. 27, Vol. IX, 28-04-2005)
Col.297-98
- Need to ensure payment of compensation to the victims of Tsunami in Tamil Nadu and other parts of the country (MUR 377)**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.374-75
- Need to establish an airport in Kanyakumari, Tamil Nadu (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.302
- Need to evolve a Pilot scheme for promoting tomato cultivation and its marketability besides setting up of food processing industries in Thirupathur, Natrampalli and Ottanchathiram in Tamil Nadu (MUR 377)**
(Deb. 30, Vol. IX, 03-05-2005)
Col.428
- Need to include Krishnagiri district in Tamil Nadu under 'National Food for Work Programme' (MUR 377)**
(Deb. 22, Vol. IX, 20-04-2005)
Col.602
- Need to introduce a fast passenger train between Madurai and Chennai via Dindigul in Tamil Nadu (MUR 377)**
(Deb. 34, Vol. X, 09-05-2005)
Col.577
- Need to make optimum utilization of newly laid broad gauge line between Virudhnagar junction and Tenkasi by introducing more trains (MUR 377)**
(Deb. 34, Vol. X, 09-05-2005)
Col.581
- Need to permit other selected categories of persons to run telephone booths on railway stations besides handicapped persons in Tamil Nadu (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col.334-35

- Need to provide relief and compensation to the farmers whose crops were damaged due to heavy rains in November, 2004 in Chidambaram Parliamentary Constituency, Tamil Nadu (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005) Col. 586
- Need to rescind the order for recovery of bonus from the workers of NTC Mill in Coimbatore, Sivagangai and Ramanathapuram districts in Tamil Nadu (MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005) Col. 399-400
- Need to resume Ajanta and Elora Express trains services on Manmad-Kachiguda railway section besides providing a new rail service between Manmad and Tirupati (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005) Col. 420-21
- Need to sanction laying of pipeline across National Highway at Tirunelveli with a view to provide drinking water in three town panchayats at Kayatar, Kalugumalai, Ettayapuram, Tamil Nadu (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005) Col. 579-80
- Need to set up a Bench of Supreme Court in Chennai, Tamil Nadu (MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005) Col. 388-89
- Need to streamline the functioning of Co-operative Societies in Tamil Nadu (MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005) Col. 398-99
- Need to take appropriate measures for the rehabilitation of Tsunami affected fishermen of Chidambaram Parliamentary Constituency, Tamil Nadu (MUR 377)**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 603-04
- Need to take steps for protecting the rights of contract workers engaged in multinational companies located in Sriperumbudur Parliamentary Constituency, Tamil Nadu (MUR 377)**
(Deb. 26, Vol. IX, 27-04-2005) Col. 588
- Need to take steps to complete the work on Integrated Drinking Water Project at Hogenekal in Tamil Nadu (MUR 377)**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 303
- Need to take suitable measures to check the menace caused by elephants in Periyakulam Parliamentary Constituency, Tamil Nadu (MUR 377)**
(Deb. 32, Vol. X, 05-05-2005) Col. 216
- Need to take welfare measures for the benefit of labourers working in firework factories in Sivakasi Parliamentary Constituency, Tamil Nadu through Central Labour Welfare Organisation (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005) Col. 415
- Need to undertake developmental programmes in Natham and Vedasanthu Talukas of Palani Parliamentary Constituency, Tamil Nadu under the Rashtriya Sam Vikas Yojana (MUR 377)**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 609-10
- NGOs Engaged under Education to Girl Child**
(Deb. 4, Vol. VII, 01-03-2005) Col. 273-92
- Oil and Gas Reserves in Tamil Nadu**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 106-07
- Opening of New Telephone Exchanges in Tamil Nadu**
(Deb. 22, Vol. IX, 20-04-2005) Col. 410-12

- Opening of Post Offices in Rural Areas**
(Deb. 31, Vol. X, 04-05-2005)
Col. 440—45
- Pending applications for PCOs in Tamil Nadu**
(Deb. 36, Vol. X, 11-05-2005)
Col. 346
- Pending Applications in Tamil Nadu**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 182—84
- Petrol and Diesel Retail Outlets**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 239
- Plan for Off-shore Excavation in Poompuhar**
(Deb. 32, Vol. X, 05-05-2005)
Col. 53
- Production of KVIC**
(Deb. 36, Vol. X, 11-05-2005)
Col. 186
- Proposal from Tamil Nadu**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 490—92
- Protection to Kalpakkam Nuclear Reactor and Kudankulam Power Project**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 277-78
- Pykara Power Project**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 286-87
- Rail Projects in Chennai-Egmore**
(Deb. 37, Vol. X, 12-05-2005)
Col. 251-52
- Rail Projects in Tamil Nadu**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 230-31
- Railway Division at Salem**
(Deb. 8, Vol. VII, 09-03-2005) Col. 229
- Renaming of Tirupur Railway Station as Tirupur Kumaran Railway Station**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 815-16
- Road Projects in T.N.**
(Deb. 31, Vol. X, 04-05-2005)
Col. 366—68
- Road Projects in Tamil Nadu**
(Deb. 31, Vol. X, 04-05-2005)
Col. 245-50
- Rural Sports Programme**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 682—85
- Shortage of IAS/IPS Officers**
(Deb. 36, Vol. X, 11-05-2005)
Col. 203-04
- Situation arising out of fall in price of Chillies in Tamil Nadu and Andhra Pradesh causing hardship to the Chilli growers and steps taken by the Government in regard thereto (CA)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 557—66
- Special Grant to Tamil Nadu**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 847-48
- Sports Sub Centres in Tamil Nadu**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 378-79
- Tea Cultivation in Tamil Nadu**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 279-80
- Telephone Adalats in Tamil Nadu**
(Deb. 36, Vol. X, 11-05-2005)
Col. 450—58
- Timings of FM Band in Periyakulam**
(Deb. 8, Vol. VII, 09-03-2005) Col. 315
- Tirupur Water Supply and Sanitation Project**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 111—13
- Titanium Deposit**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 818—20
- Tribal Population in Tamil Nadu**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 85—87

Upgradation of State Highways
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 265-66

Urban Haats
(Deb. 10, Vol. VII, 11-03-2005)
Col. 355—57

Wages to Textile Workers of Tamil Nadu
(Deb. 28, Vol. IX, 29-04-2005)
Col. 236-37

World Bank and ADB Assistance to Tamil Nadu
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 211

Tariff Concessions

Unilateral Tariff Concessions
(Deb. 21, Vol. IX, 19-04-2005)
Col. 779-80

Task Force

Constitution of Task Force
(Deb. 18, Vol. VIII, 22-03-2005) Col. 370

National Task Force on Disability
(Deb. 9, Vol. VII, 10-03-2005) Col. 267

Task Force on Crime in Trains/Stations
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 62—64

Tata Iron and Steel Company Ltd.

Japanese Assistance for TISCO
(Deb. 29, Vol. IX, 02-05-2005)
Col. 315—17

Tata Tea Company

Tata Tea Company
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 553-54

Tax Evasion

IT Evasion Detected During Raids
(Deb. 28, Vol. IX, 29-04-2005)
Col. 158-59

Reward for Information on Tax Evasion
(Deb. 8, Vol. VII, 09-03-2005)
Col. 643-44

Tax Evasion Under FERA and FEMA
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 39-40

Tax Holiday

Extension of IT Holiday in Daman and Diu
(Deb. 10, Vol. VII, 11-03-2005)
Col. 227

Tax Information Network

Tax Information Network
(Deb. 38, Vol. X, 13-05-2005)
Col. 74

Taxation

AD Valorem
(Deb. 38, Vol. X, 13-05-2005)
Col. 97-98

Ad-valorem Tax Regime in Delhi
(Deb. 26, Vol. IX, 27-04-2005)
Col. 555-56

Agriculture Under Income Tax Net
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 310-11

APMCs Representation against Imposition of Income Tax
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 80-81

Bogus TDS
(Deb. 38, Vol. X, 13-05-2005)
Col. 138

CAIT's Objection
(Deb. 28, Vol. IX, 29-04-2005)
Col. 453-54

Cases of Tax Evasion
(Deb. 10, Vol. VII, 11-03-2005)
Col. 234

Collection of Toll Tax
(Deb. 22, Vol. IX, 20-04-2005)
Col. 200-201

Comments on VAT by Maharashtra and Other States
(Deb. 8, Vol. VII, 09-03-2005)
Col. 769-70

- Computerisation of IT Offices**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 449-50
- Decline in Collection of Direct Tax**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 760—62
- Double Taxation Avoidance Treaty Signed by India with other Countries**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 259—61
- Education Cess**
(Deb. 38, Vol. X, 13-05-2005)
Col. 74-75
- Educational Institutions not Paying Income Tax**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 219-20
- Effect of VAT on Trade**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 660-61
- Electronic PAN Book System**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 582-83
- Encouragement to Public to Pay IT**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 250-51
- Enquiry against Officers in IT Department**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 187—89
- Exemption of Tax on Tea Grown by Small Growers**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 166
- General Budget, 2005-06 — Presentation**
(Deb. 3, Vol. VII, 28-02-2005)
Col. 30—46
- Gift Tax**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 196
- Gross Tax Collection in 2004-05**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 745—47
- Gujarat Maritime Board under IT Net**
(Deb. 38, Vol. X, 13-05-2005)
Col. 166-67
- I.T. Payee in Maharashtra**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 754-55
- Increase in Taxes, Duties, NPAs**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 679
- Indo-Japan Double Taxation Avoidance Agreement**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 167
- Indo-Japan Double Taxation Avoidance Treaty**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 242
- Industrially Backward Districts in Terms Availing IT benefits**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 279—83
- IT Evasion Detected During Raids**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 158-59
- IT on Foreign Nationals Involved in Indian Film Industry**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 309-10
- IT Related Harassment**
(Deb. 38, Vol. X, 13-05-2005)
Col. 267
- IT Return Scam**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 310-11
- Kelkar Committee Recommendation on Import Duty Structure**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 532-33
- Legislation and Manpower Mobilisation on Service Tax**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 216-17

<p>Levy of Tax in Flood Prone Areas (Deb. 29, Vol. I X, 02-05-2005) Col. 115</p>	<p>On-line Tax Assessment (Deb. 10, Vol. VII, 11-03-2005) Col. 241-42</p>
<p>Levy of Toll Tax (Deb. 36, Vol. X, 11-05-2005) Col. 510—16</p>	<p>Outstanding IT (Deb. 38, Vol. X, 13-05-2005) Col. 52-53</p>
<p>Luxury Tax (Deb. 8, Vol. VII, 09-03-2005) Col. 704</p>	<p>Powers of IT Commissioners (Deb. 15, Vol. VIII, 18-03-2005) Col. 158</p>
<p>Monitoring Cell for VAT (Deb. 38, Vol. X, 13-05-2005) Col. 178-79</p>	<p>Proposed Modification of Tax Structure on Certain Products (Deb. 15, Vol. VIII, 18-03-2005) Col. 314—16</p>
<p>Multimedia Campaign on VAT (Deb. 10, Vol. VII, 11-03-2005) Col. 206-07</p>	<p>Reduction in Corporation Tax (Deb. 15, Vol. VIII, 18-03-2005) Col. 348-49</p>
<p>Multitude of Taxes Hampering Transport Sector (Deb. 8, Vol. VII, 09-03-2005) Col. 854-55</p>	<p>Reduction in Revenue Collection under "Other Taxes" (Deb. 8, Vol. VII, 09-03-2005) Col. 531-32</p>
<p>Need to address the problems being faced by local people in paying toll tax on newly constructed road between Nelamangala and Tumkur in Karnataka (MUR 377) (Deb. 29, Vol. I X, 02-05-2005) Col. 418</p>	<p>Registration of Dealers under VAT (Deb. 8, Vol. VII, 09-03-2005) Col. 702</p>
<p>Need to Exempt Life Saving Drugs and Medical Equipment from VAT (Deb. 28, Vol. IX, 29-04-2005) Col. 570—73</p>	<p>Review of Tax Package (Deb. 38, Vol. X, 13-05-2005) Col. 75</p>
<p>New Road Tax in U.P. (Deb. 13, Vol. VIII, 16-03-2005) Col. 280</p>	<p>Seeds under Value Added Tax (Deb. 24, Vol. IX, 25-04-2005) Col. 179-80</p>
<p>New Taxes on Corporate Sector (Deb. 38, Vol. X, 13-05-2005) Col. 270</p>	<p>Self Assessment by IT Assesseees (Deb. 33, Vol. X, 06-05-2005) Col. 231-32</p>
<p>Non-payment of Inland Air Travel Tax (Deb. 10, Vol. VII, 11-03-2005) Col. 302—06</p>	<p>Shortfall in Collection of Corporate Tax (Deb. 8, Vol. VII, 09-03-2005) Col. 551-52</p>
<p>NSS087 Withdrawal without TDS (Deb. 10, Vol. VII, 11-03-2005) Col. 214-15</p>	<p>Simplification of Tax Laws (Deb. 28, Vol. IX, 29-04-2005) Col. 220-21</p>
	<p>Tax Deduction on R&D Expenses (Deb. 13, Vol. VIII, 16-03-2005) Col. 220—22</p>

- Tax for Release of Untreated Sewage into Rivers**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 353
- Tax Holiday/Concession in Tsunami Affected Areas**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 139-40
- Tax on Salt**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 317-18
- Tax Outstanding against Reliance Group of Industries**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 104-05
- Tax Rebate on Costly Drug**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 201-02
- Tax Treaty with Malaysia**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 213-14
- Toll Charges**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 154-58
- Toll Tax**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 191-92
- Toll Tax on Roads**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 161-62
- Value Added Tax**
(Deb. 38, Vol. X, 13-05-2005)
Col. 24-30, 252-53
(Deb. 8, Vol. VII, 09-03-2005)
Col. 749-50
(Deb. 38, Vol. X, 13-05-2005)
Col. 261
- VAT and LSD**
(Deb. 33, Vol. X, 06-05-2005) Col. 79
- VAT Implementation**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 38-41
(Deb. 33, Vol. X, 06-05-2005)
Col. 450-51
- VAT on CSD Canteens**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 313-14
- VAT on Heart Surgery Consumables**
(Deb. 33, Vol. X, 06-05-2005)
Col. 393-94
- VAT on Seeds**
(Deb. 38, Vol. X, 13-05-2005)
Col. 127-28
- VAT on Tea**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 251-52
- White Paper on VAT**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 703-04
- Withdrawal of Toll Tax**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 270
- Tea**
- Export of Tea**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 803-07
- Import of Orthodox Tea**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 784-85
- Incentive to Tea Industry**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 413-14
- Labourers in Tea Industry**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 132-33
- Need to take steps for the revival of tea industry in the country (MUR 377)**
(Deb. 31, Vol. X, 04-05-2005)
Col. 503
- Price Stabilisation Fund Scheme**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 91
- Production/Export of Tea**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 250-53

Special Package for Tea Industry

(Deb. 4, Vol. VII, 01-03-2005)
Col. 510-11

Tea Cultivation in Tamil Nadu

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 279-80

Tea Export to China

(Deb. 30, Vol. IX, 03-05-2005)
Col. 293

Tea Export to Libya

(Deb. 4, Vol. VII, 01-03-2005)
Col. 305

Tea Industry Crisis

(Deb. 21, Vol. IX, 19-04-2005)
Col. 656-57

Tea Production

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 33-43

Tea Trade

(Deb. 35, Vol. X, 10-05-2005)
Col. 228—30

VAT on Tea

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 251-52

Welfare of Tea Labourers

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 439-40

Tea Board**Tea Board**

(Deb. 25, Vol. IX, 26-04-2005)
Col. 155-56

Tea Board - Election

(Deb. 5, Vol. VII, 02-03-2005)
Col. 492

Tea Gardens**Closure of Tea Estates**

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 281

Sick Tea Gardens

(Deb. 25, Vol. IX, 26-04-2005)
Col. 253-54

Supply of Coal to Tea Gardens

(Deb. 22, Vol. IX, 20-04-2005)
Col. 154-55

Tea Growers**Exemption of Tax on Tea Grown by Small Growers**

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 166

Problems of Small Tea Growers

(Deb. 25, Vol. IX, 26-04-2005)
Col. 84—88

Subsidy to Tea Planters

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 115—17

Tea Stalls**Change in Contractors Name in Allotment of Stalls**

(Deb. 23, Vol. IX, 21-04-2005)
Col. 232-33

Cooking of Eatables at Tea-Stalls

(Deb. 27, Vol. IX, 28-04-2005)
Col. 157-58

Introduction of Partner in Allotment of Tea Stalls

(Deb. 23, Vol. IX, 21-04-2005)
Col. 231-32

Teachers**Appointment of SCs/STs/OBCs Teachers**

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 241

Appointment of Teachers in KVS

(Deb. 35, Vol. X, 10-05-2005)
Col. 122

Grant of Advance Increments to Lecturers

(Deb. 4, Vol. VII, 01-03-2005)
Col. 235-36

Grants under Teacher Education Scheme

(Deb. 30, Vol. IX, 03-05-2005)
Col. 122—24

Need to increase honorarium of Vocational Teachers in the country (MUR 377)
(Deb. 37, Vol. X, 12-05-2005)
Col. 338-39

Need to release the balance amount of grants due to the Government of Karnataka under Teachers Education Programme (MUR 377)
(Deb. 37, Vol. X, 12-05-2005)
Col. 335

Pay Scale Revision of Teachers in Agricultural University
(Deb. 29, Vol. IX, 02-05-2005)
Col. 224-25

Punishment of Erring Medical Teachers
(Deb. 31, Vol. X, 04-05-2005)
Col. 345-46

Recruitment of Teachers
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 514-15

Recruitment of Teachers in IITs and RECs
(Deb. 25, Vol. IX, 26-04-2005)
Col. 194-95

Removal of KV Teachers
(Deb. 21, Vol. IX, 19-04-2005)
Col. 497-98

Request from Afghanistan for Teachers/Doctors
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 319

Review Cases of K.V. Teachers
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 177-78

Revision of Scales of Teachers
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 129-30

Setting up of Regional Training Institute for Teachers and Staff
(Deb. 25, Vol. IX, 26-04-2005)
Col. 139-40

Shiksha Karmi Project
(Deb. 30, Vol. IX, 03-05-2005)
Col. 374-75

Training to Teachers
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 159

Vacant Posts of Teachers under KVs
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 286—92

Teachers Training

Kendriya Vidyalaya Sangathan
(Deb. 30, Vol. IX, 03-05-2005)
Col. 125—27

Opening of Teacher Training Centres
(Deb. 36, Vol. X, 11-05-2005)
Col. 191-92

Technical Assistance

Technical Grant-in-Aid
(Deb. 33, Vol. X, 06-05-2005)
Col. 185-86

World Bank Technical Assistance
(Deb. 10, Vol. VII, 11-03-2005)
Col. 343-44

Technical Education

Allocation of Funds to Technical and Professional Education
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 85

B.C.A. and M.C.A.
(Deb. 35, Vol. X, 10-05-2005)
Col. 121

Setting up of Technical Institutes for Tribes
(Deb. 30, Vol. IX, 03-05-2005)
Col. 146-47

Technical Institutes

Setting up of Technical Institutes
(Deb. 21, Vol. IX, 19-04-2005)
Col. 786

Technologists

Opportunities to Scientists and Technologists of Indian Origin
(Deb. 5, Vol. VII, 02-03-2005)
Col.405-06

Technology Mission

Technology Mission for Dairy Development
(Deb. 29, Vol. IX, 02-05-2005)
Col.375

Technology Mission on Cotton
(Deb. 33, Vol. X, 06-05-2005)
Col.414-15

Technology Parks

Technology Parks for Women
(Deb. 19, Vol. VIII, 23-03-2005)
Col.344—46

Technology Upgradation Fund Scheme

Technology Upgradation Fund Scheme
(Deb. 10, Vol. VII, 11-03-2005)
Col.285—90
(Deb. 28, Vol. IX, 29-04-2005)
Col.101—03

Technology Vision Project 2020

Technology Vision Project 2020
(Deb. 8, Vol. VII, 09-03-2005)
Col.972-73

Tehri Hydro Development Corporation

Rehabilitation of Oustees of THDC
(Deb. 10, Vol. VII, 11-03-2005)
Col.238-39

Tele Density

Tele Density in A.P.
(Deb. 26, Vol. IX, 27-04-2005)
Col.216—18

Tele Density in Bihar

(Deb. 36, Vol. X, 11-05-2005)
Col.475—79

Telecasting Rights

Telecasting Rights to Prasar Bharati
(Deb. 20, Vol. VIII, 24-03-2005)
Col.40

Telecom Companies

Retired Officers Allegedly Favoured Private Telecom Companies
(Deb. 36, Vol. X, 11-05-2005)
Col.481

Telecom Regulatory Authority of India

Amendment of TRAI Act
(Deb. 22, Vol. IX, 20-04-2005)
Col.377-78

Discontinuation of Calling Cards
(Deb. 36, Vol. X, 11-05-2005)
Col.88

Reduction in Access Deficit Charges
(Deb. 26, Vol. IX, 27-04-2005)
Col.187-88

Teledensity Level in the Country
(Deb. 22, Vol. IX, 20-04-2005)
Col.346—50

Telecommunication

Automated Spectrum Management System
(Deb. 5, Vol. VII, 02-03-2005)
Col.414-15

Broad Band Initiative
(Deb. 13, Vol. VIII, 16-03-2005)
Col.158-59

Common Telecom Infrastructure
(Deb. 19, Vol. VIII, 23-03-2005)
Col.67-68

Development of Telecom Services in Uttaranchal
(Deb. 19, Vol. VIII, 23-03-2005)
Col.85—87

Development/Extension of Telecom Facilities in Bihar
(Deb. 13, Vol. VIII, 16-03-2005)
Col.64-65

- Development/Expansion of Telecom Works**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 74—76
- Expansion of Telecom Network in Assam in Tenth Plan**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 310—12
- Expansion of Telecom Services**
(Deb. 22, Vol. IX, 20-04-2005) Col. 213
- FDI in Telecom Sector**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 221-22
- Finalisation of Common Charter of Telecom Services**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 283—86
- Foreign Direct Investment in Telecom Sector**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 21—25
- Fund for Telecom Services in West Bengal**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 204—06
- Funds for Telecom and Internet Services in UP**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 236—38
- Funds for Telecom Network in Orissa**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1022
- Funds for Telecom Services in Gujarat**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 363—66
- Funds to Telecom Sector**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 302—08
- General Budget, 2005-06 - Presentation**
(Deb. 3, Vol. VII, 28-02-2005)
Col. 23
- Growth Rate in Telecom Sector**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 177—79
- Guidelines for Effective Telecom Services**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 307
- Illegal Routing of Calls**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 25
- Import of Telecom Instruments**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 107
- Improvement of Telecom Services in States**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 279-80
- Improving Telecom Service in Jharkhand**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 905—07
- Indo-Japan Ties in Telecom Sector**
(Deb. 31, Vol. X, 04-05-2005)
Col. 290-91
- Investment in Telecom Sector**
(Deb. 36, Vol. X, 11-05-2005)
Col. 235
- Manufacturing of Telecommunications Equipment**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 266-67
- Misleading Advertisements by Private Companies**
(Deb. 31, Vol. X, 04-05-2005)
Col. 295-96
- Modern Telecom Infrastructure**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 361-62
- Modernisation and Expansion of Telecom Network in NER**
(Deb. 36, Vol. X, 11-05-2005)
Col. 378-79
- New Telecom Policy**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 44

President's Address (Deb. 1, Vol. VII, 25-02-2005) Col. 10	Telecom Services in M.P. (Deb. 8, Vol. VII, 09-03-2005) Col. 953-54
Production by Telecom Companies (Deb. 31, Vol. X, 04-05-2005) Col. 357-58	Telecom Services in Rural Areas (Deb. 5, Vol. VII, 02-03-2005) Col. 81-82
Progress of Telecom Sector (Deb. 8, Vol. VII, 09-03-2005) Col. 849—51	Telecom Services in U.P. (Deb. 36, Vol. X, 11-05-2005) Col. 356—58
Separate Fund for Rural Telecommunication (Deb. 13, Vol. VIII, 16-03-2005) Col. 279	Telecom Services on National Highways/ Rail Routes (Deb. 19, Vol. VIII, 23-03-2005) Col. 117-18
Spectrum Allocation (Deb. 13, Vol. VIII, 16-03-2005) Col. 207	Telecom works in Maharashtra (Deb. 22, Vol. IX, 20-04-2005) Col. 101—03
Sub-Plan for Telecom Services in Orissa (Deb. 19, Vol. VIII, 23-03-2005) Col. 79—81	Telecom Works Undertaking in U.P. (Deb. 31, Vol. X, 04-05-2005) Col. 196—98
Telecom Action Plan (Deb. 13, Vol. VIII, 16-03-2005) Col. 288	Telecommunication Facilities in North Eastern Region (Deb. 19, Vol. VIII, 23-03-2005) Col. 118—20
Telecom Districts (Deb. 13, Vol. VIII, 16-03-2005) Col. 272—74	Universal Service Obligation Fund (Deb. 36, Vol. X, 11-05-2005) Col. 10—17
Telecom Facilities in Ladakh (Deb. 26, Vol. IX, 27-04-2005) Col. 60-61	WLL and BSNL Towers (Deb. 19, Vol. VIII, 23-03-2005) Col. 21—30
Telecom Facilities in Madhya Pradesh (Deb. 5, Vol. VII, 02-03-2005) Col. 463—70	WLL in Himachal Pradesh (Deb. 5, Vol. VII, 02-03-2005) Col. 412
Telecom Network in Tribal and Hilly Areas (Deb. 13, Vol. VIII, 16-03-2005) Col. 88—90	Telemedicine
Telecom Rental Charge (Deb. 8, Vol. VII, 09-03-2005) Col. 974	International Telemedicine Conference (Deb. 22, Vol. IX, 20-04-2005) Col. 169-70
Telecom Service in Gujarat (Deb. 8, Vol. VII, 09-03-2005) Col. 820-21	Promotion of Telemedicine (Deb. 36, Vol. X, 11-05-2005) Col. 251-52
Telecom Service in Rural Areas (Deb. 22, Vol. IX, 20-04-2005) Col. 1—15	

Telephone

Allotment of Public Telephone Booths in Karnataka
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 360—62

Allotment of Telephone Connections
(Deb. 26, Vol. IX, 27-04-2005)
Col. 145-46

Arbitrary disconnection of Telephones by BSNL
(Deb. 36, Vol. X, 11-05-2005)
Col. 113-14

BSNL Expansion Plan
(Deb. 31, Vol. X, 04-05-2005)
Col. 343—45

BSNL Towers in Madhya Pradesh
(Deb. 36, Vol. X, 11-05-2005)
Col. 80—82

Charges of Fixed and Mobile Phones
(Deb. 22, Vol. IX, 20-04-2005)
Col. 128-29

Check on Blackmarketing of Telephone Lines
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 245

Closure of PCOs
(Deb. 22, Vol. IX, 20-04-2005)
Col. 522

Coin Pay Phone
(Deb. 8, Vol. VII, 09-03-2005)
Col. 952-53

Collection of Telephone Bills in Post Offices
(Deb. 5, Vol. VII, 02-03-2005)
Col. 309-10

Concession in Tariff by MTNL
(Deb. 22, Vol. IX, 20-04-2005)
Col. 451—56

Condition of PCOs in Karnataka
(Deb. 31, Vol. X, 04-05-2005)
Col. 380—82

Constitution of Telephone Advisory Committee
(Deb. 36, Vol. X, 11-05-2005)
Col. 151-52

Conversion of Telephone Exchanges
(Deb. 22, Vol. IX, 20-04-2005)
Col. 75—77

Conversion of Telephone Exchanges into Electronic Exchanges
(Deb. 31, Vol. X, 04-05-2005)
Col. 431

Custom and Ex. Duty Difference between Fixed and Mobile Phone
(Deb. 33, Vol. X, 06-05-2005)
Col. 387-88.

Decrease in Telephone Connections
(Deb. 5, Vol. VII, 02-03-2005)
Col. 384-85

Density of Telephone Lines/Telephones in Rural Areas
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 329—32

Development/Expansion of Works in Telecom Sector in WB
(Deb. 36, Vol. X, 11-05-2005)
Col. 115—18

Disconnecting Telephones
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 70

Disconnection of Telephone Connections
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 244

Discontinuation of Calling Cards
(Deb. 36, Vol. X, 11-05-2005)
Col. 88

Free Telephone(s) Calls to Sulabh Phone Customers
(Deb. 5, Vol. VII, 02-03-2005) Col. 443

Functioning of Public Telephone Booths
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 301-04

- Hanging of MTNL Services**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 116-17
- Hike in Call Charges**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 140-41
- Hike in Rural Telephone Rates**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 28—32
- Hike in Tariff**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 170—72
- Illegal Routing of International Calls**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1094
- Incoming Telephone Connections**
(Deb. 5, Vol. VII, 02-03-2005) Col. 65
- Increase in Telephone Lines**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 256-57
- Inflated MTNL Bills**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 149-50
- Installation of Towers in Delhi and Mumbai**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 62-63
- Internet Telephone on VOIP**
(Deb. 36, Vol. X, 11-05-2005)
Col. 231
- Introduction of Handy Telephone Instruments**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 450
- Involvement of Persons in ISD Phone Calls Racket**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 404—06
- Land Line and Mobile Phone Service**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 37-38
- Local Call Dialling Facility**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 163-64
- Mobile Phone Services of BSNL**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 62-63
- Monthly Rent of Basic Phones**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 195-96
- Need to charge rent applicable to rural areas on telephones in Kolhapur and Echalkaranji Parliamentary Constituencies, Maharashtra (MUR 377)**
(Deb. 35, Vol. X, 10-05-2005)
Col. 347-48
- Need to improve the working of landline and mobile telephone services network in Junagarh district, Gujarat (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 578
- Need to permit other selected categories of persons to run telephone booths on railway stations besides handicapped persons in Tamil Nadu (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col. 334-35
- Need to provide telephone connectivity in suburban and rural areas of Karimganj and Hailakandi districts in Assam and other parts of the country (MUR 377)**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 423
- OFC in Jammu & Kashmir**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 208
- Over Billing in Gujarat**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 71-72

- Overcharging by Booth Operators**
(Deb. 31, Vol. X, 04-05-2005)
Col. 36-44
- PCO at Panchayat Level**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 164-65
- Pending applications for PCOs in Tamil Nadu**
(Deb. 36, Vol. X, 11-05-2005) Col. 346
- Pending Applications in Tamil Nadu**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 182-84
- Pending Applications of PCOs in Orissa**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 310-12
- Pending cases of PCO/ISD/STD Booths**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 74-75
- Pending Cases of PCO/ISD/STD Booths in Uttar Pradesh**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 339-42
- Phone Booths/Wayside Amenities along NHs**
(Deb. 36, Vol. X, 11-05-2005)
Col. 387-88
- Private Telephone Connections in Uttar Pradesh**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1041-42
- Quality Service by Telephone Companies**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 941-49
- Reduction in ADC**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 13-17
- Reduction in Tariff**
(Deb. 36, Vol. X, 11-05-2005)
Col. 130-31
- Refund of Security Deposit**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 69-70
- Replacement of MARRs**
(Deb. 36, Vol. X, 11-05-2005)
Col. 482
- Rural Community Phones**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 213-15
- Rural Telephony**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 57-58
- Setting up of Towers in U.P. and Uttaranchal**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 439-40
- Shortage of Employees in Telephone Circles**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 300-01
- SIM Card Cloning**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 277
- STD Facility in Taluka Headquarters**
(Deb. 36, Vol. X, 11-05-2005)
Col. 121-30
- STD Facility in Taluka Headquarters**
(Deb. 31, Vol. X, 04-05-2005)
Col. 85-86
- STD in Taluka/Tehsil Headquarters in Jharkhand**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 211
- STD/ISD/PCO Facilities at Stations**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 82-83
- Study on Rural and Urban Telecom Service**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 386-98
- Surrender of Landline Connections**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 290-91

- Tapping of Telephone**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 167
- Task Force for Rectification of Fault**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 312—18
- Technology for Setting up of Telephone Facilities**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 357-58
- Tele Density in Bihar**
(Deb. 36, Vol. X, 11-05-2005)
Col. 475—79
- Tele Density Level in the Country**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 346—50
- Telephone Adalats in Gujarat**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 83—99
- Telephone Adalats in Jharkhand**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 84—92
- Telephone Adalats in UP**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 772—812
- Telephone Advisory Committee**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 63-64
- Telephone Bhavan in West Bengal**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 74
- Telephone Connections in Andhra Pradesh**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 398—402
- Telephone Connections in Arunachal Pradesh**
(Deb. 31, Vol. X, 04-05-2005)
Col. 358—60
- Telephone Connections in Post Offices**
(Deb. 31, Vol. X, 04-05-2005)
Col. 439-40
- Telephone Connections in the Country**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 539—45
- Telephone Connections in Urban and Rural Areas**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 379—84
- Telephone Connections in Uttar Pradesh**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 855—57
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 159-66
- Telephone Connections in Villages**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 59—62
- Telephone Connections to TAC Members**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 133-34
- Telephone Connections under MPs Quota**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 89—91
- Telephone Connections under Privilege Quota**
(Deb. 36, Vol. X, 11-05-2005)
Col. 161—74
- Telephone Connectivity in J&K**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 523-24
- Telephone Exchanges with STD Facility in Andhra Pradesh**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 104
- Telephone Facilities to Gram Panchayats**
(Deb. 36, Vol. X, 11-05-2005)
Col. 131-32

- Telephone Facilities in Chhattisgarh**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 327-28
- Telephone Facilities in Karnataka**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 370—72
- Telephone Facilities in Madhya Pradesh**
(Deb. 36, Vol. X, 11-05-2005)
Col. 248-49
- Telephone Facilities in Rajasthan**
(Deb. 36, Vol. X, 11-05-2005)
Col. 380—84
- Telephone Facility in Uttaranchal**
(Deb. 31, Vol. X, 04-05-2005)
Col. 429-30
- Telephone Facility in Villages in UP**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 428—30
- Telephone Facility to Village Panchayats**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 557—61
- Telephone Facility with STD**
(Deb. 26, Vol. IX, 27-04-2005) Col. 73
- Telephones on Demand**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 306-07
- Telephones to Gram Panchayats**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 354—58
- Tempering with Meters**
(Deb. 26, Vol. IX, 27-04-2005) Col. 64
- Termination of STD/ISD/PCO Booths Contract**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 55-56
- Theft of Cables**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 130-31
- Transfer of Telephone Connections**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 109
- TV Cable Facility through Telephone**
(Deb. 36, Vol. X, 11-05-2005)
Col. 480
- Universal Service Obligation Fund**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 50-51
- Use of Wireless Fixed Phones**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 129
- Verification of P.C. O. Machines**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 325-26
- Village Public Telephone in Gujarat**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 370—72
- Village Public Telephone System**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 236-37
- Village Public Telephones**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 224—26
- Waiting List for Telephone Connections**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 259-61
- Waiting List for Telephone Connections in Gujarat**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 251—54
- Waiting List in Telecom Circles of West Bengal**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 149-50
- Waiting List in the Country**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 416—18
- Waiting List in Uttar Pradesh**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1029-30
- Waiting List in West Bengal**
(Deb. 31, Vol. X, 04-05-2005)
Col. 269-72

Telephone Adalats**Telephone Adalats**

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 70—74

Telephone Adalats in Andhra Pradesh

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 216—30

Telephone Adalats in Bihar

(Deb. 31, Vol. X, 04-05-2005)
Col. 106—14

Telephone Adalats in Jharkhand

(Deb. 22, Vol. IX, 20-04-2005)
Col. 84—92

Telephone Adalats in Orissa

(Deb. 36, Vol. X, 11-05-2005)
Col. 133—43

Telephone Adalats in Tamil Nadu

(Deb. 36, Vol. X, 11-05-2005)
Col. 450—58

Telephone Adalats in West Bengal

(Deb. 26, Vol. IX, 27-04-2005)
Col. 80—83

Telephone Advisory Committee**Telephone Connections to TAC Members**

(Deb. 22, Vol. IX, 20-04-2005)
Col. 133—34

Telephone Directory**Printing of Telephone Directories**

(Deb. 36, Vol. X, 11-05-2005) Col. 193

Release of Telephone Directory

(Deb. 5, Vol. VII, 02-03-2005)
Col. 455—57

Telephone Exchanges**Automatic and Modern Telephone Exchanges**

(Deb. 26, Vol. IX, 27-04-2005)
Col. 163—72

Automatic and Modern Telephone Exchanges in Karnataka

(Deb. 5, Vol. VII, 02-03-2005)
Col. 379—82

Automatic and Modern Telephone Exchanges in Tamil Nadu

(Deb. 36, Vol. X, 11-05-2005)
Col. 252—336

Commissioning of Telephone Exchanges

(Deb. 36, Vol. X, 11-05-2005)
Col. 469-70

Construction of new BSNL Buildings in Rajasthan

(Deb. 31, Vol. X, 04-05-2005)
Col. 123-24

Conversion of Telephone Exchanges

(Deb. 22, Vol. IX, 20-04-2005)
Col. 75—77

Conversion of Telephone Exchanges into Electronic Exchanges

(Deb. 31, Vol. X, 04-05-2005) Col. 431

Conversion of Telephone Exchanges into Electronic Ones

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 61-62

Digital Trunk Automatic Exchanges

(Deb. 13, Vol. VIII, 16-03-2005) Col. 242

Electronic Telephone Exchanges

(Deb. 8, Vol. VII, 09-03-2005)
Col. 829-30

Expansion of Capacity of Telephone Exchanges

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 255—60

Expansion of Telephone Exchange in Maharashtra

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 136-37

Functioning of Post Offices/Telephone Exchanges in Rented Houses

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 287-88

Illegal Telephone Exchanges

(Deb. 8, Vol. VII, 09-03-2005)
Col. 88—89

- Need to ensure proper functioning of sub-telephone exchanges in rural areas of Bilhaur Parliamentary Constituency, Uttar Pradesh (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 585
- Need to set up new telephone exchanges in Saran and Siwan districts of Bihar (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 414
- Opening of New Telephone Exchanges in Tamil Nadu**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 410—12
- Opening of Post Office and Telephone Exchanges**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 443—47
- Replacement of Outdated Telephone Exchanges**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 293
- Restoring Telephone Exchanges in Tsunami Hit Areas**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 954-55
- STD Facility in Taluka/Tehsil Headquarters**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 111-12
- Telephone Exchange in Orissa**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 200-201
- Telephone Exchanges in Gujarat**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 312
- Telephone Exchanges in Haryana and U.P.**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 225—58
- Telephone Exchanges in Kerala**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 333
- Telephone Exchanges in Rural Areas**
(Deb. 36, Vol. X, 11-05-2005)
Col. 17—26
- Telephone Exchanges in Uttar Pradesh and Uttaranchal**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 470—508
- Telephone Exchanges with STD Facility in Andhra Pradesh**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 104
- Television**
- Ban on Indian Channels in Nepal**
(Deb. 31, Vol. X, 04-05-2005)
Col. 413-15
- Channels under DTH Service**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 183-84
- Culture Based Programmes**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 257-58
- DD Programmes in Banda and Chitrakoot**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 203-04
- Digitalization of Private Channels**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 58-59
- Down Linking Policy**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 227-28
- Enhancement of Capacity of Surat T.V. Transmitter**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 85
- Excess Viewing of Television by Children**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 186-87
- Expansion of Television and Radio Coverage**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 237-38

- Foreign Channels**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 53—55
- Functioning of T.V. Towers in Hilly States**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 1—4
- Implementation of Special Package for NER**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 233-34
- Indecent and Immoral Contents**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 238-39
- Installation of HPT in Rajasthan**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 121-22
- Installation of T.V. Transmitters in Adivasis and Hilly Areas**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 4—18
- Installation of TV Transmitters in Himachal Pradesh**
(Deb. 8, Vol. VII, 09-03-2005) Col. 321
- Irregularities in Awarding D.T.H. Contract**
(Deb. 27, Vol. IX, 28-04-2005) Col. 174
- Kashir Channel**
(Deb. 8, Vol. VII, 09-03-2005) Col. 303
- Kishan Channel**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 176-77
- KU Band Satellite Distribution Project**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 217
- Need for setting up of a TV relay tower at Danta in Banaskantha district, Gujarat (MUR 377)**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 586
- Need to increase Height of TV Transmission Tower at Doordarshan Kendra, Dibrugarh to 150 metres and introduce fullfledged News**
- Department with uplinking facilities at the Kendra (MUR 377)**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 376-77
- Need to install high-power TV transmitters in high attitude remote areas of Shimla Parliamentary Constituency, Himachal Pradesh (MUR 377)**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 296-97
- New Transmitters for Rural Areas**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 220
- New TV Centres/TV Stations**
(Deb. 37, Vol. X, 12-05-2005)
Col. 255—57
- News Channel of DD**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 207
- Norms for Telecasting TV Serials**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 52-53
- Obscene Programme on TV**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 89
- Obscenity in TV Programmes and Advertisements**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 21—27
- Opening of New Channel**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 225-26
- Pakistani Television Programmes**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 225-26
- Permission for Uplinking TV Channels**
(Deb. 37, Vol. X, 12-05-2005)
Col. 158-59
- Permission to Foreign Broadcasters for Uplinking from India**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 46-50

Private TV Channels

(Deb. 27, Vol. IX, 28-04-2005)
Col.173-74

Programme and Advertising Codes

(Deb. 32, Vol. X, 05-05-2005)
Col.71-72

Radio and Television Coverage

(Deb. 27, Vol. IX, 28-04-2005)
Col.112-13

Rights for Telecasting DD Channels

(Deb. 9, Vol. VII, 10-03-2005)
Col.304

Serials on Indian Classical Literature

(Deb. 20, Vol. VIII, 24-03-2005)
Col.191-92

Shifting of TV Tower

(Deb. 9, Vol. VII, 10-03-2005)
Col.88-89

Telecast Right of Cricket Match to Prasar Bharati

(Deb. 35, Vol. X, 10-05-2005)
Col.117-18

Telecast Rights

(Deb. 32, Vol. X, 05-05-2005)
Col.135-36

Transmission of Programmes in Bengali Language

(Deb. 37, Vol. X, 12-05-2005)
Col.113-14

TV Coverage in Uttaranchal

(Deb. 8, Vol. VII, 09-03-2005)
Col.427-28

TV Serials on Prominent Freedom Fighters

(Deb. 8, Vol. VII, 09-03-2005)
Col.303-04

TV Serials on Women Freedom Fighters

(Deb. 32, Vol. X, 05-05-2005)
Col.123-24

TV Transmitters in States

(Deb. 23, Vol. IX, 21-04-2005)
Col.58—97

Terrorism

Activities of Maoist Gorillas

(Deb. 21, Vol. IX, 19-04-2005)
Col.795

Activities of SIMI

(Deb. 21, Vol. IX, 19-04-2005)
Col.150-51

Anti-Terrorism Loan Outstanding in Punjab

(Deb. 8, Vol. VII, 09-03-2005)
Col.602

Fidayeen Attack on Security Installations

(Deb. 4, Vol. VII, 01-03-2005)
Col.47-48

Financial Assistance to Combat Terrorism

(Deb. 21, Vol. IX, 19-04-2005)
Col.759-60

Global Treaty on Nuclear Terrorism

(Deb. 36, Vol. X, 11-05-2005)
Col.347

Indians Killed in Bomb Blasts in Lebanon

(Deb. 31, Vol. X, 04-05-2005)
Col.86-87

ISI Activities in NE

(Deb. 18, Vol. VIII, 22-03-2005)
Col.279-80

Maoist Activities

(Deb. 18, Vol. VIII, 22-03-2005)
Col.250

Maoists Activities in Border Areas

(Deb. 19, Vol. VIII, 23-03-2005)
Col.308

Militancy in North East

(Deb. 12, Vol. VIII, 15-03-2005)
Col.86

Mumbai Blast Case

(Deb. 18, Vol. VIII, 22-03-2005)
Col.251

Policy of Hostage Takers

(Deb. 4, Vol. VII, 01-03-2005)
Col.413

Policy on Terrorism

(Deb. 12, Vol. VIII, 15-03-2005)

Col. 314

President's Address

(Deb. 1, Vol. VII, 25-02-2005)

Col. 13

Recruitment of Terrorism Affected Youth in PMF

(Deb. 18, Vol. VIII, 22-03-2005)

Col. 462-63

Rehabilitation of Surrendered Extremists

(Deb. 21, Vol. IX, 19-04-2005)

Col. 787-88

TADA Prisoners

(Deb. 30, Vol. IX, 03-05-2005)

Col. 63-65

Talks with Terrorists

(Deb. 12, Vol. VIII, 15-03-2005)

Col. 301-02

Terrorist Activities

(Deb. 12, Vol. VIII, 15-03-2005)

Col. 83

Terrorist Camps in Myanmar and Bangladesh

(Deb. 13, Vol. VIII, 16-03-2005)

Col. 127-28

ULFA Training Camps in Myanmar

(Deb. 4, Vol. VII, 01-03-2005)

Col. 294-95

US Report on Terrorism

(Deb. 35, Vol. X, 10-05-2005)

Col. 105-08

Terrorists**Activities of Pakistani Terrorist Groups**

(Deb. 21, Vol. IX, 19-04-2005)

Col. 753-55

Extradition of Terrorists from India

(Deb. 25, Vol. IX, 26-04-2005)

Col. 126-27

Funds to Militants in North East

(Deb. 12, Vol. VIII, 15-03-2005)

Col. 313-14

Leakage of List of Passengers of Srinagar-Muzaffarabad Bus

(Deb. 21, Vol. IX, 19-04-2005)

Col. 571

Link of Terrorist with Maoists

(Deb. 21, Vol. IX, 19-04-2005)

Col. 555-56

Militant Activities in J&K

(Deb. 27, Vol. IX, 28-04-2005)

Col. 30-31

Militant Hideouts in Himachal Pradesh

(Deb. 18, Vol. VIII, 22-03-2005)

Col. 284-85

Police Encounters with Terrorists

(Deb. 25, Vol. IX, 26-04-2005)

Col. 110

Recruitment of Militants in CRPF

(Deb. 12, Vol. VIII, 15-03-2005)

Col. 281-82

Surrender of Militants

(Deb. 8, Vol. VII, 09-03-2005)

Col. 333-34

Terrorist Activities

(Deb. 21, Vol. IX, 19-04-2005)

Col. 600-01

Terrorist Hiding in Myanmar

(Deb. 12, Vol. VIII, 15-03-2005)

Col. 62-63

Terrorist Outfits in Punjab

(Deb. 25, Vol. IX, 26-04-2005)

Col. 224

Text Books**Inclusion of Disaster Management Curriculum in Text Books**

(Deb. 4, Vol. VII, 01-03-2005)

Col. 19-20

NCERT History Text Books

(Deb. 21, Vol. IX, 19-04-2005)

Col. 168-69

Need to include study material relating to North-eastern States in educational

- text books in the country (MUR 377)**
(Deb. 35, Vol. X, 10-05-2005)
Col. 340-41
- Re-writing of School Text Books**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 127
- Textile Cluster Infrastructure Development Scheme**
- Contribution Released to Madhya Pradesh**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 215-16
- Textile Mills**
- Closure of Small Textile Mills**
(Deb. 33, Vol. X, 06-05-2005)
Col. 304-06
- Expansion of Textile Mills**
(Deb. 38, Vol. X, 13-05-2005)
Col. 144
- Modernisation of Textile Mills**
(Deb. 38, Vol. X, 13-05-2005)
Col. 263-64
- Need to revive and modernise closed N.T.C. mills in the country (MUR 377)**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 425
- Stagnation in Production Capacity of Textile Mills**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 235-36
- Taking Over of Swadeshi Cotton Textile Mills**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 738
- Textile Mills in Arunachal Pradesh**
(Deb. 33, Vol. X, 06-05-2005)
Col. 357
- Textiles Mills in Gujarat**
(Deb. 33, Vol. X, 06-05-2005)
Col. 333-34
- Textile Parks**
- Apparel Park Scheme**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 149-50
- Apparel Parks**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 507-08
(Deb. 38, Vol. X, 13-05-2005)
Col. 245
- Textile Workers Rehabilitation Fund Scheme**
- Textile Workers Rehabilitation Fund Scheme**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 169-70
- Textiles**
- Committee to Improve the Quality of Textiles**
(Deb. 38, Vol. X, 13-05-2005)
Col. 258-59
- Conversion from Handloom and Powerloom**
(Deb. 38, Vol. X, 13-05-2005)
Col. 181
- Decline in Textile Export**
(Deb. 33, Vol. X, 06-05-2005)
Col. 124-27
- Demand and Supply of Textiles Items**
(Deb. 33, Vol. X, 06-05-2005)
Col. 139
- Designed Garments Exhibition**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 592-93
- Effects of Constraints Imposed by WTO on Textile Industry**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 661-63
- Effects of Quota Free System**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 282-83

Foreign Assistance in Textile Sector
(Deb. 8, Vol. VII, 09-03-2005)
Col. 742-44

Garment Technology Expo.
(Deb. 10, Vol. VII, 11-03-2005)
Col. 341-43

General Budget, 2005-06 — Presentation
(Deb. 3, Vol. VII, 28-02-2005)
Col. 19-20

Guidelines to Textile Exporters
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 118-19

High Tech Clothes
(Deb. 10, Vol. VII, 11-03-2005)
Col. 235

Illegal Export of Garment
(Deb. 33, Vol. X, 06-05-2005)
Col. 432

Impact of free Movement of Cloth
(Deb. 4, Vol. VII, 01-03-2005)
Col. 212-13

Impact of New Textile Policy on Export of Cotton Cloth
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 188-90

Import of Cloth
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 141

Import of used Clothes
(Deb. 10, Vol. VII, 11-03-2005)
Col. 30-33

Incentives to Textile Sector
(Deb. 8, Vol. VII, 09-03-2005)
Col. 698-99

Indian Standard Bureau in Textile Sector
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 74

Interest Subsidy to Textiles Units
(Deb. 38, Vol. X, 13-05-2005)
Col. 182

Investment in Textile Sector
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 313-14

Konark Spinning Mill
(Deb. 33, Vol. X, 06-05-2005)
Col. 237

Leather and Textiles Export
(Deb. 35, Vol. X, 10-05-2005)
Col. 253-54

Merger of Textiles Schemes
(Deb. 8, Vol. VII, 09-03-2005)
Col. 601-02

Modernisation of Textile Sector
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 40-41

National Textile Policy
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 162-63

Pollution Control in Textile Sector
(Deb. 28, Vol. IX, 29-04-2005)
Col. 249-50

President's Address
(Deb. 1, Vol. VII, 25-02-2005)
Col. 12

Problems of Textile Industry in Uttar Pradesh
(Deb. 10, Vol. VII, 11-03-2005)
Col. 181-83

Production and Quality Norms
(Deb. 38, Vol. X, 13-05-2005)
Col. 250-51

Promotion in Textile Sector
(Deb. 38, Vol. X, 13-05-2005)
Col. 44-46

Promotion of Textile Industry
(Deb. 28, Vol. IX, 29-04-2005)
Col. 423-26

Restrictions on Textile Industry in Rajasthan
(Deb. 10, Vol. VII, 11-03-2005)
Col. 371-72

- Share of Textile Sector in Global Market
(Deb. 38, Vol. X, 13-05-2005)
Col. 216-17
- Spinning/Weaving Sector
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 256-57
- Technology Upgradation in Textile Sector
(Deb. 33, Vol. X, 06-05-2005)
Col. 335-36
- Textile and Pharmaceutical Sectors
(Deb. 4, Vol. VII, 01-03-2005)
Col. 529-30
- Textile Export
(Deb. 38, Vol. X, 13-05-2005)
Col. 260
- Textile Hubs
(Deb. 38, Vol. X, 13-05-2005)
Col. 245—47
- Textile Items for Rapid Growth
(Deb. 28, Vol. IX, 29-04-2005)
Col. 445—48
- Textile Research Association
(Deb. 38, Vol. X, 13-05-2005)
Col. 156—58
- Wages to Textile Workers of Tamil Nadu
(Deb. 28, Vol. IX, 29-04-2005)
Col. 236-37
- Thailand**
- Import of Fish from Thailand
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 144-45
- Indo-Thai Free Trade Agreement
(Deb. 25, Vol. IX, 26-04-2005)
Col. 292-93
- Operation of Thai Airways in India
(Deb. 37, Vol. X, 12-05-2005) Col. 201
- Thrift Fund Scheme**
- Thrift Fund Scheme for Weavers
(Deb. 33, Vol. X, 06-05-2005)
Col. 274—78
- Tibet**
- Tibetan Link in Poaching of Tigers
(Deb. 21, Vol. IX, 19-04-2005)
Col. 425-26
- TIFAC**
- Project under TIFAC
(Deb. 36, Vol. X, 11-05-2005)
Col. 529-30
- Tiger Reserve**
- Fencing of Tiger Reserves
(Deb. 29, Vol. IX, 02-05-2005)
Col. 198—200
- Timber**
- Afforestation and Seizure of Timber in
North Eastern Region
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 237-38
- Import of Timber
(Deb. 35, Vol. X, 10-05-2005)
Col. 114-15
- Smuggling of Timber between Rangia-
Rangapara
(Deb. 27, Vol. IX, 28-04-2005)
Col. 112
- Tipu Sultan**
- Auction of Artefacts Relating to Tipu
Sultan
(Deb. 32, Vol. X, 05-05-2005) Col. 113
- Tobacco**
- Ban on Sale of Gutkha
(Deb. 5, Vol. VII, 02-03-2005)
Col. 478-79
- Ban on Tobacco Products
(Deb. 8, Vol. VII, 09-03-2005)
Col. 171—73
- Cigarette Industry
(Deb. 30, Vol. IX, 03-05-2005)
Col. 177-78
- Convention on Tobacco Control
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 11—16

Evaluation of Working of Legislation on Tobacco Products
(Deb. 5, Vol. VII, 02-03-2005)
Col. 479-80

Framework Convention on Tobacco Control
(Deb. 31, Vol. X, 04-05-2005)
Col. 383-84

Increase of Tobacco use among Teenagers
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 284-85

Medium Term Export Strategy
(Deb. 4, Vol. VII, 01-03-2005)
Col. 234-35

Minimum Support Price for Tobacco
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 44-46

Need to ban production and sale of Gutcha in the country (MUR 377)
(Deb. 24, Vol. IX, 25-04-2005)
Col. 410

Need to bring a legislation banning consumption of tobacco and its products in the country (MUR 377)
(Deb. 25, Vol. IX, 26-04-2005)
Col. 391-92

Need to set up additional auction platforms for marketing tobacco in Andhra Pradesh and Karnataka (MUR 377)
(Deb. 34, Vol. X, 09-05-2005)
Col. 577-78

Price Stabilisation Fund Scheme
(Deb. 25, Vol. IX, 26-04-2005)
Col. 91

Production of Tobacco
(Deb. 30, Vol. IX, 03-05-2005)
Col. 145-46

Selling of Banned Items by Vendors
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 213-14

Tobacco Sector
(Deb. 35, Vol. X, 10-05-2005)
Col. 194

Tobacco Board

Tobacco Board
(Deb. 25, Vol. IX, 26-04-2005)
Col. 157-60

Toffees

Iron Supplementation through Toffees
(Deb. 5, Vol. VII, 02-03-2005)
Col. 358

Toilets

Construction of Latrine/Toilets
(Deb. 30, Vol. IX, 03-05-2005)
Col. 311-12

Grants for Construction of Toilets
(Deb. 35, Vol. X, 10-05-2005)
Col. 127

Toilets for Citizens
(Deb. 25, Vol. IX, 26-04-2005)
Col. 125

Topography

Change in Topography
(Deb. 5, Vol. VII, 02-03-2005)
Col. 238-39

Tourism

Adivasi Cultural Tourism
(Deb. 29, Vol. IX, 02-05-2005)
Col. 126

Adventure Tourism in Himachal Pradesh
(Deb. 24, Vol. IX, 25-04-2005)
Col. 128

Agreement with Foreign Countries to Promote Tourism
(Deb. 21, Vol. IX, 19-04-2005)
Col. 308-09

Agreement with Italy in Tourism Sector
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 508-09

- Agreement with Northern States to Attract Tourists**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 115—18
- Arrival of Foreign Tourists**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 444—48
- Arrival of Tourists to Himachal Pradesh**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 236—38
- Assistance from Japan in Tourism Sector**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 129
- Assistance to States for Tourism Development**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 72—76
- Atithi Devo Bhava**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 492-93
- Beach Tourism**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 116-17
- Categorisation of Guest House**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 113
- Coastal Karnataka Tour Scheme**
(Deb. 32, Vol. X, 05-05-2005)
Col. 89
- Coastal Tourism**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 277-78
- Conference of Ministers of Tourism**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 298
- Cruise Tourism**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 451-52
- Dandi March Route**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 126
- Development of Daringbari in Orissa**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 172-73
- Development of Hardwar**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 205—08
- Development of Hill Stations**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 270
- Development of Islands**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 407-08
- Development of Lonar Crater and Lake in Maharashtra**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 309
- Development of Non-Metro Airports to Boost Tourism**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 415—17
- Development of Taj Mahal**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 451
- Development of Tourism**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 201-03, 223-24
(Deb. 21, Vol. IX, 19-04-2005)
Col. 224-25, 412—14
- Development of Tourism in Tamil Nadu**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 342
- Development of Tourism Industry**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 92—94
- Development of Tourism Places**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 234-36
- Development of Tourism Spots in States**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 291-92

- Development of Tourist Places**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 262-66
(Deb. 21, Vol. IX, 19-04-2005)
Col. 459
- Development of Tourist Sites**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 333-36
- Development of Tourist Spots**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 181-86
- Development of Tourist Spots and Cities**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 211
- Dwindling Tourist Traffic in States**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 233-34
- Eco-Tourism**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 228-30
(Deb. 29, Vol. IX, 02-05-2005)
Col. 245
- Employment Generation in Tourism Sector**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 262-63
- Five Star Resort at Udaipur**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 211
- Growth of Tourism**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 304-05
- Hike in Charges for Night Viewing of Taj**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 166-68
- Hotels and Hostels for Commonwealth Games**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 247
- Increase in the Number of Foreign Tourists**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 158-62
- India as International Tourism Hub**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 373
- Information to Tourists by Agencies**
(Deb. 34, Vol. X, 09-05-2005) Col. 472
- International Convention Centre**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 537
- Investment in Tourism Sector**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 103
- Involvement of Companies in Tourism Sector**
(Deb. 34, Vol. X, 09-05-2005)
Col. 326-27
- Killing of Foreign Tourists**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 220-21
- Luxury Tourist Trains**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 302-03
- Marine Tourism**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 59
- Maritime Projects**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 163-65
- Misuse of Funds**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 433-34
- Modernisation of Tourist Centres**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 392-96
- Need for four laning of road between Delhi and Haridwar with a view to boost tourism (MUR 377)**
(Deb. 32, Vol. X, 05-05-2005)
Col. 219-20
- Need to accord approval to the Maharashtra Government's proposal for developing eco-tourism at**

- Agashiva Hills on National Highway No. 4 near Karad town in Satara District (MUR 377)**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 615-16
- Need to address related pending issues in the direction of promoting tourism in Rajasthan (MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 393-94
- Need to declare Kali Temple at Pathraul in Deoghar, Jharkhand as a tourist centre and provide civic amenities for pilgrims (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 580
- Need to develop Bilaspur town in Himachal Pradesh as a place of tourist importance (MUR 377)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 580-81
- Need to develop Lonar Crater in Buldhana Parliamentary Constituency, Maharashtra as a tourist resort (MUR 377)**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 480-81
- Need to include Pandharpur in Maharashtra in the Central List of Pilgrimage centres and allocate adequate funds for its development as a tourist centre (MUR 377)**
(Deb. 31, Vol. X, 04-05-2005)
Col. 503-04
- Need to introduce a 'Southern Splendour Train' from Hyderabad covering important tourist destinations of Southern India (MUR 377)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 604
- Need to make Jammu and Kashmir State entitled for Non-lapsable Central Pool of Resources for enabling development of tourism industry in the State (MUR 377)**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 618
- Need to provide better road connectivity and basic amenities at Kalyani Devi Temple and Periyar in Unnao, Uttar Pradesh with a view to promote tourism in the area (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 585-86
- Need to provide financial assistance to the Government of Uttar Pradesh for development of Charkhari lake in Mahoba district with a view to promote eco-tourism (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 582-83
- Need to provide special economic package for all-round development of Ajmer and Pushkar cities in Rajasthan with a view to promote tourism in the region (MUR 377)**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 598-99
- New Tourism Policy**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 93—95
- Norms for Development of Tourist Spots under Ecological Township Project**
(Deb. 34, Vol. X, 09-05-2005)
Col. 497
- Norms for Inclusion of Places in National Tourist List**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 15
- Open Sky Policy**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 314-15
- Opening of Tourism Offices in Foreign Countries**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 275-76

- Package by Foreign Airlines and Tour Operators**
(Deb. 34, Vol. X, 09-05-2005)
Col. 528
- Package for Tourists Visiting China**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 265
- Package to Boost Tourism**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 452-53
- Package to Tour Operators**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 329-30
- Package Tours to Students in Karnataka**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 432
- Pending Tourism Schemes**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 306
- Pilgrimage Tourism**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 199-200
- Pilot Project Scheme**
(Deb. 34, Vol. X, 09-05-2005)
Col. 442
- Policy to Develop Places as Tourist Spots**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 219
- Poor Expenditure by Ministries/Non-utilisation of Funds**
(Deb. 33, Vol. X, 06-05-2005)
Col. 398-99
- Promotion of Ancient Heritage Cities as Tourist Destination**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 439
- Promotion of Tourism**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 343-44
- Promotion of Tourism through Railways**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 215-16
- Regularisation of Toy Train**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 99
- Religious Tourism**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 249
- Ropeways in Chamundi Hills and Jogfalls in Mysore**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 247-48
- Rural Tourism**
(Deb. 34, Vol. X, 09-05-2005)
Col. 22—38
- Seminar of Ministers of Tourism**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 271—73
- Setting up of Health Resorts**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 272
- Seven Point Scheme for Tourism**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 292
- Sound and Light Shows at Tourist Spots**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 240-41
- Special Loan Schemes for Passengers**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 637-38
- Special Scheme for Air Service to Tourist Spots**
(Deb. 32, Vol. X, 05-05-2005)
Col. 96
- Special Tourist Package for Andaman and Nicobar Islands by I.A.**
(Deb. 32, Vol. X, 05-05-2005)
Col. 152-53
- Status of Industry to Tourism**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 15—21
- Steep Increase in Tourist Visa to India**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 146-47

- Stumbling Blocks in Tourism Sector in North-East**
(Deb. 34, Vol. X, 09-05-2005)
Col. 487—90
- Tourism Development in J&K**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 184-85
- Tourism Development in Maharashtra**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 204-05
- Tourism in Concurrent List**
(Deb. 34, Vol. X, 09-05-2005)
Col. 427-28
- Tourism in N.E.**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 96-97
- Tourism Projects**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 342—46
(Deb. 24, Vol. IX, 25-04-2005)
Col. 132—34
- Tourism Promotion in China**
(Deb. 34, Vol. X, 09-05-2005)
Col. 474-75
- Tourism Promotion in Tsunami Hit States**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 59—61
- Tourism Triangle**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 299
- Tourist Circuits**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 509—14
- Tourist Security Force**
(Deb. 34, Vol. X, 09-05-2005)
Col. 444
- Training of People Linked to Tourism**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 125-26
- Utilisation of Funds**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 524—26
- Visa on Arrival**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 85
- Visitors to Taj Mahal**
(Deb. 32, Vol. X, 05-05-2005)
Col. 133-34
- Wildlife and Forest Tourism in Uttar Pradesh**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 438
- Yatri Niwas in States**
(Deb. 34, Vol. X, 09-05-2005)
Col. 470
- Toy Train**
- Regularisation of Toy Train**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 99
- Toys**
- Toy Industry**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 314-15
- Use of Toxic Chemical for Manufacturing Toys**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 195
- Trade**
- Board of Trade and Industry**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 796—800
- Development of Infrastructure**
(Deb. 30, Vol. IX, 03-05-2005) Col. 117
- Development of North-East Trade**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 164-65
- Effect of VAT on Trade**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 660-61
- Floriculture Trade**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 412

Inter-State Trade Council

(Deb. 25, Vol. IX, 26-04-2005)
Col. 302-04

Reconstruction of Steel Well

(Deb. 35, Vol. X, 10-05-2005)
Col. 268-69

Red-Chilli Trade

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 379-81

Spices Trade

(Deb. 35, Vol. X, 10-05-2005)
Col. 197

Trade Liberalisation in Agriculture

(Deb. 25, Vol. IX, 26-04-2005)
Col. 308-09

Trade with Saudi Arabia

(Deb. 30, Vol. IX, 03-05-2005)
Col. 153-54

Trade Fairs**Trade Fairs**

(Deb. 30, Vol. IX, 03-05-2005)
Col. 349-50

Trade Unions**Facilities to Trade Unions in RRBs**

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 63-64

Recognition of Trade Unions

(Deb. 9, Vol. VII, 10-03-2005)
Col. 90

Traders**CAIT's Objection**

(Deb. 28, Vol. IX, 29-04-2005)
Col. 453-54

Traffic Management**Traffic Arrangements in NCT of Delhi**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 775-76

Unified Traffic Management Authority

(Deb. 30, Vol. IX, 03-05-2005)
Col. 318

Training**General Budget, 2005-06 /Presentation**

(Deb. 3, Vol. VII, 28-02-2005) Col. 22

Railway Budget - 2005-06 — Presentation

(Deb. 2, Vol. VII, 26-02-2005)
Col. 30-31

Research/Training Programme for Tribals

(Deb. 25, Vol. IX, 26-04-2005)
Col. 280-81

Training for Personnel of Public Distribution System

(Deb. 34, Vol. X, 09-05-2005)
Col. 4-14

Training for Youths in Agriculture Sector

(Deb. 34, Vol. X, 09-05-2005)
Col. 315-16

Training Programmes Abroad

(Deb. 8, Vol. VII, 09-03-2005)
Col. 639

Training to Farmers by National Dairy Research Institute

(Deb. 29, Vol. IX, 02-05-2005)
Col. 250-51

Training to Foreign Soldiers

(Deb. 27, Vol. IX, 28-04-2005)
Col. 141-46

Training to Highway Engineers

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 283

Training to Railway Staff

(Deb. 37, Vol. X, 12-05-2005)
Col. 94-95

Training to Teachers

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 159

Training Centres**MTNL's Training Centre**

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 249-50

- Setting up of Training Centre by European Airbus Company**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 86-87
- Training Institutes for Mentally Retarded Children**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 233
- Transportation**
- Assistance from CRF to Himachal Pradesh**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 106—08
- Development and Maintenance of National Highways**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 155-60
- Development of Roads by Central Agencies**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 421—24
- Improvement in Goods Transportation**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 210
- Integration of Rail and Road Transport**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 208
- Loss to Railways in Transportation**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 38—40
- Multitude of Taxes Hampering Transport Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 854-55
- National Policy for Urban Transport**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 33-34
- Poor Expenditure by Ministries / Non-utilisation of Funds**
(Deb. 33, Vol. X, 06-05-2005)
Col. 398-99
- Road and Rail Connectivity to Various Ports**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 218—22
- Setting up of Second Container Terminal**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 131
- Uniform Call Rates and Integrated Transport System in NCR**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 689-90
- Use of Soil in Road Construction**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 83-84
- Trauma Centres**
- Setting up of Trauma Centres**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 390—400
- Trauma Centres along NHs**
(Deb. 31, Vol. X, 04-05-2005)
Col. 355-56
- Trees**
- Cutting of Trees by Project Authorities**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 210
- Felling of Timber Trees and Fire Woods**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 376—80
- Felling of Trees at Red Fort**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 199
- Illegal Felling of Trees**
(Deb. 34, Vol. X, 09-05-2005)
Col. 273
- Illegal Felling of Trees in National Parks**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 66-89
- Plantation Along National Highways**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 109

- Plantation of Trees and Bushes along Sea Coasts**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 286-37
- Premature Blossom of Mango Trees**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 270
- Revenue Loss due to Ban on Felling of Commercial Trees**
(Deb. 34, Vol. X, 09-05-2005)
Col. 409—11
- Tribal Areas**
- Akashvani Kendra in Tribal Districts**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 229—31
- Assistance under Re-survey Project in Tribal Areas**
(Deb. 35, Vol. X, 10-05-2005)
Col. 131
- Augmentation of Water Resources**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 195
- Committee for Development of Tribal Areas**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 106-07
- Development of Livestock in Tribal Districts**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 335—38
- Enhancement of Funds for Tribal Regions in Karnataka**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 372-73
- Female Literacy Rate in Tribal Areas**
(Deb. 35, Vol. X, 10-05-2005)
Col. 70-71
- Grain Bank**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 316—20
- Hostels/Ashrams/Boarding Schools in Tribal Areas**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 333—44
- Identification of Poorest in Adivasi Dominated Areas**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 251-52
- Installation of T.V. Transmitters in Adivasis and Hilly Areas**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 4—18
- IT Facilities in Rural/Tribal Areas**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 199-200
- Land Line and Mobile Phone Service**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 37-38
- Opening of Medical Universities in Tribal Areas**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 178
- Research Centre and Project**
(Deb. 34, Vol. X, 09-05-2005)
Col. 334—88
- Shorthand Typing and Computer Centre in Tribal Areas**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 659-60
- SSI Units in Tribal and Backward Areas of Lower Assam**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 300-301
- Sub-Plan for Development of Education**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 86-87
- Tribal Development**
- Adivasi Vikas Kendras**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 324

- Development of Tribal Sub-Plan Areas**
(Deb. 35, Vol. X, 10-05-2005)
Col. 225
- Development of Tribal Sub-Plan Areas in Rajasthan**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 253-54
- Empowerment of Adivasi Women**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 6—16
- Enhancement of Funds under Tribal Development Schemes**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 266—70
- Funding to Integrated Tribal Development Agencies/Plans**
(Deb. 35, Vol. X, 10-05-2005)
Col. 159—64
- Funds for Education in Tribal Sub-Plan Areas**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 14—33
- Grants to Voluntary Organisations for Education Centres**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 604-05
- Impact of Tribal Development Schemes**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 295—97
- Jabali Yojana**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 221
- Market Development Project**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 315-16
- Misuse of Funds under Tribal Development Schemes**
(Deb. 35, Vol. X, 10-05-2005)
Col. 19—28, 222—24
- NGO under Tribal Development Schemes in Chhattisgarh**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 251-54
- NGOs under Tribal Development Scheme**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 293-94
- Objectives of NSTFDC**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 161—72
- Schemes for Welfare of Tribals**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 27—43
- Schemes for Welfare of Tribals in Forest Areas**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 67—69
- Target under Tribal Development Schemes**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 219—24
- Tribals Welfare Schemes in Karnataka**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 717-18
- Utilization of Funds for Tribal Development Schemes**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 401-02
- Tribals**
- Commission on Tribals**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 88-89
- Development of Tribal Towns**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 243-44
- Development of Tribals in Orissa**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 785-86
- Employment Generation Schemes for Tribals**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 245—47

- Eviction of Tribals**
(Deb. 35, Vol. X, 10-05-2005)
Col. 40-41
- Exchange of Visits by Tribals**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 202-03
- Funds for Income Generating Projects**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 699—704
- Jarawas Tribe of Andaman and Nicobar**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 847—50
- Low Literacy Rate of Tribals**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 802-03
- Need to formulate a comprehensive policy of Social Welfare Schemes for the benefit of tribal population in the country (MUR 377)**
(Deb. 31, Vol. X, 04-05-2005)
Col. 495-96
- Need to provide ownership right to the Tribals living in Forest area of Mirzapur district of U.P. (MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005) Col. 398
- Old Age Pension to Tribals**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 573-74
- Ownership Rights to Forest Dwellers**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 421—23
- Primitive Tribes**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 524—32
- Promotion of Sports among Tribal Youths**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 840-41
- Rehabilitation of Displaced Tribals**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 17—19
- Rehabilitation of Tribals in North Eastern States**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 150-51
- Representation from Tribals**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 268—70
- Research/Training Programme for Tribals**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 280-81
- Scheme for Cultural Development of Tribals**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 63-64
- Tribals in Fifth Scheduled Areas**
(Deb. 25, Vol. IX, 26-04-2005) Col. 117
- Venkatachaliah Commission**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 809-10
- Welfare and Reservation of Christian Tribal Community**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 166-67
- Tribunals**
- Construction of Water Dispute Tribunals**
(Deb. 34, Vol. X, 09-05-2005)
Col. 254-55
- Krishna Water Dispute Tribunal**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 149
- Specialised Tribunals on Economic Offences**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 487-88
- TRIFED**
- TRIFED**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 417-18

Tripura

Anti-Insurgency Operations in Tripura
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 370-71

Central Social Welfare Board
(Deb. 4, Vol. VII, 01-03-2005)
Col. 103-05

Direct Journey between Agartala and Kolkata
(Deb. 8, Vol. VII, 09-03-2005)
Col. 831

Gas Reserves in Tripura
(Deb. 37, Vol. X, 12-05-2005)
Col. 187

Need to accord Central University status to Tripura University (MUR 377)
(Deb. 35, Vol. X, 10-05-2005)
Col. 343-44

Need to send additional forces to Tripura to check insurgency in the State (MUR 377)
(Deb. 32, Vol. X, 05-05-2005)
Col. 218-19

Treatment of Goitre
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 139-40

Truck Terminals

Truck Terminals
(Deb. 31, Vol. X, 04-05-2005)
Col. 233-34

Tsunami

Adoption of Tsunami Affected Children by Foreigners
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 93

Affected Areas Due to Tsunami Waves
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 123-24

Aid to Tsunami Disaster Victims
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 104—06

Announcement of Concessional Scheme by NHB
(Deb. 8, Vol. VII, 09-03-2005)
Col. 514-15

Anti-Erosion Works in States
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 496-97

Appeal of UNCTAD to Tsunami Affected Countries
(Deb. 4, Vol. VII, 01-03-2005)
Col. 214-15

Assistance by U.S. for Tsunami Disaster
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1085

Assistance received for Tsunami Disaster
(Deb. 22, Vol. IX, 20-04-2005,
Col. 145

Assistance to Tsunami Affected Countries
(Deb. 5, Vol. VII, 02-03-2005)
Col. 323-25

Availability of Fish
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 113 --15

Change in Topography
(Deb. 5, Vol. VII, 02-03-2005)
Col. 238-39

Clearance for Tsunami Relief Materials at Wagah Border
(Deb. 30, Vol. IX, 03-05-2005)
Col. 369-70

Committee on Coastal Regulation
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1094-95

Conference on Tsunami
(Deb. 5, Vol. VII, 02-03-2005)
Col. 212-13

Constitution of Core group for Tsunami Hit Areas
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1061

- Construction of Flats for Tsunami Victims**
(Deb. 30, Vol. IX, 03-05-2005) Col. 106
- Construction of Sea Wall against Tsunami**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 275-77
- Damage Caused by Tsunami**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 114
- Damage of Paddy and Coconut Plantation due to Tsunami**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 160-61
- Damage to Defence Installations by Tsunami**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 90—92
- Damage to National Highways**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1025-26
- Demand of Onion in Tsunami Affected Areas**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 261-62
- Development of Tsunami Affected Villages**
(Deb. 34, Vol. X, 09-05-2005)
Col. 290
- Early Information about Tsunami**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 898-99
- Early Tsunami Warning by Fishermen**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 207-08
- Effect of Tsunami on Economy**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 277
- Effect of Tsunami on Fishing Industry**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 151-52
- Effect of Tsunami on GDP**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 170-73
- Effect of Tsunami on Kalpakkam Atomic Power Plant**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 413
- EU Concessions to Tsunami Affected Nations**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 216-17
- Foodgrains Supply for Tsunami Affected Areas**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 536
- IIT, Kharagpur**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 74-75
- IIT, Roorkee**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 309—11
- Impact of Tsunami Disaster**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 506-07
- Import of Ham Radio Equipments**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 83
- Insurance provision to Tsunami Like Calamity Prone Areas**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 284-85
- Long Term Impact of Tsunami on Ocean Eco System**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 345-46
- Measures to Save Pregnant Women after Tsunami**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 978-79
- Medical Relief Operations in Tsunami Affected Areas**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 330—56

- Monitoring of Donations**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 114-15
- Multilateral Assistance for Reconstruction of Tsunami Hit Areas**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 355-56
- Multilateral Conference on Tsunami**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 193-94
- Naval Operation in Tsunami Hit Countries**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 93-94
- Need to establish a Early Tsunami Warning System in Orissa (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 412-13
- Need to provide additional funds to the Government of Kerala for undertaking rehabilitation work in the Tsunami affected areas of the State (MUR 377)**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 374
- Need to take appropriate measures for the rehabilitation of Tsunami affected fishermen of Chidambaram Parliamentary Constituency, Tamil Nadu (MUR 377)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 603-04
- New Rules for Coastal Areas**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 219
- Plantation of Trees and Bushes along Sea Coasts**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 256-57
- Ports Damaged due to Tsunami**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 826-27
- Post Tsunami Plans for Andaman and Nicobar Islands**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 99-100
- Precaution for Tsunami**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 130
- President's Address**
(Deb. 1, Vol. VII, 25-02-2005)
Col. 1—3
- Protection to Lakshadweep from Tsunami**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 143
- PSB Affected by Tsunami Disaster**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 694-95
- Public Address System at Coastal Villages**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 154-55
- Reconstruction Work in Tsunami Affected States**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 477-78
- Restoring Telephone Exchanges in Tsunami Hit Areas**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 954-55
- Safety from Tsunami**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 594-95
- Safety Measures in Coastal Areas**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 417-18
- Sea Erosion in Coastal States**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 173
- Sea Floor Pressure Recording System**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 312-13
- Sea Wall**
(Deb. 34, Vol. X, 09-05-2005)
Col. 321

- Setting up of a Amphibious Warfare Training School**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 59-60
- Skill Development Project for Women affected by Tsunami Disaster**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 122-23
- Study Conducted on Tsunami Waves**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 293
- Survey regarding Tsunami**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 550-51
- Task Force on Tsunami**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1048
- Tax Holiday/Concession in Tsunami Affected Areas**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 139-40
- Titanium Deposit**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 818-20
- Tourism Promotion in Tsunami Hit States**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 59-61
- Tsunami Disaster**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 12-17
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 309-10
- Tsunami Disaster in A&N Islands**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 296-97
- Tsunami Warning System**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 975-78
- UNSG Denied Permission to visit Tsunami Hit Areas**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 235
- World Bank Aid to Tsunami Hit Areas**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 755-56
- Tsunami Victims**
- Financial Assistance for Tsunami Affected Areas**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 23-27
- Financial Assistance through Banks to Tsunami affected People**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 141-49
- Need to ensure payment of compensation to the victims of Tsunami in Tamil Nadu and other parts of the country (MUR 377)**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 374-75
- Need to take suitable measures to mitigate the sufferings of Tsunami affected people in Kollam district, Kerala (MUR 377)**
(Deb. 34, Vol. X, 09-05-2005)
Col. 578
- Psychological Trauma among Tsunami Victims**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 175-76
- Relief and Rehabilitation of Tsunami Affected People (St.)**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 310-15
- Relief Card for Tsunami Victims**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 127-28
- Trafficking of Tsunami affected Children and Women**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 409-10
- Tsunami Warning System**
- Installation of Tsunami Warning System**
(Deb. 36, Vol. X, 11-05-2005)
Col. 518-19

Services of Tsunami Warning System to Neighbouring Countries
(Deb. 5, Vol. VII, 02-03-2005)
Col. 390

Tubewells

Installation of New Tubewells in Dwarka
(Deb. 30, Vol. IX, 03-05-2005)
Col. 364-65

Installation of Tubewells
(Deb. 21, Vol. IX, 19-04-2005)
Col. 331-32

Tungabhadra Steel Products Ltd.

Financial Restructuring of Tungabhadra Steel Products Ltd.
(Deb. 27, Vol. IX, 28-04-2005)
Col. 232-33

Tunnel

Construction of Tunnel
(Deb. 35, Vol. X, 10-05-2005)
Col. 275

Turbans

Ban on wearing Turbans in France
(Deb. 5, Vol. VII, 02-03-2005)
Col. 196

Turkmenistan

Oil from Turkmenistan
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 194-95

Two Child Norm

Two Child Norm for Panchayat Polls
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1026

Tyres

Import of Used Tyres
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 74-75

Tyre Industry

(Deb. 30, Vol. IX, 03-05-2005)
Col. 362

Unani System of Medicine

Cancellation of Licences
(Deb. 22, Vol. IX, 20-04-2005)
Col. 47-48

Unani CGHS Dispensaries

(Deb. 8, Vol. VII, 09-03-2005)
Col. 957-58

Unani System of Medicines

(Deb. 5, Vol. VII, 02-03-2005)
Col. 452-53

Unauthorised Colonies

Need for regularisation of unauthorised colonies in Delhi (MUR 377)
(Deb. 12, Vol. VIII, 15-03-2005) Col. 477

Removal of Slums and Unauthorised Colonies nearby Yamuna
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 242-43

Unauthorised Constructions

Demolition of Buildings and Unauthorised Construction in Delhi
(Deb. 35, Vol. X, 10-05-2005)
Col. 195—97

Demolition of Unauthorised Construction
(Deb. 35, Vol. X, 10-05-2005)
Col. 108-09

Encroachments and Unauthorised Constructions
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 184

Illegal Activities by Builders

(Deb. 25, Vol. IX, 26-04-2005)
Col. 319-20

Regularisation of Sainik Farms

(Deb. 21, Vol. IX, 19-04-2005)
Col. 729-30

Unauthorised Construction in LBZ Area

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 479-80

- Unauthorised Constructions in Delhi**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 448-49
- Unauthorised Constructions on Defence Land**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 166—68
- UNCTAD**
- Appeal of UNCTAD to Tsunami Affected Countries**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 214-15
- UNCTAD**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 324
- Underdeveloped Nations**
- Network of Developing/Underdeveloped Nations**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 999-1000
- Undernourishment**
- FAO Report on Undernourished People**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 68-69
- Underworld**
- Gutka Manufacturers Links with Underworld**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 525-26
- Links with Underworld**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 330—32
- Unemployment**
- Assistance to Unemployed Youth**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 196-97
- Criteria for Unemployed Persons**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 205-06
- Employment to Unemployed Persons**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 189—94
- Employment to Urban Unemployed Persons**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 512-13
- Estimates of Poverty and Unemployment**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 322-23
- Impact on Unemployment due to MNCs**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 265-66
- Issues/Grievances of Unemployed Youth**
(Deb. 35, Vol. X, 10-05-2005) Col. 141
- Launching of Unemployment Benefit Scheme (St.)**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 273—77
- Loan to Poor and Unemployed**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 284-91
- Loans under PMRY**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 245-46
- Need to provide small shops to unemployed youths by Urban Development Agencies throughout the country with a view to solving unemployment problem (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 583-84
- Percentage of Unemployed Youth**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 557-58
- Status of Unemployment**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 293-94
- Unemployed Kashmiri Migrants**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 43
- Unemployment Allowance to Disabled Persons**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 230—34

- Unemployment Allowance to Employees of ESIC**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 243-44
- Unemployment among Youth**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 196-97
- Unemployment Benefit Scheme**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 254-55
- Unemployment due to Closure of Industries**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 150-51
- Unemployment of Agricultural Labourers**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 448-49
- Unemployment Rate**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 285-86
(Deb. 29, Vol. I X, 02-05-2005)
Col. 64-65, 340-41
(Deb. 34, Vol. X, 09-05-2005)
Col. 529-30
- Unemployment Allowance Scheme**
- Job Benefits Scheme**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 480-81
- UNESCO**
- Regional Symposium**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 119-20
- UNFPA**
- UNFPA Programmes on Population Stabilisation**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 144-45
- Union Carbide Factory**
- Removal of Toxic Waste Lying in and around Union Carbide Factory**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 315—17
- Toxic Waste Lying in and around Union Carbide Factory, Bhopal**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 195—99
- Union of International Railways**
- Railway Budget—2005-06—Presentation**
(Deb. 2, Vol. VII, 26-02-2005)
Col. 30
- Union Territories**
- Annual Scheme of States and UTs**
(Deb. 38, Vol. X, 13-05-2005) Col. 252
- Meeting of Local Consultative Committee**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 283-84
- Union Territories Commission**
- Setting up of UT Commission for Chandigarh**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 383
- Unique Identification Number**
- Exorbitant Cost of Obtaining Unique Identification Number (UIN)**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 104—06
- Unit Trust of India**
- Restructuring of UTI and IDBI**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 390-91
- Unit Trust of India**
(Deb. 33, Vol. X, 06-05-2005)
Col. 234-35
- US 64 Scheme**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 197-98
- United Kingdom**
- Air Service Agreements with China and UK**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 31—33
- Co-Production of Defence Equipments with Britain**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 450

Global Opportunities Fund (Deb. 34, Vol. X, 09-05-2005) Col. 471	UNDP Report (Deb. 5, Vol. VII, 02-03-2005) Col. 132-33
Indo-Britain Agreement on Illegal Immigration (Deb. 21, Vol. IX, 19-04-2005) Col. 146—50	United Nations Environment Programme Pollution Control with Coordination of UNEP (Deb. 24, Vol. IX, 25-04-2005) Col. 221—23
Indo-UK Trade (Deb. 4, Vol. VII, 01-03-2005) Col. 217-18	United Nations Organisation Decline in Development Activities of UN (Deb. 22, Vol. IX, 20-04-2005) Col. 193-94
Tightening of Visa Rules by Britain (Deb. 8, Vol. VII, 09-03-2005) Col. 195—97	Indian Officers in UN Peacekeeping Mission (Deb. 8, Vol. VII, 09-03-2005) Col. 230
United Kingdom Aid for AIDS (Deb. 5, Vol. VII, 02-03-2005) Col. 441	Outstanding Dues against UNO (Deb. 9, Vol. VII, 10-03-2005) Col. 252-53
United Nation Peace keeping Mission Abuse of Human Rights by UN Peace Keeping Forces (Deb. 27, Vol. IX, 28-04-2005) Col. 168	Permanent Seat in UNSC (Deb. 8, Vol. VII, 09-03-2005) Col. 1021
Deployment of Personnel in U.N. Peacekeeping Mission (Deb. 9, Vol. VII, 10-03-2005) Col. 177	Raising Women Officers for UN Peace keeping Assignments (Deb. 5, Vol. VII, 02-03-2005) Col. 127-28
Indian Officers in UN Peacekeeping Mission (Deb. 8, Vol. VII, 09-03-2005) Col. 230	Regional Symposium (Deb. 30, Vol. IX, 03-05-2005) Col. 119-20
Joining of UN Peacekeeping Mission in Congo (Deb. 8, Vol. VII, 09-03-2005) Col. 419-20	UN Report on Population (Deb. 19, Vol. VIII, 23-03-2005) Col. 59—61
Outstanding Dues against UNO (Deb. 9, Vol. VII, 10-03-2005) Col. 252-53	UN Target on Maternal Mortality Rate (Deb. 31, Vol. X, 04-05-2005) Col. 73—75
United Nations Development Programme Food and Nutrition Programme (Deb. 21, Vol. IX, 19-04-2005) Col. 479	UNESCO Global Monitoring Report (Deb. 35, Vol. X, 10-05-2005) Col. 239-40
	United Nations Children Report (Deb. 12, Vol. VIII, 15-03-2005) Col. 131

- Visit of UN Rapporteurs**
(Deb. 36, Vol. X, 11-05-2005)
Col. 179
- Wildlife Trade Ban on India by UN**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 181-82
- Women Police Officer in UN**
(Deb. 4, Vol. VII, 01-03-2005) Col. 436
- United Nations Volunteers Programmes**
- Indian Deputed to work at UN Volunteers Programmes**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 203—06
- United States of America**
- Agenda of Indo-American Chambers of Commerce on Infrastructure**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 352
- Agreement with US under Open Sky Policy**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 95—97
(Deb. 37, Vol. X, 12-05-2005)
Col. 55-56
- Anti Dumping Duty**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 643—45
- Arms Business with America**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 188-89
- Assistance by U.S. for Tsunami Disaster**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1085
- Billing Contract Order to U.S. Based CSG System**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 144-45
- Co-production of Aircraft with US Firms**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 135-37
- Container Security Initiative**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 295—97
- Denial of Visa to Gujarat CM**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 525-26
- Diamond Processing Sector**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 151-52
- Discussion with US Defence Secretary**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 449-50
- Easing of Visa Norms by US**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 277—79
- Exchange of Defence Medical Research and Facilities with USA**
(Deb. 37, Vol. X, 12-05-2005)
Col. 22—24
- Exports to America**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 402-03
- Human Trial of HIV Vaccines**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 870-71
- Implementation of Indo-US Joint Collaboration on Child Labour**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 289
- Indo-U.S. High Technology Group**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 76-77
- Indo-US Trade**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 70
- Indo-USA Agreement on NCES**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 359—62
- Joint Venture with US Companies**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 125-26
- Licence to Power Companies**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 208-09

- Military Cooperation between India and U.S.A.**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 36-37
- Monitor of High Tech Products**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 380-81
- President's Address**
(Deb. 1, Vol. VII, 25-02-2005)
Col. 17
- Risk Factors Filing with SEBI**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 531-32
- Saudi Aramco's offer for Stake in HPCL Refinery**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 234
- SBI in USA**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 469
- Shifting of US based Call Centres**
(Deb. 35, Vol. X, 10-05-2005)
Col. 257-58
- Status of Women**
(Deb. 35, Vol. X, 10-05-2005)
Col. 85-86
- Subsidy to US Cotton Growers**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 737-38
- Talks with IAEA**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 260-61
- Torture of Indians Abroad**
(Deb. 31, Vol. X, 04-05-2005)
Col. 202-03
- Trade with US**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 240—42
- US Anti-Dumping Restrictions**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 173-74
- US Co-operation in Nuclear Energy Field**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 551-52
- US Companies in IT Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 995-96
- US Developing New Nukes**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 368-69
- US Report on Terrorism**
(Deb. 35, Vol. X, 10-05-2005)
Col. 105—08
- US Reservation on Indo-Iran Gas Pipeline**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 249-50
- US Study on Indian Herb**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 283-84
- Utilising Rejected Medical Devices**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 437
- Visit of EAM to US**
(Deb. 31, Vol. X, 04-05-2005)
Col. 146-47
- Visit of FBI Team**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 716-17
- Visit of Naval Chief to USA**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 36-37
- Visit of U.S. Secretary of State**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 46-47
- Withdrawal of Valdecoxile Pain Killer**
(Deb. 34, Vol. X, 09-05-2005)
Col. 306
- Universal Access Service Licences**
Conversion into Universal Access Service Licences
(Deb. 31, Vol. X, 04-05-2005)
Col. 208—10

Universal Service Obligation Fund**Universal Service Obligation Fund**

(Deb. 22, Vol. IX, 20-04-2005)

Col. 166-67

(Deb. 31, Vol. X, 04-05-2005)

Col. 413-14

(Deb. 36, Vol. X, 11-05-2005)

Col. 10-17

University**Affiliation by Delhi University**

(Deb. 35, Vol. X, 10-05-2005)

Col. 184-85

Agreement between IGNOU and Foreign Universities

(Deb. 21, Vol. IX, 19-04-2005)

Col. 708-09

Aligarh Muslim University

(Deb. 12, Vol. VIII, 15-03-2005)

Col. 208

Allocation of Funds for University Education

(Deb. 18, Vol. VIII, 22-03-2005)

Col. 56-60

Allocation of Funds to Universities

(Deb. 30, Vol. IX, 03-05-2005)

Col. 333-48

Assistance for Setting up of Medical University

(Deb. 13, Vol. VIII, 16-03-2005)

Col. 93-94

Career Advancement Facility for Librarians

(Deb. 30, Vol. IX, 03-05-2005)

Col. 218

Central Universities

(Deb. 4, Vol. VII, 01-03-2005)

Col. 319-21

Construction of New Hostels in Central Universities

(Deb. 4, Vol. VII, 01-03-2005)

Col. 101-03

Deemed University Status to Universities

(Deb. 18, Vol. VIII, 22-03-2005)

Col. 93-107

Delhi University

(Deb. 4, Vol. VII, 01-03-2005)

Col. 321-22

(Deb. 35, Vol. X, 10-05-2005)

Col. 183-84

Designing of Micro Satellite

(Deb. 36, Vol. X, 11-05-2005)

Col. 465-66

Education through Open Schools and Universities

(Deb. 25, Vol. IX, 26-04-2005)

Col. 297-300

Establishment of Central University at Kokrajhar

(Deb. 12, Vol. VIII, 15-03-2005)

Col. 217-19

Establishment of PIO University

(Deb. 5, Vol. VII, 02-03-2005)

Col. 423-25

Fellowship to ST Students in Universities

(Deb. 25, Vol. IX, 26-04-2005)

Col. 111

Formulation of Scheme for Charging Fees by AIU

(Deb. 18, Vol. VIII, 22-03-2005)

Col. 225-26

Grants to Sambalpur University

(Deb. 12, Vol. VIII, 15-03-2005)

Col. 353-54

Indira Gandhi National Open University

(Deb. 21, Vol. IX, 19-04-2005)

Col. 60-62

Inter University Debate Competition by ICWA

(Deb. 8, Vol. VII, 09-03-2005)

Col. 996

Introduction of Santhali Department in Universities

(Deb. 4, Vol. VII, 01-03-2005)

Col. 503-05

- J.L.N. University**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 383—85
- Mahatma Gandhi Antarrashtriya Hindi
Viswavidyalaya**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 81-82
- Medical University in Rajasthan**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1002
- Need to accord Central University status
to Tripura University (MUR 377)**
(Deb. 35, Vol. X, 10-05-2005)
Col. 343-44
- Need to accord the status of a Central
University to Patna University in Bihar
(MUR 377)**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 601
- Need to clear the proposal to implement
pension scheme for the employees of
Punjab University (MUR 377)**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 318
- Need to protect the interests of students
of universities established under
Chhattisgarh State Law, which fulfil
the criteria fixed by UGC (MUR 377)**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 374-75
- Need to set up a Department of Agro-
Biotechnology in Shivaji University,
Kolhapur, Maharashtra and provide
requisite funds for its establishment
(MUR 377)**
(Deb. 32, Vol. X, 05-05-2005)
Col. 221-22
- Opposition to Foreign Universities**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 215-16
- Pay Scale Revision of Teachers in
Agricultural University**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 224-25
- Pension Scheme to Employees working
under Punjab University**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 476-77
- Ph.D. Degrees by Universities**
(Deb. 30, Vol: IX, 03-05-2005)
Col. 218—80
- Private Universities**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 16—19
- Promotion of Sports in Universities of
Orissa**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 290-92
- Rank of Indian Universities**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 237
- Research by Delhi University on
Genetically Modified Crops**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 46-47
- Revised Estimate of IARI**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 202—06
- Setting up of Committee to look after
cases of Sexual Harassment**
(Deb. 35, Vol. X, 10-05-2005)
Col. 254
- Setting up of Rural Universities**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 150
- Students of VAMCON**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 399
- Task Force for Scientific Research and
Training in Universities**
(Deb. 35, Vol. X, 10-05-2005)
Col. 77-78
- Vacant Posts for Regional Languages in
Delhi University**
(Deb. 35, Vol. X, 10-05-2005)
Col. 221-22

Vacant Posts in Universities

(Deb. 21, Vol. IX, 19-04-2005)
Col. 494-95

Verification of Caste Certificates by D.U.

(Deb. 21, Vol. IX, 19-04-2005)
Col. 500-01

University Grants Commission**AICTE**

(Deb. 25, Vol. IX, 26-04-2005)
Col. 300-301

Need to protect the interests of students

of universities established under
Chhattisgarh State Law, which fulfil
the criteria fixed by UGC (MUR 377)

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 374-75

U.G.C.

(Deb. 35, Vol. X, 10-05-2005) Col. 231

Unlawful Activities**Foreign Assistance to NGOs**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 731-32

Unmanned Aerial Vehicles**Unmanned Aerial Vehicles**

(Deb. 23, Vol. IX, 21-04-2005)
Col. 32-33

Unorganized Sector**Employment Generation in Organised/
Unorganised Sector**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 52—56

Pension Scheme for Unorganized Sector

(Deb. 38, Vol. X, 13-05-2005)
Col. 92-93

Uranium Corporation of India Limited**Uranium Mining**

(Deb. 31, Vol. X, 04-05-2005)
Col. 232-33

Urban Areas**Development/Expansion of Works in
Telecom Sector in WB**

(Deb. 36, Vol. X, 11-05-2005)
Col. 115—18

DOTs treatment for the Eradication of TB

(Deb. 31, Vol. X, 04-05-2005)
Col. 28—36

**Employment Guarantee Programme for
Urban Areas**

(Deb. 24, Vol. IX, 25-04-2005)
Col. 220

**Employment to Urban Unemployed
Persons**

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 512-13

**Funds for Urban Water Supply and
Sewage Disposal Schemes**

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 312-13

National Policy for Urban Poor

(Deb. 25, Vol. IX, 26-04-2005)
Col. 125-26

National Policy for Urban Transport

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 33-34

Per Capita Consumption

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 237-41

**Per-Capita Expenditure in Urban/Rural
Areas**

(Deb. 36, Vol. X, 11-05-2005)
Col. 364-65

**Study on Rural and Urban Telecom
Service**

(Deb. 22, Vol. IX, 20-04-2005)
Col. 386—98

**Telephone Connections in Urban and
Rural Areas**

(Deb. 22, Vol. IX, 20-04-2005)
Col. 379—84

- Urban Reforms Incentive Fund**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 87—89
- Urban Development**
- Allocation of Funds for Urban Development Schemes**
(Deb. 35, Vol. X, 10-05-2005)
Col. 119-20
- Amount Sanctioned for Development of Jodhpur**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 167
- Central Assistance for Urban Development**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 304-05
- General Budget, 2005-06 - Presentation**
(Deb. 3, Vol. VII, 28-02-2005)
Col. 25
- Grant for Upgradation of Urban Infrastructure**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 495
- Gujarat Urban Reform Project**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 289-90
- Increase in Funds under IDSMT Scheme**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 263-64
- International Conference**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 93-94
- Plan for Urban Employment and Poverty Alleviation**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 316
- Proposal for Urban Development in Rajasthan**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 718—26
- Proposals for Urban Development in Karnataka**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 228—33
- Release of Funds to North-Eastern States**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 263
- Revision in Norms for Mega City Projects/Satellite Townships**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 197-98
- Upgradation of Mumbai**
(Deb. 31, Vol. X, 04-05-2005)
Col. 127
- Urban Development Projects in NE Region**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 34-54
- Urban Development Schemes**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 317
- Urban Mapping**
(Deb. 35, Vol. X, 10-05-2005)
Col. 95—98
- Utilization of Central Funds**
(Deb. 35, Vol. X, 10-05-2005)
Col. 53-68
- Works in Departmental Colonies**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 234—36
- World Bank Assistance for Development of Urban Infrastructure**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 850—54
- Urban Haat**
- Urban Haats**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 355—57
- Urban Renewal Mission**
- Financial Assistance under Urban Renewal Mission**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 130

- Urban Renewal Fund**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 349
- Urdu**
- Non-availability of Urdu Books**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 213-14
- Urdu Language**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 121—23
- Uttar Pradesh**
- Additional Allocation of Kerosene**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 239-40
- Adivasi Cultural Tourism**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 126
- Aerodrome at Gochar**
(Deb. 32, Vol. X, 05-05-2005)
Col. 80
- Airport at Paliakalan**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 183
- Allotment of Petrol/Diesel Retail Outlets to SCs/STs**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 211-12
- Anpara and Rihand Power Projects**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 246-47
- Appointment of Dealers/Distributors**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 292-93
- Artisan Employed in Lock Industry**
(Deb. 35, Vol. X, 10-05-2005)
Col. 136-37
- Banning of Porn Sites in Cyber Cafes**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 434-35
- BSNL Mobile Towers in UP**
(Deb. 36, Vol. X, 11-05-2005)
Col. 160
- By-pass on National Highways No. 24**
(Deb. 36, Vol. X, 11-05-2005)
Col. 494-95
- Cancellation of Medical Seats in UP**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 179
- Cancer Hospitals**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 74-76
- Cases assigned to CBI by U.P. Government**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1016—19
- Cases of Payment of Gratuity of Closed Industrial Units**
(Deb. 34, Vol. X, 09-05-2005)
Col. 417
- CBI Raid in North-Eastern Railways, Gorakhpur**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 103-04
- Central Assistance for Urban Development**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 304-05
- CGHS Centres in Uttar Pradesh**
(Deb. 36, Vol. X, 11-05-2005)
Col. 463-64
- CGHS Dispensary in Greater Noida/Dehradun**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 112-13
- Completion of North-South Corridor**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 294—96
- Condition of N.H. No.-76**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 156-57
- Construction of Over-bridge Near Maihar Station**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 225

- Construction of Roads Passing through Forests**
(Deb. 34, Vol. X, 09-05-2005)
Col. 114—249
- Construction Work in Buddhist Research Institute**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 212
- Creches**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 390-91
- Crops Damage due to Shortage of Water**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 339-40
- Dairy Development in U.P.**
(Deb. 34, Vol. X, 09-05-2005)
Col. 504-05
- DD Programmes in Banda and Chitrakoot**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 203-04
- Death of PMF Personnel in States**
(Deb. 35, Vol. X, 10-05-2005)
Col. 178—80
- Death of Tigers in Rail Accidents**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 201—04
- Declaration of Head Post Office, Lucknow as National Monument**
(Deb. 8, Vol. VII, 09-03-2005) Col. 462
- Delhi-Ghaziabad Railway Line Projects**
(Deb. 35, Vol. X, 10-05-2005) Col. 126
- Demand for Control and Management of Taj**
(Deb. 37, Vol. X, 12-05-2005)
Col. 197-98
- Demand of Subsidy**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 118—22
- Development of Horticulture and Agriculture in U.P.**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 252—56
- Development of Python Park in Uttar Pradesh**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 329
- Development of Taj Mahal**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 451
- Development of Tourism Spots in States**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 291-92
- Development of Tourist Sites**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 333—36
- Development/Strengthening of Infrastructural Facilities in Lucknow City**
(Deb. 36, Vol. X, 11-05-2005)
Col. 202-03
- Dhyanchand Stadium, Jhansi**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 66
- Diesel Rail Engine Factory at Varanasi**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 150-51
- Disconnection of Telephone Connections**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 244
- Disrespect to National Flag**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 711-12
- Domestic Flights from Allahabad**
(Deb. 37, Vol. X, 12-05-2005)
Col. 108-09
- Eco Tourism**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 245
- Ecology of Vrindavan**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 273—76
- EFC Grants for Construction of Class Rooms**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 113-14

- Employment to Tribals**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 169-70
- Expenditure on U.P. Home Guards and Civil Defence**
(Deb. 35, Vol. X, 10-05-2005) Col. 130
- External Assistance for UP Project**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 365—68
- Fertilizer Sale Centres of IFFCO and KRIBHCO**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 221
- Financial Allocation for Communicable Diseases**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 190—92
- Financial and Technical Assistance for Setting up of FPI**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 221-22
- Financial Assistance to U.P. for Taj Mahal Celebration**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 252
- Foodgrains Scam in U.P.**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 317-18
- Foreigners Staying in Mathura**
(Deb. 35, Vol. X, 10-05-2005)
Col. 135
- Funds for Telecom and Internet Services in UP**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 236—38
- Gas Agencies in Uttar Pradesh**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 237-38
- Gauge Conversion of Gorakhpur-Gonda Rail Line**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 400
- Grant-in-aid for Eradication of Blindness and AIDS**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 298—318
- Grants-in-Aid to Uttar Pradesh**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 538—52
- Guava Crop affected by Welt Disease**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 226-27
- Hospitals and Schools for Factory Workers**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 285-86
- Hospitals and Schools for Workers Family**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 210
- Houses for Handloom Weavers**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 148
- Hunting of Migratory Birds in Uttar Pradesh**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 317-18
- Illegal Mining in Forest Areas of Uttar Pradesh**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 96
- Illegal Mining in Uttar Pradesh and Rajasthan**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 152-53
- Inclusion of Bhar/Rajbhar Caste of UP in SC List**
(Deb. 32, Vol. X, 05-05-2005)
Col. 93-94
- Increase in Quota in Kerosene in Uttar Pradesh**
(Deb. 23, Vol. IX, 21-04-2005) Col. 190
- Infrastructure Support**
(Deb. 35, Vol. X, 10-05-2005)
Col. 109-10

- Installation of Hand Pumps**
(Deb. 33, Vol. X, 06-05-2005)
Col. 359-60
- Installation of HPT/LPT/VLPTs**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 431-32
- Irregularities in IT Purchasers**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 235-36
- Issue of PAN Cards**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 748
- Manning of Sahni-Devara Crossing**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 313-14
- Mobile Services in U.P.**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 549-50
- Mobile Services in Uttar Pradesh**
(Deb. 31, Vol. X, 04-05-2005)
Col. 170-71
- Monthly Rent of Basic Phones**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 195-96
- N.H. No. 2 in Kanpur**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 191
- National Pulses Development Scheme in U.P.**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 313-14
- National Seed Research and Training Centre in Varanasi**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 99-100
- Need for construction of a bridge on river Surya at Bidharghat in Khalilabad Parliamentary Constituency, U.P. (MUR 377)**
(Deb. 5, Vol. VII, 02-03-2005) Col. 500
- Need for proper upkeep and maintenance of roads linking National Highway-119 and National Highway-74 in Bijnore district, Uttar Pradesh (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 415-16
- Need for speedy and effective implementation of Ganga Action Plan and preventing pollution in river Ganga near Varanasi, Uttar Pradesh (MUR 377)**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 296
- Need to admit students in Standard-I in Kendriya Vidyalaya, Deoria, Uttar Pradesh (MUR 377)**
(Deb. 35, Vol. X, 10-05-2005)
Col. 344-45
- Need to allocate adequate funds for undertaking the work of cleansing river Yamuna at Mathura, U.P. (MUR 377)**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 377-78
- Need to allocate more funds under 'Sam Vikas Yojna' for extending the existing bridge on Garra river in Shahabad Parliamentary Constituency, Uttar Pradesh (MUR 377)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 582-83
- Need to build and repair roads in Muzaffarnagar, U.P. under the Pradhan Mantri Gram Sadak Yojana (MUR 377)**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1131-32
- Need to conduct a survey for laying new rail lines linking Hamirpur road (U.P.)-Harpalpur (M.P.) and Urai-Mahoba in Uttar Pradesh (MUR 377)**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1129
- Need to construct a bridge on river Ghaghra in Sitapur district, Uttar Pradesh (MUR 377)**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 304

- Need to construct a road overbridge at the southern end of Salempur railway station U.P. (MUR 377)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 423-24
- Need to construct roads under rural development schemes in Sultanpur district, Uttar Pradesh (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col. 340-41
- Need to declare certain State Highways in Jalaun Parliamentary Constituency, U.P. as National Highways (MUR 377)**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 378
- Need to depute a Central team to Fatehpur district, Uttar Pradesh with a view to assessing the damage caused to the crops due to heavy hailstorm (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 420
- Need to engage private companies for mining activities in Bundelkhand Region, Uttar Pradesh (MUR 377)**
(Deb. 31, Vol. X, 04-05-2005)
Col. 499
- Need to ensure effective implementation of Central Scheme for providing foodgrains to people living below poverty line in Sultanpur district, Uttar Pradesh (MUR 377)**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 587-88
- Need to ensure effective implementation of Centrally sponsored scheme providing foodgrains to the people living below the poverty line in Barabanki district, Uttar Pradesh (MUR 377)**
(Deb. 31, Vol. X, 04-05-2005)
Col. 501
- Need to ensure monthly supply of coal to the non-core sector at notified cost (MUR 377)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 424
- Need to ensure proper functioning of sub-telephone exchanges in rural areas of Bilhaur Parliamentary Constituency, Uttar Pradesh (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 585
- Need to establish a railway workshop in Unnao Parliamentary Constituency, Uttar Pradesh (MUR 377)**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 380
- Need to expedite completion of Lahchura Dam Project in Mahoba district, Uttar Pradesh (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 411
- Need to expedite payment of compensation to the farmers towards acquisition of land for developing the Amausi airport in Lucknow, U.P. (MUR 377)**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 480
- Need to expedite the proposal for setting up a power project in Shahjahanpur District, Uttar Pradesh (MUR 377)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 599-600
- Need to extend the passenger train No. 565 running between Balia and Varanasi upto Allahabad (MUR 377)**
(Deb. 35, Vol. X, 10-05-2005)
Col. 344
- Need to formulate a comprehensive plan for construction of new National Highways and widening of existing National Highways in U.P. (MUR 377)**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 499

Need to grant environmental clearance for construction of a bridge at Chankighat in Maharajganj Parliamentary Constituency (MUR 377)

(Deb. 9, Vol. VII, 10-03-2005)
Col. 321

Need to implement Integrated Disease Monitoring Project in U.P. (MUR 377)

(Deb. 25, Vol. IX, 26-04-2005)
Col. 397

Need to include Rajbhar caste of Uttar Pradesh in the Scheduled Castes List (MUR 377)

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 579

Need to increase the amount under 'Sam Vikas Yojana' for construction and repair of roads leading to historical palaces in Gopa Mau town in Hardoi district, Uttar Pradesh (MUR 377)

(Deb. 22, Vol. IX, 20-04-2005)
Col. 601-02

Need to introduce express train between Ahmedabad and Agra via Ajmer-Bandikui (MUR 377)

(Deb. 24, Vol. IX, 25-04-2005)
Col. 408-09

Need to lay a new railway line linking Anandnagar rail junction-Maharajganj and Ghughil Railway Station in Uttar Pradesh (MUR 377)

(Deb. 29, Vol. IX, 02-05-2005)
Col. 416

Need to open a Computerised Railway Reservation Counter at Maharajganj, U.P. (MUR 377)

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 479

Need to open a Sainik School in Madhogarh Tehsil of Jalaun Parliamentary Constituency, U.P. (MUR 377)

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 300

Need to protect the interest of farmers by providing them adequate compensation for the land being acquired for setting up gas based power project at Masuri in Ghaziabad district, U.P. (MUR 377)

(Deb. 15, Vol. VIII, 18-03-2005) Col. 375

Need to provide a special package for undertaking developmental work in Khoda-Makanpur Colony in Hapur Parliamentary Constituency, U.P. (MUR 377)

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 610-11

Need to provide adequate funds to the State Government for consolidation of river embankments in Hardoi Parliamentary Constituency, Uttar Pradesh (MUR 377)

(Deb. 17, Vol. VIII, 21-03-2005) Col. 582

Need to provide better road connectivity and basic amenities at Kalyani Devi Temple and Periyar in Unnao, Uttar Pradesh with a view to promote tourism in the area (MUR 377)

(Deb. 36, Vol. X, 11-05-2005)
Col. 585-86

Need to provide financial assistance to the Government of U.P. for building small dams in Hamirpur Parliamentary Constituency (MUR 377)

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 602-03

Need to provide financial assistance to the Government of Uttar Pradesh for development of Charkhari lake in Mahoba district with a view to promote eco-tourism (MUR 377)

(Deb. 36, Vol. X, 11-05-2005)
Col. 582-83

Need to provide ownership right to the Tribals living in Forest area of Mirzapur district of U.P. (MUR 377)

(Deb. 25, Vol. IX, 26-04-2005)
Col. 398

Need to provide special economic package for construction of roads and undertaking rural electrification in Shahabad Parliamentary Constituency, Uttar Pradesh (MUR 377)

(Deb. 34, Vol. X, 09-05-2005)
Col. 580

Need to release funds for completion of Saidpur and Gurauli irrigation pump projects in Chail Parliamentary Constituency, Uttar Pradesh (MUR 377)

(Deb. 38, Vol. X, 13-05-2005)
Col. 310

Need to rescind the decision to shift Bareilly Unit office of the Ministry of Water Resources to Ranchi (MUR 377)

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 378

Need to review the construction of roads under Pradhan Mantri Gramin Sadak Yojana in certain blocks of Dumariaganj Parliamentary Constituency, Uttar Pradesh (MUR 377)

(Deb. 35, Vol. X, 10-05-2005)
Col. 345-46

Need to sanction the proposal of Government of Uttar Pradesh for setting up of Sub-health Centres in every Gram Panchayat of the State (MUR 377)

(Deb. 34, Vol. X, 09-05-2005)
Col. 582

Need to set up a Kendriya Vidyalaya at Indirapuram, Ghaziabad, Uttar Pradesh (MUR 377)

(Deb. 34, Vol. X, 09-05-2005)
Col. 576

Need to set up a Medical College at Hamirpur, U.P. with Central assistance (MUR 377)

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 302-03

Need to set up a Railway Scrap Disposal Unit at Bareilly, Uttar Pradesh (MUR 377)

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 301-02

Need to solve drinking water problem in Lalganj Parliamentary Constituency (MUR 377)

(Deb. 37, Vol. X, 12-05-2005)
Col. 339-40

Need to take suitable steps to check pollution of River Ganga caused by Simbhawali Sugar Mill in Hapur Parliamentary Constituency, Uttar Pradesh (MUR 377)

(Deb. 32, Vol. X, 05-05-2005)
Col. 215-16

Need to widen Delhi-Faridabad Section of National Highway and to construct Badarpur-Faridabad-Noida flyovers (MUR 377)

(Deb. 29, Vol. IX, 02-05-2005)
Col. 413-14

Need to withdraw the move to transfer employees of Police Wireless Department of Uttar Pradesh to Uttaranchal (MUR 377)

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 379

New Projects for Development of Sports (Deb. 12, Vol. VIII, 15-03-2005)
Col. 385—90

New Road Tax in U.P.

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 280

- Night Safari in Greater Noida**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 159
- Oil Blocks in U.P.**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 165-66
- Ongoing Irrigation Projects**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 306—08
- Optical Fibre Lines in UP**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 65—72
- Payment of Insurance Amount to Victims of Accidents**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 304
- Pending Cases of PCO/ISD/STD Booths in Uttar Pradesh**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 339—42
- Pending Proposals of Uttar Pradesh**
(Deb. 35, Vol. X, 10-05-2005)
Col. 100-01
- Peppermint Production in U.P.**
(Deb. 34, Vol. X, 09-05-2005)
Col. 312-13
- Plan Allocation to U.P.**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1015
- Plight of Elephant Corridors**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 152-53
- Polio Cases in the Country**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 49—53
- Post Offices in Rural Areas**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 455—63
- Private Telephone Connections in Uttar Pradesh**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1041-42
- Problems of Textile Industry in Uttar Pradesh**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 181—83
- Production of Sugarcane in Uttar Pradesh and Uttaranchal**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 183-84
- Progress of NHAI in Uttar Pradesh**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 164-65
- Proposal from U.P.**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1004
(Deb. 10, Vol. VII, 11-03-2005)
Col. 419-20
- Provision of Rakes for Transport of Slack Coal**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 271-72
- Rake Points for Transportation of Fertilizers**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 80
- Rashtriya Sam Vikas Yojana in UP**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 424-25
- Regularising Employees in Passport Office**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 79
- Reimbursement of Expenses**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 103-04
- Remains of 'Lakshyagrih of Mahabharat Era'**
(Deb. 32, Vol. X, 05-05-2005)
Col. 78-79
- Removal of Abattoirs Around Hindon Airport**
(Deb. 37, Vol. X, 12-05-2005)
Col. 110

Renovation of Railway Stations in U.P.
(Deb. 8, Vol. VII, 09-03-2005)
Col.326—32

Representation from Glass Manufacturing Industries
(Deb. 14, Vol. VIII, 17-03-2005)
Col.119

Revenue Collection in U.P.
(Deb. 8, Vol. VII, 09-03-2005)
Col.681

Revival of Ganesh Sugar Mill, Anandnagar
(Deb. 10, Vol. VII, 11-03-2005)
Col.333-34

Revival of Unit of FCI in Gorakhpur
(Deb. 11, Vol. VIII, 14-03-2005)
Col.326

Rihand Dam
(Deb. 17, Vol. VIII, 21-03-2005)
Col.178

Road Construction Projects
(Deb. 36, Vol. X, 11-05-2005)
Col.225

Rosa Thermal Power Project
(Deb. 15, Vol. VIII, 18-03-2005)
Col.113

Sampuran Swachhata Karyakaram in Uttar Pradesh
(Deb. 21, Vol. IX, 19-04-2005)
Col.583-84

Scarcity of Coal in U.P.
(Deb. 22, Vol. IX, 20-04-2005)
Col.201-02

Scheduled Bank Status
(Deb. 10, Vol. VII, 11-03-2005)
Col.300-301

Schemes for Upliftment of Rural Women
(Deb. 18, Vol. VIII, 22-03-2005)
Col.130—38

Schemes Launched by KVIC
(Deb. 31, Vol. X, 04-05-2005)
Col.217—20

Scissors Industry
(Deb. 21, Vol. IX, 19-04-2005)
Col.598-99

Scrap Depots in Uttar Pradesh
(Deb. 20, Vol. VIII, 24-03-2005)
Col.247-48

Setting up of a Planetorium
(Deb. 37, Vol. X, 12-05-2005)
Col.97-98

Setting up of Auditorium
(Deb. 14, Vol. VIII, 17-03-2005)
Col.91-92

Setting up of District Advisory Committees
(Deb. 4, Vol. VII, 01-03-2005)
Col.174—207

Setting Up of Industrial Unit Group/ Cluster
(Deb. 8, Vol. VII, 09-03-2005)
Col.1071-72

Setting up of NCC Units
(Deb. 37, Vol. X, 12-05-2005)
Col.230-31

Setting up of New Postal Circles and Divisions
(Deb. 31, Vol. X, 04-05-2005)
Col.396—412

Setting up of New Schools of Drama and Training
(Deb.20, Vol. VIII,24-03-2005)Col.215

Setting up of Towers in U.P. and Uttaranchal
(Deb. 26, Vol. IX, 27-04-2005)
Col.439-40

Shortage of SIM Cards
(Deb. 13, Vol. VIII, 16-03-2005)
Col.331—33

STD Facility in Taluka Headquarters
(Deb. 31, Vol. X, 04-05-2005)
Col.85-86

Technical Grant-in-Aid
(Deb. 33, Vol. X, 06-05-2005)
Col.185-86

- Telecom Services in U.P.**
(Deb. 36, Vol. X, 11-05-2005)
Col. 356—58
- Telecom Works Undertaking in U.P.**
(Deb. 31, Vol. X, 04-05-2005)
Col. 196-98
- Telephone Adalats in U.P.**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 772—812
- Telephone Connections in Uttar Pradesh**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 855-57
(Deb. 9, Vol. VIII, 23-03-2005)
Col. 159—66
- Telephone Connections to TAC Members**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 133-34
- Telephone Connections Under MPs Quota**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 89—91
- Telephone Exchanges in Haryana and U.P.**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 225—58
- Telephone Exchanges in Uttar Pradesh and Uttaranchal**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 470—508
- Telephone Facility in Villages in UP**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 428—30
- Throwing out of Passengers**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 184-85
- Throwing out of Passengers from Farrakka Express**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 374—83
- Toy Industry**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 314-15
- Traffic Jam on N.H. in UP**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 883-84
- Trauma Centres along NHs**
(Deb. 31, Vol. X, 04-05-2005)
Col. 355-56
- Underbridge/Overbridge Projects**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 179-80
- Upgradation of Mathura as Sub-Division**
(Deb. 37, Vol. X, 12-05-2005)
Col. 117
- Utilization Certificate of Funds**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 152
- Uttar Pradesh Electricity Reforms Amendment Bill**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 331
- Verification of P.C.O. Machines**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 325-26
- Waiting List in Uttar Pradesh**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1029-30
- Water Transport Facility in Lucknow**
(Deb. 31, Vol. X, 04-05-2005)
Col. 213-14
- Wildlife and Forest Tourism in Uttar Pradesh**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 438
- Wind Mills in U.P. and Uttaranchal**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 109-10
- WLL Services**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 324—26
- World Bank Aid for UP**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 654—56

- World Bank's Funds for Hospitals in Uttar Pradesh**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 201-02
- Uttar Pradesh Drugs and Pharmaceuticals Ltd.**
- Uttar Pradesh Drugs and Pharmaceuticals Ltd.**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 229
- Uttaranchal**
- Amount for Proposed AIIMS at Rishikesh**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 829
- Centrally Sponsored Schemes and Funds**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 356—78
- CGHS Dispensary in Greater Noida/Dehradun**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 112-13
- Changing the Name of Uttaranchal to Uttarakhand**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 97
- Constitution of Telephone Advisory Committee**
(Deb. 36, Vol. X, 11-05-2005)
Col. 151-52
- Development assistance to Uttaranchal**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 233
- Development of Cities**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 165
- Development of Haridwar**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 205—08
- Development of Historical and Religious Culture**
(Deb. 37, Vol. X, 12-05-2005)
Col. 172
- Development of Telecom Services in Uttaranchal**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 85-87
- Development of Tourism Spots in States**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 291-92
- Economic Package**
(Deb. 33, Vol. X, 06-05-2005)
Col. 263
- Explosion in Joshimath Cantonment**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 72-73
- Grant of Uttaranchal**
(Deb. 38, Vol. X, 13-05-2005)
Col. 70-71
- Incentives for Industrial Development**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 237
- Intrusion of Chinese Army into Indian Territory**
(Deb. 31, Vol. X, 04-05-2005)
Col. 427-28
- Iron Scrap**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 120-21
- Need for four laning of road between Delhi and Haridwar with a view to boost tourism (MUR 377)**
(Deb. 32, Vol. X, 05-05-2005)
Col. 219-20
- Need to exclude wild pigs from the category of protected species in Uttaranchal (MUR 377)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 421-22
- Need to formulate a national plan for rehabilitation of Gujjar Community in Uttaranchal and other parts of the country (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col. 336

- Need to review the decision to prematurely curtail the special category status accorded to Uttaranchal for enabling industrial promotion in the State (MUR 377) (Deb. 22, Vol. IX, 20-04-2005) Col. 597-98
- Need to take over the Irrigation Research Institute at Haridwar, Uttaranchal by the Central Government (MUR 377) (Deb. 27, Vol. IX, 28-04-2005) Col. 299
- Need to withdraw the move to transfer employees of Police Wireless Department of Uttar Pradesh to Uttaranchal (MUR 377) (Deb. 15, Vol. VIII, 18-03-2005) Col. 379
- New National Highways in Uttaranchal (Deb. 22, Vol. IX, 20-04-2005) Col. 200
- Ongoing Irrigation Projects (Deb. 17, Vol. VIII, 21-03-2005) Col. 306—08
- Production of Sugarcane in Uttar Pradesh and Uttaranchal (Deb. 17, Vol. VIII, 21-03-2005) Col. 183-84
- Rail Projects of Uttaranchal (Deb. 37, Vol. X, 12-05-2005) Col. 116-17
- Rehabilitation of Oustees of THDC (Deb. 10, Vol. VII, 11-03-2005) Col. 238-39
- Rejection of Certificates of Uttaranchal Primary Education Council (Deb. 32, Vol. X, 05-05-2005) Col. 45-46
- Renovation of Katarmal Temple (Deb. 8, Vol. VII, 09-03-2005) Col. 340
- Re ramping of HMT Units (Deb. 23, Vol. IX, 21-04-2005) Col. 97—99
- Rural Godowns in Uttaranchal (Deb. 21, Vol. IX, 19-04-2005) Col. 198—200
- Setting up of Power Projects in Uttaranchal (Deb. 10, Vol. VII, 11-03-2005) Col. 412—14
- Setting up of Towers in U.P. and Uttaranchal (Deb. 26, Vol. IX, 27-04-2005) Col. 439-40
- State of Uttaranchal (Regularization and Conversion of the Pre-1980 settlements on Forest Lands into Revenue Lands) Bill, 2005 — By Shri K.C. Singh 'Baba' — Int. (Deb. 28, Vol. IX, 29-04-2005) Col. 595-96
- Sugarcane Growers in Uttaranchal (Deb. 34, Vol. X, 09-05-2005) Col. 262-63
- Tehri Dam Project (Deb. 8, Vol. VII, 09-03-2005) Col. 742
- Tehri Hydro Power Project (Deb. 28, Vol. IX, 29-04-2005) Col. 165-66
- Telephone Exchanges in Uttar Pradesh and Uttaranchal (Deb. 22, Vol. IX, 20-04-2005) Col. 470—508
- Telephone Facility in Uttaranchal (Deb. 31, Vol. X, 04-05-2005) Col. 429-30
- TV Coverage in Uttaranchal (Deb. 8, Vol. VII, 09-03-2005) Col. 427-28
- Wind Mills in U.P. and Uttaranchal (Deb. 15, Vol. VIII, 18-03-2005) Col. 109-10

Uzbekistan**Trade with Uzbekistan**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 807-08

Vacant Posts**Fake Advertisement regarding Vacancies**

(Deb. 8, Vol. VII, 09-03-2005)
Col. 454

Filling up of Backlog Vacancies

(Deb. 31, Vol. X, 04-05-2005) Col. 165

Filling up of Reserved Quota

(Deb. 29, Vol. IX, 02-05-2005)
Col. 130-31

Filling up of Vacant Post in NPPA

(Deb. 21, Vol. IX, 19-04-2005)
Col. 452-53

Filling Vacant Posts in IDPL

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 316

Mobile Service in M.P.

(Deb. 36, Vol. X, 11-05-2005)
Col. 517-18

Need to fill up backlog reserve vacancies for class IV posts in Bokaro Steel Plant through local employment exchange with a view to rehabilitate displaced persons (MUR 377)

(Deb. 22, Vol. IX, 20-04-2005)
Col. 605

Need to fill up the vacant posts of Gangman in Kharagpur Division of South Eastern Railway (MUR 377)

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 304

Posts of Doctors lying Vacant in CGHS Dispensaries

(Deb. 36, Vol. X, 11-05-2005)
Col. 83-84

Posts of Pharmacists lying Vacant

(Deb. 36, Vol. X, 11-05-2005)
Col. 239

Recruitment Drive to Fill Vacancies

(Deb. 22, Vol. IX, 20-04-2005) Col. 351

Reserved Vacancies in REC

(Deb. 8, Vol. VII, 09-03-2005)
Col. 725—27

Revamping Public Administration System

(Deb. 31, Vol. X, 04-05-2005)
Col. 353—55

Vacancies in BSNL

(Deb. 5, Vol. VII, 02-03-2005)
Col. 367—69

Vacancies in CBI

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 4—10

Vacancies in Central Secretariat Services

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 351-52

Vacancies in Central Wakf Council

(Deb. 8, Vol. VII, 09-03-2005)
Col. 456

Vacancies in Railways

(Deb. 23, Vol. IX, 21-04-2005)
Col. 275

Vacancies of Grade 'C' and 'D' Stenographers

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 75

Vacancies of Judges

(Deb. 33, Vol. X, 06-05-2005)
Col. 261-62

Vacant Post in MCI

(Deb. 36, Vol. X, 11-05-2005)
Col. 349-50

Vacant Post of Central P.F. Commissioner

(Deb. 21, Vol. IX, 19-04-2005)
Col. 462-63

Vacant Post of GM in Nationalised Banks

(Deb. 33, Vol. X, 06-05-2005)
Col. 133

Vacant Posts

(Deb. 11, Vol. VIII, 14-03-2005)

Col.165

(Deb. 19, Vol. VIII, 23-03-2005)

Col.114—18

(Deb. 26, Vol. IX, 27-04-2005)

Col.148-49

(Deb. 27, Vol. IX, 28-04-2005)

Col.90-91

(Deb. 29, Vol. IX, 02-05-2005)

Col.272—74

(Deb. 36, Vol. X, 11-05-2005)

Col.470-71

Vacant Posts for Regional Languages in Delhi University

(Deb. 35, Vol. X, 10-05-2005)

Col.221-22

Vacant Posts in CGHS

(Deb. 26, Vol. IX, 27-04-2005)

Col.418—36

Vacant Posts in CIL

(Deb. 15, Vol. VIII, 18-03-2005)

Col.170—72

Vacant Posts in Govt. Hospitals

(Deb. 8, Vol. VII, 09-03-2005)

Col.865—67

(Deb. 13, Vol. VIII, 16-03-2005) Col.251

Vacant Posts in Navodaya Vidyalayas

(Deb. 35, Vol. X, 10-05-2005)

Col.87—90

Vacant Posts in PSUs

(Deb. 9, Vol. VII, 10-03-2005) Col. 144

Vacant Posts in Universities

(Deb. 21, Vol. IX, 19-04-2005)

Col.494-95

Vacant Posts of All India Service Cadre

(Deb. 36, Vol. X, 11-05-2005)

Col.86—88

Vacant Posts of Medical Category in ESI

(Deb. 34, Vol. X, 09-05-2005)

Col.480

Vacant Posts of Officers under Central Staffing Scheme

(Deb. 36, Vol. X, 11-05-2005)

Col.468-69

Vacant Posts of Stenographers

(Deb. 22, Vol. IX, 20-04-2005)

Col.129-30

(Deb. 36, Vol. X, 11-05-2005)

Col.146—48

Vacant Posts of Teachers under KVs

(Deb. 18, Vol. VIII, 22-03-2005)

Col.286—92

Vaccines**Acquired Immuno Deficiency Syndrome Vaccine**

(Deb. 19, Vol. VIII, 23-03-2005)

Col.187

Cold Chain System in Transportation

(Deb. 5, Vol. VII, 02-03-2005)

Col.145-46

Hepatitis-B Injection for CGHS Beneficiaries

(Deb. 8, Vol. VII, 09-03-2005)

Col.929—33

Hepatitis-B Vaccine

(Deb. 22, Vol. IX, 20-04-2005)

Col.511-12

Human Trial of HIV Vaccines

(Deb. 8, Vol. VII, 09-03-2005)

Col.870-71

Infant Vaccination

(Deb. 5, Vol. VII, 02-03-2005)

Col.55-57

New Anti-Rabies Vaccine

(Deb. 31, Vol. X, 04-05-2005)

Col.190

Vaccine for AIDS

(Deb. 5, Vol. VII, 02-03-2005)

Col.369-70

WHO on Measles Vaccine

(Deb. 8, Vol. VII, 09-03-2005) Col.911

Valedictory References**Valedictory References**

(Deb. 38, Vol. X, 13-05-2005)
Col. 375—80

Valmiki Ambedkar Awas Yojana**Allocation of Funds to States Under VAMBAY**

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 373—84

Construction of Houses under VAMBAY

(Deb. 4, Vol. VII, 01-03-2005)
Col. 89—101

Extension of VAMBAY

(Deb. 4, Vol. VII, 01-03-2005) Col. 491

Proposals sent by Rajasthan

(Deb. 21, Vol. IX, 19-04-2005)
Col. 725—28

Shortcomings in Implementation of Developmental Schemes

(Deb. 21, Vol. IX, 19-04-2005)
Col. 576

Valmiki Ambedkar Awas Yojana

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 156—60

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 391—98

VAMCON**Students of VAMCON**

(Deb. 11, Vol. VIII, 14-03-2005) Col. 399

Vanaspati**Vanaspati Raw Material**

(Deb. 35, Vol. X, 10-05-2005)
Col. 115

Vande Matram Scheme**Vande Matram Scheme**

(Deb. 8, Vol. VII, 09-03-2005)
Col. 177—79

(Deb. 36, Vol. X, 11-05-2005)
Col. 26—31

Vanilla**Decline in Price of Vanilla in Kerala**

(Deb. 29, Vol. IX, 02-05-2005)
Col. 219-20

Vanilla Price

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 270—72

Varsha Bima Yojana**Varsha Bima Yojana**

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 456-57

Vedanta Alumina Limited**Violation of Forest Rules by Vedanta Alumina Limited**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 281—83

Vegetables**Banning of Import of Onion**

(Deb. 11, Vol. VIII, 14-03-2005) Col. 186

Demand and Supply of Potato

(Deb. 29, Vol. IX, 02-05-2005)
Col. 143

Demand of Onion in Tsunami Affected Areas

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 261-62

Development of Plastic Green Houses

(Deb. 29, Vol. IX, 02-05-2005)
Col. 101-02

Discovery of a Ripening Enzyme

(Deb. 22, Vol. IX, 20-04-2005)
Col. 416-17

Encouragement to Fruit and Vegetable Growers

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 289-90

Export of Fruits and Vegetables

(Deb. 4, Vol. VII, 01-03-2005)
Col. 526—29

Export of Perishable Items
(Deb. 35, Vol. X, 10-05-2005)
Col.28—33

Fruit and Vegetable Outlets of Mother Dairy
(Deb. 21, Vol. IX, 19-04-2005)
Col.182

Garlic Export
(Deb. 18, Vol. VIII, 22-03-2005)
Col.156-57

Import of Garlic
(Deb. 11, Vol. VIII, 14-03-2005)
Col.285

Improvement in Nutrition Quality of Tomato
(Deb. 29, Vol. IX, 02-05-2005)
Col.244-45

MSP for Fruits and Vegetables
(Deb. 34, Vol. X, 09-05-2005) Col. 542

Onion Intervention Scheme
(Deb. 29, Vol. IX, 02-05-2005)
Col.319

Production of Garlic and Onions
(Deb. 24, Vol. IX, 25-04-2005)
Col.371-72

Production of Garlic Crop in Rajasthan
(Deb. 11, Vol. VIII, 14-03-2005) Col.273

Production of Onion and Potato
(Deb. 29, Vol. IX, 02-05-2005)
Col.276-77

Production of Potato
(Deb. 24, Vol. IX, 25-04-2005)
Col.197-98

Production of Vegetables and Flowers
(Deb. 34, Vol. X, 09-05-2005)
Col.509-10

Production of Zimikand
(Deb. 21, Vol. IX, 19-04-2005)
Col.227-28

Setting up of an Industry for Potato, Apple and Pear Crops in Shimla
(Deb. 34, Vol. X, 09-05-2005)
Col.104-05

Setting up Oil Seeds and Vegetable Projects in Orissa
(Deb. 17, Vol. VIII, 21-03-2005)
Col.479-80

Supply of Raw Fruits and Vegetables in Mother Dairy Outlets
(Deb. 34, Vol. X, 09-05-2005)
Col.107-08

Vegetations

Vegetation in Wazirabad Bio-diversity Park
(Deb. 34, Vol. X, 09-05-2005) Col.316

Vegetative Coastal Shelter

Creation of Vegetative Coastal Shelter
(Deb. 24, Vol. IX, 25-04-2005)
Col.124-25

Vehicles

Export of Vehicles
(Deb. 30, Vol. IX, 03-05-2005)
Col.174—77

Hydrogen Powered Vehicle
(Deb. 32, Vol. X, 05-05-2005)
Col.178

Killing of Persons by Auto Drivers
(Deb. 25, Vol. IX, 26-04-2005)
Col.242-43

Production of Heavy Vehicles
(Deb. 23, Vol. IX, 21-04-2005)
Col.173-74

Production of Vehicles
(Deb. 35, Vol. X, 10-05-2005)
Col.129-30

Purchase of Vehicles by R.P.F.
(Deb. 27, Vol. IX, 28-04-2005)
Col.72-73

Use of LPG in Private Vehicles
(Deb. 8, Vol. VII, 09-03-2005)
Col.300-01

Use of Manganese Based Octane-Enhancer
(Deb. 27, Vol. IX, 28-04-2005)
Col.94

Zero Emission Bus
(Deb. 27, Vol. IX, 28-04-2005)
Col.255

Venezuela

MoU with Venezuela on Petroleum Sector
(Deb. 14, Vol. VIII, 17-03-2005)
Col.142—43

Trade with Venezuela
(Deb. 21, Vol. IX, 19-04-2005)
Col.733-34

Venkatachaliah Commission

Venkatachaliah Commission
(Deb. 21, Vol. IX, 19-04-2005)
Col.809-10

Vessels

Commissioning of Research Vessels
(Deb. 8, Vol. VII, 09-03-2005)
Col.1015-16

Veterinarians

Basic Post-Mortem Requisites for Zoo Veterinarians
(Deb. 29, Vol. IX, 02-05-2005)
Col.165

Veterinary Products

National Veterinary Biological Products Quality Control
(Deb. 21, Vol. IX, 19-04-2005)
Col.308

Veterinary Universities

Veterinary Universities and Colleges
(Deb. 17, Vol. VIII, 21-03-2005)
Col.214-15

Viability Gap Fund

Viability Gap Fund
(Deb. 33, Vol. X, 06-05-2005)
Col.283—88

Video Projectors

Procurement of Video Projectors
(Deb. 14, Vol. VIII, 17-03-2005)
Col.117-18

Videsh Sanchar Nigam Limited

Discontinuation of Calling Cards
(Deb. 36, Vol. X, 11-05-2005) Col. 88

Vidya Vahini Programme

Vidya Vahini Programme
(Deb. 13, Vol. VIII, 16-03-2005)
Col.223—32

Vietnam

Indo-Vietnam Trade
(Deb. 30, Vol. IX, 03-05-2005) Col. 157

Vigilance Cells

Setting up of Vigilance Cells
(Deb. 36, Vol. X, 11-05-2005)
Col.181-82

Vigilance Cells in Ministries and Departments
(Deb. 38, Vol. X, 13-05-2005)
Col.76

Vigilance Committee

Vigilance Committee Meetings
(Deb. 28, Vol. IX, 29-04-2005)
Col.540—43

Vigilance Enquiry

Investigation against Higher Officers
(Deb. 36, Vol. X, 11-05-2005)
Col.481-82

Vigilance against Officers of IT and Customs
(Deb. 15, Vol. VIII, 18-03-2005)
Col.120—32

- Vigilance Enquiry against Employees of FCI**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 429—31
- Vigilance Telecom Monitoring Cell**
Vigilance Telecom Monitoring Cell
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 134-35
- Village Development Institute**
Assistance for Village Development Institute
(Deb. 38, Vol. X, 13-05-2005)
Col. 105
- Village Gyan Kendras**
Village Gyan Kendras
(Deb. 28, Vol. IX, 29-04-2005)
Col. 535-36
- Villages**
Conversion of Forest Villages into Revenue Villages
(Deb. 21, Vol. IX, 19-04-2005)
Col. 235
- Development of Backward Villages as Model Villages by ONGC
(Deb. 32, Vol. X, 05-05-2005) Col. 70
- Development of Model Villages by HUDCO
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 123—26
- Development of Tsunami Affected Villages
(Deb. 34, Vol. X, 09-05-2005)
Col. 290
- Family Welfare Programmes in Villages
(Deb. 22, Vol. IX, 20-04-2005)
Col. 325—29
- Industrialisation of Villages
(Deb. 36, Vol. X, 11-05-2005)
Col. 188—90
- Relocating Villages of Border Areas in J&K**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 117
- Village Public Telephones in Gujarat**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 370—72
- Village Public Telephones**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 224-26
- Villages Covered by RRBs**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 285
- VIP/VVIP**
Alleged violation of the guidelines governing use of VIP/VVIP flights of Air Force in December, 2003 — (Sub.)
(Deb. 29, Vol. IX, 02-05-2005)
Col. 407—10
- CISF for VIP Security**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 738-39
- Responding to MPs Letters**
(Deb. 36, Vol. X, 11-05-2005)
Col. 348-49
- Virology Institute**
Virology Institute in Kerala
(Deb. 5, Vol. VII, 02-03-2005)
Col. 39—43
- Visa**
Denial of Visa to Gujarat CM
(Deb. 26, Vol. IX, 27-04-2005)
Col. 525-26
- Easing of Visa Norms by US
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 277—79
- Multiple Entry Visa between India and Malaysia**
(Deb. 36, Vol. X, 11-05-2005)
Col. 509—10

- Non-Issuance of Visas to Indians Living Abroad**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 143-44
- Tightening of Visa Rules by Britain**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 195—97
- Visa on Arrival**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 85
- Visa Racket**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 728
- Visas to Pakistanis to Witness Cricket Matches**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 198-99
- Vitrified Tiles**
- Import of Vitrified Tiles**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 310-11
- Vocational Education**
- Indira Gandhi National Open University**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 60—62
- Professional Education**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 706-07
- Vocation Training Institutes**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 298—300
- Vocational Education**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 123-24
- Vocational Training Centres**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 356-58
- Vocational Training Centres for SCs**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 85-86
- Vocational Training to Women and Girls**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 275-76
- Vocational/Residential Courses for Depressed Persons**
(Deb. 37, Vol. X, 12-05-2005) Col. 109
- Vocational Rehabilitation Centres**
- Vocational Rehabilitation Centres**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 53-54
- Vocational Teachers**
- Pay Scale to Job Oriented Vocational Teachers**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 587-88
- Voluntary Organisations**
- Allotment of Gram Sabha Land to Voluntary Organisations**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 239
- Assistance by Voluntary Agencies**
(Deb. 35, Vol. X, 10-05-2005)
Col. 92-93
- Creches**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 390-91
- Financial Assistance to Voluntary Cultural Organisations**
(Deb. 32, Vol. X, 05-05-2005)
Col. 167-68
- Funding of Voluntary Organisations**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 283
- Funds to VOs/NGOs**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 130-31
- Grants to States in Lump-Sum**
(Deb. 32, Vol. X, 05-05-2005)
Col. 93
- Voluntary Retirement Scheme**
- Engineering Export Promotion Council**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 323-25

Voluntary Retirement by HPCL Employees
(Deb. 8, Vol. VII, 09-03-2005)
Col.419

Voluntary Retirement Scheme
(Deb. 8, Vol. VII, 09-03-2005)
Col.1007-08

Voluntary Retirement Scheme in SAIL
(Deb. 11, Vol. VIII, 14-03-2005)
Col.152-54

VRS in BSNL
(Deb. 22, Vol. IX, 20-04-2005)
Col.324

VRS in FCI
(Deb. 34, Vol. X, 09-05-2005)
Col.499—501

VRS in Insurance Companies
(Deb. 8, Vol. VII, 09-03-2005)
Col.719

VRS in Kulti Unit of SAIL
(Deb. 11, Vol. VIII, 14-03-2005)
Col.438-39

VRS in MTNL
(Deb. 8, Vol. VII, 09-03-2005)
Col.813

VRS Opted by Employees of Fertilizer Plants
(Deb. 21, Vol. IX, 19-04-2005)
Col.302-03

VRS Scheme
(Deb. 8, Vol. VII, 09-03-2005)
Col.593-94

Vyas Committee

Vyas Committee on Credit Flow
(Deb. 8, Vol. VII, 09-03-2005)
Col.599-600

Wage Board

New Wage Board
(Deb. 17, Vol. VIII, 21-03-2005)
Col.312

Wages

Gratuity to Workers of Closed Mills
(Deb. 24, Vol. IX, 25-04-2005)
Col.132

Minimum Wages
(Deb. 24, Vol. IX, 25-04-2005)
Col.204-05

National Wage Policy
(Deb. 17, Vol. VIII, 21-03-2005)
Col.537

Payment of Wages to Employees
(Deb. 9, Vol. VII, 10-03-2005)
Col.133-34

Situation arising out of alleged violation of Payment of Wages Act and Payment of Minimum Wages Act and need to enact a Comprehensive Legislation for Unorganised Labour in the country and steps taken by the Government in this regard (CA)
(Deb. 38, Vol. X, 13-05-2005)
Col.288—303

Wages to Textile Workers of Tamil Nadu
(Deb. 28, Vol. IX, 29-04-2005)
Col.236-37

Wakf Boards

Constitution of Wakf Boards
(Deb. 32, Vol. X, 05-05-2005)
Col.32-33

Warehouses

Creation of Modern Warehouses
(Deb. 34, Vol. X, 09-05-2005)
Col.407-08

Development of Goods Sheds
(Deb. 27, Vol. IX, 28-04-2005)
Col.216

Warehouse Development and Regulation
(Deb. 21, Vol. IX, 19-04-2005)
Col.320-21

Warrant

Execution of Warrant of Possessions
(Deb. 4, Vol. VII, 01-03-2005)
Col. 473-74

Washermen Community

Inclusion of Washermen (Dhobi)
Community in SC List
(Deb. 27, Vol. IX, 28-04-2005)
Col. 74-75

Waste Management

Disposal of Immunization Waste
(Deb. 21, Vol. IX, 19-04-2005)
Col. 36-37

Energy from Waste
(Deb. 8, Vol. VII, 09-03-2005)
Col. 753-54

Need to check dumping of waste and
restoration of waterbody named Rani
Jhil in Howrah Division of Eastern
Railway with a view to prevent the
environment pollution (MUR 377)
(Deb. 38, Vol. X, 13-05-2005)
Col. 310

Phasing out of Mercury based
Equipments from Hospitals
(Deb. 34, Vol. X, 09-05-2005)
Col. 465-66

Power from Garbage
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 117

Power from Waste
(Deb. 8, Vol. VII, 09-03-2005)
Col. 629-30
(Deb. 33, Vol. X, 06-05-2005)
Col. 165-66

Solid Waste Management and Drainage
Scheme
(Deb. 35, Vol. X, 10-05-2005)
Col. 1—11

Solid Waste Management Plants
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 183-84

Toxic Waste Lying in and around Union
Carbide Factory, Bhopal
(Deb. 21, Vol. IX, 19-04-2005)
Col. 195-99

Waste Disposal of Electronic Waste
(Deb. 21, Vol. IX, 19-04-2005)
Col. 55—57

Workshops on Solid Waste Management
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 536-37

Wasteland Development

Conversion of Wasteland into Cultivable
Land
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 482—92

Development of Non-Forest Wasteland
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 266-67

Funds under Wasteland Development
Programme
(Deb. 28, Vol. IX, 29-04-2005)
Col. 483—88

Mapping Wasteland
(Deb. 33, Vol. X, 06-05-2005)
Col. 71—78

National Wasteland Development
(Deb. 28, Vol. IX, 29-04-2005)
Col. 161-62

Wasteland Development
(Deb. 28, Vol. IX, 29-04-2005)
Col. 476—84

Water

Accumulation of Water in Tsho-Rolpa
Glacier
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 173-74

- ARWSP**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 573-74
- Augmentation of Water Resources**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 195
- Availability of Water Resources**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 107-08
- Cell for Clearance of Private Water Projects**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 274-75
- Change of Norms under AUWSP**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 155-56
- Clearance to IV Mumbai (Middle-Vaitarana) Water Supply Project**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 266-67
- Contamination of Water**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1067
- Crops Damage due to Shortage of Water**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 339-40
- Declaration of Water as National Subject**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 512
- Decline in Water Level**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 107—14
- Decline in Water Level in Gujarat**
(Deb. 29, Vol. IX, 02-05-2005) Col. 257
- Development of Water Resources**
(Deb. 34, Vol. X, 09-05-2005)
Col. 401-03
- Diversion of Surplus Water**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 345-46
- Encroachment of Indian Territorial Water by Pakistan**
(Deb. 32, Vol. X, 05-05-2005)
Col. 120
- Flow of Water in Rivers**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 261
- Fund for Water Supply Schemes**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 269-70
- Funds for Urban Water Supply and Sewage Disposal Schemes**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 312-13
- General Budget, 2005-06 — Presentation**
(Deb. 3, Vol. VII, 28-02-2005)
Col. 15
- Grants to NGOs in Water Sector**
(Deb. 34, Vol. X, 09-05-2005)
Col. 252
- Guidelines for Allocation of Water**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 107
- Guidelines for Private Participation for improving Water Supply**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 289-90
- Indian Water Bank Programme**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 274
- Meeting between India and Nepal on Utilisation of Water**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 437-39
- Misuse of Water Resources**
(Deb. 24, Vol. IX, 25-04-2005) Col. 205
- National Water Policy**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 167-68
(Deb. 34, Vol. X, 09-05-2005)
Col. 501-02

Need to advise the Government of Tamil Nadu to release water from Parambikulam Dam to Uppar Dam for the benefit of the farmers (MUR 377)
(Deb. 14, Vol. VIII, 17-03-2005)
Col.297-98

Need to Conserve water resources and constitution of Parliamentary Forum on Water - Observation by the Speaker
(Deb. 37, Vol. X, 12-05-2005)
Col.293-94

New Scheme for Farmers
(Deb. 34, Vol. X, 09-05-2005)
Col.399

Non-Availability of Raw Water in Mangalore Refinery & Petrochemicals Ltd.
(Deb. 37, Vol. X, 12-05-2005)
Col.234

Per-Capita Consumption of Water
(Deb. 34, Vol. X, 09-05-2005)
Col.439

Policy on Utilization of Water
(Deb. 21, Vol. IX, 19-04-2005)
Col.453-54

President's Address
(Deb. 1, Vol. VII, 25-02-2005)
Col.6

Prevention of Wastage of Water
(Deb. 24, Vol. IX, 25-04-2005)
Col.94-95

Proposals from U.P.
(Deb. 10, Vol. VII, 11-03-2005)
Col.419-20

Reduction in Budgetary Allocation in Water Sector
(Deb.21, Vol. IX, 19-04-2005) Col.477

Reform in Rural Water Supply Sector
(Deb. 28, Vol. IX, 29-04-2005)
Col.464-66

Release of Water from Bhakhra Beas Management Board
(Deb. 11, Vol. VIII, 14-03-2005)
Col.429

Report on Lifting of Water
(Deb. 29, Vol. IX, 02-05-2005)
Col.198

Restoration of Water Bodies
(Deb. 11, Vol. VIII, 14-03-2005)
Col.139—41

Rural Water Management Scheme
(Deb. 11, Vol. VIII, 14-03-2005)
Col.389

Scarcity of Water
(Deb. 17, Vol. VIII, 21-03-2005)
Col.449-50

Scheme for Contaminated Water
(Deb. 29, Vol. IX, 02-05-2005)
Col.304-05

Shortage of Water in Keoladeo Sanctuary
(Deb. 11, Vol. VIII, 14-03-2005)
Col.532-33

Supply of Water to Rural Habitats
(Deb. 28, Vol. IX, 29-04-2005)
Col.252—54

Surplus Water from Ranganadi Dam Project
(Deb. 11, Vol. VIII, 14-03-2005)
Col.198-99

Technique for Tapping of Water Resource
(Deb. 34, Vol. X, 09-05-2005)
Col.298

Tirupur Water Supply and Sanitation Project
(Deb. 28, Vol. IX, 29-04-2005)
Col.111—13

Water for Irrigation
(Deb. 11, Vol. VIII, 14-03-2005)
Col.516—22

Water Map
(Deb. 21, Vol. IX, 19-04-2005)
Col.419—21

Water Resource Project in Gujarat
(Deb. 21, Vol. IX, 19-04-2005)
Col. 189

Water Supply and Sewage Services
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 247-48

Water Supply in Dwarka
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 346-47

Water Supply in Jhuggi Jhonpri and Small Settlements
(Deb. 35, Vol. X, 10-05-2005)
Col. 237

Water Supply in Towns of Orissa
(Deb. 30, Vol. IX, 03-05-2005)
Col. 137-39

Water Supply under Swajaldhara Yojana
(Deb. 33, Vol. X, 06-05-2005)
Col. 41-48

Water Tariff Policy
(Deb. 29, Vol. IX, 02-05-2005)
Col. 331-32

World Bank Aided Water Supply Projects
(Deb. 29, Vol. IX, 02-05-2005)
Col. 379-82

Water Catchment Areas

Study on Damage to Water Catchment Areas
(Deb. 24, Vol. IX, 25-04-2005)
Col. 302-03

Water Conservation

Awareness of Water Conservation
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 115
(Deb. 24, Vol. IX, 25-04-2005)
Col. 69-71
(Deb. 29, Vol. IX, 02-05-2005)
Col. 183-05

Wastage of Rivers-Water into Sea
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 268-69

Water Crisis

Crisis of Water in Delhi
(Deb. 25, Vol. IX, 26-04-2005)
Col. 220-22

Schemes to overcome Water Crisis
(Deb. 34, Vol. X, 09-05-2005)
Col. 270

Water Disputes

Construction of Water Dispute Tribunals
(Deb. 34, Vol. X, 09-05-2005)
Col. 254-55

Krishna Water Dispute Tribunal
(Deb. 29, Vol. IX, 02-05-2005)
Col. 149

Water flow in Mahadayi River
(Deb. 34, Vol. X, 09-05-2005)
Col. 445-46

Water Falls

Need to initiate appropriate measures for controlling air and water pollution in the surroundings of Khandadhar water falls in Keonjhar District, Orissa (MUR 377)
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 421

Ropeways in Chamundi Hills and Jogfalls in Mysore
(Deb. 21, Vol. IX, 19-04-2005)
Col. 247-48

Water Harvesting

Assistance to SCs/STs Farmers under Rain Water Harvesting Scheme
(Deb. 34, Vol. X, 09-05-2005)
Col. 422-26

Incentive for Water Harvesting
(Deb. 29, Vol. IX, 02-05-2005)
Col. 320

Jal Samvardhan Yojana
(Deb. 34, Vol. X, 09-05-2005)
Col. 519

Rain Water Harvesting Council

(Deb. 24, Vol. IX, 25-04-2005)
Col.303-04

Water Harvesting

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 76-77

Water Harvesting in Saurashtra Region in Gujarat

(Deb. 29, Vol. IX, 02-05-2005)
Col. 334-35

Water Harvesting Scheme

(Deb. 24, Vol. IX, 25-04-2005)
Col.269-70,336-37

Water Management**India Water Vision**

(Deb. 21, Vol. IX, 19-04-2005)
Col.230—33

Water Management Programme

(Deb. 29, Vol. IX, 02-05-2005)
Col.237

Water Management Scheme

(Deb. 17, Vol. VIII, 21-03-2005)
Col.220

Water Reservoirs**Desilting of Lakes and Reservoirs**

(Deb. 11, Vol. VIII, 14-03-2005)
Col.214—16

Need for taking over the Darwasan Reservoir Project in Banka District, Bihar by the Central Government for its early completion (MUR 377)

(Deb. 34, Vol. X, 09-05-2005)
Col. 579-80

Storage Capacity of Reservoirs

(Deb. 11, Vol. VIII, 14-03-2005)
Col.248—50

Uttar Koel Reservoir Scheme

(Deb. 34, Vol. X, 09-05-2005)
Col.284

Watershed Development**Assistance for Water Development Shed by NABARD**

(Deb. 15, Vol. VIII, 18-03-2005)
Col.237—40

Complaint regarding Watershed Construction

(Deb. 8, Vol. VII, 09-03-2005)
Col.502—06

Extension for Watershed Programmes

(Deb. 28, Vol. IX, 29-04-2005)
Col.539-40

Hariyali Yojana

(Deb. 8, Vol. VII, 09-03-2005)
Col.750-51

Programme for Optimum use of Land

(Deb. 24, Vol. IX, 25-04-2005)
Col.318-19

Proposals under Watershed Programme

(Deb. 33, Vol. X, 06-05-2005)
Col.359

Watershed Projects

(Deb. 33, Vol. X, 06-05-2005)
Col.297—302

Waterways**Achievements of Inland Water Transport**

(Deb. 13, Vol. VIII, 16-03-2005)
Col.282-83

Brahmaputra Waterway

(Deb. 8, Vol. VII, 09-03-2005)
Col.1009-10

Development of Inland Waterways

(Deb. 5, Vol. VII, 02-03-2005)
Col.401

Hovercraft Service for Inland Water Transport

(Deb. 13, Vol. VIII, 16-03-2005)
Col.59

Improving Inland Waterways-3

(Deb. 13, Vol. VIII, 16-03-2005)
Col.152-53

National Sea Waterways

(Deb. 8, Vol. VII, 09-03-2005)
Col. 1064—66

Need to declare Sunderbans Waterways in West Bengal as National Waterways (MUR 377)

(Deb. 25, Vol. IX, 26-04-2005)
Col. 401

Need to formulate a National Waterways Project for linking the major rivers of the country (MUR 377)

(Deb. 9, Vol. VII, 10-03-2005)
Col. 317-18

Projects for Improvement of NWS-II

(Deb. 26, Vol. IX, 27-04-2005)
Col. 404—08

Promotion of Inter-State Water Transport

(Deb. 26, Vol. IX, 27-04-2005)
Col. 63-64

Water Transport Facility in Lucknow

(Deb. 31, Vol. X, 04-05-2005)
Col. 213-14

Weaker Sections**KVIC's Loan to Weaker Persons**

(Deb. 26, Vol. IX, 27-04-2005)
Col. 410—14

Loan to BPL/Weaker Sections

(Deb. 10, Vol. VII, 11-03-2005)
Col. 283-84

Proposals sent by Rajasthan

(Deb. 21, Vol. IX, 19-04-2005)
Col. 725-28

Weather Forecasting**Forecast of Drought in the event of Monsoon Failure**

(Deb. 34, Vol. X, 09-05-2005)
Col. 452—54

Weather Forecasting

(Deb. 5, Vol. VII, 02-03-2005)
Col. 377-78

Weather Stations**Compact Automatic Weather Stations**

(Deb. 26, Vol. IX, 27-04-2005)
Col. 219

Setting up Automatic Weather Stations

(Deb. 22, Vol. IX, 20-04-2005)
Col. 250-51

Weavers**Health Insurance Schemes for Weavers**

(Deb. 33, Vol. X, 06-05-2005)
Col. 330

Increase of Assistance to Weavers

(Deb. 28, Vol. IX, 29-04-2005)
Col. 219-20

Life Insurance Schemes for Weavers

(Deb. 33, Vol. X, 06-05-2005)-
Col. 113—16

Plight of the Weavers

(Deb. 33, Vol. X, 06-05-2005)
Col. 388-89

(Deb. 38, Vol. X, 13-05-2005)
Col. 261-62

Scheme for Handloom Weavers

(Deb. 8, Vol. VII, 09-03-2005)
Col. 711—13

Schemes for Weavers

(Deb. 33, Vol. X, 06-05-2005)
Col. 332-33

Support to Handloom Weavers

(Deb. 33, Vol. X, 06-05-2005)
Col. 128-29

Thrift Fund Scheme for Weavers

(Deb. 33, Vol. X, 06-05-2005)
Col. 274—78

Weaving Mills**Sale of Cooperative Weaving Mills**

(Deb. 10, Vol. VII, 11-03-2005) Col. 228

Weaving Mills by Cooperative

(Deb. 38, Vol. X, 13-05-2005)
Col. 267

Web Based Learning

- Programme for Distance on Web Based Learning
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 103-04

Websites

- Banning of Porn Sites in Cyber Cafes
(Deb. 5, Vol. VII, 02-03-2005)
Col. 434-35

Weeds

- Problem of Locust Swarm
(Deb. 21, Vol. IX, 19-04-2005)
Col. 235—37

Weights and Measurement

- Enhancement of Penalty for Under Weighing of Petrol
(Deb. 23, Vol. IX, 21-04-2005)
Col. 272-73

Welfare Schemes

- Allocation of Funds under Welfare Schemes
(Deb. 8, Vol. VII, 09-03-2005)
Col. 422-23
- Awareness Campaign for SC Welfare Schemes
(Deb. 23, Vol. IX, 21-04-2005)
Col. 221-22
- Broadcasting of Welfare Programmes
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 89
- Budget Allocation for Welfare Schemes of Scheduled Tribes
(Deb. 35, Vol. X, 10-05-2005)
Col. 231-32
- Clearance of Welfare Programme
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 318-19
- Eligibility Criteria for Participation in Welfare Scheme
(Deb. 8, Vol. VII, 09-03-2005)
Col. 237-38

Funds under Welfare Schemes

- (Deb. 23, Vol. IX, 21-04-2005)
Col. 132-33

- Need to constitute district level committees under the chairmanship of the area M.P. to supervise implementation of Central Government sponsored welfare schemes (MUR 377)
(Deb. 5, Vol. VII, 02-03-2005)
Col. 500—02

- Need to ensure effective implementation of welfare schemes for beedi workers in Tirunelveli and Thuthukudi districts of Tamil Nadu (MUR 377)
(Deb. 27, Vol. IX, 28-04-2005)
Col. 297-98

- Popularisation Measures for Welfare Schemes
(Deb. 27, Vol. IX, 28-04-2005)
Col. 54-55

- Stocks for Welfare Schemes
(Deb. 29, Vol. IX, 02-05-2005)
Col. 89—91

- Welfare Scheme for Women and Children
(Deb. 25, Vol. IX, 26-04-2005)
Col. 71-73

- Welfare Schemes for Orphan Children
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 75-76

West Bengal

- Activities of BODO Extremists
(Deb. 21, Vol. IX, 19-04-2005)
Col. 584-85

- AIR Station at Cooch Behar
(Deb. 9, Vol. VII, 10-03-2005) Col. 235

- AIR Station at Siliguri
(Deb. 9, Vol. VII, 10-03-2005)
Col. 180-81

- Allotment of LPG Dealership in West Bengal
(Deb. 9, Vol. VII, 10-03-2005)
Col. 81-82

- Bridge Over River Torsa in WB**
(Deb. 36, Vol. X, 11-05-2005)
Col. 389-91
- Bridges on N.Hs in West Bengal**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 833
- BSNL Facility in West Bengal**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 145
- Cancellations of Medical Seats**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 378-79
- Check Post on Bangladesh Border**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 116-17
- Coal Linkage to Sova Ispat**
(Deb. 36, Vol. X, 11-05-2005)
Col. 146
- Colonies Set up for Displaced Persons**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 191—93
- Construction of Aerobridges at Kolkata Airport**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 112-13
- Construction of Coast Guard Air-Squadron Complex**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 60
- Construction of Godowns and Cold Storages**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 186—92
- Construction of Latrines/Toilets**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 311-12
- Delay in Disbursement of Quarters of HFCL, Durgapur**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 439-40
- Development of Cooch Behar Airport**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 302-03
- Development of Tourism**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 201—03
- Development/Expansion of Works in Telecom Sector in WB**
(Deb. 36, Vol. X, 11-05-2005)
Col. 115—18
- Direct Journey between Agartala and Kolkata**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 831
- Doordarshan Kendra at Jalpaiguri**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 82-83
- Durgapur Station as Model Station**
(Deb. 37, Vol. X, 12-05-2005)
Col. 109-10
- Employment to Tribals**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 169-70
- Exploratory Drilling in Sunderban Areas**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 259
- External Assistance for West Bengal Projects**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 249-50
- Fertilizer Prices in W.B.**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 303-04
- Financial Assistance to West Bengal**
(Deb. 4, Vol. VII, 01-03-2005) Col. 217
- Fishing Harbours in West Bengal**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 440-41
- Freedom Fighter Pension in West Bengal**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 413—17
- Fund for Telecom Services in West Bengal**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 204—06

Howrah Railway Station
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 121-22

IIT, Kharagpur
(Deb. 30, Vol. IX, 03-05-2005)
Col. 74-75

Inclusion of North Bengal in North Eastern Region
(Deb. 18, Vol. VIII, 22-03-2005) Col. 209

Increase in Funds under IDSMT Scheme
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 263-64

Industries in West Bengal
(Deb. 25, Vol. IX, 26-04-2005)
Col. 174—77

International Flights from Kolkata
(Deb. 9, Vol. VII, 10-03-2005)
Col. 77-78

Investment in West Bengal under Economic Reforms
(Deb. 10, Vol. VII, 11-03-2005)
Col. 200—201

Kapaleswari and Keleghai Rivers in Master Plan
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 197-98

Lift Canal Project
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 426-27

LPG Shortage in West Bengal
(Deb. 9, Vol. VII, 10-03-2005)
Col. 83-84

Mobile Service in West Bengal
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 131-32

Mobile Telephone Services in West Bengal
(Deb. 8, Vol. VII, 09-03-2005)
Col. 939-40

Modernisation of Kancharapara Railway Workshop
(Deb. 9, Vol. VII, 10-03-2005) Col. 135

Modernisation of Telegraph Service
(Deb. 5, Vol. VII, 02-03-2005)
Col. 217—28

Need to declare Sunderbans Waterways in West Bengal as National Waterways (MUR 377)
(Deb. 25, Vol. IX, 26-04-2005)
Col. 401

Need to declare Uttarpara Joykrishna Public Library in Hooghly district, West Bengal as an institute of national importance (MUR 377)
(Deb. 36, Vol. X, 11-05-2005)
Col. 582

Need to develop proper infrastructural facilities at Ghoadanga (Itinda Ghat) under Basirhat sub-division of North 24 Parganas Districts in West Bengal (MUR 377)
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 381

Need to grant adequate funds for modernisation of Jhanjra Mining Project in West Bengal (MUR 377)
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 378-79

Need to implement the decision to take over the township and water treatment plant of HFCL by the Asansol Durgapur Development Authorities (ADDA) without causing any financial burden to the ex-employees of HFCL (MUR 377)
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1128-29

Need to initiate measures for de-silting of shipping channel in Haldia Dock complex (MUR 377)
(Deb. 25, Vol. IX, 26-04-2005)
Col. 395-96

- Need to issue caste certificates to the people belonging to SC category who have migrated from other States to Kharagpur with a view to provide them entitled benefits in West Bengal (MUR 377)**
(Deb. 34, Vol. X, 09-05-2005)
Col. 580-81
- Need to lay a new railway line between Jhargram and Purulia in West Bengal (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 419
- Need to restore direct booking of betel leaves at Mechada and Panskura Stations in West Bengal and consider waiver of tariff hike on betel levels (MUR 377)**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 425-26
- Need to review the decision to shift the Head Office of Hindustan Copper Limited from Kolkata to Delhi (MUR 377)**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 302
- North Bengal Development Board (Deb. 4, Vol. VII, 01-03-2005)**
Col. 114-15
- North Eastern Status to Backward Districts of West Bengal (Deb. 30, Vol. IX, 03-05-2005)**
Col. 106
- Oil and Gas Exploration in West Bengal (Deb. 9, Vol. VII, 10-03-2005)**
Col. 228-29
- Opening of LPG Agencies in Cooch Behar, West Bengal (Deb. 14, Vol. VIII, 17-03-2005)**
Col. 205-06
- Opening of New Petrol/Diesel Pumps in West Bengal (Deb. 8, Vol. VII, 09-03-2005)**
Col. 205
- Peace Offer to ULFA (Deb. 12, Vol. VIII, 15-03-2005)**
Col. 238-39
- Performance of Dairy Project in West Bengal (Deb. 11, Vol. VIII, 14-03-2005)**
Col. 236-37
- Post and Telegraph Facilities in Gram Panchayats (Deb. 13, Vol. VIII, 16-03-2005)**
Col. 207-09
- Price of Honey (Deb. 21, Vol. IX, 19-04-2005)**
Col. 188
- Profit of Coal Companies (Deb. 31, Vol. X, 04-05-2005)**
Col. 207-08
- Promotion of Small Scale Industries in West Bengal (Deb. 5, Vol. VII, 02-03-2005)**
Col. 151-52
- Rail Development in West Bengal (Deb. 37, Vol. X, 12-05-2005)**
Col. 144-45
- Rail Line Without Signal (Deb. 37, Vol. X, 12-05-2005)**
Col. 100
- Renovation of Tindharia Workshop (Deb. 27, Vol. IX, 28-04-2005)**
Col. 93
- Repair and Maintenance of Highways in West Bengal (Deb. 36, Vol. X, 11-05-2005)**
Col. 373-74
- Replacement of Old Signal System (Deb. 32, Vol. X, 05-05-2005)** Col. 114
- Revival of Kulti Unit of SAIL (Deb. 11, Vol. VIII, 14-03-2005)**
Col. 204-05
- Sale of HFCL Property (Deb. 24, Vol. IX, 25-04-2005)**
Col. 128-29

- Shifting of Head Office**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 93
- Shifting of Nehru Yuva Kendra in West Bengal**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 235-36
- Small Industries Service Institutes**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1045-46
- South East Railway Terminal at Shalimar**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 126-27
- Stadium in Rural Areas**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 83—85
- STD Facility in Taluka/Tehsil Headquarters**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 111-12
- Sugar Mills in West Bengal**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 217-18
- Teesta Barrage Project**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 246-47
- Telephone Adalats in West Bengal**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 80—83
- Telephone Bhavan in West Bengal**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 74
- Transfer of Land by DSP to REC**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 99
- Transmission of Programmes in Bengali Language**
(Deb. 37, Vol. X, 12-05-2005)
Col. 113-14
- Treatment of Goitre**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 139-40
- Upgradation of Airstrips in West Bengal**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 285
- Use of Kalaikunda Air Base for Civil Flight**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 140
- Vacant Land with Department of Posts**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 70-71
- VRS in Kulti Unit of SAIL**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 438-39
- Waiting List in Telecom Circles of West Bengal**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 149-50
- Waiting List in West Bengal**
(Deb. 31, Vol. X, 04-05-2005)
Col. 269—72
- Western Coalfields Limited**
- Compensation Paid by WCL**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 189—91
- Wetlands**
- Conservation of Wetlands**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 356-57
- Protection of Wetlands**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 142-43
- Wheel and Axle Plant**
- Setting up of Wheel & Axle Plant at Rourkela**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 73
- Wheel and Axle Plant in Bihar**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 81
- White Paper**
- White Paper on Disinvestment**
(Deb. 28, Vol. IX, 29-04-2005) Col. 439

White Paper on Status of Minorities
(Deb. 23, Vol. IX, 21-04-2005)
Col.254

White Paper on VAT
(Deb. 8, Vol. VII, 09-03-2005)
Col.703-04

Widows

Schemes for Rehabilitation of Widows
(Deb. 21, Vol. IX, 19-04-2005)
Col.504—20

Special Package for Widows of PMF
(Deb. 30, Vol. IX, 03-05-2005)
Col.70-71

Wildlife

Breeding of Endangered Wildlife
(Deb. 29, Vol. IX, 02-05-2005)
Col.280-81

CBI Inquiry on Status of Tigers
(Deb. 29, Vol. IX, 02-05-2005)
Col.167—74

Conditions of Tigers in National Parks
(Deb. 21, Vol. IX, 19-04-2005)
Col.298-99

Death of Tigers in Rail Accidents
(Deb. 29, Vol. IX, 02-05-2005)
Col.201—04

Development of Python Park in
Uttar Pradesh
(Deb. 21, Vol. IX, 19-04-2005) Col. 329

Elephant Festival
(Deb. 17, Vol. VIII, 21-03-2005)
Col.265

Extinction of Wildfowls
(Deb. 17, Vol. VIII, 21-03-2005) Col. 106

Fate of Gir Lions
(Deb. 21, Vol. IX, 19-04-2005)
Col.225-26

Fencing of Tiger Reserves
(Deb. 29, Vol. IX, 02-05-2005)
Col.198-200

Financial Assistance under Project
Elephant
(Deb. 34, Vol. X, 09-05-2005)
Col.432—38

Impact of Mining on Wildlife
(Deb. 34, Vol. X, 09-05-2005)
Col.286-87

Joint Project on Captive Breeding of
Tibetan Antelope
(Deb. 24, Vol. IX, 25-04-2005)
Col.91

Meeting of National Board for Wildlife
(Deb. 24, Vol. IX, 25-04-2005)
Col.185—88

Need to exclude wild pigs from the
category of protected species in
Uttaranchal (MUR 377)
(Deb. 19, Vol. VIII, 23-03-2005)
Col.421-22

Need to take effective steps to check the
menace caused by wild elephants in
Godda, Sahebganj, Pakud and Dumka
districts in Jharkhand (MUR 377)
(Deb. 9, Vol. VII, 10-03-2005)
Col.324-25

Need to take remedial measures to protect
the disappearing tigers from Reserve
Forests (MUR 377)
(Deb. 20, Vol. VIII, 24-03-2005)
Col.300

Need to take suitable measures to check
the menace caused by elephants in
Periyakulam Parliamentary
Constituency, Tamil Nadu (MUR 377)
(Deb. 32, Vol. X, 05-05-2005)
Col.216

New Tiger Projects
(Deb. 34, Vol. X, 09-05-2005)
Col.291—95

Non-Governmental Organisation
involved in Tiger Census
(Deb. 29, Vol. IX, 02-05-2005)
Col.244

Non-Governmental Organisations involved in Wildlife Conservation
(Deb. 21, Vol. IX, 19-04-2005)
Col.433-34

Plight of Elephant Corridors
(Deb. 24, Vol. IX, 25-04-2005)
Col.152-53

Poaching of Wildlife in Madhya Pradesh
(Deb. 34, Vol. X, 09-05-2005)
Col.523—26

Population of Elephants
(Deb. 11, Vol. VIII, 14-03-2005)
Col.545-46

Procedure for Counting Tigers
(Deb. 34, Vol. X, 09-05-2005)
Col.333

Procedure Regarding Release of Funds for Project Tiger
(Deb. 21, Vol. IX, 19-04-2005)
Col.218-19

Protection of Tigers
(Deb. 11, Vol. VIII, 14-03-2005)
Col.143—45

Sale of Meat of Exotic Wild Animals
(Deb. 24, Vol. IX, 25-04-2005)
Col.190

Sanctity of Wildlife Protection Act, 1972 and Forest Conservation Act, 1980
(Deb. 34, Vol. X, 09-05-2005)
Col.397-98

Seizure of Skins of Banned Wild Animals
(Deb. 11, Vol. VIII, 14-03-2005)
Col.269

Seizure of Wildlife Products by Custom Authorities
(Deb. 29, Vol. IX, 02-05-2005)
Col.223-24

Smuggling of Wildlife
(Deb.11, Vol. VIII, 14-03-2005) Col.425

Strengthening of Wildlife Laws
(Deb. 24, Vol. IX, 25-04-2005)
Col.165-66

Suggestions of CITES on Protection of Indian Tigers
(Deb. 34, Vol. X, 09-05-2005)
Col.469-70

Tibetan Link in Poaching of Tigers
(Deb. 21, Vol. IX, 19-04-2005)
Col.425-26

Utilisation of Funds meant for Preservation of Tigers
(Deb. 21, Vol. IX, 19-04-2005)
Col.229-30

Wildlife and Forest Tourism in Uttar Pradesh
(Deb. 17, Vol. VIII, 21-03-2005) Col.438

Wildlife Trade Ban on India by UN
(Deb. 17, Vol. VIII, 21-03-2005)
Col.181-82

Wildlife Crimes

Setting up of Special Courts for Wildlife Crimes
(Deb.21, Vol. IX, 19-04-2005) Col.384

Women

Abandoning of NRI Brides
(Deb. 19, Vol. VIII, 23-03-2005)
Col.55-56

Amendment in Factories Act, 1948
(Deb. 21, Vol. IX, 19-04-2005)
Col.328-29

Amendment to Maternity Act, 1961
(Deb. 24, Vol. IX, 25-04-2005)
Col.241-42

Amendments in Indecent Presentation of Women Prohibition Act, 1986
(Deb. 25, Vol. IX, 26-04-2005)
Col.274—76

Anaemia among Children and Pregnant Women
(Deb. 31, Vol. X, 04-05-2005)
Col.304—08

Anaemia among Women
(Deb. 19, Vol. VIII, 23-03-2005)
Col.32—38

- Assistance to Domestic Women of Rural Areas**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 273-74
- Atrocities Against Women**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 150—56
(Deb. 4, Vol. VII, 01-03-2005)
Col. 514—25
(Deb. 25, Vol. IX, 26-04-2005)
Col. 331—68
- Bank Loan to Women**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 376—79
- Bar Girls of Maharashtra**
(Deb. 35, Vol. X, 10-05-2005)
Col. 265-66
- CEDAW**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 128—31
- Convention 89 of ILO**
(Deb. 34, Vol. X, 09-05-2005) Col. 297
- Coparcenary Rights of Women in Andhra Pradesh**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 217-18
- Crime against Women**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 372-73
- Crime against Women Cell**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 293-94
- Deaths Due to Unsafe Abortions**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 64—66
- Development of Women in Sports Sector**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 162-63
- Domestic Violence Against Women**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 391—94
- Effects of Contraceptive Pills on Women**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 433-34
- Employment to Women under Condensed Courses**
(Deb. 35, Vol. X, 10-05-2005)
Col. 33—35
- Empowerment of Adivasi Women**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 6—16
- Establishment of Gender and Forestry Task Force**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 180-81
- Exploitation of Muslim Women**
(Deb. 35, Vol. X, 10-05-2005)
Col. 175
- Facilities to Handicapped Women**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 112
- Female Literacy Rate in Tribal Areas**
(Deb. 35, Vol. X, 10-05-2005)
Col. 70-71
- Films on Empowerment of Women**
(Deb. 30, Vol. IX, 03-05-2005) Col. 121
- Funds for Women Development Programmes**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 175—204
- Funds to NGOs for Women Development Schemes**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 502
- Gender Disparity**
(Deb. 35, Vol. X, 10-05-2005)
Col. 275—77
- General Budget, 2005-06 — Presentation**
(Deb. 3, Vol. VII, 28-02-2005)
Col. 9-10
- Grants for Working Women Hostels**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 158—61

- Grants to Voluntary Organisations for Education Centres**
(Deb. 21, Vol. IX, 19-04-2005)
Col.604-05
- Harassment of Women at Work Place**
(Deb. 21, Vol. IX, 19-04-2005)
Col.71—81
- Involvement of Women at Panchayat Level in Environment Preservation**
(Deb. 23, Vol. IX, 21-04-2005)
Col.47—51
- Kudumbasree Project on Women Empowerment**
(Deb. 32, Vol. X, 05-05-2005)
Col.87
- LIC Policy for HIV Infected Women**
(Deb. 8, Vol. VII, 09-03-2005)
Col.899-900
- Mahila Samakhya Programme**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.205-06
- Marketing of Products of Women Self Help Groups by KVIC**
(Deb. 13, Vol. VIII, 16-03-2005) Col.252
- Maternal Mortality Rate**
(Deb. 5, Vol. VII, 02-03-2005)
Col.382—84
- Maternity and Child Health Care Scheme**
(Deb. 31, Vol. X, 04-05-2005)
Col.90—100
- Measures to Save Pregnant Women after Tsunami**
(Deb. 8, Vol. VII, 09-03-2005)
Col.978-79
- National Commission for Women**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.59-60
(Deb. 18, Vol. VIII, 22-03-2005)
Col.273-74
(Deb. 25, Vol. IX, 26-04-2005)
Col.128-29
- Non-registration of case of Women by DP**
(Deb. 21, Vol. IX, 19-04-2005)
Col.581-82
- Proposals for Welfare of Women and Child Development**
(Deb. 25, Vol. IX, 26-04-2005)
Col.197—202
- Proposals Received from States**
(Deb. 25, Vol. IX, 26-04-2005)
Col.153-54
- Protection of Women in Organised/ Unorganised Sectors**
(Deb. 24, Vol. IX, 25-04-2005)
Col.127
- Publicity of Women and Children Development Schemes**
(Deb. 21, Vol. IX, 19-04-2005)
Col.813—15
- Raising Women Officers for UN Peace keeping Assignments**
(Deb. 5, Vol. VII, 02-03-2005)
Col.127-28
- Rashtriya Mahila Kosh**
(Deb. 25, Vol. IX, 26-04-2005)
Col.201-02
(Deb. 30, Vol. IX, 03-05-2005)
Col.35—41
- Reservation of one third of seats for women in all the State Legislatures and Parliament**
(Deb. 33, Vol. X, 06-05-2005)
Col.544—54
- Reservation of Seats for SCs/STs and Women in Nagaland Municipalities & Panchayats**
(Deb. 32, Vol. X, 05-05-2005)
Col.166-67
- Reservation to Women in Port Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col.967

- Review of Legislation on Women and Children by NCW**
(Deb. 35, Vol. X, 10-05-2005)
Col.280—84
- Role of Crime against Women Cell**
(Deb. 30, Vol. IX, 03-05-2005)
Col.114-15
- Role of Women Organisations in the Environment Preservation**
(Deb. 21, Vol. IX, 19-04-2005)
Col.271-72
- Safety of Women Passengers**
(Deb.27, Vol. IX, 28-04-2005) Col. 195
- Schemes for Upliftment of Rural Women**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.130—38
(Deb. 21, Vol. IX, 19-04-2005)
Col.781
- Schemes for Welfare of Women and Girls**
(Deb. 4, Vol. VII, 01-03-2005)
Col.219-20
- Schemes for Women and Child Development**
(Deb. 4, Vol. VII, 01-03-2005)
Col.409
- Security for Women and Children**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.463—70
- Setting up of Committee to look into Working of Women Studies**
(Deb.35, Vol. X, 10-05-2005) Col. 183
- Sexual Exploitation of Girl Student**
(Deb.30, Vol. IX, 03-05-2005) Col. 371
- Sexual Exploitation of Women**
(Deb. 21, Vol. IX, 19-04-2005)
Col.865—68
- Skill Development Project for Women affected by Tsunami Disaster**
(Deb. 29, Vol. IX, 02-05-2005)
Col.122-23
- Statement Correcting Reply to Unstarred Q. No. 203 dated 01-03-2005 Regarding Atrocities on Women (St.)**
(Deb. 25, Vol. IX, 26-04-2005)
Col.329—32
- Statement Correcting Reply to Unstarred Question No. 3305 Dated 21st December, 2004 Regarding Women Desks in Police Stations**
(Deb.12, Vol. VIII, 15-03-2005) Col.441
- Status of Women**
(Deb. 35, Vol. X, 10-05-2005)
Col.85-86
- Technology Parks for Women**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.344—46
- Trafficking**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.421—30
- Trafficking of Tsunami affected Children and Women**
(Deb. 4, Vol. VII, 01-03-2005)
Col.409-10
- Trafficking of Women**
(Deb. 21, Vol. IX, 19-04-2005)
Col.837—40
- Trafficking of Women and Children**
(Deb. 25, Vol. IX, 26-04-2005)
Col.44-45
- TV Serials on Women Freedom Fighters**
(Deb. 32, Vol. X, 05-05-2005)
Col.123-24
- Use of Mass Communications**
(Deb. 27, Vol. IX, 28-04-2005)
Col.192—94
- Vande Matram Scheme**
(Deb. 8, Vol. VII, 09-03-2005)
Col.177--79
- Violation of Maternity Benefit Act, 1961**
(Deb. 29, Vol. IX, 02-05-2005)
Col.174—78

- Vocational Training to Women and Girls
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 275-76
- WB Assistance for Women and Child
Development
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 255—62
- Welfare Scheme for Women and Children
(Deb. 25, Vol. IX, 26-04-2005)
Col. 71—73
- WHO Report on Mother and Child Health
Care
(Deb. 31, Vol. X, 04-05-2005)
Col. 51—53
- Women and Child Protection Units
(Deb. 35, Vol. X, 10-05-2005)
Col. 71
- Women Literacy and Employment
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 231—47
- Women Police Officer in UN
(Deb. 4, Vol. VII, 01-03-2005)
Col. 436
- Women SHGs
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 140—46
- World Bank Report on Death of Women
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 165—67
- Women Territorial Army**
- Women Territorial Army
(Deb. 27, Vol. IX, 28-04-2005)
Col. 170-71
- Wood**
- Conversion of Wooden Log Bridges
(Deb. 5, Vol. VII, 02-03-2005)
Col. 432-33
- Felling of Timber Trees and Fire Woods
(Deb. 29, Vol. IX, 02-05-2005)
Col. 376—80
- Theft of Wood
(Deb. 29, Vol. IX, 02-05-2005)
Col. 43—45
- Wool**
- Integrated Sheep and Wool Development
Programme
(Deb. 10, Vol. VII, 11-03-2005)
Col. 293—300
- Role of Private Players in Woolen Sector
(Deb. 38, Vol. X, 13-05-2005)
Col. 181-82
- Wool Products
(Deb. 34, Vol. X, 09-05-2005)
Col. 113-14
- World Bank**
- ADB and World Bank Aided Projects
(Deb. 8, Vol. VII, 09-03-2005)
Col. 115—19
- Assistance from World Bank for
Increasing the Production of Milk
(Deb. 21, Vol. IX, 19-04-2005)
Col. 248-49
- Conditions imposed by World Bank for
Financing Irrigation Projects
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 513—16
- Development of Cities in Andhra Pradesh
(Deb. 4, Vol. VII, 01-03-2005)
Col. 69—73
- External Aid for Road Sector
(Deb. 22, Vol. IX, 20-04-2005)
Col. 60
- External Assistance for Drinking Water
Supply Projects
(Deb. 30, Vol. IX, 03-05-2005)
Col. 42-43
- Foreign Assistance for Safe Drinking
Water
(Deb. 33, Vol. X, 06-05-2005)
Col. 280-84

- Government Officers in World Bank/
Affiliated Organisations**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 81-82
- Grants from International Agencies**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 214-15
- Integrated Disease Surveillance Project**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 292-93
- Modernisation of Hospitals with World
Bank Fund**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 94-95
- Position of India in the Indebted Countries**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 265-66
- Restoration of Water Bodies**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 139—41
- Setting up of Primary Schools with World
Bank Assistance**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 49—54
- Soft Loan from World Bank**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 185-86
- WB and JBIC Loans for Road Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1086—91
- WB Assistance for Women and Child
Development**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 255—62
- World Bank Aid**
(Deb. 33, Vol. X, 06-05-2005)
Col. 362
- World Bank Aid For Construction of
Bridges**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 236
- World Bank Aid for Development
Schemes**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 192—94
- World Bank Aid for Mumbai Projects**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 264-65
- World Bank Aid for UP**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 654—56
- World Bank Aid to Tsunami Hit Areas**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 755-56
- World Bank Aided Projects**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 650
- World Bank Aided Projects in
Maharashtra**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 372-73
- World Bank Aided Water Supply Projects**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 379—82
- World Bank and ADB Assistance to Tamil
Nadu**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 211
- World Bank and ADB Loan to States**
(Deb. 8, Vol. VII, 09-03-2005) Col. 564
- World Bank Assistance**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 678-79
- World Bank Assistance for Anganwadi
Workers**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 145—47
- World Bank Assistance for
Comprehensive Agriculture
Development Project**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 165-66

- World Bank Assistance for Development of Urban Infrastructure**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 850—54
- World Bank Assistance for National E-governance Plan**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 59-60
- World Bank Assistance for Poverty Alleviation**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 65-66
- World Bank Assistance for Rail Bridges**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 79-80
- World Bank Credit/Loan for Slum Sanitation Programme**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 327
- World Bank Estimate on Annual Growth Rate**
(Deb. 36, Vol. X, 11-05-2005)
Col. 385
- World Bank Fund for Minor Irrigation Projects**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 439
- World Bank Funded Projects**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 351
- World Bank Funds for Hospitals and Dispensaries**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 99-100
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 209-10
- World Bank Loan**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 342—47
(Deb. 38, Vol. X, 13-05-2005)
Col. 189—92
- World Bank Loan for Mumbai Sewerage Disposal Project, Stage-II**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 370-71
- World Bank Projects in Rajasthan**
(Deb. 33, Vol. X, 06-05-2005)
Col. 392—94
- World Bank Report**
(Deb. 38, Vol. X, 13-05-2005)
Col. 43-44, 71-72
- World Bank Report on Death of Women**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 165—67
- World Bank Soft Loan**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 186
- World Bank Technical Assistance**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 343-44
- World Bank's Funds for Hospitals in Uttar Pradesh**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 201-02
- World Banks Study**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1032-33
- World Health Organisation**
- Anti-Retroviral Treatment**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 453-54
- Eradication of Leprosy**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 379
- Framework Convention on Tobacco Control**
(Deb. 31, Vol. X, 04-05-2005)
Col. 383-84
- Infant Girl Mortality Rate**
(Deb. 31, Vol. X, 04-05-2005)
Col. 147-48

Malaria Cases

(Deb. 22, Vol. IX, 20-04-2005)
Col. 36—40

Risk Associated with Oral Contraceptive
(Deb. 31, Vol. X, 04-05-2005)
Col. 163-64

WHO on Measles Vaccine
(Deb. 8, Vol. VII, 09-03-2005) Col. 911

WHO Report on Mother and Child Health Care.
(Deb. 31, Vol. X, 04-05-2005)
Col. 51—53

World Heritage Sites

Inclusion of Majuli Island in World Heritage Sites
(Deb. 8, Vol. VII, 09-03-2005)
Col. 334

World Trade Organisation

Amendment of Anti-Dumping Laws
(Deb. 4, Vol. VII, 01-03-2005)
Col. 145-46

Doha Round Achievements
(Deb. 35, Vol. X, 10-05-2005)
Col. 258-59

Effects of Constraints Imposed by WTO on Textile Industry
(Deb. 8, Vol. VII, 09-03-2005)
Col. 661—63

Effects of WTO Agreement
(Deb. 4, Vol. VII, 01-03-2005)
Col. 79-80

FTA with WTO-Countries
(Deb. 35, Vol. X, 10-05-2005)
Col. 241—51

Guidance to Entrepreneurs of Small Scale Sector
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 128-29

Impact of free Movement of Cloth
(Deb. 4, Vol. VII, 01-03-2005)
Col. 212-13

Industrial Tariffs

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 347

Multi-national Companies in Seed Market
(Deb. 24, Vol. IX, 25-04-2005)
Col. 123-24

Nodal Group in WTO
(Deb. 4, Vol. VII, 01-03-2005)
Col. 478—80

Subsidy
(Deb. 21, Vol. IX, 19-04-2005)
Col. 495—97

Training to Small Entrepreneurs
(Deb. 35, Vol. X, 10-05-2005)
Col. 43-44

US Anti-Dumping Restrictions
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 173-74

WTO Meet at Kenya
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 280-81

World Water Day

World Water Day (Sub.)
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 604—06

Xerox Modi Corporation

Investigation into Accounts of Xerox Modi Corporation
(Deb. 38, Vol. X, 13-05-2005)
Col. 89

Retaining of amount by Kendriya Bhandar
(Deb. 36, Vol. X, 11-05-2005)
Col. 515—17

Yak

First National Conference on Yak
(Deb. 21, Vol. IX, 19-04-2005) Col. 191

Yamuna Action Plan

Yamuna Action Plan
(Deb. 24, Vol. IX, 25-04-2005)
Col. 198—204

Yamuna Action Plan-II

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 435-36

Yatri Niwas

Yatri Niwas

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 234-35

Yatri Niwas in States

(Deb. 34, Vol. X, 09-05-2005)
Col. 470

Yemen

Cooperation with Yemen in Oil Sector

(Deb. 37, Vol. X, 12-05-2005)
Col. 219-20

Yoga

Morarji Desai Rashtriya Yog Sansthan

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 59—61

Research on Pippalyadi Yoga

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 68-69

Yoga Classes at Taj

(Deb. 9, Vol. VII, 10-03-2005)
Col. 151—53

Yogesh Chandra Committee

Submission of Report by Yogesh Chandra Committee

(Deb. 4, Vol. VII, 01-03-2005)
Col. 317-18
(Deb. 25, Vol. IX, 26-04-2005)
Col. 73-74

Youth

Age Group of Youths

(Deb. 21, Vol. IX, 19-04-2005)
Col. 751—53

Allocation of Funds for Youth Development

(Deb. 4, Vol. VII, 01-03-2005)
Col. 334—404

Assistance to Unemployed Youth

(Deb. 28, Vol. IX, 29-04-2005)
Col. 196-97

Funds under Youth Development Programme

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 412—15

Increase of Tobacco use among Teenagers

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 284-85

Issues/Grievances of Unemployed Youth

(Deb. 35, Vol. X, 10-05-2005)
Col. 141

Jobs to Educated Youth

(Deb. 8, Vol. VII, 09-03-2005)
Col. 1013

Military Training to Youths

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 110-11

Need for constructing a Youth Hostel and Sports Stadium in Chidambaram

Parliamentary Constituency, Tamil Nadu (MUR 377)

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 305

Need to provide small shops to unemployed youths by Urban Development Agencies throughout the country with a view to solving unemployment problem (MUR 377)

(Deb. 36, Vol. X, 11-05-2005)
Col. 583-84

NGOs under Youth Development Projects

(Deb. 25, Vol. IX, 26-04-2005)
Col. 282—86

Percentage of Unemployed Youth

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 557-58

Providing Employment to Youth Crossing Age Limit (Deb. 36, Vol. X, 11-05-2005) Col. 361-62	Youth Activities (Deb. 12, Vol. VIII, 15-03-2005) Col. 152—54
Recruitment of Terrorism Affected Youth in PMF (Deb. 18, Vol. VIII, 22-03-2005) Col. 462-63	Youth Development Centres (Deb. 21, Vol. IX, 19-04-2005) Col. 695—700
Scheme for Adolescents (Deb. 18, Vol. VIII, 22-03-2005) Col. 491—93	Youth Hostels (Deb. 30, Vol. IX, 03-05-2005) Col. 179—83
Scheme for Youth Development (Deb. 30, Vol. IX, 03-05-2005) Col. 169—72	Zoological Parks
Training for Rural Unemployed Youth (Deb. 8, Vol. VII, 09-03-2005) Col. 523-24	Basic Post-Mortem Requisites for Zoo Veterinarians (Deb. 29, Vol. IX, 02-05-2005) Col. 165
Training for Youths in Agriculture Sector (Deb. 34, Vol. X, 09-05-2005) Col. 315-16	Decline in Visitors of Delhi Zoo (Deb. 29, Vol. IX, 02-05-2005) Col. 334
Training to Youth for Jobs (Deb. 33, Vol. X, 06-05-2005) Col. 310-11	Development of Python Park in Uttar Pradesh (Deb. 21, Vol. IX, 19-04-2005) Col. 329
Unemployment among Youth (Deb. 11, Vol. VIII, 14-03-2005) Col. 196-97	Development of Zoos (Deb. 21, Vol. IX, 19-04-2005) Col. 462
	Safety of Animals in Zoological Parks (Deb. 29, Vol. IX, 02-05-2005) Col. 142-43

PART II—NAME INDEX

Aaron Rashid, Shri J.M.**Assistance to States for Tourism Development**

(Deb. 24, Vol. IX, 25-04-2005)
Col.72—76

Award Winning Films

(Deb. 14, Vol. VIII, 17-03-2005) Col. 35

BSNL Mobile Service

(Deb. 31, Vol. X, 04-05-2005)
Col.203-04

Closure of Singrauli Coal Project

(Deb. 15, Vol. VIII, 18-03-2005)
Col.251—53

Coaches for Commonwealth Games

(Deb. 12, Vol. VIII, 15-03-2005)
Col.345-46

Coastal Aquaculture Authority Bill, 2005— Consid. and Pass

(Deb. 32, Vol. X, 05-05-2005)
Col.245—47

Committee on IT Act 2000

(Deb. 5, Vol. VII, 02-03-2005)
Col.180—82

Criminals Taking Asylum

(Deb. 8, Vol. VII, 09-03-2005)
Col.180

Curtailment of Rural Projects

(Deb. 19, Vol. VIII, 23-03-2005)
Col.173

Delay in Issuing Notification

(Deb. 24, Vol. IX, 25-04-2005)
Col.270

Development of Hill Stations

(Deb. 21, Vol. IX, 19-04-2005)
Col.270

Empanelment of IPAS 1982 Batch

(Deb. 19, Vol. VIII, 23-03-2005)
Col.273-74

Engagement of Outside Producers

(Deb. 27, Vol. IX, 28-04-2005)
Col.179

Expert Group on AIDS

(Deb. 26, Vol. IX, 27-04-2005)
Col.357

Fire in Coaches Standing at Stations/Yards

(Deb. 9, Vol. VII, 10-03-2005)
Col.104—08

Forestry Plantation

(Deb. 24, Vol. IX, 25-04-2005)
Col.218-19

Free Sale of Coal

(Deb. 15, Vol. VIII, 18-03-2005)
Col.161

General Budget—2005-2006 General

Discussion Demands for Grants on Account— (General) 2005-2006 and Demands for Supplementary Grants— (General), 2004-2005

(Deb. 14, Vol. VIII, 17-03-2005)
Col.414—18

Goat/Sheeps Die due to Disease

(Deb. 11, Vol. VIII, 14-03-2005)
Col.248

Inspection of CGHS Hospitals and Diagnostic Centres

(Deb. 26, Vol. IX, 27-04-2005)
Col.86—90

Misuse of Funds under Tribal Development Schemes

(Deb. 35, Vol. X, 10-05-2005)
Col.27

Motion of Thanks on the President's Address

(Deb. 8, Vol. VII, 09-03-2005)
Col.1323—25

Mula Periyar Dam

(Deb. 21, Vol. IX, 19-04-2005)
Col.445-46

Natural Calamities in the Country

(DUR 193)
(Deb. 19, Vol. VIII, 23-03-2005)
Col.537—40

- Need to ensure payment of compensation to the victims of Tsunami in Tamil Nadu and other parts of the country (MUR 377)**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 374-75
- Need to increase promotional avenues of Inspectors in the Department of Posts (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 299
- Need to take suitable measures to check the menace caused by elephants in Periyakulam Parliamentary Constituency, Tamil Nadu (MUR 377)**
(Deb. 32, Vol. X, 05-05-2005)
Col. 216
- Opening of New Telephone Exchanges in Tamil Nadu**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 410—12
- Pending Applications in Tamil Nadu**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 182—84
- Pending Cases of Railway Ticket Refund**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 83-84
- Permission to Private Airlines to Fly Abroad**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 350—52
- Polluting Industrial Units**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 335-36
- Publicity of Functions of Nehru Yuva Kendra**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 137-38
- Rail Projects in Tamil Nadu**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 230-31
- Railway Budget—Demands for Grants—2005-2006 and Resolution re: Approval of Recommendations in the First Report of Railway Convention Committee—(Cut Motion)**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 687—89
- Recommendations of NCAER**
(Deb. 33, Vol. X, 06-05-2005)
Col. 166
- Review of National Policy on Older People**
(Deb. 27, Vol. IX, 28-04-2005) Col. 27
- Scheme for Handloom Industry**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 699—701
- Supply of Newspaper Clippings**
(Deb. 23, Vol. IX, 21-04-2005) Col. 174
- Tea Production**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 42
- Telecom Rental Charge**
(Deb. 8, Vol. VII, 09-03-2005) Col. 974
- Timings of FM Band in Periyakulam**
(Deb. 8, Vol. VII, 09-03-2005) Col. 315
- Training for Rural Unemployed Youth**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 523-24
- Unit Trust of India**
(Deb. 33, Vol. X, 06-05-2005)
Col. 234-35
- Use of Wireless Fixed Phones**
(Deb. 22, Vol. IX, 20-04-2005) Col. 129
- Wages to Textile Workers of Tamil Nadu**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 236-37
- Abdullah, Shri Omar**
- BSNL Mobile Phone Subscribers**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 27
- Decline in Passengers**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 29
- DOTs treatment for the Eradication of TB**
(Deb. 31, Vol. X, 04-05-2005) Col. 32

- Encouragement to Sports in Schools**
(Deb. 30, Vol. IX, 03-05-2005)
Col.27-28
- Exodus of Pilots**
(Deb. 27, Vol. IX, 28-04-2005)
Col.14
- Expenditure on Security at Airports**
(Deb. 32, Vol. X, 05-05-2005)
Col.13-14
- Supply of Gas Cylinders to Customers**
(Deb. 9, Vol. VII, 10-03-2005)
Col.29-30
- Abdullakutty, Shri**
- Amendment of Freedom of Information Act, 2002**
(Deb. 31, Vol. X, 04-05-2005)
Col.417-18
- Commercial Crops Workers (Welfare) Bill, 2005—Int.**
(Deb. 38, Vol. X, 13-05-2005)
Col.337
- Constitution (Amendment) Bill, 2005—(Amendment of articles 124 and 217)—Int.**
(Deb. 38, Vol. X, 13-05-2005) Col. 336
- Deemed University Status to Universities**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.93—107
- General Budget—2005-2006—Demands for Grants— Ministry of Agriculture**
(Deb. 23, Vol. IX, 21-04-2005)
Col.332-33
- Indian Penal Code (Amendment) Bill, 2005—(Amendment of section 375)—Int.**
(Deb. 38, Vol. X, 13-05-2005)
Col.335-36
- Interest Rate on EPF**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.547-48
- Legal Services**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.400-01
- Need to enhance the wages of Head Loaders working in Food Corporation of India in Kerala (MUR 377)**
(Deb. 22, Vol. IX, 20-04-2005)
Col.599-600
- Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.831—33
- Reservation of Seats for Non-Resident Indians**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.159
- Safety Equipments for Prevention of Smuggling of Sandalwood**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.318—20
- Tariff Advisory Committee**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.258-59
- Violation of IRDA Regulation**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.168-69
- Acharia, Shri Basu Deb**
- Abolition of Excise and Custom Duty**
(Deb. 8, Vol. VII, 09-03-2005)
Col.160—62
- Alleged violation of the guidelines governing use of VIP/VVIP flights of Air Force in December, 2003—(Sub.)**
(Deb. 29, Vol. IX, 02-05-2005)
Col.407-08
- Allocation of Coal Block**
(Deb. 8, Vol. VII, 09-03-2005)
Col.723-24
- Allocation of Coal to Core and Non-Core Sectors**
(Deb. 36, Vol. X, 11-05-2005)
Col.386-87

- Allotment of Captive Mining Blocks**
(Deb. 36, Vol. X, 11-05-2005)
Col. 487—94
- Ban on Plastic Bags**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 33
- Bihar Budget, 2005-06—General Discussion Demands for Grants on Account (Bihar)—2005-06 and Demands for Supplementary Grants (Bihar)—2004-05**
(Deb. 16, Vol. VIII, 19-03-2005)
Col. 166—70
- Coal Gasification**
(Deb. 31, Vol. X, 04-05-2005)
Col. 115
- Colonies set up for Displaced Persons**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 191—93
- Compulsory Voting Bill—Consid.**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 525—27
- Constitution (Scheduled Castes) Order (Amendment) Bill—(Amendment of the Schedule)—by Shri Basu Deb Acharia—Int.**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 500
- Container Security Initiative**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 295—97
- Cooperative Credit**
(Deb. 33, Vol. X, 06-05-2005)
Col. 146-47
- Dabhol Power Project**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 663
(Deb. 10, Vol. VII, 11-03-2005)
Col. 321-22
- Deal with Iran for Purchase of LNG**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 102-03
- Demand and Supply of Urea**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 339—41
- Demand of Coal**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 15—20
- Demand of Liquefied Natural Gas**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 430-31
- Domestic Violence Against Women**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 391—94
- Employment Guarantee Programme for Urban Areas**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 220
- Eviction of Tribals**
(Deb. 35, Vol. X, 10-05-2005)
Col. 40-41
- Expansion of NTPC Power Projects**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 242—44
- Exploratory Drilling in Sunderban Areas**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 259
- Extension of Pension Scheme**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 291-92
- Financial Assistance under Urban Renewal Mission**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 130
- Gas Based Fertilizer Plants**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 343-44
- Gas Pipeline between Myanmar-India through Bangladesh**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 357—61
- Health Care Services**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 205-06

- I.C.H.R.**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.421-22
- Illegal Mining**
(Deb. 38, Vol. X, 13-05-2005)
Col.133-34
- Import of Palm Oil**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.195-96
- Incentives to Profit Making Airports**
(Deb.27, Vol. IX, 28-04-2005) Col. 9
- Indian and Foreign delegation Visits**
(Deb. 5, Vol. VII, 02-03-2005)
Col.313—23
- Irrigation Projects**
(Deb. 34, Vol. X, 09-05-2005)
Col.60-67
- Limitation of Job Opportunities for SCs/
STs**
(Deb. 8, Vol. VII, 09-03-2005)
Col.1001-02
- Loading and Unloading Points**
(Deb. 9, Vol. VII, 10-03-2005)
Col.202—06
- Mahatma Gandhi Antarrashtriya Hindi
Viswavidyalaya**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.81-82
- Marketing of Gabapentin**
(Deb. 36, Vol. X, 11-05-2005)
Col.347-48
- Mega Power Projects**
(Deb. 28, Vol. IX, 29-04-2005)
Col.35
- Merger of Co-operative Banks**
(Deb. 38, Vol. X, 13-05-2005)
Col.69-70
- Merger of IDBI and IDBI Bank**
(Deb. 8, Vol. VII, 09-03-2005)
Col.676-77
- Methane in Abandoned Coal Mines**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 81
- Mining by SAIL in Chiriya**
(Deb. 21, Vol. IX, 19-04-2005)
Col.457-58
- Motion of Thanks on the President's
Address**
(Deb. 8, Vol. VII, 09-03-2005)
Col.1180—91
- National Dedicated Freight Rail Corridor**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.43-44
- Part Funding for States Debt Payment**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.351-52
- Pension Fund Regulatory and
Development Authority Bill, 2005—Int.**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.549-50
- Presentation of Petitions**
(Deb. 12, Vol. VIII, 15-03-2005) Col.452
- Private/Foreign Players in Cola Trading**
(Deb. 31, Vol. X, 04-05-2005)
Col.249—51
- Production and Export of Minerals**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.292-93
- Promotion of Letrozole**
(Deb. 36, Vol. X, 11-05-2005)
Col.156-57
- Rail Projects**
(Deb. 8, Vol. VII, 09-03-2005)
Col.483-84
- Railway (Budget), 2005-2006—General
Discussion Demands for Grants on
Account—(Railways), 2005-06 and
Demands for Supplementary Grants
(Railways) 2004-05**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.483—85
- Regional Rural Banks (Amendment) Bill,
2004— (Amendment of section 2,
etc.)—Consid.**
(Deb. 38, Vol. X, 13-05-2005)

- Col. 346-51
- Regional Rural Banks (Amendment) Bill, 2004—Consid.
(Deb. 28, Vol. IX, 29-04-2005)
Col. 610—22
- Report of Committee on Prices of Medicines
(Deb. 29, Vol. IX, 02-05-2005)
Col. 228-29
- Review of Functioning of Prasar Bharati
(Deb. 27, Vol. IX, 28-04-2005)
Col. 243-44
- Revitalization of Cooperative Banks
(Deb. 10, Vol. VII, 11-03-2005)
Col. 258-59
- Rural Tourism
(Deb. 34, Vol. X, 09-05-2005) Col. 35
- Setting up of Centre of Excellence
(Deb. 12, Vol. VIII, 15-03-2005) Col. 315
- Setting up of PFRDA
(Deb. 33, Vol. X, 06-05-2005)
Col. 294—96
- Situation arising out of alleged violation of Payment of Wages Act and Payment of Minimum Wages Act and need to enact a comprehensive legislation for unorganised labour in the country and steps taken by the Government in this regard (CA)
(Deb. 38, Vol. X, 13-05-2005)
Col. 295—98
- Situation arising out of disinvestment of Juhu Beach Centaur Hotel, Mumbai and steps taken by the Government in regard thereto (CA)
(Deb. 31, Vol. X, 04-05-2005)
Col. 463—84
- Situation arising out of inordinate delay in merging Indian Iron and Steel Company (IISCO) with Steel Authority of India Ltd. and steps taken by the Government in regard thereto (CA)
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 274-76
- Situation arising out of non-finalisation of National Coal Workers Wage Agreement—VII and steps taken by the Government in regard thereto (CA)
(Deb. 34, Vol. X, 09-05-2005)
Col. 551,553—56
- Situation arising out of non-implementation of Instructions and Guidelines for regularising the forest land being cultivated by the farmers prior to 1980 and steps taken by the Government in regard thereto (CA)
(Deb. 35, Vol. X, 10-05-2005)
Col. 313-14
- Standing Committee on Railways—Eighth Report—Presented
(Deb. 22, Vol. IX, 20-04-2005)
Col. 567-68
- Standing Committee on Railways—Ninth and Tenth Reports—Presented
(Deb. 36, Vol. X, 11-05-2005)
Col. 551-52
- Standing Committee on Railways—Sixth and Seventh Reports—Laid
(Deb. 5, Vol. VII, 02-03-2005)
Col. 488-89
- Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Bihar
(Deb. 16, Vol. VIII, 19-03-2005)
Col. 46—50
- Steps to Minimise Impact of Rising Crude Prices
(Deb. 8, Vol. VII, 09-03-2005) Col. 43-45
- Submission of Report by Yogesh Chandra Committee
(Deb. 4, Vol. VII, 01-03-2005)
Col. 317-18
- Super Speciality Hospitals
(Deb. 24, Vol. IX, 25-04-2005) Col. 353
- Tea Production
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 42-43

- Technology Policy, 1983
(Deb. 13, Vol. VIII, 16-03-2005) Col. 247
- Telephone Exchanges in Rural Areas
(Deb. 36, Vol. X, 11-05-2005) Col. 21
- Training for Personnel of Public Distribution System
(Deb. 34, Vol. X, 09-05-2005) Col. 12-13
- Transfer of Centrally Sponsored Schemes
(Deb. 5, Vol. VII, 02-03-2005) Col. 359
- Tsunami Disaster in A&N Islands
(Deb. 4, Vol. VII, 01-03-2005) Col. 296-97
- Tsunami Warning System
(Deb. 8, Vol. VII, 09-03-2005) Col. 975—78
- Unemployment Allowance to Employees of ESIC
(Deb. 11, Vol. VIII, 14-03-2005) Col. 243-44
- WHO on Measles Vaccine
(Deb. 8, Vol. VII, 09-03-2005) Col. 911
- Acharya, Shri Prasanna**
- General Budget—2005-2006 General Discussion Demands for Grants on Account—(General) 2005-2006 and Demands for Supplementary Grants—(General), 2004-2005
(Deb. 14, Vol. VIII, 17-03-2005) Col. 380—85
- General Budget -2005-06—Demands For Grants of the Ministry of Agriculture
(Deb. 24, Vol. IX, 25-04-2005) Col. 459—61
- Need to include Sambalpuri/Koshali language in the Eighth Schedule to the Constitution (MUR 377)
(Deb. 19, Vol. VIII, 23-03-2005) Col. 425
- Aditya Nath, Yogi**
- Arrears of Sugarcane Farmers
(Deb. 21, Vol. IX, 19-04-2005) Col. 427—30
- Constitution (Amendment) Bill (Amendment of Article 1)—by Yogi Aditya Nath - Int.
(Deb. 10, Vol. VII, 11-03-2005) Col. 494-95
- Constitution (Amendment) Bill (Insertion of New Article 25A)—by Yogi Aditya Nath - Int.
(Deb. 10, Vol. VII, 11-03-2005) Col. 493-94
- Constitution (Amendment) Bill (Omission of Article 44, etc.) - by Yogi Aditya Nath —Int.
(Deb. 10, Vol. VII, 11-03-2005) Col. 494
- Construction Work in Buddhist Research Institute
(Deb. 17, Vol. VIII, 21-03-2005) Col. 212
- Control/Prevention of HIV/AIDS
(Deb. 26, Vol. IX, 27-04-2005) Col. 189-90
- Developments in Nepal and visits of Minister of External Affairs to Afghanistan and Pakistan (DUR 193)
(Deb. 17, Vol. VIII, 21-03-2005) Col. 629—33
- Disbanding of Task Force on Linking of Rivers
(Deb. 11, Vol. VIII, 14-03-2005) Col. 9
- Employment to Urban Unemployed Persons
(Deb. 11, Vol. VIII, 14-03-2005) Col. 512-13
- Environment Friendly Toilet System in Trains
(Deb. 23, Vol. IX, 21-04-2005) Col. 58
- Funds to Prasar Bharati
(Deb. 20, Vol. VIII, 24-03-2005) Col. 124-25
- Indo-China Trade *via* Nathula Pass
(Deb. 25, Vol. IX, 26-04-2005) Col. 141
- International Air Services from Small Cities
(Deb. 27, Vol. IX, 28-04-2005) Col. 231-32

- Issuance of Smart Card for NRIs**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 142-43
- Need to check the illegal activities of Bangladeshi Intruders in the country (MUR377)**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 321-22
- Oceanic Disaster Management Centres**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 169
- Production of Mustard**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 177—79
- Production of Steel**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 62—64
- Railway Budget, 2005-06-General Discussion Demands for Grants on Account (Railways) 2005-06 Demands for Supplementary Grants - 2004-05**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 412—16
- Rehabilitation of Tsunami affected Children**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 230-31
- Talks with IAEA**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 260-61
- Tourism Promotion in Tsunami Hit States**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 59—61
- Tsunami Warning System**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 975—78
- World Bank Aid**
(Deb. 33, Vol. X, 06-05-2005) Col. 362
- Adsul, Shri Anandrao Vithoba**
- Accounting Systems**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 194-95
- Agreement between India and China**
(Deb. 32, Vol. X, 05-05-2005)
Col. 33—35
- Agreement between Indian and Chinese Oil Companies**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 31-32
- Agreement between ONGC Videsh and Russian Oil Company**
(Deb. 8, Vol. VII, 09-03-2005) Col. 385
- Agricultural Technology Information Centres**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 518—22
- Allocation of Coal to Core and Non-Core Sectors**
(Deb. 36, Vol. X, 11-05-2005)
Col. 386-87
- Assistance for Revised National T.B. Control Programme**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 365-66
- Beautification in and around Red Fort**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 215-16
- Bidding for Establishment of FM Stations**
(Deb. 32, Vol. X, 05-05-2005)
Col. 145-46
- Biotechnology Information System Network**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 43-44
- Bumper Cash Crop**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 298-99
- Bus Service between Srinagar and Muzaffarabad**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 965-66
- Chhattarpati Shivaji Terminus**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 184-85

- Christian Population in North-Eastern Region
(Deb. 12, Vol. VIII, 15-03-2005)
Col.404-05
- Chromite Ore Reserves
(Deb. 11, Vol. VIII, 14-03-2005)
Col.558-59
- Coastal Insurance Scheme
(Deb. 11, Vol. VIII, 14-03-2005) Col. 200
- Committee of Ministers on Dalit Affairs
(Deb. 20, Vol. VIII, 24-03-2005)
Col.238—40
- Competition between Indian and Chinese Oil Companies in International Oil Market
(Deb. 23, Vol. IX, 21-04-2005)
Col.285-86
- Constitution of Committee to Study Hydrographic Features
(Deb. 9, Vol. VII, 10-03-2005)
Col.299-300
- Contribution of Agriculture Sector in GDP
(Deb. 29, Vol. IX, 02-05-2005)
Col.252—54
- Crash of Aircraft
(Deb. 20, Vol. VIII, 24-03-2005)
Col.195-96
- Dabhol Power Project
(Deb. 10, Vol. VII, 11-03-2005)
Col.321-22
- Declining Trend in Investment in Agriculture Sector
(Deb. 29, Vol. IX, 02-05-2005)
Col.37—44
- Defaulting Stock Brokers
(Deb. 38, Vol. X, 13-05-2005)
Col.30—34
- Defects in T-90 Tanks
(Deb. 20, Vol. VIII, 24-03-2005) Col. 195
- Deposits by NRIs
(Deb. 10, Vol. VII, 11-03-2005) Col. 181
- Development of Genetic Transformation System for Mosquito
(Deb. 13, Vol. VIII, 16-03-2005) Col. 222
- Development of Livestock in Tribal Districts
(Deb. 11, Vol. VIII, 14-03-2005)
Col.335—38
- Development of Lonar Crater and Lake in Maharashtra
(Deb. 21, Vol. IX, 19-04-2005)
Col.309
- Development of Marine Fisheries
(Deb. 34, Vol. X, 09-05-2005) Col. 391
- Development of Modern Weapons/ Weapon Systems
(Deb. 20, Vol. VIII, 24-03-2005)
Col.148-49
- Disabled Friendly Schools
(Deb. 21, Vol. IX, 19-04-2005)
Col.795-96
- Discussions with Hurriyat Conference
(Deb. 4, Vol. VII, 01-03-2005) Col. 48
- Doha Round Achievements
(Deb. 35, Vol. X, 10-05-2005)
Col.258-59
- Draft Regulations Pertaining to Homoeopathic Colleges
(Deb. 19, Vol. VIII, 23-03-2005)
Col.379-80
- Drug Procurement Agencies
(Deb. 31, Vol. X, 04-05-2005) Col. 299
- Drug Testing Laboratories
(Deb. 22, Vol. IX, 20-04-2005)
Col.271—73
- Economic Condition of Railways
(Deb. 8, Vol. VII, 09-03-2005) Col. 369
- Education through Open Schools and Universities
(Deb. 25, Vol. IX, 26-04-2005)
Col.297—300

- Emerging Bio-Tech Powers**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 266
- Employment to Local People in NHPC**
(Deb. 33, Vol. X, 06-05-2005)
Col. 289-90
- Environmental Orientation to School Education Scheme**
(Deb. 35, Vol. X, 10-05-2005)
Col. 35-38
- Eradication of Poverty and Hunger**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 546-47
- Examination of 1977 Protocols to Geneva Convention**
(Deb. 31, Vol. X, 04-05-2005) Col. 240
- External Market Development Scheme**
(Deb. 33, Vol. X, 06-05-2005)
Col. 291-92
- Facilities for Patients in General Ward of AIIMS**
(Deb. 31, Vol. X, 04-05-2005)
Col. 152-53
- Facilities to Persons with Spinal Injury**
(Deb. 32, Vol. X, 05-05-2005)
Col. 128-30
- Failure of SAARC**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 197-98
- Fake Pass Racket**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 219
- Family Planning Norms in China**
(Deb. 36, Vol. X, 11-05-2005)
Col. 462-63
- Farmers Income Insurance Scheme**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 33-36
- FDI in Agriculture Retail**
(Deb. 34, Vol. X, 09-05-2005)
Col. 393-94
- Fertilizer Plants**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 304 - 06
- Fiscal Deficit of India**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 350-51
- Foreign Assistance for Phasing out Ozone Depleting Substance**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 458-80
- Foreign Assistance in Textile Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 742-44
- Formation of Subsidiary Company**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1043-44
- Funds for Modernisation Schemes**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 47-48
- Funds for Procurement of Modern Equipments in Govt. Hospitals**
(Deb. 36, Vol. X, 11-05-2005) Col. 359
- Funds Raised by PNB through Public Issue**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 625-26
- Garment Technology Expo.**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 341-43
- Gas Pipeline between Myanmar-India through Bangladesh**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 357-61
- General Budget 2005-2006—General Discussion, Demands for Grants on Account (General), 2005-2006 and Demands for Supplementary Grants (General), 2004-05**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 436-38
- Guidelines for Disabled Persons for Appearing in MBBS Exam**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 48-50

- Handloom as Heritage Industry**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.211-12
- Herb Growers**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.387-88
- Human Rights of Prisoners**
(Deb. 30, Vol. IX, 03-05-2005)
Col.281-82
- IIT, Roorkee**
(Deb. 4, Vol. VII, 01-03-2005)
Col.309—11
- Illegal Felling of Trees**
(Deb. 34, Vol. X, 09-05-2005) Col. 273
- Illegal Routing by Reliance Infocomm**
(Deb. 5, Vol. VII, 02-03-2005)
Col.194-95
- Import of Second Hand Capital Goods**
(Deb. 22, Vol. IX, 20-04-2005) Col. 223
- Improvement of Science Education in Schools**
(Deb. 21, Vol. IX, 19-04-2005)
Col.151—54
- Increase in Cargo Capacity**
(Deb. 5, Vol. VII, 02-03-2005)
Col.207-08
- Increase in Per-Capita Income**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.298-99
- Increase in Telephone Lines**
(Deb. 22, Vol. IX, 20-04-2005)
Col.256-57
- India as International Tourism Hub**
(Deb. 29, Vol. IX, 02-05-2005) Col. 373
- Indo-Iran Gas Pipeline Project**
(Deb. 8, Vol. VII, 09-03-2005)
Col.102—04
- Indo-Sino Joint Steering Committee**
(Deb. 31, Vol. X, 04-05-2005) Col. 445
- Industrial Tariffs**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 347
- Inspection of Medical Colleges/Hospitals**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.347-48
- Interim Dividend by PSUs**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 648
- Involvement of PRIs in Implementation of Development Oriented Programmes**
(Deb. 27, Vol. IX, 28-04-2005)
Col.213-14
- Jal Samvardhan Yojana**
(Deb. 34, Vol. X, 09-05-2005) Col. 519
- Japanese Assistance for TISCO**
(Deb. 29, Vol. IX, 02-05-2005)
Col.315—17
- Joint Survey of Borders by India and Pakistan**
(Deb. 5, Vol. VII, 02-03-2005)
Col.195-96
- Latest Equipments to RPF**
(Deb. 37, Vol. X, 12-05-2005)
Col.212-13
- Leather and Textiles Export**
(Deb. 35, Vol. X, 10-05-2005)
Col.253-54
- Licence to Power Companies**
(Deb. 10, Vol. VII, 11-03-2005)
Col.208-09
- Lonar Crater**
(Deb. 23, Vol. IX, 21-04-2005) Col. 272
- Loss Suffered by Indian Airlines**
(Deb. 9, Vol. VII, 10-03-2005)
Col.230-31
- Luxury Tax**
(Deb. 8, Vol. VII, 09-03-2005) Col. 704
- Manual Scavenging**
(Deb. 30, Vol. IX, 03-05-2005)
Col.33—35
- Meeting of Chief Ministers**
(Deb. 30, Vol. IX, 03-05-2005)
Col.353—55

- Misappropriation of Subsidy Funds**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 68—72
- MMTC**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 332-33
- Monitoring Cell for VAT**
(Deb. 38, Vol. X, 13-05-2005)
Col. 178-79
- MSP for Jute**
(Deb. 33, Vol. X, 06-05-2005)
Col. 384—88
- MSP of Cotton**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 171-72
- MTNL's Training Centre**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 249-50
- National Coaching Camps**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 315-16
- National Jute Board**
(Deb. 38, Vol. X, 13-05-2005)
Col. 269-70
- National Leather Development Programme**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 855-56
- National Rural Health Missions**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 16—24
- National Task Force on Disability**
(Deb. 9, Vol. VII, 10-03-2005) Col. 267
- Naval Operation in Tsunami Hit Countries**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 93-94
- Need to develop Lonar Crater in Buldhana Parliamentary Constituency, Maharashtra as a tourist resort (MUR 377)**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 480-81
- New Taxes on Corporate Sector**
(Deb. 38, Vol. X, 13-05-2005) Col. 270
- Outstanding dues of Railway from Power Plants**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 102-03
- Pension to Artists**
(Deb. 32, Vol. X, 05-05-2005)
Col. 155-56
- Pension to Government Employees**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 111-12
- Permission for Exploration and Production of Oil and Natural Gas**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 446-47
- Phasing out of Mercury Equipments**
(Deb. 36, Vol. X, 11-05-2005)
Col. 180-81
- Plantation Companies**
(Deb. 33, Vol. X, 06-05-2005)
Col. 235-36
- PNDT Act**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 935-36
- Price Index**
(Deb. 33, Vol. X, 06-05-2005)
Col. 425—29
- Prices of Drugs**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 436-37
- Priority to NCC**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 265
- Private Participation in Godown Constructions**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 89-90
- Private/Public Partnership in Farm Sector**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 147—49

- Production of Egg and Meat**
(Deb. 34, Vol. X, 09-05-2005)
Col.399—401
- Production of Organic Cotton**
(Deb. 29, Vol. IX, 02-05-2005) Col. 118
- Project Proposals under NCLP**
(Deb. 21, Vol. IX, 19-04-2005)
Col.465-66
- Projects of Chittaranjan Locomotives Works**
(Deb. 37, Vol. X, 12-05-2005)
Col.252-53
- Promotion of Bio-Tech Market**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.249-50
- Promotion of Sports among Tribal Youths**
(Deb. 21, Vol. IX, 19-04-2005)
Col.840-41
- Purchase of Aircraft**
(Deb. 37, Vol. X, 12-05-2005)
Col.257-58
- Purchase of Defence Equipment**
(Deb. 37, Vol. X, 12-05-2005)
Col.236-37
- Railway Budget—Demands for Grants—
2005-2006 and Resolution re: Approval
of Recommendations in the First Report
of Railway Convention Committee—
(Cut Motion)**
(Deb. 22, Vol. IX, 20-04-2005)
Col.675—77
- Re-finance through NABARD**
(Deb. 38, Vol. X, 13-05-2005)
Col.206-07
- Reconstruction Work in Tsunami Affected
States**
(Deb. 4, Vol. VII, 01-03-2005)
Col.477-78
- Recovery of Dues**
(Deb. 26, Vol. IX, 27-04-2005)
Col.383-84
- Recruitment in Army on Fake Documents**
(Deb. 27, Vol. IX, 28-04-2005) Col. 88
- Recruitment of Militants in CRPF**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.281-82
- Refinery in Saudi Arabia**
(Deb. 9, Vol. VII, 10-03-2005)
Col.164-65
- Relaxation in Norms in Purchase of Aids
and Appliances**
(Deb. 32, Vol. X, 05-05-2005) Col. 104
- Restructuring of UTI and IDBI**
(Deb. 28, Vol. IX, 29-04-2005)
Col.390-91
- Revamping of National Security Council**
(Deb. 27, Vol. IX, 28-04-2005) Col. 247
- Revision in Gadgil-Mukherjee Formula**
(Deb. 31, Vol. X, 04-05-2005)
Col.435—40
- Road Map for Rural Electrification**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.49-52
- Rolling Assets**
(Deb. 27, Vol. IX, 28-04-2005)
Col.155-56
- S.S.A.**
(Deb. 25, Vol. IX, 26-04-2005) Col. 273
- Service Charges on Credit Card-Holders**
(Deb. 28, Vol. IX, 29-04-2005)
Col.155-56
- Setting up of a National Level Growth Fund**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.275-76
- Setting up of Multi-purpose Cyclone
Shelters**
(Deb. 35, Vol. X, 10-05-2005)
Col.182-83
- Setting up of N.S.R.F.**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 278

- Setting up of National Commission on Enterprises**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 196-97
- Shortfall of Market Shares of Banks**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 162—64
- Skill Workforce**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 121-23
- Soil Survey and Land Degradation**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 143-44
- ST Communities Below Poverty Line**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 286—90
- Stagnation in Production Capacity of Textile Mills**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 235-36
- Tarapur Atomic Power Project**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 293-94
- Target under Tribal Development Schemes**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 219—24
- Telephone Facility to Village Panchayats**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 557—61
- Textile and Pharmaceutical Sectors**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 529-30
- Throwing out of Passengers**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 184-85
- Trade Liberalisation in Agriculture**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 308-09
- Trafficking**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 421—30
- Trafficking of Women and Children**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 44-45
- Training to Railway Staff**
(Deb. 37, Vol. X, 12-05-2005)
Col. 94-95
- Tsunami Disaster in A&N Islands**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 296-97
- Tsunami Warning System**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 975—78
- UNESCO Global Monitoring Report**
(Deb. 35, Vol. X, 10-05-2005)
Col. 239-40
- Use of Fertilizer**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 345-46
- Vande Mataram Scheme**
(Deb. 36, Vol. X, 11-05-2005)
Col. 26—31
- Visa on Arrival**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 85
- Visit of FBI Team**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 716-17
- Visit of Indian and Foreign Delegations**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 352—70
- VRS in MTNL**
(Deb. 8, Vol. VII, 09-03-2005) Col. 813
- Wasteland Development**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 476—84
- White Paper on Status of Minorities**
(Deb. 23, Vol. IX, 21-04-2005) Col. 254
- World Bank Assistance for National E-governance Plan**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 59-60

- WTO Meet at Kenya
(Deb. 18, Vol. VIII, 22-03-2005)
Col.280-81
- Advani, Shri L.K.**
- Affidavits filed in Supreme Court on Action taken by the Govt. on the CAG Report relating to procurement made for Operation Vijay (Kargil) and laying of Reports of Justice Phukan Commission and the Central Vigilance Commission (Sub.)
(Deb. 22, Vol. IX, 20-04-2005)
Col.572—76
- Motion of Thanks on the President's Address
(Deb. 9, Vol. VII, 10-03-2005)
Col.331—53
- Statutory Resolution Disapproving Patents (Amendment) Ordinance and Patents (Amendment) Bill, 2005
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 585-86, 602-03
- Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Goa
(Deb. 15, Vol. VIII, 18-03-2005)
Col.411—17, 476-77
- The Alleged Delay by the Governor in Inviting the NDA to form the Government in Jharkhand
(Deb. 5, Vol. VII, 02-03-2005) Col.2—6
- Agarwal, Dr. Dharendra**
- Arrival of Foreign Tourists
(Deb. 11, Vol. VIII, 14-03-2005)
Col.444—48
- Awareness among Workers of Unorganised Sector
(Deb. 24, Vol. IX, 25-04-2005)
Col.135-36
- Construction of Houses
(Deb. 8, Vol. VII, 09-03-2005)
Col.657—60
- Conversion of Telephone Exchanges
(Deb. 22, Vol. IX, 20-04-2005)
Col.75—77
- Development of Sports
(Deb. 30, Vol. IX, 03-05-2005)
Col.159—62
- Export of Handicraft
(Deb. 33, Vol. X, 06-05-2005)
Col.306-07
- Fake Insurance Business
(Deb. 38, Vol. X, 13-05-2005) Col.165
- Fake LPG Cylinders
(Deb. 23, Vol. IX, 21-04-2005)
Col.34-35
- Fire in Forests
(Deb. 24, Vol. IX, 25-04-2005)
Col.277—80
- Godowns for Foodgrains
(Deb. 24, Vol. IX, 25-04-2005)
Col.258—68
- Handloom Exhibition and Fairs
(Deb. 38, Vol. X, 13-05-2005) Col.154
- Inflow of Foreign Investment
(Deb. 18, Vol. VIII, 22-03-2005)
Col.197—203
- Late Delivery of Mails
(Deb. 31, Vol. X, 04-05-2005)
Col.139-40
- Non-payment of Inland Air Travel Tax
(Deb. 10, Vol. VII, 11-03-2005)
Col.302—06
- Opening of LPG Agencies in Andhra Pradesh and Jharkhand
(Deb. 8, Vol. VII, 09-03-2005) Col.199
- Opening of LPG Agencies in Cooch Behar, West Bengal
(Deb. 14, Vol. VIII, 17-03-2005)
Col.205-06
- Petrol/Diesel Retail Outlets
(Deb. 9, Vol. VII, 10-03-2005)
Col.99—101

Post and Telegraph Facilities

(Deb. 8, Vol. VII, 09-03-2005)
Col.959-60

Preparation of Dossiers

(Deb. 26, Vol. IX, 27-04-2005)
Col.205-06

Recommendations of Expenditure Reforms Committee

(Deb. 8, Vol. VII, 09-03-2005)
Col.129-30

Repair and Maintenance of National Highways

(Deb. 5, Vol. VII, 02-03-2005)
Col.307-08

Review of Functioning of Drug Control Authority

(Deb. 5, Vol. VII, 02-03-2005)
Col.426-27

Rules for Registration of Private Hospitals/Nursing Homes/Doctors

(Deb. 8, Vol. VII, 09-03-2005) Col. 174

Rural Electrification

(Deb. 10, Vol. VII, 11-03-2005)
Col.232—34

Self Assessment by IT Assesseees

(Deb. 33, Vol. X, 06-05-2005)
Col.231-32

STD in Taluka/Tehsil Headquarters in Jharkhand

(Deb. 19, Vol. VIII, 23-03-2005) Col.211

Telephone Adalats in Jharkhand

(Deb. 22, Vol. IX, 20-04-2005)
Col.84—92

Violation of Code of Conduct

(Deb. 8, Vol. VII, 09-03-2005)
Col.1022-23

World Bank Funds for Hospitals/Dispensaries

(Deb. 5, Vol. VII, 02-03-2005)
Col.99-100

Ahamad, Shri Atiq**Adivasi Vikas Kendras**

(Deb. 4, Vol. VII, 01-03-2005) Col. 324

Assistance for Village Development Institute

(Deb. 38, Vol. X, 13-05-2005)
Col. 105

Ban on N.C.C.F.

(Deb. 34, Vol. X, 09-05-2005)
Col.498

Caterpillars Destroyed Soyabean Crop in M.P.

(Deb. 24, Vol. IX, 25-04-2005) Col. 387

Constitution of Regional Advisory Committees in KVS

(Deb. 30, Vol. IX, 03-05-2005)
Col.108-09

Construction of Coast Guard Air-Squadron Complex

(Deb. 27, Vol. IX, 28-04-2005) Col. 60

Delay in Issuance of Passport

(Deb. 19, Vol. VIII, 23-03-2005)
Col.374—77

Development of Coal and Iron Mines by SAIL in Foreign Countries

(Deb. 34, Vol. X, 09-05-2005) Col. 109

Development of Islands

(Deb. 11, Vol. VIII, 14-03-2005)
Col.407-08

Dhyanchand Stadium, Jhansi

(Deb. 4, Vol. VII, 01-03-2005) Col. 66

Domestic Flights from Allahabad

(Deb. 37, Vol. X, 12-05-2005)
Col. 108-09

Eradication of Leprosy

(Deb. 5, Vol. VII, 02-03-2005)
Col.418—24

ESI Facilities to Employees of Municipal Corporation/Council

(Deb. 21, Vol. IX, 19-04-2005) Col. 215

- Establishment of National Defence University**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 92-93
- Excavation under Bhartiya Puratatva Sarvekshan Virashad Pariyojna**
(Deb. 23, Vol. IX, 21-04-2005) Col. 153
- Food Processing Infrastructure**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 121—24
- Funds under Swajaldhara Scheme**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 524—30
- Groundnut Research Centre**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 76-77
- Guava Crop affected by Welt Disease**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 226-27
- Hunting of Migratory Birds in Uttar Pradesh**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 317-18
- Import of Scrap**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 744-45
- Inspection of Registered Companies**
(Deb. 33, Vol. X, 06-05-2005)
Col. 163-64
- International Air Traffic Routes**
(Deb. 23, Vol. IX, 21-04-2005) Col. 222
- Irregularities under PMGSY**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 73
- ISO Certificate to Trains**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 204—06
- Issue of Electronic Passports**
(Deb. 5, Vol. VII, 02-03-2005) Col. 478
- Issue of Seasonal Tickets through ATM**
(Deb. 32, Vol. X, 05-05-2005) Col. 50
- Majauli Island**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 284-85
- Minority Education**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 223-24
- National Programme to Prevent Diabetes and Cardio Vascular Problems**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 279-80
- National Pulses Development Scheme in U.P.**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 313-14
- National Seed Research and Training Centre in Varanasi**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 99-100
- Night Safari in Greater Noida**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 159
- Nutritious food under Kasturba Gandhi Balika Vidyalaya Scheme**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 155-56
- Payment of Dues to Employees of HMT Chinar, Kashmir**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 164-65
- Physical Education in Schools**
(Deb. 35, Vol. X, 10-05-2005)
Col. 74-75
- Polio Cases in the Country**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 49—53
- Ration Cards for APL Families**
(Deb. 21, Vol. IX, 19-04-2005) Col. 341
- Regularising Employees in Passport Office**
(Deb. 5, Vol. VII, 02-03-2005) Col. 79
- Removal of Backward Communities from Electoral Rolls**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 213-14

- Renovation of Post Office Buildings**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 76-77
- Rise in Prices of Plastic Raw Material**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 367-68
- Scout Guide in Schools and Colleges**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 646-47
- Separate Organisation to Facilitate Haj Travel**
(Deb. 31, Vol. X, 04-05-2005)
Col. 84-85
- Setting up of Regional Training Institute for Teachers and Staff**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 139-40
- SIDBI**
(Deb. 8, Vol. VII, 09-03-2005) Col. 531
- STD/ISD/PCO Facilities at Stations**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 82-83
- Ten Rupees Coins**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 127-28
- Three Language Formula in KVs**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 154-55
- Train Actuated Warning Device at Level Crossings**
(Deb. 8, Vol. VII, 09-03-2005) Col. 295
- Visitors to Taj Mahal**
(Deb. 32, Vol. X, 05-05-2005)
Col. 133-34
- Ahir, Shri Hansraj G.**
- Accident at Kanhanpur Level Crossing**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 162-63
- Air Surveillance**
(Deb. 27, Vol. IX, 28-04-2005) Col. 249
- Allocation of Coal Blocks**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 290—92
- Allocation of Coal to Core and Non-Core Sectors**
(Deb. 36, Vol. X, 11-05-2005)
Col. 386-87
- Amendment in Existing Crop Insurance Scheme**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 179
- Ban on Sale of Gutkha**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 478-79
- Bar Girls of Maharashtra**
(Deb. 35, Vol. X, 10-05-2005)
Col. 265-66
- Beautification of Dr. Ambedkar's Memorial**
(Deb. 37, Vol. X, 12-05-2005) Col. 98
- Bomb Blast in Ordnance Factory**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 204-05
- Cloudburst Insurance Policy**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 205-06
- Coal Wage Agreement**
(Deb. 36, Vol. X, 11-05-2005)
Col. 458-59
- Compensation Paid by WCL**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 189—91
- Compensation to Postal Employees**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 247-48
- Construction of LNG Terminal at Dabhol**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 239-40
- Curtailment of Admission Capacity in Engineering Colleges**
(Deb. 4, Vol. VII, 01-03-2005) Col. 314
- Discontinuation of Parcel Booking in Express Trains**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 214-15

- Doping Test Centres**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 480-81
- Drought affected States**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 237-42
- Eradication of AIDS**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 56-57
- Exploration of Diamond**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 244
- Export of Iron Ore**
(Deb. 35, Vol. X, 10-05-2005)
Col. 98-99, 271-72
- Export of Pharmaceutical Companies**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 28-29
- Export Transaction Cost**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 215-16
- Funds for Wadsa Garhchiroli New Railway Line**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 57-58
- General Budget—2005-2006—Demands for Grants—Ministry of Agriculture**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 358-59
- General Budget-2005-2006—General Discussion— Demands for Grants on Account—(General) 2005-2006 and Demands for Supplementary Grants—(General), 2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 533-35
- Handover of Irrigation Projects to Private Sector**
(Deb. 34, Vol. X, 09-05-2005) Col. 446
- Housing for the Handicapped**
(Deb. 38, Vol. X, 13-05-2005)
Col. 194-98
- Import of Duty Free Raw Material by Private Steel Industries**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 227-28
- Inchampalli Irrigation Project**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 247-48
- Inclusion of Castes in ST List of Maharashtra**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 150-51
- Inclusion of Dhangar and Herdsmen Castes in SC List**
(Deb. 27, Vol. IX, 28-04-2005) Col. 52
- Indira Sagar Gosikhurd Irrigation Project of Maharashtra**
(Deb. 34, Vol. X, 09-05-2005)
Col. 539-40
- Introduction of Shuttle Trains**
(Deb. 32, Vol. X, 05-05-2005)
Col. 48-49
- Jobs under SGSY/SGRY**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 714-18
- Land Line and Mobile Phone Service**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 37-38
- Mallkhamb as National Sport**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 291-93
- Mid-day-Meal Scheme**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 267-68
- Mining of Iron Ore by RINL**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 156-58
- Mixing of Ethanol in Petrol**
(Deb. 9, Vol. VII, 10-03-2005) Col. 99
- National Disaster Relief Fund**
(Deb. 38, Vol. X, 13-05-2005)
Col. 50-51

Naxalism

(Deb. 4, Vol. VII, 01-03-2005)
Col. 300—03

NDMC Parking Fee

(Deb. 21, Vol. IX, 19-04-2005)
Col. 498-99

New Transmitters for Rural Areas

(Deb. 23, Vol. IX, 21-04-2005) Col. 220

Opening of Medical Universities in Tribal Areas

(Deb. 22, Vol. IX, 20-04-2005) Col. 178

Oranges Export

(Deb. 4, Vol. VII, 01-03-2005)
Col. 68-69

Organic Farming

(Deb. 29, Vol. IX, 02-05-2005)
Col. 102-03

Private Sector in Rural Development

(Deb. 8, Vol. VII, 09-03-2005)
Col. 630-31

Privatisation of Defence Project

(Deb. 14, Vol. VIII, 17-03-2005) Col. 66

Procurement of Cotton by NAFED

(Deb. 33, Vol. X, 06-05-2005)
Col. 292-93

Railway (Budget), 2005-2006—General Discussion— Demands for Grants on Account—(Railways), 2005-06 and Demands for Supplementary Grants (Railways) 2004-05

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 485-86

Recognition to Public Health Workers

(Deb. 5, Vol. VII, 02-03-2005)
Col. 437—42

Reforms in Coal Mines Pension Scheme and EPF Scheme

(Deb. 36, Vol. X, 11-05-2005)
Col. 238-39

Release of Commemorative Stamps

(Deb. 5, Vol. VII, 02-03-2005)
Col. 66—68

Review of Consumer Courts

(Deb. 34, Vol. X, 09-05-2005)
Col. 252-53

Right to Strike

(Deb. 29, Vol. IX, 02-05-2005) Col. 346

Role of Private Companies in Exploration Activities

(Deb. 8, Vol. VII, 09-03-2005)
Col. 447-48

Running of Trains through Shorter Route

(Deb. 8, Vol. VII, 09-03-2005) Col. 342

Sam Vikas Yojana

(Deb. 36, Vol. X, 11-05-2005)
Col. 243-44

Solar Energy

(Deb. 28, Vol. IX, 29-04-2005)
Col. 351—60

Special Permission for Clearance of Irrigation Projects

(Deb. 29, Vol. IX, 02-05-2005) Col. 241

Sport as Subject in School

(Deb. 25, Vol. IX, 26-04-2005)
Col. 41-42

Subsidy on LPG

(Deb. 15, Vol. VIII, 18-03-2005) Col. 119

Talks with Terrorists

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 301—02

Terrorist Camps in Myanmar and Bangladesh

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 127-28

Total Sanitation Campaign

(Deb. 28, Vol. IX, 29-04-2005)
Col. 523—25

Valmiki Ambedkar Awas Yojana

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 156-60

Windmills

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 74-75

- WLL Medium for Inaccessible Areas
(Deb. 31, Vol. X, 04-05-2005) Col. 172
- Aiyar, Shri Mani Shankar**
- Parel Investments and Trading Private Limited and Domestic Gas Private Limited (Taking Over of Management) Repeal Bill, 2005
(Deb. 19, Vol. VIII, 23-03-2005) Col. 427—32
- Ajaya Kumar, Shri S.**
- Allowances of Loco Running Staff
(Deb. 23, Vol. IX, 21-04-2005) Col. 120-21
- Ban on Licensed Porters from Handling Parcels
(Deb. 8, Vol. VII, 09-03-2005) Col. 352
- CVC to Probe Graft Cases
(Deb. 36, Vol. X, 11-05-2005) Col. 361
- Development of Cancer Centres
(Deb. 19, Vol. VIII, 23-03-2005) Col. 109
- Duty Evasion on Import of Foreign Cars
(Deb. 8, Vol. VII, 09-03-2005) Col. 523
- Establishment of Bottling Plants
(Deb. 21, Vol. IX, 19-04-2005) Col. 225
- Extension of Services
(Deb. 13, Vol. VIII, 16-03-2005) Col. 39-40
- Fuel Retailing by ONGC
(Deb. 23, Vol. IX, 21-04-2005) Col. 121-22
- Government Expenditure
(Deb. 28, Vol. IX, 29-04-2005) Col. 515
- Improving Medical Facilities at AIIMS
(Deb. 36, Vol. X, 11-05-2005) Col. 185
- Non-Utilisation of Budgetary Amount
(Deb. 19, Vol. VIII, 23-03-2005) Col. 290
- Prices of Agricultural Produces
(Deb. 17, Vol. VIII, 21-03-2005) Col. 209-10
- Railway Budget, 2005-2006—General Discussion— Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005) Col. 675—77
- Setting up of Rail Neer Plant
(Deb. 8, Vol. VII, 09-03-2005) Col. 236-37
- Transfer of Central Schemes to States
(Deb. 30, Vol. IX, 03-05-2005) Col. 101—03
- Unutilised Funds under MPLAD Scheme
(Deb. 19, Vol. VIII, 23-03-2005) Col. 257—62
- Ajnala, Dr. Rattan Singh**
- Bhatinda Refinery
(Deb. 27, Vol. IX, 28-04-2005) Col. 171
- Debt of Punjab
(Deb. 28, Vol. IX, 29-04-2005) Col. 329
- Diversification of Crops in Punjab
(Deb. 11, Vol. VIII, 14-03-2005) Col. 241—43
- General Budget-2005-2006—General Discussion— Demands for Grants on Account—(General) 2005-2006 and Demands for Supplementary Grants—(General), 2004-2005
(Deb. 14, Vol. VIII, 17-03-2005) Col. 525—27
- General Budget -2005-06—Demands for Grants of the Ministry of Agriculture
(Deb. 24, Vol. IX, 25-04-2005) Col. 429—31
- Khalsa Heritage Complex
(Deb. 9, Vol. VII, 10-03-2005) Col. 223
- Militant Activities in J&K
(Deb. 27, Vol. IX, 28-04-2005) Col. 30-31

- Non-Issuance of Visas to Indians Living Abroad**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 143-44
- PPA in Cough Drugs**
(Deb. 5, Vol. VII, 02-03-2005) Col. 373
- Setting up of National Institute for Research on Guru Granth Sahib**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 144
- Stocking Norms for Drought Prone Areas**
(Deb. 34, Vol. X, 09-05-2005)
Col. 454-55
- TADA Prisoners**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 63—65
- Ananth Kumar, Shri**
- Affected Areas Due to Tsunami Waves**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 123-24
- Age Group of Youths**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 751—53
- BPL Families**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 553—59
- Development of Taj Mahal**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 451
- Drought Affected States**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 237—42
- Employment to Unemployed Persons**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 189—94
- Funds under Swajaldhara Scheme**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 524—30
- Homeless People**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 445—47
- Hosting of International Sports by States**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 421—27
- Indian Hockey Federation**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 226-27
- Inter-Station Local Train Service**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 156-57
- International Standard Facilities at Airports**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 45-46
- Killing of Foreign Tourists**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 220-21
- N.Hs Passing through Karnataka**
(Deb. 5, Vol. VII, 02-03-2005) Col. 235
- National Coaching Camps**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 315-16
- New Airports in Karnataka**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 209-10
- NGOs engaged in Promotion of Sports**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 491—503
- Peripheral Development by Steel Plants**
(Deb. 34, Vol. X, 09-05-2005)
Col. 329-30
- Port Connectivity Projects**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 13-14
- Privatisation of Airports**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 100-01
- Promotion of Sports among Tribal Youths**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 840-41
- Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 802—05

Railway Safety Fund
(Deb. 20, Vol. VIII, 24-03-2005) Col. 25

Rate of Employment Generation
(Deb. 34, Vol. X, 09-05-2005)
Col. 300-301

Sale of Children by Parents
(Deb. 8, Vol. VII, 09-03-2005) Col. 349

Special Grant to Tamil Nadu
(Deb. 8, Vol. VII, 09-03-2005)
Col. 847-48

Special Package for Bangalore
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 311-12

Sports Organisations
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 76-77

**Standing Committee on Coal and Steel—
Sixth and Seventh Reports—Presented**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 392-93

**Statutory Resolution Re: Approval of
Proclamation by the President in
Relation to the State of Goa**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 454—59

Sugar Export at Subsidised Rates
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 339—44

Telecom Service in Rural Areas
(Deb. 22, Vol. IX, 20-04-2005)
Col. 13-14

Tourism Projects
(Deb. 24, Vol. IX, 25-04-2005)
Col. 132—34

Training of People Linked to Tourism
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 125-26

Angadi, Shri Suresh

Bill from Karnataka
(Deb. 35, Vol. X, 10-05-2005)
Col. 104-05

**Developments in Nepal and visits of
Minister of External Affairs to
Afghanistan and Pakistan (DUR 193)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 658-59

Diversion of Rivers Water
(Deb. 34, Vol. X, 09-05-2005)
Col. 417—19

**Employment on Compassionate Grounds
in CPWD**
(Deb. 35, Vol. X, 10-05-2005)
Col. 170-71

Leasing of Aircraft by IA
(Deb. 37, Vol. X, 12-05-2005)
Col. 212

**Project for Integrated Development of
Coconut**
(Deb. 34, Vol. X, 09-05-2005)
Col. 510—12

Projects Report by Karnataka
(Deb. 34, Vol. X, 09-05-2005)
Col. 268-69

Taking over Agriculture Land
(Deb. 37, Vol. X, 12-05-2005)
Col. 115-16

Ansari, Shri Furkan

Electoral Reforms (DUR 193)
(Deb. 31, Vol. X, 04-05-2005)
Col. 555—57

**Need to declare Kali Temple at Pathraul in
Deoghar, Jharkhand as a tourist centre
and provide civic amenities for pilgrims
(MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 580

**Need to provide adequate financial
assistance to the Government of
Jharkhand for Implementation of small
Irrigation projects in the State
(MUR 377)**
(Deb. 31, Vol. X, 04-05-2005)
Col. 498

New Scheme for Farmers
(Deb. 33, Vol. X, 06-05-2005)
Col.229—31

New TV Centres/TV Stations
(Deb. 37, Vol. X, 12-05-2005)
Col.255—57

Opening of Post Offices in Rural Areas
(Deb. 31, Vol. X, 04-05-2005)
Col.440—45

Production of Alphanso Mango
(Deb. 34, Vol. X, 09-05-2005)
Col.281-82

Shortage of IAS/IPS Officers
(Deb. 36, Vol. X, 11-05-2005)
Col.203-04

Tea Trade
(Deb. 35, Vol. X, 10-05-2005)
Col.228—30

Train between Giridih and Dhanbad
(Deb. 37, Vol. X, 12-05-2005)
Col.129-30

Appadurai, Shri M.

Autonomy Status to J&K
(Deb. 4, Vol. VII, 01-03-2005) Col. 147

Buffer Stocking Policy
(Deb. 24, Vol. IX, 25-04-2005)
Col.105—07

Censor Board
(Deb. 23, Vol. IX, 21-04-2005)
Col.106-07

Child Abuse
(Deb.12, Vol. VIII, 15-03-2005) Col.412

Construction of School Building from Foreign Assistance
(Deb.35, Vol. X, 10-05-2005) Col. 103

CT Scan Machines in Government Hospitals
(Deb. 19, Vol. VIII, 23-03-2005)
Col.112-13

Early Information about Tsunami
(Deb. 8, Vol. VII, 09-03-2005)
Col. 898-99

Exploitation of Ground Water
(Deb.21, Vol. IX, 19-04-2005) Col.207

Ferry Services between Coastal Cities
(Deb. 8, Vol. VII, 09-03-2005)
Col.928-29

General Budget-2005-06—Demands For Grants of the Ministry of Rural Development
(Deb. 24, Vol. IX, 25-04-2005)
Col.538—40

Impact of Tsunami Disaster
(Deb. 11, Vol. VIII, 14-03-2005)
Col.506-07

Infant Vaccination
(Deb. 5, Vol. VII, 02-03-2005)
Col.55—57

Introduction of Handy Telephone Instruments
(Deb.5, Vol. VII, 02-03-2005) Col.450

Judicial Accountability
(Deb. 28, Vol. IX, 29-04-2005)
Col.496—98

MMTC
(Deb. 35, Vol. X, 10-05-2005)
Col.142-43

Natural Calamities in the Country (DUR193)
(Deb. 19, Vol. VIII, 23-03-2005)
Col.460—64

Need to address the problems of foodgrains exporters in the country (MUR377)
(Deb.35, Vol. X, 10-05-2005) Col.347

Need to remove the precondition of knowledge of Hindi language as essential for recruitment of 'Cabin Crew' in Air India and Indian Airlines (MUR377)
(Deb. 12, Vol. VIII, 15-03-2005)
Col.482

- Need to rescind the order for recovery of bonus from the workers of NTC Mill in Coimbatore, Sivagangai and Ramanathapuram districts in Tamil Nadu (MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 399-400
- Need to sanction adequate funds to conduct research in predicting Tsunami and to take preventive measures with a view to protect the lives of the people living in coastal areas (MUR 377)**
(Deb. 31, Vol. X, 04-05-2005)
Col. 501-02
- New Research Station at Antarctica**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 91
- No. of Companies Opened/Invested in India**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 293-94
- NOC by CBFC**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 193—200
- Norms for Nurses in Central Government Hospitals**
(Deb. 36, Vol. X, 11-05-2005)
Col. 88-89
- Opening of New Siddha Units**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 360
- Package to Tour Operators**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 329-30
- Pilferage of Subsidised Foodgrains**
(Deb. 34, Vol. X, 09-05-2005) Col. 19
- Power Shortage**
(Deb. 33, Vol. X, 06-05-2005)
Col. 30-31
- Private Banks**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 155—63
- Profit of Banks**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 153—55
- Red-Chilli Trade**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 379—81
- Setting up of a Board for National Games**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 167-68
- Situation arising out of fall in price of Chillies in Tamil Nadu and Andhra Pradesh causing hardship to the Chilli growers and steps taken by the Government in regard thereto (CA)**
(Deb. 36, Vol. X, 11-05-2005) Col. 561
- State Funding for Election**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 163-64
- Supply of Sub-Standard/Fake Medicines**
(Deb. 36, Vol. X, 11-05-2005)
Col. 365—67
- Tax Holiday/Concession in Tsunami Affected Areas**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 139-40
- Argal, Shri Ashok**
- Appointment of Labour Contractor**
(Deb. 32, Vol. X, 05-05-2005)
Col. 49-50
- Approval to Institutions in Madhya Pradesh**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 536-37
- Arms Licence**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 178—80
- Co-parcenary Rights of Women in Andhra Pradesh**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 217-18
- Commercial Parking Charges on Sixty Seater Planes**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 169-70

- Construction of By-Pass and Bridge by NHAI**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 153-54
- Corruption Cases in Air India**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 264-65
- Delivery of Tanks**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 247
- Gandhi Darshan and Darshan Samiti**
(Deb. 27, Vol. IX, 28-04-2005) Col. 61
- Gauge Conversion of Gwalior-Shioper Kalam Rail Line**
(Deb. 23, Vol. IX, 21-04-2005) Col. 105
- Girls Education**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 581-82
- Ground Categories Unions of Air India Limited**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 157-58
- Installation of Tube Wells**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 331-32
- Issuance of Licences**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 97-98
- Loan cum Subsidy for Sanitary Purposes**
(Deb. 38, Vol. X, 13-05-2005)
Col. 220-21
- Pench Project of Madhya Pradesh**
(Deb. 21, Vol. IX, 19-04-2005) Col. 223
- Rail Bridge at Muraina Railway Station**
(Deb. 23, Vol. IX, 21-04-2005) Col. 184
- Rajiv Sagar Project**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 386-87
- Recruitment of Safai Karamcharies in NDMC**
(Deb. 35, Vol. X, 10-05-2005)
Col. 80-81
- Selection of LPG Distributors in M.P.**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 75-76
- Swajaldhara Yojana**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 160-61
- Telephone Advisory Committee**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 63-64
- Athawale, Shri Ramdas**
- 15-Point Programme for Minorities**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 189-90
- Abolition of Begging Bill—by Shri Ramdas Athawale - Int.**
(Deb. 10, Vol. VII, 11-03-2005) Col. 501
- Abolition of Immigration Check Clearance**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 98—101
- Accidents due to Overtaking**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1081—84
- Accommodation to Government Staff/ Officers**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 801-02
- Akashvani Kendra in Tribal Districts**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 229—31
- Allotment of Land to Small Scale Industries**
(Deb. 4, Vol. VII, 01-03-2005) Col. 411
- Assistance under Educational Technology Scheme**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 317—20
- Autonomy to National Commission for Scheduled Castes**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 15—24

- BPL Families**
(Deb. 8, Vol. VII, 09-03-2005)
Col.553—59
- CAPART**
(Deb. 10, Vol. VII, 11-03-2005)
Col.331-32
- Central Universities**
(Deb. 4, Vol. VII, 01-03-2005)
Col.319—21
- Centres of National Institute of Fashion Technology**
(Deb. 10, Vol. VII, 11-03-2005)
Col.414—16
- Circulation of Mutilated Currency Notes**
(Deb. 10, Vol. VII, 11-03-2005)
Col.353-54
- Clover Leaf connecting Akshardham Flyover**
(Deb. 30, Vol. IX, 03-05-2005)
Col.369
- Code of Criminal Procedure (Amendment) Bill, 2005—Consid. and Pass**
(Deb. 34, Vol. X, 09-05-2005)
Col.617-18
- Committee on Linking of Rivers**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.59—62
- Community based Pilot Projects**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.90-91
- Compensation to Farmers**
(Deb. 25, Vol. IX, 26-04-2005)
Col.77
- Complaints received by Investor Grievance Cell**
(Deb. 8, Vol. VII, 09-03-2005)
Col.680
- Compulsory Voting Bill, 2004—Consid. & Negatived**
(Deb. 28, Vol. IX, 29-04-2005)
Col.601—03
- Constitution of Wakf Boards**
(Deb. 32, Vol. X, 05-05-2005)
Col.32-33
- Contribution of SSI Sector in Export**
(Deb. 5, Vol. VII, 02-03-2005)
Col.131-32
- Court's Directives on Admission of Poor Patients**
(Deb. 8, Vol. VII, 09-03-2005)
Col.1047-48
- Crashing of Aircrafts Owned by Bokaro Steel Plant**
(Deb. 34, Vol. X, 09-05-2005)
Col.484
- DDA Officers Punished in Corruption Cases**
(Deb. 25, Vol. IX, 26-04-2005)
Col.309—12
- Death in Police Custody**
(Deb. 4, Vol. VII, 01-03-2005)
Col.141—44
- Designed Garments Exhibition**
(Deb. 8, Vol. VII, 09-03-2005)
Col.592-93
- Development of Tribal Towns**
(Deb. 25, Vol. IX, 26-04-2005)
Col.243-44
- Development Package for Jammu and Kashmir**
(Deb. 25, Vol. IX, 26-04-2005)
Col.285—89
- Developments in Nepal and visits of Minister of External Affairs to Afghanistan and Pakistan (DUR 193)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.645—47
- Direct Assistance to Beneficiaries**
(Deb. 30, Vol. IX, 03-05-2005)
Col.283-84
- Diversion of PMRY Funds**
(Deb. 8, Vol. VII, 09-03-2005)
Col.840
- Double Taxation Avoidance Treaty Signed by India with other Countries**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.259—61

Drainage System

(Deb. 29, Vol. I X, 02-05-2005)
Col.336—39

Drought Affected States

(Deb. 11, Vol. VIII, 14-03-2005)
Col.237—42

Employment to SCs/STs/OBCs

(Deb. 11, Vol. VIII, 14-03-2005)
Col.524—28

Empowerment of Adivasi Women

(Deb. 12, Vol. VIII, 15-03-2005)
Col.75

Encroaching into Indian Territorial Waters

(Deb. 31, Vol. X, 04-05-2005)
Col.263

Encroachment of Government Land

(Deb. 8, Vol. VII, 09-03-2005)
Col.1000-01

Encroachment of Indian Territorial Water by Pakistan

(Deb. 32, Vol. X, 05-05-2005)
Col.120

Encroachment of Land by Neighbouring Countries

(Deb. 13, Vol. VIII, 16-03-2005)
Col.55-56

Expansion of Transmission Capacity

(Deb. 37, Vol. X, 12-05-2005)
Col.24—52

Exploitation of Children

(Deb. 21, Vol. IX, 19-04-2005)
Col.443-44

Filling up of Backlog Vacancies

(Deb. 31, Vol. X, 04-05-2005)
Col.165

Finance Bill, 2005—Consid.

(Deb. 27, Vol. IX, 28-04-2005)
Col.370—72

Financial Assistance for Tsunami Affected Areas

(Deb. 28, Vol. IX, 29-04-2005)
Col.26-27

Fine for Minor Marriages

(Deb. 10, Vol. VII, 11-03-2005)
Col.273-74

Functionaries Trained by NACO

(Deb. 13, Vol. VIII, 16-03-2005)
Col.101—08

Functioning of Public Telephone Booths

(Deb. 13, Vol. VIII, 16-03-2005)
Col.301—04

Funds for Education in Tribal Sub-Plan Areas

(Deb. 18, Vol. VIII, 22-03-2005)
Col.30

Funds under Wasteland Development Programme

(Deb. 28, Vol. IX, 29-04-2005)
Col.483—88

Gem Testing Centres

(Deb. 21, Vol. IX, 19-04-2005)
Col.733—36

General Budget-2005-06—Demands for Grants—Ministry of Home Affairs

(Deb. 26, Vol. IX, 27-04-2005)
Col.651-52

General Budget-2005-2006—General Discussion Demands for Grants on Account—General) 2005-2006 and Demands for Supplementary Grants—(General), 2004-2005

(Deb. 14, Vol. VIII, 17-03-2005)
Col.480—82

General Budget-2005-06—Demands For Grants of the Ministry of Rural Development

(Deb. 24, Vol. IX, 25-04-2005)
Col.546—48

Grants to Social and Educational Institutions

(Deb. 4, Vol. VII, 01-03-2005)
Col.511-12

Guidelines for Deputation

(Deb. 19, Vol. VIII, 23-03-2005)
Col.96-97

Guidelines for Effective Telecom Services

(Deb. 19, Vol. VIII, 23-03-2005)
Col.307

- Handing Over of Land to Builders and Slum Mafia by DDA**
 (Deb. 35, Vol. X, 10-05-2005)
 Col.215—17
- Identification of Poorest in Adivasi Dominated Areas**
 (Deb. 19, Vol. VIII, 23-03-2005)
 Col.251-52
- Illegal Export of Garment**
 (Deb. 33, Vol. X, 06-05-2005)
 Col.432
- Illegal Immigration**
 (Deb. 21, Vol. IX, 19-04-2005)
 Col.64-65
- Impact on Unemployment due to MNCs**
 (Deb. 21, Vol. IX, 19-04-2005)
 Col.265-66
- Implementation of PCR Act, 1995 and SCs & STs (PoA) Act, 1989**
 (Deb. 8, Vol. VII, 09-03-2005)
 Col.410-11
- Implementation of Recommendations of National Commission for SCs**
 (Deb. 23, Vol. IX, 21-04-2005)
 Col.254-55
- Inclusion of Nomadic Community in SC/ST List**
 (Deb. 23, Vol. IX, 21-04-2005)
 Col.286
- Indira Awas Yojana**
 (Deb. 15, Vol. VIII, 18-03-2005)
 Col.303—05
- Indo-Japan Trade**
 (Deb. 35, Vol. X, 10-05-2005)
 Col.18
- Industrial Projects Pending Clearance**
 (Deb. 12, Vol. VIII, 15-03-2005)
 Col.285—92
- Installation of T.V. Transmitters in Adivasis and Hilly Areas**
 (Deb. 20, Vol. VIII, 24-03-2005)
 Col.4—18
- Lift Irrigation Centres**
 (Deb. 24, Vol. IX, 25-04-2005)
 Col.372
- Loan to Farmers**
 (Deb. 10, Vol. VII, 11-03-2005)
 Col.24
- Loan to States by Nationalised Banks**
 (Deb. 38, Vol. X, 13-05-2005)
 Col.125-26
- Minimum Support Price of Soyabean**
 (Deb. 24, Vol. IX, 25-04-2005)
 Col.231-32
- Modernisation of ESI Network**
 (Deb. 17, Vol. VIII, 21-03-2005)
 Col.440-44
- Natural calamities in the Country (DUR 193)**
 (Deb. 20, Vol. VIII, 24-03-2005)
 Col.335
- Need to extend reservation benefits to SCs and STs in private sector also (MUR 377)**
 (Deb. 36, Vol. X, 11-05-2005)
 Col.587-88
- Need to extend the policy of reservations for Scheduled Castes and Tribes in the private sector and for admission to educational institutions (MUR 377)**
 (Deb. 13, Vol. VIII, 16-03-2005)
 Col.377
- Need to include Pandharpur in Maharashtra in the Central List of Pilgrimage centres and allocate adequate funds for its development as a tourist centre (MUR 377)**
 (Deb. 31, Vol. X, 04-05-2005)
 Col.503-04
- Need to upgrade the newly opened Kendriya Vidyalayas in Leh and Kargil districts of Ladakh and steps taken by the Government in this regard (CA)**
 (Deb. 33, Vol. X, 06-05-2005)
 Col.484
- Non-functioning of High Court Benches**
 (Deb. 28, Vol. IX, 29-04-2005)
 Col.241
- Norms for Registration of Companies**
 (Deb. 38, Vol. X, 13-05-2005)
 Col.173-74

- Operation of Air Flights of Gulf Countries**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 12
- Outstanding Dues against UNO**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 252-53
- Outstanding Dues for Use of Defence Aircraft**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 200-01
- Pending Drinking Water Projects**
(Deb. 33, Vol. X, 06-05-2005)
Col. 57-58
- Persons below Poverty Line**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 138-46
- Pilferage of Subsidised Foodgrains**
(Deb. 34, Vol. X, 09-05-2005)
Col. 18-19
- Polluting Industrial Units**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 335-36
- Poor and Destitute Widows (Rehabilitation and Welfare) Bill—by Shri Ramdas Athawale—Int.**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 500-501
- Preservation and Processing of Fish**
(Deb. 34, Vol. X, 09-05-2005)
Col. 534-37
- Production of Fish**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 358-59
- Production/Consumption of Salt**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 132-36
- Project/Proposals from State Finance and Development Corporation**
(Deb. 37, Vol. X, 12-05-2005)
Col. 180-86
- Projects from Finance and Development Corporations of Gujarat**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 145-47
- Promotion of Sanskrit**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 160-63
- Public Grievances and Pension Related Complaints**
(Deb. 36, Vol. X, 11-05-2005)
Col. 471-76
- Publication of Books in Indian Languages**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 221-32
- Quota in Recruitment of Para Military Forces**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 833
- Recommendation of SC/ST Parliamentarian Conference**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 379
- Recruitment in Defence Forces**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 146-53
- Rehabilitation of Surrendered Extremists**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 787-88
- Release of Telephone Directory**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 455-57
- Report on MPLAD Scheme**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 19
- Research Centre and Project**
(Deb. 34, Vol. X, 09-05-2005)
Col. 334-88
- Research Institutes in Maharashtra**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 371
- Reservation of SCs/STs in Public Sectors/Private Co.**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 157-58
- Reserved Vacancies in REC**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 725-27
- Resettlement of Jhuggi Clusters in Delhi**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 451-52

- Responding to MPs Letters
(Deb. 36, Vol. X, 11-05-2005)
Col.348-49
- Review of Schemes for SCs
(Deb. 9, Vol. VII, 10-03-2005)
Col.273
- Right to Information Bill, 2004—Consid.
(Deb. 35, Vol. X, 10-05-2005)
Col.394
- Rural Electrification
(Deb. 10, Vol. VII, 11-03-2005)
Col.232—34
- Rural Works under Indo-Dutch Schemes
(Deb. 33, Vol. X, 06-05-2005)
Col.303-04
- Sanitation/Drinking Water Projects
(Deb. 28, Vol. IX, 29-04-2005)
Col.402—14
- Sarva Shiksha Abhiyan (HAH-Dis.)
(Deb. 36, Vol. X, 11-05-2005)
Col.697
- Sati Pratha
(Deb. 4, Vol. VII, 01-03-2005)
Col.484-85
- Scheme for Handloom Weavers
(Deb. 8, Vol. VII, 09-03-2005)
Col.711—13
- Scheme for Rural Artisans by NABARD
(Deb. 33, Vol. X, 06-05-2005)
Col.391-92
- Scholarship for ST Students
(Deb. 12, Vol. VIII, 15-03-2005)
Col.405—08
- Scholarship Schemes for SCs and OBCs
Students
(Deb. 8, Vol. VII, 09-03-2005)
Col.456—61
- Security in Tees Hazari Court
(Deb. 35, Vol. X, 10-05-2005)
Col.121
- Setting up of Bio Agent Laboratories
(Deb. 29, Vol. I X, 02-05-2005)
Col.237-38
- Setting up of Bio-Fertilizers Production
Units
(Deb. 34, Vol. X, 09-05-2005)
Col.463-64
- Setting up of NCES Projects
(Deb. 28, Vol. IX, 29-04-2005)
Col.366—72
- Setting up of Primary Schools with World
Bank Assistance
(Deb. 18, Vol. VIII, 22-03-2005)
Col.49—54
- Setting up Rail Coach Manufacturing
Factory
(Deb. 9, Vol. VII, 10-03-2005)
Col.209
- Shelling on Indo-Pak Border
(Deb. 30, Vol. IX, 03-05-2005)
Col.42
- Situation arising out of recent decision of
All India Radio to discontinue services
from Delhi in five Regional Languages
and steps taken by the Government in
regard thereto (CA)
(Deb. 32, Vol. X, 05-05-2005)
Col.198-99
- Smuggling on the Borders
(Deb. 33, Vol. X, 06-05-2005)
Col.121—24
- Special Economic Zone Bill, 2005—
Consid. and Pass
(Deb. 35, Vol. X, 10-05-2005)
Col.420
- Statement made by Hon. Prime Minister
regarding visits of Chinese Premier and
President of Pakistan to India (DUR
193)
(Deb. 37, Vol. X, 12-05-2005)
Col.399—401
- Tax Rebate on Costly Drug
(Deb. 11, Vol. VIII, 14-03-2005)
Col.201-02
- Telephone Exchanges in Rural Areas
(Deb. 36, Vol. X, 11-05-2005)
Col.23

Trade Fair in Delhi

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 337—70

Trade Fairs

(Deb. 30, Vol. IX, 03-05-2005)
Col. 349-50

TV Serials on Prominent Freedom Fighters

(Deb. 8, Vol. VII, 09-03-2005)
Col. 303-04

TV Transmitters in States

(Deb. 23, Vol. IX, 21-04-2005)
Col. 58—97

University of Allahabad Bill, 2005—

Consid. and Pass
(Deb. 36, Vol. X, 11-05-2005)
Col. 670-71

Vacant Post of Presiding Officer in Labour Courts and Industrial Tribunals

(Deb. 21, Vol. IX, 19-04-2005)
Col. 441—44

Vanished Companies

(Deb. 33, Vol. X, 06-05-2005)
Col. 257—59

Violation of International Air Zone by Pakistan

(Deb. 37, Vol. X, 12-05-2005) Col. 217

Visit of Central Team

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 515—38

Vocational Training Centres for SCs

(Deb. 9, Vol. VII, 10-03-2005)
Col. 85-86

Welfare of SC/ST

(Deb. 23, Vol. IX, 21-04-2005) Col. 273

Workers of Closed Industrial Units

(Deb. 29, Vol. IX, 02-05-2005)
Col. 91-92

Working Group on National Employment Services

(Deb. 24, Vol. IX, 25-04-2005) Col. 61

Athithan, Shri Dhanuskodi R.**Natural Calamities in the Country (DUR 193)**

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 529—31

Need to ensure effective implementation of welfare schemes for beedi workers in Tirunelveli and Thuthukudi districts of Tamil Nadu (MUR 377)

(Deb. 27, Vol. IX, 28-04-2005)
Col. 297-98

Need to sanction laying of pipeline across National Highway at Tirunelveli with a view to provide drinking water in three town Panchayats at Kayatar, Kalugumalai, Ettayapuram, Tamil Nadu (MUR 377)

(Deb. 36, Vol. X, 11-05-2005)
Col. 579-80

Railway Budget, 2005-2006—General Discussion**Demands for Grants on Accounts, 2005-2006—(Railways)****Demands for Supplementary Grants, 2004-2005 (Railways)**

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 872—74

Atwal, Shri Charnjit Singh**Committee on Private Members' Bill and Resolution—Tenth Report—Presented (Deb. 36, Vol. X, 11-05-2005) Col. 551****Committee on Private Members' Bills and Resolutions—Eighth Report—Presented (Deb. 26, Vol. IX, 27-04-2005) Col. 566****Committee on Private Members' Bills and Resolutions—Minutes—Laid (Deb. 38, Vol. X, 13-05-2005) Col. 282****Committee on Private Members' Bills and Resolutions—Seventh Report—Presented (Deb. 19, Vol. VIII, 23-03-2005) Col. 391**

Committee on Private Members' Bills and Resolutions—Sixth Report—Presented (Deb. 8, Vol. VII, 09-03-2005) Col. 1110

Encouragement to Sports in Schools (Deb. 30, Vol. IX, 03-05-2005) Col. 21-22

Azad, Shri Ghulam Nabi

Collision between 9168 UP Sabarmati Express and Goods Train at Samlaya Station on Vadodara Division of Western Railways on 21st April, 2004 (Sub.) (Deb. 25, Vol. IX, 26-04-2005) Col. 20, 27-28

Status of implementation of recommendations in the Second Report of Standing Committee on Urban Development (St.) (Deb. 25, Vol. IX, 26-04-2005) Col. 384—86

The Alleged Delay by the Governor in Inviting the NDA to form the Government in Jharkhand—Disc. (Deb. 5, Vol. VII, 02-03-2005) Col. 7-8

Azmi, Shri Ilyas

Agreement for Business Promotion (Deb. 27, Vol. IX, 28-04-2005) Col. 169-70

Assistance provided by Maulana Azad Education Foundation (Deb. 32, Vol. X, 05-05-2005) Col. 57—65

Autonomy to National Commission for Scheduled Castes (Deb. 14, Vol. VIII, 17-03-2005) Col. 23-24

BSNL Mobile Towers in UP (Deb. 36, Vol. X, 11-05-2005) Col. 160

Central Assistance for Urban Development (Deb. 12, Vol. VIII, 15-03-2005) Col. 304-05

Coastal Aquaculture Authority Bill, 2005—Consid. and Pass (Deb. 32, Vol. X, 05-05-2005) Col. 236

Conversion of Telephone Exchanges into Electronic Exchanges (Deb. 31, Vol. X, 04-05-2005) Col. 431

Criteria for Allotment of Gas Agencies (Deb. 32, Vol. X, 05-05-2005) Col. 43-44

Development and Maintenance of National Highways (Deb. 22, Vol. IX, 20-04-2005) Col. 155—60

Electoral Reforms (DUR 193) (Deb. 30, Vol. IX, 03-05-2005) Col. 482—85

Finance Bill, 2005—Consid. (Deb. 27, Vol. IX, 28-04-2005) Col. 331—37

Funds for Rural Development (Deb. 8, Vol. VII, 09-03-2005) Col. 540—43

General Budget—2005-2006—General Discussion

Demands for Grants on Account (General) 2005-2006 and Demands for Supplementary Grants—(General), 2004-2005 (Deb. 14, Vol. VIII, 17-03-2005) Col. 493—95

General Budget—2005-06—Demands For Grants of the Ministry of Rural Development (Deb. 24, Vol. IX, 25-04-2005) Col. 521—26

Increase in Prices of Petroleum Products (Deb. 23, Vol. IX, 21-04-2005) Col. 19

Irregularities in Procurement (Deb. 17, Vol. VIII, 21-03-2005) Col. 217

- Need to allocate more funds under 'Sam Vikas Yojna' for extending the existing bridge on Garra river in Shahabad Parliamentary Constituency, Uttar Pradesh (MUR 577)
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 582-83
- Need to increase the amount under 'Sam Vikas Yojana' for construction and repair of roads leading to historical palaces in Gopa Mau town in Hardoi district, Uttar Pradesh (MUR 377)
(Deb. 22, Vol. IX, 20-04-2005)
Col. 601-02
- Need to provide special economic package for construction of roads and undertaking rural electrification in Shahabad Parliamentary Constituency, Uttar Pradesh (MUR 377)
(Deb. 34, Vol. X, 09-05-2005)
Col. 580
- Official on Deputation
(Deb. 34, Vol. X, 09-05-2005)
Col. 258—60
- Opening of Retail Outlets
(Deb. 23, Vol. IX, 21-04-2005) Col. 252
- Payment under Expandable Housing Scheme, 1996
(Deb. 30, Vol. IX, 03-05-2005)
Col. 113-14
- Problems of Textile Industry in Uttar Pradesh
(Deb. 10, Vol. VII, 11-03-2005)
Col. 181—83
- Promotion of Sports
(Deb. 21, Vol. IX, 19-04-2005)
Col. 777—79
- Purchase of Foodgrains after Cut off Date
(Deb. 21, Vol. IX, 19-04-2005)
Col. 200-01
- Railway Budget, 2005-2006—General Discussion
- Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 791—93
- Raising of Water Level in States
(Deb. 24, Vol. IX, 25-04-2005)
Col. 80—90
- Return Journey Booking Offices
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 173—83
- Rural Electrification
(Deb. 10, Vol. VII, 11-03-2005)
Col. 232—34
- Schemes for Upliftment of Rural Women
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 130—38
- Statutory Resolution Disapproving Patents (Amendment) Ordinance and Patents (Amendment) Bill, 2005
(Deb. 17, Vol. VIII, 21-03-2005) Col. 590
- STD Facility in Taluka Headquarters
(Deb. 31, Vol. X, 04-05-2005)
Col. 85-86
- Telecom Works Undertaking in U.P.
(Deb. 31, Vol. X, 04-05-2005)
Col. 196—98
- Telephone Adalats in UP
(Deb. 8, Vol. VII, 09-03-2005)
Col. 772—812
- Tourist Circuits
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 509—14
- Vigilance Enquiry against Employees of FCI
(Deb. 21, Vol. IX, 19-04-2005)
Col. 429—31
- World Bank's Funds for Hospitals in Uttar Pradesh
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 201-02

Baalu, Shri T.R.

Admiralty Bill, 2005—Int.

(Deb. 36, Vol. X, 11-05-2005) Col. 566

'Baba', Shri K.C. Singh

Coaches for Sports

(Deb. 30, Vol. IX, 03-05-2005) Col. 173

Condition of National Highways

(Deb. 31, Vol. X, 04-05-2005)

Col. 137-38

Fencing of Tiger Reserves

(Deb. 29, Vol. I X, 02-05-2005)

Col. 198—200

Food for Work Programme

(Deb. 28, Vol. IX, 29-04-2005)

Col. 55—64

General Budget-2005-2006—Demands for Grants—Ministry of Science and Technology

(Deb. 26, Vol. IX, 27-04-2005)

Col. 686-87

General Budget - 2005-2006—General Discussion

Demands for Grants on Account—(General) 2005-2006 and Demands for Supplementary Grants—(General), 2004-2005

(Deb. 14, Vol. VIII, 17-03-2005)

Col. 433—38

Need to formulate a national plan for rehabilitation of Gujjar Community in Uttaranchal and other parts of the country (MUR 377)

(Deb. 37, Vol. X, 12-05-2005) Col. 336

New National Highways in Uttaranchal

(Deb. 22, Vol. IX, 20-04-2005) Col. 200

Pending Drinking Water Projects

(Deb. 33, Vol. X, 06-05-2005)

Col. 51-52

Pending Road Proposals

(Deb. 26, Vol. IX, 27-04-2005) Col. 87

Plight of Elephant Corridors

(Deb. 24, Vol. IX, 25-04-2005)

Col. 152-53

Production of Paddy

(Deb. 11, Vol. VIII, 14-03-2005)

Col. 186-87

Railway Budget, 2005-2006—General Discussion

Demands for Grants on Account (Railways), 2005-2006

Demands for Supplementary Grants (Railways)-2004-2005

(Deb. 10, Vol. VII, 11-03-2005)

Col. 481—84

Regularisation of Casual Labourers

(Deb. 19, Vol. VIII, 23-03-2005)

Col. 369-70

Services of Foreign Coaches

(Deb. 25, Vol. IX, 26-04-2005)

Col. 179—92

State of Uttaranchal (Regularization and Conversion of the Pre-1980 Settlements on Forest Lands into Revenue Lands) Bill, 2005—By Shri K.C. Singh 'Baba'—Int.

(Deb. 28, Vol. IX, 29-04-2005)

Col. 595-96

Study on Damage to Water Catchment Areas

(Deb. 24, Vol. IX, 25-04-2005)

Col. 302-03

Water Supply under Swajaldhara Yojana

(Deb. 33, Vol. X, 06-05-2005)

Col. 41—48

Babbar, Shri Raj

Natural calamities in the Country (DUR 193)

(Deb. 20, Vol. VIII, 24-03-2005)

Col. 328-29

'Bachda', Shri Bachi Singh Rawat

Abolition of CGHS Schemes

(Deb. 22, Vol. IX, 20-04-2005)

Col. 235—37

Assistance to Tsunami Affected Countries

(Deb. 5, Vol. VII, 02-03-2005)

Col. 323—25

Avian Influenza Virus

(Deb. 8, Vol. VII, 09-03-2005)
Col. 29—32

Ban on Tinted Bottles for Soft Drinks

(Deb. 11, Vol. VIII, 14-03-2005) Col. 253

Capitation Fee

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 82-83

Central Himalayan States Development Council Bill—by Shri Bachi Singh Rawat "Bachda"—Int.

(Deb. 10, Vol. VII, 11-03-2005)
Col. 495-96

Compensation to Passengers

(Deb. 9, Vol. VII, 10-03-2005)
Col. 90-91

Compulsory Voting Bill—Consid.

(Deb. 10, Vol. VII, 11-03-2005)
Col. 508—14

Delimitation (Amendment) Bill—(Amendment of section 2)—by Shri Bachi Singh Rawat 'Bachda'—Int.

(Deb. 10, Vol. VII, 11-03-2005) Col. 502

Disapproval of Patents (Amendment) Ordinance and Patents (Amendment) Bill, 2005

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 619—29

Electoral Reforms

(Deb. 10, Vol. VII, 11-03-2005)
Col. 193-94

Harassment of Loan Borrowers

(Deb. 28, Vol. IX, 29-04-2005)
Col. 519-20

Hosting of Commemorative Functions of Political Leaders

(Deb. 18, Vol. VIII, 22-03-2005) Col. 185

Indiscriminate use of Medical Stents

(Deb. 8, Vol. VII, 09-03-2005) Col. 972

Motion of Thanks on the President's Address

(Deb. 8, Vol. VII, 09-03-2005)
Col. 1239—44

National Legal Literacy Mission

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 84-85

Natural Calamities in the Country (DUR 193)

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 486—89
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 337-38

NDMC Schools

(Deb. 35, Vol. X, 10-05-2005)
Col. 100

Need to exclude wild pigs from the category of protected species in Uttaranchal (MUR 377)

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 421-22

Need to review the decision to prematurely curtail the special category status accorded to Uttaranchal for enabling industrial promotion in the State (MUR 377)

(Deb. 22, Vol. IX, 20-04-2005)
Col. 597-98

Opening of International Route to Private Airlines

(Deb. 27, Vol. IX, 28-04-2005)
Col. 67-68

Population Control Bill—by Shri Bachi Singh Rawat 'Bachda'—Int.

(Deb. 10, Vol. VII, 11-03-2005) Col. 496

Price Stability of Oil

(Deb. 8, Vol. VII, 09-03-2005)
Col. 295—98

Problem in VM Medical College

(Deb. 8, Vol. VII, 09-03-2005)
Col. 1023-24

Railway Budget—Demands for Grants—2005-2006 and Resolution re: Approval of Recommendations in the First Report of Railway Convention Committee—(Cut Motion)

(Deb. 22, Vol. IX, 20-04-2005)
Col. 618—20

- Relief measures for workers in Agrarian Sector**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.385—90
- Storage of Natural Gas**
(Deb. 8, Vol. VII, 09-03-2005)
Col.400-01
- Tea Production**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.41-42
- World Bank Aid to Tsunami Hit Areas**
(Deb. 8, Vol. VII, 09-03-2005)
Col.755-56
- Badal, Shri Sukhbir Singh**
- Bt Cotton Varieties**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 558
- Drought Affected States**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.237—42
- Encroachments on G.T. Road**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.171-72
- Four Laning of Roads in Punjab**
(Deb. 8, Vol. VII, 09-03-2005)
Col.933-34
- General Budget, 2005-2006—General Discussion Demands for Grants on Account (General) 2005-2006 and Demands for Supplementary Grants (General)2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.326—32
- Loss of Crops due to Hailstorms**
(Deb. 18, Vol. VIII, 22-03-2005) Col.176
- Manuscripts of SGPC**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.548-49
- Shortage of Fertilizers**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.326—36
- Baghel, Prof. S.P. Singh**
- General Budget—2005-2006 General Discussion Demands for Grants on Account—(General) 2005-2006 and Demands for Supplementary Grants—(General),2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.495—98
- Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.862—64
- Baitha, Shri Kailash**
- Agricultural Land Vested into Gram Sabha**
(Deb. 35, Vol. X, 10-05-2005) Col. 92
- Allotment of Land by DDA**
(Deb. 25, Vol. IX, 26-04-2005)
Col.92-93
- Construction of Halt Station at Purshotampur**
(Deb. 20, Vol. VIII, 24-03-2005) Col.92
- Demolition of Unauthorised Construction**
(Deb. 35, Vol. X, 10-05-2005)
Col.108-09
- Development of Border Areas**
(Deb. 21, Vol. IX, 19-04-2005)
Col.502-03
- Drains under Encroachments/Silted**
(Deb. 30, Vol. IX, 03-05-2005)
Col.109—11
- Exchange of Visits by Tribals**
(Deb. 25, Vol. IX, 26-04-2005)
Col.202-03
- Functions in Farm Houses**
(Deb. 21, Vol. IX, 19-04-2005)
Col.709-10
- Installation of BTS in Mobile Towers**
(Deb. 26, Vol. IX, 27-04-2005)
Col.179-80

N.H. No. 28-B

(Deb. 13, Vol. VIII, 16-03-2005) Col. 92

Nehru Yuva Kendra

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 93—116

Non-payment of Dues to Indian Farmers
by Nepal

(Deb. 19, Vol. VIII, 23-03-2005) Col. 84

Opening of Gas Agencies

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 143—46

Relief for Sugar Mills of Bihar

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 148-49

Safe Drinking Water

(Deb. 28, Vol. IX, 29-04-2005)
Col. 129-30

Supply of Raw Fruits and Vegetables in
Mother Dairy Outlets

(Deb. 34, Vol. X, 09-05-2005)
Col. 107-08

Banerjee, Kumari Mamata

Compulsory Voting Bill—Consid.

(Deb. 10, Vol. VII, 11-03-2005)
Col. 532—42

Disapproval of Patents (Amendment)
Ordinance and Patents (Amendment)
Bill, 2005

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 705—10

Finance Bill, 2005—Consid. and Pass

(Deb. 29, Vol. IX, 02-05-2005)
Col. 496—99

General Budget 2005-2006—General
Discussion, Demands for Grants on
Account (General), 2005-2006 and
Demands for Supplementary Grants
(General), 2004-05

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 420—26

National Anthem

(Deb. 12, Vol. VIII, 15-03-2005) Col. 4

Social Security Scheme for Contract and
Industrial Labourers

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 13-14

Bansal, Shri Pawan Kumar

Allotment of Tenements in Rehabilitation
Colonies

(Deb. 4, Vol. VII, 01-03-2005)
Col. 532-33

Ban on Plastic Bags

(Deb. 29, Vol. IX, 02-05-2005)
Col. 30—35

Bio-diversity Rules, 2004

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 245-46

Bungalows in Lutyen's Zone

(Deb. 35, Vol. X, 10-05-2005)
Col. 14-15

Code of Criminal Procedure (Amendment)
Bill, 2005 - Consid. and Pass

(Deb. 34, Vol. X, 09-05-2005)
Col. 592—600

Compulsory Voting Bill, 2004—Int.

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 406—10

Constitution (Amendment) Bill—
(Amendment of article 80, etc.) - by

Shri Pawan Kumar Bansal—Int.
(Deb. 10, Vol. VII, 11-03-2005)
Col. 492-93

Construction of Houses in Chandigarh

(Deb. 25, Vol. IX, 26-04-2005)
Col. 144-45

Conversion of Lease Hold Right into Free
Hold

(Deb. 4, Vol. VII, 01-03-2005)
Col. 507-08

(Deb. 21, Vol. IX, 19-04-2005)
Col. 816

- Demands Raised by Employees of Chandigarh, U.T.**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.418-19
- Demolition of Jhuggies in Chandigarh**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.211-12
- Disapproval of Patents (Amendment) Ordinance and Patents (Amendment) Bill, 2005**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.637—46
- Electoral Reforms (DUR 193)**
(Deb. 30, Vol. IX, 03-05-2005)
Col.464—69
- Expansion of Telecom Services**
(Deb. 22, Vol. IX, 20-04-2005) Col. 213
- Finance Bill, 2005—Consid. and Pass**
(Deb. 29, Vol. IX, 02-05-2005)
Col.439—51
- Footpath Workers in Chandigarh**
(Deb. 21, Vol. IX, 19-04-2005)
Col.687-88
- General Budget—2005-06—Demands for Grants—Ministry of Home Affairs**
(Deb. 26, Vol. IX, 27-04-2005)
Col.614—20
- Girls College in Manimajra**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 382
- Haphazard Sign Board in Chandigarh**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 777
- Issue of SC Certificates**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 366
- Kelkar Committee Recommendation on Import Duty Structure**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 532-33
- Marble Import**
(Deb. 4, Vol. VII, 01-03-2005)
Col.242-43
- Meeting of Local Consultative Committee**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.283-84
- Motion of Thanks on the President's Address**
(Deb. 5, Vol. VII, 02-03-2005)
Col.511—21
- National Policy for Urban Transport**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.33-34
- National Population Commission**
(Deb. 5, Vol. VII, 02-03-2005)
Col.71—74
- Need to clear the proposal to implement pension scheme for the employees of Punjab University (MUR 377)**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 318
- Need to rehabilitate people who have constructed their house in revenue estates of different villages under duly registered sale deeds in Chandigarh before demolition of their dwellings (MUR 377)**
(Deb. 27, Vol. IX, 28-04-2005) Col. 297
- Nehru Yuvak Kendras**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 11-12
- Pension Scheme to Employees working under Punjab University**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.476-77
- Permission to Foreign Broadcasters for Uplinking from India**
(Deb. 8, Vol. VII, 09-03-2005)
Col.46—50
- Pilferage of Subsidised Foodgrains**
(Deb. 34, Vol. X, 09-05-2005)
Col.21-22
- Power Crisis in Chandigarh**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.71-72

- Protection of Privacy and Prevention of Video Voyeurism Bill—by Shri Pawan Kumar Bansal - Int.
(Deb. 10, Vol. VII, 11-03-2005) Col. 504
- Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006 (Railways)
Demands for Supplementary Grants, 2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 799—801
- Schools in Chandigarh
(Deb. 4, Vol. VII, 01-03-2005)
Col. 436—73
- Second Delhi Finance Commission
(Deb. 4, Vol. VII, 01-03-2005)
Col. 24—27
- Situation arising out of increasing incidents of female foeticide resulting in fall in sex ratio adverse to females in the country and steps taken by the government in regard thereto (CA)
(Deb. 30, Vol. IX, 03-05-2005) Col. 398
- Statement made by Hon. Prime Minister regarding visits of Chinese Premier and President of Pakistan to India (DUR 193)
(Deb. 37, Vol. X, 12-05-2005)
Col. 384—86
- Statutory Resolution Disapproving Patents (Amendment) Ordinance and Patents (Amendment) Bill, 2005
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 593-94
- Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Goa
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 441—48
- Universal Service Obligation Fund
(Deb. 36, Vol. X, 11-05-2005) Col. 15
- Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Bill, 2005—
Consid. and Pass
(Deb. 37, Vol. X, 12-05-2005)
Col. 352—56
- Barad, Shri Jashubhai Dhanabhai**
Additional Funds for Health Schemes
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1067—69
- AIIMS—Type Institute in Gujarat
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 110-11
- Allocation of Funds for Earthquake
(Deb. 35, Vol. X, 10-05-2005)
Col. 179-80
- Allocation of Funds to States Under VAMBAY
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 373—84
- Amount Released to Municipalities
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 477-78
- Antyodaya Anna Yojana
(Deb. 24, Vol. IX, 25-04-2005)
Col. 366—70
- Appointment of Teachers in KVS
(Deb. 35, Vol. X, 10-05-2005)
Col. 122
- Assistance for Medical Treatment
(Deb. 31, Vol. X, 04-05-2005)
Col. 191-92
- Balika Samridhi Yojana
(Deb. 21, Vol. IX, 19-04-2005)
Col. 788—92
- Centrally Aided Development Schemes for Gujarat
(Deb. 21, Vol. IX, 19-04-2005)
Col. 833-34
- Concession to SSI Sector
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 193-94

- Criteria for Inclusion of Castes in ST List**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.128—32
- Debt Burden of States**
(Deb. 33, Vol. X, 06-05-2005)
Col.60—62
- Decline in Production of Fish in Gujarat**
(Deb.29, Vol. IX, 02-05-2005) Col. 263
- Development of Coastal Regions in Gujarat**
(Deb. 5, Vol. VII, 02-03-2005) Col.212
- Development of Existing National Highways**
(Deb. 36, Vol. X, 11-05-2005)
Col.459—61
- Development of Fishery**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.61—64
- Diversion of Foodgrains under Rural Development Schemes**
(Deb. 10, Vol. VII, 11-03-2005)
Col.421-22
- Economic Package to Gujarat**
(Deb. 8, Vol. VII, 09-03-2005)
Col.994-95
- Empowerment of Panchayati Raj Institutions**
(Deb. 27, Vol. IX, 28-04-2005)
Col.114—28
- Establishment of Environment Courts**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.450-51
- Export of Mangoes**
(Deb. 4, Vol. VII, 01-03-2005)
Col.487-88
- External Assistance for Drinking Water Supply Projects**
(Deb.30, Vol. IX, 03-05-2005) Col.42-43
- Financial Assistance to Nehru Yuva Kendras**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.422—30
- Financial Assistance to SC/OBC Students for Educational Purposes**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.131—36
- Fishing Harbour**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.204—06
- Foodgrain Allocation for Food for Work Scheme**
(Deb. 34, Vol. X, 09-05-2005)
Col.307—09
- Foreign Aided Forestry Projects**
(Deb. 34, Vol. X, 09-05-2005)
Col.98—103
- Foreign Assistance for Safe Drinking Water**
(Deb. 33, Vol. X, 06-05-2005)
Col.280—84
- Foreign Language Teaching Institute**
(Deb. 21, Vol. IX, 19-04-2005)
Col.715-16
- Foreign Loan for Power Projects**
(Deb. 38, Vol. X, 13-05-2005)
Col.104—06
- Free Medical Facilities and Drugs in HIV/AIDS Patients**
(Deb. 8, Vol. VII, 09-03-2005)
Col.889—93
- Funding of Education in Rural Areas**
(Deb.12, Vol. VIII, 15-03-2005) Col.440
- Funds for Development of National Zoological Parks**
(Deb. 24, Vol. IX, 25-04-2005)
Col.50—60
- Funds for Modernisation of Sugar Mills**
(Deb. 21, Vol. IX, 19-04-2005)
Col.438-39
- Funds for Rural Development**
(Deb. 8, Vol. VII, 09-03-2005)
Col.540—43
- Funds for Telecom Services in Gujarat**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.363—66

Gauge Conversion

(Deb. 8, Vol. VII, 09-03-2005)
Col.268-69

Grants to Educational Institutions for Hostel Facilities

(Deb. 25, Vol. IX, 26-04-2005)
Col.140-41

Grants to Gujarat under SJSRY

(Deb. 4, Vol. VII, 01-03-2005)
Col.323-24

Hike in Steel Prices Used in Railway

(Deb. 32, Vol. X, 05-05-2005)
Col.39-40

Hostel for ST Students

(Deb. 18, Vol. VIII, 22-03-2005)
Col.319-24

Hostels and Schools/Residential Schools for SCs and OBCs

(Deb. 9, Vol. VII, 10-03-2005)
Col.268-74

Housing for All Programme

(Deb. 25, Vol. IX, 26-04-2005)
Col.228-40

Housing for the Handicapped

(Deb. 38, Vol. X, 13-05-2005)
Col.194-98

Illegal Foreign Trips

(Deb. 18, Vol. VIII, 22-03-2005)
Col.174

Import of Marine Products

(Deb. 35, Vol. X, 10-05-2005)
Col.206

Incentives to Textile Sector

(Deb. 8, Vol. VII, 09-03-2005)
Col.698-99

Increase in Facilities to Freedom Fighters

(Deb. 4, Vol. VII, 01-03-2005)
Col.512-14

Infrastructural Facilities in Medical Colleges

(Deb. 19, Vol. VIII, 23-03-2005)
Col.282-83

KVIC's Loan to Weaker Persons

(Deb. 26, Vol. IX, 27-04-2005)
Col.410-14

Land Salinity

(Deb. 21, Vol. IX, 19-04-2005)
Col.251-52

Loan Provided by HUDCO

(Deb. 35, Vol. X, 10-05-2005)
Col.208-12

Luxury Tourist Trains

(Deb. 9, Vol. VII, 10-03-2005)
Col.302-03

Misuse of Funds

(Deb. 17, Vol. VIII, 21-03-2005)
Col.433-34

Mobile Service in Gujarat

(Deb. 26, Vol. IX, 27-04-2005)
Col.495-96

Modernisation of Textile Mills

(Deb. 38, Vol. X, 13-05-2005)
Col.263-64

National Coastal Protection Project

(Deb.24, Vol. IX, 25-04-2005) Col. 258

National Highways Development Proposal

(Deb. 19, Vol. VIII, 23-03-2005)
Col.341-44

Need to clear the proposal of the Government of Gujarat for constructing jetties in the coastal areas (MUR 377)

(Deb. 13, Vol. VIII, 16-03-2005)
Col.371-72

Need to improve the working of landline and mobile telephone services network in Junagarh district, Gujarat (MUR 377)

(Deb. 36, Vol. X, 11-05-2005) Col. 578

Non-conventional Energy Sources

(Deb. 15, Vol. VIII, 18-03-2005)
Col.5-6

- Non-Governmental Organisations in Health Programmes**
(Deb. 22, Vol. IX, 20-04-2005) Col. 291
- On-going Power Projects**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 380—94
- Polluting Industrial Units**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 335-36
- Pricing of Groundnut**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 121-22
- Progress made under PMRY**
(Deb. 31, Vol. X, 04-05-2005)
Col. 349—54
- Promotion of Small Scale Industries with Foreign Assistance**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 172-73
- Proposals for Loan from Sugar Development Fund**
(Deb. 34, Vol. X, 09-05-2005)
Col. 520-21
- Quota in Recruitment of Para Military Forces**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 833-34
- Rail Connection with Religious Places**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 236
- Railway Projects**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 141—44
- Railway Projects in Gujarat**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 181—87
- Railway Projects with Foreign Assistance**
(Deb. 32, Vol. X, 05-05-2005)
Col. 137-38
- Reduction in Poverty Level**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 41—43
- Rehabilitation of Oustees**
(Deb. 37, Vol. X, 12-05-2005)
Col. 88-89
- Reopening of Airport in Keshod**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 445-46
- Revamped National T.B. Control Programme**
(Deb. 36, Vol. X, 11-05-2005)
Col. 62—66
- Scheme for Handicraft Sector**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 327-28
- Schemes for Welfare of Tribals in Forest Areas**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 67—69
- Separate Fund for Rural Telecommunication**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 279
- Setting up of Food Processing Units for Mangoes**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 419
- Setting up of Power Projects**
(Deb. 33, Vol. X, 06-05-2005)
Col. 202—06
- Software Technology Parks**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1036—39
- Special Category Status to States**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 335
- Special Economic Package for Various States**
(Deb. 10, Vol. VII, 11-03-2005) Col. 59
- Special Scheme for Air Service to Tourist Spots**
(Deb. 32, Vol. X, 05-05-2005) Col. 96
- Special Status to Saurashtra Region in Gujarat**
(Deb. 4, Vol. VII, 01-03-2005) Col. 149

- Students Going Abroad**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 291
- Subsidy on Kerosene and Diesel**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 33—35
- Subsidy to Small Powerloom**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 229—34
(Deb. 8, Vol. VII, 09-03-2005)
Col. 543—45
- Supply of Gas by GAIL**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 384-85
- Telephone Exchanges in Gujarat**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 312
- Textiles Mills in Gujarat**
(Deb. 33, Vol. X, 06-05-2005)
Col. 333-34
- Thermal Power Generation**
(Deb. 33, Vol. X, 06-05-2005)
Col. 368—82
- Transmission and Distribution of Power**
(Deb. 38, Vol. X, 13-05-2005)
Col. 163-64
- Village Public Telephone in Gujarat**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 370—72
- Visit of Indian and Foreign Delegations**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 352—70
- Waiting list for Telephone Connections in Gujarat**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 251—54
- Water Harvesting in Saurashtra Region in Gujarat**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 334-35
- Welfare Scheme for Women and Children**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 71—73
- Wind Energy**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 389-90
- Withdrawal of Toll Tax**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 270
- World Bank Loan**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 342—47
- Barman, Prof. Basudeb**
- Disbanding of Task Force on Linking of Rivers**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 14
- Natural Gas Resources**
(Deb. 32, Vol. X, 05-05-2005) Col. 24
- Nehru Yuvak Kendras**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 11
- Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 666-67
- Sarva Shiksha Abhiyan (HAH-Dis.)**
(Deb. 36, Vol. X, 11-05-2005) Col. 696
- Standing Committee on Human Resource Development—One Hundred Fifty-Seventh Report—Laid**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 393
- Standing Committee on Human Resource Development — One Hundred Sixty-First Report—Laid**
(Deb. 26, Vol. IX, 27-04-2005) Col. 568
- University of Allahabad Bill, 2005—Consid. and Pass.**
(Deb. 36, Vol. X, 11-05-2005)
Col. 652—54

Barman, Shri Hiten**Abandoning of NRI Brides**

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 55-56

Action Plan for Railway Stations in Delhi

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 207-08

AIR Station at Cooch Behar

(Deb. 9, Vol. VII, 10-03-2005) Col. 235

AIR Station at Siliguri

(Deb. 9, Vol. VII, 10-03-2005)
Col. 180-81

Aircraft Hits Tractor at Goa Airport

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 228-29

Allotment of LPG Dealership in West Bengal

(Deb. 9, Vol. VII, 10-03-2005)
Col. 81-82

Awareness of Water Conservation

(Deb. 17, Vol. VIII, 21-03-2005) Col. 115

Bridge Over River Torsa in WB

(Deb. 36, Vol. X, 11-05-2005)
Col. 389-91

Bridges on N.Hs in West Bengal

(Deb. 8, Vol. VII, 09-03-2005) Col. 833

Commonwealth Games, 2010

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 309-10

Condition of National Highways

(Deb. 31, Vol. X, 04-05-2005)
Col. 137-38

Conference on Female Foeticide

(Deb. 31, Vol. X, 04-05-2005)
Col. 104-05

Construction of Flats for Tsunami Victims

(Deb. 30, Vol. IX, 03-05-2005) Col. 106

Construction of Houses

(Deb. 8, Vol. VII, 09-03-2005)
Col. 657-60

Construction of Latrine/Toilets

(Deb. 30, Vol. IX, 03-05-2005)
Col. 311-12

Control/Prevention of HIV/AIDS

(Deb. 26, Vol. IX, 27-04-2005)
Col. 189-90

Corruption in DDA

(Deb. 35, Vol. X, 10-05-2005)
Col. 124-25

Criteria for Selection of Players in Olympics 2004

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 311-12

Demolition of Buildings and Unauthorised Construction in Delhi

(Deb. 35, Vol. X, 10-05-2005)
Col. 195-97

Development of Cooch Behar Airport

(Deb. 8, Vol. VII, 09-03-2005)
Col. 302-03

Diphtheria and Measles Cases

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 232-38

Disaster Management Department in States

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 255-56

Doordarshan Kendra at Jalpaiguri

(Deb. 27, Vol. IX, 28-04-2005)
Col. 82-83

Employment Schemes for Tribals

(Deb. 35, Vol. X, 10-05-2005)
Col. 236-37

Exploration of Oil Reserves

(Deb. 27, Vol. IX, 28-04-2005)
Col. 129-31

External Aid for Road Sector

(Deb. 22, Vol. IX, 20-04-2005)
Col. 60

Fertilizer Prices in W.B.

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 303-04

- Funds to Fishermen Community**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.333—35
- Growth in Agriculture Sector**
(Deb. 24, Vol. IX, 25-04-2005)
Col.347-48
- Import of Spare Parts**
(Deb. 23, Vol. IX, 21-04-2005)
Col.104-05
- Industries in West Bengal**
(Deb. 25, Vol. IX, 26-04-2005)
Col.174—77
- Investment in West Bengal under Economic Reforms**
(Deb. 10, Vol. VII, 11-03-2005)
Col.200-201
- Lift Canal Project**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.426-27
- LPG Bottling Plants**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.73-74
- Modernisation of Bharat Bhari Udyog Nigam Ltd.**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.198-99
- Motion of Thanks on the President's Address**
(Deb. 8, Vol. VII, 09-03-2005) Col. 1314
- Multi-purpose Identity Card**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 58-59
- New Tourism Policy**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.93—95
- North Bengal Development Board**
(Deb. 4, Vol. VII, 01-03-2005)
Col.114-15
- Opening of LPG Agencies in Cooch Behar, West Bengal**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.205-06
- PHCs and CHCs functioning in the Country**
(Deb. 31, Vol. X, 04-05-2005)
Col.157—62
- PMGSY**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.41-42
- Posts of Doctors Lying Vacant in CGHS Dispensaries**
(Deb. 36, Vol. X, 11-05-2005)
Col.83-84
- Power Shortage**
(Deb. 33, Vol. X, 06-05-2005)
Col.1—41
- Promotion and Development of Co-operative Sector**
(Deb. 34, Vol. X, 09-05-2005)
Col.67-68
- Promotion of Small Scale Industries in West Bengal**
(Deb. 5, Vol. VII, 02-03-2005)
Col.151-52
- Restoration of Water Bodies**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.139—41
- Revival of CCI**
(Deb. 8, Vol. VII, 09-03-2005)
Col.370-71
- Rural Electrification**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.207—10
- Schemes Launched by KVIC**
(Deb. 31, Vol. X, 04-05-2005)
Col.217—20
- Seamen's Provident Fund Scam**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 93
- Setting up of Bio-Gas Plants**
(Deb. 28, Vol. IX, 29-04-2005)
Col.182—86
- Sick Tea Gardens**
(Deb. 25, Vol. IX, 26-04-2005)
Col.253-54

Sugar Mills in West Bengal

(Deb. 24, Vol. IX, 25-04-2005)
Col.217-18

Supply of Inferior Quality Foodgrains

(Deb. 21, Vol. IX, 19-04-2005)
Col.263-64

Terrorist Activities

(Deb. 21, Vol. IX, 19-04-2005)
Col.600-01

Under Weight LPG Cylinders

(Deb. 14, Vol. VIII, 17-03-2005)
Col.137-38

Upgradation of Railway Stations

(Deb. 14, Vol. VIII, 17-03-2005)
Col.158-59

Vacant Post of Presiding Officer in Labour Courts and Industrial Tribunals

(Deb. 21, Vol. IX, 19-04-2005)
Col.441—44

Violation of Guidelines of RBI/ Government

(Deb. 28, Vol. IX, 29-04-2005)
Col.536-37

Waiting List in Telecom Circles of West Bengal

(Deb. 13, Vol. VIII, 16-03-2005)
Col.149-50

Barman, Shri Ranen**Accelerating Disinvestment**

(Deb. 38, Vol. X, 13-05-2005)
Col.99-100

Announcement of Benefits for Big Farmers and Landlords

(Deb. 21, Vol. IX, 19-04-2005)
Col.201-02

Assistance from International Financial Institutions

(Deb. 38, Vol. X, 13-05-2005)
Col.59—62

Awareness of Water Conservation

(Deb. 17, Vol. VIII, 21-03-2005)
Col.115

Construction of Houses

(Deb. 8, Vol. VII, 09-03-2005)
Col.657—60

Criminal Law

(Deb. 25, Vol. IX, 26-04-2005)
Col.196-97

Demand and Supply of Textiles Items

(Deb.33, Vol. X, 06-05-2005) Col.139

Demand for Control and Management of Taj

(Deb. 37, Vol. X, 12-05-2005)
Col.197-98

Development and Maintenance of National Highways

(Deb. 22, Vol. IX, 20-04-2005)
Col.155—60

Development and Strengthening of Agriculture Marketing

(Deb. 29, Vol. IX, 02-05-2005)
Col.365-66

Development of Animal Husbandry and Dairy Industry

(Deb. 11, Vol. VIII, 14-03-2005)
Col.168—70

Eradication of Diseases

(Deb. 26, Vol. IX, 27-04-2005)
Col.284—86

Establishment of Nursing Colleges

(Deb. 36, Vol. X, 11-05-2005)
Col.119—21

Exploration of Oil Reserves

(Deb. 27, Vol. IX, 28-04-2005)
Col.129—31

Funding Gap in Implementing Sarva Shiksha Abhiyan

(Deb. 18, Vol. VIII, 22-03-2005)
Col.107-08

Funds under Welfare Schemes

(Deb. 23, Vol. IX, 21-04-2005)
Col.132-33

Growth in Industrial Production

(Deb. 25, Vol. IX, 26-04-2005)
Col.111-12

Health Services in NE/Backward Areas
(Deb. 26, Vol. IX, 27-04-2005)
Col. 71-72

Impact of Tribal Development Schemes
(Deb. 25, Vol. IX, 26-04-2005)
Col. 295—97

Insurance of Identity Cards to DDA Employees
(Deb. 35, Vol. X, 10-05-2005)
Col. 269-70

Investment in Tourism Sector
(Deb. 24, Vol. IX, 25-04-2005) Col. 103

Modernisation of Textile Sector
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 40-41

New Ventures of Postal Department
(Deb. 36, Vol. X, 11-05-2005)
Col. 242-43

Opening of Retail Outlets
(Deb. 23, Vol. IX, 21-04-2005)
Col. 252

Opening of Retail Outlets/Gas Agencies
(Deb. 32, Vol. X, 05-05-2005) Col. 97

Policy/Criteria for Opening ISM and H CGHS Units
(Deb. 22, Vol. IX, 20-04-2005)
Col. 111—13

Price of Honey
(Deb. 21, Vol. IX, 19-04-2005)
Col. 188

Promotion of Small Scale Industries in West Bengal
(Deb. 5, Vol. VII, 02-03-2005)
Col. 151-52

Rail Line Without Signal
(Deb. 37, Vol. X, 12-05-2005) Col. 100

Registration of Civil and Electrical Firms in CPWD Enquires
(Deb. 35, Vol. X, 10-05-2005) Col. 174

ROB/RUB
(Deb. 32, Vol. X, 05-05-2005)
Col. 160—62

Rural Knowledge Centres
(Deb. 34, Vol. X, 09-05-2005)
Col. 105-06

Setting up of Power Projects
(Deb. 33, Vol. X, 06-05-2005)
Col. 202—06

Solar Energy
(Deb. 28, Vol. IX, 29-04-2005)
Col. 351—60

Spinning Mills
(Deb. 10, Vol. VII, 11-03-2005)
Col. 203—06

Supply of Inferior Quality Foodgrains
(Deb. 21, Vol. IX, 19-04-2005)
Col. 263-64

Telephone Connections in the Country
(Deb. 22, Vol. IX, 20-04-2005)
Col. 539—45

Tourism Projects
(Deb. 24, Vol. IX, 25-04-2005)
Col. 132—34

Upliftment of Handicapped
(Deb. 27, Vol. IX, 28-04-2005)
Col. 55—58

Vacant Land with Department of Posts
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 70-71

Vacant Post of Presiding Officer in Labour Courts and Industrial Tribunals
(Deb. 21, Vol. IX, 19-04-2005)
Col. 441—44

Vacant Posts in Navodaya Vidyalayas
(Deb. 35, Vol. X, 10-05-2005)
Col. 87—90

Barq, Dr. Shafiqur Rahman

Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 826-27

- Standing Committee on Personnel, Public Grievances, Law and Justice—Evidence—Laid**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 546
- Standing Committee on Personnel, Public Grievances, Law and Justice—Third Report—Laid**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 546
- Basu, Shri Anil**
- Carcinogenic Chemicals in Baby Products**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 20-21
- Carcinogenic Chemicals in Baby Products (HAH Dis.)**
(Deb. 34, Vol. X, 09-05-2005)
Col. 639-43
- General Budget - 2005-2006—Demands for Grants—Ministry of Agriculture**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 361-66
- Strengthening of Distribution Network**
(Deb. 37, Vol. X, 12-05-2005)
Col. 16-17
- Bauri, Shrimati Susmita**
- Disinvestment Target**
(Deb. 33, Vol. X, 06-05-2005)
Col. 418-20
- Fast Track Court**
(Deb. 28, Vol. IX, 29-04-2005) Col. 21
- National Judicial Commission**
(Deb. 38, Vol. X, 13-05-2005) Col. 7
- New Furnace at Alloy Steel Plant**
(Deb. 34, Vol. X, 09-05-2005)
Col. 287
- Price of Life Saving Drugs**
(Deb. 34, Vol. X, 09-05-2005)
Col. 443-44
- Profit of Coal Companies**
(Deb. 31, Vol. X, 04-05-2005)
Col. 207-08
- Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 731
- Baxla, Shri Joachim**
- AIR Station at Siliguri**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 180-81
- Aircraft Hits Tractor at Goa Airport**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 228-29
- Amount Allocated/Released for Polio Control**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 81-88
- Announcement of Benefits for Big Farmers and Landlords**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 201-02
- Assistance from International Financial Institutions**
(Deb. 38, Vol. X, 13-05-2005)
Col. 59-62
- Assistance to Unemployed Youth**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 196-97
- Balika Samridhi Yojana**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 788-92
- Commonwealth Games, 2010**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 309-10
- Construction of Houses**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 657-60
- Criteria for Selection of Players in Olympics 2004**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 311-12

Demand for Control and Management of Taj (Deb. 37, Vol. X, 12-05-2005) Col.197-98	Funds under Welfare Schemes (Deb. 23, Vol. IX, 21-04-2005) Col.132-33
Demand for Separate Budget (Deb. 34, Vol. X, 09-05-2005) Col.111-12	General Budget—2005-2006 General Discussion Demands for Grants on Account—(General) 2005-2006 and Demands for Supplementary Grants—(General), 2004-2005 (Deb. 14, Vol. VIII, 17-03-2005) Col.385—87
Development and Maintenance of National Highways (Deb. 22, Vol. IX, 20-04-2005) Col.155—60	General Budget—2005-06—Demands For Grants of the Ministry of Rural Development (Deb. 24, Vol. IX, 25-04-2005) Col.549-50
Diphtheria and Measles Cases (Deb. 13, Vol. VIII, 16-03-2005) Col.232—38	Growth in Agriculture Sector (Deb. 24, Vol. IX, 25-04-2005) Col.347-48
Disapproval of Patents (Amendment) Ordinance and Patents (Amendment) Bill, 2005 (Deb. 18, Vol. VIII, 22-03-2005) Col.711—13	Inflation Rate (Deb. 8, Vol. VII, 09-03-2005) Col.645—48
Disaster Management Department in States (Deb. 18, Vol. VIII, 22-03-2005) Col.255-56	Labourers in Tea Industry (Deb. 25, Vol. IX, 26-04-2005) Col.132-33
Doordarshan Kendra at Jalpaiguri (Deb. 27, Vol. IX, 28-04-2005) Col.82-83	LPG Shortage in West Bengal (Deb. 9, Vol. VII, 10-03-2005) Col.83-84
Expansion of Handicraft Sector (Deb. 33, Vol. X, 06-05-2005) Col.222—24	Modernisation of Bharat Brakes and Valves Ltd. (Deb. 20, Vol. VIII, 24-03-2005) Col.117-18
Export of Medicines (Deb. 36, Vol. X, 11-05-2005) Col.92—110	Modernisation of New Jalpaiguri Railway Station (Deb. 32, Vol. X, 05-05-2005) Col.105-06
Fertilizer Prices in W.B. (Deb. 17, Vol. VIII, 21-03-2005) Col.303-04	Need to take steps for the revival of tea industry in the country (MUR 377) (Deb. 31, Vol. X, 04-05-2005) Col.503
Funds Allocated for Computer Training (Deb. 30, Vol. IX, 03-05-2005) Col.140-41	North Bengal Development Board (Deb. 4, Vol. VII, 01-03-2005) Col.114-15
Funds for Women Development Programmes (Deb. 12, Vol. VIII, 15-03-2005) Col.175—204	

- Opening of LPG Agencies in Cooch Behar, West Bengal**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.205-06
- Per Capita Investment**
(Deb. 22, Vol. IX, 20-04-2005)
Col.372—76
- PMGSY**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.41-42
- Population Control Programmes**
(Deb. 31, Vol. X, 04-05-2005)
Col.89-90
- Privatisation of Airports**
(Deb. 8, Vol. VII, 09-03-2005)
Col.100-01
- Promotion of Small Scale Industries in West Bengal**
(Deb. 5, Vol. VII, 02-03-2005)
Col.151-52
- Promotion of SSI**
(Deb. 26, Vol. IX, 27-04-2005)
Col.440-44
- Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.689-90
- Regional Rural Banks (Amendment) Bill, 2004—Consid.**
(Deb. 28, Vol. IX, 29-04-2005)
Col.632—38
- Renewable Energy Sources**
(Deb. 28, Vol. IX, 29-04-2005)
Col.319-20
- Repair and Maintenance of Highways in West Bengal**
(Deb. 36, Vol. X, 11-05-2005)
Col.373-74
- Revision in Gadgil-Mukherjee Formula**
(Deb. 31, Vol. X, 04-05-2005)
Col.435—40
- Revision of Pay Scales in PSUs**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.74-75
- Revival of CCI**
(Deb. 8, Vol. VII, 09-03-2005)
Col.370-71
- Scheme for Increasing Production of Cash Crops**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.147-48
- Seamen's Provident Fund Scam**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 93
- Special Package to Heritage Train**
(Deb. 9, Vol. VII, 10-03-2005)
Col.208-09
- Vacant Posts in Navodaya Vidyalayas**
(Deb. 35, Vol. X, 10-05-2005)
Col.87—90
- Vacant Posts of Teachers under KVs**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.286—92
- Violation of Guidelines of RBI/ Government**
(Deb. 28, Vol. IX, 29-04-2005)
Col.536-37
- Waiting List in West Bengal**
(Deb. 31, Vol. X, 04-05-2005)
Col.269—72
- Water Map**
(Deb. 21, Vol. IX, 19-04-2005)
Col.419—21
- Bellarmin, Shri A.V.**
- Bringing Back Remains of Indians Dying Abroad**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.245-46
- Coconut Water as alternative to Soft Drinks**
(Deb. 24, Vol. IX, 25-04-2005)
Col.214—16

- Credit Cards**
(Deb. 38, Vol. X, 13-05-2005)
Col. 53-54
- Diplomatic Mechanism to Save Indian Fishermen**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 52—54
- Exploitation of Atomic Grade Materials**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 136-37
- Farm/Agricultural Related Programmes on Radio**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 147-48
- Grant of Second ACP to Government Employees**
(Deb. 36, Vol. X, 11-05-2005)
Col. 208—10
- Illegal Recruitment Agencies**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 42-43
- Incidence of Filariasis**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 293—96
- Mineral Sand Mining**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 246
- Mini Lift Irrigation Schemes**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 195—98
- Minting of Coins**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 27—29
- Motion of Thanks on the President's Address**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1275—77
- Natural Calamities in the Country (DUR 193)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 540—42
- Need for setting up a Central School at Kanyakumari, Tamil Nadu (MUR 377)**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 586-87
- Need to establish an airport in Kanyakumari, Tamil Nadu (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 302
- Prices of Life Saving Drugs**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 176-77
- Reduction in Service Period**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 216-17
- Bhadana, Shri Avtar Singh**
- Allotment of Gram Sabha Land to Voluntary Organisations**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 239
- Assistance to States for Tourism Development**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 72—76
- Bridge at N.H.-2**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 151-52
- Cases of Spurious Drugs**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 937-38
- Change in Topography**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 238-39
- Committee on IT Act 2000**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 180—82
- Construction of Flyovers**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 386-87
- Delay in Issuing Notification**
(Deb. 24, Vol. IX, 25-04-2005) Col. 270
- Development and Maintenance of National Highways**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 155—60

- Firing on LoC**
(Deb. 8, Vol. VII, 09-03-2005)
Col.105—07
- Grants from International Agencies**
(Deb. 5, Vol. VII, 02-03-2005)
Col.214-15
- Groups Constituted under SGSY**
(Deb. 33, Vol. X, 06-05-2005)
Col.219—21
- Hotels and Hostels for Commonwealth Games**
(Deb.21, Vol. IX, 19-04-2005) Col.247
- Irregularities in Jawahar Navodaya Vidyalayas**
(Deb. 25, Vol. IX, 26-04-2005)
Col.159—61
- Need to enquire into alleged mining in Aravali Hills in Faridabad district, Haryana (MUR 377)**
(Deb.37, Vol. X, 12-05-2005) Col.333
- Need to lay the Aligarh-Palwal-Alwar rail line for the development of Mewat region (MUR 377)**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.299-300
- Need to widen Delhi-Faridabad Section of National Highway and to construct Badarpur-Faridabad-Noida flyovers (MU? 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col.413-14
- PCO at Panchayat Level**
(Deb. 22, Vol. IX, 20-04-2005)
Col.164-65
- Permission for Shipment of a New Drug**
(Deb. 31, Vol. X, 04-05-2005)
Col.209—11
- Proposals for Solar Energy**
(Deb. 33, Vol. X, 06-05-2005)
Col.357-58
- Rail Link Projects**
(Deb. 23, Vol. IX, 21-04-2005)
Col.122—24
- Rail Projects in Haryana**
(Deb. 37, Vol. X, 12-05-2005)
Col.135
- Railway Budget - Demands for Grants—2005-2006 and Resolution re: Approval of Recommendations in the First Report of Railway Convention Committee—(Cut Motion)**
(Deb. 22, Vol. IX, 20-04-2005)
Col.690-91
- Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.664—66
- Relief measures for workers in Agrarian Sector**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.382—85
- Reservation of SCs/STs & Backward Classes**
(Deb. 5, Vol. VII, 02-03-2005)
Col.119—21
- Rural Electrification**
(Deb. 8, Vol. VII, 09-03-2005) Col.591
- Telephone Exchanges in Haryana and U.P.**
(Deb. 26, Vol. IX, 27-04-2005)
Col.225—58
- Tsunami Disaster**
(Deb. 4, Vol. VII, 01-03-2005)
Col.12—17
- Bhagora, Shri Mahavir**
- Budget Allocation for Welfare Schemes of Scheduled Tribes**
(Deb. 35, Vol. X, 10-05-2005)
Col.231-32
- Central Institute of Sheep and Wool Research**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.184—86

- Construction of new BSNL Buildings in Rajasthan**
(Deb. 31, Vol. X, 04-05-2005)
Col.123-24
- Development and Maintenance of National Highways**
(Deb. 22, Vol. IX, 20-04-2005)
Col.155—60
- Development of Tribal Sub-Plan Areas in Rajasthan**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.253-54
- Drought Affected States**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.237—42
- Eviction of Tribals**
(Deb. 35, Vol. X, 10-05-2005)
Col.40-41
- Funds for Ayurvedic System of Treatment**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.113-14
- Losses to Thermal Power Corporation**
(Deb. 33, Vol. X, 06-05-2005)
Col.67—72
- Merger of DRDA with Zila Parishad**
(Deb. 28, Vol. IX, 29-04-2005)
Col.516—20
- National Road Safety Policy**
(Deb. 8, Vol. VII, 09-03-2005)
Col.895
- Primitive Tribes**
(Deb. 21, Vol. IX, 19-04-2005)
Col.524—32
- Production of Zimikand**
(Deb. 21, Vol. IX, 19-04-2005)
Col.227-28
- Proposal under SJGSY**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.42-43
- Repairing of Old Railway Bridges**
(Deb. 8, Vol. VII, 09-03-2005)
Col.91—95
- Task Group for Development of SCs/STs**
(Deb. 35, Vol. X, 10-05-2005)
Col.185
- Bhakta, Shri Manoranjan**
- General Budget 2005-2006—General Discussion, Demands for Grants on Account (General), 2005-2006 and Demands for Supplementary Grants (General), 2004-05**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.486—89
- Natural Calamities in the Country (DUR193)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.438—43
- Bhardwaj, Shri H.R.**
- Electoral Reforms (DUR193)**
(Deb. 32, Vol. X, 05-05-2005)
Col.272—90
- High Court and Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2005—Int.**
(Deb. 37, Vol. X, 12-05-2005)
Col.309—14
- Hire-Purchase (Repeal) Bill, 2005—Consid.**
(Deb. 38, Vol. X, 13-05-2005)
Col.328-29,330-31
- Bhargava, Shri Girdhari Lal**
- 4-Laning in Rajasthan**
(Deb. 26, Vol. IX, 27-04-2005)
Col.311-12
- Admission of Foreign Students in Higher Education**
(Deb. 4, Vol. VII, 01-03-2005)
Col.130—41
- Agreement on Power Sharing**
(Deb. 28, Vol. IX, 29-04-2005)
Col.154-55
- Agreement with Chambal Control Board in Water Sector**
(Deb. 21, Vol. IX, 19-04-2005)
Col.207—09

- By-Pass Roads on National Highways**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 146
- Central Assistance to States**
(Deb. 38, Vol. X, 13-05-2005)
Col. 114-15
- CNG Filling Stations in NCT Region**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 267-68
- Condition of National Highways**
(Deb. 31, Vol. X, 04-05-2005)
Col. 137-38
- Construction of Structures in M.P.**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 225-26
- Crude Oil Production in Bombay High**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 277—79
- Debt Burden of States**
(Deb. 33, Vol. X, 06-05-2005)
Col. 60—62
- Development and Maintenance of National Highways**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 155—60
- Electrification of Rail Lines**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 44—48
- Festival Housing Scheme, 2004**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 274-75
- Need to set up an Oil Refinery in Rajasthan (MUR377)**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 377-78
- New Industrial Policy**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 163-64
- Oil Exploration in Rajasthan**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 126—28
- Paper Mills**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 327—29
- Reduction in Monthly Rate**
(Deb. 5, Vol. VII, 02-03-2005) Col. 185
- Reduction of Allocation to States**
(Deb. 36, Vol. X, 11-05-2005) Col. 197
- Revised Estimate of Bridge Over N.H. 12**
(Deb. 26, Vol. IX, 27-04-2005) Col. 448
- Rural Electrification**
(Deb. 10, Vol. VII, 11-03-2005) Col. 239
- Sharing of Ravi-Beas Water**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 530-31
- Supply of PNG in Residential Areas**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 158-59
- Bhuria, Shri Kanti Lal**
- Coastal Aquaculture Authority Bill, 2005—Consid. and Pass**
(Deb. 32, Vol. X, 05-05-2005)
Col. 222—25
- Problems being faced by traditional fishermen in the country and steps taken by the Government in this regard (CA)**
(Deb. 37, Vol. X, 12-05-2005)
Col. 296-97, 302—04
- Relief measures for workers in Agrarian Sector—Motion Negatived**
(Deb. 33, Vol. X, 06-05-2005)
Col. 535—43
- Situation arising out of fall in price of Chillies in Tamil Nadu and Andhra Pradesh causing hardship to the Chilli growers and steps taken by the Government in regard thereto (CA)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 558, 564-65

Bisen, Shri Gaurishanker Chaturbhuj	Cancellation of Flights
Amount Provided to Madhya Pradesh under SJSRY (Deb. 18, Vol. VIII, 22-03-2005) Col. 372	(Deb. 20, Vol. VIII, 24-03-2005) Col. 152-53
Credibility of Advertisements Pertaining to Diseases (Deb. 26, Vol. IX, 27-04-2005) Col. 147-48	Categorization of Agro and Rural Industries (Deb. 36, Vol. X, 11-05-2005) Col. 232—34
Soya-Cake Export (Deb. 18, Vol. VIII, 22-03-2005) Col. 75-76	CBI Inquiry on Status of Tigers (Deb. 29, Vol. IX, 02-05-2005) Col. 167—74
Special Grants to Rural Electrification (Deb. 10, Vol. VII, 11-03-2005) Col. 237-38	Changes in Procurement and Distribution Policy (Deb. 11, Vol. VIII, 14-03-2005) Col. 3
Swajaldhara Yojana (Deb. 15, Vol. VIII, 18-03-2005) Col. 160-61	Closure of Recruitment Office (Deb. 14, Vol. VIII, 17-03-2005) Col. 110
Youth Activities (Deb. 12, Vol. VIII, 15-03-2005) Col. 152—54	Computerisation of Railway Stations (Deb. 14, Vol. VIII, 17-03-2005) Col. 249—58
Bishnoi, Shri Jaswant Singh	Construction of Airbase (Deb. 20, Vol. VIII, 24-03-2005) Col. 236-37
4-Laning of Stretch on N.H.-11 (Deb. 26, Vol. IX, 27-04-2005) Col. 213	Conversion of Airbase into Civilian Airport (Deb. 27, Vol. IX, 28-04-2005) Col. 110-11
Agreement on Power Sharing (Deb. 28, Vol. IX, 29-04-2005) Col. 154-55	Crops Including under Minimum Support Price Scheme (Deb. 17, Vol. VIII, 21-03-2005) Col. 247-48.
Allocation of Funds for Promoting Education (Deb. 18, Vol. VIII, 22-03-2005) Col. 254	Dealers Commission (Deb. 37, Vol. X, 12-05-2005) Col. 190—92
Allotment of Petrol Pumps (Deb. 20, Vol. VIII, 24-03-2005) Col. 231—35	Demand of Coal (Deb. 15, Vol. VIII, 18-03-2005) Col. 17
Amount Sanctioned for Development of Jodhpur (Deb. 12, Vol. VIII, 15-03-2005) Col. 167	Development of NCESS Programme (Deb. 33, Vol. X, 06-05-2005) Col. 80—114
Awarding of Padmashree and Padmavibhusan Award to Criminals (Deb. 21, Vol. IX, 19-04-2005) Col. 585	Drought Affected States (Deb. 11, Vol. VIII, 14-03-2005) Col. 237—42

- Drought Relief to Rajasthan**
(Deb. 38, Vol. X, 13-05-2005)
Col. 123-24
- Famine Affected States**
(Deb. 34, Vol. X, 09-05-2005)
Col. 277—79
- Financial Assistance to Rajasthan**
(Deb. 35, Vol. X, 10-05-2005)
Col. 176—78
- Handover of Work of BBMB to Punjab**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 517
- Health Study of Workers of Asbestos Mining**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 417-18
- Import of Coal**
(Deb. 36, Vol. X, 11-05-2005)
Col. 219—24
- Import of Fertilizers**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 193—95
- Import of Marbles**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 145-46
- Import Policy on Food Items**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 31-32
- Inclusion of Castes in OBC List**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 252-53
- Inclusion of OBC of State List in Central List**
(Deb. 37, Vol. X, 12-05-2005)
Col. 143-44
- Installation of T.V. Transmitters in Adivasis and Hilly Areas**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 9
- Inter-State Roads in Rajasthan**
(Deb. 8, Vol. VII, 09-03-2005) Col. 902
- Kota Thermal Power Plant**
(Deb. 33, Vol. X, 06-05-2005) Col. 294
- Law of Sacrifice of Animals**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 131-32
- Loans & Grants Provision to Maharashtra**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 249—52
- Loss caused by Hailstorm in Rajasthan**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 275-76
- NDSI Scheme**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 409-10
- Need to include 'Bishnoi' caste of Rajasthan in the list of 'Other Backward Classes' (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 409-10
- Need to recognise the Castes declared as OBC by the Government of Rajasthan (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 300-301
- Oil Exploration in Rajasthan**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 126—28
- Opening of News Report Centres in Rajasthan**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 181
- Opening of Retail Outlets**
(Deb. 23, Vol. IX, 21-04-2005) Col. 252
- Opening of Retail Outlets/Gas Agencies**
(Deb. 32, Vol. X, 05-05-2005) Col. 97
- Pakistani Television Programmes**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 225-26
- Production of Garlic and Onions**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 371-72
- Production of Garlic Crop in Rajasthan**
(Deb. 11, Vol. VIII, 11-03-2005)
Col. 273

Progress in Ocean Development
(Deb. 31, Vol. X, 04-05-2005)
Col.102-03

Promotion of Handicraft Industry in Rajasthan
(Deb. 10, Vol. VII, 11-03-2005)
Col.313-14

Promotion of Marble Industry
(Deb. 35, Vol. X, 10-05-2005)
Col.140

Proposal for Urban Development in Rajasthan
(Deb. 21, Vol. IX, 19-04-2005)
Col.718—26

Railway Budget—Demands for Grants—2005-2006 and Resolution re: Approval of Recommendations in the First Report of Railway Convention Committee—(Cut Motion)
(Deb. 22, Vol. IX, 20-04-2005)
Col.691-92

Replacement of Signal System
(Deb. 23, Vol. IX, 21-04-2005)
Col.157

Restrictions on Textile Industry in Rajasthan
(Deb. 10, Vol. VII, 11-03-2005)
Col.371-72

Scarcity of SIM Cards in Rajasthan
(Deb. 26, Vol. IX, 27-04-2005)
Col.553-54

Sharing of Ravi-Beas Water
(Deb. 11, Vol. VIII, 14-03-2005)
Col.530-31

Short Supply of Coal to Thermal Power Projects
(Deb. 10, Vol. VII, 11-03-2005)
Col.97—109

Shortage of BSNL Cash Cards in Rajasthan
(Deb. 22, Vol. IX, 20-04-2005)
Col.403—05

Shortage of Civilian Staff
(Deb.23, Vol. IX, 21-04-2005) Col. 8

Telecasting of Environment Awareness Programmes
(Deb. 20, Vol. VIII, 24-03-2005)
Col.207-08

Toll Tax on Roads
(Deb. 22, Vol. IX, 20-04-2005)
Col.161-62

Towers in Rajasthan
(Deb. 22, Vol. IX, 20-04-2005)
Col.261—63

Widening of NHs in Rajasthan
(Deb. 36, Vol. X, 11-05-2005)
Col.438

Works Undertaken by OIA Ministry
(Deb. 31, Vol. X, 04-05-2005)
Col.214-15

Bishnoi, Shri Kuldeep

Agreement Regarding Passport Services
(Deb. 5, Vol. VII, 02-03-2005)
Col.475-76

AIDS by Foreign Sex Workers
(Deb. 26, Vol. IX, 27-04-2005) Col. 150

Ban on Sale of Non-iodised Salt
(Deb. 22, Vol. IX, 20-04-2005)
Col.343-44

Commissioning of Research Vessels
(Deb. 8, Vol. VII, 09-03-2005)
Col.1015-16

Completion of Eight Lane Delhi-Sonepat Highway
(Deb. 31, Vol. X, 04-05-2005) Col. 86

Construction of Flyover at Railway Crossings
(Deb. 9, Vol. VII, 10-03-2005) Col. 70

Construction of Indian Embassy Building in Brazil
(Deb. 22, Vol. IX, 20-04-2005)
Col.508-09

- Contaminated Ground Water**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 485—90
- Contribution to AARDO**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 61—63
- Convergence of Schemes**
(Deb. 34, Vol. X, 09-05-2005)
Col. 109-10
- Conversion of Species of Goat and Buffaloes**
(Deb. 24, Vol. IX, 25-04-2005) Col. 16
- Crime against Women Cell**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 293-94
- Cyber Laws**
(Deb. 38, Vol. X, 13-05-2005) Col. 92
- Delhi-Gurgaon Expressway Project**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 77
- Enhancement of Fee**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 172-73
- EPF of HUDA Employees**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 322-23
- Establishment of National Defence University**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 92-93
- Expenditure on Security at Airports**
(Deb. 32, Vol. X, 05-05-2005) Col. 15-16
- Food Development Fund**
(Deb. 34, Vol. X, 09-05-2005)
Col. 461-62
- Functioning of National Animal Welfare Board**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 238—40
- Gauge Conversion of Rewari-Bikaner Rail Line**
(Deb. 32, Vol. X, 05-05-2005)
Col. 44-45
- Guidelines for Arrest of Accused**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 522-23
- Guidelines for SHG under SGSY**
(Deb. 33, Vol. X, 06-05-2005)
Col. 264—66
- Hallmarking on Silver Ornaments**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 159-60
- Handicrafts Export Promotion Council**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 201-02
- Health Insurance**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 739-40
- Imparting Quality Medical Education**
(Deb. 36, Vol. X, 11-05-2005)
Col. 41-42
- Improvement in Quality of Milk Products**
(Deb. 29, Vol. IX, 02-05-2005) Col. 95
- Industries falling under Domestic Industries**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 746—51
- Inspection of Registered Companies**
(Deb. 33, Vol. X, 06-05-2005)
Col. 163-64
- Installation of DTH Sets**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 343—45
- Inter-State Crimes**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 137—39
- Law to Regulate ART Clinics**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1061-62
- Multitude of Taxes Hampering Transport Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 854-55

- MSP for Fruits and Vegetables**
(Deb. 34, Vol. X, 09-05-2005) Col. 542
- National Flag**
(Deb. 30, Vol. IX, 03-05-2005) Col. 122
- National Press Centre**
(Deb. 23, Vol. IX, 21-04-2005) Col. 228
- National Programme to Prevent Diabetes and Cardio Vascular Problems**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 279-80
- National Saving Certificate**
(Deb. 8, Vol. VII, 09-03-2005) Col. 507
- National Silkworm Seed Regulatory Authority**
(Deb. 28, Vol. IX, 29-04-2005) Col. 285-86
- National Veterinary Biological Products Quality Control**
(Deb. 21, Vol. IX, 19-04-2005) Col. 308
- Need for inter-linking of major rivers in the country (MUR 377)**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 298-99
- Nutritious food under Kasturba Gandhi Balika Vidyalaya Scheme**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 155-56
- Opening of Regional Centres of ICCR**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 209-10
- Payment of Dues to Employees of HMT Chinar, Kashmir**
(Deb. 27, Vol. IX, 28-04-2005) Col. 164-65
- Performance of CCBF**
(Deb. 21, Vol. IX, 19-04-2005) Col. 179-80
- Preservation and Digitalisation of Documentary Films of National History**
(Deb. 8, Vol. VII, 09-03-2005) Col. 206
- Product Patenting**
(Deb. 35, Vol. X, 10-05-2005) Col. 260
- Production Capacity of Bharat Dynamic Ltd.**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 67
- Production of Ethanol**
(Deb. 8, Vol. VII, 09-03-2005) Col. 371-72
- Renovation of Khadi Gramodyog Bhawans and Bhandars**
(Deb. 22, Vol. IX, 20-04-2005) Col. 211-12
- Revitalization of Sick Dairy Co-operative Unions**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 337-38
- Scientists in Bureau of Indian Standards**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 95-96
- Sea Floor Pressure Recording System**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 312-13
- Separate Organisation to Facilitate Haj Travel**
(Deb. 31, Vol. X, 04-05-2005) Col. 84-85
- Setting up of Bull Semen Production Station**
(Deb. 24, Vol. IX, 25-04-2005) Col. 97-100
- Setting up of Institute of Ayurveda**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 76
- Setting up of Naval Institute**
(Deb. 5, Vol. VII, 02-03-2005) Col. 411
- Shifting of Central Sheep Breeding Farm**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 408-09
- Silk Mark Organisation of India**
(Deb. 28, Vol. IX, 29-04-2005) Col. 148

- Unani CGHS Dispensaries
(Deb. 8, Vol. VII, 09-03-2005)
Col.957-58
- Upgradation of T-72 Tanks
(Deb. 23, Vol. IX, 21-04-2005)
Col.170-71
- Vande Matram Scheme
(Deb. 8, Vol. VII, 09-03-2005)
Col.177-79
- VAT on Seeds
(Deb. 38, Vol. X, 13-05-2005)
Col.127-28
- Visitors to Taj Mahal
(Deb. 32, Vol. X, 05-05-2005)
Col.133-34
- Zonal Cultural Centers
(Deb. 20, Vol. VIII, 24-03-2005)
Col.78;80
- Borkataky, Shri Narayan Chandra**
Agri-Business Centre and Agri-Clinics
(Deb. 11, Vol. VIII, 14-03-2005)
Col.146-48
- Allocation to North-Eastern Region
(Deb. 36, Vol. X, 11-05-2005)
Col.75-78
- Border Trade Centre
(Deb. 35, Vol. X, 10-05-2005)
Col.78-79
- CD Ratio of Assam and other NE States
(Deb. 10, Vol. VII, 11-03-2005)
Col.337-38
- Children Home in Assam
(Deb. 12, Vol. VIII, 15-03-2005)
Col.67
- Christian Population in North-Eastern
Region
(Deb. 12, Vol. VIII, 15-03-2005)
Col.404-05
- Closure of Special Schools
(Deb. 29, Vol. IX, 02-05-2005)
Col.374-75
- Community Information Centres in Assam
(Deb. 26, Vol. IX, 27-04-2005)
Col.73-74
- Computer Literacy Programme
(Deb. 35, Vol. X, 10-05-2005)
Col.270-72
- Construction of IID Centres
(Deb. 36, Vol. X, 11-05-2005)
Col.247-48
- Distribution of Urea
(Deb. 29, Vol. I X, 02-05-2005)
Col.100
- Employment Market Information
Programme
(Deb. 34, Vol. X, 09-05-2005)
Col.107
- Entrepreneurship Development
Programmes
(Deb. 26, Vol. IX, 27-04-2005)
Col.286-87
- Financial Performance of SAIL
(Deb. 24, Vol. IX, 25-04-2005)
Col.25
- Flood Control Scheme of Assam
(Deb. 24, Vol. IX, 25-04-2005)
Col.108-09
- Funds for Mangaldoi-Bhutiachang Road
in NE Region
(Deb. 35, Vol. X, 10-05-2005) Col.166
- General Budget 2005-2006—General
Discussion, Demands for Grants on
Account (General), 2005-2006 and
Demands for Supplementary Grants
(General), 2004-05
(Deb. 13, Vol. VIII, 16-03-2005)
Col.489-90
- Health Melas
(Deb. 22, Vol. IX, 20-04-2005)
Col.231-35
- IFFCO Extension Services in Assam
(Deb. 34, Vol. X, 09-05-2005) Col.407

- Jobs under SGSY/SGRY**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 714-18
- Labourers in Tea Industry**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 132-33
- Misuse of CRF**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 87-88
- National Bamboo Mission**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1093-94
- New Medical Colleges in Assam**
(Deb. 22, Vol. IX, 20-04-2005) Col. 127
- Non-Lapsable Central Pool**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 98-101
- NSIC Scheme in Assam**
(Deb. 36, Vol. X, 11-05-2005)
Col. 467-68
- Oil and Hydro-Carbon in Assam**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 208-09
- Post Offices in Assam**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 817-18
- Rail Towns**
(Deb. 23, Vol. IX, 21-04-2005) Col. 105
- Representation in Board**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 407-08
- Research and Development in Agro Sector**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 66-67
- Rural Electrification**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 232-34
- Selection of Producers**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 185-86
- Setting up of Monitoring Panel**
(Deb. 29, Vol. IX, 02-05-2005) Col. 322
- Township Development in Assam**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 263
- US 64 Scheme**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 197-98
- Water Management Programme**
(Deb. 29, Vol. IX, 02-05-2005) Col. 237
- Wind Power Generation**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 293-96
- Bose, Shri Subrata**
- Abandoning of NRI Brides**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 55-56
- Aircraft Hits Tractor at Goa Airport**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 228-29
- Allocation for Agriculture**
(Deb. 29, Vol. IX, 02-05-2005) Col. 256
- Allocation of Coal to Core and Non-Core Sectors**
(Deb. 36, Vol. X, 11-05-2005)
Col. 386-87
- Awareness of Water Conservation**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 115
- Closure of Handloom and Other Units**
(Deb. 33, Vol. X, 06-05-2005)
Col. 334-35
- Commonwealth Games, 2010**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 309-10
- Construction of Houses**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 657-60
- Construction of Latrine/Toilets**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 311-12
- Corruption in DDA**
(Deb. 35, Vol. X, 10-05-2005)
Col. 124-25

- Criteria for CGHS Dispensaries
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 87-88
- Criteria for Selection of Players in Olympics 2004
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 311-12
- Development of Islands
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 407-08
- Development of Tourism
(Deb. 21, Vol. IX, 19-04-2005)
Col. 412-14
- Diphtheria and Measles Cases
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 232-38
- Disaster Management Department in States
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 255-56
- Expenditure Incurred on Inquiry Committee on Netaji Subhash Chandra Bose
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 253-55
- Exploration of Oil Reserves
(Deb. 27, Vol. IX, 28-04-2005)
Col. 129-31
- Fertilizer Prices in W.B.
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 303-04
- Financial Assistance for Commonwealth Games, 2010
(Deb. 30, Vol. IX, 03-05-2005)
Col. 141-42
- Financial Assistance for Elimination of Child Labour
(Deb. 21, Vol. IX, 19-04-2005) Col. 185
- Financial Performance of SAIL
(Deb. 24, Vol. IX, 25-04-2005) Col. 17-27
- Foreign Direct Investment
(Deb. 21, Vol. IX, 19-04-2005)
Col. 648-52
- Funds to Fishermen Community
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 333-35
- General Budget—2005-06—Demands for Grants—Ministry of Home Affairs
(Deb. 26, Vol. IX, 27-04-2005)
Col. 645-46
- Growth in Agriculture Sector
(Deb. 24, Vol. IX, 25-04-2005)
Col. 347-48
- Howrah Railway Station
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 121-22
- Inflation Rate
(Deb. 8, Vol. VII, 09-03-2005)
Col. 645-48
- Lift Canal Project
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 426-27
- Losses to Cottage Industries
(Deb. 36, Vol. X, 11-05-2005)
Col. 337-38
- Losses to Small Scale Industries
(Deb. 36, Vol. X, 11-05-2005)
Col. 112-13
- Modernisation of Bharat Bhari Udyog Nigam Ltd.
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 198-99
- Modernisation of Ordnance Depots
(Deb. 37, Vol. X, 12-05-2005) Col. 112
- Multi-purpose Identity Card
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 58-59
- National Commission on Child Labour
(Deb. 29, Vol. IX, 02-05-2005)
Col. 98-99
- Need to take suitable steps to make C.G.H.S. Dispensary No. 54 at Shakurbasti, New Delhi functional (MUR 377)
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 482-83

North Bengal Development Board
(Deb. 4, Vol. VII, 01-03-2005)
Col. 114-15

Opening of CNG and LPG Filling Stations
(Deb. 37, Vol. X, 12-05-2005)
Col. 188-90

**Opening of LPG Agencies in Cooch Behar,
West Bengal**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 205-06

Pending cases of PCO/ISD/STD Booths
(Deb. 22, Vol. IX, 20-04-2005)
Col. 74-75

Pending Court Cases
(Deb. 28, Vol. IX, 29-04-2005)
Col. 147-48

Per Capita Amount spent on Medicines
(Deb. 31, Vol. X, 04-05-2005) Col. 121

Primary Education
(Deb. 21, Vol. IX, 19-04-2005)
Col. 65-67

**Promotion of Small Scale Industries in
West Bengal**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 151-52

**Railway Budget, 2005-2006—General
Discussion Demands for Grants on
Accounts, 2005-2006—(Railways)
Demands for Supplementary Grants,
2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 731-33

Research on Cancer
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 252-53

Revival of CCI
(Deb. 8, Vol. VII, 09-03-2005)
Col. 370-71

Road Safety Guidelines
(Deb. 31, Vol. X, 04-05-2005) Col. 164

Seamen's Provident Fund Scam
(Deb. 19, Vol. VIII, 23-03-2005) Col. 93

Shortage of Medicines
(Deb. 26, Vol. IX, 27-04-2005)
Col. 184-85

Supply of Inferior Quality Foodgrains
(Deb. 21, Vol. IX, 19-04-2005)
Col. 263-64

Vacant Post of GM in Nationalised Banks
(Deb. 33, Vol. X, 06-05-2005) Col. 133

Weapons Recovered by Army
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 85-86
(Deb. 21, Vol. IX, 19-04-2005)
Col. 703-05

Welfare Scheme for Women and Children
(Deb. 25, Vol. IX, 26-04-2005)
Col. 71-73

Yatri Niwas in States
(Deb. 34, Vol. X, 09-05-2005) Col. 470

Budholia, Shri Rajnarayan

Admission Quota in KVS
(Deb. 4, Vol. VII, 01-03-2005)
Col. 58-62

Atomic Plants
(Deb. 22, Vol. IX, 20-04-2005)
Col. 332-34

Average per Hectare Productivity
(Deb. 34, Vol. X, 09-05-2005)
Col. 75-81

Cancer Hospitals
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 74-76

**Co-operation between India and Canada
in Health Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 901-02

Commission on Small Saving Schemes
(Deb. 19, Vol. VIII, 23-03-2005) Col. 121

Decline in Sale of Postal Articles
(Deb. 22, Vol. IX, 20-04-2005)
Col. 61-62

- Decrease in Telephone Connections**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 384-85
- Development and Maintenance of National Highways**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 155/60
- Development of Airports**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 265-66
- Digital Library**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 250-51
- Digitalisation of Cable TV**
(Deb. 9, Vol. VII, 10-03-2005) Col. 69
- Disinvestment Target**
(Deb. 33, Vol. X, 06-05-2005)
Col. 418/20
- Dollar Window**
(Deb. 35, Vol. X, 10-05-2005)
Col. 131-32
- Effect of VAT on Trade**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 660-61
- Establishment of Asian Bank for Energy Development**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 367
- Expo Gold Card**
(Deb. 38, Vol. X, 13-05-2005)
Col. 68-69
- Export of I.T. Products**
(Deb. 31, Vol. X, 04-05-2005)
Col. 347-50
- Factories Producing Spurious Pesticides**
(Deb. 29, Vol. IX, 02-05-2005) Col. 342
- Farmers Club**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 187/89
- Financial Assistance to States**
(Deb. 5, Vol. VII, 02-03-2005) Col. 180
- Foreign Countries Connected through Air Service**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 196-98
- Funds under Welfare Schemes**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 132-33
- Gas Pipeline between Myanmar-India through Bangladesh**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 357-61
- Gyan Kendras**
(Deb. 25, Vol. IX, 26-04-2005) Col. 126
- Handloom Cluster Scheme**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 441-43
- Handset Manufacturing Companies**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 158
- Highway Upgradation Programme**
(Deb. 5, Vol. VII, 02-03-2005) Col. 448
- Home Secretary Level Talks with Nepal**
(Deb. 4, Vol. VII, 01-03-2005) Col. 333
- Import-Export Policy of Petroleum Products**
(Deb. 37, Vol. X, 12-05-2005)
Col. 177-78
- Indo-Iran Trade**
(Deb. 35, Vol. X, 10-05-2005) Col. 94
- Industry Status to Surface Transport Sector**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 68
- Joint Venture Projects with Railways**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 160
- Judicial Accountability**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 496-98
- Land Resource Development Institute**
(Deb. 38, Vol. X, 13-05-2005)
Col. 67-68
- Launching of Satellites**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 462-63

Loans to Exporters

(Deb. 33, Vol. X, 06-05-2005) Col. 137

Maintenance of Ajanta and Ellora Paintings(Deb. 14, Vol. VIII, 17-03-2005)
Col. 81-82**Management of Irrigation**

(Deb. 34, Vol. X, 09-05-2005) Col. 419

Modernisation of Indian Coast Guards(Deb. 37, Vol. X, 12-05-2005)
Col. 99-100**Modernisation of PMFs**(Deb. 21, Vol. IX, 19-04-2005)
Col. 603-04**National Rail Vikas Yojana**

(Deb. 32, Vol. X, 05-05-2005) Col. 8

National Rural Health Mission

(Deb. 31, Vol. X, 04-05-2005) Col. 5-6

National Statistical Commission(Deb. 22, Vol. IX, 20-04-2005)
Col. 257-58**Natural Calamities in the Country (DUR 193)**(Deb. 19, Vol. VIII, 23-03-2005)
Col. 508-09**Need to conduct a survey for laying new rail lines linking Hamirpur road (U.P.)-Harpalpur (M.P.) and Urai-Mahoba in Uttar Pradesh (MUR 377)**

(Deb. 8, Vol. VII, 09-03-2005) Col. 1129

Need to engage private companies for mining activities in Bundelkhand Region, Uttar Pradesh (MUR 377)

(Deb. 31, Vol. X, 04-05-2005) Col. 499

Need to expedite completion of I ahchura Dam Project in Mahoba district, Uttar Pradesh (MUR 377)

(Deb. 24, Vol. IX, 25-04-2005) Col. 411

Need to provide financial assistance to the Government of U.P. for building small dams in Hamirpur Parliamentary Constituency (MUR 377)(Deb. 11, Vol. VIII, 14-03-2005)
Col. 602-03**Need to provide financial assistance to the Government of Uttar Pradesh for development of Charkhari lake in Mahoba district with a view to promote eco-tourism (MUR 377)**(Deb. 36, Vol. X, 11-05-2005)
Col. 582-83**Need to set up a Medical College at Hamirpur, U.P. with Central assistance (MUR 377)**(Deb. 20, Vol. VIII, 24-03-2005)
Col. 302-03**New Insurance Policy**(Deb. 28, Vol. IX, 29-04-2005)
Col. 318-19**New Policy for Allotment of Land**(Deb. 21, Vol. IX, 19-04-2005)
Col. 758-59**Oil from Ratan Jyot as Bio-Diesel**(Deb. 9, Vol. VII, 10-03-2005)
Col. 261-62**Pending Court Cases**(Deb. 8, Vol. VII, 09-03-2005)
Col. 109-14**Plantation of Ayurvedic Trees**

(Deb. 9, Vol. VII, 10-03-2005) Col. 217

Private Sector in Rural Development(Deb. 8, Vol. VII, 09-03-2005)
Col. 630-31**Production of Mustard**(Deb. 29, Vol. IX, 02-05-2005)
Col. 177-79**Promotion of Tourism through Railways**(Deb. 27, Vol. IX, 28-04-2005)
Col. 215-16**Railway Budget, 2005-06—General Discussion Demands for Grants on Account (Railways) 2005-06 Demands for Supplementary Grants—2004-05 (Deb. 9, Vol. VII, 10-03-2005) Col. 434-36**

- Railway Reservation Centres**
(Deb. 8, Vol. VII, 09-03-2005)
Col.363-66
- Reconstruction Work in Tsunami Affected States**
(Deb. 4, Vol. VII, 01-03-2005)
Col.477-78
- Recruitment of Pilots**
(Deb.23, Vol. IX,21-04-2005) Col.221
- Residential Facility to DP Personnel**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.381-82
- Restructuring of Agriculture Research Institute**
(Deb.11, Vol. VIII,14-03-2005)Col.523
- Revision in Gadgil-Mukherjee Formula**
(Deb. 31, Vol. X, 04-05-2005)
Col.435-40
- Rural Electrification**
(Deb. 10, Vol. VII, 11-03-2005)
Col.232-34
- Rural Industrial Sector Scheme**
(Deb. 31, Vol. X, 04-05-2005)
Col.418-19
- Sea Pollution**
(Deb.29, Vol. IX,02-05-2005)Col.221
- Seizure of Skins of Banned Wild Animals**
(Deb.11, Vol. VIII,14-03-2005)Col.269
- Setting up of Power Projects**
(Deb. 33, Vol. X, 06-05-2005)
Col.202-06
- Setting up of Sanctuary Authority**
(Deb.34, Vol. X,09-05-2005) Col.285
- Social Security Scheme for Contract and Industrial Labourers**
(Deb.17, Vol. VIII,21-03-2005)Col.9
- Special Road Package for North Eastern Region**
(Deb. 26, Vol. IX, 27-04-2005)
Col.363-65
- Speed Post Centres**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.123-46
- Stores of Kendriya Bhandar**
(Deb. 36, Vol. X, 11-05-2005)
Col.530-32
- Strengthening of RPF**
(Deb.20, Vol. VIII,24-03-2005) Col.39
- Task Force for Scientific Research and Training in Universities**
(Deb. 35, Vol. X, 10-05-2005)
Col.77-78
- Telephone Connections in Uttar Pradesh**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.159-66
- Terrorist Activities**
(Deb. 21, Vol. IX, 19-04-2005)
Col.600-01
- Trade with Saudi Arabia**
(Deb. 30, Vol. IX, 03-05-2005)
Col.153-54
- Tsunami Disaster in A&N Islands**
(Deb. 4, Vol. VII, 01-03-2005)
Col.296-97
- Uncultivated Land**
(Deb. 21, Vol. IX, 19-04-2005)
Col.220-22
- Upgradation of Railway Stations**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.158-59
- US Co-operation in Nuclear Energy Field**
(Deb. 26, Vol. IX, 27-04-2005)
Col.551-52
- WLL and BSNL Towers**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.28-29
- Bwiswmuthiary, Shri Sansuma Khunggur**
- Bodo Languages**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.207-08

- Establishment of Central University at Kokrajhar
(Deb. 12, Vol. VIII, 15-03-2005)
Col.217-19
- General Budget - 2005-2006 General Discussion Demands for Grants on Account - (General) 2005-2006 and Demands for Supplementary Grants (General), 2004-2005
(Deb. 14, Vol. VIII, 17-03-2005)
Col.465-72
- Link Road between Bhutan and India
(Deb. 8, Vol. VII, 09-03-2005)
Col.986-87
- Modernization of Bongaigaon TPS
(Deb. 10, Vol. VII, 11-03-2005) Col. 231
- New National Highways in Backward and Tribal Areas of Assam
(Deb. 8, Vol. VII, 09-03-2005)
Col.875-76
- Railway Budget, 2005-2006 + General Discussion Demands for Grants on Accounts, 2005-2006 - (Railways) Demands for Supplementary Grants, 2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col.834-37
- SSI Units in Tribal and Backward Areas of Lower Assam
(Deb. 13, Vol. VIII, 16-03-2005)
Col.300-301
- Chakraborty, Dr. Sujan**
- Coastal Aquaculture Authority Bill, 2005 - Consid. and Pass
(Deb. 32, Vol. X, 05-05-2005)
Col.247-49
- Development of Molecules for Pharmaceuticals use
(Deb. 17, Vol. VIII, 21-03-2005)
Col.239-41
- Electoral Reforms (DUR 193)
(Deb. 31, Vol. X, 04-05-2005)
Col.549-51
- Encouragement to Sports in Schools
(Deb. 30, Vol. IX, 03-05-2005)
Col.18-19
- Exchange of Defence Medical Research and Facilities with USA
(Deb. 37, Vol. X, 12-05-2005) Col. 23
- General Budget - 2005-06-Demands for Grants - Ministry of Science and Technology
(Deb. 26, Vol. IX, 27-04-2005)
Col.670-73
- Natural Calamities in the Country (DUR 193)
(Deb. 19, Vol. VIII, 23-03-2005)
Col.443-47
(Deb. 20, Vol. VIII, 24-03-2005)
Col.338
- Need to redress the grievances of employees of NABARD (MUR 377)
(Deb. 35, Vol. X, 10-05-2005) Col. 343
- Patenting of Plants
(Deb. 12, Vol. VIII, 15-03-2005) Col. 24
- Real Estate Management (Regulation and Control) Bill
(Deb. 12, Vol. VIII, 15-03-2005) Col.251
- Review of Air Safety Rules
(Deb. 27, Vol. IX, 28-04-2005) Col. 20
- Standing Committee on Science and Technology, Environment and Forests - One Hundred Thirty Ninth to One Hundred Forty Sixth Reports - Presented
(Deb. 24, Vol. IX, 25-04-2005)
Col.395-96
- Standing Committee on Science and Technology, Environment and Forests - One Hundred Thirty-second to One Hundred Thirty-eight Report - Laid
(Deb. 14, Vol. VIII, 17-03-2005)
Col.271-72

- Supreme Court's Suggestion for Population Control**
(Deb. 26, Vol. IX, 27-04-2005)
Col.26-27
- Chakraborty, Shri Ajoy**
- Appointment of Global Consultant for EPF**
(Deb. 21, Vol. IX, 19-04-2005)
Col.454-55
- Bank Branches in Rural Area**
(Deb. 10, Vol. VII, 11-03-2005)
Col.336-37
- Cancellation of Lease of Prime Properties**
(Deb.21, Vol. IX, 19-04-2005) Col. 654
- Check Post on Bangladesh Border**
(Deb. 30, Vol. IX, 03-05-2005)
Col.116-17
- Co-operative Movement**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.93-94
- Default in Payment by Employers to EPFO**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.457-78
- Development of Inland Waterways**
(Deb.5, Vol. VII, 02-03-2005) Col. 401
- Fund for Telecom Services in West Bengal**
(Deb. 22, Vol. IX, 20-04-2005)
Col.2. 4-06
- Impact of free Movement of Cloth**
(Deb. 4, Vol. VII, 01-03-2005)
Col.212-13
- Increase in Patients**
(Deb. 5, Vol. VII, 02-03-2005)
Col.191-92
- Indian Drugs and Pharmaceuticals Ltd.**
(Deb.17, Vol. VIII, 21-03-2005) Col.211
- Modernisation of Kancharapara Railway Workshop**
(Deb.9, Vol. VII, 10-03-2005) Col.135
- Motion of Thanks on the President's Address**
(Deb. 8, Vol. VII, 09-03-2005)
Col.1231-34
- Movement of Foreigners in North Eastern States**
(Deb. 4, Vol. VII, 01-03-2005)
Col.411-12
- Need to develop proper infrastructural facilities at Ghojadanga (Itinda Ghat) under Basirhat sub-division of North 24 Parganas Districts in West Bengal (MUR 377)**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 381
- Nepalese Citizens Entered in India**
(Deb. 21, Vol. IX, 19-04-2005) Col. 751
- Oil and Gas Exploration in West Bengal**
(Deb. 9, Vol. VII, 10-03-2005)
Col.228-29
- Performance of Dairy Project in West Bengal**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.236-37
- Production of Diesel and Electric Locomotives**
(Deb. 8, Vol. VII, 09-03-2005)
Col.266-67
- Revival of Sick CPSEs**
(Deb. 8, Vol. VII, 09-03-2005)
Col.367-69
- Sale of Shares**
(Deb.28, Vol. IX, 29-04-2005) Col. 36
- Sports Discipline under Institutions**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.164-65
- Standing Committee on Energy -Third and Fourth Reports - Laid**
(Deb.5, Vol. VII, 02-03-2005) Col. 488
- Supply of Crude Oil to Bhatinda**
(Deb. 8, Vol. VII, 09-03-2005) Col. 445
- Survey for New Coal Deposits**
(Deb. 10, Vol. VII, 11-03-2005)
Col.423-30
- Throwing out of Passengers from Farrakka Express**
(Deb. 8, Vol. VII, 09-03-2005)
Col.374-83

Tsunami Disaster in A&N Islands
(Deb. 4, Vol. VII, 01-03-2005)
Col.296-97

Tsunami Warning System
(Deb. 8, Vol. VII, 09-03-2005)
Col.975-78

Upgradation of 130 MM Gun
(Deb. 20, Vol. VIII, 24-03-2005)
Col.101-02

Chakraborty, Shri Swadesh

Concession to RIL
(Deb. 33, Vol. X, 06-05-2005)
Col.449-50

**Credit Information Companies
(Regulation) Bill, 2005 - Consid.**
(Deb. 38, Vol. X, 13-05-2005)
Col.318-20

Delhi University
(Deb. 35, Vol. X, 10-05-2005)
Col.183-84

Export of Perishable Items
(Deb. 35, Vol. X, 10-05-2005)
Col.28-33

**Need to check dumping of waste and
restoration of waterbody named Rani
Jhil in Howrah Division of Eastern
Railway with a view to prevent the
environment pollution (MUR 377)**
(Deb. 38, Vol. X, 13-05-2005) Col.310

**Need to set up a Media Commission with
a view to safeguard the interest of
employees of electronic and print
media (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005)
Col.410-11

New Exploration Blocks
(Deb. 27, Vol. IX, 28-04-2005)
Col.225-28

Price Increase in Agricultural Farming
(Deb. 34, Vol. X, 09-05-2005)
Col.254

**Standing Committee on Industry - One
Hundred Sixtieth Report - Laid**
(Deb. 25, Vol. IX, 26-04-2005) Col. 384

Chalaha, Shri Kirip

Anti-Erosion Works in States
(Deb. 17, Vol. VIII, 21-03-2005)
Col.496-97

Austerity Measures
(Deb. 8, Vol. VII, 09-03-2005) Col. 691

Bordekoral Irrigation Project of Assam
(Deb. 21, Vol. IX, 19-04-2005)
Col.296-97

**Border Dispute between Assam and
Meghalaya**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.396-97

Centrally Sponsored Schemes and Funds
(Deb. 11, Vol. VIII, 14-03-2005)
Col.356-78

Closure of Powerloom
(Deb. 8, Vol. VII, 09-03-2005)
Col.621-22

Committee on IT Act 2000
(Deb. 5, Vol. VII, 02-03-2005)
Col.180-82

**Conversion of Medical Colleges into
Hospitals**
(Deb. 8, Vol. VII, 09-03-2005)
Col.934-35

Dereservation of Reserve Forest
(Deb. 17, Vol. VIII, 21-03-2005)
Col.537-38

Employment to Unemployed Persons
(Deb. 11, Vol. VIII, 14-03-2005)
Col.189-94

**Encouragement of Cultivation of Herbal,
Medicinal and Aromatic Plants**
(Deb. 24, Vol. IX, 25-04-2005)
Col.223-25

**Expansion of Telecom Network in Assam
in Tenth Plan**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.310-12

- General Budget 2005-2006—General Discussion, Demands for Grants on Account (General), 2005-2006 and Demands for Supplementary Grants (General), 2004-05**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 473—76
- Guidelines for Loan to Priority Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 107-08
- Infrastructure Development in North Eastern States**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 295
- Jogighopa-New Moinaguri Board Gauge Line**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 150
- Kisan Credit Card**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 103-04
- Mid-Term Review of 10th Plan**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 272
- New Airports**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 241
- Non Lapsable Central Pool Fund for NER**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 574-75
- Percentage of FDI inflow in GDP**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 139
- Plantation Projects in Rural Areas**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 479-80
- Production of Ethanol**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 371-72
- River Erosion**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 271-72
- Royalty on Crude Oil**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 95
- Seminar Conducted by National Entrepreneurship Development Board**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 204-05
- Situation arising out of recent decision of All India Radio to discontinue services from Delhi in five Regional Languages and steps taken by the Government in regard thereto (CA)**
(Deb. 32, Vol. X, 05-05-2005)
Col. 196-97
- Speed Post Service**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 998-99
- Supply of CNG**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 89-90
- Transfer of Non-Lapsable Pool Fund**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 163—65
- Chandel, Shri Suresh**
- Cash Deposit Ratio of RRBs**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 36-37
- Compliance of Norms by Hydro Power Projects**
(Deb. 34, Vol. X, 09-05-2005)
Col. 403—05
- Corruption in Labour Unions of FCI**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 150-51
- Development of Model Villages by HUDCO**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 123—26
- Economic Reforms**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 251—54

Electoral Reforms

(Deb. 10, Vol. VII, 11-03-2005)
Col. 193-94

Expenditure Incurred on National Highways in HP

(Deb. 5, Vol. VII, 02-03-2005)
Col. 230—32

Exploration of Oil and Gas in Himalayan Region

(Deb. 8, Vol. VII, 09-03-2005)
Col. 200-01

Festival Housing Scheme, 2004

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 208—14

General Budget—2005-2006, General Discussion Demands for Grants on Account—(General) 2005-2006 and Demands for Supplementary Grants—(General), 2004-2005

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 375—77

General Budget -2005-06—Demands For Grants of the Ministry of Agriculture

(Deb. 24, Vol. IX, 25-04-2005)
Col. 443—54

Grant of Subsidy

(Deb. 23, Vol. IX, 21-04-2005)
Col. 119

Hike in Prices of Pesticides

(Deb. 29, Vol. IX, 02-05-2005)
Col. 106-07

Implementation of 91st Constitution Amendment Act

(Deb. 21, Vol. IX, 19-04-2005)
Col. 493

Jobs under SGSY/SGRY

(Deb. 8, Vol. VII, 09-03-2005)
Col. 714—18

Law and Order Situation in Delhi

(Deb. 4, Vol. VII, 01-03-2005)
Col. 111—14

Medical Facilities to Ex-servicemen

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 162—78

Micronutrients in Soil of Punjab and Haryana

(Deb. 34, Vol. X, 09-05-2005)
Col. 95-96

National Commission for Ex-Servicemen

(Deb. 9, Vol. VII, 10-03-2005)
Col. 103

Need to develop Bilaspur town in Himachal Pradesh as a place of tourist importance (MUR 377)

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 580-81

Non Plan Expenditure

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 127

One Rank One Pension

(Deb. 27, Vol. IX, 28-04-2005)
Col. 96-97

Performance of Indian Players in Olympic Games

(Deb. 4, Vol. VII, 01-03-2005)
Col. 245—47

PMGSY

(Deb. 38, Vol. X, 13-05-2005)
Col. 107—10

Production of Milk

(Deb. 24, Vol. IX, 25-04-2005)
Col. 331—33

Production of Vegetables and Flowers

(Deb. 34, Vol. X, 09-05-2005)
Col. 509-10

Railway (Budget), 2005-2006—General Discussion Demands for Grants on Account—(Railways), 2005-06 and Demands for Supplementary Grants (Railways) 2004-05

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 486—92

- Railway Budget—Demands for Grants—**
 2005-2006 and Resolution re: Approval
 of Recommendations in the First
 Report of Railway Convention
 Committee—(Cut Motion)
 (Deb. 22, Vol. IX, 20-04-2005)
 Col.685—87
- Reduction of Staff in PSBS**
 (Deb. 28, Vol. IX, 29-04-2005)
 Col.314-15
- Refreshment Amount under NCC**
 (Deb. 14, Vol. VIII, 17-03-2005)
 Col.67-68
- Refreshment Amount under NSS**
 (Deb. 18, Vol. VIII, 22-03-2005)
 Col.127-28
- Regional Rural Banks**
 (Deb. 8, Vol. VII, 09-03-2005)
 Col.752
- Release of Funds under MPLAD Scheme**
 (Deb. 8, Vol. VII, 09-03-2005)
 Col.179-80
- Release of Water from Bhakhra Beas
 Management Board**
 (Deb. 11, Vol. VIII, 14-03-2005)
 Col.429
- Special Recruitment Drive**
 (Deb. 27, Vol. IX, 28-04-2005)
 Col.137—39
- Target for Reduction in Population Growth**
 (Deb. 22, Vol. IX, 20-04-2005)
 Col.263—65
- Towers in Himachal Pradesh**
 (Deb. 13, Vol. VIII, 16-03-2005)
 Col.65
- Uranium Seized in Guwahati**
 (Deb. 36, Vol. X, 11-05-2005)
 Col.520-21
- Vigilance Committee Meetings**
 (Deb. 28, Vol. IX, 29-04-2005)
 Col.540—43
- Chander Kumar, Prof.**
- Age Limit of General Duty Soldiers**
 (Deb. 27, Vol. IX, 28-04-2005)
 Col.113-14
- Allotment of LPG Agencies in
 Himachal Pradesh**
 (Deb. 8, Vol. VII, 09-03-2005)
 Col.282
- Availability of Health Facilities**
 (Deb. 26, Vol. IX, 27-04-2005)
 Col.85-86
- Common Currency for Asia**
 (Deb. 4, Vol. VII, 01-03-2005)
 Col.207
- Death of PMF Personnel in
 Himachal Pradesh**
 (Deb. 4, Vol. VII, 01-03-2005)
 Col.408-09
- Gauge Conversion of Pathankot-Joginder
 Nagar Rail Line**
 (Deb. 9, Vol. VII, 10-03-2005)
 Col.193—95
- General Budget -2005-06 - Demands For
 Grants of the Ministry of Agriculture**
 (Deb. 24, Vol. IX, 25-04-2005)
 Col.425—29
- Health Cards to all Families**
 (Deb. 8, Vol. VII, 09-03-2005)
 Col.901
- Installation of T.V. Transmitters in
 Adivasis and Hilly Areas**
 (Deb. 20, Vol. VIII, 24-03-2005)
 Col.15
- Life Span on Railway Engines**
 (Deb. 32, Vol. X, 05-05-2005)
 Col.83-84
- Need to take suitable measure to meet
 impending danger of earthquakes in
 Kangra region of Himachal Pradesh
 (MUR377)**
 (Deb. 29, Vol. IX, 02-05-2005)
 Col.415-16

Plan for Flood Control

(Deb. 29, Vol. IX, 02-05-2005)
Col.27

Plantation Projects in Rural Areas

(Deb. 34, Vol. X, 09-05-2005)
Col.249—51

Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)

(Deb. 11, Vol. VIII, 14-03-2005)
Col.625—29

RAMSAR Sites

(Deb. 29, Vol. IX, 02-05-2005)
Col.200-201

Revenue Loss due to Ban on Felling of Commercial Trees

(Deb. 34, Vol. X, 09-05-2005)
Col.409—41

Survey on Ground Water

(Deb. 17, Vol. VIII, 21-03-2005)
Col.231—33

Underweight Cylinders

(Deb. 8, Vol. VII, 09-03-2005)
Col.387-88

Chandrappan, Shri C.K.**Abolition of Child Labour Bill, 2005 - Consid.**

(Deb. 38, Vol. X, 13-05-2005)
Col.371—74

Annual Review Reports on Monsanto Mahyco Biotech

(Deb. 21, Vol. IX, 19-04-2005)
Col.398-99

Assistance to Tsunami Affected Countries

(Deb. 5, Vol. VII, 02-03-2005)
Col.323—25

Authorising Kendriya Bhandar to Supply Medicines

(Deb. 8, Vol. VII, 09-03-2005)
Col.987-88

Ban on Lotteries

(Deb. 12, Vol. VIII, 15-03-2005)
Col.234-35

Bids to Oil and Gas Blocks

(Deb. 8, Vol. VII, 09-03-2005)
Col.373-74

Changes in Procurement and Distribution Policy

(Deb. 11, Vol. VIII, 14-03-2005)
Col.1—6

Coastal Aquaculture Authority Bill, 2005—Consid. and Pass

(Deb. 32, Vol. X, 05-05-2005)
Col.237-38

Commissioning of Research Vessels

(Deb. 8, Vol. VII, 09-03-2005)
Col.1015-16

Compulsory Voting Bill, 2004— Int.

(Deb. 20, Vol. VIII, 24-03-2005)
Col.420—26

Computer Literacy Programme in Schools

(Deb. 18, Vol. VIII, 22-03-2005)
Col.473-74

Conference of Education Ministers

(Deb. 4, Vol. VII, 01-03-2005)
Col.297-98

Construction of Road Overbridges in Kerala

(Deb. 23, Vol. IX, 21-04-2005)
Col.200-01

Convention 89 of ILO

(Deb. 34, Vol. X, 09-05-2005)
Col.297

Development of Railway Platforms

(Deb. 32, Vol. X, 05-05-2005)
Col.133-34

Developments in Nepal and visits of

Minister of External Affairs to Afghanistan and Pakistan (DUR 193)

(Deb. 17, Vol. VIII, 21-03-2005)
Col.604—09

- Disapproval of Patents (Amendment) Ordinance and Patents (Amendment) Bill, 2005
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 668—72
- Diversification of Pulses in Rice-Wheat Fields
(Deb. 24, Vol. IX, 25-04-2005)
Col. 257
- Dual Citizenship to PIO
(Deb. 5, Vol. VII, 02-03-2005)
Col. 445-46
- Export Committee on Small Savings
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 20—23
- Ezhimala Naval Academy
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 212-13
- FTA with SAARC Countries
(Deb. 35, Vol. X, 10-05-2005)
Col. 137-38
- Funds under Swajaldhara Scheme
(Deb. 8, Vol. VII, 09-03-2005)
Col. 524—30
- General Budget—2005-05—Demands for Grants—Ministry of Home Affairs
(Deb. 26, Vol. IX, 27-04-2005)
Col. 620—24
- Government of Union Territories and the Government of National Capital Territory of Delhi (Amendment) Bill, 2005—Consid. and Pass
(Deb. 30, Vol. IX, 03-05-2005)
Col. 435-36
- Implementation of Rail Budget Announcement
(Deb. 8, Vol. VII, 09-03-2005)
Col. 444-45
- India Pulling out from SAARC Summit
(Deb. 5, Vol. VII, 02-03-2005)
Col. 169
- Indian Drugs and Pharmaceuticals Ltd.
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 211
- Indo-Mauritius Trade
(Deb. 25, Vol. IX, 26-04-2005)
Col. 152-53
- International Container Transshipment Terminal
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 297-98
- Introduction of DMU in Kerala
(Deb. 23, Vol. IX, 21-04-2005)
Col. 242
- Kayamkulam Power Project
(Deb. 28, Vol. IX, 29-04-2005)
Col. 227-28
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 243-44
- Loans to SSI
(Deb. 28, Vol. IX, 29-04-2005)
Col. 294—96
- Malaria Cases
(Deb. 22, Vol. IX, 20-04-2005)
Col. 36—40
- Medical Tourism
(Deb. 24, Vol. IX, 25-04-2005)
Col. 47
- NCERT History Text Books
(Deb. 21, Vol. IX, 19-04-2005)
Col. 168-69
- New Railway Station at Cochin
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 237-38
- Operation of Air Flights of Gulf Countries
(Deb. 9, Vol. VII, 10-03-2005)
Col. 10
- Permission for Cultivation of Bt. Cotton
(Deb. 21, Vol. IX, 19-04-2005)
Col. 57-58
- Permission to Private Airlines to Fly Abroad
(Deb. 8, Vol. VII, 09-03-2005)
Col. 350—52
- PMGSY
(Deb. 8, Vol. VII, 09-03-2005)
Col. 581-82

- Power to Navratna and Miniratna CPSUs**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 102
- Rail Accidents**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 32—39
- Railway Connectivity with ICTT Project**
(Deb. 32, Vol. X, 05-05-2005)
Col. 94
- Railway Infrastructure Corporation**
(Deb. 32, Vol. X, 05-05-2005)
Col. 159
- Raising of Height of Sardar Sarovar Dam**
(Deb. 34, Vol. X, 09-05-2005)
Col. 473-74
- Recruitment of Teachers**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 514-15
- Regional Rural Banks (Amendment) Bill, 2004—(Amendment of section 2, etc.)—Consid.**
(Deb. 38, Vol. X, 13-05-2005)
Col. 341-42
- Reservation of one third of seats for women in all the State Legislatures and Parliament**
(Deb. 33, Vol. X, 06-05-2005)
Col. 544—52
- Review Cases of K.V. Teachers**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 177-78
- Revival Package for Traditional Industries**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 135
- Selection of Principals in Kendriya Vidyalayas**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 575-76
- Setting up of National Commission on Enterprises**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 196-97
- Situation arising out of the huge non-performing assets in the banks due to default in payment of loans mainly by big borrowers and steps taken by the Government in regard thereto (CA)**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 275-76
- Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Bihar**
(Deb. 16, Vol. VIII, 19-03-2005)
Col. 91-92
- Stopping Medicines Supply to CGHS Dispensaries**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 878—80
- Submission of GAD by National Highways Authority of India**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 251
- Termination of STD/ISD/PCO Booths Contract**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 55-56
- University of Allahabad Bill, 2005—Consid. and Pass**
(Deb. 36, Vol. X, 11-05-2005)
Col. 659—61
- Use of EMU between Coimbatore Ernakulam Rail Line**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 126
- VAT on Heart Surgery Consumables**
(Deb. 33, Vol. X, 06-05-2005)
Col. 393-94
- Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Bill, 2005—Consid. and Pass**
(Deb. 37, Vol. X, 12-05-2005)
Col. 360—62
- Widening of N.H.-17**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 247-48

Charenamei, Shri Mani

Afforestation and Seizure of Timber in North Eastern Region
(Deb. 17, Vol. VIII, 21-03-2005)
Col.237-38

Assistance from NABARD
(Deb. 28, Vol. IX, 29-04-2005)
Col.80—94

Constitution (Amendment) Bill, 2005—
(Amendment of article 16 and Ninth Schedule)—By Shri Mani Charenamei—
Int.
(Deb. 28, Vol. IX, 29-04-2005) Col. 595

Import of Timber
(Deb. 35, Vol. X, 10-05-2005)
Col.114-15

Panel of Under Secretaries
(Deb. 36, Vol. X, 11-05-2005)
Col.240-41

Promotion of SC/ST Employees
(Deb. 23, Vol. IX, 21-04-2005)
Col.211—13

SC/ST Component Plan
(Deb. 14, Vol. VIII, 17-03-2005)
Col.129-30

Tribal Doctors in Regional Institute of Medical Sciences, Imphal
(Deb. 13, Vol. VIII, 16-03-2005)
Col.200-201

Chatterjee, Shri Santasri

Amendment to RRB Act, 1976
(Deb. 10, Vol. VII, 11-03-2005)
Col.367—69

Apparel Parks
(Deb. 8, Vol. VII, 09-03-2005)
Col.507-08.

Benefit of Employees of RRBs
(Deb. 8, Vol. VII, 09-03-2005)
Col.622-23

Compensation to Passengers
(Deb. 9, Vol. VII, 10-03-2005)
Col.90-91

Justice to CAT Employees
(Deb. 19, Vol. VIII, 23-03-2005)
Col.107—09

Need to declare Uttarpara Joykrishna Public Library in Hooghly district, West Bengal as an institute of national importance (MUR377)
(Deb. 36, Vol. X, 11-05-2005)
Col.582

Need to review the decision to shift the Head Office of Hindustan Copper Limited from Kolkata to Delhi (MUR377)
(Deb. 14, Vol. VIII, 17-03-2005)
Col.302

Permission to Private Airlines to Fly Abroad
(Deb. 8, Vol. VII, 09-03-2005)
Col.350—52

Pilferage of Subsidised Foodgrains
(Deb. 34, Vol. X, 09-05-2005) Col. 18

Rail Accidents
(Deb. 8, Vol. VII, 09-03-2005)
Col.32—39

Railway Safety Fund
(Deb. 20, Vol. VIII, 24-03-2005)
Col.28-29

Relief and Rehabilitation of Bhopal Gas Tragedy Victims
(Deb. 21, Vol. IX, 19-04-2005)
Col.327-28

Revival of Sick CPSEs
(Deb. 8, Vol. VII, 09-03-2005)
Col.367—69

Situation arising out of alleged violation of Payment of Wages Act and Payment of Minimum Wages Act and need to enact a Comprehensive Legislation for Unorganised Labour in the country and steps taken by the Government in this regard (CA)
(Deb. 38, Vol. X, 13-05-2005)
Col.298-99

Textile Workers Rehabilitation Fund Scheme (Deb. 15, Vol. VIII, 18-03-2005) Col. 169-70	Ancient Languages (Deb. 9, Vol. VII, 10-03-2005) Col. 229-30
Chaudhary, Dr. Tushar A.	Anti Myanmar Rebels Asylum in India (Deb. 30, Vol. IX, 03-05-2005) Col. 371-72
Combating Communicable and Non-Communicable Diseases (Deb. 31, Vol. X, 04-05-2005) Col. 20	Bonded Labourers (Deb. 21, Vol. IX, 19-04-2005) Col. 458-59
Need to construct over-bridges at Gangadhar and Virpur railway crossings on National Highway No. 6 in Gujarat (MUR 377) (Deb. 36, Vol. X, 11-05-2005) Col. 576-77	CD on Historical Monuments/Temples (Deb. 14, Vol. VIII, 17-03-2005) Col. 184
Nehru Yuvak Kendras (Deb. 30, Vol. IX, 03-05-2005) Col. 9	Cellular Companies in Maharashtra Districts (Deb. 19, Vol. VIII, 23-03-2005) Col. 242-43
Supreme Court's Suggestion for Population Control (Deb. 26, Vol. IX, 27-04-2005) Col. 24	Changes in the Mental Health Policy (Deb. 22, Vol. IX, 20-04-2005) Col. 318-19
WLL and BSNL Towers (Deb. 19, Vol. VIII, 23-03-2005) Col. 23	Closure of Small Scale Industries (Deb. 5, Vol. VII, 02-03-2005) Col. 31—38
Chauhan, Shri Nand Kumar Singh	Complaints against Indian Missions (Deb. 22, Vol. IX, 20-04-2005) Col. 426—52
Prices of Cotton (Deb. 28, Vol. IX, 29-04-2005) Col. 450-51	Crop in Maharashtra for International Market (Deb. 21, Vol. IX, 19-04-2005) Col. 289
Production Cost of Cotton (Deb. 21, Vol. IX, 19-04-2005) Col. 37—39	Development of Cities/Towns (Deb. 21, Vol. IX, 19-04-2005) Col. 81—146
Scheme for Linking of Rivers (Deb. 21, Vol. IX, 19-04-2005) Col. 343-44	Development of Delhi and Mumbai on the Lines of Shanghai (Deb. 21, Vol. IX, 19-04-2005) Col. 793
Chaure, Shri Bapu Hari	DFID Assistance to States (Deb. 15, Vol. VIII, 18-03-2005) Col. 271-72
Adoption of Children (Deb. 20, Vol. VIII, 24-03-2005) Col. 51	Establishment of Super-Speciality Hospitals (Deb. 5, Vol. VII, 02-03-2005) Col. 305-06
Agreement between India and Austria in Health Sector (Deb. 19, Vol. VIII, 23-03-2005) Col. 73-74	
Allocation for Viability Gap Fund for Infrastructure Projects (Deb. 15, Vol. VIII, 18-03-2005) Col. 247-48	

- Fencing of Borders**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 127-28
- Financial Assistance to NGOs for Educational Centres**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 157-58
- FM Transmission by Private Companies**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 425—27
- Food Atlas**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 96
- Foodgrain Supply**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 106
- Forecasting of Cyclone**
(Deb. 31, Vol. X, 04-05-2005)
Col. 77-78
- Foreign Assistance for Safe Drinking Water**
(Deb. 33, Vol. X, 06-05-2005)
Col. 280—84
- Funds to Maharashtra under PMRY**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1012
- Funds to NGOs**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 352
- GAIL—BPCL Joint Venture for Supply of CNG**
(Deb. 32, Vol. X, 05-05-2005) Col. 52
- General Budget—2005-2006 General Discussion Demands for Grants on Account—(General) 2005-2006 and Demands for Supplementary Grants—(General), 2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 515-16
- General Budget—2005-06—Demands For Grants of the Ministry of Rural Development**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 540—42
- HDFC Branches in Maharashtra**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 496—501
- Hydrocarbon Reserves**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 30-31
- Implementation of Central Health Scheme**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 276
- Import of Readymade Garments**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 515—18
- Inclusion of Cartography Subject in Curriculum**
(Deb. 21, Vol. IX, 19-04-2005) Col. 707
- Indian Science Award**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 150-51
- Institutions, Schools/Hostels for Mentally Retarded Children**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 93—98
- Interest Rate on EPF**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 547-48
- Internal Audit System in Panchayati Raj System**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 279—85
- International Conference**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 93-94
- Kingfisher Airlines**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 271
- Krishi Vigyan Kendras**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 186—92
- Leprosy Training Institutes**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 301-02

- Licence for Setting up Rural Banks
(Deb. 15, Vol. VIII, 18-03-2005) Col. 205
- Metro Rail Station at Shakurbasti in Delhi
(Deb. 35, Vol. X, 10-05-2005) Col. 127
- Mobile Phone Subscribers in Maharashtra
(Deb. 26, Vol. IX, 27-04-2005)
Col. 477—79
- Multi-National Companies
(Deb. 35, Vol. X, 10-05-2005)
Col. 172-73
- National Health Policy
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 155-56
- New Scheme for Disabled Children
(Deb. 14, Vol. VIII, 17-03-2005) Col. 59
- Opening of 'CGHS' Dispensaries
(Deb. 27, Vol. IX, 28-04-2005)
Col. 63—66
- Opening of Retail Outlets
(Deb. 23, Vol. IX, 21-04-2005) Col. 252
- Performance of Indian Players in Olympic Games
(Deb. 4, Vol. VII, 01-03-2005)
Col. 245—47
- Prakriti Aur Parivartan Programme
(Deb. 29, Vol. IX, 02-05-2005)
Col. 323-24
- Prawn Export
(Deb. 25, Vol. IX, 26-04-2005)
Col. 255-56
- Production Cost of Chemicals and Fertilizers
(Deb. 29, Vol. IX, 02-05-2005)
Col. 375-76
- Progress of Works of NHA1 in Maharashtra
(Deb. 26, Vol. IX, 27-04-2005) Col. 410
- Publication of Gramin Bharat
(Deb. 28, Vol. IX, 29-04-2005) Col. 129
- Quality Test of Foodgrains
(Deb. 29, Vol. IX, 02-05-2005)
Col. 241-42
- Remunerative Prices to the Silk Producers
(Deb. 28, Vol. IX, 29-04-2005)
Col. 379—81
- Research on Medicines for Incurable Diseases
(Deb. 26, Vol. IX, 27-04-2005)
Col. 533-34
- Review of Performance of Counselling/De-addiction Centres
(Deb. 8, Vol. VII, 09-03-2005)
Col. 99-100
- Safety of Women Passengers
(Deb. 27, Vol. IX, 28-04-2005) Col. 195
- SBI in USA
(Deb. 28, Vol. IX, 29-04-2005) Col. 469
- Scheme for Handloom Weavers
(Deb. 8, Vol. VII, 09-03-2005)
Col. 711—13
- Self-sufficiency among Scheduled Tribes Community
(Deb. 4, Vol. VII, 01-03-2005)
Col. 75-76
- Sexual Exploitation of Women
(Deb. 21, Vol. IX, 19-04-2005)
Col. 865—68
- Special Loan Schemes for Passengers
(Deb. 8, Vol. VII, 09-03-2005)
Col. 637-38
- Special Package for Maharashtra
(Deb. 8, Vol. VII, 09-03-2005) Col. 832
- Special Residential Schools for Disabled Children
(Deb. 9, Vol. VII, 10-03-2005) Col. 164
- Status of Bhopal BHEL Unit
(Deb. 8, Vol. VII, 09-03-2005)
Col. 340-41
- Subsidies on Fertilizers
(Deb. 29, Vol. IX, 02-05-2005) Col. 179
- Summit of Asian Gas Dealers
(Deb. 23, Vol. IX, 21-04-2005) Col. 188

- Trade Fair in Delhi
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 337—70
- UBI Office in Bangladesh
(Deb. 15, Vol. VIII, 18-03-2005) Col. 66
- United Kingdom Aid for AIDS
(Deb. 5, Vol. VII, 02-03-2005) Col. 441
- Utilising Herbs in Maharashtra
(Deb. 22, Vol. IX, 20-04-2005) Col. 84
- Vocational Training to Women and Girls
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 275-76
- Vocational/Residential Courses for
Depressed Persons
(Deb. 37, Vol. X, 12-05-2005) Col. 109
- Welfare Schemes for Female Sex Workers
(Deb. 21, Vol. IX, 19-04-2005)
Col. 834-35
- World Bank Aid
(Deb. 33, Vol. X, 06-05-2005) Col. 362
- Chavan, Shri Harishchandra**
- AIDS Cases in Kashmir
(Deb. 8, Vol. VII, 09-03-2005)
Col. 902—05
- Air Services for N.E. Region
(Deb. 27, Vol. IX, 28-04-2005) Col. 164
- Airport at Navi Mumbai
(Deb. 9, Vol. VII, 10-03-2005) Col. 216
- Apparel Park Scheme
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 149-50
- Baghlihar Hydro-Electric Project
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 28-29
- Cauvery Water Dispute
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 430
- Co-operation between India and Canada
in Health Sector
(Deb. 8, Vol. VII, 09-03-2005)
Col. 901-02
- Compensation for Fiscal Deficit from
"Reserve Fund"
(Deb. 28, Vol. IX, 29-04-2005)
Col. 156-57
- Construction of Level Crossings
(Deb. 27, Vol. IX, 28-04-2005)
Col. 55-56
- Construction of Markets
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 217-18
- Construction of Rail Lines in Sudan
(Deb. 14, Vol. VIII, 17-03-2005) Col. 149
- Contract for Supplying Fuel to Aeroplanes
(Deb. 8, Vol. VII, 09-03-2005)
Col. 339-40
- Dabhol Power Project
(Deb. 8, Vol. VII, 09-03-2005) Col. 663
- Eradication of Leprosy
(Deb. 5, Vol. VII, 02-03-2005)
Col. 418—24
- Establishment of Aluminium Plants
(Deb. 28, Vol. IX, 29-04-2005)
Col. 162-63
- Exploration of Oil/Gas Reserves
(Deb. 9, Vol. VII, 10-03-2005)
Col. 141-42
- Explosion in Joshimath Cantonment
(Deb. 9, Vol. VII, 10-03-2005)
Col. 72-73
- Export of Diamond and Jewellery
(Deb. 4, Vol. VII, 01-03-2005)
Col. 207—11
- Export of Flowers
(Deb. 35, Vol. X, 10-05-2005)
Col. 278—80
- Export of I.T. Products
(Deb. 31, Vol. X, 04-05-2005)
Col. 347—50
- Export of Non-Basmati Rice
(Deb. 29, Vol. IX, 02-05-2005) Col. 120

- FDI in Oil Sector**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 42-43
- Fellowship to ST Students in Universities**
(Deb. 25, Vol. IX, 26-04-2005) Col. 111
- Food Parks**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 270-71
- General Budget - 2005-2006 General Discussion Demands for Grants on Account—(General) 2005-2006 and Demands for Supplementary Grants—(General), 2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 458—60
- Handset Manufacturing Companies**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 158
- Hovercraft Service for Inland Water Transport**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 59
- Indo-Iran Gas Pipeline Project**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 102—04
- Indo-Singapore Trade**
(Deb. 35, Vol. X, 10-05-2005)
Col. 141-42
- International Air Services from Small Cities**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 231-32
- Jobs under SGSY/SGRY**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 714—18
- Launching of Satellites**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 250-51
- Management of Irrigation**
(Deb. 34, Vol. X, 09-05-2005) Col. 419
- Manufacture and Launch of Satellites**
(Deb. 22, Vol. IX, 20-04-2005) Col. 415
- Manufacturing of Telecommunications Equipment**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 266-67
- Modernisation of Airports in N.E. Region**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 172-73
- Modernisation of Hospitals with World Bank Fund**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 94-95
- Modernisation of Indian Coast Guards**
(Deb. 37, Vol. X, 12-05-2005)
Col. 99-100
- National Institute of Oceanography**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 97-98
- National Policy on Petrochemicals**
(Deb. 29, Vol. IX, 02-05-2005) Col. 228
- Need to construct a dam on 'Nar-Par rivers with a view to solve irrigation and drinking water problems in Malegaon Parliamentary Constituency, Maharashtra (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005) Col. 408
- Need to take suitable steps to check deforestation in Malegaon Parliamentary Constituency, Maharashtra (MUR 377)**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 372
- Passport Rackets**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 647-48
- Permanent Seat in UNSC**
(Deb. 8, Vol. VII, 09-03-2005) Col. 1021
- Permission to Private Airlines to Fly Abroad**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 350—52
- Pilot Project Scheme**
(Deb. 34, Vol. X, 09-05-2005) Col. 442
- Project Proposals under NCLP**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 465-66

- Proposal for Food Parks from Foreign Countries**
(Deb. 29, Vol. IX, 02-05-2005) Col. 98
- Rail Link between India and Bhutan**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 95-96
- Recruitment of Pilots**
(Deb. 23, Vol. IX, 21-04-2005) Col. 221
- Removal of Abattoirs Around Hindon Airport**
(Deb. 37, Vol. X, 12-05-2005) Col. 110
- Report on Delhi Metro Rail Project**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 127—30
- Retail Outlets in Foreign Countries**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 68-69
- Rules for Defunct Companies**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 651-52
- Rural Electrification**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 232—34
- Rural Industrial Sector Scheme**
(Deb. 31, Vol. X, 04-05-2005)
Col. 418-19
- Satellite for Surveillance of Indian Borders**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 253-54
- Schemes for Women and Child Development**
(Deb. 4, Vol. VII, 01-03-2005) Col. 409
- Setting up of Power Projects**
(Deb. 33, Vol. X, 06-05-2005)
Col. 202—06
- Setting up of Sanctuary Authority**
(Deb. 34, Vol. X, 09-05-2005) Col. 285
- Task Force for Scientific Research and Training in Universities**
(Deb. 35, Vol. X, 10-05-2005)
Col. 77-78
- Underbridge/Overbridge Projects**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 179-80
- Valmiki Ambedkar Awas Yojana**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 391—98
- Village Gyan Kendras**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 535-36
- Water Harvesting Scheme**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 269-70
- Welfare of All Workers**
(Deb. 24, Vol. IX, 25-04-2005) Col. 77
- Chavan, Shri Prithviraj**
Status of implementation of the recommendations in the 129th Report of Standing Committee on Science and Technology, Environment and Forests (St.)
(Deb. 38, Vol. X, 13-05-2005) Col. 287
- Chavda, Shri Harisinh**
Accountability of Bureaucracy
(Deb. 36, Vol. X, 11-05-2005)
Col. 363-64
- Broadcasting of Welfare Programmes
(Deb. 20, Vol. VIII, 24-03-2005) Col. 89
- Capital Investment by MTNL
(Deb. 36, Vol. X, 11-05-2005)
Col. 497-98
- Changes in Agriculture Market System
(Deb. 29, Vol. IX, 02-05-2005)
Col. 45-46
- Condition of National Highways
(Deb. 31, Vol. X, 04-05-2005)
Col. 137-38
- Decline in Water Level in Gujarat
(Deb. 29, Vol. IX, 02-05-2005) Col. 257
- Demolition of Resettlement Colony
(Deb. 35, Vol. X, 10-05-2005)
Col. 89—91

Diamond Processing Sector
(Deb. 30, Vol. IX, 03-05-2005)
Col. 151-52

Disha Airport
(Deb. 32, Vol. X, 05-05-2005)
Col. 48-49

Effort to make Land Fertile in Gujarat
(Deb. 34, Vol. X, 09-05-2005)
Col. 478-79

Empowerment of Adivasi Women
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 13—15

Functions of Cotton Corporation of India
(Deb. 38, Vol. X, 13-05-2005)
Col. 188-89

Illegal Constructions in Sainik Farms
(Deb. 30, Vol. IX, 03-05-2005) Col. 292

Infrastructure Facilities for Judiciary
(Deb. 33, Vol. X, 06-05-2005)
Col. 63—68

Loan Burden on Marginal Farmers
(Deb. 21, Vol. IX, 19-04-2005)
Col. 299-300

Loss of Registered Letters by Postal Department
(Deb. 26, Vol. IX, 27-04-2005)
Col. 358-59

Need to provide a special economic package for all round development of Banaskantha Parliamentary Constituency, Gujarat (MUR 377)
(Deb. 29, Vol. IX, 02-05-2005) Col. 415

Need to solve acute drinking water problem in Banaskantha and Patan districts of North Gujarat (MUR 377)
(Deb. 35, Vol. X, 10-05-2005)
Col. 342-43

Non-Banking Finance Companies
(Deb. 33, Vol. X, 06-05-2005) Col. 313

Pilferage of Subsidised Foodgrains
(Deb. 34, Vol. X, 09-05-2005)
Col. 14—22

Procedure for Counting Tigers
(Deb. 34, Vol. X, 09-05-2005) Col. 333

Procurement of Rye by NAFED
(Deb. 24, Vol. IX, 25-04-2005)
Col. 211—14

Reduction in Number of Drugs Covered under Drug Control
(Deb. 34, Vol. X, 09-05-2005)
Col. 479-80

Social Awareness Programmes
(Deb. 14, Vol. VIII, 17-03-2005) Col. 79

Standing Committee on Human Resource Development—One Hundred Fifty Eighth to One Hundred Sixtieth Reports—Laid
(Deb. 23, Vol. IX, 21-04-2005) Col. 294

Violation of Guidelines of RBI/ Government
(Deb. 28, Vol. IX, 29-04-2005)
Col. 536-37

Chidambaram, Shri P.

Appropriation (No. 2) Bill, 2005—Consid. and Pass
(Deb. 26, Vol. IX, 27-04-2005)
Col. 703—06

Appropriation (Vote on Account) Bill, 2005—Consid. and Pass
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 575—77

Appropriation Bill, 2005—Consid. and Pass
(Deb. 14, Vol. VIII, 17-03-2005) Col. 577

Banking Regulation (Amendment) Bill, 2005
(Deb. 38, Vol. X, 13-05-2005)
Col. 304—07

Bihar Appropriation (Vote on Account) Bill, 2005—Consid. and Pass
(Deb. 16, Vol. VIII, 19-03-2005)
Col. 190—92

Bihar Appropriation Bill, 2005—Consid. and Pass
(Deb. 16, Vol. VIII, 19-03-2005)
Col. 192—94

- Bihar Budget, 2005-06—General Discussion Demands for Grants on Account (Bihar)-2005-06 and Demands for Supplementary Grants (Bihar)-2004-05 (Deb. 16, Vol. VIII, 19-03-2005) Col. 183-90
- Bihar Budget, 2005-2006 (Deb. 14, Vol. VIII, 17-03-2005) Col. 332
- Bihar Value Added Tax Bill, 2005—Consid. and Pass (Deb. 36, Vol. X, 11-05-2005) Col. 637-38, 643-48
- Bihar Value Added Tax Bill, 2005—Int. (Deb. 35, Vol. X, 10-05-2005) Col. 338-39
- Credit Information Companies (Regulation) Bill, 2005—Consid. (Deb. 38, Vol. X, 13-05-2005) Col. 312-13, 324-27
- Decision to order inquiry into the sale of two Hotels belonging to Hotel Corporation of India (St.) (Deb. 38, Vol. X, 13-05-2005) Col. 334
- Demands for Supplementary Grants—Bihar, 2004-2005 (Deb. 14, Vol. VIII, 17-03-2005) Col. 333
- Demands for Supplementary Grants—Goa -2004-2005 (Deb. 14, Vol. VIII, 17-03-2005) Col. 278-79
- Finance Bill, 2005—Consid. (Deb. 27, Vol. IX, 28-04-2005) Col. 300, 362-63
- Finance Bill, 2005—Consid. and Pass (Deb. 29, Vol. I X, 02-05-2005) Col. 499-550
- Finance Bill, 2005—Int. (Deb. 3, Vol. VII, 28-02-2005) Col. 48
- General Budget—2005-2006 General Discussion Demands for Grants on Account—(General) 2005-2006 and Demands for Supplementary Grants—(General), 2004-2005 (Deb. 14, Vol. VIII, 17-03-2005) Col. 546-58
- General Budget, 2005-06—Presentation (Deb. 3, Vol. VII, 28-02-2005) Col. 2-47
- Goa Appropriation (Vote on Account) Bill, 2005—Consid. and Pass (Deb. 15, Vol. VIII, 18-03-2005) Col. 405-06
- Goa Appropriation Bill, 2005—Consid. and Pass (Deb. 15, Vol. VIII, 18-03-2005) Col. 407-08
- Goa Budget—2005-2006 (Deb. 14, Vol. VIII, 17-03-2005) Col. 277
- Goa Budget, 2005-2006—General Discussion, Demands for Grants on Account (Goa), 2005-2006 and Demands for Supplementary Grants (Goa), 2004-2005—Adopted (Deb. 15, Vol. VIII, 18-03-2005) Col. 403-05
- Need to Exempt Life Saving Drugs and Medical Equipment from VAT (Deb. 28, Vol. IX, 29-04-2005) Col. 571
- Pension Fund Regulatory and Development Authority Bill, 2005—Int. (Deb. 17, Vol. VIII, 21-03-2005) Col. 547-52
- Prevention of Money-Laundering (Amendment) Bill, 2005—Int. (Deb. 28, Vol. IX, 29-04-2005) Col. 575
- Prevention of Money-Laundering (Amendment) Bill, 2005—Int. and Consid. (Deb. 33, Vol. X, 06-05-2005) Col. 505-18

- Regional Rural Banks (Amendment) Bill, 2004 - (Amendment of section 2, etc.)—**
Consid.
 (Deb. 38, Vol. X, 13-05-2005)
 Col. 343—46, 349—51
- Reserve Bank of India (Amendment) Bill, 2005**
 (Deb. 38, Vol. X, 13-05-2005)
 Col. 307—09
- Situation arising out of disinvestment of Juhu Beach Centaur Hotel, Mumbai and steps taken by the Government in regard thereto (CA)**
 (Deb. 31, Vol. X, 04-05-2005)
 Col. 463—66, 479—84—**Situation arising out of the huge non-performing assets in the banks due to default in payment of loans mainly by big borrowers and steps taken by the Government in regard thereto (CA)**
 (Deb. 27, Vol. IX, 28-04-2005)
 Col. 268-69, 277—84
- Statements Laid under Fiscal Responsibility and Budget Management Act, 2003 (St.)**
 (Deb. 3, Vol. VII, 28-02-2005)
 Col. 47-48
- Taxation Laws (Amendment) Bill, 2005—**
Int.
 (Deb. 37, Vol. X, 12-05-2005) Col. 309
- Chinta Mohan, Dr.**
- Adulteration in Food Products**
 (Deb. 26, Vol. IX, 27-04-2005)
 Col. 214-15
- Anti-Adulteration Cell**
 (Deb. 37, Vol. X, 12-05-2005)
 Col. 67—69
- Capital Investment in CPSEs**
 (Deb. 23, Vol. IX, 21-04-2005) Col. 199
- CBI Raids**
 (Deb. 5, Vol. VII, 02-03-2005) Col. 451
- Commercial Use of LPG**
 (Deb. 32, Vol. X, 05-05-2005) Col. 122
- Committee to Improve the Quality of Textiles**
 (Deb. 38, Vol. X, 13-05-2005)
 Col. 258-59
- Conference of Education Ministers**
 (Deb. 4, Vol. VII, 01-03-2005)
 Col. 297-98
- Construction Work in Safdarjung Hospital**
 (Deb. 26, Vol. IX, 27-04-2005)
 Col. 259-60
- Dabhol Power Project**
 (Deb. 8, Vol. VII, 09-03-2005) Col. 663
- Dabhol Power Project**
 (Deb. 10, Vol. VII, 11-03-2005)
 Col. 260—66
- Demands of Representative Organizations**
 (Deb. 17, Vol. VIII, 21-03-2005)
 Col. 515—17
- Drying up of Ponds**
 (Deb. 17, Vol. VIII, 21-03-2005) Col. 309
- Economic Condition of Railways**
 (Deb. 8, Vol. VII, 09-03-2005) Col. 369
- Employment to Urban Unemployed Persons**
 (Deb. 11, Vol. VIII, 14-03-2005)
 Col. 512-13
- Export of Petroleum Products**
 (Deb. 20, Vol. VIII, 24-03-2005)
 Col. 45—47
- Export of Products by PSU's**
 (Deb. 32, Vol. X, 05-05-2005)
 Col. 150-51
- Export Transaction Cost**
 (Deb. 18, Vol. VIII, 22-03-2005)
 Col. 215-16
- Fluctuation in Share Prices**
 (Deb. 15, Vol. VIII, 18-03-2005)
 Col. 26—30

- Foreign Financial Institutions**
(Deb. 28, Vol. IX, 29-04-2005)
Col.175—77
- Foreign Investment in Retail Sector**
(Deb. 30, Vol. IX, 03-05-2005)
Col.62-63
- Functioning of Panchayati Raj Institutions**
(Deb. 9, Vol. VII, 10-03-2005)
Col.59—62
- Funds for Strengthening of Border**
(Deb. 30, Vol. IX, 03-05-2005)
Col.315-16
- General Budget—2005-2006 General Discussion Demands for Grants on Account—(General) 2005-2006 and Demands for Supplementary Grants - (General), 2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.390—96
- Growth Rate in Telecom Sector**
(Deb. 5, Vol. VII, 02-03-2005)
Col.177—79
- Implementation of Rail Budget Announcement**
(Deb. 8, Vol. VII, 09-03-2005)
Col.444-45
- Import of Petroleum Products**
(Deb. 37, Vol. X, 12-05-2005)
Col.192—94
- Increasing Level of Production in Core Sector**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.269—71
- Indian Citizenship to Pakistanis**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.120-21
- Industrial Growth**
(Deb. 21, Vol. IX, 19-04-2005)
Col.730-31
- Inflation Rate**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.222—24
- Investigation against Higher Officers**
(Deb. 36, Vol. X, 11-05-2005)
Col.481-82
- Investment in Coal Sector**
(Deb. 31, Vol. X, 04-05-2005)
Col.195-96
- Investment in Overseas Projects**
(Deb. 32, Vol. X, 05-05-2005)
Col.16—21
- Kamal Kumar Committee**
(Deb. 21, Vol. IX, 19-04-2005) Col. 737
- Loans to Farmers**
(Deb. 8, Vol. VII, 09-03-2005)
Col.583-84
- Losses in Agricultural Produces**
(Deb. 21, Vol. IX, 19-04-2005)
Col.243-44
- Motion of Thanks on the President's Address**
(Deb. 8, Vol. VII, 09-03-2005)
Col.1214—22
- MSP of Oil Seeds**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.255—57
- Non-Banking Operations of Banks**
(Deb. 28, Vol. IX, 29-04-2005)
Col.420—22
- Officers in Bank Outside CVC Jurisdiction**
(Deb. 38, Vol. X, 13-05-2005) Col. 263
- Oil and Gas Prices**
(Deb. 9, Vol. VII, 10-03-2005) Col. 187
- Oil Refineries**
(Deb. 9, Vol. VII, 10-03-2005)
Col.218—22
- Per-Capita Consumption**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.237—41
- Per-Capita Expenditure in Urban/Rural Areas**
(Deb. 36, Vol. X, 11-05-2005)
Col.364-65

Percentage of Subsidy Reaching the Poor (Deb. 10, Vol. VII, 11-03-2005) Col. 332-33	Revenue of the Government (Deb. 38, Vol. X, 13-05-2005) Col. 152-53
Power Exchanges (Deb. 38, Vol. X, 13-05-2005) Col. 101	Rural Electrification (Deb. 10, Vol. VII, 11-03-2005) Col. 232—34
Press Note 18 (Deb. 4, Vol. VII, 01-03-2005) Col. 124-25	Sarva Shiksha Abhiyan (HAH-Dis.) (Deb. 36, Vol. X, 11-05-2005) Col. 694
Prices of Aviation Turbine Fuel (Deb. 14, Vol. VIII, 17-03-2005) Col. 182	Shares of Private/Public Sector Banks (Deb. 8, Vol. VII, 09-03-2005) Col. 673—75
Procurement of Mustard (Deb. 24, Vol. IX, 25-04-2005) Col. 45-46	Sick Co-operative Banks (Deb. 8, Vol. VII, 09-03-2005) Col. 671-72
Production of Vehicles (Deb. 35, Vol. X, 10-05-2005) Col. 129-30	Standing Committee on Health and Family Welfare—Seventh to Ninth Reports— Laid (Deb. 26, Vol. IX, 27-04-2005) Col. 568
Projects under Implementation (Deb. 8, Vol. VII, 09-03-2005) Col. 872-73	Surplus Power (Deb. 38, Vol. X, 13-05-2005) Col. 267-68
Promotion of Manufacturing Sector (Deb. 4, Vol. VII, 01-03-2005) Col. 435-36	T&D Losses (Deb. 15, Vol. VIII, 18-03-2005) Col. 135—38
Purchase of Electricity (Deb. 14, Vol. VIII, 17-03-2005) Col. 113-14	Trade Deficit (Deb. 4, Vol. VII, 01-03-2005) Col. 21-22
Rate of Inflation in India (Deb. 15, Vol. VIII, 18-03-2005) Col. 214—16	Transfer of Centrally Sponsored Schemes (Deb. 5, Vol. VII, 02-03-2005) Col. 359
Rates of Natural Gas (Deb. 8, Vol. VII, 09-03-2005) Col. 101-02	Tsunami Warning System (Deb. 8, Vol. VII, 09-03-2005) Col. 975—78
Registered/Unregistered SSI Units (Deb. 13, Vol. VIII, 16-03-2005) Col. 289-90	Use of LPG as Auto Fuel (Deb. 31, Vol. X, 04-05-2005) Col. 424
Relief measures for workers in Agrarian Sector (Deb. 20, Vol. VIII, 24-03-2005) Col. 347-50	Utilisation of Ravi River Water (Deb. 17, Vol. VIII, 21-03-2005) Col. 213-14
Retail Selling of Petroleum Products (Deb. 37, Vol. X, 12-05-2005) Col. 264	

- Utilisation of Rivers Water
(Deb. 34, Vol. X, 09-05-2005)
Col.439—42
- Waiting List in the Country
(Deb. 5, Vol. VII, 02-03-2005)
Col.416—18
- Chitthan, Shri N.S.V.**
- Approval of Transfer of Shares through
FIPB/RBI
(Deb. 10, Vol. VII, 11-03-2005)
Col.405—07
- Computerisation of IT Offices
(Deb. 28, Vol. IX, 29-04-2005)
Col.449-50
- Declaration of Water as National Subject
(Deb. 11, Vol. VIII, 14-03-2005) Col. 512
- Decrease in Production of Agro and Rural
Industries
(Deb. 8, Vol. VII, 09-03-2005)
Col. 15
- Eradication of Blindness
(Deb. 26, Vol. IX, 27-04-2005)
Col. 195
- Gauge Conversion of Dindigul—Trichi Line
(Deb. 8, Vol. VII, 09-03-2005)
Col.280-81
- General Budget, 2005-2006—General
Discussion Demands for Grants on
Account (General) 2005-2006 and
Demands for Supplementary Grants
(General)2004-2005
(Deb. 14, Vol. VIII, 17-03-2005)
Col.315—17
- Grants for Working Women Hostels
(Deb. 4, Vol. VII, 01-03-2005)
Col.158—61
- Import of LPG
(Deb. 9, Vol. VII, 10-03-2005)
Col.87-88
- Inspection of Listed Companies
(Deb. 10, Vol. VII, 11-03-2005)
Col.335-36
- Managerial Remuneration Scheme
(Deb. 10, Vol. VII, 11-03-2005)
Col.242-43
- National Rail Vikas Yojana
(Deb. 32, Vol. X, 05-05-2005)
Col.7-8
- Need to formulate a National Waterways
Project for linking the major rivers of
the country (MUR 377)
(Deb. 9, Vol. VII, 10-03-2005)
Col.317-18
- Need to introduce a fast passenger train
between Madurai and Chennai *via*
Dindigul in Tamil Nadu (MUR 377)
(Deb. 34, Vol. X, 09-05-2005) Col. 577
- Need to release a commemorative
stamp in the memory of
Shri N.M.R.Subbaraman, freedom
fighter hailing from Madurai on the
occasion of his Birth Centenary on
14.8.2005 (MUR 377)
(Deb. 19, Vol. VIII, 23-03-2005)
Col.419-20
- Need to set up a Bench of Supreme Court
in Chennai, Tamil Nadu (MUR 377)
(Deb. 25, Vol. IX, 26-04-2005)
Col.388-89
- NOC for Export of Drugs
(Deb. 19, Vol. VIII, 23-03-2005)
Col.158-59
- Non-Medical Scientists' Promotions
(Deb. 13, Vol. VIII, 16-03-2005)
Col.121-22
- Oil and Gas Reserves in Tamil Nadu
(Deb. 14, Vol. VIII, 17-03-2005)
Col.106-07
- Outstanding Dues of AAI
(Deb. 9, Vol. VII, 10-03-2005)
Col.20
- Padma Award
(Deb. 25, Vol. IX, 26-04-2005)
Col.138-39

- Pending Drinking Water Projects**
(Deb. 33, Vol. X, 06-05-2005)
Col. 58-59
- Production of Pulses**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 246-47
- Production, Consumption and Export of Steel**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 254-56
- Protection of Investors Fund**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 580-81
- Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 856-58
- Recognition of Regional Cancer Centres**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 532-36
- Spice Production and Exports**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 606-08
- Supply of Power**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 337-39
- VAT Implementation**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 38-41
- Wind Power Generation**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 293-96
- Choudhary, Shri Nikhil Kumar**
- Acquisition of Land for NHs**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 301-02
- Agricultural Scientist Recruitment Board**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 293-94
- Agriculture Under Income Tax Net**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 310-11
- Appeal of UNCTAD to Tsunami Affected Countries**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 214-15
- Assistance to Tsunami Affected Counties**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 323-25
- Children in Circus**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 190-91
- Clinical Trials**
(Deb. 5, Vol. VII, 02-03-2005) Col. 425
- Denial of Visa to Gujarat CM**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 525-26
- Disbanding of Task Force on Linking of Rivers**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 6-28
- Diversion of Funds under Anganwadi Kendras**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 375-76
- Economic Condition of Railways**
(Deb. 8, Vol. VII, 09-03-2005) Col. 369
- Effects of Constraints Imposed by WTO on Textile Industry**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 661-63
- Employment Opportunities in IT Sector**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 269-70
- Farmers Partnership in Sugarcane Industry**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 295

- General Budget—2005-2006 General Discussion Demands for Grants on Account - (General) 2005-2006 and Demands for Supplementary Grants—(General), 2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.506—11
- Hariyali Yojana**
(Deb. 8, Vol. VII, 09-03-2005)
Col.750-51
- High Tech Clothes**
(Deb.10, Vol. VII, 11-03-2005) Col. 235
- Interim Report on Mukeria Rail Accidents**
(Deb. 8, Vol. VII, 09-03-2005)
Col.383-84
- Irregularities in Procurement**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.221-36
- Law and Order Situation in Delhi**
(Deb. 4, Vol. VII, 01-03-2005)
Col.111—14
- Livestock Census**
(Deb. 24, Vol. IX, 25-04-2005)
Col.142-43
- Modern and Conventional Education**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.210-11
- Need to construct high dams in Katihar district of Bihar with a view to check recurring floods in the region (MUR 377)**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 377
- Network of Government Chemist Shops**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 106
- Network of Medical Stores**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 372
- Popularisation of Indian Hockey**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.214-15
- Problem of Locust Swarm**
(Deb. 21, Vol. IX, 19-04-2005)
Col.235—37
- Programmes for Increasing Crops Yield**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.391-92
- Promotion of SSI**
(Deb. 26, Vol. IX, 27-04-2005)
Col.440—44
- Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006 - (Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.733—36
- Recognition of Hindi Journalism Courses in IIMC**
(Deb. 8, Vol. VII, 09-03-2005)
Col.231-32
- Recruitment by Faulty Selection Committee**
(Deb. 5, Vol. VII, 02-03-2005) Col. 480
- Rehabilitation of Civilians**
(Deb. 27, Vol. IX, 28-04-2005)
Col.94-95
- Share of India in FPI**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.550-51
- Short Supply of Coal to Thermal Power Projects**
(Deb. 10, Vol. VII, 11-03-2005)
Col.255—57
- Showing Obscene Film at IGI Airport**
(Deb. 8, Vol. VII, 09-03-2005) Col. 484
- Spying**
(Deb. 21, Vol. IX, 19-04-2005)
Col.688-89
- Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Bihar**
(Deb. 16, Vol. VIII, 19-03-2005)
Col.119—21

Suicide Incidents

(Deb. 12, Vol. VIII, 15-03-2005)
Col.148—50

Supreme Court's Suggestion for Population Control

(Deb. 26, Vol. IX, 27-04-2005)
Col.18-17

Transparent Loan Process

(Deb. 15, Vol. VIII, 18-03-2005) Col. 87

Treatment of Goitre

(Deb. 13, Vol. VIII, 16-03-2005)
Col.139-40

Tsunami Warning System

(Deb. 8, Vol. VII, 09-03-2005)
Col.975—78

UNSG Denied Permission to visit Tsunami Hit Areas

(Deb. 5, Vol. VII, 02-03-2005) Col. 235

Vacant Post of Central P.F. Commissioner

(Deb. 21, Vol. IX, 19-04-2005)
Col.462-63

Vacant Posts

(Deb. 19, Vol. VIII, 23-03-2005)
Col.114—18

Choudhary, Shrimati Anuradha**Allocation of Kerosene**

(Deb. 20, Vol. VIII, 24-03-2005)
Col.215—20

Amendment to Maternity Act, 1961

(Deb. 24, Vol. IX, 25-04-2005)
Col.241-42

Anganwadi Kendras

(Deb. 4, Vol. VII, 01-03-2005)
Col.43—45

Assessment of Schemes of Handloom/ Handicraft Sector

(Deb. 38, Vol. X, 13-05-2005)
Col.101-02

Assistance to SCs/STs Farmers under Rain Water Harvesting Scheme

(Deb. 34, Vol. X, 09-05-2005)
Col.422—26

Assistance to Tsunami Affected Countries

(Deb. 5, Vol. VII, 02-03-2005)
Col.323—25

Atithi Devo Bhava

(Deb. 17, Vol. VIII, 21-03-2005)
Col.492-93

Augmentation of Natural Resources

(Deb. 17, Vol. VIII, 21-03-2005) Col. 303

Ban on Indian Channels in Nepal

(Deb. 31, Vol. X, 04-05-2005)
Col.413—15

Bank Loan to Women

(Deb. 10, Vol. VII, 11-03-2005)
Col.376—79

Broadband Services

(Deb. 19, Vol. VIII, 23-03-2005)
Col.372—74

Cases of Female Foeticide

(Deb. 31, Vol. X, 04-05-2005)
Col.251—58

CGHS Scams

(Deb. 5, Vol. VII, 02-03-2005) Col. 431

Condition of National Highways

(Deb. 31, Vol. X, 04-05-2005)
Col.137-38

Conditions imposed by World Bank for Financing Irrigation Projects

(Deb. 11, Vol. VIII, 14-03-2005)
Col.513—16

Construction of New Railway Station/ Junction

(Deb. 27, Vol. IX, 28-04-2005)
Col.212-13

Contracts for Oil Exploration

(Deb. 14, Vol. VIII, 17-03-2005)
Col.245—48

Crime in Trains/Stations

(Deb. 9, Vol. VII, 10-03-2005)
Col.161-62

Damage to National Highways

(Deb. 8, Vol. VII, 09-03-2005)
Col.1025-26

- Deal with Iran for Purchase of LNG**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 102-03
- Declaration of Support Price**
(Deb. 34, Vol. X, 09-05-2005)
Col. 331—33
- Demand of Onion in Tsunami Affected Areas**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 261-62
- Development and Strengthening of Agriculture Marketing**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 365-66
- Development of Women in Sports Sector**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 162-63
- Dis-continuation of Train Services**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 251
- Economic Condition of Railways**
(Deb. 8, Vol. VII, 09-03-2005) Col. 369
- Electrification of Tracks**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 43-44
- Employment Generation in Tourism Sector**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 262-63
- Expansion of Post Offices in Rural Areas**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 169—74
- External Debt**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 136-37
- Farmers Club**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 187—89
- Foreign Exchange Reserve**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 759-60
- Gas Pipeline between Myanmar-India through Bangladesh**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 357—61
- Gram Gyan Kendra**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 244—53
- Handloom Cluster Scheme**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 441—43
- Health Insurance Schemes for Weavers**
(Deb. 33, Vol. X, 06-05-2005) Col. 330
- III Effect of Cell Phones on Health**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 34
- Import of Palm Oil**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 452-53
- Improvement in Goods Transportation**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 210
- Improving Health Care in Rural Areas for Safe Motherhood**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 39—41
- Independent Drug Authority**
(Deb. 22, Vol. IX, 20-04-2005) Col. 153
- India-Italy Trade**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 429—32
- Indian Prison Act**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 329-30
- Indo Pakistan Cricket Series**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 125-26
- Integrated Disease Monitoring Project**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 291—93
- Interest Rate of Small Savings Schemes**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 635-36
- Irregularities in Medical and Dental Colleges**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 129—31

- Law to Check Atrocities against SC/ST and Minorities**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.100-101
- Local Call Dialling Facility**
(Deb. 22, Vol. IX, 20-04-2005)
Col.163-64
- Manufacturing of Advance Jet Trainer**
(Deb. 27, Vol. IX, 28-04-2005)
Col.92-93
- Measures to Save Pregnant Women after Tsunami**
(Deb. 8, Vol. VII, 09-03-2005)
Col.978-79
- Mid-Day-Meal Scheme**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.321-22
- Modernisation of Agricultural Research Centres**
(Deb. 24, Vol. IX, 25-04-2005)
Col.189-90
- Modernisation of Powerloom Sector**
(Deb. 33, Vol. X, 06-05-2005)
Col.233-34
- Multi-Signal Coloured Light Signalling System**
(Deb. 8, Vol. VII, 09-03-2005)
Col.386-87
- Multitude of Taxes Hampering Transport Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col.854-55
- Naxalism**
(Deb. 4, Vol. VII, 01-03-2005)
Col.300—03
- Need to build and repair roads in Muzaffarnagar, U.P. under the Pradhan Mantri-Gram Sadak Yojana (MUR 377)**
(Deb. 8, Vol. VII, 09-03-2005)
Col.1131-32
- New Rail Lines During Tenth Five Year Plan**
(Deb. 9, Vol. VII, 10-03-2005)
Col.201-02
- NGOs Role in the Care of Girl-Child**
(Deb. 31, Vol. X, 04-05-2005)
Col.171-72
- Oil Blocks in U.P.**
(Deb. 9, Vol. VII, 10-03-2005)
Col.165-66
- Permission to Foreign Companies for Oil Exploration**
(Deb. 9, Vol. VII, 10-03-2005)
Col.231-32
- Permission to Private Airlines to Fly Abroad**
(Deb. 8, Vol. VII, 09-03-2005)
Col.350—52
- Policy on Utilization of Water**
(Deb. 21, Vol. IX, 19-04-2005)
Col.453-54
- Prices of Drugs**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.436-37
- Private/Foreign Players in Cola Trading**
(Deb. 31, Vol. X, 04-05-2005)
Col.249—51
- Problem of Locust Swarm**
(Deb. 21, Vol. IX, 19-04-2005)
Col.235—37
- Procurement of Mustard**
(Deb. 21, Vol. IX, 19-04-2005) Col.245
- Procurement Under PDS**
(Deb. 24, Vol. IX, 25-04-2005)
Col.337-38
- Restructuring of National Commission for Denotified Tribes, Nomadic and Semi-Nomadic Tribes**
(Deb. 14, Vol. VIII, 17-03-2005) Col.156
- Review of HIV(AIDS) Programmes**
(Deb. 8, Vol. VII, 09-03-2005)
Col.1062-63

- Reward to DP Personnel**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 773-74
- Rihand Dam**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 178
- Rural Electrification**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 232—34
- Rural Infrastructure Development Fund**
(Deb. 34, Vol. X, 09-05-2005)
Col. 451-52
- Scheme for Adolescents**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 191—93
- Scheme for Development of Pulses and Oilseeds**
(Deb. 29, Vol. IX, 02-05-2005) Col. 2—9
- Scheme for Handloom Industry**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 699—701
- Scheme to Promote Production of Pulses and Oilseeds**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 308—09
- Schemes Announced for Farmers**
(Deb. 34, Vol. X, 09-05-2005)
Col. 477-78
- Serials on Indian Classical Literature**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 191-92
- Setting up of Business Rural India**
(Deb. 8, Vol. VII, 09-03-2005) Col. 823
- Social Security Scheme for Contract and Industrial Labourers**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 2—15
- Sports Complexes**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 325—34
- Spying**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 688—89
- Subsidy on Agricultural Exporters**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 247-48
- Subsidy on Capital Investment in Agro-infrastructure Projects**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 267—69
- Subsidy to Small Scale Industry**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 325-26
- Terrorist Activities**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 600-01
- Terrorist Camps in Myanmar and Bangladesh**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 127-28
- Throwing out of Passengers**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 184-85
- Trade Agreements**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 54-55
- Trade Liberalisation Policy**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 686-87
- Trade with Chile**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 306-07
- Trade with Venezuela**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 733-34
- Training for Youths in Agriculture Sector**
(Deb. 34, Vol. X, 09-05-2005)
Col. 315-16
- Under Utilisation of Funds**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 741-42
- Varsha Bima Yojana**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 456-57

Vidya Vahini Programme
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 223—32

Violation of Indian Air Space by Bangladesh
(Deb. 35, Vol. X, 10-05-2005) Col. 72

Violation of Line of Control
(Deb. 4, Vol. VII, 01-03-2005)
Col. 115-16

Warning by Consortium of India Scientists
(Deb. 5, Vol. VII, 02-03-2005) Col. 376

Chouhan, Shri Shivraj Singh

Activities of Pak
(Deb. 4, Vol. VII, 01-03-2005)
Col. 410-11

Amount Spent on Computers by CPWD
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 222-23

Cadre for the Physicians of ISM&H
(Deb. 26, Vol. IX, 27-04-2005) Col. 473

Cases of Female Foeticide
(Deb. 31, Vol. X, 04-05-2005)
Col. 251—58

Central Assistance to Red Cross Society
(Deb. 13, Vol. VIII, 16-03-2005) Col. 290

Decline in Income Earned by Ports
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 339-40

Demand and Supply of Coal
(Deb. 36, Vol. X, 11-05-2005) Col. 35

Development of Nuclear Weapons by Pakistan
(Deb. 26, Vol. IX, 27-04-2005)
Col. 190-91

Development of Rain Fed Agricultural Area
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 207—10

Development of Tourist Places
(Deb. 21, Vol. IX, 19-04-2005) Col. 459

Digital Trunk Automatic Exchanges
(Deb. 13, Vol. VIII, 16-03-2005) Col. 242

Educationally Backward Districts
(Deb. 21, Vol. IX, 19-04-2005)
Col. 62—64

External Loan
(Deb. 38, Vol. X, 13-05-2005)
Col. 191—94

Foreign Assistance to NGOs
(Deb. 21, Vol. IX, 19-04-2005)
Col. 731-32

Fund Collected for Calamity Relief
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 481-82

Funds for Education in Tribal Sub-Plan Areas
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 14—33

Heavy Rush in Government Hospitals
(Deb. 36, Vol. X, 11-05-2005)
Col. 372-73

Hike in Rural Telephone Rates
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 28—32

Impounding of Buses by Delhi Traffic Police
(Deb. 25, Vol. IX, 26-04-2005)
Col. 133—37

Improvement of Telecom Services in States
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 279-80

Increase in Interest Rate of Provident Fund
(Deb. 8, Vol. VII, 09-03-2005)
Col. 764-65

Increase in Interest Rate of Provident Fund
(Deb. 8, Vol. VII, 09-03-2005)
Col. 764-65

Items of SSI Included in Export List
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 101-02

- Kishan Channel**
(Deb. 9, Vol. VII, 10-03-2005)
Col.176-77
- KVIC Schemes**
(Deb. 31, Vol. X, 04-05-2005)
Col.149-52
- National Policy for Agriculture Pension to Old Farmers**
(Deb. 24, Vol. IX, 25-04-2005)
Col.204-05
- Non-Utilisation of Plan Expenditure**
(Deb. 31, Vol. X, 04-05-2005)
Col.433—36
- Nuclear Power Programme**
(Deb. 22, Vol. IX, 20-04-2005)
Col.60-61
- Olympic Games, 2008**
(Deb. 30, Vol. IX, 03-05-2005)
Col.173-74
- Opening of RRBs in States**
(Deb. 38, Vol. X, 13-05-2005)
Col.160-61
- Poor Performance of Indian Hockey Team**
(Deb. 4, Vol. VII, 01-03-2005)
Col.489-90
- Pre-examination Coaching Facilities for SC Candidates**
(Deb. 23, Vol. IX, 21-04-2005)
Col.193—96
- Pre-Examination Coaching for IAS/IPS**
(Deb. 25, Vol. IX, 26-04-2005)
Col.127-28
- Proposal for Financial Assistance to North East Handicraft Development**
(Deb.38, Vol. X, 13-05-2005) Col. 90
- Punctuality Report of CGHS Doctors and Staffs**
(Deb. 22, Vol. IX, 20-04-2005)
Col.385-86
- Railway Projects in Madhya Pradesh**
(Deb. 27, Vol. IX, 28-04-2005)
Col.132—38
- Recognition of Hindu Religion in France**
(Deb. 26, Vol. IX, 27-04-2005)
Col.390-91
- Replacement of MARRs**
(Deb.36, Vol. X, 11-05-2005) Col. 482
- Right to Clean Environment as Fundamental Right**
(Deb. 11, Vol. VIII, 14-03-2005) Col.252
- Robbery/Theft in Banks**
(Deb. 28, Vol. IX, 29-04-2005)
Col.451-52
- Running of Trains on CNG and Diesel Mixture**
(Deb. 8, Vol. VII, 09-03-2005)
Col.293
- Sea Erosion in Coastal States**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.173
- Short Route to Kailash-Mansarovar**
(Deb. 8, Vol. VII, 09-03-2005)
Col.897-98
- Smuggling of Medicinal Herbs**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.509-10
- Sugarcane Crushing Capacity**
(Deb. 21, Vol. IX, 19-04-2005)
Col.294-95
- Tourist Circuits**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.509—14
- Trafficking**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.421—30
- UNDP Report**
(Deb. 5, Vol. VII, 02-03-2005)
Col.132—33
- Uniformity Rate of Entertainment Tax**
(Deb. 23, Vol. IX, 21-04-2005)
Col.29-30
- US Companies in IT Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col.995-96

Chowdhary, Shri Adhir**Activities of ISI Agents**

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 401-02

Activities of Maoist Gorillas

(Deb. 21, Vol. IX, 19-04-2005) Col. 795

Advertisements for Installation of Petrol Pumps

(Deb. 23, Vol. IX, 21-04-2005) Col. 110

Agreement between India and China

(Deb. 8, Vol. VII, 09-03-2005) Col. 316

Allotment of Land on Lease Basis

(Deb. 14, Vol. VIII, 17-03-2005) Col. 263

Ban on Allopathic Drugs

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 149-50

Ban on Tobacco Products

(Deb. 8, Vol. VII, 09-03-2005)
Col. 171—73

Bring down Cost of Production of Urea

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 346—48

Cancellation of Licences

(Deb. 22, Vol. IX, 20-04-2005)
Col. 47-48

Cases of Chicken Pox

(Deb. 26, Vol. IX, 27-04-2005)
Col. 523—25

CBI Inquiry on Status of Tigers

(Deb. 29, Vol. IX, 02-05-2005)
Col. 167—74

Cell for Clearance of Private Water Projects

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 274-75

CNG Filling Stations

(Deb. 23, Vol. IX, 21-04-2005) Col. 192

Coal Mafia

(Deb. 31, Vol. X, 04-05-2005)
Col. 199-200

Collision on Goa Sea Coast

(Deb. 24, Vol. IX, 25-04-2005) Col. 303

Condition of National Highways

(Deb. 31, Vol. X, 04-05-2005)
Col. 137-38

Contaminated Ground Water

(Deb. 24, Vol. IX, 25-04-2005)
Col. 27—42

Credit Linked Capital Subsidy Scheme

(Deb. 22, Vol. IX, 20-04-2005)
Col. 525-26

Dealers Commission

(Deb. 37, Vol. X, 12-05-2005)
Col. 190-92

Demands for Expertise in ISM

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 287-88

Disapproval of Patents (Amendment) Ordinance and Patents (Amendment) Bill, 2005

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 695—97

Disbanding of Task Force on Linking of Rivers

(Deb. 11, Vol. VIII, 14-03-2005) Col. 12

Diseases due to Unsafe Blood

(Deb. 26, Vol. IX, 27-04-2005)
Col. 1—10

Dollar Window

(Deb. 35, Vol. X, 10-05-2005)
Col. 131-32

Draft Vision Documents for Cooperative Banks

(Deb. 28, Vol. IX, 29-04-2005)
Col. 374-75

Dual Education System

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 73-74

Dumping of Foreign Goods in India

(Deb. 5, Vol. VII, 02-03-2005)
Col. 246-47

Early Tsunami Warning by Fishermen

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 207-08

- Electronic Import**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.224-25
- Emergency Situation in Nepal**
(Deb. 5, Vol. VII, 02-03-2005)
Col.328-29
- Enquiry regarding Sale of Heritage Public School Land**
(Deb. 35, Vol. X, 10-05-2005)
Col.73-74
- Excise Duty Outstanding against ITC**
(Deb. 33, Vol. X, 06-05-2005)
Col.307—09
- Excise Exemption on Pharma Industries**
(Deb. 10, Vol. VII, 11-03-2005)
Col.191-92
- Expenditure on Advertisements by Oil Companies**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.199—201
- Exploration of Hydrocarbon Reserves**
(Deb. 8, Vol. VII, 09-03-2005)
Col.463-64
- Facsimile Edition of Foreign Newspapers**
(Deb.37, Vol. X, 12-05-2005) Col.177
- Fake Caste Certificate**
(Deb. 35, Vol. X, 10-05-2005)
Col.194-95
- Fires in Coalfields**
(Deb. 31, Vol. X, 04-05-2005)
Col.145-46
- Foreign Delegations**
(Deb. 21, Vol. IX, 19-04-2005)
Col.710-11
- Foreign Direct Investment**
(Deb. 4, Vol. VII, 01-03-2005)
Col.480—82
- Free Trading of Coal**
(Deb. 31, Vol. X, 04-05-2005)
Col.190-91
- Fund for Edible Oil Industry**
(Deb. 34, Vol. X, 09-05-2005)
Col.483-84
- Funds for Agricultural Research and Teaching**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.274-75
- Funds for HIV/AIDS**
(Deb. 26, Vol. IX, 27-04-2005)
Col.535-36
- General Budget 2005-2006—General Discussion, Demands for Grants on Account (General), 2005-2006 and Demands for Supplementary Grants (General), 2004-05**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.438—42
- Growth of Tourism**
(Deb. 21, Vol. IX, 19-04-2005)
Col.304-05
- Guidelines for NPA**
(Deb.33, Vol. X, 06-05-2005) Col.116
- Gutka Manufacturers Links with Underworld**
(Deb. 4, Vol. VII, 01-03-2005)
Col.525-26
- Hathi Committee**
(Deb. 11, Vol. VIII, 14-03-2005) Col.391
- Hazardous Waste Units**
(Deb. 29, Vol. IX, 02-05-2005)
Col.65-66
- Identification/verification of Documents for Crossing of Border**
(Deb. 25, Vol. IX, 26-04-2005)
Col.281-82
- Impact of Mining on Wildlife**
(Deb. 34, Vol. X, 09-05-2005)
Col.286-87
- Impact of Poisonous Air on Human Health**
(Deb.29, Vol. IX, 02-05-2005) Col.326
- Import of Second Hand Jute Machines**
(Deb.4, Vol. VII, 01-03-2005) Col.68

- Increase in Cases of Diabetes and Atherosclerosis**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.141-42
- Increase in Speed of Trains**
(Deb. 27, Vol. IX, 28-04-2005)
Col.40-41
- Indo-French Task Force on Seismic Zones**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.57-58
- International Assistance for Pulse Polio Programme**
(Deb. 26, Vol. IX, 27-04-2005)
Col.437—40
- International Flights from Kolkata**
(Deb. 9, Vol. VII, 10-03-2005)
Col.77-78
- Issue of NOC for Installation of Petrol Pump**
(Deb. 27, Vol. IX, 28-04-2005)
Col.161-62
- Joint Venture Power Projects**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.75-76
- Laboratories for Testing of Bacteria**
(Deb. 8, Vol. VII, 09-03-2005)
Col.1060
- Lax Security in Government Hospitals**
(Deb. 22, Vol. IX, 20-04-2005)
Col.377
- Legislation on Spurious Drugs**
(Deb. 5, Vol. VII, 02-03-2005)
Col.18—21
- Links with Underworld**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.330—32
- Losses to I.A. on Aviation Fuel**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.263-64
- Losses to State Electricity Boards**
(Deb. 8, Vol. VII, 09-03-2005)
Col.571—73
- Meet on Management in Bulk Drugs and Pharmaceutical Industries**
(Deb. 29, Vol. IX, 02-05-2005)
Col.245-46
- Merger of Co-operative Banks**
(Deb. 8, Vol. VII, 09-03-2005)
Col.766-67
- Monitoring of Prices of Drugs**
(Deb. 21, Vol. IX, 19-04-2005)
Col.321-22
- National Policy on Jute**
(Deb. 38, Vol. X, 13-05-2005)
Col.40-42
- National Road Safety Policy**
(Deb. 8, Vol. VII, 09-03-2005) Col. 895
- New Techniques in Development and Expansion of Dairy Development**
(Deb. 24, Vol. IX, 25-04-2005)
Col.362-63
- Newly Commissioned Retail Outlets**
(Deb. 23, Vol. IX, 21-04-2005)
Col.110-11
- Non-Tariff Barriers**
(Deb. 30, Vol. IX, 03-05-2005)
Col.317-18
- Norms for Private Sector Banks**
(Deb. 8, Vol. VII, 09-03-2005)
Col.672
- NPA of Cooperative Banks**
(Deb. 28, Vol. IX, 29-04-2005)
Col.221-22
- Obscenity in TV Programmes and Advertisements**
(Deb. 23, Vol. IX, 21-04-2005)
Col.21—27
- Oil Import Bill**
(Deb. 37, Vol. X, 12-05-2005)
Col.59-60
- Open-Sky Agreements with Foreign Aviation Companies**
(Deb. 32, Vol. X, 05-05-2005)
Col.40-41

- Pathalic Anhydride Export**
(Deb. 4, Vol. VII, 01-03-2005) Col. 244
- Performance of Container Terminals**
(Deb. 31, Vol. X, 04-05-2005)
Col. 291-92
- Petroleum Regulatory Board**
(Deb. 8, Vol. VII, 09-03-2005) Col. 279
- Poor Employment Quality**
(Deb. 34, Vol. X, 09-05-2005) Col. 541
- Port Connectivity Projects**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 11-12
- Prices of Essential Controlled and
Decontrolled Medicines**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 180-81
- Prices of Essential Medicines**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 228-29
- Printing and Selling of Fake Degrees**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 215—17
- Private Sector Participation in Railways**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 323
- Production of Quality Drugs**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 389-90
- Protection to Women in Trains**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 138—41
- Rail Link between India and Bhutan**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 95-96
- Revenue Deficit**
(Deb. 38, Vol. X, 13-05-2005)
Col. 153-54
- Right to Information Bill, 2004—Consid.**
(Deb. 35, Vol. X, 10-05-2005)
Col. 384—86
- Rubberised Road Projects**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 962—64
- Safety of Animals in Zoological Parks**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 142-43
- Sanctioning of Petrol Pumps along
National Highways**
(Deb. 36, Vol. X, 11-05-2005)
Col. 379-80
- Schemes for Animal Husbandry, Poultry
and Fishery**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 110—14
- Seizure of Fake Currency Notes**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 52-53
- Setting up of Seed Authority**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 466—76
- Setting-up of National Centre for Good
Governance**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 127-28
- Setting-up of National Knowledge
Commission**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 284-85
- Sick Co-operative Banks**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 671-72
- Small Scale Pharma Units**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1019-20
- Specialised Tribunals on Economic
Offences**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 487-88
- Strengthening of Auxiliary Health Care
System**
(Deb. 36, Vol. X, 11-05-2005)
Col. 42-43

Study Conducted by RITES in Nepal
(Deb. 37, Vol. X, 12-05-2005)
Col. 199—201

Submission of Report by Yogesh Chandra Committee
(Deb. 25, Vol. IX, 26-04-2005)
Col. 73—74

Suggestion of CII
(Deb. 9, Vol. VII, 10-03-2005) Col. 201

Theft of Buddha's Idol from Museum
(Deb. 9, Vol. VII, 10-03-2005)
Col. 250

Tibetan Link in Poaching of Tigers
(Deb. 21, Vol. IX, 19-04-2005)
Col. 425-26

Trafficking of Women
(Deb. 21, Vol. IX, 19-04-2005)
Col. 837—40

Unauthorised Constructions on Defence Land
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 166—68

Unauthorised Petrol Pumps
(Deb. 9, Vol. VII, 10-03-2005)
Col. 291-92

Use of Iodised Salt
(Deb. 26, Vol. IX, 27-04-2005)
Col. 293-94

Use of Un-Minable Coal by ONGC
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 48-49

Utilisation of Fly Ash
(Deb. 13, Vol. VIII, 16-03-2005) Col. 201

Utilising rejected Medical Devices
(Deb. 5, Vol. VII, 02-03-2005) Col. 437

Vigilance Telecom Monitoring Cell
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 134-35

WB Assistance for Women and Child Development
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 255—62

Chowdhary, Shri Pankaj

Border Area Development Scheme
(Deb. 4, Vol. VII, 01-03-2005)
Col. 406—08

BSNL Expansion Plan
(Deb. 31, Vol. X, 04-05-2005)
Col. 343—45

Construction of Roads Passing through Forests
(Deb. 34, Vol. X, 09-05-2005)
Col. 114—249

Consumer Protection Act, 1986
(Deb. 24, Vol. IX, 25-04-2005)
Col. 380-81

Contingency Plan to Deal with National Calamities
(Deb. 9, Vol. VII, 10-03-2005)
Col. 247-48

Data Bank for Diagnostic Technique
(Deb. 5, Vol. VII, 02-03-2005)
Col. 329-30

Decline in Vulture Population
(Deb. 24, Vol. IX, 25-04-2005)
Col. 151-52

Extradition of Terrorists from India
(Deb. 25, Vol. IX, 26-04-2005)
Col. 126-27

Fees in Consumer Courts
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 270—72

Funds Allocated under SGSY
(Deb. 28, Vol. IX, 29-04-2005)
Col. 239-40

Gauge Conversion of Gorakhpur-Gonda Rail Line
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 100

Indo-Britain Agreement on Illegal Immigration
(Deb. 21, Vol. IX, 19-04-2005)
Col. 146—50

- Irregularities in LIC**
(Deb. 8, Vol. VII, 09-03-2005)
Col.680-81
- Leprosy**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.257
- LNG Plant in Russia**
(Deb. 23, Vol. IX, 21-04-2005)
Col.171
- Loans against Foodgrains Stored**
(Deb. 24, Vol. IX, 25-04-2005)
Col.188-89
- Natural Calamities**
(Deb. 4, Vol. VII, 01-03-2005)
Col.164-65
- Need to grant environmental clearance for construction of a bridge at Chankighat in Maharajganj Parliamentary Constituency (MUR 377)**
(Deb. 9, Vol. VII, 10-03-2005)
Col.321
- Need to lay a new railway line linking Anandnagar rail junction-Maharajganj and Ghughil Railway Station in Uttar Pradesh (MUR 377)**
(Deb. 29, Vol. I X, 02-05-2005)
Col.416
- Need to open a Computerised Railway Reservation Counter at Maharajganj, U.P.(MUR 377)**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.479
- Non-availability of Medicines in CGHS Dispensaries**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.310—14
- On-line Tax Assessment**
(Deb. 10, Vol. VII, 11-03-2005)
Col.241-42
- Phone Booths/Wayside Amenities along NHs**
(Deb. 36, Vol. X, -11-05-2005)
Col.387-88
- Post-Offices as Multi-Purpose Service Centres**
(Deb. 22, Vol. IX, 20-04-2005)
Col.214-15
- Pradhan Mantri Bharat Jodo Pariyojana**
(Deb. 5, Vol. VII, 02-03-2005)
Col.24-25
- Prices of Drugs**
(Deb. 24, Vol. IX, 25-04-2005)
Col.325
- Rail Link between India and Bhutan**
(Deb. 9, Vol. VII, 10-03-2005)
Col.95-96
- Recruitment in PMF**
(Deb. 21, Vol. IX, 19-04-2005)
Col.755—57
- Rectification of Snags**
(Deb. 37, Vol. X, 12-05-2005)
Col.150
- Requirement and Manufacturing of Relief Cranes**
(Deb. 9, Vol. VII, 10-03-2005)
Col.195-96
- Revival of Ganesh Sugar Mill, Anandnagar**
(Deb. 10, Vol. VII, 11-03-2005)
Col.333-34
- Running of Trains on CNG and Diesel Mixture**
(Deb. 8, Vol. VII, 09-03-2005)
Col.293
- Service Charges on Credit Card-Holders**
(Deb. 28, Vol. IX, 29-04-2005)
Col.155-56
- Setting up Monitoring Group**
(Deb. 36, Vol. X, 11-05-2005)
Col.201
- Setting up of District Advisory Committees**
(Deb. 4, Vol. VII, 01-03-2005)
Col.174—207
- Shortage of SIM Cards**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.331—33
- Status of Industry to Tourism**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.15—21
- Steps of Minimise Impact of Rising Crude Prices**
(Deb. 8, Vol. VII, 09-03-2005)
Col.43—45

Suicide by Personnel of PMF

(Deb. 35, Vol. X, 10-05-2005)
Col.42-43

Traffic Jam on N.H. in UP

(Deb. 8, Vol. VII, 09-03-2005)
Col.883-84

Tsunami Warning System

(Deb. 8, Vol. VII, 09-03-2005)
Col.975—78

VRS Scheme

(Deb. 8, Vol. VII, 09-03-2005)
Col.593-94

Chowdhury, Shri Bikash**Allotment of Captive Mining Blocks**

(Deb. 36, Vol. X, 11-05-2005)
Col.487—94

Coal Wage Board

(Deb. 15, Vol. VIII, 18-03-2005)
Col.133

Exploration of Coal Bed Methane

(Deb. 36, Vol. X, 11-05-2005)
Col.70—74

Merger of IISCO with SAIL

(Deb. 11, Vol. VIII, 14-03-2005)
Col.165

Payment of Wages to Employees

(Deb. 9, Vol. VII, 10-03-2005)
Col.133-34

Revival of Kulti Unit of SAIL

(Deb. 11, Vol. VIII, 14-03-2005)
Col.204-05

Trading Systems in Stock Exchanges

(Deb. 38, Vol. X, 13-05-2005)
Col.257-58

Chowdhury, Shrimati Renuka**Activities of SIMI**

(Deb. 21, Vol. IX, 19-04-2005)
Col.150-51

Situation arising out of alleged irregular sale of Kovalam Ashoka Beach Resort at Trivandrum to M Far Hotels Private Limited and Steps taken by the Government in regard thereto (CA)

(Deb. 37, Vol. X, 12-05-2005)
Col.304

Churchill, Shri Alemão**Film Festival of India**

(Deb. 8, Vol. VII, 09-03-2005)
Col.423

Goa Budget, 2005-2006—General

Discussion, Demands for Grants on Account (Goa), 2005-2006 and Demands for Supplementary Grants (Goa), 2004-2005—Adopted
(Deb. 15, Vol. VIII, 18-03-2005)
Col.401-02

Land Losers of Goa

(Deb. 8, Vol. VII, 09-03-2005)
Col.332

Statutory Resolution re: Approval of Proclamation by the President in Relation to the State of Goa

(Deb. 15, Vol. VIII, 18-03-2005)
Col.417—20

Dangawas, Shri Bhanwar Singh**Demand for Waiving Off Central Debt**

(Deb. 13, Vol. VIII, 16-03-2005)
Col.44—48

Demand of Coal

(Deb. 15, Vol. VIII, 18-03-2005)
Col.19

Higher Education

(Deb. 4, Vol. VII, 01-03-2005)
Col.173

Loan to Farmers

(Deb. 8, Vol. VII, 09-03-2005)
Col.561-62

Need to take steps to encourage cultivation of Jatropha Plants in the country (MUR 377)

(Deb. 25, Vol. IX, 26-04-2005)
Col.393

Railway Budget—Demands for Grants—2005-2006 and Resolution re: Approval of Recommendations in the First Report of Railway Convention Committee—(Cut Motion)

(Deb. 22, Vol. IX, 20-04-2005)
Col.662-63

- Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 700-701
- Special Recruitment Drive**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 283-84
- Writing of Confidential Report**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 907-08
- Darbar, Shri Chhattar Singh**
- Development of Slums and Jhuggies**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 148—51
- Research Projects in AIIMS**
(Deb. 31, Vol. X, 04-05-2005)
Col. 200-01
- Sarva Shiksha Abhiyan**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 7
- Das, Shri Alkesh**
- Import of used Clothes**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 32
- Railway Budget, 2005-06-General Discussion Demands for Grants on Account (Railways) 2005-06 Demands for Supplementary Grants—2004-05**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 425—28
- Das, Shri Khagen**
- General Budget—2005-2006—Demands for Grants—Ministry of Agriculture**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 355—57
- High Court of Tripura Bill, 2005 by Shri Khagen Das—Int.**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 401
- Need to accord Central University status to Tripura University (MUR 377)**
(Deb. 35, Vol. X, 10-05-2005)
Col. 343-44
- Need to send additional forces to Tripura to check insurgency in the State (MUR 377)**
(Deb. 32, Vol. X, 05-05-2005)
Col. 218-19
- Railway Budget—Demands for Grants—2005-2006 and Resolution re: Approval of Recommendations in the First Report of Railway Convention Committee—(Cut Motion)**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 649-50
- Telecom Service in Rural Areas**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 11
- Dasgupta, Shri Gurudas**
- Amendment in Contract Labour (Regulation & Abolition) Act, 1970**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 289
- Amendment in Industrial Disputes Act, 1947**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 72—80
- Amendment of TRAI Act**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 377-78
- Appointment of Global Consultant for EPF**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 454-55
- Assistance to Tsunami Affected Counties**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 323—25
- Authorising Kendriya Bhandar to Supply Medicines**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 987-88
- Autonomy to CBI**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 25-26

Bids to Oil and Gas Blocks
(Deb. 8, Vol. VII, 09-03-2005)
Col. 373-74

Committee on Public Undertakings—Fifth Report—Presented
(Deb. 37, Vol. X, 12-05-2005)
Col. 271

Computer Literacy Programme in Schools
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 473-74

Disinvestment of PSU
(Deb. 8, Vol. VII, 09-03-2005)
Col. 765-66

Establishment of Steel Plant in Orissa by South Koreans
(Deb. 29, Vol. IX, 02-05-2005)
Col. 218-19

Export Committee on Small Savings
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 20—23

FDI Cap for Coal Mining
(Deb. 36, Vol. X, 11-05-2005)
Col. 519-20

FDI in Telecom Sector
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 221-22

Financial Performance of SAIL
(Deb. 24, Vol. IX, 25-04-2005)
Col. 23-24

Foreign Investments in Higher Education
(Deb. 4, Vol. VII, 01-03-2005)
Col. 45-46

Free Trading of Coal
(Deb. 31, Vol. X, 04-05-2005)
Col. 190-91

General Budget, 2005-2006—General Discussion Demands for Grants on Account (General) 2005-2006 and Demands for Supplementary Grants (General) 2004-2005
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 318—26

Handset Manufacturing Companies
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 158

Illegal Routing by Reliance Infocomm
(Deb. 5, Vol. VII, 02-03-2005)
Col. 194-95

Increase in Prices of Petroleum Products
(Deb. 23, Vol. IX, 21-04-2005)
Col. 17-18

Indo-Mauritius Trade
(Deb. 25, Vol. IX, 26-04-2005)
Col. 152-53

Insurance Cover to Mobile Phones
(Deb. 28, Vol. IX, 29-04-2005)
Col. 440—42

Irregularities in GTB
(Deb. 8, Vol. VII, 09-03-2005)
Col. 130—33

Malaria Cases
(Deb. 22, Vol. IX, 20-04-2005)
Col. 36—40

Merger of Public Sector Insurance Companies
(Deb. 33, Vol. X, 06-05-2005)
Col. 127-28

Movement of Foreigners in North Eastern States
(Deb. 4, Vol. VII, 01-03-2005)
Col. 411-12

Negotiation with Employees of GIC
(Deb. 33, Vol. X, 06-05-2005)
Col. 327

New Wage Board
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 312

Non-Availability of Drugs
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 51—54

Pension Fund Regulatory and Development Authority Bill, 2005—Int.
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 551

Permission to Private Airlines to Fly Abroad
(Deb. 8, Vol. VII, 09-03-2005)
Col. 350—52

- Political Situation in the State of Jharkhand (Sub.)
(Deb. 10, Vol. VII, 11-03-2005)
Col.450-51
- Press Note 18
(Deb. 4, Vol. VII, 01-03-2005)
Col.124-25
- Private/Foreign Players in Cola Trading
(Deb. 31, Vol. X, 04-05-2005)
Col.249—51
- Raising of Height of Sardar Sarovar Dam
(Deb. 34, Vol. X, 09-05-2005)
Col.473-74
- Recommendations of Dr. Alagh Committee
(Deb. 26, Vol. IX, 27-04-2005)
Col.185—87
- Red-Chilli Trade
(Deb. 18, Vol. VIII, 22-03-2005)
Col.379—81
- Revival of Sick CPSEs
(Deb. 8, Vol. VII, 09-03-2005)
Col.367—69
- Round Table of Key Asian Oil Buyers & Sellers
(Deb. 8, Vol. VII, 09-03-2005)
Col.269—77
- Sale of RIL Shares
(Deb. 28, Vol. IX, 29-04-2005)
Col.150—52
- Setting up of National Commission on Enterprises
(Deb. 18, Vol. VIII, 22-03-2005)
Col.196-97
- Situation arising out of alleged violation of Payment of Wages Act and Payment of Minimum Wages Act and need to enact a Comprehensive Legislation for Unorganised Labour in the country and steps taken by the Government in this regard (CA)
(Deb. 38, Vol. X, 13-05-2005)
Col.288,291—95
- Situation arising out of disinvestment of Juhu Beach Centaur Hotel, Mumbai and steps taken by the Government in regard thereto (CA)
(Deb. 31, Vol. X, 04-05-2005)
Col.475—77
- Situation arising out of increasing incidents of female foeticide resulting in fall in sex ratio adverse to females in the country and steps taken by the Government in regard thereto (CA)
(Deb. 30, Vol. IX, 03-05-2005)
Col.391,93—96
- Situation arising out of inordinate delay in merging Indian Iron and Steel Company (HSCO) with Steel Authority of India Ltd. and steps taken by the Government in regard thereto (CA)
(Deb. 20, Vol. VIII, 24-03-2005)
Col.276—78
- Situation arising out of the huge non-performing assets in the banks due to default in payment of loans mainly by big borrowers and steps taken by the Government in regard thereto (CA)
(Deb. 27, Vol. IX, 28-04-2005)
Col.267-68,270—75
- Social Security Scheme for Contract and Industrial Labourers
(Deb. 17, Vol. VIII, 21-03-2005)
Col.11-12
- Special Economic Zone Bill, 2005—
Consid. and Pass
(Deb. 35, Vol. X, 10-05-2005)
Col.408—12
- Statutory Resolution Disapproving Patents (Amendment) Ordinance and Patents (Amendment) Bill, 2005
(Deb. 17, Vol. VIII, 21-03-2005)
Col.592-93
- Stopping Medicines Supply to CGHS Dispensaries
(Deb. 8, Vol. VII, 09-03-2005)
Col.878—80

Strike by Employees of Public Sector Insurance Companies
(Deb. 28, Vol. IX, 29-04-2005)
Col.316-17

Tea Trade
(Deb. 35, Vol. X, 10-05-2005)
Col.228—30

VAT Implementation
(Deb. 28, Vol. IX, 29-04-2005)
Col.38—41

VAT on Heart Surgery Consumables
(Deb. 33, Vol. X, 06-05-2005)
Col.393-94

Violation of Maternity Benefit Act, 1961
(Deb. 29, Vol. IX, 02-05-2005)
Col.174—78

Dasmunsi, Shri Priya Ranjan

Disbanding of Task Force on Linking of Rivers
(Deb. 11, Vol. VIII, 14-03-2005)
Col.8—11

Deo, Shri Bikram Keshari

Apex Fare Scheme
(Deb.27, Vol. IX, 28-04-2005) Col. 131

Assistance from Development Partners
(Deb. 22, Vol. IX, 20-04-2005)
Col.213-14

Bio-Tech Park in Orissa
(Deb. 22, Vol. IX, 20-04-2005)
Col.509-10

Construction of Roads
(Deb. 28, Vol. IX, 29-04-2005) Col. 228

Exploration of Minerals
(Deb. 15, Vol. VIII, 18-03-2005)
Col.11-12

Foreign Loan for Koel Karo Power Project
(Deb. 28, Vol. IX, 29-04-2005)
Col.388-89

Funds for Education in Tribal Sub-Plan Areas
(Deb. 18, Vol. VIII, 22-03-2005)
Col.31-32

General Budget 2005-2006—General Discussion, Demands for Grants on Account (General), 2005-2006 and Demands for Supplementary Grants (General), 2004-05
(Deb. 13, Vol. VIII, 16-03-2005)
Col.383—90

General Budget, 2005-06—General Discussion

Demands for Grants on Account—(General), 2005-06
(Deb. 12, Vol. VIII, 15-03-2005)
Col.599-600

Handloom Cluster Scheme
(Deb. 28, Vol. IX, 29-04-2005)
Col.441—43

Inclusion of Orissa in Edusat Programme
(Deb. 26, Vol. IX, 27-04-2005)
Col.456-57

Initiatives for Safe-Motherhood
(Deb. 26, Vol. IX, 27-04-2005)
Col.323—56

Investment by Japan in Indian Industries
(Deb. 30, Vol. IX, 03-05-2005)
Col.65-67

Konark Spinning Mill
(Deb.33, Vol. X, 06-05-2005) Col. 237

Lift Canal Project
(Deb. 34, Vol. X, 09-05-2005)
Col.271-72

Modernisation of Police Force in Orissa
(Deb.21, Vol. IX, 19-04-2005) Col. 659

Motion of Thanks on the President's Address
(Deb. 8, Vol. VII, 09-03-2005)
Col.1336—40

National Horticulture Mission
(Deb. 21, Vol. IX, 19-04-2005)
Col.39-40

National Institute of Advance Materials and Application
(Deb. 26, Vol. IX, 27-04-2005)
Col.526

- Natural Calamities in the Country (DUR 193)
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 337
- Need for doubling and electrification of railway line linking Waltair (Vizag), Raipur and Bokaro (MUR 377)
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 612
- Need to undertake timely revision of royalty payable on coal (MUR 377)
(Deb. 8, Vol. VII, 09-03-2005) Col. 1128
- Pending Proposals under National Family Benefit Scheme
(Deb. 26, Vol. IX, 27-04-2005) Col. 86
- Preservation of Buddhist Sites
(Deb. 32, Vol. X, 05-05-2005)
Col. 124
- Railway Budget, 2005-2006—General Discussion
- Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 725—27
- Revival Package for Sugar Industry
(Deb. 21, Vol. IX, 19-04-2005)
Col. 384-85
- Setting up Oil Seeds and Vegetable Projects in Orissa
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 479-80
- Upgradation of Medical Colleges/Institutions
(Deb. 31, Vol. X, 04-05-2005) Col. 136
- Workshops on Solid Waste Management
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 536-37
- Deo, Shri V. Kishore Chandra S.**
- Electoral Reforms (DUR 193)
(Deb. 31, Vol. X, 04-05-2005)
Col. 561-62
(Deb. 32, Vol. X, 05-05-2005)
Col. 261—63
- Situation arising out of non-implementation of Instructions and Guidelines for regularising the forest land being cultivated by the farmers prior to 1980 and steps taken by the Government in regard thereto (CA)
(Deb. 35, Vol. X, 10-05-2005)
Col. 311-12
- Standing Committee on Rural Development—Ninth to Twelfth Reports—Presented
(Deb. 22, Vol. IX, 20-04-2005) Col. 568
- Deora, Shri Milind**
- Alternative Sites for Ramlila
(Deb. 35, Vol. X, 10-05-2005) Col. 101
- Co-production of Aircraft with US Firms
(Deb. 23, Vol. IX, 21-04-2005)
Col. 135—37
- FDI in Banks
(Deb. 15, Vol. VIII, 18-03-2005) Col. 25
- GDP Target
(Deb. 28, Vol. IX, 29-04-2005) Col. 17
- Investment in Overseas Projects
(Deb. 32, Vol. X, 05-05-2005) Col. 20
- Mumbai Urban Transport Project
(Deb. 23, Vol. IX, 21-04-2005)
Col. 113—15
- Right to Information Bill, 2004—Consid.
(Deb. 35, Vol. X, 10-05-2005)
Col. 363—73
- Deshmukh, Shri Subhash Sureshchandra**
- Agriculture Exhibition
(Deb. 34, Vol. X, 09-05-2005)
Col. 310-11
- Anti-Collision Device
(Deb. 23, Vol. IX, 21-04-2005)
Col. 119-20
- Augmentation of Water Resources
(Deb. 29, Vol. IX, 02-05-2005) Col. 195

Bio-Technology Awareness Park
(Deb. 13, Vol. VIII, 16-03-2005) Col. 144

Changes in Guidelines under PMGSY
(Deb. 38, Vol. X, 13-05-2005)
Col. 63—66

Cities Covered under City Challenge Fund
(Deb. 12, Vol. VIII, 15-03-2005) Col. 230

Closure of Railway Workshop at Kurduwadi
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 109-10

Contaminated Water in Rail Neer
(Deb. 32, Vol. X, 05-05-2005) Col. 106

Development of Historical and Religious Places
(Deb. 27, Vol. IX, 28-04-2005) Col. 254

Development of Zoos
(Deb. 21, Vol. IX, 19-04-2005) Col. 462

Employment Generation by FPI
(Deb. 17, Vol. VIII, 21-03-2005) Col. 454

Employment to Women under Condensed Courses
(Deb. 35, Vol. X, 10-05-2005)
Col. 33—35

Energy Parks
(Deb. 28, Vol. IX, 29-04-2005)
Col. 201—03

Female Sports Trainers
(Deb. 21, Vol. IX, 19-04-2005)
Col. 645-46

Hi-Tech Horticulture
(Deb. 21, Vol. IX, 19-04-2005) Col. 249

Implementation of Service Tax
(Deb. 15, Vol. VIII, 18-03-2005) Col. 167

Loans at Concessional Rates to BPL Category
(Deb. 22, Vol. IX, 20-04-2005)
Col. 43—46

Mobile Service in Rural Areas
(Deb. 22, Vol. IX, 20-04-2005)
Col. 375—77

New Railway Stations in Maharashtra
(Deb. 27, Vol. IX, 28-04-2005) Col. 67

No-objection Certificates for SSI Units
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 303-04

Non-Boarding Schools
(Deb. 37, Vol. X, 12-05-2005)
Col. 125-26

Participation of Postmen in Public Relations Schemes
(Deb. 31, Vol. X, 04-05-2005)
Col. 231-32

Promotion of Rural/Agro Based Industries
(Deb. 31, Vol. X, 04-05-2005)
Col. 43—45

Religious Tourism
(Deb. 29, Vol. IX, 02-05-2005) Col. 249

RIDF
(Deb. 38, Vol. X, 13-05-2005)
Col. 208—12

Rural Infrastructure Fund
(Deb. 28, Vol. IX, 29-04-2005) Col. 521

Setting up of NCES Projects
(Deb. 28, Vol. IX, 29-04-2005)
Col. 366—72

Training of People Linked to Tourism
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 125-26

Unemployment due to Closure of Industries
(Deb. 24, Vol. IX, 25-04-2005)
Col. 150-51

Use of Mass Communications
(Deb. 27, Vol. IX, 28-04-2005)
Col. 192—94

Utilization of Funds Allocated under National Afforestation Programme
(Deb. 21, Vol. IX, 19-04-2005)
Col. 413—16

Dhanaraju, Dr. K.**Age Group of Youths**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 751—53

Attachment of Crash Worthy Doors in Long Distance Trains

(Deb. 27, Vol. IX, 28-04-2005)
Col. 200-01

Carrying of Pets in Trains

(Deb. 23, Vol. IX, 21-04-2005)
Col. 269—70

Cinema Hall in Running Trains

(Deb. 23, Vol. IX, 21-04-2005)
Col. 245-46

Closed Units of NAFED

(Deb. 29, Vol. IX, 02-05-2005) Col. 218

Covered Bird Parks

(Deb. 24, Vol. IX, 25-04-2005)
Col. 370-71

Critical Care Ambulance Compartment in Long Distance Trains

(Deb. 27, Vol. IX, 28-04-2005) Col. 49

Decline in Quality of Scientific Research Works

(Deb. 31, Vol. X, 04-05-2005)
Col. 271—73

Development of Tsunami Affected Villages

(Deb. 34, Vol. X, 09-05-2005) Col. 290

Encouragement to Sports in Schools

(Deb. 30, Vol. IX, 03-05-2005)
Col. 14—31

Fire in Toofan Mail

(Deb. 23, Vol. IX, 21-04-2005) Col. 108

Gauge Conversion of VM-VKM-KPD Section

(Deb. 37, Vol. X, 12-05-2005) Col. 207

Illegal Sale from Fair Price Shop

(Deb. 21, Vol. IX, 19-04-2005)
Col. 383-84

Import of Fish

(Deb. 24, Vol. IX, 25-04-2005)
Col. 130-31

Maintenance Facilities for Trains

(Deb. 23, Vol. IX, 21-04-2005)
Col. 278-79

MoU between IRCON and Malaysian Government

(Deb. 37, Vol. X, 12-05-2005)
Col. 121-22

Need to set up a Central Monitoring Agency for 'National Food for Work Programme' in the country (MUR 377)

(Deb. 24, Vol. IX, 25-04-2005)
Col. 414-15

Need to take steps to accelerate literacy rate in the country (MUR 377)

(Deb. 35, Vol. X, 10-05-2005) Col. 348

New Scheme for Farmers

(Deb. 33, Vol. X, 06-05-2005)
Col. 229—31

New TV Centres/TV Stations

(Deb. 37, Vol. X, 12-05-2005)
Col. 255—57

Non-Availability of Books on Indian Culture in Missions Abroad

(Deb. 22, Vol. IX, 20-04-2005) Col. 510

Opening of Post Offices in Rural Areas

(Deb. 31, Vol. X, 04-05-2005)
Col. 440—45

Operation of Old Steam Engines

(Deb. 37, Vol. X, 12-05-2005) Col. 232

Participation of IRCON in Global Tenders

(Deb. 32, Vol. X, 05-05-2005)
Col. 108-09

Ph.D. Degrees by Universities

(Deb. 30, Vol. IX, 03-05-2005)
Col. 218—80

PMGSY

(Deb. 28, Vol. IX, 29-04-2005)
Col. 237—39

Production of Alphanso Mango

(Deb. 34, Vol. X, 09-05-2005)
Col. 281-82

Production of Groundnuts
(Deb. 24, Vol. IX, 25-04-2005)
Col. 274-75

Proper Utilisation of Space/Land Below Overbridges
(Deb. 31, Vol. X, 04-05-2005) Col. 129

Purchase of Simulators
(Deb. 23, Vol. IX, 21-04-2005) Col. 214

Rail Neer Plants
(Deb. 27, Vol. IX, 28-04-2005)
Col. 234—38

Rail Projects in Chennai-Egmore
(Deb. 37, Vol. X, 12-05-2005)
Col. 251-52

Replacement of Outdated Telephone Exchanges
(Deb. 26, Vol. IX, 27-04-2005) Col. 293

Rise in Sea Water Level
(Deb. 26, Vol. IX, 27-04-2005)
Col. 556-57

Rural Sports Programme
(Deb. 21, Vol. IX, 19-04-2005)
Col. 682—85

Science and Engineering Council R and D Programme
(Deb. 22, Vol. IX, 20-04-2005)
Col. 215—17

Sea Food Parks
(Deb. 21, Vol. IX, 19-04-2005)
Col. 215-16

Selection of Indian Scientists
(Deb. 26, Vol. IX, 27-04-2005) Col. 523

Shortage of IAS/IPS Officers
(Deb. 36, Vol. X, 11-05-2005)
Col. 203-04

Tea Trade
(Deb. 35, Vol. X, 10-05-2005)
Col. 228—30

Telephone Adalats in Tamil Nadu
(Deb. 36, Vol. X, 11-05-2005)
Col. 450—58

Transfer of Agro Meteoric Activities to ICAR
(Deb. 26, Vol. IX, 27-04-2005)
Col. 95—97

Vacancies of Judges
(Deb. 33, Vol. X, 06-05-2005)
Col. 261-62

Welfare of OBC Employees
(Deb. 26, Vol. IX, 27-04-2005)
Col. 435—37

Dharavath, Shri Ravinder Naik

General Budget—2005-06—Demands For Grants of the Ministry of Rural Development
(Deb. 24, Vol. IX, 25-04-2005)
Col. 548-49

Motion of Thanks on the President's Address
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1291-93

Railway Budget—Demands for Grants—2005-2006 and Resolution re: Approval of Recommendations in the First Report of Railway Convention Committee—(Cut Motion)
(Deb. 22, Vol. IX, 20-04-2005) Col. 692

Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Bihar
(Deb. 16, Vol. VIII, 19-03-2005)
Col. 115—19

Dhillon, Shri Sharanjit Singh

General Budget—2005-2006 General Discussion Demands for Grants on Account—(General) 2005-2006 and Demands for Supplementary Grants—(General), 2004-2005
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 455-57

Dhindsa, Shri Sukhdev Singh

Airports for Accommodating A-380 Aircraft
(Deb. 32, Vol. X, 05-05-2005) Col. 101

- Aligarh Muslim University**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 208
- Bhatinda Refinery**
(Deb. 27, Vol. IX, 28-04-2005) Col. 171
- Compensation to Villagers/Farmers**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 45-46
- Construction of Galiara around Golden Temple, Amritsar**
(Deb. 21, Vol. IX, 19-04-2005) Col. 714
- Debt of Punjab**
(Deb. 28, Vol. IX, 29-04-2005) Col. 329
- Disbanding of Task Force on Linking of Rivers**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 18
- Diversification of Crops in Punjab**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 241-43
- Excise Exemption**
(Deb. 33, Vol. X, 06-05-2005)
Col. 367-68
- Financial Assistance for Guru Ramdas Integrated Slum Programme**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 582-83
- Fiscal Position of Punjab**
(Deb. 8, Vol. VII, 09-03-2005) Col. 567
- Investment by IOC in Non-Oil Sector**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 89-90
- Khalsa Heritage Complex**
(Deb. 9, Vol. VII, 10-03-2005) Col. 223
- Manuscripts of SGPC**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 548-49
- Motion of Thanks on the President's Address**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1226-30
- Need to extend a package of incentives for promoting industrial development in Punjab as done in some States (MUR 377)**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 603
- New Scheme for Farmers**
(Deb. 34, Vol. X, 09-05-2005) Col. 399
- Non-Issuance of Visas to Indians Living Abroad**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 143-44
- Proposals under SGRY**
(Deb. 33, Vol. X, 06-05-2005) Col. 144
- Rail Projects in Punjab**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 150-52
- Setting up of National Institute for Research on Guru Granth Sahib**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 144
- Surplus Gold and Silver**
(Deb. 38, Vol. X, 13-05-2005)
Col. 100-01
- TADA Prisoners**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 63-65
- Toll Charges**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 154-58
- Unauthorised Occupation of NTC Mills Land**
(Deb. 38, Vol. X, 13-05-2005)
Col. 77-86
- Works Undertaken in Punjab by NHAI**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 200-02
- Dhotre, Shri Sanjay**
- Akola Airport**
(Deb. 27, Vol. IX, 28-04-2005) Col. 157
- Akola by Pass on N.H.6**
(Deb. 8, Vol. VII, 09-03-2005) Col. 853

Arrival of Foreign Tourists
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 444-48.

Availability of Drinking Water
(Deb. 27, Vol. IX, 28-04-2005) Col. 234

Change in Route of Navjeevan Express
(Deb. 27, Vol. IX, 28-04-2005) Col. 206

Exemption of Pharma Trade from the Purview of Rule 67 of NDPS Act
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 203-04

Exploration Licensing Policy
(Deb. 9, Vol. VII, 10-03-2005)
Col. 242-44

Impact of Tsunami Disaster
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 506-07

International Standard Facilities at Airports
(Deb. 9, Vol. VII, 10-03-2005)
Col. 45-46

Kishan Channel
(Deb. 9, Vol. VII, 10-03-2005)
Col. 176-77

Protection of Small Investors
(Deb. 38, Vol. X, 13-05-2005)
Col. 218-19

Transfer of CPWD Officers
(Deb. 35, Vol. X, 10-05-2005)
Col. 260-62

Wheel Trolley System
(Deb. 32, Vol. X, 05-05-2005) Col. 91

Dikshit, Shri Sandeep

Developments in Nepal and visits of Minister of External Affairs to Afghanistan and Pakistan (DUR 193)
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 615-19

Electoral Reforms (DUR 193)
(Deb. 30, Vol. IX, 03-05-2005)
Col. 485-89

Encouragement to Sports in Schools
(Deb. 30, Vol. IX, 03-05-2005) Col. 18

Finance Bill, 2005—Consid.
(Deb. 27, Vol. IX, 28-04-2005)
Col. 300-306

General Budget 2005-2006—General Discussion, Demands for Grants on Account (General), 2005-2006 and Demands for Supplementary Grants (General), 2004-05
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 493-94

Government of Union Territories and the Government of National Capital Territory of Delhi (Amendment) Bill, 2005 - Consid. and Pass.
(Deb. 30, Vol. IX, 03-05-2005)
Col. 431-35

National Rural Health Missions
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 20-21

Regional Rural Banks (Amendment) Bill, 2004 - Consid.
(Deb. 28, Vol. IX, 29-04-2005)
Col. 622-32

Situation arising out of non-implementation of Instructions and Guidelines for regularising the forest land being cultivated by the farmers prior to 1980 and steps taken by the Government in regard thereto (CA)
(Deb. 35, Vol. X, 10-05-2005)
Col. 312-13

Supreme Court's Suggestion for Population Control
(Deb. 26, Vol. IX, 27-04-2005) Col. 22

Dome, Dr. Ram Chandra

Bhopal Gas Tragedy
(Deb. 24, Vol. IX, 25-04-2005)
Col. 75-76

Combating Cancer
(Deb. 8, Vol. VII, 09-03-2005) Col. 5-6

- Disinvestment of PSU
(Deb. 8, Vol. VII, 09-03-2005)
Col. 765-66
- ICMR Study
(Deb. 26, Vol. IX, 27-04-2005)
Col. 223-24
- Loan to Farmers
(Deb. 10, Vol. VII, 11-03-2005) Col. 26
- National Rural Health Missions
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 22-23
- Priority Sector Credit
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 157-58
- Railway Budget—Demands for Grants—
2005-2006 and Resolution re: Approval
of Recommendations in the First
Report of Railway Convention
Committee - (Cut Motion)
(Deb. 22, Vol. IX, 20-04-2005)
Col. 624-28
- Relief and Rehabilitation of Bhopal Gas
Tragedy Victims
(Deb. 21, Vol. IX, 19-04-2005)
Col. 327-28
- Rheumatic-Heart Disease
(Deb. 26, Vol. IX, 27-04-2005)
Col. 402-03
- Sarva Shiksha Abhiyan (HAH-Dis.)
(Deb. 36, Vol. X, 11-05-2005) Col. 698
- Situation arising out of increasing
incidents of female foeticide resulting
in fall in sex ratio adverse to females in
the country and steps taken by the
government in regard thereto (CA)
(Deb. 30, Vol. IX, 03-05-2005) Col. 397
- Toxic Waste Lying in and around Union
Carbide Factory, Bhopal
(Deb. 21, Vol. IX, 19-04-2005)
Col. 195-99
- Vacant Posts
(Deb. 27, Vol. IX, 28-04-2005)
Col. 90-91
- Vande Mataram Scheme
(Deb. 36, Vol. X, 11-05-2005)
Col. 29-30
- Dubey, Shri Chandra Shekhar**
- Cutting of Trees by Project Authorities
(Deb. 24, Vol. IX, 25-04-2005) Col. 210
- Need to enquire into alleged deforestation
done by Sterlite Industries Limited for
setting up of a Captive Power Plant at
Korba, Chhattisgarh (MUR 377)
(Deb. 32, Vol. X, 05-05-2005)
Col. 217-18
- Need to fill up backlog reserve vacancies
for class IV posts in Bokaro Steel Plant
through local employment exchange
with a view to rehabilitate displaced
persons (MUR 377)
(Deb. 22, Vol. IX, 20-04-2005) Col. 605
- Need to revive Sindri Fertilizer Plant in
Jharkhand (MUR 377)
(Deb. 25, Vol. IX, 26-04-2005) Col. 391
- Need to take steps for revival of Tundu
Unit of Hindustan Zinc Limited with a
view to safeguard the interests of
workers of the company (MUR 377)
(Deb. 36, Vol. X, 11-05-2005)
Col. 578-79
- Shortage of Statutory Manpower in Coal
India Limited
(Deb. 36, Vol. X, 11-05-2005) Col. 246
- Dutt, Shri Sunil**
- Need to promote sports and to create more
infrastructure for development of
sports complexes (CA)
(Deb. 29, Vol. IX, 02-05-2005)
Col. 389-92, 400-403
- Elangovan, Shri E.V.K.S.**
- Election to Committee—Marine Products
Export Development Authority—
Elections
(Deb. 30, Vol. IX, 03-05-2005) Col. 389

Special Economics Zones Bill, 2005—

Consid. and Pass.

(Deb. 37, Vol. X, 12-05-2005)
Col. 427-28

**Status of implementation of recommendations
in the 65th Report of Standing
Committee on Commerce (St.)**

(Deb. 29, Vol. IX, 02-05-2005)
Col. 387-88

**Status of implementation of recommendations
on the Sixty-Sixth Report of Standing
Committee on Commerce and Industry
(St.)**

(Deb. 25, Vol. IX, 26-04-2005)
Col. 386-88

Fanthome, Shri Francis

Digital Map of Delhi

(Deb. 26, Vol. IX, 27-04-2005) Col. 72

Gift Tax

(Deb. 10, Vol. VII, 11-03-2005) Col. 196

Mapping of Heritage Sites

(Deb. 23, Vol. IX, 21-04-2005) Col. 57

**Motion of Thanks on the President's
Address**

(Deb. 8, Vol. VII, 09-03-2005)
Col. 1312—14

**Need to ensure that minority educational
institutions are not restrained through
regulatory provisions of the State in
controlling their institutions (MUR 377)**

(Deb. 17, Vol. VIII, 21-03-2005) Col. 579

Procurement of Artefacts

(Deb. 27, Vol. IX, 28-04-2005) Col. 251

Sale of Medical College Seats

(Deb. 35, Vol. X, 10-05-2005) Col. 118

Standard of Sports

(Deb. 4, Vol. VII, 01-03-2005)
Col. 81-82

Fatmi, Shri M.A.A.

**Need to upgrade the newly opened
Kendriya Vidyalayas in Leh and Kargil
districts of Ladakh and steps taken by
the Government in this regard (CA)**
(Deb. 33, Vol. X, 06-05-2005)
Col. 480-81, 483—85

Sarva Shiksha Abhiyan

(Deb. 18, Vol. VIII, 22-03-2005) Col. 11

Fernandes, Shri George

**Affidavits filed in Supreme Court on
Action taken by the Govt. on the CAG
Report relating to procurement made
for Operation Vijay (Kargil) and laying
of reports of Justice Phukan
Commission and the Central Vigilance
Commission (Sub.)**

(Deb. 22, Vol. IX, 20-04-2005)
Col. 585-86

**Disapproval of Patents (Amendment)
Ordinance and Patents (Amendment)
Bill, 2005**

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 672-75

HIV/AIDS in Myanmar

(Deb. 8, Vol. VII, 09-03-2005)
Col. 927-28

**Motion of Thanks on the President's
Address**

(Deb. 8, Vol. VII, 09-03-2005)
Col. 1133-49

Recognition of Trade Unions

(Deb. 9, Vol. VII, 10-03-2005) Col. 90

Reports of Commission of Enquiry

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 154-55

Secrecy of Bank Accounts in Swiss Bank

(Deb. 15, Vol. VIII, 18-03-2005) Col. 88

Gadakh, Shri Tukaram Gangadhar

Adulteration of Petroleum Products

(Deb. 9, Vol. VII, 10-03-2005)
Col. 63-64

- Air Fare Policy for Children**
(Deb. 9, Vol. VII, 10-03-2005)
Col.217-18
- Banning of Import of Onion**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 186
- Commission on Sale of Petrol and Diesel**
(Deb. 9, Vol. VII, 10-03-2005)
Col.262—64
- Development of Dharavi Slum**
(Deb. 4, Vol. VII, 01-03-2005) Col. 148
- FII Investment**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 160—62
- Incoming Telephone Connections**
(Deb. 5, Vol. VII, 02-03-2005) Col. 65
- Increase in Interest Rate of Provident Fund**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 764-65
- Interest Rate on EPF**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 547-48
- LIC Policy for HIV Infected Women**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 899-900
- MRP on Soyabean and Cotton**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.220-21
- National Conference of Investors Associations**
(Deb. 33, Vol. X, 06-05-2005)
Col. 167—69
- Non-Banking Finance Companies**
(Deb. 8, Vol. VII, 09-03-2005)
Col.652—54
- Supply of Inferior Quality Foodgrains**
(Deb. 21, Vol. IX, 19-04-2005)
Col.263-64
- Tatkal Reservation Scheme**
(Deb. 8, Vol. VII, 09-03-2005)
Col.391
- Tsunami Warning System**
(Deb. 8, Vol. VII, 09-03-2005)
Col.975—78
- Unclaimed Dividend**
(Deb. 10, Vol. VII, 11-03-2005)
Col.194-95
- Use of LPG in Private Vehicles**
(Deb. 8, Vol. VII, 09-03-2005)
Col.300-01
- Welfare and Reservation of Christian Tribal Community**
(Deb. 4, Vol. VII, 01-03-2005)
Col.166-67
- Gaddigoudar, Shri P.C.**
Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col.656—58
- Gadhavi, Shri P.S.**
Assistance for Rural Development Projects
(Deb. 28, Vol. IX, 29-04-2005)
Col.538-39
- Biotech Parks**
(Deb. 8, Vol. VII, 09-03-2005)
Col.841—43
- Community Development through Panchayats**
(Deb. 32, Vol. X, 05-05-2005)
Col.98—102
- Construction of Coastal Highway**
(Deb. 26, Vol. IX, 27-04-2005)
Col.258—60
- Cost Effective Technology for Desalination of Sea Water**
(Deb. 35, Vol. X, 10-05-2005) Col. 128
- Exorbitant Cost of Obtaining Unique Identification Number (UIN)**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.104—06

- Funds for Ayurvedic System of Treatment
(Deb. 22, Vol. IX, 20-04-2005)
Col.284-85
- Funds for Development of National
Highways and Expressways
(Deb. 31, Vol. X, 04-05-2005) Col. 206
- Funds for Development of Sports
(Deb. 12, Vol. VIII, 15-03-2005) Col. 301
- General Budget 2005-2006—General
Discussion, Demands for Grants on
Account (General), 2005-2006 and
Demands for Supplementary Grants
(General), 2004-05
(Deb. 13, Vol. VIII, 16-03-2005)
Col.495-96
(Deb. 14, Vol. VIII; 17-03-2005)
Col.306—10
- Import of Cloth
(Deb. 12, Vol. VIII, 15-03-2005) Col. 141
- Integrated Child Development Scheme
(Deb. 21, Vol. IX, 19-04-2005) Col. 695
- Irregularities in Co-operative Banks
(Deb. 38, Vol. X, 13-05-2005)
Col.112-13
- Mobile Hospitals to deal with Natural
Disasters
(Deb. 36, Vol. X, 11-05-2005)
Col.383-84
- MSP Announced by CCI
(Deb. 15, Vol. VIII, 18-03-2005)
Col.98—100
- MSP of Cotton
(Deb. 28, Vol. IX, 29-04-2005)
Col.171-72
- Natural Calamities in the Country
(DUR 193)
(Deb. 19, Vol. VIII, 23-03-2005)
Col.492—94
- Opening of Cancer Hospitals
(Deb. 26, Vol. IX, 27-04-2005) Col.415
- Operation of Scheduled Air Services by
Private Airlines
(Deb. 8, Vol. VII, 09-03-2005)
Col.226-27
- Over Billing in Gujarat
(Deb. 19, Vol. VIII, 23-03-2005)
Col.71-72
- Permission for Additional Flights to
Foreign Airlines
(Deb. 32, Vol. X, 05-05-2005)
Col.162-63
- Permission to Private Airlines to Fly
Abroad
(Deb. 8, Vol. VII, 09-03-2005)
Col.350—52
- Power Shortage
(Deb. 33, Vol. X, 06-05-2005)
Col.1—41
- Prices of Cancer Drugs
(Deb. 11, Vol. VIII, 14-03-2005)
Col.259—61
- Quality of Services of BSNL and MTNL
(Deb. 36, Vol. X, 11-05-2005)
Col.213-20
- Railway Budget, 2005-2006—General
Discussion Demands for Grants on
Accounts, 2005-2006—(Railways)
Demands for Supplementary Grants,
2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col.823—25
- Rate of Employment Generation
(Deb. 34, Vol. X, 09-05-2005)
Col.300-301
- Rehabilitation of Disabled Persons
(Deb. 32, Vol. X, 05-05-2005)
Col.136-37
- Revision in Norms for Mega City Projects/
Satellite Townships
(Deb. 30, Vol. IX, 03-05-2005)
Col.197-98

Royalty on Crude Oil
(Deb. 9, Vol. VII, 10-03-2005) Col. 95

Sale of Sub-Standard Drugs
(Deb. 22, Vol. IX, 20-04-2005)
Col. 73-74

Sardar Sarovar Project
(Deb. 34, Vol. X, 09-05-2005)
Col. 307-08

Schemes for Upliftment of Rural Women
(Deb. 21, Vol. IX, 19-04-2005) Col. 781

Setting up of Shipping Regulator
(Deb. 5, Vol. VII, 02-03-2005)
Col. 243-44

Shortage of LPG Cylinders
(Deb. 14, Vol. VIII, 17-03-2005) Col. 71

Tax on Salt
(Deb. 28, Vol. IX, 29-04-2005)
Col. 317-18

Teledensity Level in the Country
(Deb. 22, Vol. IX, 20-04-2005)
Col. 346—50

Throwing out of Passengers
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 184-85

Upliftment of Gujarat
(Deb. 24, Vol. IX, 25-04-2005)
Col. 207-08

VRS Opted by Employees of Fertilizer
Plants
(Deb. 21, Vol. IX, 19-04-2005)
Col. 302-03

Women SHGs
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 140—46

Gaikwad, Shri Eknath Mahadeo

Airport at Navi Mumbai
(Deb. 9, Vol. VII, 10-03-2005)
Col. 216

Arms lying in Government Stores
(Deb. 4, Vol. VII, 01-03-2005)
Col. 322-23

Availability of Food
(Deb. 21, Vol. IX, 19-04-2005)
Col. 303-04

Banning of Import of Onion
(Deb. 11, Vol. VIII, 14-03-2005) Col. 186

Beautification of Chaitya Bhoomi
(Deb. 29, Vol. IX, 02-05-2005) Col. 156

Central Financial Assistance to
Maharashtra
(Deb. 30, Vol. IX, 03-05-2005)
Col. 135—37

Central Legislation on Medical Admission
(Deb. 8, Vol. VII, 09-03-2005) Col. 1059

Comments on VAT by Maharashtra and
Other States
(Deb. 8, Vol. VII, 09-03-2005)
Col. 769-70

Crop Weather Watch Group
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 209—14

Development of Dharavi Slum
(Deb. 4, Vol. VII, 01-03-2005) Col. 148

Dual Citizenship to PIO
(Deb. 5, Vol. VII, 02-03-2005)
Col. 445-46

Early Information about Tsunami
(Deb. 8, Vol. VII, 09-03-2005)
Col. 898-99

Equity for MRTS along Andheri Ghatkopar
Corridor
(Deb. 25, Vol. IX, 26-04-2005) Col. 138

Establishment of Asian Bank for Energy
Development
(Deb. 8, Vol. VII, 09-03-2005) Col. 367

External Debt
(Deb. 33, Vol. X, 06-05-2005)
Col. 411—14

Extradition Treaty with Nepal
(Deb. 5, Vol. VII, 02-03-2005)
Col. 12-13

- Fall in Production in Infrastructure Sectors
(Deb. 4, Vol. VII, 01-03-2005)
Col.211-12
- Foreign Direct Investment in Real Estate
(Deb. 4, Vol. VII, 01-03-2005)
Col.126-27
- Gas Connections
(Deb. 8, Vol. VII, 09-03-2005)
Col.253—57
- Grants to Sainik School
(Deb. 8, Vol. VII, 09-03-2005)
Col.342-43
- Grants to SSC/HSC Boards
(Deb. 18, Vol. VIII, 22-03-2005)
Col.73—75
- Handing over of Services to Private Parties
(Deb. 9, Vol. VII, 10-03-2005)
Col.43-44
- Harassment of Employers of Factory by
Inspectors
(Deb. 24, Vol. IX, 25-04-2005)
Col.338-39
- Import of Cloth
(Deb.12, Vol. VIII, 15-03-2005)Col.141
- Indian and Foreign Delegation Visits
(Deb. 5, Vol. VII, 02-03-2005)
Col.313—23
- Launch ofNHDP PH-IV
(Deb. 8, Vol. VII, 09-03-2005)
Col.1010-11
- Losses to State Electricity Boards
(Deb. 8, Vol. VII, 09-03-2005)
Col.571—73
- Maharashtra's Borrowing from the
National Savings Fund
(Deb.38, Vol. X, 13-05-2005)Col.88
- Maharashtra's Proposal for Raising Bonds
(Deb. 8, Vol. VII, 09-03-2005)
Col.763-64
- Making Cotton Chain Excise Free
(Deb. 8, Vol. VII, 09-03-2005)
Col.537—40
- Modernisation of Power Plants
(Deb. 28, Vol. IX, 29-04-2005)
Col.41-42
- Mumbai Local Train Network
(Deb. 8, Vol. VII, 09-03-2005)
Col.437—39
- Mumbai-Delhi Container Freight Rail
Corridor
(Deb.27, Vol. IX, 28-04-2005)Col.245
- National Coastal Protection Project
(Deb. 19, Vol. VIII, 23-03-2005)
Col.109-10
- New Standard for Gold Jewellery
(Deb. 21, Vol. IX, 19-04-2005)
Col.335—37
- Norms for AUWSP
(Deb. 12, Vol. VIII, 15-03-2005)
Col.118—20
- NTPC Power Projects
(Deb.15, Vol. VIII, 18-03-2005)Col.291
- Nuclear Power Generation
(Deb. 26, Vol. IX, 27-04-2005)
Col.300-01
- Online Rail Booking through Internet
(Deb. 27, Vol. IX, 28-04-2005)
Col.229-30
- Package for Sugar Industry of
Maharashtra
(Deb. 11, Vol. VIII, 14-03-2005)
Col.265—68
- Pending Sea Link Project
(Deb.21, Vol. IX, 19-04-2005)Col.214
- Periodical Research in Agriculture
(Deb. 29, Vol. IX, 02-05-2005)
Col.263-64
- Plan to Increase the Axle Load Limit
(Deb.32, Vol. X, 05-05-2005)Col.130
- Ports Damaged due to Tsunami
(Deb. 8, Vol. VII, 09-03-2005)
Col.826-27

- Possibility of Natural Disaster Risks in Indian Cities**
(Deb. 36, Vol. X, 11-05-2005)
Col. 448—50
- Power Grid Corporation**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 78-79
- Project Proposals under NCLP**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 465-66
- Promotion of Bio-Tech Market**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 249-50
- Purchase of Scorpene Submarines**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 191-92
- Railway Projects**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 47
- Recovery of Arrears from Defaulting Employees**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 55—58
- Removal of Toxic Waste Lying in and around Union Carbide Factory**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 315—17
- Restructuring of Delhi and Mumbai Airports**
(Deb. 8, Vol. VII, 09-03-2005) Col. 90
- Review of Air Safety Rules**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 18—23
- Sea Corridor in Mumbai**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 883
- Searches Relating to Export Promotion Schemes**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 158—60
- Setting up Automatic Weather Stations**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 250-51
- SIDBI Stake in Banks**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 687-88
- Summer Special Trains**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 201—06
- Surrender of Landline Connections**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 290-91
- Tax on Salt**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 317-18
- Tourism Development in Maharashtra**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 204-05
- Transfer of Airforce Land**
(Deb. 27, Vol. IX, 28-04-2005) Col. 196
- Tsunami Disaster**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 309-10
- ULFA Training Camps in Myanmar**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 294-95
- Unclaimed/Imperative Accounts of EPF**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 245-46
- Upgradation of Mumbai**
(Deb. 31, Vol. X, 04-05-2005) Col. 127
- Utilization of Metre Gauge Wheel Sets**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 157-58
- VAT on CSD Canteens**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 313-14
- Viability Gap Fund**
(Deb. 33, Vol. X, 06-05-2005)
Col. 283—88
- Visit of Chinese Premier to India**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 25—31

Visit of Indian and Foreign Delegations
(Deb. 22, Vol. IX, 20-04-2005)
Col. 352—70

Visit of Pakistan President to India
(Deb. 26, Vol. IX, 27-04-2005)
Col. 10—18

Water for Irrigation
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 516—22

Women Territorial Army
(Deb. 27, Vol. IX, 28-04-2005)
Col. 170-71

World Bank Aid for Mumbai Projects
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 264-65

World Bank Loan for Mumbai Sewerage Disposal Project, Stage-II
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 370-71

Gamang, Shri Giridhar

Bauxite Deposits
(Deb. 38, Vol. X, 13-05-2005)
Col. 37-38

Committee on Revamping and Streamlining the Legal Setup on Railway
(Deb. 37, Vol. X, 12-05-2005) Col. 166

Committees for KBK Regions
(Deb. 22, Vol. IX, 20-04-2005) Col. 165

Compulsory Voting Bill, 2004 - Int.
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 448—50

Compulsory Voting Bill, 2004 - Consid. & Negatived
(Deb. 28, Vol. IX, 29-04-2005)
Col. 596—601

Construction of Coastal Highway
(Deb. 14, Vol. VIII, 17-03-2005) Col. 75

Creation of Divisions
(Deb. 37, Vol. X, 12-05-2005) Col. 253

Development of Tribal Sub Plan Areas
(Deb. 35, Vol. X, 10-05-2005) Col. 225

Discontentment among Tribals
(Deb. 30, Vol. IX, 03-05-2005)
Col. 209-10

Employment to Unemployed Persons
(Deb. 30, Vol. IX, 03-05-2005)
Col. 73-74

Enhancement of Allocation of Funds to Orissa for Road Sector
(Deb. 31, Vol. X, 04-05-2005)
Col. 113—15

Execution of Sub-way in Rayagada
(Deb. 37, Vol. X, 12-05-2005)
Col. 96-97

Extension of Municipalities and NACs to Fifth Scheduled Areas
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 128-29

Extension of Naupada-Gunapur Line
(Deb. 32, Vol. X, 05-05-2005) Col. 51

Extension of Scheduled Areas Act
(Deb. 35, Vol. X, 10-05-2005) Col. 171

Flood Control in Orissa
(Deb. 29, Vol. IX, 02-05-2005)
Col. 114-15

Funds for AIIMS type Institutes
(Deb. 22, Vol. IX, 20-04-2005)
Col. 95-96

Funds for Gauge Conversion from Naupada to Gunapur
(Deb. 8, Vol. VII, 09-03-2005)
Col. 349-50

Funds for KBK
(Deb. 5, Vol. VII, 02-03-2005) Col. 229

Funds Provided and Utilised for Rail Projects
(Deb. 37, Vol. X, 12-05-2005)
Col. 214-15

Good Governance in Fifth Scheduled Areas
(Deb. 35, Vol. X, 10-05-2005)
Col. 79-80

- Grant of Forest Land for Mining**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.345—430
- Health Services in NE/Backward Areas**
(Deb. 26, Vol. IX, 27-04-2005)
Col.71-72
- Implementation of Article 243(IX)**
(Deb. 37, Vol. X, 12-05-2005)
Col.237—47
- Mining Works in Orissa**
(Deb. 10, Vol. VII, 11-03-2005)
Col.209—13
- NALCO**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.341-42
- Natural Calamities Warning Centres**
(Deb. 5, Vol. VII, 02-03-2005)
Col.206-07
- NGOs under Tribal Development Scheme**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.293-94
- Policy for Redressal of Public Grievances**
(Deb. 36, Vol. X, 11-05-2005)
Col.144-45
- Policy on Tribals**
(Deb. 4, Vol. VII, 01-03-2005)
Col.225-26
- Polluting Industrial Units**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.335-36
- Presentation of Indian Culture**
(Deb. 8, Vol. VII, 09-03-2005)
Col.233—35
- Review of Revised Long Term Action Plan for Orissa**
(Deb. 31, Vol. X, 04-05-2005)
Col.428-29
- Separate Act for Scheduled Areas in States**
(Deb.21, Vol. IX, 19-04-2005) Col. 500
- Situation arising out of non-implementation of Instructions and Guidelines for regularising the forest land being cultivated by the farmers prior to 1980 and steps taken by the Government in regard thereto (CA)**
(Deb. 35, Vol. X, 10-05-2005)
Col.314-15
- Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Bihar**
(Deb. 16, Vol. VIII, 19-03-2005)
Col.80—84
- Sub Plan for Development of Education**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.86—87
- Sub-Plan for Telecom Services in Orissa**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.79—81
- Telecom Network in Tribal and Hilly Areas**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.88—90
- Tribal Sub-Plan**
(Deb. 30, Vol. IX, 03-05-2005)
Col.329—31
- Tribals in Fifth Scheduled Areas**
(Deb.25, Vol. IX, 26-04-2005) Col. 117
- Gandhi, Shri Pradeep**
- Accelerated Malaria Control Schemes**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.168-69
- Antyodaya Anna Yojana**
(Deb. 24, Vol. IX, 25-04-2005)
Col.366—70
- Betel Crop under Crop Insurance Scheme**
(Deb.24, Vol. IX, 25-04-2005) Col. 153
- Contract of Jubilee Retail Outlets**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.171-72
- Effect of Tsunami on Kalpakkam Atomic Power Plant**
(Deb. 5, Vol. VII, 02-03-2005) Col.413

Expansion of Raipur Airport
(Deb. 23, Vol. IX, 21-04-2005) Col. 165

Exploration Licensing Policy
(Deb. 9, Vol. VII, 10-03-2005)
Col. 242—44

Export of Iron Ore by NMDC
(Deb. 29, Vol. IX, 02-05-2005)
Col. 139—41

General Budget - 2005-2006 General Discussion Demands for Grants on Account - (General) 2005-2006 and Demands for Supplementary Grants - (General), 2004-2005
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 463—65

Import of Cotton
(Deb. 28, Vol. IX, 29-04-2005)
Col. 179-80

Import of Readymade Garments
(Deb. 8, Vol. VII, 09-03-2005)
Col. 515—18

Indian Citizenship to Foreigners
(Deb. 4, Vol. VII, 01-03-2005)
Col. 220-21

Installation of CCTV- and Cameras at Stations
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 118-19

Iron Ore Reserves
(Deb. 29, Vol. IX, 02-05-2005)
Col. 348—51

Kishan Channel
(Deb. 9, Vol. VII, 10-03-2005)
Col. 176-77

Motion of Thanks on the President's Address
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1296-99

National Rural Health Missions
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 21-22

Pending Applications for Coal Linkage
(Deb. 36, Vol. X, 11-05-2005)
Col. 230-31

Railway Budget, 2005-2006 - General Discussion Demands for Grants on Accounts, 2005-2006 - (Railways) Demands for Supplementary Grants, 2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 771—73

Royalty for Iron Ore
(Deb. 28, Vol. IX, 29-04-2005)
Col. 415—17

Turn Over of NMDC
(Deb. 29, Vol. IX, 02-05-2005)
Col. 251-52

Utilization of Funds Allocated under National Afforestation Programme
(Deb. 21, Vol. IX, 19-04-2005)
Col. 413—16

Gandhi, Shrimati Maneka

Amount for Upgradation of Medical Colleges
(Deb. 8, Vol. VII, 09-03-2005)
Col. 985-86

Availability of Ayurvedic/Homoeopathic Medicines
(Deb. 22, Vol. IX, 20-04-2005) Col. 277

Availability of Diclowin Plus
(Deb. 5, Vol. VII, 02-03-2005) Col. 214

Carcinogenic Chemicals in Baby Products
(Deb. 22, Vol. IX, 20-04-2005) Col. 24

Contaminated Ground Water
(Deb. 24, Vol. IX, 25-04-2005) Col. 38

Contamination of Water
(Deb. 8, Vol. VII, 09-03-2005) Col. 1067

Convention on Tobacco Control
(Deb. 13, Vol. VIII, 16-03-2005) Col. 14

Defective Test Kits for AIDS
(Deb. 26, Vol. IX, 27-04-2005)
Col. 199—201

- Development and Maintenance of National Highways**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 155—60
- Disapproval of Patents (Amendment) Ordinance and Patents (Amendment) Bill, 2005**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 675—80
- Election of Central Council of Homoeopathy**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 463-64
- Elephant Festival**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 265
- Fencing of Forests**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 313
- Five Star Resort at Udaipur**
(Deb. 21, Vol. IX, 19-04-2005) Col. 211
- Funds for Heart Patients**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 871-72
- Homoeopathic Remedies for Treatment of Animals**
(Deb. 22, Vol. IX, 20-04-2005) Col. 203
- Homoeopathy Treatment in Military Hospitals**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 123-24
- Impact of Tsunami Disaster**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 506-07
- Indira Awas Yojana**
(Deb. 10, Vol. VII, 11-03-2005) Col. 217
- Nursing Colleges**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1031-32
- Padma Shri Awards for Animal Welfare**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 477-78
- Patenting of Medicines**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 26—28
- Railway Budget, 2005-06-General Discussion Demands for Grants on Account (Railways) 2005-06 Demands for Supplementary Grants - 2004-05**
(Deb. 9, Vol. VII, 10-03-2005) Col. 429
- Re-Vital as a Food Supplement**
(Deb. 36, Vol. X, 11-05-2005) Col. 351
- Report of Committee on Prices of Medicines**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 228-29
- Reservation for Economically Backward Classes in Government Jobs**
(Deb. 8, Vol. VII, 09-03-2005) Col. 310
- Sacrifice of Animals**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 543—45
- Sale of Meat of Exotic Wild Animals**
(Deb. 24, Vol. IX, 25-04-2005) Col. 190
- Statutory Resolution Disapproving Patents (Amendment) Ordinance and Patents (Amendment) Bill, 2005**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 589
- Tapping of Telephone**
(Deb. 4, Vol. VII, 01-03-2005) Col. 167
- Unemployed Below Poverty Line**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 526-27
- Ganesan, Shri L.**
- Railway Budget, 2005-06 - General Discussion Demands for Grants on Account (Railways), 2005-06 Demands for Supplementary Grants (Railways) - 2004-05**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 487—90
- Gangwar, Shri Santosh**
- Additional Allocation of Kerosene**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 239-40

Allocation in Agriculture Sector
(Deb. 10, Vol. VII, 11-03-2005) Col. 274

Allotment of Chemist Shops at Railway Stations
(Deb. 37, Vol. X, 12-05-2005)
Col. 264-65

Anpara Thermal Power Project
(Deb. 33, Vol. X, 06-05-2005) Col. 447

Appointment of Dealers/Distributors
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 292-93

Arrangement of Containers
(Deb. 37, Vol. X, 12-05-2005)
Col. 151-52

Assistance for Edible Oil Industry
(Deb. 24, Vol. IX, 25-04-2005)
Col. 301-02

Assistance for Village Development Institute
(Deb. 38, Vol. X, 13-05-2005) Col. 105

Bilingual Entries in Passports
(Deb. 19, Vol. VIII, 23-03-2005) Col. 281

BSNL Mobile Phone Subscribers
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 25—28

By-pass on National Highways No.24
(Deb. 36, Vol. X, 11-05-2005)
Col. 494-95

Career Advancement Facility for Librarians
(Deb. 30, Vol. IX, 03-05-2005) Col. 218

Cash Deposit Ratio of RRBs
(Deb. 28, Vol. IX, 29-04-2005)
Col. 36-37

Closure of PCOs
(Deb. 22, Vol. IX, 20-04-2005) Col. 522

Closure of Regional Offices
(Deb. 10, Vol. VII, 11-03-2005)
Col. 254-55

Committee for Promotion of RRB Staff
(Deb. 28, Vol. IX, 29-04-2005) Col. 438

Committee on IT Act 2000
(Deb. 5, Vol. VII, 02-03-2005)
Col. 180—82

Condition of P.F. Trust of Private Sector
(Deb. 34, Vol. X, 09-05-2005)
Col. 314-15

Construction of Cold Storage
(Deb. 24, Vol. IX, 25-04-2005)
Col. 93-94

Development/Strengthening of Infrastructural Facilities in Lucknow City
(Deb. 36, Vol. X, 11-05-2005)
Col. 202-03

Disconnection of Telephone Connections
(Deb. 13, Vol. VIII, 16-03-2005) Col. 244

Effects of Defusion of Explosives on Environment
(Deb. 11, Vol. VIII, 14-03-2005) Col. 204

Eradication of T.B.
(Deb. 5, Vol. VII, 02-03-2005)
Col. 46—56

Expansion of RRB
(Deb. 33, Vol. X, 06-05-2005)
Col. 117-18

Expenditure on Health Sector
(Deb. 8, Vol. VII, 09-03-2005)
Col. 180—82

Expenditure on Procurement
(Deb. 24, Vol. IX, 25-04-2005)
Col. 383-84

Expenditure on U.P. Home Guards and Civil Defence
(Deb. 35, Vol. X, 10-05-2005) Col. 130

Extradition of Terrorists from India
(Deb. 25, Vol. IX, 26-04-2005)
Col. 126-27

Forum for RRB Employees
(Deb. 33, Vol. X, 06-05-2005) Col. 429

Free of Cost Channels
(Deb. 23, Vol. IX, 21-04-2005)
Col. 208—12

- FTA with various Countries**
(Deb. 31, Vol. X, 04-05-2005)
Col.82—84
- Gram Gyan Kendra**
(Deb. 8, Vol. VII, 09-03-2005)
Col.244-53
- Hand Over of Catering Work to Multinational Companies**
(Deb. 32, Vol. X, 05-05-2005)
Col.94-95
- Hostels/Ashram Schools**
(Deb. 35, Vol. X, 10-05-2005)
Col.185—87
- Increase in Quota in Kerosene in Uttar Pradesh**
(Deb. 23, Vol. IX, 21-04-2005) Col. 190
- Irregularities in GTB**
(Deb. 8, Vol. VII, 09-03-2005)
Col.130—33
- Manning of Cantonment Boards**
(Deb. 23, Vol. IX, 21-04-2005)
Col.43—48
- Marine Tourism**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 59
- Master Plan for Rural Areas**
(Deb. 8, Vol. VII, 09-03-2005)
Col.632-33
- Migration of Minority Community from J&K**
(Deb. 4, Vol. VII, 01-03-2005)
Col.316-17
- National Bio-gas Programme**
(Deb. 33, Vol. X, 06-05-2005) Col. 337
- Need to rescind the decision to shift Bareilly Unit office of the Ministry of Water Resources to Ranchi (MUR 377)**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 378
- Need to set up a Railway Scrap Disposal Unit at Bareilly, Uttar Pradesh (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.301-02
- News in Regional Languages**
(Deb. 27, Vol. IX, 28-04-2005)
Col.251-52
- Norms for Telecasting TV Serials**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.52-53
- Ongoing Irrigation Projects**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.306—08
- Participation of MP in Development Work**
(Deb. 33, Vol. X, 06-05-2005)
Col.236-37
- Pay Scale to Job Oriented Vocational Teachers**
(Deb. 21, Vol. IX, 19-04-2005)
Col.587-88
- Pending Tourism Schemes**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 306
- Pilot Trains in Naxalite Affected Areas**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 106
- Prices of Drugs**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.436-37
- Private Participation in Housing**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.176-77
- Privatisation of CPWD**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 122
- Provision of Rakes for Transport of Slack Coal**
(Deb. 23, Vol. IX, 21-04-2005)
Col.271-72
- Punishment to Officials**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.187-88
- Railway Budget, 2005-2006—General Discussion**
- Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.870—72

Reconstruction of Steel Well

(Deb. 55, Vol. X, 10-05-2005)
Col.268-69

Reimbursement of Expenses

(Deb. 30, Vol. IX, 03-05-2005)
Col.103-04

Release of Quota of Kerosene Oil

(Deb. 9, Vol. VII, 10-03-2005)
Col.44-45

Salt Pan Land

(Deb. 35, Vol. X, 10-05-2005)
Col.144-45

Satellite Radio Service

(Deb. 9, Vol. VII, 10-03-2005) Col. 242

Scarcity of Coal in UP

(Deb. 22, Vol. IX, 20-04-2005)
Col.201-02

Scrap Depots in Uttar Pradesh

(Deb. 20, Vol. VIII, 24-03-2005)
Col.247-48

Selling of Hospitals and Trusts

(Deb. 4, Vol. VII, 01-03-2005)
Col.161-62

Separate Fund for Saving Forests

(Deb. 29, Vol. I X, 02-05-2005)
Col.137-40

Shortage of Pre-paid Cards

(Deb. 19, Vol. VIII, 23-03-2005) Col. 350

Transfer Policy for Judges

(Deb. 8, Vol. VII, 09-03-2005)
Col.693-94

Under-hand Sale of CSD Goods

(Deb. 32, Vol. X, 05-05-2005)
Col.144-45

Villages Covered by RRBs

(Deb. 28, Vol. IX, 29-04-2005) Col. 285

Water Transport Facility in Lucknow

(Deb. 31, Vol. X, 04-05-2005)
Col.213-14

Gao, Shri Tapir**Action Plan for Promotion of Cottage and Agro-Industries**

(Deb. 5, Vol. VII, 02-03-2005)
Col.143-45

Clearance of Power Projects

(Deb. 10, Vol. VII, 11-03-2005)
Col.315-17

Condition of National Highways

(Deb. 31, Vol. X, 04-05-2005)
Col.137-38

Construction of Godowns and Cold Storages

(Deb. 29, Vol. I X, 02-05-2005)
Col.186-92

Conversion of Wooden Log Bridges

(Deb. 5, Vol. VII, 02-03-2005)
Col.432-33

Crash of Aircrafts

(Deb. 8, Vol. VII, 09-03-2005)
Col.42-43

Deportation of Chakma and Hajong

(Deb. 4, Vol. VII, 01-03-2005) Col. 220

Development of Pilgrim Centres

(Deb. 34, Vol. X, 09-05-2005) Col. 462

Functioning of NEC and DONER

(Deb. 12, Vol. VIII, 15-03-2005)
Col.231-32

Funds under Swajaldhara Scheme

(Deb. 8, Vol. VII, 09-03-2005)
Col.524-30

Health Services for North-Eastern States

(Deb. 31, Vol. X, 04-05-2005)
Col.120-21

Irrigation Schemes

(Deb. 34, Vol. X, 09-05-2005) Col. 328

Jobs under SGSY/SGRY

(Deb. 8, Vol. VII, 09-03-2005)
Col.714-18

Loan Sanctioned by HUDCO

(Deb. 35, Vol. X, 10-05-2005)
Col.135-36

- Maintenance of Machines in Government Hospitals**
(Deb. 31, Vol. X, 04-05-2005) Col. 297-98
- N.H. s in Arunachal Pradesh**
(Deb. 36, Vol. X, 11-05-2005) Col. 493
- National Postal Policy**
(Deb. 36, Vol. X, 11-05-2005) Col. 342
- Natural Calamities in the Country (DUR 193)**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 535—37
- Naxalism**
(Deb. 4, Vol. VII, 01-03-2005) Col. 300—03
- Need to reconstitute the Special Investigating Team and High Power Committee in the North Eastern Region (MUR 377)**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 612
- Opening of Retail Outlets/Gas Agencies**
(Deb. 32, Vol. X, 05-05-2005) Col. 97
- Petrol Pumps in Arunachal Pradesh**
(Deb. 37, Vol. X, 12-05-2005) Col. 145—48
- Power Generation**
(Deb. 10, Vol. VII, 11-03-2005) Col. 33—56
- Railway Budget, 2005-2006—General Discussion**
- Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 784—88
- Restructuring Rural Schemes**
(Deb. 33, Vol. X, 06-05-2005) Col. 274
- Roads in Hilly Areas**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 188—92
- Sanitation Projects**
(Deb. 38, Vol. X, 13-05-2005) Col. 139-42
- Setting up of Power Projects**
(Deb. 33, Vol. X, 06-05-2005) Col. 202—06
- Telephone Connections in Arunachal Pradesh**
(Deb. 31, Vol. X, 04-05-2005) Col. 358—60
- Telephone Facilities to Gram Panchayats**
(Deb. 36, Vol. X, 11-05-2005) Col. 131-32
- Textile Mills in Arunachal Pradesh**
(Deb. 33, Vol. X, 06-05-2005) Col. 357
- Visit of Chinese Premier to India**
(Deb. 22, Vol. IX, 20-04-2005) Col. 30
- Gavit, Shri Manikrao Hodliya**
- Statement Correcting Reply to Unstarred Q. No. 203 dated 01-03-2005 regarding Atrocities on Women (St.)**
(Deb. 25, Vol. IX, 26-04-2005) Col. 329-32
- Statement Correcting Reply to Unstarred Question No. 3305 Dated 21st December, 2004 regarding Women Desks in Police Stations**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 441
- Gawali, Shrimati Bhavana Pundalikrao**
- Absorption of CPMFs in Delhi Police**
(Deb. 21, Vol. IX, 19-04-2005) Col. 579
- Annual Compound Growth of Crop Area**
(Deb. 21, Vol. IX, 19-04-2005) Col. 463-64
- Appointment of Notary Public**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 110—12
- Change in Earth Shape**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 242
- Diversion of Forest Land**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 41—46
- Duties of Coast Guard Board**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 121

Execution of Projects by IRCON
(Deb. 9, Vol. VII, 10-03-2005)
Col. 189—94

Fellowship to PG and Ph. D. Students
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 331-32

Financial Assistance to NGOs
(Deb. 9, Vol. VII, 10-03-2005)
Col. 238—40

Funds to NGOs for Women Development
Schemes
(Deb. 18, Vol. VIII, 22-03-2005) Col. 502

Hostels and Schools/Residential Schools
for SCs and OBCs
(Deb. 9, Vol. VII, 10-03-2005)
Col. 268—74

Interest Rate on EPF
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 547-48

Koldam Power Project
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 231—33

Krishi Vigyan Kendras
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 186—92

MoU with France, Sri Lanka, Cuba and
Iran
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 431—35

National Population Policy, 2000
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 47—49

Pending Proposal of NGOs
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 350—54

Permanent Absorption in Delhi Police
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 269-70

Polluting Industrial Units
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 335-36

Pollution Control with Coordination of
UNEP
(Deb. 24, Vol. IX, 25-04-2005)
Col. 221—23

Pravasi Bhartiya Samman
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 248-49

Precaution for Tsunami
(Deb. 13, Vol. VIII, 16-03-2005) Col. 130

Private Courier Companies
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 305-06

Production of Sugarcane and Cotton
(Deb. 21, Vol. IX, 19-04-2005)
Col. 290-91

Proposals from NGOs
(Deb. 12, Vol. VIII, 15-03-2005) Col. 229

Rejection of NGOs' Proposals
(Deb. 9, Vol. VII, 10-03-2005) Col. 92

Revision of SJSRY
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 418-19

Selling of Banned Items by Vendors
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 213-14

Smoking and Drinking in Trains
(Deb. 20, Vol. VIII, 24-03-2005) Col. 155

State Funding for Election
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 163-64

Suspension/Termination of Officers
(Deb. 8, Vol. VII, 09-03-2005)
Col. 896-97

Geete, Shri Anant Gangaram

Customs Duty on Sugar
(Deb. 28, Vol. IX, 29-04-2005)
Col. 226-27

Developments in Nepal and visits of
Minister of External Affairs to
Afghanistan and Pakistan (DUR 193)
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 625—28

- Disbanding of Task Force on Linking of Rivers
(Deb. 11, Vol. VIII, 14-03-2005) Col. 13
- Finance Bill, 2005 - Consid. and Pass
(Deb. 29, Vol. IX, 02-05-2005)
Col. 478—85
- Installation of T.V. Transmitters in Adivasis and Hilly Areas
(Deb. 20, Vol. VIII, 24-03-2005) Col. 18
- Political Situation in the State of Jharkhand (Sub.)
(Deb. 10, Vol. VII, 11-03-2005)
Col. 446—49
- Standing Committee on Chemicals and Fertilizers - Fifth and Sixth Reports - Presented
(Deb. 23, Vol. IX, 21-04-2005) Col. 292
- Standing Committee on Chemicals and Fertilizers - Fourth Report - Presented
(Deb. 12, Vol. VIII, 15-03-2005) Col. 451
- WLL and BSNL Towers
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 29-30
- Gehlot, Shri Thawar Chand**
- 12th Finance Commission Action Plan
(Deb. 33, Vol. X, 06-05-2005)
Col. 226—30
- Agro Export Zones
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 203—08
- Allocation of Power
(Deb. 33, Vol. X, 06-05-2005)
Col. 316—28
- Alternative Scheme for Distribution of Foodgrains
(Deb. 29, Vol. IX, 02-05-2005) Col. 305
- Assistance to Tsunami Affected Countries
(Deb. 5, Vol. VII, 02-03-2005)
Col. 323—25
- Beneficiaries from Employees Pension Scheme
(Deb. 24, Vol. IX, 25-04-2005)
Col. 242—44
- Central Assistance under Pre/Post matric Scholarship Scheme to OBC
(Deb. 37, Vol. X, 12-05-2005) Col. 262
- Close/Down Grade of ESI Hospitals/Dispensaries
(Deb. 34, Vol. X, 09-05-2005)
Col. 301-02
- Co-operation in the Field of Science and Technology
(Deb. 13, Vol. VIII, 16-03-2005) Col. 57
- Computerised Reservation Centres
(Deb. 8, Vol. VII, 09-03-2005)
Col. 464—80
- Cultivation of Medicinal Plants
(Deb. 29, Vol. IX, 02-05-2005)
Col. 183-84
- Disinvestment Target
(Deb. 33, Vol. X, 06-05-2005)
Col. 418—20
- Drought Affected States
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 237—42
- Economic Reforms
(Deb. 38, Vol. X, 13-05-2005)
Col. 98-99
- Employment in Delhi
(Deb. 5, Vol. VII, 02-03-2005) Col. 446
- Expansion of BSNL Network
(Deb. 13, Vol. VIII, 16-03-2005) Col. 266
- Facilities to BSF at par with Armed Forces
(Deb. 21, Vol. IX, 19-04-2005)
Col. 653-54
- Flow of Water in Rivers
(Deb. 21, Vol. IX, 19-04-2005) Col. 261
- Foodgrains Spoiled
(Deb. 34, Vol. X, 09-05-2005)
Col. 457—59
- Four-Laning of National Highway Number-3
(Deb. 26, Vol. IX, 27-04-2005)
Col. 141—43

- Funds for Development of Sports and Youth Programmes**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 383—87
- Hiring of Aircraft for Haj Pilgrims**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 51-52
- Illiteracy Rate**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 55—58
- Improving Mental Hospitals and Psychiatric Wings**
(Deb. 36, Vol. X, 11-05-2005)
Col. 485—87
- Installation of CCTV and Cameras at Stations**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 118-19
- Institutional Loans in Agricultural Sector**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 77—80
- Marketing of Items Manufactured by SSI Sector**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 199-200
- Mechanised Sanitation System at Railway Stations/Platforms**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 166—68
- Minimum Wages for Unorganised Sectors**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 276—84
- Objectives of Panchayati Raj**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 102—09
- Production of Fertilisers**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 115-16
- Promotion of SC/ST Employees**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 211—13
- Proposals for Rural Development**
(Deb. 38, Vol. X, 13-05-2005)
Col. 144—46
- Railway Budget - Demands for Grants - 2005-2006 and Resolution re: Approval of Recommendations in the First Report of Railway Convention Committee - (Cut Motion)**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 628—34
- Rashtriya Gramin Swasthya Scheme**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 77—82
- Recommendations of Sarkaria Commission on Panchayati Raj**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 188—190
- Recruitment Drive to Fill Vacancies**
(Deb. 22, Vol. IX, 20-04-2005) Col. 351
- Reduction in ADC**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 13—17
- ROB at Maksi Railway Crossing**
(Deb. 23, Vol. IX, 21-04-2005) Col. 137
- Sale of Children by Parents**
(Deb. 8, Vol. VII, 09-03-2005) Col. 349
- Sale of Scrap**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 255-56
- Scheme for Employment**
(Deb. 29, Vol. IX, 02-05-2005) Col. 381
- Scheme for Handloom Weavers**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 711—13
- Scheme for Linking of Rivers**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 343-44
- Schemes for Development of Science and Technology**
(Deb. 36, Vol. X, 11-05-2005)
Col. 237-38

- Second National Labour Commission**
(Deb. 21, Vol. IX, 19-04-2005)
Col.455-56
- Software Technology Parks**
(Deb. 8, Vol. VII, 09-03-2005)
Col.1036—39
- Theft/Robbery Cases in Delhi**
(Deb. 4, Vol. VII, 01-03-2005)
Col.307-08
- VAT Implementation**
(Deb. 33, Vol. X, 06-05-2005)
Col.450-51
- Welfare Schemes for Minorities**
(Deb. 8, Vol. VII, 09-03-2005)
Col.211—24
- George, Shri K. Francis**
- General Fudget - 2005-2006 General Discussion Demands for Grants on Account - (General) 2005-2006 and Demands for Supplementary Grants - (General), 2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.501—04
- Non-conventional Energy Sources**
(Deb. 15, Vol. VIII, 18-03-2005) Col.4-5
- Gill, Shri Atma Singh**
- Instructions/Guidelines for SC/ST Promotions**
(Deb. 36, Vol. X, 11-05-2005)
Col.196-97
- Gohain, Shri Rajen**
- Acquisition of Land by DDA**
(Deb. 30, Vol. IX, 03-05-2005) Col.319
- Anti-Erosion Works in Ganga Basin States**
(Deb. 29, Vol. IX, 02-05-2005)
Col.335-36
- CBI Inquiry on Status of Tigers**
(Deb. 29, Vol. IX, 02-05-2005)
Col.167—74
- Construction of Satellite Township**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.266-67
- Consumer Protection Act, 1986**
(Deb. 24, Vol. IX, 25-04-2005)
Col.380-81
- Deployment of Bomb Disposal Squads**
(Deb.32, Vol. X, 05-05-2005) Col.126
- Financial Performance of SAIL**
(Deb. 24, Vol. IX, 25-04-2005)
Col.17—27
- Illegal Felling of Trees in National Parks**
(Deb. 29, Vol. IX, 02-05-2005)
Col.66—89
- Imposition of Passenger Tax**
(Deb. 8, Vol. VII, 09-03-2005)
Col.279-80
- ISI Activities in NE**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.279-80
- Items of SSI Included in Export List**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.101-02
- Militancy in North East**
(Deb. 12, Vol. VIII, 15-03-2005) Col.86
- National Institute of Technology**
(Deb. 25, Vol. IX, 26-04-2005)
Col.147-48
- Operation of Old Aeroplanes/Helicopters**
(Deb. 27, Vol. IX, 28-04-2005)
Col.219-20
- Poor Performance of Indian Hockey Team**
(Deb. 4, Vol. VII, 01-03-2005)
Col.489-90
- Retail Outlets of SCs/STs**
(Deb.23, Vol. IX, 21-04-2005) Col.229
- Revised Estimate of IARI**
(Deb. 21, Vol. IX, 19-04-2005)
Col.202—06
- Revival of Sick/Closed Industries**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.409—12
- Sale of Products by Steel Authority of India Limited**
(Deb. 24, Vol. IX, 25-04-2005)
Col.296—98

Sanction of Funds to Prasar Bharti
(Deb. 23, Vol. IX, 21-04-2005)
Col. 33-34

Scheme for Handloom Weavers
(Deb. 8, Vol. VII, 09-03-2005)
Col. 711—13

Security Arrangements for VIPs in Trains
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 114-15

Setting up of Vigilance Cells
(Deb. 36, Vol. X, 11-05-2005)
Col. 181-82

Spurious Drugs
(Deb. 22, Vol. IX, 20-04-2005)
Col. 53—58

Strike by Employees of PSBS
(Deb. 28, Vol. IX, 29-04-2005)
Col. 443-44

Study by NASA on Pollution Level
(Deb. 29, Vol. IX, 02-05-2005)
Col. 242—44

Study on Rural and Urban Telecom Service
(Deb. 22, Vol. IX, 20-04-2005)
Col. 386—98

Telecommunication Facilities in North
Eastern Region
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 118—20

Throwing out of Passengers from Farrakka
Express
(Deb. 8, Vol. VII, 09-03-2005)
Col. 374—83

UNAIDS Report on the Global HIV/AIDS
Epidemic
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 99-100

UNDP Report
(Deb. 5, Vol. VII, 02-03-2005)
Col. 132-33

Uniform Scam in Samastipur Railway
Division
(Deb. 14, Vol. VIII, 17-03-2005) Col. 128

Vigilance Cells in Ministries and
Departments
(Deb. 38, Vol. X, 13-05-2005) Col. 76

Waiting List for Telephone Connections
(Deb. 22, Vol. IX, 20-04-2005)
Col. 259—61

Govinda, Shri

Need to provide additional dwelling units
and civic amenities to the people living
in slums under S.R.A. Scheme in
Mumbai, Maharashtra (MUR 377)
(Deb. 35, Vol. X, 10-05-2005) Col. 340

Gowda, Shri D.V. Sadanand

Amount Released to Karnataka Under
IDSMT
(Deb. 12, Vol. VIII, 15-03-2005) Col. 345

Automatic and Modern Telephone
Exchanges in Karnataka
(Deb. 5, Vol. VII, 02-03-2005)
Col. 379—82

Bill from Maharashtra
(Deb. 35, Vol. X, 10-05-2005) Col. 115

Blood Banks
(Deb. 8, Vol. VII, 09-03-2005)
Col. 916—27

Cattle Breed Improvement Project in
Karnataka
(Deb. 34, Vol. X, 09-05-2005)
Col. 464-65

Clearance to Storm Water Drainage
System
(Deb. 8, Vol. VII, 09-03-2005) Col. 294

Coffee Production/Consumption
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 64—66

Condition of National Highways
(Deb. 31, Vol. X, 04-05-2005)
Col. 137-38

Construction of Dams
(Deb. 17, Vol. VIII, 21-03-2005) Col. 181

- Construction of Houses for Fishermen
(Deb. 29, Vol. IX, 02-05-2005)
Col.221-22
- Construction of Mathsya Ashraya-II in
Karnataka
(Deb. 34, Vol. X, 09-05-2005)
Col.519-20
- Construction of Model Anganwadi
Building
(Deb. 30, Vol. IX, 03-05-2005)
Col.183-84
- Delhi Police Housing Society
(Deb. 30, Vol. IX, 03-05-2005)
Col.147-48
- Development of Marine Fisheries
(Deb.34, Vol. X, 09-05-2005) Col. 305
- Diversion of Rivers Water
(Deb.29, Vol. IX, 02-05-2005) Col.303
- Early Information about Tsunami
(Deb. 8, Vol. VII, 09-03-2005)
Col.898-99
- Employment to Unemployed Persons
(Deb. 11, Vol. VIII, 14-03-2005)
Col.189—94
- Enquiry Commission
(Deb. 8, Vol. VII, 09-03-2005) Col. 768
- Funds under Swajaldhara Scheme
(Deb. 8, Vol. VII, 09-03-2005)
Col.524—30
- Gauge Conversion of Mangalore-Hassan
Rail Track
(Deb. 9, Vol. VII, 10-03-2005) Col.146
- Inclusion of Kodava Language in 8th
Schedule
(Deb. 21, Vol. IX, 19-04-2005)
Col.585-86
- Inclusion of Tulu Language in 8th
Schedule
(Deb.12, Vol. VIII, 15-03-2005) Col.236
- Mangalore Fishing Harbour
(Deb. 17, Vol. VIII, 21-03-2005)
Col.311-12
- Objections for Construction of Basic Civic
Amenities along Road
(Deb. 8, Vol. VII, 09-03-2005) Col.400
- Pending Irrigation Projects
(Deb. 11, Vol. VIII, 14-03-2005)
Col.30—40
- Production of Tobacco
(Deb. 30, Vol. IX, 03-05-2005)
Col.145-46
- Rural Information Technology Network
(Deb. 5, Vol. VII, 02-03-2005)
Col.179-80
- TB Control Programme
(Deb. 19, Vol. VIII, 23-03-2005)
Col.183—86
- Transfer of Defence Land to Karnataka
(Deb. 8, Vol. VII, 09-03-2005)
Col.455-56
- Use of Chemical Fertilizer and Pesticides
(Deb. 11, Vol. VIII, 14-03-2005) Col.431
- Goyal, Shri Surendra Prakash**
- Aerodrome at Gochar
(Deb.32, Vol. X, 05-05-2005) Col. 80
- Allotment of Catering Contracts at
Stations
(Deb. 23, Vol. IX, 21-04-2005)
Col.141—51
- Baghlihar Hydro-Electric Project
(Deb. 11, Vol. VIII, 14-03-2005)
Col.28-29
- Development of Infrastructure
(Deb. 12, Vol. VIII, 15-03-2005)
Col.143-44
- Foreigners Staying in Mathura
(Deb.35, Vol. X, 10-05-2005) Col.135
- General Budget-2005-06—Demands For
Grants of the Ministry of Rural
Development
(Deb. 24, Vol. IX, 25-04-2005)
Col.557-58

- Letter of Intent for DTH Service**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 261
- Need to protect the interest of farmers by providing them adequate compensation for the land being acquired for setting up gas based power project at Masuri in Ghaziabad district, U.P. (MUR 377)**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 375
- Need to provide a special package for undertaking developmental work in Khoda-Makanpur Colony in Hapur Parliamentary Constituency, U.P. (MUR 377)**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 610-11
- Need to set up a Kendriya Vidyalaya at Indirapuram, Ghaziabad, Uttar Pradesh (MUR 377)**
(Deb. 34, Vol. X, 09-05-2005) Col. 576
- Need to take suitable steps to check pollution of River Ganga caused by Simbhawali Sugar Mill in Hapur Parliamentary Constituency, Uttar Pradesh (MUR 377)**
(Deb. 32, Vol. X, 05-05-2005) Col. 215-16
- Pending National Highways Proposals**
(Deb. 5, Vol. VII, 02-03-2005) Col. 210-11
- Pravasi Bharatiya Divas**
(Deb. 5, Vol. VII, 02-03-2005) Col. 326—28
- Prices of Drugs**
(Deb. 34, Vol. X, 09-05-2005) Col. 330
- Repairing of Old Railway Bridges**
(Deb. 8, Vol. VII, 09-03-2005) Col. 91—95
- Review of Investments by NRIs**
(Deb. 5, Vol. VII, 02-03-2005) Col. 415-16
- Rural Electrification**
(Deb. 8, Vol. VII, 09-03-2005) Col. 591
- Scheme for Handloom Industry**
(Deb. 8, Vol. VII, 09-03-2005) Col. 699—701
- Shortage of Staff in National Medicinal Plants Board**
(Deb. 36, Vol. X, 11-05-2005) Col. 231-32
- Sixth Pay Commission**
(Deb. 8, Vol. VII, 09-03-2005) Col. 598-99
- Gudhe, Shri Anant**
- Additional Excise Duty on various Items**
(Deb. 8, Vol. VII, 09-03-2005) Col. 665—67
- Augmentation of Agricultural Production**
(Deb. 29, Vol. IX, 02-05-2005) Col. 268—70
- Cess on Petrol and Diesel**
(Deb. 33, Vol. X, 06-05-2005) Col. 221-22
- Cold Chain System in Transportation**
(Deb. 5, Vol. VII, 02-03-2005) Col. 145-46
- Compensation to the Family of BSF**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 412
- Empowerment of Adivasi Women**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 9-10
- Excise Duty on Agricultural Produces**
(Deb. 21, Vol. IX, 19-04-2005) Col. 339—41
- Financial Assistance to States under S.S.A.**
(Deb. 30, Vol. IX, 03-05-2005) Col. 43—48
- Funds for Development of Horticulture**
(Deb. 24, Vol. IX, 25-04-2005) Col. 168—74
- General Budget-2005-06 - Demands For Grants of the Ministry of Rural Development**
(Deb. 24, Vol. IX, 25-04-2005) Col. 526—30

- Grain Policy
(Deb. 24, Vol. IX, 25-04-2005)
Col. 304—10
- Import of Edible Oil
(Deb. 21, Vol. IX, 19-04-2005)
Col. 31—33
- Killing of Civilians by Security Forces
(Deb. 18, Vol. VIII, 22-03-2005) Col. 261
- Legislation on Disaster Situation
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 511—13
- Monthly Insurance Saving Scheme
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 147-48
- National Nutrition Policy
(Deb. 12, Vol. VIII, 15-03-2005) Col. 142
- Need to ensure remunerative prices to the
cotton growers in the country through
Cotton Corporation of India (MUR 377)
(Deb. 19, Vol. VIII, 23-03-2005) Col. 424
- Restoration of Agricultural Lands
(Deb. 34, Vol. X, 09-05-2005)
Col. 304-05
- Safe Drinking Water
(Deb. 10, Vol. VII, 11-03-2005)
Col. 64—68
- Setting up of Bio-Fertilizers Production
Units
(Deb. 34, Vol. X, 09-05-2005)
Col. 463-64
- Setting up of New DD/AIR Stations
(Deb. 8, Vol. VII, 09-03-2005)
Col. 290—92
- Shortage of Civilian Staff
(Deb. 23, Vol. IX, 21-04-2005)
Col. 8
- Tourism Development in Maharashtra
(Deb. 29, Vol. IX, 02-05-2005)
Col. 204-05
- Vacant Posts in Government Hospitals
(Deb. 13, Vol. VIII, 16-03-2005) Col. 251
- Gulshan, Shrimati Paramjit Kaur**
Amendments in Promotion Rules by KVS
and NVS
(Deb. 35, Vol. X, 10-05-2005) Col. 124
- Funds under Welfare Schemes
(Deb. 23, Vol. IX, 21-04-2005)
Col. 132-33
- Grant for Upgradation of Urban
Infrastructure
(Deb. 28, Vol. IX, 29-04-2005) Col. 495
- Need to redefine the terms and conditions
of the Bhatinda refinery and bear the
cost of making the refinery viable by
giving relief in Central Excise and
Customs Duties (MUR 377)
(Deb. 14, Vol. VIII, 17-03-2005) Col. 305
- Need to start the proposed bus service
linking Amritsar-Lahore-Nankana
Sahib on the auspicious day of
Baishakhi on 13th April, 2005
(MUR 377)
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 304-05
- Payment of Arrears to Employees
(Deb. 23, Vol. IX, 21-04-2005)
Col. 100-01
- Pending Application for Agricultural
Import
(Deb. 21, Vol. IX, 19-04-2005)
Col. 531-32
- Railway Budget, 2005-06-General
Discussion Demands for Grants on
Account (Railways) 2005-06 Demands
for Supplementary Grants - 2004-05
(Deb. 9, Vol. VII, 10-03-2005)
Col. 409—12
- Gupta, Shri Shyama Charan.**
CGHS Centres in Uttar Pradesh
(Deb. 36, Vol. X, 11-05-2005)
Col. 463-64
- Computerisation of Railway Stations
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 249—58

- Condition of N.H. No. 76**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 156-57
- Corruption Under IAY**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 165-66
- DD Programmes in Banda and Chitrakoot**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 203-04
- Devangana Aerodrome**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 131
- Excise on Biris**
(Deb. 38, Vol. X, 13-05-2005) Col. 130
- Increase in Speed of Chitrakoot Express**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 109
- Relaxation of Excise Duty**
(Deb. 34, Vol. X, 09-05-2005)
Col. 394-95
- ROB on Railway Crossing**
(Deb. 23, Vol. IX, 21-04-2005) Col. 131
- Sam Vikas Yojana**
(Deb. 36, Vol. X, 11-05-2005)
Col. 243-44
- Hamza, Shri T.K.**
- Benefits to Ex-PBOR**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 74-75
- Bio-Diesel as Fuel**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 330-31
- Citizenship to Migrants**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 680-81
- Clearance to Pending Airport Projects**
(Deb. 34, Vol. X, 09-05-2005) Col. 334
- Code of Criminal Procedure (Amendment) Bill, 2005 - Consid. and Pass**
(Deb. 34, Vol. X, 09-05-2005)
Col. 618—20
- Combating of Jaundice**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 269—71
- Employment Generation in Organised/ Unorganised Sector**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 52—56
- Expenditure Reforms Commission**
(Deb. 28, Vol. IX, 29-04-2005) Col. 145
- Fish Import**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 174-75
- Free Trading of Coal**
(Deb. 31, Vol. X, 04-05-2005)
Col. 190-91
- G-20 Meet**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 793-94
- ICMR Report on Carbide Plant in Bhopal**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 65-66
- Implementation of Integrated Crop Management**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 46—48
- Implications of FDI Hike**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 293-94
- Infrastructure Projects**
(Deb. 27, Vol. IX, 28-04-2005) Col. 176
- Irregularities in Kendriya Vidyalayas**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 181-82
- Modernisation of Production Units**
(Deb. 27, Vol. IX, 28-04-2005) Col. 82
- National Food Processing Policy, 2005**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 227-28
- National Rail Vikas Yojana**
(Deb. 32, Vol. X, 05-05-2005)
Col. 4—10

Ownership Rights to Forest Dwellers

(Deb. 21, Vol. IX, 19-04-2005)
Col. 424—23

Plan to Promote Micro-Irrigation

(Deb. 29, Vol. IX, 02-05-2005) Col. 258

Power Purchase Agreement

(Deb. 10, Vol. VII, 11-03-2005)
Col. 224—27

Recruitment of Teachers

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 514-15

Removal of Toxic Waste Lying in and around Union Carbide Factory

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 315—17

Report of Sandhu Committee and Task Force

(Deb. 21, Vol. IX, 19-04-2005)
Col. 423-24

Security Clearance to Board Members of Jet Airways

(Deb. 32, Vol. X, 05-05-2005)
Col. 85-86

Selection of Principals in Kendriya Vidyalayas

(Deb. 21, Vol. IX, 19-04-2005)
Col. 575-76

Smuggling of Sandalwood

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 287—89

Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Goa

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 420—22

Tax on Salt

(Deb. 28, Vol. IX, 29-04-2005)
Col. 317-18

Torture of Indians Abroad

(Deb. 31, Vol. X, 04-05-2005)
Col. 202-03

Visit of Officials Abroad

(Deb. 31, Vol. X, 04-05-2005)
Col. 134-35

Handique, Shri B.K.**Pension Fund Regulatory and****Development Authority Bill**

(Deb. 19, Vol. VIII, 23-03-2005) Col. 418

Status of implementation of the**recommendations in the First Report****of Standing Committee on Personnel,****Public Grievances, Law and Justice (St.)**

(Deb. 38, Vol. X, 13-05-2005) Col. 286

Hanumanthappa, Shri N.Y.**Railway Budget, 2005-2006 - General****Discussion Demands for Grants on****Accounts, 2005-2006 - (Railways)****Demands for Supplementary Grants,****2004-2005 (Railways)**

(Deb. 11, Vol. VIII, 14-03-2005)

Col. 651-52

Harsha Kumar, Shri G.V.**AIDS Policy**

(Deb. 26, Vol. IX, 27-04-2005)

Col. 58-59

Alarming Rate of Population in Delhi

(Deb. 4, Vol. VII, 01-03-2005)

Col. 433-34

Amendment in National Rehabilitation**Policy**

(Deb. 38, Vol. X, 13-05-2005)

Col. 136—38

Annual Leather Research Industry Get-**Together**

(Deb. 36, Vol. X, 11-05-2005)

Col. 158-59

Basic Post-Mortem Requisites for Zoo**Veterinarians**

(Deb. 29, Vol. IX, 02-05-2005) Col. 165

BSE Indonext Project

(Deb. 33, Vol. X, 06-05-2005) Col. 399

- Bungalows in Lutyen's Zone**
(Deb. 35, Vol. X, 10-05-2005)
Col.11—15
- Change in the Chartered Accountancy Course**
(Deb. 38, Vol. X, 13-05-2005)
Col.180-81
- Committee on IT Act 2000**
(Deb. 5, Vol. VII, 02-03-2005)
Col.180—82
- Construction of Airports**
(Deb. 23, Vol. IX, 21-04-2005)
Col.153-54
- Cooperation with Commonwealth Countries**
(Deb.31, Vol. X, 04-05-2005) Col. 231
- Damage of Paddy and Coconut Plantation due to Tsunami**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.160-61
- Decline in Visitors of Delhi Zoo**
(Deb. 29, Vol. IX, 02-05-2005) Col. 334
- Decongestion of Delhi Roads**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 151
- Dual Citizenship to PIO**
(Deb. 5, Vol. VII, 02-03-2005)
Col.445-46
- Energy Security**
(Deb. 37, Vol. X, 12-05-2005)
Col.122—25
- Exchange of Bomb Explosive Data**
(Deb. 30, Vol. IX, 03-05-2005) Col. 376
- Exploitation of Muslim Women**
(Deb. 35, Vol. X, 10-05-2005) Col. 175
- Exploitation of Sanctuaries**
(Deb. 29, Vol. IX, 02-05-2005) Col. 263
- Export Earners Foreign Currency**
(Deb. 35, Vol. X, 10-05-2005)
Col.277-78
- External Commercial Borrowings**
(Deb. 21, Vol. IX, 19-04-2005)
Col.605-06
- Fake PAN Cards**
(Deb. 38, Vol. X, 13-05-2005)
Col.39-40
- FEMA**
(Deb. 38, Vol. X, 13-05-2005)
Col.214-15
- Firing on Border**
(Deb. 30, Vol. IX, 03-05-2005) Col. 323
- Fishing Industry**
(Deb. 34, Vol. X, 09-05-2005)
Col.482-83
- Focus on Debt Market Development by SEBI**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.117-18
- Formation of National Road Safety Board**
(Deb. 22, Vol. IX, 20-04-2005)
Col.413-14
- Gas Pipeline between Myanmar-India through Bangladesh**
(Deb. 8, Vol. VII, 09-03-2005)
Col.357—61
- Indian Communication Consortium on HIV/AIDS**
(Deb. 26, Vol. IX, 27-04-2005)
Col.395—97
- Indian Hockey Federation**
(Deb. 4, Vol. VII, 01-03-2005) Col. 242
- Indo-Bangladesh Trade**
(Deb. 30, Vol. IX, 03-05-2005)
Col.67—70
- Indo-China Trade**
(Deb. 25, Vol. IX, 26-04-2005)
Col.77-78
- Indo-Japan Double Taxation Avoidance Agreement**
(Deb. 22, Vol. IX, 20-04-2005) Col. 167
- Intellectual Property Rights**
(Deb. 35, Vol. X, 10-05-2005)
Col.283—85
- Joint Exercise**
(Deb. 9, Vol. VII, 10-03-2005) Col. 226

- Jute Export to Brazil**
(Deb. 25, Vol. IX, 26-04-2005)
Col.261-62
- Life Insurance Policies for HIV People**
(Deb. 22, Vol. IX, 20-04-2005)
Col.265
- Loss of MTNL**
(Deb. 36, Vol. X, 11-05-2005)
Col.530—32
- Merger of Air India and Indian Airlines**
(Deb. 23, Vol. IX, 21-04-2005)
Col.222-23
- Museum of Rare Artefacts**
(Deb.32, Vol. X, 05-05-2005) Col. 78
- National Steel Policy**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.267-68
- Naxalism**
(Deb. 4, Vol. VII, 01-03-2005)
Col.300—03
- Pension to Beneficiaries of Hyderabad**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.415-16
- Petrotech' 05**
(Deb. 8, Vol. VII, 09-03-2005)
Col.335-36
- Private/Public Partnership in Farm Sector**
(Deb. 24, Vol. IX, 25-04-2005)
Col.147—49
- Protecting Interests of Bank Employees**
(Deb. 38, Vol. X, 13-05-2005)
Col.211-12
- Punishment of Erring Medical Teachers**
(Deb. 31, Vol. X, 04-05-2005)
Col.345-46
- Puppets to Spread AIDS Awareness**
(Deb.26, Vol. IX, 27-04-2005) Col. 475
- Railway Hospitals**
(Deb.32, Vol. X, 05-05-2005) Col. 160
- Service Charges**
(Deb. 28, Vol. IX, 29-04-2005)
Col.246-47
- Setting up of GoM**
(Deb. 31, Vol. X, 04-05-2005)
Col.129-30
- Single-Chip Mobile Phones**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.192-93
- Sports Authority of India**
(Deb.12, Vol. VIII, 15-03-2005) Col. 303
- Spread of AIDS**
(Deb. 31, Vol. X, 04-05-2005)
Col.368-69
- Submersion of Sangameswara Temple**
(Deb. 27, Vol. IX, 28-04-2005)
Col.71-72
- Tea Trade**
(Deb. 35, Vol. X, 10-05-2005)
Col.228—30
- Telecast Rights**
(Deb. 32, Vol. X, 05-05-2005)
Col.135-36
- Vegetation in Wazirabad Bio-diversity Park**
(Deb.34, Vol. X, 09-05-2005) Col. 316
- Violation of Forest Rules by Vedanta Alumina Limited**
(Deb. 21, Vol. IX, 19-04-2005)
Col.281—83
- Hassan, Shri Munawar**
- Agriculture Loan**
(Deb. 8, Vol. VII, 09-03-2005) Col. 546
- Allocation of Funds under Welfare Schemes**
(Deb. 8, Vol. VII, 09-03-2005)
Col.422-23
- Allotment of Petrol/Diesel Retail Outlets to SCs/STs**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.211-12
- Amount Spent on Advertisements**
(Deb.27, Vol. IX, 28-04-2005) Col. 71
- Appointments on Compassionate Grounds**
(Deb. 26, Vol. IX, 27-04-2005)
Col.294—300

Basic Facilities by MCD

(Deb. 18, Vol. VIII, 22-03-2005) Col. 183

BSNL Mobile Service(Deb. 31, Vol. X, 04-05-2005)
Col. 203-04**CBI Raids**

(Deb. 5, Vol. VII, 02-03-2005) Col. 451

**Central Assistance for Urban
Development**(Deb. 12, Vol. VIII, 15-03-2005)
Col. 304-05**Committee on Funds Allocation to NGOs**(Deb. 14, Vol. VIII, 17-03-2005)
Col. 214-15**Computerisation of Post Offices**(Deb. 8, Vol. VII, 09-03-2005)
Col. 867—69**Construction of Additional Room**(Deb. 18, Vol. VIII, 22-03-2005)
Col. 323-24**Construction of Jai Prakash Narayan
Library**

(Deb. 23, Vol. IX, 21-04-2005) Col. 178

Conversion of Lease Hold into Free Hold

(Deb. 30, Vol. IX, 03-05-2005) Col. 195

Death of PMF Personnel in States(Deb. 35, Vol. X, 10-05-2005)
Col. 178—80**District Advisory Committee**(Deb. 25, Vol. IX, 26-04-2005)
Col. 244—50**Drives for Protection of Environment and
Forests**

(Deb. 24, Vol. IX, 25-04-2005) Col. 149

**Encroachment on Government Houses/
Land**

(Deb. 12, Vol. VIII, 15-03-2005) Col. 140

Facilities for Programme Production(Deb. 9, Vol. VII, 10-03-2005)
Col. 187-88**Fertilizer Sale Centres of IFFCO and
KRIBHCO**

(Deb. 17, Vol. VIII, 21-03-2005) Col. 221

**Funds for Telecom and Internet Services
in UP**(Deb. 5, Vol. VII, 02-03-2005)
Col. 236—38**Gangotri Vikas Yojana**

(Deb. 8, Vol. VII, 09-03-2005) Col. 632

Gas Agencies in Uttar Pradesh(Deb. 9, Vol. VII, 10-03-2005)
Col. 237-38**Godowns for Foodgrains**(Deb. 24, Vol. IX, 25-04-2005)
Col. 258—68**HDFC Branches**(Deb. 15, Vol. VIII, 18-03-2005)
Col. 270-71**Hotels/Motels, Guest House in Delhi**(Deb. 18, Vol. VIII, 22-03-2005)
Col. 537—40**Houses for Handloom Weavers**

(Deb. 14, Vol. VIII, 17-03-2005) Col. 148

Import of Medicines

(Deb. 29, Vol. IX, 02-05-2005) Col. 186

**Japanese Assistance for Cleaning of
Ganga**(Deb. 24, Vol. IX, 25-04-2005)
Col. 325-26**Jobs to Dependents**(Deb. 26, Vol. IX, 27-04-2005)
Col. 105—42**Modernisation of Azamgarh and Jaunpur
Railway Stations**(Deb. 9, Vol. VII, 10-03-2005)
Col. 273—75**Outstanding Dues against Railways**(Deb. 27, Vol. IX, 28-04-2005)
Col. 241—43**Plan Allocation to U.P.**

(Deb. 8, Vol. VII, 09-03-2005) Col. 1015

- Poaching of Migratory Siberian Birds
(Deb. 34, Vol. X, 09-05-2005) Col. 543
- Policy for Conservation of Monuments
and Maintenance of Archives/
Museums
(Deb. 9, Vol. VII, 10-03-2005)
Col. 36—39
- Progress of NHAI in Uttar Pradesh
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 164-65
- Quantifying Liabilities of Drug Companies
by DPLRC
(Deb. 34, Vol. X, 09-05-2005)
Col. 318—21
- Railway Projects
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 141—44
- Recommendations of DPLRC
(Deb. 29, Vol. IX, 02-05-2005)
Col. 353-54
- Renovation of Railway Stations in U.P.
(Deb. 8, Vol. VII, 09-03-2005)
Col. 326—32
- Residential Facility to DP Personnel
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 381-82
- Setting up of CCH Inquiry Committee
(Deb. 22, Vol. IX, 20-04-2005) Col. 249
- Setting up of Towers in U.P. and
Uttaranchal
(Deb. 26, Vol. IX, 27-04-2005)
Col. 439-40
- Shifting of Industries
(Deb. 24, Vol. IX, 25-04-2005)
Col. 325
- Soil Erosion by Rivers
(Deb. 34, Vol. X, 09-05-2005)
Col. 471-72
- Status of Works in Gole Market
(Deb. 35, Vol. X, 10-05-2005)
Col. 118-19
- Submission of Report by Yogesh Chandra
Committee
(Deb. 25, Vol. IX, 26-04-2005)
Col. 73-74
- Telephone Facility in Uttaranchal
(Deb. 31, Vol. X, 04-05-2005)
Col. 429-30
- Telephone Facility in Villages in UP
(Deb. 5, Vol. VII, 02-03-2005)
Col. 428—30
- Vacant Posts
(Deb. 29, Vol. IX, 02-05-2005)
Col. 272-74
- Visit of Indian and Foreign Delegations
(Deb. 22, Vol. IX, 20-04-2005)
Col. 352—70
- VRS in MTNL
(Deb. 8, Vol. VII, 09-03-2005) Col. 813
- Wind Mills in U.P. and Uttaranchal
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 109-10
- World Bank Aid for UP
(Deb. 8, Vol. VII, 09-03-2005)
Col. 654—56
- Hegde, Shri Anant Kumar**
- Disinvestment of PSU
(Deb. 8, Vol. VII, 09-03-2005)
Col. 765-66
- Private Investment in Power Sector
(Deb. 8, Vol. VII, 09-03-2005)
Col. 149-50
- Standing Committee on Commerce—
Seventieth and Seventy-first
Reports—Laid
(Deb. 22, Vol. IX, 20-04-2005) Col. 569
- Hussain, Shri Anwar**
- Need to restore Dhubri-Fakiragram
Railway Line (MUR 377)
(Deb. 37, Vol. X, 12-05-2005)
Col. 335-36

- Plan for Flood Control**
(Deb. 29, Vol. IX, 02-05-2005)
Col.23-24
- Railway Budget, 2005-06—General Discussion Demands for Grants on Account (Railways) 2005-06 Demands for Supplementary Grants - 2004-05**
(Deb. 9, Vol. VII, 10-03-2005)
Col.429—31
- Tea Production**
(Deb. 18, Vol. VIII, 22-03-2005) Col.43
- Jagannath, Dr. M.**
- Advertisements for Installation of Petrol Pumps**
(Deb. 23, Vol. IX, 21-04-2005) Col. 110
- Aero Ambulance**
(Deb. 32, Vol. X, 05-05-2005)
Col.120-21
- Awarding of Padmashree and Padmvibhushan Awards**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.484—98
- Black-Marketing of LPG Cylinders**
(Deb. 8, Vol. VII, 09-03-2005)
Col.299-300
- Cadaver Bone Banks**
(Deb. 26, Vol. IX, 27-04-2005) Col. 188
- Catering Charges in Ticket Fare**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.150-51
- Central Legislation for Compulsory Registration of Marriage**
(Deb. 28, Vol. IX, 29-04-2005) Col.414
- Children the Newest Victims of HIV**
(Deb. 22, Vol. IX, 20-04-2005)
Col.212-13
- Common Entrance Tests for Admission**
(Deb. 4, Vol. VII, 01-03-2005)
Col.146-47
- Compensation to Workers of Closed Industry**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.555—57
- Construction of Sea Wall against Tsunamis**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.275—77
- Corruption in Allotment of Berths in Trains**
(Deb. 23, Vol. IX, 21-04-2005) Col. 246
- Creation of Backward Caste Department**
(Deb. 27, Vol. IX, 28-04-2005)
Col.223-24
- Cruelty to Animals**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.325-26
- Damages Caused by Laptop on Sperms and Fertility**
(Deb. 5, Vol. VII, 02-03-2005) Col. 372
- Decline in Discipline in Armed Forces**
(Deb. 30, Vol. IX, 03-05-2005)
Col.115-16
- Demand of handicraft Items**
(Deb. 33, Vol. X, 06-05-2005)
Col.217—20
- Development and Maintenance of National Highways**
(Deb. 22, Vol. IX, 20-04-2005)
Col.155—60
- Dismantling of Safdarjung Airport**
(Deb. 8, Vol. VII, 09-03-2005) Col. 313
- Distribution of Candy among Children and Women**
(Deb. 21, Vol. IX, 19-04-2005)
Col.739-40
- Effect of Tsunami on Fishing Industry**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.151-52
- Electoral Reforms (DUR 193)**
(Deb. 32, Vol. X, 05-05-2005)
Col.263—66
- Electronic PAN Book System**
(Deb. 8, Vol. VII, 09-03-2005)
Col.582-83

- Embezzlement in PSBs**
(Deb. 38, Vol. X, 13-05-2005)
Col.164-65
- Enquiry Regarding Sale of Heritage Public School Land**
(Deb. 35, Vol. X, 10-05-2005)
Col.73-74
- Establishment of Research and Engineering Foundation**
(Deb. 26, Vol. IX, 27-04-2005)
Col.463-64
- Export of Human Hair**
(Deb. 30, Vol. IX, 03-05-2005)
Col.359-60
- Fixed Tenure for Civil Servants**
(Deb. 5, Vol. VII, 02-03-2005)
Col.169-70
- Fleet Utilization**
(Deb. 32, Vol. X, 05-05-2005)
Col.26-27
- Floriculture Export**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.262-63
- Foreign Assistance to NGOs**
(Deb. 21, Vol. IX, 19-04-2005)
Col.731-32
- Garuda Mobile Service**
(Deb.26, Vol. IX, 27-04-2005) Col. 388
- Gross State Domestic Product**
(Deb. 29, Vol. I X, 02-05-2005)
Col.155—64
- Identification/verification of Documents for Crossing of Border**
(Deb. 25, Vol. IX, 26-04-2005)
Col.281-82
- Import of Coal**
(Deb. 36, Vol. X, 11-05-2005)
Col.219—24
- Increase in Speed of Trains**
(Deb. 27, Vol. IX, 28-04-2005)
Col.40-41
- Insurance provision to Tsunami Like Calamity Prone Areas**
(Deb. 10, Vol. VII, 11-03-2005)
Col.284-85
- International Assistance for Pulse Polio Programme**
(Deb. 26, Vol. IX, 27-04-2005)
Col.437—40
- International Cricket Council**
(Deb. 35, Vol. X, 10-05-2005)
Col.125-26
- International Facilities at Srinagar Airport**
(Deb.14, Vol. VIII, 17-03-2005) Col.152
- Investment in Coal Sector**
(Deb. 31, Vol. X, 04-05-2005)
Col.241—46
- Jhuggies in Delhi**
(Deb. 4, Vol. VII, 01-03-2005)
Col.123-24
- Legal Protection to Children**
(Deb. 36, Vol. X, 11-05-2005)
Col.495-96
- Legislation of Shahtoosh Trade**
(Deb. 29, Vol. IX, 02-05-2005)
Col.357-58
- Life Time Bunglow to Spouse of Speaker**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.303-04
- Menace of Vendors/Hawkers/Beggars in Trains**
(Deb. 32, Vol. X, 05-05-2005)
Col.170-71
- Mobile Hospitals to deal with Natural Disasters**
(Deb. 36, Vol. X, 11-05-2005)
Col.383-84
- Modernisation of PMFs**
(Deb. 21, Vol. IX, 19-04-2005)
Col.603-04

- Need to amend the Constitution to enable uniform distribution of the benefits of reservations to all sub-castes of Scheduled Castes. Particularly in Andhra Pradesh (MUR 377)**
(Deb. 9, Vol. VII, 10-03-2005) Col. 325
- Need to review the decision to observe Winter/Summer Vacations (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 586-87
- Need to take steps to check atrocities on Dalits and to set up a separate Ministry for the welfare of backward caste people (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005) Col. 422
- New Anti-Rabies Vaccine**
(Deb. 31, Vol. X, 04-05-2005) Col. 190
- New Facelift to Connaught Place**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 154-55
- Oil and Gas Discoveries by Private Oil Companies**
(Deb. 23, Vol. IX, 21-04-2005) Col. 279
- Pending Court Cases**
(Deb. 38, Vol. X, 13-05-2005)
Col. 109-11
(Deb. 38, Vol. X, 13-05-2005)
Col. 256-57
- Pending Drinking Water Projects**
(Deb. 33, Vol. X, 06-05-2005)
Col. 55-56
- Petrol Pumps on Highways**
(Deb. 37, Vol. X, 12-05-2005)
Col. 117-18
- Population of Indian Cranes**
(Deb. 34, Vol. X, 09-05-2005)
Col. 496-97
- Prevalence Rate of Leprosy**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 49-50
- Prices of DAP**
(Deb. 29, Vol. IX, 02-05-2005) Col. 262
- Prices of Drugs**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 436-37
- Production of Chilli**
(Deb. 34, Vol. X, 09-05-2005)
Col. 298-300
- Profit of Banks**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 153-55
- Programme for Optimum use of Land**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 318-19
- Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 721-25
- Rajiv Gandhi National Fellowship for SC and ST Students**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 190-91
- Renaming of Airports**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 189-90
- Retirement Age of Pilots**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 270-71
- Review of Functioning of Prasar Bharati**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 243-44
- Revision of MSP of Chilli**
(Deb. 21, Vol. IX, 19-04-2005) Col. 446
- Role of Women Organisations in the Environment Preservation**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 271-72
- Seeds under Value Added Tax**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 179-80

- Service Area Restriction on Loan to Farmers
(Deb. 28, Vol. IX, 29-04-2005) Col. 244
- Setting up of New Drug Testing Laboratories
(Deb. 36, Vol. X, 11-05-2005) Col. 384-85
- Shifting of Railway Workshops from Kazipet
(Deb. 14, Vol. VIII, 17-03-2005) Col. 92
- SKO/LDO Dealership
(Deb. 37, Vol. X, 12-05-2005) Col. 172-73
- Special Examination for Students of Secondary Education
(Deb. 4, Vol. VII, 01-03-2005) Col. 305-06
- Special Tourist Package for Andaman and Nicobar Islands by I.A.
(Deb. 32, Vol. X, 05-05-2005) Col. 152-53
- Standardisation of Ayurvedic Treatment
(Deb. 36, Vol. X, 11-05-2005) Col. 5
- Standing Committee on Water Resources—Third Report—Presented
(Deb. 22, Vol. IX, 20-04-2005) Col. 568-69
- Statement made by Hon. Prime Minister regarding visits of Chinese Premier and President of Pakistan to India (DUR 193)
(Deb. 37, Vol. X, 12-05-2005) Col. 395—97
- Strengthening of Wildlife Laws
(Deb. 24, Vol. IX, 25-04-2005) Col. 165-66
- Stretcher Facilities
(Deb. 37, Vol. X, 12-05-2005) Col. 220
- Submission of Disability Certificate
(Deb. 30, Vol. IX, 03-05-2005) Col. 282-83
- Thermal Power Projects
(Deb. 33, Vol. X, 06-05-2005) Col. 358-59
- Torture of Indians Abroad
(Deb. 22, Vol. IX, 20-04-2005) Col. 176-77
- Tsunami Warning System
(Deb. 8, Vol. VII, 09-03-2005) Col. 975—78
- Use of Cell Phones
(Deb. 13, Vol. VIII, 16-03-2005) Col. 122
- Use of Relief Material
(Deb. 18, Vol. VIII, 22-03-2005) Col. 557-58
- Utilisation of Unused Airstrips
(Deb. 9, Vol. VII, 10-03-2005) Col. 266-67
- Yoga Classes at Taj
(Deb. 9, Vol. VII, 10-03-2005) Col. 151—53
- Jai Prakash, Shri (Hissar)**
- General Budget-2005-06—Demands For Grants of the Ministry of Rural Development
(Deb. 24, Vol. IX, 25-04-2005) Col. 530—34
- Railway Budget, 2005-06—General Discussion Demands for Grants on Account (Railways) 2005-06 Demands for Supplementary Grants—2004-05
(Deb. 9, Vol. VII, 10-03-2005) Col. 441-42
(Deb. 10, Vol. VII, 11-03-2005) Col. 460—64
- Standing Committee on Petroleum and Natural Gas - Fourth Report—Laid
(Deb. 1, Vol. VII, 25-02-2005) Col. 26
- Jai Prakash, Shri (Mohanlal Ganj)**
- Afforestation through Joint Forest Management
(Deb. 17, Vol. VIII, 21-03-2005) Col. 107—09

- Agreement with Northern States to Attract Tourists**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 115—18
- Animal Care**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 388
- Appointment on Compassionate Grounds**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 136-37
- Ban on Human Cloning**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 75-76
- Changing the Name of Uttaranchal to Uttarakhand**
(Deb. 30, Vol. IX, 03-05-2005) Col. 97
- Computer Literacy Programme in Schools**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 473-74
- Condition of P.F. Trust of Private Sector**
(Deb. 34, Vol. X, 09-05-2005)
Col. 314-15
- Deal with Iran for Purchase of LNG**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 102-03
- Development of Tourism Spots in States**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 291-92
- Disbanding of Task Force on Linking of Rivers**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 6—28
- Drug Suppliers' Strike**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 54-55
- Establishment of Bio-Technology Council**
(Deb. 5, Vol. VII, 02-03-2005) Col. 63
- Expenditure Incurred by DDA for Maintaining Greenery**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 532-33
- Export of Iron Ore**
(Deb. 35, Vol. X, 10-05-2005)
Col. 271-72
- Finance Bill, 2005—Consid.**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 356—62
- Financial Assistance to U.P. for Taj Mahal Celebration**
(Deb. 27, Vol. IX, 28-04-2005) Col. 252
- Financial Crunch in LIC**
(Deb. 28, Vol. IX, 29-04-2005) Col. 143
- Flights for Haj Pilgrims**
(Deb. 9, Vol. VII, 10-03-2005) Col. 173
- Free Treatment for Poor Patients in AIIMS**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 93-94
- Government Servant's Status to Unit Run Canteen Employees**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 64-65
- GQ Project**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1029
- Import of Crude Oil from Saudi Arabia**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 53-54
- International Status Airports**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 205-06
- Leprosy**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 257
- Missing Pak Nationals**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 523-24
- Naxalism**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 300—03
- NCC Document Vision-2010**
(Deb. 32, Vol. X, 05-05-2005) Col. 49

- Need to expedite payment of compensation to the farmers towards acquisition of land for developing the Amausi airport in Lucknow, U.P. (MUR 377)**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 480
- NOC by CBFC**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 193—200
- Outstanding Royalty of BCCL**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 66-67
- Pending Tourism Schemes**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 306
- Power from Waste**
(Deb. 33, Vol. X, 06-05-2005)
Col. 165-66
- Problems Faced by Milk Producers in Rural Areas**
(Deb. 21, Vol. IX, 19-04-2005) Col. 185
- Protection of Endangered Species of Flora and Fauna**
(Deb. 21, Vol. IX, 19-04-2005) Col. 322
- Recovery of Dues**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 982—84
- Revamping of HMT Units**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 97—99
- Right to Penalise**
(Deb. 5, Vol. VII, 02-03-2005) Col. 305
- Satellite Radio Navigation Programme**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 209
- Setting up of a Planetorium**
(Deb. 37, Vol. X, 12-05-2005)
Col. 97-98
- Short Supply of Coal to Thermal Power Projects**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 255—57
- ST Status to Bhotia Community**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 208-09
- State Funding for Election**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 163-64
- Supply of Pen-fill Insulin**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 827-28
- Supply of PNG in Residential Areas**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 158-59
- Tempering with Meters**
(Deb. 26, Vol. IX, 27-04-2005) Col. 64
- Trauma Centres along NHs**
(Deb. 31, Vol. X, 04-05-2005)
Col. 355-56
- Tsunami Warning System**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 975—78
- Use of Hydrogen as Energy Sources**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 288-89
- Uttar Pradesh Electricity Reforms Amendment Bill**
(Deb. 30, Vol. IX, 03-05-2005) Col. 331
- Video Conferencing in Courts**
(Deb. 8, Vol. VII, 09-03-2005) Col. 490
- Water Harvesting**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 76-77
- Withdrawal of Assistance by HPCL from Panipat Refinery**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 420-21
- World Bank Funded Projects**
(Deb. 24, Vol. IX, 25-04-2005) Col. 351

Jain, Shri Pusp

Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways) (Deb. 11, Vol. VIII, 14-03-2005) Col. 751-52

Jaiswal, Shri Shriprakash

Code of Criminal Procedure (Amendment) Bill, 2005 - Consid. and Pass (Deb. 34, Vol. X, 09-05-2005) Col. 582—84

Statement Correcting Reply to Starred Question No. 294 dated 21-12-2004 regarding Atrocities on Minorities and giving reasons for delay in correcting the reply (Deb. 12, Vol. VIII, 15-03-2005) Col. 452-53

Jalappa, Shri R.L.

Combating Cancer (Deb. 8, Vol. VII, 09-03-2005) Col. 7-8

Jatiya, Dr. Satyanarayan

Activities of Ambedker and Maulana Azad Education Foundations (Deb. 20, Vol. VIII, 24-03-2005) Col. 80-82 (Deb. 23, Vol. IX, 21-04-2005) Col. 99-100

Assistance for Treatment of Serious Diseases (Deb. 5, Vol. VII, 02-03-2005) Col. 248—304

Availability of Water Resources (Deb. 29, Vol. IX, 02-05-2005) Col. 107-08

Awards for Games (Deb. 4, Vol. VII, 01-03-2005) Col. 171-72

Calculating of MSP of Agricultural Products (Deb. 21, Vol. IX, 19-04-2005) Col. 400—10

Child Labour under NCLP (Deb. 24, Vol. IX, 25-04-2005) Col. 104—06

Committee on the Welfare of Scheduled Castes and Scheduled Tribes—Statement—Laid (Deb. 19, Vol. VIII, 23-03-2005) Col. 392

Committee on Welfare of Scheduled Castes and Scheduled Tribes—Election to Committees (Deb. 8, Vol. VII, 09-03-2005) Col. 1121-22

Funds for Rural Development (Deb. 8, Vol. VII, 09-03-2005) Col. 540—43

Handicapped Rehabilitation Centres (Deb. 9, Vol. VII, 10-03-2005) Col. 67-68

Housing and Employment Facilities for Poor (Deb. 12, Vol. VIII, 15-03-2005) Col. 84-85

Increasing Productivity and Profit (Deb. 11, Vol. VIII, 14-03-2005) Col. 400—408

Increasing use of Pesticides (Deb. 24, Vol. IX, 25-04-2005) Col. 354-55

Indigenous System of Medicine (Deb. 26, Vol. IX, 27-04-2005) Col. 194

Memoranda on SCs/STs Facilities/Reservation (Deb. 13, Vol. VIII, 16-03-2005) Col. 77-78

Motion of Thanks on the President's Address (Deb. 8, Vol. VII, 09-03-2005) Col. 1207—14

- NCES Power Plants**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 684—88
- Number of Highways**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 70—72
- Policy and Programmes for Bio-Technology**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 158-59
- Policy for Increasing Agricultural Area Under Irrigation**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 528—34
- Policy of Multinational Companies in Agriculture Sector**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 157
- Proposals of Madhya Pradesh**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 389-90
- Scholarship Schemes for SCs and OBCs Students**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 456—61
- Telecom Facilities in Madhya Pradesh**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 463-70
- Telecom Services in M.P.**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 953-54
- Upgradation of Railway Lines**
(Deb. 37, Vol. X, 12-05-2005)
Col. 112-13
- Working Staff at ESIC Hospital**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 185-86
- Jayaprada, Shrimati**
- Anti-Adulteration Cell**
(Deb. 37, Vol. X, 12-05-2005)
Col. 67—69
- Assets Reconstruction Companies**
(Deb. 38, Vol. X, 13-05-2005)
Col. 119-20
- Award Winning Films**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 36
- Capital Investment in CPSEs**
(Deb. 23, Vol. IX, 21-04-2005) Col. 199
- Captive Power Projects**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 401—06
- Co-operative Financial Institutions**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 560-61
- Committee on Linking of Rivers**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 59—62
- Construction Work in Safdarjung Hospital**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 259-60
- Conversion of Wasteland into Cultivable Land**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 482—92
- Crime Cases in Bihar**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 350—52
- Dabhol Power Project**
(Deb. 8, Vol. VII, 09-03-2005) Col. 663
(Deb. 10, Vol. VII, 11-03-2005)
Col. 260—66
- Drying up of Ponds**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 309
- Employment in IT Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 969—72
- EPF Money Investment in various Heads**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 456-57
- Estimates for the Agricultural Yield**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 251—56

Export of Petroleum Products (Deb. 20, Vol. VIII, 24-03-2005) Col. 45—47	Industrial Development in Himachal Pradesh (Deb. 21, Vol. IX, 19-04-2005) Col. 793
Extension of Tenure of Godhra Inquiry Committee (Deb. 23, Vol. IX, 21-04-2005) Col. 132	Inflation Rate (Deb. 15, Vol. VIII, 18-03-2005) Col. 222—24
FFIs Investment in Stock Market (Deb. 15, Vol. VIII, 18-03-2005) Col. 312	Interest Rate on EPF (Deb. 11, Vol. VIII, 14-03-2005) Col. 547-48
Fires in Coalfields (Deb. 31, Vol. X, 04-05-2005) Col. 145-46	International Trade (Deb. 30, Vol. IX, 03-05-2005) Col. 292-93
Flood Control (Deb. 29, Vol. IX, 02-05-2005) Col. 312-13	Investment of Provident Fund (Deb. 10, Vol. VII, 11-03-2005) Col. 239-40
Fluctuation in Share Prices (Deb. 15, Vol. VIII, 18-03-2005) Col. 26 - 30	Kamal Kumar Committee (Deb. 21, Vol. IX, 19-04-2005) Col. 737
General Budget 2005-2006 - General Discussion, Demands for Grants on Account (General), 2005-2006 and Demands for Supplementary Grants (General), 2004-05 (Deb. 13, Vol. VIII, 16-03-2005) Col. 480—83	Losses to Employees Pension Scheme (Deb. 17, Vol. VIII, 21-03-2005) Col. 242-43
Growth Rate in Telecom Sector (Deb. 5, Vol. VII, 02-03-2005) Col. 177—79	Master Plan for Delhi, 2021 (Deb. 18, Vol. VIII, 22-03-2005) Col. 223-24
Growth Rate of Loan (Deb. 28, Vol. IX, 29-04-2005) Col. 258—60	Misuse of Fuel (Deb. 8, Vol. VII, 09-03-2005) Col. 441-42
Hike in Call Charges (Deb. 13, Vol. VIII, 16-03-2005) Col. 140-41	Need to formulate labour intensive economic and industrial policies for enabling all-round development of the country (MUR 377) (Deb. 18, Vol. VIII, 22-03-2005) Col. 615
Implementation of Rail Budget Announcement (Deb. 8, Vol. VII, 09-03-2005) Col. 444-45	Non-Banking Operations of Banks (Deb. 28, Vol. IX, 29-04-2005) Col. 420—22
Increase in Annual Allocation (Deb. 5, Vol. VII, 02-03-2005) Col. 360—66	Oil Production by IOC (Deb. 37, Vol. X, 12-05-2005) Col. 194—96
Indira Gandhi National Open University (Deb. 21, Vol. IX, 19-04-2005) Col. 60—62	Oilseed Crushing Industry (Deb. 11, Vol. VIII, 14-03-2005) Col. 185
	Operational Cost of DMRC (Deb. 12, Vol. VIII, 15-03-2005) Col. 164

- Operational Cost of Indian Railways**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 49—51
- Prices of Aviation Turbine Fuel**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 182
- Progress of Telecom Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 849—51
- Projects under Implementation**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 872-73
- Purchase of Electricity**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 113-14
- Rate of Inflation in India**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 214—16
- Report of Sandhu Committee and Task Force**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 423-24
- Research by Delhi University on Genetically Modified Crops**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 46-47
- Rural Electrification**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 232—34
- Sanction of Funds to Prasar Bharti**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 33-34
- Shortage of Schools**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 107—11
- Shortage of Skilled Labour**
(Deb. 24, Vol. IX, 25-04-2005) Col. 365
- Situation arising out of recent decision of All India Radio to discontinue services from Delhi in five Regional Languages and steps taken by the Government in regard thereto (CA)**
(Deb. 32, Vol. X, 05-05-2005) Col. 198
- Special Economic Zone**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 49-50
- Tsunami Warning System**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 975—78
- Use of Fuels for Trains**
(Deb. 9, Vol. VII, 10-03-2005) Col. 131
- Weather Forecasting**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 377-78
- Jena, Shri Mohan**
- Railway Budget, 2005-2006 - General Discussion Demands for Grants on Accounts, 2005-2006 - (Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 847—49
- Reservation in Nilachala Ispat Nigam Limited**
(Deb. 34, Vol. X, 09-05-2005)
Col. 273—75
- Jha, Shri Raghunath**
- Accidents on N.Hs**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 173—78
- Achievements of Integrated Dairy Development Projects**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 494-95
- Air Fleet**
(Deb. 23, Vol. IX, 21-04-2005) Col. 200
- Allocation of Funds for Higher Education**
(Deb. 4, Vol. VII, 01-03-2005) Col. 419
- Allotment of General Pool Accommodation to Kendriya Bhandar**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 783-84
- Bad Condition of National Highways**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 824-25

- Bihar Budget, 2005-06—General Discussion**
Demands for Grants on Account (Bihar)—2005-06 and Demands for Supplementary Grants (Bihar)-2004-05
 (Deb. 16, Vol. VIII, 19-03-2005)
 Col.170—77
- Casualties of Army Personnel during 'Operation Parakram'**
 (Deb. 27, Vol. IX, 28-04-2005)
 Col.28—30
- Corruption of DDA Officers**
 (Deb. 12, Vol. VIII, 15-03-2005) Col. 439
- Delhi Land Reforms Act, 1954**
 (Deb. 18, Vol. VIII, 22-03-2005) Col. 293
- Demolition of Unauthorised Construction**
 (Deb. 35, Vol. X, 10-05-2005)
 Col.108-09
- Development of Integrated Avionics Display System**
 (Deb. 37, Vol. X, 12-05-2005)
 Col.263-64
- Discontinuing Sale of Non-Popular Products by Kendriya Bhandar**
 (Deb. 36, Vol. X, 11-05-2005) Col. 360
- Drains under Encroachments/Silted**
 (Deb. 4, Vol. VII, 01-03-2005)
 Col. 67-68
- Electoral Reforms (DUR 193)**
 (Deb. 30, Vol. IX, 03-05-2005)
 Col. 476—82
- Employment for Girls**
 (Deb. 12, Vol. VIII, 15-03-2005)
 Col. 296—98
- Encroachments on Government Land**
 (Deb. 4, Vol. VII, 01-03-2005)
 Col. 303—05
- Execution of Warrant of Possessions**
 (Deb. 4, Vol. VII, 01-03-2005)
 Col. 473-74
- Exploration of Oil Reserves**
 (Deb. 27, Vol. IX, 28-04-2005)
 Col. 129—31
- Extended Warranty on Purchase of Computers**
 (Deb. 36, Vol. X, 11-05-2005)
 Col. 368-69
- Farm Houses**
 (Deb. 18, Vol. VIII, 22-03-2005)
 Col. 157
 (Deb. 35, Vol. X, 10-05-2005)
 Col. 112-13
- Fatal Accidents in Factories/Ports**
 (Deb. 21, Vol. IX, 19-04-2005)
 Col. 41—48
- Fifth Pay Commission Recommendations**
 (Deb. 13, Vol. VIII, 16-03-2005)
 Col. 148-49
- Fire Fighting Equipment**
 (Deb. 35, Vol. X, 10-05-2005)
 Col. 174-75
- Fire Tragedy at Lal Kuan, Delhi**
 (Deb. 18, Vol. VIII, 22-03-2005)
 Col. 549-50
- Foodgrain Scam**
 (Deb. 29, Vol. IX, 02-05-2005)
 Col. 54-55
- Fraud in Purchase of Medicines**
 (Deb. 19, Vol. VIII, 23-03-2005) Col. 68
- General Budget -2005-06—Demands For Grants of the Ministry of Agriculture**
 (Deb. 24, Vol. IX, 25-04-2005)
 Col. 461-62
- Higher Rate for P.D.S.**
 (Deb. 11, Vol. VIII, 14-03-2005) Col. 451
- Illegal Mining in Uttar Pradesh and Rajasthan**
 (Deb. 17, Vol. VIII, 21-03-2005)
 Col. 152-53
- Illegal Money Transfer Through Internet**
 (Deb. 15, Vol. VIII, 18-03-2005) Col. 193
- Impounding of Buses by Delhi Traffic Police**
 (Deb. 25, Vol. IX, 26-04-2005)
 Col. 133—37

- Increase in Taxes, Duties, NPAs**
(Deb. 8, Vol. VII, 09-03-2005) Col. 679
- Indecent and Immoral Contents**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 238-39
- Infant Mortality Rate**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 530-31
- Inflated MTNL Bills**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 149-50
- Investigation into Accounts of Xerox
Modi Corporation**
(Deb. 38, Vol. X, 13-05-2005) Col. 89
- Investigation of Fraudulent Companies**
(Deb. 8, Vol. VII, 09-03-2005) Col. 591
- Investment by STC**
(Deb. 35, Vol. X, 10-05-2005)
Col. 272-73
- Irregularities and Corruption in North-East
Frontier Railway**
(Deb. 9, Vol. VII, 10-03-2005) Col. 305
- IT Return Scam**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 310-11
- Khanna Rail Accident Report**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 205—07
- Killing of Persons by Bull in Delhi**
(Deb. 21, Vol. IX, 19-04-2005) Col. 853
- Krishi Vigyan Kendras**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 363-64
- Lack of Dialysis Machines in Government
Hospitals**
(Deb. 36, Vol. X, 11-05-2005) Col. 159
- Lack of Equipment and Materials in
Government Hospitals**
(Deb. 31, Vol. X, 04-05-2005)
Col. 165—67
- Licenses for Oil/Gas Discoveries**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 207—10
- Murder of Old age persons in Delhi**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 277-78
- National Rail Vikas Yojana**
(Deb. 32, Vol. X, 05-05-2005) Col. 9
- Natural calamities in the Country**
(DUR 193)
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 330-31
- Need to expeditiously complete the work,
inclusive of building bridges on
National Highway No. 104 between
Chakia and Sitamarhi via Madhuban
and Sheohar in Bihar (MUR 377)**
(Deb. 9, Vol. VII, 10-03-2005) Col. 323
- Nehru Yuvak Kendras**
(Deb. 30, Vol. IX, 03-05-2005) Col. 8
- Non-Audit of Accounts of Autonomous
Bodies**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 253
- Open Manholes in Delhi**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 504-05
- Outstanding Amount Against Credit
Parties**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 167—70
- Outstanding Amount against Defaulting
Establishments**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 307-08
- Physical Possession of Acquired Land**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 707-08
- Pilferage of Crude Oil**
(Deb. 23, Vol. IX, 21-04-2005) Col. 267
- Procurement Policy**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 251-52

Purchase of Stationery

(Deb. 9, Vol. VII, 10-03-2005)
Col. 68-69

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 165-66, 200

Quality and Prices of Steel

(Deb. 34, Vol. X, 09-05-2005)
Col. 475-76

Railway Budget—Demands for Grants—

2005-2006 and Resolution re: Approval of Recommendations in the First Report of Railway Convention Committee - (Cut Motion)

(Deb. 22, Vol. IX, 20-04-2005)
Col. 637—40

Railway Budget, 2005-06-General

Discussion Demands for Grants on Account (Railways) 2005-06 Demands for Supplementary Grants - 2004-05
(Deb. 9, Vol. VII, 10-03-2005)
Col. 395-98

Railway Safety Fund

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 18—32

Rajiv Gandhi Grameen Vidyutekaran Yojana

(Deb. 28, Vol. IX, 29-04-2005) Col. 8-9

Rehabilitation of Disabled and Old Persons

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 222-23

Relocation of Market

(Deb. 21, Vol. IX, 19-04-2005)
Col. 831-32

Rural Electrification

(Deb. 10, Vol. VII, 11-03-2005)
Col. 232—34

Schemes for Rehabilitation of Widows

(Deb. 21, Vol. IX, 19-04-2005)
Col. 504—20

Smuggling of High Speed Diesel

(Deb. 8, Vol. VII, 09-03-2005)
Col. 282-83

Stamp Papers

(Deb. 33, Vol. X, 06-05-2005) Col. 185

Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Bihar

(Deb. 16, Vol. VIII, 19-03-2005)
Col. 15-16

Survey of Agricultural Land in Delhi

(Deb. 12, Vol. VIII, 15-03-2005) Col. 67

SWOT Analysis of Agro and Rural Industries

(Deb. 26, Vol. IX, 27-04-2005)
Col. 554-55

Tax Outstanding against Reliance Group of Industries

(Deb. 28, Vol. IX, 29-04-2005)
Col. 104-05

Tender for Trolley

(Deb. 37, Vol. X, 12-05-2005)
Col. 148-49

Treatment of Cancer Patient

(Deb. 19, Vol. VIII, 23-03-2005) Col. 292

Upgrading of Institutions/Laboratories

(Deb. 34, Vol. X, 09-05-2005)
Col. 290-91

Use of Condemned Wagons

(Deb. 23, Vol. IX, 21-04-2005) Col. 277

Use of Over-aged Coaches and Engines

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 246-47

Use of Toxic Chemical for Manufacturing Toys

(Deb. 11, Vol. VIII, 14-03-2005) Col. 195

Vacancies in CBI

(Deb. 19, Vol. VIII, 23-03-2005) Col. 8

Vocational Rehabilitation Centres for Handicapped

(Deb. 29, Vol. IX, 02-05-2005)
Col. 146—48

Working of Agricultural Scientist Recruitment Board

(Deb. 21, Vol. IX, 19-04-2005)
Col. 389-90

- Jindal, Shri Naveen**
 Committee on Public Accounts—Twelfth Report—Presented
 (Deb. 25, Vol. IX, 26-04-2005) Col. 406
- Contaminated Ground Water**
 (Deb. 24, Vol. IX, 25-04-2005) Col. 41
- Duty Entitlement Passbook Scheme**
 (Deb. 28, Vol. IX, 29-04-2005) Col. 540
- Encouragement to Sports in Schools**
 (Deb. 30, Vol. IX, 03-05-2005) Col. 28
- NRI Deposit**
 (Deb. 28, Vol. IX, 29-04-2005) Col. 267
- Pay Scale Revision of Teachers in Agricultural University**
 (Deb. 29, Vol. IX, 02-05-2005) Col. 224-25
- Pilferage of Subsidised Foodgrains**
 (Deb. 34, Vol. X, 09-05-2005) Col. 19
- Recruitment of Teachers in IIT's and REC's**
 (Deb. 25, Vol. IX, 26-04-2005) Col. 194-95
- Standing Committee on Home Affairs—Evidence—Laid**
 (Deb. 5, Vol. VII, 02-03-2005) Col. 489
- Standing Committee on Home Affairs—One Hundred Eleventh Report—Laid**
 (Deb. 5, Vol. VII, 02-03-2005) Col. 489
- Supreme Court's Suggestion for Population Control**
 (Deb. 26, Vol. IX, 27-04-2005) Col. 27
- Survey on Disabled/Handicapped Persons**
 (Deb. 37, Vol. X, 12-05-2005) Col. 165-66
- Jogi, Shri Ajit**
Agro-Industries in Chhattisgarh
 (Deb. 13, Vol. VIII, 16-03-2005) Col. 286-87
- Airbus A-320 on Raipur Route**
 (Deb. 20, Vol. VIII, 24-03-2005) Col. 238
- Alleged Irregularities in Purchase of Medicines and Equipments**
 (Deb. 36, Vol. X, 11-05-2005) Col. 241
- Allocation of Kerosene**
 (Deb. 20, Vol. VIII, 24-03-2005) Col. 215—20
- Amendment in Human Rights Act**
 (Deb. 35, Vol. X, 10-05-2005) Col. 163-64
- Appointment of SCs/STs/OBCs Teachers**
 (Deb. 17, Vol. VIII, 21-03-2005) Col. 241
- Assistance to SCs/STs Farmers under Rain Water Harvesting Scheme**
 (Deb. 34, Vol. X, 09-05-2005) Col. 422—26
- Assistance to Sports Federations**
 (Deb. 30, Vol. IX, 03-05-2005) Col. 326—29
- BSNL Mobile Connection in Chhattisgarh**
 (Deb. 19, Vol. VIII, 23-03-2005) Col. 292-93
- Cardiac Surgery in Government Hospitals**
 (Deb. 8, Vol. VII, 09-03-2005) Col. 940-41
- Co-operative Bank in Chhattisgarh**
 (Deb. 15, Vol. VIII, 18-03-2005) Col. 267-68
- Co-operative Banks**
 (Deb. 28, Vol. IX, 29-04-2005) Col. 265-66
- Combating Communicable and Non-Communicable Diseases**
 (Deb. 31, Vol. X, 04-05-2005) Col. 17-18
- Comprehensive Policy Package for SSIs**
 (Deb. 8, Vol. VII, 09-03-2005) Col. 1008
- Dairy Development Schemes in Chhattisgarh**
 (Deb. 21, Vol. IX, 19-04-2005) Col. 305-06

- Development of Airports by Private Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col.451-52
- Development of Cities in Chhattisgarh**
(Deb. 4, Vol. VII, 01-03-2005)
Col.240-41
- Development of Sports in Rural Areas**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.432—36
- Exports of Agro Products**
(Deb. 4, Vol. VII, 01-03-2005)
Col.432-33
- Family Welfare Programmes in Villages**
(Deb. 22, Vol. IX, 20-04-2005)
Col.325—29
- Financial Powers for Purchase of Materials**
(Deb. 23, Vol. IX, 21-04-2005)
Col.115-16
- Flexible Law for New Industries**
(Deb 29, Vol. IX, 02-05-2005)
Col.229-30
- Flying Clubs**
(Deb.20, Vol. VIII,24-03-2005)Col.162
- Funds for Income Generating Projects**
(Deb. 21, Vol. IX, 19-04-2005)
Col.699—704
- Grant-in-Aid to Chhattisgarh**
(Deb. 19, Vol. VIII,23-03-2005)Col.203
- Higher Education**
(Deb.4, Vol. VII,01-03-2005)Col.173
- Identification of Low Power Generation Capacity Power Projects**
(Deb. 8, Vol. VII, 09-03-2005)
Col.602—11
- Incentive for Water Harvesting**
(Deb.29, Vol. IX,02-05-2005)Col.320
- Inclusion of Castes in ST List of Chhattisgarh**
(Deb.30, Vol. IX,03-05-2005)Col.205
- Indians Lodged in Foreign Jails**
(Deb. 22, Vol. IX, 20-04-2005)
Col.285—89
- Integrated Action Plan for Chhattisgarh**
(Deb.18, Vol. VIII,22-03-2005)Col.279
- IT Facilities in Rural/Tribal Areas**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.199-200
- Lacunae in Developmental Projects**
(Deb. 8, Vol. VII, 09-03-2005)
Col.1046-47
- Loan to SC/ST under Self-employment Scheme**
(Deb. 8, Vol. VII,09-03-2005)Col.737
- Members of Railways Users Consultative Committee**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.257-58
- Misuse of Funds under Tribal Development Schemes**
(Deb. 35, Vol. X, 10-05-2005)
Col.222—24
- Modernisation of Postal Services**
(Deb. 5, Vol. VII, 02-03-2005)
Col.436—38
- National Bio-gas Programme**
(Deb.33, Vol. X,06-05-2005)Col.337
- National Highways Projects in Chhattisgarh**
(Deb. 8, Vol. VII, 09-03-2005)
Col.1072—80
- National Policy on Bio-Fuel**
(Deb. 9, Vol. VII, 10-03-2005)
Col.224-25
- NCES Power Plants-**
(Deb. 8, Vol. VII, 09-03-2005)
Col.684—88
- New Science & Technology Policy**
(Deb. 26, Vol. IX, 27-04-2005)
Col.261-62

- New Ventures of Postal Department**
(Deb. 36, Vol. X, 11-05-2005)
Col.242-43
- NGO under Tribal Development Schemes in Chhattisgarh**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.251—54
- Oil Refineries**
(Deb. 9, Vol. VII, 10-03-2005)
Col.218—22
- Opening of CNG and LPG Filling Stations**
(Deb. 37, Vol. X, 12-05-2005)
Col.188—90
- Pilot Project for Handicapped Cooperation with RCI**
(Deb.27, Vol. IX, 28-04-2005)Col. 160
- Plan for Urban Employment and Poverty Alleviation**
(Deb. 18, Vol. VIII, 22-03-2005)Col. 316
- Power Consumption in Fertilizers Units**
(Deb. 34, Vol. X, 09-05-2005)
Col.280-81
- Priority to NCC**
(Deb. 14, Vol. VIII, 17-03-2005)Col. 265
- Profit earned by National Mineral Development Corporation**
(Deb. 24, Vol. IX, 25-04-2005)Col. 359
- Promotion of Cottage Industries in Rural Areas**
(Deb. 5, Vol. VII, 02-03-2005)
Col.240—43
- Protection to Farmer against Unstable Prices**
(Deb. 24, Vol. IX, 25-04-2005)
Col.225-26
- Rail Projects in Chhattisgarh**
(Deb. 9, Vol. VII, 10-03-2005)
Col.156—59
- Separate Cadres for Primary Health Centres Doctors**
(Deb. 36, Vol. X, 11-05-2005)
Col.464-65
- Separation of BSP From SAIL**
(Deb. 17, Vol. VIII, 21-03-2005)Col.481
- Setting up of Refineries in States**
(Deb. 8, Vol. VII, 09-03-2005)
Col.452-53
- Sick SSI Units**
(Deb. 26, Vol. IX, 27-04-2005)
Col.408-09
- Solar Energy**
(Deb. 28, Vol. IX, 29-04-2005)
Col.351—60
- Sports Authority of India**
(Deb. 21, Vol. IX, 19-04-2005)
Col.861-62
- Subsidy to Small Powerlooms**
(Deb. 8, Vol. VII, 09-03-2005)
Col.543—45
- Supply and Mining of Iron Ore by NMDC**
(Deb. 21, Vol. IX, 19-04-2005)
Col.272-73
- Telephone Facilities in Chhattisgarh**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.327-28
- Uneconomical Rail Lines**
(Deb. 8, Vol. VII, 09-03-2005)Col. 335
- Utilization of Funds for Tribal Development Schemes**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.401-02
- Vacancies in Central Secretariat Services**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.351-52
- Village Public Telephones**
(Deb. 22, Vol. IX, 20-04-2005)
Col.224—26
- World Bank Aid for Development Schemes**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.192—94
- Joshi, Shri Kailash**
- General Budget—2005-2006 - Demands for Grants—Ministry of Agriculture**
(Deb. 23, Vol. IX, 21-04-2005)
Col.325—28

Joshi, Shri Prathad

- Alleged Online Crimes**
(Deb. 36, Vol. X, 11-05-2005)
Col. 187-88
- Ban on Lotteries**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 234-35
- Ban on Tobacco Products**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 171—73
- Condition of National Highways**
(Deb. 31, Vol. X, 04-05-2005)
Col. 137-38
- Creation of National Micro Finance Equity Fund**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 236-37
- Custodial Deaths**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 862—66
- Demand and Supply of LPG**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 252—54
- Development of Coastal Towns**
(Deb. 22, Vol. IX, 20-04-2005) Col. 284
- Diversion of Forest Land for Railway Projects**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 533—38
- Diversion of Surplus Water**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 345-46
- Establishment of PIO University**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 423—25
- Evaluation of Working of Legislation on Tobacco Products**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 479-80
- Excise Duty Outstanding against ITC**
(Deb. 33, Vol. X, 06-05-2005)
Col. 307—09
- Financial Package to Israel**
(Deb. 31, Vol. X, 04-05-2005)
Col. 130-31
- Funds to NGOs**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 512—18
- Gauge Conversion**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 235-36
- Gold Reserve in Karnataka**
(Deb. 38, Vol. X, 13-05-2005)
Col. 253-54
- Hydrogen Powered Vehicle**
(Deb. 32, Vol. X, 05-05-2005) Col. 178
- Illegal Recruitment Agencies**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 42-43
- Issuance of Smart Card for NRIs**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 142-43
- Loan Under PMRY**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 584—89
- Milk Production in Karnataka**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 258—60
- Misleading Advertisements by Private Companies**
(Deb. 31, Vol. X, 04-05-2005)
Col. 295-96
- Misuse of Water Resources**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 205
- Monitoring of Donations**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 114-15
- National Agricultural Prices Commissions for MSP**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 182-83
- National Family Relief Fund**
(Deb. 21, Vol. IX, 19-04-2005) Col. 591

- National Family Relief Fund**
(Deb. 23, Vol. IX, 21-04-2005) Col. 113
- National School of Drama**
(Deb. 23, Vol. IX, 21-04-2005) Col. 263
- New Nuclear Reactors at Kaiga**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 280-81
- New Tiger Projects**
(Deb. 34, Vol. X, 09-05-2005)
Col. 291-95
- Night Landing Facilities at Airports**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 189
- Opportunities to Scientists and Technologists of Indian Origin**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 405-06
- Outsourcing of Various Items to Private Companies**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 84
- Payment of Crop Insurance Money**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 300-02
- Power Supply Through Central Grid**
(Deb. 33, Vol. X, 06-05-2005)
Col. 351-56
- Prices of Drugs**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 436-37
- Private Airlines to Pakistan**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 126-27
- Production of Milk**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 220-21
- Promotion of Sports**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 777-79
- Providing Employment to Youth Crossing Age Limit**
(Deb. 36, Vol. X, 11-05-2005)
Col. 361-62
- Rail Link between India and Bhutan**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 95-96
- Railway Budget, 2005-06—General Discussion**
- Demands for Grants on Account (Railways) 2005-06 Demands for Supplementary Grants—2004-05**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 436-41
- Recruitment of Staff in New Railway Zones**
(Deb. 23, Vol. IX, 21-04-2005) Col. 233
- Reduction of Workers in ICF**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 184
- Release of Funds for Basic Infrastructure**
(Deb. 35, Vol. X, 10-05-2005)
Col. 145-54
- Release of Funds under NSAP**
(Deb. 33, Vol. X, 06-05-2005)
Col. 180-86
- Repatriation of Mumbai Bomb Blast Accused**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 336-37
- Rural Health Care and Sanitation Facilities**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 261
- Scheme for Alcoholic De-addiction Centres**
(Deb. 32, Vol. X, 05-05-2005)
Col. 77-78
- Setting up of NCES Projects**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 366-72
- Shortage of Pre-paid SIM Cards**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 229-30
- Sick Grameen Banks**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 257-58
- Special Package for Widows of PMF**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 70-71

- Superannuation Retirement Age for Politicians
(Deb. 38, Vol. X, 13-05-2005) Col. 220
- Support to Handloom Weavers
(Deb. 33, Vol. X, 06-05-2005) Col. 128-29
- Throwing out of Passengers from Farrakka Express
(Deb. 8, Vol. VII, 09-03-2005) Col. 374-83
- Transfer Policy for Judges
(Deb. 8, Vol. VII, 09-03-2005) Col. 693-94
- Underweight Cylinders
(Deb. 8, Vol. VII, 09-03-2005) Col. 387-88
- Unutilisation of Work-Force and Machinery
(Deb. 20, Vol. VIII, 24-03-2005) Col. 78
- US Reservation on Indo-Iran Gas Pipeline
(Deb. 22, Vol. IX, 20-04-2005) Col. 249-50
- Violation of Human Rights for Labourers in Gulf Countries
(Deb. 22, Vol. IX, 20-04-2005) Col. 222-23
- Withdrawal of Notifications
(Deb. 9, Vol. VII, 10-03-2005) Col. 74-75
- Withdrawal of Troops from Siachen
(Deb. 23, Vol. IX, 21-04-2005) Col. 173
- Kader Mohideen, Prof. K.M.**
- National Rural Health Mission
(Deb. 31, Vol. X, 04-05-2005) Col. 7-8
- Kalmadi, Shri Suresh**
- Anti-Insurgency Operations in Tripura
(Deb. 12, Vol. VIII, 15-03-2005) Col. 370-71
- Autonomy Status to J&K
(Deb. 4, Vol. VII, 01-03-2005) Col. 147
- Bilateral Defence Ties with Russia
(Deb. 23, Vol. IX, 21-04-2005) Col. 140-41
- Conversion of LPG Gas Pipeline into Natural Gas Pipeline
(Deb. 8, Vol. VII, 09-03-2005) Col. 427
- Convertibility of Rupee
(Deb. 15, Vol. VIII, 18-03-2005) Col. 69-70
- Counter Guarantee to Private Projects
(Deb. 28, Vol. IX, 29-04-2005) Col. 419-20
- Counter Insurgency Training
(Deb. 18, Vol. VIII, 22-03-2005) Col. 390-91
- Debt Recovery Tribunal
(Deb. 15, Vol. VIII, 18-03-2005) Col. 299
- Development of Satellite based Navigation System
(Deb. 23, Vol. IX, 21-04-2005) Col. 52
- Drought Affected States
(Deb. 11, Vol. VIII, 14-03-2005) Col. 237-42
- Economic Cost of Foodgrains
(Deb. 11, Vol. VIII, 14-03-2005) Col. 321-22
- External Debt
(Deb. 33, Vol. X, 06-05-2005) Col. 411-14
- External Loan for Power Sector
(Deb. 8, Vol. VII, 09-03-2005) Col. 488-89
- Foreign Direct Investment
(Deb. 21, Vol. IX, 19-04-2005) Col. 648-52
- Gas Distribution Schemes of GAIL
(Deb. 14, Vol. VIII, 17-03-2005) Col. 136
- Gorkha Regiment Personnel Kidnapped in Nepal
(Deb. 9, Vol. VII, 10-03-2005) Col. 86

- Increase in Cases of Diabetes and Atherosclerosis
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 141-42
- Indo-Israel Cooperation on High Technology Areas
(Deb. 8, Vol. VII, 09-03-2005)
Col. 960-61
- Indo-Sri Lanka Trade
(Deb. 21, Vol. IX, 19-04-2005)
Col. 535-36
- Indo-U.S. High Technology Group
(Deb. 5, Vol. VII, 02-03-2005)
Col. 76-77
- Investment in Power and Civil Aviation
(Deb. 8, Vol. VII, 09-03-2005)
Col. 616-17
- Investment in Power Sector
(Deb. 38, Vol. X, 13-05-2005)
Col. 251-52
- Loans & Grants Provision to Maharashtra
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 249-52
- Nair Committee on CPSUs
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 65-66
- National Coastal Protection Project
(Deb. 24, Vol. IX, 25-04-2005) Col. 258
- National Commission for Children
(Deb. 4, Vol. VII, 01-03-2005) Col. 245
- National Scientific Advisory Committee on Natural Disasters
(Deb. 13, Vol. VIII, 16-03-2005) Col. 305
- New Rules for Coastal Areas
(Deb. 13, Vol. VIII, 16-03-2005) Col. 219
- New Techniques for Dengue
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 62-63
- Nutritious Food and Self-employment Opportunities to AIDS Patients
(Deb. 8, Vol. VII, 09-03-2005) Col. 1041
- Peace Offer to ULFA
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 238-39
- Plan for Growth of Pharmacy Industry
(Deb. 17, Vol. VIII, 21-03-2005) Col. 148
- Prices of Drugs
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 436-37
- Private Investment in Power Sector
(Deb. 38, Vol. X, 13-05-2005)
Col. 142-44
- Production of Natural Gas
(Deb. 8, Vol. VII, 09-03-2005)
Col. 104-05
- Production, Consumption and Export of Steel
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 254-56
- Rail Link between India and South East Asia
(Deb. 8, Vol. VII, 09-03-2005) Col. 336
- Raising of Margins on Advances against Shares
(Deb. 15, Vol. VIII, 18-03-2005) Col. 80
- Red-Chilli Trade
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 379-81
- SIM Card Cloning
(Deb. 19, Vol. VIII, 23-03-2005) Col. 277
- Smuggling of Cardamom
(Deb. 33, Vol. X, 06-05-2005)
Col. 162-64
- Stampede at Mandradevi Temple
(Deb. 4, Vol. VII, 01-03-2005)
Col. 46-47
- Strategic Dialogue with China
(Deb. 8, Vol. VII, 09-03-2005)
Col. 193-94
- Thermal and Hydro Power Generation
(Deb. 28, Vol. IX, 29-04-2005)
Col. 130-44

Kamal Nath, Shri

Disapproval of Patents (Amendment)
Ordinance and Patents (Amendment)
Bill, 2005

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 629-31, 713-25

Patents (Amendment) Bill—Int.

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 367, 373-74

Special Economic Zone Bill, 2005—
Consid. and Pass

(Deb. 35, Vol. X, 10-05-2005)
Col. 395-97, 420-29

Special Economic Zones Bill—Int.

(Deb. 34, Vol. X, 09-05-2005) Col. 591

Statement Re: Patents (Amendment)
Ordinance—Laid

(Deb. 15, Vol. VIII, 18-03-2005) Col. 374

Statutory Resolution Disapproving
Patents (Amendment) Ordinance and
Patents (Amendment) Bill, 2005

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 596-601

Kamat, Shri Gurudas

Acceptance of Indians by Israel

(Deb. 26, Vol. IX, 27-04-2005) Col. 408

Alleged Suicides in AIIMS

(Deb. 22, Vol. IX, 20-04-2005)
Col. 175-76

Assistance to Tsunami Affected Counties

(Deb. 5, Vol. VII, 02-03-2005)
Col. 323-25

Auction of Artefacts Relating to Tipu
Sultan

(Deb. 32, Vol. X, 05-05-2005) Col. 113

Autonomy to Oil PSUs

(Deb. 27, Vol. IX, 28-04-2005)
Col. 37-38

Buying of Petroleum Products by Private
Companies

(Deb. 23, Vol. IX, 21-04-2005)
Col. 275-76

Cess on Air Travel

(Deb. 9, Vol. VII, 10-03-2005)
Col. 295-96

Children Homes

(Deb. 23, Vol. IX, 21-04-2005)
Col. 233-34

Constitution of Task Force

(Deb. 18, Vol. VIII, 22-03-2005) Col. 370

Construction of ROB

(Deb. 20, Vol. VIII, 24-03-2005) Col. 132

Contribution of States in Promotion of
Indian Culture

(Deb. 9, Vol. VII, 10-03-2005)
Col. 91-92

Conversion of INS Vikrant into Museum

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 205-06

Creation of Petro India

(Deb. 8, Vol. VII, 09-03-2005)
Col. 325-26

Crime against Women

(Deb. 30, Vol. IX, 03-05-2005)
Col. 372-73

Dandi March Route

(Deb. 24, Vol. IX, 25-04-2005) Col. 126

Duty Entitlement Passbook Scheme

(Deb. 38, Vol. X, 13-05-2005)
Col. 255-56

Financial Assistance under SSA

(Deb. 30, Vol. IX, 03-05-2005)
Col. 320-23

Free Trading of Coal

(Deb. 31, Vol. X, 04-05-2005)
Col. 190-91

Ghatkopar Road Over Bridge in Mumbai

(Deb. 9, Vol. VII, 10-03-2005) Col. 188

India as Drug Smuggling Route

(Deb. 26, Vol. IX, 27-04-2005) Col. 193

Infant Girl Mortality Rate

(Deb. 31, Vol. X, 04-05-2005)
Col. 147-48

- IT Return Scam**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.310-11
- Medical Relief Operations in Tsunami Affected Areas**
(Deb. 5, Vol. VII, 02-03-2005)
Col.330-56
- National Museum of Natural History**
(Deb. 34, Vol. X, 09-05-2005)
Col.513-14
- Nepalese Currency**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.190-92
- Possibility of Major Earthquake**
(Deb. 5, Vol. VII, 02-03-2005) Col. 184
- Prices of Drugs**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.436-37
- Private Security Agency**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.195-96
- Privatisation of PSBs**
(Deb. 10, Vol. VII, 11-03-2005)
Col.299-300
- Procurement of Video Projectors**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.117-18
- Project Cost of Expressways Under Construction**
(Deb. 36, Vol. X, 11-05-2005) Col.241
- Projects for Mumbai**
(Deb. 28, Vol. IX, 29-04-2005) Col. 259
- Protest by AAI Employees**
(Deb. 23, Vol. IX, 21-04-2005)
Col.263-64
- R.C.F. Unit in Mumbai**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.378-79
- Renovation of Ballard Bunder Gate**
(Deb. 8, Vol. VII, 09-03-2005) Col. 422
- Representation for Development of Mumbai**
(Deb. 35, Vol. X, 10-05-2005)
Col.233-34
- Reservation for Economically Backward Classes in Government Jobs**
(Deb. 8, Vol. VII, 09-03-2005) Col. 310
- Reservation to Women in Port Sector**
(Deb. 8, Vol. VII, 09-03-2005) Col. 967
- Review of Functioning of Prasar Bharati**
(Deb. 27, Vol. IX, 28-04-2005)
Col.243-44
- Sale of Petroleum Products to Foreign Countries**
(Deb. 37, Vol. X, 12-05-2005)
Col.262-63
- Service Tax**
(Deb. 8, Vol. VII, 09-03-2005) Col. 519
- Services of Tsunami Warning System to Neighbouring Countries**
(Deb. 5, Vol. VII, 02-03-2005) Col. 390
- Standing Committee on Energy—Fifth and Sixth Reports—Presented**
(Deb. 23, Vol. IX, 21-04-2005) Col. 292
- Tightening of Visa Rules by Britain**
(Deb. 8, Vol. VII, 09-03-2005)
Col.195-97
- Trade Barriers**
(Deb. 35, Vol. X, 10-05-2005) Col. 268
- Tsunami Warning System**
(Deb. 8, Vol. VII, 09-03-2005)
Col.975-78
- Unauthorised Occupation of NTC Mills Land**
(Deb. 38, Vol. X, 13-05-2005)
Col.77-86
- Unemployment Rate**
(Deb. 29, Vol. IX, 02-05-2005)
Col.64-65
- Uniformity Rate of Entertainment Tax**
(Deb. 23, Vol. IX, 21-04-2005)
Col.29-30

Kanodia, Shri Mahesh

- Avalanches in Jammu and Kashmir
(Deb. 12, Vol. VIII, 15-03-2005)
Col.213-14
- Benefits of Agricultural Research
(Deb. 17, Vol. VIII, 21-03-2005)
Col.180-81
- Biotech Parks
(Deb. 8, Vol. VII, 09-03-2005)
Col.841-43
- Black Marketing of Sugar
(Deb. 29, Vol. IX, 02-05-2005) Col. 330
- Black-Marketing of LPG Cylinders
(Deb. 8, Vol. VII, 09-03-2005)
Col. 299-300
- Cheap Medicines for Poor People
(Deb. 34, Vol. X, 09-05-2005)
Col.481-82
- Consumption of Allopathic Medicines for Intoxication
(Deb. 13, Vol. VIII, 16-03-2005)
Col.132-34
- Conversion of Forest Villages into Revenue Villages
(Deb. 21, Vol. IX, 19-04-2005) Col. 235
- Court Cases of Railway Employees
(Deb. 32, Vol. X, 05-05-2005) Col. 121
- Deaths Due to Unsafe Abortions
(Deb. 26, Vol. IX, 27-04-2005)
Col.64-66
- Demand Draft on Sponsored Banks of RRBs
(Deb. 8, Vol. VII, 09-03-2005) Col. 723
- Facilities to Handicapped Women
(Deb. 14, Vol. VIII, 17-03-2005) Col. 112
- Fake PAN Card
(Deb. 28, Vol. IX, 29-04-2005)
Col.515-16
- Funds for Pollution Control
(Deb. 34, Vol. X, 09-05-2005)
Col.82-95
- Gas Connections
(Deb. 8, Vol. VII, 09-03-2005)
Col.253-57
- Illegal Transaction of Defence Land
(Deb. 23, Vol. IX, 21-04-2005) Col. 140
- Increase in the Prices of Petroleum Products
(Deb. 14, Vol. VIII, 17-03-2005)
Col.201-05
- Industrial use of Forest Land by L&T Cement Company
(Deb. 11, Vol. VIII, 14-03-2005)
Col.252-53
- National Rail Vikas Yojana
(Deb. 32, Vol. X, 05-05-2005)
Col.4-10
- New Power Policy
(Deb. 28, Vol. IX, 29-04-2005)
Col.167-71
- Ownership Rights to Forest Dwellers
(Deb. 21, Vol. IX, 19-04-2005)
Col.421-23
- Petroleum Rules, 2002
(Deb. 14, Vol. VIII, 17-03-2005)
Col.144-45
- Plantation of Trees and Bushes along Sea Coasts
(Deb. 29, Vol. IX, 02-05-2005)
Col.256-57
- Purchase of Vehicles by R.P.F.
(Deb. 27, Vol. IX, 28-04-2005)
Col.72-73
- Railway Budget—Demands for Grants—2005-06 and Resolution re: Approval of Recommendations in the First Report of Railway Convention Committee—(Cut Motion)
(Deb. 22, Vol. IX, 20-04-2005)
Col.667-68

- Railway Budget, 2005-06 - General Discussion
- Demands for Grants on Accounts, 2005-06—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005) Col. 858-59
- Regional Rural Banks
(Deb. 8, Vol. VII, 09-03-2005) Col. 752
- Royalty on Crude Oil
(Deb. 9, Vol. VII, 10-03-2005) Col. 95
- Smuggling of Idols
(Deb. 32, Vol. X, 05-05-2005) Col. 42-43
- Strengthening of Wildlife Laws
(Deb. 24, Vol. IX, 25-04-2005) Col. 165-66
- Surcharge of 2% in Gujarat
(Deb. 33, Vol. X, 06-05-2005) Col. 273
- Theft of Wood
(Deb. 29, Vol. IX, 02-05-2005) Col. 43-45
- Karunakaran, Shri P.**
- Agro Export Zones
(Deb. 18, Vol. VIII, 22-03-2005) Col. 203-08
- Allocation of Funds under CRF
(Deb. 8, Vol. VII, 09-03-2005) Col. 884-87
- Anganwadi Workers
(Deb. 12, Vol. VIII, 15-03-2005) Col. 71-73
- Anomalies in Pay Structure
(Deb. 20, Vol. VIII, 24-03-2005) Col. 169-72
- Arecanut Growers
(Deb. 11, Vol. VIII, 14-03-2005) Col. 153-54
- Ban on Indian Carriers
(Deb. 9, Vol. VII, 10-03-2005) Col. 89-90
- Bauxite Deposits in Kerala
(Deb. 33, Vol. X, 06-05-2005) Col. 367
- Betterment of Plantation Sector
(Deb. 18, Vol. VIII, 22-03-2005) Col. 541-43
- BSNL Expansion Plan
(Deb. 31, Vol. X, 04-05-2005) Col. 343-45
- Changes in Recruitment Policy
(Deb. 34, Vol. X, 09-05-2005) Col. 495
- Coastal Tourism
(Deb. 29, Vol. IX, 02-05-2005) Col. 277-78
- Code of Criminal Procedure (Amendment) Bill, 2005 - Consid. and Pass
(Deb. 34, Vol. X, 09-05-2005) Col. 612-14
- Custom Clearance
(Deb. 18, Vol. VIII, 22-03-2005) Col. 449-50
- Denial of Admission in Schools
(Deb. 4, Vol. VII, 01-03-2005) Col. 80-81
- Development of Tourism
(Deb. 17, Vol. VIII, 21-03-2005) Col. 201-03
- Ecologically Fragile Areas
(Deb. 24, Vol. IX, 25-04-2005) Col. 323-24
- Electoral Reforms (DUR 193)
(Deb. 30, Vol. IX, 03-05-2005) Col. 473-76
- Establishment of Arecanut Board
(Deb. 17, Vol. VIII, 21-03-2005) Col. 176
- Exemption of Tax on Tea Grown by Small Growers
(Deb. 15, Vol. VIII, 18-03-2005) Col. 166
- General Budget 2005-2006—General Discussion,
- Demands for Grants on Account (General), 2005-2006 and Demands for Supplementary Grants (General), 2004-05
(Deb. 13, Vol. VIII, 16-03-2005) Col. 396-403

- Grievance of Railway Workers
(Deb. 8, Vol. VII, 09-03-2005) Col. 338
- Import of Agricultural and Cash Crops
(Deb. 4, Vol. VII, 01-03-2005)
Col. 252-53
- Import of Marine Products
(Deb. 35, Vol. X, 10-05-2005) Col. 206
- Inclusion of Tribes in ST List
(Deb. 21, Vol. IX, 19-04-2005)
Col. 601-03
- Increase in Prices of Petroleum Products
(Deb. 23, Vol. IX, 21-04-2005) Col. 13
- Indo-Pak Talks on Border Issue
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 58-59
- Interest Rate on EPF
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 547-48
- Investment in Public Sector Undertakings
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 56-57
- Issues/Grievances of Unemployed Youth
(Deb. 35, Vol. X, 10-05-2005) Col. 141
- Justice to CAT Employees
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 107-09
- Land Reforms
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 64-68
- Meeting of National Board for Wildlife
(Deb. 24, Vol. IX, 25-04-2005)
Col. 185-88
- Modernisation of NTC Mills
(Deb. 10, Vol. VII, 11-03-2005)
Col. 338-41
- National Judicial Commission
(Deb. 38, Vol. X, 13-05-2005)
Col. 3-9
- Navy (Amendment) Bill, 2005, Consid. and
Pass
(Deb. 31, Vol. X, 04-05-2005)
Col. 505-07
- Need to ensure supply of kerosene at
subsidised rates to the fishermen
community in Kerala (MUR 377)
(Deb. 31, Vol. X, 04-05-2005) Col. 499
- Need to provide additional funds to the
Government of Kerala for undertaking
rehabilitation work in the Tsunami
affected areas of the State (MUR 377)
(Deb. 13, Vol. VIII, 16-03-2005) Col. 374
- Need to restrain domestic newsprint
makers from raising price of newsprint
from the 1st April, 2005 (MUR 377)
(Deb. 18, Vol. VIII, 22-03-2005) Col. 614
- Need to set up an industry in Kasargod
district of Kerala with a view to provide
employment to local people (MUR 377)
(Deb. 38, Vol. X, 13-05-2005)
Col. 311-12
- New Airports
(Deb. 14, Vol. VIII, 17-03-2005) Col. 241
- Newsprint Price
(Deb. 30, Vol. IX, 03-05-2005) Col. 63
- Non-Governmental Organisation in
Agricultural Research
(Deb. 29, Vol. IX, 02-05-2005)
Col. 194-95
- Outsourcing and Privatising of Passport
Work
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 274-75
- Ownership Rights to Forest Dwellers
(Deb. 21, Vol. IX, 19-04-2005)
Col. 421-23
- Pending Drinking Water Projects
(Deb. 33, Vol. X, 06-05-2005)
Col. 47-60
- Pending Drinking Water Projects
(Deb. 33, Vol. X, 06-05-2005)
Col. 54-55
- Pooyamkutty Hydro Power Project
(Deb. 28, Vol. IX, 29-04-2005)
Col. 203-16

Price Stabilisation Fund Scheme
(Deb. 25, Vol. IX, 26-04-2005) Col. 91

Projects under Provision of Urban
Facilities to Rural Areas
(Deb. 32, Vol. X, 05-05-2005) Col. 77

Promotion of Contract Farming
(Deb. 24, Vol. IX, 25-04-2005)
Col. 145-46

Railway Budget, 2005-06 - General
Discussion

Demands for Grants on Accounts, 2005-
'06 - (Railways) Demands for
Supplementary Grants, 2004-05
(Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 681-83

Reduction in Below Poverty Line Families
(Deb. 38, Vol. X, 13-05-2005)
Col. 135-36

Reduction in Staff Strength
(Deb. 27, Vol. IX, 28-04-2005) Col. 90

Regularisation of Workers
(Deb. 17, Vol. VIII, 21-03-2005) Col. 538

Report of National Commission on
Farmers
(Deb. 21, Vol. IX, 19-04-2005)
Col. 40-41

Report of National Sample Survey
(Deb. 36, Vol. X, 11-05-2005) Col. 533

Representation from Tribals
(Deb. 25, Vol. IX, 26-04-2005)
Col. 268-70

Review of Total Sanitation Programme
(Deb. 33, Vol. X, 06-05-2005) Col. 315

Revision of Scales of Teachers
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 129-30

Sea Wall
(Deb. 34, Vol. X, 09-05-2005) Col. 321

Seamen's Provident Fund Scams
(Deb. 5, Vol. VII, 02-03-2005)
Col. 74-76

Setting up of Health Resorts
(Deb. 17, Vol. VIII, 21-03-2005) Col. 272

Shortage of Doctors/Staff in Rural
Hospitals
(Deb. 22, Vol. IX, 20-04-2005)
Col. 171-74

Situation arising out of alleged irregular
sale of Kovalam Ashoka Beach Resort
at Trivandrum to M Far Hotels Private
Limited and Steps taken by the
Government in regard thereto (CA)
(Deb. 37, Vol. X, 12-05-2005) Col. 304

Special Development Package for
Sabarimala
(Deb. 19, Vol. VIII, 23-03-2005) Col. 69

Standardisation of Ayurvedic Treatment
(Deb. 36, Vol. X, 11-05-2005) Col. 6

Standing Committee for Redressal of
Grievance of Officials
(Deb. 36, Vol. X, 11-05-2005)
Col. 173-74

Status of Industry to Tourism
(Deb. 17, Vol. VIII, 21-03-2005) Col. 18

Supply of Kerosene
(Deb. 8, Vol. VII, 09-03-2005) Col. 200

Unemployment Rate
(Deb. 29, Vol. IX, 02-05-2005)
Col. 340-41

Use of Endosulphan
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 395-98

VAT
(Deb. 8, Vol. VII, 09-03-2005)
Col. 749-50

Waiting List in the Country
(Deb. 5, Vol. VII, 02-03-2005)
Col. 416-18

Warehouse Development and Regulation
(Deb. 21, Vol. IX, 19-04-2005)
Col. 320-21

Work on ROBs
(Deb. 20, Vol. VIII, 24-03-2005) Col. 221

World Bank Aid to Tsunami Hit Areas
(Deb. 8, Vol. VII, 09-03-2005)
Col. 755-56

Kaswan, Shri Ram Singh

Accelerating Disinvestment
(Deb. 38, Vol. X, 13-05-2005)
Col. 99-100

Annual Scheme of States and UTs
(Deb. 38, Vol. X, 13-05-2005) Col. 252

EFC Grants for School Building in Rajasthan
(Deb. 33, Vol. X, 06-05-2005) Col. 205

EFC Grants for School Building in Rajasthan
(Deb. 33, Vol. X, 06-05-2005)
Col. 206-07

Establishment of CIPET
(Deb. 35, Vol. X, 10-05-2005)
Col. 267-68

Exploration of Minerals
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 8-14

Halt Station
(Deb. 32, Vol. X, 05-05-2005) Col. 44

Need to release required funds in the current budget for completion of Sadulpur-Bikaner and Ratanagarh-Degana Railway Section in Rajasthan (MUR377)
(Deb. 24, Vol. IX, 25-04-2005) Col. 409

Power Generation
(Deb. 10, Vol. VII, 11-03-2005)
Col. 33/56

Railway Budget, 2005-06—General Discussion

Demands for Grants on Accounts, 2005-06 - (Railways) Demands for Supplementary Grants, 2004-05 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 728-29

Revenue Earned from Postal Circles
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 196/98

Support Price of Millet
(Deb. 34, Vol. X, 09-05-2005)
Col. 259-60

World Bank Projects in Rajasthan
(Deb. 33, Vol. X, 06-05-2005)
Col. 392/94

Kathiria, Dr. Vallabbhhal

General Budget - 2005-06 General Discussion

Demands for Grants on Account - (General) 2005-06 and Demands for Supplementary Grants—(General), 2004-05
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 535/38

Railway (Budget), 2005-06 - General Discussion

Demands for Grants on Account - (Railways), 2005-06 and Demands for Supplementary Grants (Railways) 2004-05
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 494-95

Kaur, Shrimati Preneet

Allocation of Funds under Poverty Alleviation Programmes
(Deb. 22, Vol. IX, 20-04-2005)
Col. 137-38

Anti-Terrorism Loan Outstanding in Punjab
(Deb. 8, Vol. VII, 09-03-2005) Col. 602

Incentives for Industrial Development
(Deb. 4, Vol. VII, 01-03-2005) Col. 237

Oil Refineries at Mathura and Panipat
(Deb. 9, Vol. VII, 10-03-2005)
Col. 136/38

Toll Fee Collected on NH-I
(Deb. 8, Vol. VII, 09-03-2005)
Col. 869-70

Khaire, Shri Chandrakant

Air Connectivity with Srinagar Domestic Airport
(Deb. 8, Vol. VII, 09-03-2005) Col. 294

- Alleged Suicides in AIIMS**
(Deb. 22, Vol. IX, 20-04-2005)
Col.175-76
- Breast Cancer**
(Deb. 22, Vol. IX, 20-04-2005)
Col.464-65
- Breast Cancer Risk in Men**
(Deb. 22, Vol. IX, 20-04-2005)
Col.135-36
- Coal Linkage to Pvt. Companies**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.193+202
- Decline in Passengers**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.29-30
- Development of Dharavi Slum**
(Deb. 4, Vol. VII, 01-03-2005) Col. 148
- Diabetes Menace**
(Deb. 36, Vol. X, 11-05-2005)
Col.82-83
- Effects of Contraceptive Pills on Women**
(Deb. 5, Vol. VII, 02-03-2005)
Col.433-34
- Exploration of Oil and Gas from Panna/
Mukta and Tapti Reserves**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 102
- Felling of Trees at Red Fort**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 199
- Foreign Institutions**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.416-17
- Gold Ornaments**
(Deb. 28, Vol. IX, 29-04-2005) Col. 165
- Health Insurance**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 739-40
- IIT, Kharagpur**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 74-75
- IITs**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 205-07
- Illegal Routing by Reliance Infocomm**
(Deb. 5, Vol. VII, 02-03-2005)
Col.194-95
- Implementation of Recommendations of
Ajai Vikram Singh Committee**
(Deb. 8, Vol. VII, 09-03-2005)
Col.454-55
- Indiscipline in Armed Forces**
(Deb. 8, Vol. VII, 09-03-2005) Col. 283
- Jarawas Tribe of Andaman and Nicobar**
(Deb. 21, Vol. IX, 19-04-2005)
Col.847-50
- Natural Calamities Warning Centres**
(Deb. 5, Vol. VII, 02-03-2005)
Col.206-07
- NCERT Books on Net**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.265-66
- New Courses in IITs**
(Deb. 25, Vol. IX, 26-04-2005)
Col.149-50
- ORBIS Hospital**
(Deb. 31, Vol. X, 04-05-2005)
Col.80-81
- Package for Tourists Visiting China**
(Deb. 21, Vol. IX, 19-04-2005) Col. 265
- Prevention of Liver Cancer**
(Deb. 26, Vol. IX, 27-04-2005)
Col.59-60
- Purchase of Scorpene Submarines**
(Deb. 23, Vol. IX, 21-04-2005)
Col.191-92
- Quarry Industries**
(Deb. 10, Vol. VII, 11-03-2005)
Col.198+200
- Railway Budget, 2005-06-General
Discussion**
- Demands for Grants on Account
(Railways) 2005-06**
- Demands for Supplementary Grants—
2004-05**
(Deb. 9, Vol. VII, 10-03-2005)
Col.403-09

Rank of Indian Universities

(Deb. 4, Vol. VII, 01-03-2005) Col. 237

RBI and FRBM(Deb. 33, Vol. X, 06-05-2005)
Col. 396-97**Recruitment of Staff**(Deb. 37, Vol. X, 12-05-2005)
Col. 253-55**Reduction in Corporation Tax**(Deb. 15, Vol. VIII, 18-03-2005)
Col. 348-49**Reduction of Equity of CPSEs**(Deb. 8, Vol. VII, 09-03-2005)
Col. 398-99**Shortage of Water in Keoladeo Sanctuary**(Deb. 11, Vol. VIII, 14-03-2005)
Col. 532-33**Standing Committee on Coal and Steel -
Eighth to Tenth Reports - Presented**(Deb. 25, Vol. IX, 26-04-2005)
Col. 382-83**Telecasting Rights of Indo-Pak Cricket
Series**(Deb. 14, Vol. VIII, 17-03-2005)
Col. 83-84**Khan, Shri Sunil****Abolition of Child Labour Bill, 2005 -
Consid.**(Deb. 38, Vol. X, 13-05-2005)
Col. 364-68**Anganwadi Workers**(Deb. 12, Vol. VIII, 15-03-2005)
Col. 71-73**Cellular Mobile Telephone Services of
MTNL**

(Deb. 26, Vol. IX, 27-04-2005) Col. 553

Coal Linkage to Sova Ispat

(Deb. 36, Vol. X, 11-05-2005) Col. 146

**Credit of Revenues in Government
Account**(Deb. 37, Vol. X, 12-05-2005)
Col. 176-77**Delay in Disbursement of Quarters of
HFCL, Durgapur**(Deb. 21, Vol. IX, 19-04-2005)
Col. 439-40**Development of Sports in Rural Areas**(Deb. 12, Vol. VIII, 15-03-2005)
Col. 432-36**Disinvestment Target**(Deb. 33, Vol. X, 06-05-2005)
Col. 418-20**Durgapur Station as Model Station**(Deb. 37, Vol. X, 12-05-2005)
Col. 109-10**Environmental Clearance for Lease to
Kudremukh Iron Ore Limited**(Deb. 11, Vol. VIII, 14-03-2005)
Col. 151-52**Establishment of Plant for Finished Goods
by DSP**(Deb. 21, Vol. IX, 19-04-2005)
Col. 186-87**Financial Assistance under SSA**(Deb. 30, Vol. IX, 03-05-2005)
Col. 320-23**Financial Performance of SAIL**

(Deb. 24, Vol. IX, 25-04-2005) Col. 25

Functions of CSIR and ICAR(Deb. 36, Vol. X, 11-05-2005)
Col. 375-76**House Rent Allowance to Employees of
Ammunition Depot, Panagarh**(Deb. 32, Vol. X, 05-05-2005)
Col. 41-42**Inclusion of North Bengal in North
Eastern Region**

(Deb. 18, Vol. VIII, 22-03-2005) Col. 209

**Integrated Infrastructure Development
Centre**(Deb. 26, Vol. IX, 27-04-2005)
Col. 202-03

- Need to formulate an action plan for regular dredging of the silt and sand deposited in the catchment area of Damodar and feeder canals of Durgapur barrage (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col. 336-37
- Need to grant adequate funds for modernisation of Jhanjra Mining Project in West Bengal (MUR 377)**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 378-79
- Need to implement the decision to take over the township and water treatment plant of HFCL by the Asansol Durgapur Development Authorities (ADDA) without causing any financial burden to the ex-employees of HFCL (MUR 377)**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1128-29
- Nehru Yuvak Kendras**
(Deb. 30, Vol. IX, 03-05-2005) Col. 13
- New Furnace at Alloy Steel Plant**
(Deb. 34, Vol. X, 09-05-2005) Col. 287
- North Eastern Status to Backward Districts of West Bengal**
(Deb. 30, Vol. IX, 03-05-2005) Col. 106
- Payment of Wages to Employees**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 133-34
- Permission for use of Officers Club Premises**
(Deb. 32, Vol. X, 05-05-2005)
Col. 177-78
- Price of Life Saving Drugs**
(Deb. 34, Vol. X, 09-05-2005)
Col. 443-44
- Rail Connectivity with States**
(Deb. 23, Vol. IX, 21-04-2005) Col. 199
- Railway Budget, 2005-2006 - General Discussion Demands for Grants on Accounts, 2005-2006 - (Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 702/06
- Regional Rural Banks (Amendment) Bill, 2004 - (Amendment of section 2, etc.) - Consid.**
(Deb. 38, Vol. X, 13-05-2005)
Col. 339-40
- Regularisation of Toy Train**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 99
- Repayment of Outstanding Debts of NTC**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 242-43
- Rural Electrification**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 232/34
- Safeguard the Interests of Indigenous SSIs**
(Deb. 36, Vol. X, 11-05-2005)
Col. 143-44
- Sale of HFCL Property**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 128-29
- Sarva Shiksha Abhiyan (HAH-Dis.)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 695-96
- Shifting of Head Office**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 93
- Shifting of Nehru Yuva Kendra in West Bengal**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 235-36
- Standing Committee on Industry - One Hundred Seventy Second to One Hundred Seventy Fifth Reports - Presented**
(Deb. 37, Vol. X, 12-05-2005) Col. 272

Telephone Bhavan in West Bengal
(Deb. 22, Vol. IX, 20-04-2005) Col. 74

Transfer of Land by DSP to REC
(Deb. 29, Vol. IX, 02-05-2005) Col. 99

Khandelwal, Shri Vijay Kumar

Alleged Irregularities in Railway Freight
(Deb. 8, Vol. VII, 09-03-2005) Col. 480

Allotment of Land for Development of Airport
(Deb. 23, Vol. IX, 21-04-2005) Col. 172

Appointment of Heads of Department of CSIR
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 291-92

Death of Wild Animals and Birds
(Deb. 21, Vol. IX, 19-04-2005)
Col. 27-31

Development of Closing Terminal
(Deb. 8, Vol. VII, 09-03-2005)
Col. 421-22

Development of Horticulture Crops in M.P.
(Deb. 24, Vol. IX, 25-04-2005) Col. 197

Fare Concession to Senior Citizens in Delhi Metro Rail
(Deb. 21, Vol. IX, 19-04-2005)
Col. 597-98

Godowns for Foodgrains
(Deb. 24, Vol. IX, 25-04-2005)
Col. 258-68

Grants to NGOs for Creches
(Deb. 4, Vol. VII, 01-03-2005)
Col. 418-19

Hindi Training to Non-Hindi Speaking Employees
(Deb. 21, Vol. IX, 19-04-2005)
Col. 772-73

Jabali Yojana
(Deb. 4, Vol. VII, 01-03-2005) Col. 221

Lowering of Postal Rates
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 201-03

New Railway Station at Bhimbaitka
(Deb. 8, Vol. VII, 09-03-2005) Col. 325

Non-availability of Medicines in CGHS Dispensaries
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 310-14

Opening of Homoeopathic Colleges
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 377-79

Primary Education
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 420-21

Production of Chillies
(Deb. 21, Vol. IX, 19-04-2005)
Col. 337-40

Promotion of Sanskrit
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 160-63

Railway Budget, 2005-2006 - General Discussion Demands for Grants on Accounts, 2005-2006 - (Railways) Demands for Supplementary Grants, 2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 819-21

Scheme for Higher Secondary Education
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 503-04

Scholarship to Girls
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 306-08

Secondary Education
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 277-78

Stock of Foodgrains
(Deb. 24, Vol. IX, 25-04-2005) Col. 216

T and D of Power in M.P.
(Deb. 28, Vol. IX, 29-04-2005)
Col. 241-42

Telecast Right of Cricket Match to Prasar Bharati
(Deb. 35, Vol. X, 10-05-2005)
Col. 117-18

Terrorist Activities

(Deb. 21, Vol. IX, 19-04-2005)
Col. 600-01

Torture of Indians Abroad

(Deb. 22, Vol. IX, 20-04-2005)
Col. 176-77

Training to Teachers

(Deb. 20, Vol. VIII, 24-03-2005) Col. 159

Use of Organic Manure

(Deb. 24, Vol. IX, 25-04-2005)
Col. 339-40

Khanduri, Maj. Gen. (Retd.) B.C.

Amount for Proposed AIIMS at Rishikesh
(Deb. 8, Vol. VII, 09-03-2005) Col. 829

**CGHS Dispensary in Greater Noida/
Dehradun**

(Deb. 5, Vol. VII, 02-03-2005)
Col. 112-13

Collection of Additional Cess

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 81-82

**Development of Non-Metro Airports to
Boost Tourism**

(Deb. 8, Vol. VII, 09-03-2005)
Col. 415-17

**Expenditure incurred on Inquiry
Committee on Netaji Subhash Chandra
Bose**

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 253-55

Funds for Highway Projects

(Deb. 8, Vol. VII, 09-03-2005)
Col. 1092-93

**Land Acquired in Regard to Golden
Quadrilateral Project**

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 110-15

National Rural Health Missions

(Deb. 13, Vol. VIII, 16-03-2005) Col. 24

Programme Under NHDP-III

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 213-20

Re-employment to Ex-Servicemen

(Deb. 8, Vol. VII, 09-03-2005)
Col. 345-48

**Relaxation in Criteria for Opening of Post
Offices**

(Deb. 5, Vol. VII, 02-03-2005)
Col. 308-09

**Rules and Regulations to Deal with
Disability**

(Deb. 8, Vol. VII, 09-03-2005)
Col. 225-26

Rural Godowns in Uttaranchal

(Deb. 21, Vol. IX, 19-04-2005)
Col. 198-200

**Standing Committee on Finance - Eleventh
to Fifteenth Report- Laid**

(Deb. 1, Vol. VII, 25-02-2005) Col. 25

**Standing Committee on Finance -
Sixteenth to Twentieth Reports -
Presented**

(Deb. 22, Vol. IX, 20-04-2005)
Col. 566-67

Status of Industry to Tourism

(Deb. 17, Vol. VIII, 21-03-2005) Col. 20

TV Coverage in Uttaranchal

(Deb. 8, Vol. VII, 09-03-2005)
Col. 427-28

Khanna, Shri Avinash Rai**Activities of BODO Extremists**

(Deb. 21, Vol. IX, 19-04-2005)
Col. 584-85

Advertisement of Medicines

(Deb. 5, Vol. VII, 02-03-2005)
Col. 373-74

**Air Service Agreements with China and
UK**

(Deb. 27, Vol. IX, 28-04-2005)
Col. 31-33

Air Services for N.E. Region

(Deb. 27, Vol. IX, 28-04-2005) Col. 164

- Closure of Post Offices**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 461-64
- Compensation to Indians Dying in
Harness Abroad**
(Deb. 31, Vol. X, 04-05-2005)
Col. 279-88
- Control/Prevention of HIV/AIDS**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 189-90
- Criminal Procedure Code**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 529-31
- Discontinuance of Employees Pension
Scheme**
(Deb. 21, Vol. IX, 19-04-2005) Col. 277
- Establishment of Aluminium Plants**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 162-63
- Expeditious issue of Passports**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 61-63
- External Debt**
(Deb. 33, Vol. X, 06-05-2005)
Col. 411-14
- Financial Assistance to Combat Terrorism**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 759-60
- Indians Killed in Bomb Blasts in Lebanon**
(Deb. 31, Vol. X, 04-05-2005)
Col. 86-87
- Indo-Singapore Trade**
(Deb. 35, Vol. X, 10-05-2005)
Col. 141-42
- International Craft Complexes**
(Deb. 38, Vol. X, 13-05-2005)
Col. 121-22
- Judo Players in Asian Commonwealth
Games**
(Deb. 4, Vol. VII, 01-03-2005) Col. 157
- Licence to Sell Fertilizers**
(Deb. 34, Vol. X, 09-05-2005)
Col. 112-13
- Licence to Shopkeepers**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 113-14
- Manuscript of Indian Books in Pakistan's
Possession**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 110
- Medical Allowances to Pensioners**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 72-73
- Modernisation of Airports in N.E. Region**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 172-73
- Natural Calamities in the Country
(DUR 193)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 528-29
- Rail Connection with Religious Places**
(Deb. 8, Vol. VII, 05-03-2005) Col. 236
- Railway Budget - Demands for Grants -
2005-2006 and Resolution re: Approval
of Recommendations in the First
Report of Railway Convention
Committee - (Cut Motion)**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 618, 650-54
- Railway Budget, 2005-2006 - General
Discussion Demands for Grants on
Accounts, 2005-2006 - (Railways)
Demands for Supplementary Grants,
2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 638-41
- Removal of Abattoirs Around Hindon
Airport**
(Deb. 37, Vol. X, 12-05-2005) Col. 110
- Sam Vikas Yojana**
(Deb. 36, Vol. X, 11-05-2005)
Col. 243-44
- Scheme for Improvement in Coal Sector**
(Deb. 31, Vol. X, 04-05-2005)
Col. 168-69

- Scholarship Schemes for SC Students
(Deb. 23, Vol. IX, 21-04-2005)
Col. 162-63
- Science and Research Institutes
(Deb. 22, Vol. IX, 20-04-2005) Col. 423
- Setting up of Sanctuary Authority
(Deb. 34, Vol. X, 09-05-2005) Col. 285
- Shetty Commission
(Deb. 28, Vol. IX, 29-04-2005)
Col. 225-26
- Status of Industry to Tourism
(Deb. 17, Vol. VIII, 21-03-2005) Col. 18
- Village Gyan Kendras
(Deb. 28, Vol. IX, 29-04-2005)
Col. 535-36
- Violation of Maternity Benefit Act, 1961
(Deb. 29, Vol. IX, 02-05-2005)
Col. 174-78
- Welfare of All Workers
(Deb. 24, Vol. IX, 25-04-2005) Col. 77
- Khanna, Shri Vinod**
- Girls Education
(Deb. 21, Vol. IX, 19-04-2005)
Col. 581-82
- Health Insurance Scheme
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 193-94
- Restrictions on Medical Practitioners
(Deb. 8, Vol. VII, 09-03-2005)
Col. 949-50
- Sarva Shiksha Abhiyan
(Deb. 18, Vol. VIII, 22-03-2005) Col. 12
- Water Supply and Sewage Services
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 247-48
- Kharventhan, Shri S.K.**
- Acquisition of Aircraft
(Deb. 37, Vol. X, 12-05-2005)
Col. 53-54
- Allocation of Funds for University
Education
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 56-60
- Allotment of Seats/Berths under Tatkal
Reservation Scheme
(Deb. 9, Vol. VII, 10-03-2005)
Col. 263-64
- Appointing ISM Doctors at PHCs
(Deb. 26, Vol. IX, 27-04-2005)
Col. 472-73
- Assistance to SURCEPH
(Deb. 29, Vol. IX, 02-05-2005)
Col. 205-06
- Assistance to Tsunami Affected Countries
(Deb. 5, Vol. VII, 02-03-2005)
Col. 323-25
- Automatic and Modern Telephone
Exchanges in Tamil Nadu
(Deb. 36, Vol. X, 11-05-2005)
Col. 252-336
- Breast Cancer
(Deb. 22, Vol. IX, 20-04-2005)
Col. 464-65
- By-pass Road at NH-209
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 166-67
- Car Exports
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 403-04
- CGHS Beneficiaries
(Deb. 31, Vol. X, 04-05-2005)
Col. 310-14
- Cheque Fraud
(Deb. 28, Vol. IX, 29-04-2005)
Col. 123-24
- CISF for VIP Security
(Deb. 21, Vol. IX, 19-04-2005)
Col. 738-39
- Clearance for Tsunami Relief Materials at
Wagah Border
(Deb. 30, Vol. IX, 03-05-2005)
Col. 369-70

- Close Circuit Cameras**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 284
- Coastal Aquaculture Authority Bill, 2005—Consid. and Pass**
(Deb. 32, Vol. X, 05-05-2005)
Col. 251-52
- Code of Criminal Procedure (Amendment) Bill, 2005—Consid. and Pass**
(Deb. 34, Vol. X, 09-05-2005)
Col. 606-09
- Combating Communicable and Non-Communicable Diseases**
(Deb. 31, Vol. X, 04-05-2005) Col. 19
- Committee on Coastal Regulation**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1094-95
- Compensation to Passengers**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 90-91
- Construction of Community Centre**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 137
- Construction of Night Shelters for Destitute Persons**
(Deb. 32, Vol. X, 05-05-2005)
Col. 121-22
- Construction of Wall along Sea Coast in Tamil Nadu**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 443-44
- Construction of Wider Bridge Across Nanganji River**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 271-72
- Consumer Courts in Rural Areas**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 431-33
- Contract for Supplying Fuel to Aeroplanes**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 339-40
- Crash of Aircraft**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 195-96
- Credit Information Companies (Regulation) Bill, 2005—Consid.**
(Deb. 38, Vol. X, 13-05-2005)
Col. 323-24
- Cultivable Land**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 309-10
- Damage to Defence Installations by Tsunami**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 90-92
- De-reserving Handloom from SSI**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 333-34
- Declaration of Roads as N.H.**
(Deb. 5, Vol. VII, 02-03-2005) Col. 308
- Decline in Vulture Population**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 151-52
- Decline of Private Investment in Agriculture**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 203-04
- Dental Colleges**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 388-90
- Deployment of CISF in Public and Private Sector**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 476-77
- Designing of Micro Satellite**
(Deb. 36, Vol. X, 11-05-2005)
Col. 465-66
- Development of Catchment Areas**
(Deb. 34, Vol. X, 09-05-2005)
Col. 411-15
- Development of Tourism in Tamil Nadu**
(Deb. 21, Vol. IX, 19-04-2005) Col. 342
- Discontinuation of Calling Cards**
(Deb. 36, Vol. X, 11-05-2005) Col. 88

- Disposal of Immunization Waste**
(Deb. 21, Vol. IX, 19-04-2005)
Col.36-37
- Earthquake in Indonesia**
(Deb. 26, Vol. IX, 27-04-2005) Col. 154
- Earthquake Tremors**
(Deb. 22, Vol. IX, 20-04-2005)
Col.383-84
- Effect of Tsunami on Kalpakkam Atomic Power Plant**
(Deb. 5, Vol. VII, 02-03-2005) Col. 413
- Electoral Reforms (DUR 193)**
(Deb. 32, Vol. X, 05-05-2005)
Col.271-72
- Expenditure on Security at Airports**
(Deb. 32, Vol. X, 05-05-2005)
Col. 104/16
- Extension of Indo-Iran Gas Pipeline**
(Deb. 23, Vol. IX, 21-04-2005)
Col.214-15
- External Loan**
(Deb. 38, Vol. X, 13-05-2005)
Col.191-94
- Fast Track Court in Rural Areas**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.223-28
- Fast Track Courts in Tamil Nadu**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.277-78
- Financial Assistance for Poverty Alleviation**
(Deb. 38, Vol. X, 13-05-2005) Col. 127
- Financial Crises in Co-operative Societies in Tamil Nadu**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 399-401
- Financial Health of Indian Telephone Industries**
(Deb. 5, Vol. VII, 02-03-2005)
Col.80-81
- Financial Restructuring of Tungabhadra Steel Products Ltd.**
(Deb. 27, Vol. IX, 28-04-2005)
Col.232-33
- Fireworks Production**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.61-62
- Foodgrain Allocation for Food for Work Scheme**
(Deb. 34, Vol. X, 09-05-2005)
Col.307-09
- Foreign Assistance to Tamil Nadu**
(Deb. 33, Vol. X, 06-05-2005)
Col.141-44
- FTA with WTO Countries**
(Deb. 35, Vol. X, 10-05-2005)
Col.241-51
- Funds to NGOs for TB Programme**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.168-70
- Gas Pipeline between Myanmar-India through Bangladesh**
(Deb. 8, Vol. VII, 09-03-2005)
Col.357-61
- Gauge Conversion of Rail Line between Dindigul-Coimbatore**
(Deb. 32, Vol. X, 05-05-2005) Col. 150
- General Budget—2005-2006 General Discussion Demands for Grants on Account—General) 2005-2006 and Demands for Supplementary Grants—(General), 2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.401-04
- Government Quarters in Delhi**
(Deb. 30, Vol. IX, 03-05-2005)
Col.81-95
- GQ Project**
(Deb. 8, Vol. VII, 09-03-2005) Col. 1029
- Health Insurance**
(Deb. 8, Vol. VII, 09-03-2005)
Col.739-40

High Court Bench at Madurai

(Deb. 10, Vol. VII, 11-03-2005)
Col. 328-29

Highways in Chennai

(Deb. 5, Vol. VII, 02-03-2005) Col. 477

Hike in Charges for Night Viewing of Taj

(Deb. 23, Vol. IX, 21-04-2005)
Col. 166-68

Hire-Purchase (Repeal) Bill, 2005—Consid.

(Deb. 38, Vol. X, 13-05-2005) Col. 330

Import of Coal

(Deb. 36, Vol. X, 11-05-2005)
Col. 219-24

Incident of Tremors

(Deb. 35, Vol. X, 10-05-2005) Col. 227

Inclusion of Washermen (Dhobi)

Community in SC List
(Deb. 27, Vol. IX, 28-04-2005)
Col. 74-75

Increase in Cable Subscription

(Deb. 14, Vol. VIII, 17-03-2005) Col. 234

Increase in the Posts of Judges

(Deb. 33, Vol. X, 06-05-2005)
Col. 447-49

India Trade Promotion Organisation

(Deb. 35, Vol. X, 10-05-2005)
Col. 164-65

Indo-Austria Talk on University Education

(Deb. 21, Vol. IX, 19-04-2005)
Col. 853-54

Inter-Linking of Rivers

(Deb. 34, Vol. X, 09-05-2005) Col. 508

International Airport at Kolkata and Chennai

(Deb. 37, Vol. X, 12-05-2005)
Col. 166-67

Land for Setting up of Mini India Project

(Deb. 21, Vol. IX, 19-04-2005)
Col. 858-59

Laying of Gas Pipelines by GAIL

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 256-57

Losses of ITDC

(Deb. 24, Vol. IX, 25-04-2005)
Col. 173-75

LPG on Concessional Rates

(Deb. 37, Vol. X, 12-05-2005)
Col. 213-14

Maintenance of Museums

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 133-40

Merger of Banks

(Deb. 8, Vol. VII, 09-03-2005)
Col. 108-09

Mobilization of Funds for Cleaning of Rivers and Lakes

(Deb. 29, Vol. IX, 02-05-2005)
Col. 284-302

Motion of Thanks on the President's Address

(Deb. 8, Vol. VII, 09-03-2005)
Col. 1271-75

Mula Periyar Dam

(Deb. 21, Vol. IX, 19-04-2005)
Col. 445-46

National Academy for Children

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 206-07

National Handloom Development Corporation

(Deb. 33, Vol. X, 06-05-2005)
Col. 382-84

National Institute for Empowerment of Persons with multiple disabilities

(Deb. 32, Vol. X, 05-05-2005) Col. 175

National Judicial Commission

(Deb. 38, Vol. X, 13-05-2005)
Col. 6-7

Need to advise the Government of Tamil Nadu to release water from Parambikulam Dam to Uppar Dam for the benefit of the farmers (MUR 377)
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 297-98

- Need to bring a legislation banning consumption of tobacco and its products in the country (MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005)
Col.391-92
- Need to extend National Highway No. 67 upto Palakkad in Kerala (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005) Col. 414
- Need to grant early clearance to the proposal of Government of Kerala for laying a new approach track and strengthening the existing track to Sabarimala Temple (MUR 377)**
(Deb. 5, Vol. VII, 02-03-2005) Col. 495
- Need to permit other selected categories of persons to run telephone booths on railway stations besides handicapped persons in Tamil Nadu (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col.334-35
- Need to undertake developmental programmes in Natham and Vedasanthu Talukas of Palani Parliamentary Constituency, Tamil Nadu under the Rashtriya Sam Vikas Yojana (MUR 377)**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.609-10
- New Airports**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 241
- Night Viewing of Monuments**
(Deb. 8, Vol. VII, 09-03-2005) Col. 425
- Non-Availability of NCERT Books**
(Deb. 21, Vol. IX, 19-04-2005)
Col.70-71
- Organ Donation**
(Deb. 8, Vol. VII, 09-03-2005)
Col.1014-15
- Outstanding Dues of AAI**
(Deb.9, Vol. VII, 10-03-2005) Col. 15—21
- Patenting of Plants**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 26
- Performance of LIC**
(Deb. 8, Vol. VII, 09-03-2005)
Col.691-92
- Pollution from Power Plants**
(Deb. 28, Vol. IX, 29-04-2005)
Col.268-69
- Poor Condition of Lady Hardinge Medical College**
(Deb. 31, Vol. X, 04-05-2005)
Col.81-82
- Power from Waste**
(Deb. 8, Vol. VII, 09-03-2005)
Col.629-30
- Prevention of Money-Laundering (Amendment) Bill, 2005—Int. and Consid.**
(Deb. 33, Vol. X, 06-05-2005)
Col.512-13
- Prices of Khadi Products**
(Deb. 31, Vol. X, 04-05-2005)
Col.395-96
- Problems of Handloom Sector**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 38
- Production in Plantation Sector**
(Deb. 35, Vol. X, 10-05-2005)
Col.254—56
- Production of Cotton and Other Items**
(Deb. 33, Vol. X, 06-05-2005)
Col.422—25
- Production of Oilseeds**
(Deb. 34, Vol. X, 09-05-2005)
Col.74-75
- Proposal from Tamil Nadu**
(Deb. 28, Vol. IX, 29-04-2005)
Col.490—92
- Protection to Kalpakkam Nuclear Reactor and Kudankulam Power Project**
(Deb. 22, Vol. IX, 20-04-2005)
Col.277-78
- Protocol for Prevention of Kidney Failure**
(Deb. 22, Vol. IX, 20-04-2005)
Col.203-04

- Public Functions at Samadhis of National Leaders**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 419-20
- Quality of Food and Water in Trains and at Stations**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 37—46
- Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 788-91
- Recruitment of Staff**
(Deb. 37, Vol. X, 12-05-2005)
Col. 253—55
- Recruitment of Teachers**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 514-15
- Reduction in Rent of Siri Fort Auditorium**
(Deb. 9, Vol. VII, 10-03-2005) Col. 172
- Renaming of Tirupur Railway Station as Tirupur Kumaran Railway Station**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 815-16
- Restoration of Water Bodies**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 139—41
- Restoring Telephone Exchanges in Tsunami Hit Areas**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 954-55
- Revenue Deficit**
(Deb. 38, Vol. X, 13-05-2005)
Col. 153-54
- Revision of Cost Norms of Nutrition Food**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 448
- Road Projects in T.N.**
(Deb. 31, Vol. X, 04-05-2005)
Col. 366—68
- Road Projects in Tamil Nadu**
(Deb. 31, Vol. X, 04-05-2005)
Col. 245—50
- Safe Drinking Water**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 64—68
- Sarva Shiksha Abhiyan (HAH—Dis.)**
(Deb. 36, Vol. X, 11-05-2005) Col. 693
- Setting up of Bal Bhawan**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 410—12
- Setting up of NCES Projects**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 366—72
- Social Security Benefits to Employees of ESI Scheme**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 344-45
- Special Fare Package of IA/AI**
(Deb. 27, Vol. IX, 28-04-2005) Col. 203
- Sports Sub Centres in Tamil Nadu**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 378-79
- Stampede at Mandradevi Temple**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 46-47
- Stores of Kendriya Bhandar**
(Deb. 36, Vol. X, 11-05-2005)
Col. 530—32
- Strength of Chief Secretaries and Home Secretaries**
(Deb. 26, Vol. IX, 27-04-2005) Col. 527
- Sub-ways in Delhi**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 264-65
- Technology Upgradation in Textile Sector**
(Deb. 33, Vol. X, 06-05-2005)
Col. 335-36
- Theft/Robbery Cases in Delhi**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 307-08

- Tilting of Minarets and Towers**
(Deb. 27, Vol. IX, 28-04-2005)
Col.128-29
- Torture of Indians Abroad**
(Deb. 22, Vol. IX, 20-04-2005)
Col.176-77
- Tsunami Warning System**
(Deb. 8, Vol. VII, 09-03-2005)
Col.975—78
- Underwater Exploration**
(Deb. 37, Vol. X, 12-05-2005)
Col.247—49
- Unified Traffic Management Authority**
(Deb. 30, Vol. IX, 03-05-2005) Col. 318
- Upgradation of Railway Stations**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 158-59
- Visit of Pilgrims to Kailash Mansarovar**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.277-78
- Women and Child Protection Units**
(Deb. 35, Vol. X, 10-05-2005) Col. 71
- World Bank Aid to Tsunami Hit Areas**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 755-56
- World Heritage Sites**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 296—99
- Koli, Shri Ramswaroop**
- CBI Enquiry against Excise Officers**
(Deb. 28, Vol. IX, 29-04-2005)
Col.105-06
- Commercial Parking Charges on Sixty Seater Planes**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 169-70
- Contract of Jubilee Retail Outlets**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 171-72
- Demand of Subsidy**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.118—22
- Garlic Export**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.156-57
- Naxalism**
(Deb. 4, Vol. VII, 01-03-2005)
Col.300—03
- Production and Sale of Super Single Phosphate**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.283-84
- Recovery of Arrears from Hotels**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.547-48
- Selection of LPG Distributors in M.P.**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 75-76
- Konyak, Shri W. Wangyuh**
- Establishment of Medical Colleges**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1026—28
- General Body of SAI**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 219—22
- Motion of Thanks on the President's Address**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1328—31
- Pending Drinking Water Projects**
(Deb. 33, Vol. X, 06-05-2005)
Col.59-60
- Pilferage of Subsidised Foodgrains**
(Deb. 34, Vol. X, 09-05-2005)
Col.20-21
- Re-opening of Naginimara Railway Station**
(Deb. 9, Vol. VII, 10-03-2005) Col. 139
- Special Plan Assistance to States**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 134

Koshal, Shri Raghuvver Singh**Aid to Rajasthan from Japan**

(Deb. 29, Vol. IX, 02-05-2005)
Col. 96-97

Alternative Scheme for Distribution of Foodgrains

(Deb. 29, Vol. IX, 02-05-2005) Col. 305

Amendments in Post Office Act, 1898

(Deb. 22, Vol. IX, 20-04-2005)
Col. 132-33

Ancient Temple Unearthed at Mamlapuram

(Deb. 9, Vol. VII, 10-03-2005)
Col. 173-74

Arbitrary disconnection of Telephones by BSNL

(Deb. 36, Vol. X, 11-05-2005)
Col. 113-14

CBI Report regarding Illegal Acquisition of Properties

(Deb. 26, Vol. IX, 27-04-2005)
Col. 498—524

Channels Under DTH Service

(Deb. 23, Vol. IX, 21-04-2005)
Col. 183-84

Commissioning of Gagan

(Deb. 26, Vol. IX, 27-04-2005)
Col. 417-18

Constitution of National Seed Board

(Deb. 21, Vol. IX, 19-04-2005)
Col. 177-78

Construction of Houses under VAMBAY

(Deb. 4, Vol. VII, 01-03-2005)
Col. 89—101

Container Depot at Ravantha Road Railway Station

(Deb. 9, Vol. VII, 10-03-2005)
Col. 71-72

Deficiency in Power Generation Capacity

(Deb. 8, Vol. VII, 09-03-2005)
Col. 508-09

Delay in Issuance of Passport

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 374—77

Destruction of Foodgrains

(Deb. 29, Vol. IX, 02-05-2005)
Col. 324-25

Excess Units in Ration Card

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 295-96

Expenditure Incurred on Inquiry Committee on Netaji Subhash Chandra Bose

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 253—55

Express Highway in Rajasthan

(Deb. 31, Vol. X, 04-05-2005)
Col. 87-88

Facilities to Mentally Retarded People

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 211-12

Facilities to Persons with Spinal Injury

(Deb. 32, Vol. X, 05-05-2005)
Col. 128—30

FDI Investment *vis-a-vis* China

(Deb. 4, Vol. VII, 01-03-2005)
Col. 292—94

Felling of Timber Trees and Fire Woods

(Deb. 29, Vol. IX, 02-05-2005)
Col. 376—80

Fertilizer Policy

(Deb. 21, Vol. IX, 19-04-2005)
Col. 490—92

Financial Assistance to Nehru Yuva Kendras

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 422—30

Free Medical Facilities to Senior Citizens

(Deb. 26, Vol. IX, 27-04-2005) Col. 287

Funds for Development of Sports and Youth Programmes

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 383—87

- Funds for various Schemes for Labour Welfare
(Deb. 21, Vol. IX, 19-04-2005)
Col.310—14
- General Budget—2005-2006 General Discussion Demands for Grants on Account—(General) 2005-2006 and Demands for Supplementary Grants—(General), 2004-2005
(Deb. 14, Vol. VIII, 17-03-2005)
Col.486—88
- Illegal Acquisition of Properties
(Deb. 19, Vol. VIII, 23-03-2005)
Col.122-23
- Imbalance amongst States in Medical Education
(Deb. 26, Vol. IX, 27-04-2005)
Col.75—78
- Import of Forest Produce
(Deb. 11, Vol. VIII, 14-03-2005)
Col.414—18
- Incidents of Pilferage from Goods Trains
(Deb. 37, Vol. X, 12-05-2005)
Col.100—08
- Loan Relief Plan for 1984 Riots Victims
(Deb. 30, Vol. IX, 03-05-2005)
Col.210-11
- Loss of Revenue
(Deb.32, Vol. X, 05-05-2005) Col. 141
- Losses in Mining Sector
(Deb. 28, Vol. IX, 29-04-2005)
Col.145—47
- National Agricultural Insurance Scheme
(Deb. 24, Vol. IX, 25-04-2005)
Col.234—36
- National Water Policy
(Deb. 11, Vol. VIII, 14-03-2005)
Col.167-68
- Need to expedite construction of railway over bridge at Rangpur road railway gate in Kota city of Rajasthan (MUR 377)
(Deb. 14, Vol. VIII, 17-03-2005) Col. 300
- Need to review the norms of the National Crop Insurance Policy with a view to protect the interests of farmers (MUR 377)
(Deb. 8, Vol. VII, 09-03-2005) Col. 1126
- Nehru Yuva Kendras in Rajasthan
(Deb. 25, Vol. IX, 26-04-2005)
Col.97—105
- Non-Performing Assets
(Deb. 10, Vol. VII, 11-03-2005)
Col.192-93
- Oil Exploration in Rajasthan
(Deb. 23, Vol. IX, 21-04-2005)
Col.126—28
- Panchayati Raj Training Centres
(Deb. 20, Vol. VIII, 24-03-2005)
Col.57—73
- Prevention of Corruption Treaty
(Deb. 19, Vol. VIII, 23-03-2005)
Col.63-64
- Prevention of Wastage of Water
(Deb. 24, Vol. IX, 25-04-2005)
Col.94-95
- Procurement of Foodgrains
(Deb. 24, Vol. IX, 25-04-2005)
Col.138—41
- Promotion of Handloom Sector
(Deb. 28, Vol. IX, 29-04-2005)
Col.271—84
- Promotion of Indian Knowledge Scientifically
(Deb. 35, Vol. X, 10-05-2005)
Col.91-92
- Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col.748-49
- Rank of Indian Universities
(Deb. 4, Vol. VII, 01-03-2005) Col. 237

Recognition of Regional Cancer Centres
(Deb. 22, Vol. IX, 20-04-2005)
Col. 532—36

Relocation of Kota Airport
(Deb. 23, Vol. IX, 21-04-2005) Col. 54

Research Centres for Cancer
(Deb. 8, Vol. VII, 09-03-2005) Col. 965

**Review of Project Implemented by
Rashtriya Chemicals and Fertilizers**
(Deb. 34, Vol. X, 09-05-2005) Col. 110

Revival Package for Instrumentation Ltd.
(Deb. 27, Vol. IX, 28-04-2005)
Col. 73-74

Smuggling of Cows
(Deb. 29, Vol. I X, 02-05-2005)
Col. 234—36

Supply of LPG in Rural Areas
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 72-73

Target Under AUWSP
(Deb. 30, Vol. IX, 03-05-2005)
Col. 75—81

Telephone Facilities in Rajasthan
(Deb. 36, Vol. X, 11-05-2005)
Col. 380—84

Titanium Deposit
(Deb. 8, Vol. VII, 09-03-2005)
Col. 818—20

Transfer/Posting in NYKS
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 267—80

Urban Reforms Incentive Fund
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 87—89

Utilisation of Forest Resources
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 144—46

Wind Power Generation
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 293—96

**Withdrawal of Subsidy on Kerosene and
Cooking Gas**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 210-11

Koya, Dr. P.P.

Carcinogenic Chemicals in Baby Products
(Deb. 22, Vol. IX, 20-04-2005)
Col. 19-20

Export Processing Zones
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 310-11

Fishing Facilities in Lakshadweep
(Deb. 21, Vol. IX, 19-04-2005)
Col. 217-18

Lighthouse facility in Lakshdweep Islands
(Deb. 8, Vol. VII, 09-03-2005) Col. 1006

Medical Seats for PG Courses
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1042-43

Mite Affected Coconut Trees
(Deb. 24, Vol. IX, 25-04-2005)
Col. 358—60

**Number of Beneficiaries in CGHS
Dispensaries**
(Deb. 36, Vol. X, 11-05-2005)
Col. 176-77

Protection to Lakshadweep from Tsunami
(Deb. 12, Vol. VIII, 15-03-2005) Col. 143

**Upgradation of ED Post Offices in
Lakshdweep**
(Deb. 8, Vol. VII, 09-03-2005) Col. 933

Kriplani, Shri Srichand

Amount released to Bihar under CRF
(Deb. 31, Vol. X, 04-05-2005)
Col. 140—44

Annual Sale of KVIC
(Deb. 36, Vol. X, 11-05-2005)
Col. 506—08

Bank Scam
(Deb. 38, Vol. X, 13-05-2005)
Col. 168-69

Clinical Trials of Letrozole
(Deb. 22, Vol. IX, 20-04-2005) Col. 103

COCO/JRO Retail Outlets
(Deb. 20, Vol. VIII, 24-03-2005) Col. 83

Disability Cases
(Deb. 22, Vol. IX, 20-04-2005)
Col. 324-25

Education by NGO's
(Deb. 21, Vol. IX, 19-04-2005)
Col. 692-93

Employment in Handloom Sector
(Deb. 33, Vol. X, 06-05-2005)
Col. 209—18

Fake Passports
(Deb. 36, Vol. X, 11-05-2005) Col. 153

Goods Exported by Cottage Industries
(Deb. 31, Vol. X, 04-05-2005)
Col. 223-32

Irrigation Projects in Scheduled Areas
(Deb. 34, Vol. X, 09-05-2005)
Col. 287-88

Lignite Gasification Plant
(Deb. 37, Vol. X, 12-05-2005) Col. 151

Outstanding IT
(Deb. 38, Vol. X, 13-05-2005)
Col. 52-53

Polio Eradication Programme
(Deb. 31, Vol. X, 04-05-2005)
Col. 55—64

Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 837—39

Rehabilitation of Persons by Coal Mines
(Deb. 36, Vol. X, 11-05-2005)
Col. 367-68

Krishna, Shri Vijoy

Accessibility of Books for Children
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 59—74

Allotment of Government Accommodation
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 354—68

CAPART
(Deb. 10, Vol. VII, 11-03-2005)
Col. 331-32

Common Schools under Neighbourhood School Programme
(Deb. 25, Vol. IX, 26-04-2005) Col. 121

Construction of Vasant Kunj Mall by DDA
(Deb. 18, Vol. VIII, 22-03-2005) Col. 511

Corruption and Mismanagement in EPF
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 245-46

Crop Weather Watch Group
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 209—14

Demolition of Illegal Constructions
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 310-11

Demolition of Unauthorised Construction
(Deb. 35, Vol. X, 10-05-2005)
Col. 108-09

Deployment of PMF in States
(Deb. 25, Vol. IX, 26-04-2005)
Col. 265—67

Development of Roads and Highways
(Deb. 26, Vol. IX, 27-04-2005)
Col. 307—09

Dual Citizenship to PIO
(Deb. 5, Vol. VII, 02-03-2005)
Col. 445-46

Early Information about Tsunami
(Deb. 8, Vol. VII, 09-03-2005)
Col. 898-99

- Electoral Reforms (DUR 193)**
(Deb. 31, Vol. X, 04-05-2005)
Col. 557—60
- Establishment of Asian Bank for Energy Development**
(Deb. 8, Vol. VII, 09-03-2005) Col. 367
- Expenditure on Security at Airports**
(Deb. 32, Vol. X, 05-05-2005) Col. 15
- Exploration of Minerals**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 12-13
- Fifth Economic Census**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 125-26
- Foreign Direct Investment in Real Estate**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 126-27
- Foreign Direct Investment in Telecom Sector**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 21—25
- Functioning of RRBs**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 44—47
- General Budget—2005-06—Demands for Grants—Ministry of Home Affairs**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 605—09
- HRA Issue**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 333
- Identification of Tracks for Electrification**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 432-33
- Indo-Japan Double Taxation Avoidance Treaty**
(Deb. 10, Vol. VII, 11-03-2005) Col. 242
- Integrated Surveillance System**
(Deb. 8, Vol. VII, 09-03-2005) Col. 636
- Lack of Emergency Services in CGHS Dispensaries**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 359-60
- Launch of NHDP PH-IV**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1010-11
- Losses to Employees Pension Scheme**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 242-43
- Making AIIMS an Autonomous Body**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 152-53
- Making Cotton Chain Excise Free**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 537—40
- Mobile Health Care Units**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 93-94
- New Standard for Gold Jewellery**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 335—37
- NTPC Outlay**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 241-42
- NTPC Power Projects**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 291
- Occupancy Ratio of Rajdhani Trains**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 131-32
- Posts of Pharmacists Lying Vacant**
(Deb. 36, Vol. X, 11-05-2005) Col. 239
- Power to Navratna and Miniratna CPSUs**
(Deb. 9, Vol. VII, 10-03-2005) Col. 102
- Procurement Policy**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 251-52
- Programme for Distance on Web Based Learning**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 103-04
- Purchase of Scorpene Submarines**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 191-92

- Recovery of Arrears from Defaulting Employees**
 (Deb. 17, Vol. VIII, 21-03-2005)
 Col.55—58
- Removal of Encroachments from Gram Sabha Land**
 (Deb.21, Vol. IX, 19-04-2005) Col. 687
- Setting up Automatic Weather Stations**
 (Deb. 22, Vol. IX, 20-04-2005)
 Col.250-51
- Setting up of Training Centre by European Airbus Company**
 (Deb. 9, Vol. VII, 10-03-2005)
 Col.86-87
- Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Bihar**
 (Deb. 16, Vol. VIII, 19-03-2005)
 Col.113—15
- Strengthening of RPF**
 (Deb. 20, Vol. VIII, 24-03-2005)
 Col.38-39
- Summer Special Trains**
 (Deb. 23, Vol. IX, 21-04-2005)
 Col.201—06
- Tax for Release of Untreated Sewage into Rivers**
 (Deb. 15, Vol. VIII, 18-03-2005) Col. 353
- Tax Treaty with Malaysia**
 (Deb. 10, Vol. VII, 11-03-2005)
 Col.213-14
- Tea Production**
 (Deb. 18, Vol. VIII, 22-03-2005) Col. 41
- Tsunami Warning System**
 (Deb. 8, Vol. VII, 09-03-2005)
 Col.975—78
- Unauthorised Constructions in Delhi**
 (Deb. 18, Vol. VIII, 22-03-2005)
 Col.448-49
- Unemployment of Agricultural Labourers**
 (Deb. 11, Vol. VIII, 14-03-2005)
 Col. 448-49
- Use of Z Section Steel in Fabrication of Wagons**
 (Deb. 9, Vol. VII, 10-03-2005)
 Col.178-79
- Visit of Indian and Foreign Delegations**
 (Deb. 22, Vol. IX, 20-04-2005)
 Col.352—70
- Visit of Naval Chief to USA**
 (Deb. 23, Vol. IX, 21-04-2005)
 Col.36-37
- World Bank Assistance for Rail Bridges**
 (Deb. 14, Vol. VIII, 17-03-2005)
 Col.79-80
- Krishnadas, Shri N.N.**
- Amendment in Patent Law**
 (Deb. 4, Vol. VII, 01-03-2005)
 Col.55—57
- Cadre Review of Central Secretariat Stenographers Service**
 (Deb. 36, Vol. X, 11-05-2005)
 Col.343-44
- Committee on Subordinate Legislation - Fourth and Fifth Reports - Presented**
 (Deb. 15, Vol. VIII, 18-03-2005)
 Col. 364
- Committee on Subordinate Legislation—Third Report - Presented**
 (Deb. 9, Vol. VII, 10-03-2005) Col. 308
- Committee on Subordinate Legislation—Sixth Report - Presented**
 (Deb. 37, Vol. X, 12-05-2005) Col. 272
- Development of Rural Technology**
 (Deb. 38, Vol. X, 13-05-2005) Col. 98
- Diversion and Distribution of Forest Land**
 (Deb. 24, Vol. IX, 25-04-2005)
 Col.373—80
- Downsizing in Postal Sector**
 (Deb. 8, Vol. VII, 09-03-2005)
 Col. 853-54
- Exploration of Minerals**
 (Deb. 15, Vol. VIII, 18-03-2005) Col. 11

- Extension of Services**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 39-40
- Formulation of National Policy on Subsidies**
(Deb. 10, Vol. VII, 11-03-2005) Col. 10
- Implementation of Schemes under RSVY**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 209-10
- LIC Overseas Operation**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 230-31
- Motion of Thanks on the President's Address**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1248—51
- National Rural Health Mission**
(Deb. 31, Vol. X, 04-05-2005) Col. 5
- New Projects under NHAI**
(Deb. 31, Vol. X, 04-05-2005)
Col. 316—44
- Operation of Flights to Gulf Countries**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 5—15
- Patents (Amendment) Bill - Int.**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 377
- Pensionary Benefits to Dismissed/ Discharged Personnel**
(Deb. 37, Vol. X, 12-05-2005) Col. 116
- Procurement of Foodgrains**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 138—41
- Reservation for SCs/STs/OBCs in Government Departments**
(Deb. 31, Vol. X, 04-05-2005)
Col. 127—29
- Restoration of Ecology**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 283—85
- Restructuring of Medical Council of India**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 974-75
- Revival Package for Instrumentation Ltd.**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 73-74
- Rural Infrastructure**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 326-27
- Serving of Food**
(Deb. 27, Vol. IX, 28-04-2005) Col. 192
- Setting up of NCES Projects**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 366—72
- Ship Building Hubs**
(Deb. 31, Vol. X, 04-05-2005)
Col. 258-59
- Shortage of Civilian Staff**
(Deb. 23, Vol. IX, 21-04-2005) Col. 7
- Smuggling of Sandalwood**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 287—89
- Status of Unemployment**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 293-94
- Telephone Exchanges in Rural Areas**
(Deb. 36, Vol. X, 11-05-2005)
Col. 24-25
- Unemployment among Youth**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 196-97
- Krishnan, Dr. C.**
- General Budget - 2005-2006—General Discussion**
- Demands for Grants on Account (General) 2005-2006 and Demands for Supplementary Grants - (General), 2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 519—22
- Railway Budget, 2005-2006 - General Discussion**
- Demands for Grants on Accounts, 2005-2006 - (Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 756—58

Krishnaswamy, Shri A.

Natural Calamities in the Country
(DUR 193)

(Deb. 19, Vol. VIII, 23-03-2005)

Col.490-92

(Deb. 20, Vol. VIII, 24-03-2005) Col. 330

Need to take steps for protecting the rights
of contract workers engaged in
multinational companies located in
Sriperumbudur Parliamentary
Constituency, Tamil Nadu (MUR 377)
(Deb. 26, Vol. IX, 27-04-2005) Col. 588

Railway Budget - Demands for Grants -
2005-2006 and Resolution re: Approval
of Recommendations in the First
Report of Railway Convention
Committee - (Cut Motion)
(Deb. 22, Vol. IX, 20-04-2005)
Col.645-49

Railway Safety Fund

(Deb. 20, Vol. VIII, 24-03-2005)

Col.27-28

Kulaste, Shri Faggan Singh

Awards under Talent Motivation Scheme
(Deb. 21, Vol. IX, 19-04-2005)
Col. 576-77

Development of Sports in Rural Areas
(Deb. 12, Vol. VIII, 15-03-2005)
Col.432-36

Hostels/Ashrams/Boarding Schools in
Tribal Areas
(Deb. 12, Vol. VIII, 15-03-2005)
Col.333-44

Opening of Homoeopathic Colleges
(Deb. 19, Vol. VIII, 23-03-2005)
Col.377-79

Ownership Rights to Forest Dwellers
(Deb. 21, Vol. IX, 19-04-2005)
Col.421-23

Policy for Training to Farmers
(Deb. 24, Vol. IX, 25-04-2005) Col. 138

Purchase of Cotton at District Level
(Deb. 28, Vol. IX, 29-04-2005)
Col.178-79

Rural Electrification
(Deb. 10, Vol. VII, 11-03-2005)
Col.232-34

Scheme for Cultural Development of
Tribals
(Deb. 12, Vol. VIII, 15-03-2005)
Col.63-64

Shifting of Nainpur Railway Hospital
(Deb. 20, Vol. VIII, 24-03-2005)
Col.116-17

Shifting of Sub-Divisional Office at
Nainpur Junction
(Deb. 9, Vol. VII, 10-03-2005)
Col.144-45

Utilization of Funds Allocated under
National Afforestation Programme
(Deb. 21, Vol. IX, 19-04-2005)
Col.413-16

Kuunur, Shri Manjunath

Basic Facilities in Schools
(Deb. 30, Vol. IX, 03-05-2005) Col. 147

Conservation of Magadi Lake in Karnataka
(Deb. 29, Vol. IX, 02-05-2005)
Col.248-49

Conservation of Peacocks
(Deb. 29, Vol. IX, 02-05-2005)
Col.132-33

Development of Tourist Spots
(Deb. 24, Vol. IX, 25-04-2005)
Col.181-86

Establishment of AEZ for Karnataka
(Deb. 29, Vol. IX, 02-05-2005)
Col.352-53

Grant of Second ACP to Government
Employees
(Deb. 36, Vol. X, 11-05-2005)
Col.208-10

- Interest Rate by Multinational Banks**
(Deb. 38, Vol. X, 13-05-2005) Col. 129
- Irregularities in Nationalised Banks**
(Deb. 28, Vol. IX, 29-04-2005) Col. 417
- Manufacturing Units of Chemicals**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 270-71
- MoU between Karnataka and Australian State of Victoria**
(Deb. 36, Vol. X, 11-05-2005)
Col. 461-62
- Need for construction of an under-bridge near Shiggaon Central Bus Stand in Karnataka (MUR 377)**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 478
- Profit and Losses of SEBs**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 69-78
- Railway Budget, 2005-2006 - General Discussion**
- Demands for Grants on Accounts, 2005-2006 - (Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 867-69
- Rural Colleges**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 257-59
- Rural Industrial Sector Scheme**
(Deb. 31, Vol. X, 04-05-2005)
Col. 418-19
- Sports School/Colleges**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 403-08
- Kuppusami, Shri C.**
- Air Proximity Incident**
(Deb. 9, Vol. VII, 10-03-2005) Col. 249
- Committee on Estimates - Seventh Report - Presented**
(Deb. 25, Vol. IX, 26-04-2005) Col. 381
- Composite Parking Policy**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 165-66
- Depletion of Ozone Layer**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 477-78
- Disapproval of Patents (Amendment) Ordinance and Patents (Amendment) Bill, 2005**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 664-66
- Diversion of Funds from NER Funds**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 370-71
- Elections to Committees - Committee on Estimates - Elections**
(Deb. 5, Vol. VII, 02-03-2005) Col. 490
- Emergency Situation in Nepal**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 328-29
- Environmental Assessment Expert Committee for Clearance of Projects**
(Deb. 34, Vol. X, 09-05-2005)
Col. 45-59
- Estimate Committee—Sixth Report - Presented**
(Deb. 24, Vol. IX, 25-04-2005) Col. 394
- Leakage of List of Passengers of Srinagar-Muzaffarabad Bus**
(Deb. 21, Vol. IX, 19-04-2005) Col. 571
- Low Cost Petrol Pumps**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 70-71
- Recommendation of 10th Finance Commission**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 163-65
- Small Pharmaceutical Units**
(Deb. 34, Vol. X, 09-05-2005)
Col. 428-29
- Social Security Scheme for Contract and Industrial Labourers**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 9

- Unemployment Allowance to Employees of ESIC
(Deb. 11, Vol. VIII, 14-03-2005)
Col.243-44
- Kurup, Adv. Suresh**
- Alleged Corruption in Procuring Medicines
(Deb. 8, Vol. VII, 09-03-2005)
Col.1003-04
- Award Winning Films
(Deb. 14, Vol. VIII, 17-03-2005)
Col.31-37
- Contracts for Supply of LNG
(Deb.9, Vol. VII, 10-03-2005) Col. 104
- Damage to Amir Khusru's Durgah
(Deb. 8, Vol. VII, 09-03-2005) Col. 311
- Depletion of Ground Water Resources
(Deb. 29, Vol. IX, 02-05-2005) Col. 16
- Disapproval of Patents (Amendment) Ordinance and Patents (Amendment) Bill, 2005
(Deb. 18, Vol. VIII, 22-03-2005)
Col.684-86
- Exchange of Programmes with Film Societies
(Deb. 9, Vol. VII, 10-03-2005)
Col.303-04
- Female Literacy Rate in Tribal Areas
(Deb. 35, Vol. X, 10-05-2005)
Col.70-71
- General Budget - 2005-06 - Demands for Grants - Ministry of Home Affairs
(Deb. 26, Vol. IX, 27-04-2005)
Col.646-47
- Investment in Defence Projects
(Deb. 14, Vol. VIII, 17-03-2005)
Col.151-52
- Investment in Overseas Projects
(Deb. 32, Vol. X, 05-05-2005) Col. 19
- Involving Private Players in Farm Goods Marketing
(Deb. 11, Vol. VIII, 14-03-2005)
Col.313-15
- Nehru Yuvak Kendras
(Deb. 30, Vol. IX, 03-05-2005) Col. 10
- Operation of Air Flights to Gulf Countries
(Deb. 9, Vol. VII, 10-03-2005) Col. 14
- Outsourcing Government Work
(Deb. 8, Vol. VII, 09-03-2005)
Col.562-63
- Patents (Amendment) Bill - Int.
(Deb. 15, Vol. VIII, 18-03-2005)
Col.367-69
- Population of Elephants
(Deb. 11, Vol. VIII, 14-03-2005)
Col.545-46
- Report on MPLAD Scheme
(Deb. 19, Vol. VIII, 23-03-2005) Col. 20
- Research Associates/Fellows in IARI
(Deb. 21, Vol. IX, 19-04-2005) Col. 242
- Statutory Resolution Disapproving Patents (Amendment) Ordinance and Patents (Amendment) Bill, 2005
(Deb. 17, Vol. VIII, 21-03-2005) Col. 590
- Unwanted Calls in Mobile Phones
(Deb. 8, Vol. VII, 09-03-2005)
Col.837-39
- Utilization of Indian Assistance by Bangladesh
(Deb. 19, Vol. VIII, 23-03-2005)
Col.165-66
- Kushwaha, Shri Narendra Kumar**
- Advisory Committee on Meat Products
(Deb. 34, Vol. X, 09-05-2005)
Col.526-27
- Amendment to Maternity Act, 1961
(Deb. 24, Vol. IX, 25-04-2005)
Col.241-42
- Amendment to RRB Act, 1976
(Deb. 10, Vol. VII, 11-03-2005)
Col.367-69

- Assistance to SCs/STs Farmers under Rain Water Harvesting Scheme
(Deb. 34, Vol. X, 09-05-2005)
Col.422-26
- Atithi Devo Bhava
(Deb. 17, Vol. VIII, 21-03-2005)
Col.492-93
- Auction of Old Aeroplanes
(Deb. 14, Vol. VIII, 17-03-2005)
Col.187-88
- Augmentation of Natural Resources
(Deb. 17, Vol. VIII, 21-03-2005) Col. 303
- Availability of Defence Medical Facilities
(Deb. 37, Vol. X, 12-05-2005) Col. 135
- Ban on Indian Channels in Nepal
(Deb. 31, Vol. X, 04-05-2005)
Col.413-15
- Bank Loan to Women
(Deb. 10, Vol. VII, 11-03-2005)
Col.376-79
- Building of Aircraft Carrier
(Deb. 23, Vol. IX, 21-04-2005)
Col.241-42
- CNG Filling Stations in NCT Region
(Deb. 23, Vol. IX, 21-04-2005)
Col.267-68
- Committee for Strengthening Co-operative Financing
(Deb. 17, Vol. VIII, 21-03-2005)
Col.230-31
- Community Kitchen Scheme
(Deb. 37, Vol. X, 12-05-2005)
Col.215-16
- Condition of National Highways
(Deb. 31, Vol. X, 04-05-2005)
Col.137-38
- Conditions imposed by World Bank for Financing Irrigation Projects
(Deb. 11, Vol. VIII, 14-03-2005)
Col.513-16
- Contracts for Oil Exploration
(Deb. 14, Vol. VIII, 17-03-2005)
Col.245-48
- Damage to National Highways
(Deb. 8, Vol. VII, 09-03-2005)
Col.1025-26
- Deficiencies NHs Network
(Deb. 36, Vol. X, 11-05-2005)
Col.441-48
- Density of Telephone Lines/Telephones in Rural Areas
(Deb. 13, Vol. VIII, 16-03-2005)
Col.329-32
- Desilting of Lakes and Reservoirs
(Deb. 11, Vol. VIII, 14-03-2005)
Col.214-16
- Development and Strengthening of Agriculture Marketing
(Deb. 29, Vol. IX, 02-05-2005)
Col.365-66
- Development of Women in Sports Sector
(Deb. 30, Vol. IX, 03-05-2005)
Col.162-63
- Developments in Nepal and visits of Minister of External Affairs to Afghanistan and Pakistan (DUR 193)
(Deb. 17, Vol. VIII, 21-03-2005)
Col.624-25
- Economic Development of Socially Backward Classes
(Deb. 37, Vol. X, 12-05-2005)
Col.202-04
- Education and Assistance to Farmers for Biotech Agriculture
(Deb. 21, Vol. IX, 19-04-2005)
Col.478-79
- Employment Generation in Tourism Sector
(Deb. 21, Vol. IX, 19-04-2005)
Col.262-63
- Expansion of Post Offices in Rural Areas
(Deb. 19, Vol. VIII, 23-03-2005)
Col.169-74

- Export of Dairy Products**
(Deb. 25, Vol. IX, 26-04-2005)
Col.130-31
- Foreign Countries Connected through Air Service**
(Deb. 9, Vol. VII, 10-03-2005)
Col.196-98
- Foreign Investment in Research Sector**
(Deb. 21, Vol. IX, 19-04-2005)
Col.771-72
- Fuel Retailing by ONGC**
(Deb. 23, Vol. IX, 21-04-2005)
Col.121-22
- Funds for Basic Facilities**
(Deb.18, Vol. VIII,22-03-2005)Col.399
- Gangotri Vikas Yojana**
(Deb. 8, Vol. VII, 09-03-2005)Col.632
- Gram Gyan Kendra**
(Deb. 8, Vol. VII, 09-03-2005)
Col.244-53
- Handloom Cluster Scheme**
(Deb. 28, Vol. IX, 29-04-2005)
Col.441-43
- Helicopter/Aircraft Crashes**
(Deb. 27, Vol. IX, 28-04-2005)
Col.33-35
- Impact of New Textile Policy on Export of Cotton Cloth**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.188-90
- Impact of Tsunami Disaster**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.506-07
- Implementation of Land Reform Act**
(Deb. 33, Vol. X, 06-05-2005)
Col.389-90
- India-Italy Trade**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.429-32
- Indo Pakistan Cricket Series**
(Deb. 4, Vol. VII, 01-03-2005)
Col.125-26
- Indo-Bhutan Trade**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.218-20
- Initiatives for Safe-Motherhood**
(Deb. 26, Vol. IX, 27-04-2005)
Col.323-56
- Institutes for Minority Communities**
(Deb. 23, Vol. IX, 21-04-2005)
Col.268-69
- Integrated Disease Monitoring Project**
(Deb. 26, Vol. IX, 27-04-2005)
Col.291-93
- Irregularities in Awarding D.T.H. Contract**
(Deb. 27, Vol. IX, 28-04-2005)Col.174
- Irregularities in Procurement**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.221-36
- Law to Check Atrocities against SC/ST and Minorities**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.100-01
- Life Insurance Schemes for Weavers**
(Deb. 33, Vol. X, 06-05-2005)
Col.113-16
- Loan to Rural Areas**
(Deb. 10, Vol. VII, 11-03-2005)
Col.176-79
- Local Call Dialling Facility**
(Deb. 22, Vol. IX, 20-04-2005)
Col.163-64
- Mega Power Projects**
(Deb. 28, Vol. IX, 29-04-2005)
Col.29-35,42-46
- Mid-Day-Meal Scheme**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.321-22
- Modernisation of Powerloom Sector**
(Deb. 33, Vol. X, 06-05-2005)
Col.233-34

- Multitude of Taxes Hampering Transport Sector
(Deb. 8, Vol. VII, 09-03-2005)
Col. 854-55
- National Citizen Register
(Deb. 21, Vol. IX, 19-04-2005)
Col. 786-87
- Need to provide ownership right to the Tribals living in Forest area of Mirzapur district of U.P. (MUR 377)
(Deb. 25, Vol. IX, 26-04-2005) Col. 398
- NGOs Role in the Care of Girl-Child
(Deb. 31, Vol. X, 04-05-2005)
Col. 171-72
- Operation of Old Aeroplanes/Helicopters
(Deb. 27, Vol. IX, 28-04-2005)
Col. 219-20
- Patenting Provisions
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 249-51
- Policy on Utilization of Water
(Deb. 21, Vol. IX, 19-04-2005)
Col. 453-54
- Prices of Drugs
(Deb. 24, Vol. IX, 25-04-2005) Col. 125
- Production of Wheat
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 380-86
- Reduction in Access Deficit Charges
(Deb. 26, Vol. IX, 27-04-2005)
Col. 187-88
- Reforming of Postal System in Rural Areas
(Deb. 22, Vol. IX, 20-04-2005)
Col. 406-08
- Renewal of Licences
(Deb. 37, Vol. X, 12-05-2005)
Col. 66-67
- Review of HIV(AIDS) Programmes
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1062-63
- Review of Power Generation
(Deb. 8, Vol. VII, 09-03-2005)
Col. 119-28
- Revival of Urea Plant
(Deb. 29, Vol. IX, 02-05-2005)
Col. 133-38
- Reward to DP Personnel
(Deb. 21, Vol. IX, 19-04-2005)
Col. 773-74
- Rihand Dam
(Deb. 17, Vol. VIII, 21-03-2005) Col. 178
- Running of Trains on CNG and Diesel Mixture
(Deb. 8, Vol. VII, 09-03-2005) Col. 293
- Rural Electrification
(Deb. 10, Vol. VII, 11-03-2005)
Col. 232-34
(Deb. 28, Vol. IX, 29-04-2005) Col. 320
- Rural Industrial Sector Scheme
(Deb. 31, Vol. X, 04-05-2005)
Col. 418-19
- Sanitation Projects
(Deb. 38, Vol. X, 13-05-2005)
Col. 139-42
- Scheme for Improvement in Coal Sector
(Deb. 31, Vol. X, 04-05-2005)
Col. 168-69
- Schemes for Weavers
(Deb. 33, Vol. X, 06-05-2005)
Col. 332-33
- Setting up of Hydro Power Projects
(Deb. 38, Vol. X, 13-05-2005)
Col. 222-44
- Sexual Harassment of Female Cadets
(Deb. 23, Vol. IX, 21-04-2005)
Col. 196-97
- Simplification of Tax Laws
(Deb. 28, Vol. IX, 29-04-2005)
Col. 220-21
- Smuggling at Borders
(Deb. 8, Vol. VII, 09-03-2005)
Col. 692-93
- Solid Waste Management and Drainage Scheme
(Deb. 35, Vol. X, 10-05-2005)
Col. 1-11

- Special Agricultural Produce Scheme**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.478-79
- Spying**
(Deb. 21, Vol. IX, 19-04-2005)
Col.688-89
- Statistics Collection Scheme**
(Deb. 31, Vol. X, 04-05-2005) Col. 361
- Study Conducted on Tsunami Waves**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.293
- Subsidy on Agricultural Exporters**
(Deb. 29, Vol. IX, 02-05-2005)
Col.247-48
- Terrorist Camps in Myanmar and Bangladesh**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.127-28
- Thrift Fund Scheme for Weavers**
(Deb. 33, Vol. X, 06-05-2005)
Col.274-78
- Trade with Venezuela**
(Deb. 21, Vol. IX, 19-04-2005)
Col.733-34
- Training for Youths in Agriculture Sector**
(Deb. 34, Vol. X, 09-05-2005)
Col.315-16
- Training to Farmers by National Dairy Research Institute**
(Deb. 29, Vol. IX, 02-05-2005)
Col.250-51
- Varsha Bima Yojana**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.456-57
- Vidya Vahini Programme**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.223-32
- Wholesale Outlets at Block Level**
(Deb. 34, Vol. X, 09-05-2005)
Col.59-60
- Kusmaria, Dr. Ramkrishna**
Contract of Jubilee Retail Outlets
(Deb. 20, Vol. VIII, 24-03-2005)
Col.171-72
- Doctor-Patient Ratio**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.9-10
- General Budget - 2005-2006 - Demands for Grants - Ministry of Agriculture**
(Deb. 23, Vol. IX, 21-04-2005)
Col.351-52
- General Budget - 2005-2006 General Discussion**
- Demands for Grants on Account - (General) 2005-2006 and Demands for Supplementary Grants - (General), 2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.539-40
- Natural Calamities in the Country (DUR 193)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.517-18
- Railway Budget, 2005-2006 - General Discussion**
- Demands for Grants on Accounts, 2005-2006 - (Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.810-12
- Rakes on Priority Basis**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 77
- Retail Outlets under Landlord Scheme**
(Deb. 32, Vol. X, 05-05-2005)
Col.53-54
- Kyndiah, Shri P.R.**
Status of implementation of the recommendation in 110th Report of Standing Committee on Home Affairs

(St.)	Crime Cases in Bihar
(Deb. 38, Vol. X, 13-05-2005)	(Deb. 30, Vol. IX, 03-05-2005)
Col.283-85	Col.350-52
Lahiri, Shri Samik	Decline in Textile Export
Combating Communicable and Non-Communicable Diseases	(Deb. 33, Vol. X, 06-05-2005)
(Deb. 31, Vol. X, 04-05-2005)	Col.124-27
Col.14-15	Delay in Issuing Notification
Encouragement to Sports in Schools	(Deb. 24, Vol. IX, 25-04-2005) Col.270
(Deb. 30, Vol. IX, 03-05-2005) Col.27	Demand of Coal
Misuse of Funds under Tribal Development Schemes	(Deb. 15, Vol. VIII, 18-03-2005) Col.18
(Deb. 35, Vol. X, 10-05-2005) Col.24	Demands of Representative Organizations
'Lalan', Shri Rajiv Ranjan Singh	(Deb. 17, Vol. VIII, 21-03-2005)
Adulteration in Food Products	Col.515-17
(Deb. 26, Vol. IX, 27-04-2005)	Employment in IT Sector
Col.214-15	(Deb. 8, Vol. VII, 09-03-2005)
Anti-Collision Device	Col.969-72
(Deb. 23, Vol. IX, 21-04-2005)	Employment in Mobile Telephone Sector
Col.119-20	(Deb. 13, Vol. VIII, 16-03-2005)
Assets Reconstruction Companies	Col.157-58
(Deb. 38, Vol. X, 13-05-2005)	Employment to Urban Unemployed Persons
Col.119-20	(Deb. 11, Vol. VIII, 14-03-2005)
Autonomy to CBI	Col.512-13
(Deb. 8, Vol. VII, 09-03-2005)	Export Basis for Economic Development
Col.18-29	(Deb. 15, Vol. VIII, 18-03-2005)
Captive Power Projects	Col.215-16
(Deb. 10, Vol. VII, 11-03-2005)	Export Transaction Cost
Col.401-06	(Deb. 18, Vol. VIII, 22-03-2005)
Chartering of Ships for Crude Oil Imports	Col.215-16
(Deb. 32, Vol. X, 05-05-2005)	Fires in Coalfields
Col.30-31	(Deb. 31, Vol. X, 04-05-2005)
Closure of Private Sugar Mills in Bihar	Col.145-46
(Deb. 21, Vol. IX, 19-04-2005)	Flood Control
Col.239-40	(Deb. 29, Vol. IX, 02-05-2005)
Co-operative Financial Institutions	Col.312-13
(Deb. 8, Vol. VII, 09-03-2005)	Foreign Financial Institutions
Col.560-61	(Deb. 28, Vol. IX, 29-04-2005)
Commercial Use of LPG	Col.175-77
(Deb. 32, Vol. X, 05-05-2005) Col.122	Foreign Financial Institutions' Stake in Indian Companies
	(Deb. 15, Vol. VIII, 18-03-2005)
	Col.335-36

- Foreign Investment in Retail Sector
(Deb. 30, Vol. IX, 03-05-2005)
Col.62-63
- Funds to Militants in North East
(Deb. 12, Vol. VIII, 15-03-2005)
Col.313-14
- General Budget - 2005-2006 General
Discussion
Demands for Grants on Account -
(General) 2005-2006 and Demands for
Supplementary Grants - (General),
2004-2005
(Deb. 14, Vol. VIII, 17-03-2005)
Col.333-37
- Import of LPG
(Deb. 9, Vol. VII, 10-03-2005)
Col.87-88
- Indian Citizenship to Pakistanis
(Deb. 12, Vol. VIII, 15-03-2005)
Col.120-21
- Industrial Development in Himachal
Pradesh
(Deb. 21, Vol. IX, 19-04-2005) Col. 793
- Interest Rate on EPF
(Deb. 11, Vol. VIII, 14-03-2005)
Col.547-48
- Investment in Coal Sector
(Deb. 31, Vol. X, 04-05-2005)
Col.195-96
- Investment of Provident Fund
(Deb. 10, Vol. VII, 11-03-2005)
Col.239-40
- Labour Reforms
(Deb. 24, Vol. IX, 25-04-2005)
Col.61-62
- Management of Irrigation
(Deb. 34, Vol. X, 09-05-2005) Col. 419
- Maoists Activities in Border Areas
(Deb. 19, Vol. VIII, 23-03-2005) Col. 308
- Medical Facilities for Common People
(Deb. 26, Vol. IX, 27-04-2005) Col. 260
- MFN Status to India
(Deb. 19, Vol. VIII, 23-03-2005) Col. 56
- Modernizing Leather Industry
(Deb. 18, Vol. VIII, 22-03-2005)
Col.48-49
- MSP of Oil Seeds
(Deb. 11, Vol. VIII, 14-03-2005)
Col.255-57
- Need to formulate a comprehensive plan
to check the inundation caused in Bihar
in the rainy seasons due to flow of river
waters originating from Nepal
(MUR 377)
(Deb. 8, Vol. VII, 09-03-2005) Col. 1131
- Need to take suitable steps to develop
irrigation facilities with a view to boost
agricultural production in the country
(MUR 377)
(Deb. 22, Vol. IX, 20-04-2005) Col. 603
- Oil and Gas Prices
(Deb. 9, Vol. VII, 10-03-2005) Col. 187
- Operational Cost of Indian Railways
(Deb. 14, Vol. VIII, 17-03-2005)
Col.49-51
- Per Capita Consumption
(Deb. 13, Vol. VIII, 16-03-2005)
Col.237-41
- Per-Capita Consumption of Water
(Deb. 34, Vol. X, 09-05-2005) Col. 439
- Percentage of Subsidy Reaching the Poor
(Deb. 10, Vol. VII, 11-03-2005)
Col.532-33
- Power Tariff Policy
(Deb. 28, Vol. IX, 29-04-2005)
Col.254-57
- Prasar Bharati's Share in Advertisements
(Deb. 14, Vol. VIII, 17-03-2005) Col. 155
- Press Note 18
(Deb. 4, Vol. VII, 01-03-2005)
Col.124-25
- Prices of Drugs
(Deb. 11, Vol. VIII, 14-03-2005)
Col.436-37
- Production of Vehicles
(Deb. 35, Vol. X, 10-05-2005)
Col.129-30

Proposal Submitted by Arjun Sen Gupta Commission (Deb. 12, Vol. VIII, 15-03-2005) Col. 165-66	Shares Purchased by FIIs (Deb. 8, Vol. VII, 09-03-2005) Col. 577
Purchase of Crude Oil (Deb. 23, Vol. IX, 21-04-2005) Col. 35-36	Sick Co-operative Banks (Deb. 8, Vol. VII, 09-03-2005) Col. 671-72
Rainfall (Deb. 21, Vol. IX, 19-04-2005) Col. 264-65	Surrender of Landline Connections (Deb. 22, Vol. IX, 20-04-2005) Col. 290-91
Rates of Natural Gas (Deb. 8, Vol. VII, 09-03-2005) Col. 101-02	T&D Losses (Deb. 15, Vol. VIII, 18-03-2005) Col. 135-38
Recruitment Rules for Employees of Prasar Bharati (Deb. 32, Vol. X, 05-05-2005) Col. 125	Telecasting Rights to Prasar Bharati (Deb. 20, Vol. VIII, 24-03-2005) Col. 40
Registered/Unregistered SSI Units (Deb. 13, Vol. VIII, 16-03-2005) Col. 289-90	Transfer of Centrally Sponsored Schemes (Deb. 5, Vol. VII, 02-03-2005) Col. 359
Report of National Crime Records Bureau (Deb. 18, Vol. VIII, 22-03-2005) Col. 400	Universal Service Obligation Fund (Deb. 22, Vol. IX, 20-04-2005) Col. 166-67
Report of Sandhu Committee and Task Force (Deb. 21, Vol. IX, 19-04-2005) Col. 423-24	Utilisation of Ravi River Water (Deb. 17, Vol. VIII, 21-03-2005) Col. 213-14
Retail Selling of Petroleum Products (Deb. 37, Vol. X, 12-05-2005) Col. 264	Waiting List in the Country (Deb. 5, Vol. VII, 02-03-2005) Col. 416-18
Revenue of the Government (Deb. 38, Vol. X, 13-05-2005) Col. 152-53	Wastage of Rivers Water (Deb. 34, Vol. X, 09-05-2005) Col. 68-69
Road Construction Projects (Deb. 36, Vol. X, 11-05-2005) Col. 225	Weather Forecasting (Deb. 5, Vol. VII, 02-03-2005) Col. 377-78
Rural Electrification (Deb. 10, Vol. VII, 11-03-2005) Col. 232-34	World Bank Estimate on Annual Growth Rate (Deb. 36, Vol. X, 11-05-2005) Col. 385
Rural Telephony (Deb. 5, Vol. VII, 02-03-2005) Col. 57-58	Lalu Prasad, Shri
Seventh Round Table Conference on Panchayati Raj (Deb. 9, Vol. VII, 10-03-2005) Col. 112-20	Appropriation (Railways) Bill, 2005— Consid. and Pass (Deb. 12, Vol. VIII, 15-03-2005) Col. 511-12
	Appropriation (Railways) No. 2 Bill, 2005—Consid. and Pass (Deb. 22, Vol. IX, 20-04-2005) Col. 700-02

- Appropriation (Railways) Vote on Account Bill, 2005—Consid. and Pass**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 509—11
- Collision between 9168 UP Sabarmati Express and Goods Train at Samlaya Station on Vadodara Division of Western Railways on 21st April, 2004 (Sub.)**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 24—32
- Collision between Sabarmati Express and goods train on Vadodara Division of Western Railway—(St.)**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 493—95
- Railway (Budget), 2005-2006—General Discussion**
- Demands for Grants on Account—(Railways), 2005-06 and Demands for Supplementary Grants (Railways) 2004-05**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 498—506
- Railway Budget—Demands for Grants—2005-2006 and Resolution re: Approval of Recommendations in the First Report of Railway Convention Committee—(Cut Motion)**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 694—700
- Railway Budget—2005-06-Presentation**
(Deb. 2, Vol. VII, 26-02-2005)
Col. 10—54
- Laxman, Shrimati Susheela Bangaru**
- High Powered Panel on Modernisation of Airports**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 105-06
- Indian Citizenship to Pakistanis**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 120-21
- Special Category Status to States**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 335
- Utilisation of Funds**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 524—26
- World Bank Report on Death of Women**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 165—67
- Libra, Sardar Sukhdev Singh**
- Bhatinda Refinery**
(Deb. 27, Vol. IX, 28-04-2005) Col. 171
- Compensation to Villagers/Farmers**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 45-46
- Construction of Galiara around Golden Temple, Amritsar**
(Deb. 21, Vol. IX, 19-04-2005) Col. 714
- Debt of Punjab**
(Deb. 28, Vol. IX, 29-04-2005) Col. 329
- Diversification of Crops in Punjab**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 241—43
- Manuscripts of SGPC**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 548-49
- Militant Activities in J&K**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 30-31
- Non-Issuance of Visas to Indians Living Abroad**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 143-44
- PPA in Cough Drugs**
(Deb. 5, Vol. VII, 02-03-2005) Col. 373
- Profit and Losses of SEBs**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 69—78
- ROB in Mandi Govindgarh in Punjab**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 175-76
- Setting up of National Institute for Research on Guru Granth Sahib**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 144

ST Communities Below Poverty Line
(Deb. 30, Vol. IX, 03-05-2005)
Col.286—90

Toll Charges
(Deb. 26, Vol. IX, 27-04-2005)
Col.154—58

Madam, Shri Vikrambhai Arjanbhai

Agriculture Exhibition
(Deb. 34, Vol. X, 09-05-2005)
Col.310-11

Ahmedabad Delhi National Highway
(Deb. 36, Vol. X, 11-05-2005)
Col.447-48

Allocation of Foodgrains
(Deb. 11, Vol. VIII, 14-03-2005)
Col.478—506

Allocation of Funds for Earthquake
(Deb. 35, Vol. X, 10-05-2005)
Col.179-80

**APMCs Representation against
Imposition of Income Tax**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.80-81

Apparel Parks
(Deb. 8, Vol. VII, 09-03-2005)
Col.507-08

Army College at Jamnagar
(Deb. 9, Vol. VII, 10-03-2005) Col. 174

B.C.A. and M.C.A.
(Deb. 35, Vol. X, 10-05-2005) Col. 121

Bonds from Cooperative Banks
(Deb. 33, Vol. X, 06-05-2005)
Col.315-16

**Coastal and Border Area Management
Project**
(Deb. 4, Vol. VII, 01-03-2005)
Col.233-34

**Coastal Aquaculture Authority Bill,
2005—Consid. and Pass**
(Deb. 32, Vol. X, 05-05-2005)
Col.253-54

**Collection of Telephone Bills in Post
Offices**
(Deb. 5, Vol. VII, 02-03-2005)
Col.309-10

Computerisation of Post Offices
(Deb. 8, Vol. VII, 09-03-2005)
Col.867—69

**Computerisation of Railway Parcel
Management System**
(Deb.20, Vol. VIII, 24-03-2005) Col.190

Condition of National Highways
(Deb. 31, Vol. X, 04-05-2005)
Col.137-38

Cotton Research Centre in Gujarat
(Deb. 21, Vol. IX, 19-04-2005)
Col.426-27

CSIR Centre in Gujarat
(Deb. 36, Vol. X, 11-05-2005)
Col.235-36

Delay in Issuance of Passport
(Deb. 19, Vol. VIII, 23-03-2005)
Col.374—77

Doubling of Ahmedabad-Delhi Line
(Deb. 8, Vol. VII, 09-03-2005) Col. 429

Employment Schemes for Tribals
(Deb. 35, Vol. X, 10-05-2005)
Col.236-37

Establishment of Factory by SAIL
(Deb. 17, Vol. VIII, 21-03-2005) Col. 291

Exhibition by SSI Sector
(Deb. 13, Vol. VIII, 16-03-2005) Col. 255

Failure of Consumer Movements
(Deb. 34, Vol. X, 09-05-2005) Col. 468

**Free Telephone(s) Calls to Sulabh Phone
Customers**
(Deb. 5, Vol. VII, 02-03-2005) Col. 443

Funds Allocated for Computer Training
(Deb. 30, Vol. IX, 03-05-2005)
Col.140-41

Gujarati News on DD-I
(Deb. 9, Vol. VII, 10-03-2005)
Col.80-81

- Highway from Ahmedabad to Bharuch**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.245-46
- IITs for Tribal Students**
(Deb. 34, Vol. X, 09-05-2005) Col. 272
- Increase in Speed of Passenger Trains**
(Deb. 37, Vol. X, 12-05-2005)
Col.131—33
- Introduction of Coins/Currency Notes**
(Deb. 38, Vol. X, 13-05-2005) Col. 128
- LPG Shortage in Gujarat**
(Deb. 8, Vol. VII, 09-03-2005)
Col.228-29
- M.B.A. Institutes**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.281—83
- Mango Research Centre in Gujarat**
(Deb. 24, Vol. IX, 25-04-2005)
Col.196-97
- Metering of LPG Cylinders**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 91
- Mini Forests**
(Deb. 29, Vol. IX, 02-05-2005) Col. 185
- Multi-City Cheque System**
(Deb. 33, Vol. X, 06-05-2005)
Col.224-25
- National Institute of Design**
(Deb. 28, Vol. IX, 29-04-2005)
Col.495-96
- National Integration Council**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.551-52
- Oil Refineries**
(Deb. 9, Vol. VII, 10-03-2005)
Col.218—22
- Opening of CNG and LPG Filling Stations**
(Deb. 37, Vol. X, 12-05-2005)
Col.188—90
- Opening of Pharmacy Colleges**
(Deb. 22, Vol. IX, 20-04-2005)
Col.145/47
- Petroleum Rules, 2002**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.144-45
- Pharma Company**
(Deb. 24, Vol. IX, 25-04-2005) Col. 227
- Plantation Along National Highways**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 109
- PMGSY**
(Deb. 33, Vol. X, 06-05-2005)
Col.129—32
- Porter Service**
(Deb. 37, Vol. X, 12-05-2005)
Col.218-19
- Pre-recruitment.Training for Joining Army**
(Deb. 30, Vol. IX, 03-05-2005) Col. 285
- Rail Connection upto Dholera Port**
(Deb. 32, Vol. X, 05-05-2005) Col. 84
- Rail Line Electrification**
(Deb. 8, Vol. VII, 09-03-2005) Col. 349
- Release of Philatelic Stamps**
(Deb. 8, Vol. VII, 09-03-2005) Col. 772
- Sarva Shiksha Abhiyan (HAH-Dis.)**
(Deb. 36, Vol. X, 11-05-2005)
Col.698-99
- Science Centre at Jamnagar**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.302-03
- Setting up of Ayurvedic Research Centre**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 367
- Setting up of Guest Houses/Hotels in Gujarat**
(Deb. 29, Vol. IX, 02-05-2005)
Col.361—63
- Setting up of Pharmacy Research Institute in Gujarat**
(Deb. 29, Vol. IX, 02-05-2005) Col. 270
- Setting up of Rail Neer Plant**
(Deb. 8, Vol. VII, 09-03-2005)
Col.236-37

- Setting up of Research Institute for Chemicals in Gujarat**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 152
- Setting up of Technical Institutes for Tribes**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 146-47
- Ship Passenger Service from Jamnagar to Mumbai**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 833-34
- Shortage of Phone Cards**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 115-16
- Speed Post Service**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 998-99
- Surplus Power**
(Deb. 38, Vol. X, 13-05-2005)
Col. 267-68
- TV Serials on Women Freedom Fighters**
(Deb. 32, Vol. X, 05-05-2005)
Col. 123-24
- Unigauge Rail Line from Sabarmati to Khodiyar**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 482-83
- Water Resource Project in Gujarat**
(Deb. 21, Vol. IX, 19-04-2005) Col. 189
- Madhavraj, Shrimati Manorama**
- Agreement for Business Promotion**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 169-70
- AIIMS-Type Institute in Gujarat**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 110-11
- Assistance to Karnataka**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 336
- Cancellation of Flights in N.E. Region**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 111
- Central Excise Deptts. Highhandedness**
(Deb. 38, Vol. X, 13-05-2005) Col. 262
- Child Labour**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 174—76
- Convention on Tobacco Control**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 11—16
- Derecognition of Kasturba Medical College**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 243-44
- Development of Goods Sheds**
(Deb. 27, Vol. IX, 28-04-2005) Col. 216
- Diversion of Money Borrowed from Banks**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 372-73
- Duty Entitlement Passbook Scheme**
(Deb. 38, Vol. X, 13-05-2005)
Col. 255-56
- Excise Duty on MRP of Drugs**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 276-77
- Exodus of Pilots**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 11—18
- Export of Iron Ore to China**
(Deb. 35, Vol. X, 10-05-2005)
Col. 111-12
- Export to China**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 213
- Filling of Additional Proforma by NGOs**
(Deb. 38, Vol. X, 13-05-2005) Col. 152
- Foreign Direct Investment**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 325—27
- Fresh Bill for Infant Food Safety**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 728-29
- Guidelines for Sterilisation Programmes**
(Deb. 31, Vol. X, 04-05-2005)
Col. 75—78

- Handing Over Jinnah House to Pakistan**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 290-91
- Heritage Site Status to Golden Temple**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 237
- Impact of Tsunami Disaster**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 506-07
- Incentives to Private Vendors**
(Deb. 37, Vol. X, 12-05-2005) Col. 205
- Interest Rate on EPF**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 547-48
- Internet Telephone on VOIP**
(Deb. 36, Vol. X, 11-05-2005) Col. 231
- IT Related Harassment**
(Deb. 38, Vol. X, 13-05-2005) Col. 267
- Kendriya Vidyalaya Sangathan**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 125—27
- Monitoring of Urban Co-operative Banks**
(Deb. 33, Vol. X, 06-05-2005)
Col. 179-80
- Need for expeditious upgradation of
Mangalore Airport, Karnataka
(MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 392-93
- Phasing out of Mercury based
Equipments from Hospitals**
(Deb. 34, Vol. X, 09-05-2005)
Col. 465-66
- Project under TIFAC**
(Deb. 36, Vol. X, 11-05-2005)
Col. 529-30
- Railway Budget, 2005-2006—eneral
Discussion**
- Demands for Grants on Accounts, 2005-
2006—(Railways) Demands for
Supplementary Grants, 2004-2005
(Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 670—74
- Recovery of Dues**
(Deb. 38, Vol. X, 13-05-2005)
Col. 38-39
- Recovery of Uranium**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 131-32
- Relaxation in Labour Law**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 317
- Sale of RIL Shares**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 150—52
- Setting up of Naphtha and Gas Cracker
Complex by ONGC**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 153
- Stamp Duty**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 577-78
- Strategic Reserve Facility for Crude Oil**
(Deb. 32, Vol. X, 05-05-2005)
Col. 35-36
- Subsidy to Private Sector for Sale of LPG**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 92-93
- Tourist Security Force**
(Deb. 34, Vol. X, 09-05-2005) Col. 444
- Training to Railway Crew by KRC**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 211—12
- Use of Relief Material**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 557-58
- Violation by Insurance Companies**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 215—17
- Waste Disposal of Electronic Waste**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 55—57
- Mahabir Prasad, Shri**
- Election to Committee—Coir Board—
Election**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 568-69

- Small and Medium Enterprises Development Bill, 2005 - Int.**
(Deb. 37, Vol. X, 12-05-2005) Col. 308
- Mahajan, Shri Y.G.**
- Adulteration in Imported Oil**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 315
- Aerodrome in Jalgaon**
(Deb. 37, Vol. X, 12-05-2005) Col. 114
- Agreement with Italy in Tourism Sector**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 508-09
- Agro Export Zones**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 203—08
- Amount Lying in GFI**
(Deb. 38, Vol. X, 13-05-2005)
Col. 75-76
- Apparel Park Scheme**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 149-50
- Arrears of Sugarcane Farmers**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 427—30
- Atomic Plants**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 332—34
- Banana Zone**
(Deb. 35, Vol. X, 10-05-2005)
Col. 94-95
- Centre for Development of Stones**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 376-77
- Clearance to IV Mumbai (Middle-Vaitarana) Water Supply Project**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 266-67
- Commission on Small Saving Schemes**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 121
- Commonwealth Games, 2010**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 22—24
- Connectivity with Cities**
(Deb. 37, Vol. X, 12-05-2005)
Col. 171-72
- Construction of Level Crossings**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 55-56
- Contributory Insurance Scheme**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 61
- Credit Facility for Food Processing Sector**
(Deb. 34, Vol. X, 09-05-2005) Col. 431
- Decline in Sale of Postal Articles**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 61-62
- Decline of Production of Soyabean/ Mustard**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 267-68
- Development and Maintenance of National Highways**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 155—60
- Digital Library**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 250-51
- Digitalisation of Cable TV**
(Deb. 9, Vol. VII, 10-03-2005) Col. 69
- Effect of VAT on Trade**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 660-61
- Employment to Urban Unemployed Persons**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 512-13
- Export of Arms/Ammunitions/Defence Equipments**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 73-74
- Export of Diamond and Jewellery**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 207—11
- Export of Non-Basmati Rice**
(Deb. 29, Vol. IX, 02-05-2005) Col. 120

- Factories Producing Spurious Pesticides**
(Deb. 29, Vol. IX, 02-05-2005) Col. 342
- Farmers Club**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 187—89
- Financial Assistance to States**
(Deb. 5, Vol. VII, 02-03-2005) Col. 180
- Foreign Countries Connected through Air Service**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 196—98
- Funds under Welfare Schemes**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 132-33
- Gas Pipeline between Myanmar-India through Bangladesh**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 357—61
- Handing over of Big Markets to Local Bodies**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 521-22
- Handloom Cluster Scheme**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 441—43
- Highway Upgradation Programme**
(Deb. 5, Vol. VII, 02-03-2005) Col. 448
- Home Secretary Level Talks with Nepal**
(Deb. 4, Vol. VII, 01-03-2005) Col. 333
- Implementation of Land Reform Act**
(Deb. 33, Vol. X, 06-05-2005)
Col. 389-90
- Import of Cement**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 321
- Import of Sensitive Commodities**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 77-78
- Improvement in Variety of Fruits**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 102—04
- Independent Drug Authority**
(Deb. 22, Vol. IX, 20-04-2005) Col. 153
- Indian-Malaysia Cooperation in Oil & Gas Sector**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 70-71
- Indo-Malaysia Trade**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 171—73
- Indo-Singapore Trade**
(Deb. 35, Vol. X, 10-05-2005)
Col. 141-42
- Industry Status to Surface Transport Sector**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 68
- Jobs under SGSY/SGRY**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 714—18
- Joint Survey of Borders by India and Pakistan**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 195-96
- Joint Venture Projects with Railways**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 160
- Kisan Credit Card**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 103-04
- Launching of Satellites**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 250-51
(Deb. 26, Vol. IX, 27-04-2005)
Col. 462-63
- Losses in Postal Department**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 185—88
- Manufacturing of Telecommunications Equipment**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 266-67
- Military Cooperation between India and U.S.A.**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 36-37

- National Institute of Oceanography**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 97-98
- Need to provide pensionary benefits to ex-employees of Banks who had resigned from the service (MUR 377)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 601-02
- New Insurance Policy**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 318-19
- New Policy for Allotment of Land**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 758-59
- Oil from Ratan Jyot as Bio-Diesel**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 261-62
- On-going Power Projects**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 380—94
- Permission for Cooperative Banks**
(Deb. 40, Vol. VII, 11-03-2005) Col. 270
- Plantation of Ayurvedic Trees**
(Deb. 9, Vol. VII, 10-03-2005) Col. 217
- Private Sector in Rural Development**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 630-31
- Problems of Opium Growers**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 224-25
- Railway Reservation Centres**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 363—66
- Reservation Centres Issuing Indrail Pass**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 165-66
- Residential Facility to DP Personnel**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 381-82
- Restructuring of Agriculture Research Institute**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 523
- Retail Outlets in Foreign Countries**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 68-69
- Rural Electrification**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 232—34
- Rural Tourism**
(Deb. 34, Vol. X, 09-05-2005)
Col. 22—38
- Sampoorna Grameen Rozgar Yojana**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 216—20
- Satellite for Surveillance of Indian Borders**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 253-54
- Scheme for Improvement in Coal Sector**
(Deb. 31, Vol. X, 04-05-2005)
Col. 168-69
- Schemes for Women and Child Development**
(Deb. 4, Vol. VII, 01-03-2005) Col. 409
- Sea Pollution**
(Deb. 29, Vol. IX, 02-05-2005) Col. 221
- Setting up of Power Projects**
(Deb. 33, Vol. X, 06-05-2005)
Col. 202—06
- Terrorist Activities**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 600-01
- Theft of Scrap from Railway Godowns**
(Deb. 37, Vol. X, 12-05-2005) Col. 230
- Tsunami Disaster in A&N Islands**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 296-97
- Uncultivated Land**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 220—22
- Upgradation of Railway Stations**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 158-59

- Water Harvesting Scheme
(Deb. 24, Vol. IX, 25-04-2005)
Col. 269-70
- Wind/Solar Energy
(Deb. 15, Vol. VIII, 18-03-2005) Col. 76
- Mahajan, Shrimati Sumitra**
- Allocation of Power
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 263-64
- Anaemia among Women
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 32—38
- APDRP
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 150—54
- Assistance to Domestic Women of Rural Areas
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 273-74
- Commonwealth Games, 2010
(Deb. 4, Vol. VII, 01-03-2005)
Col. 22—24
- Cultivation of International Quality Cotton
(Deb. 21, Vol. IX, 19-04-2005)
Col. 293-94
- Declaration of Monuments as Centrally Protected Monuments
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 84—88
- Demolition in Mhow Cantonment Area
(Deb. 8, Vol. VII, 09-03-2005)
Col. 484-85
- Family Court in Chandigarh
(Deb. 15, Vol. VIII, 18-03-2005) Col. 100
- Guidelines on Infant Child Feeding
(Deb. 25, Vol. IX, 26-04-2005)
Col. 116-17
- Increasing Visas for Travel to Canada
(Deb. 5, Vol. VII, 02-03-2005)
Col. 359-60
- Indian Officers in UN Peace Keeping Mission
(Deb. 8, Vol. VII, 09-03-2005) Col. 230
- Insurance Cover to Anganwadi Workers
(Deb. 25, Vol. IX, 26-04-2005)
Col. 105—07
- Maheshwar Hydro Power Project
(Deb. 10, Vol. VII, 11-03-2005) Col. 301
- National Commission for Women
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 59-60
- Non-conventional Energy Sources Projects
(Deb. 28, Vol. IX, 29-04-2005)
Col. 186-87
- Railway Budget, 2005-06—General Discussion
- Demands for Grants on Account (Railways) 2005-06
- Demands for Supplementary Grants - 2004-05
(Deb. 9, Vol. VII, 10-03-2005)
Col. 375—81
- Raising Women Officers for UN Peace keeping Assignments
(Deb. 5, Vol. VII, 02-03-2005)
Col. 127-28
- Rashtriya Mahila Kosh
(Deb. 25, Vol. IX, 26-04-2005)
Col. 201-02
- Reported issue of notices by the Mhow Cantonment Board ordering eviction of local residents
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 346-47
- Schemes for Rehabilitation of Widows
(Deb. 21, Vol. IX, 19-04-2005)
Col. 504—20
- Schemes for Upliftment of Rural Women
(Deb. 21, Vol. IX, 19-04-2005) Col. 781
- Seedhi Pratha
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 314-15

- Sex-Tourism and Drug Abuse in Pondicherry**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 312-13
- Shortage of SIM Cards**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 331—33
- Standing Committee on Social Justice and Empowerment - Fourth to Sixth Reports - Presented**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 569-70
- Standing Committee on Social Justice and Empowerment - Seventh and Eighth Reports - Presented**
(Deb. 23, Vol. IX, 21-04-2005) Col. 293
- Telangana Armed Struggle**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 173
- Vocation Training Institutes**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 298—300
- Women Police Officer in UN**
(Deb. 4, Vol. VII, 01-03-2005) Col. 436
- Maharia, Shri Subhash**
- Railway Budget, 2005-2006—General Discussion**
- Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 623—25
- Mahato, Shri Bir Singh**
- Allotment of Railway Land on Lease Basis**
(Deb. 27, Vol. IX, 28-04-2005) Col. 79
- Assessment of Medical Facilities**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 155—68
- Awareness among Workers of Unorganised Sector**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 135-36
- Closure of Hosiery Units**
(Deb. 33, Vol. X, 06-05-2005)
Col. 232-33
- Combating Malaria and Cholera**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 32—34
- Conversion of Commercial Properties into Freehold**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 163—65
- Corruption in Handloom and Handicraft Sector**
(Deb. 8, Vol. VII, 09-03-2005) Col. 703
- Corruption in Railways**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 234—36
- Crime By Police Force**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 661—78
- Demolition of Resettlement Colony**
(Deb. 35, Vol. X, 10-05-2005)
Col. 89—91
- Development and Maintenance of National Highways**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 155—60
- Development of Cities for Providing Basic Facilities to Urban Poor**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 122—25
- Development of Format by CVC**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 304-05
- Development of Sports**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 159—62
- Development/Expansion of Works in Telecom Sector in WB**
(Deb. 36, Vol. X, 11-05-2005)
Col. 115—18
- Empowerment of Adivasi Women**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 12-13

- Estimate of Hawala Money**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 165
- Fire in Forests**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 277-80
- Foodgrains Export Policy**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 521-23
- Foreign Channels**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 53-55
- Funds for Education in Tribal Sub-Plan Areas**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 32
- Funds under Swajaldhara Scheme**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 524-30
- General Budget - 2005-2006 General Discussion**
Demands for Grants on Account - (General) 2005-2006 and Demands for Supplementary Grants - (General), 2004-2005
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 448-49
- General Budget -2005-06 - Demands For Grants of the Ministry of Agriculture**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 454-55
- Handicraft Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 155-60
- Illegal Money Entering Stock Market**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 257-58
- Illegal Transaction of Foreign Exchange**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 248-49
- Industrialisation of Villages**
(Deb. 36, Vol. X, 11-05-2005)
Col. 188-90
- Installation of T.V. Transmitters in Adivasis and Hilly Areas**
(Deb. 29, Vol. VIII, 24-03-2005)
Col. 10
- Lack of Medical Treatment for Psychiatric Disorders**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 151-52
- Late Delivery of Mails**
(Deb. 31, Vol. X, 04-05-2005)
Col. 139-40
- Loan to BPL/Weaker Sections**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 283-84
- Loss Making CPSUs**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 137-38
- Medical Facilities to Beedi Workers**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 143-45
- Need to declare Gomah Railway Station as Netaji Railway Station (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 422
- News Channel of DD**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 207
- Opening of Gas Agencies**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 143-46
- Opening of New Petrol/Diesel Pumps in West Bengal**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 205
- Over-Crowded Railway Stations**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 148
- Pending Proposals of PMGSY under Forest Conservation Act, 1980**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 79-88
- Post and Telegraph Facilities in Gram Panchayats**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 207-09

Production of Oilseeds (Deb. 17, Vol. VIII, 21-03-2005) Col.312-13	Telephone Adalats in West Bengal (Deb. 26, Vol. IX, 27-04-2005) Col.80 ² 83
Promotion of Agro Forestry and Fruits Producing Units (Deb. 21, Vol. IX, 19-04-2005) Col.187-88	Telephones on Demand (Deb. 19, Vol. VIII, 23-03-2005) Col.306-07
Promotion of Hindi in Missions Abroad (Deb. 5, Vol. VII, 02-03-2005) Col.133 ⁴ 44	Training Programmes Abroad (Deb. 8, Vol. VII, 09-03-2005) Col.639
Quality of Health Care in Government Hospitals (Deb. 31, Vol. X, 04-05-2005) Col.277-78	Transmission of Programmes in Bengali Language (Deb. 37, Vol. X, 12-05-2005) Col.113-14
Rehabilitation of Displaced Tribals (Deb. 4, Vol. VII, 01-03-2005) Col.17-19	Village Public Telephone System (Deb. 19, Vol. VIII, 23-03-2005) Col.236-37
Road Map for Development of Civil Aviation Sector (Deb. 8, Vol. VII, 09-03-2005) Col.298-99	Violation of Company Laws (Deb. 10, Vol. VII, 11-03-2005) Col.243 ⁵ 50
Self Assessment by IT Assesseees (Deb. 33, Vol. X, 06-05-2005) Col.231-32	Working of CBI (Deb. 22, Vol. IX, 20-04-2005) Col.349-50
Size of Agricultural Land (Deb. 11, Vol. VIII, 14-03-2005) Col.449-50	Mahato, Shri Sunil Kumar
Slow Implementation of Power Projects (Deb. 5, Vol. VII, 02-03-2005) Col.311-14	Arrival of Foreign Tourists (Deb. 11, Vol. VIII, 14-03-2005) Col.444-48
Stadium in Rural Areas (Deb. 4, Vol. VII, 01-03-2005) Col.83-85	Assessment of Medical Facilities (Deb. 5, Vol. VII, 02-03-2005) Col.155-68
STD Facility in Taluka/Tehsil Headquarters (Deb. 19, Vol. VIII, 23-03-2005) Col.111-12	Charge-Sheeted Officials on Official Duties (Deb. 26, Vol. IX, 27-04-2005) Col.203-04
Subsidy on Diesel (Deb. 14, Vol. VIII, 17-03-2005) Col. 88	Combating Malaria and Cholera (Deb. 13, Vol. VIII, 16-03-2005) Col.32-34
Supply of Newspaper Clippings (Deb. 23, Vol. IX, 21-04-2005) Col.174	Construction of Houses (Deb. 8, Vol. VII, 09-03-2005) Col.657-60
	Conversion of Telephone Exchanges (Deb. 22, Vol. IX, 20-04-2005) Col.75-77

Corruption Cases
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 353-54

Corruption Prevention Machinery in DDA
(Deb. 4, Vol. VII, 01-03-2005)
Col. 296

Criteria for Unemployed Persons
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 205-06

Demand for LPG & Kerosene
(Deb. 9, Vol. VII, 10-03-2005) Col. 199

Duping of Staff and Widows by DDA Officials
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 184-85

Economic/Budget Hotels
(Deb. 8, Vol. VII, 09-03-2005)
Col. 369-70

Fake Insurance Business
(Deb. 38, Vol. X, 13-05-2005) Col. 165

Improvement in Customer Service
(Deb. 15, Vol. VIII, 18-03-2005) Col. 263

Increase in Natural Resources
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 193-95

Investigation by CBI against CIL
(Deb. 36, Vol. X, 11-05-2005)
Col. 157-58

Investment by Banks/FIs
(Deb. 8, Vol. VII, 09-03-2005)
Col. 766

Irregularities in Purchase of Medicines
(Deb. 22, Vol. IX, 20-04-2005)
Col. 177-78

Loans for Self Employment
(Deb. 5, Vol. VII, 02-03-2005)
Col. 121-28

National Blindness Eradication Programme
(Deb. 8, Vol. VII, 09-03-2005)
Col. 187-91

National Tribal Museum
(Deb. 37, Vol. X, 12-05-2005)
Col. 87-88

Need to include 'Kurmi' caste of Jharkhand in the list of Scheduled Tribes (MUR 377)
(Deb. 25, Vol. IX, 26-04-2005)
Col. 400

Need to set-up a civil aerodrome in Jamshedpur Parliamentary Constituency Jharkhand (MUR 377)
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 616-17

Opening of LPG Agencies in Andhra Pradesh and Jharkhand
(Deb. 8, Vol. VII, 09-03-2005)
Col. 199

Opening of LPG Agencies in Cooch Behar, West Bengal
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 205-06

Petrol/Diesel Retail Outlets
(Deb. 9, Vol. VII, 10-03-2005)
Col. 99-101

Post and Telegraph Facilities
(Deb. 8, Vol. VII, 09-03-2005)
Col. 959-60

Production Cost of LPG
(Deb. 8, Vol. VII, 09-03-2005)
Col. 258-61

Production of Litchi
(Deb. 21, Vol. IX, 19-04-2005)
Col. 281-82

Recruitment in Army on Fake Documents
(Deb. 27, Vol. IX, 28-04-2005)
Col. 88

Repair and Maintenance of National Highways
(Deb. 5, Vol. VII, 02-03-2005)
Col. 307-08

Reservation for OBC in Banks
(Deb. 38, Vol. X, 13-05-2005)
Col. 111

Review of Handicraft Scheme
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 64-65

Rural Electrification
(Deb. 10, Vol. VII, 11-03-2005)
Col. 232-34

Rural Employment Generation
(Deb. 10, Vol. VII, 11-03-2005)
Col. 179-81

Size of Agricultural Land
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 449-50

Speed Post Service
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 51-52

STD in Taluka/Tehsil Headquarters in Jharkhand
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 211

Technology for Setting up of Telephone Facilities
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 357-58

Telephone Adalats in Jharkhand
(Deb. 22, Vol. IX, 20-04-2005)
Col. 84-92

Telephones on Demand
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 306-07

Unemployment due to Closure of Industries
(Deb. 24, Vol. IX, 25-04-2005)
Col. 150-51

Unemployment Rate
(Deb. 21, Vol. IX, 19-04-2005)
Col. 285-86

Violation of Company Laws
(Deb. 10, Vol. VII, 11-03-2005)
Col. 243-50

Violation of Official Language Act
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 545-47

World Bank Funds for Hospitals/Dispensaries
(Deb. 5, Vol. VII, 02-03-2005)
Col. 99-100

Maheshwari, Shrimati Kiran

Activities of Pak Nationals
(Deb. 4, Vol. VII, 01-03-2005)
Col. 311

Agreements between India and Italy
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 532

Border Posts Set up by Nepal
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 336

Cement Export
(Deb. 4, Vol. VII, 01-03-2005)
Col. 62-63

Construction of Markets
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 217-18

Construction of NHs in Tenth Five Year Plan
(Deb. 36, Vol. X, 11-05-2005)
Col. 228-29

Contract for Supplying Fuel to Aeroplanes
(Deb. 8, Vol. VII, 09-03-2005)
Col. 339-40

Dairy Products under Special Agricultural Produce Scheme
(Deb. 34, Vol. X, 09-05-2005)
Col. 285-86

Development of Airports
(Deb. 9, Vol. VII, 10-03-2005)
Col. 265-66

Dollar Window
(Deb. 35, Vol. X, 10-05-2005)
Col. 131-32

Employment to Urban Unemployed Persons
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 512-13

Empowerment of Adivasi Women
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 10-11

Environment Friendly Toilet System in Trains
(Deb. 23, Vol. IX, 21-04-2005)
Col. 58

Eradication of Leprosy
(Deb. 5, Vol. VII, 02-03-2005)
Col. 418-24

Exploration of Oil/Gas Reserves
(Deb. 9, Vol. VII, 10-03-2005)
Col. 141-42

Export of Jute
(Deb. 38, Vol. X, 13-05-2005)
Col. 212-13

Food Parks
(Deb. 29, Vol. IX, 02-05-2005)
Col. 270-71

Funds under Swajaldhara Scheme
(Deb. 8, Vol. VII, 09-03-2005)
Col. 524-30

General Budget - 2005-2006 General Discussion

Demands for Grants on Account - (General) 2005-2006 and Demands for Supplementary Grants - (General), 2004-2005
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 445-58

Highway Upgradation Programme
(Deb. 5, Vol. VII, 02-03-2005)
Col. 448

IAS/IPS Quitting Services
(Deb. 8, Vol. VII, 09-03-2005)
Col. 825-26

Import of Readymade Garments
(Deb. 8, Vol. VII, 09-03-2005)
Col. 515-18

Import of Sensitive Commodities
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 77-78

Import of Telecom Instruments
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 107

Indo-China Trade via Nathula Pass
(Deb. 25, Vol. IX, 26-04-2005)
Col. 141

International Craft Complexes
(Deb. 38, Vol. X, 13-05-2005)
Col. 121-22

Joint Venture on Power Generation with Bhutan
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 124

Kisan Credit Card
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 103-04

Loan to Farmers
(Deb. 10, Vol. VII, 11-03-2005)
Col. 13¹-30

Loans to Exporters
(Deb. 33, Vol. X, 06-05-2005)
Col. 137

Losses in Postal Department
(Deb. 5, Vol. VII, 02-03-2005)
Col. 185-88

Nirmal Bharat Abhiyan Yojana
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 348

Obscenity in TV Programmes and Advertisements
(Deb. 23, Vol. IX, 21-04-2005)
Col. 24-25

Opening of Medical Hospitals and Dispensaries
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1039-41

Permanent Seat in UNSC
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1021

Petroleum and Natural Gas Appellate Tribunal
(Deb. 32, Vol. X, 05-05-2005)
Col. 55

Petroleum Regulatory Board
(Deb. 8, Vol. VII, 09-03-2005)
Col. 279

Prices of Drugs
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 436-37

Private Sector in Rural Development
(Deb. 8, Vol. VII, 09-03-2005)
Col. 630-31

Proposal for Food Parks from Foreign Countries
(Deb. 29, Vol. IX, 02-05-2005)
Col. 98

Rail Link between India and Bhutan
(Deb. 9, Vol. VII, 10-03-2005)
Col. 95-96

Railway Budget, 2005-2006 - General Discussion

Demands for Grants on Accounts, 2005-2006 - (Railways) Demands for Supplementary Grants, 2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 715-18

Revision in Gadgil-Mukherjee Formula
(Deb. 31, Vol. X, 04-05-2005)
Col. 435-40

Scams in Co-operative Banks
(Deb. 10, Vol. VII, 11-03-2005)
Col. 307-08

Scheme for Improvement in Coal Sector
(Deb. 31, Vol. X, 04-05-2005)
Col. 168-69

Schemes for Women and Child Development
(Deb. 4, Vol. VII, 01-03-2005)
Col. 409

Setting up of Refineries in States
(Deb. 8, Vol. VII, 09-03-2005)
Col. 452-53

Setting up of Power Projects
(Deb. 33, Vol. X, 06-05-2005)
Col. 202-06

Setting up of Sanctuary Authority
(Deb. 34, Vol. X, 09-05-2005)
Col. 285

Special Recruitment Drive
(Deb. 8, Vol. VII, 09-03-2005)
Col. 283-84

Stores of Kendriya Bhandar
(Deb. 36, Vol. X, 11-05-2005)
Col. 530-32

Talks with IAEA
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 260-61

Valmiki Ambedkar Awas Yojana
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 391-98

Violation of Line of Control
(Deb. 4, Vol. VII, 01-03-2005)
Col. 115-16

Water Management Scheme
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 220

Mahtab, Shri B.

Amendment of Anti-Dumping Laws
(Deb. 4, Vol. VII, 01-03-2005)
Col. 145-46

Antarctic Missions
(Deb. 5, Vol. VII, 02-03-2005)
Col. 476

Areas of Disquiet
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 323-24

Assistance from Japan in Tourism Sector
(Deb. 24, Vol. IX, 25-04-2005)
Col. 129

Assistance to Increase Production of Milk and Milk Products
(Deb. 29, Vol. IX, 02-05-2005)
Col. 206-17

Bogus TDS
(Deb. 38, Vol. X, 13-05-2005)
Col. 138

BPL Census
(Deb. 38, Vol. X, 13-05-2005)
Col. 51-52

Bridges on National Highways in Orissa
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 268-69

Cases of Infectious Diseases
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 206-07

CGHS Dispensary in Bhubaneswar
(Deb. 8, Vol. VII, 09-03-2005)
Col. 968-69

Changes in Procurement and Distribution Policy
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 4

Collection of Service Tax
(Deb. 28, Vol. IX, 29-04-2005)
Col. 245

Compulsory Voting Bill - Consid.
(Deb. 10, Vol. VII, 11-03-2005)
Col. 542-50

- Compulsory Voting Bill, 2004 - Int.
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 403/06
- Concessional Fares of Indian Airlines
(Deb. 32, Vol. X, 05-05-2005)
Col. 37/39
- Construction of a By-pass
(Deb. 5, Vol. VII, 02-03-2005)
Col. 411-12
- Credit to SSI
(Deb. 38, Vol. X, 13-05-2005)
Col. 198-99
- Decrease in Production of Agro and Rural Industries
(Deb. 8, Vol. VII, 09-03-2005)
Col. 12/18
- Development of Pilgrim Centres
(Deb. 34, Vol. X, 09-05-2005) Col. 462
- Doubling of Railway Track between Cuttack and Barang
(Deb. 37, Vol. X, 12-05-2005)
Col. 142-43
- Expenditure Incurred for Construction of Buildings in KVs
(Deb. 35, Vol. X, 10-05-2005)
Col. 234-36
- Exploration of Diamond
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 244
- Finance Bill, 2005 - Consid. and Pass
(Deb. 29, Vol. IX, 02-05-2005)
Col. 451/54
- Financial Assistance to Nehru Yuva Kendras
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 422/30
- Financial Assistance under SSA
(Deb. 30, Vol. IX, 03-05-2005)
Col. 320-23
- Foreign Collaboration for Setting up R and D centre for Broadband Wireless Product
(Deb. 31, Vol. X, 04-05-2005)
Col. 126-27
- Funds for Livestock Development Corporation in Orissa
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 447-48
- Funds for Telecom Network in Orissa
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1022
- Funds for Women Development Programmes
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 175/204
- Funds under Rural Employment Scheme
(Deb. 10, Vol. VII, 11-03-2005)
Col. 83/96
- General Budget, 2005-06 - General Discussion
Demands for Grants on Account - (General), 2005-06
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 593/99
- Inclusion of Kosali Language in 8th Schedule
(Deb. 30, Vol. IX, 03-05-2005)
Col. 361-62
- Job on Compassionate Ground
(Deb. 10, Vol. VII, 11-03-2005)
Col. 372
- Media Lab Asia
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1086
- Medical Facilities to the Employees of Rourkela Steel Plant
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 243-45
- Migration from Bangladesh
(Deb. 25, Vol. IX, 26-04-2005)
Col. 83-84
- Military Exercises
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 52/54
- Motion of Thanks on the President's Address
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1234-39

Natural Calamities in the Country
(DUR 193)

(Deb. 19, Vol. VIII, 23-03-2005)

Col. 456-50

(Deb. 20, Vol. VIII, 24-03-2005)

Col. 338-39

Need for setting up of second Kendriya Vidyalaya at Cuttack in Orissa
(MUR 377)

(Deb. 29, Vol. IX, 02-05-2005)

Col. 421

Need to develop an express highway from Cuttack to Paradeep by Indian Oil Corporation by drawing up a 'Special Purpose Vehicle' (MUR 377)

(Deb. 8, Vol. VII, 09-03-2005)

Col. 1129-30

Opening of Petrol/Diesel Pumps in Orissa

(Deb. 8, Vol. VII, 09-03-2005)

Col. 361-63

Ordnance Factories

(Deb. 9, Vol. VII, 10-03-2005)

Col. 132-33

Paradeep Port

(Deb. 13, Vol. VIII, 16-03-2005)

Col. 161-62

Per Hectare Production of Paddy, Oilseeds, Cotton and Pulses

(Deb. 24, Vol. IX, 25-04-2005)

Col. 273-74

Polluting Industrial Units

(Deb. 17, Vol. VIII, 21-03-2005)

Col. 335-36

Preservation and Protection of Ancient Sculpture and Artefacts

(Deb. 9, Vol. VII, 10-03-2005) Col. 154

Production of Coal by Outsourcing

(Deb. 35, Vol. X, 11-05-2005)

Col. 212-13

Protection of Wetlands

(Deb. 11, Vol. VIII, 14-03-2005)

Col. 142-43

Rail Projects in Orissa

(Deb. 8, Vol. VII, 09-03-2005)

Col. 238-43

Railway Budget - Demands for Grants - 2005-2006 and Resolution re: Approval of Recommendations in the First Report of Railway Convention Committee - (Cut Motion)

(Deb. 22, Vol. IX, 20-04-2005)

Col. 669-71

Railway Budget, 2005-2006 - General Discussion**Demands for Grants on Accounts, 2005-2006 - (Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**

(Deb. 11, Vol. VIII, 14-03-2005)

Col. 743-48

Railway Safety Fund

(Deb. 20, Vol. VIII, 24-03-2005)

Col. 31-32

Relief measures for workers in Agrarian Sector

(Deb. 20, Vol. VIII, 24-03-2005)

Col. 371-75

Rural Electrification

(Deb. 8, Vol. VII, 09-03-2005)

Col. 567-70

(Deb. 10, Vol. VII, 11-03-2005)

Col. 232-34

(Deb. 15, Vol. VIII, 18-03-2005)

Col. 119-20

Scheme to Recharge Ground Water

(Deb. 24, Vol. IX, 25-04-2005)

Col. 369-70

Shortcomings in Implementation of Developmental Schemes

(Deb. 21, Vol. IX, 19-04-2005)

Col. 576

Spread of Diseases

(Deb. 22, Vol. IX, 20-04-2005)

Col. 226-30

- Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Bihar**
(Deb. 16, Vol. VIII, 19-03-2005)
Col. 121-24, 133
- Telephone Exchange in Orissa**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 200-01
- Total Outlay in Annual Plan**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 306-08
- Transportation of Gas and Crude Oil from Paradeep to Barauni**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 182-83
- Water Supply in Towns of Orissa**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 137-39
- Withdrawal of Troops from Siachen**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 173
- WLL and BSNL Towers**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 28
- Mahto, Shri Tek Lal**
- Coal Mining Depleting Water Level**
(Deb. 36, Vol. X, 11-05-2005)
Col. 437-38
- Conversion of Sondeemra Halt into Railway Station**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 120-21
- Development Works by Coal Companies**
(Deb. 31, Vol. X, 04-05-2005)
Col. 154-55
- Extraction of Coal**
(Deb. 36, Vol. X, 11-05-2005)
Col. 394-438
- General Budget - 2005-2006 General Discussion**
- Demands for Grants on Account - (General) 2005-2006 and Demands for Supplementary Grants - (General), 2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 527-28
- Improving Telecom Service in Jharkhand**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 905-07
- Leveling of Land**
(Deb. 31, Vol. X, 04-05-2005)
Col. 315-16
- Medical Facilities by Coal Companies Hospitals**
(Deb. 36, Vol. X, 11-05-2005)
Col. 232
- Need to take steps to check pollution caused by mining activities by CCI in Bokaro district, Jharkhand (MUR 377)**
(Deb. 35, Vol. X, 10-05-2005)
Col. 348-49
- Promotion of Agriculture in Jharkhand**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 323-24
- Reinstatement of Colliery Employees**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 552-53
- Rural Industrial Sector Scheme**
(Deb. 31, Vol. X, 04-05-2005)
Col. 418-19
- Setting up of Steel Plants**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 213
- Transportation of Coal**
(Deb. 31, Vol. X, 04-05-2005)
Col. 257-58
- Vacant Posts**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 148-49
- Majhi, Shri Parsuram**
- Implementation of Post Based Roster**
(Deb. 36, Vol. X, 11-05-2005)
Col. 75
- NGOs managed by SC/ST and Physically Handicapped Persons**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 119-20
- Representations Received by Kandla Port Trust**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 75-76

Verification of Caste Certificates by D.U.
(Deb. 21, Vol. IX, 19-04-2005)
Col. 500-01

Majhi, Shri Shankhial

General Budget-2005-06 - Demands For Grants of the Ministry of Rural Development
(Deb. 24, Vol. IX, 25-04-2005)
Col. 554-56

Railway Budget, 2005-2006 - General Discussion

Demands for Grants on Accounts, 2005-2006 - (Railways) Demands for Supplementary Grants, 2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 706-07

Maken, Shri Ajay

CSS Assistant Grade Pay Scale
(Deb. 8, Vol. VII, 09-03-2005)
Col. 893-95

General Budget 2005-2006 - General Discussion, Demands for Grants on Account (General), 2005-2006 and Demands for Supplementary Grants (General), 2004-05
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 414/20

Motion of Thanks on the President's Address
(Deb. 5, Vol. VII, 02-03-2005)
Col. 521-28

Malhotra, Prof. Vijay Kumar

Affidavits filed in Supreme Court on Action taken by the Government on the CAG Report relating to procurement made for Operation Vijay (Kargil) and laying of Reports of Justice Phukan Commission and the Central Vigilance Commission (Sub.)
(Deb. 22, Vol. IX, 20-04-2005)
Col. 576-81

Allocation for Power
(Deb. 10, Vol. VII, 11-03-2005)
Col. 169/74

Check on Blackmarketing of Telephone Lines
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 245

Committee on IT Act 2000
(Deb. 5, Vol. VII, 02-03-2005)
Col. 180-82

Committee on Public Accounts (St.)
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1110-11

Committee on Public Accounts - Election to Committees
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1120-21

Committee on Public Accounts - Ninth Report - Presented
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 391-92

Demand of Kerosene
(Deb. 32, Vol. X, 05-05-2005)
Col. 173-74

Developments in Nepal and visits of Minister of External Affairs to Afghanistan and Pakistan (DUR 193)
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 609/15

Disapproval of Patents (Amendment) Ordinance and Patents (Amendment) Bill, 2005
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 726

Encroachments on Government Land
(Deb. 4, Vol. VII, 01-03-2005)
Col. 303-05

Expenditure on Health Sector
(Deb. 8, Vol. VII, 09-03-2005)
Col. 180/82

Finance Bill, 2005 - Consid. and Pass
(Deb. 29, Vol. IX, 02-05-2005)
Col. 423-39, 470-71

- General Budget, 2005-06—General Discussion**
Demands for Grants on Account—(General), 2005-06
 (Deb. 12, Vol. VIII, 15-03-2005)
 Col. 524—38
- Homage to Memory of Martyrs**
 (Deb. 19, Vol. VIII, 23-03-2005)
 Col. 1
- Illiteracy Rate**
 (Deb. 12, Vol. VIII, 15-03-2005)
 Col. 55—58
- Import of Blood**
 (Deb. 13, Vol. VIII, 16-03-2005)
 Col. 34—38
- Irregularities in Dental Colleges**
 (Deb. 19, Vol. VIII, 23-03-2005)
 Col. 50-51
- Jhuggies in Delhi**
 (Deb. 4, Vol. VII, 01-03-2005)
 Col. 123-24
- Master Plan for Delhi, 2021**
 (Deb. 18, Vol. VIII, 22-03-2005)
 Col. 77—79
- Migration of Minority Community from J&K**
 (Deb. 4, Vol. VII, 01-03-2005)
 Col. 316-17
- Political Situation in the State of Jharkhand (Sub.)**
 (Deb. 10, Vol. VII, 11-03-2005)
 Col. 442—43
- Prices of Drugs**
 (Deb. 11, Vol. VIII, 14-03-2005)
 Col. 436-37
- Public Accounts Committee - Seventh and Eighth Reports - Presented**
 (Deb. 13, Vol. VIII, 16-03-2005)
 Col. 342-43
- Recovery of Uranium**
 (Deb. 22, Vol. IX, 20-04-2005)
 Col. 131-32
- Reduction in Monthly Rate**
 (Deb. 5, Vol. VII, 02-03-2005)
 Col. 185
- Report on Delhi Metro Rail Project**
 (Deb. 4, Vol. VII, 01-03-2005)
 Col. 127—30
- Salt Policy**
 (Deb. 35, Vol. X, 10-05-2005)
 Col. 41-42
- Talks with Naga Leaders**
 (Deb. 4, Vol. VII, 01-03-2005)
 Col. 48-49
- The Alleged Delay by the Governor in Inviting the NDA to form the Government in Jharkhand—Diac**
 (Deb. 5, Vol. VII, 02-03-2005)
 Col. 1
- Transfer Policy for Judges**
 (Deb. 8, Vol. VII, 09-03-2005)
 Col. 693-94
- Trial Run of Sky Bus Metro**
 (Deb. 8, Vol. VII, 09-03-2005)
 Col. 281
- Unemployed Kashmiri Migrants**
 (Deb. 25, Vol. IX, 26-04-2005)
 Col. 43
- Mallikarjuniah, Shri S.**
- Arecanut Research Centre**
 (Deb. 24, Vol. IX, 25-04-2005)
 Col. 193—95
- Collection of Toll Tax**
 (Deb. 22, Vol. IX, 20-04-2005)
 Col. 200-01
- Life Saving Medicines in Government Hospitals**
 (Deb. 13, Vol. VIII, 16-03-2005)
 Col. 193
- Mite Affected Coconut Trees**
 (Deb. 24, Vol. IX, 25-04-2005)
 Col. 358—60
- Need to address the problems being faced by local people in paying toll tax on newly constructed road between Nelamangala and Tumkur in Karnataka (MUR 377)**
 (Deb. 29, Vol. IX, 02-05-2005)
 Col. 418

Shifting of Godown Facilities from Tumkur to Kyathasundara
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 101

Upper Bhadra Project of Karnataka
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 379

Wastage of Rivers-Water into Sea
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 268-69

Mandal, Shri Sanat Kumar

Affected Areas Due to Tsunami Waves
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 123-24

Air Fare Policy for Children
(Deb. 9, Vol. VII, 10-03-2005)
Col. 217-18

Allocation of Natural Gas to States
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 104-05

Allotment of Petrol Pumps
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 234—35

Assistance to Flood Affected Areas
(Deb. 24, Vol. IX, 25-04-2005)
Col. 388-89

Atrocities on Women
(Deb. 4, Vol. VII, 01-03-2005)
Col. 514-25
(Deb. 25, Vol. IX, 26-04-2005)
Col. 331—68

Awareness Camps about Crime and Violence
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 417-18

Beautification of Airports
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 245-46

Bio-Mass Energy
(Deb. 10, Vol. VII, 11-03-2005)
Col. 422-23

Cable Operators
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 201-02

Charging Fee other than Tuition Fee by KVs
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 500—02

Circulation of Fake Postal Stamps/Postal Orders
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 194—98

COCO Outlets
(Deb. 27, Vol. IX, 28-04-2005)
Col. 246

Construction of Houses
(Deb. 8, Vol. VII, 09-03-2005)
Col. 657—60

Construction of Indoor and Outdoor Stadiums
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 168—72

Credit Under Self-Employment Schemes
(Deb. 10, Vol. VII, 11-03-2005)
Col. 357-58

Customs and Excise Duty Exception on LSDs Import
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 92-93

Debt Recovery Tribunals
(Deb. 10, Vol. VII, 11-03-2005)
Col. 417-18

Dengue and Malaria Cases
(Deb. 26, Vol. IX, 27-04-2005)
Col. 28—35

Development of Bio-Technology
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1008

Development of Marine Fisheries
(Deb. 34, Vol. X, 09-05-2005) Col. 391

Domestic Violence against Women
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 391—94

Effects of Quota Free System
(Deb. 10, Vol. VII, 11-03-2005)
Col. 282-83

- Employment to Tribals**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 169-70
- Encroachment around World Heritage Sites**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 230—32
- Energy Conservation Programme**
(Deb. 38, Vol. X, 13-05-2005)
Col. 54-55
- Enhancement of Funds under Tribal Development Schemes**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 266—70
- Environment Protection by Corporate Houses**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 366-67
- Expansion of Insurance Coverage**
(Deb. 33, Vol. X, 06-05-2005)
Col. 167
- Exploration of Oil Reserves**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 129—31
- Export of Jute Products**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 520—22
- External Commercial Borrowings**
(Deb. 33, Vol. X, 06-05-2005)
Col. 186-87
- Foodgrain Export Policy**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 404
- Foreign Assistance**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 527—30
- Funding of Voluntary Organisations**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 283
- Funds allocated to Animal Welfare Board of India**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 239-40
- Funds to Telecom Sector**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 302—08
- Grain Policy**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 304—10
- Growth of Biotechnology**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 41-42
- Honey Export**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 248-49
- Import of Mercury**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 571-72
- Indian Deputed to work at UN Volunteers Programmes**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 203—06
- Industrial Status to Handicraft Sector**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 234-35
- Inter-State Trade Council**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 302—04
- Jobs under SGSY/SGRY**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 714—18
- Krishi Vigyan Kendras**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 186—92
- List of Life Saving Drugs**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 196-97
- Loans to SSI**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 294—96
- Low Cost Airfares by Private Airlines**
(Deb. 32, Vol. X, 05-05-2005)
Col. 146—47

- Maine Export**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 776-77
- Marine Exports to EU**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 488-89
- Marketing of Petroleum Products**
(Deb. 32, Vol. X, 05-05-2005)
Col. 116—18
- Mobile Telephone Services in West Bengal**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 939-40
- Modernisation of Telegraph Service**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 217-28
- National Gas Grid**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 130
- Need to declare Sunderbans Waterways in West Bengal as National Waterways (MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 401
- Need to develop infrastructural and other facilities at Sunderbans wildlife area with a view to promote eco-tourism (MUR 377)**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 325-26
- New Ventures of Postal Department**
(Deb. 36, Vol. X, 11-05-2005)
Col. 242-43
- Non-conventional Energy Sources**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 5
- NRI Investment**
(Deb. 38, Vol. X, 13-05-2005)
Col. 174—76
- Ongoing Water Project**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 119—22
- Opening of Closed Drugs Companies**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 379-80
- Passenger Amenities Committee**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 199-200
- Plan for Flood Control**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 19—27
- Production by Telecom Companies**
(Deb. 31, Vol. X, 04-05-2005)
Col. 357-58
- Production of Bio-Diesel**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 390
- Profit Margin on Sale of Petroleum Products**
(Deb. 37, Vol. X, 12-05-2005)
Col. 178—80
- Profit of Overseas Bank Branches**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 126-27
- Promotion of Telemedicine**
(Deb. 36, Vol. X, 11-05-2005)
Col. 251-52
- Protection to Heritage Buildings**
(Deb. 37, Vol. X, 12-05-2005)
Col. 56—58
- Rail Projects with ADB Loan**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 61
- Recruitment in PSUs**
(Deb. 32, Vol. X, 05-05-2005)
Col. 54
- Regulatory Authority**
(Deb. 35, Vol. X, 10-05-2005)
Col. 86-87
- Repatriation of Alleged Illegal Indian Workers**
(Deb. 31, Vol. X, 04-05-2005)
Col. 216-17
- Retail Prices of Medicines**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 424-25
- Revival of Sick CPSEs**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 367—69

- Scheme to Discourage Child Labour**
(Deb. 34, Vol. X, 09-05-2005) Col. 499
- Scholarship for ST Students**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 405—08
- Setting up of Committee to look into Working of Women Studies**
(Deb. 35, Vol. X, 10-05-2005) Col. 183
- Setting up of NCES Projects**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 366—72
- Small Industries Service Institutes**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1045-46
- Sound and Light Shows at Tourist Spots**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 240-41
- Special Recruitment Drive**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 283-84
- Starvation Deaths**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 119-20
- State Highways Improvement Project**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 283-84
- STD Facility in Taluka/Tehsil Headquarters**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 111-12
- Storage Capacity of Reservoirs**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 248—50
- Tourism Projects**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 342—46
- Undertaking of Foreign Contracts by DMRC**
(Deb. 30, Vol. IX, 03-05-2005) Col. 108
- Unemployment Allowance to Disabled Persons**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 230—34
- Upgradation of Airstrips in West Bengal**
(Deb. 8, Vol. VII, 09-03-2005) Col. 285
- Upgradation of Railway Stations**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 158-59
- Use of Gelatin by Ayurvedic Pharma Companies**
(Deb. 36, Vol. X, 11-05-2005)
Col. 111-12
- Vacant Posts**
(Deb. 36, Vol. X, 11-05-2005)
Col. 470-71
- VAT**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 749-50
- Watershed Projects**
(Deb. 33, Vol. X, 06-05-2005)
Col. 297—302
- World Bank Aid**
(Deb. 33, Vol. X, 06-05-2005) Col. 362
- Mandlik, Shri S.D.**
- Amendment of Take over Regulations by SEBI**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 246
- Broad Band Initiative**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 158-59
- Common Schools under Neighbourhood School Programme**
(Deb. 25, Vol. IX, 26-04-2005) Col. 121
- Crop Weather Watch Group**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 209—14
- Development of Horticulture**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 89—94

- Development of Mumbai**
(Deb. 4, Vol. VII, 01-03-2005)
Col.315—16
- Development of Roads and Highways**
(Deb. 26, Vol. IX, 27-04-2005)
Col.307/09
- Dual Citizenship to PIO**
(Deb. 5, Vol. VII, 02-03-2005)
Col.445-46
- Early Information about Tsunami**
(Deb. 8, Vol. VII, 09-03-2005)
Col.898-99
- Foreign Direct Investment in Real Estate**
(Deb. 4, Vol. VII, 01-03-2005)
Col.126-27
- Frequent Traveller Scheme**
(Deb. 9, Vol. VII, 10-03-2005)
Col.236-37
- Grants to SSC/HSC Boards**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.73—75
- Guidelines for use of Stem Cell**
(Deb. 22, Vol. IX, 20-04-2005)
Col.63—65
- Gutka Manufacturers Links with Underworld**
(Deb. 4, Vol. VII, 01-03-2005)
Col.525-26
- Harassment of Employers of Factory by Inspectors**
(Deb. 24, Vol. IX, 25-04-2005)
Col.338-39
- High Security Number Plates**
(Deb. 8, Vol. VII, 09-03-2005)
Col.873—75
- Identification of Tracks for Electrification**
(Deb. 8, Vol. VII, 09-03-2005)
Col.432-33
- Increase in Interest Rate of Provident Fund**
(Deb. 8, Vol. VII, 09-03-2005)
Col.764-65
- Indian and Foreign Delegation Visits**
(Deb. 5, Vol. VII, 02-03-2005)
Col.313—23
- Indo-German Cooperation in Power Sector**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.47-48
- Indo-Japan Double Taxation Avoidance Treaty**
(Deb. 10, Vol. VII, 11-03-2005) Col.242
- Integrated Surveillance System**
(Deb. 8, Vol. VII, 09-03-2005) Col.636
- Interest on Dues against Food-for-Work Programme**
(Deb. 28, Vol. IX, 29-04-2005)
Col.157-58
- Launch of NHDP PH-IV**
(Deb. 8, Vol. VII, 09-03-2005)
Col.1010-11
- Making AIIMS an Autonomous Body**
(Deb. 26, Vol. IX, 27-04-2005)
Col.152-53
- National Service Scheme**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.453—62
- Need to consider 'One time settlement Scheme' to recover chronic N.P.A.s of the Maharashtra State Co-operative Bank (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005) Col.413
- Need to provide additional grants to the Government of Maharashtra for completing the on-going irrigation projects in the State (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005) Col.341
- Need to set up a Department of Agro Biotechnology in Shivaji University, Kolhapur, Maharashtra and provide requisite funds for its establishment (MUR 377)**
(Deb. 32, Vol. X, 05-05-2005)
Col.221-22

- ODA from Australia
(Deb. 10, Vol. VII, 11-03-2005)
Col. 334-35
- Oil and Gas Prices
(Deb. 9, Vol. VII, 10-03-2005) Col. 187
- Outstanding dues of Railway from Power Plants
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 102-03
- Ports Damaged due to Tsunami
(Deb. 8, Vol. VII, 09-03-2005)
Col. 826-27
- Power to Navratna and Miniratna CPSUs
(Deb. 9, Vol. VII, 10-03-2005) Col. 102
- Procurement Policy
(Deb. 9, Vol. VII, 10-03-2005)
Col. 251-52
- Project Proposals under NCLP
(Deb. 21, Vol. IX, 19-04-2005)
Col. 465-66
- PSB Affected by Tsunami Disaster
(Deb. 8, Vol. VII, 09-03-2005)
Col. 694-95
- Registration of Dealers under VAT
(Deb. 8, Vol. VII, 09-03-2005)
Col. 702
- Rejection of Indian Products in International Market
(Deb. 11, Vol. VIII, 14-03-2005) Col. 533
- Setting up of Commodity Futures Markets
(Deb. 11, Vol. VIII, 14-03-2005) Col. 201
- Setting up of Training Centre by European Airbus Company
(Deb. 9, Vol. VII, 10-03-2005)
Col. 86-87
- Tsunami Warning System
(Deb. 8, Vol. VII, 09-03-2005)
Col. 975—78
- ULFA Training Camps in Myanmar
(Deb. 4, Vol. VII, 01-03-2005)
Col. 294-95
- Use of Fertilizer
(Deb. 24, Vol. IX, 25-04-2005)
Col. 345-46
- Utilization of Metre Gauge Wheel Sets
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 157-58
- Water for Irrigation
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 516—22
- World Bank Loan for Mumbai Sewerage Disposal Project, Stage-II
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 370-71
- Mane, Shrimati Nivedita**
- Amendment in Factories Act, 1948
(Deb. 21, Vol. IX, 19-04-2005)
Col. 328-29
- APDRP
(Deb. 38, Vol. X, 13-05-2005)
Col. 158-59
- Availability of Food
(Deb. 21, Vol. IX, 19-04-2005)
Col. 303-04
- Beautification of Chaitya Bhoomi
(Deb. 29, Vol. IX, 02-05-2005) Col. 150
- CAPART
(Deb. 10, Vol. VII, 11-03-2005)
Col. 331-32
- Centrally Sponsored Schemes
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 55—57
- Combating Communicable and Non-Communicable Diseases
(Deb. 31, Vol. X, 04-05-2005) Col. 21
- Corruption and Mismanagement in EPF
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 245-46
- Development of Mumbai
(Deb. 4, Vol. VII, 01-03-2005)
Col. 315-16

Dual Citizenship to PIO
(Deb. 5, Vol. VII, 02-03-2005)
Col.445-46

Early Information about Tsunami
(Deb. 8, Vol. VII, 09-03-2005)
Col.898-99

Employees Pension Scheme in Huge Deficit
(Deb. 24, Vol. IX, 25-04-2005)
Col.42-43

Entry Fee for Viewing Taj during Night
(Deb. 32, Vol. X, 05-05-2005)
Col.68-69

Equity for MRTS along Andheri Ghatkopar Corridor
(Deb.25, Vol. IX, 26-04-2005) Col. 138

Establishment of Asian Bank for Energy Development
(Deb. 8, Vol. VII, 09-03-2005) Col. 367

Exchange of Defence Medical Research and Facilities with USA
(Deb. 37, Vol. X, 12-05-2005)
Col.22—24

Fall in Production in Infrastructure Sectors
(Deb. 4, Vol. VII, 01-03-2005)
Col.211-12

Fifth Economic Census
(Deb. 13, Vol. VIII, 16-03-2005)
Col.125-26

Gas Connections
(Deb. 8, Vol. VII, 09-03-2005)
Col.253—57

Gutka Manufacturers Links with Underworld
(Deb. 4, Vol. VII, 01-03-2005)
Col.525-26

Illegal Export of Iron Ore
(Deb. 11, Vol. VIII, 14-03-2005)
Col.47-48

Indian and Foreign Delegation Visits
(Deb. 5, Vol. VII, 02-03-2005)
Col.313—23

Launch of NHDP PH-IV
(Deb. 8, Vol. VII, 09-03-2005)
Col.1010-11

Making Cotton Chain Excise Free
(Deb. 8, Vol. VII, 09-03-2005)
Col.537—40

Mumbai-Delhi Container Freight Rail Corridor
(Deb.27, Vol. IX, 28-04-2005) Col. 245

Naxalism
(Deb. 4, Vol. VII, 01-03-2005)
Col.300—03

Need to charge rent applicable to rural areas on telephones in Kolhapur and Echalkaranji Parliamentary Constituencies, Maharashtra (MUR 377)
(Deb. 35, Vol. X, 10-05-2005)
Col.347-48

NTPC Outlay
(Deb. 15, Vol. VIII, 18-03-2005)
Col.241-42

NTPC Power Projects
(Deb. 15, Vol. VIII, 18-03-2005) Col.291

Pending Excise and Customs Duty
(Deb. 15, Vol. VIII, 18-03-2005)
Col.233-34

Pending Sea Link Project
(Deb. 21, Vol. IX, 19-04-2005) Col.214

Plan to Increase the Axle Load Limit
(Deb. 32, Vol. X, 05-05-2005) Col. 130

Ports Damaged due to Tsunami
(Deb. 8, Vol. VII, 09-03-2005)
Col.826-27

Profit Margin on Sale of Petroleum Products
(Deb. 37, Vol. X, 12-05-2005)
Col.178—80

Reimbursement of Expenditure
(Deb.27, Vol. IX, 28-04-2005) Col. 248

- Relaxation in Journey Rules**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 35-36
- Setting up Automatic Weather Stations**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 250-51
- SIDBI Stake in Banks**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 687-88
- Summer Special Trains**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 201—06
- Surrender of Landline Connections**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 290-91
- Tax Treaty with Malaysia**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 213-14
- Transfer of Airforce Land**
(Deb. 27, Vol. IX, 28-04-2005) Col. 196
- Transfer of Telephone Connections**
(Deb. 22, Vol. IX, 20-04-2005) Col. 109
- Tsunami Warning System**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 975—78
- Unclaimed/Imperative Accounts of EPF**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 245-46
- Unemployment of Agricultural Labourers**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 448-49
- Unified Traffic Management Authority**
(Deb. 30, Vol. IX, 03-05-2005) Col. 318
- Use of Z Section Steel in Fabrication of Wagons**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 178-79
- VAT on CSD Canteens**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 313-14
- Visit of Indian and Foreign Delegations**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 352—70
- Visit of Pakistan President to India**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 10—18
- Women Territorial Army**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 170-71
- World Bank Aid for Mumbai Projects**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 264-65
- World Bank Aided Projects**
(Deb. 8, Vol. VII, 09-03-2005) Col. 650
- World Bank Report**
(Deb. 38, Vol. X, 13-05-2005)
Col. 43-44
- Manjhi, Shri Rajesh Kumar**
- Need to ensure industrial development in Gaya Parliamentary Constituency, Bihar with a view to generate employment opportunities (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 303-04
- Need to formulate a master plan for Gaya with a view to improving the drainage system in the city (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005) Col. 340
- Need to formulate special schemes for upliftment of the Manjhi Community in Bihar (MUR 377)**
(Deb. 5, Vol. VII, 02-03-2005) Col. 500
- Need to nominate the children of Manjhi community of Bihar to physical educational colleges of physical education with a view to develop their sports potential (MUR 377)**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 480
- Need to provide immediate financial assistance to meet the acute drinking water problem in Gaya District, Bihar (MUR 377)**
(Deb. 31, Vol. X, 04-05-2005) Col. 500

- Solid Waste Management and Drainage Scheme**
(Deb. 35, Vol. X, 10-05-2005) Col. 11
- Mann, Shri Zora Singh**
- Construction of Abohar Fazilka Rail Line**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 121
- Natural Calamities in the Country (DUR 193)**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 464
- Re-Opening of Hussainiwala Border**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 176-77
- Manoj, Dr. K. S.**
- Boat Race as Sports Item**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 294-95
- Centre for SAI**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 435-44
- Closure of Kayamkulam Power Project**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 596-98
- Closure of Offices of New India Assurance Company**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 280-81
- Coastal Health Programme**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 83
- Condition of Lighthouse and Pier at Alappuzha**
(Deb. 31, Vol. X, 04-05-2005)
Col. 239-40
- Development of Coir Industry**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 880-81
- Discrimination against GDS Section of Postal Department**
(Deb. 28, Vol. IX, 29-04-2005) Col. 105
- Diseases due to Unsafe Blood**
(Deb. 26, Vol. IX, 27-04-2005) Col. 7
- Doctor-Patient Ratio**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 7
- Electoral Reforms (DUR 193)**
(Deb. 32, Vol. X, 05-05-2005)
Col. 270-71
- Establishment of National Defence University**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 92-93
- Expenditure on Security at Airports**
(Deb. 32, Vol. X, 05-05-2005) Col. 14
- Family Counselling Centres**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 57-61
- Fishing Policies**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 149-51
- General Budget—2005-2006 General Discussion**
- Demands for Grants on Account - (General) 2005-2006 and Demands for Supplementary Grants—(General), 2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 387-89
- High Sea Bunking of Diesel and Kerosene**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 135-36
- Import of Fish from Thailand**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 144-45
- Improving Inland Waterways-3**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 152-53
- Incidence of Cancer**
(Deb. 31, Vol. X, 04-05-2005)
Col. 49-50
- Indian Officials in World Organisations**
(Deb. 31, Vol. X, 04-05-2005)
Col. 431-32
- Institutions, Schools/Hostels for Mentally Retarded Children**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 93-98

- Iron Supplementation through Toffees**
(Deb. 5, Vol. VII, 02-03-2005) Col. 358
- Loss Incurred by AI on Purchase of Aircraft**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 154-55
- Majauli Island**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 284-85
- Maritime Projects**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 163—65
- Mushroom Food Processing Unit**
(Deb. 34, Vol. X, 09-05-2005)
Col. 466—68
- National Anthem**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 4
- Natural Calamities in the Country**
(DUR 193)
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 543-44
(Deb. 20, Vol. VIII, 24-03-2005) Col. 337
- Need to formulate new guidelines to make the Targetted Public Distribution System effective (MUR 377)**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 479-80
- Need to provide special economic package for overall development of the small islands in Alappuzha Parliamentary Constituency, Kerala (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005) Col. 581
- Parcel Booking Centres**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 157-58
- Pension to Punnapra Vayalar Freedom Fighters**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 552-53
- Problems being faced by traditional fishermen in the country and steps taken by the Government in this regard (CA)**
(Deb. 37, Vol. X, 12-05-2005)
Col. 301-02
- Procurement of Paddy in Kerala**
(Deb. 34, Vol. X, 09-05-2005)
Col. 313-14
- Promotion of Coastal Folk Arts**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 214-15
- Railway Budget, 2005-2006—General Discussion**
Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 854—56
- Relaxations of Polluting Industries**
(Deb. 34, Vol. X, 09-05-2005)
Col. 521-22
- Road Over Bridges**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 205-06
- Scholarship for DNB Course**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 209-10
- Sea Erosion**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 417-18
- Solid Waste Management Plants**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 183-84
- Submission of GAD by National Highways Authority of India**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 251
- Subsidy on Marine Exports**
(Deb. 4, Vol. VII, 01-03-2005) Col. 24
- Telephone Exchanges in Kerala**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 333

- Training Institutes for Mentally Retarded Children**
(Deb. 27, Vol. IX, 28-04-2005) Col. 233
- Virology Institute in Kerala**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 39—43
- Water Sports Stadium**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 158—63
- Marndi, Shri Sudam**
- Allotment of Land/Flats/Bunglows**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 247
- Masood, Shri Rasheed**
- Supreme Court's Suggestion for Population Control**
(Deb. 26, Vol. IX, 27-04-2005) Col. 24
- McLeod, Ms. Ingrid**
- Agencies for Overseas Recruitment**
(Deb. 36, Vol. X, 11-05-2005)
Col. 44—48
- Death of Prisoners in Tihar Jail**
(Deb. 35, Vol. X, 10-05-2005)
Col. 139-40
- Laws on Organ Donation**
(Deb. 36, Vol. X, 11-05-2005)
Col. 496-97
- Opening of CNG and LPG Filling Stations**
(Deb. 37, Vol. X, 12-05-2005)
Col. 188—90
- Visit of Amir of Qatar**
(Deb. 36, Vol. X, 11-05-2005)
Col. 338-39
- Mediyam, Dr. Babu Rao**
- A.I.C.T.E.**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 471
- Autonomy to National Commission for Scheduled Castes**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 22
- Coastal Aquaculture Authority Bill, 2005 - Consid. and Pass**
(Deb. 32, Vol. X, 05-05-2005)
Col. 244-45
- Committee for Development of Tribal Areas**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 106-07
- Employment to Unemployed Persons**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 189—94
- Funding to Integrated Tribal Development Agencies/Plans**
(Deb. 35, Vol. X, 10-05-2005)
Col. 159—64
- Gap between Production and Consumption of Petroleum Products**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 142—44
- Multimedia Campaign on VAT**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 206-07
- Naval Operation in Tsunami Hit Countries**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 93-94
- Need to address the problems of cotton growers in Andhra Pradesh by opening more purchase centres by the Cotton Corporation of India (MUR 377)**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 602
- Railway Budget, 2005-2006—General Discussion**
- Demands for Grants on Accounts, 2005-2006 - (Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 629—32
- Sale of Banned Drugs**
(Deb. 31, Vol. X, 04-05-2005) Col. 26

- Situation arising out of fall in price of Chillies in Tamil Nadu and Andhra Pradesh causing hardship to the Chilli growers and steps taken by the Government in regard thereto (CA) (Deb. 36, Vol. X, 11-05-2005) Col.557—60
- Situation arising out of recent decision of All India Radio to discontinue services from Delhi in five Regional Languages and steps taken by the Government in regard thereto (CA) (Deb. 32, Vol. X, 05-05-2005) Col.197-98
- Tsunami Disaster in A&N Islands**
(Deb. 4, Vol. VII, 01-03-2005)
Col.296-97
- Vacant Posts for Regional Languages in Delhi University**
(Deb. 35, Vol. X, 10-05-2005)
Col.221-22
- Meghwal, Shri Kailash**
- Agreement on Power Sharing**
(Deb. 28, Vol. IX, 29-04-2005)
Col.154-55
- Aid/Assistance Programmes for Technical and Economic Collaboration**
(Deb. 22, Vol. IX, 20-04-2005)
Col.335—39
- Air Services in Rajasthan**
(Deb. 27, Vol. IX, 28-04-2005)
Col.65—67
- Assistance for Consumer Programmes**
(Deb. 34, Vol. X, 09-05-2005) Col. 397
- Assistance for Various Health Schemes**
(Deb. 26, Vol. IX, 27-04-2005)
Col.:280—84
- Assistance to NAFED**
(Deb. 34, Vol. X, 09-05-2005) Col. 108
- Assistance under Book Bank Scheme**
(Deb. 35, Vol. X, 10-05-2005)
Col. 84—86
- Availability of CNG**
(Deb. 8, Vol. VII, 09-03-2005)
Col.304-05
- 'B' Level Curriculum of DOEACC Society**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.77-78
- Bio-Technology Based Programmes**
(Deb. 36, Vol. X, 11-05-2005)
Col.338—40
- Bonded Labourers**
(Deb. 24, Vol. IX, 25-04-2005)
Col.65—68
- Campaign against Companies Manufacturing Spurious Drugs**
(Deb. 22, Vol. IX, 20-04-2005)
Col.526—29
- Central Institute of Sheep and Wool Research**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.184—86
- Community Kitchen Scheme**
(Deb. 37, Vol. X, 12-05-2005)
Col.215-16
- Compensation to Landmine Victims**
(Deb. 32, Vol. X, 05-05-2005)
Col.27-28
- Completion of North-South Corridor**
(Deb. 22, Vol. IX, 20-04-2005)
Col.294—96
- Compulsory Voting Bill, 2004—Int.**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.410—13
- Contaminated Ground Water**
(Deb. 21, Vol. IX, 19-04-2005)
Col.485—90
- Credit Guarantee Scheme**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.137-38
- Crimes and Accidents on N.H.**
(Deb. 8, Vol. VII, 09-03-2005)
Col.881-82

Criteria for National Highways
(Deb. 26, Vol. IX, 27-04-2005)
Col. 66—72

Demand for Waiving Off Central Debt
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 44—48

Demand of Kerosene
(Deb. 32, Vol. X, 05-05-2005)
Col. 173-74

Development and Maintenance of National Highways
(Deb. 22, Vol. IX, 20-04-2005)
Col. 155—60

Development of Natural Gas Reserves
(Deb. 23, Vol. IX, 21-04-2005) Col. 241

Drought Affected States
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 237—42

Encroachment in Cantonment Areas
(Deb. 23, Vol. IX, 21-04-2005)
Col. 179—81

Establishment of Armed Forces Tribunal
(Deb. 27, Vol. IX, 28-04-2005) Col. 196

Financial Assistance to Voluntary Cultural Organisations
(Deb. 32, Vol. X, 05-05-2005)
Col. 167-68

Food Adulteration Programme
(Deb. 31, Vol. X, 04-05-2005)
Col. 260—62

Funds to Regional Cultural Centres
(Deb. 23, Vol. IX, 21-04-2005)
Col. 54—56

Funds under Youth Development Programme
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 412-15

General Budget—2005-2006 General Discussion

Demands for Grants on Account—(General) 2005-2006 and Demands for Supplementary Grants—(General), 2004-2005
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 397—401

Grant-in-Aid for Effluent Treatment Plants
(Deb. 29, Vol. IX, 02-05-2005) Col. 321

Grants to States in Lumpsum
(Deb. 32, Vol. X, 05-05-2005)
Col. 114—16

Handloom Development Centres
(Deb. 28, Vol. IX, 29-04-2005)
Col. 113—22

High Court Bench
(Deb. 28, Vol. IX, 29-04-2005) Col. 104

Hydro Power Project
(Deb. 38, Vol. X, 13-05-2005) Col. 131

Implementation of Recommendations
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 112-13

Implementation of Schemes for SCs
(Deb. 37, Vol. X, 12-05-2005)
Col. 98-99

Indian Citizenship to Pakistanis
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 120-21

Installation of HPT in Rajasthan
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 121-22

Irregularities in Company Registrar Offices in Rajasthan
(Deb. 33, Vol. X, 06-05-2005)
Col. 140-41

Liquidation of Companies
(Deb. 38, Vol. X, 13-05-2005) Col. 179

Loan to Farmers
(Deb. 8, Vol. VII, 09-03-2005)
Col. 561-62

Losses to FCI
(Deb. 24, Vol. IX, 25-04-2005)
Col. 350—52

Maternity and Child Health Care Scheme
(Deb. 31, Vol. X, 04-05-2005)
Col. 90-100

Mining Works in Orissa
(Deb. 10, Vol. VII, 11-03-2005)
Col. 209—13

- Modernisation of Police Force**
(Deb. 21, Vol. IX, 19-04-2005)
Col.761—68
- Modernisation of Postal Operations**
(Deb. 22, Vol. IX, 20-04-2005)
Col.91—93
- National Agricultural Insurance Scheme**
(Deb. 24, Vol. IX, 25-04-2005)
Col.361-62
- National AIDS Control Programme**
(Deb. 31, Vol. X, 04-05-2005)
Col.361—63
- National Productivity Council**
(Deb. 35, Vol. X, 10-05-2005)
Col.168-69
- National Water Policy**
(Deb. 34, Vol. X, 09-05-2005)
Col.501-02
- Natural Calamities in the Country**
(DUR 193)
(Deb. 19, Vol. VIII, 23-03-2005)
Col.464—67
- Naxalism**
(Deb. 4, Vol. VII, 01-03-2005)
Col.300—03
- Nehru Yuva Kendras in Rajasthan**
(Deb. 25, Vol. IX, 26-04-2005)
Col.97—105
- New Types of Petrol Pumps**
(Deb. 32, Vol. X, 05-05-2005)
Col.147-48
- Norms for Inclusion of Places in National Tourist List**
(Deb.21, Vol. IX, 19-04-2005) Col.215
- Oil Exploration in Rajasthan**
(Deb. 23, Vol. IX, 21-04-2005)
Col.126—28
- Pakistan Nationals Staying in India**
(Deb. 21, Vol. IX, 19-04-2005)
Col.586-87
- Performance of Arid Zone Forestry Research Institute, Jodhpur**
(Deb. 21, Vol. IX, 19-04-2005)
Col.315—20
- Peripheral Development by Rourkela Steel Plant**
(Deb. 34, Vol. X, 09-05-2005)
Col.514—18
- Permission to Private Airlines to Fly Abroad**
(Deb. 8, Vol. VII, 09-03-2005)
Col.350—52
- Petroleum Sports Control Board**
(Deb. 37, Vol. X, 12-05-2005)
Col.169—71
- Pre-examination Coaching Facilities for SC Candidates**
(Deb. 23, Vol. IX, 21-04-2005)
Col.193—96
- Production of Fertilizers in Government and Aided Factories**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.534—36
- Proposals sent by Rajasthan**
(Deb. 21, Vol. IX, 19-04-2005)
Col.725—28
- Railway Budget, 2005-2006—General Discussion**
Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col.729—31
- Rashtriya Mahila Kosh**
(Deb. 30, Vol. IX, 03-05-2005)
Col.35—41
- Reimbursement to FCI**
(Deb. 21, Vol. IX, 19-04-2005)
Col.322—28
- Relief measures for workers in Agrarian Sector**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.361—68

Retaining of Quarters Allotted from General Pool
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 151-52

Sanitation Projects
(Deb. 38, Vol. X, 13-05-2005)
Col. 139-42

Scheme for Handloom Weavers
(Deb. 8, Vol. VII, 09-03-2005)
Col. 711-13

Scheme for Production and Distribution of Seeds
(Deb. 29, Vol. IX, 02-05-2005)
Col. 48-54

Scheme for SCs/STs
(Deb. 24, Vol. IX, 25-04-2005)
Col. 233-34

Schemes for Modernisation of Traditional Industries
(Deb. 36, Vol. X, 11-05-2005)
Col. 466-67

Schemes for Welfare of Tribals
(Deb. 4, Vol. VII, 01-03-2005)
Col. 27-43

Scrap Metals
(Deb. 33, Vol. X, 06-05-2005)
Col. 328-29

Shiksha Karmi Project
(Deb. 30, Vol. IX, 03-05-2005)
Col. 374-75

Sikh Riot
(Deb. 38, Vol. X, 13-05-2005)
Col. 56-57

Special Recruitment Drive
(Deb. 8, Vol. VII, 09-03-2005)
Col. 283-84

Sub-Committee on CAPART
(Deb. 28, Vol. IX, 29-04-2005)
Col. 392-402

Subsidy to Non-Governmental Factories
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 113-40

Use of CNG and LPG in Vehicles
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 197-98

Utilisation of Funds
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 524-26

Utilization of Funds under AUWSP
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 367-69

Vacant Posts in CGHS
(Deb. 26, Vol. IX, 27-04-2005)
Col. 418-36

Vacant Posts of All India Service Cadre
(Deb. 36, Vol. X, 11-05-2005)
Col. 86-88

Wastage of River Water
(Deb. 29, Vol. IX, 02-05-2005)
Col. 236-37

Waste Disposal of Electronic Waste
(Deb. 21, Vol. IX, 19-04-2005)
Col. 55-57

Writing of Confidential Report
(Deb. 8, Vol. VII, 09-03-2005)
Col. 907-08

Mehta, Shri Alok Kumar

Alleged Suicides in AIIMS
(Deb. 22, Vol. IX, 20-04-2005)
Col. 175-76

Appointment of Notaries
(Deb. 28, Vol. IX, 29-04-2005)
Col. 454-62

Bihar Value Added Tax Bill, 2005—Consid. and Pass
(Deb. 36, Vol. X, 11-05-2005)
Col. 641-43

CBI Probe into Assets of DCGI
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 95

Compulsory Voting Bill, 2004—Int.
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 436-40

- Computerisation of Railway Stations**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 249—58
- Condition of Roads in Bihar**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 267—72
- Construction of New Hajipur-Vaishali-Sugauli Rail Line**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 130
- Credit Information Companies (Regulation) Bill, 2005—Consid.**
(Deb. 38, Vol. X, 13-05-2005)
Col. 321—23
- Decrease in Production of Agro and Rural Industries**
(Deb. 8, Vol. VII, 09-03-2005) Col. 18
- Deployment to Troops and PMF in NE**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 353
- Direct External Assistance to States**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 600-01
- Disapproval of Patents (Amendment) Ordinance and Patents (Amendment) Bill, 2005**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 659—63
- Encroachment around Protected Monuments**
(Deb. 37, Vol. X, 12-05-2005)
Col. 152—55
- EPF Money Investment in various Heads**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 456-57
- Foodgrains Procurement**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 385-86
- Formulation of Scheme for Charging Fees by AIU**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 225-26
- General Budget—2005-06—Demands for Grants—Ministry of Science and Technology**
(Deb. 26, Vol. IX, 27-04-2005) Col. 677
- General Budget, 2005-06—General Discussion**
Demands for Grants on Account—
(General), 2005-06
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 561—64
- Incentives to Textile Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 698-99
- Inclusion of Sports in Concurrent List**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 240—42
- Increase in Prices of Petroleum Products**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 15-16
- Jobs under SGSY/SGRY**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 714—18
- Legislation to Make Education a Fundamental Right**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 231
- Maintenance of N.Hs by Private Sector**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 140
- Mobile Services in U.P.**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 549-50
- More Private Hospitals under CGHS Scheme**
(Deb. 36, Vol. X, 11-05-2005)
Col. 89—91
- Motion of Thanks on the President's Address**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1201—04
- National Rural Health Missions**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 22
- Natural Calamities in the Country (DUR 193)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 518-19

Natural Gas Resources

(Deb. 32, Vol. X, 05-05-2005) Col. 25

Need to provide financial assistance for boulder pitching and repair of dam on Budhi Gandak, Bagmati and Kharsath rivers in Bihar with a view to strengthening the river embankments (MUR 377)

(Deb. 36, Vol. X, 11-05-2005) Col. 584

New Railway Halt Station

(Deb. 20, Vol. VIII, 24-03-2005) Col. 203

NOC to NDMC for Construction of Building

(Deb. 14, Vol. VIII, 17-03-2005) Col. 259-60

Opening of Closed Drugs Companies

(Deb. 11, Vol. VIII, 14-03-2005) Col. 379-80

Partnership with Intel Corporation

(Deb. 19, Vol. VIII, 23-03-2005) Col. 281-82

Patenting of Plants

(Deb. 12, Vol. VIII, 15-03-2005) Col. 23

Pending Cases of Corruption against DDA Officials

(Deb. 21, Vol. IX, 19-04-2005) Col. 843

Policy Changes

(Deb. 24, Vol. IX, 25-04-2005) Col. 157-59

Policy of Zero Tolerance of Corruption

(Deb. 22, Vol. IX, 20-04-2005) Col. 416

Private Security Agency

(Deb. 18, Vol. VIII, 22-03-2005) Col. 195-96

Rail Over Bridges in Delhi

(Deb. 32, Vol. X, 05-05-2005) Col. 101-02

Railway Budget—Demands for Grants—2005-2006 and Resolution re: Approval of Recommendations in the First Report of Railway Convention Committee—(Cut Motion)
(Deb. 22, Vol. IX, 20-04-2005) Col. 659—61

Railway Budget, 2005-2006—General Discussion

Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)

(Deb. 11, Vol. VIII, 14-03-2005) Col. 654—56

Re-Vital as a Food Supplement

(Deb. 36, Vol. X, 11-05-2005) Col. 351

Recovery of Dues

(Deb. 8, Vol. VII, 09-03-2005) Col. 982—84

Refund of Fee by Cellular Operators

(Deb. 13, Vol. VIII, 16-03-2005) Col. 37—39

Reservation in Private Sector

(Deb. 9, Vol. VII, 10-03-2005) Col. 39

Review of Health Sector

(Deb. 8, Vol. VII, 09-03-2005) Col. 956-57

Right to Information Bill, 2004—Consid.

(Deb. 35, Vol. X, 10-05-2005) Col. 373-74

Sale of RIL Shares

(Deb. 28, Vol. IX, 29-04-2005) Col. 150—52

Scheduled Bank Status

(Deb. 28, Vol. IX, 29-04-2005) Col. 373-74

Setting up of Ayurvedic and Dental Hospitals and Medical Colleges

(Deb. 31, Vol. X, 04-05-2005) Col. 415-16

Setting up of Regional I.T. Centres

(Deb. 8, Vol. VII, 09-03-2005) Col. 939

Special Economic Zone Bill, 2005—Consid. and Pass

(Deb. 35, Vol. X, 10-05-2005) Col. 414—16

Standing Committee on Transport, Tourism and Culture—Eighty-fourth to Eighty-eighth Reports—Laid

(Deb. 28, Vol. IX, 29-04-2005) Col. 552

Supply of Foodgrains to Bihar
(Deb. 17, Vol. VIII, 21-03-2005)
Col.233-34

Tax on Salt
(Deb. 28, Vol. IX, 29-04-2005)
Col.317-18

Tele Density in Bihar
(Deb. 36, Vol. X, 11-05-2005)
Col.475—79

Utilization of Land in Safdarjung Airport
(Deb. 12, Vol. VIII, 15-03-2005) Col. 396

Mehra, Shri Bhuvaneshwar Prasad

Construction of Indoor and Outdoor Stadiums
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 168—72

Credit Information Companies (Regulation) Bill, 2005—Consid.
(Deb. 38, Vol. X, 13-05-2005)
Col. 320-21

Demand and Supply of LPG
(Deb. 20, Vol. VIII, 24-03-2005)
Col.252—54

FDI Cap for Coal Mining
(Deb. 36, Vol. X, 11-05-2005)
Col. 519-20

Free Trading of Coal
(Deb. 31, Vol. X, 04-05-2005)
Col. 190-91

Kodarma-Hazaribag-Ranchi Line
(Deb. 9, Vol. VII, 10-03-2005) Col. 139

Lease of Mines
(Deb. 15, Vol. VIII, 18-03-2005)
Col.268—70

Linkage of EPF Scheme with PPF Scheme
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 179-80

Mis-treatment with Labourers by Railway Police, Coolies and Touts
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 127-28

National Biotechnology Institute in Jharkhand
(Deb. 19, Vol. VIII, 23-03-2005)
Col.297-98

Need for all round development of Jharkhand by Damodar Valley Corporation (MUR 377)
(Deb. 30, Vol. IX, 03-05-2005) Col. 429

Need to open Medical and Engineering Colleges in Hazaribagh district, Jharkhand (MUR 377)
(Deb. 8, Vol. VII, 09-03-2005) Col. 1130

Scholarship for DNB Course
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 209-10

Selection of Principals in Kendriya Vidyalayas
(Deb. 21, Vol. IX, 19-04-2005)
Col. 575-76

Vacant Posts in CIL
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 170—72

Meinva, Dr. Thokchom

Allocation for North-Eastern Region
(Deb. 37, Vol. X, 12-05-2005)
Col. 160-61

Arrival of Foreign Tourists
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 444—48

Compulsory Voting Bill, 2004—Int.
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 441—44

Counter Insurgency Training
(Deb. 18, Vol. VIII, 22-03-2005)
Col.390-91

Disaster Management College
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 174-75

External Services Division Programme
(Deb. 9, Vol. VII, 10-03-2005)
Col. 160-61

General Budget—2005-2006 General Discussion

Demands for Grants on Account—(General), 2005-2006 and Demands for Supplementary Grants—(General), 2004-2005
(Deb. 14, Vol. VIII, 17-03-2005)
Col.404—07

High Courts for States

(Deb. 15, Vol. VIII, 18-03-2005)
Col.349-50

Motion of Thanks on the President's Address

(Deb. 8, Vol. VII, 09-03-2005)
Col.1287—91

National Book Trust

(Deb. 12, Vol. VIII, 15-03-2005) Col.234

Printing of Currency Notes

(Deb. 15, Vol. VIII, 18-03-2005) Col.149

Railway Budget, 2005-2006—General Discussion

Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col.859-60

Standing Committee on Human Resource Development—One Hundred Sixty-Second Report—Laid

(Deb. 27, Vol. IX, 28-04-2005) Col.267

Standing Committee on Human Resource Development—One Hundred Sixty-Third Report—laid

(Deb. 33, Vol. X, 06-05-2005)
Col.464-65

Supply of Smaller LPG Cylinders

(Deb. 23, Vol. IX, 21-04-2005) Col.176

Target for Bharat Nirman Plan

(Deb. 36, Vol. X, 11-05-2005)
Col.211-12

Tendency to go on Deputation

(Deb. 13, Vol. VIII, 16-03-2005)
Col.162-63

Tipaimukh Dam Project

(Deb. 28, Vol. IX, 29-04-2005) Col.496

University of Allahabad Bill, 2005—Consid. and Pass

(Deb. 36, Vol. X, 11-05-2005)
Col.664-65

Mishra, Dr. Rajesh

Abolition of Immigration Check Clearance

(Deb. 19, Vol. VIII, 23-03-2005)

Col.98—101

Accumulation of Water in Tsho-Rolpa Glacier

(Deb. 17, Vol. VIII, 21-03-2005)
Col.173-74

Allotment of Land to ICWAS

(Deb. 12, Vol. VIII, 15-03-2005)
Col.348-49

CBI Inquiry into Fake Pension Cases

(Deb. 9, Vol. VII, 10-03-2005)
Col.131-32

Charges of Fixed and Mobile Phones

(Deb. 22, Vol. IX, 20-04-2005)
Col.128-29

Compensation to States with Higher Forest Cover

(Deb. 24, Vol. IX, 25-04-2005)
Col.192—94

Compulsory Voting Bill, 2004—Int.

(Deb. 20, Vol. VIII, 24-03-2005)
Col.426—31

Condition of National Highways

(Deb. 31, Vol. X, 04-05-2005)
Col.137-38

Conference on Tsunami

(Deb. 5, Vol. VII, 02-03-2005)
Col.212-13

Construction of Ashrams in Tribal Areas

(Deb. 30, Vol. IX, 03-05-2005) Col.168

Conversion into Universal Access Service Licences

(Deb. 31, Vol. X, 04-05-2005)
Col.208—10

- Curtailment of Rural Projects**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 173
- Development of Tourist Sites**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 333—36
- Developments in Nepal and visits of Minister of External Affairs to Afghanistan and Pakistan (DUR 193)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 643-44
- Early Information about Tsunami**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 898-99
- Empanelment of IPAS 1982 Batch**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 273-74
- Exploration of Minerals**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 14
- Funds for Development of Sports**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 301
- Funds to VOs/NGOs**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 130-31
- Inter- University Debate Competition by ICWA**
(Deb. 8, Vol. VII, 09-03-2005) Col. 996
- Irregularities in Jawahar Navodaya Vidyalayas**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 159—61
- Motion of Thanks on the President's Address**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1255—60
- Natural Calamities**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 127
- Need for speedy and effective implementation of Ganga Action Plan and preventing pollution in river Ganga near Varanasi, Uttar Pradesh (MUR 377)**
(Deb. 27, Vol. IX, 28-04-2005) Col. 296
- Need to formulate a policy for promoting export of mangoes from the country (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005) Col. 416
- Need to include Rajbhar caste of Uttar Pradesh in the Scheduled Castes List (MUR 377)**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 579
- Operation of Air Flights of Gulf Countries**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 11-12
- Permission to Private Airlines for International Sectors**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 172-73
- Pollution Level in Ganga**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 17-18
- Power Shortage**
(Deb. 33, Vol. X, 06-05-2005)
Col. 31-32
- Private Security Agencies (Regulation) Bill, 2005—Consid. and Pass**
(Deb. 37, Vol. X, 12-05-2005)
Col. 412—15
- Railway Budget—Demands for Grants—2005-2006 and Resolution re: Approval of Recommendations in the First Report of Railway Convention Committee—(Cut Motion)**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 681—83
- Railway Budget, 2005-2006—General Discussion**
Demands for Grants on Accounts, 2005-2006—(Railways)
Demands for Supplementary Grants, 2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 821—23
- Railway Safety Fund**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 30

Sale of RIL Shares

(Deb. 28, Vol. IX, 29-04-2005)
Col. 150—52

Sampuran Swachhata Karyakram in Uttar Pradesh

(Deb. 21, Vol. IX, 19-04-2005)
Col. 583-84

Scheme for Handloom Industry

(Deb. 8, Vol. VII, 09-03-2005)
Col. 699—701

Standardisation of Ayurvedic Treatment

(Deb. 36, Vol. X, 11-05-2005) Col. 4

Technical Grant-in-Aid

(Deb. 33, Vol. X, 06-05-2005)
Col. 185-86

Telephone Exchanges in Haryana and U.P.

(Deb. 26, Vol. IX, 27-04-2005)
Col. 225—58

Telephone Exchanges in Uttar Pradesh and Uttaranchal

(Deb. 22, Vol. IX, 20-04-2005)
Col. 470—508

Terrorist Activities

(Deb. 21, Vol. IX, 19-04-2005)
Col. 600-01

Toy Industry

(Deb. 30, Vol. IX, 03-05-2005)
Col. 314-15

Tsunami Warning System

(Deb. 8, Vol. VII, 09-03-2005)
Col. 975—78

**University of Allahabad Bill, 2005—
Consid. and Pass**

(Deb. 36, Vol. X, 11-05-2005)
Col. 650—52

Ministry, Shri Madhuresudan**Autonomy to CBI**

(Deb. 8, Vol. VII, 09-03-2005)
Col. 28-29

**Custom and Ex. Duty Difference between
Fixed and Mobile Phones**

(Deb. 33, Vol. X, 06-05-2005)
Col. 387-88

Depletion of Ground Water Resources

(Deb. 29, Vol. IX, 02-05-2005)
Col. 17

**Funds for Education in Tribal Sub-Plan
Areas**

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 29

**General Budget—2005-06—Demands for
Grants—Ministry of Home Affairs**

(Deb. 26, Vol. IX, 27-04-2005)
Col. 592—98

**General Budget 2005-2006—General
Discussion, Demands for Grants on
Account (General), 2005-2006 and
Demands for Supplementary Grants
(General), 2004-05**

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 390—96

**Increase in Number of Mobile Phone
Users**

(Deb. 22, Vol. IX, 20-04-2005)
Col. 529—31

**Motion of Thanks on the President's
Address**

(Deb. 8, Vol. VII, 09-03-2005)
Col. 1168—79

**Need for setting up of a TV relay tower at
Danta in Banaskantha district, Gujarat
(MUR 377)**

(Deb. 26, Vol. IX, 27-04-2005) Col. 586

NPAs of Punjab and Sind Bank

(Deb. 33, Vol. X, 06-05-2005)
Col. 278-79

**Situation arising out of non-
implementation of Instructions and
Guidelines for regularising the forest
land being cultivated by the farmers
prior to 1980 and steps taken by the
Government in regard thereto (CA)**

(Deb. 35, Vol. X, 10-05-2005)
Col. 303-04, 309—11

- Special Economic Zone Bill, 2005—**
Consid. and Pass
 (Deb. 35, Vol. X, 10-05-2005)
 Col.412—14
- Statement made by Hon. Prime Minister**
regarding visits of Chinese Premier and
President of Pakistan to India
 (DUR 193)
 (Deb. 37, Vol. X, 12-05-2005)
 Col.393—95
- Statutory Resolution Re: Approval of**
Proclamation by the President in
Relation to the State of Goa
 (Deb. 15, Vol. VIII, 18-03-2005)
 Col.467—69
- Medi, Shri Sushil Kumar**
- Accelerating Disinvestment**
 (Deb. 38, Vol. X, 13-05-2005)
 Col.99-100
- Assistance from Sugar Development Fund**
 (Deb. 21, Vol. IX, 19-04-2005)
 Col.344—83
- Blindness Control Programme**
 (Deb. 22, Vol. IX, 20-04-2005)
 Col.179-90
- Bridge on N.H. 80**
 (Deb. 36, Vol. X, 11-05-2005)
 Col.236-37
- Closure of Training Centre of SAI in Patna**
 (Deb. 35, Vol. X, 10-05-2005)
 Col.198—204
- Collision between 9168 UP Sabarmati**
Express and Goods Train at Samlaya
Station on Vadodara Division of
Western Railways on 21st April, 2004
 (Sub.)
 (Deb. 25, Vol. IX, 26-04-2005) Col. 4-6
- Condition of NH-80 in Bihar**
 (Deb. 36, Vol. X, 11-05-2005) Col. 457
- Construction of By-Pass on N.H.-28**
 (Deb. 22, Vol. IX, 20-04-2005)
 Col.273-74
- Decline in Consumption of Fertilizers**
 (Deb. 24, Vol. IX, 25-04-2005)
 Col.92-93
- Deen Dayal Hathkargha Yojna**
 (Deb. 38, Vol. X, 13-05-2005)
 Col.199—204
- Development of Roads by Central**
Agencies
 (Deb. 22, Vol. IX, 20-04-2005)
 Col.421—24
- Development of Tourist Spots**
 (Deb. 24, Vol. IX, 25-04-2005)
 Col.181—86
- Doctor-Patient Ratio**
 (Deb. 13, Vol. VIII, 16-03-2005) Col. 4-5
- Doubling of Barharva to Teen Pahar Rail**
Line Project
 (Deb. 23, Vol. IX, 21-04-2005) Col. 139
- E-Chaupals**
 (Deb. 13, Vol. VIII, 16-03-2005)
 Col.124-25
- Expenditure Incurred for Construction of**
Buildings in KVs
 (Deb. 35, Vol. X, 10-05-2005)
 Col.234—36
- Four Laning of Kishanganj-Purnia Road**
 (Deb. 26, Vol. IX, 27-04-2005)
 Col.191-92
- Funds by National Seed Corporation**
 (Deb. 34, Vol. X, 09-05-2005)
 Col.484—87
- Garuwa Bridge on N.H.-80**
 (Deb. 31, Vol. X, 04-05-2005)
 Col.201-02
- Gauge Conversion**
 (Deb. 27, Vol. IX, 28-04-2005)
 Col.220—22
- Grants for Construction of Toilets**
 (Deb. 35, Vol. X, 10-05-2005) Col. 127
- Inclusion of Sports in Concurrent List**
 (Deb. 12, Vol. VIII, 15-03-2005)
 Col.240—42

Institutions/Workers under EPF

(Deb. 29, Vol. IX, 02-05-2005)
Col.123—26

Jobs to Disabled Persons

(Deb. 27, Vol. IX, 28-04-2005)
Col.175-76

Kahalgaon Power Project

(Deb. 28, Vol. IX, 29-04-2005)
Col.418-19

Mid-day Meal Scheme

(Deb. 21, Vol. IX, 19-04-2005)
Col.769—72

Mobile Connections in Bihar

(Deb. 31, Vol. X, 04-05-2005)
Col.292—94

Need to introduce pantry car facility in
Vikramshila Express train running
between Bhagalpur and New Delhi
(MUR 377)

(Deb. 13, Vol. VIII, 16-03-2005) Col.373

Norms for Inclusion of Places in National
Tourist List

(Deb.21, Vol. IX, 19-04-2005) Col.215

Pantry Car Facility in Trains

(Deb. 23, Vol. IX, 21-04-2005)
Col.215—18

Prawn Export

(Deb. 25, Vol. IX, 26-04-2005)
Col.255-56

Production in Handloom

(Deb. 28, Vol. IX, 29-04-2005)
Col.179—81

Programme to Increase Production of
Crops in Bihar

(Deb. 29, Vol. IX, 02-05-2005)
Col.279-80

Rail Projects

(Deb. 37, Vol. X, 12-05-2005)
Col.136—40

Rashtriya Krishak Ayog

(Deb. 29, Vol. IX, 02-05-2005)
Col.342-43

Release of Funds under NSAP

(Deb. 33, Vol. X, 06-05-2005)
Col.180—86

Renovation of Kanti and Barauni Power
Projects

(Deb. 38, Vol. X, 13-05-2005) Col. 166

Renovation of Power Projects

(Deb. 38, Vol. X, 13-05-2005)
Col.115—18

Sale of Ashok Hotel

(Deb. 34, Vol. X, 09-05-2005) Col. 537

Sam Vikas Yojana

(Deb. 36, Vol. X, 11-05-2005)
Col.243-44

Setting up of Regional Offices of NCTE

(Deb. 21, Vol. IX, 19-04-2005)
Col.681-82

Statutory Resolution Re: Approval of
Proclamation by the President in
Relation to the State of Bihar

(Deb. 16, Vol. VIII, 19-03-2005)
Col.68—78

Supply of Sugar to BPL Families

(Deb. 24, Vol. IX, 25-04-2005)
Col.246—50

Uttar Koel Reservoir Scheme

(Deb. 34, Vol. X, 09-05-2005) Col. 284

Vanished Companies

(Deb. 33, Vol. X, 06-05-2005)
Col.257—59

Waiving off Loans

(Deb. 28, Vol. IX, 29-04-2005)
Col.489-90

Wheel and Axle Plant in Bihar

(Deb.27, Vol. IX, 28-04-2005) Col. 81

Moghe, Shri Krishna Murari

Allotment of Land for Development of
Airport

(Deb. 23, Vol. IX, 21-04-2005) Col. 172

Coach Rehabilitation Workshop in Bhopal

(Deb. 8, Vol. VII, 09-03-2005) Col. 421

- Continuation of Scheme of Medicinal and Aromatic Plants in Agriculture College, Indore**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 246
- Control of Kamliya Pest**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 213-14
- Development of Horticulture Crops in M.P.**
(Deb. 24, Vol. IX, 25-04-2005) Col. 197
- Development of Model Hospital by ESIC**
(Deb. 34, Vol. X, 09-05-2005) Col. 279
- Establishment of Handicapped Rehabilitation Centres in M.P.**
(Deb. 32, Vol. X, 05-05-2005)
Col. 132-33
- Funds for Development of Horticulture Crops in M.P.**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 450-51
- Funds for Urban Water Supply and Sewage Disposal Schemes**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 312-13
- Gauge Conversion between Indore and Khandwa**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 480-81
- Grants to NGOs for Creches**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 418-19
- Grants to NGOs on Proportionate Basis**
(Deb. 32, Vol. X, 05-05-2005) Col. 157
- Grants to States in Lump-Sum**
(Deb. 32, Vol. X, 05-05-2005) Col. 93
- Hydrocarbon Reserves**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 30-31
- MSP Announced by CCI**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 98—100
- Payment of Compensation to Victims of Bhopal Gas Tragedy**
(Deb. 21, Vol. IX, 19-04-2005) Col. 212
- Petrol/Diesel Retail Outlets**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 99—101
- Position of Rail Lines of Madhya Pradesh**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 324-25
- Primary Education**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 420-21
- Railway Budget, 2005-2006—General Discussion**
Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 781—83
- Scheme for Higher Secondary Education**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 503-04
- Schemes for Welfare of Women and Girls**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 219-20
- Secondary Education**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 277-78
- Setting up of Primary Schools with World Bank Assistance**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 49—54
- Subsidy for Construction of Godowns**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 131-32
- Telecasting Rights of Indo-Pak Cricket Series**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 83-84
- World Bank Assistance for Anganwadi Workers**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 145—47

Mohale, Shri Punnu Lal**Bonus on Fixed Deposit**

(Deb. 10, Vol. VII, 11-03-2005) Col. 259

Changes in the Tariff Plans(Deb. 13, Vol. VIII, 16-03-2005)
Col. 160-61**Criteria for Attachment of Coaches in Trains**

(Deb. 32, Vol. X, 05-05-2005) Col. 52

Criteria for Confirmation of Reservation for VIP

(Deb. 37, Vol. X, 12-05-2005) Col. 160

Illegal Routing by Reliance Infocomm(Deb. 5, Vol. VII, 02-03-2005)
Col. 194-95**Need to declare the birth anniversary of Guru Ghasidasji renowned saint of Chhattisgarh falling on 18 December as a 'Public Holiday' (MUR 377)**(Deb. 15, Vol. VIII, 18-03-2005)
Col. 376-77**Pollution by Sponge Iron Plants**(Deb. 21, Vol. IX, 19-04-2005)
Col. 269-70**Recruitment of Groups C & D Employees**(Deb. 37, Vol. X, 12-05-2005)
Col. 141-42**Reduction in Penalty Amount for Ticketless Travellers**

(Deb. 32, Vol. X, 05-05-2005) Col. 132

Theft in Coal Mines(Deb. 36, Vol. X, 11-05-2005)
Col. 67-70**Mohan, Shri P.****Allocation of Funds for Youth Development**(Deb. 4, Vol. VII, 01-03-2005)
Col. 334-404**Amendment of Seeds Act, 1996**(Deb. 17, Vol. VIII, 21-03-2005)
Col. 215-16**Ancient Languages**(Deb. 9, Vol. VII, 10-03-2005)
Col. 229-30**Classical Status to Some Languages**(Deb. 4, Vol. VII, 01-03-2005)
Col. 168-69**Coconut Water as alternative to Soft Drinks**(Deb. 24, Vol. IX, 25-04-2005)
Col. 214-16**Coin Pay Phone**(Deb. 8, Vol. VII, 09-03-2005)
Col. 952-53**Consequence of Liberalisation of Seed Industry**(Deb. 21, Vol. IX, 19-04-2005)
Col. 191-92**Cultivation of Seedless Fruits**(Deb. 24, Vol. IX, 25-04-2005)
Col. 342-43**Early Information about Tsunami**(Deb. 8, Vol. VII, 09-03-2005)
Col. 898-99**Electrification of Villupuram-Madurai Line**(Deb. 23, Vol. IX, 21-04-2005)
Col. 139-40**Eradication of Leprosy**

(Deb. 5, Vol. VII, 02-03-2005) Col. 379

Exploitation of Atomic Grade Materials(Deb. 22, Vol. IX, 20-04-2005)
Col. 136-37**Finance Bill, 2005—Consid.**(Deb. 27, Vol. IX, 28-04-2005)
Col. 372-76**Freedom Fighter Pension**(Deb. 21, Vol. IX, 19-04-2005)
Col. 741-44**Grant of Second ACP to Government Employees**(Deb. 36, Vol. X, 11-05-2005)
Col. 208-10

- Impact of Tsunami Disaster**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 506-07
- Increase in Interest Rate of Provident Fund**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 764-65
- Indebtedness of Farmers**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 161—64
- Medium of SSC Examination**
(Deb. 5, Vol. VII, 02-03-2005) Col. 179
- Need for introduction of DMU train services between Madurai and adjoining towns in Tamil Nadu (MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 396-97
- Need to develop an International Airport at Madurai (MUR 377)**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 426-27
- Need to take up Delhi-Chennai Freight Corridor for implementation with a view to encourage investment in the region (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 581-82
- Opening of Kendriya Vidyalayas**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 160
- Ownership Rights to Forest Dwellers**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 421—23
- Patenting of Traditional Herbal Plants**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 40—42
- Post Office Recurring Deposit Account**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1013-14
- Programme Generation Facility Centres**
(Deb. 23, Vol. IX, 21-04-2005) Col. 219
- Promotion of Ancient Heritage Cities as Tourist Destination**
(Deb. 21, Vol. IX, 19-04-2005) Col. 439
- Proposal to Ban Monsanto's Bt. Cotton**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 297
- Railway Budget, 2005-06—General Discussion**
Demands for Grants on Account (Railways), 2005-06
Demands for Supplementary Grants (Railways)-2004-05
(Deb. 10, Vol. VII, 11-03-2005)
Col. 469—74
- Recommendations of Core Group of Administrative Reforms**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 457—59
- Reduction in Service Period**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 216-17
- Services and Retirement benefit to PMF**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 678-79
- Situation arising out of fall in price of Chillies in Tamil Nadu and Andhra Pradesh causing hardship to the Chilli growers and steps taken by the Government in regard thereto (CA)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 560-61
- Tsunami Warning System**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 975—78
- Use of Organic Manure**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 339-40
- Mohd. Tahir, Shri**
Allocation of Kerosene
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 215—20
- Assessment of Schemes of Handloom/ Handicraft Sector**
(Deb. 38, Vol. X, 13-05-2005)
Col. 101-02

- Assistance to SCs/STs Farmers under Rain Water Harvesting Scheme**
(Deb. 34, Vol. X, 09-05-2005)
Col.422—26
- Assistance to Tsunami Affected Countries**
(Deb. 5, Vol. VII, 02-03-2005)
Col.323—25
- Atithi Devo Bhava**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.492-93
- Auction of Old Aeroplanes**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.187-88
- Augmentation of Natural Resources**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 303
- Ban on Indian Channels in Nepal**
(Deb. 31, Vol. X, 04-05-2005)
Col.413—15
- Bank Loan to Women**
(Deb. 10, Vol. VII, 11-03-2005)
Col.376—79
- Broadband Services**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.372—74
- Central Funds to States**
(Deb. 10, Vol. VII, 11-03-2005)
Col.310—14
- Community Kitchen Scheme**
(Deb. 37, Vol. X, 12-05-2005)
Col.215-16
- Condition of National Highways**
(Deb. 31, Vol. X, 04-05-2005)
Col.137-38
- Conditions imposed by World Bank for Financing Irrigation Projects**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.513—16
- Deal with Iran for Purchase of LNG**
(Deb. 9, Vol. VII, 10-03-2005)
Col.102-03
- Density of Telephone Lines/Telephones in Rural Areas**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.329—32
- Development and Strengthening of Agriculture Marketing**
(Deb. 29, Vol. IX, 02-05-2005)
Col.365-66
- Dis-continuation of Train Services**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 251
- Economic Condition of Railways**
(Deb. 8, Vol. VII, 09-03-2005) Col. 369
- Employment Generation in Tourism Sector**
(Deb. 21, Vol. IX, 19-04-2005)
Col.262-63
- Expansion of Post Offices in Rural Areas**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.169—74
- External Debt**
(Deb. 8, Vol. VII, 09-03-2005)
Col.136-37
- Formation of National Road Safety Board**
(Deb. 22, Vol. IX, 20-04-2005)
Col.413-14
- Gangotri Vikas Yojana**
(Deb. 8, Vol. VII, 09-03-2005) Col. 632
- Gas Pipeline between Myanmar-India through Bangladesh**
(Deb. 8, Vol. VII, 09-03-2005)
Col.357—61
- Gram Gyan Kendra**
(Deb. 8, Vol. VII, 09-03-2005)
Col.244-53
- Handloom Cluster Scheme**
(Deb. 28, Vol. IX, 29-04-2005)
Col.441—43
- Illegal Sale of Medicines**
(Deb. 5, Vol. VII, 02-03-2005)
Col.29—31
- Import of Palm Oil**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.452-53

- India-Italy Trade**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.429—32
- Indo Pakistan Cricket Series**
(Deb. 4, Vol. VII, 01-03-2005)
Col.125-26
- Interest Rate of Small Savings Schemes**
(Deb. 8, Vol. VII, 09-03-2005)
Col.635-36
- Investment in Defence Projects**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.120-21
- Irregularities in Medical and Dental Colleges**
(Deb. 5, Vol. VII, 02-03-2005)
Col.129—31
- Law to Check Atrocities against SC/ST and Minorities**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.100-101
- Local Call Dialling Facility**
(Deb. 22, Vol. IX, 20-04-2005)
Col.163-64
- Measures to Save Pregnant Women after Tsunami**
(Deb. 8, Vol. VII, 09-03-2005)
Col.978-79
- Mid-Day-Meal Scheme**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.321-22
- Multitude of Taxes Hampering Transport Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col.854-55
- National Citizen Register**
(Deb. 21, Vol. IX, 19-04-2005)
Col.786-87
- Naxalism**
(Deb. 4, Vol. VII, 01-03-2005)
Col.300—03
- Need to construct roads under rural development schemes in Sultanpur district, Uttar Pradesh (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col.340-41
- Need to ensure effective implementation of Central Scheme for providing foodgrains to people living below poverty line in Sultanpur district, Uttar Pradesh (MUR 377)**
(Deb. 26, Vol. IX, 27-04-2005)
Col.587-88
- New Rail Lines During Tenth Five Year Plan**
(Deb. 9, Vol. VII, 10-03-2005)
Col.201-02
- Oil Blocks in U.P.**
(Deb. 9, Vol. VII, 10-03-2005)
Col.165-66
- Opening of Post Offices in Gram Panchayat**
(Deb. 8, Vol. VII, 09-03-2005)
Col.984-85
- Permission to Foreign Companies for Oil Exploration**
(Deb. 9, Vol. VII, 10-03-2005)
Col.231-32
- Permission to Private Airlines to Fly Abroad**
(Deb. 8, Vol. VII, 09-03-2005)
Col.350—52
- Policy on Utilization of Water**
(Deb. 21, Vol. IX, 19-04-2005)
Col.453-54
- Prices of Drugs**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.436-37
(Deb. 24, Vol. IX, 25-04-2005)
Col.125
- Problem of Locust Swarm**
(Deb. 21, Vol. IX, 19-04-2005)
Col.235—37

- Procurement of Mustard**
(Deb. 21, Vol. IX, 19-04-2005) Col. 245
- Procurement under PDS**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 337-38
- Railway Land Development Authority**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 243-44
- Reforming of Postal System in Rural Areas**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 406—08
- Restructuring of National Commission for Denotified Tribes, Nomadic and Semi-Nomadic Tribes**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 156
- Revival of Urea Plant**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 133—38
- Rihand Dam**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 178
- Road Construction Projects**
(Deb. 36, Vol. X, 11-05-2005) Col. 225
- Running of Trains on CNG and Diesel Mixture**
(Deb. 8, Vol. VII, 09-03-2005) Col. 293
- Scheme for Handloom Industry**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 699—701
- Scheme to Promote Production of Pulses and Oilseeds**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 308-09
- Schemes announced for Farmers**
(Deb. 34, Vol. X, 09-05-2005)
Col. 477-78
- Setting up of Business Rural India**
(Deb. 8, Vol. VII, 09-03-2005) Col. 823
- Setting up of Hydro Power Projects**
(Deb. 38, Vol. X, 13-05-2005)
Col. 222—44
- Small Hydro Power Projects**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 165—68
- Smuggling at Borders**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 692-93
- Social Security Scheme for Contract and Industrial Labourers**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 2-15
- Special Economic Zone for Handicrafts**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 474—76
- Sports Complexes**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 325—34
- State-of-the-Art Communication System in Railways**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 250-51
- Subsidy on Agricultural Exporters**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 247-48
- Subsidy on Capital Investment in Agro-infrastructure Projects**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 267—69
- Subsidy to Small Scale Industry**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 325-26
- Tala Power Project, Bhutan**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 278-79
- Terrorist Activities**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 600-01
- Terrorist Hiding in Myanmar**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 62-63
- Throwing out of Passengers**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 184-85

- Trade with Chile**
(Deb. 4, Vol. VII, 01-03-2005)
Col.306-07
- Trade with Venezuela**
(Deb. 21, Vol. IX, 19-04-2005)
Col.733-34
- Urdu Language**
(Deb. 25, Vol. IX, 26-04-2005)
Col.121-23
- Varsha Bima Yojana**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.456-57
- Vidya Vahini Programme**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.223-32
- Violation of Line of Control**
(Deb. 4, Vol. VII, 01-03-2005)
Col.115-16
- Waiting List in Uttar Pradesh**
(Deb. 8, Vol. VII, 09-03-2005)
Col.1029-30
- Warning by Consortium of India Scientists**
(Deb. 5, Vol. VII, 02-03-2005)
Col.376
- Mohite, Shri Subodh**
- Amount for Contract Farming**
(Deb. 34, Vol. X, 09-05-2005)
Col.470-71
- Anti-AIDS Drugs at Concessional Rate**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.334-35
- Bar Girls of Maharashtra**
(Deb. 35, Vol. X, 10-05-2005)
Col.265-66
- Bharat Shiksha Kosh**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.60-61
- Biotechnology Project for SCs/STs Farmers**
(Deb. 26, Vol. IX, 27-04-2005)
Col.552-53
- Change in Name of Ajani Railway Station of Nagpur**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.128
- Common Telecom Infrastructure**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.67-68
- Compensation to Land Owners**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.161-62
- Construction of Godhni-Kalmana Cord Line**
(Deb. 32, Vol. X, 05-05-2005)
Col.50-51
- Construction of Rail Lines**
(Deb. 37, Vol. X, 12-05-2005)
Col.167
- Development of Cotton Picker**
(Deb. 29, Vol. IX, 02-05-2005)
Col.100-101
- Education Cess**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.415
- Employees Provident Fund Act, 1952**
(Deb. 21, Vol. IX, 19-04-2005)
Col.454
- Exploitation of Children**
(Deb. 21, Vol. IX, 19-04-2005)
Col.443-44
- Exploration of Coal by Private Players**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.164-65
- Financial Assistance by HUDCO**
(Deb. 21, Vol. IX, 19-04-2005)
Col.499
- Fire in Ammunition Depots**
(Deb. 37, Vol. X, 12-05-2005)
Col.90-91
- Foreign Aided Forestry Projects**
(Deb. 34, Vol. X, 09-05-2005)
Col.98-103

- Garuda Mobile Service**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.274-76
- Heritage Trains**
(Deb. 27, Vol. IX, 28-04-2005)
Col.59-60
- Implementation of NCDC Programme**
(Deb. 29, Vol. IX, 02-05-2005)
Col.278-79
- Indian Water Bank Programme**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.274
- Investment on Research and Development**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.167-68
- Land Acquisition for Road Construction**
(Deb. 31, Vol. X, 04-05-2005)
Col.47-48
- Legislation on AIDS Control**
(Deb. 22, Vol. IX, 20-04-2005)
Col.168-70
- Merger of MEL with SAIL**
(Deb.21, Vol. IX, 19-04-2005) Col.184
- National Real Estate Development Policy**
(Deb. 25, Vol. IX, 26-04-2005)
Col.110-11
- Open Sky Policy**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.314-15
- Overbridge at Nagpur**
(Deb.23, Vol. IX, 21-04-2005) Col.101
- Performance of National Population
Stabilisation Fund**
(Deb. 22, Vol. IX, 20-04-2005)
Col.517-18
- Pipelines Projects**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.60-61
- Powers of IT Commissioners**
(Deb. 15, Vol. VIII, 18-03-2005) Col.158
- Press and Registration of Books Act, 1867**
(Deb. 32, Vol. X, 05-05-2005)
Col.134-35
- Price Stabilisation Fund**
(Deb. 24, Vol. IX, 25-04-2005)
Col.230-31
- Recommendations of Working Group**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.208-09
- Recovery of Losses to Farmers**
(Deb. 34, Vol. X, 09-05-2005)
Col.108-09
- Reduction in the Non-development
Expenses**
(Deb. 33, Vol. X, 06-05-2005)
Col.431-32
- Repairing of ROB at Itwari**
(Deb. 23, Vol. IX, 21-04-2005)
Col.182-83
- Repayment of Outstanding Debts of NTC**
(Deb. 28, Vol. IX, 29-04-2005)
Col.242-43
- Revamping Minority Education**
(Deb. 30, Vol. IX, 03-05-2005)
Col.186-87
- Review of Working of BHEL**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.108-09
- Risk Factors Filing with SEBI**
(Deb. 28, Vol. IX, 29-04-2005)
Col.531-32
- Rural Community Phones**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.213-15
- Sarva Shiksha Abhiyan**
(Deb. 18, Vol. VIII, 22-03-2005) Col.5-6
- Shifting of Platform**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.83-84
- Ship Breaking Yard at Kakinada**
(Deb. 36, Vol. X, 11-05-2005)
Col.533-34

- Shortage of Phosphoric Acid**
 (Deb. 24, Vol. IX, 25-04-2005)
 Col.96-97
- Sick Industrial Companies Act, 1985**
 (Deb. 38, Vol. X, 13-05-2005)
 Col.91-92
- Theft of Rails**
 (Deb. 27, Vol. IX, 28-04-2005) Col. 197
- Underground Mining**
 (Deb. 36, Vol. X, 11-05-2005)
 Col.226-28
- Universal Service Obligation Fund**
 (Deb. 26, Vol. IX, 27-04-2005)
 Col.50-51
- Vanished Companies**
 (Deb. 33, Vol. X, 06-05-2005)
 Col.257-59
- Waiver of Sales Tax**
 (Deb. 32, Vol. X, 05-05-2005)
 Col.159-60
- WLL and BSNL Towers**
 (Deb. 19, Vol. VIII, 23-03-2005)
 Col.242-6
- WLL in Rural/Semi-Urban Areas**
 (Deb. 19, Vol. VIII, 23-03-2005)
 Col.362-63
- Mollah, Shri Hannan**
- Broadening of N.Hs.**
 (Deb. 5, Vol. VII, 02-03-2005)
 Col.115-16
- Central Social Welfare Board**
 (Deb. 4, Vol. VII, 01-03-2005)
 Col.103-05
- Changes in Procurement and Distribution Policy**
 (Deb. 11, Vol. VIII, 14-03-2005)
 Col.2-3
- Closure/Transfer of Government of India Presses**
 (Deb. 25, Vol. IX, 26-04-2005)
 Col.91-92
- Combating Communicable and Non-Communicable Diseases**
 (Deb. 31, Vol. X, 04-05-2005)
 Col.18-19
- Committee on Papers Laid on the Table—Fourth Report and Minutes—Presented**
 (Deb. 30, Vol. IX, 03-05-2005) Col. 389
- Committee on Papers Laid on the Table—Third Report—Presented**
 (Deb. 15, Vol. VIII, 18-03-2005) Col.365
- Compulsory Voting Bill, 2004—Int.**
 (Deb. 20, Vol. VIII, 24-03-2005)
 Col.413-20
- Concession to RIL**
 (Deb. 33, Vol. X, 06-05-2005)
 Col.449-50
- Construction of NH-6**
 (Deb. 19, Vol. VIII, 23-03-2005)
 Col.175-76
- Contaminated Drinking Water**
 (Deb. 33, Vol. X, 06-05-2005)
 Col.259-60
- Development of Tourism**
 (Deb. 17, Vol. VIII, 21-03-2005)
 Col.201-03
- Direct Journey between Agartala and Kolkata**
 (Deb. 8, Vol. VII, 09-03-2005) Col. 831
- Discontinuation of Grants to NGOs**
 (Deb. 8, Vol. VII, 09-03-2005)
 Col.385-86
- Expenditure on Health Care**
 (Deb. 36, Vol. X, 11-05-2005)
 Col.81-82
- Financial Assistance for Tsunami affected Areas**
 (Deb.28, Vol. IX, 29-04-2005) Col.26
- Government of Union Territories and the Government of National Capital Territory of Delhi (Amendment) Bill, 2005—Consid. and Pass**
 (Deb. 30, Vol. IX, 03-05-2005)
 Col.436-37

Health Insurance Scheme

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 193-94

I.C.H.R.

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 544-45

Implications of FDI Hike

(Deb. 28, Vol. IX, 29-04-2005)
Col. 293-94

Industrial Projects

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 69-72

Minimum Wages

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 156-58

Non-conventional Energy Sources

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 1-8

Non-inclusion of Castes in SC List

(Deb. 8, Vol. VII, 09-03-2005)
Col. 232-33

Plan for Flood Control

(Deb. 29, Vol. IX, 02-05-2005) Col. 26

Postponement of SAARC Summit

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 281-82

Private Security Agencies (Regulation)

Bill, 2005—*Consid. and Pass*
(Deb. 37, Vol. X, 12-05-2005)
Col. 415-16

Quantity of Gas Lifted by ONGC

(Deb. 9, Vol. VII, 10-03-2005)
Col. 79-80

Ratio of Doctors, Nurses Etc.

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 118-21

Relief measures for workers in Agrarian Sector

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 350-57

Right to Strike

(Deb. 31, Vol. X, 04-05-2005)
Col. 122-23

Sale of RIL Shares

(Deb. 28, Vol. IX, 29-04-2005)
Col. 150-52

Setting up of Advanced Medical Science & Treatment Centre

(Deb. 31, Vol. X, 04-05-2005)
Col. 240-41

Setting up of Advanced Medical Science Research and Treatment Centre

(Deb. 8, Vol. VII, 09-03-2005)
Col. 990

Shortage of Water in Keoladeo Sanctuary

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 532-33

Situation arising out of recent decision of All India Radio to discontinue services from Delhi in five Regional Languages and steps taken by the Government in regard thereto (CA)

(Deb. 32, Vol. X, 05-05-2005)
Col. 199-200

Situation arising out of the huge non-performing assets in the banks due to default in payment of loans mainly by big borrowers and steps taken by the Government in regard thereto (CA)

(Deb. 27, Vol. IX, 28-04-2005) Col. 275

South East Railway Terminal at Shalimar

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 126-27

Special Economics Zones Bill, 2005—*Consid. and Pass*

(Deb. 37, Vol. X, 12-05-2005)
Col. 434-38

Standing Committee for Redressal of Grievance of Officials

(Deb. 36, Vol. X, 11-05-2005)
Col. 173-74

- Statement made by Hon. Prime Minister regarding visits of Chinese Premier and President of Pakistan to India (DUR 193)**
(Deb. 37, Vol. X, 12-05-2005)
Col. 380-82
- Moorthy, Shri A.K.**
- Deposits by NRIs**
(Deb. 10, Vol. VII, 11-03-2005) Col. 181
- Military Training to Youths**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 110-11
- Setting up of new Scientific Institutions**
(Deb. 8, Vol. VII, 09-03-2005) Col. 827
- Mufti, Ms. Mehbooba**
- General Budget—2005-06—Demands for Grants - Ministry of Home Affairs**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 640-42
- Mukeem, Mohd.**
- Assistance for Construction of Buildings of Health Centres**
(Deb. 36, Vol. X, 11-05-2005)
Col. 249-50
- Assistance for Construction of Museums**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 190-91
- Benefits From Spices**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 83-84
- Central Assistance for Urban Development**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 304-05
- Constitution of Horticulture Committee by DDA**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 775
- Delhi Metro Rail Project**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 447-48
- Demolition of Educational Institution**
(Deb. 23, Vol. IX, 21-04-2005) Col. 104
- Door to Door Postal Service in Rural Areas**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 115-16
- Dual Price Ceiling**
(Deb. 24, Vol. IX, 25-04-2005) Col. 213
- Entry of Unreserved/Unauthorised Passengers in Reserved Coaches**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 226-27
- EPFO to Handle Employees Pension Scheme**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 151
- Filling up of Vacant Post in NPPA**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 452-53
- Fruit and Vegetable Outlets of Mother Dairy**
(Deb. 21, Vol. IX, 19-04-2005) Col. 182
- Government Accommodation/Units in Delhi**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 690-91
- Grant of EMR**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 238-39
- Handing Over of Local Bodies and Land to NCT of Delhi**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 513-14
- Increase in Price of Steel**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 289-90
- Increasing Postal Facilities**
(Deb. 36, Vol. X, 11-05-2005) Col. 465
- Inspection of Listed Companies**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 274-80

- Installation of Towers in Delhi and Mumbai**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 62-63
- Investment in National Air Services**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 87-88
- Japanese Assistance for Cleaning of Ganga**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 325-26
- Jhuggis in DIZ Area, Gole Market**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 112-16
- Manhole Covers Over Sewage Lines**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 295-96
- Medical Facilities to the Employees of Steel Plants**
(Deb. 34, Vol. X, 09-05-2005)
Col. 323-25
- Mobile Services in Uttar Pradesh**
(Deb. 31, Vol. X, 04-05-2005)
Col. 170-71
- MTNL Offices in Rented Buildings**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 315-32
- Need to review the construction of roads under Pradhan Mantri Gramin Sadak Yojana in certain blocks of Dumariaganj Parliamentary Constituency, Uttar Pradesh (MUR 377)**
(Deb. 35, Vol. X, 10-05-2005)
Col. 345-46
- Notices Issued to Drug Companies**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 65-104
- Opening of Gas Agencies**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 143-46
- Opening to CGHS Government Dispensaries/Government Hospitals**
(Deb. 36, Vol. X, 11-05-2005)
Col. 85-86
- Patenting of Medicines**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 26-28
- Prices of Drugs**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 436-37
- Proposals for Welfare of Women and Child Development**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 197-202
- Re-Vital as a Food Supplement**
(Deb. 36, Vol. X, 11-05-2005) Col. 351
- Removal of Encroachments by NDMC**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 419-20
- Setting up of Auditorium**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 91-92
- Setting up of New Schools of Drama and Training**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 215
- Setting up of Petrol Pumps by Private Companies**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 260-62
- Summer Special Trains**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 201-06
- Surplus Staff in DDA**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 163-64
- Underbridge/Overbridge Projects**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 179-80
- Vacancies in MTNL**
(Deb. 26, Vol. IX, 27-04-2005) Col. 382

- Visit of Indian and Foreign Delegations**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 352-70
- Works in Departmental Colonies**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 234-36
- Mukherjee, Shri Pranab**
- Affidavit filed in Supreme Court on CAG Report relating to procurement made for Operation Vijay (Kargil) - (St.)**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 588-92
- Affidavits filed in Supreme Court on Action taken by the Govt. on the CAG Report relating to procurement made for Operation Vijay (Kargil) and laying of reports of Justice Phukan Commission and the Central Vigilance Commission (Sub.)**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 576-78
- Article appeared in Outlook magazine about the visit of the Justice S.N. Phukan commission to Pune and other places (St.)**
(Deb. 31, Vol. X, 04-05-2005)
Col. 469-72
- Navy (Amendment) Bill, 2005, *Consid. and Pass***
(Deb. 31, Vol. X, 04-05-2005)
Col. 504, 510-13
- Political Situation in the State of Jharkhand (Sub.)**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 457-59
- Status of implementation of recommendations contained in the First Report of the Standing Committee on Defence (St.)**
(Deb. 32, Vol. X, 05-05-2005)
Col. 184-92
- Statutory Resolution Disapproving Patents (Amendment) Ordinance and Patents (Amendment) Bill, 2005**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 601-02
- Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Bihar**
(Deb. 16, Vol. VIII, 19-03-2005) Col. 26
- Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Bill, 2005 - *Int.***
(Deb. 35, Vol. X, 10-05-2005)
Col. 317-18
- Muniyappa, Shri K.H.**
- Tea Board—Election**
(Deb. 5, Vol. VII, 02-03-2005) Col. 492
- Munshi Ram, Shri**
- Agriculture cost Affected by Product Patent Regime**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 368-69
- Amendment to Maternity Act, 1961**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 241-42
- Assistance to SCs/STs Farmers under Rain Water Harvesting Scheme**
(Deb. 34, Vol. X, 09-05-2005)
Col. 422-26
- Assistance to Tsunami Affected Countries**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 323-25
- Augmentation of Natural Resources**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 303
- Bank Loan to Women**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 376-79
- Broadband Services**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 372-74

- Cases of Female Foeticide**
(Deb. 31, Vol. X, 04-05-2005)
Col. 251-58
- CGHS Scams**
(Deb. 5, Vol. VII, 02-03-2005) Col. 431
- Co-production of Aircraft with US Firms**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 135-37
- Condition of National Highways**
(Deb. 31, Vol. X, 04-05-2005)
Col. 137-38
- Consolidation of Land Holdings**
(Deb. 38, Vol. X, 13-05-2005)
Col. 9/19
- Conversion from Handloom and Powerloom**
(Deb. 38, Vol. X, 13-05-2005) Col. 181
- Crime in Trains/Stations**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 161-62
- Customs Duty on Sugar**
(Deb. 38, Vol. X, 13-05-2005)
Col. 262-63
- Damage to National Highways**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1025-26
- Deal with Iran for Purchase of LNG**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 102-03
- Declaration of Support Price of Mustard**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 395-96
- Decontrol of Sugar Industry**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 425-26
- Deficiencies NHs Network**
(Deb. 36, Vol. X, 11-05-2005)
Col. 441-48
- Delayed Possession to Allottees**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 679
- Density of Telephone Lines/Telephones in Rural Areas**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 329-32
- Development and Strengthening of Agriculture Marketing**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 365-66
- Economic Condition of Railways**
(Deb. 8, Vol. VII, 09-03-2005) Col. 369
- Employment Generation in Tourism Sector**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 262-63
- Employment to Disabled Persons**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 211
- Expansion of Post Offices in Rural Areas**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 169-74
- Farmers Club**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 187-89
- Foreign Patients in Indian Hospitals**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 103-04
- Fuel Retailing by ONGC**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 121-22
- Functioning of T.V. Towers in Hilly States**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 1-4
- Gangotri Vikas Yojana**
(Deb. 8, Vol. VII, 09-03-2005) Col. 632
- Gas Pipeline between Myanmar-India through Bangladesh**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 357-61
- General Budget 2005-06—General Discussion,**
- Demands for Grants on Account (General), 2005-06 and Demands for Supplementary Grants (General), 2004-05**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 471-73

- Handloom Cluster Scheme**
(Deb. 28, Vol. IX, 29-04-2005)
Col.441-43
- Import of Palm Oil**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.452-53
- Improvement in Goods Transportation**
(Deb. 14, Vol. VIII, 17-03-2005) Col.210
- India-Italy Trade**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.429-32
- Indo-USA Agreement on NCES**
(Deb. 28, Vol. IX, 29-04-2005)
Col.359-62
- Instructions/Guidelines for SC/ST Promotions**
(Deb. 36, Vol. X, 11-05-2005)
Col.196-97
- Interest Rate of Small Savings Schemes**
(Deb. 8, Vol. VII, 09-03-2005)
Col.635-36
- Investment in Defence Projects**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.120-21
- Irregularities in Awarding D.T.H. Contract**
(Deb.27, Vol. IX, 28-04-2005) Col.174
- Irregularities in Medical and Dental Colleges**
(Deb. 5, Vol. VII, 02-03-2005)
Col.129-31
- Kutir Jyoti Yojana**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.30-37
- Law to Check Atrocities against SC/ST and Minorities**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.100-101
- Local Call Dialling Facility**
(Deb. 22, Vol. IX, 20-04-2005)
Col.163-64
- Loss caused by Hailstorm in Rajasthan**
(Deb. 24, Vol. IX, 25-04-2005)
Col.275-76
- Maintenance of roster of reservation Policy for SCs/STs**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.147-48
- Manufacturing of Advance Jet Trainer**
(Deb. 27, Vol. IX, 28-04-2005)
Col.92-93
- Measures to Save Pregnant Women after Tsunami**
(Deb. 8, Vol. VII, 09-03-2005)
Col.978-79
- Meeting between India and Nepal on Utilisation of Water**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.437-39
- Mega Power Projects**
(Deb. 28, Vol. IX, 29-04-2005)
Col.29-35,42-46
- Mid-Day-Meal Scheme**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.321-22
- Modernisation of Agricultural Research Centres**
(Deb. 24, Vol. IX, 25-04-2005)
Col.189-90
- Multi-Signal Coloured Light Signalling System**
(Deb. 8, Vol. VII, 09-03-2005)
Col.386-87
- Multitude of Taxes Hampering Transport Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col.854-55
- National Pipeline Policy**
(Deb. 37, Vol. X, 12-05-2005)
Col.93-94
- Narandam**
(Deb. 4, Vol. VII, 01-03-2005)
Col.300-03

- Need for proper upkeep and maintenance of roads linking National Highway-119 and National Highway-74 in Bijnore district, Uttar Pradesh (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 415-16
- New Rail Lines During Tenth Five Year Plan**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 201-02
- Non-conventional Energy Sources**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 7
- Oil Blocks in U.P.**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 165-66
- Permission to Private Airlines to Fly Abroad**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 350-52
- Policy on Utilization of Water**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 453-54
- Prices of Drugs**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 436-37
(Deb. 24, Vol. IX, 25-04-2005)
Col. 125
- Problem of Locust Swarm**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 235-37
- Procurement Under PDS**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 337-38
- Proposal from European Union**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 170
- Railway Budget—Demands for Grants—2005-06 and Resolution re: Approval of Recommendations in the First Report of Railway Convention Committee—(Cut Motion)**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 684-85
- Railway Land Development Authority**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 243-44
- Reforming of Postal System in Rural Areas**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 406-08
- Restructuring of National Commission for Denotified Tribes, Nomadic and Semi-Nomadic Tribes**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 156
- Reward to DP Personnel**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 773-74
- Rihand Dam**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 178
- Running of Trains on CNG and Diesel Mixture**
(Deb. 8, Vol. VII, 09-03-2005) Col. 293
- Rural Electrification**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 232/34
(Deb. 28, Vol. IX, 29-04-2005) Col. 320
- Sanitation Projects**
(Deb. 38, Vol. X, 13-05-2005)
Col. 139-42
- Scheme for Adolescents**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 191-93
- Scheme for Handloom Industry**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 699-701
- Scheme to Promote Production of Pulses and Oilseeds**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 308-09
- Schemes Announced for Farmers**
(Deb. 34, Vol. X, 09-05-2005)
Col. 477-78
- Setting up of Business Rural India**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 823

- Setting up of Seed Directorate**
(Deb. 34, Vol. X, 09-05-2005) Col. 303
- Shortage of Drugs**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 105-06
- Small Hydro Power Projects**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 165-68
- Smuggling at Borders**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 692-93
- Solid Waste Management and Drainage Scheme**
(Deb. 35, Vol. X, 10-05-2005)
Col. 1-11
- Special Economic Zone for Handicrafts**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 474-76
- Spying**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 688-89
- State-of-the-Art Communication System in Railways**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 250-51
- Statistics Collection Scheme**
(Deb. 31, Vol. X, 04-05-2005)
Col. 361
- Study Conducted on Tsunami Waves**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 293
- Subsidy on Agricultural Exporters**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 247-48
- Subsidy on Capital Investment in Agro-infrastructure Projects**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 267-69
- Subsidy to Small Scale Industry**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 325-26
- Target Plus Scheme**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 198
- Terrorist Activities**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 600-01
- Thrift Fund Scheme for Weavers**
(Deb. 33, Vol. X, 06-05-2005)
Col. 274-78
- Throwing out of Passengers**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 184-85
- Total Length of NHs in 2005-06**
(Deb. 31, Vol. X, 04-05-2005) Col. 211
- Trade Agreements**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 54-55
- Trade with Chile**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 306-07
- Trade with Venezuela**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 733-34
- Training for Youths in Agriculture Sector**
(Deb. 34, Vol. X, 09-05-2005)
Col. 315-16
- Training of Pilots**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 161-62
- Tsunami Warning System**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 975-78
- Under Utilisation of Funds**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 741-42
- Vacancy based Roster Reservation**
(Deb. 31, Vol. X, 04-05-2005)
Col. 424-27
- Varsha Bima Yojana**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 456-57

Vidya Vahini Programme

(Deb. 13, Vol. VIII, 16-03-2005)
Col.223-32

Village Gyan Kendras

(Deb. 28, Vol. IX, 29-04-2005)
Col.535-36

Violation of Line of Control

(Deb. 4, Vol. VII, 01-03-2005)
Col.115-16

Warning by Consortium of India Scientists

(Deb. 5, Vol. VII, 02-03-2005) Col. 376

Murmu, Shri Hemlal**Accommodation to Government Staff/ Officers**

(Deb. 21, Vol. IX, 19-04-2005)
Col.801-02

Acquisition of Land by DDA

(Deb. 30, Vol. IX, 03-05-2005) Col. 319

AIDS Cases

(Deb. 13, Vol. VIII, 16-03-2005)
Col.94-99

Alleged Sale of Indian Cultural Heritage on Internet

(Deb. 19, Vol. VIII, 23-03-2005) Col.256

Amendment in the Representation of People Act

(Deb. 8, Vol. VII, 09-03-2005)
Col.747-48

Anti-Erosion Works in Ganga Basin States

(Deb. 29, Vol. IX, 02-05-2005)
Col.335-36

Assistance for Promotion of Poultry, Livestock and Fisheries

(Deb. 34, Vol. X, 09-05-2005)
Col.38-43

Assistance to Tsunami Affected Countries

(Deb. 5, Vol. VII, 02-03-2005)
Col.323-25

Central Assistance to IRCS

(Deb.13, Vol. VIII, 16-03-2005) Col.266

Closure of Small Textile Mills

(Deb. 33, Vol. X, 06-05-2005)
Col.304-06

Commission for Development of Tribals in ST Areas

(Deb. 18, Vol. VIII, 22-03-2005)
Col.498-99

Committees/Commission on Delhi Police

(Deb. 21, Vol. IX, 19-04-2005)
Col.745-46

Community Food and Nourishment Counters

(Deb. 4, Vol. VII, 01-03-2005)
Col.173-74

Computerisation of Banks

(Deb. 10, Vol. VII, 11-03-2005)
Col.291-94

Connecting of Villages with Mobile Network

(Deb. 36, Vol. X, 11-05-2005)
Col.351-54

Construction of Houses in NCR

(Deb. 30, Vol. IX, 03-05-2005)
Col.178-79

Consumer Protection Act, 1986

(Deb. 24, Vol. IX, 25-04-2005)
Col.380-81

Crude Oil Production

(Deb. 8, Vol. VII, 09-03-2005) Col. 453

Demand and Supply of LPG

(Deb. 20, Vol. VIII, 24-03-2005)
Col.252-54

Deployment of Bomb Disposal Squads

(Deb. 32, Vol. X, 05-05-2005)
Col.126

Development of Concrete Sleepers

(Deb. 9, Vol. VII, 10-03-2005)
Col.214-15

Development of New Varieties of Pulses and Oilseeds

(Deb. 17, Vol. VIII, 21-03-2005)
Col.435-38

- Development of Rain Fed Agricultural Area**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.207-10
- Development of Tourist Places**
(Deb. 21, Vol. IX, 19-04-2005) Col. 459
- Digital Trunk Automatic Exchanges**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 242
- Discrimination against Leprosy Patients**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 448-49
- DOTs treatment for the Eradication of TB**
(Deb. 31, Vol. X, 04-05-2005)
Col.28-36
- Earthquake Tremors**
(Deb. 22, Vol. IX, 20-04-2005)
Col.383-84
- Education System**
(Deb. 21, Vol. IX, 19-04-2005)
Col.169-70
- Electrification of Siding**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.241-42
- Employment in Railways**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.44-45
- Encroachments on Government Land**
(Deb. 4, Vol. VII, 01-03-2005)
Col.303-05
- Expenditure on Government of India Stationery Office**
(Deb. 35, Vol. X, 10-05-2005)
Col.263-64
- Facilities Provided by Private/Foreign Banks**
(Deb. 8, Vol. VII, 09-03-2005)
Col.650-51
- Fake Rail Tickets Racket**
(Deb.37, Vol. X, 12-05-2005) Col. 196
- Financial Assistance under Project Elephant**
(Deb. 34, Vol. X, 09-05-2005)
Col.432-38
- Financial Irregularities in GAIL**
(Deb. 37, Vol. X, 12-05-2005) Col. 262
- Foreign Direct Investment**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.325-27
- Fraud in Concessional Tickets**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 193
- Funds for Education in Tribal Sub-Plan Areas**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.14-33
- Funds for New Highways**
(Deb. 5, Vol. VII, 02-03-2005)
Col.171-72
- Growth Fund**
(Deb. 33, Vol. X, 06-05-2005)
Col.188-96
- Illegal Felling of Trees in National Parks**
(Deb. 29, Vol. IX, 02-05-2005)
Col.66-89
- Impact of Anti-Mosquito Medicines**
(Deb. 36, Vol. X, 11-05-2005)
Col.504-06
- Implementation of Railway Projects**
(Deb.23, Vol. IX, 21-04-2005) Col. 29
- Industries engaged in Defence Production**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.212-13
- Interest Rate on EPF**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.547-48
- Investment in Nationalised Banks**
(Deb. 28, Vol. IX, 29-04-2005) Col. 215
- Involvement of Persons in ISD Phone Calls Racket**
(Deb. 4, Vol. VII, 01-03-2005)
Col.404-06
- Law & Order Situation in Delhi**
(Deb. 25, Vol. IX, 26-04-2005)
Col.276-77

- Loss making Railway Projects**
(Deb. 23, Vol. IX, 21-04-2005) Col. 267
- Losses to States due to Floods**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 159-60
- Madrasas on Border Areas**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 195-96
- Mobile Service in the Country**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 843-46
- MSP Announced by CCI**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 98-100
- Murder of Old age persons in Delhi**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 277-78
- National Institute of Technology**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 147-48
- National Investment Fund**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 533-34
- Naxalism**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 300-03
- Need to consolidate river embankments in Jharkhand with a view to check recurring floods in the region (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005) Col. 587
- Need to take effective steps to check the menace caused by wild elephants in Godda, Sahebganj, Pakud and Dumka districts in Jharkhand (MUR 377)**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 324-25
- News on FM Channels**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 180-81
- Oil Conservation**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 57-59
- Operation of Old Aeroplanes/Helicopters**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 219-20
- Orders to HEC**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 236-37
- Overcrowding of Stations during Holi Festival**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 240-41
- Passing of Secret Information by Army Personnel**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 258-59
- Pending Cases of Corruption against DDA Officials**
(Deb. 21, Vol. IX, 19-04-2005) Col. 843
- Pending Railway Projects**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 393-96
- Pilferage Incidents**
(Deb. 9, Vol. VII, 10-03-2005) Col. 302
- Power Grid**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 706-11
- Press Council of India**
(Deb. 32, Vol. X, 05-05-2005)
Col. 31-32
- Procurement of Composite Brake Blocks**
(Deb. 9, Vol. VII, 10-03-2005) Col. 260
- Production of Pulses**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 348-49
- Purchase of Gas Masks**
(Deb. 36, Vol. X, 11-05-2005)
Col. 160-61
- Recruitment of Groups C & D Employees**
(Deb. 37, Vol. X, 12-05-2005)
Col. 141-42

- Report by State Government on Losses due to Floods**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.207-10
- Role of NGOs in Eradication of Diseases**
(Deb. 26, Vol. IX, 27-04-2005)
Col.45-48
- Rural Electrification**
(Deb. 10, Vol. VII, 11-03-2005)
Col.232-34
- Sale of Kerosene**
(Deb. 8, Vol. VII, 09-03-2005)
Col.288-89
- Security Arrangements in Trains/Railway Premises**
(Deb. 9, Vol. VII, 10-03-2005)
Col.145-46
- Seizure of Cartridges**
(Deb. 23, Vol. IX, 21-04-2005)
Col.192-93
- Senior Citizen Scheme**
(Deb. 8, Vol. VII, 09-03-2005)
Col.535-36
- Shortage of Drugs**
(Deb. 21, Vol. IX, 19-04-2005)
Col.210-11
- SIM Cards to Applicants**
(Deb. 31, Vol. X, 04-05-2005)
Col.301-04
- Speed Post Centres**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.123-46
- Spurious Drugs**
(Deb. 22, Vol. IX, 20-04-2005)
Col.53-58
- Streamlining of Mobile Services**
(Deb. 31, Vol. X, 04-05-2005)
Col.236-38
- Strike by Employees of PSBS**
(Deb. 28, Vol. IX, 29-04-2005)
Col.443-44
- Supply of Coal to Small Scale and Cottage Industry**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.85-87
- Survey regarding Tsunami**
(Deb. 26, Vol. IX, 27-04-2005)
Col.550-51
- Task Force for Rectification of Fault**
(Deb. 26, Vol. IX, 27-04-2005)
Col.312-18
- Telecommunication Facilities in North Eastern Region**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.118-20
- Work Overload**
(Deb. 34, Vol. X, 09-05-2005)
Col.507-08
- Murmu, Shri Rupchand**
- Abolition of Posts**
(Deb. 32, Vol. X, 05-05-2005)
Col.130-31
- ADB Loan**
(Deb. 8, Vol. VII, 09-03-2005)
Col.713-14
- Allocation/Utilisation of Funds**
(Deb. 26, Vol. IX, 27-04-2005)
Col.220-24
- Assistance to States for Strengthening Public Distribution System**
(Deb. 21, Vol. IX, 19-04-2005)
Col.257-60
- Bilateral Trade**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.371
- Classical Languages**
(Deb. 23, Vol. IX, 21-04-2005)
Col.117-18
- Closure of DFP and Song and Drama Division**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.153-54

Computerisation of Land Records

(Deb. 33, Vol. X, 06-05-2005)
Col.402-10

Construction of Godowns and Cold Storages

(Deb. 29, Vol. IX, 02-05-2005)
Col.186-92

Construction of Over Bridges at Jhargram

(Deb. 8, Vol. VII, 09-03-2005)
Col.399-400

Criteria for issue of Grants to NGOs

(Deb. 8, Vol. VII, 09-03-2005)
Col.207

Damage to Railway Bridges due to Floods

(Deb. 23, Vol. IX, 21-04-2005)
Col.287-88

Decline in Jobs in Government and Organised Sector

(Deb. 31, Vol. X, 04-05-2005)
Col.221-22

Delicensing of Drugs

(Deb. 29, Vol. IX, 02-05-2005)
Col.369

Development of Horticulture and Agriculture Project

(Deb. 11, Vol. VIII, 14-03-2005)
Col.155-56

Dilapidated Condition of National Highways Nos. 6 and 41

(Deb. 8, Vol. VII, 09-03-2005)
Col.1002-03

Employment Generating Schemes

(Deb. 32, Vol. X, 05-05-2005)
Col.156-57

Entry of Unreserved/Unauthorised Passengers in Reserved Coaches

(Deb. 23, Vol. IX, 21-04-2005)
Col.226-27

Export of Foodgrains

(Deb. 24, Vol. IX, 25-04-2005)
Col.159

Family Courts

(Deb. 8, Vol. VII, 09-03-2005)
Col.491-95

FDI in Print Media

(Deb. 9, Vol. VII, 10-03-2005)
Col.46-47

Financial Assistance to Languages in 8th Schedule

(Deb. 21, Vol. IX, 19-04-2005)
Col.712/14

Financial Assistance to West Bengal

(Deb. 4, Vol. VII, 01-03-2005)
Col.217

Fishing Harbours in West Bengal

(Deb. 21, Vol. IX, 19-04-2005)
Col.440-41

Flood Control

(Deb. 29, Vol. IX, 02-05-2005)
Col.312-13

Freedom Fighter Pension in West Bengal

(Deb. 4, Vol. VII, 01-03-2005)
Col.413-17

Gangotri Vikas Yojana

(Deb. 8, Vol. VII, 09-03-2005)
Col.632

Green Courts for Environment Cases

(Deb. 11, Vol. VIII, 14-03-2005)
Col.428-29

Import of Fertilizers

(Deb. 17, Vol. VIII, 21-03-2005)
Col.193-95

Introduction of HRD Subject as Secondary School Level

(Deb. 12, Vol. VIII, 15-03-2005)
Col.240

Introduction of Santhali Department in Universities

(Deb. 4, Vol. VII, 01-03-2005)
Col.503-05

Master Plan for Irrigation

(Deb. 17, Vol. VIII, 21-03-2005)
Col.509

- Mobile Service in West Bengal**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.131-32
- Modern Equipment at Ports**
(Deb. 8, Vol. VII, 09-03-2005)
Col.915-16
- NABARD Assistance for Drinking Water**
(Deb. 10, Vol. VII, 11-03-2005)
Col.175-76
- Natural Calamities in the Country (DUR 193)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.432-34
- Natural Calamities Warning Centres**
(Deb. 5, Vol. VII, 02-03-2005)
Col.206-07
- Need to lay a new rail line between Chandrakona Road and Panskura via Ghatal in West Bengal (MUR 377)**
(Deb. 9, Vol. VII, 10-03-2005)
Col.322
- Need to lay a new railway line between Jhargram and Purulia in West Bengal (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col.419
- Non-Banking Finance Companies**
(Deb. 8, Vol. VII, 09-03-2005)
Col.652-54
- Non-Banking Financial Institutions**
(Deb. 38, Vol. X, 13-05-2005)
Col.118
- Non-payment of Salaries to CIWTC Employees**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.241-42
- Old Age Pension to Tribals**
(Deb. 21, Vol. IX, 19-04-2005)
Col.573-74
- Operating Community Radio Stations**
(Deb. 23, Vol. IX, 21-04-2005)
Col.274-75
- Pending Cases With CAT**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.95-96
- Pending Proposal for Release of Commemorative Stamp**
(Deb. 22, Vol. IX, 20-04-2005)
Col.194-95
- Poor Expenditure by Ministries/Non-utilisation of Funds**
(Deb. 33, Vol. X, 06-05-2005)
Col.398-99
- Printing of Telephone Directories**
(Deb. 36, Vol. X, 11-05-2005)
Col.193
- Private Banks**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.133-34
- Production of Chemicals and Fertilizers**
(Deb. 34, Vol. X, 09-05-2005)
Col.388-91
- Proposals for Ocean Development**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.275-76
- Rail Development in West Bengal**
(Deb. 37, Vol. X, 12-05-2005)
Col.144-45
- Rain Water Harvesting Council**
(Deb. 24, Vol. IX, 25-04-2005)
Col.303-04
- Referral Centres**
(Deb. 23, Vol. IX, 21-04-2005)
Col.256-57
- Requirement of Wagons**
(Deb. 27, Vol. IX, 28-04-2005)
Col.79-80
- Rural Infrastructure Fund**
(Deb. 28, Vol. IX, 29-04-2005)
Col.521
- Sales Tax Rates on Petro Goods**
(Deb. 33, Vol. X, 06-05-2005)
Col.330-31

- Sandhu Committee**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 456-57
- Sanskrit Language in KVs**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 208-09
- Strategic Reserve Facility for Crude Oil**
(Deb. 32, Vol. X, 05-05-2005)
Col. 35-36
- Use of unsafe Injections**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 195
- Venkatachaliah Commission**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 809-10
- World Bank Aid to Tsunami Hit Areas**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 755-56
- Naik, Shri A. Venkatesh**
- Affiliation of Medical College**
(Deb. 36, Vol. X, 11-05-2005)
Col. 175
- Allocation for Oil Palm**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 332
- Amendment in CSMA Rules**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 548-49
- Change in the Ratio of Financial Assistance**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 414-15
- Channapatana Coir Cluster**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 378
- Coconut Plantation Affected by Diseases**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 166-68
- Conference for Food Parks**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 341-42
- Dangerous Government Flats in Government Colonies**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 117-19
- Disabled Friendly Educational Institutions/Hospitals**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 213-14
- Financial Assistance to SC/ST by Ambedkar Foundation**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 75-76
- Flights from Bangalore to Middle East Countries**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 240-41
- Grant of Second ACP to Government Employees**
(Deb. 36, Vol. X, 11-05-2005)
Col. 208-10
- Grants under Teacher Education Scheme**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 122-24
- Krishna Water Dispute Tribunal**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 149
- Need to take steps to conserve water of river Mandovi, for meeting drinking water requirements of Hubli-Dharwad cities of Karnataka (MUR 377)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 578
- New Variety of Orange and Coconut**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 481-82
- Primitive Tribals**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 51-55
- Project for Integrated Development of Coconut**
(Deb. 34, Vol. X, 09-05-2005)
Col. 510-12

- Push and Pull Trains in Bangalore**
(Deb. 37, Vol. X, 12-05-2005)
Col.164-65
- Raichur Thermal Power Station**
(Deb. 38, Vol. X, 13-05-2005)
Col.97
- Rail Travel Concessions to Disabled Persons**
(Deb. 23, Vol. IX, 21-04-2005)
Col.245
- Research Institutes for Tribals**
(Deb. 30, Vol. IX, 03-05-2005)
Col.313-14
- Scheduled Bank Status**
(Deb. 28, Vol. IX, 29-04-2005)
Col.373-74
- Setting up of AIDS Hospitals in Karnataka**
(Deb. 22, Vol. IX, 20-04-2005)
Col.265-66
- Setting up of Mega Petrochemical Complex in Mangalore**
(Deb. 21, Vol. IX, 19-04-2005)
Col.216-17
- Strengthening of Diagnostic Facilities**
(Deb. 22, Vol. IX, 20-04-2005)
Col.297
- Vocational Training Centres**
(Deb. 30, Vol. IX, 03-05-2005)
Col.356-58
- Water flow in Mahadayi River**
(Deb. 34, Vol. X, 09-05-2005)
Col.445-46
- Naik, Shri Shripad Yesso**
- BSNL Mobile Services**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.335-36
- Check on Blackmarketing of Telephone Lines**
(Deb. 13, Vol. VIII, 16-03-2005) Col.245
- Dismantling of Safdarjung Airport**
(Deb. 8, Vol. VII, 09-03-2005) Col.313
- Gap between Production and Consumption of Petroleum Products**
(Deb. 9, Vol. VII, 10-03-2005)
Col.142,44
- Goa Budget, 2005-2006—General Discussion, Demands for Grants on Account (Goa), 2005-2006 and Demands for Supplementary Grants (Goa), 2004-2005—Adopted**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.395/401
- Import of Blood**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.34/38
- Industrially Backward Districts in Terms Availing IT benefits**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.279/83
- Infrastructure Project Proposals from Field Offices pending before CBDT**
(Deb. 10, Vol. VII, 11-03-2005)
Col.231-32
- Losses of BSNL/MTNL**
(Deb. 31, Vol. X, 04-05-2005)
Col.46-47
- Pending Applications in Tamil Nadu**
(Deb. 5, Vol. VII, 02-03-2005)
Col.182-84
- Pending Excise and Customs Duty**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.233-34
- Removal of Slums and Unauthorised Colonies nearby Yamuna**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.242-43
- Reward for Information on Tax Evasion**
(Deb. 8, Vol. VII, 09-03-2005)
Col.643-44
- Selection of Persons for Prime Minister National Award**
(Deb. 35, Vol. X, 10-05-2005)
Col.169-70

- Suspension of Officers**
(Deb. 8, Vol. VII, 09-03-2005) Col. 837
- Tax Evasion Under FERA and FEMA**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 39-40
- Training to Small Entrepreneurs**
(Deb. 35, Vol. X, 10-05-2005)
Col. 43-44
- Violation of Terms and Conditions by
Private Telecom Operators**
(Deb. 31, Vol. X, 04-05-2005)
Col. 238-39
- Nair, Shri P.K. Vasudevan**
- Bhandari Committee on Insurance
Surveyors**
(Deb. 38, Vol. X, 13-05-2005)
Col. 113-14
- Conference of Education Ministers**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 297-98
- Disinvestment of PSU**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 765-66
- Dual Citizenship to PIO**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 445-46
- Fake Pan Racket**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 259-60
- Human Trial of HIV Vaccines**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 870-71
- India Pulling out from SAARC Summit**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 169
- International Container Transshipment
Terminal**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 297-98
- Permission to Private Airlines to Fly
Abroad**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 350-52
- Press Note 18**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 124-25
- Recruitment of Teachers**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 514-15
- Review Cases of K.V. Teachers**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 177-78
- Revival Package for Traditional Industries**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 135
- Round Table of Key Asian Oil Buyers &
Sellers**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 269-77
- WHO Report on Mother and Child Health
Care**
(Deb. 31, Vol. X, 04-05-2005)
Col. 51/53
- Widening of N.H.-17**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 247-48
- Nambadan, Shri Lonappan**
- Agricultural Research Institutions**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 281-94
- ARV Treatment Plan**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 204-05
- Assisted Reproductive Technology in
Medical Curriculum**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 171
- CEDAW**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 128-31
- DOTs treatment for the Eradication of TB**
(Deb. 31, Vol. X, 04-05-2005)
Col. 28, 36
- Drought Affected States**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 237-42

- Folk Cultural Museum in Kerala**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 310-11
- Foodgrains under SGRY**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 14—48
- International Container Transshipment Terminal**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 297-98
- National Institute for Organic Farm**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 137-38
- Preparation of Human Development Report**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 147
- Railway Budget, 2005-2006 - General Discussion Demands for Grants on Accounts, 2005-2006 - (Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 677-78
- Relief Card for Tsunami Victims**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 127-28
- Visit of UN Rapporteurs**
(Deb. 36, Vol. X, 11-05-2005)
Col. 179
- Nandy, Shri Amitava**
- Need to withdraw the Notification dated 9th November, 2004 extending the date of exemption of excise duty in Kutch district of Gujarat up to 31st December, 2005 (MUR 377)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 423
- Narbula, Shri D.**
- General Budget - 2005-2006 General Discussion Demands for Grants on Account - (General) 2005-2006 and Demands for Supplementary Grants - (General), 2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 363—66
- Renovation of Tindharia Workshop**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 93
- Narhire, Shrimati Kalpna Ramesh**
- Acquisition of Land by DDA**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 105-06
- Allotment of Petrol Pumps to Families of Kargil Martyrs**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 49-50
- Allotment of Telephone Connections**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 145-46
- Arms Smugglings**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 350—52
- Central Government Flats in Maharashtra**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 533—35
- CGHS Beneficiaries**
(Deb. 31, Vol. X, 04-05-2005)
Col. 310-14
- Closure of Private Insurance Companies**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 72
- Commonwealth Games, 2010**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 309-10
- Computerised Reservation Centres**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 464—80
- Construction of Nahur Railway Station**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 146
- Construction of Overbridges during 10th Plan**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 122—26
- Costly Medicines and Instruments in Hospitals**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 212-13

- Crime in Trains/Stations**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 161-62
- Crime in Trains/Stations**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 166-67
- DD's DTH Service**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 341-42
- Export of Products of Cottage Industry**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 240-48
- Fertilizer Plants**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 108-12
- Formulation of Well defined System of Education**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 859-61
- Fraud in Mulund Post Offices, Mumbai**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 352-53
- Funds for Model Railway Stations**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 215
- Funds Raised by NTPC**
(Deb. 38, Vol. X, 13-05-2005)
Col. 58
- Guidelines for Hariyali**
(Deb. 33, Vol. X, 06-05-2005)
Col. 277-78
- Hariyali Yojana**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 750-51
- Health Fair**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 231-34
- High Speed Elevated Roadway Corridor**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 309-10
- Import Duty on Cotton**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 215
- Import of Palm Oil**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 195-96
- Institutions of Ayurvedic Drugs**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 479-80
- Integrated Child Development Service Schemes**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 73-74
- Internet Facility in Hilly Areas**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 104-06
- Introduction of Coins/Currency Notes**
(Deb. 38, Vol. X, 13-05-2005)
Col. 128
- Irrigation Projects in Scheduled Areas**
(Deb. 34, Vol. X, 09-05-2005)
Col. 287-88
- Life Insurance Cover to Labourers**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 342-43
- Losses to Doordarshan**
(Deb. 37, Vol. X, 12-05-2005)
Col. 111-12
- Maintenance of Ajanta and Ellora Paintings**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 81-82
- Medicinal Plants Gardens**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 101-03
- Minimum Support Price for Cotton**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 440-44
- Natural Resources Statistical Management System**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 300
- New Afforestation Policy**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 126-27

New Scheme for Farmers
(Deb. 33, Vol. X, 06-05-2005)
Col.229-31

Opening of School of Drama and Training in Maharashtra
(Deb. 8, Vol. VII, 09-03-2005)
Col.197-98

Paper Production
(Deb. 18, Vol. VIII, 22-03-2005)
Col.259-60

Patients to Purchase Medicines from Outside
(Deb. 8, Vol. VII, 09-03-2005)
Col.851—53

PHCs and CHCs functioning in the Country
(Deb. 31, Vol. X, 04-05-2005)
Col.157—62

Plight of Small Investors
(Deb. 33, Vol. X, 06-05-2005)
Col.313-15

PMGSY
(Deb. 8, Vol. VII, 09-03-2005)
Col.613—16

Polluting Industrial Units
(Deb. 17, Vol. VIII, 21-03-2005)
Col.335-36

Port Connectivity Projects
(Deb. 14, Vol. VIII, 17-03-2005)
Col.1—16

Post Offices in Delhi and Osmanabad
(Deb. 31, Vol. X, 04-05-2005)
Col.416-17

Printing and Selling of Fake Degrees
(Deb. 25, Vol. IX, 26-04-2005)
Col.215—17

Promotion of Short Plays and Stories of Regional Languages
(Deb. 9, Vol. VII, 10-03-2005).
Col. 77

Railway Budget, 2005-2006 - General Discussion Demands for Grants on Accounts, 2005-2006 - (Railways) Demands for Supplementary Grants, 2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col.653-54

Rise in Prices of Fertilizers
(Deb. 11, Vol. VIII, 14-03-2005)
Col.106-07

Setting up of New Museums
(Deb. 9, Vol. VII, 10-03-2005)
Col.215-16

SIDBI
(Deb. 8, Vol. VII, 09-03-2005)
Col.485—87

Solar Energy to Villages
(Deb. 28, Vol. IX, 29-04-2005)
Col.78-79

Tatkal Reservation Scheme
(Deb. 8, Vol. VII, 09-03-2005)
Col. 391

Use of LPG in Private Vehicles
(Deb. 8, Vol. VII, 09-03-2005)
Col.300-01

Utilisation of Funds meant for Preservation of Tigers
(Deb. 21, Vol. IX, 19-04-2005)
Col.229-30

Utilization of Central Funds
(Deb. 35, Vol. X, 10-05-2005)
Col.53—68

Vacant Posts in CGHS
(Deb. 26, Vol. IX, 27-04-2005)
Col.418—36

VRS in Insurance Companies
(Deb. 8, Vol. VII, 09-03-2005)
Col. 719

WLL and BSNL Towers
(Deb. 19, Vol. VIII, 23-03-2005)
Col.21—30

Nayak, Shri Ananta

Adventure Sports
(Deb. 25, Vol. IX, 26-04-2005)
Col.74—76

- Allocation of States under AIBP**
(Deb. 24, Vol. IX, 25-04-2005)
Col.384—86
- Birupa-Genguti Projects of Orissa**
(Deb. 24, Vol. IX, 25-04-2005)
Col.227-28
- BSNL Expansion Plan**
(Deb. 31, Vol. X, 04-05-2005)
Col.343—45
- Cess on Coal**
(Deb. 31, Vol. X, 04-05-2005)
Col.297
- Commonwealth Games, 2010**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.309-10
- Compensation to Land Oustees**
(Deb. 23, Vol. IX, 21-04-2005)
Col.177
- Construction of Flyovers by DDA**
(Deb. 35, Vol. X, 10-05-2005)
Col.95-96
- Cotton Cultivation in Orissa**
(Deb. 34, Vol. X, 09-05-2005)
Col.429-30
- Devdasi System**
(Deb. 35, Vol. X, 10-05-2005)
Col.228
- Dilapidated Condition of Old Buildings**
(Deb. 30, Vol. IX, 03-05-2005)
Col.107-08
- Enhancement of Allocation of Funds to Orissa for Road Sector**
(Deb. 31, Vol. X, 04-05-2005)
Col.113—15
- ESI Dispensaries/Hospitals**
(Deb. 21, Vol. IX, 19-04-2005)
Col.192
- Exports**
(Deb. 21, Vol. IX, 19-04-2005)
Col.767—69
- Foreign Assistance to NGOs**
(Deb. 21, Vol. IX, 19-04-2005)
Col.731-32
- Freight Route from Haridaspur to Paradeep**
(Deb. 32, Vol. X, 05-05-2005)
Col.111
- Funds for Development of National Zoological Parks**
(Deb. 24, Vol. IX, 25-04-2005)
Col.50—60
- Gas-based Power Projects**
(Deb. 28, Vol. IX, 29-04-2005)
Col.421—23
- Grant of Forest Land for Mining**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.345—430
- Illegal Diversion of Forest Land in Orissa**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.197
- Implementation of Integrated Crop Management**
(Deb. 29, Vol. I X, 02-05-2005)
Col.46—48
- Incidents of Unwed Motherhood**
(Deb. 35, Vol. X, 10-05-2005)
Col.240
- Indo-Mauritius Trade**
(Deb. 25, Vol. IX, 26-04-2005)
Col.152-53
- Introduction of Curriculum to Promote Value Education**
(Deb. 25, Vol. IX, 26-04-2005)
Col.217-18
- Iron Ore Mines under NMDC**
(Deb. 34, Vol. X, 09-05-2005)
Col.255-56
- Launching of New DDA Scheme**
(Deb. 25, Vol. IX, 26-04-2005)
Col.306-07
- Legislation and Manpower Mobilisation on Service Tax**
(Deb. 10, Vol. VII, 11-03-2005)
Col.216-17
- Loan of NALCO**
(Deb. 33, Vol. X, 06-05-2005)
Col.349—52
- Malaria Research Centre**
(Deb. 26, Vol. IX, 27-04-2005)
Col.287-88

- National Maritime Development Programme**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 48
- National Sports Development Fund**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 810—14
- Need for four-laning National Highway No. 215 in Orissa (MUR 377)**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 477-78
- Need to initiate appropriate measures for controlling air and water pollution in the surroundings of Khandadhar water falls in Keonjhar District, Orissa (MUR 377)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 421
- New Tiger Projects**
(Deb. 34, Vol. X, 09-05-2005)
Col. 291—95
- NHAI Projects**
(Deb. 36, Vol. X, 11-05-2005)
Col. 341-42
- Non-Governmental Organisation Involved in Tiger Census**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 244
- Non-Governmental Organisations Involved in Wildlife Conservation**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 433-34
- Number of Joint Secretaries Level Officers**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 123-24
- Pending Applications of PCOs in Orissa**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 310—12
- Power Tariff Policy**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 254—57
- Prevention of Money Laundering Act**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 612-13
- Private Companies in Oil Exploration Activities**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 109—11
- Promoting Coir Industries**
(Deb. 31, Vol. X, 04-05-2005)
Col. 215-16
- Promotion of IFS Officers**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 166-67
- Promotion of Sports in Railways**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 85-86
- Promotion of Sports in Universities of Orissa**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 290—92
- Railway Budget, 2005-2006 - General Discussion Demands for Grants on Accounts, 2005-2006 - (Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 707-08
- Reduction in Tariff**
(Deb. 36, Vol. X, 11-05-2005)
Col. 130-31
- Religious Conversions**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 230-3i
- Rengali Multi-purpose Project of Orissa**
(Deb. 34, Vol. X, 09-05-2005)
Col. 530-31
- Renovation of Monuments in Orissa**
(Deb. 32, Vol. X, 05-05-2005)
Col. 163—66
- Replacement of National Maternity Benefit Scheme**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 460—62
- Requirement of Wagons**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 79-80

- Reserved Posts in Doordarshan and All India Radio**
(Deb. 32, Vol. X, 05-05-2005)
Col. 144
- Retirement Benefit to PMF**
(Deb. 35, Vol. X, 10-05-2005)
Col. 170
- Salinity in Agricultural Land**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 166-67
- Seizure of Wildlife Products by Custom Authorities**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 223-24
- Sick Silk Industry**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 491—93
- Special Scheme for Air Service to Tourist Spots**
(Deb. 32, Vol. X, 05-05-2005)
Col. 96
- Spl. Category States**
(Deb. 33, Vol. X, 06-05-2005)
Col. 223-24
- Sponge Iron Plants**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 327
- Statehood to Delhi**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 531
- Super Thermal Power Projects**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 260—64
- Survey on Non-Governmental Organisation**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 378-79
- Textile Hubs**
(Deb. 38, Vol. X, 13-05-2005)
Col. 245—47
- Vacant Posts of Officers Under Central Staffing Scheme**
(Deb. 36, Vol. X, 11-05-2005)
Col. 468-69
- Visit of EAM to US**
(Deb. 31, Vol. X, 04-05-2005)
Col. 146-47
- Visit of Indian and Foreign Delegations**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 352—70
- Withdrawal of Troops from Siachen**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 173
- World Bank Assistance for Development of Urban Infrastructure**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 850—54
- Nayak, Shrimati Archana**
- Need to declare Cuttack-Chandbali State Highway in Orissa as a National Highway (MUR 377)**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 481
- Non-conventional Energy Sources**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 8
- Telecom Service in Rural Areas**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 12
- Nihal Chand, Shri**
- Crises in Supply of DAP and Urea**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 116
- EPF Defaulters**
(Deb. 34, Vol. X, 09-05-2005)
Col. 260-61
- Irregularity in Supply of LPG**
(Deb. 37, Vol. X, 12-05-2005)
Col. 260-61
- New Types of Petrol Pumps**
(Deb. 32, Vol. X, 05-05-2005)
Col. 147-48
- Seventh Report of the Committee on Private Members Bills and Resolutions - Adopted**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 346
- VRS in FCI**
(Deb. 34, Vol. X, 09-05-2005)
Col. 499—501
- Nikhil Kumar, Shri**
- Activities of SIMI**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 150-51

- Agreement between India and China**
(Deb. 8, Vol. VII, 09-03-2005)
Col.316
- AIIMS Projects**
(Deb. 5, Vol. VII, 02-03-2005)
Col.325-26
- Alleged Nexus between Hospitals and Private Diagnostic Centres**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.278-79
- Allotment of Captive Mining Blocks**
(Deb. 36, Vol. X, 11-05-2005)
Col.487-94
- Bihar Budget, 2005-06- General Discussion Demands for Grants on Account (Bihar)-2005-06 and Demands for Supplementary Grants (Bihar)-2004-05**
(Deb. 16, Vol. VIII, 19-03-2005)
Col.164-66
- Bihar Value Added Tax Bill, 2005 - Consid. and Pass**
(Deb. 36, Vol. X, 11-05-2005)
Col.638-41
- Cases of Chicken Pox**
(Deb. 26, Vol. IX, 27-04-2005)
Col.523-25
- CBI Inquiry on Status of Tigers**
(Deb. 29, Vol. IX, 02-05-2005)
Col.167-74
- Collision on Goa Sea Coast**
(Deb. 24, Vol. IX, 25-04-2005)
Col.303
- Contaminated Ground Water**
(Deb. 24, Vol. IX, 25-04-2005)
Col.27-42
- Dealers Commission**
(Deb. 37, Vol. X, 12-05-2005)
Col.190-92
- Delay in Issuance of Passport**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.374-77
- Delegation of More Powers to Civic Bodies**
(Deb. 25, Vol. IX, 26-04-2005)
Col.47-71
- Deployment of Armed Police**
(Deb. 21, Vol. IX, 19-04-2005)
Col.713
- Draft Vision Documents for Cooperative Banks**
(Deb. 28, Vol. IX, 29-04-2005)
Col.374-75
- Expansion and Modernisation of Seed Production Facilities**
(Deb. 24, Vol. IX, 25-04-2005)
Col.331
- Facsimile Edition of Foreign Newspapers**
(Deb. 37, Vol. X, 12-05-2005)
Col.177
- Fixation of Royalty**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.170-71
- Funds for HIV/AIDS**
(Deb. 26, Vol. IX, 27-04-2005)
Col.535-36
- General Budget - 2005-06 - Demands for Grants - Ministry of Home Affairs**
(Deb. 26, Vol. IX, 27-04-2005)
Col.626-31
- General Budget 2005-2006 - General Discussion, Demands for Grants on Account (General), 2005-2006 and Demands for Supplementary Grants (General), 2004-05**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.453-58
- General Budget-2005-06 - Demands For Grants of the Ministry of Rural Development**
(Deb. 24, Vol. IX, 25-04-2005)
Col.556-57
- Green Fuel**
(Deb. 9, Vol. VII, 10-03-2005)
Col.147
- Guidelines for NPA**
(Deb. 33, Vol. X, 06-05-2005)
Col.116
- Hazardous Waste Units**
(Deb. 29, Vol. IX, 02-05-2005)
Col.65-66
- Hike in Tariff**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.170-72

- Housing Loan Scam**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 236-37
- Identification/verification of Documents for Crossing of Border**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 281-82
- Import of Crude Oil**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 418-19
- Increase in Cases of Diabetes and Atherosclerosis**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 141-42
- Irregularities in Dental Colleges**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 50-51
- IT Return Scam**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 310-11
- Kelkar Committee Report on Defence**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 247-48
- * **Kelkar Committee Report on Defence Purchases**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 42-44
- Legislation on Spurious Drugs**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 18-21
- Links with Underworld**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 330-32
- Medical Drug Abuse**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 185-86
- Merger of Co-operative Banks**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 766-67
- Need for early commissioning of super thermal power project at Nabinagar, Bihar (MUR 377)**
(Deb. 31, Vol. X, 04-05-2005)
Col. 496-97
- Need to promote sports and to create more infrastructure for development of sports complexes (CA)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 398-99
- Need to persuade the Government of Jharkhand for installation of gates at the dams on North Koel and Batane rivers (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 577-78
- New Oil & Gas Fields**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 240
- Non-Tariff Barriers**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 317-18
- NPA of Cooperative Banks**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 221-22
- Obscenity in TV Programmes and Advertisements**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 21-27
- Oil Import Bill**
(Deb. 37, Vol. X, 12-05-2005)
Col. 59-60
- Open-Sky Agreements with Foreign Aviation Companies**
(Deb. 32, Vol. X, 05-05-2005)
Col. 40-41
- Outstanding IT**
(Deb. 38, Vol. X, 13-05-2005)
Col. 52-53
- Population Growth in Rural Areas**
(Deb. 31, Vol. X, 04-05-2005)
Col. 422-24
- Power Tariff Policy**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 463
- Production of Iron Ore**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 533-34

- Rail Link between India and Bhutan**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 95-96
- Release of Funds under MPLAD Scheme**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 179-80
- Revenue Deficit**
(Deb. 38, Vol. X, 13-05-2005)
Col. 153-54
- Review of Functioning of Prasar Bharati**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 243-44
- Role of Women Organisations in the Environment Preservation**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 271-72
- Scarcity of Water**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 449-50
- Seizure of Fake Currency Notes**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 52-53
(Deb. 15, Vol. VIII, 18-03-2005) Col. 262
- Setting up of Seed Authority**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 466-76
- Spread of Bird Flu**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 275
- Standing Committee on External Affairs—Sixth and Seventh Report—Presented**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 383-84
- Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Bihar**
(Deb. 16, Vol. VIII, 19-03-2005)
Col. 42—46
- Supply of LNG by GAIL to SAIL**
(Deb. 21, Vol. IX, 19-04-2005) Col. 296
- Thermal Power Projects**
(Deb. 33, Vol. X, 06-05-2005)
Col. 358-59
- Tsunami Warning System**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 975—78
- Use of Un-Minable Coal by ONGC**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 48-49
- Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Bill, 2005—Consid. and Pass**
(Deb. 37, Vol. X, 12-05-2005)
Col. 357—60
- Nishad, Shri Mahendra Prasad**
- Construction of National Highways**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 202—04
- Enquiry against Officers in IT Department**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 187—89
- Expansion of Jamalpur Diesel Shed**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 107-08
- Gun Manufacturing**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 78—80
- Kisan Credit Card**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 103-04
- Natural Calamities in the Country (DUR 193)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 452-53
- Need to constitute Bundelkhand Development Council for enabling the all round development of the Region (MUR 377)**
(Deb. 9, Vol. VII, 10-03-2005) Col. 324

- Need to depute a Central team to Fatehpur district, Uttar Pradesh with a view to assessing the damage caused to the crops due to heavy hailstorm (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005) Col. 420
- Postal Facilities**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 254—56
- Railway Engineers Regiment in Jamalpur Rail Factory**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 69
- Revenue Earned through Auction of Scrap**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 145
- Nitish Kumar, Shri**
- Advisors to Governor of Bihar**
(Deb. 35, Vol. X, 10-05-2005)
Col. 122-23
- Agricultural Loan**
(Deb. 34, Vol. X, 09-05-2005)
Col. 69—72
- Bihar Budget, 2005-06—General Discussion Demands for Grants on Account (Bihar)—2005-06 and Demands for Supplementary Grants (Bihar)—2004-05**
(Deb. 16, Vol. VIII, 19-03-2005)
Col. 149—64
- Borrowing of Government**
(Deb. 33, Vol. X, 06-05-2005)
Col. 416
- Closure of Private Sugar Mills in Bihar**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 239-40
- Committee to Improve the Quality of Textiles**
(Deb. 38, Vol. X, 13-05-2005)
Col. 258-59
- Crime Cases in Bihar**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 350—52
- Delhi Diabetic Research Centre**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 48-49
- Development of Nuclear Weapons by Pakistan**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 190-91
- Export of Products by PSU's**
(Deb. 32, Vol. X, 05-05-2005)
Col. 150-51
- Footwears Park**
(Deb. 30, Vol. IX, 03-05-2005) Col. 155
- Formulation of National Policy on Subsidies**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 11-12
- India-Bangladesh-Myanmar Gas Pipeline**
(Deb. 37, Vol. X, 12-05-2005)
Col. 61—66
- International Trade**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 292-93
- Natural calamities in the Country**
(DUR 193)
(Deb. 20, Vol. VIII, 24-03-2005) Col. 334
- Nuclear Power Generation**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 300-01
- Officers in Bank Outside CVC Jurisdiction**
(Deb. 38, Vol. X, 13-05-2005)
Col. 263
- Oil Production by IOC**
(Deb. 37, Vol. X, 12-05-2005)
Col. 194—96
- Patenting of Plants**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 25
- Per-Capita Consumption of Water**
(Deb. 34, Vol. X, 09-05-2005) Col. 439
- Per-Capita Expenditure in Urban/Rural Areas**
(Deb. 36, Vol. X, 11-05-2005)
Col. 364-65
- Production of Vehicles**
(Deb. 35, Vol. X, 10-05-2005)
Col. 129-30

- Purchase of Crude Oil**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 35-36
- Scarcity of Petroleum Products**
(Deb. 27, Vol. IX, 28-04-2005) Col. 158
- Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Bihar**
(Deb. 16, Vol. VIII, 19-03-2005)
Col. 16-41
- Subsidy on Phosphatic Fertilizers**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 63-65
- Surplus Power**
(Deb. 38, Vol. X, 13-05-2005)
Col. 267-68
- Survey on Non-Governmental Organisation**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 378-79
- US Co-operation in Nuclear Energy Field**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 551-52
- Utilisation of Rivers Water**
(Deb. 34, Vol. X, 09-05-2005)
Col. 439-42
- World Bank Estimate on Annual Growth Rate**
(Deb. 36, Vol. X, 11-05-2005) Col. 385
- Oram, Shri Jual**
- Agro Climatic Zones**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 311-16
- Agro-Forestry Projects**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 272-73
- Allocation of States under AIBP**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 384-86
- Bauxite Deposits**
(Deb. 38, Vol. X, 13-05-2005)
Col. 37-38
- Billing Contract Order to U.S. Based CSG System**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 144-45
- Border Disputes**
(Deb. 35, Vol. X, 10-05-2005)
Col. 225-27
- BOT Scheme**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 267-68
- Cashew Research Centre**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 419-24
- Cess on Coal**
(Deb. 31, Vol. X, 04-05-2005) Col. 297
- Combating Malaria**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 402-06
- Condition of National Highways**
(Deb. 31, Vol. X, 04-05-2005)
Col. 137-38
- Construction of Ash Pond**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 762-63
- Cotton Cultivation in Orissa**
(Deb. 34, Vol. X, 09-05-2005)
Col. 429-30
- Creation of Posts**
(Deb. 37, Vol. X, 12-05-2005)
Col. 196-97
- Creation of Vegetative Coastal Shelter**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 124-25
- Deepening of Channels**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 159-60
- Demand and Supply of Urea**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 339-41
- Demands of Rakes at Major Ports**
(Deb. 32, Vol. X, 05-05-2005)
Col. 66-67

Development of Basic Infrastructure by Steel Plants (Deb. 34, Vol. X, 09-05-2005) Col. 262	Excavation by ASI (Deb. 37, Vol. X, 12-05-2005) Col. 69-78
Development of Khandagiri and Udayagiri Sites (Deb. 9, Vol. VII, 10-03-2005) Col. 149	Expansion of BHEL (Deb. 8, Vol. VII, 09-03-2005) Col. 464
Development of Western and Eastern Peripheral Express Highway (Deb. 36, Vol. X, 11-05-2005) Col. 479-80	Exploration Projects Abroad (Deb. 20, Vol. VIII, 24-03-2005) Col. 248-50
Displaced of Kannihā Power Project (Deb. 33, Vol. X, 06-05-2005) Col. 164-65	Export of Iron Ore (Deb. 34, Vol. X, 09-05-2005) Col. 449-51
Displacement of Slum Dwellers in Delhi (Deb. 18, Vol. VIII, 22-03-2005) Col. 391	Flyovers in NCR (Deb. 19, Vol. VIII, 23-03-2005) Col. 308-09
Drought Prone Areas (Deb. 15, Vol. VIII, 18-03-2005) Col. 94-98	Four Laning of N.H. 23 (Deb. 36, Vol. X, 11-05-2005) Col. 145-46
Educational Institutions not Paying Income Tax (Deb. 15, Vol. VIII, 18-03-2005) Col. 219-20	Four Laning of National Highways (Deb. 26, Vol. IX, 27-04-2005) Col. 496
Electrifications of East Coast Railway (Deb. 37, Vol. X, 12-05-2005) Col. 234-35	Freight Route from Haridaspur to Paradeep (Deb. 32, Vol. X, 05-05-2005) Col. 111
Electronic News Gathering Units (Deb. 23, Vol. IX, 21-04-2005) Col. 223-25	Funds under Wasteland Development Programme (Deb. 28, Vol. IX, 29-04-2005) Col. 483-88
Empty Capsules (Deb. 13, Vol. VIII, 16-03-2005) Col. 267	Gas Pipeline between Myanmar-India through Bangladesh (Deb. 8, Vol. VII, 09-03-2005) Col. 357-61
Encroachment of Surplus Land (Deb. 22, Vol. IX, 20-04-2005) Col. 275	Grants to Sambalpur University (Deb. 12, Vol. VIII, 15-03-2005) Col. 353-54
Engineering Colleges (Deb. 18, Vol. VIII, 22-03-2005) Col. 554-57	High risk Multi-Hazard Zones (Deb. 22, Vol. IX, 20-04-2005) Col. 148-51
Environmental Clearance for Setting up of Industries (Deb. 21, Vol. IX, 19-04-2005) Col. 23-25	IB Thermal Power Project (Deb. 8, Vol. VII, 09-03-2005) Col. 501
Establishment of Medical Colleges (Deb. 8, Vol. VII, 09-03-2005) Col. 1026-28	Implementation of CADP (Deb. 17, Vol. VIII, 21-03-2005) Col. 251-66

- Indian Citizenship to Pakistanis**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 120-21
- Iron Ore Export**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 760-61
- Joint Programme of Air India and Indian Airlines**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 155-56
- Laying Foundation Stone of AIIMS at Bhubaneswar**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 318
- Loan to SSI**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 373-76
- Mineral Based Industry**
(Deb. 8, Vol. VII, 09-03-2005) Col. 739
- Mining and Metal Trading Corporation**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 435-36
- Mobile Service in Orissa**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 980-82
- Modernisation of Mining Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 689-90
- Modernisation of Postal Services**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 436-38
- National Biotechnology Regulatory Authority**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 425-26
- National Blindness Eradication Programme**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 187-91
- National Legal Literacy Mission**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 448-49
- National Maritime Development Programme**
(Deb. 26, Vol. IX, 27-04-2005) Col. 48
- National Sea Waterways**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1064-66
- Naxalism**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 300-03
- Need to address the problems faced by the ancillary units set up around Rourkela Steel Plant in Sundergarh district, Orissa due to lack of work orders (MUR 377)**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 320-21
- New Gas Reserves in Bay of Bengal**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 190-91
- Notices to Bangladeshi Nationals in Orissa**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 141-42
- Oil Refineries**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 218-22
- Outstanding Dues**
(Deb. 31, Vol. X, 04-05-2005)
Col. 193-94
- Payment of Bonus Act, 1965**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 484-85
- Payment of Wages to Employees**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 133-34
- Peripheral Development by Rourkela Steel Plant**
(Deb. 34, Vol. X, 09-05-2005)
Col. 514-18
- Petro-Chemical Plant at Paradip**
(Deb. 8, Vol. VII, 09-03-2005) Col. 320
- Pollution by Sponge Iron Plants**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 269-70

- Preservation of Sun Temple**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.208-09
- Private Participation in Power Sector**
(Deb. 38, Vol. X, 13-05-2005)
Col.149/51
- Procurement of Rail Wagons**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.242-43
- Production of Helicopters/Light Aircraft by HAL**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.76-77
- Production of Mica Mines**
(Deb. 8, Vol. VII, 09-03-2005)
Col.620-21
- Production of Onion and Potato**
(Deb. 29, Vol. IX, 02-05-2005)
Col.276-77
- Production/Export of Tea**
(Deb. 25, Vol. IX, 26-04-2005)
Col.250-53
- Promotion of Telemedicine**
(Deb. 36, Vol. X, 11-05-2005)
Col.251-52
- Rail Connectivity to Paradeep Port**
(Deb.27, Vol. IX,28-04-2005) Col. 131
- Rate of Employment Generation**
(Deb. 34, Vol. X, 09-05-2005)
Col.300-301
- Recognition of Foreign Medical Degrees**
(Deb.19, Vol. VIII,23-03-2005) Col.66
- Recommendations of Core Group of Administrative Reforms**
(Deb. 5, Vol. VII, 02-03-2005)
Col.457/59
- Rehabilitation of People Displaced Due to Establishment of Steel Plants**
(Deb. 29, Vol. IX, 02-05-2005)
Col.355-56
- Requirement of Petroleum Products**
(Deb. 23, Vol. IX, 21-04-2005)
Col.38-42
- Reservation for Handicapped Persons**
(Deb. 5, Vol. VII, 02-03-2005)
Col.75-76
- Restoring Retirement Age of Port/Dock Workers**
(Deb. 19, Vol. VIII,23-03-2005) Col. 359
- Restructuring of Medical Council of India**
(Deb. 8, Vol. VII, 09-03-2005)
Col.974-75
- Restructuring of MMTC & STC**
(Deb.25, Vol. IX,26-04-2005) Col. 150
- Revenue Earned from Postal Circles**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.196/98
- Revision of Scales of Teachers**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.129-30
- Road Connectivity to Major Ports**
(Deb. 5, Vol. VII, 02-03-2005)
Col.473-74
- Sale of Cooperative Weaving Mills**
(Deb. 10, Vol. VII, 11-03-2005) Col. 228
- Salinity in Agricultural Land**
(Deb. 29, Vol. IX, 02-05-2005)
Col.166-67
- Sanitation Projects**
(Deb. 38, Vol. X, 13-05-2005)
Col.139-42
- Setting up of Rural Universities**
(Deb.25, Vol. IX,26-04-2005) Col. 150
- Setting up of Wheel & Axle Plant at Rourkela**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 73
- Shortage of Psychotropic Drugs**
(Deb. 19, Vol. VIII,23-03-2005) Col. 213
- Sick Tea Gardens**
(Deb. 25, Vol. IX, 26-04-2005)
Col.253-54

Special Category Status to States
(Deb. 13, Vol. VIII, 16-03-2005) Col. 335

Special Packages for National Parks
(Deb. 21, Vol. IX, 19-04-2005)
Col. 306-08

Supply of Gas to Power and Fertilizer Consumers
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 152-53

Tea Trade
(Deb. 35, Vol. X, 10-05-2005)
Col. 228-30

Thermal Power Generation
(Deb. 10, Vol. VII, 11-03-2005)
Col. 322-26

Traffic at Ports
(Deb. 26, Vol. IX, 27-04-2005)
Col. 318-20

Tsunami Disaster in A&N Islands
(Deb. 4, Vol. VII, 01-03-2005)
Col. 296-97

Unemployment Benefit Scheme
(Deb. 29, Vol. IX, 02-05-2005)
Col. 254-55

Uranium Seized in Guwahati
(Deb. 36, Vol. X, 11-05-2005)
Col. 520-21

Vacant Post in MCI
(Deb. 36, Vol. X, 11-05-2005)
Col. 349-50

Vacant Posts in Universities
(Deb. 21, Vol. IX, 19-04-2005)
Col. 494-95

Violation of Forest Rules by Vedanta Alumina Limited
(Deb. 21, Vol. IX, 19-04-2005)
Col. 281-83

Voluntary Retirement by HPCL Employees
(Deb. 8, Vol. VII, 09-03-2005) Col. 419

Voluntary Retirement Scheme in SAIL
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 152-54

VRS in BSNL
(Deb. 22, Vol. IX, 20-04-2005) Col. 324

Yatri Niwas
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 234-35

Youth Hostels
(Deb. 30, Vol. IX, 03-05-2005)
Col. 179-83

Oraon, Dr. Rameshwar

General Budget—2005-06—Demands for Grants—Ministry of Home Affairs
(Deb. 26, Vol. IX, 27-04-2005)
Col. 647-50

Need to lay a railway line between Lohardagga and Gumla via Korba in Jharkhand (MUR 377)
(Deb. 35, Vol. X, 10-05-2005) Col. 342

Railway Budget, 2005-2006—General Discussion

Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 718/20

Osmani, Shri A.F.G.

Agencies for Overseas Recruitment
(Deb. 36, Vol. X, 11-05-2005)
Col. 44/48

Commissioning of Telephone Exchanges
(Deb. 36, Vol. X, 11-05-2005)
Col. 469-70

Dealers Commission
(Deb. 37, Vol. X, 12-05-2005)
Col. 190-92

Dearth of Trained Technical Hands
(Deb. 31, Vol. X, 04-05-2005) Col. 104

Economic Package
(Deb. 33, Vol. X, 06-05-2005) Col. 263

Expenditure Incurred on Modernisation of Petrol Pumps
(Deb. 37, Vol. X, 12-05-2005) Col. 118

- Facilities for Mentally Challenged Persons**
(Deb. 36, Vol. X, 11-05-2005)
Col.345-46
- Newly Commissioned Retail Outlets**
(Deb. 23, Vol. IX, 21-04-2005)
Col.110-11
- Protection and Development of Orphans**
(Deb. 37, Vol. X, 12-05-2005)
Col.173-74
- Shortage of Skilled Manpower**
(Deb.24, Vol. IX, 25-04-2005) Col.119
- SKO/LDO Dealership**
(Deb. 37, Vol. X, 12-05-2005)
Col.172-73
- Small Scale Drugs Manufacturing Units**
(Deb. 34, Vol. X, 09-05-2005) Col.267
- Survival of Drug Industry**
(Deb. 29, Vol. IX, 02-05-2005)
Col.97-98
- Owaisi, Shri Asaduddin**
- Affiliation by Delhi University**
(Deb. 35, Vol. X, 10-05-2005)
Col.184-85
- Agricultural Exports**
(Deb. 35, Vol. X, 10-05-2005)
Col.191-93
- Allocation of Funds for Disabled**
(Deb. 9, Vol. VII, 10-03-2005)
Col.47-48
- Anti-Erosion Works in States**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.496-97
- Appointment of Global Consultant for EPF**
(Deb. 21, Vol. IX, 19-04-2005)
Col.454-55
- Assistance to Tsunami Affected Counties**
(Deb. 5, Vol. VII, 02-03-2005)
Col.323-25
- Banerjee Committee Report on Godhra Fire Incident**
(Deb. 8, Vol. VII, 09-03-2005)
Col.39-42
- Bar Girls of Maharashtra**
(Deb. 35, Vol. X, 10-05-2005)
Col.265-66
- Black Money**
(Deb. 33, Vol. X, 06-05-2005)
Col.439-40
- BSNL Expansion Plan**
(Deb. 31, Vol. X, 04-05-2005)
Col.343-45
- Burning of Dry leaves**
(Deb. 24, Vol. IX, 25-04-2005)
Col.95-96
- CAPART**
(Deb. 10, Vol. VII, 11-03-2005)
Col.331-32
- Cases Filed and Disposed of**
(Deb. 28, Vol. IX, 29-04-2005)
Col.267-68
- Category of Persons Eligible to Fly Free**
(Deb. 32, Vol. X, 05-05-2005)
Col.174-75
- CBI Inquiry on Status of Tigers**
(Deb. 29, Vol. IX, 02-05-2005)
Col.167-74
- Collection of Funds by NTRC**
(Deb.33, Vol. X, 06-05-2005) Col.361
- Commission on Muslim Community**
(Deb. 27, Vol. IX, 28-04-2005)
Col.168-69
- Committee on IT Act 2000**
(Deb. 5, Vol. VII, 02-03-2005)
Col.180-82
- Committee to Review DAVP Advertisements Rates**
(Deb. 9, Vol. VII, 10-03-2005)
Col.170-71
- Commonwealth Games, 2010**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.309-10
- Construction of Check Dams and Barrages in Karnataka**
(Deb. 21, Vol. IX, 19-04-2005)
Col.183-84

- Contract for Supplying Fuel to Aeroplanes**
(Deb. 8, Vol. VII, 09-03-2005)
Col.339-40
- Contributions to CIRDAP/IOs**
(Deb. 33, Vol. X, 06-05-2005)
Col.421-22
- Declining Trend in Science Education**
(Deb. 30, Vol. IX, 03-05-2005)
Col.95-97
- Dual Citizenship to PIO**
(Deb. 5, Vol. VII, 02-03-2005)
Col.445-46
- Educationally Backward Districts**
(Deb. 21, Vol. IX, 19-04-2005)
Col.62-64
- Effect of Tsunami on Fishing Industry**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.151-52
- Ekal Vidyalayas**
(Deb. 35, Vol. X, 10-05-2005)
Col.238-39
- Electoral Reforms (DUR 193)**
(Deb. 31, Vol. X, 04-05-2005)
Col.545-47
- Emergency Situation in Nepal**
(Deb. 5, Vol. VII, 02-03-2005)
Col.328-29
- Energy Policy**
(Deb.23, Vol. IX, 21-04-2005) Col. 246
- Enhancement in Authorised Capital of NMDFC**
(Deb.37, Vol. X, 12-05-2005) Col. 130
- Enrolment of Children**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.32-33
- EU Concessions to Tsunami Affected Nations**
(Deb. 4, Vol. VII, 01-03-2005)
Col.216-17
- Expenditure on Security at Airports**
(Deb. 32, Vol. X, 05-05-2005)
Col.10+16
- Extension of Indo-Iran Gas Pipeline**
(Deb. 23, Vol. IX, 21-04-2005)
Col.214-15
- Externally Aided Projects**
(Deb.12, Vol. VIII, 15-03-2005) Col.255
- FDI in Telecom Sector**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.221-22
- FII Investment**
(Deb. 8, Vol. VII, 09-03-2005)
Col.740-41
- Financial Assistance for Metro Projects**
(Deb. 25, Vol. IX, 26-04-2005)
Col.218-19
- Flight Operation to Nepal**
(Deb. 8, Vol. VII, 09-03-2005)
Col.1004-05
- Flood due to Shrinking of Gangotri Glaciers**
(Deb. 21, Vol. IX, 19-04-2005)
Col.25-26
- Funding Gap in Implementing Sarva Shiksha Abhiyan**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.107-08
- G-20 Meet**
(Deb. 21, Vol. IX, 19-04-2005)
Col.793-94
- General Budget—2005-2006 General Discussion Demands for Grants on Account—(General) 2005-2006 and Demands for Supplementary Grants—(General), 2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.460-63
- Green Fuel**
(Deb.9, Vol. VII, 10-03-2005) Col. 147
- Growth Rate in Tenth Five Year Plan**
(Deb. 8, Vol. VII, 09-03-2005)
Col.989-90
- Guidelines For Child Adoption Homes**
(Deb. 32, Vol. X, 05-05-2005)
Col.168-69

Guidelines for Cultural Programmes at Heritage Monuments (Deb. 27, Vol. IX, 28-04-2005) Col.255-64	Launching of Communication Satellite for Health Care (Deb. 22, Vol. IX, 20-04-2005) Col.289-90
Handing Over Jinnah House to Pakistan (Deb. 13, Vol. VIII, 16-03-2005) Col.290-91	Legislation on Disaster Situation (Deb. 18, Vol. VIII, 22-03-2005) Col.511-13
Hi-Tech Parks (Deb. 33, Vol. X, 06-05-2005) Col.296-98	Loan Disbursed by PFC (Deb. 38, Vol. X, 13-05-2005) Col.106-07
Impact of Tsunami Disaster (Deb. 11, Vol. VIII, 14-03-2005) Col.506-07	Mapping Wasteland (Deb. 33, Vol. X, 06-05-2005) Col.71-78
Incentives to Profit Making Airports (Deb. 27, Vol. IX, 28-04-2005) Col.3-11	Medical Relief Operations in Tsunami Affected Areas (Deb. 5, Vol. VII, 02-03-2005) Col.330-56
Incentives to Textile Sector (Deb. 8, Vol. VII, 09-03-2005) Col.698-99	Meeting of Chief Ministers (Deb. 30, Vol. IX, 03-05-2005) Col.353-55
Income From I.T. Industry (Deb. 19, Vol. VIII, 23-03-2005) Col.36-41	Meeting of National Board for Wildlife (Deb. 24, Vol. IX, 25-04-2005) Col.185-88
Indian Participation in Arab League Summit (Deb. 26, Vol. IX, 27-04-2005) Col.537/39	Mentally Ill Patients (Deb. 18, Vol. VIII, 22-03-2005) Col.283-84
Indiscipline in Armed Forces (Deb. 8, Vol. VII, 09-03-2005) Col.283	Methods for Computing Minimum Support Prices (Deb. 29, Vol. IX, 02-05-2005) Col.238
Integrated Infrastructure Development Works (Deb. 19, Vol. VIII, 23-03-2005) Col.215-16	Mid-Term Appraisal of the Tenth Five Year Plan (Deb. 31, Vol. X, 04-05-2005) Col.48-49
Integrated Operations Centre (Deb. 30, Vol. IX, 03-05-2005) Col.360-61	Motion of Thanks on the President's Address (Deb. 8, Vol. VII, 09-03-2005) Col.1325-28
Interest Rate on EPF (Deb. 11, Vol. VIII, 14-03-2005) Col.547-48	National Electronics/IT Hardware Manufacturing Policy (Deb. 26, Vol. IX, 27-04-2005) Col.275-80
Investigation by SFIO (Deb. 10, Vol. VII, 11-03-2005) Col.196-97	

- National Information Commission**
(Deb. 27, Vol. IX, 28-04-2005) Col. 216
- Naval Operation in Tsunami Hit Countries**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 93-94
- Non-availability of Urdu Books**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 213-14
- Offer of AI/IA Shares**
(Deb. 37, Vol. X, 12-05-2005) Col. 187
- Opening of KVs in Mauritius**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 608-10
- Outstanding Dues against Government Departments**
(Deb. 27, Vol. IX, 28-04-2005) Col. 240
- Outstanding Dues for Deployment of State Police**
(Deb. 32, Vol. X, 05-05-2005)
Col. 113-14
- Pending Irrigation Projects**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 30-40
- Pending Irrigation Projects of Andhra Pradesh**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 313-15
- Performance of Semi Conductor Complex Limited**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 497-98
- Permission to Private Airlines to Fly Abroad**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 350-52
- Ports Damaged due to Tsunami**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 826-27
- Poultry Sector**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 229-30
- Power Grid Corporation**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 202-05
- Press Note 18**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 124-25
- Private Participation in Railway Projects**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 202
- Procurement of Video Projectors**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 117-18
- Professional Education**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 706-07
- Proposals under Housing Scheme**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 756-59
- Purchase of Aircraft for Air India**
(Deb. 32, Vol. X, 05-05-2005) Col. 147
- Ramagundam Power Project**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 436-38
- Red-Chilli Trade**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 379-81
- Restructuring Media Lab Asia**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 416-17
- Right to Information Bill, 2004—Consid.**
(Deb. 35, Vol. X, 10-05-2005)
Col. 391-92
- Sale of RIL Shares**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 150-52
- Sarva Shiksha Abhiyan**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 7-8
- School for Child Labours**
(Deb. 34, Vol. X, 09-05-2005)
Col. 309-10
- Sea Wall**
(Deb. 34, Vol. X, 09-05-2005) Col. 321

- Self-Help Group**
(Deb. 8, Vol. VII, 09-03-2005)
Col.619-20
- Setting up of MPCs**
(Deb. 18, Vol. VIII, 22-03-2005)
Col.433-36
- Setting up of National Flying Training Institute**
(Deb. 23, Vol. IX, 21-04-2005) Col. 198
- Setting up of Second Administrative Reforms Commission**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 56-58
- SGSY**
(Deb. 10, Vol. VII, 11-03-2005)
Col.358-61
- Short Supply of TB Medicines in Hospitals**
(Deb. 22, Vol. IX, 20-04-2005) Col. 237
- Shortage of Employees in Telephone Circles**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.300-01
- Smuggling of Drugs**
(Deb. 38, Vol. X, 13-05-2005)
Col.248-49
- Statement made by Hon. Prime Minister regarding visits of Chinese Premier and President of Pakistan to India (DUR 193)**
(Deb. 37, Vol. X, 12-05-2005)
Col.397-99
- Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Bihar**
(Deb. 16, Vol. VIII, 19-03-2005)
Col.124-27
- Strengthening of Indo-African Bilateral Ties**
(Deb. 22, Vol. IX, 20-04-2005)
Col.31-36
- Students of VAMCON**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 399
- Subsidy to Private Sector for Sale of LPG**
(Deb. 14, Vol. VIII, 17-03-2005)
Col.92-93
- Targets under Afforestation**
(Deb. 29, Vol. I X, 02-05-2005)
Col.55-64
- Task Force for Scientific Research and Training in Universities**
(Deb. 35, Vol. X, 10-05-2005)
Col.77-78
- Technology Mission for Dairy Development**
(Deb. 29, Vol. I X, 02-05-2005) Col. 375
- Technology Upgradation Fund Scheme**
(Deb. 28, Vol. IX, 29-04-2005)
Col.101-03
- Telephones to Gram Panchayats**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.354-58
- Tourism Projects**
(Deb. 24, Vol. IX, 25-04-2005)
Col.132-34
- Tourism Promotion in China**
(Deb. 34, Vol. X, 09-05-2005)
Col.474-75
- Trade with Belgium**
(Deb. 21, Vol. IX, 19-04-2005)
Col.781-82
- Training to Pilots for CAT-III A System**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.51-52
- Tsunami Warning System**
(Deb. 8, Vol. VII, 09-03-2005)
Col.975-78
- Twelfth Finance Commission Report**
(Deb. 8, Vol. VII, 09-03-2005)
Col.135-36
- Unemployment Allowance to Employees of ESIC**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.243-44

Unemployment Rate

(Deb. 34, Vol. X, 09-05-2005)
Col. 529-30

Universal Service Obligation Fund

(Deb. 36, Vol. X, 11-05-2005)
Col. 10—17

Upgradation to New Internet Protocol Version

(Deb. 31, Vol. X, 04-05-2005)
Col. 259-60

Use of Radio Frequency Spectrum

(Deb. 36, Vol. X, 11-05-2005) Col. 373

Visit of EAM to US

(Deb. 31, Vol. X, 04-05-2005)
Col. 146-47

Visit of Prince of Saudi Arabia

(Deb. 22, Vol. IX, 20-04-2005)
Col. 331-32

Vocational Education

(Deb. 25, Vol. IX, 26-04-2005)
Col. 123-24

Wildlife Trade Ban on India by UN

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 181-82

Wind Power Generation

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 293—96

World Bank Assistance for Poverty Alleviation

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 65-66

Pachouri, Shri Suresh**Right to Information Bill, 2004—Consid.**

(Deb. 35, Vol. X, 10-05-2005)
Col. 350—55

(Deb. 36, Vol. X, 11-05-2005)
Col. 592—600

Statement Correcting Reply to USQ

No. 454 dated 25-07-2001 regarding
“Blacklisted Suppliers”

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 337-38

Pal, Shri Raja Ram**Changes in Procurement and Distribution Policy**

(Deb. 11, Vol. VIII, 14-03-2005) Col. 5

Combating Communicable and Non-Communicable Diseases

(Deb. 31, Vol. X, 04-05-2005) Col. 16

Depletion of Ground Water Resources

(Deb. 29, Vol. I X, 02-05-2005)
Col. 18-19

Electoral Reforms (DUR 193)

(Deb. 31, Vol. X, 04-05-2005)
Col. 535—37

Expansion of Jamalpur Diesel Shed

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 107-08

Funds for Education in Tribal Sub-Plan Areas

(Deb. 18, Vol. VIII, 22-03-2005) Col. 33

General Budget—2005-06—Demands for Grants—Ministry of Science and Technology

(Deb. 26, Vol. IX, 27-04-2005)
Col. 677—79

General Budget—2005-06—Demands For Grants of the Ministry of Agriculture

(Deb. 24, Vol. IX, 25-04-2005)
Col. 457—59

Kisan Credit Card

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 103-04

Misuse of Funds under Tribal Development Schemes

(Deb. 35, Vol. X, 10-05-2005) Col. 25

Monthly Rent of Basic Phones

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 195-96

N.H. No. 2 in Kanpur

(Deb. 5, Vol. VII, 02-03-2005) Col. 191

National Rail Vikas Yojana

(Deb. 32, Vol. X, 05-05-2005) Col. 6

- Need to ensure monthly supply of coal to the non-core sector at notified cost (MUR 377)
(Deb. 19, Vol. VIII, 23-03-2005) Col. 424
- Need to ensure proper functioning of sub-telephone exchanges in rural areas of Bilhaur Parliamentary Constituency, Uttar Pradesh (MUR 377)
(Deb. 36, Vol. X, 11-05-2005) Col. 585
- Postal Facilities**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 254—56
- Power Shortage**
(Deb. 33, Vol. X, 06-05-2005) Col. 40
- Railway Budget, 2005-06—General Discussion Demands for Grants on Account (Railways), 2005-06 Demands for Supplementary Grants (Railways)—2004-05**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 467—69
- Revenue Earned through Auction of Scrap**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 145
- Sarva Shiksha Abhiyan (HAH-Dis.)**
(Deb. 36, Vol. X, 11-05-2005) Col. 698
- Standardisation of Ayurvedic Treatment**
(Deb. 36, Vol. X, 11-05-2005) Col. 7
- Telephone Connections in Uttar Pradesh**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 855—57
- Training for Personnel of Public Distribution System**
(Deb. 34, Vol. X, 09-05-2005) Col. 12
- University of Allahabad Bill, 2005—Consid. and Pass**
(Deb. 36, Vol. X, 11-05-2005) Col. 671
- Pal, Shri Rupchand**
- Award Winning Films**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 35-36
- Committee on Public Undertakings—Fourth Report—Presented**
(Deb. 22, Vol. IX, 20-04-2005) Col. 565
- Committee on Public Undertakings —Third Report—Presented**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 263
- Depletion of Ground Water Resources**
(Deb. 29, Vol. IX, 02-05-2005) Col. 19
- Disapproval of Patents (Amendment) Ordinance and Patents (Amendment) Bill, 2005**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 646—56
- Elections to Committees—Committee on Public Undertakings—Motion Adopted**
(Deb. 5, Vol. VII, 02-03-2005) Col. 491
- Exodus of Pilots**
(Deb. 27, Vol. IX, 28-04-2005) Col. 15
- Finance Bill, 2005—Consid.**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 346—56
- GDP Target**
(Deb. 28, Vol. IX, 29-04-2005) Col. 15
- General Budget, 2005-06—General Discussion Demands for Grants on Account—(General), 2005-06**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 545—55
- Installation of T.V. Transmitters in Adivasis and Hilly Areas**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 12
- Political Situation in the State of Jharkhand (Sub.)**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 455-56
- Prevention of Money-Laundering (Amendment) Bill, 2005—Int. and Consid.**
(Deb. 33, Vol. X, 06-05-2005)
Col. 507—11

- Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways) (Deb. 11, Vol. VIII, 14-03-2005) Col. 773—75
- Situation arising out of disinvestment of Juhu Beach Centaur Hotel, Mumbai and steps taken by the Government in regard thereto (CA) (Deb. 31, Vol. X, 04-05-2005) Col. 478
- Situation arising out of the huge non-performing assets in the banks due to default in payment of loans mainly by big borrowers and steps taken by the Government in regard thereto (CA) (Deb. 27, Vol. IX, 28-04-2005) Col. 276—85
- Special Economic Zone Bill, 2005—Consid. and Pass (Deb. 35, Vol. X, 10-05-2005) Col. 397—404
- Statement made by Hon. Prime Minister regarding visits of Chinese Premier and President of Pakistan to India (DUR 193) (Deb. 37, Vol. X, 12-05-2005) Col. 376-73
- Statutory Resolution Disapproving Patents (Amendment) Ordinance and Patents (Amendment) Bill, 2005 (Deb. 17, Vol. VIII, 21-03-2005) Col. 594-95
- Visit of Chinese Premier to India (Deb. 22, Vol. IX, 20-04-2005) Col. 30
- Visit of Pakistan President to India (Deb. 26, Vol. IX, 27-04-2005) Col. 17-18
- Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Bill, 2005—Consid. and Pass (Deb. 37, Vol. X, 12-05-2005) Col. 346—52
- WLL and BSNL Towers (Deb. 19, Vol. VIII, 23-03-2005) Col. 24
- Palanimanickam, Shri S.S.**
- Approval of Notification seeking to Amend the First Schedule and Second Schedule to the Central Excise Tariff Act (Deb. 19, Vol. VIII, 23-03-2005) Col. 426-27
- Demands for Supplementary Grants (General), 2004-05 (Deb. 12, Vol. VIII, 15-03-2005) Col. 454
- Report of Twelfth Finance Commission (2005-10) together with the Explanatory Memorandum showing action taken thereon, under article 281 of the Constitution (Deb. 2, Vol. VII, 26-02-2005) Col. 54
- The Actuaries Bill, 2005— Int. (Deb. 16, Vol. VIII, 19-03-2005) Col. 5
- Palanisamy, Shri K.C.**
- Adoption of Alternative Cropping (Deb. 24, Vol. IX, 25-04-2005) Col. 237-38
- Allocation of Foodgrains (Deb. 11, Vol. VIII, 14-03-2005) Col. 478—506
- Amendments in the Hindu Succession Act (Deb. 8, Vol. VII, 09-03-2005) Col. 509-10
- Arakkonam Railway Station as a Model Station (Deb. 23, Vol. IX, 21-04-2005) Col. 187
- Arrears Outstanding against Tamil Nadu (Deb. 15, Vol. VIII, 18-03-2005) Col. 80
- Beach Tourism (Deb. 29, Vol. I X, 02-05-2005) Col. 116-17
- Branches of Export Promotion Council (Deb. 10, Vol. VII, 11-03-2005) Col. 201-02

- Cellular Telephone Capacity in Tamil Nadu
(Deb. 8, Vol. VII, 09-03-2005)
Col. 831-32
- Central Investment in PEs in Tamil Nadu
(Deb. 38, Vol. X, 13-05-2005)
Col. 72-73
- Denial of Visa to Gujarat CM
(Deb. 26, Vol. IX, 27-04-2005)
Col. 525-26
- Disabled Friendly Schools
(Deb. 21, Vol. IX, 19-04-2005)
Col. 795-96
- Dry Land Development
(Deb. 33, Vol. X, 06-05-2005)
Col. 136—38
- Dual Citizenship to PIO
(Deb. 5, Vol. VII, 02-03-2005)
Col. 445-46
- Enrolment of Students under S.S.A.
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 167—73
- Export Infrastructure
(Deb. 12, Vol. VIII, 15-03-2005) Col. 405
- Financial Assistance for Health Projects
(Deb. 31, Vol. X, 04-05-2005) Col. 82
- Foreign Financial Assistance to Tamil Nadu
(Deb. 33, Vol. X, 06-05-2005)
Col. 301-02
- Foreign Funding for NGO's
(Deb. 38, Vol. X, 13-05-2005) Col. 255
- Fuel Retailing by ONGC
(Deb. 23, Vol. IX, 21-04-2005)
Col. 121-22
- IIT
(Deb. 4, Vol. VII, 01-03-2005)
Col. 434-35
- Implementation of Recommendations of Ajai Vikram Singh Committee
(Deb. 8, Vol. VII, 09-03-2005)
Col. 454-55
- Integrated Price Policy for Remunerative Price to Farmers
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 169-70
- Investment in Power Sector
(Deb. 28, Vol. IX, 29-04-2005)
Col. 371-72
- Legislation to Make Education a Fundamental Right
(Deb. 12, Vol. VIII, 15-03-2005) Col. 231
- LNG from Qatar
(Deb. 32, Vol. X, 05-05-2005) Col. 118
- Madras Export Processing Zone
(Deb. 35, Vol. X, 10-05-2005)
Col. 99-100
- Marine Archaeology
(Deb. 27, Vol. IX, 28-04-2005)
Col. 68-69
- Meeting of Chief Ministers
(Deb. 30, Vol. IX, 03-05-2005)
Col. 353—55
- Mercy Killing
(Deb. 38, Vol. X, 13-05-2005)
Col. 249-50
- Mosquito Nets
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 151-52
- National Water Policy
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 167-68
- Nationalisation of Rivers
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 290-91
- NGOs Engaged under Education to Girl Child
(Deb. 4, Vol. VII, 01-03-2005)
Col. 273—92
- Oil Exploration in Rajasthan
(Deb. 23, Vol. IX, 21-04-2005)
Col. 126—28

- Opening of New Telephone Exchanges in Tamil Nadu
(Deb. 22, Vol. IX, 20-04-2005)
Col.410—12
- Palm Oil Import
(Deb. 12, Vol. VIII, 15-03-2005)
Col.75-76
- Pending applications for PCOs in Tamil Nadu
(Deb. 36, Vol. X, 11-05-2005) Col. 346
- Permission to Private Airlines to Fly Abroad
(Deb. 8, Vol. VII, 09-03-2005)
Col.350-52
- Plan for Off-shore Excavation in Poompuhar
(Deb. 32, Vol. X, 05-05-2005) Col. 53
- Pykara Power Project
(Deb. 28, Vol. IX, 29-04-2005)
Col.286-87
- Rail Projects in Tamil Nadu
(Deb. 23, Vol. IX, 21-04-2005)
Col.230-31
- Railway Budget, 2005-06—General Discussion Demands for Grants on Account (Railways) 2005-06 Demands for Supplementary Grants—2004-05
(Deb. 9, Vol. VII, 10-03-2005)
Col.400—03
- Railway Division at Salem
(Deb. 8, Vol. VII, 09-03-2005) Col. 229
- Ranking in Productivity of Major Crops
(Deb. 24, Vol. IX, 25-04-2005)
Col.111—14
- Reduction in the Non-development Expenses
(Deb. 33, Vol. X, 06-05-2005)
Col.431-32
- Regularisation of Casual Labours
(Deb. 20, Vol. VIII, 24-03-2005) Col. 102
- Retention of Tiruchi-Karaikudi MG Rail Line
(Deb. 23, Vol. IX, 21-04-2005)
Col.101-02
- Safeguard the Interests of Indigenous SSIs
(Deb. 36, Vol. X, 11-05-2005)
Col.143-44
- Salem-Cuddalore Gauge Conversion
(Deb. 9, Vol. VII, 10-03-2005) Col. 78
- Setting up of Second Container Terminal
(Deb. 22, Vol. IX, 20-04-2005) Col. 131
- Special Packages for National Parks
(Deb. 21, Vol. IX, 19-04-2005)
Col.306—08
- Tea Cultivation in Tamil Nadu
(Deb. 12, Vol. VIII, 15-03-2005)
Col.279-80
- Tirupur Water Supply and Sanitation Project
(Deb. 28, Vol. IX, 29-04-2005)
Col.111—13
- Tourist Circuits
(Deb. 17, Vol. VIII, 21-03-2005)
Col.509—14
- Tribal Population in Tamil Nadu
(Deb. 4, Vol. VII, 01-03-2005)
Col.85—87
- Tsunami Warning System
(Deb. 8, Vol. VII, 09-03-2005)
Col.975—78
- VAT Implementation
(Deb. 33, Vol. X, 06-05-2005)
Col.450-51
- World Bank and ADB Assistance to Tamil Nadu
(Deb. 15, Vol. VIII, 18-03-2005) Col. 211
- Panabaka Lakshmi, Shrimati
Dengue and Malaria Cases
(Deb. 26, Vol. IX, 27-04-2005) Col. 33

- Meningococcal Disease (St.)**
(Deb. 33, Vol. X, 06-05-2005)
Col.503—05
- Panda, Shri Brahmananda**
- Doctor-Patient Ratio**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 8
- Financial Performance of SAIL**
(Deb. 24, Vol. IX, 25-04-2005) Col.21
- General Budget—2005-06—Demands For Grants of the Ministry of Agriculture**
(Deb. 24, Vol. IX, 25-04-2005)
Col.431-33
- Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col.754—56
- Panda, Shri Prabodh**
- Allocation/Utilisation of Funds**
(Deb. 26, Vol. IX, 27-04-2005)
Col.220—24
- Assistance to Tsunami Affected Counties**
(Deb. 5, Vol. VII, 02-03-2005)
Col.323—25
- Ban of Mobile Phones**
(Deb. 36, Vol. X, 11-05-2005) Col.471
- Ban on Mobile Phones**
(Deb. 8, Vol. VII, 09-03-2005) Col. 893
- BSNL Facility in West Bengal**
(Deb. 26, Vol. IX, 27-04-2005) Col. 145
- CAIT's Objection**
(Deb. 28, Vol. IX, 29-04-2005)
Col.453-54
- Cancellations of Medical Seats**
(Deb. 5, Vol. VII, 02-03-2005)
Col.378-79
- Cigarette Industry**
(Deb. 30, Vol. IX, 03-05-2005)
Col.177-78
- Construction of Aerobridges at Kolkata Airport**
(Deb. 20, Vol. VIII, 24-03-2005)
Col.112-13
- Development of Infrastructure**
(Deb. 30, Vol. IX, 03-05-2005) Col. 117
- Developments in Nepal and visits of Minister of External Affairs to Afghanistan and Pakistan (DUR 193)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col.636—38
- Doctor-Patient Ratio**
(Deb. 13, Vol. VIII, 16-03-2005)
Col.2—11
- Doubling of Midnapore-Kharagpur Rail Lines**
(Deb. 32, Vol. X, 05-05-2005)
Col.95-96
- Effect of Tsunami on GDP**
(Deb. 15, Vol. VIII, 18-03-2005)
Col.170—73
- External Debt**
(Deb. 33, Vol. X, 06-05-2005)
Col.411—14
- Formulation of National Policy on Subsidies**
(Deb. 10, Vol. VII, 11-03-2005)
Col.7-8
- General Budget—2005-2006—Demands for Grants—Ministry of Agriculture**
(Deb. 23, Vol. IX, 21-04-2005)
Col.352—55
- Incentive to Tea Industry**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.413-14
- Inclusion of Disaster Management Curriculum in Text Books**
(Deb. 4, Vol. VII, 01-03-2005)
Col.19-20
- Increase in Funds under IDSMT Scheme**
(Deb. 12, Vol. VIII, 15-03-2005)
Col.263-64

- Increase in Interest Rate of Provident Fund**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 764-65
- Increasing Population in the Country—**
(DUR 193)
(Deb. 34, Vol. X, 09-05-2005)
Col. 635—39
(Deb. 36, Vol. X, 11-05-2005)
Col. 675—85
- Introduction of Peace Education**
(Deb. 35, Vol. X, 10-05-2005)
Col. 190-91
- Jagidshpur-Haldia Pipeline Project**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 185
- Kapaleswari and Keleghai Rivers in Master Plan**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 197-98
- Law on Organ Transplantation**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 178—80
- Loans to SSI**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 294—96
- Mobile Phones Companies**
(Deb. 36, Vol. X, 11-05-2005)
Col. 355
- National Anthem**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 2—6
- National Instruments Limited**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 211-12
- National Investment Fund**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 533-34
- Need to fill up the vacant posts of Gangman in Kharagpur Division of South Eastern Railway (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 304
- Need to issue caste certificates to the people belonging to SC category who have migrated from other States to Kharagpur with a view to provide them entitled benefits in West Bengal (MUR 377)**
(Deb. 34, Vol. X, 09-05-2005)
Col. 580-81
- New Power Policy**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 167—71
- Notices Issued to Drug Companies**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 65—104
- Patents (Amendment) Bill— Int.**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 377
- Poor Expenditure by Ministries/Non-utilisation of Funds**
(Deb. 33, Vol. X, 06-05-2005)
Col. 398-99
- Prices of Drugs**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 436-37
- Private Security Agencies (Regulation) Bill, 2005—Consid. and Pass**
(Deb. 37, Vol. X, 12-05-2005)
Col. 421-22
- Punctuality of Trains**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 117—19
- Railway Budget, 2005-06—General Discussion Demands for Grants on Account (Railways) 2005-06, Demands for Supplementary Grants - 2004-05**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 432—34
- Rate of Interest on PF of Employees of RBI**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 329-30
- Reduction of Equity of CPSEs**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 398-99

- Refund of Security Deposit**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 69-70
- Regional Rural Banks (Amendment) Bill, 2004 - (Amendment of section 2, etc.)—**
Consid.
(Deb. 38, Vol. X, 13-05-2005)
Col. 342-43
- Report of Agricultural Biotechnology Task Force**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 35—37
- Review of Disinvestment Policy**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 648-49
- Sandhu Committee**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 456-57
- Sarva Shiksha Abhiyan (HAH-Dis.)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 696
- Setting up of Pension Fund Regulatory and Development Authority**
(Deb. 8, Vol. VII, 09-03-2005) Col. 706
- Statement made by Hon. Prime Minister regarding visits of Chinese Premier and President of Pakistan to India (DUR 193)**
(Deb. 37, Vol. X, 12-05-2005)
Col. 389—91
- Teesta Barrage Project**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 246-47
- Telephone Exchanges in Rural Areas**
(Deb. 36, Vol. X, 11-05-2005)
Col. 17—26
- Ticket Issuing Facility at Stations**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 91
- Tsunami Disaster in A&N Islands**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 296-97
- Tsunami Warning System**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 975-78
- Urban Development Schemes**
(Deb. 30, Vol. IX, 03-05-2005) Col. 317
- Use of Kalaikunda Air Base for Civil Flight**
(Deb. 9, Vol. VII, 10-03-2005) Col. 140
- Vanaspati Raw Material**
(Deb. 35, Vol. X, 10-05-2005) Col. 115
- Pandey, Dr. Laxminarayan**
- AIR Station in Border Areas**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 35-36
- Allotment of Land for Development of Airport**
(Deb. 23, Vol. IX, 21-04-2005) Col. 172
- Awarding National Highway Projects to Private Sector**
(Deb. 31, Vol. X, 04-05-2005)
Col. 70—72
- BCCI**
(Deb. 21, Vol. IX, 19-04-2005) Col. 715
- Centre for Development of Stones**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 376-77
- Closure of Regional Offices**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 254-55
- Computerisation of RRBs**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 248-49
- Construction of Coaching Terminal**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 160-61
- Crisis in Handloom Industry**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 89-90
- Crop Insurance Scheme**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 350-56

Dabhol Power Project
(Deb. 8, Vol. VII, 09-03-2005) Col. 663

Demand of Kerosene
(Deb. 32, Vol. X, 05-05-2005)
Col. 173-74

**Deployment of Personnel in U.N.
Peacekeeping Mission**
(Deb. 9, Vol. VII, 10-03-2005) Col. 177

Discontinuation of Uneconomic Rail Lines
(Deb. 23, Vol. IX, 21-04-2005)
Col. 27-29

**Draft Regulations Pertaining to
Homoeopathic Colleges**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 379-80

**Elections in Central Council of
Homeopathy**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 276

Export of Opium
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 298-99

Financial Irregularities in GAIL
(Deb. 37, Vol. X, 12-05-2005) Col. 262

Food Security
(Deb. 34, Vol. X, 09-05-2005)
Col. 73-74

Foreign Assistance to Naxal Outfits
(Deb. 25, Vol. IX, 26-04-2005)
Col. 40-41

Functioning of RRBs
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 44-47

Fund Collected for Calamity Relief
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 481-82

**Funds for Indian Council for Medical
Research**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 997-98

**General Budget—2005-2006, General
Discussion Demands for Grants on
Account—(General) 2005-2006 and
Demands for Supplementary Grants—
(General), 2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 369-72

Gram Gyan Kendra
(Deb. 8, Vol. VII, 09-03-2005)
Col. 244-53

Harassment of Women at Work Place
(Deb. 21, Vol. IX, 19-04-2005)
Col. 71-81

Health Facilities in Naxal Affected Areas
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 272-73

Illegal Routing of Calls
(Deb. 5, Vol. VII, 02-03-2005) Col. 25

Import of Garlic
(Deb. 11, Vol. VIII, 14-03-2005) Col. 285

International Convention Centre
(Deb. 11, Vol. VIII, 14-03-2005) Col. 537

Labelling of Medicines
(Deb. 8, Vol. VII, 09-03-2005) Col. 900

**Meeting of Standing Committee of Inter-
State Council**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 165-67

Merger of MTNL and BSNL
(Deb. 22, Vol. IX, 20-04-2005)
Col. 53-55

**Need to provide air connectivity linking
Neemuch district in Madhya Pradesh
(MUR 377)**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1127-28

**Need to provide funds for implementation
of Swajal Dhara Yojana in Madhya
Pradesh (MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 394-95

- Need to release adequate funds to the Government of Madhya Pradesh for ensuring timely implementation of projects under Pradhan Mantri Gramin Sadak Yojana (MUR 377)**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 422
- Need to upgrade the Central School at Mandasaur, Madhya Pradesh upto senior secondary level (MUR 377)**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 600-601
- New Exploration Licensing Policy**
(Deb. 27, Vol. IX, 28-04-2005) Col. 176-78
- Non-completion of Power Projects**
(Deb. 8, Vol. VII, 09-03-2005) Col. 564-66
- Patent for Medicinal Plants**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 142-43
- Pilot Trains in Naxalite Affected Areas**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 106
- Power to Inspect Homeopathic Medical Colleges**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 337-38
- Private Insurance Companies**
(Deb. 38, Vol. X, 13-05-2005) Col. 89-90
- Private TV Channels**
(Deb. 27, Vol. IX, 28-04-2005) Col. 173-74
- Problem of Locust Swarm**
(Deb. 21, Vol. IX, 19-04-2005) Col. 235—37
- Procurement of Mustard**
(Deb. 24, Vol. IX, 25-04-2005) Col. 45-46
- Production of Foodgrain**
(Deb. 34, Vol. X, 09-05-2005) Col. 442-43
- Railway Budget, 2005-06—General Discussion Demands for Grants on Account (Railways), 2005-06 Demands for Supplementary Grants (Railways)—2004-05**
(Deb. 10, Vol. VII, 11-03-2005) Col. 474—80
- Rehabilitation of Oustees of THDC**
(Deb. 10, Vol. VII, 11-03-2005) Col. 238-39
- Release of Quota of Kerosene Oil**
(Deb. 9, Vol. VII, 10-03-2005) Col. 44-45
- Report on MPLAD Scheme**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 10—21
- Salt Policy**
(Deb. 35, Vol. X, 10-05-2005) Col. 41-42
- Satellite Radio Service**
(Deb. 9, Vol. VII, 10-03-2005) Col. 242
- Selling of Hospitals and Trusts**
(Deb. 4, Vol. VII, 01-03-2005) Col. 161-62
- Setting up of CCH Inquiry Committee**
(Deb. 22, Vol. IX, 20-04-2005) Col. 249
- Setting up of Petrol Pumps by Private Companies**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 260—62
- Standing Committee External Affairs—Fourth and Fifth Reports—Presented**
(Deb. 23, Vol. IX, 21-04-2005) Col. 292
- Terrorist Outfits in Punjab**
(Deb. 25, Vol. IX, 26-04-2005) Col. 224
- Uniform Policy for Medical and Engineering Colleges**
(Deb. 30, Vol. IX, 03-05-2005) Col. 312-13

- Uniform Policy for Medical Colleges
(Deb. 36, Vol. X, 11-05-2005)
Col. 190-91
- Universalization of Elementary Education
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 79—83
- Violation of Terms and Conditions by Private Telecom Operators
(Deb. 31, Vol. X, 04-05-2005)
Col. 238-39
- Paranjpe, Shri Prakash**
- General Budget—2005-2006—Demands for Grants—Ministry of Agriculture
(Deb. 23, Vol. IX, 21-04-2005)
Col. 340—43
- Parste, Shri Dalpat Singh**
- Accommodation in LNJP Hospitals
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 88-89
- Administrative Reforms Commission
(Deb. 31, Vol. X, 04-05-2005)
Col. 169-70
- Adoption of Tsunami Affected Children by Foreigners
(Deb. 20, Vol. VIII, 24-03-2005) Col. 93
- Aids/Appliances to Physically Handicapped Persons
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 184-85
- Ayurvedic/Homoeopathic Facilities to Senior Citizens
(Deb. 36, Vol. X, 11-05-2005)
Col. 371-72
- Buffer Stocking Policy
(Deb. 24, Vol. IX, 25-04-2005)
Col. 105—07
- CBI Inquiry on Status of Tigers
(Deb. 29, Vol. IX, 02-05-2005)
Col. 167—74
- Claiming Treatment Expenses
(Deb. 8, Vol. VII, 09-03-2005) Col. 958
- Committee on Organ Donation
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1034—36
- Condom Sale
(Deb. 8, Vol. VII, 09-03-2005)
Col. 814—17
- Creation of Employment Opportunities
(Deb. 21, Vol. IX, 19-04-2005)
Col. 399-400
- External Debt
(Deb. 33, Vol. X, 06-05-2005)
Col. 411—14
- Extinction of Wildfowls
(Deb. 17, Vol. VIII, 21-03-2005) Col. 106
- Extradition Treaty with Nepal
(Deb. 5, Vol. VII, 02-03-2005)
Col. 12-13
- Fate of Gir Lions
(Deb. 21, Vol. IX, 19-04-2005)
Col. 225-26
- Flesh Trade in Delhi
(Deb. 4, Vol. VII, 01-03-2005)
Col. 76-77
- Foreign Blacklisted Firms
(Deb. 31, Vol. X, 04-05-2005)
Col. 175—89
- Genetically Modified Crops
(Deb. 24, Vol. IX, 25-04-2005) Col. 232
- HIV Cases
(Deb. 26, Vol. IX, 27-04-2005)
Col. 206—14
- Hydrographic Survey in Kankasanturai
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 80-81
- I.C.H.R.
(Deb. 35, Vol. X, 10-05-2005)
Col. 81—83
- Implementation of Recommendations of Ajai Vikram Singh Committee
(Deb. 8, Vol. VII, 09-03-2005)
Col. 454-55

- Import of Used Tyres**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 74-75
- Increase in Security Deposit of Domestic LPG Cylinders**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 395—97
- Indian Nuclear Projects under IAEA Safeguards**
(Deb. 31, Vol. X, 04-05-2005)
Col. 197—99
- Indo-German Joint Commission**
(Deb. 35, Vol. X, 10-05-2005)
Col. 166—68
- International Consulting Firm to Advise P.F. Reform**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 359—61
- Introduction of Continental Cuisine in Trains**
(Deb. 32, Vol. X, 05-05-2005) Col. 45
- Joint Forest Management**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 482—84
- Lack of Medical Treatment for Psychiatric Disorders**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 151-52
- Landless Labourers**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 225-26
- Levy of New Tourist Tax in Nepal**
(Deb. 36, Vol. X, 11-05-2005)
Col. 114-15
- Missing Pak Nationals**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 523-24
- Naval Operation in Tsunami Hit Countries**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 93-94
- Poaching of Wildlife in Madhya Pradesh**
(Deb. 34, Vol. X, 09-05-2005)
Col. 523—26
- Police Encounters with Terrorists**
(Deb. 25, Vol. IX, 26-04-2005) Col. 110
- Prevention of Genocide and Mass Crimes Bill**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 180-81
- Protection of Tigers**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 143—45
- Recognition of Nursing Certificates**
(Deb. 36, Vol. X, 11-05-2005) Col. 183
- Recruitment of Pilots**
(Deb. 23, Vol. IX, 21-04-2005) Col. 221
- Rehabilitation of Tsunami affected Children**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 230-31
- Rice Bran Oil**
(Deb. 34, Vol. X, 09-05-2005)
Col. 408-09
- Security to Politicians in Bihar**
(Deb. 30, Vol. IX, 03-05-2005) Col. 137
- Seeds Research by ICAR**
(Deb. 34, Vol. X, 09-05-2005) Col. 257
- Supreme Court Judgement on Article 356**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 215—18
- Supreme Court observations regarding Anticipatory Bail**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 189—96
- Trafficking of Tsunami affected Children and Women**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 409-10
- Training to Youth for Jobs**
(Deb. 33, Vol. X, 06-05-2005)
Col. 310-11
- Tsunami Warning System**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 975—78

- Verdict on Kanishka Air Crash**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 408—10
- Paswan, Shri Ram Vilas**
- Situation arising out of inordinate delay in merging Indian Iron and Steel Company (IISCO) with Steel Authority of India Ltd. and steps taken by the Government in regard thereto (CA)
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 271—74, 279—84
- Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Bihar
(Deb. 16, Vol. VIII, 19-03-2005)
Col. 65—68, 78-79
- Paswan, Shri Ramchandra**
- Disappeared Companies
(Deb. 28, Vol. IX, 29-04-2005)
Col. 536—38
- Irregularities in Procurement
(Deb. 37, Vol. X, 12-05-2005)
Col. 120-21
- Milk Production
(Deb. 29, Vol. IX, 02-05-2005)
Col. 260—62
- Modernization of Registrar Office
(Deb. 38, Vol. X, 13-05-2005)
Col. 155-56
- Protected Monuments/Cultural Heritage Sites of North-East India
(Deb. 27, Vol. IX, 28-04-2005) Col. 87
- Rural Electrification
(Deb. 28, Vol. IX, 29-04-2005)
Col. 63—70
- SEBI**
(Deb. 38, Vol. X, 13-05-2005)
Col. 104
- Setting up of NCES Projects
(Deb. 28, Vol. IX, 29-04-2005)
Col. 366—72
- Sports Centres of SAI**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 187—95
- Paswan, Shri Sukdeo**
- Air Proximity Incident
(Deb. 9, Vol. VII, 10-03-2005) Col. 249
- Allotment of Commercial Land by DDA
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 216-17
- Bird Flu
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 252—54
- Corruption in PNB
(Deb. 38, Vol. X, 13-05-2005)
Col. 128-29
- Developments in Nepal and visits of Minister of External Affairs to Afghanistan and Pakistan (DUR 193)
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 655-56
- FII's Investment in Indian Equity
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 102-03
- Foreign Aid for Infrastructural Development
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 108—16
- Iron Scrap
(Deb. 25, Vol. IX, 26-04-2005)
Col. 120-21
- National Policy on Petrochemicals
(Deb. 29, Vol. IX, 02-05-2005) Col. 228
- Production Sharing Contract between ONGC and Cairn Energy
(Deb. 14, Vol. VIII, 17-03-2005) Col. 89
- Recruitment of Teachers
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 514-15
- Reports on Facilities of Medical Colleges
(Deb. 13, Vol. VIII, 16-03-2005) Col. 155

Sale of RIL Shares
(Deb. 28, Vol. IX, 29-04-2005)
Col. 150—52

Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Bihar
(Deb. 16, Vol. VIII, 19-03-2005)
Col. 102—04

Subsidy on Wheat Exports
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 253-54

Supply of Foodgrains
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 21—23

Transmission and Distribution of Power
(Deb. 10, Vol. VII, 11-03-2005)
Col. 59—63

Violation of Indus Water Treaty
(Deb. 8, Vol. VII, 09-03-2005) Col. 912

Paswan, Shri Virchandra

Finance Bill, 2005—Consid. and Pass
(Deb. 29, Vol. IX, 02-05-2005)
Col. 474—77

Instructions/Guidelines for SC/ST Promotions
(Deb. 36, Vol. X, 11-05-2005)
Col. 196-97

Maintenance of roster of reservation Policy for SCs/STs
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 147-48

Need to ensure uninterrupted supply of power in Nawada Parliamentary Constituency, Bihar (MUR 377)
(Deb. 17, Vol. VIII, 21-03-2005) Col. 582

Promotion of Assistants/Section Officers
(Deb. 31, Vol. X, 04-05-2005)
Col. 419-20

Retrospective Adoption of Post Based Roster Policy
(Deb. 26, Vol. IX, 27-04-2005)
Col. 263—65

Vacancy based Roster Reservation
(Deb. 31, Vol. X, 04-05-2005)
Col. 424—27

Patasani, Dr. Prasanna Kumar

Encouragement of Cultivation of Herbal, Medicinal and Aromatic Plants
(Deb. 24, Vol. IX, 25-04-2005)
Col. 223—25

General Budget—2005-2006—Demands for Grants—Ministry of Agriculture
(Deb. 23, Vol. IX, 21-04-2005) Col. 358

Indebtedness of Farmers
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 161—64

Safed Musli
(Deb. 35, Vol. X, 10-05-2005)
Col. 113-14

Seizure of Wildlife Products by Custom Authorities
(Deb. 29, Vol. IX, 02-05-2005)
Col. 223-24

Talcher Railway Station
(Deb. 37, Vol. X, 12-05-2005) Col. 164

Termination of LPG Agencies in Punjab
(Deb. 23, Vol. IX, 21-04-2005)
Col. 176-77

Vacant Posts of Officers Under Central Staffing Scheme
(Deb. 36, Vol. X, 11-05-2005)
Col. 468-69

Patel, Shri Dahyabhai Vallabhbhai

Allocation of Funds for Disabled
(Deb. 9, Vol. VII, 10-03-2005)
Col. 47-48

Allocation of Funds to Technical and Professional Education
(Deb. 12, Vol. VIII, 15-03-2005) Col. 85

Centre for Advanced Management and Power Study
(Deb. 28, Vol. IX, 29-04-2005)
Col. 197—99

- Collapse of Daman Ganga Bridge**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 414-15
- Construction of Over-Bridge at Mankapur Railway Crossing**
(Deb. 8, Vol. VII, 09-03-2005) Col. 209
- DRS Connection in Educational Institutions**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 125-26
- Extension of IT Holiday in Daman and Diu**
(Deb. 10, Vol. VII, 11-03-2005) Col. 227
- Government of Union Territory of Daman and Diu Bill—by Shri Dahyabhai Vallabhbai Patel—Int.**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 507-08
- Grant of Advance Increments to Lecturers**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 235-36
- Information and Communication Technology Scheme**
(Deb. 4, Vol. VII, 01-03-2005) Col. 427
- Medical/Dental Colleges**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 78—80
- Need to withdraw the move to privatise the electricity department in Daman and Diu and Dadra and Nagar Haveli (MUR 377)**
(Deb. 8, Vol. VII, 09-03-2005) Col. 1125
- Polluting Industrial Units**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 335-36
- Popularisation Measures for Welfare Schemes**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 54-55
- Railway Budget—Demands for Grants—2005-2006 and Resolution re: Approval of Recommendations in the First Report of Railway Convention Committee—(Cut Motion)**
(Deb. 22, Vol. IX, 20-04-2005) Col. 685
- Removal of Disparity in Sales Tax Exemption in Daman**
(Deb. 8, Vol. VII, 09-03-2005) Col. 509
- Role of Panchayats under S.S.A.**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 265-66
- Subsidy for New Units in Daman and Diu**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 317-18
- Wind up of Bhopal Gas Tragedy Relief Department**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 247
- Patel, Shri Dinsha**
- Allocation of Foodgrains**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 478—506
- Availability of Police/Military Uniform**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 588-89
- Development of Non-Metro Airports to Boost Tourism**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 415—17
- Establishment of Petrochemical Complex and Special Economic Zone in Gujarat**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 90-91
- Exodus of Pilots**
(Deb. 27, Vol. IX, 28-04-2005) Col. 17
- Merger of S.S.A. into Mid-day Meal Scheme**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 261-62

- MoU between Indian and French Railways for Development of Fast Track Connection**
(Deb. 9, Vol. VII, 10-03-2005) Col. 162
- Overbridges on N.Hs**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 149-50
- Production of Ethanol**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 371-72
- Setting up of Science Cities**
(Deb. 8, Vol. VII, 09-03-2005) Col. 232
- Special Economic Package for Various States**
(Deb. 10, Vol. VII, 11-03-2005) Col. 59
- Strengthening of PDS**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 141-42
- Withdrawal of Centrally Sponsored Schemes**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 462-63
- Patel, Shri Harilal Madhavji Bhai**
- Computerised Weighbridges**
(Deb. 37, Vol. X, 12-05-2005)
Col. 258—59
- Earthquake Relief**
(Deb. 38, Vol. X, 13-05-2005) Col. 221
- Environmental Clearance to Deep Water Ports**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 219-20
- Godowns for Foodgrains**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 258-68
- Grants to Voluntary Organisations for Education Centres**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 604-05
- Gujarat Urban Reform Project**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 289-90
- Import of Vitriified Tiles**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 310-11
- Inclusion of Cities in Mega City Scheme**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 740-41
- Indian Institute of Biotechnology in Gujarat**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 210-11
- Revenue Collected from Gujarat**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 498—514
- ROB on Chanakyapur Railway Crossing in Ahmedabad**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 174-75
- Patel, Shri Jivabhai A.**
- Accountability of Bureaucracy**
(Deb. 36, Vol. X, 11-05-2005)
Col. 363-64
- Allotment of Railway Land on Lease Basis**
(Deb. 27, Vol. IX, 28-04-2005) Col. 79
- Black-Marketing of Fertilizers**
(Deb. 34, Vol. X, 09-05-2005) Col. 529
- Capital Investment by MTNL**
(Deb. 36, Vol. X, 11-05-2005)
Col. 497-98
- Compensation on Acquiring Land by ONGC**
(Deb. 37, Vol. X, 12-05-2005)
Col. 91—93
- Corruption in FCI**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 360—62
- Corruption in Insurance Companies**
(Deb. 38, Vol. X, 13-05-2005)
Col. 103-04
- Decline in Water Level in Gujarat**
(Deb. 29, Vol. IX, 02-05-2005) Col. 257

- Demolition of Resettlement Colony
(Deb. 35, Vol. X, 10-05-2005)
Col. 89—91
- Diamond Processing Sector
(Deb. 30, Vol. IX, 03-05-2005)
Col. 151-52
- Effort to make Land Fertile in Gujarat
(Deb. 34, Vol. X, 09-05-2005)
Col. 478-79
- Forecast of Drought in the event of
Monsoon Failure
(Deb. 34, Vol. X, 09-05-2005)
Col. 452—54
- Functions of Cotton Corporation of India
(Deb. 38, Vol. X, 13-05-2005)
Col. 188-89
- Handloom Exhibition and Fairs
(Deb. 38, Vol. X, 13-05-2005) Col. 154
- Increasing Seats in Medical Colleges
(Deb. 36, Vol. X, 11-05-2005)
Col. 204—08
- Industrialisation of Villages
(Deb. 36, Vol. X, 11-05-2005)
Col. 188—90
- Loan Burden on Marginal Farmers
(Deb. 21, Vol. IX, 19-04-2005)
Col. 299-300
- Mapping Wasteland
(Deb. 33, Vol. X, 06-05-2005)
Col. 71—78
- Need to increase customs duty on
finished gold and dispense with the
customs duty on imported gold
materials (MUR 377)
(Deb. 35, Vol. X, 10-05-2005)
Col. 341-42
- Need to issue directives to the Government
of Gujarat to spend proportionate share
of royalty received from ONGC on rural
development and potable water
schemes in Mehsana Parliamentary
Constituency, Gujarat (MUR 377)
(Deb. 25, Vol. IX, 26-04-2005)
Col. 389-90
- Need to review the rural development
programmes undertaken during the
period 1998-2004 in Mehsana
Parliamentary Constituency, Gujarat
(MUR 377)
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 610
- Need to revive and modernise closed
N.T.C. mills in the country (MUR 377)
(Deb. 30, Vol. IX, 03-05-2005) Col. 425
- Non-Banking Finance Companies
(Deb. 33, Vol. X, 06-05-2005) Col. 313
- Procedure for Counting Tigers
(Deb. 34, Vol. X, 09-05-2005) Col. 333
- Procurement of Rye by NAFED
(Deb. 24, Vol. IX, 25-04-2005)
Col. 211—14
- Review of Agricultural Policy
(Deb. 29, Vol. IX, 02-05-2005)
Col. 193-94
- Scheme for Backward Areas
(Deb. 31, Vol. X, 04-05-2005)
Col. 63—70
- Utilisation of Land After Exploration of
Oil and Gas
(Deb. 32, Vol. X, 05-05-2005)
Col. 84-85
- Patel, Shri Kishanbhai V.**
- 12th Finance Commission Suggestion on
Natural Disasters
(Deb. 12, Vol. VIII, 15-03-2005) Col. 435
- Adult Education
(Deb. 25, Vol. IX, 26-04-2005)
Col. 107—09
- Age Group of Youths
(Deb. 21, Vol. IX, 19-04-2005)
Col. 751—53
- Allocation of Funds to Universities
(Deb. 30, Vol. IX, 03-05-2005)
Col. 333—48

Anaemia among Children and Pregnant Women (Deb. 31, Vol. X, 04-05-2005) Col. 304—08	Empanelled Private and Diagnostic Centres (Deb. 36, Vol. X, 11-05-2005) Col. 154—56
Annual Return of Companies (Deb. 15, Vol. VIII, 18-03-2005) Col. 81—83	Encouragement to Public to Pay IT (Deb. 28, Vol. IX, 29-04-2005) Col. 250-51
Assistance by IFAD for Development Project (Deb. 28, Vol. IX, 29-04-2005) Col. 173	Establishment of National Environmental Tribunal (Deb. 34, Vol. X, 09-05-2005) Col. 506-07
Assistance for Revised National T.B. Control Programme (Deb. 26, Vol. IX, 27-04-2005) Col. 365-66	Estimates of Poverty and Unemployment (Deb. 26, Vol. IX, 27-04-2005) Col. 322-23
Assistance to Handicraft Sector (Deb. 33, Vol. X, 06-05-2005) Col. 341—46	Examination of 1977 Protocols to Geneva Convention (Deb. 31, Vol. X, 04-05-2005) Col. 240
Cement Plants (Deb. 35, Vol. X, 10-05-2005) Col. 213—16	Export of Jute (Deb. 38, Vol. X, 13-05-2005) Col. 212-13
CNG Filling Stations in NCT Region (Deb. 23, Vol. IX, 21-04-2005) Col. 267-68	Export of Tea (Deb. 21, Vol. IX, 19-04-2005) Col. 803—07
Committee of Secretaries (Deb. 33, Vol. X, 06-05-2005) Col. 390	Facilities to Persons with Spinal Injury (Deb. 32, Vol. X, 05-05-2005) Col. 128—30
Contribution of Agriculture Sector in GDP (Deb. 29, Vol. IX, 02-05-2005) Col. 252—54	FDI in Insurance Sector (Deb. 28, Vol. IX, 29-04-2005) Col. 522-23
Crash of Aircraft (Deb. 20, Vol. VIII, 24-03-2005) Col. 195-96	Flyover on National Highways (Deb. 36, Vol. X, 11-05-2005) Col. 344—46
Depletion of Ground Water Resources (Deb. 29, Vol. IX, 02-05-2005) Col. 10—19	Food and Nutrition Programme (Deb. 21, Vol. IX, 19-04-2005) Col. 479
Development of Hardwar (Deb. 21, Vol. IX, 19-04-2005) Col. 205—08	Forensic Science Services (Deb. 25, Vol. IX, 26-04-2005) Col. 46-47
Development of Nagpur as Cargo Hub (Deb. 23, Vol. IX, 21-04-2005) Col. 103	Funds for Regional Cancer Centres (Deb. 31, Vol. X, 04-05-2005) Col. 389—94
Development of Non-Forest Wasteland (Deb. 15, Vol. VIII, 18-03-2005) Col. 266-67	

- Hanging of MTNL Services**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 116-17
- Hedging of Commodities**
(Deb. 33, Vol. X, 06-05-2005) Col. 177
- Herb Growers**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 387-88
- Honorarium to Anganwadi Workers**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 225—28
- Human Rights of Prisoners**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 281-82
- Immigration Laws**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 118
- Implementation of CRZ Guidelines**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 251
- Implementation of Recommendations of
Ajai Vikram Singh Committee Report**
(Deb. 23, Vol. IX, 21-04-2005) Col. 205
- Import of Coaches**
(Deb. 32, Vol. X, 05-05-2005)
Col. 171-72
- Improving Mental Hospitals and
Psychiatric Wings**
(Deb. 36, Vol. X, 11-05-2005)
Col. 485—87
- Increase in Retirement Age**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 163-64
- Increase in Telephone Lines**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 256-57
- Infrastructure Oriented Investments**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 309-10
- Inter-linking of Rivers**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 244-45
- International Assistance for Pulse Polio
Programme**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 437—40
- Involvement of Companies in Tourism
Sector**
(Deb. 34, Vol. X, 09-05-2005)
Col. 326-27
- Kisan Credit Card**
(Deb. 38, Vol. X, 13-05-2005)
Col. 42-43
- Land for Setting up of Mini India Project**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 858-59
- Livelihood Security Project**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 171
- Loss Making CPSUs**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 137-38
- Major Overhaul of Senior Civil Service**
(Deb. 22, Vol. IX, 20-04-2005) Col. 346
- National Coaching Camps**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 315-16
- National Conference on Agriculture**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 192—94
- National Scheduled Tribes Finance
Development Corporation**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 365—67
- Natural Gas Resources**
(Deb. 32, Vol. X, 05-05-2005)
Col. 21—26
- Need to construct a bridge over the
railway crossing on National Highway
No. 8 between Bulsar and Khergaon
in Gujarat (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005) Col. 413

- Need to improve the mobile phone connectivity of BSNL in Balsad Parliamentary Constituency, Gujarat (MUR377)**
(Deb. 37, Vol. X, 12-05-2005)
Col. 333-34
- Need to setting up of a Central School in Bulsar Parliamentary Constituency, Gujarat (MUR377)**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 407-08
- Nehru Yuvak Kendras**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 1—14
- New Tiger Projects**
(Deb. 34, Vol. X, 09-05-2005)
Col. 291—95
- New Venture by MUL**
(Deb. 38, Vol. X, 13-05-2005) Col. 215
- North East Valley Authority**
(Deb. 29, Vol. IX, 02-05-2005) Col. 255
- Oil Field in Qatar**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 78-79
- One hundred Sixty First to One Hundred Seventy First Reports - Presented**
(Deb. 32, Vol. X, 05-05-2005)
Col. 183-84
- Outstanding Dues against Oil Companies**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 240—42
- Overcharging by Booth Operators**
(Deb. 31, Vol. X, 04-05-2005)
Col. 36—44
- Pension to Artists**
(Deb. 32, Vol. X, 05-05-2005)
Col. 155-56
- Persons Engaged in Various Service Sectors**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 319—23
- Policy Formulated for Medicinal Plants**
(Deb. 31, Vol. X, 04-05-2005)
Col. 364-65
- Policy Planning Group on Financial Set-up**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 283
- Private Participation in Godown Constructions**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 89-90
- Production of Fish**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 358-59
- Profit Margin on Sale of Petroleum Products**
(Deb. 37, Vol. X, 12-05-2005)
Col. 178—80
- Promotion of Sports among Tribal Youths**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 840-41
- Proposal to reunite divided families of India and Pakistan**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 175
- Railway Division at Ahmedabad**
(Deb. 37, Vol. X, 12-05-2005)
Col. 259-60
- Recasting of 15-Point Programme for Minorities**
(Deb. 27, Vol. IX, 28-04-2005) Col. 173
- Religious Tourism**
(Deb. 29, Vol. IX, 02-05-2005) Col. 249
- Requirement of Gas by Gas-based Projects**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 218—20
- Review of Performance of Health Care Programmes**
(Deb. 36, Vol. X, 11-05-2005)
Col. 52—62
- Royalty Rate on Crude Oil**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 238—40

- S.K. Joshi Report for Upgradation of Institutions**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 509—11
- Safdarjung Out-Patient Facility**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 287
- Safety of Buildings in Taj Premises**
(Deb. 32, Vol. X, 05-05-2005)
Col. 122-23
- Sale of RIL Shares**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 150—52
- Sarva Shiksha Abhiyan (HAH-Dis.)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 692-93
- Setting up of Cyber Regulation Appellate Tribunals**
(Deb. 36, Vol. X, 11-05-2005) Col. 145
- Setting up of Multi-purpose Cyclone Shelters**
(Deb. 35, Vol. X, 10-05-2005)
Col. 182-83
- Setting up of Power Projects**
(Deb. 33, Vol. X, 06-05-2005)
Col. 202—06
- Setting up of Power Projects in Foreign Countries**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 375—78
- Shrinking of Glaciers of Himalayas**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 43—45
- Small Pharmaceutical Units**
(Deb. 34, Vol. X, 09-05-2005)
Col. 428-29
- Special Coach for Handicapped Passengers**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 247-48
- ST Communities Below Poverty Line**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 286—90
- Stagnation in Production Capacity of Textile Mills**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 235-36
- Tea Trade**
(Deb. 35, Vol. X, 10-05-2005)
Col. 228—30
- Textile Research Association**
(Deb. 38, Vol. X, 13-05-2005)
Col. 156—58
- Theft from Museums**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 219—21
- Thermal Power Projects**
(Deb. 33, Vol. X, 06-05-2005)
Col. 437—40
- Trafficking**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 421—30
- Training for Personnel of Public Distribution System**
(Deb. 34, Vol. X, 09-05-2005)
Col. 4—14
- US Report on Terrorism**
(Deb. 35, Vol. X, 10-05-2005)
Col. 105—08
- Use of Alternative Aviation Fuels**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 192
- Utilisation of Foreign Exchange Reserves on Gas Pipeline and Crude Oil Projects**
(Deb. 27, Vol. IX, 28-04-2005) Col. 33
- White Paper on Status of Minorities**
(Deb. 23, Vol. IX, 21-04-2005) Col. 254
- World Bank Assistance for National E-governance Plan**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 59-60
- World Bank Loan**
(Deb. 38, Vol. X, 13-05-2005)
Col. 189—92

- Pateriya, Shrimati Neeta**
Air Services for South East Region
 (Deb. 32, Vol. X, 05-05-2005)
 Col.52-53
- Ammunition Factories**
 (Deb. 32, Vol. X, 05-05-2005) Col. 135
- Amount released to Bihar under CRF**
 (Deb. 31, Vol. X, 04-05-2005)
 Col. 140—44
- Award Winning Films**
 (Deb. 14, Vol. VIII, 17-03-2005)
 Col.34-35
- Bargi and Bhimgarh Dams**
 (Deb. 34, Vol. X, 09-05-2005)
 Col.283-84
- BSNL Mobile Phone Subscribers**
 (Deb. 13, Vol. VIII, 16-03-2005)
 Col.27-28
- Central Assistance for Payment of Destitute Pension**
 (Deb. 23, Vol. IX, 21-04-2005)
 Col.206-07
- Construction of Indoor and Outdoor Stadiums**
 (Deb. 12, Vol. VIII, 15-03-2005)
 Col. 168—72
- Contribution Released to Madhya Pradesh**
 (Deb. 10, Vol. VII, 11-03-2005)
 Col.215-16
- Cut in the Share of Power**
 (Deb. 33, Vol. X, 06-05-2005)
 Col.207-08
- Development of Sports in Rural Areas**
 (Deb. 12, Vol. VIII, 15-03-2005)
 Col. 432—36
- Encroachments on Forest Land**
 (Deb. 21, Vol. IX, 19-04-2005)
 Col. 58-59
- Funds Earmarked for Inter-State Roads**
 (Deb. 5, Vol. VII, 02-03-2005) Col. 239
- General Budget—2005-2006 General Discussion Demands for Grants on Account—(General) 2005-2006 and Demands for Supplementary Grants—(General), 2004-2005**
 (Deb. 14, Vol. VIII, 17-03-2005)
 Col. 490—93
- Installation of CCTV and Cameras at Stations**
 (Deb. 20, Vol. VIII, 24-03-2005)
 Col. 118-19
- Installation of Tube Wells**
 (Deb. 21, Vol. IX, 19-04-2005)
 Col. 331-32
- Non-conventional Energy Sources**
 (Deb. 15, Vol. VIII, 18-03-2005) Col. 6
- Opening of Homoeopathic Colleges**
 (Deb. 19, Vol. VIII, 23-03-2005)
 Col. 377—79
- Ordnance Factories**
 (Deb. 9, Vol. VII, 10-03-2005)
 Col. 132-33
- Pench Project of Madhya Pradesh**
 (Deb. 21, Vol. IX, 19-04-2005) Col. 223
- Pre-matric Scholarship to ST Students**
 (Deb. 35, Vol. X, 10-05-2005) Col. 93
- Proposals Received from States**
 (Deb. 25, Vol. IX, 26-04-2005)
 Col. 153-54
- Rajiv Sagar Project**
 (Deb. 11, Vol. VIII, 14-03-2005)
 Col. 386-87
- Rural Electrification**
 (Deb. 28, Vol. IX, 29-04-2005)
 Col. 199-200
- Telecom Services on National Highways/ Rail Routes**
 (Deb. 19, Vol. VIII, 23-03-2005)
 Col. 117-18

Pathak, Shri Brajesh

Accelerated Power Development and Reforms Programme

(Deb. 10, Vol. VII, 11-03-2005)
Col. 110—56

Addition/Deletion of Castes in SC List

(Deb. 9, Vol. VII, 10-03-2005)
Col. 258-59

Adivasi Cultural Tourism

(Deb. 29, Vol. IX, 02-05-2005) Col. 126

AICTE

(Deb. 25, Vol. IX, 26-04-2005)
Col. 300-301

Alleged illegal Occupancy and Construction

(Deb. 9, Vol. VII, 10-03-2005) Col. 178

Allocation of Funds for Training of Short Term Computer Education

(Deb. 30, Vol. IX, 03-05-2005)
Col. 358-59

Allocation of Funds under Low Cost Sanitation Scheme

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 507-08

Allotment of Land by DDA

(Deb. 30, Vol. IX, 03-05-2005) Col. 316

Anpara and Rihand Power Projects

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 246-47

Anti-India Propaganda by Pak High Commissions

(Deb. 31, Vol. X, 04-05-2005)
Col. 382-83

Assistance from World Bank for Increasing the Production of Milk

(Deb. 21, Vol. IX, 19-04-2005)
Col. 248-49

Autonomy to National Commission for Scheduled Castes

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 15—24

Availability of Rice and Kerosene

(Deb. 34, Vol. X, 09-05-2005)
Col. 419—21

Avalanches in Jammu and Kashmir

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 213-14

Bill on Inclusion/Deletion of Castes in ST List

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 299-300

Building for Workshop etc. in AIIMS

(Deb. 5, Vol. VII, 02-03-2005)
Col. 365—67

Cases under Investigation by CBI

(Deb. 31, Vol. X, 04-05-2005)
Col. 125-26

CBI Investigation against Former Union Ministers

(Deb. 30, Vol. IX, 03-05-2005) Col. 145

Compensation Claim Cases before RCT

(Deb. 9, Vol. VII, 10-03-2005)
Col. 65—67

Compensation to Bhopal Gas Victims

(Deb. 34, Vol. X, 09-05-2005) Col. 81

Contract Labourers in Coal Mines

(Deb. 36, Vol. X, 11-05-2005)
Col. 177-78

Conversion of Loan Component under IDSMT

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 256-57

Criteria for Inclusion of Castes in ST List

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 128—32

Crops Damage due to Shortage of Water

(Deb. 29, Vol. IX, 02-05-2005)
Col. 339-40

Declaration of Dividends

(Deb. 38, Vol. X, 13-05-2005)
Col. 254-55

- Declaration of Head Post Office, Lucknow as National Monument**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 462
- Development and Maintenance of National Highways**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 155—60
- Development of Latent Talents in Schools**
(Deb. 35, Vol. X, 10-05-2005)
Col. 44-45
- Digital Trunk Automatic Exchanges**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 242
- Disbanding of Task Force on Linking of Rivers**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 21-22
- Disrespect to National Flag**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 711-12
- Drainage System**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 336-39
- Dual Citizenship to PIO**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 445-46
- Educational Schemes for Disabled**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 97—109
- Effect of Chinese Presence in Indian Market**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 437
- Employees of Media Organisation**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 548—52
- Employment on Compassionate Ground**
(Deb. 31, Vol. X, 04-05-2005)
Col. 289-90
- Energy from Waste**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 753-54
- Establishment of Aluminium Plants**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 162-63
- Expenditure incurred on Republic Day and Beating Retreat Celebrations**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 245-46
- Films on Great Personalities**
(Deb. 32, Vol. X, 05-05-2005)
Col. 138—40
(Deb. 37, Vol. X, 12-05-2005)
Col. 205
- Foodgrains Scam in U.P.**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 317-18
- Fraudulent Refunds**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 84
- Free and Compulsory Education Bill—by Shri Brajesh Pathak—Int.**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 498
- Free and Uniform Education Bill—by Shri Brajesh Pathak—Int.**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 497-98
- Functioning of DRDA**
(Deb. 38, Vol. X, 13-05-2005)
Col. 170—73
- Funds for New Railway Lines**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 141
- Funds under Swajaldhara Scheme**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 524—30
- GDP Growth Rate**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 134
- General Budget—2005-2006—Demands for Grants—Ministry of Agriculture**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 337—40
- General Budget, 2005-2006—General Discussion Demands for Grants on Account (General) 2005-2006 and Demands for Supplementary Grants (General) 2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 310—15

- Gramset Yojna**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 269
- Grant-in-aid for Eradication of Blindness and AIDS**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 298—318
- Hospitals and Schools for Factory Workers**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 285-86
- Hospitals and Schools for Workers Family**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 210
- Illegal Immigration**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 64-65
- Illegal Stay of Foreigners in India**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 274-75
- Implementation of Jhuggi Rehabilitation Scheme**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 212
- Implementation of Land Reform Act**
(Deb. 33, Vol. X, 06-05-2005)
Col. 389-90
- Implementation of Reservation Policy**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 836
- Improvement in Old Coaches**
(Deb. 23, Vol. IX, 21-04-2005) Col. 278
- Improvement of Health Services in Hospitals**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 464—72
- Increase in Foreign Direct Investment**
(Deb. 19, Vol. VIII, 23-03-2005)
Col.-53-54
- Increase in Prices of Petroleum Products**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 15
- Installation of New tubewells in Dwarka**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 364-65
- Introduction of Nursery Classes in KVS**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 156-57
- Irregularities in IT Purchasers**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 235-36
- Job on Compassionate Ground**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 372
- Law for Brick-Klin Labourers**
(Deb. 34, Vol. X, 09-05-2005)
Col. 508-09
- Leakage of Question Papers**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 220-21
- Loan from FFTs**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 325—28
- Loss due to Natural Calamity**
(Deb. 35, Vol. X, 10-05-2005)
Col. 173-74
- LPG Bottling Plants**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 73-74
- Manning of Sahni-Devara Crossing**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 313-14
- Maoists Activities in Border Areas**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 308
- Marketing Plan for Semi Urban and Rural Areas**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 198
- Menace of TTEs**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 213
- Mental Patients**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 526-27
- Motion of Thanks on the President's Address**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1205—07

National Livestock Policy
(Deb. 21, Vol. IX, 19-04-2005)
Col. 432-33

National Sports Awards
(Deb. 4, Vol. VII, 01-03-2005)
Col. 427-29

Naxalism
(Deb. 4, Vol. VII, 01-03-2005)
Col. 300-03

Need to establish a railway workshop in
Unnao Parliamentary Constituency,
Uttar Pradesh (MUR 377)
(Deb. 15, Vol. VIII, 18-03-2005) Col. 380

Need to provide better road connectivity
and basic amenities at Kalyani Devi
Temple and Periyar in Unnao, Uttar
Pradesh with a view to promote tourism
in the area (MUR 377)
(Deb. 36, Vol. X, 11-05-2005)
Col. 585-86

NPA of IDBI
(Deb. 8, Vol. VII, 09-03-2005)
Col. 727-28

Nutrition Projects Under ICDS
(Deb. 25, Vol. IX, 26-04-2005)
Col. 325-30

Officers belonging to SCs/STs/OBCs
(Deb. 26, Vol. IX, 27-04-2005) Col. 537

Official Language Rules
(Deb. 21, Vol. IX, 19-04-2005)
Col. 856-57

Opening of Post Offices
(Deb. 26, Vol. IX, 27-04-2005)
Col. 384-87

Overbridges on N.Hs
(Deb. 5, Vol. VII, 02-03-2005)
Col. 149-50

Payment of Insurance Amount to Victims
of Accidents
(Deb. 24, Vol. IX, 25-04-2005) Col. 304

Pesticides in Bottled Drinking Water
(Deb. 26, Vol. IX, 27-04-2005)
Col. 97-102

Petroleum Regulatory Board
(Deb. 8, Vol. VII, 09-03-2005) Col. 279

Political Situation in the State of
Jharkhand (Sub.)
(Deb. 10, Vol. VII, 11-03-2005)
Col. 456-57

Ports Damaged due to Tsunami
(Deb. 8, Vol. VII, 09-03-2005)
Col. 826-27

Pre-examination Coaching Facilities for SC
Students
(Deb. 8, Vol. VII, 09-03-2005)
Col. 413-15

Pre-examination Coaching for ST Students
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 136-38

Private Telephone Connections in Uttar
Pradesh
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1041-42

Procurement of Defence Materials
(Deb. 23, Vol. IX, 21-04-2005) Col. 288-

Promotion of Agro Forestry and
Horticulture
(Deb. 24, Vol. IX, 25-04-2005)
Col. 160-64

Proposals from U.P.
(Deb. 8, Vol. VII, 09-03-2005) Col. 1004
(Deb. 10, Vol. VII, 11-03-2005)
Col. 419-20

Rail Sleeper Manufacturing Depot
(Deb. 32, Vol. X, 05-05-2005)
Col. 172-73

Railway Budget—Demands for Grants—
2005-2006 and Resolution re:
Approval of Recommendations in the
First Report of Railway Convention
Committee—(Cut Motion)
(Deb. 22, Vol. IX, 20-04-2005)
Col. 640-45

- Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 695–700
- Rashtriya Sam Vikas Yojana in UP**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 424-25
- Reduction in the Non-development Expenses**
(Deb. 33, Vol. X, 06-05-2005)
Col. 431-32
- Rehabilitation of Orphaned Children**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 244-45
- Renovation of Submerged Temples**
(Deb. 37, Vol. X, 12-05-2005)
Col. 128
- Reservation/Employment Opportunities for SC/ST/OBC in Private Sector**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 37-38
- Reservations in PRIs**
(Deb. 32, Vol. X, 05-05-2005)
Col. 73—77
- Reserves of Gem Stones**
(Deb. 38, Vol. X, 13-05-2005)
Col. 264—66
- Retired Officers Allegedly Favoured Private Telecom Companies**
(Deb. 36, Vol. X, 11-05-2005)
Col. 481
- Revenue Collection in UP**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 681
- Revenue from FERA, MRTP etc.**
(Deb. 38, Vol. X, 13-05-2005)
Col. 124-25
- Review of District Level Rural Development Agencies**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 338
- Review of Welfare Schemes of NGOs**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 285-86
- Revision of Rates of Scholarship for Scheduled Tribes Students**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 832-33
- Revival of Avadh Co-operative Bank Ltd.**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 319—21
- ROB/RUB**
(Deb. 32, Vol. X, 05-05-2005)
Col. 160—62
- Robbery/Theft in Banks**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 451-52
- Robot for Surgery in AIIMS**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 451-52
- Safety from Tsunami**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 594-95
- Scheduled Castes and Scheduled Tribes (Reservation in Services) Bill - by Shri Brajesh Pathak - Int.**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 499-500
- Setting up of Bal Bhawan**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 410—12
- Setting Up of Industrial Unit Group/ Cluster**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1071-72
- Setting up of NCC Units**
(Deb. 37, Vol. X, 12-05-2005)
Col. 230-31
- Setting up of New Postal Circles and Divisions**
(Deb. 31, Vol. X, 04-05-2005)
Col. 396—412
- Setting up of Technical Institutes**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 786

- Social Security Scheme for Contract and Industrial Labourers**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 7
- State Bank of India**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 295—97
- State Health Development Projects**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 358
- Stock Exchanges**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 361—66
- Survey for New Coal Deposits**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 423—30
- Target for Disbursement of Loan**
(Deb. 33, Vol. X, 06-05-2005)
Col. 119-20
- Telecom Services in U.P.**
(Deb. 36, Vol. X, 11-05-2005)
Col. 356—58
- Telephone Connections in Villages**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 59—62
- Telephone Connections to TAC Members**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 133-34
- Theft of Milk Products in DMS**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 266-67
- Trauma Centres along NHs**
(Deb. 31, Vol. X, 04-05-2005)
Col. 355-56
- Tsunami Disaster**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 12—17
- Underbridge/Overbridge Projects**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 179-80
- Unemployment Rate**
(Deb. 34, Vol. X, 09-05-2005)
Col. 529-30
- Use of Empty Mines**
(Deb. 33, Vol. X, 06-05-2005)
Col. 440-41
- Utilization Certificate of Funds**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 152
- Valmiki Ambedkar Awas Yojana**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 391—98
- Vehicle Insurance**
(Deb. 33, Vol. X, 06-05-2005)
Col. 340-41
- Violation of Rules of Hospitals**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 262
- Visit of Pak President to Witness Cricket Match**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 203-04
- Water Supply in Jhuggi Jhonpri and Small Settlements**
(Deb. 35, Vol. X, 10-05-2005)
Col. 237
- Wildlife and Forest Tourism in Uttar Pradesh**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 438
- WLL and BSNL Towers**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 27
- WLL Services**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 324—26
- Yatri Niwas in States**
(Deb. 34, Vol. X, 09-05-2005)
Col. 470
- Pathak, Shri Haria**
- Absconding RAW Officers**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 254-55
- Committee on Government Assurances—
Second Report—Presented**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 343
- Decline in Passengers**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 26-27

Fake Housing Societies
(Deb. 21, Vol. IX, 19-04-2005)
Col. 631—42

Formation of National Road Safety Board
(Deb. 22, Vol. IX, 20-04-2005)
Col. 413-14

General Budget, 2005-06—General Discussion Demands for Grants on Account—(General), 2005-06
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 567—82

Grants to Non-Official Institutions for Blind
(Deb. 9, Vol. VII, 10-03-2005)
Col. 259-60

Handloom Export Promotion Council
(Deb. 28, Vol. IX, 29-04-2005)
Col. 218-19

Hostels for Blind Students/Persons
(Deb. 9, Vol. VII, 10-03-2005) Col. 214

Indians in Pak Jails
(Deb. 5, Vol. VII, 02-03-2005)
Col. 25—27

Master Plan for Delhi, 2021
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 77—79

Ownership Rights to Forest Dwellers
(Deb. 21, Vol. IX, 19-04-2005)
Col. 421—23

Petroleum Regulatory Board
(Deb. 8, Vol. VII, 09-03-2005) Col. 279

Post Office Saving Banks
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 44—47

Quacks Duping People
(Deb. 26, Vol. IX, 27-04-2005)
Col. 41-42

Rehabilitation of Tribals in North Eastern States
(Deb. 25, Vol. IX, 26-04-2005)
Col. 150-51

Sarva Shiksha Abhiyan
(Deb. 4, Vol. VII, 01-03-2005)
Col. 116—22

Sick Pharmaceutical Units
(Deb. 21, Vol. IX, 19-04-2005)
Col. 226-27

Supply of Gas Cylinders to Customers
(Deb. 9, Vol. VII, 10-03-2005)
Col. 25—27

Utilization of Funds Allocated under National Afforestation Programme
(Deb. 21, Vol. IX, 19-04-2005)
Col. 413—16

Vacant Posts in PSUs
(Deb. 9, Vol. VII, 10-03-2005)
Col. 144

Patil (Yatnal), Shri Basangouda R.

Illegal Irrigation Projects in Andhra Pradesh
(Deb. 34, Vol. X, 09-05-2005)
Col. 302-03

Inclusion of Saratha Samaj Community in SC/ST List
(Deb. 37, Vol. X, 12-05-2005)
Col. 128-29

Irrigation Projects under Cauvery River Basin
(Deb. 34, Vol. X, 09-05-2005)
Col. 459—61

Patil, Shri Anna Saheb M.K.

AIDS Cases in Kashmir
(Deb. 8, Vol. VII, 09-03-2005)
Col. 902—05

Autonomy to National Commission for Scheduled Castes
(Deb. 14, Vol. VIII, 17-03-2005) Col. 21

Black Marketing of Sugar
(Deb. 29, Vol. IX, 02-05-2005)
Col. 330

Compensation for Fiscal Deficit from "Reserve Fund"
(Deb. 28, Vol. IX, 29-04-2005)
Col. 156-57

- Conference for Food Parks
(Deb. 24, Vol. IX, 25-04-2005)
Col. 341-42
- Contributory Insurance Scheme
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 61
- Decrease in Production of Agro and Rural Industries
(Deb. 8, Vol. VII, 09-03-2005)
Col. 16
- Delhi Police Housing Society
(Deb. 30, Vol. IX, 03-05-2005)
Col. 147-48
- Free Treatment to Poor
(Deb. 36, Vol. X, 11-05-2005)
Col. 175-76
- General Budget—2005-2006—
Demands for Grants—Ministry of
Agriculture
(Deb. 23, Vol. IX, 21-04-2005)
Col. 346—48
- Handing over of Big Markets to Local
Bodies
(Deb. 21, Vol. IX, 19-04-2005)
Col. 521-22
- Increase in Prices of Petroleum Products
(Deb. 23, Vol. IX, 21-04-2005)
Col. 12
- Indian-Malaysia Cooperation in Oil &
Gas Sector
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 70-71
- Lack of Godown in Rural Areas
(Deb. 24, Vol. IX, 25-04-2005)
Col. 343-44
- National Food Processing Policy, 2005
(Deb. 29, Vol. IX, 02-05-2005)
Col. 227-28
- Oil Seeds Plants for Bio-diesel
(Deb. 28, Vol. IX, 29-04-2005)
Col. 200-01
- On-going Power Projects
(Deb. 10, Vol. VII, 11-03-2005)
Col. 380—94
- Production Cost of Cotton
(Deb. 21, Vol. IX, 19-04-2005)
Col. 37—39
- Revision in Levy of Sugar
(Deb. 24, Vol. IX, 25-04-2005)
Col. 181
- Role of Crime against Women Cell
(Deb. 30, Vol. IX, 03-05-2005)
Col. 114-15
- Rural Electrification
(Deb. 10, Vol. VII, 11-03-2005)
Col. 232-34
- Terrorist Activities
(Deb. 21, Vol. IX, 19-04-2005)
Col. 600-01
- Wheat Export
(Deb. 21, Vol. IX, 19-04-2005)
Col. 331
- Wind/Solar Energy
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 76
- Patil, Shri Balasaheb Vikhe**
- Air Hubs
(Deb. 8, Vol. VII, 09-03-2005)
Col. 286
- Air Services Bilateral Agreement with
Qatar
(Deb. 37, Vol. X, 12-05-2005)
Col. 210
- Airport at Shirdi
(Deb. 23, Vol. IX, 21-04-2005)
Col. 177-78
- Allocation for Viability Gap Fund for
Infrastructure Projects
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 247-48
- Appointment of Global Consultant for
EPF
(Deb. 21, Vol. IX, 19-04-2005)
Col. 454-55
- Beautification of Chaitya Bhoomi
(Deb. 29, Vol. IX, 02-05-2005)
Col. 150
- Bharat Stage-III Emission Norms
(Deb. 8, Vol. VII, 09-03-2005)
Col. 896
- Bill from Maharashtra
(Deb. 35, Vol. X, 10-05-2005)
Col. 115

- Central Excise Dep'tts. Highhandedness
(Deb. 38, Vol. X, 13-05-2005) Col. 262
- Change of Norms under AUWSP
(Deb. 21, Vol. IX, 19-04-2005)
Col. 155-56
- Charitable Hospitals
(Deb. 22, Vol. IX, 20-04-2005)
Col. 330-31
- Clearance for the Drugs
(Deb. 26, Vol. IX, 27-04-2005) Col. 271
- Combating Communicable and Non-Communicable Diseases
(Deb. 31, Vol. X, 04-05-2005)
Col. 16-17
- Congestion at Mumbai and Delhi Airports
(Deb. 20, Vol. VIII, 24-03-2005) Col. 235
- Dabhol Power Project
(Deb. 8, Vol. VII, 09-03-2005) Col. 663
- Damage to Srinagar-Jammu Highway
(Deb. 37, Vol. X, 12-05-2005)
Col. 163-64
- Decline in Employment Opportunities
(Deb. 24, Vol. IX, 25-04-2005) Col. 357
- Development of Agricultural Marketing System
(Deb. 34, Vol. X, 09-05-2005) Col. 331
- Development of Airports by Private Sector
(Deb. 8, Vol. VII, 09-03-2005)
Col. 451-52
- Discovery of New Genes
(Deb. 36, Vol. X, 11-05-2005) Col. 242
- Dollar-Rupee Exchange Rate
(Deb. 33, Vol. X, 06-05-2005) Col. 279
- Early School Admission in Primary Education
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 263—65
- Easing of Visa Norms by US
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 277—79
- Environmental School Curriculum
(Deb. 12, Vol. VIII, 15-03-2005) Col. 438
- Equity for MRTS along Andheri Ghatkopar Corridor
(Deb. 25, Vol. IX, 26-04-2005) Col. 138
- EU Scholarships to Indian Students
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 167-68
- Export of Generic Drugs
(Deb. 17, Vol. VIII, 21-03-2005) Col. 212
- Export of Soyameal
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 300-301
- Express Way around Delhi
(Deb. 5, Vol. VII, 02-03-2005) Col. 447
- Extension for Watershed Programmes
(Deb. 28, Vol. IX, 29-04-2005)
Col. 539-40
- Financial Performance of SAIL
(Deb. 24, Vol. IX, 25-04-2005) Col. 26
- Foreign Contracts to SSP to Mint Coins
(Deb. 11, Vol. VIII, 14-03-2005) Col. 216
- Foreign Exchange Reserve
(Deb. 8, Vol. VII, 09-03-2005)
Col. 759-60
- Foreign Investors in Private Banks
(Deb. 8, Vol. VII, 09-03-2005) Col. 578
- Formation of Health Sciences Education Act
(Deb. 26, Vol. IX, 27-04-2005) Col. 415
- Furnishing of Undertaking by DTH Companies
(Deb. 27, Vol. IX, 28-04-2005)
Col. 254-55
- Gas Cracker Unit in Kerala
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 202-03
- General Budget—2005-2006 General Discussion Demands for Grants on Account—(General) 2005-2006 and Demands for Supplementary Grants—(General), 2004-2005
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 342—51

- Global Food and Nutritional Security**
(Deb. 34, Vol. X, 09-05-2005)
Col. 476-77
- Guidelines for Hariyali**
(Deb. 33, Vol. X, 06-05-2005)
Col. 360-61
- Hydel Power Projects**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 135
- Import of Liquefied Natural Gas**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 154
- Increase in Berth Hire Charges**
(Deb. 31, Vol. X, 04-05-2005) Col. 212
- Indian Institute of Management**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 29—32
- Interest Rate on EPF**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 547-48
- International Market Pressure**
(Deb. 4, Vol. VII, 01-03-2005) Col. 165
- Investment made by NTPC**
(Deb. 38, Vol. X, 13-05-2005) Col. 126
- Job Benefits Scheme**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 480-81
- Livestock Insurance Scheme**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 452-53
- Mumbai Urban Transport Project**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 113—15
- National Council for Applied Economic Research**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 415-16
- Need to take remedial measures to protect the disappearing tigers from Reserve Forests (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 300
- Nuclear Power Generation**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 300-01
- Oil-For-Food Programme in Iraq**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 122-23
- Onion Intervention Scheme**
(Deb. 29, Vol. IX, 02-05-2005) Col. 319
- Package by Foreign Airlines and Tour Operators**
(Deb. 34, Vol. X, 09-05-2005) Col. 528
- Pending Crop Diversification Project in Maharashtra**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 127-28
- Pending Proposals under Pre/Post Matric Scholarship Schemes**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 210-11
- Pending Sea Link Project**
(Deb. 21, Vol. IX, 19-04-2005) Col. 214
- Permanent Membership in G-7 and G-8 Countries**
(Deb. 31, Vol. X, 04-05-2005)
Col. 411-12
- Primary Education**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 333-34
- Private Players in Container Traffic Business**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 99-100
- Procurement of Gas from China**
(Deb. 9, Vol. VII, 10-03-2005) Col. 221
- Production and Quality Norms**
(Deb. 38, Vol. X, 13-05-2005)
Col. 250-51
- Proposals under Housing Scheme**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 756—59
- Prosecution of DDA Officers**
(Deb. 35, Vol. X, 10-05-2005)
Col. 219-20

- Rail Projects in Maharashtra**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 160—62
- Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 704—06
- Re-constitution of Delhi Urban Arts Commission**
(Deb. 35, Vol. X, 10-05-2005)
Col. 155-56
- Recovery of Uranium**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 131-32
- Reduction in Basic Duty of Imported Liquor**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 350
- Refinery in Sudan**
(Deb. 9, Vol. VII, 10-03-2005) Col. 150
- Saudi Aramco's offer for Stake in HPCL Refinery**
(Deb. 23, Vol. IX, 21-04-2005) Col. 234
- Self-reliance in Petroleum Products**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 391-92
- Standing Committee on Defence—Fifth Report—Presented**
(Deb. 35, Vol. X, 10-05-2005)
Col. 299-300
- Standing Committee on Defence—Second Report—Presented**
(Deb. 24, Vol. IX, 25-04-2005) Col. 394
- Standing Committee on Defence—Third and Fourth Reports—Presented**
(Deb. 25, Vol. IX, 26-04-2005) Col. 383
- Steel Plant Deal between Posco and Orissa Government**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 261-62
- Stem Cell Research**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 304-05
- Strategies of Air India to Compete with International Airlines**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 128-29
- Strengthening Ties with Iraq**
(Deb. 5, Vol. VII, 02-03-2005) Col. 389
- Tax Deduction on R&D Expenses**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 220—22
- Tehri Hydro Power Project**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 165-66
- Tsunami Warning System**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 975—78
- Unilateral Tariff Concessions**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 779-80
- US Co-operation in Nuclear Energy Field**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 551-52
- US Developing New Nukes**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 368-69
- US Study on Indian Herb**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 283-84
- Vacant Posts in PSUs**
(Deb. 9, Vol. VII, 10-03-2005) Col. 144
- VAT**
(Deb. 38, Vol. X, 13-05-2005) Col. 261
- VAT Implementation**
(Deb. 33, Vol. X, 06-05-2005)
Col. 450-51
- Violation of Licence Conditions**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 339
- Wheat/Mango Varieties for Cultivation**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 495-96

- Zero Emission Bus
(Deb. 27, Vol. IX, 28-04-2005) Col. 255
- Patil, Shri D.B.**
- Adulteration in Food Products
(Deb. 26, Vol. IX, 27-04-2005)
Col. 214-15
- Arrangements for Gurutagaddi
Programme
(Deb. 8, Vol. VII, 09-03-2005) Col. 336
- Engagement of Outside Producers
(Deb. 27, Vol. IX, 28-04-2005) Col. 179
- Films on Empowerment of Women
(Deb. 30, Vol. IX, 03-05-2005) Col. 121
- Gauge Conversion between Mudkhed-
Kinwat and Purnia-Akola Rail Routes
(Deb. 8, Vol. VII, 09-03-2005)
Col. 424-25
- Inspection of CGHS Hospitals and
Diagnostic Centres
(Deb. 26, Vol. IX, 27-04-2005)
Col. 86—90
- Issuance of Completion Certificates by
DDA
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 243—46
- LIC Business
(Deb. 33, Vol. X, 06-05-2005)
Col. 255—57
- Loans under PMRY
(Deb. 5, Vol. VII, 02-03-2005)
Col. 245-46
- Organisation of Exhibitions by DAVP
(Deb. 23, Vol. IX, 21-04-2005)
Col. 134—36
- Post Offices in Delhi and Osmanabad
(Deb. 31, Vol. X, 04-05-2005)
Col. 416-17
- Sahastrakund Power Project
(Deb. 8, Vol. VII, 09-03-2005)
Col. 545-46
- Vacant Posts in Government Hospitals
(Deb. 13, Vol. VIII, 16-03-2005) Col. 251
- Patil, Shri Danve Raosaheb**
- Agriculture Under Income Tax Net
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 310-11
- Clinical Trials
(Deb. 5, Vol. VII, 02-03-2005) Col. 425
- Diversion of Funds under Anganwadi
Kendras
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 375-76
- Economic Condition of Railways
(Deb. 8, Vol. VII, 09-03-2005) Col. 369
- Hariyali Yojana
(Deb. 8, Vol. VII, 09-03-2005)
Col. 750-51
- Modern and Conventional Education
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 210-11
- Popularisation of Indian Hockey
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 214-15
- Problem of Locust Swarm
(Deb. 21, Vol. IX, 19-04-2005)
Col. 235—37
- Share of India in FPI
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 550-51
- Short Supply of Coal to Thermal Power
Projects
(Deb. 10, Vol. VII, 11-03-2005)
Col. 255—57
- Showing Obscene Film at IGI Airport
(Deb. 8, Vol. VII, 09-03-2005) Col. 484
- Suicide Incidents
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 148—50
- Treatment of Goitre
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 139-40

- Tsunami Warning System
(Deb. 8, Vol. VII, 09-03-2005)
Col. 975—78
- UNSG Denied Permission to visit
Tsunami Hit Areas
(Deb. 5, Vol. VII, 02-03-2005) Col. 235
- Patil, Shri Jaysingrao Gaikwad**
- Standing Committee on Commerce - Sixty—
Seventh to Sixty-Ninth Report—Laid
(Deb. 12, Vol. VIII, 15-03-2005) Col. 451
- Patil, Shri Prakashbapu V.**
- Assistance from Sugar Development Fund
(Deb. 21, Vol. IX, 19-04-2005)
Col. 344—83
- Condition of PHCs
(Deb. 5, Vol. VII, 02-03-2005) Col. 443
- Development of Mumbai
(Deb. 4, Vol. VII, 01-03-2005)
Col. 315-16
- Disinvestment of PSU
(Deb. 8, Vol. VII, 09-03-2005)
Col. 765-66
- Expansion of Telephone Exchange in
Maharashtra
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 136-37
- Funds for Restructuring of Mumbai and
Delhi Airports
(Deb. 9, Vol. VII, 10-03-2005) Col. 87
- Homeopathic CGHS Dispensaries
(Deb. 5, Vol. VII, 02-03-2005) Col. 118
- Injections Administered in Government
Hospitals
(Deb. 5, Vol. VII, 02-03-2005) Col. 310
- Mega City Project
(Deb. 12, Vol. VIII, 15-03-2005) Col. 69
- Mumbai Rail Vikas Corporation
(Deb. 9, Vol. VII, 10-03-2005)
Col. 179-80
- National Investment Fund
(Deb. 8, Vol. VII, 09-03-2005)
Col. 533-34
- Percentage of FDI inflow in GDP
(Deb. 12, Vol. VIII, 15-03-2005) Col. 139
- Permission to Private Airlines to Fly
Abroad
(Deb. 8, Vol. VII, 09-03-2005)
Col. 350—52
- PMGSY**
- (Deb. 10, Vol. VII, 11-03-2005)
Col. 68—84
- Production of Ethanol
(Deb. 8, Vol. VII, 09-03-2005)
Col. 371-72
- Slums at Mumbai Airport
(Deb. 14, Vol. VIII, 17-03-2005) Col. 116
- Speed Post Service
(Deb. 8, Vol. VII, 09-03-2005)
Col. 998-99
- Use of Organic Manure
(Deb. 24, Vol. IX, 25-04-2005)
Col. 339-40
- Patil, Shri Shivraj V.**
- Code of Criminal Procedure (Amendment)
Bill, 2005—Consid. and Pass.
(Deb. 34, Vol. X, 09-05-2005)
Col. 621—34
- Constitution of National Disaster
Management Authority and its
Associated Committees Pending
Enactment of a Law on Disaster
Management (St.)
(Deb. 9, Vol. VII, 10-03-2005)
Col. 308—10
- General Budget - 2005-06—Demands for
Grants—Ministry of Home Affairs
(Deb. 26, Vol. IX, 27-04-2005)
Col. 656—66
- Government of Union Territories and the
Government of National Capital
Territory of Delhi (Amendment) Bill,
2005 (Int.)
(Deb. 9, Vol. VII, 10-03-2005)
Col. 316-17

- Natural calamities in the Country**
(DUR 193)
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 306—26, 339—46
- Private Security Agencies (Regulation) Bill, 2005—Consid. and Pass**
(Deb. 37, Vol. X, 12-05-2005)
Col. 409—11, 422—25
- Relief and Rehabilitation of Tsunami Affected People (St.)**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 310—15
- Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Bihar**
(Deb. 16, Vol. VIII, 19-03-2005)
Col. 12—14, 130—41
- Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Goa**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 408—11, 477—82
- Patil, Shri Shrinivas Dadasaheb**
- Air Travel Concession to Senior Citizens**
(Deb. 37, Vol. X, 12-05-2005) Col. 159
- Application of Bio-Technology**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 27—29
- Change of Norms under AUWSP**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 155-56
- Change of Pune-Miraj-Hubli Section Track**
(Deb. 9, Vol. VII, 10-03-2005) Col. 72
- Coinbox to Mobile Connectivity at Tehsil HQs**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 912-13
- Commonwealth Games, 2010**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 309-10
- Creation of Special Horticulture Zones**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 450-51
- Development of Nature Parks**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 188-89
- Development of Tourist Spots**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 181—86
- Diversion of Forest Land**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 41—46
- Empowerment of Adivasi Women**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 10
- Gas Pipeline Projects**
(Deb. 27, Vol. IX, 28-04-2005) Col. 156
- Green Fuel**
(Deb. 9, Vol. VII, 10-03-2005) Col. 147
- Implementation of Rail Budget Announcement**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 444-45
- Loss due to Lack of Storage Capacity**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 507-08
- Need to accord approval to the Maharashtra Government's proposal for developing eco-tourism at Agashiva Hills on National Highway No.4 near Karad town in Satara District (MUR 377)**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 615-16
- Need to set up a 'Nature Park' at Gureghar in Satara district of Maharashtra (MUR377)**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1130-31
- New Tiger Projects**
(Deb. 34, Vol. X, 09-05-2005)
Col. 291—95

- Opposition to Foreign Universities**
 (Deb. 4, Vol. VII, 01-03-2005)
 Col. 215-16
- Panchayati Raj Training Centres**
 (Deb. 8, Vol. VII, 09-03-2005)
 Col. 305—10
- PMGSY**
 (Deb. 8, Vol. VII, 09-03-2005)
 Col. 151—55
- Policy of Hostage Takers**
 (Deb. 4, Vol. VII, 01-03-2005) Col. 413
- Primary Education**
 (Deb. 4, Vol. VII, 01-03-2005)
 Col. 333-34
- Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
 (Deb. 11, Vol. VIII, 14-03-2005)
 Col. 663-64
- Shortage of Civilian Staff**
 (Deb. 23, Vol. IX, 21-04-2005) Col. 7
- Special Economic Zone**
 (Deb. 30, Vol. IX, 03-05-2005)
 Col. 49-50
- Technique for Tapping of Water Resource**
 (Deb. 34, Vol. X, 09-05-2005) Col. 298
- Urban Amenities to Rural Areas**
 (Deb. 8, Vol. VII, 09-03-2005) Col. 638
- Urban Mapping**
 (Deb. 35, Vol. X, 10-05-2005)
 Col. 95—98
- Use of Helmets**
 (Deb. 36, Vol. X, 11-05-2005) Col. 229
- Patil, Shrimati Rupatai D.**
- Cotton Import**
 (Deb. 28, Vol. IX, 29-04-2005)
 Col. 173-74
- Development of National Highways in Maharashtra**
 (Deb. 26, Vol. IX, 27-04-2005)
 Col. 218-19
- Discontinuation of Express Train**
 (Deb. 9, Vol. VII, 10-03-2005) Col. 94
- Grants to NGOs in Water Sector**
 (Deb. 34, Vol. X, 09-05-2005) Col. 252
- Inter-Linking of Rivers**
 (Deb. 34, Vol. X, 09-05-2005) Col. 508
- Latur-Kuruvadi Rail Project**
 (Deb. 32, Vol. X, 05-05-2005)
 Col. 56-57
- Progress made under PMRY**
 (Deb. 31, Vol. X, 04-05-2005)
 Col. 349—54
- Scheme for Food and Fodder Development**
 (Deb. 24, Vol. IX, 25-04-2005)
 Col. 100-01
- Shortage of Kerosene**
 (Deb. 37, Vol. X, 12-05-2005)
 Col. 126-27
- Training Centres for PMF**
 (Deb. 35, Vol. X, 10-05-2005)
 Col. 138—40
- Patle, Shri Shishupal N.**
- Irregularities in Customs Milling Work**
 (Deb. 34, Vol. X, 09-05-2005)
 Col. 103-04
- Irregularities in Foodgrain Distribution in Maharashtra**
 (Deb. 17, Vol. VIII, 21-03-2005)
 Col. 171-72
- Need to ensure effective implementation of BPL and Antyodaya Projects in Gondiya district, Maharashtra (MUR 377)**
 (Deb. 14, Vol. VIII, 17-03-2005) Col. 302
- Paul, Dr. Sebastian**
- Coastal Aquaculture Authority Bill, 2005—Consid. and Pass**
 (Deb. 32, Vol. X, 05-05-2005)
 Col. 232—34

- Code of Criminal Procedure (Amendment) Bill, 2005 Considered and Passed (Deb. 34, Vol. X, 09-05-2005) Col. 615-16
- Conditions of Tigers in National Parks (Deb. 21, Vol. IX, 19-04-2005) Col. 298-99
- General Budget—2005-2006 General Discussion Demands for Grants on Account—(General) 2005-2006 and Demands for Supplementary Grants—(General), 2004-2005 (Deb. 14, Vol. VIII, 17-03-2005) Col. 340-41
- Right to Information Bill, 2004—Considered (Deb. 35, Vol. X, 10-05-2005) Col. 392
- Pawar, Shri Sharad**
- Coastal Aquaculture Authority Bill, 2005—Considered and Passed (Deb. 32, Vol. X, 05-05-2005) Col. 254—60
- General Budget—2005-06—Demands For Grants of the Ministry of Agriculture (Deb. 24, Vol. IX, 25-04-2005) Col. 464—90
- Status of implementation of recommendations in the First Report of Standing Committee on Food, Consumer Affairs and Public Distribution (St.) (Deb. 17, Vol. VIII, 21-03-2005) Col. 546-47
- Pilot, Shri Sachin**
- Encouragement to Sports in Schools (Deb. 30, Vol. IX, 03-05-2005) Col. 19
- General Budget—2005-2006—Demands for Grants—Ministry of Agriculture (Deb. 23, Vol. IX, 21-04-2005) Col. 348—51
- Need to include study material relating to North-eastern States in educational text books in the country (MUR 377) (Deb. 35, Vol. X, 10-05-2005) Col. 340-41
- Railway Budget, 2005-06—General Discussion Demands for Grants on Account (Railways) 2005-06 Demands for Supplementary Grants—2004-05 (Deb. 9, Vol. VII, 10-03-2005) Col. 416—20
- Right to Information Bill, 2004 - Considered (Deb. 35, Vol. X, 10-05-2005) Col. 374—77
- Rural Tourism (Deb. 34, Vol. X, 09-05-2005) Col. 33-34
- Pingle, Shri Devidas**
- Advisory Group for Banks Board (Deb. 10, Vol. VII, 11-03-2005) Col. 420-21
- Allocation of Funds under CRF (Deb. 8, Vol. VII, 09-03-2005) Col. 884—87
- Animal Husbandry and Poultry Schemes in Maharashtra (Deb. 21, Vol. IX, 19-04-2005) Col. 276
- Appointment of Notaries (Deb. 28, Vol. IX, 29-04-2005) Col. 454—62
- Bye Pass on N.H. 3 (Deb. 5, Vol. VII, 02-03-2005) Col. 477
- Change of Route of Goa Express (Deb. 37, Vol. X, 12-05-2005) Col. 149
- Circulation of Old Gas Cylinders (Deb. 8, Vol. VII, 09-03-2005) Col. 442-43
- Condition of NH-3 (Deb. 26, Vol. IX, 27-04-2005) Col. 201-02
- Construction of Overbridge at Manmad Junction (Deb. 8, Vol. VII, 09-03-2005) Col. 373
- Dabhol Power Project (Deb. 10, Vol. VII, 11-03-2005) Col. 321-22

- Dam on Kikavi River in Maharashtra**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 326-27
- Deaths due to Malnutrition**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 147-48
- Demolition in Deolali Cantonment Area**
(Deb. 37, Vol. X, 12-05-2005)
Col. 198—200
- Desilting of Dams**
(Deb. 34, Vol. X, 09-05-2005)
Col. 270-71
- Development of Metropolitan Cities**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 420-21
- Development of Tourist Places**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 262—66
- District Advisory Committee in Maharashtra**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 610—30
- Extension of VAMBAY**
(Deb. 4, Vol. VII, 01-03-2005) Col. 491
- Financial Assistance for Maintenance of Monuments**
(Deb. 32, Vol. X, 05-05-2005) Col. 88
- Four Laning of NH**
(Deb. 5, Vol. VII, 02-03-2005) Col. 414
- Funds for Rural Development**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 540—43
- Ghatghar Project**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 266
- Import of Fish**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 130-31
- Investment by Foreign Oil Companies**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 261—66
- Locating Herbs in Sehayadri Hill Region**
(Deb. 36, Vol. X, 11-05-2005) Col. 236
- Manning of Cantonment Boards**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 43—48
- Marketing Plan for Semi Urban and Rural Areas**
(Deb. 27, Vol. IX, 28-04-2005) Col. 198
- Medical Facilities to Beedi Workers**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 143—45
- Mobile Phone Services of BSNL**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 62-63
- Modernisation and Digitalisation of AIR and Doordarshan Kendras**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 258—60
- National Status to Fairs and Festivals**
(Deb. 21, Vol. IX, 19-04-2005) Col. 449
- Norms for Development of Tourist Spots under Ecological Township Project**
(Deb. 34, Vol. X, 09-05-2005) Col. 497
- NYKs in Maharashtra**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 222-25
- Opening of Post Office in Agriculture Marketing Producing Committee Area**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 208-09
- Overcharging by TTEs**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 229-30
- Package for Shirdi in Maharashtra**
(Deb. 24, Vol. IX, 25-04-2005) Col. 126
- Private Banks**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 155—63
- Production of Foodgrains and Fruits**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 559-60

- Production of Grapes in Nasik**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 283-84
- Protection of River Banks**
(Deb. 29, Vol. IX, 02-05-2005) Col. 205
- Quality of Food and Water in Trains and at Stations**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 37—46
- Ropeway for Saptshringi Gavu Temple**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 339
- Scheme for Handloom Weavers**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 711—13
- Setting up of Ayurvedic Colleges**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 258-59
- Small Aircraft for Flight Operation**
(Deb. 9, Vol. VII, 10-03-2005) Col. 207
- Storage of Foodgrains**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 527-28
- Super Express Train Status to Panchvati Express**
(Deb. 9, Vol. VII, 10-03-2005) Col. 104
- Survey of Earthquake Prone Areas**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 990—92
- Tourism Development in Maharashtra**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 204-05
- Use of Hydrogen Gas for Fuel Purpose**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 41-42
- Utilisation of Unused Airstrips**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 266-67
- Waiting List of Sim Cards in Maharashtra**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1049—51
- Wind Energy**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 521-22
- World Bank Aided Projects in Maharashtra**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 372-73
- Ponnuswamy, Shri E.**
- Abuse of Human Rights by UN Peace Keeping Forces**
(Deb. 27, Vol. IX, 28-04-2005) Col. 168
- Ad-valorem Tax Regime in Delhi**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 555-56
- Affiliation by Delhi University**
(Deb. 35, Vol. X, 10-05-2005)
Col. 184-85
- Agreement between IGNOU and Foreign Universities**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 708-09
- Allocation of Coal to Core and Non-Core Sectors**
(Deb. 36, Vol. X, 11-05-2005)
Col. 386-87
- Autonomy to Oil PSUs**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 37-38
- Board of Trade and Industry**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 796—800
- Border Disputes**
(Deb. 35, Vol. X, 10-05-2005)
Col. 225—27
- Carcinogenic Chemicals in Baby Products**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 15—25
- Co-production of Aircraft with US Firms**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 135—37
- Committee of Ministers on OBCs**
(Deb. 32, Vol. X, 05-05-2005)
Col. 79-80

- Consultancy and Maintenance Contracts by ONGC**
 (Deb. 32, Vol. X, 05-05-2005)
 Col. 67-68
- Crash Proof Test for Passenger Coach**
 (Deb. 37, Vol. X, 12-05-2005)
 Col. 201-02
- CVC Lists of Tainted Officers**
 (Deb. 31, Vol. X, 04-05-2005)
 Col. 393—95
- Depletion in Ozone Layer in Antarctica Region**
 (Deb. 34, Vol. X, 09-05-2005) Col. 396
- Designing of Micro Satellite**
 (Deb. 36, Vol. X, 11-05-2005)
 Col. 465-66
- Detention of Ships**
 (Deb. 36, Vol. X, 11-05-2005)
 Col. 498—504
- Disabled Friendly Schools**
 (Deb. 21, Vol. IX, 19-04-2005)
 Col. 795-96
- External Audit**
 (Deb. 28, Vol. IX, 29-04-2005)
 Col. 185-86
- External Audit to Check Corruption in Employees Provident Fund**
 (Deb. 24, Vol. IX, 25-04-2005)
 Col. 364-65
- Financial Assistance through Banks to Tsunami affected People**
 (Deb. 8, Vol. VII, 09-03-2005)
 Col. 141—49
- Foodgrain Scam**
 (Deb. 29, Vol. IX, 02-05-2005)
 Col. 54-55
- Foreign Assistance to NGOs**
 (Deb. 21, Vol. IX, 19-04-2005)
 Col. 731-32
- Fuel Retailing by ONGC**
 (Deb. 23, Vol. IX, 21-04-2005)
 Col. 121-22
- Funds for Family Welfare Programme**
 (Deb. 36, Vol. X, 11-05-2005)
 Col. 389—91
- Gas Pipeline between Myanmar-India through Bangladesh**
 (Deb. 8, Vol. VII, 09-03-2005)
 Col. 357—61
- Gold Policy**
 (Deb. 25, Vol. IX, 26-04-2005)
 Col. 262-63
- Grading of Private Hospitals**
 (Deb. 31, Vol. X, 04-05-2005) Col. 309
- Grant-in-aid for Eradication of Diseases**
 (Deb. 26, Vol. IX, 27-04-2005)
 Col. 366-84
- Guidelines for Private Participation for improving Water Supply**
 (Deb. 25, Vol. IX, 26-04-2005)
 Col. 289-90
- Import of Sugar**
 (Deb. 34, Vol. X, 09-05-2005) Col. 44
- Improvement in Nutrition Quality of Tomato**
 (Deb. 29, Vol. IX, 02-05-2005)
 Col. 244-45
- Increased Focus on Khadi and Village Industries**
 (Deb. 31, Vol. X, 04-05-2005)
 Col. 53—55
- India A Global Trade Hub**
 (Deb. 25, Vol. IX, 26-04-2005)
 Col. 78-79
- India-EU Summit**
 (Deb. 5, Vol. VII, 02-03-2005) Col. 474
- Indian and Foreign Delegation Visits**
 (Deb. 5, Vol. VII, 02-03-2005)
 Col. 313—23
- Investment in Power Sector**
 (Deb. 38, Vol. X, 13-05-2005) Col. 121
- Involvement of Private Sector for Maintenance of Monuments**
 (Deb. 27, Vol. IX, 28-04-2005) Col. 110

- KU Band Satellite Distribution Project**
(Deb. 27, Vol. IX, 28-04-2005) Col. 217
- Long Term Impact of Tsunami on Ocean Eco System**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 345-46
- Multilateral Conference on Tsunami**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 193-94
- National Institute of Technology**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 147-48
- Natural Calamities in the Country (DUR 193)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 495—98
- Need for constructing a Youth Hostel and Sports Stadium in Chidambaram Parliamentary Constituency, Tamil Nadu (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 305
- Need to provide relief and compensation to the farmers whose crops were damaged due to heavy rains in November, 2004 in Chidambaram Parliamentary Constituency, Tamil Nadu (MUR 377)**
(Deb. 36, Vol. X, 11-05-2005) Col. 586
- Need to take appropriate measures for the rehabilitation of Tsunami affected fishermen of Chidambaram Parliamentary Constituency, Tamil Nadu (MUR 377)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 603-04
- Nehru Yuvak Kendras**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 12-13
- New Banana Variety**
(Deb. 34, Vol. X, 09-05-2005) Col. 427
- New Exploration Licensing Policy**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 176—78
- Norms for Private Hospitals and Diagnostic Centres**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 360-61
- Opening of Shops in Houses**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 131-32
- Opening of Teacher Training Centres**
(Deb. 36, Vol. X, 11-05-2005)
Col. 191-92
- Opportunities to Scientists and Technologists of Indian Origin**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 405-06
- Payment of Entertainment Tax**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 154-55
- Port Trust Insurance**
(Deb. 33, Vol. X, 06-05-2005)
Col. 262-63
- Pravasi Bharatiya Divas**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 326—28
- Precision Farming Techniques**
(Deb. 24, Vol. IX, 25-04-2005) Col. 217
- Premature Winding up of DDP**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 311—14
- Private Sector for Sale of Farm Products**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 385—87
- Production of Quality Fertilizers**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 332-33
- Promotion in Textile Sector**
(Deb. 38, Vol. X, 13-05-2005)
Col. 44—46
- Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 620—23

- Rajiv Gandhi Grameen Vidyuteekaran
Yojana**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 2—12
- Rehabilitation of Tsunami affected
Children**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 230-31
- Report of National Commission on
Farmers**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 40-41
- Research on Indian Herbs**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 54-55
- Review of National Curriculum for
School Education**
(Deb. 35, Vol. X, 10-05-2005)
Col. 39-40
- Role of Panchayat Bodies in Rural
Development**
(Deb. 37, Vol. X, 12-05-2005)
Col. 221—30
- Scheme for Development of Pulses and
Oilseeds**
(Deb. 29, Vol. IX, 02-05-2005) Col. 9
- Setting-up of National Knowledge
Commission**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 284-85
- Sick PSUs**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 301—12
- Soft Loans from Japan**
(Deb. 33, Vol. X, 06-05-2005)
Col. 400—02
- Strengthening of Distribution Network**
(Deb. 37, Vol. X, 12-05-2005)
Col. 9—22
- Supply of Coal to Power Plants**
(Deb. 36, Vol. X, 11-05-2005)
Col. 34-35
- Thalassaemia Patients**
(Deb. 31, Vol. X, 04-05-2005)
Col. 365-66
- Thermal Power Plants in Orissa**
(Deb. 31, Vol. X, 04-05-2005)
Col. 212-13
- US Co-operation in Nuclear Energy Field**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 551-52
- US Reservation on Indo-Iran Gas
Pipeline**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 249-50
- Water Tariff Policy**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 331-32
- Youth Hostels**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 179—83
- Zero Duty Imports**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 156-57
- Potai, Shri Sohan**
- Disbanding of Task Force on Linking of
Rivers**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 23
- Telecom Service in Rural Areas**
(Deb. 22, Vol. IX, 20-04-2005) Col. 8
- Prabhu, Shri R.**
- Natural Calamities in the Country**
(DUR 193)
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 467—71
(Deb. 20, Vol. VIII, 24-03-2005) Col. 337
- Value Added Tax**
(Deb. 38, Vol. X, 13-05-2005) Col. 29
- Prabhu, Shri Suresh Prabhakar**
- Acquiring of Land by KRC**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 130-31

- Agreement with US Under Open Sky Policy**
(Deb. 37, Vol. X, 12-05-2005)
Col. 55-56
- Airport at Navi Mumbai**
(Deb. 9, Vol. VII, 10-03-2005) Col. 216
- Alternative Scheme for Distribution of Foodgrains**
(Deb. 29, Vol. IX, 02-05-2005) Col. 305
- Amendment in MCI Act**
(Deb. 22, Vol. IX, 20-04-2005) Col. 161
- Anganwadi Kendras**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 226—32
- Autonomy of Regulatory Bodies**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 93-94
- Banning of Import of Onion**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 186
- BIFR**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 432—36
- Conference for Food Parks**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 341-42
- Conversion of Post Offices into Finance Marts**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 67-68
- Dabhol Power Project**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 663
(Deb. 10, Vol. VII, 11-03-2005)
Col. 321-22
- Declining Interest in Study of Science**
(Deb. 36, Vol. X, 11-05-2005)
Col. 534-35
- Development of Horticulture**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 89—94
- Domestic Credit to Private Sector**
(Deb. 38, Vol. X, 13-05-2005) Col. 251
- Donor Assistance from G-8 Countries**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 299-300
- Education through Open Schools and Universities**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 297—300
- Encouraging Net Inflow of Capital from Abroad**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 206-07
- Export of Rice**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 226-27
- Foreign Direct Investment**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 325—27
- Health Hazards due to Use of Mercury in Industries**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 129-30
- High Speed Bullet Trains**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 47—49
- Hike in Tariff**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 170—72
- Incentives to Hardware Sector**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 261—65
- Industrial Infrastructure Upgradation Scheme**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 147—50
- Installation of Tsunami Warning System**
(Deb. 36, Vol. X, 11-05-2005)
Col. 518-19
- Jobs under SGSY/SGRY**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 714—18
- Maharashtra's Borrowing from the National Savings Fund**
(Deb. 38, Vol. X, 13-05-2005) Col. 88

- Mid-Day-Meal Scheme**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 321-22
- Military Training to Youths**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 110-11
- Minimum Support Price for Cotton**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 440—44
- Minimum Support Price of Cotton**
(Deb. 33, Vol. X, 06-05-2005) Col. 187
- Minimum Wages for Unorganised Sectors**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 276—84
- Motion of Thanks on the President's Address**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1222—26
- National Policy for Urban Poor**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 125-26
- National Policy on Petrochemicals**
(Deb. 29, Vol. IX, 02-05-2005) Col. 228
- Natural Calamities in the Country**
(DUR 193)
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 542-43
- Need to declare Sindhudurg and Ratnagiri as most backward districts in Maharashtra and include them under the 'National Food for Work' Programme (MUR 377)**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 380
- New Map Policy**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 368
- Pollution in Metro Cities**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 182-83
- Population Policy**
(Deb. 36, Vol. X, 11-05-2005)
Col. 192-93
- Production of Milk Cream**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 416—18
- Production of Natural Gas**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 104-05
- Productivity Level of Major Crops**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 287—90
- Proposal of Redemption of Maharashtra from Financial Crisis**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 311-12
- Protection of Small Investors**
(Deb. 38, Vol. X, 13-05-2005)
Col. 218-19
- Rates of Final Goods Higher than their Tariff Rates**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 338-39
- Relief Material to Indonesia**
(Deb. 31, Vol. X, 04-05-2005) Col. 275
- Replacement of Level Crossings**
(Deb. 32, Vol. X, 05-05-2005)
Col. 29-30
- Report of National Forest Commission**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 71-72
- Restoring Democracy in Nepal**
(Deb. 31, Vol. X, 04-05-2005)
Col. 172-73
- Salt Pan Land**
(Deb. 35, Vol. X, 10-05-2005)
Col. 144-45
- Salt Pan Land, Mumbai**
(Deb. 35, Vol. X, 10-05-2005)
Col. 101-02
- Secondary Education**
(Deb. 4, Vol. VII, 01-03-2005) Col. 158
- Special Structural Adjustment for Maharashtra**
(Deb. 38, Vol. X, 13-05-2005)
Col. 260-61

Spectrum Allocation

(Deb. 13, Vol. VIII, 16-03-2005) Col. 207

Subsidy(Deb. 21, Vol. IX, 19-04-2005)
Col. 495—97**Technical and Vocational Education**

(Deb. 18, Vol. VIII, 22-03-2005) Col. 285

Ten Fastest Growing States(Deb. 15, Vol. VIII, 18-03-2005)
Col. 271—76**Trends of Population Growth**(Deb. 19, Vol. VIII, 23-03-2005)
Col. 237—40**Twelfth Finance Commission**(Deb. 15, Vol. VIII, 18-03-2005)
Col. 54—62**Upgradation of Pay Scales of Inspector**

(Deb. 19, Vol. VIII, 23-03-2005) Col. 301

Utilisation of Central Allocation(Deb. 17, Vol. VIII, 21-03-2005)
Col. 128—44**Valuation Estimate of Price of Salt Pan Land, Mumbai**

(Deb. 35, Vol. X, 10-05-2005) Col. 172

World Bank Credit/Loan for Slum Sanitation Programme

(Deb. 4, Vol. VII, 01-03-2005) Col. 327

Zoning Atlas for Industrial Sites(Deb. 26, Vol. IX, 27-04-2005)
Col. 89—95**Pradhan, Shri Dharmendra****Increasing Seats in Medical Colleges**(Deb. 36, Vol. X, 11-05-2005)
Col. 204—08**Railway Budget, 2005-2006—General**Discussion Demands for Grants on
Accounts, 2005-2006—(Railways)
Demands for Supplementary Grants,
2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 758—61**Pradhan, Shri Prasanta****Irregularities in Sahitya Akademi**

(Deb. 37, Vol. X, 12-05-2005) Col. 96

Misappropriation of Funds for CSIR(Deb. 35, Vol. X, 10-05-2005)
Col. 75—77**Relief and Rehabilitation of Bhopal Gas Tragedy Victims**(Deb. 21, Vol. IX, 19-04-2005)
Col. 327-28**Vacant Posts**(Deb. 27, Vol. IX, 28-04-2005)
Col. 90-91**Prasad, Shri Harikewal****Agricultural Research on International Level of Agricultural Yield**(Deb. 24, Vol. IX, 25-04-2005)
Col. 270-71**All India Accounts Services**(Deb. 31, Vol. X, 04-05-2005)
Col. 204-05**Bogus Housing Finance Companies**(Deb. 8, Vol. VII, 09-03-2005)
Col. 664-65**Combating Diseases**(Deb. 22, Vol. IX, 20-04-2005)
Col. 417—21**Conversion of Telephone Exchanges into Electronic Exchanges**

(Deb. 31, Vol. X, 04-05-2005) Col. 431

Corruption in Handloom and Handicraft Sector

(Deb. 8, Vol. VII, 09-03-2005) Col. 703

Criteria for Allotment of Gas Agencies(Deb. 32, Vol. X, 05-05-2005)
Col. 43-44**Crop Insurance Scheme**

(Deb. 34, Vol. X, 09-05-2005) Col. 280

Decline in MTNL Services(Deb. 8, Vol. VII, 09-03-2005)
Col. 992—94

- Delay in Delivery of Money Orders**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 320-21
- Development and Maintenance of National Highways**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 155—60
- Employment Opportunities**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 455-56
- Establishment of Environment Courts**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 450-51
- Export of Handicraft**
(Deb. 33, Vol. X, 06-05-2005)
Col. 306-07
- Export of Rice**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 39-40
- External Debt**
(Deb. 33, Vol. X, 06-05-2005)
Col. 411—14
- Foreign Investment**
(Deb. 35, Vol. X, 10-05-2005)
Col. 45—52
- Foreign Investment in Agro and Rural Industries**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 193—95
- Fruits Spoiled by Diseases**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 249—51
- Godowns for Foodgrains**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 258—68
- Implementation of Mandal Commission's Recommendations**
(Deb. 4, Vol. VII, 01-03-2005) Col. 126
- Import of Defence Equipment**
(Deb. 23, Vol. IX, 21-04-2005) Col. 32
- Inflow of Foreign Investment**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 197—203
- Lack of Trained Personnel in Post Offices**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 42-43
- Land Erosion**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 101
- Manufacture of Herbal Medicines**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 48—50
- Modern Facilities of Treatment to Poor Patients**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 206—08
- Modernisation of NTC Mills**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 338—41
- Need to construct a road overbridge at the southern end of Salempur railway station U.P. (MUR 377)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 423-24
- Need to ensure that people affected due to incidents of fire or floods in rural areas are compensated suitably by providing them financial assistance and houses under Indira Awas Yojana (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005) Col. 419
- Need to open branches of Allahabad Bank in Salempur and Deoria districts of U.P. (MUR 377)**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 322-23
- Need to review new catering policy of Railways (MUR 377)**
(Deb. 34, Vol. X, 09-05-2005) Col. 579
- Need to withdraw the move to transfer employees of Police Wireless Department of Uttar Pradesh to Uttaranchal (MUR 377)**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 379
- New Power Policy**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 167—71

- Opening of Retail Outlets
(Deb. 23, Vol. IX, 21-04-2005) Col. 252
- Outstanding Amount of Cooperative Banks
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 254-55
- Over-Crowded Railway Stations
(Deb. 20, Vol. VIII, 24-03-2005) Col. 148
- Pending Complaints
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 88-89
- Plantation of Jatropha
(Deb. 8, Vol. VII, 09-03-2005) Col. 284
- Preparation of Press Releases
(Deb. 27, Vol. IX, 28-04-2005)
Col. 197-98
- Problems of Textile Industry in Uttar Pradesh
(Deb. 10, Vol. VII, 11-03-2005)
Col. 181—83
- Promotion of Hindi in Missions Abroad
(Deb. 5, Vol. VII, 02-03-2005)
Col. 133-44
- Promotion of Sports
(Deb. 21, Vol. IX, 19-04-2005)
Col. 777—79
- Railway Projects
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 149-50
- Raising of Water Level in States
(Deb. 24, Vol. IX, 25-04-2005)
Col. 80—90
- Repatriation of DDA Officers
(Deb. 35, Vol. X, 10-05-2005) Col. 207
- Reservation of OBC in Banks
(Deb. 38, Vol. X, 13-05-2005) Col. 111
- Return Journey Booking Offices
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 173—83
- Review of Antyodaya Anna Yojana
(Deb. 34, Vol. X, 09-05-2005) Col. 473
- Rural Electrification
(Deb. 10, Vol. VII, 11-03-2005)
Col. 232—34
- Selling of Eatables at Stations of High Prices
(Deb. 27, Vol. IX, 28-04-2005) Col. 92
- Shortage of Cotton Yarn
(Deb. 33, Vol. X, 06-05-2005) Col. 63
- STD Facility in Taluka Headquarters
(Deb. 31, Vol. X, 04-05-2005)
Col. 85-86
- Subsidy on Diesel
(Deb. 14, Vol. VIII, 17-03-2005) Col. 88
- Telecom Works Undertaking in U.P.
(Deb. 31, Vol. X, 04-05-2005)
Col. 196—98
- Telephone Adalats in UP
(Deb. 8, Vol. VII, 09-03-2005)
Col. 772—812
- Terrorist Activities
(Deb. 21, Vol. IX, 19-04-2005)
Col. 600-01
- Tourist Circuits
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 509—14
- Training Programmes Abroad
(Deb. 8, Vol. VII, 09-03-2005) Col. 639
- Violation of Official Language Act
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 545—47
- World Bank's Funds for Hospitals in Uttar Pradesh
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 201-02
- Prasad, Shri Lalmani**
- Creation of Posts
(Deb. 35, Vol. X, 10-05-2005)
Col. 134-35
- Disapproval of Patents (Amendment) Ordinance and Patents (Amendment) Bill, 2005
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 663-64

- Electoral Reforms (DUR 193)**
(Deb. 31, Vol. X, 04-05-2005)
Col. 533—55
- Filling up of Reserved Quota**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 130-31
- Filling up or Reservation Quota for SCs/
STs/OBCs**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 101-02
- General Budget—2005-06—Demands for
Grants—Ministry of Home Affairs**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 650-51
- General Budget—2005-2006 General
Discussion Demands for Grants on
Account—(General) 2005-2006 and
Demands for Supplementary Grants—
(General), 2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 463
- Grievances received by DDA**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 592-93
- New Millennium Fund**
(Deb. 36, Vol. X, 11-05-2005)
Col. 523—29
- Peppermint Production in U.P.**
(Deb. 34, Vol. X, 09-05-2005)
Col. 312-13
- Railway Budget, 2005-2006—General
Discussion Demands for Grants on
Accounts, 2005-2006—(Railways)
Demands for Supplementary Grants,
2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 825-26
- Reservation of SCs/STs/Backward
Classes**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 328-29
- Reserved Posts**
(Deb. 29, Vol. IX, 02-05-2005) Col. 248
- Prasada, Kunwar Jitin**
Allocation of Kerosene
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 215—20
- Cess on Air Travel**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 295-96
- Disapproval of Patents (Amendment)
Ordinance and Patents (Amendment)
Bill, 2005**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 680—84
- Express Way around Delhi**
(Deb. 5, Vol. VII, 02-03-2005) Col. 447
- Gas Connections**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 253—57
- High Security Number Plates**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 873—75
- Identification of Tracks for Electrification**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 432-33
- Need to expedite the proposal for setting
up a power project in Shahjahanpur
District, Uttar Pradesh (MUR 377)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 599-600
- PSB Affected by Tsunami Disaster**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 694-95
- Registration of Dealers under VAT**
(Deb. 8, Vol. VII, 09-03-2005) Col. 702
- Rosa Thermal Power Project**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 113
- WB and JBIC Loans for Road Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1086—91
- Purandeswari, Shrimati D.**
**Cancellation of Land Allotted to Escorts
Hospital**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 324

- Carcinogenic Chemicals in Baby Products**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 23-24
- CBI Inquiry on Status of Tigers**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 167—74
- Coastal Aquaculture Authority Bill, 2005—Consid. and Pass**
(Deb. 32, Vol. X, 05-05-2005)
Col. 249—51
- Constitution (Amendment) Bill, 2005 (Amendment of the Seventh Schedule)—Int.**
(Deb. 38, Vol. X, 13-05-2005) Col. 336
- Consumer Awareness Programme**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 33
- Container Security Initiative**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 295—97
- Decline in Textile Export**
(Deb. 33, Vol. X, 06-05-2005)
Col. 124—27
- Decreasing of Growth Rate in Farm Sector**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 235-36
- Deployment of Armed Police**
(Deb. 21, Vol. IX, 19-04-2005) Col. 713
- Diseases due to Unsafe Blood**
(Deb. 26, Vol. IX, 27-04-2005) Col. 9
- Electoral Reforms**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 193-94
- Encroachments and Unauthorised Constructions**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 184
- Expenses on Medical Research**
(Deb. 28, Vol. IX, 29-04-2005) Col. 543
- Export of Agro Food Products**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 297-98
- Foreign Exchange Reserve**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 759-60
- Formation of a Council for Physiotherapy**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 448-49
- General Budget—2005-2006—Demands for Grants—Ministry of Agriculture**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 328—32
- Guidelines for Heritage Sites**
(Deb. 9, Vol. VII, 10-03-2005) Col. 261
- Hiring of Private Properties**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 97—99
- Increase in Cases of Diabetes and Atherosclerosis**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 141-42
- Initiatives for Safe-Motherhood**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 323—56
- Labour Reforms**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 455
- Lok Pal Bill**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 839-40
- Meeting of Inter-State Council**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 69-70
- National Anthem**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 2—6
- National Nutrition Mission**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 33—40
- National Rural Health Mission**
(Deb. 31, Vol. X, 04-05-2005) Col. 7
- Natural Calamities in the Country**
(DUR 193)
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 524—26
- Need to have a sepafate Geriatric Department in all major Government Hospitals and introduce a course in**

- Geriatric Medicine as a part of MBBS Curriculum (MUR 377)
(Deb. 11, Vol. VIII, 14-03-2005) Col. 600
- New Drugs Delivery System for Diabetes
(Deb. 31, Vol. X, 04-05-2005) Col. 139
- New FM Radio Policy
(Deb. 9, Vol. VII, 10-03-2005)
Col. 40-41
- Overhaul of Indian Meteorological Department
(Deb. 8, Vol. VII, 09-03-2005) Col. 985
- Prices of Drugs
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 436-37
- Prices of Life Saving Drugs
(Deb. 24, Vol. IX, 25-04-2005)
Col. 43-44
- Prime Minister's Meeting with District Collectors
(Deb. 36, Vol. X, 11-05-2005) Col. 363
- Relief measures for workers in Agrarian Sector
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 390-94
- Setting up of New Museums
(Deb. 9, Vol. VII, 10-03-2005)
Col. 215-16
- Sittings of National Integration Council
(Deb. 30, Vol. IX, 03-05-2005) Col. 115
- Situation arising out of fall in price of Chillies in Tamil Nadu and Andhra Pradesh causing hardship to the Chilli growers and steps taken by the Government in regard thereto (CA)
(Deb. 36, Vol. X, 11-05-2005)
Col. 561-62
- Situation arising out of increasing incidents of female foeticide resulting in fall in sex ratio adverse to females in the country and steps taken by the government in regard thereto (CA)
(Deb. 30, Vol. IX, 03-05-2005)
Col. 397-98
- Special Courts for Women Bill, 2005 by Shrimati D. Purandeswari—Int.
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 399-400
- Study on Geriatric Problem
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1030-31
- Subsidy to US Cotton Growers
(Deb. 21, Vol. IX, 19-04-2005)
Col. 737-38
- Supreme Court Judgement on Article 356
(Deb. 30, Vol. IX, 03-05-2005)
Col. 215-18
- Tata Tea Company
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 553-54
- Tsunami Warning System
(Deb. 8, Vol. VII, 09-03-2005)
Col. 975-78
- Urban Renewal Fund
(Deb. 28, Vol. IX, 29-04-2005) Col. 349
- Utilisation of Education Cess
(Deb. 8, Vol. VII, 09-03-2005)
Col. 767-68
- Verification of ICCR Publications
(Deb. 36, Vol. X, 11-05-2005)
Col. 48-49
- Water Supply in Dwarka
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 346-47
- Withdrawal of Valdecoxile Pain Killer
(Deb. 34, Vol. X, 09-05-2005) Col. 306
- Radhakrishnan, Shri Varkala**
- Amount released to Bihar under CRF
(Deb. 31, Vol. X, 04-05-2005)
Col. 140-44
- Carcinogenic Chemicals in Baby Products (HAH Dis.)
(Deb. 34, Vol. X, 09-05-2005) Col. 643
- Central Assistance for Infrastructural Development
(Deb. 4, Vol. VII, 01-03-2005)
Col. 218-19

- Code of Criminal Procedure (Amendment) Bill, 2005—Consid. and Pass**
(Deb. 34, Vol. X, 09-05-2005)
Col. 584—93
- Contaminated Ground Water**
(Deb. 24, Vol. IX, 25-04-2005) Col. 39
- Convention Centre**
(Deb. 34, Vol. X, 09-05-2005) Col. 314
- Development of Tourism**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 201—03
- Electoral Reforms (DUR 193)**
(Deb. 31, Vol. X, 04-05-2005)
Col. 527—31
- Electrification of Kollam-Trivandrum**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 70
- Improving Inland Waterways-3**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 152-53
- Integration of Rail and Road Transport**
(Deb. 9, Vol. VII, 10-03-2005) Col. 208
- International Norms for Development of Ports**
(Deb. 26, Vol. IX, 27-04-2005) Col. 161
- IT Economic Zone**
(Deb. 31, Vol. X, 04-05-2005) Col. 135
- Kudumbasree Project on Women Empowerment**
(Deb. 32, Vol. X, 05-05-2005) Col. 87
- National Institute for Organic Farm**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 137-38
- National Judicial Commission**
(Deb. 38, Vol. X, 13-05-2005)
Col. 8-9
- National Rail Vikas Yojana**
(Deb. 32, Vol. X, 05-05-2005) Col. 7
- Natural Calamities in the Country (DUR 193)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 471—74
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 335-36
- Need for taking over of the Bio-Technology Centre at Trivandrum, Kerala by the Central Government (MUR 377)**
(Deb. 38, Vol. X, 13-05-2005) Col. 309
- Need for taking over the Bio-technology Centre at Trivandrum, Kerala by the Central Government (MUR 377)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 581-82
- Negative Vote**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 177-78
- Opening Consulates in State Capitals**
(Deb. 8, Vol. VII, 09-03-2005) Col. 927
- Pace of National Highway Construction**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 254-55
- Panchakarma Treatment**
(Deb. 31, Vol. X, 04-05-2005)
Col. 275-76
- Patents (Amendment) Bill—Int.**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 369-70
- Pension Fund Regulatory and Development Authority Bill, 2005—Int.**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 448-49
- Power Shortage**
(Deb. 33, Vol. X, 06-05-2005)
Col. 33-34
- Promotion of Holistic Medicine Treatment**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 213-14
- Relief and Rehabilitation of Tsunami Affected People (St.)**
(Deb. 9, Vol. VII, 10-03-2005) Col. 314
- Retention of SC/ST Status after Migration**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 114-15

- Revival of Fertilizers and Chemicals Travancore Ltd. in Kerala**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 431
- Right to Information Bill, 2004—Consid.**
(Deb. 35, Vol. X, 10-05-2005)
Col. 355—60
- Scheme for Development of Pulses and Oilseeds**
(Deb. 29, Vol. IX, 02-05-2005) Col. 6
- Solid Waste Management and Drainage Scheme**
(Deb. 35, Vol. X, 10-05-2005) Col. 9
- Standardisation of Ayurvedic Treatment**
(Deb. 36, Vol. X, 11-05-2005)
Col. 1—10
- Standing Committee on Personnel, Public Grievances, Law and Justice—Fifth and Sixth Reports—Laid**
(Deb. 22, Vol. IX, 20-04-2005) Col. 570
- Statutory Resolution Disapproving Patents (Amendment) Ordinance and Patents (Amendment) Bill, 2005**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 588-89
- Training for Personnel of Public Distribution System**
(Deb. 34, Vol. X, 09-05-2005) Col. 14
- Rai, Shri Nakul Das**
- Amendment in Factories Act, 1948**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 328-29
- Development and Research of Orchid Flower in Sikkim**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 249-50
- Development of Cities in N.E. States**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 557—72
- Export of Tea**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 803—07
- More Funds to IARI**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 223-24
- Setting up of National Flying Training Institute**
(Deb. 23, Vol. IX, 21-04-2005) Col. 198
- Tea Industry Crisis**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 656-57
- Toilets for Citizens**
(Deb. 25, Vol. IX, 26-04-2005) Col. 125
- Raja, Shri A.**
- Situation arising out of non-implementation of Instructions and Guidelines for regularising the forest land being cultivated by the farmers prior to 1980 and steps taken by the Government in regard thereto (CA)**
(Deb. 35, Vol. X, 10-05-2005)
Col. 304-09, 315-16
- Rajagopal, Shri L.**
- Amendment of Disclosure Guidelines by SEBI**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 347
- Corruption in Delhi Police**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 336-37
- Decline in Passengers**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 28
- Developments in Nepal and visits of Minister of External Affairs to Afghanistan and Pakistan (DUR 193)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 653-54
- Finance Bill, 2005—Consid.**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 325—31
- General Budget—2005-2006 General Discussion**
- Demands for Grants on Account—(General) 2005-2006 and Demands for Supplementary Grants—(General), 2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 457-58

- General Budget-2005-06—Demands For Grants of the Ministry of Rural Development**
(Deb. 24, Vol. IX, 25-04-2005) Col. 508—12
- Modernizing Leather Industry**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 48-49
- National Anthem**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 5
- Need to formulate a comprehensive plan to save the lives of children suffering from congenital disease (MUR 377)**
(Deb. 8, Vol. VII, 09-03-2005) Col. 1123-24
- Need to include 'Dalit Christians' in the category of Scheduled Castes (MUR 377)**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 611-12
- Satellite for Surveillance of Indian Borders**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 253-54
- Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Goa**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 459—64
- Supply of Gas Cylinders to Customers**
(Deb. 9, Vol. VII, 10-03-2005) Col. 25
- Rajbhar, Shri Chandra Dev Prasad**
- Construction of CGHS Dispensary Building**
(Deb. 5, Vol. VII, 02-03-2005) Col. 101-02
- Conversion of Gurgaon-Delhi MG Line into BG**
(Deb. 8, Vol. VII, 09-03-2005) Col. 210
- Disconnecting Telephones**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 70
- Installation of VLPT in Ransar Valley**
(Deb. 8, Vol. VII, 09-03-2005) Col. 388-89
- N.C.T.E.**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 92-93
- Nursery Education**
(Deb. 21, Vol. IX, 19-04-2005) Col. 694-95
- Rajender Kumar, Shri**
- Allotment of Petrol Pumps**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 231—35
- Amendment in Guardianship and Wards Act, 1890**
(Deb. 27, Vol. IX, 28-04-2005) Col. 129
- Appointment on Compassionate Grounds**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 164-65
- Centrally Sponsored Schemes and Funds**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 356—78
- Complaints Received in PMO**
(Deb. 26, Vol. IX, 27-04-2005) Col. 544—46
- Constitution of Telephone Advisory Committee**
(Deb. 36, Vol. X, 11-05-2005) Col. 151-52
- Construction of Additional Room**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 323-24
- Decline in Vulture Population**
(Deb. 24, Vol. IX, 25-04-2005) Col. 151-52
- Development assistance to Uttaranchal**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 233
- Development of Cities**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 165
- Development of Historical and Religious Culture**
(Deb. 37, Vol. X, 12-05-2005) Col. 172

- Development of Telecom Services in Uttaranchal
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 85—87
- Direct Marketing of PMT Gas
(Deb. 23, Vol. IX, 21-04-2005) Col. 175
- Directorate for Company Secretaries
(Deb. 33, Vol. X, 06-05-2005)
Col. 311-12
- Doubling of Rail Line from Luxar to Dehradun
(Deb. 37, Vol. X, 12-05-2005)
Col. 236
- Employment Generation Schemes for Tribals
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 245—47
- Establishment of National Defence University
(Deb. 9, Vol. VII, 10-03-2005)
Col. 92-93
- Fake Institutions/Doctors
(Deb. 22, Vol. IX, 20-04-2005)
Col. 297-98
- Fuel Retailing by ONGC
(Deb. 23, Vol. IX, 21-04-2005)
Col. 121-22
- Grant for Uttaranchal
(Deb. 38, Vol. X, 13-05-2005)
Col. 70-71
- Import of Ultra Low Sulphur Petrol and Diesel
(Deb. 9, Vol. VII, 10-03-2005)
Col. 82-83
- Instructions of SEBI
(Deb. 28, Vol. IX, 29-04-2005)
Col. 181-82
- Investment in Power Sector
(Deb. 28, Vol. IX, 29-04-2005)
Col. 371-72
- Junior Wrestlers
(Deb. 21, Vol. IX, 19-04-2005) Col. 755
- Low Cost Access to Space
(Deb. 22, Vol. IX, 20-04-2005) Col. 210
- Merger of IFCI
(Deb. 28, Vol. IX, 29-04-2005) Col. 453
- Mining of Iron Ore by SAIL
(Deb. 21, Vol. IX, 19-04-2005) Col. 396
- More Funds to IARI
(Deb. 21, Vol. IX, 19-04-2005)
Col. 223-24
- Need for four laning of road between Delhi and Haridwar with a view to boost tourism (MUR 377)
(Deb. 32, Vol. X, 05-05-2005)
Col. 219-20
- Need to take over the Irrigation Research Institute at Haridwar, Uttaranchal by the Central Government (MUR 377)
(Deb. 27, Vol. IX, 28-04-2005) Col. 299
- Norms for Notary Public
(Deb. 8, Vol. VII, 09-03-2005)
Col. 512-13
- Opening of Gas Agencies
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 143—46
- Overseas Expansion of Public Sector Banks
(Deb. 33, Vol. X, 06-05-2005)
Col. 77—79
- Promotions of Doctors
(Deb. 19, Vol. VIII, 23-03-2005) Col. 347
- Rail Overbridges in Haridwar
(Deb. 9, Vol. VII, 10-03-2005) Col. 80
- Rail Projects of Uttaranchal
(Deb. 37, Vol. X, 12-05-2005)
Col. 116-17
- Railway Projects
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 141—44
- Setting up of Power Projects
(Deb. 33, Vol. X, 06-05-2005)
Col. 202—06

- Sexual Harassment of Female Cadets**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 196-97
- Steps to Patent Mango**
(Deb. 34, Vol. X, 09-05-2005)
Col. 415—17
- Sugarcane Growers in Uttaranchal**
(Deb. 34, Vol. X, 09-05-2005)
Col. 262-63
- Tea Industry Crisis**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 656-57
- Rajendran, Shri P.**
- Abolition of Posts**
(Deb. 31, Vol. X, 04-05-2005)
Col. 153-54
- AEZ Project for Medicinal and Aromatic Plants in Kerala**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 297-98
- Assistance for Setting up of Medical University**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 93-94
- Ban on Lotteries**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 234-35
- Closure of Tea Estates**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 281
- Coarse Grain Allocation for SGRY**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 417
- Combating of Jaundice**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 269—71
- Committee on Members of Parliament Local Area Development Scheme—Twelfth Report—Presented**
(Deb. 31, Vol. X, 04-05-2005) Col. 453
- Connecting of Courts with Internet**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 675-76
- Construction of Road Overbridges in Kerala**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 200-01
- Development of Thangssery Fishing Harbour**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 195-96
- Employment on Compassionate Ground**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 384-85
- EU Scholarships to Indian Students**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 167-68
- Import of Fish from Thailand**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 144-45
- Issue Price of Foodgrains**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 171—84
- Merger of MTNL and BSNL**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 53—55
- Modernisation of Fishing Harbours**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 269—72
- Modernisation of Medical Colleges in Kerala**
(Deb. 26, Vol. IX, 27-04-2005) Col. 103
- Need to extend all possible assistance to the Government of Kerala to address the problems of workers engaged in traditional industries in the State (MUR 377)**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 498-99
- Need to take suitable measures to mitigate the sufferings of Tsunami affected people in Kollam district, Kerala (MUR 377)**
(Deb. 34, Vol. X, 09-05-2005) Col. 578

- Security of Religious Places**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 151-52
- Shortage of Civilian Staff**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 8-9
- Subsidy to Tea Planters**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 115—17
- Rajenthiran, Shrimati M.S.K. Bhavani**
- Exodus of Pilots**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 17
- General Budget—2005-2006 General Discussion Demands for Grants on Account—(General) 2005-2006 and Demands for Supplementary Grants—(General), 2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 356—59
- Natural Calamities in the Country (DUR 193)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 520—22
- Natural Gas Resources**
(Deb. 32, Vol. X, 05-05-2005)
Col. 25
- Plan for Flood Control**
(Deb. 29, Vol. IX, 02-05-2005) Col. 24
- Strengthening of RPF**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 38
- Raju, Shri M.M. Pallam**
- Coastal Aquaculture Authority Bill, 2005—Consid. and Pass**
(Deb. 32, Vol. X, 05-05-2005)
Col. 238—41
- Port Connectivity Projects**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 15
- Sale of Banned Drugs**
(Deb. 31, Vol. X, 04-05-2005) Col. 25
- Standing Committee on Information Technology—Eleventh, Twelfth, Thirteenth & Fourteenth Reports—Presented**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1111-12
- Standing Committee on Information Technology—Fifteenth to Eighteenth Reports—Presented**
(Deb. 23, Vol. IX, 21-04-2005) Col. 293
- Standing Committee on Information Technology—Nineteenth and Twentieth Reports—Presented**
(Deb. 38, Vol. X, 13-05-2005) Col. 282
- Ramachandran, Shri Gingee N.**
- General Budget—2005-2006 General Discussion Demands for Grants on Account—(General) 2005-2006 and Demands for Supplementary Grants—(General), 2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 423—26
- Ramadass, Prof. M.**
- Amendments in Criminal Procedure Code**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 624-25
- Application of Nuclear Energy for Development of Rural Areas**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 537—39
- Coastal Aquaculture Authority Bill, 2005—Consid. and Pass**
(Deb. 32, Vol. X, 05-05-2005)
Col. 238—41
- Code of Criminal Procedure (Amendment) Bill, 2005—Consid. and Pass**
(Deb. 34, Vol. X, 09-05-2005)
Col. 610—12
- Creamy Layer Concept for OBC**
(Deb. 23, Vol. IX, 21-04-2005) Col. 178
- Development of Airport at Pondicherry**
(Deb. 32, Vol. X, 05-05-2005) Col. 95

- Development of Bio-technology in Agriculture**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 209-10
- Disaster Management Policy**
(Deb. 29, Vol. I X, 02-05-2005)
Col.224-25
- Electoral Reforms (DUR 193)**
(Deb. 31, Vol. X, 04-05-2005)
Col. 531—34
- Empowerment of Panchayati Raj Institutions**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 114—28
- Encouragement of Cultivation of Herbal, Medicinal and Aromatic Plants**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 223—25
- Estimates Committee—Eighth Report—Presented**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 552
- Expansion of Television and Radio Coverage**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 237-38
- Finance Bill, 2005—Cosid.**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 579—84
- General Budget—2005-06—Demands for Grants—Ministry of Science and Technology**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 681—85
- General Budget 2005-2006—General Discussion, Demands for Grants on Account (General), 2005-2006 and Demands for Supplementary Grants (General), 2004-05**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 465—71
- Government of Union Territories and the Government of National Capital Territory of Delhi (Amendment) Bill, 2005—Consid. and Pass**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 437—40
- Growth of Tourism**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 304-05
- Impact of Tribal Development Schemes**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 295—97
- Implementation of Mandal Commission's Recommendations**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 158-59
- Incentives to Backward Areas**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 835
- Indecent and Immoral Contents**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 238-39
- Joint Forest Management**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 482—84
- Loss Making CPSUs**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 137-38
- Machinery of Arbitration for CPSUs**
(Deb. 27, Vol. IX, 28-04-2005) Col. 207
- Monitoring PHCs Activities**
(Deb. 26, Vol. IX, 27-04-2005) Col. 407
- National Manufacturing Competitiveness Council**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 105-06
- Need to grant B-2 Status to Pondicherry city for HRA purpose (MUR 377)**
(Deb. 31, Vol. X, 04-05-2005)
Col. 502-03
- Need to implement the policy of reservation in employment to most backward class of Pondicherry (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col. 341-42

- New Policy for Opening of Post Offices**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 262-63
- Nutritional Security**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 335-36
- Participation of Federation in International Sports Events**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 89-90
- Power Tariff Policy**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 254—57
- Professional Support to North Eastern Council**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 157-58
- Progress made under PMRY**
(Deb. 31, Vol. X, 04-05-2005)
Col. 349—54
- Raising Resources from Capital Market**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 511-12
- Recognition of Tribal Communities in Pondicherry**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 295-96
- Reservation for Handicapped Persons**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 75-76
- Reservation for Handicapped persons in Pondicherry**
(Deb. 8, Vol. VII, 09-03-2005) Col. 228
- Revival of Sick CPSEs**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 367—69
- Scheme for Development of Pulses and Oilseeds**
(Deb. 29, Vol. IX, 02-05-2005) Col. 7
- Sethusamudram Ship Canal Project**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 117-18
- Special Economic Zone Bill, 2005—
Consid. and Pass**
(Deb. 35, Vol. X, 10-05-2005)
Col. 416—20
- Statement made by Hon. Prime Minister regarding visits of Chinese Premier and President of Pakistan to India (DUR 193)**
(Deb. 37, Vol. X, 12-05-2005)
Col. 391—93
- Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Bihar**
(Deb. 16, Vol. VIII, 19-03-2005)
Col. 127—30
- Supply of Water to Rural Habitats**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 252—54
- Taking Over of Swadeshi Cotton Textile Mills**
(Deb. 8, Vol. VII, 09-03-2005) Col. 738
- Target for Poverty Alleviation**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 329—32
- Task Force for Cooperative Banking System**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 690-91
- Trade related Intellectual Property Rights**
(Deb. 25, Vol. IX, 26-04-2005) Col. 271
- Training for Personnel of Public Distribution System**
(Deb. 34, Vol. X, 09-05-2005) Col. 10
- University of Allahabad Bill, 2005—
Consid. and Pass**
(Deb. 36, Vol. X, 11-05-2005)
Col. 661—64
- Utilisation of Education Cess**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 767-68
- Youth Development Centres**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 695—700

Ramadoss, Dr. Anbumani

Carcinogenic Chemicals in Baby Products (HAH Dis.)

(Deb. 34, Vol. X, 09-05-2005)
Col. 644-50

Situation arising out of increasing incidents of female foeticide resulting in fall in sex ratio adverse to females in the country and steps taken by the government in regard thereto (CA)

(Deb. 30, Vol. IX, 03-05-2005)
Col. 392-93, 399-405

Status of implementation of the recommendations in the Report of Standing Committee on Health and Family Welfare (St.)

(Deb. 38, Vol. X, 13-05-2005)
Col. 285-86

Ramakrishna, Shri Badig :

Abuse of Human Rights by UN Peace Keeping Forces

(Deb. 27, Vol. IX, 28-04-2005) Col. 168

Agricultural Technology Information Centres

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 518-22

Allocation of Coal to Core and Non-Core Sectors

(Deb. 36, Vol. X, 11-05-2005)
Col. 386-87

Anti-Erosion Works in States

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 496-97

Assistance by IFAD for Development Project

(Deb. 28, Vol. IX, 29-04-2005) Col. 173

Assistance to Tsunami Affected Counties

(Deb. 5, Vol. VII, 02-03-2005)
Col. 323—25

Board of Trade and Industry

(Deb. 21, Vol. IX, 19-04-2005)
Col. 796—800

Border Disputes

(Deb. 35, Vol. X, - 10-05-2005)
Col. 225-27

Bring down Cost of Production of Urea

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 346-48

Code of Conduct by SEBI

(Deb. 33, Vol. X, 06-05-2005) Col. 235

Committee for Strengthening Co-operative Financing

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 230-31

Compact Automatic Weather Stations

(Deb. 26, Vol. IX, 27-04-2005)
Col. 219

Computerisation of Post Office

(Deb. 26, Vol. IX, 27-04-2005)
Col. 542-43

Crash Proof Test for Passenger Coach

(Deb. 37, Vol. X, 12-05-2005)
Col. 201-02

Creation of Modern Warehouses

(Deb. 34, Vol. X, 09-05-2005)
Col. 407-08

Damage to Fence

(Deb. 14, Vol. VIII, 17-03-2005) Col. 131

Denial of Leaders of J&K on Bus Journey

(Deb. 36, Vol. X, 11-05-2005) Col. 480

Desilting of Lakes and Reservoirs

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 214-16

Development of Genetic Transformation System for Mosquito

(Deb. 13, Vol. VIII, 16-03-2005) Col. 222

Disabled Friendly Schools

(Deb. 21, Vol. IX, 19-04-2005)
Col. 795-96

Discontinuation of Anti Dumping Duty on Import of Chemicals

(Deb. 30, Vol. IX, 03-05-2005)
Col. 363-64

- Discontinuation of Virtual Private Network
(Deb. 31, Vol. X, 04-05-2005)
Col. 164-65
- Disturbances during Telecasting of
Republic Day Parade
(Deb. 9, Vol. VII, 10-03-2005) Col. 263
- Diversion of Coal Rakes
(Deb. 9, Vol. VII, 10-03-2005)
Col. 239—41
- Dual Citizenship to PIO
(Deb. 5, Vol. VII, 02-03-2005)
Col. 445-46
- Employment on Compassionate Grounds
in CPWD
(Deb. 35, Vol. X, 10-05-2005)
Col. 170-71
- Establishment of Joint Venture Company
(Deb. 34, Vol. X, 09-05-2005)
Col. 502-03
- Expansion of Fleet of SCI
(Deb. 8, Vol. VII, 09-03-2005) Col. 913
- Exploration of Coal by Private Players
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 164-65
- External Audit
(Deb. 28, Vol. IX, 29-04-2005)
Col. 185-86
- External Audit to Check Corruption in
Employees Provident Fund
(Deb. 24, Vol. IX, 25-04-2005)
Col. 364-65
- Fellowships to Students
(Deb. 4, Vol. VII, 01-03-2005)
Col. 431-32
- Fertilizer Plants
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 304—06
- Food and Nutrition Programme
(Deb. 21, Vol. IX, 19-04-2005) Col. 479
- Foreign Assistance to NGOs
(Deb. 21, Vol. IX, 19-04-2005)
Col. 731-32
- Foreign Collaboration for Setting up
R and D centre for Broadband
Wireless Product
(Deb. 31, Vol. X, 04-05-2005)
Col. 126-27
- Formulation of National Policy on
Subsidies
(Deb. 10, Vol. VII, 11-03-2005)
Col. 2—13
- Fuel Retailing by ONGC
(Deb. 23, Vol. IX, 21-04-2005)
Col. 121-22
- Gorkha Regiment Personnel Kidnapped
in Nepal
(Deb. 9, Vol. VII, 10-03-2005) Col. 86
- Grading of Private Hospitals
(Deb. 31, Vol. X, 04-05-2005) Col. 309
- Grant-in-aid for Eradication of Diseases
(Deb. 26, Vol. IX, 27-04-2005)
Col. 366—84
- Guidelines for Private Participation for
improving Water Supply
(Deb. 25, Vol. IX, 26-04-2005)
Col. 289-90
- Hepatitis-B injection for CGHS
Beneficiaries
(Deb. 8, Vol. VII, 09-03-2005)
Col. 929—33
- Implementation of Internal Assessment
Scheme for Mathematics
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 431-32
- Import of Breeding Cattle from Australia
(Deb. 24, Vol. IX, 25-04-2005) Col. 44
- Import of Sugar
(Deb. 34, Vol. X, 09-05-2005) Col. 44
- Incentives to Hardware Sector
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 261—65
- Incentives to Textile Sector
(Deb. 8, Vol. VII, 09-03-2005)
Col. 698-99

- Increase in Earthquake Tremors**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 534-35
- Increase in Retirement Age**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 163-64
- India A Global Trade Hub**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 78-79
- Indo-Japan Double Taxation Avoidance Treaty**
(Deb. 10, Vol. VII, 11-03-2005) Col. 242
- Inter-linking of Rivers**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 244-45
- Introduction of 3G Third Generation Technology**
(Deb. 31, Vol. X, 04-05-2005)
Col. 261-62
- Investment in Power Sector**
(Deb. 38, Vol. X, 13-05-2005) Col. 121
- Involvement of Private Sector for Maintenance of Monuments**
(Deb. 27, Vol. IX, 28-04-2005) Col. 110
- Irregularities in Purchases Made by SAIL**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 233-34
- KU Band Satellite Distribution Project**
(Deb. 27, Vol. IX, 28-04-2005) Col. 217
- Legislation to Regulate Admission and Fee Structure in Educational Institutions**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 20-21
- Meeting of Chief Ministers**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 353—55
- National Award for Welfare of Child**
(Deb. 35, Vol. X, 10-05-2005)
Col. 247—51
- National Institute of Technology**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 147-48
- NCES Programme**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 169
- Norms for Private Hospitals and Diagnostic Centres**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 360-61
- Opening of Shops in Houses**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 131-32
- Opening up of Pension Funds to Private Operators**
(Deb. 8, Vol. VII, 09-03-2005) Col. 583
- Payment of Entertainment Tax**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 154-55
- Performance of Fertilizer Units**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 23—32
- Permission to Private Airlines to Fly Abroad**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 350—52
- PMGSY**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 290-92
(Deb. 33, Vol. X, 06-05-2005)
Col. 129—32
- Precision Farming Techniques**
(Deb. 24, Vol. IX, 25-04-2005) Col. 217
- Private Sector for Sale of Farm Products**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 385—87
- Private Universities**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 16—19
- Privatization of Power Supply**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 318—20
- Production of Quality Fertilizers**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 332-33

- Promotion of Indian Cultural Heritage by ICCR
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 286-87
- Proposal to reunite divided families of India and Pakistan
(Deb. 19, Vol. VIII, 23-03-2005) Col. 175
- Raising GDR Funds from Abroad
(Deb. 38, Vol. X, 13-05-2005)
Col. 167-68
- Regulation for DTH
(Deb. 14, Vol. VIII, 17-03-2005) Col. 128
- Resettlement Policy for Slums
(Deb. 21, Vol. IX, 19-04-2005) Col. 730
- Retail Cost of Drugs for AIDS
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 551—56
- Retired Officials on Personal Staff of Ministers
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 94-95
- Revamping of Air Services
(Deb. 32, Vol. X, 05-05-2005) Col. 39
- Review of National Curriculum for School Education
(Deb. 35, Vol. X, 10-05-2005)
Col. 39-40
- Review of National Policy on Older People
(Deb. 27, Vol. IX, 28-04-2005)
Col. 24—28
- Role of Panchayat Bodies in Rural Development
(Deb. 37, Vol. X, 12-05-2005)
Col. 221—30
- S.K. Joshi Report for Upgradation of Institutions
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 509—11
- Setting up of a National Level Growth Fund
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 275-76
- Setting up of Pension Fund Regulatory and Development Authority
(Deb. 8, Vol. VII, 09-03-2005) Col. 706
- Setting-up of National Knowledge Commission
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 284-85
- Shifting of US based Call Centres
(Deb. 35, Vol. X, 10-05-2005)
Col. 257-58
- Sick PSUs
(Deb. 28, Vol. IX, 29-04-2005)
Col. 301—12
- SIDBI
(Deb. 28, Vol. IX, 29-04-2005) Col. 172
- Soft Loans from Japan
(Deb. 33, Vol. X, 06-05-2005)
Col. 400—02
- Subsidy of Fertilizers
(Deb. 21, Vol. IX, 19-04-2005) Col. 293
- Subsidy on Petroleum Products
(Deb. 9, Vol. VII, 10-03-2005)
Col. 221—23
- Task Force for Power Sector
(Deb. 38, Vol. X, 13-05-2005) Col. 205
- Telephone Connections in Post Offices
(Deb. 31, Vol. X, 04-05-2005)
Col. 439-40
- Thalassaemia Patients
(Deb. 31, Vol. X, 04-05-2005)
Col. 365-66
- Titanium Deposit
(Deb. 8, Vol. VII, 09-03-2005)
Col. 818—20
- Trading Systems in Stock Exchanges
(Deb. 38, Vol. X, 13-05-2005)
Col. 257-58
- Treating Roads with Plastic Waste Material
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1093

- Tsunami Warning System**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 975—78
- Unauthorised Constructions along Pak Borders**
(Deb. 30, Vol. IX, 03-05-2005) Col. 313
- Unemployment Rate**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 64-65
- US Reservation on Indo-Iran Gas Pipeline**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 249-50
- Utilization of Funds**
(Deb. 25, Vol. IX, 26-04-2005) Col. 219
- Verification of ICCR Publications**
(Deb. 36, Vol. X, 11-05-2005)
Col. 48-49
- Water Tariff Policy**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 331-32
- WTO Meet at Kenya**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 280-81
- Zero Duty Imports**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 156-57
- Rana, Shri Gurjeet Singh**
- Encouragement to Sports in Schools**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 22-23
- Expansion of Rail Coach Factory, Kapurthala**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 115-16
- Gas Pipeline from Dadri to Punjab**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 183
- MoU between GAIL and SAIL**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 116
- Need to set up a Post Graduate Institute of Medical Sciences and Research Centre at Jalandhar, Punjab (MUR 377)**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1124-25
- Need to setting up of Special Economic Zone at Jalandhar (MUR 377)**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 495-96
- Power Shortage**
(Deb. 33, Vol. X, 06-05-2005)
Col. 37—39
- Relief measures for workers in Agrarian Sector**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 357—61
- Rana, Shri Kashiram**
- 100 Percent Export Oriented Units**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 63—66
- Agreement with Foreign Airlines**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 148-49
- Airlines (Penalty for Delays) Bill—by Shri Kashiram Rana—Int.**
(Deb. 10, Vol. VII, 11-03-2005) Col. 507
- Arrears of Sugarcane Farmers**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 427—30
- Budgetary Provision to Provide Technological Information**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 166
- Compulsory Registration of Religious Conversions Bill—by Shri Kashiram Rana—Int.**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 506-07
- Computerisation of Railway Stations**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 249—58
- Condition of National Highways**
(Deb. 31, Vol. X, 04-05-2005)
Col. 137-38
- Conversion of Telephone Exchanges into Electronic Ones**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 61-62

- Cultivation of International Quality Cotton**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 293-94
- Deen Dayal Hathkarga Protsahan Yojana**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 165-66
- Delay in Issuance of Passport**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 374—77
- Demand and Supply of Fertilizers**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 48—50
- Development of Cities**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 146-47
- Development of Sports in Rural Areas**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 432—36
- Dues of Workers of Closed NTC Mills**
(Deb. 33, Vol. X, 06-05-2005) Col. 208
- Enhancement of Capacity of Surat T.V. Transmitter**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 85
- Export of Rice**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 39-40
- Export of Sugar to Bangladesh**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 330-31
- Funds Provided for Repair and Maintenance of NHs**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 272-73
- Handloom Export Promotion Council**
(Deb. 8, Vol. VII, 09-03-2005) Col. 645
- Handloom Industry**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 300—04
- High Court Bench**
(Deb. 28, Vol. IX, 29-04-2005) Col. 104
- Import of used Clothes**
(Deb. 10, Vol. VII, 11-03-2005) Col. 32
- Integrated Child Development Scheme**
(Deb. 21, Vol. IX, 19-04-2005) Col. 695
- Lack of Medical Treatment for Psychiatric Disorders**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 151-52
- Loan to BPL/Weaker Sections**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 283-84
- Loss of Registered Letters by Postal Department**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 358-59
- Medical Facilities to Agricultural Labourers**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 481-82
- Medical Facilities to Poor People**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 170-71
- Mobile Services of MTNL and BSNL**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 374-75
- Model Villages under Sanitation Programme**
(Deb. 28, Vol. IX, 29-04-2005) Col. 123
- Modernisation of Hospital**
(Deb. 8, Vol. VII, 09-03-2005) Col. 955
- Modernisation of NTC Mills**
(Deb. 33, Vol. X, 06-05-2005)
Col. 416—18
- Modernisation of Tourist Centres**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 392—96
- National Textile Policy**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 162-63
- Need to constitute a Legislative Assembly for Daman, Silvassa and Diu (MUR 377)**
(Deb. 5, Vol. VII, 02-03-2005) Col. 497

- Need to expedite completion of Surat Airport in Gujarat (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 301
- Opening of Retail Outlets/Gas Agencies**
(Deb. 32, Vol. X, 05-05-2005) Col. 97
- Pay and Perks of Government Officials**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 196—99
- Pending Cases of Defaulting Employees**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 198
- Pending Environment and Forestry Cases**
(Deb. 34, Vol. X, 09-05-2005) Col. 329
- Plantation of Jatropha**
(Deb. 8, Vol. VII, 09-03-2005) Col. 284
- Policy on National Urbanisation**
(Deb. 25, Vol. IX, 26-04-2005) Col. 153
- Prices of Cotton**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 450-51
- Production and Marketing of Cotton**
(Deb. 38, Vol. X, 13-05-2005)
Col. 19—24
- Production of Ethanol**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 371-72
- Protection of Interest of Milk Producers**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 242
- Railway Projects**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 149-50
- Review of Handicraft Scheme**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 64-65
- Review of Investments by NRIs**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 415-16
- Road Map for Development of Civil Aviation Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 298-99
- Spinning/Weaving Sector**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 256-57
- Supply of Foodgrains**
(Deb. 34, Vol. X, 09-05-2005)
Col. 288-89
- Target for Poverty Alleviation**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 167-68
- Telecom Service in Gujarat**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 820-21
- Telephone Adalats in Gujarat**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 83—99
- Tourist Circuits**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 509—14
- Training Programme Organised for Fishermen**
(Deb. 34, Vol. X, 09-05-2005) Col. 445
- Training to Handloom Workers**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 281-82
- Vacancies in CBI**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 4—10
- Village Public Telephone System**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 236-37
- Welfare Schemes for Orphan Children**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 75-76
- World Bank Funds for Hospitals and Dispensaries**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 209-10
- Rana, Shri Rabinder Kumar**
Amendment in Factories Act, 1948
(Deb. 29, Vol. IX, 02-05-2005) Col. 329

- Rani, Shrimati K.**
 General Budget—2005-2006 General Discussion Demands for Grants on Account—(General) 2005-2006 and Demands for Supplementary Grants—(General), 2004-2005 (Deb. 14, Vol. VIII, 17-03-2005) Col. 511—13
- Natural Calamities in the Country (DUR 193) (Deb. 19, Vol. VIII, 23-03-2005) Col. 494-95
- Ranjan, Shrimati Ranjeet**
 DOTs treatment for the Eradication of TB (Deb. 31, Vol. X, 04-05-2005) Col. 35
- Family Planning Camps (Deb. 36, Vol. X, 11-05-2005) Col. 207-08
- Rural Tourism (Deb. 34, Vol. X, 09-05-2005) Col. 36-37
- Supreme Court's Suggestion for Population Control (Deb. 26, Vol. IX, 27-04-2005) Col. 25
- Rao, Dr. Dasari Narayan**
 Situation arising out of non-finalisation of National Coal Workers Wage Agreement-VII and steps taken by the Government in regard thereto (CA) (Deb. 34, Vol. X, 09-05-2005) Col. 551—53, 557—60
- Status of Implementation of Recommendations of First Report of Parliamentary Standing Committee on Coal and Steel—(St.) (Deb. 15, Vol. VIII, 18-03-2005) Col. 365-66
- Rao, Shri D. Vittal**
 Agriculture in Concurrent List (Deb. 21, Vol. IX, 19-04-2005) Col. 449-50
- Amendments in the Commission of Enquiry Act (Deb. 8, Vol. VII, 09-03-2005) Col. 737-38
- Arrival of Foreign Tourists (Deb. 11, Vol. VIII, 14-03-2005) Col. 444—48
- Assistance from NABARD (Deb. 28, Vol. IX, 29-04-2005) Col. 80—94
- Awareness Campaign for SC Welfare Schemes (Deb. 23, Vol. IX, 21-04-2005) Col. 221-22
- Ban on Indian Carriers (Deb. 9, Vol. VII, 10-03-2005) Col. 89-90
- Banning of Porn Sites in Cyber Cafes (Deb. 5, Vol. VII, 02-03-2005) Col. 434-35
- Broadband Services (Deb. 19, Vol. VIII, 23-03-2005) Col. 372—74
- Change in Topography (Deb. 5, Vol. VII, 02-03-2005) Col. 238-39
- Committee for Investigating Diseases (Deb. 26, Vol. IX, 27-04-2005) Col. 185-86
- Compensation to Migrated Families of J&K (Deb. 21, Vol. IX, 19-04-2005) Col. 740
- Development of Language Theatres (Deb. 23, Vol. IX, 21-04-2005) Col. 152
- Diplomatic Initiatives to Secure Oil and Gas (Deb. 14, Vol. VIII, 17-03-2005) Col. 54-55
- Duty Drawbacks (Deb. 28, Vol. IX, 29-04-2005) Col. 293

- Eco-Tourism**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 228—30
- Effect of Tsunami on Economy**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 277
- Emphasis on Medical Research in AIIMS**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 181-82
- Excess Viewing of Television by Children**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 186-87
- FDI in Banks**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 23
- Fire in Forests**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 277—80
- Foreign Collaboration for Setting up
R and D centre for Broadband
Wireless Product**
(Deb. 31, Vol. X, 04-05-2005)
Col. 126-27
- Functioning of Drama Departments**
(Deb. 21, Vol. IX, 19-04-2005) Col. 869
- Fund Relief to BSNL**
(Deb. 8, Vol. VII, 09-03-2005) Col. 956
- G-20 Meet**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 793-94
- Growth Projection for the Next 10 Years**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 611-12
- III Effect of Fructose Corn Syrup**
(Deb. 36, Vol. X, 11-05-2005)
Col. 183-84
- Illegal Bt. Cotton Varieties**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 346-47
- Implementation of Recommendations of
Ajai Vikram Singh Committee Report**
(Deb. 23, Vol. IX, 21-04-2005) Col. 205
- Increase in Sale of Personal Computers**
(Deb. 26, Vol. IX, 27-04-2005) Col. 383
- Incursion by the Myanmar Security
Forces**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 239-40
- India to Host G-20 Meet**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 416-17
- Indian Science Congress**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 179-80
- Indo-Austria Talk on University Education**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 853-54
- Indo-Britain Agreement on Illegal
Immigration**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 146—50
- Indo-Malaysia Trade**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 171—73
- Insurance Scheme for Small Growers in
Plantation Sector**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 493-94
- International Conference on Rapeseed
Mustard**
(Deb. 34, Vol. X, 09-05-2005) Col. 388
- International Telemedicine Conference**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 169-70
- Investment in Textile Sector**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 313-14
- J.L.N. University**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 383—85
- Judicial Corruption**
(Deb. 10, Vol. VII, 11-03-2005) Col. 268
- Launching of Satellites**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 462-63

- Legislation on Insurance Sector**
(Deb. 33, Vol. X, 06-05-2005)
Col. 290-91
- Loss of IOCL**
(Deb. 8, Vol. VII, 09-03-2005) Col. 482
- Maoists Activities in Border Areas**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 308
- Meeting of National Board for Wildlife**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 185—88
- Mega Project of AIIMS**
(Deb. 31, Vol. X, 04-05-2005) Col. 346
- Merger of Textiles Schemes**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 601-02
- Micro Insurance Scheme**
(Deb. 8, Vol. VII, 09-03-2005) Col. 687
- Minority Education**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 223-24
- Mustard as a Leading Oilseed Crop**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 301—03
- National Horticulture Mission**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 39-40
- National Symposium on Chemical Sciences**
(Deb. 22, Vol. IX, 20-04-2005) Col. 208
- New Inter-Connect Regulation for Broadcast and Cable Services**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 159-60
- Non-Refundable Advance from Employees Provident Fund**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 177-78
- Panel to Look into the Functioning of AIIMS**
(Deb. 31, Vol. X, 04-05-2005)
Col. 263-64
- Payment by ONGC to Marketing Companies**
(Deb. 9, Vol. VII, 10-03-2005) Col. 233
- Proliferation of Private Medical Colleges**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 181—83
- Promotion of Manufacturing Sector**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 435-36
- Proposal to reunite divided families of India and Pakistan**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 175
- Protection of Women in Organised/ Unorganised Sectors**
(Deb. 24, Vol. IX, 25-04-2005) Col. 127
- Railways Comprehensive Perspective Plan**
(Deb. 23, Vol. IX, 21-04-2005) Col. 251
- Report on Death Sentences**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 132—35
- Restructure of Airspace**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 223-24
- Safeguarding of National Carriers**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 49-50
- Share of Textile Sector in Global Market**
(Deb. 38, Vol. X, 13-05-2005)
Col. 216-17
- SIM Card Cloning**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 277
- Skill Development Project for Women affected by Tsunami Disaster**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 122-23
- Stake in Oil Companies**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 293-94
- Strengthening of PDS**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 141-42

- Stumbling Blocks in Tourism Sector in North-East**
(Deb. 34, Vol. X, 09-05-2005)
Col. 487—90
- Surrender of Militants**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 333-34
- Textile Items for Rapid Growth**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 445—48
- Tout Menace at IGI Airport**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 423-24
- Trade with Pakistan**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 81—83
- Transfer of Judges**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 221
- Tsunami**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 216
- Tsunami Warning System**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 975—78
- Value of Rupee against US Dollar**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 336
- Weather Forecasting**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 377-78
- Rao, Shri K. Chandra Shekhar**
- Launching of Unemployment Benefit Scheme (St.)**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 273—77
- Situation arising out of alleged violation of Payment of Wages Act and Payment of Minimum Wages Act and need to enact a Comprehensive Legislation for Unorganised Labour in the country and steps taken by the Government in this regard (CA)**
(Deb. 38, Vol. X, 13-05-2005)
Col. 288—91, 299—303
- Rao, Shri K.S.**
- Allocation of Sugar**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 352-53
- Amendment in EPF and M.P. Act**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 318-19
- Ban on the Sale of Nimeusulide**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1011-12
- Coastal Aquaculture Authority Bill, 2005—Consid. and Pass**
(Deb. 32, Vol. X, 05-05-2005)
Col. 225—30
- Compulsory Voting Bill—Consid.**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 514—24
- Conference of Education Ministers**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 297-98
- Confidence Building Measures between India and Pakistan**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 182—84
- Credit Information Companies (Regulation) Bill, 2005—Consid.**
(Deb. 38, Vol. X, 13-05-2005)
Col. 313—18
- Developments in Nepal and visits of Minister of External Affairs to Afghanistan and Pakistan (DUR 193)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 633—36
- Disbanding of Task Force on Linking of Rivers**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 24
- Discussions with Hurriyat Conference**
(Deb. 4, Vol. VII, 01-03-2005) Col. 48
- Electoral Reforms**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 193-94

- Encouragement of Sheep and Goat Rearing**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 445-46
- Excise Duty Outstanding against ITC**
(Deb. 33, Vol. X, 06-05-2005)
Col. 307-09
- Exemption of Excise and Customs Duty**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 84
- Express Way around Delhi**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 447
- Extension of Guarantees**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 212
- Extraction of Hydrocarbons**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 213-14
- Finance Bill, 2005—Consid. and Pass**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 456-60
- Financial Performance of SAIL**
(Deb. 24, Vol. IX, 25-04-2005) Col. 22
- Flights from Hyderabad**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 207-08
- Foreign Direct Investment in Real Estate**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 126-27
- General Budget, 2005-06—General Discussion**
- Demands for Grants on Account—(General), 2005-06**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 582-93
- Harnessing of Nuclear Energy**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 521-22
- Hire-Purchase (Repeal) Bill, 2005—Consid.**
(Deb. 38, Vol. X, 13-05-2005)
Col. 329-30
- Hospitals Violating Bio-Medical Waste Rules**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 116
- Increase in Interest Rate of Provident Fund**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 764-65
- Increase in Prices of Petroleum Products**
(Deb. 23, Vol. IX, 21-04-2005) Col. 14
- India-Italy Trade**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 429-32
- Innovative Saving Scheme**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 308-09
- Inquiry on Black Monday**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 63-64
- Institutes for Hydrocarbons Technology**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 186-87
- Launch of NHDP PH-IV**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1010-11
- Links with Underworld**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 330-32
- Low Rate of Investment in Infrastructure**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 207-08
- MoU with Venezuela on Petroleum Sector**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 142-43
- National Legal Literacy Mission**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 84-85
- National Wasteland Development**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 161-62
- National Youth Festival**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 685-86
- Naxalism**
(Deb. 4, Vol. VI, 03-03-2005)
Col. 300-03

- Need to construct road over bridge at LC-371 near Tadepalligudem in Andhra Pradesh (MUR 377)**
(Deb. 8, Vol. VII, 09-03-2005) Col. 1123
- Need to upgrade four lane National Highway No. 9 between Hyderabad and Vijayawada (MUR 377)**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 476
- Parel Investments and Trading Private Limited and Domestic Gas Private Limited (Taking Over of Management) Repeal Bill, 2005**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 430-31
- Permission to Private Airlines to Fly Abroad**
(Deb. 8, Vol. VII, 09-03-2005) Col. 350—52
- Pravasi Bharatiya Divas**
(Deb. 5, Vol. VII, 02-03-2005) Col. 326—28
- Procurement Policy**
(Deb. 9, Vol. VII, 10-03-2005) Col. 251-52
- Railway Budget—Demands for Grants—2005-2006 and Resolution re: Approval of Recommendations in the First Report of Railway Convention Committee—(Cut Motion)**
(Deb. 22, Vol. IX, 20-04-2005) Col. 654—59
- Railway Projects**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 240-41
- Reconstruction Work in Iraq**
(Deb. 5, Vol. VII, 02-03-2005) Col. 21
- Relocating Villages of Border Areas in J&K**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 117
- Sale of Narcotics Drugs**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 282-83
- Sarva Shiksha Abhiyan**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 1—14
- Special Economic Zone Bill, 2005—Consid. and Pass**
(Deb. 35, Vol. X, 10-05-2005) Col. 404—08
- Statement made by Hon. Prime Minister regarding visits of Chinese Premier and President of Pakistan to India (DUR 193)**
(Deb. 37, Vol. X, 12-05-2005) Col. 373—77
- Stolen Defence Data**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 77-78
- Taking over in Siri Fort Club**
(Deb. 8, Vol. VII, 09-03-2005) Col. 203-04
- Terrorist Camps in Myanmar and Bangladesh**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 127-28
- Tsunami Warning System**
(Deb. 8, Vol. VII, 09-03-2005) Col. 975—78
- ULFA Training Camps in Myanmar**
(Deb. 4, Vol. VII, 01-03-2005) Col. 294-95
- Veterinary Universities and Colleges**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 214-15
- Visit of Chief of Army Staff to China**
(Deb. 8, Vol. VII, 09-03-2005) Col. 267-68
- Visit of Italian Minister to India**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 88-89
- World Bank Aided Projects**
(Deb. 8, Vol. VII, 09-03-2005) Col. 650

Rao, Shri P. Chalapathi

Installation of Hand Pumps
(Deb. 10, Vol. VII, 11-03-2005)
Col. 236-37

Rao, Shri Rayapati Sambasiva

Adulteration in Chilli Powder
(Deb. 21, Vol. IX, 19-04-2005)
Col. 59-60

Agreement between India and China on
Flood Control
(Deb. 29, Vol. IX, 02-05-2005)
Col. 28—30

Agreement between India and China on
Steel Sector
(Deb. 34, Vol. X, 09-05-2005)
Col. 321-22

Agreement between Indian and Chinese
Pharmaceutical Companies
(Deb. 34, Vol. X, 09-05-2005) Col. 523

Agreement between IOC and OIL
(Deb. 23, Vol. IX, 21-04-2005)
Col. 197-98

Allocation of States under AIBP
(Deb. 24, Vol. IX, 25-04-2005)
Col. 384—86

Amendment in Factories Act, 1948
(Deb. 29, Vol. IX, 02-05-2005) Col. 329

Amendment of Seeds Act, 1996
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 215-16

Amendments in Post Office Act, 1898
(Deb. 22, Vol. IX, 20-04-2005)
Col. 132-33

Announcement of Concessional Scheme
by NHB
(Deb. 8, Vol. VII, 09-03-2005)
Col. 514-15

Anti-Dumping Duty
(Deb. 21, Vol. IX, 19-04-2005)
Col. 643—45

APDRP

(Deb. 28, Vol. IX, 29-04-2005)
Col. 377—79

Appointment of Educational Committee
(Deb. 30, Vol. IX, 03-05-2005)
Col. 139-40

Assistance by U.S. for Tsunami Disaster
(Deb. 8, Vol. VII, 09-03-2005) Col. 1085

Autonomy to PSEs
(Deb. 32, Vol. X, 05-05-2005) Col. 35

Barak Anti-Missile Defence System
(Deb. 9, Vol. VII, 10-03-2005)
Col. 188-89

Bill for Small Scale Sector
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 222-23

Cell for Clearance of Private Water Projects
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 274-75

Coal Suppliers by Foreign Companies
(Deb. 26, Vol. IX, 27-04-2005)
Col. 528-29

Coal Supplies to NTPC and Other Projects
(Deb. 22, Vol. IX, 20-04-2005)
Col. 281-82

Commission for Economically
Backward Classes
(Deb. 23, Vol. IX, 21-04-2005)
Col. 116-17

Conference of Education Ministers
(Deb. 4, Vol. VII, 01-03-2005)
Col. 297-98

Cooperation with Yemen in Oil Sector
(Deb. 37, Vol. X, 12-05-2005)
Col. 219-20

Corporate Bonds by FII's
(Deb. 10, Vol. VII, 11-03-2005)
Col. 354-55

Creation of Funds for NABARD
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 97-98

Creation of Special Economic Regions (Deb. 26, Vol. IX, 27-04-2005) Col. 540-41	Fake Stamp Papers (Deb. 15, Vol. VIII, 18-03-2005) Col. 306-07
Credit to Industry (Deb. 15, Vol. VIII, 18-03-2005) Col. 101	Fencing of Borders (Deb. 12, Vol. VIII, 15-03-2005) Col. 127-28
Custom Clearance (Deb. 18, Vol. VIII, 22-03-2005) Col. 449-50	Fifth Indo-Kazakh Joint Commission Meeting (Deb. 14, Vol. VIII, 17-03-2005) Col. 147-48
Customs Agreement with Countries (Deb. 33, Vol. X, 06-05-2005) Col. 395-96	Financial Assistance under Urban Renewal Mission (Deb. 4, Vol. VII, 01-03-2005) Col. 130
Decline in Development Activities of UN (Deb. 22, Vol. IX, 20-04-2005) Col. 193-94	Food and Nutrition Watch (Deb. 29, Vol. IX, 02-05-2005) Col. 327-28
Demand and Supply of Coal (Deb. 31, Vol. X, 04-05-2005) Col. 420—22	Foreign Banks (Deb. 15, Vol. VIII, 18-03-2005) Col. 323—33
Demands of NRIs (Deb. 22, Vol. IX, 20-04-2005) Col. 467-68	Foreign Direct Investment in Telecom Sector (Deb. 5, Vol. VII, 02-03-2005) Col. 21—25
Development of Ports (Deb. 31, Vol. X, 04-05-2005) Col. 78—80	Foreign Investments in Higher Education (Deb. 4, Vol. VII, 01-03-2005) Col. 45-46
Development of Tourism (Deb. 21, Vol. IX, 19-04-2005) Col. 224-25	Gas Pipeline between Myanmar-India through Bangladesh (Deb. 8, Vol. VII, 09-03-2005) Col. 357—61
Electricity (Priority Supply to Rural Areas and Agriculture Sector) Bill—by Shri Rayapati Sambasiva Rao—Int. (Deb. 10, Vol. VII, 11-03-2005) Col. 503	General Budget—2005-2006 General Discussion
Emergency Situation in Nepal (Deb. 5, Vol. VII, 02-03-2005) Col. 328-29	Demands for Grants on Account—(General) 2005-2006 and Demands for Supplementary Grants—(General), 2004-2005 (Deb. 14, Vol. VIII, 17-03-2005) Col. 513-14
Examination of Arbitration System (Deb. 27, Vol. IX, 28-04-2005) Col. 191-92	Global Opportunities Fund (Deb. 34, Vol. X, 09-05-2005) Col. 471
Export Target (Deb. 18, Vol. VIII, 22-03-2005) Col. 332-33	Growth Rate (Deb. 12, Vol. VIII, 15-03-2005) Col. 419
External Audit (Deb. 28, Vol. IX, 29-04-2005) Col. 185-86	

- Highway Upgradation Programme**
(Deb. 5, Vol. VII, 02-03-2005) Col. 448
- Import of Pulses**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 355-56
- Improvement in Freight Charges**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 260-61
- Incentives for Procurement**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 447-48
- India and Nepal**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 297-99
- Indian Investment in Africa**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 284-85
- Indo-Iraq Trade**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 367-69
- Indo-Israel Trade**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 264-65
- Indo-Italy Trade**
(Deb. 35, Vol. X, 10-05-2005)
Col. 235-36
- Indo-Japan Ties in Telecom Sector**
(Deb. 31, Vol. X, 04-05-2005)
Col. 290-91
- Indo-Japan Trade**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 173-74
(Deb. 35, Vol. X, 10-05-2005)
Col. 15-19
- Indo-Pak Exchange of Information on Nuclear Installations**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 282
- Indo-Pak Exports to EU**
(Deb. 35, Vol. X, 10-05-2005)
Col. 180-82
- Indo-Romanian Agreement in Oil Sector**
(Deb. 37, Vol. X, 12-05-2005)
Col. 127-28
- Indo-Russia Agreement in Oil Sector**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 206
- Indo-Thai Free Trade Agreement**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 292-93
- Indo-US Co-operation in Oil Sector**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 227
- Inspection of Indo-Bangladesh Border**
(Deb. 25, Vol. IX, 26-04-2005) Col. 313
- Interest Subsidy to Textiles Units**
(Deb. 38, Vol. X, 13-05-2005) Col. 182
- Investment in Housing and Real-Estate Sectors**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 844-47
- Irani Committee Report**
(Deb. 33, Vol. X, 06-05-2005)
Col. 337-38
- Kelkar Committee Report on Defence**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 247-48
- Loan to Rural Poor**
(Deb. 33, Vol. X, 06-05-2005)
Col. 177-79
- Making Cotton Chain Excise Free**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 537-40
- Maritime Security**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 53-55
- Meeting of Chief Ministers**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 353-55
- Meeting of the National Shipping Board**
(Deb. 36, Vol. X, 11-05-2005)
Col. 358-59
- Meeting on Inter-Linking of Rivers**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 295-96
- Monitor of High Tech Products**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 380-81

- Multiple Entry Visa between India and Malaysia**
(Deb. 36, Vol. X, 11-05-2005)
Col. 509-10
- National Food Processing Policy, 2005**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 227-28
- National Media Policy**
(Deb. 9, Vol. VII, 10-03-2005) Col. 268
- Need to provide remunerative prices to the chilli growers in Andhra Pradesh (MUR 377)**
(Deb. 31, Vol. X, 04-05-2005) Col. 497
- Network of Developing/Underdeveloped Nations**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 999-1000
- New Exploration Blocks**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 225—28
- Nodal Group in WTO**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 478—80
- Non-Tariff Barriers**
(Deb. 35, Vol. X, 10-05-2005)
Col. 257-58
- North-South, East-West Corridor Projects**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 348
- Oil from Turkmenistan**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 194-95
- ONGC MoU with Russian Institute of Mining**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 397-98
- Operation of Thai Airways in India**
(Deb. 37, Vol. X, 12-05-2005) Col. 201
- Ownership Rights to Forest Dwellers**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 421—23
- Partnership with Intel Corporation**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 281-82
- PC Suggestions on Infrastructure**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 55-56
- Pension Scheme for Unorganized Sector**
(Deb. 38, Vol. X, 13-05-2005)
Col. 92-93
- Performance of CPSUs**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 389-90
- Petroleum Regulatory Board**
(Deb. 8, Vol. VII, 09-03-2005) Col. 279
- Policy Package for Private FM Radio**
(Deb. 37, Vol. X, 12-05-2005) Col. 255
- Population Control Bill - by Shri Rayapati Sambasiva Rao - Int.**
(Deb. 10, Vol. VII, 11-03-2005) Col. 492
- Power Projects in Rural Areas**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 339—41
- Prevention of Insults to National Honour (Amendment) Bill - (Insertion of new section 4) - by Shri Rayapati Sambasiva Rao - Int.**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 503-04
- Printing on Soft Drinks Bottles Extent of Pesticides Residues**
(Deb. 26, Vol. IX, 27-04-2005) Col. 289
- Procurement of Special Items for Siachen Troops**
(Deb. 37, Vol. X, 12-05-2005)
Col. 266-67
- Programme and Advertising Codes**
(Deb. 32, Vol. X, 05-05-2005)
Col. 71-72
- Promotion of Contract Farming**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 145-46
- Psychological Trauma among Tsunami Victims**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 175-76

- Public-Private Participation for New Trains**
(Deb. 27, Vol. IX, 28-04-2005) Col. 89
- Purchase of Aircraft**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 41—43
- Quality of Cotton**
(Deb. 38, Vol. X, 13-05-2005)
Col. 177-78
- Rate of Employment Generation**
(Deb. 34, Vol. X, 09-05-2005)
Col. 300-01
- Recommendation of Naresh Chandra Committee**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 289-90
- Recruitment of Teachers**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 514-15
- Redevelopment of Dilapidated Goods Sheds and Freight Terminals**
(Deb. 9, Vol. VII, 10-03-2005) Col. 238
- Regulation of Financial Markets**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 146-47
- Regulation of Private Ports**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 328-29
- Report of Sandhu Committee and Task Force**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 423-24
- Restrictions on Indian Business by Nepal**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 473—75
- Rural Electrification**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 466—68
- Setting up of New Drug Testing Laboratories**
(Deb. 36, Vol. X, 11-05-2005)
Col. 384-85
- Setting up of Power Project in Sri Lanka**
(Deb. 33, Vol. X, 06-05-2005)
Col. 345-46
- Setting up of Power Projects**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 152-53
(Deb. 33, Vol. X, 06-05-2005)
Col. 202—06
- Setting-up of National Knowledge Commission**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 284-85
- Short Supply of Coal to Thermal Power Projects**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 255—57
- Shortage of Cotton**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 633—35
- Soft Loan from World Bank**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 185-86
- Special Economic Zone**
(Deb. 35, Vol. X, 10-05-2005) Col. 251
- Task Force in Agri-Biotech Policy under M.S.Swaminathan Committee**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 437-38
- Task Force on Tsunami**
(Deb. 8, Vol. VII, 09-03-2005) Col. 1048
- Tea Production**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 33—43
- Telecom Action Plan**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 288
- Textile Export**
(Deb. 38, Vol. X, 13-05-2005)
Col. 260
- Tobacco Growers (Benefit) Bill—by Shri Rayapati Sambasiva Rao—Int.**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 502-03

Trade Expansion

(Deb. 21, Vol. IX, 19-04-2005) Col. 658

Trade with Germany(Deb. 21, Vol. IX, 19-04-2005)
Col. 757-58**Trade with Uzbekistan**(Deb. 21, Vol. IX, 19-04-2005)
Col. 807-08**Training for Rural Unemployed Youth**(Deb. 8, Vol. VII, 09-03-2005)
Col. 523-24**Universities of Delhi, Moscow and Beijing**(Deb. 19, Vol. VIII, 23-03-2005)
Col. 191-93**Tsunami Warning System**(Deb. 8, Vol. VII, 09-03-2005)
Col. 975-78**Unemployment Benefit Scheme**(Deb. 29, Vol. IX, 02-05-2005)
Col. 254-55**Unlocking Cross Holdings**(Deb. 20, Vol. VIII, 24-03-2005)
Col. 241-42**Use of Petrol Blended with Ethanol**

(Deb. 20, Vol. VIII, 24-03-2005) Col. 48

Utilisation of Funds(Deb. 17, Vol. VIII, 21-03-2005)
Col. 524-26**Visit of Japanese Prime Minister**(Deb. 36, Vol. X, 11-05-2005)
Col. 51-52**World Bank Assistance**(Deb. 8, Vol. VII, 09-03-2005)
Col. 678-79**Rathod, Shri Haribhau****Administrative Reforms Commission**(Deb. 31, Vol. X, 04-05-2005)
Col. 169-70**Advertisement on Imported Oil**

(Deb. 11, Vol. VIII, 14-03-2005) Col. 315

Agreement between FCI and NCDEX

(Deb. 24, Vol. IX, 25-04-2005) Col. 337

Air Service Agreements with China and UK(Deb. 27, Vol. IX, 28-04-2005)
Col. 31-33**Airport at Navi Mumbai**

(Deb. 9, Vol. VII, 10-03-2005) Col. 216

Amendment of Weights and Measures Act(Deb. 11, Vol. VIII, 14-03-2005)
Col. 423-25**Appointment of Public Health Workers**

(Deb. 19, Vol. VIII, 23-03-2005) Col. 245

Assistance to Tsunami Affected Counties(Deb. 5, Vol. VII, 02-03-2005)
Col. 323-25**Awareness of Water Conservation**(Deb. 24, Vol. IX, 25-04-2005)
Col. 69-71**Banning of Import of Onion**

(Deb. 11, Vol. VIII, 14-03-2005) Col. 186

Beautification of Chaitya Bhoomi

(Deb. 29, Vol. IX, 02-05-2005) Col. 150

Bill from Maharashtra

(Deb. 35, Vol. X, 10-05-2005) Col. 115

Bus Service between Srinagar and Muzaffarabad(Deb. 8, Vol. VII, 09-03-2005)
Col. 965-66**CBI Raids**

(Deb. 26, Vol. IX, 27-04-2005) Col. 265

Changes in Insurance Claim(Deb. 28, Vol. IX, 29-04-2005)
Col. 245-46**Clearance to IV Mumbai (Middle-Vaitarana) Water Supply Project**(Deb. 17, Vol. VIII, 21-03-2005)
Col. 266-67**Coastal Karnataka Tour Scheme**

(Deb. 32, Vol. X, 05-05-2005) Col. 89

- Construction of Overbridges during 10th Plan**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 122—26
- Construction of Rail Lines in Sudan**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 149
- Control/Prevention of HIV/AIDS**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 189-90
- Denial of Visa to Gujarat CM**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 525-26
- Dropsy Cases**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 195-96
- Economic Advisory Council**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 955-56
- Employment to Urban Unemployed Persons**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 512-13
- Enhancement of Funds for Development of Sports**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 397—400
- Equity for MRTS along Andheri Ghatkoper Corridor**
(Deb. 25, Vol. IX, 26-04-2005) Col. 138
- Export of Pharmaceutical Companies**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 28-29
- External Debt**
(Deb. 33, Vol. X, 06-05-2005)
Col. 411—14
- Fellowship to ST Students in Universities**
(Deb. 25, Vol. IX, 26-04-2005) Col. 111
- Financial Support to BSNL**
(Deb. 5, Vol. VII, 02-03-2005) Col. 199
- Firing on Indo-Bangladesh Border**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 55—57
- General Budget—2005-2006 General Discussion Demands for Grants on Account—(General) 2005-2006 and Demands for Supplementary Grants—(General), 2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 516-17
- Guidelines for Hariyali**
(Deb. 33, Vol. X, 06-05-2005)
Col. 277-78
- Gyan Kendras**
(Deb. 25, Vol. IX, 26-04-2005) Col. 126
- I.T. Payee in Maharashtra**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 754-55
- Implementation of Land Reform Act**
(Deb. 33, Vol. X, 06-05-2005)
Col. 389-90
- Import of Readymade Garments**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 515—18
- Improvement in Variety of Fruits**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 102—04
- India Pulling out from SAARC Summit**
(Deb. 5, Vol. VII, 02-03-2005) Col. 169
- Indian and Foreign Delegation Visits**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 313—23
- Introduction of Amendment Bills**
(Deb. 5, Vol. VII, 02-03-2005) Col. 410
- Land Resource Development Institute**
(Deb. 38, Vol. X, 13-05-2005)
Col. 67-68
- Launching of G.S.L.V.**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 52-53
- Maintenance of Monuments of Historical Importance**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 188-89

- Modernisation of NTPC Power Plants**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 730—36
- Motion of Thanks on the President's Address**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1334—36
- Mumbai Urban Transport Project**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 113—15
- National Media Centre**
(Deb. 8, Vol. VII, 09-03-2005) Col. 337
- National Wage Policy**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 537
- Natural Calamities in the Country (DUR 193)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 522—24
- Need to disburse the donated land among landless people received under 'Bhoodan Movement' (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005) Col. 417
- Petrol/Diesel Retail Outlets**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 99—101
- Project Proposals under NCLP**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 465-66
- Promotion of Tourism through Railways**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 215-16
- Proposal of Redemption of Maharashtra from Financial Crisis**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 311-12
- Railway Budget—Demands for Grants—2005-2006 and Resolution re: Approval of Recommendations in the First Report of Railway Convention Committee—(Cut Motion)**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 683-84
- Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 852—54
- Recruitment of Teachers in IITs and RECs**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 194-95
- Reduction in Revenue Collection under "Other Taxes"**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 531-32
- Report on Delhi Metro Rail Project**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 127—30
- Reservation Centres Issuing Indrail Pass**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 165-66
- Restructuring of Agriculture Research Institute**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 523
- Rules for Defunct Companies**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 651-52
- Safe Loading/Unloading at Anchorage Ports**
(Deb. 22, Vol. IX, 20-04-2005) Col. 319
- Scholarship Schemes for SC Students**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 162-63
- Setting up of Regulator for Aviation Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 45-46
- Setting up of Sanctuary Authority**
(Deb. 34, Vol. X, 09-05-2005) Col. 285
- Setting up of Thermal Power Projects**
(Deb. 38, Vol. X, 13-05-2005)
Col. 154-55

- Tackling Drought**
(Deb. 8, Vol. VII, 09-03-2005) Col. 537
- Trade with Saudi Arabia**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 153-54
- Tsunami Disaster in A&N Islands**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 296-97
- Tsunami Warning System**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 975-78
- Village Gyan Kendras**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 535-36
- Violation of Line of Control**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 115-16
- Violation of Maternity Benefit Act, 1961**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 174—78
- World Bank Aid**
(Deb. 33, Vol. X, 06-05-2005) Col. 362
- Rawale, Shri Mohan**
- Amendment to Articles of Constitution**
(Deb. 30, Vol. IX, 03-05-2005) Col. 72
- Development of Nagpur as Cargo Hub**
(Deb. 23, Vol. IX, 21-04-2005) Col. 103
- Export Committee on Small Savings**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 22
- Fidayeen Attack on Security Installations**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 47-48
- Frequent Traveller Scheme**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 236-37
- Loan to Farmers**
(Deb. 10, Vol. VII, 11-03-2005) Col. 25
- Mumbai Blast Case**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 251
- National Anthem**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 5-6
- Natural Calamities in the Country**
(DUR 193)
(Deb. 20, Vol. VIII, 24-03-2005) Col. 327
- Prices of Drugs**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 436-37
- Privatisation of PSBs**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 299-300
- Proposal under SGRY**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 124-25
- Setting up of CCH Inquiry Committee**
(Deb. 22, Vol. IX, 20-04-2005) Col. 249
- Short Supply of Coal to Thermal Power Projects**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 97—109
- Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Bihar**
(Deb. 16, Vol. VIII, 19-03-2005)
Col. 87—91
- Tracing of Roots by NRIs**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 73
- Rawat, Prof. Rasa Singh**
- Developments in Nepal and visits of Minister of External Affairs to Afghanistan and Pakistan (DUR 193)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 647—49
- Disbanding of Task Force on Linking of Rivers**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 25
- High Rank Group in HIV/AIDS**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 94
- Motion of Thanks on the President's Address**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1284—87

- Need to introduce express train between Ahmedabad and Agra via Ajmer-Bandikui (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 408-09
- Need to provide a halt to Ashram Express at Beawar railway station in Rajasthan (MUR 377)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 579-80
- Need to provide special economic package for all-round development of Ajmer and Pushkar cities in Rajasthan with a view to promote tourism in the region (MUR 377)**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 598-99
- Need to retain the B-2 status accorded to Ajmer city in Rajasthan (MUR 377)**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1126-27
- Railway Budget—Demands for Grants—2005-2006 and Resolution re: Approval of Recommendations in the First Report of Railway Convention Committee—(Cut Motion)**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 692-93
- Railway Budget, 2005-2006—General Discussion**
- Demands for Grants on Accounts, 2005-2006—(Railways)**
- Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 708—12
- Rawat, Shri Ashok Kumar**
Cancellation of Medical Seats in UP
(Deb. 13, Vol. VIII, 16-03-2005) Col. 179
- Clearance to NCES Projects**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 283-84
- Condition of Sugar Mills**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 377-78
- District Central Cooperative Banks**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 235-36
- EFC Grants for Construction of Class Rooms**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 113-14
- External Assistance for UP Project**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 365—68
- Infrastructure Support**
(Deb. 35, Vol. X, 10-05-2005)
Col. 109-10
- New Projects for Development of Sports**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 385—90
- New Road Tax in U.P.**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 280
- Scheduled Bank Status**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 300-301
- Terrorist Activities**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 83
- Uttar Pradesh Drugs and Pharmaceuticals Ltd.**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 229
- Rawat, Shri Dhan Singh**
- Credit Guarantee Scheme**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 137-38
- Eligibility Criteria for Participation in Welfare Scheme**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 217-38
- Financial Assistance to NGOs**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 162-63
- Grants for Higher Education**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 232-34
- Handloom Export Promotion Council**
(Deb. 8, Vol. VII, 09-03-2005) Col. 645

- Regional Rural Banks**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 187-88
- Subsidy to Non-governmental Factories**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 113—40
- Rawat, Shri Kamla Prasad**
- Adulteration in Food Products**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 214-15
- Allotment of Dealership in Rajasthan**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 242-43
- Closure of Industries not cleared under Environment (Protection) Act, 1986**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 219-20
- Computer Purchasing Power**
(Deb. 35, Vol. X, 10-05-2005)
Col. 113
- Construction of new Hostels in Central Universities**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 101—03
- Court Martial**
(Deb. 23, Vol. IX, 21-04-2005) Col. 182
- Distribution of Spurious Edible Oil**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 453-54
- Dropsy Cases**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 197
- Establishment of Book Banks for SC**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 185-86
- Grant-in-aid to NGOs**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 94—100
- Improvement in Customer Service**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 263
- Increase in Prices of Petroleum Products**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 9—21
- Inter-linking of Rivers**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 244-45
- Interest of Small Farmers**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 226-27
- National Commission on Women**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 273-74
- Non-Utilisation of Allocated Budgetary Amount**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 102—10
- Online Report Lodging Facility**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 333
- Prices of Drugs**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 436-37
- Setting up of National Commission on Enterprises**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 196-97
- Spurious Liquor**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 207-08
- Reddy, Shri Anantha Venkatarami**
- Railway (Budget), 2005-2006—General Discussion Demands for Grants on Account—(Railways), 2005-06 and Demands for Supplementary Grants (Railways) 2004-05**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 495—98
- Reddy, Shri G. Karunakara**
- Agreement with Foreign Countries on Agricultural Projects**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 461-62

- Allocation for Agriculture
(Deb. 29, Vol. IX, 02-05-2005)
Col. 256
- Allocation for Karnataka State under
11th Finance Commission
(Deb. 10, Vol. VII, 11-03-2005)
Col. 410—12
- Allotment of Petrol Pumps
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 231—35
- Allotment of Public Telephone Booths
in Karnataka
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 360—62
- Allotment of Retail Outlets in Karnataka
(Deb. 14, Vol. VIII, 17-03-2005) Col. 207
- Antyodaya Anna Yojana
(Deb. 24, Vol. IX, 25-04-2005)
Col. 366—70
- Appointment of Teachers in KVS
(Deb. 35, Vol. X, 10-05-2005) Col. 122
- Assistance for Consumer Awareness
(Deb. 29, Vol. IX, 02-05-2005)
Col. 369—74
- Assistance from NABARD for Irrigation
Scheme
(Deb. 8, Vol. VII, 09-03-2005)
Col. 578—80
- CAPART
(Deb. 10, Vol. VII, 11-03-2005)
Col. 331-32
- Computerisation of Post Offices
(Deb. 8, Vol. VII, 09-03-2005)
Col. 667—69
- Condition of NHs in Karnataka
(Deb. 26, Vol. IX, 27-04-2005)
Col. 362—64
- Condition of PCOs in Karnataka
(Deb. 31, Vol. X, 04-05-2005)
Col. 380—82
- Construction and Maintenance of
Sea-Walls
(Deb. 34, Vol. X, 09-05-2005)
Col. 295—97
- Construction of Public Toilets in
Karnataka
(Deb. 21, Vol. IX, 19-04-2005)
Col. 816—30
- Decline in Passengers
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 24—31
- Demand and Supply of Potato
(Deb. 29, Vol. IX, 02-05-2005) Col. 143
- Development of Model Villages by
HUDCO
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 123—26
- Development of Slums and Jhuggies in
Karnataka
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 482—84
- Empowerment of Panchayati Raj
Institutions
(Deb. 27, Vol. IX, 28-04-2005)
Col. 114—28
- Enhancement of Funds for Tribal Regions
in Karnataka
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 372-73
- Expansion of Capacity of Telephone
Exchanges
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 255—60
- Export of Iron Ore
(Deb. 34, Vol. X, 09-05-2005)
Col. 449—51
- External Assistance for Projects
(Deb. 10, Vol. VII, 11-03-2005)
Col. 346—52
- External Assistance for West Bengal
Projects
(Deb. 10, Vol. VII, 11-03-2005)
Col. 249-50

- Foreign Countries Connected through Air Service
(Deb. 9, Vol. VII, 10-03-2005)
Col. 196—98
- Funds Allocation by Sports Authority of India
(Deb. 30, Vol. IX, 03-05-2005)
Col. 50-51
- Funds for Modernisation of Mines
(Deb. 38, Vol. X, 13-05-2005)
Col. 268-69
- Gas Connections in Rural Areas
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 233-34
- General Budget—2005-2006 General Discussion
- Demands for Grants on Account—(General) 2005-2006 and Demands for Supplementary Grants—(General), 2004-2005
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 522—25
- Grants to Educational Institutions for Hostel Facilities
(Deb. 25, Vol. IX, 26-04-2005)
Col. 140-41
- High Cost Power Generation
(Deb. 38, Vol. X, 13-05-2005)
Col. 47—50
- Housing for All Programme
(Deb. 25, Vol. IX, 26-04-2005)
Col. 228—40
- Incentives to Backward Areas
(Deb. 8, Vol. VII, 09-03-2005)
Col. 835
- Industrial Growth
(Deb. 21, Vol. IX, 19-04-2005)
Col. 730-31
- Introduction of Cell Phone of BSNL in Remote Areas
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 326-27
- Irregularities in Purchasing of Aircraft
(Deb. 14, Vol. VIII, 17-03-2005) Col. 264
- Kisan Credit Card
(Deb. 28, Vol. IX, 29-04-2005)
Col. 444-45
- Land Salinity
(Deb. 21, Vol. IX, 19-04-2005)
Col. 251-52
- List of Essential Drugs
(Deb. 26, Vol. IX, 27-04-2005)
Col. 480—94
- Loan to Poor and Unemployed
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 284—91
- Losses to FCI
(Deb. 24, Vol. IX, 25-04-2005)
Col. 350—52
- Mobile Phone Services in Karnataka
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 313—16
- Modernisation of Textile Sector
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 40-41
- N.H. Patrolling Scheme
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 149—52
- National Coastal Protection Project
(Deb. 24, Vol. IX, 25-04-2005) Col. 258
- Need to re-appoint 327 Kendriya Vidyalaya Principals (MUR 377)
(Deb. 29, Vol. IX, 02-05-2005) Col. 417
- Need to simplify the procedure for getting permission to mine iron ore from agricultural land in Bellary, Karnataka (MUR 377)
(Deb. 17, Vol. VIII, 21-03-2005) Col. 581
- New Exploration Blocks
(Deb. 27, Vol. IX, 28-04-2005)
Col. 225—28
- NGOs in Health related Programmes in Karnataka
(Deb. 22, Vol. IX, 20-04-2005)
Col. 276-77

NSS087 Withdrawal without TDS
(Deb. 10, Vol. VII, 11-03-2005)
Col. 214-15

Old Bridges on N.Hs.
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1069-71

Opening of Gas Agencies
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 143-46

Opening of Medical Hospitals and Dispensaries
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1039-41

Package to Boost Tourism
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 452-53

Per Capita Assistance to States during 2003-04
(Deb. 33, Vol. X, 06-05-2005)
Col. 338-40

Permission for Additional Flights to Foreign Airlines
(Deb. 32, Vol. X, 05-05-2005)
Col. 162-63

Permission for Uplinking TV Channels
(Deb. 37, Vol. X, 12-05-2005)
Col. 158-59

Plight of the Weavers
(Deb. 33, Vol. X, 06-05-2005)
Col. 388-89
(Deb. 38, Vol. X, 13-05-2005)
Col. 261-62

Polio Eradication Programme
(Deb. 31, Vol. X, 04-05-2005)
Col. 55-64

Post Offices in Rural Areas
(Deb. 22, Vol. IX, 20-04-2005)
Col. 455-63

Poverty Alleviation in Karnataka
(Deb. 35, Vol. X, 10-05-2005)
Col. 157-60

Procurement of Rice as Levy
(Deb. 21, Vol. IX, 19-04-2005)
Col. 266-67

Production of Cotton
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 316-26

Production of Jute
(Deb. 38, Vol. X, 13-05-2005)
Col. 162-63

Progress made under PMRY
(Deb. 31, Vol. X, 04-05-2005)
Col. 349-54

Progress under Poverty Alleviation Programme
(Deb. 33, Vol. X, 06-05-2005)
Col. 441-44

Project Proposal from Karnataka Pending for Approval
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 337-38

Proper Treatment for AIDS Patients
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 153-54

Proposal from Karnataka
(Deb. 38, Vol. X, 13-05-2005)
Col. 193-94

Public Provident Fund
(Deb. 33, Vol. X, 06-05-2005)
Col. 430-31

Railway Budget, 2005-2006—General Discussion

Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 736-39

Reduction in Poverty Level
(Deb. 22, Vol. IX, 20-04-2005)
Col. 41-43

Refining Capacity
(Deb. 9, Vol. VII, 10-03-2005)
Col. 58

- Refining Cost of Oil Products**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 97-98
- Reforms in Rural Water Sector**
(Deb. 33, Vol. X, 06-05-2005)
Col. 238—54
- Requirement of Petroleum Products**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 38—42
- Research/Training Programme for Tribals**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 280-81
- Reserved Items in SSI Sector**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 189-90
- Revamp of PDS**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 529-30
- Revamp of Postal Services**
(Deb. 31, Vol. X, 04-05-2005)
Col. 273-74
- Rural Electrification**
(Deb. 10, Vol. VII, 11-03-2005) Col. 239
(Deb. 28, Vol. IX, 29-04-2005)
Col. 63—70
- Rural Housing Scheme**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 325—28
- Schemes for Welfare of Tribals in Forest Areas**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 67—69
- Setting up of Trauma Centres**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 390—400
- Sim Cards in Karnataka**
(Deb. 5, Vol. VII, 02-03-2005) Col. 471
- Special Scheme for Air Service to Tourist Spots**
(Deb. 32, Vol. X, 05-05-2005) Col. 96
- Speed Post Service**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 998-99
- Sports Federations**
(Deb. 21, Vol. IX, 19-04-2005) Col. 850
- Sports School/Colleges**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 403—08
- Standard of Environment in Factories**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 271—73
- STD Facility in Taluka/Tehsil Headquarters**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 111-12
- Storage Capacity of Tungabhadra Dam**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 154-55
- Suicide by Farmers**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 224-25
- Supply of Gas to KSEB**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 143-44
- Target for Poverty Alleviation**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 329—32
- Targets under PMRY and REGP**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 173—80
- Tribals Welfare Schemes in Karnataka**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 717-18
- Unutilised Funds under MPLAD Scheme**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 257—62
- Village Public Telephone in Gujarat**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 370—72
- Welfare of Tea Labourers**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 439-40

Women Literacy and Employment
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 231—47

World Bank Aid For Construction of Bridges
(Deb. 15, Vol. VIII, 18-03-2005) Col. 236

Yatri Niwas in States
(Deb. 34, Vol. X, 09-05-2005) Col. 470

Reddy, Shri K.J.S.P.

Amendment in the Food Adulteration Act
(Deb. 31, Vol. X, 04-05-2005)
Col. 121-22

Financial Assistance for Chitragupta Temple
(Deb. 32, Vol. X, 05-05-2005)
Col. 154-55

Funds from Asian Development Bank
(Deb. 33, Vol. X, 06-05-2005)
Col. 237-38

Hedging Mechanism in Oil Market
(Deb. 32, Vol. X, 05-05-2005)
Col. 91-92

Nuclear Power Project at Kudankulam
(Deb. 31, Vol. X, 04-05-2005) Col. 295

Oil Sector Reforms
(Deb. 37, Vol. X, 12-05-2005)
Col. 77—86

Packed Drinking Water/Mineral Water
(Deb. 31, Vol. X, 04-05-2005)
Col. 385-86

Registration for Travel on Srinagar Muzaffarabad Bus Service
(Deb. 31, Vol. X, 04-05-2005)
Col. 356-57

Rejuvenation of Rajpath Area
(Deb. 30, Vol. IX, 03-05-2005)
Col. 196-97

Residential Schools for Child Labourers
(Deb. 35, Vol. X, 10-05-2005)
Col. 143-44

Share in Iran Oil Fields
(Deb. 32, Vol. X, 05-05-2005)
Col. 127-28

Textile Parks
(Deb. 38, Vol. X, 13-05-2005) Col. 245

Tyre Industry
(Deb. 30, Vol. IX, 03-05-2005) Col. 362

UNCTAD
(Deb. 30, Vol. IX, 03-05-2005) Col. 324

Reddy, Shri M. Raja Mohan

Additional Funds for Health Schemes
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1067—69

Airports for Accommodating A-380 Aircraft
(Deb. 32, Vol. X, 05-05-2005) Col. 101

Amendments in Promotion Rules by KVS and NVS
(Deb. 35, Vol. X, 10-05-2005) Col. 124

Atrocities against Women
(Deb. 4, Vol. VII, 01-03-2005)
Col. 150—56

Autonomy to National Highways Authority of India
(Deb. 36, Vol. X, 11-05-2005) Col. 61

Combating Cancer
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1—12

Express Way on NH-9
(Deb. 8, Vol. VII, 09-03-2005)
Col. 973-74

Fixation of Prices of Cola Bottles
(Deb. 34, Vol. X, 09-05-2005) Col. 272

Funds for Micro-Irrigation Development
(Deb. 17, Vol. VIII, 21-03-2005) Col. 206

Greater Autonomy to NHAI
(Deb. 31, Vol. X, 04-05-2005) Col. 167

Indians in Pak Jails
(Deb. 5, Vol. VII, 02-03-2005)
Col. 25—27

- IT on Foreign Nationals Involved in Indian Film Industry**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 309-10
- Need to set up additional auction platforms for marketing tobacco in Andhra Pradesh and Karnataka (MUR 377)**
(Deb. 34, Vol. X, 09-05-2005)
Col. 577-78
- Pending Irrigation Schemes**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 257—60
- PPA in Cough Drugs**
(Deb. 5, Vol. VII, 02-03-2005) Col. 373
- Public Functions at Samadhis of National Leaders**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 419-20
- Rehabilitation of Oustees**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 72
- Setting up of Centre of Information Technology for Railways**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 113-14
- Stocking Norms for Drought Prone Areas**
(Deb. 34, Vol. X, 09-05-2005)
Col. 454-55
- Surplus Gold and Silver**
(Deb. 38, Vol. X, 13-05-2005)
Col. 100-01
- Tobacco Board**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 157—60
- Tobacco Sector**
(Deb. 35, Vol. X, 10-05-2005) Col. 194
- Tourism Projects**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 132—34
- Unauthorised Occupation of NTC Mills Land**
(Deb. 38, Vol. X, 13-05-2005)
Col. 77—86
- Urban Cooperative Bank in Andhra Pradesh**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 217—22
- Reddy, Shri M. Sreenivasulu**
- Age Group of Youths**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 751—53
- Anti Dumping Duty**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 643—45
- Assistance by Voluntary Agencies**
(Deb. 35, Vol. X, 10-05-2005)
Col. 92-93
- Cigarette Industry**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 177-78
- Cine Artists Welfare Fund**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 223-24
- Coir Industry**
(Deb. 26, Vol. IX, 27-04-2005) Col. 309
- Computerisation of Railway Parcel Management System**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 190
- Consumer Awareness Programme in Rural Areas**
(Deb. 24, Vol. IX, 25-04-2005) Col. 361
- Desalination of Sea-water**
(Deb. 31, Vol. X, 04-05-2005)
Col. 45-46
- Development of Floriculture**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 398-99
- Development of Plastic Green Houses**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 101-02
- Distress of Cotton Sector**
(Deb. 38, Vol. X, 13-05-2005)
Col. 46-47

- Financial Assistance by HUDCO**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 317
- Gemological Institute**
(Deb. 35, Vol. X, 10-05-2005)
Col. 273—75
- General Agreement on Trade in Services**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 222—24
- Granite Quarry Workers**
(Deb. 29, Vol. IX, 02-05-2005) Col. 307
- Helping Rural Artisans**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 53—55
- Impact of Adulteration**
(Deb. 31, Vol. X, 04-05-2005)
Col. 300-01
- Implementation of Conditional Access System in Chennai**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 115-16
- Implementation of PNDDT Acts**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 261—63
- Implementation of Recommendations of JPC on Soft Drinks**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 191—93
- Increase in Foodgrains Quota for BPL Families**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 232-33
- Loan to BPL/Weaker Sections**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 283-84
- Low Literacy Rate of Tribals**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 802-03
- Mahila Samakhya Programme**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 205-06
- Medium Term Export Strategy**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 234-35
- Minimum Support Price for Tobacco**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 44—46
- Modernisation of BSNL**
(Deb. 36, Vol. X, 11-05-2005)
Col. 178-79
- Opening of AICTE Regional Offices**
(Deb. 21, Vol. IX, 19-04-2005) Col. 524
- Plantation of Red Algae**
(Deb. 24, Vol. IX, 25-04-2005) Col. 107
- Production of Tobacco**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 145-46
- Promotion of Indian Dances**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 154—56
- Safe Potable Water in Villages**
(Deb. 33, Vol. X, 06-05-2005)
Col. 188—96
- Sale of Iron Ore by NMDC to Private Sector**
(Deb. 34, Vol. X, 09-05-2005) Col. 521
- Sanctity of Wildlife Protection Act, 1972 and Forest Conservation Act, 1980**
(Deb. 34, Vol. X, 09-05-2005)
Col. 397-98
- Setting up of Gateway Ports**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 35-36
- Shortage of CNG Conversion Kits**
(Deb. 37, Vol. X, 12-05-2005)
Col. 86-87
- Special Recruitment Drive**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 283-84
- Subsidy on Sulphate of Potash**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 154
- Technology Upgradation**
(Deb. 35, Vol. X, 10-05-2005)
Col. 207-08

- Trafficking of Women and Children**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 44-45
- Truck Terminals**
(Deb. 31, Vol. X, 04-05-2005)
Col. 233-34
- Use of Fly Ash**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 157-58
- Wool Products**
(Deb. 34, Vol. X, 09-05-2005)
Col. 113-14
- Reddy, Shri Madhusudan**
- Fast Track Court**
(Deb. 28, Vol. IX, 29-04-2005) Col. 22
- Reddy, Shri N. Janardhana**
- Adopting Technology to Predict Monsoon**
(Deb. 36, Vol. X, 11-05-2005)
Col. 521-23
- Allocation of Kerosene**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 215-20
- CBI Raids**
(Deb. 31, Vol. X, 04-05-2005)
Col. 222-23
- Common Schools under Neighbourhood School Programme**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 121
- Construction of CGHS Dispensary**
(Deb. 31, Vol. X, 04-05-2005) Col. 88
- Doctor-Patient Ratio**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 10
- Exodus of Pilots**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 11-18
- Flood due to Shrinking of Gangotri Glaciers**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 25-26
- Forecast of Drought in the event of Monsoon Failure**
(Deb. 34, Vol. X, 09-05-2005)
Col. 452-54
- Foreign Patients in Indian Hospitals**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 103-04
- Fraud in Banks**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 221-24
- Gas Exploration on Orissa Coast**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 201-03
- Gas Pipeline between Myanmar-India through Bangladesh**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 357-61
- Increase of Tobacco use among Teenagers**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 284-85
- Indo-Pakistan Cricket Series**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 125-26
- Lack of Equipment and Materials in Government Hospitals**
(Deb. 31, Vol. X, 04-05-2005)
Col. 165-67
- Legislation of Shahtoosh trade**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 357-58
- Loan to Farmers**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 22-23
- Opening of KVs in Mauritius**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 608-10
- Repeal of Act regarding Infant Milk Substitutes**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 197-98
- Request from Afghanistan for Teachers/Doctors**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 319

- Setting up of National Flying Training Institute**
(Deb. 23, Vol. IX, 21-04-2005) Col. 198
- Standing Committee on Petroleum and Natural Gas—Fifth Report—Presented**
(Deb. 22, Vol. IX, 20-04-2005) Col. 567
- Targets under Afforestation**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 55—64
- Tsunami Warning System**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 975—78
- Unhygienic Conditions in Government Hospitals**
(Deb. 5, Vol. VII, 02-03-2005) Col. 205
- Unmanned Aerial Vehicles**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 32-33
- US Reservation on Indo-Iran Gas Pipeline**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 249-50
- Visas to Pakistanis to Witness Cricket Matches**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 198-99
- Visit of Pak President to Witness Cricket Match**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 203-04
- Reddy, Shri S. Jalpal**
- Situation arising out of recent decision of All India Radio to discontinue services from Delhi in five Regional Languages and steps taken by the Government in regard thereto (CA)**
(Deb. 32, Vol. X, 05-05-2005)
Col. 193-95, 201-02
- Statement Correcting Reply to Part (A) and Part (B) of Starred Question No. 40 Dated 02.12.2004 Regarding Losses to Doordarshan in Athens Olympics—Laid**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 272-73
- Reddy, Shri S.P.Y.**
- Provision of Identification Marks Security Papers Bill—by Shri S.P.Y. Reddy—Int.**
(Deb. 10, Vol. VII, 11-03-2005) Col. 493
- Reddy, Shri Suravaram Sudhakar**
- Annual Review Reports on Monsanto Mahyco Biotech**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 398-99
- Code of Criminal Procedure (Amendment) Bill, 2005—Consid. and Pass.**
(Deb. 34, Vol. X, 09-05-2005)
Col. 604—06
- Container Traffic Movement**
(Deb. 23, Vol. IX, 21-04-2005) Col. 154
- Diversification of Pulses in Rice-Wheat Fields**
(Deb. 24, Vol. IX, 25-04-2005) Col. 257
- Duty Free Shops**
(Deb. 34, Vol. X, 09-05-2005)
Col. 327-28
- Electoral Reforms (DUR 193)**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 489-90
(Deb. 31, Vol. X, 04-05-2005)
Col. 513—18
- Enhancing Road Cess on National Highways**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 535—37
- Establishment of Steel Plant in Orissa by South Koreans**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 218-19
- Fast Track Court**
(Deb. 28, Vol. IX, 29-04-2005) Col. 21
- FDI in Defence Sector**
(Deb. 23, Vol. IX, 21-04-2005) Col. 171
- Finance Bill, 2005—Consid.**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 337—46

FTA with SAARC Countries
(Deb. 35, Vol. X, 10-05-2005)
Col. 137-38

Loans to SSI
(Deb. 28, Vol. IX, 29-04-2005)
Col. 294—96

Merger of Public Sector Insurance
Companies
(Deb. 33, Vol. X, 06-05-2005)
Col. 127-28

NCERT History Text Books
(Deb. 21, Vol. IX, 19-04-2005)
Col. 168-69

Outstanding Dues to Organisations
(Deb. 34, Vol. X, 09-05-2005)
Col. 282-83

Prevention of Money-Laundering
(Amendment) Bill, 2005—Int. and
Consid.
(Deb. 33, Vol. X, 06-05-2005)
Col. 515-16

Recommendations of Dr. Alagh Committee
(Deb. 26, Vol. IX, 27-04-2005)
Col. 185—87

Recruitment in PMF
(Deb. 21, Vol. IX, 19-04-2005)
Col. 755—57

Regional Rural Banks (Amendment) Bill,
2004—Consid.
(Deb. 28, Vol. IX, 29-04-2005) Col. 638

Report of NCAER regarding Anganwadi
Kendras
(Deb. 21, Vol. IX, 19-04-2005)
Col. 807-08

Right to Information Bill, 2004—Consid.
(Deb. 35, Vol. X, 10-05-2005)
Col. 377—82

Situation arising out of non-finalisation of
National Coal Workers Wage
Agreement—VII and steps taken by the
Government in regard thereto (CA)
(Deb. 34, Vol. X, 09-05-2005) Col. 557

Statutory Resolution Re: Approval of
Proclamation by the President in
Relation to the State of Goa
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 448—51

Strike by Employees of Public Sector
Insurance Companies
(Deb. 28, Vol. IX, 29-04-2005)
Col. 316-17

Survey by GSI
(Deb. 38, Vol. X, 13-05-2005)
Col. 221-22

Regupathy, Shri S.

Government of Union Territories and the
Government of National Capital
Territory of Delhi (Amendment) Bill,
2005—Consid. and Pass.
(Deb. 30, Vol. IX, 03-05-2005)
Col. 430, 440—43

Renge Patil, Shri Tukaram Ganpat Rao

Amendment of Food Adulteration Act
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 35-36

Appointment of RTSAs/RTAs
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 224-25

Assistance from Sugar Development Fund
(Deb. 21, Vol. IX, 19-04-2005)
Col. 344—83

Black Money
(Deb. 38, Vol. X, 13-05-2005) Col. 112

Branches in Rural Areas
(Deb. 28, Vol. IX, 29-04-2005)
Col. 532-33

Cases against C&E Officers
(Deb. 38, Vol. X, 13-05-2005)
Col. 73-74

Changes in Agriculture Market System
(Deb. 29, Vol. IX, 02-05-2005)
Col. 45-46

- Condition of National Highways**
(Deb. 31, Vol. X, 04-05-2005)
Col. 137-38
- Corruption Cases**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 353-54
- Corruption in Tatkal Scheme**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 183-84
- Corruption Prevention Machinery in DDA**
(Deb. 4, Vol. VII, 01-03-2005) Col. 296
- Crop Insurance Scheme**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 350—56
- Decline in Public Investment in Agriculture**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 314—16
- Development of Cities for Providing
Basic Facilities to Urban Poor**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 122—25
- Development of Format by CVC**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 304-05
- Dr. Ambedkar National Scholarship
Scheme for Meritorious SC/ST
Students**
(Deb. 32, Vol. X, 05-05-2005)
Col. 80—83
- Education Loan**
(Deb. 33, Vol. X, 06-05-2005)
Col. 196—200
- Establishment of Environment Courts**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 450-51
- Export of Handicraft**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 134-35
(Deb. 33, Vol. X, 06-05-2005)
Col. 306-07
- Export of Sugar to Bangladesh**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 330-31
- Export Oriented Units**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 705-06
- Foodgrains Export Policy**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 521—23
- Foreign Assistance to NGOs**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 731-32
- Foreign Investment**
(Deb. 35, Vol. X, 10-05-2005)
Col. 45—52
- Foreign Investment in Agro and Rural
Industries**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 193—95
- Functioning of PIB**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 411-12
- Funds for Education in Tribal Sub-Plan
Areas**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 32
- Godowns for Foodgrains**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 258—68
- Hazira Gas Pipelines in Maharashtra**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 69-70
- Illegal Money Entering Stock Market**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 257-58
- Inquiry against Officials**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 444-45
- Lack of Storage Space**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 116—18
- Land under Irrigation**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 161—64
- Loan to SSI**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 695—97

- Modernisation of Hospital**
(Deb. 8, Vol. VII, 09-03-2005) Col. 955
- Modernisation of NTC Mills**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 338—41
- MSP Announced by CCI**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 98—100
- Multi-National Companies**
(Deb. 35, Vol. X, 10-05-2005)
Col. 172-73
- Natural Calamities in the Country**
(DUR 193)
(Deb. 20, Vol. VIII, 24-03-2005) Col. 331
- Need to resume Ajanta and Elora Express
trains services on Manmad-Kachiguda
railway section besides providing a
new rail service between Manmad and
Tirupati (MUR 377)**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 420-21
- Need to set up a Central School in
Parbhani Parliamentary Constituency,
Maharashtra (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005) Col. 412
- Negligence of CGHS Doctors**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 246—50
- New Railway Station at Ganpur, Manmad**
(Deb. 8, Vol. VII, 09-03-2005) Col. 209
- Outstanding Amount of Cooperative
Banks**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 254-55
- Pending Complaints**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 88-89
- Pension to Freedom Fighters in States**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 170—77
- Polluting Industrial Units**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 335-36
- Post and Telegraph Facilities**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 959-60
- Post Offices in Rural Areas**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 823-24
- Procedure for Renewing Passports**
(Deb. 36, Vol. X, 11-05-2005) Col. 40
- Production of Ethanol**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 371-72
- Promotion of Agro Forestry and Fruits
Producing Units**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 187-88
- Promotion of Hindi in Missions Abroad**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 133—44
- Rate of Employment Generation**
(Deb. 34, Vol. X, 09-05-2005)
Col. 300-301
- Recruitment in Army on Fake Documents**
(Deb. 27, Vol. IX, 28-04-2005) Col. 88
- Repair and Maintenance of National
Highways**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 307-08
- Report on Delhi Metro Rail Project**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 127—30
- Return Journey Booking Offices**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 173—83
- Review of Investments by NRIs**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 415-16
- Rural Electrification**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 232—34
- Sale of Ethanol Mixed Petrol**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 232-33

- Scheme to Reduce Burden of Interest**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 268—70
- Setting up of Railway Stations**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 41-42
- Shortage of Cotton**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 633—35
- Simplification of Tax Laws**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 220-21
- Slow Implementation of Power Projects**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 311—14
- Supply of Substandard Ammunitions**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 213-14
- Telecom Works in Maharashtra**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 101—03
- Telephone Adalats**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 70—74
- Telephone Facility with STD**
(Deb. 26, Vol. IX, 27-04-2005) Col. 73
- Violation of Code of Conduct**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1022-23
- Working Group on National Employment Services**
(Deb. 24, Vol. IX, 25-04-2005) Col. 61
- Working of CBI**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 349-50
- Rijju, Shri Kiren**
- Abolition of Excise and Custom Duty**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 160—62
- Changing the Name of Sub-Tribes**
(Deb. 30, Vol. IX, 03-05-2005) Col. 372
- Conversion of State Highways into National Highways**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 173—80
- Delhi-Rishikesh N.H.- 58**
(Deb. 5, Vol. VII, 02-03-2005) Col. 148
- Diversion of PDS Foodgrains**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 317—30
- Health Scheme Programme**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 188—92
- Hostels/Ashrams/Boarding Schools in Tribal Areas**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 333-44
- Indira Awas Yojana**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 138—46
- Installation of T.V. Transmitters in Adivasis and Hilly Areas**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 14-15
- National Anthem**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 5
- New Exploration Licensing Policy**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 176—78
- Occupation of Private Land**
(Deb. 32, Vol. X, 05-05-2005)
Col. 70-71
- Oil Exploration Contract to Indian Companies**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 354—56
- Patenting of Plants**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 19—26
- Production of Sugarcane in Uttar Pradesh and Uttaranchal**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 183-84

- Reconstruction Work in Tsunami Affected States**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 477-78
- Restricted Area Permit**
(Deb. 21, Vol. IX, 19-04-2005) Col. 659
- Safety Norms of Nuclear Plants**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 194-95
- Sale of Shares of ONGC**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 207-08
- Setting up of Hydro Electric Projects**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 639—43
- Solar Energy**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 351—60
- Tea Production**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 33—43
- Tehri Dam Project**
(Deb. 8, Vol. VII, 09-03-2005) Col. 742
- White Paper on VAT**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 703-04
- Riyan, Shri Bajju Ban**
- Committee on the Welfare of Scheduled Castes and Scheduled Tribes—Fourth Report and Minutes—Presented**
(Deb. 26, Vol. IX, 27-04-2005) Col. 566
- Committee on the Welfare of Scheduled Castes and Scheduled Tribes—Statement—Laid**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 381-82
- General Budget—2005-06—Demands for Grants—Ministry of Home Affairs**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 598—600
- Sahu, Shri Chandra Sekhar**
- Budgetary Allocation for Rural Development**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 321—26
- Development of Tourism**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 224-25
- Disaster Management Department in States**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 255-56
- Employment Guarantee Scheme**
(Deb. 33, Vol. X, 06-05-2005)
Col. 401-02
- Food for Work Programme**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 55—64
- General Budget - 2005-2006 General Discussion Demands for Grants on Account - (General) 2005-2006 and Demands for Supplementary Grants - (General), 2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 439
- Need to expedite setting up of a F.M. Radio station in Paralakhemundi in Orissa (MUR 377)**
(Deb. 22, Vol. IX, 20-04-2005) Col. 597
- Need to open a Kendriya Vidyalaya at Paralakhemundi in Orissa (MUR 377)**
(Deb. 32, Vol. X, 05-05-2005) Col. 217
- Need to reconsider the proposal of Government of Andhra Pradesh to build a canal on river Vansaadhara near Katraguda in Orissa (MUR 377)**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 476
- Problems being faced by traditional fishermen in the country and steps taken by the Government in this regard (CA)**
(Deb. 37, Vol. X, 12-05-2005)
Col. 300-01

- Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 610—13
- Setting up of Power Projects**
(Deb. 33, Vol. X, 06-05-2005)
Col. 202—06
- Sal Prathap, Shri A.**
- Automatic and Modern Telephone Exchanges**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 163—72
- Bookstall Allotment Policy**
(Deb. 9, Vol. VII, 10-03-2005) Col. 109
- Condition of N.H.No.78**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 84-85
- Consolidation of Land Holdings**
(Deb. 38, Vol. X, 13-05-2005)
Col. 9—19
- Development of Cities in Andhra Pradesh**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 69—73
- Families Living Below Poverty Line**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 626—29
- Financial Assistance for Tsunami Affected Areas**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 23—27
- Flights from Hyderabad**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 207-08
(Deb. 32, Vol. X, 05-05-2005) Col. 46
- Fund for Water Supply Schemes**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 269-70
- Funds for Animal Husbandry, Dairying and Fishing Harbours in A.P.**
(Deb. 34, Vol. X, 09-05-2005)
Col. 395-96
- Funds for Micro-Irrigation Development**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 206
- Funds under Swajaldhara Scheme**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 524—30
- Identification of Polluting Industries**
(Deb. 34, Vol. X, 09-05-2005) Col. 111
- Merger of Secunderabad Cantonment Board with Municipal Corporation**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 71-72
- PMGSY**
(Deb. 33, Vol. X, 06-05-2005)
Col. 409-10
- Production of Milk and Dairy Products in Andhra Pradesh**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 346
- PSB Affected by Tsunami Disaster**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 694-95
- Raigarh Railway Terminal Project**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 90-91
- Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 845—47
- Reconstitution of National Commission for Women**
(Deb. 4, Vol. VII, 01-03-2005) Col. 80
- Revenue Collected in A.P.**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 439-40
- Road Accidents on NHs in A.P.**
(Deb. 31, Vol. X, 04-05-2005)
Col. 101-02

- Rural Electrification
(Deb. 10, Vol. VII, 11-03-2005)
Col. 232—34
- Sound and Light Show in Temple at
Warrangal
(Deb. 14, Vol. VIII, 17-03-2005) Col. 190
- Steep Increase in Tourist Visa to India
(Deb. 5, Vol. VII, 02-03-2005)
Col. 146-47
- Tobacco Sector
(Deb. 35, Vol. X, 10-05-2005) Col. 194
- Urban/Rural Co-operative Banks in
Andhra Pradesh
(Deb. 8, Vol. VII, 09-03-2005)
Col. 489-90
- Sai, Shri Vishnu Deo
- BSNL Mobile Connection in Chhattisgarh
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 292-93
- Pending Applications for Coal Linkage
(Deb. 36, Vol. X, 11-05-2005)
Col. 230-31
- Sajjan Kumar, Shri
- Assistance to Tsunami Affected Countries
(Deb. 5, Vol. VII, 02-03-2005)
Col. 323—25
- Conference of Ministers of Tourism
(Deb. 21, Vol. IX, 19-04-2005) Col. 298
- Construction of Flyovers
(Deb. 5, Vol. VII, 02-03-2005)
Col. 386-87
- Crisis of Water in Delhi
(Deb. 25, Vol. IX, 26-04-2005)
Col. 220—22
- Curtailment of Rural Projects
(Deb. 19, Vol. VIII, 23-03-2005) Col. 173
- Decline in Hydro Power Generation
(Deb. 10, Vol. VII, 11-03-2005)
Col. 250—52
- Delhi Urban Arts Commission
(Deb. 30, Vol. IX, 03-05-2005)
Col. 373-74
- Delhi-Ghaziabad Railway Line Projects
(Deb. 35, Vol. X, 10-05-2005) Col. 126
- Development and Maintenance of Sports
Complexes by DDA
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 387—90
- Development of Infrastructure
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 143-44
- Extension of Metro Rail Project
(Deb. 4, Vol. VII, 01-03-2005) Col. 321
- Fencing of Highways
(Deb. 31, Vol. X, 04-05-2005) Col. 380
- Grant of Short Service Commission in
Indian Navy
(Deb. 27, Vol. IX, 28-04-2005)
Col. 93-94
- Illegal Export of Iron Ore
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 47-48
- Increase in Lal Dora Area
(Deb. 12, Vol. VIII, 15-03-2005) Col. 432
- Lal Dora Area in Delhi
(Deb. 4, Vol. VII, 01-03-2005)
Col. 485-86
- Modification in Flight Schedules
(Deb. 9, Vol. VII, 10-03-2005) Col. 88
- Nangloi Railway Station
(Deb. 8, Vol. VII, 09-03-2005)
Col. 311-12
- Need for regularisation of unauthorised
colonies in Delhi (MUR 377)
(Deb. 12, Vol. VIII, 15-03-2005) Col. 477
- Need to take steps for uninterrupted
supply of power in Delhi (MUR 377)
(Deb. 35, Vol. X, 10-05-2005) Col. 341
- Need to take suitable steps to solve
drinking water problem in Delhi
(MUR 377)
(Deb. 26, Vol. IX, 27-04-2005)
Col. 578-79

- Peace Initiatives in West Asia**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 211-12
- Promotion of Plantation Programme in Delhi and Haryana**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 124-25
- Recovery of Outstanding Amounts from Advertising Agencies**
(Deb. 32, Vol. X, 05-05-2005)
Col. 141—43
- Rehabilitation of Slum Dwellers**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 182-83, 478
- Relocation of Slums**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 322-23
- Remains of 'Lakshyagrih of Mahabharat Era'**
(Deb. 32, Vol. X, 05-05-2005)
Col. 78-79
- Security to Bus Service**
(Deb. 32, Vol. X, 05-05-2005) Col. 162
- Sky Bus Project**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 57-58
- Strike by Employees of PSBS**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 443-44
- Talkatora Swimming Pool**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 653-54
- Terrorist Activities**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 600-01
- Yamuna Action Plan-II**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 435-36
- Salim, Md.**
- Consolidation of Land Holdings**
(Deb. 38, Vol. X, 13-05-2005)
Col. 12-13
- Homage to Memory of Martyrs**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 2
- Indo-Japan Trade**
(Deb. 35, Vol. X, 10-05-2005) Col. 17
- Installation of T.V. Transmitters in Adivasis and Hilly Areas**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 17
- Natural Calamities in the Country (DUR 193)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 509—11
- Need to promote sports and to create more infrastructure for development of sports complexes (CA)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 399-400
- Obscenity in TV Programmes and Advertisements**
(Deb. 23, Vol. IX, 21-04-2005) Col. 27
- Situation arising out of inordinate delay in merging Indian Iron and Steel Company (IISCO) with Steel Authority of India Ltd. and steps taken by the Government in regard thereto (CA)**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 283
- Social Security Scheme for Contract and Industrial Labourers**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 8
- Standing Committee on Urban Development—Fifth Report—Presented**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 570
- Standing Committee on Urban Development—Fourth Report—Presented**
(Deb. 10, Vol. VII, 11-03-2005) Col. 433
- Standing Committee on Urban Development—Seventh Report—Presented**
(Deb. 24, Vol. IX, 25-04-2005) Col. 402

- Standing Committee on Urban Development—Sixth Report—Presented
(Deb. 23, Vol. IX, 21-04-2005) Col. 293
- Strengthening of Indo-African Bilateral Ties
(Deb. 22, Vol. IX, 20-04-2005) Col. 34-35
- Tea Production
(Deb. 18, Vol. VIII, 22-03-2005) Col. 39
- Universal Service Obligation Fund
(Deb. 36, Vol. X, 11-05-2005) Col. 16
- Visit of Pakistan President to India
(Deb. 26, Vol. IX, 27-04-2005) Col. 14-15
- Sangwan, Shri Kishan Singh**
- Allocation of Brass Scrap
(Deb. 35, Vol. X, 10-05-2005) Col. 211-12
- Basel-II Norms
(Deb. 28, Vol. IX, 29-04-2005) Col. 149-50
- Bio-Diesel
(Deb. 9, Vol. VII, 10-03-2005) Col. 81
- Change of Land Use
(Deb. 30, Vol. IX, 03-05-2005) Col. 111—13
- Construction of Motels in Delhi
(Deb. 30, Vol. IX, 03-05-2005) Col. 211—13
- Credit from Cooperative Sector
(Deb. 21, Vol. IX, 19-04-2005) Col. 387—89
- Development of Tourist Spots and Cities
(Deb. 21, Vol. IX, 19-04-2005) Col. 211
- Foreign Banks
(Deb. 38, Vol. X, 13-05-2005) Col. 67
- General Budget - 2005-2006 General Discussion
- Demands for Grants on Account—(General) 2005-2006 and Demands for Supplementary Grants - (General), 2004-2005
(Deb. 14, Vol. VIII, 17-03-2005) Col. 407—10
- Illegal Acquisition of Properties
(Deb. 19, Vol. VIII, 23-03-2005) Col. 122-23
- Industry Status to Harvesting of Herbal Medicines
(Deb. 30, Vol. IX, 03-05-2005) Col. 331-32
- Investigation by SFIO
(Deb. 10, Vol. VII, 11-03-2005) Col. 196-97
- NCW Visit to Manipur
(Deb. 30, Vol. IX, 03-05-2005) Col. 376—78
- Need to take steps to ensure remunerative prices to cotton growers of Haryana (MUR 377)
(Deb. 5, Vol. VII, 02-03-2005) Col. 497
- Non-payment of Service Tax
(Deb. 33, Vol. X, 06-05-2005) Col. 171
- Procedure for Seeking CGHS Permission
(Deb. 36, Vol. X, 11-05-2005) Col. 193—96
- Railway Budget, 2005-06 - General Discussion
- Demands for Grants on Account (Railways), 2005-06
- Demands for Supplementary Grants (Railways)—2004-05
(Deb. 10, Vol. VII, 11-03-2005) Col. 490-91
(Deb. 11, Vol. VIII, 14-03-2005) Col. 606—10
- Reduction of Staff in PSBS
(Deb. 28, Vol. IX, 29-04-2005) Col. 314-15
- Report on Disaster
(Deb. 21, Vol. IX, 19-04-2005) Col. 591-92

Selling of Generic Medicines

(Deb. 29, Vol. IX, 02-05-2005)
Col. 117-18

Violation of Guidelines

(Deb. 33, Vol. X, 06-05-2005)
Col. 302-03

Sar, Shri Nikhilananda

Developments in Nepal and visits of Minister of External Affairs to Afghanistan and Pakistan (DUR 193)
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 628-29

General Budget-2005-06—Demands For Grants of the Ministry of Rural Development

(Deb. 24, Vol. IX, 25-04-2005)
Col. 499—504

Sixth Report of Committee on Private Member's Bill and Resolutions—Motion Adopted

(Deb. 10, Vol. VII, 11-03-2005) Col. 491

Saradgi, Shri Iqbal Ahmed

Abolition of Child Labour Bill—by Shri Iqbal Ahmed Saradgi—Int.

(Deb. 10, Vol. VII, 11-03-2005) Col. 506

Abolition of Child Labour Bill, 2005—Consid.

(Deb. 38, Vol. X, 13-05-2005)
Col. 358—64

Academy for Civil Aviation Security

(Deb. 32, Vol. X, 05-05-2005) Col. 171

Affordability/Availability of Medicines

(Deb. 13, Vol. VIII, 16-03-2005) Col. 311

Agenda of Indo-American Chambers of Commerce on Infrastructure

(Deb. 15, Vol. VIII, 18-03-2005) Col. 352

Allocation of Coal to Core and Non-Core Sectors

(Deb. 36, Vol. X, 11-05-2005)
Col. 386-87

Allocation of States under AIBP

(Deb. 24, Vol. IX, 25-04-2005)
Col. 384—86

Allocation to Karnataka under AIBP

(Deb. 21, Vol. IX, 19-04-2005)
Col. 181-82

Amendment of Minimum Wages Act, 1948

(Deb. 17, Vol. VIII, 21-03-2005) Col. 89

Amendment to Article 371

(Deb. 12, Vol. VIII, 15-03-2005) Col. 347

Amendment to SBI Act

(Deb. 15, Vol. VIII, 18-03-2005) Col. 297

Annual Foreign Trade Policy for 2005-06

(Deb. 4, Vol. VII, 01-03-2005)
Col. 535-36

APIB Project for Farmers

(Deb. 11, Vol. VIII, 14-03-2005) Col. 146

Appointment of Educational Committee

(Deb. 30, Vol. IX, 03-05-2005)
Col. 139-40

Arms Business with America

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 188-89

Assistance to Karnataka for Irrigation Projects

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 285-86

Automated Spectrum Management System

(Deb. 5, Vol. VII, 02-03-2005)
Col. 414-15

Bangalore Express Way

(Deb. 8, Vol. VII, 09-03-2005)
Col. 822-23

Bids to Oil and Gas Blocks

(Deb. 8, Vol. VII, 09-03-2005)
Col. 373-74

Co-production of Aircraft with US Firms

(Deb. 23, Vol. IX, 21-04-2005)
Col. 135—37

Co-production of Defence Equipments with Britain

(Deb. 8, Vol. VII, 09-03-2005) Col. 450

- Compulsory Military Training Bill—by Shri Iqbal Ahmed Saradgi—Int.**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 505-06
- Container Security Initiative**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 295-97
- Creation of Funds for NABARD**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 97-98
- Creation of Special Economic Regions**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 540-41
- Credit to Industry**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 101
- Crop Insurance Bill—Int. by Shri Iqbal Ahmed Saradgi**
(Deb. 10, Vol. VII, 11-03-2005) Col. 505
- Custom Duty on Powerloom**
(Deb. 10, Vol. VII, 11-03-2005) Col. 328
- Customs Agreement with Countries**
(Deb. 33, Vol. X, 06-05-2005)
Col. 395-96
- Demand and Supply of Coal**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 559-60
- Dental Colleges in Karnataka**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 333-34
- Economic/Budget Hotels**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 369-70
- Effects of Constraints Imposed by WTO on Textile Industry**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 661—63
- Establishment of Research and Engineering Foundation**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 463-64
- Examination of Arbitration System**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 191-92
- Export of Missiles**
(Deb. 37, Vol. X, 12-05-2005)
Col. 155-56
- Export Promotion**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 378-79
- Export Target 2005-2006**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 509-10
- Fencing within 150 Yards of Zero Line**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 472-73
- Fifth Indo-Kazakh Joint Commission Meeting**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 147-48
- Financial Irregularities**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 275-76
- Food and Nutrition Watch**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 327-28
- Framework Convention on Tobacco Control**
(Deb. 31, Vol. X, 04-05-2005)
Col. 383-84
- Fuel Retailing by ONGC**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 121-22
- Funds to Gram Panchayats and Zila Parishads**
(Deb. 5, Vol. VII, 02-03-2005) Col. 209
- Gas Pipeline Project**
(Deb. 32, Vol. X, 05-05-2005) Col. 154
- General Budget—2005-2006 General Discussion Demands for Grants on Account—(General) 2005-2006 and Demands for Supplementary Grants—(General), 2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 420—23

- Global Corporate Research Centre**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 202
- Guidelines for Allocation of Water**
(Deb. 29, Vol. IX, 02-05-2005) Col. 107
- Housing Loans by Public Sector Banks**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 394-99
- Hydro Power Projects**
(Deb. 33, Vol. X, 06-05-2005)
Col. 144-45
- Improvement in Agriculture Sector**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 346-47
- Incentive to Tea Industry**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 413-14
- Indian Archaeological Service**
(Deb. 32, Vol. X, 05-05-2005)
Col. 118-19
- Indo-Australian Ties**
(Deb. 31, Vol. X, 04-05-2005) Col. 296
- Indo-Iran Gas Pipeline Project**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 40-41
- Indo-Israel Agreement for Micro-Satellites Technology**
(Deb. 36, Vol. X, 11-05-2005) Col. 509
- Indo-Malaysia Bilateral Economic Pact**
(Deb. 31, Vol. X, 04-05-2005)
Col. 205-06
- Indo-Nepal Trade**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 579-80
- Indo-Russia Agreement in Oil Sector**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 206
- Interest Subsidy to Textiles Units**
(Deb. 38, Vol. X, 13-05-2005) Col. 182
- International Trade**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 292-93
- Investment by ONGC Abroad**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 209-10
- Investment Limit for FII's**
(Deb. 38, Vol. X, 13-05-2005)
Col. 207-08
- Irani Committee Report**
(Deb. 33, Vol. X, 06-05-2005)
Col. 337-38
- IT Infrastructure in Karnataka**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 58
- JBIC Aided Forestry Projects**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 399-400
- Joint Venture with US Companies**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 125-26
- Lease of Aircraft for Air India**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 140-41
- Loan to Rural Poor**
(Deb. 33, Vol. X, 06-05-2005)
Col. 177-79
- Low Cost Housing Schemes**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 49-50
- Meeting of Chief Ministers**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 353-55
- Meeting of Standing Committee of Inter-State Council**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 165-67
- N.I.E.P.A.**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 126
- National Council on AIDS**
(Deb. 31, Vol. X, 04-05-2005) Col. 357
- National Livestock Policy**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 432-33
- National Media Policy**
(Deb. 9, Vol. VII, 10-03-2005) Col. 268

- National Rural Health Mission**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 988-89
- National Tourism Promotion Board**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 444-45
- Need to provide financial assistance to the Government of Karnataka for providing relief to the people affected by drought in the State (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 298-99
- Need to release the balance amount of grants due to the Government of Karnataka under Teachers Education Programme (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005) Col. 335
- New Airports in Karnataka**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 209-10
- New Exploration Blocks**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 225-28
- Nodal Group in WTO**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 478—80
- Oil from Turkmenistan**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 194-95
- Partnership with Intel Corporation**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 281-82
- PC Suggestions on Infrastructure**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 55-56
- Performance of CPSUs**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 389-90
- Poppy Cultivation**
(Deb. 29, Vol. IX, 02-05-2005) Col. 242
- Poultry Sector**
(Deb. 34, Vol. X, 09-05-2005)
Col. 522-23
- Printing on Soft Drinks Bottles Extent of Pesticides Residues**
(Deb. 26, Vol. IX, 27-04-2005) Col. 289
- Programme and Advertising Codés**
(Deb. 32, Vol. X, 05-05-2005)
Col. 71-72
- Progress of Projects**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 273-74
- Project for Integrated Development of Coconut**
(Deb. 34, Vol. X, 09-05-2005)
Col. 510—12
- Promotion of Production of Medicinal Plants**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 219-20
- Proposal for Weeding out of Centrally Sponsored Schemes**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 248
- Public-Private Participation for New Trains**
(Deb. 27, Vol. IX, 28-04-2005) Col. 89
- Rail Connection with Asian Nations**
(Deb. 37, Vol. X, 12-05-2005) Col. 141
- Railway Budget—Demands for Grants—2005-2006 and Resolution re: Approval of Recommendations in the First Report of Railway Convention Committee—(Cut Motion)**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 693-94
- Railway Budget, 2005-2006—General Discussion**
- Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2005-2006 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 662-63
- Report of Sandhu Committee and Task Force**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 423-24

- Research and Development in Bio-Technology**
(Deb. 35, Vol. X, 10-05-2005)
Col. 128-29
- Research Facility in Bangalore**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 64
- Restructure of Airspace**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 223-24
- Revenues from Freight Traffic**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 232-33
- Review Cases of K.V. Teachers**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 177-78
- Sandhu Committee**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 456-57
- Scheme for Compensating Exporters**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 311-12
- Setting up of Software Development and Support Centre by EMC**
(Deb. 36, Vol. X, 11-05-2005)
Col. 342-43
- Setting-up of National Knowledge Commission**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 284-85
- Shivanasasamudram Power Project**
(Deb. 38, Vol. X, 13-05-2005) Col. 132
- Shortage of Cotton**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 633—35
- Signing of Extradition and Mutual Legal Assistance Treaties**
(Deb. 36, Vol. X, 11-05-2005)
Col. 49-50
- Slow Implementation of Power Projects**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 311—14
- Slow Pace of Fore Laning Work on NHDP Project**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 398—404
- Tackling Drought**
(Deb. 8, Vol. VII, 09-03-2005) Col. 537
- Three-way agreement among DOT, MTNL and BSNL**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 282-83
- Training for Rural Unemployed Youth**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 523-24
- Training for Youths in Agriculture Sector**
(Deb. 34, Vol. X, 09-05-2005)
Col. 315-16
- Transfer of Centrally Sponsored Schemes**
(Deb. 5, Vol. VII, 02-03-2005) Col. 359
- Triumvirate of Delhi, Moscow and Beijing**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 191—93
- Tsunami Disaster**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 309-10
- Tsunami Warning System**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 975—78
- United Nations Children Report**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 131
- Upgradation of Medical Units in Karnataka**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 363
- Upgradation of National Highways**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 341
- Use of Mechanical Power in Agriculture**
(Deb. 34, Vol. X, 09-05-2005) Col. 469
- Value Added Tax**
(Deb. 38, Vol. X, 13-05-2005)
Col. 24-30
- Visit of U.S. Secretary of State**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 46-47

- Working Journalists and other Newspaper Employees Conditions of Service and Miscellaneous Provisions (Amendment) Bill—(Insertion of new sections 13AB, 13AC and 13AD)—by Shri Iqbal Ahmed Saradgi—Int.**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 504-05
- World Bank Soft Loan**
(Deb. 10, Vol. VII, 11-03-2005) Col. 186
- World Bank Study**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1032-33
- Sarma, Dr. Arun Kumar**
- Agricultural Loan**
(Deb. 38, Vol. X, 13-05-2005)
Col. 94—96
- Bogibeel Bridge Project**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 425-26
- Brahmaputra Waterway**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1009-10
- Budgetary Allocation from Ministries/ Deptts.**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 469-75
- Construction of Bridges in North Eastern Region**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 395-96
- Enhancement of Agricultural Productivity**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 220—22
- Foodgrains for SGRY**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 381—88
- Formation of India Council for Veterinary and Fishery Research**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 228-29
- Functioning of Post Offices/Telephone Exchanges in Rented Houses**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 287-88
- Gauge Conversion of Rangia-Murkongselek Rail Section**
(Deb. 37, Vol. X, 12-05-2005)
Col. 133-34
- General Budget—2005-06—Demands For Grants of the Ministry of Rural Development**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 500-52
- Grant from NCCF/CRF**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 214—18
- Implementation of AGCP**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 454-55
- Implementation of SGRY**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 547—51
- Incentives to Profit Making Airports**
(Deb. 27, Vol. IX, 28-04-2005) Col. 10
- Inclusion of Majuli Island in World Heritage Sites**
(Deb. 8, Vol. VII, 09-03-2005) Col. 334
- Inclusion of Tribal Communities of Assam in List of Scheduled Tribes**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 236-37
- Increasing Accidents on N.H.-52**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 199
- Land Acquisition for Road Sector**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 202-03
- Mini-Horticulture Mission for NER**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 390—94
- Modernisation and Expansion of Telecom Network in NER**
(Deb. 36, Vol. X, 11-05-2005)
Col. 378-79

- National Highways in North-East**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 858—62
- Need to provide adequate funds for repair/maintenance of National Highway No. 52 linking Arunachal Pradesh and Assam (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col. 342-43
- Need to provide adequate funds for timely completion of rail-cum-road bridge at Bogibeel over Brahmaputra in Assam besides undertaking simultaneous gauge conversion on Rangia-Morkongchelek Section of N.F. Railways (MUR 377)**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 588-89
- Non-Lapsable Central Pool Fund for NER**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 574-75
- North East Industrial Policy**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 293-96
- Operation Black Board Scheme**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 419-20
- Package/Grants to States**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1051-52
- PMGSY**
(Deb. 33, Vol. X, 06-05-2005)
Col. 173—76
- Power Projects Commissioned by NEEPCO**
(Deb. 38, Vol. X, 13-05-2005)
Col. 146/50
- Problems of Small Tea Growers**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 84-88
- Projects for Improvement of NWS-II**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 404—08
- Promotion of Sattriya Dance and Music**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 147
- Proposals under Watershed Programme**
(Deb. 33, Vol. X, 06-05-2005) Col. 359
- Railway Budget, 2005-2006 - General Discussion**
- Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 796—99
- RIDF**
(Deb. 38, Vol. X, 13-05-2005)
Col. 208—12
- Setting up of Hydel Power Projects**
(Deb. 38, Vol. X, 13-05-2005)
Col. 182—87
- Shilpgram Project at Guwahati**
(Deb. 28, Vol. IX, 29-04-2005) Col. 181
- Smuggling of Timber between Rangia-Rangapara**
(Deb. 27, Vol. IX, 28-04-2005) Col. 112
- Special Accelerated Road Development Programme**
(Deb. 5, Vol. VII, 02-03-2005) Col. 236
- Surplus Water from Ranganadi Dam Project**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 198-99
- Task Force on Floods and Erosion Control**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 47—52
- Widening of N.H.-52**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 224-25
(Deb. 36, Vol. X, 11-05-2005)
Col. 210-11
- Saroj, Shri D.P.**
- Committee of Ministers on Minorities**
(Deb. 32, Vol. X, 05-05-2005)
Col. 119-20

- Committee of Ministers on OBCs**
(Deb. 32, Vol. X, 05-05-2005)
Col. 79-80
- Counselling/Testing Centres for HIV/AIDS**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 192-93
- Donation Racket in Public Schools**
(Deb. 33, Vol. X, 06-05-2005)
Col. 309-10
- Management of Irrigation**
(Deb. 34, Vol. X, 09-05-2005) Col. 419
- Need to solve drinking water problem in Lalganj Parliamentary Constituency (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col. 339-40
- Non-performing Assets of Banks**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 47—54
- Saroj, Shri Tufani**
- Advertisement by Public Sector Banks and Enterprises**
(Deb. 37, Vol. X, 12-05-2005)
Col. 156-57
- Annual Growth Rate in Agriculture Sector**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 348-49
- Autonomy to National Commission for Scheduled Castes**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 23-24
- Billing Contract Order to U.S. Based CSG System**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 144-45
- DOTs treatment for the Eradication of TB**
(Deb. 31, Vol. X, 04-05-2005)
Col. 34
- Electoral Reforms (DUR 193)**
(Deb. 31, Vol. X, 04-05-2005)
Col. 543—45
- Emphasis on Medical Research in AIIMS**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 181-82
- Empowerment of Adivasi Women**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 11-12
- EU Scholarships to Indian Students**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 167-68
- Fraud in Industrial Finance Corporation of India**
(Deb. 38, Vol. X, 13-05-2005)
Col. 120-21
- General Budget—2005-2006 General Discussion**
- Demands for Grants on Account—(General) 2005-2006 and Demands for Supplementary Grants—(General), 2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 532-33
- Insurance Business**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 167-68
- Need to extend the passenger train No. 565 running between Balia and Varanasi upto Allahabad (MUR 377)**
(Deb. 35, Vol. X, 10-05-2005) Col. 344
- Production of Lac**
(Deb. 34, Vol. X, 09-05-2005)
Col. 275—77
- Railway Budget, 2005-2006—General Discussion**
- Demands for Grants on Accounts, 2005-2006—(Railways)**
- Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 766-67
- Reduction in Export by SAIL**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 229-30
- Retail Outlets by Mangalore Refinery**
(Deb. 32, Vol. X, 05-05-2005)
Col. 87-88

- Strike by Bank Employees**
(Deb. 33, Vol. X, 06-05-2005)
Col. 331-32
- Supply of Coal to Tea Gardens**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 154-55
- Time Table for Goods Trains**
(Deb. 27, Vol. IX, 28-04-2005) Col. 96
- Upper Sewang Power Project**
(Deb. 28, Vol. IX, 29-04-2005) Col. 247
- Use of Kandla-Bhatinda Pipe Line for Crude Oil**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 131-32
- Wrongful Depiction of Indian Areas**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 177
- Satheedevi, Shrimati P.**
- Bhopal Gas Tragedy**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 75-76
- Brahma Committee Recommendations for Restructuring CSS/SCS**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 863—65
- Empowerment of Adivasi Women**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 9
- Encroachments on Government Land**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 580-81
- General Budget-2005-06—Demands for Grants of the Ministry of Rural Development**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 535—38
- Increasing Population in the Country (DUR 193)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 681—84
- Indian Officials in World Organisations**
(Deb. 31, Vol. X, 04-05-2005)
Col. 431-32
- Irregularities in Lalit Kala Akademi**
(Deb. 37, Vol. X, 12-05-2005) Col. 118
- LIC Service Tax**
(Deb. 8, Vol. VII, 09-03-2005) Col. 580
- Low Quality Copper T**
(Deb. 31, Vol. X, 04-05-2005)
Col. 235-36
- Mite Affected Coconut Trees**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 358—60
- National Commission for Women**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 128-29
- Need to forestall the move to abolish Calicut Unit of Directorate of Field & Publicity in Kerala (MUR 377)**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 298-99
- Need to set up a National Circus Academy for promoting the circus industry (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005) Col. 338
- Nehru Yuvak Kendras**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 7-8
- Pending Consumer Cases**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 19—22
- Promotion of Sanskrit**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 160—63
- Railway Budget, 2005-2006—General Discussion**
Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 678—80
- Relief and Rehabilitation of Bhopal Gas Tragedy Victims**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 327-28

- Sale of Banned Drugs**
(Deb. 31, Vol. X, 04-05-2005)
Col. 21—28
- Standing Committee on Human Resource Development—One Hundred and Fifty-fourth to One Hundred and Fifty-sixth Reports—Laid**
(Deb. 5, Vol. VII, 02-03-2005) Col. 489
- Supreme Court's Suggestion for Population Control**
(Deb. 26, Vol. IX, 27-04-2005) Col. 23
- Visit of Officials Abroad**
(Deb. 31, Vol. X, 04-05-2005)
Col. 134-35
- Satpathy, Shri Tathagata**
- 12th Finance Commission Suggestion on Natural Disasters**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 435
- Adulteration in Chilli Powder**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 59-60
- Agreement between India and China**
(Deb. 32, Vol. X, 05-05-2005)
Col. 33—35
- Allocation of Funds to Backward States**
(Deb. 36, Vol. X, 11-05-2005)
Col. 457-58
- Anti-erosion Works in Maritime States**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 341-42
- Bidding for Establishment of FM Stations**
(Deb. 32, Vol. X, 05-05-2005)
Col. 145-46
- Bio-Diesel as Fuel**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 330-31
- Bonded Labourers**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 298-99
- BSNL Expansion Plan**
(Deb. 31, Vol. X, 04-05-2005)
Col. 343—45
- Carcinogenic Chemicals in Baby Products**
(Deb. 22, Vol. IX, 20-04-2005) Col. 22
- Co-production of Aircraft with US Firms**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 135—37
- Committee of Ministers on Dalit Affairs**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 238—40
- Competition between Indian and Chinese Oil Companies in International Oil Market**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 285-86
- Construction on Vansadhara River by Andhra Pradesh**
(Deb. 29, Vol. I X, 02-05-2005) Col. 278
- Convention on Tobacco Control**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 15
- Cotton Import**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 173-74
- Damage to Fence**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 131
- Decline in Vulture Population**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 151-52
- Delay in Award of Licences**
(Deb. 23, Vol. IX, 21-04-2005) Col. 155
- Development of Indigenous AWACS**
(Deb. 27, Vol. IX, 28-04-2005) Col. 239
- Drinking Water Quality**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 126-27
- Environmental Orientation to School Education Scheme**
(Deb. 35, Vol. X, 10-05-2005)
Col. 35—38
- Export of Mangoes**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 302

- Fake Pass Racket**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 219
- Fast Track Court**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 18—23
- Foreign Assistance for Phasing out
Ozone Depleting Substance**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 458—80
- Foreign Assistance for Safe Drinking
Water**
(Deb. 33, Vol. X, 06-05-2005)
Col. 280—84
- Foreign Investment in Indian Steel Sector**
(Deb. 34, Vol. X, 09-05-2005)
Col. 96—98
- Foreign Investment in Research Sector**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 771-72
- Gas Reserves in Tripura**
(Deb. 37, Vol. X, 12-05-2005) Col. 187
- Grain Export**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 131-32
- Health Care Services in Rural Areas**
(Deb. 31, Vol. X, 04-05-2005)
Col. 276-77
- Health Manpower Planning**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 51-52
- Implementation of Recommendations of
Ninth Finance Commission**
(Deb. 38, Vol. X, 13-05-2005)
Col. 87-88
- Improving Health Status in Tenth Plan**
(Deb. 31, Vol. X, 04-05-2005)
Col. 396—411
- Increase in Prices**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 48—58
- Indus Water Treaty**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 411-12
- Inter-linking of Rivers**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 244-45
- Involvement of PRIs in Implementation
of Development Oriented Programmes**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 213-14
- Involvement of Women at Panchayat
Level in Environment Preservation**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 47—51
- Land for Setting up of Mini India Project**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 858-59
- Land Policies**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 294-95
- Launching of Indian Public Health
Standards**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 529-30
- Loan Received from FFIs**
(Deb. 10, Vol. VII, 11-03-2005) Col. 187
- Loss to Railways in Transportation**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 38—40
- Losses to General Insurance Company**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 315-16
- Manufacturing of Supersonic Fighter
Aircraft**
(Deb. 32, Vol. X, 05-05-2005)
Col. 176-77
- Meeting of Chief Ministers**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 353—55
- Modern Telecom Infrastructure**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 361—62

- Motion of Thanks on the President's Address**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1331—34
- N.I.E.P.A.**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 307-08
- National Agriculture Policy**
(Deb. 34, Vol. X, 09-05-2005)
Col. 532—34
- National Biotechnology Regulatory Authority**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 425-26
- National Population Education Project**
(Deb. 35, Vol. X, 10-05-2005)
Col. 193-94
- New Coverage of EPF**
(Deb. 34, Vol. X, 09-05-2005)
Col. 446-47
- On-going Irrigation Projects**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 153—56
- Opening of Permanent Departmental Offices/Outlets**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 457-60
- Performance of Agriculture Sector**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 381—83
- Phasing out of Mercury Equipments**
(Deb. 36, Vol. X, 11-05-2005)
Col. 180-81
- Plan to Save Lives of Accident Victims**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 544
- Policy Package for Private FM Radio**
(Deb. 37, Vol. X, 12-05-2005) Col. 255
- Publicity of Women and Children Development Schemes**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 813—15
- Purchase of Scorpene Submarines**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 191-92
- Railway Budget—Demands for Grants—2005-2006 and Resolution re: Approval of Recommendations in the First Report of Railway Convention Committee - (Cut Motion)**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 693
- Railway Budget, 2005-06—General Discussion**
Demands for Grants on Account (Railways) 2005-06
Demands for Supplementary Grants—2004-05
(Deb. 9, Vol. VII, 10-03-2005)
Col. 421—25
- Recruitment in Army on Fake Documents**
(Deb. 27, Vol. IX, 28-04-2005) Col. 88
- Revamping of National Security Council**
(Deb. 27, Vol. IX, 28-04-2005) Col. 247
- Review of National Literacy Mission**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 272-73
- Rise in Deficiency of Soil Nutrient**
(Deb. 34, Vol. X, 09-05-2005)
Col. 512-13
- S.K. Joshi Report for Upgradation of Institutions**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 509—11
- Scheme for Youth Development**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 169—72
- Science and Technology Project on Mission Mode**
(Deb. 37, Vol. X, 12-05-2005)
Col. 217-18
- Setting up of N.S.R.F.**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 278
- Shifting of Farm Subsidies**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 518-19

Skill Workforce

(Deb. 24, Vol. IX, 25-04-2005)
Col. 121—23

Soil Survey and Land Degradation

(Deb. 24, Vol. IX, 25-04-2005)
Col. 143-44

Spying

(Deb. 21, Vol. IX, 19-04-2005)
Col. 688-89

Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Goa

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 469—73

Storage Capacity in Orissa

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 409—12

Tarapur Atomic Power Project

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 293-94

Tourism in Concurrent List

(Deb. 34, Vol. X, 09-05-2005)
Col. 427-28

Trafficking

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 421—30

Twelfth Finance Commission

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 54—62

UN Target on Maternal Mortality Rate

(Deb. 31, Vol. X, 04-05-2005)
Col. 73—75

Use of Foreign Exchange Reserve

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 334-35

Vacant Posts for Regional Languages in Delhi University

(Deb. 35, Vol. X, 10-05-2005)
Col. 221-22

Vacant Posts in PSUs

(Deb. 9, Vol. VII, 10-03-2005) Col. 144

Welfare Scheme for Wounded/Disabled Soldiers

(Deb. 37, Vol. X, 12-05-2005)
Col. 251

White Paper on Disinvestment

(Deb. 28, Vol. IX, 29-04-2005) Col. 439

WTO Meet at Kenya

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 280-81

Satyannarayana, Shri Sarvey**Assistance to Sri Lanka for Cancer Hospitals**

(Deb. 26, Vol. IX, 27-04-2005)
Col. 104-05

Board of Trade and Industry

(Deb. 21, Vol. IX, 19-04-2005)
Col. 796—800

Changes in Personnel Laws of Parsis Community

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 111

Extension of Tenure of Godhra Inquiry Committee

(Deb. 23, Vol. IX, 21-04-2005) Col. 132

Games Village for Commonwealth Games, 2010

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 272-73

Genes Causing Obesity in Rats

(Deb. 22, Vol. IX, 20-04-2005)
Col. 217-18

Health Condition of Elephants

(Deb. 21, Vol. IX, 19-04-2005)
Col. 451-52

Merger of IBP with IOC

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 192

Pollution Control in Textile Sector

(Deb. 28, Vol. IX, 29-04-2005)
Col. 249-50

Proposal to reunite divided families of India and Pakistan

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 175

Right to Publish

(Deb. 20, Vol. VIII, 24-03-2005) Col. 226

Rotterdam Convention

(Deb. 21, Vol. IX, 19-04-2005)
Col. 655-56

- Training to Pilots**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 129
- Unemployment Rate**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 285-86
- Sayeed, Shri P.M.**
- Status of Implementation of recommendations in the First Report of Standing Committee on Energy (St.)**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 570-71
- Scindia, Shri Jyotiraditya M.**
- Agreement with Foreign Airlines**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 148-49
- Agricultural Exports**
(Deb. 35, Vol. X, 10-05-2005)
Col. 191-93
- Arrival of Foreign Tourists**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 444-48
- Asian Petroleum Market**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 401-10
- Assistance to Tsunami Affected Countries**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 323-25
- Bio-diversity Rules, 2004**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 245-46
- Breeding of Endangered Wildlife**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 280-81
- CBI Inquiry on Status of Tigers**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 167-74
- Coastal Regulation Zone Notification, 1991**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 187-90
- Collision on Goa Sea Coast**
(Deb. 24, Vol. IX, 25-04-2005) Col. 303
- Committee on IT Act, 2000**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 180-82
- Conservation of Biodiversity**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 511-12
- Creation of Employment Opportunities under PMRY**
(Deb. 36, Vol. X, 11-05-2005)
Col. 369-71
- Death of Tigers in Rail Accidents**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 201-04
- Decline in Population Growth Rate**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 180-91
- Dual Citizenship to PIO**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 445-46
- Dwindling Tourist Traffic in States**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 233-34
- Effects of Constraints imposed by WTO on Textile Industry**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 661-63
- Energy Charter Treaty**
(Deb. 37, Vol. X, 12-05-2005) Col. 136
- Entry of Private Farm Produce Markets**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 387-88
- Establishment of National Defence University**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 92-93
- FDI in Insurance Sector**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 522-23
- Foreign Direct Investment**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 648-52

- General Budget, 2005-06—General Discussion Demands for Grants on Account—(General), 2005-06**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 538—45
- Heritage Sites**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 76—78
- Implementation of Recommendations of Ajai Vikram Singh Committee**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 454-55
- Indo-Afghan Trade**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 158-59
- Indo-Swiss Patent**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 544
- Kyoto Protocol**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 153-54
- National Investment Fund**
(Deb. 38, Vol. X, 13-05-2005)
Col. 118-19
- National Policy on Subsidies**
(Deb. 33, Vol. X, 06-05-2005)
Col. 118-19
- Palm Oil Import**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 75-76
- Permission to Private Airlines to Fly Abroad**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 350—52
- Population Policy**
(Deb. 36, Vol. X, 11-05-2005)
Col. 192-93
- Replacement of Level Crossings**
(Deb. 32, Vol. X, 05-05-2005)
Col. 29-30
- Restructuring of Delhi and Mumbai Airports**
(Deb. 8, Vol. VII, 09-03-2005) Col. 90
- Round Table of Key Asian Oil Buyers & Sellers**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 269—77
- Setting up of a Amphibious Warfare Training School**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 59-60
- Setting up of Second Administrative Reforms Commission**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 56—58
- Setting-up of National Knowledge Commission**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 284-85
- Strategic Dialogue with China**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 193-94
- Summit on HIV/AIDS**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 385-86
- Total Outlay in Annual Plan**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 306—08
- Tsunami Warning System**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 975—78
- US Anti-Dumping Restrictions**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 173-74
- World Bank and ADB Loan to States**
(Deb. 8, Vol. VII, 09-03-2005) Col. 564
- Seal, Shri Sudhangshu**
- Export of Perishable Items**
(Deb. 35, Vol. X, 10-05-2005)
Col. 32-33
- Finance Bill, 2005—Consid.**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 575—79

Seeramesh, Shrimati Tejaswini**Ban on Plastic Bags**

(Deb. 29, Vol. IX, 02-05-2005) Col. 33

Code of Criminal Procedure (Amendment) Bill, 2005—Consid. and Pass.

(Deb. 34, Vol. X, 09-05-2005) Col. 618

General Budget—2005-2006 General Discussion**Demands for Grants on Account—(General) 2005-2006 and Demands for Supplementary Grants—(General), 2004-2005**

(Deb. 14, Vol. VIII, 17-03-2005) Col. 440—44

Natural Calamities in the Country (DUR 193)

(Deb. 19, Vol. VIII, 23-03-2005) Col. 498—506

Railway Budget - Demands for Grants - 2005-2006 and Resolution re: Approval of Recommendations in the First Report of Railway Convention Committee—(Cut Motion)

(Deb. 22, Vol. IX, 20-04-2005) Col. 671—75

Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Bihar

(Deb. 16, Vol. VIII, 19-03-2005) Col. 105—08

Selvi, Shrimati V. Radhika**Carcinogenic Chemicals in Baby Products**

(Deb. 22, Vol. IX, 20-04-2005) Col. 23

Finance Bill, 2005—Consid. and Pass

(Deb. 29, Vol. IX, 02-05-2005) Col. 490—92

General Budget - 2005-06 - Demands for Grants - Ministry of Home Affairs

(Deb. 26, Vol. IX, 27-04-2005) Col. 611—14

General Budget 2005-2006 - General Discussion, Demands for Grants on Account (General), 2005-2006 and**Demands for Supplementary Grants (General), 2004-05**

(Deb. 13, Vol. VIII, 16-03-2005) Col. 426—28

MMTC

(Deb. 35, Vol. X, 10-05-2005) Col. 142-43

Natural Calamities in the Country (DUR 193)

(Deb. 19, Vol. VIII, 23-03-2005) Col. 512-13

Need to solve the problems being faced by the exporters in the Country (MUR 377)

(Deb. 35, Vol. X, 10-05-2005) Col. 346-47

Pending Writ Petitions

(Deb. 33, Vol. X, 06-05-2005) Col. 263-64

Sen, Shrimati Minati**Creation of Employment Opportunities**

(Deb. 21, Vol. IX, 19-04-2005) Col. 399-400

Disinvestment of Oil

(Deb. 23, Vol. IX, 21-04-2005) Col. 152-53

External Debt

(Deb. 33, Vol. X, 06-05-2005) Col. 411—14

General Budget - 2005-06 - Demands for Grants - Ministry of Home Affairs

(Deb. 26, Vol. IX, 27-04-2005) Col. 624—26

Inflation Rate

(Deb. 8, Vol. VII, 09-03-2005) Col. 645—48

Need to make railway siding yard Jalpaiguri operational with a view to safeguard the interest of workers engaged in unloading foodgrains at Jalpaiguri Railway Station (MUR 377)

(Deb. 37, Vol. X, 12-05-2005) Col. 337-38

Obscenity in TV Programmes and Advertisements

(Deb. 23, Vol. IX, 21-04-2005) Col. 25

Opening of Tetulia Corridor(Deb. 36, Vol. X, 11-05-2005)
Col. 109—11**Permission to Foreign Airlines for Investment in Indian Carriers**

(Deb. 32, Vol. X, 05-05-2005) Col. 36

Railway Budget, 2005-2006 - General Discussion**Demands for Grants on Accounts, 2005-2006—(Railways)** Demands for Supplementary Grants, 2004-2005 (Railways)(Deb. 11, Vol. VIII, 14-03-2005)
Col. 668—70**Review of National Policy on Older People**

(Deb. 27, Vol. IX, 28-04-2005) Col. 26

Situation arising out of increasing incidents of female foeticide resulting in fall in sex ratio adverse to females in the country and steps taken by the government in regard thereto (CA)

(Deb. 30, Vol. IX, 03-05-2005) Col. 398

Smuggling of Antiques

(Deb. 27, Vol. IX, 28-04-2005) Col. 51

Status of Women(Deb. 35, Vol. X, 10-05-2005)
Col. 85-86**Tea Board**(Deb. 25, Vol. IX, 26-04-2005)
Col. 155-56**Tea Trade**(Deb. 35, Vol. X, 10-05-2005)
Col. 228—30**Senthil, Dr. R.****Diseases due to Unsafe Blood**

(Deb. 26, Vol. IX, 27-04-2005) Col. 6

Doctor-Patient Ratio(Deb. 26, Vol. IX, 27-04-2005)
Col. 159—62**Motion of Thanks on the President's Address**(Deb. 8, Vol. VII, 09-03-2005)
Col. 1293—96**Public Accounts Committee - Tenth, Eleventh and Thirteenth Reports - Presented**(Deb. 27, Vol. IX, 28-04-2005)
Col. 266-67**Right to Information Bill, 2004—Consid.**(Deb. 35, Vol. X, 10-05-2005)
Col. 389-90**Solid Waste Management and Drainage Scheme**(Deb. 35, Vol. X, 10-05-2005)
Col. 10**Seth, Shri Lakshman****Amendment to SBI Act**

(Deb. 15, Vol. VIII, 18-03-2005) Col. 297

Benefit of Employees of RRBs(Deb. 8, Vol. VII, 09-03-2005)
Col. 622-23**Consumption of Coal & Oil**(Deb. 8, Vol. VII, 09-03-2005)
Col. 510-11**Demand and Supply of Coal**(Deb. 31, Vol. X, 04-05-2005)
Col. 420—22**Facilities to Trade Unions in RRBs**(Deb. 15, Vol. VIII, 18-03-2005)
Col. 63-64**I.C.H.R.**(Deb. 18, Vol. VIII, 22-03-2005)
Col. 544-45**ILAS**(Deb. 21, Vol. IX, 19-04-2005)
Col. 589—91**Infrastructure Projects**

(Deb. 28, Vol. IX, 29-04-2005) Col. 292

Loan under PMRY(Deb. 8, Vol. VII, 09-03-2005)
Col. 584—89

NCES

(Deb. 8, Vol. VII, 09-03-2005)
Col. 623-24

Need to initiate measures for de-silting of shipping channel in Haldia Dock complex (MUR 377)

(Deb. 25, Vol. IX, 26-04-2005)
Col. 395-96

Need to restore direct booking of betel leaves at Mechada and Panskura Stations in West Bengal and consider waiver of tariff hike on betel levels (MUR 377)

(Deb. 30, Vol. IX, 03-05-2005)
Col. 425-26

Opening up of Pension Sector to Pvt. MNCs

(Deb. 33, Vol. X, 06-05-2005) Col. 199

Planning Commission Assessment on Employment Generation

(Deb. 5, Vol. VII, 02-03-2005)
Col. 113—16

Port Connectivity Projects

(Deb. 14, Vol. VIII, 17-03-2005) Col. 12

SAARC High Economic Council

(Deb. 26, Vol. IX, 27-04-2005)
Col. 183-84

Share of Foreign Banks

(Deb. 15, Vol. VIII, 18-03-2005) Col. 254

Statutory Resolution Re: Approval of Proclamation by the President in relation to the State of Bihar

(Deb. 16, Vol. VIII, 19-03-2005)
Col. 99—102

Stock Exchanges

(Deb. 28, Vol. IX, 29-04-2005)
Col. 361—66

Sethi, Shri Arjun

Allocation of Coal to Core and Non-Core Sectors

(Deb. 36, Vol. X, 11-05-2005)
Col. 386-87

Amendment in Patent Law

(Deb. 4, Vol. VII, 01-03-2005)
Col. 55—57

Amit Mitra Committee

(Deb. 32, Vol. X, 05-05-2005)
Col. 28-29

Anti-Retroviral Treatment

(Deb. 5, Vol. VII, 02-03-2005)
Col. 453-54

Autonomy to Banks

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 43-44

Change of Course of Rivers

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 515

Child Marriage

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 163-64

Committee on Development of Shipping Industry

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 138-39

Commonwealth Games, 2010

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 309-10

Cooperation with China in Agricultural Sector

(Deb. 24, Vol. IX, 25-04-2005)
Col. 65

Development of Tourist Places

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 262—66

Dividends Paid by Power Companies

(Deb. 8, Vol. VII, 09-03-2005)
Col. 663-64

Expansion of NTPC

(Deb. 8, Vol. VII, 09-03-2005)
Col. 563-64

Grants from International Agencies

(Deb. 5, Vol. VII, 02-03-2005)
Col. 214-15

Guidelines to Textile Exporters
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 118-19

Heritage Train
(Deb. 37, Vol. X, 12-05-2005) Col. 144

Hike in Entry Fee of Monuments
(Deb. 23, Vol. IX, 21-04-2005) Col. 240

Impact of Tsunami Disaster
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 506-07

Implementation of Centrally Sponsored Schemes
(Deb. 22, Vol. IX, 20-04-2005) Col. 209

Increase in Prices of Petroleum Products
(Deb. 23, Vol. IX, 21-04-2005)
Col. 9—21

Medical Insurance
(Deb. 10, Vol. VII, 11-03-2005)
Col. 229-30

Mid-Term Appraisal of the Tenth Five Year Plan
(Deb. 31, Vol. X, 04-05-2005)
Col. 48-49

Naxalism
(Deb. 35, Vol. X, 10-05-2005)
Col. 240-41

Need to establish a Early Tsunami Warning System in Orissa (MUR 377)
(Deb. 24, Vol. IX, 25-04-2005)
Col. 412-13

New Proposal/Schemes for Rural Development
(Deb. 33, Vol. X, 06-05-2005) Col. 289

New Tiger Projects
(Deb. 34, Vol. X, 09-05-2005)
Col. 291—95

Permission to Private Airlines to Fly Abroad
(Deb. 8, Vol. VII, 09-03-2005)
Col. 350—52

Plans for Building Rural India
(Deb. 26, Vol. IX, 27-04-2005)
Col. 547-48

Port Connectivity Projects
(Deb. 14, Vol. VIII, 17-03-2005) Col. 14

Price Support for Cotton
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 178-79

Private Sector Investment in Infrastructure
(Deb. 28, Vol. IX, 29-04-2005)
Col. 321

Production of Tobacco
(Deb. 30, Vol. IX, 03-05-2005)
Col. 145-46

Radio and Television Coverage
(Deb. 27, Vol. IX, 28-04-2005)
Col. 112-13

Railway Budget, 2005-2006—General Discussion
Demands for Grants on Accounts, 2005-2006—(Railways)
Demands for Supplementary Grants, 2004-2005—(Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 752—54

Rajiv Gandhi Grameen Vidyuteekaran Yojana
(Deb. 28, Vol. IX, 29-04-2005)
Col. 2—12

Regulatory Structure of Gold Industry
(Deb. 4, Vol. VII, 01-03-2005)
Col. 324—26

Research in Pharma Sector
(Deb. 8, Vol. VII, 09-03-2005)
Col. 877-78

Safety Measures in Coastal Areas
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 417-18

Seminar of Ministers of Tourism
(Deb. 24, Vol. IX, 25-04-2005)
Col. 271—73

Sport as Subject in School
(Deb. 25, Vol. IX, 26-04-2005)
Col. 41-42

- Strike by Employees of PSBS**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 443-44
- Supply of Crude Oil from Oman**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 257-58
- Tea Export to China**
(Deb. 30, Vol. IX, 03-05-2005) Col. 293
- Tsunami Warning System**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 975—78
- Visit of Chief of Army Staff to China**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 267-68
- Shah, Lt. Col. (Retd.) Manabendra**
- Development and Maintenance of National Highways**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 155—60
- Developments in Nepal and visits of Minister of External Affairs to Afghanistan and Pakistan (DUR 193)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 641—43
- Motion of Thanks on the President's Address**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1254-55
- Shahabuddin, Dr. Md.**
- Barnar Reservoir Scheme of Bihar**
(Deb. 24, Vol. IX, 25-04-2005) Col. 94
- Condition of National Highways**
(Deb. 31, Vol. X, 04-05-2005)
Col. 137-38
- Shaheen, Shri Abdul Rashid**
- A.I.C.T.E.**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 422
- Accelerated Power Development and Reforms Programme**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 110—56
- Achievements of Inland Water Transport**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 282-83
- Achievements under SGSY**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 344—46
- Additional Flights for Summer**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 253-54
- Airport at Kargil**
(Deb. 8, Vol. VII, 09-03-2005) Col. 410
- Appointment of Notaries**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 454—62
- Appointment of RTSA/RTA in Border States**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 248-49
- Atomic Power Generation by NPCIL**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 314
- Autonomy to Prasar Bharati**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 48-49
- Basmati Rice**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 203-04
- BPL Population in Jammu and Kashmir**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 950-51
- CAPART**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 331-32
- CBI Inquiry on Status of Tigers**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 167"74
- Centrally Sponsored Scheme on Integrated Cereal Development Programme—Rice**
(Deb. 34, Vol. X, 09-05-2005) Col. 449
- Closure of Small Scale Industries**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 31—38

- Construction of New Godowns**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 150—54
- Development of Fisheries**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 281-82
- Development of Sports**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 159—62
- Documentary Films by DD Srinagar/Jammu**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 95-96
- Education Cess**
(Deb. 38, Vol. X, 13-05-2005)
Col. 74-75
- Export of Handicrafts/Handloom**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 297—300
- Fertilizer Plants**
(Deb. 34, Vol. X, 09-05-2005) Col. 98
- Gandhi Smriti and Darshan Samiti**
(Deb. 32, Vol. X, 05-05-2005)
Col. 90-91
- Gauge Conversion between Palanpur and Gandhidham**
(Deb. 23, Vol. IX, 21-04-2005) Col. 226
- General Budget—2005-2006 General Discussion**
Demands for Grants on Account—
(General) 2005-2006 and Demands
for Supplementary Grants—
(General), 2004-2005
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 377—80
- Impact of PMGSY**
(Deb. 33, Vol. X, 06-05-2005) Col. 291
- Kashir Channel**
(Deb. 8, Vol. VII, 09-03-2005) Col. 303
- Labour Outflows from India**
(Deb. 31, Vol. X, 04-05-2005)
Col. 131—34
- Long Waiting List of Patients**
(Deb. 22, Vol. IX, 20-04-2005) Col. 152
- Loss due to Lack of Storage Capacity**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 507—08
- Market Development Project**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 315-16
- Merger of Organisation for Development of Hindi Language**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 167
- Misuse of Facilities to Agro, Rural Industries and Khadi Sector**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 295-96
- Motion of Thanks on the President's Address**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1315—17
- National Minorities Development and Finance Corporation**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 157—60
- National Museum of Natural History**
(Deb. 34, Vol. X, 09-05-2005)
Col. 513-14
- Need to make Jammu and Kashmir State entitled for Non-lapsable Central Pool of Resources for enabling development of tourism industry in the State (MUR 377)**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 618
- Need to take up an integrated infrastructural development plan for connecting Jammu with the distant areas of Kashmir valley through the network of roads (MUR 377)**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 428-29
- Newspapers from J&K**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 276—92
- Objectives of NSTFDC**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 161—72

- Occupation of Excess Land by Gosadans in Delhi
(Deb. 25, Vol. IX, 26-04-2005) Col. 264
- OFC in Jammu & Kashmir
(Deb. 19, Vol. VIII, 23-03-2005) Col. 208
- Patenting of Drugs/Formulations
(Deb. 36, Vol. X, 11-05-2005)
Col. 43-44
- Payment of Dues to Employees of HMT Chinar, Kashmir
(Deb. 27, Vol. IX, 28-04-2005)
Col. 164-65
- Production of Crude Oil
(Deb. 9, Vol. VII, 10-03-2005)
Col. 48—57
- Profit Margin on Sale of Petroleum Products
(Deb. 37, Vol. X, 12-05-2005)
Col. 178—80
- Promotion of Food Processing Industries
(Deb. 24, Vol. IX, 25-04-2005)
Col. 141-42
- Railway Budget, 2005-2006—General Discussion
Demands for Grants on Accounts, 2005-2006—(Railways)
Demands for Supplementary Grants, 2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 775—78
- Rural Development Blocks
(Deb. 28, Vol. IX, 29-04-2005) Col. 175
- Sanction for Prosecution of Officers
(Deb. 13, Vol. VIII, 16-03-2005) Col. 192
- Selling Price of Urea
(Deb. 24, Vol. IX, 25-04-2005)
Col. 294-95
- Setting up of NCES Projects
(Deb. 28, Vol. IX, 29-04-2005)
Col. 366—72
- Shorthand Typing and Computer Centre in Tribal Areas
(Deb. 21, Vol. IX, 19-04-2005)
Col. 659-60
- Software Technology Parks
(Deb. 31, Vol. X, 04-05-2005)
Col. 267—70
- Special Package for Herbal Industry
(Deb. 18, Vol. VIII, 22-03-2005) Col. 543
- Studies Conducted by NIUA
(Deb. 30, Vol. IX, 03-05-2005)
Col. 184—86
- Technology Mission for Horticulture Sector in J&K
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 349-50
- Unani System of Medicines
(Deb. 5, Vol. VII, 02-03-2005)
Col. 452-53
- Vacancies in BSNL
(Deb. 5, Vol. VII, 02-03-2005)
Col. 367—69
- Vacancies in Central Wakf Council
(Deb. 8, Vol. VII, 09-03-2005) Col. 456
- Shahid, Mohd.**
- Advisory Committee on Meat Products
(Deb. 34, Vol. X, 09-05-2005)
Col. 526-27
- Amendment to Maternity Act, 1961
(Deb. 24, Vol. IX, 25-04-2005)
Col. 241-42
- Assistance to SCs/STs Farmers under Rain Water Harvesting Scheme
(Deb. 34, Vol. X, 09-05-2005)
Col. 422—26
- Availability of Defence Medical Facilities
(Deb. 37, Vol. X, 12-05-2005) Col. 135
- Cases of Female Foeticide
(Deb. 31, Vol. X, 04-05-2005)
Col. 251—58
- CNG Filling Stations in NCT Region
(Deb. 23, Vol. IX, 21-04-2005)
Col. 267-68
- Condition of National Highways
(Deb. 31, Vol. X; 04-05-2005)
Col. 137-38

Construction of New Godowns
(Deb. 29, Vol. IX, 02-05-2005)
Col. 150—54

Development of Fisheries
(Deb. 29, Vol. IX, 02-05-2005)
Col. 281-82

Development of Sports
(Deb. 30, Vol. IX, 03-05-2005)
Col. 159—62

Documentary Films by DD Srinagar/Jammu
(Deb. 27, Vol. IX, 28-04-2005)
Col. 95-96

Education Cess
(Deb. 38, Vol. X, 13-05-2005)
Col. 74-75

Export of Handicrafts/Handloom
(Deb. 28, Vol. IX, 29-04-2005)
Col. 297—300

Fertilizer Plants
(Deb. 34, Vol. X, 09-05-2005) Col. 98

Gandhi Smriti and Darshan Samiti
(Deb. 32, Vol. X, 05-05-2005)
Col. 90-91

Gauge Conversion between Palanpur and Gandhidham
(Deb. 23, Vol. IX, 21-04-2005) Col. 226

General Budget—2005-2006 General Discussion
Demands for Grants on Account—
(General) 2005-2006 and Demands
for Supplementary Grants—
(General), 2004-2005
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 377—80

Impact of PMGSY
(Deb. 33, Vol. X, 06-05-2005) Col. 291

Kashir Channel
(Deb. 8, Vol. VII, 09-03-2005) Col. 303

Labour Outflows from India
(Deb. 31, Vol. X, 04-05-2005)
Col. 131—34

Long Waiting List of Patients
(Deb. 22, Vol. IX, 20-04-2005) Col. 152

Loss due to Lack of Storage Capacity
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 507—08

Market Development Project
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 315-16

Merger of Organisation for Development of Hindi Language
(Deb. 12, Vol. VIII, 15-03-2005) Col. 167

Misuse of Facilities to Agro, Rural Industries and Khadi Sector
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 295-96

Motion of Thanks on the President's Address
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1315—17

National Minorities Development and Finance Corporation
(Deb. 23, Vol. IX, 21-04-2005)
Col. 157—60

National Museum of Natural History
(Deb. 34, Vol. X, 09-05-2005)
Col. 513-14

Need to make Jammu and Kashmir State entitled for Non-lapsable Central Pool of Resources for enabling development of tourism industry in the State (MUR 377)
(Deb. 18, Vol. VIII, 22-03-2005) Col. 618

Need to take up an integrated infrastructural development plan for connecting Jammu with the distant areas of Kashmir valley through the network of roads (MUR 377)
(Deb. 30, Vol. IX, 03-05-2005)
Col. 428-29

Newspapers from J&K
(Deb. 9, Vol. VII, 10-03-2005)
Col. 276—92

Objectives of NSTFDC
(Deb. 25, Vol. IX, 26-04-2005)
Col. 161—72

- Occupation of Excess Land by Gosadans in Delhi
(Deb. 25, Vol. IX, 26-04-2005) Col. 264
- OFC in Jammu & Kashmir
(Deb. 19, Vol. VIII, 23-03-2005) Col. 208
- Patenting of Drugs/Formulations
(Deb. 36, Vol. X, 11-05-2005)
Col. 43-44
- Payment of Dues to Employees of HMT Chinar, Kashmir
(Deb. 27, Vol. IX, 28-04-2005)
Col. 164-65
- Production of Crude Oil
(Deb. 9, Vol. VII, 10-03-2005)
Col. 48—57
- Profit Margin on Sale of Petroleum Products
(Deb. 37, Vol. X, 12-05-2005)
Col. 178—80
- Promotion of Food Processing Industries
(Deb. 24, Vol. IX, 25-04-2005)
Col. 141-42
- Railway Budget, 2005-2006—General Discussion
Demands for Grants on Accounts, 2005-2006—(Railways)
Demands for Supplementary Grants, 2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 775—78
- Rural Development Blocks
(Deb. 28, Vol. IX, 29-04-2005) Col. 175
- Sanction for Prosecution of Officers
(Deb. 13, Vol. VIII, 16-03-2005) Col. 192
- Selling Price of Urea
(Deb. 24, Vol. IX, 25-04-2005)
Col. 294-95
- Setting up of NCES Projects
(Deb. 28, Vol. IX, 29-04-2005)
Col. 366—72
- Shorthand Typing and Computer Centre in Tribal Areas
(Deb. 21, Vol. IX, 19-04-2005)
Col. 659-60
- Software Technology Parks
(Deb. 31, Vol. X, 04-05-2005)
Col. 267—70
- Special Package for Herbal Industry
(Deb. 18, Vol. VIII, 22-03-2005) Col. 543
- Studies Conducted by NIUA
(Deb. 30, Vol. IX, 03-05-2005)
Col. 184—86
- Technology Mission for Horticulture Sector in J&K
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 349-50
- Unani System of Medicines
(Deb. 5, Vol. VII, 02-03-2005)
Col. 452-53
- Vacancies in BSNL
(Deb. 5, Vol. VII, 02-03-2005)
Col. 367—69
- Vacancies in Central Wakf Council
(Deb. 8, Vol. VII, 09-03-2005) Col. 456
- Shahid, Mohd.**
- Advisory Committee on Meat Products
(Deb. 34, Vol. X, 09-05-2005)
Col. 526-27
- Amendment to Maternity Act, 1961
(Deb. 24, Vol. IX, 25-04-2005)
Col. 241-42
- Assistance to SCs/STs Farmers under Rain Water Harvesting Scheme
(Deb. 34, Vol. X, 09-05-2005)
Col. 422—26
- Availability of Defence Medical Facilities
(Deb. 37, Vol. X, 12-05-2005) Col. 135
- Cases of Female Foeticide
(Deb. 31, Vol. X, 04-05-2005)
Col. 251—58
- CNG Filling Stations in NCT Region
(Deb. 23, Vol. IX, 21-04-2005)
Col. 267-68
- Condition of National Highways
(Deb. 31, Vol. X; 04-05-2005)
Col. 137-38

Deficiencies NHs Network

(Deb. 36, Vol. X, 11-05-2005)
Col.441—48

Development of Animal Husbandry

(Deb. 21, Vol. IX, 19-04-2005)
Col.286-88

Development of Women in Sports Sector

(Deb. 30, Vol. IX, 03-05-2005)
Col.162-63

Economic Development of Socially Backward Classes

(Deb. 37, Vol. X, 12-05-2005)
Col.202—04

Electrification of Rail Lines in National Capital Region

(Deb. 20, Vol. VIII, 24-03-2005)
Col.99-101

Export of Dairy Products

(Deb. 25, Vol. IX, 26-04-2005)
Col.130-31

Export of Processed Meat

(Deb. 34, Vol. X, 09-05-2005)
Col.392-93

Foreign Trade

(Deb.35, Vol. X, 10-05-2005) Col.265

General Budget—2005-2006—General Discussion**Demands for Grants on Account (General), 2005-2006 and Demands for Supplementary Grants (General), 2004-05**

(Deb. 13, Vol. VIII, 16-03-2005)
Col.407—09

Hard Shoulders on Roads

(Deb. 31, Vol. X, 04-05-2005)
Col.194-95

Health Insurance Schemes for Weavers

(Deb.33, Vol. X, 06-05-2005) Col.330

Improving Health Care in Rural Areas for Safe Motherhood

(Deb. 26, Vol. IX, 27-04-2005)
Col.39—41

Incentives to Profit Making Airports

(Deb. 27, Vol. IX, 28-04-2005) Col. 7

Increase in Livestock Population

(Deb. 29, Vol. IX, 02-05-2005)
Col. 274-75

Institutes for Minority Communities

(Deb. 23, Vol. IX, 21-04-2005)
Col. 268-69

Integrated Disease Monitoring Project

(Deb. 26, Vol. IX, 27-04-2005)
Col.291—93

Irregularities in Awarding D.T.H. Contract

(Deb. 27, Vol. IX, 28-04-2005) Col. 174

Life Insurance Schemes for Weavers

(Deb. 33, Vol. X, 06-05-2005)
Col.113—16

Loans for Providing Employment Oriented Education

(Deb. 30, Vol. IX, 03-05-2005)
Col. 118-19

Local Call Dialling Facility

(Deb. 22, Vol. IX, 20-04-2005)
Col. 163-64

Loss caused by Hailstorm in Rajasthan

(Deb. 24, Vol. IX, 25-04-2005)
Col. 275-76

Modernisation of Powerloom Sector

(Deb. 33, Vol. X, 06-05-2005)
Col. 233-34

NGOs Role in the Care of Girl-Child

(Deb. 31, Vol. X, 04-05-2005)
Col. 171-72

Passenger Train between Meerut-Delhi Route

(Deb. 23, Vol. IX, 21-04-2005) Col. 53

Private/Foreign Players in Cola Trading

(Deb. 31, Vol. X, 04-05-2005)
Col.249—51

Promotion of Meat Industry

(Deb. 30, Vol. IX, 03-05-2005)
Col.325-26

- Railway Land Development Authority**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 243-44
- Reduction in Access Deficit Charges**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 187-88
- Revival of Urea Plant**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 133—38
- Sale of LPG at Grocery Shops**
(Deb. 23, Vol. IX, 21-04-2005) Col. 206
- Scheme for Development of Pulses and Oilseeds**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 2—9
- Schemes for Weavers**
(Deb. 33, Vol. X, 06-05-2005)
Col. 332-33
- Scissors Industry**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 598-99
- Setting up of Agriculture Research Centres**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 163—65
- Subsidy on Agricultural Exporters**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 247-48
- Telephone Connections under MPs Quota**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 89—91
- Thrift Fund Scheme for Weavers**
(Deb. 33, Vol. X, 06-05-2005)
Col. 274—78.
- Training for Youths in Agriculture Sector**
(Deb. 34, Vol. X, 09-05-2005)
Col. 315-16
- Urdu Language**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 121—23
- Shallendra Kumar, Shri**
- Abolition of Child Labour Bill, 2005—Consid.**
(Deb. 38, Vol. X, 13-05-2005)
Col. 368—71
- Cancellation of Pink City Express**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 162-63
- Carcinogenic Chemicals in Baby Products (HAH Dis.)**
(Deb. 34, Vol. X, 09-05-2005)
Col. 643-44
- Changes in Procurement and Distribution Policy**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 6
- Coastal Aquaculture Authority Bill, 2005—Consid. and Pass**
(Deb. 32, Vol. X, 05-05-2005)
Col. 231-32
- Code of Criminal Procedure (Amendment) Bill, 2005—Consid. and Pass**
(Deb. 34, Vol. X, 09-05-2005)
Col. 601-02
- Compulsory Voting Bill, 2004 - Int.**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 431—36
- Contaminated Ground Water**
(Deb. 24, Vol. IX, 25-04-2005) Col. 40
- Decrease in Production of Agro and Rural Industries**
(Deb. 8, Vol. VII, 09-03-2005) Col. 17
- Diseases due to Unsafe Blood**
(Deb. 26, Vol. IX, 27-04-2005) Col. 7
- Electoral Reforms (DUR 193)**
(Deb. 31, Vol. X, 04-05-2005)
Col. 560-61
- Finance Bill, 2005—Consid.**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 367—70
- General Budget - 2005-06—Demands for Grants—Ministry of Home Affairs**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 631—34

- General Budget - 2005-06—Demands for Grants—Ministry of Science and Technology
(Deb. 26, Vol. IX, 27-04-2005)
Col. 674—76
- General Budget—2005-06—Demands For Grants of the Ministry of Agriculture
(Deb. 24, Vol. IX, 25-04-2005)
Col. 455—57
- General Budget 2005-2006—General Discussion, Demands for Grants on Account (General), 2005-2006 and Demands for Supplementary Grants (General), 2004-05
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 446—49
- General Budget-2005-06—Demands For Grants of the Ministry of Rural Development
(Deb. 24, Vol. IX, 25-04-2005)
Col. 512—56
- Import of used Clothes
(Deb. 10, Vol. VII, 11-03-2005)
Col. 32-33
- Motion of Thanks on the President's Address
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1251—53
- Natural Calamities in the Country (DUR 193)
(Deb. 20, Vol. VIII, 24-03-2005) Col. 327
- Natural Calamities in the Country (DUR 193)
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 447—49
- Need to promote sports and to create more infrastructure for development of sports complexes (CA)
(Deb. 29, Vol. IX, 02-05-2005)
Col. 397-98
- Need to release funds for completion of Saidpur and Gurauli irrigation pump projects in Chail Parliamentary Constituency, Uttar Pradesh (MUR 377)
(Deb. 38, Vol. X, 13-05-2005) Col. 310
- Need to upgrade the newly opened Kendriya Vidyalayas in Leh and Kargil districts of Ladakh and steps taken by the Government in this regard (CA)
(Deb. 33, Vol. X, 06-05-2005)
Col. 482-83
- Nehru Yuvak Kendras
(Deb. 30, Vol. IX, 03-05-2005) Col. 8
- Plan for Flood Control
(Deb. 29, Vol. IX, 02-05-2005) Col. 27
- Possession of Flats by Group Housing Society
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 540-41
- Prevention of Money-Laundering (Amendment) Bill, 2005—Int. and Consid.
(Deb. 33, Vol. X, 06-05-2005)
Col. 514-15
- Procedure for Maintaining of Vacancies
(Deb. 22, Vol. IX, 20-04-2005)
Col. 110-11
- Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 805—07
- Relief measures for workers in Agrarian Sector
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 396—99
- Relief measures for workers in Agrarian Sector—Motion Negatived
(Deb. 33, Vol. X, 06-05-2005)
Col. 520-21, 28
- Remuneration to Casual News Readers/ Editors
(Deb. 9, Vol. VII, 10-03-2005)
Col. 107—09

- Right to Information Bill, 2004—Consid.
(Deb. 35, Vol. X, 10-05-2005)
Col. 382—84
- Sale of Banned Drugs
(Deb. 31, Vol. X, 04-05-2005) Col. 25
- Sarva Shiksha Abhiyan (HAH-Dis.)
(Deb. 36, Vol. X, 11-05-2005)
Col. 693-94
- Secretaries Heading Ministries/
Departments
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 117-18
- Situation arising out of disinvestment of
Juhu Beach Centaur Hotel, Mumbai and
steps taken by the Government in
regard thereto (CA)
(Deb. 31, Vol. X, 04-05-2005) Col. 477
- Situation arising out of increasing
incidents of female foeticide resulting
in fall in sex ratio adverse to females in
the country and steps taken by the
government in regard thereto (CA)
(Deb. 30, Vol. IX, 03-05-2005)
Col. 398-99
- Situation arising out of inordinate delay in
merging Indian Iron and Steel Company
(IISCO) with Steel Authority of India
Ltd. and steps taken by the Government
in regard thereto (CA)
(Deb. 20, Vol. VIII, 24-03-2005) Col. 279
- Situation arising out of non-finalisation
of National Coal Workers Wage
Agreement-VII and steps taken by the
Government in regard thereto (CA)
(Deb. 34, Vol. X, 09-05-2005) Col. 556
- Situation arising out of non-
implementation of Instructions and
Guidelines for regularising the forest
land being cultivated by the farmers
prior to 1980 and steps taken by the
Government in regard thereto (CA)
(Deb. 35, Vol. X, 10-05-2005) Col. 314
- Situation arising out of the huge non-
performing assets in the banks due to
default in payment of loans mainly by
big borrowers and steps taken by the
Government in regard thereto (CA)
(Deb. 27, Vol. IX, 28-04-2005) Col. 276
- Standing Committee on Personnel,
Public Grievances, Law and Justice—
Evidence—Laid
(Deb. 38, Vol. X, 13-05-2005) Col. 283
- Standing Committee on Personnel,
Public Grievances, Law and Justice—
Fourth Report—Presented
(Deb. 20, Vol. VIII, 24-03-2005) Col. 268
- Standing Committee on Personnel,
Public Grievances, Law and Justice—
Seventh Report—Laid
(Deb. 38, Vol. X, 13-05-2005)
Col. 282-83
- Statutory Resolution Re: Approval of
Proclamation by the President in
Relation to the State of Bihar
(Deb. 16, Vol. VIII, 19-03-2005)
Col. 108—12
- Supply of Gas Cylinders to Customers
(Deb. 9, Vol. VII, 10-03-2005) Col. 30
- Telephone Exchanges in Rural Areas
(Deb. 36, Vol. X, 11-05-2005) Col. 22
- University of Allahabad Bill, 2005—
Consid. and Pass
(Deb. 36, Vol. X, 11-05-2005)
Col. 654—57
- Value Added Tax
(Deb. 38, Vol. X, 13-05-2005) Col. 28
- World Water Day (Sub.)
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 605-06
- Shakya, Shri Raghuraj Singh**
- Acquisition of Land for NHs
(Deb. 26, Vol. IX, 27-04-2005)
Col. 301-02

Approach Road to Malviya Nagar Main Market
(Deb. 25, Vol. IX, 26-04-2005)
Col. 129-30

Assistance to Tsunami Affected Countries
(Deb. 5, Vol. VII, 02-03-2005)
Col. 323—25

Ban on Plastic Bags
(Deb. 29, Vol. IX, 02-05-2005) Col. 34

Calculation of Prices of Non-Scheduled Drugs
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 292-93

Commission on Sale of Petrol and Diesel
(Deb. 9, Vol. VII, 10-03-2005)
Col. 262—64

Computation of Dealers Commission
(Deb. 23, Vol. IX, 21-04-2005) Col. 109

Constitution of Juvenile Justice Boards and Child Welfare Committee
(Deb. 37, Vol. X, 12-05-2005)
Col. 119-20

Decline in Water Level
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 107—14

Diversion of Funds under Anganwadi Kendras
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 375-76

Drug Manufacturing Licences
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 210—14

Effects of Constraints Imposed by WTO on Textile Industry
(Deb. 8, Vol. VII, 09-03-2005)
Col. 661—63

Export Promotion Council
(Deb. 21, Vol. IX, 19-04-2005)
Col. 501-02

Firing on LoC
(Deb. 8, Vol. VII, 09-03-2005)
Col. 105—07

Formation of Pharmexcil
(Deb. 4, Vol. VII, 01-03-2005)
Col. 82-83

Funds for Export Promotion
(Deb. 4, Vol. VII, 01-03-2005)
Col. 253—73

Increase in SKO Quota
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 248-49

Indigenous Production of BMCS
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 76-77

Interim Report on Mukeria Rail Accidents
(Deb. 8, Vol. VII, 09-03-2005)
Col. 383-84

Law and Order Situation in Delhi
(Deb. 4, Vol. VII, 01-03-2005)
Col. 111-14

Livestock Census
(Deb. 24, Vol. IX, 25-04-2005)
Col. 142-43

Modern and Conventional Education
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 210-11

Pharmaceuticals Industry
(Deb. 21, Vol. IX, 19-04-2005)
Col. 189-90

Prices of Glipizide
(Deb. 17, Vol. VIII, 21-03-2005) Col. 149

Production of Quality Drugs
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 389-90

Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 778-81

Recruitment by Faulty Selection Committee
(Deb. 5, Vol. VII, 02-03-2005) Col. 480

- Rehabilitation of Civilians**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 94-95
- Review of National Policy on Older People**
(Deb. 27, Vol. IX, 28-04-2005) Col. 27
- Road Accidents**
(Deb. 35, Vol. X, 10-05-2005)
Col. 115—17
- Showing Obscene Film at IGI Airport**
(Deb. 8, Vol. VII, 09-03-2005) Col. 484
- Specific Guidelines for Small Pharma Units**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 92-93
- Spying**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 688-89
- Strengthening of Distribution Network**
(Deb. 37, Vol. X, 12-05-2005) Col. 18
- Suicide Incidents**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 148—50
- Supreme Court's Suggestion for Population Control**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 17-18
- Transparent Loan Process**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 87
- Treatment of Goitre**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 139-40
- Tsunami Warning System**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 975—78
- Vacant Posts**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 114—18
- Shandil, Dr. Col. (Retd.) Dhani Ram**
- Adventure Tourism in Himachal Pradesh**
(Deb. 24, Vol. IX, 25-04-2005) Col. 128
- Assistance from CRF to Himachal Pradesh**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 106—08
- Border Area Development Programme**
(Deb. 31, Vol. X, 04-05-2005)
Col. 143-44
- Construction of Green House**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 145-46
- Development of Pilgrim Centres**
(Deb. 34, Vol. X, 09-05-2005) Col. 462
- Development of Shimla Airport**
(Deb. 27, Vol. IX, 28-04-2005) Col. 86
- Export of Perishable Items**
(Deb. 35, Vol. X, 10-05-2005)
Col. 28—33
- Funds under Swajaldhara Scheme**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 524—30
- Hepatitis-B Vaccine**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 511-12
- Higher Education to Players alongwith Sports Training**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 77—79
- HIV Spreading through Dental Clinics**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 82-83
- Hydro Power Projects in H.P.**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 68—70
- Installation of T.V. Transmitters in Adivasis and Hilly Areas**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 14
- Jobs under SGSY/SGRY**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 714—18
- N.H. in H.P.**
(Deb. 5, Vol. VII, 02-03-2005) Col. 216
- Navy (Amendment) Bill, 2005—Consid. and Pass**
(Deb. 31, Vol. X, 04-05-2005)
Col. 507—10

Need to construct a helipad and an air strip at Chuddhar in Himachal Pradesh (MUR 377)
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 476-77

Need to declare Giri-Par region in Himachal Pradesh as a Scheduled Tribe Area (MUR 377)
(Deb. 30, Vol. IX, 03-05-2005)
Col. 423-24

Need to install high-power TV transmitters in high attitude remote areas of Shimla Parliamentary Constituency, Himachal Pradesh (MUR 377)
(Deb. 27, Vol. IX, 28-04-2005)
Col. 296-97

Need to provide funds for the Chanshal-Shimla-Solan multi-purpose project of Himachal Pradesh (MUR 377)
(Deb. 17, Vol. VIII, 21-03-2005) Col. 578

Need to provide Insurance cover to Apple producer under National Crop Insurance Scheme in Himachal Pradesh (MUR 377)
(Deb. 34, Vol. X, 09-05-2005)
Col. 575-76

Non-Availability of NCERT Books
(Deb. 21, Vol. IX, 19-04-2005)
Col. 70-71

North Eastern Region Urban Development Project
(Deb. 38, Vol. X, 13-05-2005) Col. 87

Pending Irrigation Projects
(Deb. 24, Vol. IX, 25-04-2005)
Col. 257-58

Promoting Medicinal Plants under Rural Development Schemes
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 212-13

Quota of Sports Players
(Deb. 4, Vol. VII, 01-03-2005)
Col. 250-51

Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006—(Railways) demands for Supplementary Grants, 2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 816—18

Repairing of Aeroplanes
(Deb. 23, Vol. IX, 21-04-2005)
Col. 103-04

Setting up of an Industry for Potato, Apple and Pear Crops in Shimla
(Deb. 34, Vol. X, 09-05-2005)
Col. 104-05

Setting up of Cold Storage
(Deb. 21, Vol. IX, 19-04-2005) Col. 445

Shifting of TV Tower
(Deb. 9, Vol. VII, 10-03-2005)
Col. 88-89

Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Bill, 2005—Consid. and Pass
(Deb. 37, Vol. X, 12-05-2005)
Col. 362—64

Sharma, Dr. Arvind

Need to shift toll tax plaza from National Highway No. 1 at Karnal, Haryana to any other place (MUR 377)
(Deb. 37, Vol. X, 12-05-2005) Col. 332

Strengthening of Distribution Network
(Deb. 37, Vol. X, 12-05-2005)
Col. 17-18

Sharma, Shri Madan Lal

Additional Excise Duty on various Items
(Deb. 8, Vol. VII, 09-03-2005)
Col. 665—67

Assistance to Handicraft Corporations
(Deb. 8, Vol. VII, 09-03-2005)
Col. 719—22

Augmentation of Agricultural Production
(Deb. 29, Vol. I X, 02-05-2005)
Col. 268—70

- Cess on Petrol and Diesel**
(Deb. 33, Vol. X, 06-05-2005)
Col. 221-22
- Cold Chain System in Transportation**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 145-46
- Compensation to Refugees of 1947**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 214-15
- Empowerment of Adivasi Women**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 9
- Excise Duty on Agricultural Produces**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 339-41
- Export of Handicraft**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 134-35
- Financial Assistance to States under S.S.A.**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 43-48
- Financial Assistance under Plan Development Schemes**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 216-18
- Floriculture Trade**
(Deb. 4, Vol. VII, 01-03-2005) Col. 412
- Funds for Development of Horticulture**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 168-74
- Grain Policy**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 304-10
- Import of Edible Oil**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 31-33
- Legislation on Disaster Situation**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 511-13
- Loan to SSI**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 373-76
- Long Duty Hours of PMF Personnel**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 223
- Maintenance of Monuments**
(Deb. 37, Vol. X, 12-05-2005) Col. 126
- Maintenance of National Highways**
(Deb. 5, Vol. VII, 02-03-2005) Col. 152
- Monthly Insurance Saving Scheme**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 147-48
- Motion of Thanks on the President's Address**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1300-03
- Natural Calamities in the Country (DUR 193)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 515-17
- Need to formulate an industrial development policy for Jammu region (MUR 377)**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 299
- Need to grant citizenship to refugees of 1947 settled in Jammu and Kashmir (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005)
Col. 332-33
- Need to take steps for de-mining of areas along the border in Jammu & Kashmir with a view to protect the lives of the local people (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005) Col. 407
- Need to undertake suitable relief measures in the disaster affected areas of Jammu and Kashmir (MUR 377)**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 496-97
- Power Generation in J&K**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 115-17
- Public Distribution System in Jammu and Kashmir**
(Deb. 29, Vol. IX, 02-05-2005) Col. 340

- Railway Budget - Demands for Grants—
2005-2006 and Resolution re:
Approval of Recommendations in the
First Report of Railway Convention
Committee—(Cut Motion)**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 621—24
- Recruitment Qualification in PMF**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 212-13
- Recruitments in Army**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 314-15
- Report on MPLAD Scheme**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 17-18
- Restoration of Agricultural Lands**
(Deb. 34, Vol. X, 09-05-2005)
Col. 304-05
- Setting up of Bio-Fertilizers Production
Units**
(Deb. 34, Vol. X, 09-05-2005)
Col. 463-64
- Special Package for Education**
(Deb. 4, Vol. VII, 01-03-2005) Col. 214
- Tourism Development in J&K**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 184-85
- Vacant Posts in Government Hospitals**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 251
- Shivajirao, Shri Adhalrao Patil**
- 12th Finance Commission Suggestion on
Natural Disasters**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 435
- Accounting Systems**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 194-95
- Accumulation of Water in Tsho-Rolpa
Glacier**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 173-74
- Acquisition of Farmers Land in
Maharashtra**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 227-28
- Activities of Pakistani Terrorist Groups**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 753—55
- Agreement between ONGC Videsh and
Russian Oil Company**
(Deb. 8, Vol. VII, 09-03-2005) Col. 385
- Agreement on Border Issue with Pakistan**
(Deb. 35, Vol. X, 10-05-2005) Col. 73
- Agreement with US under Open Sky
Policy**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 95—97
- Amendment in Factories Act, 1948**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 328-29
- Amendment of Formula for Allocation
of Central Assistance**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 293-94
- Assistance from Germany for Health
Programmes**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 407-08
- Ban on wearing Turbans in France**
(Deb. 5, Vol. VII, 02-03-2005) Col. 196
- Bidding for Establishment of FM Stations**
(Deb. 32, Vol. X, 05-05-2005)
Col. 145-46
- Bird Flu**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 252—54
- Bofors Case**
(Deb. 23, Vol. IX, 21-04-2005) Col. 187
- Cases under CBI Investigation**
(Deb. 26, Vol. IX, 27-04-2005) Col. 182
- Central Assistance to State Capitals**
(Deb. 35, Vol. X, 10-05-2005)
Col. 187—90

- Central Institute of Plastics Engineering and Technology
(Deb. 17, Vol. VIII, 21-03-2005) Col. 310
- Co-production of Aircraft with US Firms
(Deb. 23, Vol. IX, 21-04-2005)
Col. 135—37
- Coastal Insurance Scheme
(Deb. 11, Vol. VIII, 14-03-2005) Col. 200
- Commissionerate-wise Collection of Excise Duty
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 155—57
- Constitution of Core group for Tsunami Hit Areas
(Deb. 8, Vol. VII, 09-03-2005) Col. 1061
- Construction of Bunkers along Indo-Pak Border
(Deb. 4, Vol. VII, 01-03-2005)
Col. 50-51
- Cotton Import
(Deb. 28, Vol. IX, 29-04-2005)
Col. 173-74
- Cotton Mills
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 329—32
- Credit Rating Scheme for SSI Sector
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 309-10
- Cultivation of Land along Bangladesh Border
(Deb. 25, Vol. IX, 26-04-2005)
Col. 79-80
- Dabhol Power Project
(Deb. 10, Vol. VII, 11-03-2005)
Col. 321-22
- Damage to Fence
(Deb. 14, Vol. VIII, 17-03-2005) Col. 131
- Dams on Verge of Collapse due to Pollution
(Deb. 11, Vol. VIII, 14-03-2005) Col. 524
- Deal with Iran for Purchase of LNG
(Deb. 9, Vol. VII, 10-03-2005)
Col. 102-03
- Death of Haj Pilgrims
(Deb. 5, Vol. VII, 02-03-2005) Col. 475
- Decline in Collection of Direct Tax
(Deb. 8, Vol. VII, 09-03-2005)
Col. 760—62
- Decline in Jobs in Government and Organised Sector
(Deb. 31, Vol. X, 04-05-2005)
Col. 221-22
- Decline in Vulture Population
(Deb. 24, Vol. IX, 25-04-2005)
Col. 151-52
- Defects in T-90 Tanks
(Deb. 20, Vol. VIII, 24-03-2005) Col. 195
- Development of Marine Fisheries
(Deb. 34, Vol. X, 09-05-2005) Col. 391
- Development of Modern Weapons/Weapon Systems
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 148-49
- Development of Mumbai
(Deb. 4, Vol. VII, 01-03-2005)
Col. 315-16
- Development of Sugar Units
(Deb. 34, Vol. X, 09-05-2005)
Col. 503-04
- Engineering Colleges
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 554—57
- Excise Duty Outstanding against ITC
(Deb. 33, Vol. X, 06-05-2005)
Col. 307—09
- Expenditure of Infrastructure
(Deb. 36, Vol. X, 11-05-2005)
Col. 393-94
- Exploration and Production of Natural Gas
(Deb. 9, Vol. VII, 10-03-2005) Col. 228
- Export of Mango to China
(Deb. 30, Vol. IX, 03-05-2005) Col. 156
- Export of Tea
(Deb. 21, Vol. IX, 19-04-2005)
Col. 803—07

- Family Planning Norms in China**
(Deb. 36, Vol. X, 11-05-2005)
Col. 462-63
- Farmers Income Insurance Scheme**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 33—36
- FDI in Agriculture Retail**
(Deb. 34, Vol. X, 09-05-2005)
Col. 393-94
- FDI in Telecom Sector**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 221-22
- Fertilizers Sale Centres and Kisan Sewa Kendra of IFFCO and KRIBHCO**
(Deb. 24, Vol. IX, 25-04-2005) Col. 195
- FICCI Proposal to Enact Legislation for Elimination of States' Revenue Deficit**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 299-300
- Flood Control**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 312-13
- Flood Prone Areas**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 264—66
- Foreign Assistance for Environmental Improvement Projects**
(Deb. 35, Vol. X, 10-05-2005)
Col. 251—53
- Foreign Assistance for Phasing out Ozone Depleting Substance**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 458—80
- Foreign Assistance for Safe Drinking Water**
(Deb. 33, Vol. X, 06-05-2005)
Col. 280—84
- Fruits Export**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 843—44
- Functioning of Old Age Homes**
(Deb. 23, Vol. IX, 21-04-2005) Col. 274
- Fund Appraisal for Food for Work Programme**
(Deb. 33, Vol. X, 06-05-2005)
Col. 394-95
- Funds for Procurement of Modern Equipments in Govt. Hospitals**
(Deb. 36, Vol. X, 11-05-2005) Col. 359
- Gas Pipeline between Myanmar-India through Bangladesh**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 357—61
- Gas Reserves in Tripura**
(Deb. 37, Vol. X, 12-05-2005) Col. 187
- General Budget, 2005-06 - General Discussion Demands for Grants on Account - (General), 2005-06**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 564—67
- Grain Export**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 131-32
- Grant/Loans from Japan**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 330—38
- Gross Tax Collection in 2004-05**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 745—47
- Handling of New Generation Vessels at Ports**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 291-92
- Herb Growers**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 387-88
- Hospitals along National Highways**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 319—24
- Hypertension Threat**
(Deb. 8, Vol. VII, 09-03-2005) Col. 1024
- IIT, Roorkee**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 309—11

- Import of Toluene Di-Isocyanate**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 578-79
- Improving Health Status in Tenth Plan**
(Deb. 31, Vol. X, 04-05-2005)
Col. 396-411
- Incentives to Hardware Sector**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 261-65
- Inclusion of Mumbai-Nagpur-Raipur-Kolkata Highway under GQ Scheme**
(Deb. 31, Vol. X, 04-05-2005)
Col. 313-14
- Increase in Cargo Capacity**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 207-08
- Indo-Japan Co-operation in IT Sector**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 69-70
- Indus Water Treaty**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 411-12
- Industrial Tariffs**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 347
- Inflation Rate**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 645-48
- Japanese Assistance for Cleaning of Ganga**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 325-26
- Joint Survey of Borders by India and Pakistan**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 195-96
- Kelkar Committee Report on Defence Purchases**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 42-44
- Latest Equipments to RPF**
(Deb. 37, Vol. X, 12-05-2005)
Col. 212-13
- Losses to General Insurance Company**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 315-16
- Manufacturing of Supersonic Fighter Aircraft**
(Deb. 32, Vol. X, 05-05-2005)
Col. 176-77
- Medical Insurance**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 229-30
- Meeting of Chief Ministers**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 353-55
- Missing of Currency Notes**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 336-37
- Monitor of High Tech Products**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 380-81
- M RTP Commission**
(Deb. 33, Vol. X, 06-05-2005)
Col. 312-13
- Multitude of Taxes Hampering Transport Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 854-55
- N.I.E.P.A.**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 307-08
- National Biotechnology Regulatory Authority**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 425-26
- National Jute Board**
(Deb. 38, Vol. X, 13-05-2005)
Col. 269-70
- National Legal Literacy Mission**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 448-49
- National Policy on Petrochemicals**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 228

- National Policy on Resettlement and Rehabilitation**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 317—19
- National Population Education Project**
(Deb. 35, Vol. X, 10-05-2005)
Col. 193-94
- Oil and Gas Blocks to Foreign Firms**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 439—41
- Opening Central Government Hospitals**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 255-56
- Opening of Post Offices in Maharashtra**
(Deb. 22, Vol. IX, 20-04-2005) Col. 342
- Ownership Rights to Forest Dwellers**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 421—23
- Panchayat Sanchar Seva Yojana**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 359-60
- Payment of Interim Dividend by CPSEs**
(Deb. 8, Vol. VII, 09-03-2005) Col. 345
- Pending Rail Projects**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 242—46
- Periodical Tests for Doctors**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 58-59
- Phasing out of Mercury Equipments**
(Deb. 36, Vol. X, 11-05-2005)
Col. 180-81
- Policy for Grant of Pension by EPFO**
(Deb. 29, Vol. IX, 02-05-2005) Col. 183
- Prasar Bharati's Share in Advertisements**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 155
- Prices of Drugs**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 436-37
- Private/Public Partnership in Farm Sector**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 147—49
- Production of Egg and Meat**
(Deb. 34, Vol. X, 09-05-2005)
Col. 399—401
- Production/Export of Tea**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 250—53
- Prosecution of Accused in Stamp Scam**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 91-92
- Protection of Domestic Fish Industry**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 63-64
- Psychological Trauma among Tsunami Victims**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 175-76
- Purchase of Defence Equipment**
(Deb. 37, Vol. X, 12-05-2005)
Col. 236-37
- Rate of Interest on Loan to Farmers**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 166—71
- Re-finance through NABARD**
(Deb. 38, Vol. X, 13-05-2005)
Col. 206-07
- Recognition of Nursing Certificates**
(Deb. 36, Vol. X, 11-05-2005) Col. 183
- Recommendations of BIFR**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 95—102
- Reconstruction Work in Tsunami Affected States**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 477-78
- Recruitment of Militants in CRPF**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 281-82
- Recruitment of Terrorism Affected Youth in PMF**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 462-63

- Reduction in the Penalty for Delayed Payments**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 363-64
- Refinery in Saudi Arabia**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 164-65
- Rehabilitation of Pune Milk Union**
(Deb. 34, Vol. X, 09-05-2005)
Col. 253-54
- Reimbursement of Expenditure**
(Deb. 27, Vol. IX, 28-04-2005) Col. 248
- Reinvestment of Profit in Exploration**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 228
- Renewal of Insurance Cover of Aircraft**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 244-45
- Representation for Development of Mumbai**
(Deb. 35, Vol. X, 10-05-2005)
Col. 233-34
- Restructuring of CBEC in Ministry of Finance**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 353-54
- Revamping of Delhi Airport**
(Deb. 32, Vol. X, 05-05-2005) Col. 146
- Review of National Literacy Mission**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 272-73
- Science and Technology Project on Mission Mode**
(Deb. 37, Vol. X, 12-05-2005)
Col. 217-18
- Seafood Exporters**
(Deb. 4, Vol. VII, 01-03-2005)
-Col. 483-84
- Second Phase of Reproductive and Child Health Care Programme**
(Deb. 31, Vol. X, 04-05-2005)
Col. 386—88
- Setting up of Labour Intensive Industries**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 530—32
- Setting up of N.S.R.F.**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 278
- Seventh Round Table Conference on Panchayati Raj**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 112—20
- Shortage of Water in Keoladeo Sanctuary**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 532-33
- Situation of Godowns**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 359-60
- Slow Progress of Highway Development**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 459-60
- Slums at Mumbai Airport**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 116
- Soil Survey and Land Degradation**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 143-44
- Special Jute Development Fund**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 48-49
- State Electricity Boards**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 704-05
- Supply Contracts for Oil**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 121—30
- Synthetic Dyes in Food Items**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 241-42
- T and D Reforms Training Programme**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 408—10
- Technology Vision Project 2020**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 972-73

Trade with France

(Deb. 21, Vol. IX, 19-04-2005)
Col. 857-58

Training to Railway Staff

(Deb. 37, Vol. X, 12-05-2005)
Col. 94-95

Transportation of Goods

(Deb. 27, Vol. IX, 28-04-2005) Col. 245

Upgradation of Su-30 MKI

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 235-36

Use of Cement for Roads and Highways

(Deb. 26, Vol. IX, 27-04-2005)
Col. 541-42

Vacation of Shops/Counters at Airports

(Deb. 32, Vol. X, 05-05-2005) Col. 93

Value of Assets of CPSEs

(Deb. 23, Vol. IX, 21-04-2005)
Col. 255-56

VAT and LSD

(Deb. 33, Vol. X, 06-05-2005) Col. 79

Visa on Arrival

(Deb. 12, Vol. VIII, 15-03-2005) Col. 85

Vocational Rehabilitation Centres

(Deb. 23, Vol. IX, 21-04-2005)
Col. 53-54

WHO Report on Mother and Child Health Care

(Deb. 31, Vol. X, 04-05-2005)
Col. 51—53

World Bank Technical Assistance

(Deb. 10, Vol. VII, 11-03-2005)
Col. 343-44

WTO Meet at Kenya

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 280-81

Shivanna, Shri M.**Alleged Online Crimes**

(Deb. 36, Vol. X, 11-05-2005)
Col. 187-88

Allocation for Oil Palm

(Deb. 29, Vol. IX, 02-05-2005) Col. 332

Amendment to Article 371

(Deb. 12, Vol. VIII, 15-03-2005) Col. 347

Amendment to PWD Act, 1995

(Deb. 14, Vol. VIII, 17-03-2005) Col. 188

Another Fencing on LoC

(Deb. 8, Vol. VII, 09-03-2005)
Col. 461-62

Assistance for Clean Milk Production

(Deb. 34, Vol. X, 09-05-2005) Col. 289

Assistance to Karnataka Jersey Bull Calves

(Deb. 24, Vol. IX, 25-04-2005) Col. 342

Bringing Back Remains of Indians Dying Abroad

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 245-46

Change in the Ratio of Financial Assistance

(Deb. 22, Vol. IX, 20-04-2005)
Col. 414-15

Classical Language Status of Kannada

(Deb. 20, Vol. VIII, 24-03-2005) Col. 111

Coastal Special Economic Zone, Mangalore

(Deb. 8, Vol. VII, 09-03-2005)
Col. 412-13

Coconut Plantation Affected by Diseases

(Deb. 24, Vol. IX, 25-04-2005)
Col. 166—68

Coffee Production/Consumption,

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 64—66

Development of Devanahally Airport

(Deb. 8, Vol. VII, 09-03-2005)
Col. 312-13

Disabled Friendly Educational Institutions/Hospitals

(Deb. 23, Vol. IX, 21-04-2005)
Col. 213-14

- Doubling of Rail Line Between Bangalore and Mysore**
(Deb. 23, Vol. IX, 21-04-2005) Col. 139
- Drought Affected States**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 237—42
- Electoral Reforms**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 193-94
- Electrification of Bangalore-Jolarpet Rail Line**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 210-11
- Energy Charter Treaty**
(Deb. 37, Vol. X, 12-05-2005)
Col. 136
- Exploitation of Atomic Grade Materials**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 136-37
- Export of Flowers**
(Deb. 35, Vol. X, 10-05-2005)
Col. 133-34
(Deb. 35, Vol. X, 10-05-2005)
Col. 278—80
- Fake Currency Notes**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 133-34
- Financial Assistance for Preparation of Directory of Monuments**
(Deb. 32, Vol. X, 05-05-2005)
Col. 109-10
- Financial Assistance to SC/ST by Ambedkar Foundation**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 75-76
- Flights from Bangalore to Middle East Countries**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 240-41
- Free School Education to Disabled Children**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 210-11
- Fund to Karnataka for Organizing Mahamastak Abhishek**
(Deb. 37, Vol. X, 12-05-2005) Col. 192
- Funds for Implementation of National Project for Cattle and Buffalo Breeding**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 276
- General Budget - 2005-2006 - Demands for Grants - Ministry of Agriculture**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 359—61
- General Budget-2005-06 - Demands For Grants of the Ministry of Rural Development**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 544—46
- Golden Quadrilateral Project**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 43—45
- Grant of Second ACP to Government Employees**
(Deb. 36, Vol. X, 11-05-2005)
Col. 208—10
- Grants under Teacher Education Scheme**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 122—24
- Hostels/Ashram Schools**
(Deb. 35, Vol. X, 10-05-2005)
Col. 185—87
- Incentives to Profit Making Airports**
(Deb. 27, Vol. IX, 28-04-2005) Col. 11
- Inclusion of Kodava Language in 8th Schedule**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 585-86
- Increase of Assistance to Weavers**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 219-20
- Indo-Pak Cooperation in IT Sector**
(Deb. 8, Vol. VII, 09-03-2005) Col. 929
- International Telemedicine Conference**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 169-70

- Krishna Water Dispute Tribunal**
(Deb. 29, Vol. IX, 02-05-2005) Col. 149
- Loan to Farmers**
(Deb. 10, Vol. VII, 11-03-2005) Col. 29
- Mahajan Commission**
(Deb. 4, Vol. VII, 01-03-2005) Col. 145
- Mangalore as Category II**
(Deb. 30, Vol. IX, 03-05-2005) Col. 375
- Mental Health Care**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 309
- Milk Production in Karnataka**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 258—60
- Milk Yield**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 63-64
- Minimum Support Price for Copra**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 300-01
- Model State Status for implementing
PWD Act**
(Deb. 9, Vol. VII, 10-03-2005) Col. 121
- Motion of Thanks on the President's
Address**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1308—12
- MoU between Karnataka and Australian
State of Victoria**
(Deb. 36, Vol. X, 11-05-2005)
Col. 461-62
- Need to clear the proposal of the
Government of Karnataka for
implementation of Metro Project in
Bangalore (MUR 377)**
(Deb. 37, Vol. X, 12-05-2005) Col. 342
- New Housing Projects by DDA in Dwarka**
(Deb. 35, Vol. X, 10-05-2005) Col. 233
- New Ventures of Postal Department**
(Deb. 36, Vol. X, 11-05-2005)
Col. 242-43
- No Second ACP to Government
Employees**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1048-49
- Opening of Head Post Office**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 397-98
- Opening of New Medical Colleges**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 449-50
- Package Tours to Students in Karnataka**
(Deb. 21, Vol. IX, 19-04-2005) Col. 432
- Permanent Seat in UNSC**
(Deb. 8, Vol. VII, 09-03-2005) Col. 1021
- Postal Facilities**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 254—56
- Prices of Life Saving Drugs**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 176-77
- Project for Integrated Development of
Coconut**
(Deb. 34, Vol. X, 09-05-2005)
Col. 510—12
- Proposal to Strengthen Emergency
Facilities**
(Deb. 26, Vol. IX, 27-04-2005) Col. 477
- Raichur Thermal Power Station**
(Deb. 38, Vol. X, 13-05-2005) Col. 97
- Rail Travel Concessions to Disabled
Persons**
(Deb. 23, Vol. IX, 21-04-2005) Col. 245
- Railway Budget—Demands for Grants—
2005-2006 and Resolution re:
Approval of Recommendations in the
First Report of Railway Convention
Committee—(Cut Motion)**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 666-67
- Railway Budget, 2005-2006—General
Discussion Demands for Grants on
Accounts, 2005-2006—(Railways)**

- Demands for Supplementary Grants, 2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 749—51
- Railway Projects in Karnataka
(Deb. 27, Vol. IX, 28-04-2005)
Col. 181—88
- Recruitment Offices
(Deb. 9, Vol. VII, 10-03-2005)
Col. 253—58
- Reduction in Retirement Age
(Deb. 8, Vol. VII, 09-03-2005) Col. 1005
- Rehabilitation Council of India
(Deb. 27, Vol. IX, 28-04-2005) Col. 90
- Request for Grant-in-Aid
(Deb. 26, Vol. IX, 27-04-2005)
Col. 215-16
- Research Institutes for Tribals
(Deb. 30, Vol. IX, 03-05-2005)
Col. 313-14
- Reservation of Seats in Educational Institutions
(Deb. 21, Vol. IX, 19-04-2005)
Col. 657-58
- Ropeways in Chamundi Hills and Jogfalls in Mysore
(Deb. 21, Vol. IX, 19-04-2005)
Col. 247-48
- Satellite Oriented Education in Schools
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 129-30
- Scheduled Bank Status
(Deb. 28, Vol. IX, 29-04-2005)
Col. 373-74
- Setting up of AIDS Hospitals in Karnataka
(Deb. 22, Vol. IX, 20-04-2005)
Col. 265-66
- Setting up of Mega Petrochemical Complex in Mangalore
(Deb. 21, Vol. IX, 19-04-2005)
Col. 216-17
- Setting up of Mega Project for Milk Products by Singapore
(Deb. 24, Vol. IX, 25-04-2005)
Col. 191-92
- Strengthening of Diagnostic Facilities
(Deb. 22, Vol. IX, 20-04-2005) Col. 297
- Transfer of Centrally Sponsored Schemes
(Deb. 5, Vol. VII, 02-03-2005) Col. 359
- Upgradation of National Highways in Karnataka
(Deb. 31, Vol. X, 04-05-2005)
Col. 173-74
- Vocational Training Centres
(Deb. 30, Vol. IX, 03-05-2005)
Col. 356—58
- Water flow in Mahadayi River
(Deb. 34, Vol. X, 09-05-2005)
Col. 445-46
- Widening of N.H. between Bangalore and Mysore
(Deb. 13, Vol. VIII, 16-03-2005) Col. 271
- Shiwankar, Prof. Mahadeorao**
- Agreement between India and China on Flood Control
(Deb. 29, Vol. IX, 02-05-2005)
Col. 28—30
- Agriculture Cost Affected by Product Patent Regime
(Deb. 29, Vol. IX, 02-05-2005)
Col. 368-69
- Allocation of Kerosene
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 215—20
- Amendment to Maternity Act, 1961
(Deb. 24, Vol. IX, 25-04-2005)
Col. 241-42
- Anganwadi Kendras
(Deb. 4, Vol. VII, 01-03-2005)
Col. 43—45
- Assistance to Tsunami Affected Countries
(Deb. 5, Vol. VII, 02-03-2005)
Col. 323—25

- Atithi Devo Bhava**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 492-93
- Augmentation of Natural Resources**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 303
- Ban on Selling of Books**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 236
- Ban on Travelling with Platform Tickets in Trains**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 267-68
- Bank Loan to Women**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 376—79
- Building of Aircraft Carrier**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 241-42
- Cellular Service in Nagpur Zone**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 909-11
- CGHS Scams**
(Deb. 5, Vol. VII, 02-03-2005) Col. 431
- Co-production of Aircraft with US Firms**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 135—37
- Condition of National Highways**
(Deb. 31, Vol. X, 04-05-2005)
Col. 137-38
- Construction/Widening of National Highways**
(Deb. 31, Vol. X, 04-05-2005)
Col. 298-99
- Contracts for Oil Exploration**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 245—48
- Convention on Tobacco Control**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 13
- Conversion from Handloom and Powerloom**
(Deb. 38, Vol. X, 13-05-2005) Col. 181
- Crash of Aircrafts**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 42-43
- Deal with Iran for Purchase of LNG**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 102-03
- Declaration of Support Price of Musturd**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 395-96
- Defence Departmental Quota in Trains**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 448-49
- Deficiencies NHs Network**
(Deb. 36, Vol. X, 11-05-2005)
Col. 441—48
- Development of Women in Sports Sector**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 162-63
- Digging of Gas in Myanmar**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 300-01
- Dis-continuation of Train Services**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 251
- Electrification of Tracks**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 43-44
- Employment Generation in Organised/Unorganised Sector**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 52—56
- Employment Generation in Tourism Sector**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 262-63
- Employment to Disabled Persons**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 211
- Expansion of Coal Mines**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 230—32
- Expansion of Post Offices in Rural Areas**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 169—74

- Export of Dairy Products**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 130-31
- Farmers Club**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 187—89
- Foreign Investment in Research Sector**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 771-72
- Foreign Patients in Indian Hospitals**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 103-04
- Funds for Basic Facilities**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 399
- Gangotri Vikas Yojana**
(Deb. 8, Vol. VII, 09-03-2005) Col. 632
- General Budget 2005-2006—General Discussion, Demands for Grants on Account (General), 2005-2006 and Demands for Supplementary Grants (General), 2004-05**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 442—46
- Gram Gyan Kendra**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 244—53
- Handloom Cluster Scheme**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 441—43
- Helicopter/Aircraft Crashes**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 33—35
- III Effect of Cell Phones on Health**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 34
- Improvement in Goods Transportation**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 210
- Independent Drug Authority**
(Deb. 22, Vol. IX, 20-04-2005) Col. 153
- India-Italy Trade**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 429—32
- Indo-Bhutan Trade**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 218—20
- Initiatives for Safe-Motherhood**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 323—56
- Integrated Disease Monitoring Project**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 291—93
- Interest Rate of Small Savings Schemes**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 635-36
- Irregularities in Awarding D.T.H. Contract**
(Deb. 27, Vol. IX, 28-04-2005) Col. 174
- Irregularities in Medical and Dental Colleges**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 129—31
- Kutir Jyoti Yojana**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 30—37
- Loan to Farmers**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 27-28
- Loan to Rural Areas**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 176—79
- Loss caused by Hailstorm in Rajasthan**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 275-76
- Measures to Save Pregnant Women after Tsunami**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 978-79
- Meeting between India and Nepal on Utilisation of Water**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 437—39
- Mid-Day-Meal Scheme**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 321-22

Military Exercises
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 52—54

Modernisation of Powerloom Sector
(Deb. 33, Vol. X, 06-05-2005)
Col. 233-34

Multi-Signal Coloured Light Signalling System
(Deb. 8, Vol. VII, 09-03-2005)
Col. 386-87

Multitude of Taxes Hampering Transport Sector
(Deb. 8, Vol. VII, 09-03-2005)
Col. 854-55

National Citizen Register
(Deb. 21, Vol. IX, 19-04-2005)
Col. 786-87

Need to ensure effective implementation of Sam Vikas Yojana, Rural Development Project, Pradhan Mantri Gramin Sadak Yojana in Maharashtra (MUR 377)
(Deb. 14, Vol. VIII, 17-03-2005) Col. 301

Need to extract coal from Minjhari Mines in Chandrapur District, Maharashtra (MUR 377)
(Deb. 19, Vol. VIII, 23-03-2005) Col. 420

NGOs Role in the Care of Girl-Child
(Deb. 31, Vol. X, 04-05-2005)
Col. 171-72

Oil Blocks in U.P.
(Deb. 9, Vol. VII, 10-03-2005)
Col. 165-66

Operation of Old Aeroplanes/Helicopters
(Deb. 27, Vol. IX, 28-04-2005)
Col. 219-20

Outstanding Amount
(Deb. 36, Vol. X, 11-05-2005)
Col. 148—52

Permission to Foreign Companies for Oil Exploration
(Deb. 9, Vol. VII, 10-03-2005)
Col. 231-32

Prices of Drugs
(Deb. 24, Vol. IX, 25-04-2005) Col. 125

Prices of Drugs
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 436-37

Problem of Locust Swarm
(Deb. 21, Vol. IX, 19-04-2005)
Col. 235—37

Proposed Modification of Tax Structure on Certain Products
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 314—16

Provision of Helicopter Underwater-Escape-Trainer-Technique
(Deb. 27, Vol. IX, 28-04-2005) Col. 189

Railway Land Development Authority
(Deb. 23, Vol. IX, 21-04-2005)
Col. 243-44

Renewal of Licences
(Deb. 37, Vol. X, 12-05-2005)
Col. 66-67

Reservation of SC/ST in Public Sector Banks/Educational Institutions
(Deb. 4, Vol. VII, 01-03-2005)
Col. 534-35

Restructuring of National Commission for Denotified Tribes, Nomadic and Semi-Nomadic Tribes
(Deb. 14, Vol. VIII, 17-03-2005) Col. 156

Review of Power Generation
(Deb. 8, Vol. VII, 09-03-2005)
Col. 119—28

Revival of Urea Plant
(Deb. 29, Vol. IX, 02-05-2005)
Col. 133—38

Rihand Dam
(Deb. 17, Vol. VIII, 21-03-2005) Col. 178

Rivers Water Agreement with Asian Countries
(Deb. 34, Vol. X, 09-05-2005)
Col. 527-28

- Running of Trains on CNG and Diesel Mixture**
(Deb. 8, Vol. VII, 09-03-2005) Col. 293
- Rural Electrification**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 232—34
- Rural Employment Generation Programme**
(Deb. 31, Vol. X, 04-05-2005)
Col. 384-85
- Rural Infrastructure Development Fund**
(Deb. 34, Vol. X, 09-05-2005)
Col. 451-52
- Scheme for Adolescents**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 191—93
- Scheme for Handloom Industry**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 699-701
- Scheme to Check Cheap Imports**
(Deb. 35, Vol. X, 10-05-2005)
Col. 218-19
- Schemes Announced for Farmers**
(Deb. 34, Vol. X, 09-05-2005)
Col. 477-78
- Serials on Indian Classical Literature**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 191-92
- Setting up of Agriculture Research Centres**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 163—65
- Setting up of Business Rural India**
(Deb. 8, Vol. VII, 09-03-2005) Col. 823
- Sexual Harassment of Female Cadets**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 196-97
- Shortage of Drugs**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 105-06
- Smuggling at Borders**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 692-93
- Special Economic Zone for Handicrafts**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 474—76
- Special Scheme for Export of Agricultural Products**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 508-09
- Spying**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 688-89
- Statistics Collection Scheme**
(Deb. 31, Vol. X, 04-05-2005) Col. 361
- Study Conducted on Tsunami Waves**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 293
- Subsidy on Agricultural Exporters**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 247-48
- Subsidy on Capital Investment in Agro-infrastructure Projects**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 267—69
- Subsidy to Small Scale Industry**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 325-26
- Tala Power Project, Bhutan**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 278-79
- Terrorist Activities**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 600-01
- Terrorist Hiding in Myanmar**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 62-63
- Thrift Fund Scheme for Weavers**
(Deb. 33, Vol. X, 06-05-2005)
Col. 274—78
- Trade with Chile**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 306-07
- Trade with Venezuela**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 733-34

- Training of Pilots**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 161-62
- Training to Farmers by National Dairy Research Institute**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 250-51
- Tsunami Warning System**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 975—78
- VAT Implementation**
(Deb. 33, Vol. X, 06-05-2005)
Col. 450-51
- Vidya Vahini Programme**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 223—32
- Violation of Indian Air Space by Bangladesh**
(Deb. 35, Vol. X, 10-05-2005) Col. 72
- Warning by Consortium of Indian Scientists**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 376
- Wholesale Outlets at Block Level**
(Deb. 34, Vol. X, 09-05-2005) Col. 59-60
- World Bank Fund for Minor Irrigation Projects**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 439
- Shukla, Shrimati Karuna**
- Activities of Pak Nationals**
(Deb. 4, Vol. VII, 01-03-2005) Col. 311
- Applications for Coal Linkages**
(Deb. 22, Vol. IX, 20-04-2005) Col. 405
- Bio-Medical Waste Unit in Hospitals**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 335
- Change in Coal Linkage Policy**
(Deb. 22, Vol. IX, 20-04-2005) Col. 263
- Coal royalty**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 162-63
- Connectivity of North-Eastern States by Rail**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 130-31
- Construction of Coaching Terminal**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 160-61
- Crop Insurance Scheme**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 350—56
- Diversion of PDS Foodgrains**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 317—30
- Empowerment of Adivasi Women**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 6—16
- Financial Powers for Purchase of Materials**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 115-16
- Fixation of Royalty on Iron Ore**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 447-48
- General Budget 2005-2006—General Discussion, Demands for Grants on Account (General), 2005-2006 and Demands for Supplementary Grants (General), 2004-05**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 410—14
- Government Officers in World Bank/ Affiliated Organisations**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 81-82
- Health Facilities in Naxal Affected Areas**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 272-73
- Import of used Clothes**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 30—33
- Iron Ore Reserves**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 348—51
- National Gramin Bank**
(Deb. 10, Vol. VII, 11-03-2005) Col. 308

- Obscene Programme on TV**
(Deb. 8, Vol. VII, 09-03-2005) Col. 89
- Pay Scale of Employees of RRBs**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 429-30
- Policy for Training to Farmers**
(Deb. 24, Vol. IX, 25-04-2005) Col. 138
- Private Sector in Rural Development**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 630-31
- Revival of Kulti Unit of SAIL**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 204-05
- Royalty for Iron Ore**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 415—17
- Safety Norms of Nuclear Plants**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 194-95
- Seedhi Pratha**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 314-15
- Setting up of UT Commission for Chandigarh**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 383
- Supply and Mining of Iron Ore by NMDC**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 272-73
- Talks with Terrorists**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 301-02
- Telecom Districts**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 272—74
- Terrorist Camps in Myanmar and Bangladesh**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 127-28
- VRS in Kulti Unit of SAIL**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 438-39
- Sibal, Shri Kapil**
- General Budget—2005-06—Demands for Grants—Ministry of Science and Technology**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 687—89
- Natural Calamities in the Country (DUR 193)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 476—86
- Siddeswara, Shri G.M.**
- Allocation of Grants under SJSRY to Karnataka**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 679—80
- Amount for Seed Development Programme**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 498—508
- Ayurveda Park in Karnataka**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 313-14
- BPL Census**
(Deb. 38, Vol. X, 13-05-2005)
Col. 51-52
- Bridges in Karnataka**
(Deb. 23, Vol. IX, 21-04-2005) Col. 130
- Compensation by Railways**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 120
- Condition of National Highways**
(Deb. 31, Vol. X, 04-05-2005)
Col. 137-38
- Crimes and Accidents on N.H.**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 881-82
- Development of Airports by Private Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 451-52
- Development of Cities and Towns**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 115—22
- Development of Tourist Spots**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 181—86

- Drinking Water**
(Deb. 35, Vol. X, 10-05-2005)
Col. 67—70
- Financial Assistance to Sports Institutions**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 198—205
- Frequency of BSNL**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 280-81
- Implementation of Sanitation Campaign**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 574—77
- Implementation of Sub-Mission Projects**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 266—68
- Jobs under SGSY/SGRY**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 714—18
- Laying of Railway Line in Karnataka**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 84-85
- Mining Companies in Karnataka**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 667—71
- National Power Tariff Policy**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 173—86
- Netravati Water Project of Karnataka**
(Deb. 24, Vol. IX, 25-04-2005) Col. 324
- Non-Utilisation of Funds**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 262
- Package for Farmers**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 187-88
- Plan for Urban Employment and Poverty Alleviation**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 316
- Popularisation of Kannada Language**
(Deb. 35, Vol. X, 10-05-2005)
Col. 205-06
- Priority to Promote Agriculture for Employment**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 219-20
- Production of Paddy**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 309—11
- Projects under CRF in Karnataka**
(Deb. 22, Vol. IX, 20-04-2005) Col. 192
- Proposal under SGSY**
(Deb. 38, Vol. X, 13-05-2005)
Col. 137—38
- Proposals for Urban Development in Karnataka**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 228—33
- Quality Certificate for Advertised Products**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 301-02
- Railway Projects in Karnataka**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 181—88
- Report on Lifting of Water**
(Deb. 29, Vol. IX, 02-05-2005) Col. 198
- Review of Rural Schemes**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 305-06
- Rice Procurement**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 218-19
- Sale of Farmers Produce**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 244-45
- Setting up of Power Projects**
(Deb. 33, Vol. X, 06-05-2005)
Col. 202—06
- Shortage of SIM Cards in Karnataka**
(Deb. 31, Vol. X, 04-05-2005)
Col. 155—57
- Slow Pace of Works by NHAI**
(Deb. 26, Vol. IX, 27-04-2005) Col. 183

- Supari Growers**
(Deb. 21, Vol. IX, 19-04-2005) Col. 431
- Task Force to Map Flood Prone Areas**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 454-55
- Telephone Facilities in Karnataka**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 370—72
- Toll Tax**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 191-92
- Youth Activities**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 152—54
- Sidhu, Shri Navjot Singh**
- AIDS to CRPF Personnel**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 429—31
- Animal Care**
(Deb. 21, Vol. IX, 19-04-2005) Col. 460
- Balbahari Dam Project**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 445
- Conditions of Tigers in National Parks**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 298-99
- Construction of Hotels in Amritsar**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 523-24
- Demand of Oil Companies for Wagons**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 111-12
- Energy Conservation**
(Deb. 33, Vol. X, 06-05-2005)
Col. 138-39
- Evaluation System**
(Deb. 4, Vol. VII, 01-03-2005) Col. 505
- Export of Steel to Pakistan**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 502-03
- Export of Tea**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 803—07
- Export of Wheat to Pakistan**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 155-56
- Fire Safety in Hospitals**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 131
- Foreign Investment in Research Sector**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 771-72
- Implementation of Recommendations of Ajai Vikram Singh Committee Report**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 205
- Imposing of Excise Duty on MRP**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 198
- Indo-Czech Trade**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 139-40
- Insurgency in North East**
(Deb. 4, Vol. VII, 01-03-2005) Col. 236
- Joint Ventures with Russian Companies**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 132
- Link of Terrorist with Maoists**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 555-56
- Loan to Rural Poor**
(Deb. 33, Vol. X, 06-05-2005)
Col. 177—79
- Loss of Crops due to Hailstorms**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 176
- Merger of Textiles Schemes**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 601-02
- Militant Hideouts in Himachal Pradesh**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 284-85
- Mobile Phones in Rural Areas**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 334-35
- National Media Policy**
(Deb. 9, Vol. VII, 10-03-2005) Col. 268

- Need to address the problems of farmers carrying out cultivation in the Indo-Pak border districts of Punjab (MUR 377)**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 612-13
- Nidhi Companies**
(Deb. 33, Vol. X, 06-05-2005)
Col. 390-91
- Non-performing Assets of Banks**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 47—54
- Peace Talks with ULFA**
(Deb. 4, Vol. VII, 01-03-2005) Col. 531
- Primary Education**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 333-34
- Refinery at Bhatinda**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 332-33
- Review of Tax Package**
(Deb. 38, Vol. X, 13-05-2005) Col. 75
- Revival of HAL**
(Deb. 21, Vol. IX, 19-04-2005) Col. 194
- Revival of Hindustan Shipyard Ltd.**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 431-32
- Road and Rail Connectivity to Various Ports**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 218—22
- Running of Jammu Tawi-Haridwar Express via Amritsar**
(Deb. 23, Vol. IX, 21-04-2005) Col. 128
- Scheme to Discourage Child Labour**
(Deb. 34, Vol. X, 09-05-2005) Col. 499
- Shortage of Anti-Epilepsy Drugs**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 213
- Shortage of Explosives**
(Deb. 36, Vol. X, 11-05-2005)
Col. 153-54
- Shortage of Vessels in SCI**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 237
- Sick PSUs**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 301—12
- Statutory Dues to CPSUs Employees**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 265-66
- Tenure of CMDs in LIC**
(Deb. 28, Vol. IX, 29-04-2005) Col. 451
- Trade with Pakistan**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 81—83
- Transmission and Distribution of Power**
(Deb. 33, Vol. X, 06-05-2005) Col. 345
- Uniform Interest Rate**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 270
- VAT**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 749-50
- Waiting List in the Country**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 416—18
- Sikdar, Shrimati Jyotirmoyee**
- Encouragement to Sports in Schools**
(Deb. 30, Vol. IX, 03-05-2005) Col. 29
- Need to promote sports and to create more infrastructure for development of sports complexes (CA)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 389,393—97
- Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 668
- Singh Deo, Shrimati Sangeeta Kumari**
- Adult Education**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 693-94
- Black-Marketing of Fertilizers**
(Deb. 34, Vol. X, 09-05-2005) Col. 529

- Condition of National Highways**
(Deb. 31, Vol. X, 04-05-2005)
Col. 137-38
- Conversion of Telephone Exchanges**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 75-77
- Demolition of Resettlement Colony**
(Deb. 35, Vol. X, 10-05-2005)
Col. 89-91
- Development and Maintenance of National Highways**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 155-60
- Fruits Spoiled by Diseases**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 249-51
- Import of Defence Equipment**
(Deb. 23, Vol. IX, 21-04-2005) Col. 32
- Installing Incinerators in Hospitals**
(Deb. 36, Vol. X, 11-05-2005)
Col. 355-56
- Loss Making CPSUs**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 137-38
- Opening of Retail Outlets/Gas Agencies**
(Deb. 32, Vol. X, 05-05-2005) Col. 97
- Pilferage of Subsidised Foodgrains**
(Deb. 34, Vol. X, 09-05-2005)
Col. 14-22
- Post and Telegraph Facilities in Gram Panchayats**
(Deb. 31, Vol. X, 04-05-2005)
Col. 116-20
- Post Offices in Rural Areas**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 455-63
- Railway Budget, 2005-2006 - General Discussion Demands for Grants on Accounts, 2005-2006 - (Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 827-31
- Reduction in Number of Drugs Covered under Drug Control**
(Deb. 34, Vol. X, 09-05-2005)
Col. 479-80
- Review of Agricultural Policy**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 193-94
- Telephone Adalats in Orissa**
(Deb. 36, Vol. X, 11-05-2005)
Col. 133-43
- Telephone Facility with STD**
(Deb. 26, Vol. IX, 27-04-2005) Col. 73
- TV Cable Facility through Telephone**
(Deb. 36, Vol. X, 11-05-2005) Col. 480
- Violation of Guidelines of RBI/ Government**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 536-37
- Widening/Repair of N.Hs. in Orissa**
(Deb. 31, Vol. X, 04-05-2005)
Col. 115-16
- Singh, Chaudhary Bijendra**
- Artisan Employed in Lock Industry**
(Deb. 35, Vol. X, 10-05-2005)
Col. 136-37
- Natural calamities in the Country (DUR 193)**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 334-35
- Railway Budget, 2005-2006 - General Discussion Demands for Grants on Accounts, 2005-2006 - (Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 762-65
- Relief measures for workers in Agrarian Sector - Motion Negatived**
(Deb. 33, Vol. X, 06-05-2005)
Col. 530-35
- University of Allahabad Bill, 2005 - Consid. and Pass**
(Deb. 36, Vol. X, 11-05-2005)
Col. 657-61

Singh, Chaudhary Lal

Changes in Procurement and Distribution Policy

(Deb. 11, Vol. VIII, 14-03-2005) Col. 4

Committee on Private Members' Bills and Resolutions—Ninth Report—Presented

(Deb. 31, Vol. X, 04-05-2005) Col. 452

Community Information Centres

(Deb. 22, Vol. IX, 20-04-2005)
Col. 230-31

Consolidation of Land Holdings

(Deb. 38, Vol. X, 13-05-2005)
Col. 18-19

Construction of Dam on Ujh River

(Deb. 29, Vol. IX, 02-05-2005)
Col. 128-29

Demand of Coal

(Deb. 15, Vol. VIII, 18-03-2005)
Col. 19-20

Doctor-Patient Ratio

(Deb. 13, Vol. VIII, 16-03-2005) Col. 6

DOTs treatment for the Eradication of TB

(Deb. 31, Vol. X, 04-05-2005) Col. 33

Electoral Reforms (DUR 193)

(Deb. 31, Vol. X, 04-05-2005)
Col. 522—26

Encouragement to Sports in Schools

(Deb. 30, Vol. IX, 03-05-2005)
Col. 29-30

Installation of T.V. Transmitters in Adivasis and Hilly Areas

(Deb. 20, Vol. VIII, 24-03-2005) Col. 11

Motion of Thanks on the President's Address

(Deb. 8, Vol. VII, 09-03-2005)
Col. 1244—48

Natural Calamities in the Country (DUR 193)

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 534-35

Need to rename one train each running between Delhi-Jammu and Jammu-Ajmer routes as 'Shri Mata Vaishno Devi Shrine Express' and Ajmer Sharief Dargah Express', respectively (MUR 377)

(Deb. 37, Vol. X, 12-05-2005)
Col. 331-32

PMGSY

(Deb. 28, Vol. IX, 29-04-2005)
Col. 228-29

Private Security Agencies (Regulation) Bill, 2005 - Consid. and Pass

(Deb. 37, Vol. X, 12-05-2005) Col. 420

Railway Budget, 2005-2006 - General Discussion Demands for Grants on Accounts, 2005-2006 - (Railways) Demands for Supplementary Grants, 2004-2005 (Railways)

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 683—86

Scheme for Development of Pulses and Oilseeds

(Deb. 29, Vol. IX, 02-05-2005) Col. 8

Telecom Service in Rural Areas

(Deb. 22, Vol. IX, 20-04-2005) Col. 9

Telephone Connectivity in J&K

(Deb. 22, Vol. IX, 20-04-2005)
Col. 523-24

Terrorist Activities

(Deb. 21, Vol. IX, 19-04-2005)
Col. 600-01

Singh, Dr. Manmohan

Motion of Thanks on the President's Address

(Deb. 9, Vol. VII, 10-03-2005)
Col. 353—65

Recent Visits of the Chinese Premier and the President of Pakistan to India (St.)

(Deb. 22, Vol. IX, 20-04-2005)
Col. 545—52

Right to Information Bill, 2004 - Consid. and Pass

(Deb. 36, Vol. X, 11-05-2005)
Col. 588—92

- Statement made by Hon. Prime Minister regarding visits of Chinese Premier and President of Pakistan to India (DUR 193)**
(Deb. 37, Vol. X, 12-05-2005)
Col. 401—09
- Valedictory References**
(Deb. 38, Vol. X, 13-05-2005)
Col. 375—80
- Singh, Dr. Raghuvansh Prasad**
- General Budget-2005-06 - Demands For Grants of the Ministry of Rural Development**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 558—75
- Status of Implementation of recommendations in the Third Report of Standing Committee on Rural Development (St.)**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 554—58
- Singh, Kunwar Manvendra**
- Allotment of Petrol Pumps**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 231—35
- Anganwadi Kendras**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 226—32
- Assistance Provided by LIC**
(Deb. 38, Vol. X, 13-05-2005)
Col. 179-80
- Bilateral Defence Ties with Russia**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 140-41
- Carcinogenic Chemicals in Baby Products**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 15—25
- Cases of Payment of Gratuity of Closed Industrial Units**
(Deb. 34, Vol. X, 09-05-2005) Col. 417
- CBI Raids**
(Deb. 26, Vol. IX, 27-04-2005) Col. 265
- Collection of funds through IPO**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 92-93
- Completion of North-South Corridor**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 294—96
- Computerisation of EPFO Account**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 296
- Credit Guarantee Scheme**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 265—68
- Dairy Development in U.P.**
(Deb. 34, Vol. X, 09-05-2005)
Col. 504-05
- Decline in Vulture Population**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 151-52
- Development of Horticulture and Agriculture in U.P.**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 252—56
- Developments in Nepal and visits of Minister of External Affairs to Afghanistan and Pakistan (DUR 193)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 650—52
- Disbanding of Task Force on Linking of Rivers**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 22
- Electoral Reforms (DUR 193)**
(Deb. 32, Vol. X, 05-05-2005)
Col. 266-67
- Excise Duty against Companies**
(Deb. 38, Vol. X, 13-05-2005) Col. 135
- Facilities at Mathura Railway Station**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 219-20
- Fake Purchases by National Physical Laboratory**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 87
- Finance Bill, 2005 - Consid. and Pass**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 485-86

- Finance Bill, 2005—Consid. and Pass**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 485—90
- Flood Control Projects**
(Deb. 34, Vol. X, 09-05-2005)
Col. 263—66
- Food Parks**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 270-71
- Funds for Integrated Development of Small and Medium Towns**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 94—97
- G-20 Meet**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 793-94
- Grants-in-Aid for Housing and Employment Facilities**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 166—68
- Grants-in-Aid to Uttar Pradesh**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 538—52
- Guideline for Proper Disposal of Hospital Waste**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 232
- Increase in the Number of Foreign Tourists**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 158—62
- Installation of Hand Pumps**
(Deb. 33, Vol. X, 06-05-2005)
Col. 359—60
- Meeting of National Board for Wildlife**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 185—88
- Monitoring of Cooperative Banks**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 401-02
- Natural Calamities in the Country (DUR 193)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 434—38
- Need to allocate adequate funds for undertaking the work of cleansing river Yamuna at Mathura, U.P. (MUR 377)**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 377-78
- No Diabetes Case among Tribes of Rajasthan**
(Deb. 36, Vol. X, 11-05-2005)
Col. 362-63
- Opening of Gas Agencies**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 143—46
- Opening of Handicapped Rehabilitation Centres/DDRC**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 247—51
- Pending Cases of PCO/ISD/STD Booths in Uttar Pradesh**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 339—42
- Pending Proposals of Uttar Pradesh**
(Deb. 35, Vol. X, 10-05-2005)
Col. 100-01
- Post Offices in Rural Areas**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 455—63
- Prosecution Cases against Ministry Officials**
(Deb. 28, Vol. IX, 29-04-2005) Col. 483
- Railway Budget—Demands for Grants—2005-2006 and Resolution re: Approval of Recommendations in the First Report of Railway Convention Committee—(Cut Motion)**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 663—66
- Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 739—43

- Repairing of Jama Masjid**
(Deb. 37, Vol. X, 12-05-2005)
Col. 175-76
- Rural Tourism**
(Deb. 34, Vol. X, 09-05-2005) Col. 38
- Rural Water Management Scheme**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 106—12
- Sexual Harassment of Female Cadets**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 196-97
- Sick Industrial Units**
(Deb. 33, Vol. X, 06-05-2005)
Col. 133—35
- SIDBI Assistance to States**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 106—08
- Social Security Scheme for Contract and Industrial Labourers**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 11
- Target for Reduction in Population Growth**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 263—65
- Universal Service Obligation Fund**
(Deb. 31, Vol. X, 04-05-2005)
Col. 413-14
- Upgradation of Mathura as Sub-Division**
(Deb. 37, Vol. X, 12-05-2005) Col. 117
- US Co-operation in Nuclear Energy Field**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 551-52
- Use of Manganese Based Octane-Enhancer**
(Deb. 27, Vol. IX, 28-04-2005) Col. 94
- Visit of EAM to US**
(Deb. 31, Vol. X, 04-05-2005)
Col. 146-47
- World Bank Report**
(Deb. 38, Vol. X, 13-05-2005)
Col. 71-72
- Yamuna Action Plan**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 198—204
- Singh, Shri Ajit**
Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005 by Shri Ajit Singh—Int.
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 402-03
- Singh, Shri Ajit Kumar**
Assistance received for Tsunami Disaster
(Deb. 22, Vol. IX, 20-04-2005) Col. 145
- Singh, Shri Arjun**
Private Universities (St.)
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 569—77
- Sarva Shiksha Abhiyan (HAH-Dis.)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 699—702
- University of Allahabad Bill, 2005—Consid. and Pass**
(Deb. 36, Vol. X, 11-05-2005)
Col. 649-50, 671—75
- Singh, Shri Brijbhushan Sharan**
Allotment of Chemist Stalls at Stations
(Deb. 32, Vol. X, 05-05-2005)
Col. 111-12
- Allotment of Refreshment Room at Station**
(Deb. 37, Vol. X, 12-05-2005)
Col. 206-07
- Allotment of Store Room**
(Deb. 37, Vol. X, 12-05-2005) Col. 231
- Arms Licence**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 178—80
- Change in Contractors Name in Allotment of Stalls**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 232-33
- Cooking of Eatables at Tea-Stalls**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 157-58
- Filling Vacant Posts in IDPL**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 316

- Introduction of Partner in Allotment of Tea Stalls**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 231-32
- Sale of RIL Shares**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 150—52
- Sandhu Committee**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 456-57
- Standard Size of Trolley at Platforms**
(Deb. 37, Vol. X, 12-05-2005)
Col. 157-58
- Tea Stalls**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 102-03
- Working of Preparatory Schools**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 61-62
- Singh, Shri Chandra Bhushan**
- Amendment in Telegraph Acts**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 343-44
- Anti-Retroviral Treatment**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 453-54
- Appointment of Global Consultant for EPF**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 454-55
- Ban on Indian Carriers**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 89-90
- Central Assistance for Asset Creation**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 314
- Changes in Defence Purchase Policy**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 450-51
- Clean Development Mechanism Projects**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 276—86
- Combating Cancer**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1—12
- Construction of LIG Flats by DDA**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 471-72
- Deemed University Status to Universities**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 93—107
- Delegation of More Powers to Civic Bodies**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 47—71
- Density of Telephone Lines/Telephones in Rural Areas**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 329—32
- EPF Money Investment in various Heads**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 456-57
- EPF Scheme**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 434
- Exploration of Coal by Private Players**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 164-65
- Finalisation of Common Charter of Telecom Services**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 283—86
- Foodgrains Supply for Tsunami Affected Areas**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 536
- Free of Cost Channels**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 208—12
- Funds for Upgradation and Modernisation of Non-Metro Airports**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 154-55
- Jump in Investment Proposals**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 330-31

- Labour Reforms**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 61-62
- Launching of G.S.L.V.**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 52-53
- LIC Wage Hike**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 235-36
- Manual Paper Line Clearance System**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 134-35
- Misuse of Funds under Tribal Development Schemes**
(Deb. 35, Vol. X, 10-05-2005)
Col. 19—28
- National Council on AIDS**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 967-68
- National Investment Fund**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 533-34
- National Municipal Accounting Manual**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 305-06
- National Policy on Jute**
(Deb. 38, Vol. X, 13-05-2005)
Col. 40—42
- National Social Security Number**
(Deb. 24, Vol. IX, 25-04-2005) Col. 269
- Need to sanction the proposal of Government of Uttar Pradesh for setting up of Sub-health Centres in every Gram Panchayat of the State (MUR 377)**
(Deb. 34, Vol. X, 09-05-2005) Col. 582
- NCSN (IM) Demands**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 239-40
- Permanent Seat in UNSC**
(Deb. 8, Vol. VII, 09-03-2005) Col. 1021
- Power Shortage**
(Deb. 33, Vol. X, 06-05-2005)
Col. 39-40
- Problem of Locust Swarm**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 235—37
- Procurement of Wheat**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 206-07
- Quality of Tracks**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 285-86
- Reduction in Budgetary Allocation in Water Sector**
(Deb. 21, Vol. IX, 19-04-2005) Col. 477
- Reservation of Seats for Non-Resident Indians**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 159
- Rights for Telecasting DD Channels**
(Deb. 9, Vol. VII, 10-03-2005) Col. 304
- Satellite for Surveillance of Indian Borders**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 253-54
- Setting up of Committee to look into Working of Women Studies**
(Deb. 35, Vol. X, 10-05-2005) Col. 183
- Setting up of Public Health Institute**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 152-53
- Shortage of Civilian Staff**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 5—9
- Strengthening of Bhutan Border**
(Deb. 21, Vol. IX, 19-04-2005) Col. 646
- Tatkal Reservation Scheme**
(Deb. 8, Vol. VII, 09-03-2005) Col. 391
- Tax Information Network**
(Deb. 38, Vol. X, 13-05-2005) Col. 74
- Textile Hubs**
(Deb. 38, Vol. X, 13-05-2005)
Col. 245—47

Traditional Systems of Medicines
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 163-64

Tsunami Warning System
(Deb. 8, Vol. VII, 09-03-2005)
Col. 975-78

U.G.C.
(Deb. 35, Vol. X, 10-05-2005) Col. 231

Universal Service Obligation Fund
(Deb. 36, Vol. X, 11-05-2005)
Col. 10-17

Vaccine for AIDS
(Deb. 5, Vol. VII, 02-03-2005)
Col. 369-70

Withdrawal of Bumper Super Saver Scheme
(Deb. 20, Vol. VIII, 24-03-2005) Col. 212

Singh, Shri Chandra Pratap

Railway Budget, 2005-2006—General Discussion—Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 720-21

Singh, Shri Chandrabhan

Agricultural Workers
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 344-45

Allocation of Funds under CRF
(Deb. 8, Vol. VII, 09-03-2005)
Col. 884-87

Assistance for Construction of Buildings
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 121-22

Awards under Talent Motivation Scheme
(Deb. 21, Vol. IX, 19-04-2005)
Col. 576-77

Biodiversity Act, 2002
(Deb. 34, Vol. X, 09-05-2005)
Col. 251-52

BSNL Towers in Madhya Pradesh
(Deb. 36, Vol. X, 11-05-2005)
Col. 80-82

Clearance to NTPC Power Projects
(Deb. 8, Vol. VII, 09-03-2005)
Col. 681-83

Committee on Organ Donation
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1034-36

Commonwealth Games, 2010
(Deb. 25, Vol. IX, 26-04-2005)
Col. 304-06

Conversion of Forest Villages into Revenue Villages
(Deb. 21, Vol. IX, 19-04-2005) Col. 235

Development of ESI Hospitals
(Deb. 17, Vol. VIII, 21-03-2005) Col. 449

Digitalization of Private Channels
(Deb. 27, Vol. IX, 28-04-2005)
Col. 58-59

Expenditure Incurred on Railway Polices
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 82-83

Expenses on ESIS
(Deb. 21, Vol. IX, 19-04-2005)
Col. 209-10

Exploration Licensing Policy
(Deb. 9, Vol. VII, 10-03-2005)
Col. 242-44

Financial Assistance to MP
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 333-34

Free Rail Passes to Patient's Attendant
(Deb. 23, Vol. IX, 21-04-2005) Col. 170

Funds for Urban Water Supply and Sewage Disposal Schemes
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 312-13

Houses for Beedi Workers
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 216-17

- Improvement of NHs in Madhya Pradesh
(Deb. 5, Vol. VII, 02-03-2005) Col. 173
- Installation of Tube Wells
(Deb. 21, Vol. IX, 19-04-2005)
Col. 331-32
- Integrated Forest Protection Scheme
(Deb. 21, Vol. IX, 19-04-2005)
Col. 460-61
- Jail Reforms
(Deb. 12, Vol. VIII, 15-03-2005) Col. 213
- Kishan Channel
(Deb. 9, Vol. VII, 10-03-2005)
Col. 176-77
- Mahu Bypass on N.H. No. 3
(Deb. 5, Vol. VII, 02-03-2005)
Col. 376-77
- Mining of Diamonds
(Deb. 38, Vol. X, 13-05-2005)
Col. 215-16
- Pending Irrigation Projects
(Deb. 24, Vol. IX, 25-04-2005) Col. 223
- Programmes of Regional Languages
(Deb. 8, Vol. VII, 09-03-2005) Col. 317
- Proposal from Madhya Pradesh
(Deb. 21, Vol. IX, 19-04-2005)
Col. 869-70
- Railway Budget, 2005-2006—General
Discussion Demands for Grants on
Accounts, 2005-2006—(Railways)
Demands for Supplementary Grants,
2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 652-53
- Rani Damyanti Fort
(Deb. 32, Vol. X, 05-05-2005) Col. 179
- Scheme for Handicraft
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 255-56
- Secondary Freight Rate for Fertilizers
(Deb. 24, Vol. IX, 25-04-2005)
Col. 353-54
- Setting up of Sports Academies
(Deb. 4, Vol. VII, 01-03-2005)
Col. 227-28
- Seven Point Scheme for Tourism
(Deb. 21, Vol. IX, 19-04-2005) Col. 292
- Solar Energy
(Deb. 8, Vol. VII, 09-03-2005)
Col. 728-29
- Special Agriculture Crops Schemes
(Deb. 29, Vol. IX, 02-05-2005)
Col. 222-23
- Special Grants to Rural Electrification
(Deb. 10, Vol. VII, 11-03-2005)
Col. 237-38
- Sports Academy
(Deb. 21, Vol. IX, 19-04-2005)
Col. 736-37
- Swajaldhara Yojana
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 160-61
- Telephone Facilities in Madhya Pradesh
(Deb. 36, Vol. X, 11-05-2005)
Col. 248-49
- Transmission and Distribution System
(Deb. 8, Vol. VII, 09-03-2005)
Col. 596
- Upgradation of Tulsi Museum
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 109-10
- Use of Soil in Road Construction
(Deb. 22, Vol. IX, 20-04-2005)
Col. 83-84
- Vacancies of Grade 'C' and 'D'
Stenographers
(Deb. 13, Vol. VIII, 16-03-2005) Col. 75
- Youth Activities
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 152—54
- Singh, Shri Dushyant
- Agreement on Power Sharing
(Deb. 28, Vol. IX, 29-04-2005)
Col. 154-55

- Assistance from NABARD for Priority Sector
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 265-66
- Atomic Power Generation by NPCIL
(Deb. 13, Vol. VIII, 16-03-2005) Col. 314
- Autonomous Colleges
(Deb. 4, Vol. VII, 01-03-2005) Col. 490
- Avalanches in Jammu and Kashmir
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 213-14
- Ayurvedic and Other Alternative System of Medicines
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 350-51
- Billing Contract Order to U.S. Based CSG System
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 144-45
- Bridge Across River Ghar on N.H.-12
(Deb. 26, Vol. IX, 27-04-2005)
Col. 409-10
- Building of Aircraft Carrier
(Deb. 23, Vol. IX, 21-04-2005)
Col. 241-42
- Certificate of Consignments
(Deb. 30, Vol. IX, 03-05-2005) Col. 197
- Co-production of Aircraft with US Firms
(Deb. 23, Vol. IX, 21-04-2005)
Col. 135—37
- Construction of Bye pass and Bridge by NHAI
(Deb. 22, Vol. IX, 20-04-2005)
Col. 153-54
- Construction of Ramganj-Mandi-Bhopal Rail Line
(Deb. 27, Vol. IX, 28-04-2005) Col. 230
- Construction of Roads through BOT Route
(Deb. 31, Vol. X, 04-05-2005)
Col. 370—78
- Construction of Tunnel
(Deb. 35, Vol. X, 10-05-2005) Col. 275
- Creation of Posts
(Deb. 37, Vol. X, 12-05-2005)
Col. 196-97
- Cultivation of Marigold
(Deb. 21, Vol. IX, 19-04-2005) Col. 419
- Declaration of Monuments as Centrally Protected Monuments
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 84—88
- Demand and Supply of Urea
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 339—41
- Denial of Visa to Gujarat CM
(Deb. 25, Vol. IX, 27-04-2005)
Col. 525-26
- Development of NCES Programme
(Deb. 33, Vol. X, 06-05-2005)
Col. 80—114
- Direct Marketing of PMT Gas
(Deb. 23, Vol. IX, 21-04-2005) Col. 175
- Disaster Management Policy
(Deb. 12, Vol. VIII, 15-03-2005) Col. 285
- Earthquake Warning by Scientists
(Deb. 26, Vol. IX, 27-04-2005)
Col. 496-97
- Establishment of NIOS
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 505—08
- Expansion of Fleet of SCI
(Deb. 8, Vol. VII, 09-03-2005) Col. 913
- Expansion of R&D Activities in Fertilizer Sector
(Deb. 34, Vol. X, 09-05-2005)
Col. 540—42
- Expansion of Textile Mills
(Deb. 38, Vol. X, 13-05-2005) Col. 144
- Exploration of Oil in Joint Venture with Norway
(Deb. 9, Vol. VII, 10-03-2005)
Col. 264-65

- Export of Auto Companies
(Deb. 35, Vol. X, 10-05-2005)
Col. 220-21
- Export of Diamond and Jewellery
(Deb. 4, Vol. VII, 01-03-2005)
Col. 207—11
- Export of Fruits and Vegetables
(Deb. 4, Vol. VII, 01-03-2005)
Col. 526—29
- Export of Minerals
(Deb. 21, Vol. IX, 19-04-2005)
Col. 780-81
- Fast Food Restaurants at Petrol Pumps
(Deb. 20, Vol. VIII, 24-03-2005) Col. 112
- Fencing on Borders
(Deb. 25, Vol. IX, 26-04-2005)
Col. 321—23
- Financial Assistance through Banks to
Tsunami affected People
(Deb. 8, Vol. VII, 09-03-2005)
Col. 141—49
- FM/AIR/TV Centre at Border Areas
(Deb. 9, Vol. VII, 10-03-2005)
Col. 301-02
- Foreign Assistance to NGOs
(Deb. 21, Vol. IX, 19-04-2005)
Col. 731-32
- Foreign Co-operation/Collaboration in
the Field of IT
(Deb. 26, Vol. IX, 27-04-2005) Col. 261
- Foreign Investment in Agro and Rural
Industries
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 193—95
- Foreign Investment in Petroleum Sector
(Deb. 9, Vol. VII, 10-03-2005)
Col. 199-200
- Four Laning of Agra-Jaipur Section
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 296-97
- Four Laning of National Highways
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1052—58
- Funding by HUDCO for Housing Projects
(Deb. 25, Vol. IX, 26-04-2005)
Col. 142—44
- Funds for Education in Tribal Sub-Plan
Areas
(Deb. 18, Vol. VIII, 22-03-2005) Col. 30
- General Budget-2005-06—Demands For
Grants of the Ministry of Agriculture
(Deb. 24, Vol. IX, 25-04-2005)
Col. 421—25
- Imparting Quality Medical Education
(Deb. 36, Vol. X, 11-05-2005)
Col. 41-42
- Import of Gas
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 191-92
- Import of Readymade Garments
(Deb. 8, Vol. VII, 09-03-2005)
Col. 515—18
- Incentives to Profit Making Airports
(Deb. 27, Vol. IX, 28-04-2005)
Col. 3—11
- Increase in Production of Chemicals
(Deb. 21, Vol. IX, 19-04-2005) Col. 229
- India-Canada Trade
(Deb. 12, Vol. VIII, 15-03-2005) Col. 417
- Indian Institute of Management
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 29—32
- Indira Gandhi Nahar Project
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 437-38
- Indo-Finland Trade
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 275-76
- Indo-Nepal Joint Venture
(Deb. 18, Vol. VIII, 22-03-2005) Col. 420
- Indo-UK Trade
(Deb. 4, Vol. VII, 01-03-2005)
Col. 217-18
- Indo-US Trade
(Deb. 21, Vol. IX, 19-04-2005) Col. 70

- Information to Tourists by Agencies**
(Deb. 34, Vol. X, 09-05-2005) Col. 472
- Integrated Sheep and Wool Development Programme**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 293—300
- Inter-State Money Transfer Scheme**
(Deb. 31, Vol. X, 04-05-2005)
Col. 346-47
- Interest of Foreign Oil Companies in Indian Retail Markets**
(Deb. 8, Vol. VII, 09-03-2005) Col. 393
- Land Acquisition for Road Construction**
(Deb. 31, Vol. X, 04-05-2005)
Col. 47-48
- Lignite based Power Projects**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 308—10
- Lok Adalats**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 361—66
- Losses of RRBs**
(Deb. 33, Vol. X, 06-05-2005)
Col. 432—36
- Medical Surveillance System**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 202-03
- Medical University in Rajasthan**
(Deb. 8, Vol. VII, 09-03-2005) Col. 1002
- Mobilisation of Additional Resources by State**
(Deb. 33, Vol. X, 06-05-2005)
Col. 346—50
- National Dairy Development Board**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 235-36
- National Judicial Commission**
(Deb. 38, Vol. X, 13-05-2005)
Col. 3—9
- National Leather Development Programme**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 855-56
- National Policy on Aerospace**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 90
- NDSI Scheme**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 409-10
- Need to address related pending issues in the direction of promoting tourism in Rajasthan (MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 393-94
- Need to provide compensation to the opium cultivators of Hadoti region of Rajasthan for damage caused to their crops due to hailstorm (MUR 377)**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 478-79
- Need to set up a Rural Technology Centre in Jhalawar Parliamentary Constituency, Rajasthan (MUR 377)**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 613-14
- Need to set up an Oil Refinery in Rajasthan (MUR 377)**
(Deb. 9, Vol. VII, 10-03-2005) Col. 320
- NGOs in Drought Prone Areas**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 91-92
- Non-conventional Energy Sources**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 4
- Nuclear Power Generation**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 300-01
- Oil and Gas Fields**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 372-73
- Oil Exploration in Rajasthan**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 126—28
- Opening of Post Offices**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 400-01

- Outsourcing of Non-core Activities**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 286—88
- PMGSY**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 177-78
- Pre-Natal & Post-Natal Deaths**
(Deb. 31, Vol. X, 04-05-2005)
Col. 264—66
- Problems of Soyabean Growers**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 457-58
- Production of Fertilizers**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 354-55
- Production of Milk**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 331—33
- Production of Onion and Potato**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 276-77
- Production of Potato**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 197—98
- Production/Export of Tea**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 250—53
- Projects of Rajasthan**
(Deb. 36, Vol. X, 11-05-2005) Col. 375
- Promotion of Textile Industry**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 423—26
- Rail Connection with Asian Nations**
(Deb. 37, Vol. X, 12-05-2005) Col. 141
- Rail Lines**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 198—200
- Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 812—16
- Railway Land Development Authority**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 243-44
- Reforms in Rural Water Sector**
(Deb. 33, Vol. X, 06-05-2005)
Col. 238—54
- Regional Research Laboratory in Rajasthan**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 196-97
- Relief Measures for BSNL**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 92-93
- Renaming of Radio Stations**
(Deb. 37, Vol. X, 12-05-2005)
Col. 210—12
- Requirement of Wagons**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 79-80
- Role of Private Players in Woolen Sector**
(Deb. 38, Vol. X, 13-05-2005)
Col. 181-82
- Scarcity of Epilepsy Drugs**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 317
- Scheme to Check Cheap Imports**
(Deb. 35, Vol. X, 10-05-2005)
Col. 218-19
- Setting up of Refineries in States**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 452-53
- Setting up Integrated Agricultural Market**
(Deb. 34, Vol. X, 09-05-2005)
Col. 325-26
- Setting up of Branch Offices of Publication Division**
(Deb. 37, Vol. X, 12-05-2005)
Col. 235-36
- Setting up of Power Exchanges**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 637

- Setting up of Power Projects by Public Sector Oil Companies**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 262-63
- Shortage of Pasture Land**
(Deb. 29, Vol. I X, 02-05-2005)
Col.303-04
- Stocks for Welfare Schemes**
(Deb. 29, Vol. I X, 02-05-2005)
Col.89-91
- Strike by BSNL Employees**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 253-55
- Telephone Connections in Urban and Rural Areas**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 379—84
- Thermal Power Generation**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 322—26
- Tourism Promotion in Tsunami Hit States**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 59—61
- Trade with US**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 240-42
- Training Facilities to Postal Employees**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 430-31
- TRIFED**
(Deb. 4, Vol. VII, 01-03-2005)
Col.417-18
- Uneconomic Routes**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 96-97
- Upgradation of Infrastructure for Food Safety and Drugs Control**
(Deb. 36, Vol. X, 11-05-2005)
Col. 493-94
- Upgradation of Stadia**
(Deb.35, Vol. X, 10-05-2005) Col. 156
- Upgradation of State Roads in Rajasthan**
(Deb. 22, Vol. IX, 20-04-2005) Col. 293
- Ways and Means Advance**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 493-94
- Weaving Mills by Cooperative**
(Deb. 38, Vol. X, 13-05-2005) Col. 207
- Willful Defaulters**
(Deb.33, Vol. X, 06-05-2005) Col.397
- Singh, Shri Ganesh**
- Allocation for Old Age Pension and National Family Assistance**
(Deb. 22, Vol. IX, 20-04-2005)
Col.151-52
- Allocation of Coal to Core and Non-Core Sectors**
(Deb. 36, Vol. X, 11-05-2005)
Col. 386-87
- APDRP**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 150—54
- Approval of Special Proposals under PMGSY**
(Deb.33, Vol. X, 06-05-2005) Col.260
- Change in Coal Linkage Policy**
(Deb. 22, Vol. IX, 20-04-2005) Col. 263
- Closure of Kudremukh Iron Ore Company Ltd.**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 427-28
- Closure of Singrauli Coal Project**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 251—53
- Construction of Bridges**
(Deb. 38, Vol. X, 13-05-2005)
Col. 58-59
- Construction of Over-bridge Near Maihar Station**
(Deb. 8, Vol. VII, 09-03-2005) Col. 225
- Decline in Catering and Bedroll Facilities**
(Deb. 32, Vol. X, 05-05-2005)
Col.65-66

- Employment Opportunities in Madhya Pradesh**
(Deb. 35, Vol. X, 10-05-2005) Col. 104
- Establishment of Cement Factories by SAIL**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 200-201
- Extraction of Coal**
(Deb. 36, Vol. X, 11-05-2005)
Col. 394—438
- General Budget—2005-2006—General Discussion Demands for Grants on Account—(General) 2005-2006 and Demands for Supplementary Grants—(General), 2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 337—40
- Illegal Production of Mineral Water**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 286—88
- Improvement of NHs in Madhya Pradesh**
(Deb. 5, Vol. VII, 02-03-2005) Col. 173
- Installation of Tube Wells**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 331-32
- IOC Depot at Satna**
(Deb. 37, Vol. X, 12-05-2005)
Col. 174-75
- Lalitpur-Singarauli Rail Line**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 62-63
- Members of Railways Users Consultative Committee**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 257-58
- Mineral Exploration in Madhya Pradesh**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 266-67
- Mineral Mines**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 426—36
- Motion of Thanks on the President's Address**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1308—12
- Natural Calamities in the Country (DUR 193)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 513—15
- NCES Power Plants**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 694—87
- Opening of CNG and LPG Filling Stations**
(Deb. 37, Vol. X, 12-05-2005) Col. 188—90
- Overbridge in Mehar Nagar on N.H. - 7**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 371-72
- Pench Project of Madhya Pradesh**
(Deb. 21, Vol. IX, 19-04-2005) Col. 223
- Plantation of Jatropha**
(Deb. 38, Vol. X, 13-05-2005)
Col. 134-35
- Production of Medicines**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 97—100
- Proposal for Development of Sports in Madhya Pradesh**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 155-56
- Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 864—67
- Rajiv Sagar Project**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 386-87
- Reservation/Employment Opportunities for SC/ST/OBC in Private Sector**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 37-38

- Resumption of Air Services**
(Deb. 37, Vol. X, 12-05-2005) Col. 120
- Security of TTEs in Running Trains**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 207-08
- Social Security Scheme for Contract and Industrial Labourers**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 15
- Special Grants to Rural Electrification**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 237-38
- Telecom Services in Rural Areas**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 81-82
- Trading Systems in Stock Exchanges**
(Deb. 38, Vol. X, 13-05-2005)
Col. 257-58
- Use of Heavy Machinery**
(Deb. 36, Vol. X, 11-05-2005)
Col. 197-202
- Singh, Shri Ganesh Prasad**
- Code of Criminal Procedure (Amendment) Bill, 2005—Consid. and Pass**
(Deb. 34, Vol. X, 09-05-2005)
Col. 602-04
- Foodgrains Procurement**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 385-86
- Need to clear the proposal of the Government of Bihar for construction of a barrage at Hamidnagar (MUR 377)**
(Deb. 38, Vol. X, 13-05-2005) Col. 311
- Proxy Labour in Food Corporation of India**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 18-19
- Publication of International Herald Tribune**
(Deb. 37, Vol. X, 12-05-2005)
Col. 110-11
- Railway Budget—Demands for Grants—2005-2006 and Resolution re: Approval of Recommendations in the First Report**
- of Railway Convention Committee—(Cut Motion)**
(Deb. 22, Vol. IX, 20-04-2005) Col. 690
- Recovery of Dues**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 982-84
- Refund of Fee by Cellular Operators**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 37-39
- Reservation in Private Sector**
(Deb. 9, Vol. VII, 10-03-2005) Col. 39
- Supply of Foodgrains to Bihar**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 233-34
- Violation of Children Adoption Act**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 118-19
- Singh, Shri K. Natwar**
- Developments in Nepal and visits of Minister of External Affairs to Afghanistan and Pakistan (DUR 193)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 660-70
- Visit of Pakistan President to India**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 15-16, 18
- Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Bill, 2005—Consid. and Pass.**
(Deb. 37, Vol. X, 12-05-2005)
Col. 343-45, 364-65
- Singh, Shri Kalyan**
- Standing Committee on Rural Development—Fifth to Eighth Reports—Presented**
(Deb. 16, Vol. VIII, 19-03-2005)
Col. 1-2
- Singh, Shri Kirti Vardhan**
- Agreement for Commercial Storage Facilities**
(Deb. 32, Vol. X, 05-05-2005) Col. 131

- Allocation for Viability Gap Fund for Infrastructure Projects
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 247-48
- Amendment in Factories Act, 1948
(Deb. 21, Vol. IX, 19-04-2005)
Col. 328-29
- Amendment of Take over Regulations by SEBI
(Deb. 15, Vol. VIII, 18-03-2005) Col. 246
- APDRP
(Deb. 38, Vol. X, 13-05-2005)
Col. 158-59
- Bidding for Construction Works in NH Programme, PH-III
(Deb. 26, Vol. IX, 27-04-2005)
Col. 561-62
- Cess on Air Travel
(Deb. 9, Vol. VII, 10-03-2005)
Col. 295-96
- Common Schools under Neighbourhood School Programme
(Deb. 25, Vol. IX, 26-04-2005) Col. 121
- Corruption and Mismanagement in EPF
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 245-46
- Crop Weather Watch Group
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 209—14
- Deployment of PMF in States
(Deb. 25, Vol. IX, 26-04-2005)
Col. 265—67
- Development of Roads and Highways
(Deb. 26, Vol. IX, 27-04-2005)
Col. 307—09
- Draft Master Plan, 2021 for Delhi
(Deb. 4, Vol. VII, 01-03-2005)
Col. 312—14
- Dual Citizenship to PIO
(Deb. 5, Vol. VII, 02-03-2005)
Col. 445-46
- Early Information about Tsunami
(Deb. 8, Vol. VII, 09-03-2005)
Col. 898-99
- Employees Pension Scheme in Huge Deficit
(Deb. 24, Vol. IX, 25-04-2005)
Col. 42-43
- Entry Fee for Viewing Taj during Night
(Deb. 32, Vol. X, 05-05-2005)
Col. 68-69
- Environmentally Sound Technology Guidelines on Used/Waste Oil
(Deb. 21, Vol. IX, 19-04-2005) Col. 27
- Establishment of Asian Bank for Energy Development
(Deb. 8, Vol. VII, 09-03-2005) Col. 367
- Express Way around Delhi
(Deb. 5, Vol. VII, 02-03-2005) Col. 447
- External Debt
(Deb. 33, Vol. X, 06-05-2005)
Col. 411—14
- Foreign Direct Investment in Real Estate
(Deb. 4, Vol. VII, 01-03-2005)
Col. 126-27
- Frequent Traveller Scheme
(Deb. 9, Vol. VII, 10-03-2005)
Col. 236-37
- Guidelines for use of Stem Cell
(Deb. 22, Vol. IX, 20-04-2005)
Col. 63—65
- Harassment of Employers of Factory by Inspectors
(Deb. 24, Vol. IX, 25-04-2005)
Col. 338-39
- High Security Number Plates
(Deb. 8, Vol. VII, 09-03-2005)
Col. 873—75
- Identification of Tracks for Electrification
(Deb. 8, Vol. VII, 09-03-2005)
Col. 432-33
- Increase in Interest Rate of Provident Fund
(Deb. 8, Vol. VII, 09-03-2005)
Col. 764-65

- Indian and Foreign Delegation Visits**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 313—23
- Integrated Surveillance System**
(Deb. 8, Vol. VII, 09-03-2005) Col. 636
- Japanese Assistance for Cleaning of Ganga**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 325-26
- Launch of NHDP PH-IV**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1010-11
- Losses to Employees Pension Scheme**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 242-43
- Making AIIMS an Autonomous Body**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 152-53
- Misutilization of EST Guidelines**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 119-20
- Modernisation of Power Plants**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 41-42
- National Service Scheme**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 453—62
- Naxalism**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 300—03
- New Standard for Gold Jewellery**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 335—37
- Nuclear Power Generation**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 300-01
- ODA from Australia**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 334-35
- Oil and Gas Prices**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 187
- Online Rail Booking through Internet**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 229-30
- Outstanding dues of Railway from Power Plants**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 102-03
- Pending Excise and Customs Duty**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 233-34
- Periodical Research in Agriculture**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 263-64
- Permission to Foreign Broadcasters for Uplinking from India**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 46—50
- Power to Navratna and Miniratna CPSUs**
(Deb. 9, Vol. VII, 10-03-2005) Col. 102
- Profit Margin on Sale of Petroleum Products**
(Deb. 37, Vol. X, 12-05-2005)
Col. 178—80
- Programme for Distance on Web Based Learning**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 103-04
- Promotion of Bio-Tech Market**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 249-50
- PSB Affected by Tsunami Disaster**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 694-95
- Purchase of Scorpene Submarines**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 191-92
- Rake Points for Transportation of Fertilizers**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 80
- Refinance Interest Rate**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 137—41

- Registration of Companies for Recycling and Re-refining**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 373-74
- Registration of Dealers under VAT**
(Deb. 8, Vol. VII, 09-03-2005) Col. 702
- Rejection of Indian Products in International Market**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 533
- Relaxation in Journey Rules**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 35-36
- Searches Relating to Export Promotion Schemes**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 158—60
- Setting up of Commodity Futures Markets**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 201
- Summer Special Trains**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 201—06
- Surrender of Landline Connections**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 290-91
- Tax for Release of Untreated Sewage into Rivers**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 353
- Tsunami Warning System**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 975—78
- Unclaimed/Imperative Accounts of EPF**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 245-46
- Unemployment of Agricultural Labourers**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 448-49
- Unified Traffic Management Authority**
(Deb. 30, Vol. IX, 03-05-2005) Col. 318
- US Co-operation in Nuclear Energy Field**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 551-52
- VAT on CSD Canteens**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 313-14
- Viability Gap Fund**
(Deb. 33, Vol. X, 06-05-2005)
Col. 283—88
- Visit of Indian and Foreign Delegations**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 352—70
- Visit of Naval Chief to USA**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 36-37
- WB and JBIC Loans for Road Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1086—91
- Women Territorial Army**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 170-71
- World Bank Assistance for Rail Bridges**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 79-80
- World Bank Report**
(Deb. 38, Vol. X, 13-05-2005)
Col. 43-44
- Singh, Shri Lakshman**
- Disbanding of Task Force on Linking of Rivers**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 16
- Empowered Action Group on Population Stabilisation**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 936-37
- General Budget, 2005-2006—General Discussion, Demands for Grants on Account (General), 2005-2006 and Demands for Supplementary Grants (General), 2004-05**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 458—65

Health Hazards due to use of Carciogenic Supphurous Waste
(Deb. 17, Vol. VIII, 21-03-2005) Col. 300

Inadequate Infrastructure
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1006-07

Increase in Prices of Petroleum Products
(Deb. 23, Vol. IX, 21-04-2005)
Col. 18-19

Living Condition in Migrants Camps
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 239-40

Naphtha Cracker Project
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 316-17

Need to review the decision to permit foreign direct investment in the retail sector (MUR 377)
(Deb. 5, Vol. VII, 02-03-2005) Col. 498

Power Generation Through Renewable Energy Sources
(Deb. 8, Vol. VII, 09-03-2005)
Col. 591-92

Production of Bio-Fuel
(Deb. 9, Vol. VII, 10-03-2005)
Col. 84-85

Seizure of Skins of Banned Wild Animals
(Deb. 11, Vol. VIII, 14-03-2005) Col. 269

UNFPA Programmes on Population Stabilisation
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1044-45

Singh, Shri Manvendra

General Budget—2005-2006—General Discussion, Demands for Grants on Account (General), 2005-2006 and Demands for Supplementary Grants (General), 2004-05
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 477—80

Singh, Shri Mohan

Aid to Tsunami Disaster Victims
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 104-06

Allotment of Government Land
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 408-09

Allotment of Petrol Pumps and Gas Agencies to MPs
(Deb. 9, Vol. VII, 10-03-2005)
Col. 97-98

Asian Games, 2014
(Deb. 21, Vol. IX, 19-04-2005)
Col. 556-57

Assistance to Institutions under SSA
(Deb. 4, Vol. VII, 01-03-2005)
Col. 149-50

Awarding of Padmashree and Padmvibhushan Awards
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 484—98

Bureau of Accountability Bill—by Shri Mohan Singh—Int.
(Deb. 10, Vol. VII, 11-03-2005)
Col. 496-97

CBI Raid in North-Eastern Railways, Gorakhpur
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 103-04

Chinese Activities along Border
(Deb. 25, Vol. IX, 26-04-2005) Col. 249

Classification of States
(Deb. 22, Vol. IX, 20-04-2005)
Col. 109-10

Compulsory Voting Bill—Consid.
(Deb. 10, Vol. VII, 11-03-2005)
Col. 527—32

Constitution (Amendment) Bill (Substitution of new article for article 37)—by Shri Mohan Singh—Int.
(Deb. 10, Vol. VII, 11-03-2005)
Col. 497

- Constitution (Amendment) Bill—
(Amendment of article 324)—by Shri
Mohan Singh—Int.
(Deb. 10, Vol. VII, 11-03-2005) Col. 499
- Construction of buildings by China along
Border
(Deb. 32, Vol. X, 05-05-2005) Col. 179
- Dabhol Power Project
(Deb. 10, Vol. VII, 11-03-2005)
Col. 321-22
- Development and Maintenance of
National Highways
(Deb. 22, Vol. IX, 20-04-2005)
Col. 155—60
- Developments in Nepal and visits of
Minister of External Affairs to
Afghanistan and Pakistan (DUR 193)
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 639-40
- Disapproval of Patents (Amendment)
Ordinance and Patents (Amendment)
Bill, 2005
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 686—88
- Doctor-Patient Ratio
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 5-6
- Dual Citizenship to PIO
(Deb. 5, Vol. VII, 02-03-2005)
Col. 445-46
- Early Information about Tsunami
(Deb. 8, Vol. VII, 09-03-2005)
Col. 898-99
- Encroachment around Protected
Monuments
(Deb. 37, Vol. X, 12-05-2005)
Col. 152—55
- Encroachment on Defence Land
(Deb. 27, Vol. IX, 28-04-2005)
Col. 80-81
- FDI in Banks
(Deb. 15, Vol. VIII, 18-03-2005) Col. 23
- Firing on Indo-Bangladesh Border
(Deb. 30, Vol. IX, 03-05-2005)
Col. 55—57
- Foreign Direct Investment
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 294-95
- Formulation of National Policy on
Subsidies
(Deb. 10, Vol. VII, 11-03-2005) Col. 9
- Funds to Power Plants
(Deb. 8, Vol. VII, 09-03-2005)
Col. 589-90
- General Budget, 2005-06—General
Discussion Demands for Grants on
Account-(General), 2005-06
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 555—61
- Goa Budget, 2005-2006—General
Discussion, Demands for Grants on
Account (Goa), 2005-2006 and
Demands for Supplementary Grants
(Goa), 2004-2005—Adopted
(Deb. 15, Vol. VIII, 18-03-2005) Col. 403
- Growth in Agriculture Sector
(Deb. 24, Vol. IX, 25-04-2005)
Col. 347-48
- Growth Rate in Tenth Five Year Plan
(Deb. 8, Vol. VII, 09-03-2005)
Col. 989-90
- Handing Over Jinnah House to Pakistan
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 290-91
- Illegal Routing of Calls
(Deb. 5, Vol. VII, 02-03-2005) Col. 25
- Implementation of Rail Budget-
Announcement
(Deb. 8, Vol. VII, 09-03-2005)
Col. 444-45
- Indo Pakistan Cricket Series
(Deb. 4, Vol. VII, 01-03-2005)
Col. 125-26

- Indo-China Trade**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 77-78
- Intrusion of Chinese Army into Indian Territory**
(Deb. 31, Vol. X, 04-05-2005)
Col. 427-28
- Maoist Activities**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 250
- Maoists Activities in Border Areas**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 308
- Meeting of G-7 Countries**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 219-20
- Modernisation of State Roads**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 344-45
- Need to admit students in Standard-I in Kendriya Vidyalaya, Deoria, Uttar Pradesh (MUR 377)**
(Deb. 35, Vol. X, 10-05-2005)
Col. 344-45
- Need to protect the interests of students of universities established under Chhattisgarh State Law, which fulfill the criteria fixed by UGC (MUR 377)**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 374-75
- Oil Blocks in U.P.**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 165-66
- People Living Below Poverty Line**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 436-37
- Percentage of Unemployed Youth**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 557-58
- Permanent Membership in G-7 and G-8 Countries**
(Deb. 31, Vol. X, 04-05-2005)
Col. 411-12
- Political Situation in the State of Jharkhand (Sub.)**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 449-50
- Railway Budget, 2005-2006—General Discussion**
Demands for Grants on Accounts, 2005-2006—(Railways)
Demands for Supplementary Grants, 2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 686—89
- Relief measures for workers in Agrarian Sector**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 368—70
- Repatriation of Mumbai Bomb Blast Accused**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 336-37
- Representation of the People (Amendment) Bill, 2005 (Amendment of section 8) by Shri Mohan Singh - Int.**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 402
- Residence to MPs**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 121-22
- Resource in Tenth Five Year Plan**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 50—52
- Revival of Unit of FCI in Gorakhpur**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 326
- Setting up of GoM**
(Deb. 31, Vol. X, 04-05-2005)
Col. 129-30
- Shortage of Water in Keoladeo Sanctuary**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 532-33
- Situation arising out of recent decision of All India Radio to discontinue services from Delhi in five Regional Languages and steps taken by the Government in regard thereto (CA)**
(Deb. 32, Vol. X, 05-05-2005) Col. 196

- Social Security Scheme for Contract and Industrial Labourers**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 6
- Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Goa**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 422—25
- Strengthening Ties with Iraq**
(Deb. 5, Vol. VII, 02-03-2005) Col. 389
- Supply of Coal to Aluminium Companies**
(Deb. 36, Vol. X, 11-05-2005) Col. 153
- Tightening of Visa Rules by Britain**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 195—97
- Traffic Arrangements in NCT of Delhi**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 775-76
- Tsunami Disaster in A&N Islands**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 296-97
- Tsunami Warning System**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 975-78
- Unspent Amount During 2004-05**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 228-29
- Utilisation of Funds**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 524—26
- VAT on CSD Canteens**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 313-14
- Slagh, Shri Prabhunath**
- Air Fleet**
(Deb. 23, Vol. IX, 21-04-2005) Col. 200
- Allotment of Land by DDA**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 247—50
(Deb. 30, Vol. IX, 03-05-2005) Col. 282
- Allotment of Plots under 20-Point Programme**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 531-32
- Autonomy to CBI**
(Deb. 8, Vol. VII, 09-03-2005) Col. 27
- Average Annual Increase of Four Per cent in Agricultural Sector**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 299—301
- Award Winning Films**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 36-37
- Barsingsar Lignite-cum-Power Project**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 307-08
- Blacklisted Suppliers**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 231-32
- Bogus Accounts**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 435-36
- Budgetary Proposals of NLC**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 333-34
- Cable Operators in Delhi**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 91-92
- Cases Pending under Court of Revenue Assistants**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 80—82
- CBI Raids**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 195-96
- Centrally Sponsored Schemes and Funds**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 356—78
- Committee on Petitions—Fifth and Sixth Reports—Presented**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 545

- Condition of Workers in Construction Work**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 448—50
- Corruption/Irregularities in Railways**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 237-38
- Culture Based Programmes**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 257-58
- CVC Act**
(Deb. 31, Vol. X, 04-05-2005)
Col. 211-12
- Demolition by MCD**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 313—15
- Development of Integrated Avionics Display System**
(Deb. 37, Vol. X, 12-05-2005)
Col. 263-64
- Diesel Rail Engine Factory at Varanasi**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 150-51
- Distribution of Aids/Appliances by NIRTR**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 352—54
- Doubling of Railway Track**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 124—26
- Drive against Encroachments and Commercialisation of Residential Properties**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 187-88
- Ecology of Vrindavan**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 273—76
- Extended Warranty on Purchase of Computers**
(Deb. 36, Vol. X, 11-05-2005)
Col. 368-69
- Farm Houses**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 265
- FDI in Telecom Sector**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 221-22
- Finance Bill, 2005 - Consid. and Pass**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 460—65
- Financial Performance of SAIL**
(Deb. 24, Vol. IX, 25-04-2005) Col. 23
- Findings of Anti-corruption Branch, Delhi**
(Deb. 4, Vol. VII, 01-03-2005) Col. 434
- Fire Fighting Equipment**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 505—07
- Funds under Integrated Programme for Older Persons**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 61-62
- General Budget—2005-06—Demands For Grants of the Ministry of Agriculture**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 433—38
- Grabbing of Land by Politicians**
(Deb. 30, Vol. IX, 03-05-2005) Col. 116
- Grants/Loans to Autonomous Bodies**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 229
- Illegal Activities by Builders**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 319-20
- Illegal Construction in Delhi**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 301-02
- Illegal Constructions**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 404
- Improper Maintenance of Safdarjung Hospital**
(Deb. 21, Vol. IX, 19-04-2005) Col. 800
- Improvement in Programmes by the Prasar Bharati**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 276-77

- Increase in Prices of Petroleum Products**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 16-17
- Indecent and Immoral Contents**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 238-39
- Installation of T.V. Transmitters in Adivasis and Hilly Areas**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 13
- Inter-State Air Service**
(Deb. 9, Vol. VII, 10-03-2005) Col. 141
- Investigation of Corruption Cases by CVC**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 219-20
- IT Evasion Detected During Raids**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 158-59
- Khadi Certification**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 387-88
- Krishi Vigyan Kendras**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 363-64
- Legislation to Regulate Admission and Fee Structure in Educational Institutions**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 20-21
- Lok Adalats**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 53-54
- Menace of Touts at Stations**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 243-44
- Mid-Term Review of Tenth Five Year Plan**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 149-50
- Misappropriation of Financial Assistance**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 346
- Need to release funds for early commencement of work on**
- Maharajganj Mashrak rail line**
(MUR 377)
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 304-05
- Need to set up new telephone exchanges in Saran and Siwan districts of Bihar**
(MUR 377)
(Deb. 24, Vol. IX, 25-04-2005) Col. 414
- Negligence of Doctors in Hospitals**
(Deb. 5, Vol. VII, 02-03-2005) Col. 111
- Non-registration of case of Women by DP**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 581-82
- Outstanding Amount against Defaulting Establishments**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 307-08
- P.F. Deposited by Nokia (India) Pvt. Ltd.**
(Deb. 34, Vol. X, 09-05-2005) Col. 495
- Parking Problems in Delhi**
(Deb. 25, Vol. IX, 26-04-2005) Col. 194
- Pending Irrigation Projects**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 248—52
- Performance of Meteorological Department**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 914-15
- Polio Cases in the Country**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 49—53
- Political Situation in the State of Jharkhand (Sub.)**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 443—45
- Preservation of Folk Culture**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 212-13
- Problems Faced by Pensioners of CGHS Scheme**
(Deb. 36, Vol. X, 11-05-2005)
Col. 91-92

- Promotion of Medicinal Plantation in Bihar
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 523-24
- Promotion of Sports
(Deb. 21, Vol. IX, 19-04-2005)
Col. 777—79
- Purchase of Stationery
(Deb. 9, Vol. VII, 10-03-2005)
Col. 68-69
- Quality Treatment for Patients in AIIMS
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 197-98
- Railway Budget—Demands for Grants—
2005-2006 and Resolution re:
Approval of Recommendations in the
First Report of Railway Convention
Committee—(Cut Motion)
(Deb. 22, Vol. IX, 20-04-2005)
Col. 620-21
- Railway Budget, 2005-2006 - General
Discussion
Demands for Grants on Accounts,
2005-2006—(Railways)
Demands for Supplementary Grants,
2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 614—20
- Rationalization of Interest Rates Charged
by SCA
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 216—20
- Regularisation of Sainik Farms
(Deb. 21, Vol. IX, 19-04-2005)
Col. 729-30
- Retaining of amount by Kendriya Bhandar
(Deb. 36, Vol. X, 11-05-2005)
Col. 515—17
- Rural Electrification
(Deb. 10, Vol. VII, 11-03-2005)
Col. 232—34
- Rusted Machines used in Safdarjung
Hospital
(Deb. 13, Vol. VIII, 16-03-2005) Col. 284
- Satluj Yamuna Link Canal Project
(Deb. 34, Vol. X, 09-05-2005)
Col. 311-12
- Security Arrangements for Flights to Gulf
Countries
(Deb. 8, Vol. VIII, 09-03-2005)
Col. 429-30
- Security for Women and Children
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 463—70
- Setting up of SICL Representative
Offices Abroad
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 61—64
- Shortage of Bullet Proof Jackets
(Deb. 23, Vol. IX, 21-04-2005) Col. 264
- Shortfall in Collection of Corporate Tax
(Deb. 8, Vol. VII, 09-03-2005)
Col. 551-52
- Smuggling of Wildlife
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 425
- Statutory Resolution Disapproving
Patents (Amendment) Ordinance and
Patents (Amendment) Bill, 2005
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 587-88
- Statutory Resolution Re: Approval of
Proclamation by the President in
Relation to the State of Bihar
(Deb. 16, Vol. VIII, 19-03-2005)
Col. 15, 92—98
- Suicide by Delhi Police Personnel
(Deb. 30, Vol. IX, 03-05-2005)
Col. 355-56
- Supply of Gas Cylinders to Customers
(Deb. 9, Vol. VII, 10-03-2005)
Col. 31-32
- Supply of Water to Sonia Vihar Plant
(Deb. 24, Vol. IX, 25-04-2005)
Col. 379-80

- Swimming Pools in KVs
(Deb. 35, Vol. X, 10-05-2005)
Col.217-18
- SWOT Analysis of Agro and Rural Industries
(Deb. 26, Vol. IX, 27-04-2005)
Col. 554-55
- Telecom Service in Rural Areas
(Deb. 22, Vol. IX, 20-04-2005)
Col.9-10
- Tenders for Purchasing Imported Equipments
(Deb. 22, Vol. IX, 20-04-2005)
Col. 329-30
- Theft Cases in Delhi
(Deb. 25, Vol. IX, 26-04-2005) Col. 274
- Universalization of Elementary Education
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 79—83
- Upgrading of Institutions/Laboratories
(Deb. 34, Vol. X, 09-05-2005)
Col. 290-91
- Utilisation of Aircraft Cargo Capacity
(Deb. 8, Vol. VII, 09-03-2005) Col. 225
- Vacant Posts of Medical Category in ESI
(Deb. 34, Vol. X, 09-05-2005) Col. 480
- Vacation of Land Allotted to Gosadans
(Deb. 35, Vol. X, 10-05-2005)
Col. 153—55
- Violation of Rules by Modi Hospital
(Deb. 21, Vol. IX, 19-04-2005)
Col.841-42
- Vocational Rehabilitation Centres for Handicapped
(Deb. 29, Vol. I X, 02-05-2005)
Col. 146—48
- Water for Irrigation
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 516—22
- Working of CBI
(Deb. 22, Vol. IX, 20-04-2005)
Col. 349-50
- Singh, Shri Rakesh**
- Accidents in Ordnance Factories
(Deb. 23, Vol. IX, 21-04-2005)
Col. 260—62
- Automatic System Scheme
(Deb. 32, Vol. X, 05-05-2005)
Col. 175-76
- Bullet Proof Vehicles
(Deb. 32, Vol. X, 05-05-2005) Col. 127
- Cadre Review in Ordnance Factories
(Deb. 20, Vol. VIII, 24-03-2005) Col. 88
- Civil Defence Organisation
(Deb. 30, Vol. IX, 03-05-2005)
Col. 71-72
- Construction of Commercial Complexes
(Deb. 23, Vol. IX, 21-04-2005) Col. 230
- Conversion of Foundry into Ammunition Factory
(Deb. 32, Vol. X, 05-05-2005)
Col. 89-90
- Disaster Management College
(Deb. 18, Vol. VIII, 22-03-2005)
Col.174-75
- Disaster Management System
(Deb. 22, Vol. IX, 20-04-2005) Col. 83
- Early Information about Tsunami
(Deb. 8, Vol. VII, 09-03-2005)
Col.898-99
- Export of Milk
(Deb. 11, Vol. VIII, 14-03-2005)
Col.218-19
- Filling up of Vacancies on Compassionate Grounds
(Deb. 32, Vol. X, 05-05-2005)
Col. 153-54
- Food Adulteration
(Deb. 21, Vol. IX, 19-04-2005)
Col. 435—38
- Funds Allocation for ESI Hospitals
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 453-54

Gangotri Vikas Yojana
(Deb. 8, Vol. VII, 09-03-2005) Col. 632

General Budget—2005-2006 General Discussion
Demands for Grants on Account—(General) 2005-2006 and Demands for Supplementary Grants—(General), 2004-2005
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 472—75

Installation of Electronic Punching Clock
(Deb. 14, Vol. VIII, 17-03-2005) Col. 77

Integrated Train Enquiry System
(Deb. 27, Vol. IX, 28-04-2005) Col. 204

Milk Yield
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 63-64

Monitoring of Systems in Earthquake Prone Areas
(Deb. 19, Vol. VIII, 23-03-2005) Col. 231

No-objection Certificates for SSI Units
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 303-04

Pay Scale of Hindi Translators
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 141-42

Policy to Develop Places as Tourist Spots
(Deb. 24, Vol. IX, 25-04-2005) Col. 219

Power from Wastes
(Deb. 8, Vol. VII, 09-03-2005)
Col. 546-47

Production in Gun Carriage Factory, Jabalpur
(Deb. 27, Vol. IX, 28-04-2005)
Col. 140-41

Production of Heavy Vehicles
(Deb. 23, Vol. IX, 21-04-2005)
Col. 173-74

Public Awareness about AIDS
(Deb. 8, Vol. VII, 09-03-2005)
Col. 966-67

Quality of Food Items
(Deb. 21, Vol. IX, 19-04-2005) Col. 250

Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 712—15

Reduction in ADC
(Deb. 5, Vol. VII, 02-03-2005)
Col. 13-17

Sale of SSI Items in World Market
(Deb. 8, Vol. VII, 09-03-2005)
Col. 176-77

Terrorist Camps in Myanmar and Bangladesh
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 127-28

Theft of Cables
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 130-31

Tourism Triangle
(Deb. 17, Vol. VIII, 21-03-2005) Col. 299

Vacancies in Railways
(Deb. 23, Vol. IX, 21-04-2005) Col. 275

Singh, Shri Ramsevak

Allocation of Funds for Urban Development Schemes
(Deb. 35, Vol. X, 10-05-2005)
Col. 119-20

External Debt
(Deb. 33, Vol. X, 06-05-2005)
Col. 411—14

Facilities to Senior Citizens
(Deb. 8, Vol. VII, 09-03-2005) Col. 334

General Budget—2005-06—Demands For Grants of the Ministry of Agriculture
(Deb. 24, Vol. IX, 25-04-2005)
Col. 420-21

Health Melas
(Deb. 22, Vol. IX, 20-04-2005)
Col. 231—35

Industrial Sickness

(Deb. 21, Vol. IX, 19-04-2005) Col. 744

Initiatives for Safe-Motherhood(Deb. 26, Vol. IX, 27-04-2005)
Col. 323—56**Medical Facilities in Government Hospitals**(Deb. 5, Vol. VII, 02-03-2005)
Col. 239-40**Mobile Service in M.P.**(Deb. 36, Vol. X, 11-05-2005)
Col. 517-18**Recovery of Subsidy**

(Deb. 21, Vol. IX, 19-04-2005) Col. 692

Repairing of Residential Houses(Deb. 32, Vol. X, 05-05-2005)
Col. 112-13**Special Scheme to Check Population**(Deb. 22, Vol. IX, 20-04-2005)
Col. 320—24**Water Harvesting Scheme**(Deb. 24, Vol. IX, 25-04-2005)
Col. 336-37**Wheat Procurement Centres**(Deb. 24, Vol. IX, 25-04-2005)
Col. 109—11**Singh, Shri Rewati Raman****Agreement between Indian and Chinese Oil Companies**(Deb. 23, Vol. IX, 21-04-2005)
Col. 31-32**Arrears of Sugarcane Farmers**(Deb. 21, Vol. IX, 19-04-2005)
Col. 427—30**Automation of Petrol Pumps**(Deb. 20, Vol. VIII, 24-03-2005)
Col. 160-61**Bungalows in Lutyen's Zone**

(Deb. 35, Vol. X, 10-05-2005) Col. 14

CBI Inquiry into Fake Pension Cases(Deb. 9, Vol. VII, 10-03-2005)
Col. 131-32**Concession in Tariff by MTNL**(Deb. 22, Vol. IX, 20-04-2005)
Col. 451—56**Decline in Development Activities of UN**(Deb. 22, Vol. IX, 20-04-2005)
Col. 193-94**Depletion of Ground Water Resources**

(Deb. 29, Vol. IX, 02-05-2005) Col. 17

Development of Tourist Sites(Deb. 21, Vol. IX, 19-04-2005)
Col. 333—36**Expenditure on Security at Airports**

(Deb. 32, Vol. X, 05-05-2005) Col. 13

Finance Bill, 2005—Consid. and Pass(Deb. 29, Vol. IX, 02-05-2005)
Col. 465-66**General Budget—2005-2006 General****Discussion Demands for Grants on Account—(General) 2005-2006 and****Demands for Supplementary Grants—(General), 2004-2005**(Deb. 14, Vol. VIII, 17-03-2005)
Col. 359—63**Incentives to Profit Making Airports**

(Deb. 27, Vol. IX, 28-04-2005) Col. 8

National Electronic Commodity Spot**Exchange for Produce of Farmers**(Deb. 29, Vol. IX, 02-05-2005)
Col. 129-30**Need to provide small shops to****unemployed youths by Urban Development Agencies throughout the****country with a view to solving unemployment problem (MUR 377)**(Deb. 36, Vol. X, 11-05-2005)
Col. 583-84**Need to take suitable measures to check****increasing level of pollution in rivers in the country (MUR 377)**(Deb. 32, Vol. X, 05-05-2005)
Col. 220

Pollution Level in Ganga

(Deb. 21, Vol. IX, 19-04-2005)
Col. 17-18

Premature Blossom of Mango Trees

(Deb. 11, Vol. VIII, 14-03-2005) Col. 270

Railway Budget, 2005-06—General Discussion

Demands for Grants on Account (Railways), 2005-06 and Demands for Supplementary Grants (Railways)—2004-05

(Deb. 10, Vol. VII, 11-03-2005)
Col. 484—86

Risk Associated with Oral Contraceptive

(Deb. 31, Vol. X, 04-05-2005)
Col. 163-64

Sexual Exploitation of Girl Student

(Deb. 30, Vol. IX, 03-05-2005)
Col. 371

Standardisation of Ayurvedic Treatment

(Deb. 36, Vol. X, 11-05-2005) Col. 6

Stopping Medicines Supply to CGHS Dispensaries

(Deb. 8, Vol. VII, 09-03-2005)
Col. 878—80

Training for Personnel of Public Distribution System

(Deb. 34, Vol. X, 09-05-2005)
Col. 11-12

Visit of Pakistan President to India

(Deb. 26, Vol. IX, 27-04-2005) Col. 13

Singh, Shri Sita Ram**Construction of New Hajipur-Vaishali-Sugauli Rail Line**

(Deb. 20, Vol. VIII, 24-03-2005) Col. 130

Electoral Reforms (DUR 193)

(Deb. 32, Vol. X, 05-05-2005)
Col. 267—70

Export of Vehicles

(Deb. 30, Vol. IX, 03-05-2005)
Col. 174—77

External Debt

(Deb. 33, Vol. X, 06-05-2005)
Col. 411—14

General Budget 2005-2006—General Discussion, Demands for Grants on Account (General), 2005-2006 and Demands for Supplementary Grants (General), 2004-05

(Deb. 13, Vol. VIII, 16-03-2005)
Col. 483—86

General Budget—2005-06—Demands For Grants of the Ministry of Rural Development

(Deb. 24, Vol. IX, 25-04-2005)
Col. 516—21

Natural Calamities in the Country (DUR 193)

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 449—52

Need to provide adequate funds for the construction and early completion of pending works on National Highway No. 104 in Bihar (MUR 377)

(Deb. 15, Vol. VIII, 18-03-2005) Col. 379

Railway Budget—2005-06—General Discussion Demands for Grants on Account (Railways), 2005-06**Demands for Supplementary Grants (Railways)—2004-05**

(Deb. 10, Vol. VII, 11-03-2005)
Col. 464—66

Sea Pollution

(Deb. 29, Vol. IX, 02-05-2005) Col. 221

Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Bill, 2005—Consid. and Pass

(Deb. 37, Vol. X, 12-05-2005) Col. 360

Singh, Shri Sugrib**Accessibility of Books for Children**

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 59—74

- Additional Central Assistance to Khandamal District**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 958-59
- Agreement for Business Promotion**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 169-70
- Amendments in Indecent Presentation of Women Prohibition Act, 1986**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 274—76
- Asset Reconstruction Companies**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 487—89
- Assistance for Revised National T.B. Control Programme**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 365-66
- Assistance to Handicraft Sector**
(Deb. 33, Vol. X, 06-05-2005)
Col. 341—46
- Assistance to States for Strengthening Public Distribution System**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 257—60
- Categorisation of Guest House**
(Deb. 24, Vol. IX, 25-04-2005) Col. 113
- Cement Plants**
(Deb. 35, Vol. X, 10-05-2005)
Col. 213—16
- Centrally Sponsored Schemes**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 55-57
- Chromite Ore Reserves**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 558-59
- Construction of Bunkers on LoC by Pakistan**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 323-24
- Contracts for Railway Projects**
(Deb. 32, Vol. X, 05-05-2005)
Col. 157—59
- Contribution of Agriculture Sector in GDP**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 252—54
- Conversion of State Highways into National Highways**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 173—80
- Declining Trend in Investment in Agriculture Sector**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 37—44
- Defaulting Stock Brokers**
(Deb. 38, Vol. X, 13-05-2005)
Col. 30—34
- Deposits by NRIs**
(Deb. 10, Vol. VII, 11-03-2005) Col. 181
- Development of Cities/Towns**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 81—146
- Development of Daringbari in Orissa**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 172-73
- Development of Fishery**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 61—64
- Development of Tribals in Orissa**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 785-86
- Diversion of Coal Rakes**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 239—41
- Duty Entitlement Passbook Scheme**
(Deb. 38, Vol. X, 13-05-2005)
Col. 255-56
- Duty Foregone**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 328-29
- Duty Pending Realization with Various Commissionerates**
(Deb. 10, Vol. VII, 11-03-2005) Col. 422
- Effect of Tsunami on Kalpakkam Atomic Power Plant**
(Deb. 5, Vol. VII, 02-03-2005) Col. 413

- Electronic Bidding System**
(Deb. 31, Vol. X, 04-05-2005)
Col. 278-79
- Employees-Aircraft Ratio**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 226-27
- Estimates of Poverty and Unemployment**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 322-23
- Examination of 1977 Protocols to Geneva Convention**
(Deb. 31, Vol. X, 04-05-2005) Col. 240
- Excise Duty Outstanding against ITC**
(Deb. 33, Vol. X, 06-05-2005)
Col. 307—09
- Expansion of Fleet of SCI**
(Deb. 8, Vol. VII, 09-03-2005) Col. 913
- External Market Development Scheme**
(Deb. 33, Vol. X, 06-05-2005)
Col. 291-92
- Extraction of Iron Ore**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 302
- Facilities for Patients in General Ward of AIIMS**
(Deb. 31, Vol. X, 04-05-2005)
Col. 152-53
- Facilities to Persons with Spinal Injury**
(Deb. 32, Vol. X, 05-05-2005)
Col. 128—30
- Fertilizer Plants**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 304—06
- Financial Assistance to Nehru Yuva Kendras**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 422—30
- Foreign Language Courses**
(Deb. 35, Vol. X, 10-05-2005)
Col. 230-31
- Forensic Science Services**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 46-47
- German Assistance for Economic Reforms**
(Deb. 10, Vol. VII, 11-03-2005) Col. 353
- Global Treaty on Nuclear Terrorism**
(Deb. 36, Vol. X, 11-05-2005) Col. 347
- Grain Bank**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 316—20
- Guidance to Entrepreneurs of Small Scale Sector**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 128-29
- Guidelines for Disabled Persons for Appearing in MBBS Exam**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 48—50
- Handing over of Services to Private Parties**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 43-44
- Hedging of Commodities**
(Deb. 33, Vol. X, 06-05-2005) Col. 177
- Hepatitis-B injection for CGHS Beneficiaries**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 929—33
- Highways, Rail Connectivity with Neighbouring Countries**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 449—56
- Human Rights of Prisoners**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 281-82
- IIT, Delhi**
(Deb. 21, Vol. IX, 19-04-2005) Col. 710
- Illegal Routing by Reliance Infocomm**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 194-95
- Illegal Routing of International Calls**
(Deb. 8, Vol. VII, 09-03-2005) Col. 1094
- Implementation of Recommendations of Ajai Vikram Singh Committee Report**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 205

- Import of Iron Scrap**
(Deb. 4, Vol. VII, 01-03-2005) Col. 483
- Improving Mental Hospitals and Psychiatric Wings**
(Deb. 36, Vol. X, 11-05-2005)
Col. 485—87
- Inclusion of Disaster Management Curriculum in Text Books**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 19-20
- Increase in Cargo Capacity**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 207-08
- Increase in Telephone Lines**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 256-57
- Increasing Visas for Travel to Canada**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 359-60
- Industrialisation of Remote Areas**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 830-31
- Installation of New tubewells in Dwarka**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 364-65
- Integrated Disease Surveillance Programme**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 205
- International Assistance for Pulse Polio Programme**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 437—40
- Jal Samvardhan Yojana**
(Deb. 34, Vol. X, 09-05-2005) Col. 519
- Japanese Assistance for TISCO**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 315—17
- Joining of UN Peacekeeping Mission in Congo**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 419-20
- Joint Survey of Borders by India and Pakistan**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 195-96
- Khosla Committee Report on Electrification of Track**
(Deb. 32, Vol. X, 05-05-2005)
Col. 36-37
- Land for Setting up of Mini India Project**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 858-59
- Launching of Rashtriya Sam Vikas Yojana**
(Deb. 8, Vol. VII, 09-03-2005) Col. 821
- Law and Order Situation in Delhi**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 111—14
- Letter of Intent for DTH Service**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 261
- Livelihood Security Project**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 171
- LNG Terminal**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 192-93
- Loss Making CPSUs**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 137-38
- Losses Due to Non-Revision of Siding Charges**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 241
- Manual Scavenging**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 33—35
- Manufacturing Industry Share in GDP**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 314-15
- Maritime Security**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 53—55
- Misappropriation of Subsidy Funds**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 68—72

- MMTC**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 332-33
- Modernisation of Lighthouses and Lightships**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 315—17
- Motor Insurance**
(Deb. 8, Vol. VII, 09-03-2005) Col. 767
- National Anthem**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 5
- National Knowledge Commission**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 320-21
- Need to take suitable steps to check increase in the rate of drop-outs among the Scheduled Tribes students at primary school level in Orissa (MUR 377)**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 380-81
- New War Doctrine**
(Deb. 32, Vol. X, 05-05-2005) Col. 133
- North East Valley Authority**
(Deb. 29, Vol. IX, 02-05-2005) Col. 255
- Nutrition Projects Under ICDS**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 325—30
- Outstanding dues of Railway from Power Plants**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 102-03
- Overcharging by Booth Operators**
(Deb. 31, Vol. X, 04-05-2005)
Col. 36—44
- Persons Engaged in Various Service Sectors**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 319—23
- Plantation Companies**
(Deb. 33, Vol. X, 06-05-2005)
Col. 235-36
- Power Generation**
(Deb. 8, Vol. VII, 09-03-2005) Col. 751
- Power Grid Corporation of India**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 724-25
- Power Plants and Petrochemicals Complex by ONGC**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 236-37
- Pre-Stressed Concrete Sleepers**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 112-13
- Prices of Drugs**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 436-37
- Private Participation in Godown Constructions**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 89-90
- Production of Fish**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 358-59
- Profit Margin on Sale of Petroleum Products**
(Deb. 37, Vol. X, 12-05-2005)
Col. 178—80
- Programme for Distance on Web Based Learning**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 103-04
- Promotion of Bio-Tech Market**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 249-50
- Promotion of Languages**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 474—76
- Protection of Heritage Building in Delhi**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 187
- PSU in Mining Sector in Orissa**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 272-73

Railway Projects

(Deb. 20, Vol. VIII, 24-03-2005) Col. 47

Rate of Interest on Loan to Farmers(Deb. 8, Vol. VII, 09-03-2005)
Col. 166—71**Reduction of Equity of CPSEs**(Deb. 8, Vol. VII, 09-03-2005)
Col. 398-99**Rescue Operation in Jammu and Kashmir**(Deb. 9, Vol. VII, 10-03-2005)
Col. 174-75**Retail Cost of Drugs for AIDS**(Deb. 11, Vol. VIII, 14-03-2005)
Col. 551-56**Revamping Public Administration System**(Deb. 31, Vol. X, 04-05-2005)
Col. 353—55**S.S.A.**

(Deb. 25, Vol. IX, 26-04-2005) Col. 273

Safety of Buildings in Taj Premises(Deb. 32, Vol. X, 05-05-2005)
Col. 122-23**Sale of RIL Shares**(Deb. 28, Vol. IX, 29-04-2005)
Col. 150—52**Searches Relating to Export Promotion Schemes**(Deb. 15, Vol. VIII, 18-03-2005)
Col. 158—60**Setting up of Cold Storage**

(Deb. 21, Vol. IX, 19-04-2005) Col. 445

Setting up of Multi-purpose Cyclone Shelters(Deb. 35, Vol. X, 10-05-2005)
Col. 182-83**Setting up of National Commission on Enterprises**(Deb. 18, Vol. VIII, 22-03-2005)
Col. 196-97**Setting up of Power Projects in Uttaranchal**(Deb. 10, Vol. VII, 11-03-2005)
Col. 412—14**SIDBI**

(Deb. 28, Vol. IX, 29-04-2005) Col. 172

Special Package and Concessions(Deb. 35, Vol. X, 10-05-2005)
Col. 261—63**Special Package for Tea Industry**(Deb. 4, Vol. VII, 01-03-2005)
Col. 510-11**ST Communities Below Poverty Line**(Deb. 30, Vol. IX, 03-05-2005)
Col. 286—90**Stagnation in Production Capacity of Textile Mills**(Deb. 28, Vol. IX, 29-04-2005)
Col. 235-36**Subsidy on Capital Investment in Agro-infrastructure Projects**(Deb. 21, Vol. IX, 19-04-2005)
Col. 267—69**Taking of Photographs of Airports by Passengers**

(Deb. 9, Vol. VII, 10-03-2005) Col. 275

Tea Trade(Deb. 35, Vol. X, 10-05-2005)
Col. 228—30**Textile Research Association**(Deb. 38, Vol. X, 13-05-2005)
Col. 156—58**Trafficking**(Deb. 18, Vol. VIII, 22-03-2005)
Col. 421—30**Training for Personnel of Public Distribution System**(Deb. 34, Vol. X, 09-05-2005)
Col. 4—14**Training to Highway Engineers**

(Deb. 13, Vol. VIII, 16-03-2005) Col. 283

Unemployment Rate(Deb. 34, Vol. X, 09-05-2005)
Col. 529-30**Urban Cooperative Banks**(Deb. 8, Vol. VII, 09-03-2005)
Col. 677-78

- Use of Fertilizer**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 345-46
- Utilisation of Foreign Exchange Reserves on Gas Pipeline and Crude Oil Projects**
(Deb. 27, Vol. IX, 28-04-2005), Col. 33
- Utilization of Metre Gauge Wheel Sets**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 157-58
- Visit of Chinese Premier to India**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 25-31
- Visit of Indian and Foreign Delegations**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 352-70
- Water for Irrigation**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 516-22
- White Paper on Status of Minorities**
(Deb. 23, Vol. IX, 21-04-2005) Col. 254
- Wind Energy**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 414-15
- Withdrawal of Assistance by HPCL from Panipat Refinery**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 420-21
- World Bank Loan**
(Deb. 38, Vol. X, 13-05-2005)
Col. 189-92
- Wrong Diagnosis by Hospitals**
(Deb. 36, Vol. X, 11-05-2005)
Col. 38-39
- Singh, Shri Suraj**
- Award of Tenders for Development of National Highways**
(Deb. 36, Vol. X, 11-05-2005)
Col. 391-92
- Complaints against Public Servants**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 146-47
- Complaints pertaining to Procurement of Instruments**
(Deb. 36, Vol. X, 11-05-2005)
Col. 503-04
- Construction of New Godowns**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 150-54
- Disappeared Companies**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 536-38
- Expenditure Incurred on Petro-Tech-2005**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 125-26
- Funds Spent on Advertisement by Railways**
(Deb. 32, Vol. X, 05-05-2005)
Col. 124-25
- Gas Linkage Committee**
(Deb. 32, Vol. X, 05-05-2005)
Col. 86-87
- Irregularities in Procurement**
(Deb. 37, Vol. X, 12-05-2005)
Col. 120-21
- Milk Production**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 260-62
- Modernization of Registrar Office**
(Deb. 38, Vol. X, 13-05-2005)
Col. 155-56
- Need to set up a fertilizer factory in Barauni, North Bihar (MUR 377)**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 584
- New Science and Technology Centres in Backward States**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 469-70
- Pending Consumer Cases**
(Deb. 34, Vol. X, 09-05-2005)
Col. 455-58
- Protected Monuments/Cultural Heritage Sites of North-East India**
(Deb. 27, Vol. IX, 28-04-2005) Col. 87

- Railway Budget, 2005-2006 - General Discussion**
 Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)
 (Deb. 11, Vol. VIII, 14-03-2005)
 Col. 658—62
- Resources for Space Plans**
 (Deb. 22, Vol. IX, 20-04-2005)
 Col. 209-10
- Retail Outlets/Gas Agencies/Kerosene Depots on Lease Basis**
 (Deb. 23, Vol. IX, 21-04-2005) Col. 121
- SEBI**
 (Deb. 38, Vol. X, 13-05-2005) Col. 104
- Telephone Connections under Privilege Quota**
 (Deb. 36, Vol. X, 11-05-2005)
 Col. 161—74
- Singh, Shri Uday**
- Activities of Maoist Gorillas**
 (Deb. 21, Vol. IX, 19-04-2005) Col. 795
- Air Pollution in Asian Cities**
 (Deb. 21, Vol. IX, 19-04-2005)
 Col. 241-42
- Autonomy to Banks**
 (Deb. 15, Vol. VIII, 18-03-2005)
 Col. 43-44
- Ban on Sale of Non-iodised Salt**
 (Deb. 22, Vol. IX, 20-04-2005)
 Col. 343-44
- Bihar Budget, 2005-06—General Discussion**
 Demands for Grants on Account (Bihar)-2005-06 and Demands for Supplementary Grants (Bihar)—2004-05
 (Deb. 16, Vol. VIII, 19-03-2005)
 Col. 177-80
- Cell for Clearance of Private Water Projects**
 (Deb. 11, Vol. VIII, 14-03-2005)
 Col. 274-75
- Child Court**
 (Deb. 18, Vol. VIII, 22-03-2005)
 Col. 252-53
- Closure of Industries not cleared Under Environment (Protection) Act, 1986**
 (Deb. 17, Vol. VIII, 21-03-2005)
 Col. 219-20
- Communication System at Manned Level Crossings**
 (Deb. 37, Vol. X, 12-05-2005) Col. 219
- Damage to National Highways**
 (Deb. 8, Vol. VII, 09-03-2005)
 Col. 1025-26
- Disapproval of Patents (Amendment) Ordinance and Patents (Amendment) Bill, 2005**
 (Deb. 18, Vol. VIII, 22-03-2005)
 Col. 632—37
- Diseases due to Unsafe Blood**
 (Deb. 26, Vol. IX, 27-04-2005)
 Col. 1—10
- Emergency Situation in Nepal**
 (Deb. 5, Vol. VII, 02-03-2005)
 Col. 328-29
- Environmental Assessment Expert Committee for Clearance of Projects**
 (Deb. 34, Vol. X, 09-05-2005)
 Col. 45—59
- Exploration of Hydrocarbon Reserves**
 (Deb. 8, Vol. VII, 09-03-2005)
 Col. 463-64
- Finance Bill, 2005 - Consid. and Pass**
 (Deb. 29, Vol. IX, 02-05-2005)
 Col. 492—96
- Fire Fighting Equipment**
 (Deb. 4, Vol. VII, 01-03-2005)
 Col. 505—07
- Fires in Coalfields**
 (Deb. 31, Vol. X, 04-05-2005)
 Col. 145-46
- Foreign Assistance to NGOs**
 (Deb. 21, Vol. IX, 19-04-2005)
 Col. 731-32
- Fuel Marketing Policy**
 (Deb. 8, Vol. VII, 09-03-2005)
 Col. 315-16

- Gutka Manufacturers Links with Underworld**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 525-26
- Illegal Sale of Medicines**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 29—31
- Impact of Mining on Wildlife**
(Deb. 34, Vol. X, 09-05-2005)
Col. 286-87
- Investment in Coal Sector**
(Deb. 31, Vol. X, 04-05-2005)
Col. 241—46
- Investment in Overseas Projects**
(Deb. 32, Vol. X, 05-05-2005)
Col. 16—21
- Losses to State Electricity Boards**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 571—73
- Maintenance of Planes**
(Deb. 37, Vol. X, 12-05-2005)
Col. 149-50
- Medical Relief Operations in Tsunami Affected Areas**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 330—56
- New Telecom Policy**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 44
- Outflow of Profits**
(Deb. 38, Vol. X, 13-05-2005) Col. 167
- Petrol and Diesel Prices**
(Deb. 32, Vol. X, 05-05-2005)
Col. 103—05
- Poor Employment Quality**
(Deb. 34, Vol. X, 09-05-2005) Col. 541
- Privatisation of T & D**
(Deb. 38, Vol. X, 13-05-2005) Col. 73
- Purchase of Scorpene Submarines**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 191-92
- Red-Chilli Trade**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 379—81
- Reorganisation of Petroleum Sector**
(Deb. 8, Vol. VII, 09-03-2005) Col. 417
- Safety of Animals in Zoological Parks**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 142-43
- Shortage of Civilian Staff**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 5—9
- Standing Committee on Health and Family Welfare—Fourth, Fifth and Sixth Reports—Laid**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 433-34
- State Funding for Election**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 163-64
- Statutory Resolution Disapproving Patents (Amendment) Ordinance and Patents (Amendment) Bill, 2005**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 596
- Strengthening of Auxiliary Health Care System**
(Deb. 36, Vol. X, 11-05-2005)
Col. 42-43
- Strengthening of RPF**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 33—39
- Study Conducted by RITES in Nepal**
(Deb. 37, Vol. X, 12-05-2005)
Col. 199—201
- Theft of Buddha's Idol from Museum**
(Deb. 9, Vol. VII, 10-03-2005) Col. 250
- Tibetan Link in Poaching of Tigers**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 425-26
- Toxic Free Ayurvedic Drugs**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1091-92
- Trafficking of Women**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 837—40

- UN Report on Population**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 59—61
- Vigilance Telecom Monitoring Cell**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 134-35
- Singh, Shri Vijayendra Pal**
- Anti-Cancer Drug for Treatment of Infertility**
(Deb. 26, Vol. IX, 27-04-2005) Col. 79
- Combating Cancer**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 6-7
- Finance Bill, 2005 - Consid. and Pass**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 554—56
- Singh, Shri Vishvendra**
- Agreement on Power Sharing**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 154-55
- Irregularities in Procurement**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 221—36
- Pending Court Cases**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 109—14
- Utilization of Funds under AUWSP**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 367—69
- Singh, Shrimati Kanti**
- Commissions for Protection of Child Rights Bill, 2005—Int.**
(Deb. 29, Vol. IX, 02-05-2005) Col. 404
- Singh, Shrimati Pratibha**
- Amendment in the Representation of People Act**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 747-48
- Arrival of Tourists to Himachal Pradesh**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 236—38
- ARWSP**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 573-74
- Clearance of Welfare Programme**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 318-19
- Drinking Water Scheme**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 143-44
- Family Planning Centres**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 113—26
- Farming of Medicinal Plants**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 65-66
- General Budget—2005-2006 General Discussion Demands for Grants on Account—(General) 2005-2006 and Demands for Supplementary Grants—(General), 2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 482—86
- Hydro Power Generation**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 339—50
- Installation of TV Transmitters in Himachal Pradesh**
(Deb. 8, Vol. VII, 09-03-2005) Col. 321
- IT Facilities in Rural/Tribal Areas**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 199-200
- Need to clear the proposal of the Government of Himachal Pradesh for construction of roads in Mandi Parliamentary Constituency from Central Road Fund (MUR 377)**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 375-76
- Need to give the due share of electricity produced by Bhakhra-Beas Management Board to Himachal Pradesh (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 406-07

- Need to provide special economic package for all-round development in Himachal Pradesh (MUR 377)**
(Deb. 30, Vol. IX, 03-05-2005) Col. 424
- Pending Excise and Customs Duty**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 233-34
- Pending Proposal of Himachal Pradesh**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 141-42
- Railway Budget, 2005-2006 - General Discussion Demands for Grants on Accounts, 2005-2006 - (Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 692—95
- Road Proposals Received from Himachal Pradesh**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 199-200
- Studies on Lakes and Rivers in Himachal Pradesh**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 107-08
- WLL in Himachal Pradesh**
(Deb. 5, Vol. VII, 02-03-2005) Col. 412
- Sippiparai, Shri Ravichandran**
- Activities of Food Corporation of India**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 206-07
- Assistance for Water Development Shed by NABARD**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 237—40
- Betterment of Plantation Sector**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 541—43
- Computerisation of Post Offices**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 162-63
- Damage Caused by Tsunami**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 114
- Development of Slums**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 51—55
- District Level Planning**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 158
- Encouragement to Sports in Schools**
(Deb. 30, Vol. IX, 03-05-2005) Col. 31
- Energy Security through Bio Mass**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 683-84
- Finance Bill, 2005—Consid.**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 589—93
- Fish Production**
(Deb. 34, Vol. X, 09-05-2005)
Col. 297-98
- Implementation of Schemes for Disabled**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 321—23
- Insurance Scheme for Small Growers in Plantation Sector**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 493-94
- Integrated Afforestation and Eco-Development Project Scheme**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 194-95
- Jan Shikshan Sansthan**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 553—56
- Metro Rail in Chennai**
(Deb. 23, Vol. IX, 21-04-2005) Col. 182
- Mobile Sea-Bed Mining**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 454-55
- Modernisation of NLC**
(Deb. 36, Vol. X, 11-05-2005) Col. 210
- More Items Under PDS**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 273-74

- Motion of Thanks on the President's Address**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1304—06
- National Auto Fuel Policy**
(Deb. 32, Vol. X, 05-05-2005)
Col. 102-03
- National Bio-Fuel Policy**
(Deb. 8, Vol. VII, 09-03-2005) Col. 649
- National Policy on Dissemination of Statistical Data**
(Deb. 36, Vol. X, 11-05-2005)
Col. 376—79
- National Programme on Rural Industrialisation**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 215-16
- National Rehabilitation Policy**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 513—15
- Need to commence the gauge conversion work on Virudhunagar-Manamadurai route by allocating adequate funds (MUR 377)**
(Deb. 5, Vol. VII, 02-03-2005) Col. 502
- Need to make optimum utilization of newly laid broad gauge line between Virudhnagar junction and Tenkasi by introducing more trains (MUR 377)**
(Deb. 34, Vol. X, 09-05-2005) Col. 581
- Need to take welfare measures for the benefit of labourers working in firework factories in Sivakasi Parliamentary Constituency, Tamil Nadu through Central Labour Welfare Organisation (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005) Col. 415
- New Biotech Policy**
(Deb. 8, Vol. VII, 09-03-2005) Col. 877
- New FM Radio Policy**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 40-41
- New Gas Reserves in Bay of Bengal**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 190-91
- New Power Policy**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 167—71
- Petrol and Diesel Retail Outlets**
(Deb. 23, Vol. IX, 21-04-2005) Col. 239
- Petroleum Reserves in Cauvery Basin**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 55—57
- Pollution in Metro Cities**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 182-83
- Privatisation of Postal Services**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 305-06
- Projects under Jai Vigyan Scheme**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 96—100
- Purchase Preference Policy**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 87
- Quantification of Unpaid Work**
(Deb. 31, Vol. X, 04-05-2005)
Col. 234—36
- Railway Reforms Committee**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 184
- Sarva Shiksha Abhiyan (HAH-Dis.)**
(Deb. 36, Vol. X, 11-05-2005) Col. 698
- Seed Crop Insurance Scheme**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 105
- Setting up of Knowledge Commission**
(Deb. 8, Vol. VII, 09-03-2005) Col. 987
- Setting up Regional NIRD Centres**
(Deb. 33, Vol. X, 06-05-2005) Col. 274
- Task Force on Project Exports**
(Deb. 35, Vol. X, 10-05-2005) Col. 123
- Technology Upgradation Fund Scheme**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 285—90

Textile Export
(Deb. 38, Vol. X, 13-05-2005) Col. 260

Trial Run of Sky Bus Metro
(Deb. 8, Vol. VII, 09-03-2005) Col. 281

Upgradation of State Highways
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 265-66

Urban Haats
(Deb. 10, Vol. VII, 11-03-2005)
Col. 355—57

Use of Hydrogen Gas for Fuel Purpose
(Deb. 27, Vol. IX, 28-04-2005)
Col. 41-42

V.S. Malimath Committee on Police Reforms
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 66-67

Vyas Committee on Credit Flow
(Deb. 8, Vol. VII, 09-03-2005)
Col. 599-600

Solanki, Shri Bharatsinh Madhavsinh

Committee on Collected Works of Mahatma Gandhi
(Deb. 8, Vol. VII, 09-03-2005) Col. 244

Jakhau Fishing Harbour Project
(Deb. 11, Vol. VIII, 14-03-2005) Col. 168

Management of Airports
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 51-52

Mechanism to Check Malfunctioning at Airports
(Deb. 9, Vol. VII, 10-03-2005) Col. 179

Outstanding Dues of AAI
(Deb. 9, Vol. VII, 10-03-2005)
Col. 15—21

Overload of work on Doctors
(Deb. 5, Vol. VII, 02-03-2005) Col. 147

Service Charges on Credit Card-Holders
(Deb. 28, Vol. IX, 29-04-2005)
Col. 155-56

Supply of Gas to Power Projects in Gujarat
(Deb. 20, Vol. VIII, 24-03-2005) Col. 150

Upgradation of Roads near Ports in Gujarat
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 180-81

Solanki, Shri Bhupendrasinh

Anaemia among Women
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 32—38

Autonomy Status to J&K
(Deb. 4, Vol. VII, 01-03-2005) Col. 147

Biotech Parks
(Deb. 8, Vol. VII, 09-03-2005)
Col. 841—43

Black Marketing of Sugar
(Deb. 29, Vol. IX, 02-05-2005) Col. 330

Black-Marketing of LPG Cylinders
(Deb. 8, Vol. VII, 09-03-2005)
Col. 299-300

Cadre Restructuring Committee
(Deb. 32, Vol. X, 05-05-2005)
Col. 148—50

Cheap Medicines for Poor People
(Deb. 34, Vol. X, 09-05-2005)
Col. 481-82

Connecting of Courts with Internet
(Deb. 8, Vol. VII, 09-03-2005)
Col. 675-76

Conversion of Forest Villages into Revenue Villages
(Deb. 21, Vol. IX, 19-04-2005) Col. 235

Court Cases of Railway Employees
(Deb. 32, Vol. X, 05-05-2005) Col. 121

Crime in Trains/Stations
(Deb. 9, Vol. VII, 10-03-2005)
Col. 161-62

Deaths Due to Unsafe Abortions
(Deb. 26, Vol. IX, 27-04-2005)
Col. 64—56

- Delhi University**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 321-22
- Demand Draft on Sponsored Banks of RRBs**
(Deb. 8, Vol. VII, 09-03-2005) Col. 723
- Expenditure on Foreign Travel**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 519-20
- Fake PAN Card**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 515-16
- Financial and Technical Assistance for Setting up of FPI**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 221-22
- Foreigner in Tihar Jail**
(Deb. 21, Vol. IX, 19-04-2005) Col. 583
- Funds for Pollution Control**
(Deb. 34, Vol. X, 09-05-2005)
Col. 82—95
- Gas Connections**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 253—57
- Implementation of Post Based Roster**
(Deb. 23, Vol. IX, 21-04-2005) Col. 161
- Implementing Family Planning Uniformly**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 198-99
- Increase in the Prices of Petroleum Products**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 201—05
- Industrial use of Forest Land by L&T Cement Company**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 252-53
- Land Occupied by ONGC on Rental Basis**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 231
- Manganese Ore Mines**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 188
- Medical/Dental Colleges**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 78—80
- Naxalism**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 300—03
- New Power Policy**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 167—71
- Overload of work on Doctors**
(Deb. 5, Vol. VII, 02-03-2005) Col. 147
- Ownership Rights to Forest Dwellers**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 421—23
- Petroleum Rules, 2002**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 144-45
- Plantation of Trees and Bushes along Sea Coasts**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 256-57
- Purchase of Vehicles by R.P.F.**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 72-73
- Regional Rural Banks**
(Deb. 8, Vol. VII, 09-03-2005) Col. 752
- Royalty on Crude Oil**
(Deb. 9, Vol. VII, 10-03-2005) Col. 95
- Sale of Revenue Stamps from Post Offices**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 145—47
- Skill Upgradation**
(Deb. 4, Vol. VII, 01-03-2005) Col. 486
- Smuggling of Idols**
(Deb. 32, Vol. X, 05-05-2005)
Col. 42-43
- Spurious Herbal Products**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 409-10
- Strengthening of Wildlife Laws**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 165-66

Theft of Wood
(Deb. 29, Vol. I X, 02-05-2005)
Col. 43—45

Transfer in Railways
(Deb. 23, Vol. IX, 21-04-2005) Col. 112

Vacant Posts in Govt. Hospitals
(Deb. 8, Vol. VII, 09-03-2005)
Col. 865-67

Visa Racket
(Deb. 21, Vol. IX, 19-04-2005)
Col. 728

Working in Hindi Language
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 186-87

Sonowal, Shri Sarbananda

Anti-Insurgency Operations in Tripura
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 370-71

Assam Accord
(Deb. 30, Vol. IX, 03-05-2005)
Col. 142-45

Border Disputes
(Deb. 35, Vol. X, 10-05-2005)
Col. 225-27

CBI Investigation
(Deb. 22, Vol. IX, 20-04-2005)
Col. 351-52

Demand of Coal
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 18-19

Development of Tourism
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 223-24

Funds for Rural Development
(Deb. 8, Vol. VII, 09-03-2005)
Col. 540—43

Insurgency in North East
(Deb. 12, Vol. VIII, 15-03-2005) Col. 310

Interim Dividend by PSUs
(Deb. 8, Vol. VII, 09-03-2005)
Col. 648

Interlinking FDI Policy on Electronic and Print Media
(Deb. 9, Vol. VII, 10-03-2005)
Col. 64-65

Modernisation of Bokajan Cement Factory
(Deb. 23, Vol. IX, 21-04-2005) Col. 289

Motion of Thanks on the President's Address
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1317—19

Multi-Signal Coloured Light Signalling System
(Deb. 8, Vol. VII, 09-03-2005)
Col. 386-87

National Citizen Register in Assam
(Deb. 25, Vol. IX, 26-04-2005) Col. 41

Need to increase Height of TV Transmission Tower at Doordarshan Kendra, Dibrugarh to 150 metres and introduce fulfilled News Department with uplinking facilities at the Kendra (MUR 377)
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 376-77

Need to withdraw restriction on piecemeal booking of gunny bags from Tezpur Railway station by Assam Cooperative Jute Mills Limited (MUR 377)
(Deb. 35, Vol. X, 10-05-2005)
Col. 349-50

Outstanding Dues of AAI
(Deb. 9, Vol. VII, 10-03-2005) Col. 21

Philippines Stop Import of Drugs from India
(Deb. 11, Vol. VIII, 14-03-2005) Col. 290

Purchase Centre in North Eastern Region
(Deb. 23, Vol. IX, 21-04-2005) Col. 254

Railway Budget, 2005-2006 - General Discussion Demands for Grants on Accounts, 2005-2006 - (Railways) Demands for Supplementary Grants, 2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 849—52

- Reservation in New Catering Policy**
(Deb. 37, Vol. X, 12-05-2005)
Col. 134-35
- Schemes for Welfare of Tribals**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 27-43
- Setting up of CCH Inquiry Committee**
(Deb. 22, Vol. IX, 20-04-2005) Col. 249
- Situation arising out of recent decision of All India Radio to discontinue services from Delhi in five Regional Languages and steps taken by the Government in regard thereto (CA)**
(Deb. 32, Vol. X, 05-05-2005)
Col. 193-95, 96
- Tea Export to Libya**
(Deb. 4, Vol. VII, 01-03-2005) Col. 305
- Telecom Service in Rural Areas**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 1-15
- Transfer of Funds**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 317-20
- Upgradation of Guwahati and Dibrugarh Radio Centres**
(Deb. 23, Vol. IX, 21-04-2005) Col. 163
- Urban Development Projects in NE Region**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 34-54
- Water Sharing Disputes**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 537-39
- Subba, Shri M.K.**
- ADB Loan for Fiscal Reforms**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 688-89
- ADB Loan for Rural Roads**
(Deb. 33, Vol. X, 06-05-2005) Col. 296
- Allocation for Flood and Erosion Control Schemes**
(Deb. 34, Vol. X, 09-05-2005)
Col. 406-07
- Annual Plan Allocations for NE States**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 77-80
- Anti-Insurgency Operations in Tripura**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 370-71
- Assam Accord**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 142-45
- Assam Gas Cracker Project**
(Deb. 32, Vol. X, 05-05-2005)
Col. 46-47
- Bogibeel Project**
(Deb. 8, Vol. VII, 09-03-2005) Col. 198
- Bridges on NHs in Assam**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 66
- Cancellation of Flights in NE Region**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 111
- Chowkighat Bridge on NH-52**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 306-07
- Citizenship Identity Cards**
(Deb. 35, Vol. X, 10-05-2005)
Col. 165-66
- Conservation and Promotion of Bio-diversity in North East**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 294-95
- Development of North-East Trade**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 164-65
- Dispute Between Assam and Nagaland Regarding Encroachment**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 243-44
- Encroachment around Protected Monuments**
(Deb. 9, Vol. VII, 10-03-2005) Col. 74
- First National Conference on Yak**
(Deb. 21, Vol. IX, 19-04-2005) Col. 191
- Gas Cracker Project**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 66

Gas Pipeline between Myanmar-India through Bangladesh (Deb. 8, Vol. VII, 09-03-2005) Col. 357-61	Non-Utilisation of Fund (Deb. 36, Vol. X, 11-05-2005) Col. 239-40
Gauge Conversion of NFR (Deb. 9, Vol. VII, 10-03-2005) Col. 167-70	North East Coffee (Deb. 4, Vol. VII, 01-03-2005) Col. 67
Guwahati in Danger Zone of Earthquake (Deb. 8, Vol. VII, 09-03-2005) Col. 964-65	Offer of Shares by Oil India Limited (Deb. 8, Vol. VII, 09-03-2005) Col. 336-37
Implementation of Special Package for NER (Deb. 9, Vol. VII, 10-03-2005) Col. 233-34	Overbridges on N.Hs (Deb. 5, Vol. VII, 02-03-2005) Col. 149-50
Inclusion of North Bengal in North Eastern Region (Deb. 18, Vol. VIII, 22-03-2005) Col. 209	PM Package to NER (Deb. 35, Vol. X, 10-05-2005) Col. 223—25
Indians in Bangladesh Jails (Deb. 26, Vol. IX, 27-04-2005) Col. 83-84	Policy of Shifting Cultivation in North-Eastern Region (Deb. 11, Vol. VIII, 14-03-2005) Col. 411—13
Indira Gandhi Regional Institute of Medical Sciences (Deb. 8, Vol. VII, 09-03-2005) Col. 828	Possibility of Earthquake in Assam Region (Deb. 5, Vol. VII, 02-03-2005) Col. 442
Indo-Bangladesh Trade (Deb. 30, Vol. IX, 03-05-2005) Col. 67-70	Raising of Funds by Assam (Deb. 35, Vol. X, 10-05-2005) Col. 79
Indo-Myanmar Trade (Deb. 12, Vol. VIII, 15-03-2005) Col. 402-03	Release of Funds to North-Eastern States (Deb. 12, Vol. VIII, 15-03-2005) Col. 263
Indo-Nepal Joint Venture in Agriculture (Deb. 29, Vol. IX, 02-05-2005) Col. 113	Review of Investments by NRIs (Deb. 5, Vol. VII, 02-03-2005) Col. 415-16
Karbilangpi Power Project (Deb. 8, Vol. VII, 09-03-2005) Col. 490-91	Royalty on Minerals (Deb. 28, Vol. IX, 29-04-2005) Col. 125-26
Licences for DTH Transmission to Private Players (Deb. 32, Vol. X, 05-05-2005) Col. 169	Sanction by ADB (Deb. 28, Vol. IX, 29-04-2005) Col. 441
Linking of Rivers (Deb. 11, Vol. VIII, 14-03-2005) Col. 160	Seminar in Assam on Flood Control (Deb. 34, Vol. X, 09-05-2005) Col. 255
Muga Silk (Deb. 38, Vol. X, 13-05-2005) Col. 56	Subansiri Hydro Power Project (Deb. 33, Vol. X, 06-05-2005) Col. 161-62
Muga Silk of Assam (Deb. 8, Vol. VII, 09-03-2005) Col. 617—19	Tea Industry Crisis (Deb. 21, Vol. IX, 19-04-2005) Col. 656-57

- Tourism in NE**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 96-97
- Urban Development Projects in NE Region**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 34—54
- Subbarayan, Shri K.**
- Acquisition of Land of NTC Mills**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 204-05
- Bhandari Committee on Insurance Surveyors**
(Deb. 38, Vol. X, 13-05-2005)
Col. 113-14
- Enhancement in Pension of Factory Workers**
(Deb. 26, Vol. IX, 27-04-2005) Col. 214
- Extension of ESI Medical Facilities**
(Deb. 24, Vol. IX, 25-04-2005) Col. 276
- Gratuity to Workers of Closed Mills**
(Deb. 24, Vol. IX, 25-04-2005) Col. 132
- Inclusion of Badaga Community of Tamil Nadu in ST List**
(Deb. 25, Vol. IX, 26-04-2005) Col. 149
- Inclusion of Washermen (Dhobi) Community in SC List**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 74-75
- International Air Services from Small Cities**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 231-32
- Production of KVIC**
(Deb. 36, Vol. X, 11-05-2005) Col. 186
- Sugavanam, Shri E.G.**
- General Budget - 2005-2006 General Discussion Demands for Grants on Account - (General) 2005-2006 and Demands for Supplementary Grants - (General), 2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 418—20
- Need for laying of a new railway line between Jolarpettai and Hosur via Tirupattur-Sulagiri (MUR 377)**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 583
- Need to include Krishnagiri district in Tamil Nadu under 'National Food for Work Programme' (MUR 377)**
(Deb. 22, Vol. IX, 20-04-2005) Col. 602
- Need to take steps to complete the work on Integrated Drinking Water Project at Hogenekal in Tamil Nadu (MUR 377)**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 303
- Sujatha, Shrimati C.S.**
- Availability of Fish**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 113—15
- Ban on Licensed Porters from Handling Parcels**
(Deb. 8, Vol. VII, 09-03-2005) Col. 352
- Banerjee Committee Report on Godhra Fire Incident**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 39—42
- Duty Evasion on Import of Foreign Cars**
(Deb. 8, Vol. VII, 09-03-2005) Col. 523
- Early Information about Tsunami**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 898-99
- Impact of Tsunami Disaster**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 506-07
- Need to provide compensation to the farmers whose crops were affected due to heavy rain in Alapuzha and Pathanamthitta districts in Kerala (MUR 377)**
(Deb. 32, Vol. X, 05-05-2005) Col. 219
- Public Address System at Coastal Villages**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 154-55
- Railway Budget, 2005-06—General Discussion Demands for Grants on**

- Account (Railways) 2005-06 Demands for Supplementary Grants—2004-05**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 387—91
- Regulation of Sand Mining in Coastal Areas**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 78
- Sarva Shiksha Abhiyan**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 6-7
- Setting up of Rail Neer Plant**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 236-37
- Situation arising out of disinvestment of Juhu Beach Centaur Hotel, Mumbai and steps taken by the Government in regard thereto (CA)**
(Deb. 31, Vol. X, 04-05-2005) Col. 478
- Standing Committee on Labour—Third and Fourth Reports—Presented**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 568-69
- Suklabaidya, Shri Lalit Mohan**
- Allocation of Funds to Lumding Railway Division**
(Deb. 37, Vol. X, 12-05-2005) Col. 122
- Assistance to Small and Medium Newspapers/Magazines**
(Deb. 37, Vol. X, 12-05-2005)
Col. 265-66
- Electoral Reforms (DUR 193)**
(Deb. 31, Vol. X, 04-05-2005)
Col. 548-49
- General Budget - 2005-2006 General Discussion Demands for Grants on Account - (General) 2005-2006 and Demands for Supplementary Grants - (General), 2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 504—06
- Increasing Population in the Country (DUR 193)**
(Deb. 36, Vol. X, 11-05-2005)
Col. 678—81
- Need to broadcast programmes in Bishnupriya Manipuri Language by AIR and Doordarshan centres at Silchar in Assam (MUR377)**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 318-19
- Need to provide telephone connectivity in suburban and rural areas of Karimganj and Hailakandi districts in Assam and other parts of the country (MUR 377)**
(Deb. 30, Vol. IX, 03-05-2005) Col. 423
- Railway Budget, 2005-2006 - General Discussion Demands for Grants on Accounts, 2005-2006 - (Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 794—96
- Rajiv Gandhi Grameen Vidyuteekaran Yojana**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 7-8
- Renovation of Metre-Gauge Tracks of Barak Valley**
(Deb. 37, Vol. X, 12-05-2005)
Col. 207-08
- Status of Industry to Tourism**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 17
- Train Service between Badarpur and Lumding**
(Deb. 37, Vol. X, 12-05-2005)
Col. 232-33
- Suman, Shri Ramji Lal**
- Anti-Collision Device**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 119-20
- Autonomy to CBI**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 18—29
- Borrowing of Government**
(Deb. 33, Vol. X, 06-05-2005)
Col. 416

- CBI Raids**
(Deb. 5, Vol. VII, 02-03-2005) Col. 451
- Conference of Education Ministers**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 297-98
- Conversion of Wasteland into Cultivable Land**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 482—92
- Dabhol Power Project**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 260—66
- Delay in Issuing Notification**
(Deb. 24, Vol. IX, 25-04-2005) Col. 270
- Demand of Coal**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 15—20
- Development of Nuclear Weapons by Pakistan**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 190-91
- Developments in Nepal and visits of Minister of External Affairs to Afghanistan and Pakistan (DUR 193)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 623-24
- Disapproval of Patents (Amendment) Ordinance and Patents (Amendment) Bill, 2005**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 656—59
- Economic Condition of Railways**
(Deb. 8, Vol. VII, 09-03-2005) Col. 369
- Electoral Reforms (DUR 193)**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 469—72
- EPF Money Investment in various Heads**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 456-57
- Estimates for the Agricultural Yield**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 251—56
- Export Basis for Economic Development**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 215-16
- Extension of Tenure of Godhra Inquiry Committee**
(Deb. 23, Vol. IX, 21-04-2005) Col. 132
- FFIs Investment in Stock Market**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 312
- Finance Bill, 2005 - Consid.**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 311—21
- Footwears Park**
(Deb. 30, Vol. IX, 03-05-2005) Col. 155
- Foreign Financial Institutions' Stake in Indian Companies**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 335-36
- Funds for Strengthening of Border**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 315-16
- Funds to Militants in North East**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 313-14
- General Budget - 2005-2006 General Discussion**
Demands for Grants on Account - (General) 2005-2006 and Demands for Supplementary Grants - (General), 2004-2005
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 529-30
- General Budget -2005-06—Demands For Grants**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 416—19
- General Budget 2005-2006 - General Discussion**
Demands for Grants on Account (General), 2005-2006 and Demands for Supplementary Grants (General), 2004-05
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 403—07
- Growth Rate of Loan**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 258-60

Hike in Call Charges (Deb. 13, Vol. VIII, 16-03-2005) Col. 140-41	Master Plan for Delhi, 2021 (Deb. 18, Vol. VIII, 22-03-2005) Col. 223-24
Import of LPG (Deb. 9, Vol. VII, 10-03-2005) Col. 87-88	Medical Facilities for Common People (Deb. 26, Vol. IX, 27-04-2005) Col. 260
Import of Petroleum Products (Deb. 37, Vol. X, 12-05-2005) Col. 192-94	MFN Status to India (Deb. 19, Vol. VIII, 23-03-2005) Col. 56
Increase in Annual Allocation (Deb. 5, Vol. VII, 02-03-2005) Col. 360—66	Misuse of Fuel (Deb. 8, Vol. VII, 09-03-2005) Col. 441-42
Increase in Prices (Deb. 11, Vol. VIII, 14-03-2005) Col. 48—58	Need to Exempt Life Saving Drugs and Medical Equipment from VAT (Deb. 28, Vol. IX, 29-04-2005) Col. 571—73
Increasing Level of Production in Core Sector (Deb. 19, Vol. VIII, 23-03-2005) Col. 269—71	Need to formulate a policy permitting practice by private medical practitioners registered with State/ Central Medical Councils (MUR 377) (Deb. 22, Vol. IX, 20-04-2005) Col. 600-601
India-Bangladesh-Myanmar Gas Pipeline (Deb. 37, Vol. X, 12-05-2005) Col. 61—66	Need to implement Integrated Disease Monitoring Project in U.P. (MUR 377) (Deb. 25, Vol. IX, 26-04-2005) Col. 397
Indira Gandhi National Open University (Deb. 21, Vol. IX, 19-04-2005) Col. 60—62	Need to increase honorarium of Vocational Teachers in the country (MUR 377) (Deb. 37, Vol. X, 12-05-2005) Col. 338-39
Industrial Growth (Deb. 21, Vol. IX, 19-04-2005) Col. 730-31	Need to prevent alleged exploitation of child labourers engaged in commercial units in Delhi and other parts of the country (MUR 377) (Deb. 30, Vol. IX, 03-05-2005) Col. 427
Investigation against Higher Officers (Deb. 36, Vol. X, 11-05-2005) Col. 481-82	New Oil Pricing Policy (Deb. 8, Vol. VII, 09-03-2005) Col. 98-99
Loans to Farmers (Deb. 8, Vol. VII, 09-03-2005) Col. 583-84	Nuclear Power Generation (Deb. 26, Vol. IX, 27-04-2005) Col. 300-01
Losses in Agricultural Produces (Deb. 21, Vol. IX, 19-04-2005) Col. 243-44	Oil Refineries (Deb. 9, Vol. VII, 10-03-2005) Col. 218—22
Losses to Employees Pension Scheme (Deb. 17, Vol. VIII, 21-03-2005) Col. 242-43	
Maolists Activities in Border Areas (Deb. 19, Vol. VIII, 23-03-2005) Col. 308	

- Operational Cost of DMRC**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 164
- Per-Capita Consumption of Water**
(Deb. 34, Vol. X, 09-05-2005) Col. 439
- Permission to Foreign Airlines for Investment in Indian Carriers**
(Deb. 32, Vol. X, 05-05-2005) Col. 36
- Power Exchanges**
(Deb. 38, Vol. X, 13-05-2005) Col. 101
- Prasar Bharati's Share in Advertisements**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 155
- Prices of Drugs**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 436-37
- Private Security Agencies (Regulation) Bill, 2005 - Consid. and Pass**
(Deb. 37, Vol. X, 12-05-2005)
Col. 416-17
- Progress of Telecom Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 849-51
- Promotion of Manufacturing Sector**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 435-36
- Proposal Submitted by Arjun Sen Gupta Commission**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 165-66
- Railway Budget, 2005-06-General Discussion**
- Demands for Grants on Account (Railways) 2005-06**
- Demands for Supplementary Grants - 2004-05**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 391—95
- Rainfall**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 264-65
- Recruitment Rules for Employees of Prasar Bharati**
(Deb. 32, Vol. X, 05-05-2005) Col. 125
- Report of National Crime Records Bureau**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 400
- Right to Information Bill, 2004 - Consid.**
(Deb. 35, Vol. X, 10-05-2005)
Col. 360—63
- Road Construction Projects**
(Deb. 36, Vol. X, 11-05-2005) Col. 225
- Rural Electrification**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 232—34
- Rural Telephony**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 57-58
- Scarcity of Petroleum Products**
(Deb. 27, Vol. IX, 28-04-2005) Col. 158
- Seventh Round Table Conference on Panchayati Raj**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 112—20
- Shares of Private/Public Sector Banks**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 673-75
- Shares Purchased by FIIs**
(Deb. 8, Vol. VII, 09-03-2005) Col. 577
- Shortage of Skilled Labour**
(Deb. 24, Vol. IX, 25-04-2005) Col. 365
- Statutory Resolution Disapproving Patents (Amendment) Ordinance and Patents (Amendment) Bill, 2005**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 586
- Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Bihar**
(Deb. 16, Vol. VIII, 19-03-2005)
Col. 62—65
- Subsidy on Phosphatic Fertilizers**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 63—65
- Surrender of Landline Connections**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 290-91

- Survey on Non-Governmental Organisation**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 378-79
- Trade Deficit**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 21-22
- Universal Service Obligation Fund**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 166-67
(Deb. 36, Vol. X, 11-05-2005) Col. 14
- US Co-operation in Nuclear Energy Field**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 551-52
- Use of Fuels for Trains**
(Deb. 9, Vol. VII, 10-03-2005) Col. 131
- Use of LPG as Auto Fuel**
(Deb. 31, Vol. X, 04-05-2005) Col. 424
- Wastage of Rivers Water**
(Deb. 34, Vol. X, 09-05-2005)
Col. 68-69
- Sumbrui, Shri Bagun**
- Need to upgrade and declare Joda-Badbil-Chaibasa-Tata Nagar Road in Jharkhand as a National Highway (MUR377)**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 297-98
- Surendran, Shri Chengara**
- 12th Finance Commission**
(Deb. 38, Vol. X, 13-05-2005)
Col. 247-48
- Abolition of SEBs**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 270—72
- Alleged Irregularities in Central Research Institute of Homoeopathy**
(Deb. 26, Vol. IX, 27-04-2005) Col. 153
- Augmentation of Agricultural Production**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 268—70
- Ban on Lotteries**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 234-35
- Changes in Procurement and Distribution Policy**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 1—6
- Coca Cola Plant**
(Deb. 25, Vol. IX, 26-04-2005) Col. 178
- Commissioning of Research Vessels**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1015-16
- Container Traffic Movement**
(Deb. 23, Vol. IX, 21-04-2005) Col. 154
- Decline in Price of Vanilla in Kerala**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 219-20
- Establishment of Arecanut Board**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 176
- Ex-Gratia Relief for Retired Bank Employees**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 101-02
- Fast Track Court**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 18—23
- General Budget - 2005-06-Demands for Grants - Ministry of Science and Technology**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 679—81
- Grant of Pension to Ex-Military Personnel**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 153-54
- Handset Manufacturing Companies**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 158
- Illegal Routing by Reliance Infocomm**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 194-95
- Implementation of Rail Budget Announcement**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 444-45

- Irregularities in Kendriya Vidyalayas**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 181-82
- Medical Facilities in Navodaya Vidyalayas**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 149-50
- National Rural Health Mission**
(Deb. 31, Vol. X, 04-05-2005)
Col. 1—8
- Natural Calamities in the Country**
(DUR 193)
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 527-28
- Need to upgrade the existing ESI Hospital at Kunnicode, Quilon, Kerala to a super speciality hospital and construct a building for the same (MUR 377)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 583-84
- Outstanding Due to Organisations**
(Deb. 34, Vol. X, 09-05-2005)
Col. 282-83
- Production of Endosulphane in HIL**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 429-30
- Railway Budget-2005-2006—General Discussion**
- Demands for Grants on Accounts, 2005-2006 (Railways)**
- Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 674-75
- Re-introduction of Subsidy for Foodgrains**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 338-39
- Recruitment of Teachers**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 514-15
- Removal of KV Teachers**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 497-98
- Report of NCAER regarding Anganwadi Kendras**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 807-08
- Vacant Posts of Teachers under KVs**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 286—92
- Suryawanshi, Shri Narsingrao H.**
- Need to amend Article 371 of the Constitution for enabling region-wise reservations in jobs and admissions to educational institutions in Karnataka (MUR 377)**
(Deb. 5, Vol. VII, 02-03-2005) Col. 496
- Swain, Shri Kharabela**
- Compulsory Voting Bill, 2004 - Int.**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 444-48
- Conference of South Asian Countries**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 80-81
- Developments in Nepal and visits of Minister of External Affairs to Afghanistan and Pakistan (DUR 193)**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 659
- Disapproval of Patents (Amendment) Ordinance and Patents (Amendment) Bill, 2005**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 692—95
- Export Committee on Small Savings**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 22
- External Commercial Borrowings**
(Deb. 33, Vol. X, 06-05-2005)
Col. 186-87
- Formulation of National Policy on Subsidies**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 6-7
- General Budget -2005-06—Demands For Grants of the Ministry of Agriculture**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 462—64

- Global Warming
(Deb. 21, Vol. IX, 19-04-2005)
Col. 212-13
- Golden Quadrilateral Project
(Deb. 5, Vol. VII, 02-03-2005)
Col. 43—45
- Implementation of CRZ Guidelines
(Deb. 11, Vol. VIII, 14-03-2005) Col. 251
- MSP of Cotton
(Deb. 28, Vol. IX, 29-04-2005)
Col. 171-72
- Natural calamities in the Country (DUR
193)
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 332—34
- Opening of an AIR Centre at Soro in Orissa
(Deb. 32, Vol. X, 05-05-2005)
Col. 55-56
- Parel Investments and Trading Private
Limited and Domestic Gas Private
Limited (Taking Over of Management)
Repeal Bill, 2005
(Deb. 19, Vol. VIII, 23-03-2005) Col. 430
- Radio Centres
(Deb. 27, Vol. IX, 28-04-2005) Col. 205
- Railway Budget, 2005-2006 — General
Discussion Demands for Grants on
Accounts, 2005-2006 — (Railways)
Demands for Supplementary Grants,
2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 869-70-
- Relief measures for workers in Agrarian
Sector
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 394—96
- Shortage of Skilled Labour
(Deb. 24, Vol. IX, 25-04-2005) Col. 365
- Slow Pace of Four Laning Work on NHDP
Project
(Deb. 22, Vol. IX, 20-04-2005)
Col. 398-404
- Statutory Resolution Disapproving
Patents (Amendment) Ordinance and
Patents (Amendment) Bill, 2005
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 591-92
- Statutory Resolution Re: Approval of
Proclamation by the President in
Relation to the State of Goa
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 432—41
- Strengthening of Indo-African Bilateral
Ties
(Deb. 22, Vol. IX, 20-04-2005)
Col. 31—36
- Supply of Gas Cylinders to Customers
(Deb. 9, Vol. VII, 10-03-2005)
Col. 21—33
- Training to Foreign Soldiers
(Deb. 27, Vol. IX, 28-04-2005)
Col. 141—46
- Value Added Tax
(Deb. 38, Vol. X, 13-05-2005)
Col. 24—30
- Thakkar, Shrimati Jayaben B.**
- Agreement with Foreign Countries to
promote Tourism
(Deb. 21, Vol. IX, 19-04-2005)
Col. 308-09
- Bandage made from Cow-Intestines and
Animal Blood
(Deb. 21, Vol. IX, 19-04-2005)
Col. 178-79
- Bus between Amritsar and Lahore
(Deb. 35, Vol. X, 10-05-2005) Col. 83
- Central Advisory Board on Culture
(Deb. 27, Vol. IX, 28-04-2005)
Col. 252-53
- Construction of Water Dispute Tribunals
(Deb. 34, Vol. X, 09-05-2005)
Col. 254-55
- Convention of Water Conservation
(Deb. 29, Vol. IX, 02-05-2005)
Col. 103—05

- Crop Loan**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 131—33
- Customs Duty on Ships for Recycling**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 163-64
- Delhi Metro Rail Project**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 84
- Development of High Yield Sugarcane Variety**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 489-90
- Development of Water Resources**
(Deb. 34, Vol. X, 09-05-2005)
Col. 401—03
- Diversion of PDS Foodgrains**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 317—30
- Financial Assistance for Ambedkar National Foundation**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 122
- Grants to States under AIBP**
(Deb. 34, Vol. X, 09-05-2005) Col. 502
- Gujarat Maritime Board under IT Net**
(Deb. 38, Vol. X, 13-05-2005)
Col. 166-67
- Gujarat Urban Reform Project**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 289—90
- Harmful Effects of Asbestos Exposure**
(Deb. 36, Vol. X, 11-05-2005) Col. 79
- Implementation of Indo-US Joint Collaboration on Child Labour**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 289
- Implementation of Mission Mode Project**
(Deb. 24, Vol. IX, 25-04-2005) Col. 344
- Import of Silk from China**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 76—78
- Import of Vitrified Tiles**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 310-11
- Inclusion of Cities in Mega City Scheme**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 740-41
- Indian Stamp Bill, 2004**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 255
- Installation of Scanners at Major Ports**
(Deb. 30, Vol. IX, 03-05-2005) Col. 74
- Insurance Cover to Anganwadi Workers**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 105—07
- Kelkar Committee**
(Deb. 33, Vol. X, 06-05-2005)
Col. 147—61
- Kishori Shakti Yojana**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 157—66
- Levy on Maritime Development**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 193
- National Medicinal Plant Board**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 114-15
- Need to have a separate network for retail distribution of white kerosene under parallel marketing Scheme (MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005) Col. 394
- Need to take steps for early release and repatriation of Indian fishermen taken captive by Pakistan Marine Security Agency (MUR 377)**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 580
- Oil and Natural Gas Reserves in Indian Ocean**
(Deb. 37, Vol. X, 12-05-2005)
Col. 168-69
- Petroleum Rules, 2002**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 144-45
- Print Media Policy**
(Deb. 27, Vol. IX, 28-04-2005) Col. 62
- Purchase of Cotton**
(Deb. 38, Vol. X, 13-05-2005) Col. 91

- Railway Budget — Demands for Grants—**
2005-2006 and Resolution re:
Approval of Recommendations in the
First Report of Railway Convention
Committee — (Cut Motion)
(Deb. 22, Vol. IX, 20-04-2005)
Col. 689-90
- Research on Pippalyadi Yoga**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 68-69
- Setting up of Minority Commissions/
Advisory Committees**
(Deb. 32, Vol. X, 05-05-2005)
Col. 54-55
- Subsidy Bill**
(Deb. 37, Vol. X, 12-05-2005)
Col. 114-15
- Supply of Groundnut and Sesame Seeds**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 62
- The Gujarat Control of Organised Crime
Bill, 2003 — Assented**
(Deb. 25, Vol. IX, 26-04-2005) Col. 225
- World Bank Assistance for Comprehensive
Agriculture Development Project**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 165-66
- Thangkabalu, Shri K. V.**
- General Budget-2005-2006—General
Discussion Demands for Grants on
Account — (General) 2005-2006 and
Demands for Supplementary Grants—
(General), 2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 475—80
- Railway Budget-2005-06—General
Discussion Demands for Grants on
Account (Railways) 2005-06 Demands
for Supplementary Grants—2004-05**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 381—87
- Thomas, Shri P.C.**
- Affidavits filed in Supreme Court on
Action taken by the Govt. on the CAG
Report relating to procurement made
for Operation Vijay (Kargil) and laying
of Reports of Justice Phukan
Commission and the Central Vigilance
Commission (Sub.)**
(Deb. 22, Vol. IX, 20-04-2005) Col. 584
- Agricultural Research Institutions**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 281—94
- Amount earmarked for Bypasses**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 840-41
- Assistance for FACT**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 237-38
- Computerisation of District Courts**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 293
- Construction of Indoor and Outdoor
Stadiums**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 168—72
- Construction of Over Bridges in Kerala**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 87-88
- Convention on Tobacco Control**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 15
- Cultivation of Turmeric**
(Deb. 34, Vol. X, 09-05-2005) Col. 281
- DA for Central Government Employees**
(Deb. 33, Vol. X, 06-05-2005)
Col. 397-98
- Disapproval of Patents (Amendment)
Ordinance and Patents (Amendment)
Bill, 2005**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 711-12
- Early Information about Tsunami**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 898-99

- Earthquake in Indonesia**
(Deb. 26, Vol. IX, 27-04-2005) Col. 154
- Electronic Media Workers**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 197
- Establishment of Gender and Forestry Task Force**
(Deb. 24, Vol. IX, 25-04-2005) Col. 180-81
- Financial Assistance for Medical Purposes**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 151—57
- Formulation of National Policy on Subsidies**
(Deb. 10, Vol. VII, 11-03-2005) Col. 8
- Functioning of Panchayati Raj Institutions**
(Deb. 9, Vol. VII, 10-03-2005) Col. 59—62
- Funds for Construction of Court Buildings**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 245-46
- Grants-in-Aid to NGOs**
(Deb. 23, Vol. IX, 21-04-2005) Col. 128-29
- Import of Ham Radio Equipments**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 83
- Indo-Vietnam Trade**
(Deb. 30, Vol. IX, 03-05-2005) Col. 157
- Mental Health Home**
(Deb. 36, Vol. X, 11-05-2005) Col. 229-30
- Need to ensure that Government employees working in Excise and Customs Department are not compulsorily made to work on Good Friday which is a holiday internationally (MUR 377)**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 306
- Norms for Private Hospitals and Diagnostic Centres**
(Deb. 26, Vol. IX, 27-04-2005) Col. 360-61
- One Rank One Pension**
(Deb. 27, Vol. IX, 28-04-2005) Col. 96-97
- Patenting of Plants**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 23
- Pension Scheme for NVS Employees**
(Deb. 35, Vol. X, 10-05-2005) Col. 238
- Permission to Private Airlines to Fly Abroad**
(Deb. 8, Vol. VII, 09-03-2005) Col. 350—52
- Pilgrimage Tourism**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 199-200
- Production of Arecanut**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 539—44
- Relief Card for Tsunami Victims**
(Deb. 29, Vol. IX, 02-05-2005) Col. 127-28
- Research for Agricultural Crops**
(Deb. 34, Vol. X, 09-05-2005) Col. 448-49
- Rubber Import**
(Deb. 21, Vol. IX, 19-04-2005) Col. 677-78
- Sampling of Packaged Water**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 429-30
- Ship Building Yard at Cochin**
(Deb. 31, Vol. X, 04-05-2005) Col. 145-46
- Spices Trade**
(Deb. 35, Vol. X, 10-05-2005) Col. 197
- Subsidy on Cash Crops**
(Deb. 35, Vol. X, 10-05-2005) Col. 111
- Tea Production**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 40
- Vanilla Price**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 270—72

Thummar, Shri V.K.

100 Percent Export Oriented Units
(Deb. 4, Vol. VII, 01-03-2005)
Col. 63—66

Agricultural Research on International Level of Agricultural Yield
(Deb. 24, Vol. IX, 25-04-2005)
Col. 270-71

Assistance under Re-survey Project in Tribal Areas
(Deb. 35, Vol. X, 10-05-2005) Col. 131

Assistance from Sugar Development Fund
(Deb. 21, Vol. IX, 19-04-2005)
Col. 344—83

BG line between Dhasa and Jetalsar
(Deb. 9, Vol. VII, 10-03-2005) Col. 75

Central Funds to States
(Deb. 10, Vol. VII, 11-03-2005)
Col. 310—14

Closure of Hosiery Units
(Deb. 33, Vol. X, 06-05-2005)
Col. 232-33

Compensation on Acquiring Land by ONGC
(Deb. 37, Vol. X, 12-05-2005)
Col. 91—93

Complaint regarding Watershed Construction
(Deb. 8, Vol. VII, 09-03-2005)
Col. 502—06

Condition of National Highways
(Deb. 31, Vol. X, 04-05-2005)
Col. 137-38

Conversion of Telephone Exchanges into Electronic Ones
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 61-62

Corruption in Insurance Companies
(Deb. 38, Vol. X, 13-05-2005)
Col. 103-04

Corruption in Railways
(Deb. 23, Vol. IX, 21-04-2005)
Col. 234—36

Corruption in Tatkal Scheme
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 183-84

Crop Insurance Scheme
(Deb. 34, Vol. X, 09-05-2005) Col. 280

Cultural Policy
(Deb. 23, Vol. IX, 21-04-2005) Col. 156

Decline in Public Investment in Agriculture
(Deb. 29, Vol. IX, 02-05-2005)
Col. 314—16

Delay in Issuance of Passport
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 374—77

Demand and Supply of Fertilizers
(Deb. 24, Vol. IX, 25-04-2005)
Col. 48—50

Demolition of Resettlement Colony
(Deb. 35, Vol. X, 10-05-2005)
Col. 89—91

Development of Cities
(Deb. 25, Vol. IX, 26-04-2005)
Col. 146-47

Development of Sports
(Deb. 30, Vol. IX, 03-05-2005)
Col. 159-62

Development of Sports in Rural Areas
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 432—36

Duping of Staff and Widows by DDA Officials
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 184-85

Economic Intelligence Wing in CBI
(Deb. 15, Vol. VIII, 18-03-2005) Col. 264

Economic/Budget Hotels
(Deb. 8, Vol. VII, 09-03-2005)
Col. 369-70

Estimate of Hawala Money
(Deb. 15, Vol. VIII, 18-03-2005) Col. 165

Forecast of Drought in the event of Monsoon Failure
(Deb. 34, Vol. X, 09-05-2005)
Col. 452—54

- Foreign Assistance to NGOs
(Deb. 21, Vol. IX, 19-04-2005)
Col. 731-32
- Funds Provided for Repair and Maintenance of NHs
(Deb. 26, Vol. IX, 27-04-2005)
Col. 272-73
- Funds under Rural Employment Scheme
(Deb. 10, Vol. VII, 11-03-2005)
Col. 83—96
- Godowns for Foodgrains
(Deb. 24, Vol. IX, 25-04-2005)
Col. 258—68
- Increase in the Prices of Petroleum Products
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 201-05
- Industrial Sickness
(Deb. 21, Vol. IX, 19-04-2005) Col. 744
- Industrial use of Forest Land by L&T Cement Company
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 252-53
- Installing Incinerators in Hospitals
(Deb. 36, Vol. X, 11-05-2005)
Col. 355-56
- Insurance for National Calamity Affected People
(Deb. 8, Vol. VII, 09-03-2005)
Col. 521—23
- Integrated Child Development Scheme
(Deb. 21, Vol. IX, 19-04-2005) Col. 695
- Investment by Banks/FIs
(Deb. 8, Vol. VII, 09-03-2005) Col. 766
- Lack of Trained Personnel in Post Offices
(Deb. 26, Vol. IX, 27-04-2005)
Col. 42-43
- Land Occupied by ONGC on Rental Basis
(Deb. 14, Vol. VIII, 17-03-2005) Col. 231
- Land under Cash Crops
(Deb. 21, Vol. IX, 19-04-2005)
Col. 277—80
- Loan to BPL/Weaker Sections
(Deb. 10, Vol. VII, 11-03-2005)
Col. 283-84
- Loan to SSI
(Deb. 8, Vol. VII, 09-03-2005)
Col. 695—97
- Medical Facilities to Poor People
(Deb. 5, Vol. VII, 02-03-2005)
Col. 170-71
- Misutilisation of Funds by NGOs
(Deb. 26, Vol. IX, 27-04-2005) Col. 416
- Mobile Services of MTNL and BSNL
(Deb. 5, Vol. VII, 02-03-2005)
Col. 374-75
- Modernisation of NTC Mills
(Deb. 33, Vol. X, 06-05-2005)
Col. 416—18
- Modernisation of Tourist Centres
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 392—96
- Natural Gas Resources
(Deb. 32, Vol. X, 05-05-2005)
Col. 25-26
- Need for early transmission of F.M. Programme in Amreli Parliamentary Constituency, Gujarat (MUR 377)
(Deb. 34, Vol. X, 09-05-2005) Col. 576
- Need to connect Amreli Parliamentary Constituency in Gujarat with a National Highway (MUR 377)
(Deb. 32, Vol. X, 05-05-2005) Col. 216
- Need to ensure remunerative prices for cotton growers and early settlement of crop insurance claims of groundnut farmers in Gujarat (MUR 377)
(Deb. 9, Vol. VII, 10-03-2005)
Col. 319-20
- Need to give Environmental clearance for construction of metalled road on Amreli-Junagarh-Kodinar route falling in Gir Forest area in Gujarat (MUR 377)
(Deb. 22, Vol. IX, 20-04-2005)
Col. 603-04

- Need to Improve the Mobile Telephone network in Amreli and Junagarh Districts of Gujarat and provide connectivity to more areas in the region (MUR 377)**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 419
- Need to lay a broad gauge railway line in Saurashtra and open more computerised reservation counters in Amreli district of Gujarat (MUR 377)**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 376
- Need to shift the existing cement factories located in Amreli Parliamentary Constituency in Gujarat to some other place with a view to check environmental pollution (MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005) Col. 390-91
- New Power Policy**
(Deb. 28, Vol. IX, 29-04-2005) Col. 167—71
- Obscene Programme on TV**
(Deb. 8, Vol. VII, 09-03-2005) Col. 89
- Opening of Retail Outlets/Gas Agencies**
(Deb. 32, Vol. X, 05-05-2005) Col. 97
- Opening of Tourism Offices in Foreign Countries**
(Deb. 29, Vol. IX, 02-05-2005) Col. 275-76
- Petroleum Rules, 2002**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 144-45
- Polluting Industrial Units**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 335-36
- Posts and Telegraph Facilities in Gujarat**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 298-99
- Prices of Cotton**
(Deb. 28, Vol. IX, 29-04-2005) Col. 450-51
- Production and Marketing of Cotton**
(Deb. 38, Vol. X, 13-05-2005) Col. 19—24
- Railway Budget — Demands for Grants— 2005-2006 and Resolution re: Approval of Recommendations in the First Report of Railway Convention Committee — (Cut Motion)**
(Deb. 22, Vol. IX, 20-04-2005) Col. 634—37
- Railway Budget, 2005-2006 — General Discussion Demands for Grants on Accounts, 2005-2006 — (Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 690—92
- Relaxation of Forestry Laws to Industries**
(Deb. 29, Vol. IX, 02-05-2005) Col. 193
- Report on Delhi Metro Rail Project**
(Deb. 4, Vol. VII, 01-03-2005) Col. 127—30
- Review of Handicraft Scheme**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 64-65
- Review of Investments by NRIs**
(Deb. 5, Vol. VII, 02-03-2005) Col. 415-16
- Royalty on Crude Oil**
(Deb. 9, Vol. VII, 10-03-2005) Col. 95
- Sale of Ethanol Mixed Petrol**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 232-33
- Scheme for Backward Areas**
(Deb. 31, Vol. X, 04-05-2005) Col. 63—70
- Setting up of Railway Stations**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 41-42
- Shortage of Cotton**
(Deb. 8, Vol. VII, 09-03-2005) Col. 633—35

Speed Post Service
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 51-52

STD Facility in Taluka Headquarters
(Deb. 36, Vol. X, 11-05-2005)
Col. 121—30

Supply of Substandard Ammunitions
(Deb. 9, Vol. VII, 10-03-2005)
Col. 213-14

Technology for Setting up of Telephone
Facilities
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 357-58

Telecom Service in Gujarat
(Deb. 8, Vol. VII, 09-03-2005)
Col. 820-21

Telephone Adalats in Gujarat
(Deb. 5, Vol. VII, 02-03-2005)
Col. 83—99

Tourist Circuits
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 509—14

TV Cable Facility through Telephone
(Deb. 36, Vol. X, 11-05-2005) Col. 480

Utilisation of Bilateral Entitlements in
Operation of Flights
(Deb. 8, Vol. VII, 09-03-2005)
Col. 481-82

Utilisation of Land After Exploration of
Oil and Gas
(Deb. 32, Vol. X, 05-05-2005)
Col. 84-85

Vigilance against Officers of IT and
Customs
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 120—32

Welfare Schemes for Orphan Children
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 75-76

World Bank Funds for Hospitals and
Dispensaries
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 209-10

Thupstan, Shri Chhewang

Change in Road Alignment
(Deb. 27, Vol. IX, 28-04-2005) Col. 53

Encouragement to Sports in Schools
(Deb. 30, Vol. IX, 03-05-2005)
Col. 20-21

Exodus of Pilots
(Deb. 27, Vol. IX, 28-04-2005) Col. 16

Funds for Autonomous Councils
(Deb. 19, Vol. VIII, 23-03-2005) Col. 65

Inclusion of Bhote Language in 8th
Schedule
(Deb. 21, Vol. IX, 19-04-2005) Col. 538

Installation of T.V. Transmitters in
Adivasis and Hilly Areas
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 11-12

Joint Project on Captive Breeding of
Tibetan Antelope
(Deb. 24, Vol. IX, 25-04-2005) Col. 91

Need to air-lift essential commodities to
Ladakh Region to meet the shortage
in the region (MUR 377)
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 425-26

Promotion of Amchi System of Medicine
(Deb. 26, Vol. IX, 27-04-2005)
Col. 271-72

Sarva Shiksha Abhiyan
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 13-14

Scheme for Development of Pulses and
Oilseeds
(Deb. 29, Vol. IX, 02-05-2005) Col. 6-7

Telecom Facilities in Ladakh
(Deb. 26, Vol. IX, 27-04-2005)
Col. 60-61

WLL and BSNL Towers
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 26-27

- Need to Improve the Mobile Telephone network in Amreli and Junagarh Districts of Gujarat and provide connectivity to more areas in the region (MUR 377)**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 419
- Need to lay a broad gauge railway line in Saurashtra and open more computerised reservation counters in Amreli district of Gujarat (MUR 377)**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 376
- Need to shift the existing cement factories located in Amreli Parliamentary Constituency in Gujarat to some other place with a view to check environmental pollution (MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005) Col. 390-91
- New Power Policy**
(Deb. 28, Vol. IX, 29-04-2005) Col. 167—71
- Obscene Programme on TV**
(Deb. 8, Vol. VII, 09-03-2005) Col. 89
- Opening of Retail Outlets/Gas Agencies**
(Deb. 32, Vol. X, 05-05-2005) Col. 97
- Opening of Tourism Offices in Foreign Countries**
(Deb. 29, Vol. IX, 02-05-2005) Col. 275-76
- Petroleum Rules, 2002**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 144-45
- Polluting Industrial Units**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 335-36
- Posts and Telegraph Facilities in Gujarat**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 298-99
- Prices of Cotton**
(Deb. 28, Vol. IX, 29-04-2005) Col. 450-51
- Production and Marketing of Cotton**
(Deb. 38, Vol. X, 13-05-2005) Col. 19—24
- Railway Budget — Demands for Grants— 2005-2006 and Resolution re: Approval of Recommendations in the First Report of Railway Convention Committee — (Cut Motion)**
(Deb. 22, Vol. IX, 20-04-2005) Col. 634—37
- Railway Budget, 2005-2006 — General Discussion Demands for Grants on Accounts, 2005-2006 — (Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 690—92
- Relaxation of Forestry Laws to Industries**
(Deb. 29, Vol. IX, 02-05-2005) Col. 193
- Report on Delhi Metro Rail Project**
(Deb. 4, Vol. VII, 01-03-2005) Col. 127—30
- Review of Handicraft Scheme**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 64-65
- Review of Investments by NRIs**
(Deb. 5, Vol. VII, 02-03-2005) Col. 415-16
- Royalty on Crude Oil**
(Deb. 9, Vol. VII, 10-03-2005) Col. 95
- Sale of Ethanol Mixed Petrol**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 232-33
- Scheme for Backward Areas**
(Deb. 31, Vol. X, 04-05-2005) Col. 63—70
- Setting up of Railway Stations**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 41-42
- Shortage of Cotton**
(Deb. 8, Vol. VII, 09-03-2005) Col. 633—35

- Speed Post Service**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 51-52
- STD Facility in Taluka Headquarters**
(Deb. 36, Vol. X, 11-05-2005)
Col. 121—30
- Supply of Substandard Ammunitions**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 213-14
- Technology for Setting up of Telephone Facilities**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 357-58
- Telecom Service in Gujarat**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 820-21
- Telephone Adalats in Gujarat**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 83—99
- Tourist Circuits**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 509—14
- TV Cable Facility through Telephone**
(Deb. 36, Vol. X, 11-05-2005) Col. 480
- Utilisation of Bilateral Entitlements in Operation of Flights**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 481-82
- Utilisation of Land After Exploration of Oil and Gas**
(Deb. 32, Vol. X, 05-05-2005)
Col. 84-85
- Vigilance against Officers of IT and Customs**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 120—32
- Welfare Schemes for Orphan Children**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 75-76
- World Bank Funds for Hospitals and Dispensaries**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 209-10
- Thupstan, Shri Chhewang**
- Change in Road Alignment**
(Deb. 27, Vol. IX, 28-04-2005) Col. 53
- Encouragement to Sports in Schools**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 20-21
- Exodus of Pilots**
(Deb. 27, Vol. IX, 28-04-2005) Col. 16
- Funds for Autonomous Councils**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 65
- Inclusion of Bhote Language in 8th Schedule**
(Deb. 21, Vol. IX, 19-04-2005) Col. 538
- Installation of T.V. Transmitters in Adivasis and Hilly Areas**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 11-12
- Joint Project on Captive Breeding of Tibetan Antelope**
(Deb. 24, Vol. IX, 25-04-2005) Col. 91
- Need to air-lift essential commodities to Ladakh Region to meet the shortage in the region (MUR 377)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 425-26
- Promotion of Amchi System of Medicine**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 271-72
- Sarva Shiksha Abhiyan**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 13-14
- Scheme for Development of Pulses and Oilseeds**
(Deb. 29, Vol. IX, 02-05-2005) Col. 6-7
- Telecom Facilities in Ladakh**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 60-61
- WLL and BSNL Towers**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 26-27

Tirath, Shrimati Krishna

Autonomy to CBI

(Deb. 8, Vol. VII, 09-03-2005) Col. 25

Autonomy to National Commission for Scheduled Castes

(Deb. 14, Vol. VIII, 17-03-2005) Col. 21

Consolidation of Land Holdings

(Deb. 38, Vol. X, 13-05-2005) Col. 23

General Budget — 2005-2006—General

Discussion Demands for Grants on Account — (General) 2005-2006 and

Demands for Supplementary Grants — (General), 2004-2005

(Deb. 14, Vol. VIII, 17-03-2005) Col. 372-75

Indian Penal Code (Amendment) Bill,

2005 (Amendment of sections 304, etc.) by Shrimati Krishna Tirath — Int.

(Deb. 20, Vol. VIII, 24-03-2005) Col. 401

Reservation of one third of seats for women in all the State Legislatures and Parliament

(Deb. 33, Vol. X, 06-05-2005)

Col. 553-54

Safai Karamcharis Insurance Scheme Bill,

2005 by Shrimati Krishna Tirath — Int.

(Deb. 20, Vol. VIII, 24-03-2005) Col. 400-01

Youth Welfare Bill, 2005 — Int.

(Deb. 20, Vol. VIII, 24-03-2005) Col. 400

Topdar, Shri Tarit Baran

Finance Bill, 2005 — Consid.

(Deb. 27, Vol. IX, 28-04-2005) Col. 306-11

Tripathi, Shri Chandra Mani

Activities of Pak Nationals

(Deb. 4, Vol. VII, 01-03-2005) Col. 311

Admission of Foreign Students in Higher Education

(Deb. 4, Vol. VII, 01-03-2005) Col. 130—41

AIR Station in Border Areas

(Deb. 27, Vol. IX, 28-04-2005)

Col. 35-36

Allotment of Land for Development of Airport

(Deb. 23, Vol. IX, 21-04-2005) Col. 172

BCCI

(Deb. 21, Vol. IX, 19-04-2005) Col. 715

Centre for Development of Stones

(Deb. 18, Vol. VIII, 22-03-2005) Col. 376-77

Crude Oil Production in Bombay High

(Deb. 8, Vol. VII, 09-03-2005) Col. 277—79

Dabhol Power Project

(Deb. 8, Vol. VII, 09-03-2005) Col. 663

Delhi-Rishikesh N.H.- 58

(Deb. 5, Vol. VII, 02-03-2005) Col. 148

Developments in Nepal and visits of Minister of External Affairs to Afghanistan and Pakistan (DUR 193)

(Deb. 17, Vol. VIII, 21-03-2005) Col. 652-53

Discontinuation of Uneconomic Rail Lines

(Deb. 23, Vol. IX, 21-04-2005) Col. 27—29

Export of Opium

(Deb. 15, Vol. VIII, 18-03-2005) Col. 298-99

Financial Irregularities in GAIL

(Deb. 37, Vol. X, 12-05-2005) Col. 262

Foreign Assistance to Naxal Outfits

(Deb. 25, Vol. IX, 26-04-2005) Col. 40-41

Fund Collected for Calamity Relief

(Deb. 18, Vol. VIII, 22-03-2005) Col. 481-82

Funds for Indian Council for Medical Research

(Deb. 8, Vol. VII, 09-03-2005) Col. 997-98

- Gap between Production and Consumption of Petroleum Products**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 142—44
- General Budget — 2005-2006—General Discussion Demands for Grants on Account — (General) 2005-2006 and Demands for Supplementary Grants — (General), 2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 530-31
- Harassment of Women at Work Place**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 71—81
- Illegal Construction in Delhi**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 318-19
- Import of Duty Free Raw Material by Private Steel Industries**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 227-28
- Import of Garlic**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 285
- Increasing Seats in Medical Colleges**
(Deb. 36, Vol. X, 11-05-2005)
Col. 204-08
- International Convention Centre**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 537
- Losses of BSNL/MTNL**
(Deb. 31, Vol. X, 04-05-2005)
Col. 46-47
- Meeting of Standing Committee of Inter-State Council**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 165—67
- Motion of Thanks on the President's Address**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1319—23
- National Gramin Bank**
(Deb. 10, Vol. VII, 11-03-2005) Col. 308
- Natural Calamities in the Country (DUR 193)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 531—34
- Need to ban production and sale of Gutkha in the country (MUR 377)**
(Deb. 24, Vol. IX, 25-04-2005) Col. 410
- Need to release the Central funds earmarked for various development programmes in Madhya Pradesh (MUR 377)**
(Deb. 5, Vol. VII, 02-03-2005) Col. 498
- Non-completion of Power Projects**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 564—66
- Oil Exploration Contract to Indian Companies**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 354—56
- Patent for Medicinal Plants**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 142-43
- Patenting of Plants**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 19—26
- Pay Scale of Employees of RRBs**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 429-30
- Permission for Treatment in Referral Hospitals**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 243-44
- Private Insurance Companies**
(Deb. 38, Vol. X, 13-05-2005)
Col. 89-90
- Private TV Channels**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 173-74
- Problem of Locust Swarm**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 235—37

- Production of Foodgrain**
(Deb. 34, Vol. X, 09-05-2005)
Col. 442-43
- Production of Sugarcane in Uttar Pradesh and Uttaranchal**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 183-84
- Railway Budget, 2005-2006—General Discussion Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 807—10
- Rehabilitation of Oustees of THDC**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 238-39
- Report on MPLAD Scheme**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 10—21
- Revival of Kulti Unit of SAIL**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 204-05
- Salt Pan Land**
(Deb. 35, Vol. X, 10-05-2005)
Col. 144-45
- Schedule Status to Regional Rural Banks**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 76
- Setting up of Petrol Pumps by Private Companies**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 260—62
- Tehri Dam Project**
(Deb. 8, Vol. VII, 09-03-2005) Col. 742
- Terrorist Outfits in Punjab**
(Deb. 25, Vol. IX, 26-04-2005) Col. 224
- Training to Small Entrepreneurs**
(Deb. 35, Vol. X, 10-05-2005)
Col. 43-44
- Uniform Policy for Medical and Engineering Colleges**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 312-13
- Uniform Policy for Medical Colleges**
(Deb. 36, Vol. X, 11-05-2005)
Col. 190-91
- Value Added Tax**
(Deb. 38, Vol. X, 13-05-2005)
Col. 252-53
- VRS in Kulti Unit of SAIL**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 438-39
- Tripathy, Shri Braja Kishore**
- Acquisition of Deep Submergence Rescue Vessels**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 167-68
- Acquisition of Land**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 509
- Affidavits filed in Supreme Court on Action taken by the Govt. on the CAG Report relating to procurement made for Operation Vijay (Kargil) and laying of reports of Justice Phukan Commission and the Central Vigilance Commission (Sub.)**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 581-82
- Agreement between ONGC Videsh and Russian Oil Company**
(Deb. 8, Vol. VII, 09-03-2005) Col. 385
- Agricultural Technology Information Centres**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 518—22
- Alleged Suicides in AIIMS**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 175-76
- Allocation of Funds to Universities**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 333—48
- Amendment to Maternity Act, 1961**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 241-42

- Anti-Erosion Works in States**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 496-97
- Assistance by IFAD for Development Project**
(Deb. 28, Vol. IX, 29-04-2005) Col. 173
- Assistance for Sports in Orissa**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 77
- Assistance from Germany for Health Programmes**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 407-08
- Auditing of Accounts of Vanished Companies**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 222—24
- Biotechnology Information System Network**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 43-44
- Bonded Trucking**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 247
- Childline Service**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 244—47
- CNG Filling Stations in NCT Region**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 267-68
- Coastal Insurance Scheme**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 200
- Committee for Strengthening Co-operative Financing**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 230-31
- Computerisation of Post Office**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 542-43
- Conservation of Wetlands**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 356—57
- Constitution of Core group for Tsunami Hit Areas**
(Deb. 8, Vol. VII, 09-03-2005) Col. 1061
- Construction of Bunkers along Indo-Pak Border**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 50-51
- Construction of Subways in Delhi**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 249-50
- Crash of Aircraft**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 195-96
- Dabhol Power Project**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 321-22
- Depletion of Ground Water Resources**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 10—19
- Development of Genetic Transformation System for Mosquito**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 222
- Development of Kaveri Jet Engine**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 209-10
- Development of Natural Gas Reserves**
(Deb. 23, Vol. IX, 21-04-2005) Col. 241
- Disapproval of Patents (Amendment) Ordinance and Patents (Amendment) Bill, 2005**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 666—68
- Documentary on Pigeon Mail Service**
(Deb. 9, Vol. VII, 10-03-2005) Col. 195
- Economic Condition of Railways**
(Deb. 8, Vol. VII, 09-03-2005) Col. 369
- Education System**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 169—70
- Education through Open Schools and Universities**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 297—300
- Electoral Reforms**
(Deb. 10, Vol. V., 11-03-2005)
Col. 193-94

- Emerging Bio-Tech Powers**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 266
- Enhancement of plan size for Orissa**
(Deb. 22, Vol. IX, 20-04-2005) Col. 283
- Encroachment around Protected Monuments**
(Deb. 37, Vol. X, 12-05-2005)
Col. 152—55
- Establishment of National Environmental Tribunal**
(Deb. 34, Vol. X, 09-05-2005)
Col. 506-07
- Excise Duty Outstanding against ITC**
(Deb. 33, Vol. X, 06-05-2005)
Col. 307—09
- Exploration of Coal by Private Players**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 164-65
- Exploratory Wells in Mahanadi**
(Deb. 32, Vol. X, 05-05-2005)
Col. 169—70
- Export by BEL.**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 237-38
- Export of Jute**
(Deb. 38, Vol. X, 13-05-2005)
Col. 212-13
- Failure of SAARC**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 197-98
- Fake Drugs Racket**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 438-39
- Fellowships to Students**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 431-32
- Fertilizer Plants**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 304—06
- Financial Condition of Ports**
(Deb. 31, Vol. X, 04-05-2005)
Col. 445—47
- Financial Resources for R&D Activities**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 531
- Fiscal Deficit of India**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 350-51
- Foreign Investment in Research Sector**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 771-72
- Foreign Language Courses**
(Deb. 35, Vol. X, 10-05-2005)
Col. 230-31
- Freight and Passenger Traffic**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 265-66
- Funds for Modernisation Schemes**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 47-48
- Funds Raised by PNB through Public Issue**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 625-26
- Funds under DPAP**
(Deb. 33, Vol. X, 06-05-2005)
Col. 445—48
- Garment Technology Expo.**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 341—43
- Gas in Krishna Godavari Basin**
(Deb. 32, Vol. X, 05-05-2005) Col. 173
- Gas Pipeline between Myanmar-India through Bangladesh**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 357—61
- Gene Revolution**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 349-50
- Handling of New Generation Vessels at Ports**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 291-92
- Honourarium to Anganwadi Workers**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 225—28

- IIT, Roorkee
(Deb. 4, Vol. VII, 01-03-2005)
Col. 309—11
- Import of LPG
(Deb. 9, Vol. VII, 10-03-2005)
Col. 87-88
- Incentives to Textile Sector
(Deb. 8, Vol. VII, 09-03-2005)
Col. 698-99
- Increase in Earthquake Tremors
(Deb. 26, Vol. IX, 27-04-2005)
Col. 534-35
- Increase in Retirement Age
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 163-64
- Increasing Visas for Travel to Canada
(Deb. 5, Vol. VII, 02-03-2005)
Col. 359-60
- India-Chile Trade
(Deb. 21, Vol. IX, 19-04-2005)
Col. 868-69
- Indo-Japan Trade
(Deb. 35, Vol. X, 10-05-2005)
Col. 15—19
- Industrial Tariffs
(Deb. 12, Vol. VIII, 15-03-2005) Col. 347
- Infrastructure Facilities for Judiciary
(Deb. 33, Vol. X, 06-05-2005)
Col. 63—68
- Interim Dividend by PSUs
(Deb. 8, Vol. VII, 09-03-2005) Col. 648
- International Cargo Containers
(Deb. 33, Vol. X, 06-05-2005)
Col. 429-30
- Investment of Non-Government
Provident Funds
(Deb. 10, Vol. VII, 11-03-2005)
Col. 257-58
- Involvement of Companies in Tourism
Sector
(Deb. 34, Vol. X, 09-05-2005)
Col. 326-27
- Joining of UN Peacekeeping Mission in
Congo
(Deb. 8, Vol. VII, 09-03-2005)
Col. 419-20
- Joint Survey of Borders by India and
Pakistan
(Deb. 5, Vol. VII, 02-03-2005)
Col. 195-96
- Junking of Tankers
(Deb. 22, Vol. IX, 20-04-2005)
Col. 127-28
- Land Policies
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 294-95
- Letter of Intent for DTH Service
(Deb. 20, Vol. VIII, 24-03-2005) Col. 261
- Levy of Toll Tax
(Deb. 36, Vol. X, 11-05-2005)
Col. 510—16
- Licence to Power Companies
(Deb. 10, Vol. VII, 11-03-2005)
Col. 208-09
- Loan for NCES Projects
(Deb. 33, Vol. X, 06-05-2005)
Col. 362--66
- Marketing of Mango
(Deb. 24, Vol. IX, 25-04-2005)
Col. 238-39
- Missing of Currency Notes
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 336-37
- Modernisation of Prasar Bharti
(Deb. 8, Vol. VII, 09-03-2005)
Col. 229-30
- N.I.E.P.A.
(Deb. 25, Vol. IX, 26-04-2005)
Col. 307-08
- National Nutrition Mission
(Deb. 25, Vol. IX, 26-04-2005)
Col. 33—40
- National Rural Health Missions
(Deb. 13, Vol. VIII, 03-03-2005)
Col. 16—24

National Scheduled Tribes Finance Development Corporation (Deb. 30, Vol. IX, 03-05-2005) Col. 365—67	Political Situation in the State of Jharkhand (Sub.) (Deb. 10, Vol. VII, 11-03-2005) Col. 445-46
Natural Gas Resources (Deb. 32, Vol. X, 05-05-2005) Col. 21—26	Port Connectivity Projects (Deb. 14, Vol. VIII, 17-03-2005) Col. 14-15
Naxalism (Deb. 35, Vol. X, 10-05-2005) Col. 240-41	Prices of Drugs (Deb. 11, Vol. VIII, 14-03-2005) Col. 436-37
Nehru Yuva Kendras (Deb. 30, Vol. IX, 03-05-2005) Col. 1—14	Prices of Life Saving Drugs (Deb. 24, Vol. IX, 25-04-2005) Col. 43-44
New Tiger Projects (Deb. 34, Vol. X, 09-05-2005) Col. 291—95	Profit Margin on Sale of Petroleum Products (Deb. 37, Vol. X, 12-05-2005) Col. 178—80
Notices to Bangladeshi Nationals in Orissa (Deb. 12, Vol. VIII, 15-03-2005) Col. 141-42	Proposal for giving Punitive Power to PFRDA (Deb. 38, Vol. X, 13-05-2005) Col. 219-20
Oil Fields in Egypt (Deb. 14, Vol. VIII, 17-03-2005) Col. 142	Proposal to reunite divided families of India and Pakistan (Deb. 19, Vol. VIII, 23-03-2005) Col. 175
Opening of Post Office and Telephone Exchanges (Deb. 26, Vol. IX, 27-04-2005) Col. 443—47	Protection of Tigers (Deb. 11, Vol. VIII, 14-03-2005) Col. 143—45
Patent Law Issues (Deb. 35, Vol. X, 10-05-2005) Col. 175-76	Publicity of Women and Children Development Schemes (Deb. 21, Vol. IX, 19-04-2005) Col. 813—15
Pending Amount on Account of ESIC Facilities (Deb. 24, Vol. IX, 25-04-2005) Col. 363-64	Purchase of Aircraft (Deb. 9, Vol. VII, 10-03-2005) Col. 41—43
Pending Applications of PCOs in Orissa (Deb. 26, Vol. IX, 27-04-2005) Col. 310—12	Rail Line Between Jammu and Udhampur (Deb. 23, Vol. IX, 21-04-2005) Col. 186-87
Performance of Fertilizer Units (Deb. 17, Vol. VIII, 21-03-2005) Col. 23—32	Railway Budget, 2005-2006 — General Discussion Demands for Grants on Accounts, 2005-2006 — (Railways) Demands for Supplementary Grants, 2004-2005 (Railways) (Deb. 11, Vol. VIII, 14-03-2005) Col. 641—51
PNDT Act (Deb. 8, Vol. VII, 09-03-2005) Col. 935-36	

- Reconstruction Work in Tsunami Affected States**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 477-78
- Recovery of Outstanding Amounts from Airlines**
(Deb. 32, Vol. X, 05-05-2005)
Col. 151-52
- Red Corner Notice**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 407-08
- Refinance Interest Rate**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 137—41
- Reform in Rural Water Supply Sector**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 464-66
- Religious Tourism**
(Deb. 29, Vol. IX, 02-05-2005) Col. 249
- Reproductive Health in Orissa**
(Deb. 31, Vol. X, 04-05-2005)
Col. 174-75
- Requirement of Gas by Gas-based Projects**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 218—20
- Restarting of Steam Locomotives**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 69-70
- Review of Performance of Health Care Programmes**
(Deb. 36, Vol. X, 11-05-2005)
Col. 52—62
- Review of Revised Long Term Action Plan for Orissa**
(Deb. 31, Vol. X, 04-05-2005)
Col. 428-29
- Rights for Telecasting DD Channels**
(Deb. 9, Vol. VII, 10-03-2005) Col. 304
- Safety of Buildings in Taj Premises**
(Deb. 32, Vol. X, 05-05-2005)
Col. 122-23
- Sale of RIL Shares**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 150—52
- Scheme for Hill Areas**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 367-68
- Setting up of Committee to look after cases of Sexual Harassment**
(Deb. 35, Vol. X, 10-05-2005) Col. 254
- Setting up of Pension Fund Regulatory and Development Authority**
(Deb. 8, Vol. VII, 09-03-2005) Col. 706
- Setting up of Power Projects in Foreign Countries**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 375—78
- Shifting of Farm Subsidies**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 518-19
- Shrinking of Glaciers of Himalayas**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 43—45
- Small Pharmaceutical Units**
(Deb. 34, Vol. X, 09-05-2005)
Col. 428-29
- Socio-Economic Upliftment of Safai Karamcharis**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 594—98
- Special Coach for Handicapped Passengers**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 247-48
- Standing Committee on Home Affairs—One Hundred Twelfth and One Hundred Thirteenth Reports—Laid**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 569-70
- Statutory Resolution Disapproving Patents (Amendment) Ordinance and Patents (Amendment) Bill, 2005**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 589-90

Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Bihar
(Deb. 16, Vol. VIII, 19-03-2005)
Col. 85—87

Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Goa
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 451354

Study of Indian Plate
(Deb. 5, Vol. VII, 02-03-2005) Col. 409

Subsidy of Fertilizers
(Deb. 21, Vol. IX, 19-04-2005) Col. 293

Suspension of Sale of Tickets by Air India Agents
(Deb. 23, Vol. IX, 21-04-2005) Col. 106

Target under Tribal Development Schemes
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 219—24

Transmission and Distribution of Power
(Deb. 38, Vol. X, 13-05-2005)
Col. 163-64

Tsunami Disaster in A&N Islands
(Deb. 4, Vol. VII, 01-03-2005)
Col. 296-97

Tsunami Warning System
(Deb. 8, Vol. VII, 09-03-2005)
Col. 975—78

Upgradation of Su-30 MKI
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 235-36

Visit of CPWD Officials to Melbourne
(Deb. 30, Vol. IX, 03-05-2005)
Col. 309-10

Visit of Indian and Foreign Delegations
(Deb. 22, Vol. IX, 20-04-2005)
Col. 352—70

Vaghela, Shri Shankersinh

Status of Implementation of Recommendations in the Second Report of Standing Committee on Labour (St.)
(Deb. 28, Vol. IX, 29-04-2005) Col. 553

Vajpayee, Shri Atal Bihari

Collision between 9168 UP Sabarmati Express and Goods Train at Samlaya Station on Vadodara Division of Western Railways on 21st April, 2004
(Sub.)

(Deb. 25, Vol. IX, 26-04-2005)
Col. 6—24

Vallabhaneni, Shri Balashowry

Adventure Sports
(Deb. 25, Vol. IX, 26-04-2005)
Col. 74—76

Anti Dumping Duty
(Deb. 21, Vol. IX, 19-04-2005)
Col. 643—45

Anti-diabetic Properties in Camel Milk
(Deb. 31, Vol. X, 04-05-2005)
Col. 363-64

Argemone Mexicana in Edible Oils
(Deb. 22, Vol. IX, 20-04-2005)
Col. 465-66

Bilateral Pact with Singapore
(Deb. 27, Vol. IX, 28-04-2005) Col. 190

Bringing of Sections of Railway Act, 1989 Under RPF
(Deb. 23, Vol. IX, 21-04-2005)
Col. 257-58

Co-operation with France
(Deb. 34, Vol. X, 09-05-2005)
Col. 316-17

Commonwealth Games, 2010
(Deb. 25, Vol. IX, 26-04-2005)
Col. 304—06

Community Kitchen Scheme
(Deb. 37, Vol. X, 12-05-2005)
Col. 215-16

Demand of Coal
(Deb. 15, Vol. VIII, 18-03-2005) Col. 17

Development of Tourism Industry
(Deb. 29, Vol. IX, 02-05-2005)
Col. 92—94

- Down Linking Policy**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 227-28
- Duty Entitlement Pass Book Schemes**
(Deb. 30, Vol. IX, 03-05-2005) Col. 154
- Employment Opportunities in IT Sector**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 269-70
- Energy from Rice Husk**
(Deb. 38, Vol. X, 13-05-2005)
Col. 169-70
- Engineering Export Promotion Council**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 323—25
- Excavation Work in Goa**
(Deb. 37, Vol. X, 12-05-2005)
Col. 249-50
- Fires in National Parks**
(Deb. 34, Vol. X, 09-05-2005)
Col. 537-38
- Housing for the Handicapped**
(Deb. 38, Vol. X, 13-05-2005)
Col. 194—98
- Hydrogen Energy as a Fuel**
(Deb. 38, Vol. X, 13-05-2005)
Col. 122-23
- Incidence of Obesity**
(Deb. 31, Vol. X, 04-05-2005)
Col. 299-300
- Introduction of Peace Education**
(Deb. 35, Vol. X, 10-05-2005)
Col. 190-91
- Killing of Persons by Auto Drivers**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 242-43
- Life Style Related Diseases**
(Deb. 31, Vol. X, 04-05-2005)
Col. 388-89
- Meeting of National Board for Wildlife**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 185—88
- Meeting with Representatives of Airlines Industry**
(Deb. 37, Vol. X, 12-05-2005)
Col. 178
- Modern Facilities of Treatment to Poor Patients**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 206—08
- Modernization of Survey of India**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 278—80
- National Rural Health Mission**
(Deb. 31, Vol. X, 04-05-2005)
Col. 1—8
- New Tiger Projects**
(Deb. 34, Vol. X, 09-05-2005)
Col. 291-95
- NGOs under Youth Development Projects**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 282—86
- No Diabetes Case among Tribes of Rajasthan**
(Deb. 36, Vol. X, 11-05-2005)
Col. 362-63
- Oil Production**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 51-52
- Potential of Renewable Energy**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 525-26
- Procedure Regarding Release of Funds for Project Tiger**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 218-19
- Promotion of Tourism**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 343-44
- Research on Iron Pillar**
(Deb. 27, Vol. IX, 28-04-2005) Col. 85
- Setting up of Power Projects**
(Deb. 33, Vol. X, 06-05-2005)
Col. 262—06

- Setting up of Special Courts for Wildlife Crimes**
(Deb. 21, Vol. IX, 19-04-2005) Col. 384
- Shortage of Staff in ASI**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 224—26
- Solar Energy Board**
(Deb. 38, Vol. X, 13-05-2005)
Col. 205-06
- Solid Waste Management and Drainage Scheme**
(Deb. 35, Vol. X, 10-05-2005) Col. 8
- Strengthening of Distribution Network**
(Deb. 37, Vol. X, 12-05-2005)
Col. 9—22
- Suggestions of CITES on Protection of Indian Tigers**
(Deb. 34, Vol. X, 09-05-2005)
Col. 469-70
- Supply of Coal to Power Plants**
(Deb. 36, Vol. X, 11-05-2005)
Col. 31—35
- Upgradation of Chetak Helicopters**
(Deb. 27, Vol. IX, 28-04-2005) Col. 244
- Uranium Mining**
(Deb. 31, Vol. X, 04-05-2005)
Col. 232-33
- Use of Hydrogen as Energy Sources**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 288-89
- Vulnerability Line along Coastline**
(Deb. 29, Vol. IX, 02-05-2005) Col. 282
- Varma, Shri Ratilal Kalidas**
- Activities of Pak Nationals**
(Deb. 4, Vol. VII, 01-03-2005) Col. 311
- Administrative Reforms Commission**
(Deb. 31, Vol. X, 04-05-2005)
Col. 169-70
- Agreements between India and Italy**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 532
- Appointment of Public Health Workers**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 245
- Biotech Parks**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 841—43
- Cauvery Water Dispute**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 430
- Cement Export**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 62-63
- Central Funds to States**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 310—14
- Credit Facility for Food Processing Sector**
(Deb. 34, Vol. X, 09-05-2005) Col. 431
- Decline of Production of Soyabean/ Mustard**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 267-68
- Delhi Police Housing Society**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 147-48
- Discontinuance of Employees Pension Scheme**
(Deb. 21, Vol. IX, 19-04-2005) Col. 277
- Export of Arms/Ammunitions/Defence Equipments**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 73-74
- Export of Drugs**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 145-46
- Export of Non-Basmati Rice**
(Deb. 29, Vol. IX, 02-05-2005) Col. 120
- Funds under Swajaldhara Scheme**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 524—30
- General Budget — 2005-2006 General Discussion**
- Demands for Grants on Account — (General) 2005-2006 and Demands for Supplementary Grants — (General), 2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 396-97

- Import of Telecom Instruments**
 (Deb. 19, Vol. VIII, 23-03-2005) Col. 107
- Increase in the Prices of Petroleum Products**
 (Deb. 14, Vol. VIII, 17-03-2005)
 Col. 201—05
- Independent Drug Authority**
 (Deb. 22, Vol. IX, 20-04-2005) Col. 153
- Indian and Foreign Delegation Visits**
 (Deb. 5, Vol. VII, 02-03-2005)
 Col. 313—23
- Industrial use of Forest Land by L&T Cement Company**
 (Deb. 11, Vol. VIII, 14-03-2005)
 Col. 252-53
- Land Occupied by ONGC on Rental Basis**
 (Deb. 14, Vol. VIII, 17-03-2005) Col. 231
- Loan to Farmers**
 (Deb. 10, Vol. VII, 11-03-2005)
 Col. 13—30
- Manufacture and Launch of Satellites**
 (Deb. 22, Vol. IX, 20-04-2005) Col. 415
- Military Cooperation between India and U.S.A.**
 (Deb. 27, Vol. IX, 28-04-2005)
 Col. 36-37
- Modernisation of Hospitals with World Bank Fund**
 (Deb. 22, Vol. IX, 20-04-2005)
 Col. 94-95
- Modernisation of PMFs**
 (Deb. 21, Vol. IX, 19-04-2005)
 Col. 603-04
- National Media Centre**
 (Deb. 8, Vol. VII, 09-03-2005) Col. 337
- National Policy on Petrochemicals**
 (Deb. 29, Vol. IX, 02-05-2005) Col. 228
- Nirmal Bharat Abhiyan Yojana**
 (Deb. 12, Vol. VIII, 15-03-2005) Col. 348
- Overseas Expansion of Public Sector Banks**
 (Deb. 33, Vol. X, 06-05-2005)
 Col. 77—79
- Passport Rackets**
 (Deb. 21, Vol. IX, 19-04-2005)
 Col. 647-48
- Petroleum Regulatory Board**
 (Deb. 8, Vol. VII, 09-03-2005) Col. 279
- Petroleum Rules, 2002**
 (Deb. 14, Vol. VIII, 17-03-2005)
 Col. 144-45
- Polluting Industrial Units**
 (Deb. 17, Vol. VIII, 21-03-2005)
 Col. 335-36
- Port Connectivity Projects**
 (Deb. 14, Vol. VIII, 17-03-2005)
 Col. 1—16
- Prices of Drugs**
 (Deb. 11, Vol. VIII, 14-03-2005)
 Col. 436-37
- Private Sector in Rural Development**
 (Deb. 8, Vol. VII, 09-03-2005)
 Col. 630-31
- Problems of Opium Growers**
 (Deb. 28, Vol. IX, 29-04-2005)
 Col. 224-25
- Production of Steel**
 (Deb. 24, Vol. IX, 25-04-2005)
 Col. 62—64
- Railway Budget—Demands for Grants—2005-2006 and Resolution re: Approval of Recommendations in the First Report of Railway Convention Committee**
 (Deb. 22, Vol. IX, 20-04-2005)
 Col. 611—18
- Railway Budget, 2005-2006—General Discussion**
- Demands for Grants on Accounts, 2005-2006 - (Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
 (Deb. 11, Vol. VIII, 14-03-2005)
 Col. 783-84
- Royalty on Crude Oil**
 (Deb. 9, Vol. VII, 10-03-2005)
 Col. 95

- Sampoorna Grameen Rozgar Yojana**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 216—20
- Scams in Co-operative Banks**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 307-08
- Scheme for Improvement in Coai Sector**
(Deb. 31, Vol. X, 04-05-2005)
Col. 168-69
- Schemes to overcome Water Crisis**
(Deb. 34, Vol. X, 09-05-2005) Col. 270
- Setting up of Refineries in States**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 452-53
- Social Security Scheme for Contract and Industrial Labourers**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 5
- Special Road Package for North Eastern Region**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 363—65
- Talks with Naga Leaders**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 48-49
- US Co-operation in Nuclear Energy Field**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 551-52
- Valmiki Ambedkar Awas Yojana**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 391—98
- Water Harvesting Scheme**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 269-70
- Vasava, Shri Mansukhbhai D.**
- Assistance under Re-survey Project in Tribal Areas**
(Deb. 35, Vol. X, 10-05-2005) Col. 131
- Benefits of Schemes for Handloom and Handicraft Sector**
(Deb. 33, Vol. X, 06-05-2005)
Col. 225-26
- Bogus Housing Finance Companies**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 664-65
- Budgetary Provision to Provide Technological Information**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 166
- Cases against C&E Officers**
(Deb. 38, Vol. X, 13-05-2005)
Col. 73-74
- Condition of Mortuaries in Government Hospitals**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 289
- Construction of Overbridge on NH-8**
(Deb. 26, Vol. IX, 27-04-2005) Col. 144
- Corruption in Canteen Stores Department**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 111-12
- Delay in Issuance of Passport**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 374—77
- Demolition of Resettlement Colony**
(Deb. 35, Vol. X, 10-05-2005)
Col. 89—91
- Dr. Ambedkar National Scholarship Scheme for Meritorious SC/ST Students**
(Deb. 32, Vol. X, 05-05-2005)
Col. 80—83
- Duty Evasion**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 56—59
- Expenditure incurred on Clubs**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 123
- Fake LPG Cylinders**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 34-35
- Illegal Constructions in Sainik Farms**
(Deb. 30, Vol. IX, 03-05-2005) Col. 292
- Inquiry against Officials**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 444-45

- Installation of Iron Gates**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 276-77
- Involvement of Private Sector for Maintenance of Monuments**
(Deb. 27, Vol. IX, 28-04-2005) Col. 110
- Minimum Wages**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 204-05
- Modernisation of NTC Mills**
(Deb. 33, Vol. X, 06-05-2005)
Col. 416—18
- MSP Announced by CCI**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 98—100
- National Tribal Museum**
(Deb. 37, Vol. X, 12-05-2005)
Col. 87-88
- Non-payment of Inland Air Travel Tax**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 302—06
- Pending Proposals of PMGSY under Forest Conservation Act, 1980**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 79—88
- Polluting Industrial Units**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 335-36
- Production Cost of LPG**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 258—61
- Promotion of Hindi in Missions Abroad**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 133—44
- Protection of Interest of Milk Producers**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 242
- Recommendations of Expenditure Reforms Committee**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 129-30
- Rehabilitation of Displaced Tribals**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 17--19
- Relaxation of Forestry Laws to Industries**
(Deb. 29, Vol. IX, 02-05-2005) Col. 193
- Rules for Registration of Private Hospitals/Nursing Homes/Doctors**
(Deb. 8, Vol. VII, 09-03-2005) Col. 174
- Selling of Eatables at Stations of High Prices**
(Deb. 27, Vol. IX, 28-04-2005) Col. 92
- Supply of Foodgrains**
(Deb. 34, Vol. X, 09-05-2005)
Col. 288-89
- Vacancies in CBI**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 4—10
- Vigilance against Officers of IT and Customs**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 120—32
- Veerendra Kumar, Shri M.P.**
- ADB and World Bank Aided Projects**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 115—19
- Amendment to Patent Act**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 333—35
- Ban on Lotteries**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 234-35
- Campaign Against Ayurveda**
(Deb. 5, Vol. VII, 02-03-2005) Col. 427
- CGHS Facilities**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 961-62
- Clean Development Mechanism Projects**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 276—86
- Combating Cancer**
(Deb. 8, Vol. VII, 09-03-2005) Col. 11
- Commission on Tribals**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 88-89

- Commissioning of DD/AIR Station in Kerala
(Deb. 8, Vol. VII, 09-03-2005) Col. 398
- Crash of Aircraft
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 195-96
- Crisis in Coir Industry
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 102-03
- Decline in Sex Ratio
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 335—37
- Development of Airports
(Deb. 9, Vol. VII, 10-03-2005)
Col. 265-66
- Disapproval of Patents (Amendment)
Ordinance and Patents (Amendment)
Bill, 2005
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 697—701
- Disbanding of Task Force on Linking of Rivers
(Deb. 11, Vol. VIII, 14-03-2005) Col. 15
- Duty Free Import of Pepper and Cardamom
(Deb. 12, Vol. VIII, 15-03-2005) Col. 144
- Earthquake Warning by Scientists
(Deb. 26, Vol. IX, 27-04-2005)
Col. 496-97
- Economic Cooperation Agreement
(Deb. 21, Vol. IX, 19-04-2005)
Col. 537-38
- Electoral Reforms (DUR 193)
(Deb. 31, Vol. X, 04-05-2005)
Col. 551—53
- Establishment of Research and Engineering Foundation
(Deb. 26, Vol. IX, 27-04-2005)
Col. 463-64
- Extraction of Ground Water by MNCs
(Deb. 21, Vol. IX, 19-04-2005) Col. 455
- Fake Advertisement Regarding Vacancies
(Deb. 8, Vol. VII, 09-03-2005) Col. 454
- Finance Bill, 2005 — Consid.
(Deb. 27, Vol. IX, 28-04-2005)
Col. 363—67
- Financial Condition of Ports
(Deb. 31, Vol. X, 04-05-2005)
Col. 445—47
- Foreign Direct Investment in Agriculture
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 106-07
- Funds for Drilling Exploratory Wells
(Deb. 9, Vol. VII, 10-03-2005)
Col. 234-35
- General Budget 2005-2006 — General Discussion, Demands for Grants on Account (General), 2005-2006 and Demands for Supplementary Grants (General), 2004-05
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 449—53
- Hawala Money
(Deb. 28, Vol. IX, 29-04-2005) Col. 373
- Hefty Medical Bill
(Deb. 36, Vol. X, 11-05-2005) Col. 250
- Import of Fish from Thailand
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 144-45
- Import of GM Oilseeds
(Deb. 21, Vol. IX, 19-04-2005)
Col. 289-90
- Import of Orthodox Tea
(Deb. 21, Vol. IX, 19-04-2005)
Col. 784-85
- Import of Silk from China
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 76—78
- Improvement in Ship Yards
(Deb. 31, Vol. X, 04-05-2005)
Col. 192-93
- Intellectual Property Rights
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 450-51

- Internet Subscribers**
(Deb. 31, Vol. X, 04-05-2005)
Col. 379-80
- Levy of Tax in Flood Prone Areas**
(Deb. 29, Vol. IX, 02-05-2005) Col. 115
- Mite Affected Coconut Trees**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 358—60
- Motels around NRI Cities**
(Deb. 8, Vol. VII, 09-03-2005) Col. 1020
- Natural Calamities in the Country**
(DUR 193)
(Deb. 19, Vol. VIII, 23-03-2005) Col. 520
- Need to bring a legislation to regulate functioning of Associated Reproductive Technology (ART) clinics in the country (MUR 377)**
(Deb. 32, Vol. X, 05-05-2005) Col. 222
- Need to concur with the proposal of the Government of Kerala to change the name of Pattikkad railway station to Poonthanam railway station (MUR 377)**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 605
- Need to solve the emergent problems on account of abolition of contract labour at FCI depot, West Hill, Kerala (MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 400-401
- New Tourism Policy**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 93—95
- New Ventures of Postal Department**
(Deb. 36, Vol. X, 11-05-2005)
Col. 242-43
- Oil Block Project in Libya**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 201-02
- Oil Wells in Rajasthan**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 108-09
- Operation of Flights of Gulf Countries**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 5—15
- Outsourcing and Privatising of Passport Work**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 274-75
- Pamba Action Plan**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 184-85
- Patents (Amendment) Bill — Int.**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 370-71
- Pineapple Export**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 314-15
- Possibility of Earthquake in Himalayan Region**
(Deb. 36, Vol. X, 11-05-2005)
Col. 483—85
- Post Tsunami Plans for Andaman and Nicobar Islands**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 99-100
- Presentation of Petition**
(Deb. 38, Vol. X, 13-05-2005) Col. 283
- Price Stabilization Fund Scheme**
(Deb. 21, Vol. IX, 19-04-2005) Col. 708
- Problems being faced by traditional fishermen in the country and steps taken by the Government in this regard (CA)**
(Deb. 37, Vol. X, 12-05-2005)
Col. 296, 297—300
- Procurement of Aircraft on Lease Basis**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 86-87
- Production of Arecanut**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 539—44
- Production of Coconut**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 355—57

- Production of Mobile Phone Handsets**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 531-32
- Promotion of Indian System of Medicines**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 519—21
- Railway Budget, 2005-2006 — General Discussion**
- Demands for Grants on Accounts, 2005-2006 — (Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 767—71
- Recruitment of Teachers in IIT's and REC's**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 194-95
- Reservation Upgradation from Lower to Upper Class**
(Deb. 9, Vol. VII, 10-03-2005) Col. 268
- Review of Air Safety Rules**
(Deb. 27, Vol. IX, 28-04-2005) Col. 21
- Rural Electrification**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 232—34
- Scheme for Contaminated Water**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 304-05
- Sea-Bird Project**
(Deb. 32, Vol. X, 05-05-2005)
Col. 69-70
- Setting up of Committee to look into Working of Women Studies**
(Deb. 35, Vol. X, 10-05-2005) Col. 183
- Setting up of Railway Hospitals in Kerala**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 171-72
- Sixth Pay Commission**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 598-99
- Smuggling of CFC Gases**
(Deb. 28, Vol. IX, 29-04-2005) Col. 149
- Spending on Health**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 99—101
- Spices Trade**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 46—48
- Transmission and Distribution of Power**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 59—63
- Tsunami Warning System**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 975—78
- Underweight Cylinders**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 387-88
- Unethical Practices of Assisted Productive Technology Clinics**
(Deb. 36, Vol. X, 11-05-2005)
Col. 36—38
- Use of Over-aged Coaches and Engines**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 246-47
- Velu, Shri R.**
- Collision between Sabarmati Express and Goods Train on Godhra — Vadodara Section of Western Railway (St.)**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 294-95
- Demands for Supplementary Grants — Railways, 2004-05**
(Deb. 8, Vol. VII, 09-03-2005) Col. 1122
- Venkatapathy, Shri K.**
- Compulsory Voting Bill, 2004 — Considered & Negatived**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 603—10
- Venkatswamy, Shri G.**
- Situation arising out of non-finalisation of National Coal Workers Wage Agreement-VII and steps taken by the Government in regard thereto (CA)**
(Deb. 34, Vol. X, 09-05-2005) Col. 557

Venugopal, Shri D.

Need to constitute district level committees under the chairmanship of the area M.P. to supervise implementation of Central Government sponsored welfare schemes (MUR 377)

(Deb. 5, Vol. VII, 02-03-2005)
Col. 500—02

Need to evolve a Pilot scheme for promoting tomato cultivation and its marketability besides setting up of food processing industries in Thirupathur, Natrampalli and Ottanchathiram in Tamil Nadu (MUR 377)

(Deb. 30, Vol. IX, 03-05-2005) Col. 428

Need to Expedite Work on Sethu Samudram Project (MUR 377)

(Deb. 13, Vol. VIII, 16-03-2005) Col. 376

Need to streamline the functioning of Co-operative Societies in Tamil Nadu (MUR 377)

(Deb. 25, Vol. IX, 26-04-2005)
Col. 398-99

Verma, Shri Bhanu Pratap Singh

Arms Licence

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 178—80

Bamboo Promotion Projects

(Deb. 21, Vol. IX, 19-04-2005)
Col. 197-98

Closure of Gas Agencies

(Deb. 32, Vol. X, 05-05-2005)
Col. 47-48

Cultivation of Medicinal Plants

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 33—55

Delivery of Tanks

(Deb. 14, Vol. VIII, 17-03-2005) Col. 247

Development of Python Park in Uttar Pradesh

(Deb. 21, Vol. IX, 19-04-2005) Col. 329

Disposal of Old Stock

(Deb. 37, Vol. X, 12-05-2005)
Col. 107-08

Effects of Defusion of Explosives on Environment

(Deb. 11, Vol. VIII, 14-03-2005) Col. 204

Eradication of T.B.

(Deb. 5, Vol. VII, 02-03-2005)
Col. 46—56

Funds for Vocational Training Centre

(Deb. 21, Vol. IX, 19-04-2005)
Col. 835—38

Gandhi Darshan and Darshan Samiti

(Deb. 27, Vol. IX, 28-04-2005) Col. 61

Issuance of Licences

(Deb. 30, Vol. IX, 03-05-2005)
Col. 97-98

Need to declare certain State Highways in Jalaun Parliamentary Constituency, U.P. as National Highways (MUR 377)

(Deb. 13, Vol. VIII, 16-03-2005) Col. 378

Need to open a Sainik School in Madhogarh tehsil of Jalaun Parliamentary Constituency, U.P. (MUR 377)

(Deb. 20, Vol. VIII, 24-03-2005) Col. 300

Ongoing Irrigation Projects

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 306—08

Pending Tourism Schemes

(Deb. 17, Vol. VIII, 21-03-2005) Col. 306

Privatisation of CPWD

(Deb. 12, Vol. VIII, 15-03-2005) Col. 122

Railway Budget — Demands for Grants— 2005-2006 and Resolution re: Approval of Recommendations in the First Report of Railway Convention Committee — (Cut Motion)

(Deb. 22, Vol. IX, 20-04-2005)
Col. 677—79

Railway Budget, 2005-2006 — General Discussion Demands for Grants on

- Accounts, 2005-2006 — (Railways)
Demands for Supplementary Grants,
2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 860—62
- Recruitment of Safai Karamcharies in
NDMC
(Deb. 35, Vol. X, 10-05-2005)
Col. 80-81
- Suicide Incidents
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 148—50
- Verma, Shri Rajesh
Anganwadi Kendras
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 226—32
- Committee on Absence of Members
from the Sitting of the House — Third
Report — Presented
(Deb. 17, Vol. VIII, 21-03-2005) Col. 545
- Consumer Awareness Programme
(Deb. 17, Vol. VIII, 21-03-2005) Col. 33
- Exports to America
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 402-03
- Huge Wastages of Agricultural Produce
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 332-33
- Installation of HPT/LPT/VLPTs
(Deb. 8, Vol. VII, 09-03-2005)
Col. 431-32
- Integrated Development of Small and
Medium Towns Scheme
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 372—75
- Merger of Banks
(Deb. 8, Vol. VII, 09-03-2005)
Col. 108-09
- Nationalisation of RRBs
(Deb. 8, Vol. VII, 09-03-2005) Col. 631
- Polio Camps
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 264—70
- Railway Reservation Centres
(Deb. 8, Vol. VII, 09-03-2005)
Col. 363—66
- Red-Chilli Trade
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 379—81
- Review of Rural Development Scheme
(Deb. 8, Vol. VII, 09-03-2005) Col. 651
- Scheme for Handloom Weavers
(Deb. 8, Vol. VII, 09-03-2005)
Col. 711—13
- Sound and Light Shows at Tourist Spots
(Deb. 21, Vol. IX, 19-04-2005)
Col. 240-41
- Strengthening of Distribution Network
(Deb. 37, Vol. X, 12-05-2005) Col. 21
- Telephone Connections in Uttar Pradesh
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 159—66
- Arrival of Foreign Tourists
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 444—48
- Atomic Power Generation by NPCIL
(Deb. 13, Vol. VIII, 16-03-2005) Col. 314
- Closure of Handloom Units
(Deb. 10, Vol. VII, 11-03-2005) Col. 299
- Committee on Absence of Members
From the Sittings of the House —
Minutes — Laid
(Deb. 26, Vol. IX, 27-04-2005) Col. 567
- Committee on Absence of Members
from the Sittings of the House —
Minutes— Laid
(Deb. 5, Vol. VII, 02-03-2005) Col. 487
- Construction of Indoor and Outdoor
Stadiums
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 168—72
- Creches
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 390-91

- Development of Airports**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 265-66
- Electronic Telephone Exchanges**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 829-30
- Employment Opportunities in PSUs**
(Deb. 9, Vol. VII, 10-03-2005) Col. 160
- Encouragement to Fruits and Vegetable Growers**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 289-90
- Environment Protection by Corporate Houses**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 366-67
- Financial Allocation for Communicable Diseases**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 190—92
- Foreign Ventures by GAIL**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 46-47
- Gas Agencies in Uttar Pradesh**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 237-38
- General Budget —2005-06 — Demands for Grants — Ministry of Home Affairs**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 609—11
- General Budget—2005-2006—General Discussion Demands for Grants on Account — (General) 2005-2006 and Demands for Supplementary Grants— (General), 2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 366—69
- Growth in Production of CPSEs**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 294-95
- Issue of PAN Cards**
(Deb. 8, Vol. VII, 09-03-2005) Col. 748
- Loan to SSI**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 373—76
- Minutes — Laid**
(Deb. 26, Vol. IX, 27-04-2005) Col. 567
- Need to construct a bridge on river Ghaghra in Sitapur district, Uttar Pradesh (MUR 377)**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 304
- Opening of New Channel**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 225-26
- Opening of Post Offices**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 400-01
- Power Generation Through NCES**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 221-22
- Provision of Sleeping Beds/Woolens in Trains**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 153-54
- Railway Budget, 2005-06—General Discussion Demands for Grants on Account (Railways) 2005-06 Demands for Supplementary Grants - 2004-05**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 398—400
- Railway Convention Committee— Second Report — Presented**
(Deb. 27, Vol. IX, 28-04-2005) Col. 267
- Rajeev Gandhi Grameen Vidyuteekaran Yojana**
(Deb. 28, Vol. IX, 29-04-2005) Col. 10
- Rural Electrification**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 232—34
- Scheme for Cultural Development of Tribals**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 63-64

SDF Loan for Sugarcane Development
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 538-39

Setting up of Regulator for Aviation Sector
(Deb. 8, Vol. VII, 09-03-2005)
Col. 45-46

SIDBI Assistance to States
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 106—08

Special Road Fund
(Deb. 19, Vol. VIII, 23-03-2005) Col. 333

Spurious Drugs and Contaminated Milk
(Deb. 5, Vol. VII, 02-03-2005)
Col. 471—74

Strengthening of RPF
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 33—39

Voluntary Retirement Scheme
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1007-08

WLL Services
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 324—26

Verma, Shri Ravi Prakash

AD Valorem
(Deb. 38, Vol. X, 13-05-2005)
Col. 97-98

Agreement on Border Issue with Pakistan
(Deb. 35, Vol. X, 10-05-2005) Col. 73

Airport at Paliakalan
(Deb. 23, Vol. IX, 21-04-2005) Col. 183

Amendment to Maternity Act, 1961
(Deb. 24, Vol. IX, 25-04-2005)
Col. 241-42

Appointment on Compassionate Grounds
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 164-65

Bidding for Establishment of FM Stations
(Deb. 32, Vol. X, 05-05-2005)
Col. 145-46

Bonded Labourers
(Deb. 24, Vol. IX, 25-04-2005)
Col. 298-99

BOT Route for Road Projects
(Deb. 26, Vol. IX, 27-04-2005)
Col. 531—33

BSNL Expansion Plan
(Deb. 31, Vol. X, 04-05-2005)
Col. 343—45

Captive Thermal Power Plants by Railways
(Deb. 27, Vol. IX, 28-04-2005)
Col. 179—82

Conservation of Wetlands
(Deb. 29, Vol. IX, 02-05-2005)
Col. 356-57

Construction of Additional Room
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 323—24

Culture Education
(Deb. 25, Vol. IX, 26-04-2005)
Col. 249-50

Death of Wild Animals and Birds
(Deb. 21, Vol. IX, 19-04-2005)
Col. 27—31

Decline in Vulture Population
(Deb. 24, Vol. IX, 25-04-2005)
Col. 151-52

Denial of Leaders of J&K on Bus Journey
(Deb. 36, Vol. X, 11-05-2005) Col. 480

Disabled Friendly Schools
(Deb. 21, Vol. IX, 19-04-2005)
Col. 795-96

Discovery of a Ripening Enzyme
(Deb. 22, Vol. IX, 20-04-2005)
Col. 416-17

Drug Procurement Agencies
(Deb. 31, Vol. X, 04-05-2005) Col. 299

Drug Testing Laboratories
(Deb. 22, Vol. IX, 20-04-2005)
Col. 271—73

Eco Tourism
(Deb. 29, Vol. IX, 02-05-2005) Col. 245

- Enhancement of Penalty for Under Weighing of Petrol
(Deb. 23, Vol. IX, 21-04-2005)
Col. 272-73
- Eradication of Leprosy
(Deb. 26, Vol. IX, 27-04-2005)
Col. 539-40
- Expansion of Training Programme for Labourers
(Deb. 24, Vol. IX, 25-04-2005)
Col. 334-35
- Export of Mangoes
(Deb. 25, Vol. IX, 26-04-2005) Col. 302
- Export of Wheat to Pakistan
(Deb. 24, Vol. IX, 25-04-2005)
Col. 155-56
- Fake Institutions/Doctors
(Deb. 22, Vol. IX, 20-04-2005)
Col. 297-98
- Family Planning Norms in China
(Deb. 36, Vol. X, 11-05-2005)
Col. 462-63
- FDI in Agriculture Retail
(Deb. 34, Vol. X, 09-05-2005)
Col. 393-94
- Financial Assistance for Tsunami Affected Areas
(Deb. 28, Vol. IX, 29-04-2005)
Col. 23—27
- Financial Requirements for Railways Projects
(Deb. 32, Vol. X, 05-05-2005) Col. 176
- Foreign Assistance for Safe Drinking Water
(Deb. 33, Vol. X, 06-05-2005)
Col. 280—84
- Foreign Investment in Indian Steel Sector
(Deb. 34, Vol. X, 09-05-2005)
Col. 96—98
- Foreign Trade Policy
(Deb. 21, Vol. IX, 19-04-2005)
Col. 829-30
- Funds for Procurement of Modern Equipments in Govt. Hospitals
(Deb. 36, Vol. X, 11-05-2005) Col. 359
- Gas Reserves in Tripura
(Deb. 37, Vol. X, 12-05-2005) Col. 187
- Gender Disparity
(Deb. 35, Vol. X, 10-05-2005)
Col. 275—77
- Grain Export
(Deb. 25, Vol. IX, 26-04-2005)
Col. 131-32
- Hague Convention for Inter-Country Adoption
(Deb. 37, Vol. X, 12-05-2005)
Col. 54-55
- Health Care Services in Rural Areas
(Deb. 31, Vol. X, 04-05-2005)
Col. 276-77
- Health Manpower Planning
(Deb. 26, Vol. IX, 27-04-2005)
Col. 51-52
- Hike in Entry Fee of Monuments
(Deb. 23, Vol. IX, 21-04-2005) Col. 240
- Indus Water Treaty
(Deb. 21, Vol. IX, 19-04-2005)
Col. 411-12
- Investment in Power Sector
(Deb. 28, Vol. IX, 29-04-2005)
Col. 371-72
- Involvement of Women at Panchayat Level in Environment Preservation
(Deb. 23, Vol. IX, 21-04-2005)
Col. 47—51
- Loss to Railways in Transportation
(Deb. 27, Vol. IX, 28-04-2005)
Col. 38—40
- Losses to General Insurance Company
(Deb. 28, Vol. IX, 29-04-2005)
Col. 315-16
- Losses to Thermal Power Corporation
(Deb. 33, Vol. X, 06-05-2005)
Col. 67—72

Meeting of Chief Ministers
 (Deb. 30, Vol. IX, 03-05-2005)
 Col. 353—55

Mining of Iron Ore by SAIL
 (Deb. 21, Vol. IX, 19-04-2005) Col. 396

Modernisation of Police Force
 (Deb. 21, Vol. IX, 19-04-2005)
 Col. 761—68

National Agriculture Policy
 (Deb. 34, Vol. X, 09-05-2005)
 Col. 532—34

National Jute Board
 (Deb. 38, Vol. X, 13-05-2005)
 Col. 269-70

National Population Education Project
 (Deb. 35, Vol. X, 10-05-2005)
 Col. 193-94

New Coverage of EPF
 (Deb. 34, Vol. X, 09-05-2005)
 Col. 446-47

Non-Banking Finance Companies
 (Deb. 28, Vol. IX, 29-04-2005)
 Col. 475-76

Outstanding Dues against Railways
 (Deb. 27, Vol. IX, 28-04-2005)
 Col. 241—43

Periodical Tests for Doctors
 (Deb. 22, Vol. IX, 20-04-2005)
 Col. 58-59

Phasing out of Mercury Equipments
 (Deb. 36, Vol. X, 11-05-2005)
 Col. 180-81

Pilot Project on Disease Surveillance
 (Deb. 26, Vol. IX, 27-04-2005)
 Col. 391-96

PMGSY
 (Deb. 28, Vol. IX, 29-04-2005)
 Col. 287-88

Policy Package for Private FM Radio
 (Deb. 37, Vol. X, 12-05-2005) Col. 255

Production of Organic Cotton
 (Deb. 29, Vol. IX, 02-05-2005) Col. 118

Project to Check Aircrash
 (Deb. 27, Vol. IX, 28-04-2005)
 Col. 249-50

Promotions of Doctors
 (Deb. 19, Vol. VIII, 23-03-2005) Col. 347

Railway Projects
 (Deb. 20, Vol. VIII, 24-03-2005)
 Col. 141—44

RBI and FRBM
 (Deb. 33, Vol. X, 06-05-2005)
 Col. 396-97

Re-finance through NABARD
 (Deb. 38, Vol. X, 13-05-2005)
 Col. 206-07

Relaxation in Norms in Purchase of Aids and Appliances
 (Deb. 32, Vol. X, 05-05-2005) Col. 104

Reservation of Seats for SCs/STs and Women in Nagaland Municipalities & Panchayats
 (Deb. 32, Vol. X, 05-05-2005)
 Col. 166-67

Review of Legislation on Women and Children by NCW
 (Deb. 35, Vol. X, 10-05-2005)
 Col. 280—84

Review of National Literacy Mission
 (Deb. 25, Vol. IX, 26-04-2005)
 Col. 272-73

Sarva Shiksha Abhiyan (HAH-Dis.)
 (Deb. 36, Vol. X, 11-05-2005)
 Col. 685—92, 699—702

Scheme for Youth Development
 (Deb. 30, Vol. IX, 03-05-2005)
 Col. 169—72

Science and Technology Project on Mission Mode
 (Deb. 37, Vol. X, 12-05-2005)
 Col. 217-18

Service to Customers
 (Deb. 38, Vol. X, 13-05-2005)
 Col. 214

- Set-Top Boxes of Doordarshan DTH Services
(Deb. 32, Vol. X, 05-05-2005)
Col. 143
- Shifting of Railway Line
(Deb. 27, Vol. IX, 28-04-2005)
Col. 221—23
- Ship Building Hubs
(Deb. 31, Vol. X, 04-05-2005)
Col. 258-59
- South Asian Free Trade Agreement
(Deb. 21, Vol. IX, 19-04-2005)
Col. 599-600
- Speeding up Road Projects
(Deb. 26, Vol. IX, 27-04-2005)
Col. 476-77
- Stocks for Welfare Schemes
(Deb. 29, Vol. IX, 02-05-2005)
Col. 89—91
- Toilets for Citizens
(Deb. 25, Vol. IX, 26-04-2005) Col. 125
- Tourism in Concurrent List
(Deb. 34, Vol. X, 09-05-2005)
Col. 427-28
- Training to Youth for Jobs
(Deb. 33, Vol. X, 06-05-2005)
Col. 310-11
- UN Target on Maternal Mortality Rate
(Deb. 31, Vol. X, 04-05-2005)
Col. 73—75
- UNESCO Global Monitoring Report
(Deb. 35, Vol. X, 10-05-2005)
Col. 239-40
- Vande Mataram Scheme
(Deb. 36, Vol. X, 11-05-2005)
Col. 26—31
- Vehicle Care Centres by BPCL
(Deb. 23, Vol. IX, 21-04-2005) Col. 286
- Verification of P.C.O. Machines
(Deb. 29, Vol. IX, 02-05-2005)
Col. 325-26
- Welfare Scheme for Wounded/Disabled Soldiers
(Deb. 37, Vol. X, 12-05-2005) Col. 251
- Verma, Shrimati Usha
- Import of Coal
(Deb. 36, Vol. X, 11-05-2005)
Col. 219—24
- Need to provide adequate funds to the State Government for consolidation of river embankments in HarDOI Parliamentary Constituency, Uttar Pradesh (MUR 377)
(Deb. 17, Vol. VIII, 21-03-2005) Col. 582
- Vijayan, Shri A.K.S.
- Motion of Thanks on the President's Address
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1278—81
- Natural Calamities in the Country (DUR 193)
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 453—56
- Vijayashankar, Shri C.H.
- Boarding and Hostel Facility to Girl Children
(Deb. 25, Vol. IX, 26-04-2005)
Col. 270-71
- Need to review the implementation of National Afforestation Programme with a view to making it effective (MUR 377)
(Deb. 13, Vol. VIII, 16-03-2005) Col. 373
- Opening of Research and Training Centres
(Deb. 34, Vol. X, 09-05-2005)
Col. 505-06
- Plantation under National Afforestation Programme
(Deb. 24, Vol. IX, 25-04-2005)
Col. 205-06
- Subsidy for Medicinal Plants
(Deb. 31, Vol. X, 04-05-2005) Col. 143

- Testing Centres of SSIs**
(Deb. 36, Vol. X, 11-05-2005)
Col. 179-80
- Tobacco Board**
(Deb. 25, Vol. IX, 26-04-2005)
Col. 157—60
- Transfer of Surplus Land**
(Deb. 35, Vol. X, 10-05-2005)
Col. 156-57
- Vinod Kumar, Shri B.**
- A.I.C.T.E.**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 471
- Accidents in Coal Mines**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 369—71
- Appraisal of Four Varieties of Bt. Cotton**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 222-23
- Autonomy to Forward Markets Commission**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 534-35
- Backward States Grants Commission**
(Deb. 36, Vol. X, 11-05-2005)
Col. 374-75
- Bio-Reserve Development Board**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 390
- Bungalows in Lutyen's Zone**
(Deb. 35, Vol. X, 10-05-2005) Col. 15
- Cadre for CPSUs**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 115
- Capital Subsidy Scheme**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 370-71
- Coal Gasification**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 145-46
- Combating Communicable and Non-Communicable Diseases**
(Deb. 34, Vol. X, 04-05-2005)
Col. 8—21
- Commercial Utilisation of Land**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 163-64
- Computerisation of Land Records**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 729-30
- Conservation of Warangal Fort**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 259-60
- Creation of Common Information and Communication Technology**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 153-54
- Decongestion of Major Ports**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 191-92
- Development of Slums**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 51—55
- Evaluation of Centrally Sponsored Schemes**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 305—07
- Expert Committee on Revitalisation**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 163
- Financial Assistance under 'An Integrated Programme for Street Children'**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 51—88
- Financial Assistance under Programme for Juvenile Justice**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 433—37
- Formulation of National Policy on Subsidies**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 2—13
- Freedom Fighter Pension**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 741—44
- Funds for Traditional Industries**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 951-52

- General Budget — 2005-2006 General Discussion Demands for Grants on Account — (General) 2005-2006 and Demands for Supplementary Grants— (General), 2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 449—55
- Genes Data Bank**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 289-90
- Guidelines for Low Cost Airlines Companies**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 155-56
- Hepatitis-B injection for CGHS Beneficiaries**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 929—33
- Hostels/Ashrams/Boarding Schools in Tribal Areas**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 333—44
- III Effects of Pesticides**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 451-52
- Integrated Development of Small and Medium Towns Scheme**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 372—75
- Kishori Shakti Yojana**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 157—66
- Marketing of Products of Women Self Help Groups by KVIC**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 252
- Mobile Sea-Bed Mining**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 454-55
- Modernisation of Railway Junctions**
(Deb. 9, Vol. VII, 10-03-2005) Col. 163
- National Auto Fuel Policy**
(Deb. 32, Vol. X, 05-05-2005)
Col. 102-03
- National Bio-Fuel Policy**
(Deb. 8, Vol. VII, 09-03-2005) Col. 649
- National Council of Rural Institute**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 534-35
- National Dedicated Freight Rail Corridor**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 43-44
- National Innovation Foundation**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 194-95
- National Institute of Animal Welfare**
(Deb. 29, Vol. IX, 02-05-2005) Col. 318
- National Investment Fund**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 533-34
- National Policy on Petrochemicals**
(Deb. 29, Vol. IX, 02-05-2005) Col. 228
- National Reconstruction Corps**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 83—93
- Need to introduce a 'Southern Splendour Train' from Hyderabad covering important tourist destinations of Southern India (MUR 377)**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 604
- Need to provide financial assistance to the Government of Andhra Pradesh to tide over the problem of shortage of drinking water in Telangana region (MUR 377)**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 617
- New DTH Policy**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 126
- New National Fertilizer Policy**
(Deb. 29, Vol. IX, 02-05-2005) Col. 368
- New Pricing Scheme for Urea Producing Units**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 340-41
- Non-conventional Energy Sources**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 6

- Patent of Processed Food**
(Deb. 34, Vol. X, 09-05-2005)
Col. 306-07
- Permission for Cultivation of Bt. Cotton**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 57-58
- Promotion of Contract Farming**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 145-46
- Promotion of Indian Systems of Medicine**
(Deb. 36, Vol. X, 11-05-2005)
Col. 40-41
- Purchase of Cotton**
(Deb. 38, Vol. X, 13-05-2005)
Col. 130-31
- Quantification of Unpaid Work**
(Deb. 31, Vol. X, 04-05-2005)
Col. 234—36
- Ramagundam Power Project**
(Deb. 10, Vol. VII, 11-03-2005) Col. 419
- Refrigerated Vans**
(Deb. 32, Vol. X, 05-05-2005)
Col. 143-44
- Regulatory Systems**
(Deb. 33, Vol. X, 06-05-2005)
Col. 272-73
- Renovation and Preservation of Monuments in Warangal**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 226-27
- Review of Food for Work Programme**
(Deb. 38, Vol. X, 13-05-2005)
Col. 33—36.
- Revival of Sick CPSEs**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 367—69
- Scheme for Development of Pulses and Oilseeds**
(Deb. 29, Vol. IX, 02-05-2005) Col. 5
- Setting up of New Urea Units**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 397
- Setting up of Perishable Cargo Centre**
(Deb. 32, Vol. X, 05-05-2005)
Col. 106—08
- Shortage of CNG Conversion Kits**
(Deb. 37, Vol. X, 12-05-2005)
Col. 86-87
- State Reorganisation Committee**
(Deb. 4, Vol. VII, 01-03-2005) Col. 312
- Supply of CNG**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 89-90
- Supply of Ultra Low Sulphur Petrol**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 214
- Task Force on Petrochemicals**
(Deb. 34, Vol. X, 09-05-2005)
Col. 497-98
- Task Force on Procurement Norms**
(Deb. 28, Vol. IX, 29-04-2005) Col. 167
- Technology Mission on Cotton**
(Deb. 33, Vol. X, 06-05-2005)
Col. 414-15
- Technology Parks for Women**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 344—46
- Use of Banned Pesticides by Farmers**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 46-47
- Virendra Kumar, Shri**
- Betel Crop under Crop Insurance Scheme**
(Deb. 24, Vol. IX, 25-04-2005) Col. 153
- Corruption in Public Distribution System**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 397-98
- Encroachments on Forest Land**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 58-59
- General Budget — 2005-2006 General Discussion Demands for Grants on Account — (General) 2005-2006 and Demands for Supplementary Grants — (General), 2004-2005**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 431—33

- Illegal Acquisition of Properties**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 122-23
- Installation of CCTV and Cameras at Stations**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 118-19
- Installation of Tube Wells**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 331-32
- Motion of Thanks on the President's Address**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1267—71
- Need to commence with Narrow Broadcasting Scheme in Doordarshan Kendra, Sagar, Madhya Pradesh (MUR377)**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 301
- Need to obtain environmental clearance for construction of a road between Khejramati and Bahadurpur under Pradhan Mantri Gram Sadak Yojana in Sagar Parliamentary Constituency, Madhya Pradesh (MUR 377)**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 417-18
- Pench Project of Madhya Pradesh**
(Deb. 21, Vol. IX, 19-04-2005) Col. 223
- PMGSY**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 151—55
- Railway Budget, 2005-2006 - General Discussion Demands for Grants on Accounts, 2005-2006 - (Railways) Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 840—45
- Railway Budget, 2005-2006 — General Discussion, Demands for Grants on Accounts, 2005-2006 — (Railways)**
- Demands for Supplementary Grants, 2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 839-40
- Report on Disaster**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 591-92
- Rural Electrification**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 199-200
- Rural Infrastructure Fund**
(Deb. 28, Vol. IX, 29-04-2005) Col. 521
- Scheme for Linking of Rivers**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 343-44
- Scholarships to Children of Beedi Workers**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 190-91
- Shortage of Helicopters**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 147-48
- Social Security Scheme for Contract and Industrial Labourers**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 10
- Standing Committee on Labour-Fifth and Sixth Reports — Presented**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 394-95
- Vundavalli, Shri Aruna Kumar**
- Educational Loan Scheme**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 568—70
- Electoral Reforms (DUR 193)**
(Deb. 31, Vol. X, 04-05-2005)
Col. 534-35
- General Budget — 2005-06—Demands for Grants—Ministry of Science and Technology**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 667—70

Waghmare, Shri Suresh

Beautification of Vardha Railway Station
(Deb. 37, Vol. X, 12-05-2005) Col. 187

Funds Available with IEPF
(Deb. 38, Vol. X, 13-05-2005)
Col. 61-62

Liquidation of Samasta Nagar Cooperative Bank
(Deb. 33, Vol. X, 06-05-2005)
Col. 169—71

Protection of Small Investors
(Deb. 38, Vol. X, 13-05-2005)
Col. 218-19

Raghuvanshi Co-operative Bank
(Deb. 38, Vol. X, 13-05-2005)
Col. 132-33

Revival of Explosives Manufacturing Unit
(Deb. 37, Vol. X, 12-05-2005) Col. 129

Yadav, Dr. Karan Singh

Funds under Swajaldhara Scheme
(Deb. 8, Vol. VII, 09-03-2005)
Col. 524—30

General Budget — 2005-2006 General Discussion Demands for Grants on Account — (General) 2005-2006 and Demands for Supplementary Grants— (General), 2004-2005
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 488—90

Implementing Population Policy
(Deb. 5, Vol. VII, 02-03-2005)
Col. 459-60

Increase in cases of Diabetes and Atherosclerosis
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 141-42

Increasing Population in the Country (DUR 193)
(Deb. 38, Vol. X, 13-05-2005)
Col. 332—34

Jobs under SGSY/SGRY
(Deb. 8, Vol. VII, 09-03-2005)
Col. 714—18

Maternal Mortality Rate

(Deb. 5, Vol. VII, 02-03-2005)
Col. 382—84

Medical University Grants Commission
(Deb. 5, Vol. VII, 02-03-2005)
Col. 63—65

Need to clear the proposal of the Government of Rajasthan for setting up of Dairy Development project at Alwar (MUR 377)

(Deb. 35, Vol. X, 10-05-2005)
Col. 339-40

Need to Exempt Life Saving Drugs and Medical Equipment from VAT

(Deb. 28, Vol. IX, 29-04-2005)
Col. 570—73

Need to run Marudhar Express between Jodhpur and Varanasi *via* Lucknow (MUR 377)

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 418-19

Profit Sharing Formula

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 111-12

Programme Broadcasted by AIR Centre Alwar

(Deb. 8, Vol. VII, 09-03-2005) Col. 203

Railway Budget, 2005-2006—General

Discussion Demands for Grants on Accounts, 2005-2006—(Railways) Demands for Supplementary Grants, 2004-2005 (Railways)

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 833-34

Regional Rural Banks (Amendment) Bill, 2004—(Amendment of section 2, etc.)— Consid.

(Deb. 38, Vol. X, 13-05-2005)
Col. 337—39

Setting up of Refineries in States

(Deb. 8, Vol. VII, 09-03-2005)
Col. 452-53

Yadav, Prof. Ram Gopal**Combating Cancer**

(Deb. 8, Vol. VII, 09-03-2005)
Col. 8-9

Decline in Passengers

(Deb. 14, Vol. VIII, 17-03-2005)
Col. 30-31

Disbanding of Task Force on Linking of Rivers

(Deb. 11, Vol. VIII, 14-03-2005) Col. 19

Electoral Reforms (DUR 193)

(Deb. 31, Vol. X, 04-05-2005)
Col. 518—22

Encouragement to Sports in Schools

(Deb. 30, Vol. IX, 03-05-2005) Col. 26

General Budget — 2005-06 — Demands for Grants — Ministry of Home Affairs

(Deb. 26, Vol. IX, 27-04-2005)
Col. 600—05

Loan to Farmers

(Deb. 10, Vol. VII, 11-03-2005) Col. 29

Misuse of Funds under Tribal Development Schemes

(Deb. 35, Vol. X, 10-05-2005) Col. 23

Motion of Thanks on the President's Address

(Deb. 8, Vol. VII, 09-03-2005)
Col. 1192—99

National Judicial Commission

(Deb. 38, Vol. X, 13-05-2005) Col. 5

Railway Safety Fund

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 26-27

Rural Tourism

(Deb. 34, Vol. X, 09-05-2005) Col. 34

Sale of Banned Drugs

(Deb. 31, Vol. X, 04-05-2005)
Col. 26-27

Scheme for Development of Pulses and Oilseeds

(Deb. 29, Vol. IX, 02-05-2005)
Col. 8-9

Standing Committee on Agriculture — Fifth to Eighth Reports — Laid

(Deb. 5, Vol. VII, 02-03-2005)
Col. 487-88

Standing Committee on Agriculture — Ninth to Twelfth Reports — Presented

(Deb. 22, Vol. IX; 20-04-2005) Col. 566

Statement made by Hon. Prime Minister regarding visits of Chinese Premier and President of Pakistan to India (DUR 193)

(Deb. 37, Vol. X, 12-05-2005)
Col. 377—79

Strengthening of Distribution Network

(Deb. 37, Vol. X, 12-05-2005) Col. 20

University of Allahabad Bill, 2005 — Consid. and Pass

(Deb. 36, Vol. X, 11-05-2005)
Col. 665-66

Visit of Pakistan President to India

(Deb. 26, Vol. IX, 27-04-2005)
Col. 16-17

Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Bill, 2005 — Consid. and Pass

(Deb. 37, Vol. X, 12-05-2005)
Col. 356-57

Yadav, Shri Akhilesh**Bharat Shiksha Kosh**

(Deb. 12, Vol. VIII, 15-03-2005)
Col. 60-61

Cases of Tax Evasion

(Deb. 10, Vol. VII, 11-03-2005) Col. 234

E-Governance

(Deb. 8, Vol. VII, 09-03-2005)
Col. 184—87

Empanelled Private and Diagnostic Centres

(Deb. 36, Vol. X, 11-05-2005)
Col. 154—56

Establishment of National Defence University (Deb. 9, Vol. VII, 10-03-2005) Col. 92-93	Amendment in Factories Act, 1948 (Deb. 21, Vol. IX, 19-04-2005) Col. 328-29
Herbal Drug for Diabetics (Deb. 8, Vol. VII, 09-03-2005) Col. 1063-64	Anti-Dumping Duty (Deb. 21, Vol. IX, 19-04-2005) Col. 643-45
I.I.A.S. Report (Deb. 12, Vol. VIII, 15-03-2005) Col. 420-21	APDRP (Deb. 38, Vol. X, 13-05-2005) Col. 158-59
Policy on Terrorism (Deb. 12, Vol. VIII, 15-03-2005) Col. 314	Availability of Food (Deb. 21, Vol. IX, 19-04-2005) Col. 303-04
Prevention of Genocide and Mass Crimes Bill (Deb. 18, Vol. VIII, 22-03-2005) Col. 180-81	Bidding for Construction Works in NH Programme, PH-III (Deb. 26, Vol. IX, 27-04-2005) Col. 561-62
Recovery of Dues (Deb. 8, Vol. VII, 09-03-2005) Col. 979-80	Entry Fee for Viewing Taj during Night (Deb. 32, Vol. X, 05-05-2005) Col. 68-69
Recruitment of Teachers (Deb. 18, Vol. VIII, 22-03-2005) Col. 514-15	Exchange of Defence Medical Research and Facilities with USA (Deb. 37, Vol. X, 12-05-2005) Col. 22-24
Security Related Expenditure (Deb. 18, Vol. VIII, 22-03-2005) Col. 315-16	External Debt (Deb. 33, Vol. X, 06-05-2005) Col. 411-14
Task Force on Crimes in Trains/Stations (Deb. 14, Vol. VIII, 17-03-2005) Col. 62-64	Illegal Felling of Trees (Deb. 34, Vol. X, 09-05-2005) Col. 273
Two Child Norm for Panchayat Polls (Deb. 8, Vol. VII, 09-03-2005) Col. 1026	Japanese Assistance for Cleaning of Ganga (Deb. 24, Vol. IX, 25-04-2005) Col. 325-26
Unauthorised Construction in LBZ Area (Deb. 18, Vol. VIII, 22-03-2005) Col. 479-80	Need to revive closed sugar mill in Gopalganj Parliamentary Constituency, Bihar (MUR 377) (Deb. 35, Vol. X, 10-05-2005) Col. 345
Uniform Call Rates and Integrated Transport System in NCR (Deb. 21, Vol. IX, 19-04-2005) Col. 689-90	Nuclear Power Generation (Deb. 26, Vol. IX, 27-04-2005) Col. 300-01
Yadav, Shri Anirudh Prasad alias Sadhu Agreement for Commercial Storage Facilities (Deb. 32, Vol. X, 05-05-2005) Col. 131	Periodical Research in Agriculture (Deb. 29, Vol. IX, 02-05-2005) Col. 263-64

- Profit Margin on Sale of Petroleum Products**
(Deb. 37, Vol. X, 12-05-2005)
Col. 178-80
- Review of Air Safety Rules**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 184-23
- Tax on Salt**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 317-18
- US Co-operation in Nuclear Energy Field**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 551-52
- VAT on CSD Canteens**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 313-14
- Women Territorial Army**
(Deb. 27, Vol. IX, 28-04-2005)
Col. 170-71
- Yadav, Shri Baleshwar**
- Administrative Reforms Commission**
(Deb. 31, Vol. X, 04-05-2005)
Col. 169-70
- Cadaver Bone Bank at AIIMS**
(Deb. 31, Vol. X, 04-05-2005)
Col. 88-89
- CAPART**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 331-32
- Cases assigned to CBI by U.P. Government**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1016—19
- CBRR Report on Handicaps**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 202-03
- Central NCR Formula**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 302-03
- Change in Topography**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 238-39
- Compulsory HIV Test**
(Deb. 5, Vol. VII, 02-03-2005) Col. 77
- Conferring Legal Powers on NHAI**
(Deb. 36, Vol. X, 11-05-2005)
Col. 184-85
- Conversion of Telephone Exchanges**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 75-77
- Corruption in Insurance Companies**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 495-96
- Decline in Vulture Population**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 151-52
- Denial of Visa to Gujarat CM**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 525-26
- Detaining of Indian Flag Ships**
(Deb. 8, Vol. VII, 09-03-2005) Col. 771
- Discussion with US Defence Secretary**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 449-50
- Effect of Tsunami on Kalpakkam Atomic Power Plant**
(Deb. 5, Vol. VII, 02-03-2005) Col. 413
- Effects of WTO Agreement**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 79-80
- EPF Money Investment in various Heads**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 456-57
- Exemption to CGHS Beneficiaries**
(Deb. 26, Vol. IX, 27-04-2005) Col. 272
- Falling of Trees for Developmental Activities**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 273
- Financial and Technical Assistance for Setting up of FPI**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 221-22

Foreign Exchange Reserve
(Deb. 8, Vol. VII, 09-03-2005)
Col. 759-60

Gas Pipeline between Myanmar-India through-Bangladesh
(Deb. 8, Vol. VII, 09-03-2005)
Col. 357-61

Green Fuel
(Deb. 9, Vol. VII, 10-03-2005) Col. 147

Illegal Mining in Forest Areas of Uttar Pradesh
(Deb. 29, Vol. IX, 02-05-2005) Col. 96

Incentives to States for Development of IT
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 203-07

India Water Vision
(Deb. 21, Vol. IX, 19-04-2005)
Col. 230-33

Indian Standard Bureau in Textile Sector
(Deb. 15, Vol. VIII, 18-03-2005) Col. 74

Labour Law
(Deb. 17, Vol. VIII, 21-03-2005) Col. 101

Land for Extension of Metro Rail Project
(Deb. 18, Vol. VIII, 22-03-2005) Col. 149

Linking of Grain Markets with Commodity Exchanges
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 413-14

Maintenance of Dignity of Padamshri Award
(Deb. 4, Vol. VII, 01-03-2005)
Col. 251-52

Morarji Desai Rashtriya Yog Sansthan
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 59-61

Multi-National Companies
(Deb. 35, Vol. X, 10-05-2005)
Col. 172-73

Need to protect the interests of employees of Unit Run Canteens of Armed Forces (MUR 377)
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 305-06

New Tiger Projects
(Deb. 34, Vol. X, 09-05-2005)
Col. 291-95

Optical Fibre Lines in UP
(Deb. 22, Vol. IX, 20-04-2005)
Col. 65-72

Percentage of Investment as against GDP
(Deb. 10, Vol. VII, 11-03-2005)
Col. 183-85

Petroleum Projects
(Deb. 9, Vol. VII, 10-03-2005)
Col. 76-77

Private Universities
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 16-19

Promotion of Inter-State Water Transport
(Deb. 26, Vol. IX, 27-04-2005)
Col. 63-64

Publication of Foreign Newspapers
(Deb. 27, Vol. IX, 28-04-2005) Col. 57

Re-writing of School Text Books
(Deb. 30, Vol. IX, 03-05-2005) Col. 127

Rejection of Certificates of Uttaranchal Primary Education Council
(Deb. 32, Vol. X, 05-05-2005)
Col. 45-46

Removal of Hindi Sign Boards
(Deb. 8, Vol. VII, 09-03-2005) Col. 962

Renovation of Katarmal Temple
(Deb. 8, Vol. VII, 09-03-2005) Col. 340

Sam Vikas Yojana
(Deb. 36, Vol. X, 11-05-2005)
Col. 243-44

Setting-up of National Knowledge Commission
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 284-85

Suggestion by Law Commission
(Deb. 28, Vol. IX, 29-04-2005) Col. 220

- Supply of Water to Sonia Vihar Plant**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 379-80
- Teaching Language in Morarji Desai
Rashtriya Yoga Sansthan**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 68-69
- Vacant Posts**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 165
- VAT on CSD Canteens**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 313-14
- Verdict on Kanishka Air Crash**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 408-10
- Verification for Prepaid Connections**
(Deb. 9, Vol. VII, 09-03-2005)
Col. 1059-60
- Vision Documents - 2005**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 240-41
- Water Transport Facility in Lucknow**
(Deb. 31, Vol. X, 04-05-2005)
Col. 213-14
- World Bank Aided Water Supply Projects**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 379-82
- Yadav, Shri Bhal Chandra**
- Need for construction of a bridge on river
Surya at Bidharghat in Khalilabad
Parliamentary Constituency, U.P.**
(MUR 377)
(Deb. 5, Vol. VII, 02-03-2005) Col. 500
- Railway (Budget), 2005-2006 — General
Discussion Demands for Grants on
Account — (Railways), 2005-06 and
Demands for Supplementary Grants
(Railways) 2004-05**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 492—94
- Yadav, Shri Devendra Prasad**
- Construction Work on N.H. 57**
(Deb. 36, Vol. X, 11-05-2005)
Col. 246-47
- Developments in Nepal and visits of
Minister of External Affairs to
Afghanistan and Pakistan (DUR 193)**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 619-22
- Disbanding of Task Force on Linking of
Rivers**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 20
- Electoral Reforms (DUR 193)**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 445-64
- General Budget 2005-2006 — General
Discussion, Demands for Grants on
Account (General), 2005-2006 and
Demands for Supplementary Grants
(General), 2004-05**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 428-36
- Homage to Memory of Martyrs**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 3
- Installation of T.V. Transmitters in
Adivasis and Hilly Areas**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 16
- Natural Calamities in the Country
(DUR 193)**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 474-76
- Need to construct a bridge on Bhuthi-
Balan river at Lokha-Narhiya section
of National Highway No. 104 in Bihar
(MUR 377)**
(Deb. 25, Vol. IX, 26-04-2005) Col. 398
- Need to retain Regional Office of
Allahabad Bank at Darbhanga, Bihar
(MUR 377)**
(Deb. 32, Vol. X, 05-05-2005)
Col. 220-21

Pending Drinking Water Projects
(Deb. 33, Vol. X, 06-05-2005)
Col. 56-57

Political Situation in the State of Jharkhand (Sub.)
(Deb. 10, Vol. VII, 11-03-2005)
Col. 452-55

Relief measures for workers in Agrarian Sector — Motion Negatived
(Deb. 33, Vol. X, 06-05-2005)
Col. 521-28

Standing Committee on Food, Consumer Affairs and Public Distribution — Fourth to Seventh Reports — Presented
(Deb. 26, Vol. IX, 27-04-2005) Col. 567

Statutory Resolution Disapproving Patents (Amendment) Ordinance and Patents (Amendment) Bill, 2005
(Deb. 17, Vol. VIII, 21-03-2005) Col. 595

Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Bihar
(Deb. 16, Vol. VIII, 19-03-2005)
Col. 51-61

Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Goa
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 425-32

Yadav, Shri Dharmendra

General Budget — 2005-2006 General Discussion Demands for Grants on Account — (General) 2005-2006 and Demands for Supplementary Grants— (General), 2004-2005
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 498-501

Yadav, Shri Giridhari

20-Year Road Development Scheme
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 58-60

Carbon Credit under Kyoto Protocol
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 163-70

Charge-Sheeted Officials on Official Duties
(Deb. 26, Vol. IX, 27-04-2005)
Col. 203-04

Condition of National Highways
(Deb. 31, Vol. X, 04-05-2005)
Col. 137-38

Conversion of Commercial Properties into Freehold
(Deb. 30, Vol. IX, 03-05-2005)
Col. 163-65

Conversion of Telephone Exchanges
(Deb. 22, Vol. IX, 20-04-2005)
Col. 75-77

Corruption in Canteen Stores Department
(Deb. 27, Vol. IX, 28-04-2005)
Col. 111-12

Crime By Police Force
(Deb. 21, Vol. IX, 19-04-2005)
Col. 661-78

Development/Extension of Telecom Facilities in Bihar
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 64-65

Drinking Water Scheme
(Deb. 38, Vol. X, 13-05-2005)
Col. 62-63

Export of Fruits and Vegetables
(Deb. 4, Vol. VII, 01-03-2005)
Col. 526-29

Export Oriented Industries in Bihar
(Deb. 12, Vol. VIII, 15-03-2005) Col. 75

Functioning of Forest Department
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 297-98

Funds Provided for Repair and Maintenance of NHs
(Deb. 26, Vol. IX, 27-04-2005)
Col. 272-73

- Illegal Transaction of Foreign Exchange
 (Deb. 28, Vol. IX, 29-04-2005)
 Col. 248-49
- Implementation of Mandal Commission's
 Recommendations
 (Deb. 4, Vol. VII, 01-03-2005) Col. 126
- Incentives to Textile Sector
 (Deb. 8, Vol. VII, 09-03-2005)
 Col. 698-99
- Insurance for National Calamity Affected
 People
 (Deb. 8, Vol. VII, 09-03-2005)
 Col. 521-23
- Integrated Child Development Scheme
 (Deb. 21, Vol. IX, 19-04-2005) Col. 695
- Medical Facilities to Beedi Workers
 (Deb. 29, Vol. I X, 02-05-2005)
 Col. 143-45
- Need for taking over the Darwasan
 Reservoir Project in Banka Disirict,
 Bihar by the Central Government for
 its early completion (MUR 377)
 (Deb. 34, Vol. X, 09-05-2005)
 Col. 579-80
- Need to expedite completion of Upper
 Vadhava Reservoir in Bihar (MUR 377)
 (Deb. 30, Vol. IX, 03-05-2005)
 Col. 427-28
- Need to expedite setting up of a F.M. Radio
 Station in Banka Parliamentary
 Constituency, Bihar (MUR 377)
 (Deb. 24, Vol. IX, 25-04-2005)
 Col. 411-12
- Nodal Agency on Bio-Fuel
 (Deb. 33, Vol. X, 06-05-2005)
 Col. 135-36
- Pending Environment and Forestry Cases
 (Deb. 34, Vol. X, 09-05-2005) Col. 329
- Permission to Foreign Companies for
 DD Telecasting Service
 (Deb. 8, Vol. VII, 09-03-2005) Col. 401
- Position of India in the Indebted Countries
 (Deb. 10, Vol. VII, 11-03-2005)
 Col. 265-66
- Post and Telegraph Facilities in, Gram
 Panchayats
 (Deb. 31, Vol. X, 04-05-2005)
 Col. 116-20
- Preparation of Press Releases
 (Deb. 27, Vol. IX, 28-04-2005)
 Col. 197-98
- Production of Litchi
 (Deb. 21, Vol. IX, 19-04-2005)
 Col. 281-82
- Promotion of Agro Forestry and Fruits
 Producing Units
 (Deb. 21, Vol. IX, 19-04-2005)
 Col. 187-88
- Quality of Health Care in Government
 Hospitals
 (Deb. 31, Vol. X, 04-05-2005)
 Col. 277-78
- Review of Investments by NRIs
 (Deb. 5, Vol. VII, 02-03-2005)
 Col. 415-16
- Sanitation Projects
 (Deb. 38, Vol. X, 13-05-2005)
 Col. 139-42
- Telephone Adalats in Bihar
 (Deb. 31, Vol. X, 04-05-2005)
 Col. 106-14
- Telephone Facility with STD
 (Deb. 26, Vol. IX, 27-04-2005) Col. 73
- Unemployment due to Closure of
 Industries
 (Deb. 24, Vol. IX, 25-04-2005)
 Col. 150-51
- Unemployment Rate
 (Deb. 21, Vol. IX, 19-04-2005)
 Col. 285-86
- Widening and Repair of National
 Highways in Bihar
 (Deb. 36, Vol. X, 11-05-2005)
 Col. 117-19

Work under JRY

(Deb. 38, Vol. X, 13-05-2005)
Col. 133

Yadav, Shri M. Anjan Kumar**20-Year Road Development Scheme**

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 58-60

Allotment of Gas Agencies

(Deb. 9, Vol. VII, 10-03-2005)
Col. 73-74

Appointment of RTSAs/RTAs

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 224-25

Black Money

(Deb. 38, Vol. X, 13-05-2005) Col. 112

Branches in Rural Areas

(Deb. 28, Vol. IX, 29-04-2005)
Col. 532-33

Combating Diseases

(Deb. 22, Vol. IX, 20-04-2005)
Col. 417-21

Condition of National Highways

(Deb. 31, Vol. X, 04-05-2005)
Col. 137-38

Criteria for Unemployed Persons

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 205-06

Decline in MTNL Services

(Deb. 8, Vol. VII, 09-03-2005)
Col. 992-94

Delay in Delivery of Money Orders

(Deb. 26, Vol. IX, 27-04-2005)
Col. 320-21

Delay in Issuance of Passport

(Deb. 19, Vol. VIII, 23-03-2005)
Col. 374-77

Development of Cities in Andhra Pradesh

(Deb. 4, Vol. VII, 01-03-2005)
Col. 69-73

Development/Expansion of Telecom Works

(Deb. 26, Vol. IX, 27-04-2005)
Col. 74-76

Duty Evasion

(Deb. 10, Vol. VII, 11-03-2005)
Col. 56-59

Employment Opportunities

(Deb. 17, Vol. VIII, 21-03-2005)
Col. 455-56

Export of Handicraft

(Deb. 33, Vol. X, 06-05-2005)
Col. 306-07

Extension/Repair of N.Hs in A.P.

(Deb. 5, Vol. VII, 02-03-2005)
Col. 82-83

External Debt

(Deb. 33, Vol. X, 06-05-2005)
Col. 411-14

Foreign Channels

(Deb. 20, Vol. VIII, 24-03-2005)
Col. 53-55

Functioning of PIB

(Deb. 8, Vol. VII, 09-03-2005)
Col. 411-12

Funds under Swajaldhara Scheme

(Deb. 8, Vol. VII, 09-03-2005)
Col. 524-30

Handicraft Scheme in Andhra Pradesh

(Deb. 10, Vol. VII, 11-03-2005)
Col. 301-02

Handicraft Sector

(Deb. 8, Vol. VII, 09-03-2005)
Col. 155-60

Increase in Natural Resources

(Deb. 11, Vol. VIII, 14-03-2005)
Col. 193-95

Integrated Child Development Scheme

(Deb. 18, Vol. VIII, 22-03-2005)
Col. 152-54

Investigation by CBI against CIL

(Deb. 36, Vol. X, 11-05-2005)
Col. 157-58

Involvement of Private Sector for Maintenance of Monuments

(Deb. 27, Vol. IX, 28-04-2005) Col. 110

- Irregularities in Purchase of Medicines**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 177-78
- Land under Cash Crops**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 277-80
- Loans for Self Employment**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 121-28
- Manufacture of Herbal Medicines**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 48-50
- Minimum Wages**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 204-05
- Negligence of CGHS Doctors**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 246-50
- Opening of LPG Agencies in Andhra Pradesh and Jharkhand**
(Deb. 8, Vol. VII, 09-03-2005) Col. 199
- Opening of Retail Outlets/Gas Agencies**
(Deb. 32, Vol. X, 05-05-2005) Col. 97
- Opening of Tourism Offices in Foreign Countries**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 275-76
- Pending Cases of Defaulting Employees**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 198
- Permission to Foreign Companies for DD Telecasting Service**
(Deb. 8, Vol. VII, 09-03-2005) Col. 401
- Policy on National Urbanisation**
(Deb. 25, Vol. IX, 26-04-2005) Col. 153
- Post and Telegraph Facilities in Gram Panchayats**
(Deb. 31, Vol. X, 04-05-2005)
Col. 116-20
- Post Offices in Rural Areas**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 823-24
- Procedure for Renewing Passports**
(Deb. 36, Vol. X, 11-05-2005) Col. 40
- Production of Oilseeds**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 312-13
- Repair and Maintenance of N.Hs in Andhra Pradesh**
(Deb. 36, Vol. X, 11-05-2005)
Col. 339-41
- Review of Antyodaya Anna Yojana**
(Deb. 34, Vol. X, 09-05-2005) Col. 473
- Review of Functioning of Drug Control Authority**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 426-27
- Scheme to Reduce Burden of Interest**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 268-70
- Schemes for Upliftment of Rural Women**
(Deb. 21, Vol. IX, 19-04-2005) Col. 781
- Shortage of Cotton Yarn**
(Deb. 33, Vol. X, 06-05-2005) Col. 63
- Simplification of Tax Laws**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 220-21
- Target for Poverty Alleviation**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 167-68
- Telephone Adalats in Andhra Pradesh**
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 216-30
- Telephone Exchanges with STD Facility in Andhra Pradesh**
(Deb. 22, Vol. IX, 20-04-2005) Col. 104
- Terrorist Activities**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 600-01
- Transit Losses**
(Deb. 34, Vol. X, 09-05-2005)
Col. 317-18

Yadav, Shri Mitrasen

Bofors Gun Case

(Deb. 37, Vol. X, 12-05-2005) Col. 265

Cement Plants

(Deb. 35, Vol. X, 10-05-2005)

Col. 213-16

Consolidation of Land Holdings

(Deb. 38, Vol. X, 13-05-2005) Col. 15

Damage to Defence Installations by Tsunami

(Deb. 8, Vol. VII, 09-03-2005)

Col. 90-92

Detention of Ships

(Deb. 36, Vol. X, 11-05-2005)

Col. 498-504

Development of Backward Villages as Model Villages by ONGC

(Deb. 32, Vol. X, 05-05-2005) Col. 70

Emergency Situation in Nepal

(Deb. 5, Vol. VII, 02-03-2005)

Col. 328-29

Encouragement of Farming of Opium

(Deb. 38, Vol. X, 13-05-2005) Col. 93

Encouragement to Sports in Schools

(Deb. 30, Vol. IX, 03-05-2005)

Col. 30-31

Enrolment of Students

(Deb. 12, Vol. VIII, 15-03-2005)

Col. 237-38

Export of Naphtha

(Deb. 37, Vol. X, 12-05-2005)

Col. 161-64

General Budget-2005-06 — Demands For Grants

(Deb. 24, Vol. IX, 25-04-2005)

Col. 542-44

General Budget-2005-06 — Demands For Grants of the Ministry of Rural Development

(Deb. 24, Vol. IX, 25-04-2005)

Col. 542-44

Market Share of Insurance Companies

(Deb. 33, Vol. X, 06-05-2005)

Col. 171-72

Need to ensure effective implementation

of centrally sponsored scheme

providing foodgrains to the people

living below the poverty line in

Barabanki district, Uttar Pradesh

(MUR 377)

(Deb. 31, Vol. X, 04-05-2005) Col. 501

Non-Availability of Raw Water in

Mangalore Refinery & Petrochemicals

Ltd.

(Deb. 37, Vol. X, 12-05-2005) Col. 234

Promotion of SC/ST Employees

(Deb. 23, Vol. IX, 21-04-2005)

Col. 211-13

Railway Budget - Demands for Grants —

2005-2006 and Resolution re:

Approval of Recommendations in the

First Report of Railway Convention

Committee — (Cut Motion)

(Deb. 22, Vol. IX, 20-04-2005)

Col. 679-81

Railway Safety Fund

(Deb. 20, Vol. VIII, 24-03-2005) Col. 29

Reserved Quota of SC/ST/OBCs

(Deb. 37, Vol. X, 12-05-2005)

Col. 208-09

Review of National Policy on Older People

(Deb. 27, Vol. IX, 28-04-2005) Col. 25

Strike in Brick Kiln Industries

(Deb. 5, Vol. VII, 02-03-2005)

Col. 45-46

Vanished Companies

(Deb. 33, Vol. X, 06-05-2005)

Col. 257-59

VAT

(Deb. 8, Vol. VII, 09-03-2005)

Col. 749-50

Yadav, Shri Paras Nath**Authorised Local Chemists**

(Deb. 31, Vol. X, 04-05-2005) Col. 214

Avalanches in Jammu and Kashmir(Deb. 12, Vol. VIII, 15-03-2005)
Col. 213-14**Awareness of Water Conservation**(Deb. 24, Vol. IX, 25-04-2005)
Col. 69—71**Deal with Iran for Purchase of LNG**(Deb. 9, Vol. VII, 10-03-2005)
Col. 102-03**General Budget 2005-2006 — General****Discussion, Demands for Grants on
Account (General), 2005-2006 and
Demands for Supplementary Grants
(General), 2004-05**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 491-92**Integrated Law for Checking Quality of
Food Products**(Deb. 8, Vol. VII, 09-03-2005)
Col. 1008-09**Investment in Small Savings**(Deb. 8, Vol. VII, 09-03-2005)
Col. 613-14**Mobile Services in U.P.**(Deb. 26, Vol. IX, 27-04-2005)
Col. 549-50**Motion of Thanks on the President's
Address**(Deb. 8, Vol. VII, 09-03-2005)
Col. 1281—84**Need to check the Sale of adulterated
petrol in the country (MUR 377)**(Deb. 14, Vol. VIII, 17-03-2005)
Col. 302-03**Need to formulate a comprehensive plan
for construction of new National
Highways and widening of existing
National Highways in U.P. (MUR 377)**
(Deb. 5, Vol. VII, 02-03-2005) Col. 499**Pariwar Medicine Yojana**(Deb. 5, Vol. VII, 02-03-2005)
Col. 244-45**Pending Proposals under Forest
Conservation Act, 1980,**(Deb. 11, Vol. VIII, 14-03-2005)
Col. 290—314**Personnel Died due to Snow Storm**

(Deb. 14, Vol. VIII, 17-03-2005) Col. 127

**Promotion of Rural/Agro Based
Industries**(Deb. 31, Vol. X, 04-05-2005)
Col. 43—45**Promotion of SSI**(Deb. 26, Vol. IX, 27-04-2005)
Col. 440—44**Quality Service by Telephone Companies**(Deb. 8, Vol. VII, 09-03-2005)
Col. 941—49**Railway Budget, 2005-2006 — General****Discussion Demands for Grants on
Accounts, 2005-2006 — (Railways)
Demands for Supplementary Grants,
2004-2005 (Railways)**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 765-66**Sarva Shiksha Abhiyan**(Deb. 18, Vol. VIII, 22-03-2005)
Col. 7—9**Technology from Brazil for Blending of
Ethanol with Petrol/Diesel**(Deb. 27, Vol. IX, 28-04-2005)
Col. 139-40**Training Centres for PMF**(Deb. 35, Vol. X, 10-05-2005)
Col. 138—40**Vacant Posts of Stenographers**(Deb. 22, Vol. IX, 20-04-2005)
Col. 129-30(Deb. 36, Vol. X, 11-05-2005)
Col. 146—48

- Yadav, Shri Rajesh Ranjan *alias* Pappu**
Developments in Nepal and visits of Minister of External Affairs to Afghanistan and Pakistan (DUR 193)
 (Deb. 17, Vol. VIII, 21-03-2005)
 Col. 659-60
- Yadav, Shri Ram Kripal**
Air Proximity Incident
 (Deb. 9, Vol. VII, 10-03-2005) Col. 249
- Amount released to Bihar under CRF**
 (Deb. 31, Vol. X, 04-05-2005)
 Col. 140—44
- Bank Branches**
 (Deb. 33, Vol. X, 06-05-2005)
 Col. 199—202
- Bihar Budget, 2005-06— General Discussion Demands for Grants on Account (Bihar)-2005-06 and Demands for Supplementary Grants (Bihar)—2004-05**
 (Deb. 16, Vol. VIII, 19-03-2005)
 Col. 180—83
- Bihar Value Added Tax Bill, 2005 - Consid. and Pass.**
 (Deb. 36, Vol. X, 11-05-2005)
 Col. 647-48
- Bird Flu**
 (Deb. 13, Vol. VIII, 16-03-2005)
 Col. 252—54
- Chartering of Ships for Crude Oil Imports**
 (Deb. 32, Vol. X, 05-05-2005)
 Col. 30-31
- Coastal Aquaculture Authority Bill, 2005— Consid. and Pass.**
 (Deb. 32, Vol. X, 05-05-2005)
 Col. 234—36
- Code of Criminal Procedure (Amendment) Bill, 2005 — Consid. and Pass.**
 (Deb. 34, Vol. X, 09-05-2005)
 Col. 616-17,631
- Committee of Ministers on Minorities**
 (Deb. 32, Vol. X, 05-05-2005)
 Col. 119-20
- Committee of Ministers on OBCs**
 (Deb. 32, Vol. X, 05-05-2005)
 Col. 79-80
- Computerisation of Railway Stations**
 (Deb. 14, Vol. VIII, 17-03-2005)
 Col. 249—58
- Consolidation of Land Holdings**
 (Deb. 38, Vol. X, 13-05-2005)
 Col. 13-14
- Counselling/Testing Centres for HIV/AIDS**
 (Deb. 26, Vol. IX, 27-04-2005)
 Col. 192-93
- Development of Tourism Places**
 (Deb. 17, Vol. VIII, 21-03-2005)
 Col. 234—36
- Developments in Nepal and visits of Minister of External Affairs to Afghanistan and Pakistan (DUR 193)**
 (Deb. 17, Vol. VIII, 21-03-2005)
 Col. 656—58
- Disapproval of Patents (Amendment) Ordinance and Patents (Amendment) Bill, 2005**
 (Deb. 18, Vol. VIII, 22-03-2005) Col. 689
- Diseases due to Unsafe Blood**
 (Deb. 26, Vol. IX, 27-04-2005) Col. 8
- Diversion of Rice from Mid-day Meal Scheme**
 (Deb. 17, Vol. VIII, 21-03-2005)
 Col. 299-300
- Donation Racket in Public Schools**
 (Deb. 33, Vol. X, 06-05-2005)
 Col. 309-10
- Economic Ties with Bangladesh**
 (Deb. 13, Vol. VIII, 16-03-2005)
 Col. 150-51
- Electoral Reforms (DUR 193)**
 (Deb. 31, Vol. X, 04-05-2005)
 Col. 537—43
- Encouragement to Sports in Schools**
 (Deb. 30, Vol. IX, 03-05-2005)
 Col. 23—25

- Excise Duty Outstanding against ITC
(Deb. 33, Vol. X, 06-05-2005)
Col. 307—09
- FII's Investment in Indian Equity
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 102-03
- Finance Bill, 2005 — Consid.
(Deb. 27, Vol. IX, 28-04-2005)
Col. 322—25
- General Budget — 2005-06 — Demands
for Grants — Ministry of Home Affairs
(Deb. 26, Vol. IX, 27-04-2005)
Col. 634—38
- General Budget — 2005-2006 — Demands
for Grants — Ministry of Agriculture
(Deb. 23, Vol. IX, 21-04-2005)
Col. 333—37
- General Budget — 2005-2006 General
Discussion Demands for Grants on
Account — (General) 2005-2006 and
Demands for Supplementary Grants —
(General), 2004-2005
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 410—14
- Investment in Telecom Sector
(Deb. 36, Vol. X, 11-05-2005) Col. 235
- Misuse of Funds under Tribal
Development Schemes
(Deb. 35, Vol. X, 10-05-2005) Col. 28
- National Policy on Petrochemicals
(Deb. 29, Vol. IX, 02-05-2005) Col. 228
- National Rural Health Mission
(Deb. 31, Vol. X, 04-05-2005) Col. 4
- Natural calamities in the Country (DUR 193)
(Deb. 20, Vol. VIII, 24-03-2005) Col. 336
- Need to accord the status of a Central
University to Patna University in Bihar
(MUR 377)
(Deb. 22, Vol. IX, 20-04-2005) Col. 601
- Need to clear the proposal of the
Government of Bihar for undertaking
development work in Patna City
(MUR 377)
(Deb. 13, Vol. VIII, 16-03-2005) Col. 375
- Need to include Patna district under
National Food for Work Programme
(MUR 377)
(Deb. 26, Vol. IX, 27-04-2005) Col. 587
- Need to provide more funds on priority
basis for construction of roads under
Pradhan Mantri Gram Sadak Yojana in
Patna Parliamentary Constituency,
Bihar (MUR 377)
(Deb. 29, Vol. IX, 02-05-2005)
Col. 419-20
- Need to run local train between Patna
Junction and City Ghat for the benefit
of local people (MUR 377)
(Deb. 36, Vol. X, 11-05-2005) Col. 584
- Need to upgrade the newly opened
Kendriya Vidyalayas in Leh and Kargil
districts of Ladakh and steps taken by
the Government in this regard (CA)
(Deb. 33, Vol. X, 06-05-2005)
Col. 484-85
- Obscenity in TV Programmes and
Advertisements
(Deb. 23, Vol. IX, 21-04-2005) Col. 26
- Parallel Marketing of LPG & Kerosene
(Deb. 9, Vol. VII, 10-03-2005)
Col. 200-01
- Plan for Flood Control
(Deb. 29, Vol. IX, 02-05-2005) Col. 25
- Pollution in Patna
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 286-87
- Power Shortage
(Deb. 33, Vol. X, 06-05-2005)
Col. 34—36
- Private Security Agencies (Regulation)
Bill, 2005 — Consid. and Pass.
(Deb. 37, Vol. X, 12-05-2005)
Col. 418—20
- Production Sharing Contract between
ONGC and Cairn Energy
(Deb. 14, Vol. VIII, 17-03-2005) Col. 89

- Publication of Advertisements in Employment News
(Deb. 9, Vol. VII, 10-03-2005)
Col. 98-99
- Railway Budget, 2005-2006 / General Discussion Demands for Grants on Accounts, 2005-2006 - (Railways)
Demands for Supplementary Grants, 2004-2005 (Railways)
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 632—37
- Recovery of Uranium
(Deb. 22, Vol. IX, 20-04-2005)
Col. 131-32
- Recruitment of Teachers
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 514-15
- Reduction of Nationalised Banks
(Deb. 10, Vol. VII, 11-03-2005)
Col. 240-41
- Relief measures for workers in Agrarian Sector
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 375—82
- Report on MPLAD Scheme
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 15-16
- Review of Air Safety Rules
(Deb. 27, Vol. IX, 28-04-2005)
Col. 22-23
- Revitalisation of Sugar Industry
(Deb. 34, Vol. X, 09-05-2005)
Col. 269-70
- Right to Information Bill, 2004 - Consid.
(Deb. 35, Vol. X, 10-05-2005)
Col. 392—94
- Sale of RIL Shares
(Deb. 28, Vol. IX, 29-04-2005)
Col. 150—52
- Sarva Shiksha Abhiyan
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 10-11
- Sarva Shiksha Abhiyan (HAH-Dis.)
(Deb. 36, Vol. X, 11-05-2005)
Col. 696-97
- Schemes for Disabled Persons
(Deb. 26, Vol. IX, 27-04-2005) Col. 205
- Standardisation of Ayurvedic Treatment
(Deb. 36, Vol. X, 11-05-2005) Col. 8
- Statement made by Hon. Prime Minister regarding visits of Chinese Premier and President of Pakistan to India (DUR 193)
(Deb. 37, Vol. X, 12-05-2005)
Col. 386—89
- Statutory Resolution Disapproving Patents (Amendment) Ordinance and Patents (Amendment) Bill, 2005
(Deb. 17, Vol. VIII, 21-03-2005) Col. 591
- Strengthening of Distribution Network
(Deb. 37, Vol. X, 12-05-2005)
Col. 19-20
- Supply of Foodgrains
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 21—23
- Telecom Service in Rural Areas
(Deb. 22, Vol. IX, 20-04-2005)
Col. 11-12
- University of Allahabad Bill, 2005 - Consid. and Pass
(Deb. 36, Vol. X, 11-05-2005)
Col. 668—70
- Women and Child Protection Units
(Deb. 35, Vol. X, 10-05-2005) Col. 71
- Yadav, Shri Sita Ram**
- Access Deficit Charge
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 174-75
- ADB Trust for Tsunami
(Deb. 28, Vol. IX, 29-04-2005) Col. 533
- Amendment in Factories Act, 1948
(Deb. 29, Vol. IX, 02-05-2005) Col. 329

- Censor on Exchange of Information**
(Deb. 22, Vol. IX, 20-04-2005) Col. 208
- Cess on Petrol and Diesel**
(Deb. 33, Vol. X, 06-05-2005)
Col. 221-22
- Condition of Roads in Bihar**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 267—72
- Development of Tourism Places**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 234—36
- Dumping of Nuclear Plants Waste**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 466-67
- Formulation of Scheme for Charging Fees by AIU**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 225-26
- Funds for Development of Infrastructure**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 225-26
- Funds from Asian Development Bank**
(Deb. 33, Vol. X, 06-05-2005)
Col. 237-38
- Harnessing of Nuclear Energy**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 521-22
- Inclusion of Sports in Concurrent List**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 240—42
- Mobile Services in U.P.**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 549-50
- New Nuclear Reactors at Kaiga**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 280-81
- NOC to NDMC for Construction of Building**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 259-60
- Oil and Gas Exploration Projects Abroad**
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 42-43
- Opening of Closed Drugs Companies**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 379-80
- Percentage of FDI inflow in GDP**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 139
- Policy Changes**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 157—59
- Proxy Labour in Food Corporation of India**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 18-19
- Rail Over Bridges in Delhi**
(Deb. 32, Vol. X, 05-05-2005)
Col. 101-02
- Report on Registration of Private Hospitals**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 291
- Review of Health Sector**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 956-57
- Scheduled Bank Status**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 373-74
- Setting up of NCES Projects**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 366—72
- Solar Energy**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 351—60
- Sports Facilities in North Eastern Regions**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 89—91
- Task Force on Crime in Trains/Stations**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 62—64
- Tele Density in Bihar**
(Deb. 36, Vol. X, 11-05-2005)
Col. 475—79
- Training Facility for Apprentice Students**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 194

- Uniform Call Rates and Integrated Transport System in NCR**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 689-90
- Utilization of Land in Safdarjung Airport**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 396
- Violation of Children Adoption Act**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 118-19
- Wind and Solar Energy**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 240—42
- Wind Power Generation**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 293—96
- Yadav, Shri Umakant**
- Inclusion of Bhar/Rajbhar Caste of UP in SC List**
(Deb. 32, Vol. X, 05-05-2005)
Col. 93-94
- Yaskhi, Shri Madhu Goud**
- Adulteration of Petroleum Products**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 63-64
- Allocation of Sugar**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 352-53
- Amendment in EPF and M.P. Act**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 318-19
- Amendment in Industrial Disputes Act, 1947**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 72—80
- Ban on Sale of Non-iodised Salt**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 343-44
- Ban on the Sale of Nimesulide**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1011-12
- Community Centres and Marriage Halls**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 224—29
- Conference of Education Ministers**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 297-98
- Confidence Building Measures between India and Pakistan**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 182—84
- Cruise Tourism**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 451-52
- Deaths of Infants**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 84-85
- Delay in Award of Licences**
(Deb. 23, Vol. IX, 21-04-2005) Col. 155
- Desilting of Lakes and Reservoirs**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 214—16
- DOTs treatment for the Eradication of TB**
(Deb. 31, Vol. X, 04-05-2005) Col. 34
- Draft Master Plan, 2021 for Delhi**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 312—14
- Electoral Reforms**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 193-94
- Excise Duty Outstanding against ITC**
(Deb. 33, Vol. X, 06-05-2005)
Col. 307—09
- Exemption of Excise and Customs Duty**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 84
- Express Way around Delhi**
(Deb. 5, Vol. VII, 02-03-2005) Col. 447
- Extraction of Hydrocarbons**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 213-14
- Finance Bill, 2005 - Consid.**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 584—89

- Flights from Hyderabad**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 207-08
- Foreign Direct Investment in Real Estate**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 126-27
- GDP Target**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 12—18
- General Budget-2005-06 - Demands For Grants of the Ministry of Rural Development**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 552—54
- Hospitals Violating Bio-Medical Waste Rules**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 116
- Increase in Interest Rate of Provident Fund**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 764-65
- Increase in Kerosene Quota for Andhra Pradesh**
(Deb. 9, Vol. VII, 10-03-2005) Col. 292
- Increase of Female Child Labour**
(Deb. 29, Vol. IX, 02-05-2005)
Col. 115-16
- India-Italy Trade**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 429—32
- Innovative Saving Scheme**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 308-09
- Institutes for Hydrocarbons Technology**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 186-87
- Integrated Disease Surveillance Project**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 292-93
- Janani Suraksha Yojana**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 238—40
- Launch of NHDP PH-IV**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1010-11
- Links with Underworld**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 330—32
- Low Rate of Investment in Infrastructure**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 207-08
- Meeting of Chief Ministers**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 353—55
- Membership of Delhi Golf Club**
(Deb. 21, Vol. IX, 19-04-2005) Col. 521
- Misbehaviour with Foreigner at IGI Airport**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 572-73
- MoU with Venezuela on Petroleum Sector**
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 142-43
- Multilateral Assistance for Reconstruction of Tsunami Hit Areas**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 355-56
- National Conference on Agriculture**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 192—94
- National Legal Literacy Mission**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 84-85
- National Youth Festival**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 685-86
- Naxalism**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 300—03
- Need to formulate a comprehensive policy of Social Welfare Schemes for the benefit of tribals population in the country (MUR 377)**
(Deb. 31, Vol. X, 04-05-2005)
Col. 495-96

- New Pay Scale for Official Language Service Cadre**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 349
- Permission to Private Airlines to Fly Abroad**
(Deb. 8, Vol. VII, 09-03-2005) Col. 350-52
- Pollution Level Check Plan**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 447
- Pravasi Bharatiya Divas**
(Deb. 5, Vol. VII, 02-03-2005) Col. 326—28
- Prices of Natural Gas**
(Deb. 9, Vol. VII, 10-03-2005) Col. 252
- Procurement Policy**
(Deb. 9, Vol. VII, 10-03-2005) Col. 251-52
- Reconstruction Work in Iraq**
(Deb. 5, Vol. VII, 02-03-2005) Col. 21
- Regional Symposium**
(Deb. 30, Vol. IX, 03-05-2005) Col. 119-20
- Relocating Villages of Border Areas in J&K**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 117
- Representation from Glass Manufacturing Industries**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 119
- Retaining of Government Accommodation**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 296—309
- Sale of Narcotics Drugs**
(Deb. 12, Vol. VIII, 15-03-2005) Col. 282-83
- Sarva Shiksha Abhiyan**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 1—14
- Stolen Defence Data**
(Deb. 14, Vol. VIII, 17-03-2005) Col. 77-78
- Taking over in Siri Fort Club**
(Deb. 8, Vol. VII, 09-03-2005) Col. 203-04
- Task Force on Floods and Erosion Control**
(Deb. 21, Vol. IX, 19-04-2005) Col. 47—52
- Terrorist Camps in Myanmar and Bangladesh**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 127-28
- Trafficking of Women**
(Deb. 21, Vol. IX, 19-04-2005) Col. 837—40
- Tsunami Warning System**
(Deb. 8, Vol. VII, 09-03-2005) Col. 975—78
- Twelfth Finance Commission Report**
(Deb. 8, Vol. VII, 09-03-2005) Col. 135-36
- ULFA Training Camps in Myanmar**
(Deb. 4, Vol. VII, 01-03-2005) Col. 294-95
- UN Report on Population**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 59—61
- Use of Manganese based Octane Enhancer by Oil Companies**
(Deb. 24, Vol. IX, 25-04-2005) Col. 75
- VAT on CSD Canteens**
(Deb. 28, Vol. IX, 29-04-2005) Col. 313-14
- Visit of Chief of Army Staff to China**
(Deb. 8, Vol. VII, 09-03-2005) Col. 267-68
- Visit of EAM to US**
(Deb. 31, Vol. X, 04-05-2005) Col. 146-47
- Visit of Indian and Foreign Delegations**
(Deb. 22, Vol. IX, 20-04-2005) Col. 352—70
- Visit of Italian Minister to India**
(Deb. 20, Vol. VIII, 24-03-2005) Col. 88-89
- Visit of U.S. Secretary of State**
(Deb. 22, Vol. IX, 20-04-2005) Col. 46-47

- World Bank Aided Projects**
(Deb. 8, Vol. VII, 09-03-2005) Col. 650
- Yerrannaidu, Shri Kinjarapu**
- Acquired Immuno Deficiency Syndrome Vaccine**
(Deb. 19, Vol. VIII, 23-03-2005) Col. 187
- Affidavits filed in Supreme Court on Action taken by the Govt. on the CAG Report relating to procurement made for Operation Vijay (Kargil) and laying of reports of Justice Phukan Commission and the Central Vigilance Commission (Sub.)**
(Deb. 22, Vol. IX, 20-04-2005) Col. 583-84
- Agreement with US under Open Sky Policy**
(Deb. 8, Vol. VII, 09-03-2005) Col. 95-97
- Allocation for Pharmaceutical Research and Development Support Fund**
(Deb. 26, Vol. IX, 27-04-2005) Col. 475-76
- Assistance for Oil Seeds Production**
(Deb. 29, Vol. IX, 02-05-2005) Col. 179-82
- Awarding National Highway Projects to Private Sector**
(Deb. 31, Vol. X, 04-05-2005) Col. 70-72
- Cleaning of Fuel for Use in Automobiles**
(Deb. 17, Vol. VIII, 21-03-2005) Col. 246-47
- Coastal Aquaculture Authority Bill, 2005—Consid. and Pass**
(Deb. 32, Vol. X, 05-05-2005) Col. 252-53
- Code of Criminal Procedure (Amendment) Bill, 2005 — Consid. and Pass**
(Deb. 34, Vol. X, 09-05-2005) Col. 620
- Combating Cancer**
(Deb. 8, Vol. VII, 09-03-2005) Col. 9-10
- Commissioning of Research Vessels**
(Deb. 8, Vol. VII, 09-03-2005) Col. 1015-16
- Conference on Tsunami**
(Deb. 5, Vol. VII, 02-03-2005) Col. 212-13
- Container Security Initiative**
(Deb. 13, Vol. VIII, 16-03-2005) Col. 295-97
- Credit Cards**
(Deb. 38, Vol. X, 13-05-2005) Col. 53-54
- Criteria for Allocation under IAY**
(Deb. 33, Vol. X, 06-05-2005) Col. 265-72
- Decline in Water Level**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 107-14
- Diamond Project**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 237
- Disapproval of Patents (Amendment) Ordinance and Patents (Amendment) Bill, 2005**
(Deb. 18, Vol. VIII, 22-03-2005) Col. 701-04
- Disbanding of Task Force on Linking of Rivers**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 20
- Drive against Vehicular Pollution**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 510-11
- EPF Facilities to Workers of Small Companies**
(Deb. 29, Vol. IX, 02-05-2005) Col. 357
- Export of I.T. Products**
(Deb. 31, Vol. X, 04-05-2005) Col. 347-50
- Extension of Childline Service**
(Deb. 37, Vol. X, 12-05-2005) Col. 115
- Finance Bill, 2005 — Consid. and Pass**
(Deb. 29, Vol. IX, 02-05-2005) Col. 466-70, 471-73

Financial Condition of Ports

(Deb. 31, Vol. X, 04-05-2005)
Col. 445—47

Formation of a Council for Physiotherapy

(Deb. 5, Vol. VII, 02-03-2005)
Col. 448-49

G-20 Meet

(Deb. 21, Vol. IX, 19-04-2005)
Col. 793-94

Gas Pipeline between Myanmar-India through Bangladesh

(Deb. 8, Vol. VII, 09-03-2005)
Col. 357-61

General Budget — 2005-2006 General Discussion Demands for Grants on Account — (General) 2005-2006 and Demands for Supplementary Grants— (General), 2004-2005
(Deb. 14, Vol. VIII, 17-03-2005)
Col. 426—30

General Budget —2005-06—Demands For Grants of the Ministry of Agriculture
(Deb. 24, Vol. IX, 25-04-2005)
Col. 438—43

Grants to NGOs under Mobile Dispensaries Scheme
(Deb. 25, Vol. IX, 26-04-2005) Col. 115

HIV Virus during Blood Transfusion
(Deb. 5, Vol. VII, 02-03-2005)
Col. 357-58

Illegal Telephone Exchanges
(Deb. 8, Vol. VII, 09-03-2005)
Col. 887—89

Impact of Tsunami Disaster
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 506-07

Increase in Production of Gas
(Deb. 9, Vol. VII, 10-03-2005) Col. 211

Indian Exports
(Deb. 25, Vol. IX, 26-04-2005)
Col. 256-60

Indo-Iran Gas Pipeline Project
(Deb. 20, Vol. VIII, 24-03-2005)
Col. 40-41

Indo-Malaysia Trade
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 171—73

Industrial Sickness
(Deb. 21, Vol. IX, 19-04-2005) Col. 744

International Facilities at Srinagar Airport
(Deb. 14, Vol. VIII, 17-03-2005) Col. 152

Internet Subscribers
(Deb. 31, Vol. X, 04-05-2005)
Col. 379-80

Jobs to Educated Youth
(Deb. 8, Vol. VII, 09-03-2005) Col. 1013

Law and Order Situation in Delhi
(Deb. 4, Vol. VII, 01-03-2005)
Col. 111—14

Legislation on Disaster Situation
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 511—13

Manufacture of Auto-disposable Syringes
(Deb. 13, Vol. VIII, 16-03-2005) Col. 251

Maoists Activities in Border Areas
(Deb. 19, Vol. VIII, 23-03-2005) Col. 308

Misuse of Funds under Tribal Development Schemes
(Deb. 35, Vol. X, 10-05-2005)
Col. 26-27

Modernisation of Railways
(Deb. 32, Vol. X, 05-05-2005) Col. 92

Motion of Thanks on the President's Address
(Deb. 8, Vol. VII, 09-03-2005)
Col. 1260—67

National Advisory Council
(Deb. 8, Vol. VII, 09-03-2005) Col. 442

National Judicial Commission
(Deb. 38, Vol. X, 13-05-2005) Col. 7-8

National Legal Literacy Mission
(Deb. 28, Vol. IX, 29-04-2005)
Col. 448-49

- National Rail Vikas Yojana**
(Deb. 32, Vol. X, 05-05-2005) Col. 9
- National Watershed Development Project**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 176—80
- Natural Calamities in the Country**
(DUR 193)
(Deb. 19, Vol. VIII, 23-03-2005)
Col. 506—08
- Need to allocate more funds for speeding up gauge conversion work on Naupada-Gunupur railway section in Waltair Division of East Coast Railway (MUR 377)**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 617-18
- Need to include fishermen community of Andhra Pradesh in the list of scheduled tribes (MUR 377)**
(Deb. 35, Vol. X, 10-05-2005) Col. 349
- Need to name the International Airport at 'Shamshabad' in Rangareddy district of Andhra Pradesh after Dr. N.T. Rama Rao (Sub.)**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 454—62
- Oil and Gas Fields**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 372-73
- Opening of Handicapped Rehabilitation Centres/DDRC**
(Deb. 23, Vol. IX, 21-04-2005)
Col. 247—51
- Operation of Air Flights of Gulf Countries**
(Deb. 9, Vol. VII, 10-03-2005) Col. 14
- Police Firing in the Anantapur District of Andhra Pradesh**
(Deb. 38, Vol. X, 13-05-2005)
Col. 352—58
- Political Situation in the State of Jharkhand (Sub.)**
(Deb. 10, Vol. VII, 11-03-2005) Col. 452
- Power from Garbage**
(Deb. 15, Vol. VIII, 18-03-2005) Col. 117
- Power Shortage**
(Deb. 33, Vol. X, 06-05-2005)
Col. 36-37
- Primitive Tribals**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 51—55
- Production of Crude Oil**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 48—57
- Production of Edible Oil**
(Deb. 34, Vol. X, 09-05-2005)
Col. 491—94
- Project for Area of Pulses Cultivation in A.P.**
(Deb. 29, Vol. IX, 02-05-2005) Col. 306
- Regional Rural Banks (Amendment) Bill, 2004 — (Amendment of section 2, etc.)— Consid.**
(Deb. 38, Vol. X, 13-05-2005) Col. 343
- Relaxation in age limit for OBC Candidates**
(Deb. 31, Vol. X, 04-05-2005) Col. 221
- Report of Sandhu Committee and Task Force**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 423-24
- Restrictions Imposed by Bangladesh**
(Deb. 5, Vol. VII, 02-03-2005)
Col. 38—43
- RIDF**
(Deb. 38, Vol. X, 13-05-2005)
Col. 208—12
- Right to Information Bill, 2004 — Consid.**
(Deb. 35, Vol. X, 10-05-2005)
Col. 386—89
- Rural Employment Generation**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 179—81
- Rural Tourism**
(Deb. 34, Vol. X, 09-05-2005)
Col. 22—38

- Shelters to Tsunami affected Persons**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 593-94
- Situation arising out of fall in price of Chillies in Tamil Nadu and Andhra Pradesh causing hardship to the Chilli growers and steps taken by the Government in regard thereto (CA)**
(Deb. 36, Vol. X, 11-05-2005) Col. 562
- Sports School under SAI**
(Deb. 30, Vol. IX, 03-05-2005)
Col. 294—309
- Statutory Resolution Disapproving Patents (Amendment) Ordinance and Patents (Amendment) Bill, 2005**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 586-87
- Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Bihar**
(Deb. 16, Vol. VIII, 19-03-2005)
Col. 98-99
- Statutory Resolution Re: Approval of Proclamation by the President in Relation to the State of Goa**
(Deb. 15, Vol. VIII, 18-03-2005)
Col. 464—66
- Supply of Coal to Steel Sector**
(Deb. 36, Vol. X, 11-05-2005)
Col. 439-40
- Supply of Crude Oil to Punjab Refinery**
(Deb. 23, Vol. IX, 21-04-2005) Col. 111
- Surplus Stock of Foodgrains**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 317-18
- Tele Density in A.P.**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 216—18
- Telephone Connections in Andhra Pradesh**
(Deb. 26, Vol. IX, 27-04-2005)
Col. 398—402
- Telephone Exchanges in Rural Areas**
(Deb. 36, Vol. X, 11-05-2005)
Col. 23-24
- Telugu News**
(Deb. 23, Vol. IX, 21-04-2005) Col. 219
- Total Sanitation Campaign**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 523—25
- Tsunami Warning System**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 975—78
- Unclaimed/Imperative Accounts of EPF**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 245-46
- Uniform Admission Guidelines**
(Deb. 13, Vol. VIII, 16-03-2005)
Col. 126-27
- VAT on CSD Canteens**
(Deb. 28, Vol. IX, 29-04-2005)
Col. 313-14
- VAT on Tea**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 251-52
- Visit of Indian and Foreign Delegations**
(Deb. 22, Vol. IX, 20-04-2005)
Col. 352—70
- Visit of Japanese Prime Minister**
(Deb. 36, Vol. X, 11-05-2005)
Col. 51-52
- Water Use in Agriculture**
(Deb. 21, Vol. IX, 19-04-2005)
Col. 238
- Zahedi, Shri Mahboob**
- Facilities at Bogri Railway Station**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 69-70
- FAO Report on Undernourished People**
(Deb. 12, Vol. VIII, 15-03-2005)
Col. 68-69
- Funds for Restructuring of Mumbai and Delhi Airports**
(Deb. 9, Vol. VII, 10-03-2005) Col. 87

- I.C.H.R.**
(Deb. 18, Vol. VIII, 22-03-2005)
Col. 544-45
- Inquiry on Black Monday**
(Deb. 10, Vol. VII, 11-03-2005)
Col. 63-64
- Investment of Pension Fund**
(Deb. 17, Vol. VIII, 21-03-2005)
Col. 155-56
- Multi-national Companies in Seed Market**
(Deb. 24, Vol. IX, 25-04-2005)
Col. 123-24
- Payment of Wages to Employees**
(Deb. 9, Vol. VII, 10-03-2005)
Col. 133-34
- Power Grid in South India**
(Deb. 38, Vol. X, 13-05-2005)
Col. 55-56
- Prices of Drugs**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 436-37
- Rakes for Transportation of Industrial Products**
(Deb. 32, Vol. X, 05-05-2005)
Col. 51-52
- Rate of Employment Generation**
(Deb. 34, Vol. X, 09-05-2005)
Col. 300-301
- Replacement of Old Signal System**
(Deb. 32, Vol. X, 05-05-2005) Col. 114
- Revolving Fund for FCI**
(Deb. 11, Vol. VIII, 14-03-2005)
Col. 148-49
- Rural Water Management Scheme**
(Deb. 11, Vol. VIII, 14-03-2005) Col. 389
- Shortfall of Market Shares of Banks**
(Deb. 8, Vol. VII, 09-03-2005)
Col. 162—64
- Submission of Report by Yogesh Chandra Committee**
(Deb. 4, Vol. VII, 01-03-2005)
Col. 317-18
- Zawma, Shri Vanlal**
- Need to relay AIR Programmes from the F.M. Tower, Aizawl to enable people living in the remote areas of Mizoram to listen to the programmes (MUR 377)**
(Deb. 29, Vol. I X, 02-05-2005)
Col. 422-23
- Telecom Service in Rural Areas**
(Deb. 22, Vol. IX, 20-04-2005) Col. 14

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